

OFFICE OF THE PRINCIPAL DISTRICT & SESSION'S JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

No. 8070 /RR(CIVIL/CRL./SESSION/NDD/PHC/2022

Dated :- 23/1/22

To

The Officer Incharge
Computer Branch,
New Delhi Districts,
Patiala House Courts, New Delhi.

SUB : COMPLIANCE OF DIRECTIONS DATED 09.01.2017 PASSED BY THE COURT OF HON'BLE MR. JUSTICE VIPIN SANGHI, HON'BLE HIGH COURT OF DELHI AS CONTAINED IN CRL. APPEAL NO. 736/2008 (STATE OF NCT OF DELHI VS. TARIF SINGH).

Sir,

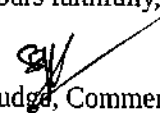
It is to apprise you that the list of the record of Sl. No.01 to 753 for the year 1996 (Annex-A), 01 to 857 for the year 1997(Annex-B),01-1052 for the year 1998(Annex-C), 01 to 964 for the year 1999(Annex-D),01 to 926 for the year 2000(Annex-E),01 to 1249 for the year 2001(Annex-F),01 to 855 for the year 2002(Annex-G),01 to 401for the year 2003(Annex-H),01 to 714 for the year 2005(Annex-I),01 to 298 for the year 2006(Annex-J) of consigned files of Sessions Mauza of Record Room (Session) NDD, list of record of Sl. No.01 to 04 for the year 2013(Annex-K),01 to 53 for the year 2014(Annex-L),01 to 14 for the year 2015(Annex-M),01 to 08 for the year 2016(Annex-N),01 to 112 for the year 2017(Annex-O),01 to 764 for the year 2018(Annex-P) of Record Room (Civil) all cases U/S-138 N.I.Act and list of files of all Police Stations from the year 2007 to 2009 of Record Room (Crl.)(Annex-Q),are ready to be weeded out/distructed.

It is therefore, requested to direct the concerned official of Computer Branch to upload and send the list as **(Annexure A to Q)** through E.mail Id's to all District Courts, also send the list to all officers of Delhi Higher Judicial Service and their Ahlmads.

This issues with the prior approval of Ld. Principal District & Sessions Judge, New Delhi District, PHC, New Delhi.

Thanking

Yours faithfully,


District Judge, Commercial-03
Officer In Charge, Record Rooms
(Session/Civil/Criminal)
New Delhi District
Patiala House Courts
New Delhi

Encls : as above *in the form of LD*
Annexures (A to Q).

Annexure 'A'

Sheet 1

Session 1996

Unscanned

In the Court of Sh. Prithvi Raj, ASJ, ND (1996)						
S.No.	Goshwara No.	FIR No.	PS	Title	DOD	Decided as
1	1	113/88	A. Nagar	St. Vs. Vinod etc.	20/01/96	Acquitted
2	2	86/87	D.Cantt.	St. Vs. Suresh Kumar	29/01/96	Acquitted
3	3	38/94	Lajpat Nagar	St. Vs. Pardeep	29/01/96	Acquitted
4	4	249/90	V.Vihar	St. Vs. Manoj Kumar	08/01/96	P.O.
5	5	127/91	O.I. Area	St. Vs. Ram Balak	27/01/96	Acquitted
6	6	93/94	A. Nagar	St. Vs. Bal Ram	31/01/96	Acquitted
7	7	97/92	A. Nagar	St. Vs. Sunil etc.	11/01/96	Acquitted
8	8	331/87	C.Place	St. Vs. Noorul Haque	12/01/96	Convicted
9	9	87/92	V. Nagar	St. Vs. Ram Phal	27/01/96	Acquitted
10	10	75/91	D. Colony	St. Vs. Rajbir	29/02/96	Acquitted
11	11	518/93	C.Place	St. Vs. Yogender etc.	27/02/96	Acquitted
12	12	399/89	T.Marg	St. Vs. Sajiman N.R.	29/02/96	Acquitted
13	13	306/90	V.Kunj	St. Vs. Mohinder Yadav	03/02/96	FIR Quashed
14	14	407/92	V.Kunj	St. Vs. Suraj Bhan	26/02/96	Acquitted
15	15	401/93	Amb.Nagar	St. Vs. Ramesh Chand	13/02/96	Remanded
16	16	277/90	V. Nagar	St. Vs. Bhim Singh	26/02/96	Acquitted
17	17	408/92	V.Kunj	St. Vs. Raja Ram	26/02/96	Acquitted
18	18	148/93	B.Pur	St. Vs. Chander	28/02/96	Acquitted
19	19	123/87	Amb.Nagar	St. Vs. Jagdish Chander	28/02/96	Acquitted
20	20	375/89	R.K.Puram	St. Vs. Bhoop Singh	12/02/96	Abated
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
21	21	48/91	Mal. Nagar	St. Vs. Ravinder Kumar	05/01/96	Released on Probation
22	22	259/94	Laj. Nag.	St. Vs. Raj Kumar	03/01/96	Released on Probation
23	23	191/93	Mal. Nag.	St. Vs. Ramesh @ Fundy	31/01/96	Acquitted
24	24	618/94	S.N. Puri	St. Vs. B. Lal	31/01/96	Acquitted
25	25	280/91	T.Road	St. Vs. Shanker	22/01/96	Acquitted
In the Court of Sh. B.S. Chaudhary, ASJ, ND (1996)						
26	26	102/92	O.I. Area	St. Vs. Kishore etc. (attached one file 62/92 from page 1/223)	02/02/96	Convicted
27	27	225/91	Mehrauli	St. Vs. Mohd. Yamin	24/02/96	Convicted
28	28	76/92	G. Kailash	St. Vs. Balbir Singh	14/02/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ (1996)						
29	29	296/96	Mehrauli	St. Vs. Jagdish	12/01/96	Acquitted
30	30	380/92	Amb.Nagar	St. Vs. Chhittar	10/01/96	Acquitted
31	31	161/92	Mal. Nag.	St. Vs. Parhlad	06/01/96	Acquitted
32	32	137/95	Mayapuri	St. Vs. Sanjay	05/01/96	Acquitted
33	33	479/91	Amb.Nagar	St. Vs. Sombir	02/01/96	Acquitted
34	34	57/92		St. Vs. Sajid Ali (Part I & II attached containing pages 407 to 853)	27/01/96	Acquitted
35	35	108/95	Ch. Puri	St. Vs. Surender	01/02/96	Acquitted
36	36	284/94	O.I. Area	St. Vs. Bishan	02/02/96	Acquitted
37	37	285/94	O.I. Area	St. Vs. Dharam Pal	02/02/96	Acquitted
38	38	170/93	S.N. Puri	St. Vs. Mahender	03/02/96	Acquitted
39	39	90/93	S.N. Puri	St. Vs. Mohinder Singh	05/02/96	Acquitted
40	40	425/91	Amb.Nagar	St. Vs. Raj Pal	07/02/96	Acquitted
41	41	210/94	Dabri	St. Vs. Dev Parkash Sharma	13/02/96	Acquitted
42	42	171/93	Dabri	St. Vs. Ravinder Kr.@Mona	16/02/96	Acquitted
In the Court of Sh. B.S. Chaudhary, ASJ, ND (1996)						
43	43	298/90	Mehrauli	St. Vs. Karampreet Singh (attached Part 'A' & Part 'B')	02/02/96	Convicted
44	44	242/94	Vinay Nagar	St. Vs. Man Singh etc.	06/02/96	Acquitted (Discharged)
45	45	111/95	Badarpur	St. Vs. Rakesh etc.	13/02/96	Remanded
46	46	353/94	B.Pur	St. Vs. Raj Kumar Singh etc.	16/02/96	Acquitted

47	47	143/93	K.M.Pur	St. Vs. Chander Pal @ Kalu etc.	19/02/96	Acquitted
48	48	224/95	Mal. Nag.	St. Vs. Arun Kumar Yadav etc.	16/02/96	Remanded
49	49	131/95	D.Cantt.	St. Vs. Ashwini Sehgal	29/02/96	Acquitted
50	50	84/95	Ch. Puri	St. Vs. Prabhat @Tinku @Jacky	14/02/96	Acquitted
51	51	65/90	R.K.Puram	St. Vs. Mukesh Rana etc.	08/02/96	Acquitted
52	52	313/94	V.Vihar	St. Vs. Rajender	12/01/96	Remanded
53	53	665/91	C.P.	St. Vs. Ajay Srivastava etc.	16/01/96	Remanded
54	54	101/86	H.N. Din	St. Vs. Kanwatjeet Singh	29/01/96	Remanded
55	55	322/94	H.N. Din	St. Vs. Heeralal	29/01/96	Discharged
56	56	283/94	B.Pur	St. Vs. Ashok Kumar etc.	08/01/96	Acquitted
57	57	284/94	B.Pur	St. Vs. Munishwar Kamat etc.	08/01/96	Acquitted
58	58	562/94	A.Nagar	St. Vs. Kumar Pal @Kuppa etc.	15/01/96	Acquitted
59	59			St. Vs. Jamalludin	17/01/96	Remanded
60	60	581/94	A. Nagar	St. Vs. Raj Kumar	20/01/96	Acquitted
61	61	315/92	S.N. Puri	St. Vs. Smt. Margret Babulal	23/01/96	Remanded
62	62	420/89	Kalkaji	St. Vs. Harbail Singh	29/01/96	Acquitted
63	63	408/94	Dabri	St. Vs. Sukh Sagar	22/02/96	Acquitted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
64	64	409/87	Kalkaji	St. Vs. Sukhvinder Singh	06/01/96	Acquitted
65	65	336/92	O.I. Area	St. Vs. Harpal	17/01/96	Acquitted
66	66	222/86	D.Cantt.	St. Vs. Om Parkash etc.	19/01/96	Acquitted
67	67	239/89	L.Ngr.	St. Vs. Tasvinder Singh	23/01/96	Acquitted
68	68	222/90	Kalkaji	St. Vs. Tej Singh	09/02/96	Acquitted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
69	69	358/91	S.N. Puri	St. Vs. Sumunder Singh	14/03/96	Discharged
70	70	298/94	G.Kailash	St. Vs. Nand Kishore	14/03/96	Remanded
71	71	258/94	V.Kunj	St. Vs. Lakhani	04/04/96	Remanded
72	72	30/94	S.N. Puri	St. Vs. Devender Kr. Salni	08/04/96	Remanded to Trial Court
73	73	43/95	Amb.Nagar	St. Vs. Ramesh @ Pappu etc.	09/04/96	Remanded
74	74	85/94	Amb.Nagar	St. Vs. Satish etc.	09/04/96	Discharged
75	75	271/91	D.Cantt.	St. Vs. Mohinder Singh	10/04/96	Admonished
76	76	347/94	K.M.Pur	St. Vs. Uttam Kr. Etc.	11/04/96	Discharged
77	77	48/88	V.Kunj	St. Vs. Nathi etc.	12/04/96	Acquitted
78	78	326/93	S.N. Puri	St. Vs. Mohd. Sattar	15/04/96	Undergone
79	79	404/94	L.Ngr.	St. Vs. Shashi etc.	19/04/96	Acquitted
80	80	191/94	K.M.Pur	St. Vs. Naipal etc.	22/04/96	Remanded
81	81	184/86	Naraina	St. Vs. Raj Kishore etc.	23/04/96	Release
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
82	82	291/93	Mehrauli	St. Vs. Sadhu Ram	18/03/96	Acquitted
83	83	60/93	Amb.Nagar	St. Vs. Shyam Lal etc.	21/03/96	Acquitted
84	84	513/91	S.N. Puri	St. Vs. Om Parkash	26/03/96	Acquitted
85	85	449/92	Dabri	St. Vs. Giri Raj Kishore	27/03/96	Probation
86	86	375/90	Amb.Nagar	St. Vs. Mohinder Kumar	30/03/96	Released on Probation
In the Court of Sh. B.S. Chaudhary, ASJ, ND (1996)						
87	87	88/89	Badarpur	St. Vs. Uttam Singh	01/03/96	Acquitted
88	88	420/90	Amb.Nagar	St. Vs. Chander Pal	7,13/03/96	Convicted
89	89	192/92	Naraina	St. Vs. Abdul Jabbar	03/06/96	Convicted
90	90	448/94	S.N. Puri	St. Vs. Jameel	16/04/96	Acquitted

91	91	01/89	Kalkaji	St. Vs. Vijay Kumar (attached Lower Court file Sh. D.R. Jain, M.M.)	24/04/96	P.O.
92	92	303/90	Hauz Khas	St. Vs. Suresh	25/04/96	Acquitted
93	93	14/91	C.R. Park	St. Vs. Bal Kishan Gupta	26/04/96	Acquitted
94	94	CC	C.R. Park	Bal Kishan Gupta Vs. Vijay Singh etc.	26/04/96	Dismissed as Withdrawn
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
95	95	500/90	Srinivas Puri	St. Vs. Farooq Azam	02/01/96	Acquitted
96	96	134/87		St. Vs. Beem Bahadur	04/01/96	Acquitted
97	97	17/94	Mayapuri	St. Vs. Dharamvir	09/01/96	Acquitted
98	98	86/89	D.Cantt.	St. Vs. Naresh Kumar	19/01/96	Acquitted
99	99	143/84	Hauz Khas	St. Vs. Lala Ram etc.	22/01/96	Acquitted
100	100	264/92	Vasant Kunj	St. Vs Krishan	06/02/96	Acquitted
101	101	106/89	Laj. Nag.	St. Vs Anil Kumar (Nathi B is also attached)	12/02/96	Acquitted
102	102	377/88	Kalkaji	St. Vs Rajinder	14/02/96	Acquitted
103	103	369/87	T.Marg	St. Vs Shiv Lal	19/02/96	Acquitted
104	104	457/94	HN. Din	St. Vs Narendr Singh	01/03/96	Acquitted
105	105	11/94	H.N. Din	St. Vs Islamuddin	02/03/96	Acquitted
106	106	32/92	Kalkaji	St. Vs Satbir Etc	08/03/96	Acquitted
107	107	200/94	D.cantt.	St. Vs Virender Kumar	07/03/96	Acquitted
108	108	361/94	Dabri	St. Vs Kathi Ram	08/03/96	Acquitted
109	109	171/93	Mal. Nag.	St. Vs Rakesh	12/03/96	Convicted
110	110	505/92	Amb.Nagar	St. Vs Gulshan Etc	03/04/96	Acquitted
111	111	30/92	Mahipalpur	St. Vs Raju	06/04/96	Acquitted
112	112	231/95	Hauz Khas	St. Vs Jahin Khan	06/04/96	Acquitted
113	113	228/93	Vinay Nagar	St. Vs Vijay Kumar	08/04/96	Acquitted
114	114	279/94	Dabri	St. Vs Satpal	10/04/96	Acquitted
115	115	CC	Kalkaji	Shiv Ram Etc Vs Shish Pal Etc	11/04/96	Dismissed
116	116	112/93	Amb.Nagar	St. Vs Hans Raj	12/04/96	Acquitted
117	117	278/93		St. Vs Rajinder @Raju	16/04/96	Convicted
In the Court of Sh. B.B CHOUDHRY, ASJ, ND (1996)						
118	118	540/92	M.nagar	St. Vs Shashi Kumar Etc	03/01/96	Acquitted
119	119	213/91	V.Vihar	St. Vs Shiva Raman @Shiv	05/01/96	Acquitted
120	120	326/95	O.I.A	St. Vs Kanhiya	06/03/96	Acquitted
121	121	9/94	H.N. Din	St. Vs Om Prakash	10/01/96	Acquitted
122	122	162/92	D.Cantt.	St. Vs Sandeep Etc	17/01/96	Acquitted
123	123	133/95	O.I. Area	St. Vs Ram Singh	08/02/96	Acquitted
124	124	463/92	M.nagar	St Vs Shalinder Rawat Etc	14/02/96	Acquitted
125	125	368/94	M.Marg	St Vs Das Rath	23/02/96	Convicted
126	126	148/91	D.Cantt.	St Vs Mahesh Pathak Etc	01/03/96	Acquitted
127	127	347/95	Laj. Nag.	St Vs Bachan Verma	01/03/96	Acquitted
128	128	526/92	V. Nagar	St Vs Poonam Kumar Sharma Etc	01/03/96	Acquitted
129	129	366/92	B.Pur	St Vs Kesav Dutt	04/03/96	Acquitted
130	130	239/93	HAuz Khas	St. Vs Kallu	07/03/96	Acquitted
131	131	287/94	K.M.Pur	St Vs SriPal Etc	08/03/96	Remanded
132	132	34/95	Chankya Puri	St Vs Raj Kumar	11/03/96	Acquitted
133	133	124/95	Vasant Kunj	St Vs Sunil Kumar	11/03/96	Acquitted
134	134	156/94	Vasant Kunj	St Vs Rajinder Singh Etc	12/03/96	Remanded
135	135	595/95	S.N. Puri	ST Vs Hibjur Rehman	12/03/96	Remanded
136	136	384/95	B.Pur	St Vs Puspender Etc	14/03/96	Remanded
137	137	379/91	D.Cantt.	St Vs Amardeep Singh Etc	15/03/96	Remanded
138	138	18/91	Dabri	St Vs Vishwajeet Bajpai Etc	15/03/96	Acquitted

139	139	263/92	M.Marg	St Vs Dinesh Kumar	29/03/96	Convicted
140	140	6/92	Mahipalpur	St Vs Harbhajan Singh	27/03/96	Acquitted
141	141	514/90	S.N. Puri	St Vs Jagjeet Singh Etc	02/04/96	Acquitted
142	142	83/92	V. Nagar	St Vs Satpal	02/04/96	Acquitted
143	143	11/94	Dabri	St Vs Surjit Singh Etc	04/04/96	Acquitted
144	144	343/91	Hauz Khas	St Vs Suresh Kumar	08/04/96	Remanded
145	145	458/94	V. Nagar	St Vs Lal ji Gupta	08/04/96	Acquitted
146	146	356/94	O.I. Area	ST Vs Kanwar Pal	09/04/96	Acquitted
147	147	30/95	M.Pur	ST Vs Ram Bhuwan	09/04/96	Acquitted
148	148	412/94	H.N. Din	ST Vs Santosh Kumar	12/04/96	Acquitted
149	149	85/95	K.M.Pur	ST Vs Rajinder	17/04/96	Remanded
150	150	520/94	Kalkaji	ST Vs Sukhbinder	18/04/96	Acquitted
151	151	250/95	V.Vihar	ST Vs Ramesh	19/04/96	Acquitted
152	152	129/93	V.vihar	St Vs Suresh Chand	30/04/96	Remanded
153	153	178/93	B.Pur	St Vs Gajjan Etc	24/04/96	Remanded
In the Court of Sh. S.C. Mittal, ASJ (1996)						
154	154	219/89	Mehrauli	St Vs Tej @Tej Pal Etc	02/04/96	Acquitted
155	155	162/92	M.Nagar	St Vs Fateh Singh	06/01/94	Acquitted
156	156	547/93	S.N. Puri	St Vs Sohid Hussain	08/03/96	Acquitted
157	157	266/91	L.Colony	St Vs Sunil Kumar	11/03/96	Acquitted
158	158	7/93	M.Pur	St Vs Ram Singh	16/03/96	Acquitted
159	159	351/91	Mehrauli	ST Vs Jagat Singh	18/04/96	Acquitted
160	160	23/89	Dabri	St Vs Manjit Singh	19/03/96	Accused Expired
161	161	868/87	C.P.	St Vs Begraj	06/04/96	Accused Expired
162	162	444/91	R.K.Puram	St Vs Rajbir Singh (Nathi 'B' is also attached)	03/04/96	Acquitted
163	163	3639/85	L.ngr.	St Vs Allaudin Etc	08/04/96	Acquitted
164	164	384/90	R.K.Puram	St Vs Bishan Lal	09/04/96	Acquitted
165	165	468/94	Kalkaji	ST Vs Shish Pal Etc	11/04/96	Acquitted
166	166	157/89	Mehrauli	St Vs Prem Chand	18/04/96	Acquitted
In the Court of Sh. S.L Khanna , ASJ (1996)						
167	167	1/89	M.Marg	ST Vs Surender Kumar (attached miscellaneous paper regarding bail bond & bail applications & Hon'ble High Court orders from Pg. 267 to 425)	17/02/96	Acquitted
168	168	159/85	S.N. Puri	ST Vs Brij Mohan etc (Nathi 'B' file from Pg. 1 to 373)	18/03/96	Acquitted
169	169	182/85	S.N. Puri	ST Vs Adesh Kumar	18/03/96	Acquitted
170	170	248/92	Mehrauli	ST Vs Zamal Ahmed Khan	18/03/96	Acquitted
171	171	160/85	S.N. Puri	ST Vs Icha Ram	18/03/96	Acquitted
172	172	161/85	S.N. Puri	ST Vs Bhanu Pratap Singh	18/03/96	Acquitted
173	173	180/89	Dabri	St Vs Naresh Babu	20/03/96	Acquitted
174	174	105/90	M.Nagar	St Vs Devinder Pal	22/03/96	Acquitted
175	175	73/86	Tug.Road	ST Vs Raj Thapa	04/04/96	Acquitted
176	176	643/92	K.J.I	ST Vs Akbar Ali	08/04/96	Discharge
177	177	427/95	A.Nagar	ST Vs Randhir Singh	08/04/96	Acquitted
178	178	197/86	A. Nagar	ST Vs Ajay Kumar	11/04/96	P.O.
179	179	120/95	C.R. Park	ST Vs Gudohar Raj	17/04/96	Acquitted
180	180	161/88	B.Pur	ST Vs Mahipal Etc (Attach file 373 to 597)	18/04/96	Acquitted
181	181	124/94	Kalkaji	ST Vs Chandan Thandani Etc	20/04/96	Acquitted
182	182	217/86	A. Nagar	ST Vs Mukhtayar Hussain (Attach file 'B' from Pg. 269 to 359)	24/04/96	Acquitted

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183	183	822/84	Hauz Khas	ST Vs Ram Niwas (attached file 'B' from 465-501 & second file attach of Sh. Omprakash MM ND from Pg 297-463)	25/04/96	Convicted
In the Court of Sh. H.R Malhotra , ASJ (1996)						
184	184	317/93	Kalkaji	ST Vs Ashok Etc	10/05/96	Acquitted
185	185	238/90	Naraina	ST Vs Pappu (attached file SC No. 126/91 at 30/8/91 St. Vs. Sattey from Pg. 1 to 69)	22/05/96	Probation
186	186	273/94	K.M.Pur	ST Vs Ram Snehi	24/05/96	Probation
187	187	185/94	H.N. Din	ST Vs Assa Ram	25/05/96	Probation
188	188	244/92	Mayapuri	ST Vs Raj Kumar	31/05/96	Probation
189	189	387/91	Laj. Nag.	ST Vs Ved Prakash	31/05/96	Acquitted
190	190	111/92	Mayapuri	ST Vs Umesh Kumar	31/05/96	Probation
In the Court of Sh. B.B Chaudhary, ASJ (1996)						
191	191	15/95	Dabri	ST Vs Sanjay Kumar	06/05/96	Acquitted
192	192	324/90	Mehrauli	ST Vs Jagat Singh	08/05/96	Acquitted
193	193	167/94	Kalkaji	St Vs Sunil Kumar @ Mantu	08/05/96	Acquitted
194	194	325/92	Okhla	ST Vs Karamvir Singh	13/05/96	Remanded
195	195	204/92	Mehrauli	ST Vs Naval Singh	15/05/96	Acquitted
196	196	27/92	D.Cantt.	ST Vs Joginder	16/05/96	Acquitted
197	197	145/95	O.I. Area	ST Vs Jai Prakash	17/05/96	Discharged
198	198	273/95	B.Pur	ST Vs Kishan Lal	17/05/96	Acquitted
199	199	35/95	Dabri	St Vs Dinesh	20/05/96	Acquitted
200	200	324/92	O.I. Area	ST Vs Brij Mohan	22/05/96	Acquitted
201	201	312/94	R.K.Puram	ST Vs Dev Saran	22/05/96	Acquitted
In the Court of Sh. S.C. Mittal, ASJ (1996)						
202	202	3/93	R.K.Puram	ST Vs Sandru	01/05/96	Acquitted
203	203	120/95	B.Pur	ST Vs Joginder Singh	02/05/96	Acquitted
204	204	162/92	Kalkaji	ST Vs Naresh Kumar	07/05/96	Acquitted
205	205	244/93	V.Kunj	ST Vs Azad Etc	09/05/96	Acquitted
206	206	311/94	Mehrauli	ST Vs Amarjeet Singh Etc	10/05/96	Acquitted
207	207	77/89	O.I. Area	ST Vs Rajdeep	17/05/96	Acquitted
208	208	273/93	D.cantt.	St Vs Sukhbir Singh Etc	16/05/96	Acquitted
209	209	167/95	Mehrauli	ST Vs Ram Chander	17/05/96	Acquitted
210	210	357/91	D.cantt.	ST Vs Ram Singh Etc	18/05/96	Convicted
In the Court of Sh. S.L Khanna , ASJ (1996)						
211	211	100/94	D.cantt.	ST Vs Deepak	18/05/96	Convicted
212	212	104/89	V.Kunj	ST Vs Ram Kumar	24/05/96	Acquitted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
213	213	35/95	Mayapuri	ST Vs Vinod Kumar	20/04/96	Undergone
214	214	188/94	Naraina	ST Vs Prakash Etc	26/04/96	Acquitted
215	215	37/93	L.Colony	ST Vs Deen Mohd. Etc	06/05/96	Acquitted
216	216	107/95	Amb.Nagar	ST Vs Jaswant Singh	14/05/96	Discharged
217	217	183/95	M.Nagar	ST Vs Balbir Etc	17/05/96	Remanded
218	218	396/92	Dabri	ST Vs Ramesh Chand Etc	20/05/96	Remanded
219	219	23/94	Pat.Street	ST Vs Dharam bir Singh	27/05/96	Remanded
220	220	338/94	Badarpur	ST Vs Ashok Kr.Nautiyal	22/05/96	Acquitted
221	221	384/90	L.Colony	ST Vs Sukhdev Singh	25/05/96	Convicted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
222	222	271/93	M.Nagar	ST Vs Jagat Ram Saini	10/07/96	Acquitted
223	223	231/88	D.cantt.	ST Vs Rajinder Singh Etc	19/07/96	Acquitted
224	224	274/95	A.Nagar	ST Vs Ram Dyal	15/07/96	Acquitted

225	225	119/94	M.Nagar	St Vs Sheikh Latif (attach notice u/s 250 Cr.P.C)	27/07/96	Discharge
226	226	234/94	Naraina	ST Vs Naginder Pd.	30/07/96	Already Undergone
227	227		V.Kunj	St Vs Laxman Kumar Nathi 'B' file)	31/07/96	Acquitted
228	228	571/94	K.J.I	ST Vs Shanti Ranjan Shah	16/07/96	Discharge
229	229	304/93	O.I. Area	ST Vs Lakhvinder Singh	19/07/96	Discharge
230	230	140/90	K.m.Pur	ST Vs Jodhan etc	08/08/96	Convicted u/s 411 IPC already undergone
231	231	20/92	L.Colony	ST Vs Jodhan etc	08/08/96	Discharge
232	232	159/95	L.Colony	ST Vs Joges @ Joginder	14/08/96	Acquitted
233	233	28/92	M.Nagar	ST Vs Jitender Pal Singh	21/08/96	Remanded
234	234	75/93	M.Nagar	ST Vs Mukesh Sharma	24/8/96	Discharge
235	235	352/93	D.cantt.	ST Vs Navrattan Etc (Nathi 'B' attached)	30/08/96	Acquitted
236	236	463/91	Kalkaji	ST Vs Rajinder Etc	30/08/96	Acquitted
	attached	463/91	Kalkaji	ST Vs Ashok Kr. Etc (Nathi 'B' without paging)	30/08/96	Acquitted
In the Court of Sh. S.C. Mittal, ASJ (1996)						
237	237	305/90	O.I. Area	ST Vs Mohinder Mandal (attached Nath 'B')	31/08/96	Acquitted
238	238	404/92	Hauz Khas	ST Vs Mukesh Kumar	14/05/96	Acquitted
239	239	152/89	R.K.Puram	ST Vs Hari Kishan Etc (attached 'B' file)	10/05/96	Acquitted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
240	240	164/88	V.kunj	ST Vs Harnam Singh	02/07/96	Acquitted
241	241	564/83	Laj. Nag.	ST Vs Mahaveer Etc	11/07/96	Acquitted
242	242	100/89	Dabri	ST Vs Rakesh Kr. Etc	12/07/96	Acquitted
243	243	366/93	C.R. Park	ST Vs DP Bhatia	12/07/96	Acquitted
244	244	111/92	L.ngr.	ST Vs Karik @ Bhima	12/07/96	Acquitted
245	245	197/94	Mehrauli	ST Vs Iqbal Ahmed	03/08/96	Acquitted
246	246	254/94	M.Puri	ST Vs Matin Etc	06/08/96	Acquitted
247	247	278/88	V.Nagar	ST Vs Ramesh	08/08/96	Acquitted
248	248	162/85	Naraina	ST Vs Dharam Singh	13/08/96	Acquitted
249	249	89/95	Dabri	ST Vs Chariter Dass	14/08/96	Convicted
250	250	97/89	A. Nagar	ST Vs Gaya Pd.	14/08/96	Acquitted
251	251	304/93	A.Nagar	St. Vs. Raju @ Lala	16/08/96	Acquitted
252	252	87/93	A.Nagar	St. Vs. Devi Charan	20/08/96	Acquitted
253	253	548/96	S.N. Puri	St. Vs. Dulla	27/08/96	Acquitted
254	254	228/94	Mehrauli	St. Vs. Subash Singh	27/08/96	Acquitted
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
255	255	164/94	H.N. Din	St. Vs. Rati Ram	16/07/96	Acquitted
256	256	04/95	Tug.Road	St. Vs. Sanjay Kr. @Tirlok	19/07/96	Convicted
257	257	219/84	L.Ngr.	St. Vs. Subash Chand	22/07/96	Probation
258	258	504/93	A. Nagar	St. Vs. Ram Avtar	23/07/96	Acquitted
259	259	184/88	D. Colony	St. Vs. Sunder Pal	30/07/96	Acquittal
260	260	404/94	C.P.	St. Vs. Shankar @Meenakshi	02/08/96	Acquittal
261	261	272/90	L.Ngr.	St. Vs. Wazir Md. @Shera	02/08/96	P.O.
262	262	72/92	K.M.Pur	St. Vs. Tulsi etc.	13/08/96	Acquitted
263	263	71/92	K.M.Pur	St. Vs. Nand Kishore	13/08/96	Acquitted
264	264	123/93	Naraina	St. Vs. Dalip Kr. Chauhan	13/08/96	Acquitted

265	265	197/93	G.K.	St. Vs. Satish Mehra (one file attach)	13/08/96	Discharged
266	266	355/93	S.N. Puri	St. Vs. Mehar Md. Rafiq	17/08/96	Convicted
267	267	77/95	C.R. Park	St. Vs. Murari Lal	21/08/96	Discharged
268	268	103/83	Mehrauli	St. Vs. Dalal Singh	22/08/96	Probation
269	269	147/92	S.N. Puri	St. Vs. Sibghat Khan	24/08/96	Acquittal
270	270	258/91	Dabri	St. Vs. Baleswar @Janglee	27/08/96	Acquittal, One Accused PO
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
271	271	3/94	V.V.	St. Vs. Mukesh	23/08/96	Acquittal
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
272	272	30/93	D.Colony	St. Vs. Khushi Ram etc.	05/07/96	Acquitted
273	273	374/94	O.I.Area	St. Vs. Devender Kr.	05/07/96	Acquitted
274	274	153/92	Tilak Marg	St. Vs. Krishan Bahadur	08/07/96	Acquitted
275	275	345/91	Mehrauli	St. Vs. Ram Naresh Thakur	12/07/96	Acquitted
276	276	11/93	Hauz Khas	St. Vs. Dalip Singh Pandey	05/08/96	Acquitted
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
277	277	84/91	L.Ngr.	St. Vs. Pritam etc.	24/07/96	Acquitted
278	278	240/94	Lodhi Colony	St. Vs. Sat Pal Maan	19/07/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
279	279	111/94	L.Colony	St. Vs. Sohanlal	05/07/96	Acquitted
280	280	410/95	B.Pur	St. Vs. Md. Saleem	06/07/96	Acquitted
281	281	470/95	K.J.I	St. Vs. Ramu	08/07/96	Acquitted
282	282	363/95	H.Khas	St. Vs. Sanjeel Malik	12/07/96	Acquitted
283	283	517/93		St. Vs. Allimuddin Zaidi	18/07/96	Acquitted
284	284	358/93	L.Ngr.	St. Vs. Jatinder Kumar	20/07/96	Convicted
285	285	286/93	Kalkaji	St. Vs. Gyarsa Ram	22/07/96	Remanded
286	286	266/94	P.Street	St. Vs. Surender etc.	22/07/96	Remanded
287	287	129/89	B.Pur	St. Vs. Sameer Sarkar etc.	25/07/96	Acquitted
288	288	280/95	R.K.Puram	St. Vs. Ahsan Ali etc.	01/08/96	Acquitted
289	289	30/92	Dabri	St. Vs. Omprakash	06/08/96	Acquitted
290	290	505/91	T.Marg	St. Vs. Md. Sharif etc.	07/08/96	Acquitted
291	291	211/95	V.Kunj	St. Vs. Meer Singh etc.	08/08/96	Acquitted
292	292	51/95	Kalkaji	St. Vs. Anil Kr. Etc.	09/08/96	Acquitted
293	293	394/94	B.Pur	St. Vs. Bijender Singh etc.	13/08/96	Acquitted
294	294	20/91	T.Rd.	St. Vs. William Danial	16/08/96	Acquitted
295	295	23/91	Mahipalpur	St. Vs. Sher Singh etc.	16/08/96	Acquitted
296	296	520/93	M.Ngr.	St. Vs. Satpal etc.	31/08/96	Acquitted
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
297	297	441/95	Mehrauli	St. Vs. Bal Kishan	09/09/96	Probation
298	298	60/96	A. Nagar	St. Vs. Harbhajan Singh (attached case property in Police File Register receipts etc.)	18/09/96	Probation
299	299	355/94	Dabri	St. Vs. Suresh Kr.	12/09/96	Probation
300	300	342/93	K.M.Pur	St. Vs. Gita Devi etc.	28/09/96	Probation
301	301	176/94	Mayapuri	St. Vs. Vinod Kr. Gupta	16/10/96	Probation
302	302	493/94	R.K.Puram	St. Vs. Ram Avtar etc (attached supplementary challan St. Vs. Shiv Charan)	28/09/96	Probation
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
303	303	89/91		St. Vs. Gaya Pd.	09/07/96	Acquitted
304	304	52/94	Amb.Nagar	St. Vs. Smt. Salma (attached Nathi 'B' from pg. 409 to 493)	17/07/96	Acquitted

305	305	136/88	V.Nagar	St. Vs. Shambu Beg (attached gab from 319 to 499 & one file from Court of Sh. R.K. Gauba MM from pg 503 to 647)	27/07/96	Acquitted
306	306	134/91	Lodhi Colony	St. Vs. Kallu etc. (attached 06 copies sets of Judgment/Evidence/Ex- documents without paging)	05/08/96	Convicted
307	307	187/92	M.Marg	St. Vs. Satbir etc.	09/08/96	Acquitted
308	308	69/94	Dabri	St. Vs. Kulbeer Singh	21/08/96	Acquitted
309	309	153/92	Kalkaji	St. Vs. Rashid @Raju	22/08/96	Acquitted
310	310	968/85	Hauz Khas	St. Vs. Gian Bahadur etc. (attached file of exb. Document from pg. 633 to 929 & 1 misc file from pg. 931 to 1515)	30/08/96	Convicted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
311	311	402/92	M.Nagar	St. Vs. Subhash Chand	02/09/96	Acquitted
312	312	278/94	O.I. Area	St. Vs. Mohd. Rafiq	06/09/96	Acquitted
313	313	383/93	O.I. Area	St. Vs. Subhash Chand etc.	10/09/96	Acquitted
314	314	188/93	K.M.Pur	St. Vs. Shyam Singh	11/09/96	Acquitted
315	315	210/94	R.K.Puram	St. Vs. Krishan Kr. Etc. (attached Nathi 'B' from pg 433 to 957)	25/09/96	Acquitted
316	316	424/90	R.K.Puram	St. Vs. Kalesh etc.	09/10/96	Acquitted
317	317	745/92	S.N. Puri	St. Vs. Raj Kr. Etc.	09/10/96	Acquitted
318	318	2/95	Amb.Nagar	St. Vs. Rambir etc.	16/10/96	Acquitted
319	319	233/93	B.Pur	St. Vs. Dharamveer etc.	19/10/96	Acquitted
320	320	232/93	B.Pur	St. Vs. Parkash etc.	19/10/96	Acquitted
321	321	449/90	Vasant Vihar	St. Vs. Rihayat Hussain	05/10/96	P.O.
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
322	322	402/93	V.Vihar	St. Vs. Ajay Bhandari etc.	07/09/96	Discharged & Remanded
323	323	276/93	Amb.Nagar	St. Vs. Mangal etc.	10/09/96	Acquitted
324	324	475/94	D. Colony	St. Vs. Nikkey John etc.	11/09/96	Discharge
325	325	38/92	K.J.I	St. Vs. Subhash etc.	12/09/96	Acquitted
326	326	397/93	M.Marg	St. Vs. Sita Ram etc.	20/09/96	Discharged & Acquitted
327	327	147/93	H.N. Din	St. Vs. Kamal	23/09/96	P.O.
328	328	55/92	Lodhi Colony	St. Vs. Prem Kr. Etc.	24/09/96	Acquitted
329	329	49/94	Amb.Nagar	St. Vs. Neer Pal etc.	28/09/96	Acquitted
330	330	397/93	M.Marg	St. Vs. Lady Khan etc. (supplementary challan)	23/09/96	Acquitted
331	331	249/90	Naraina	St. Vs. Virender etc. (attached one file of applications & order etc from Pg 1 to 385 & Jail Record file attached Nathi 'B')	30/09/96	Acquitted
332	332	418/92	Hauz Khas	St. Vs. Krishank Pandit	22/10/96	P.O.
333	333	676/91	S.N. Puri	St. Vs. Ramesh	29/10/96	Discharged & Remanded
334	334	500/95	K.J.I	St. Vs. Jawahar Lal	30/10/96	Acquitted
335	335	46/92	K.J.I	St. Vs. Trilok Singh	18/10/96	Discharge
336	336	45/92	K.J.I	St. Vs. Chengaz Khan etc. (attached one file of orders, bail bonds, & applications from pg 1 to 533)	18/10/96	Acquitted
337	337	150/90	Hauz Khas	St. Vs. Rajesh Kr. Etc. (attached Nath 'B')	01/10/96	Acquitted
338	338	63/95	Dabri	St. Vs. Har Pal	17/10/96	Acquitted

339	339	188/92	M.Marg	St. Vs. Dharam Pal	07/10/96	Acquitted
340	340	277/90	B.Pur	St. Vs. Pritam Singh (attached Nath 'B')	14/10/96	Convicted
341	341	309/93	V.Vihar	St. Vs. Satbir Singh etc.	16/10/96	Acquitted
342	342	105/93	D.cantt.	St. Vs. Kamal Krishan etc.	05/12/96	Acquitted
343	343	236/89	Amb.Nagar	St. Vs. Ashok Kr. Etc.	07/12/96	Acquitted
344	344	367/95	S.N. Puri	St. Vs. Mohd. Afzad	04/11/96	File sent in Children Court
345	345	101/94	O.I. Area	St. Vs. Rohtas etc. (attached Nath 'B')	07/11/96	Acquitted
346	346	97/93	V.Kunj	St. Vs. Shaid Ali etc.	20/11/96	Acquitted
347	347	115/91	C.R. Park	St. Vs. Nikunj Garg etc.	20/11/96	Remanded
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
348	348	166/91	O.I. Area	St. Vs. Sabeer Ali etc.	22/07/96	Acquitted
349	349	236/89	Dabri	St. Vs. Malkhan Singh etc.	26/07/96	Acquitted
350	350	429/93	K.M.Pur	St. Vs. Partap Singh etc.	02/08/96	Acquitted
351	351	212/95	V.Vihar	St. Vs. Dinesh Sharma etc.	21/08/96	Discharged
352	352	33/96	Lodhi Colony	St. Vs. Rajesh	02/09/96	Acquitted
353	353	288/94	R.K.Puram	St. Vs. Sudesh Kumar	02/09/96	Acquitted
354	354	170/95	M.Marg	St. Vs. Kamal etc.	02/09/96	Acquitted
355	355	86/93	Naraina	St. Vs. Pappu	04/09/96	Acquitted
356	356	162/95	O.I. Area	St. Vs. Mukhtiar Singh etc.	04/09/96	Acquitted
357	357	384/94	Dabri	St. Vs. Vinay Sharma etc.	10/09/96	Acquitted
358	358	39/91	Mahipalpur	St. Vs. Anil Kr. Etc.	16/09/96	Acquitted
359	359	122/94	O.I. Area	St. Vs. Anand	20/09/96	Convicted
360	360	221/92	S.N. Puri	St. Vs. Vashist Kr. Etc. (attached case property register)	21/09/96	Acquitted
361	361	283/92	H.N. Din	St. Vs. Mohd Minto etc.	27/09/96	Acquitted
362	362	145/93	Dabri	St. Vs. Ajeet Singh etc.	01/10/96	Acquitted
363	363	246/95	V.Kunj	St. Vs. Gajinder etc.	01/10/96	Acquitted
364	364	199/95	T.Road	St. Vs. Munna etc.	04/10/96	Acquitted
365	365	407/95	Dabri	St. Vs. Jawahar Sharma	07/10/96	Acquitted
366	366	79/93	Amb.Nagar	St. Vs. Pramod Kr.etc.	10/10/96	Acquitted
367	367	496/95	V.Kunj	St. Vs. Joginder Mandal etc.	11/10/96	Convicted
368	368	196/94	M.Ngr.	St. Vs. Inder Pal Singh etc.	15/10/96	Acquitted
369	369	486/92	H.Khas	St. Vs. Kapoor Singh etc.	16/10/96	Expired
370	370	403/94	K.J.I	St. Vs. Darbari	19/10/96	Acquitted
371	371	610/95	Kalkaji	St. Vs. Sandeep Dhir etc.	31/10/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
372	372	389/91	Kalkaji	St. Vs. Shamshad	04/11/96	Acquitted
373	373	213/92	Lajpat Nagar	St. Vs. Harminder Pal Singh	04/11/96	Acquitted
374	374	45/92	P.Street	St. Vs. Arjun	05/11/96	Acquitted
375	375	198/96	Mehrauli	St. Vs. Lokesh Kr.	14/11/96	Remanded
376	376	330/95	R.k.Puram	St. Vs. Pritam Singh	06/11/96	Acquitted
377	377	90/93	K.M.Pur	St. Vs. Janak Raj	14/11/96	Acquitted
378	378	346/95	C.R. Park	St. Vs. Salamat Hussain	14/11/96	Remanded
379	379	195/95	Amb.Nagar	St. Vs. Bharat	18/11/96	Acquitted
380	380	168/91	Najafgarh	St. Vs. Sona Devi etc.	20/11/96	Remanded
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
381	381	425/95	O.I. Area	St. Vs. Mohd. Wasim	16/07/96	Acquitted
382	382	212/94	Amb.Nagar	St. Vs. Gopal Singh etc.	03/09/96	Acquitted

383	383	263/93	O.I. Area	St. Vs. Abdul Khalid	04/09/96	Acquitted
384	384	433/93	Dabri	St. Vs. Dalip Singh (attached summon & photocopy of the file)	10/09/96	Acquitted
385	385	236/95	Amb. Nagar	St. Vs. Raju @ Rajender	12/09/96	Acquitted
386	386	186/91	Amb. Nagar	St. Vs. Hakim Chand (one file attached from pg 463 to 765 only)	16/09/96	Acquitted
387	387	260/94	Amb. Nagar	St. Vs. Avinash Kr. Etc. (one file attach from pg 353 to 671 & Nath 'B' of session case no. 148/94 from court of Sh. BB Choudhary ASJ from pg 221 to 515 & Nath 'C' of session case no. 148/94 from Court of BB Choudhary, ASJ from pg 517 to 1451)	18/09/96	Acquitted
388	388	170/94	Amb. Nagar	St. Vs. Sheetal etc.	19/09/96	Acquitted
389	389	281/91	Mehrauli	St. Vs. Mehar Chand etc.	01/10/96	Acquitted
390	390	332/94	O.I. Area	St. Vs. Vijay	01/10/96	Acquitted
391	391	329/94	Dabri	St. Vs. Mukesh Kr. Etc.	05/10/96	Acquitted
392	392	418/92	Mehrauli	St. Vs. Sham Sunder etc. (one file attached from pg 397 to 759)	17/10/96	Acquitted
393	393	491/93	Mandir Marg	St. Vs. Satish Kr. Etc. (attached one file from pg 391 to 649)	18/10/96	Acquitted
394	394	820/22	S.N. Puri	St. Vs. Suru Level	23/10/96	Acquitted
395	395	68/93	M.Ngr.	St. Vs. Sunil Kumar	01/11/96	Acquitted
396	396	574/94	S.N. Puri	St. Vs. Mohd. Naseem	08/11/96	Acquitted
397	397	5/94	Mahipalpur	St. Vs. Nathu Lal etc.	08/11/96	Acquitted
398	398	76/95	Amb. Nagar	St. Vs. Ganesh	15/11/96	Acquitted
399	399	415/93	Amb. Nagar	St. Vs. Ashok	19/11/96	Acquitted
400	400	295/94	Lodhi Colony	St. Vs. Kuitant Singh	20/11/96	Acquitted
401	401	172/87	D. Cantt.	St. Vs. Balbir Singh (attached one file from pg 333 to 851 only)	23/11/96	Acquitted
402	402	333/92	Amb. Nagar	St. Vs. Sobran etc. (attached one file from pg 293 to 589)	27/11/96	Acquitted
In the Court of Sh. S. Gaur, ASJ, ND (1996)						
403	403	40/90	S.N. Puri	St. Vs. Rajiv Singla etc.	02/12/96	Acquitted
404	404	45/94	R.K. Puram	St. Vs. Virender Kumar	03/12/96	Acquitted
405	405	210/94	Mayapuri	St. Vs. Ram Dulara etc.	04/12/96	Acquitted
406	406	236/91	H. Khas	St. Vs. Sher Khan etc.	05/12/96	Acquitted
407	407	237/91	H. Khas	St. Vs. Jasbir Singh etc.	05/12/96	Acquitted
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
408	408	77/93	Lodhi Colony	St. Vs. Raju Kicchi etc.	01/11/96	Acquitted
409	409	455/93	R.K. Puram	St. Vs. Gauri Shankar	02/11/96	Probation
410	410	43/90	D. Colony	St. Vs. Ajay Sethi etc.	07/11/96	Discharge
In the Court of Sh. S.M. Aggarwal, Special Court, NDPS Act, ND (1996)						
411	411	413/95		Custom Vs. Mohd. Raza Gol	02/05/96	Acquitted
412	412	20/95	R.K. Puram	St. Vs. Faheem Ahmed	04/04/96	Acquitted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
413	413	415/93	K.J.I	St. Vs. Ranjeet Bhardwa	06/11/96	Acquitted
414	414	274/94	Dabri	St. Vs. Anoop Kumar	08/11/96	Acquitted
415	415	360/94	M.Ngr.	St. Vs. Vijender Singh	18/11/96	Acquitted
416	416	178/93	K.M. Pur	St. Vs. Mohd. Amin	23/11/96	P.O.

417	417	79/94	Lodhi Colony	St. Vs. Sunil Kumar @Bobby	28/11/96	Acquitted
418	418	43/89	V.Nagar	St. Vs. Rameshwar Dayal	28/11/96	P.O.
419	419	316/92	B.Pur	St. Vs. Raju	07/12/96	P.O.
420	420	110/93	D. Colony	St. Vs. Ramesh Kr. Etc.	13/12/96	Acquitted
421	421	46/92	Dabri	St. Vs. Rajinder @Raju	19/12/96	Acquitted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
422	422	23/95		Custom Vs. Richard & Miss Sharon	20/08/96	Convicted, Acquitted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
423	423	307/92	Amb. Nagar	St. Vs. Paras Ram	02/11/96	Convicted
424	424	308/95	Dabri	St. Vs. Mahesh	05/11/96	Acquitted
425	425	81/86	B.Pur	St. Vs. Shami Ahmad (attached Nath 'B' from pg 1 to 57)	06/11/96	Acquitted
426	426	94/92	Okhla	St. Vs. Vinay Kumar	13/12/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
427	427	82/92	S.N. Puri	St. Vs. Premchand	01/08/96	Acquittal
428	428	153/79	K.J.I	St. Vs. Sonnu	06/09/96	Acquittal
429	429	141/92	H.Din	St. Vs. T.A. Hanifa	12/10/96	Convicted
430	430	98/95	C.R. Park	St. Vs. Hari Pal etc.	04/11/96	Discharged
431	431	27/93	T.Rd.	St. Vs. Rakesh etc.	07/11/96	Discharged
432	432	14/94	C.R. Park	St. Vs. Ramu Mathur	14/11/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
433	433	490/91	M.Ngr.	St. Vs. Dilip Dass	03/04/96	P.O.
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
434	434	236/95	Vinay Nagar	St. Vs. Patti	05/11/96	Acquitted
435	435	322/95	Amb. Nagar	St. Vs. Ram Chandan etc.	20/11/96	Acquitted
436	436	210/93	M.Marg	St. Vs. Kishan Murari Gera etc.	22/11/96	Convicted
437	437	181/92	H.Khas	St. Vs. Ravinder Kr. Etc.	30/11/96	Convicted
438	438	347/93	V. Ngr.	St. Vs. Madhu Kant	11/12/96	Convicted
439	439	283/93	Kalkaji	St. Vs. Krishan Lal etc.	17/12/96	Convicted
In the Court of Ms. Reva Khetarpal, ASJ, ND (1996)						
440	440	204/91	M.Marg	St. Vs. Padam Kr.	04/01/96	Acquitted
441	441	23/91	C.R. Park	St. Vs. Ram Saresh Shah	05/01/96	Acquitted
442	442	240/93	Mayapuri	St. Vs. Ashok Kr.	05/01/96	Acquitted
443	443	51/92	Amb. Nagar	St. Vs. Sarwan Kr.	06/01/96	Acquitted
444	444	13/95	M.Marg	St. Vs. Ram Tirath	06/01/96	Acquitted
445	445	244/91	C.Puri	St. Vs. Sunil Kr.	08/01/96	Acquitted
446	446	526/91	M. Mrg.	St. Vs. Pradeep Nayyar	11/01/96	Acquitted
447	447	592/92	R.K.Puram	St. Vs. Gurdeep Bhola	17/01/96	Acquitted
448	448	38/92	Palam Air Port	St. Vs. Ashok	19/01/96	Acquitted
449	449	38/95		St. Vs. Dilip Singh	19/01/96	Acquitted
450	450	163/90	Mehrauli	St. Vs. Hukam Chand	23/01/96	Acquitted
451	451	177/89	A. Nagar	St. Vs. Kalayer	24/01/96	Acquitted
452	452	275/90	C. Place	St. Vs. Allu	25/01/96	Acquittal
453	453	88/88	C.Puri	St. Vs. Suraj Narain Choudhary	25/01/96	Acquitted
454	454	25/94	A.Nagar	St. Vs. Rafiq Ahmed	30/01/96	Acquittal
455	455	335/91	Ch.Puri	St. Vs. Habib Ansari	30/01/96	Acquittal
456	456	85/90	D. Colony	St. Vs. Mugal Beg Khan	13/02/96	Acquittal
457	457	37/92	P. Airport	St. Vs. Jai Narain	14/02/96	Acquittal
458	458	76/86	L.Ngr.	St. Vs. Ram Singh	16/02/96	Acquittal
459	459	336/91	Ch. Puri	St. Vs. Gulab Hussain	19/02/96	Acquittal
460	460	186/91	A. Nagar	St. Vs. Md. Shamim	19/02/96	Acquittal
461	461	626/86	L.Ngr.	St. Vs. Augustine Bruce	27/02/96	Acquittal
462	462	20/90	C. P.	St. Vs. Vicky	27/02/96	Acquittal

463	463	251/93	Ch. Puri	St. Vs. Durga Sahnri	28/02/96	Acquittal
464	464	210/87	Mehrauli	St. Vs. Sushil Kr.	28/02/96	Acquittal
465	465	304/91	Dabri	St. Vs. Shakunta	02/04/96	Acquittal
466	466	108/87	H.N. Din	St. Vs. Nasiruddin	02/04/96	Acquittal
467	467	427/95	M. Mrg.	St. Vs. Rajesh Kr.	03/04/96	Undergone
468	468	183/88	Dabri	St. Vs. Chanan Kaur	12/04/96	Acquittal
469	469	95/95	Mayapuri	St. Vs. Umara	15/04/96	Acquittal
470	470	36/92	P. Airport	St. Vs. Hukam Singh	15/04/96	Acquittal
471	471	103/95	A. Nagar	St. Vs. Smt. Janki Almail	16/04/96	Acquittal
472	472	28/93	HN. Din	St. Vs. Anjali	17/04/96	Acquittal
473	473	57/87	V.Vihar	St. Vs. Sushil Kr.	18/04/96	Acquittal
474	474	34/93	Mayapuri	St. Vs. Girish Chand	18/04/96	Acquittal
475	475	297/90	K.J.I	St. Vs. Shahdat Ali	22/04/96	Acquittal
476	476	296/90	K.J.I	St. Vs. Dulari	22/04/96	Acquittal
477	477	350/92	Dabri	St. Vs. Savita (Note: Attached one file se 70/95, FIR 350/92 PS Dabri u/s 21/61/85 NDPS Act on 02/05/01 entered in gen reg. Vide entry 3341 year 2001 by Sh. B.S. Mathur, ASJ page 1 to 54)	23/04/96	P.O.
478	478	49/88	K.J.I	St. Vs. Ishrat Khan	23/04/96	Acquitted
479	479	39/87	D.Cantt.	St. Vs. Asha	23/04/96	Acquittal
480	480	44/95	V.Kunj	St. Vs. Meera	24/04/96	Acquittal
481	481	222/91	K.M.Pur	St. Vs. Sudhir Kr. Pandey	01/05/96	Acquittal
482	482	68/94	M. Mrg.	St. Vs. Vinod Kr.	04/05/96	Acquittal
483	483	05/90	Vinay Nagar	St. Vs. Rajesh Kr.	07/05/96	Acquittal
484	484	273/89	H.N. Din	St. Vs. Ashok Kr.	07/05/96	Died
485	485	12/95	M. Mrg.	St. Vs. Lalan Singh	08/05/96	Acquittal
486	486	312/87	Mehrauli	St. Vs. Kailash Kaur	08/05/96	Acquittal
487	487	226/92	L.Ngr.	St. Vs. Kanhiya Lal	09/05/96	Acquittal
488	488	396/93	Dabri	St. Vs. Vishnu Sain	09/05/96	Acquittal
489	489	55/90	Dabri	St. Vs. Chanan Kaur	13/05/96	Acquittal
490	490	678/90	S.N. Puri	St. Vs. Suraj Bhan	13/05/96	Acquittal
491	491	112/93	S.N. Puri	St. Vs. Sehdev Mandal	13/05/96	Acquittal
492	492	362/90	M. Mrg.	St. Vs. Shankar Lal	13/05/96	Acquittal
493	493	313/87	Mehrauli	St. Vs. Babita	20/05/96	Acquittal
494	494	39/93	K.J.I	St. Vs. Ram Agya	20/05/96	P.O.
495	495	263/93	A.Ngr.	St. Vs. Ram Lakhan	20/05/96	Acquittal
496	496	189/95	D.Cantt.	St. Vs. Kamal Singh	21/05/96	Acquittal
497	497	134/87	H.N. Din	St. Vs. Ranjan Singh	24/05/96	Acquittal
498	498	250/92	K.J.I	St. Vs. Anil Singh	27/05/96	
499	499	412/91	C.P.	St. Vs. Yattu Singh	30/05/96	Acquittal
500	500	102/88	A. Nagar	St. Vs. Amar Singh	01/07/96	Acquittal
501	501	127/94	Dabri	St. Vs. Chanan Kaur	03/07/96	Acquittal
502	502	255/88	Mehrauli	St. Vs. Diwan Singh	03/07/96	Acquittal
503	503	376/93	Dabri	St. Vs. Shakuntala	03/07/96	Acquittal
504	504	318/91	A. Nagar	St. Vs. Labh Singh	04/07/96	Acquittal
505	505	216/90	H.Khas	St. Vs. Sajid Ahmad	08/07/96	Acquittal
506	506	532/95	S.N. Puri	St. Vs. Bijali Ram	08/07/96	Acquittal
507	507	766/93	S.N. Puri	St. Vs. Bagat Ram	09/07/96	Acquittal
508	508	119/92	M. Mrg.	St. Vs. Madan	10/07/96	Accused died
509	509	05/92		St. Vs. Krishan Murty	11/07/96	P.O.
510	510	107/90	C.P.	St. Vs. Nanu	11/07/96	Acquittal
511	511	235/93	Dabri	St. Vs. Rattan Singh	12/07/96	Acquittal
512	512	230/93	V.Vihar	St. Vs. Alimuddin Ansari	12/07/96	Acquittal
513	513	87/91	C.P.	St. Vs. Kiran Dubey	12/07/96	Acquittal
514	514	206/89	M. Mrg.	St. Vs. Sayra	15/07/96	Acquittal
515	515	51/86	A. Nagar	St. Vs. Karpan	17/07/96	Acquittal

516	516	340/93	C.P.	St. Vs. Pradeep Kr.	19/07/96	Acquittal
517	517	298/91	V.Kunj	St. Vs. Santosh Kr.	22/07/96	Acquittal
518	518	239/92	A. Nagar	St. Vs. Ajay Kr.	24/07/96	Acquittal
519	519	1/94	T.Marg	St. Vs. Chriyan John	02/08/96	Acquittal
520	520	153/90	S.N. Puri	St. Vs. Balvinder Singh	06/08/96	U/S 299 Cr.P.C.
521	521	347/90	M. Ngr.	St. Vs. Dalbir Singh	08/08/96	Acquittal
522	522	382/93	Dabri	St. Vs. Suraj	09/08/96	Acquittal
523	523	37/94	A.Ngr.	St. Vs. Kali Parsad	12/08/96	Acquittal
524	524	463/92	R.K.Puram	St. Vs. Sharbati Devi	16/08/96	Acquittal
525	525	84/88	M.Ngr.	St. Vs. Dinesh Kr.	19/08/96	Acquittal
526	526	249/89	Dabri	St. Vs. Pamma	20/08/96	Acquittal
527	527	404/87	S.N. Puri	St. Vs. Samsuddin	21/08/96	Acquittal
528	528	22/89	D.Cantt.	St. Vs. Ashok Kr. (attached SC 34/95, FIR 22/89, u/a 21 NDPSA, St. Vs. Ranbir Singh, PS Delhi Cantt, paging 1 to 401 only consolidated judgment)	22/08/96	Acquittal
529	529	40/91	A. Nagar	St. Vs. Puran Dass	22/08/96	Acquittal
530	530	15/94	R.K.Puram	St. Vs. Girish Kr.	26/08/96	Acquittal
531	531	365/89	M.Ngr.	St. Vs. Joginder Singh	26/08/96	Acquittal
532	532	47/95	M.Ngr.	St. Vs. Ram Parshad	27/08/96	Acquittal
533	533	796/86	C.P.	St. Vs. Omparkash	29/08/96	Acquittal
In the Court of Sh. B.S. Choudhary, ASJ, ND (1996)						
534	534	918/82	C.P.	St. Vs. Ajay Kr. Singh (Note: This file contain 5 parts, 1st part pg 1-303 (proceedings), 2nd part (evidence & charge pg 1-903, 3rd part S.A. Accsd 1-729, 4th part lower court file/Record pg 1-785, 5th part judgment/O.P.S. From pg 1-395 with one register containing pgs 1-135 excluding index miscll papers in 2nd part from pg 1-1291, Hon'ble HC order copy attached 1-973 (attached one file from pg 1 to 203 only)Mahinder Kr.	28/05/96	Convicted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
535	535	413/92	K.J.I	St. Vs. Ramesh etc.	04/11/96	Acquitted
In the Court of Ms. Reva Khetarpal, ASJ, ND (1996)						
536	536	249/91	Ch. Puri	St. Vs. Satrughan	26/02/96	Acquittal
537	537	791/91	C.P.	St. Vs. Pappu Singh	28/02/96	Acquittal
538	538	19/91	Ch. Puri	St. Vs. Ramesh Kr.	12/03/96	Acquittal
539	539	58/92	K.J.I	St. Vs. Asad Khan	15/03/96	Acquittal
540	540	231/93	Dabri	St. Vs. Nirmala	18/03/96	Acquittal
541	541	339/94	H.N. Din	St. Vs. Girish Gujral	29/03/96	Acquittal
542	542	264/86	Am. Ngr.	St. Vs. Smt. Rajeshwari	16/04/96	Acquittal
543	543	264/96	Am. Ngr.	St. Vs. Rajeshwari	16/04/96	Acquittal
544	544	266/86	Am. Ngr.	St. Vs. Rama Swami	16/04/96	Acquittal
545	545	49/94	Am. Ngr.	St. Vs. Chottey Lal	17/04/96	Acquittal
546	546	16/91	Tug. Road	St. Vs. Kanhiya Lal (Attached Nathi 'A' from pg 1 to 617)	19/08/96	Acquittal
547	547	55/90	D. Colony	St. Vs. Raj Kr. Gupta	26/08/96	Acquittal
548	548	107/93	C.P.	St. Vs. Suresh	03/09/96	Acquittal
549	549	287/91	M.Mrg.	St. Vs. Mohinder Kr.	03/09/96	Acquittal

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550	550	141/93	S.N. Puri	St. Vs. Javed Akhtar	04/09/96	Acquittal
551	551	471/92	C.P.	St. Vs. Asharfi Sahani	04/09/96	Acquittal
552	552	35/90	ML.NGR.	St. Vs. Pooran Chand	09/09/96	Acquittal
553	553	382/89	R.K.Puram	St. Vs. Arun Tuli	10/09/96	Acquittal
554	554	93/93	D.Cantt.	St. Vs. Sadiq Khan	13/09/96	Acquittal
555	555	593/91	C.P.	St. Vs. Md. Sahzad	16/09/96	Acquittal
556	556	115/93	S.N. Puri	St. Vs. Ram Naresh Singh	30/09/96	Acquittal
557	557	666/95	C.P.	St. Vs. Nirmala etc.	04/10/96	Acquittal
558	558	501/93	S.N. Puri	St. Vs. Gul Mhd.	01/11/96	Acquittal
559	559	714/95	C.P.	St. Vs. Umesh	08/11/96	Acquittal
560	560	373/96	C.P.	St. Vs. Naresh Kr. Verma	18/11/96	Acquittal
561	561	196/94	Vinay Nagar	St. Vs. Raj Kr.	18/11/96	Acquittal
562	562	208/94	Pri. Str.	St. Vs. Nathu Lal	18/11/96	Acquittal
563	563	236/92	Tug. Road	St. Vs. Md. Ishaq	19/11/96	Acquittal
564	564	252/95	Vinay Nagar	St. Vs. Gyan Bhadur etc.	20/11/96	Acquitted
565	565	162/94	Vinay Nagar	St. Vs. Noor Khan	26/11/96	Acquittal
566	566	370/93	O.I. Area	St. Vs. Dinesh Dhar Dubey	26/11/96	Acquittal
567	567	276/95	A. Nagar	St. Vs. Mijajuddin	28/11/96	Acquittal
568	568	247/93	S.N. Puri	St. Vs. Siv Raj	29/11/96	Acquittal
569	569	248/93	S.N. Puri	St. Vs. Siv Raj	29/11/96	Acquittal
570	570	508/85	H.N. Din	St. Vs. Parveen Kr.	02/12/96	Acquitted
571	571	202/89	C.R. Park	St. Vs. Ramesh	16/12/96	Acquittal
572	572	286/89	Ch. Puri	St. Vs. Bakhta Bhadur	17/12/96	P.O.
573	573	93/94	C.P.	St. Vs. Rajesh	18/12/96	Acquittal
574	574	234/95	T.Marg	St. Vs. Shankar	18/12/96	Acquittal
575	575	273/93	Lodhi Colony	St. Vs. Pradeep Singh Negi	18/12/96	Acquittal
576	576	312/93	Pri. Str.	St. Vs. Sendeve Lal	27/03/96	Confession
577	577	379/90	C.P.	St. Vs. Suresh @Motu	06/03/96	Acquittal
578	578	236/93	Ch. Puri	St. Vs. Jiten	11/03/96	Acquittal
579	579	54/90	D. Colony	St. Vs. Mehraj Ahmad	11/03/96	Acquittal
580	580	54/91	A. Nagar	St. Vs. Ram Singh	13/03/96	Acquittal
581	581	123/93	Dabri	St. Vs. Bisambhar	13/03/96	Acquittal
582	582	50/94	A. Nagar	St. Vs. Girish	15/03/96	Acquittal
583	583	355/89	H.Khas	St. Vs. Jasbir Singh	15/03/96	Acquittal
584	584	163/93	H.N. Din	St. Vs. Manoj	18/03/96	Acquittal
585	585	151/95		CBN Vs. Indra Kalra	21/03/96	Acquittal
586	586	273/93	Badarpur	St. Vs. Ram Kishan Yadav	06/03/96	Acquittal
587	587	101/88	Amb. Nagar	St. Vs. Puran Singh	07/03/96	Acquitted
588	588	60/89	Ch. Puri	St. Vs. Avdesh Kr. Thakur	12/03/96	Acquitted
589	589	43/94	P.Airport	St. Vs. Manoj Kr.	04/12/96	Acquittal
590	590	57/90	Dabri	St. Vs. Kaushliya	12/09/96	Acquitted
591	591	51/96	H.N. Din	St. Vs. Sharaf Ali	08/11/96	Acquitted
In the Court of Sh. N.K. Goel, ASJ, ND (1996)						
592	592	350/95	Mal. Ngr.	St. Vs. Yash Pal	05/12/96	Remanded
593	593	78/96	Amb. Nagar	St. Vs. Kalu etc.	02/12/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
594	594	147/93	Dabri	St. Vs. Satish kr. Etc.	01/10/96	Acquitted
595	595	176/94	H.N. Din	St. Vs. Asa Mandal Mahender etc.	08/01/96	Acquitted
596	596	239/94	Kalkaji	St. Vs. Lalit etc.	04/10/96	Acquitted
597	597	491/81	R.K.Puram	St. Vs. Kakesh Kr. Etc. (attached one file from pg 1207 to 1761 only)	24/02/96	Acquitted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
598	598	149/94	Greater Kailash	St. Vs. Ram Parshad	10/04/96	Discharge

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In the Court of Sh. S.K. Tandon, ASJ, ND (1996)						
599	599	465/88	C.P.	St. Vs. Rajesh Kr.	08/04/96	Acquittal
600	600	177/93	K.J.I	St. Vs. Suraj Singh	10/04/96	Acquittal
601	601	226/95	V.Kunj	St. Vs. Mohinder Kaushik etc.	18/04/96	Acquittal
602	602	151/90	S.N. Puri	St. Vs. Swaran Singh	22/04/96	Acquittal
603	603	442/95	O.I. Area	St. Vs. Ram Saran	30/04/96	Acquittal
604	604	215/90	Dabri	St. Vs. Dhammo	07/05/96	Acquittal
605	605	93/95	O.I. Area	St. Vs. Ganda Lal etc. (Note: File attached with SC No. 70/02 dtd 16/12/02, 15/07/04 Court of Sh. Dilbag Singh, ASJ acquitted S.No. 1154)	10/05/96	P.O.
606	606	56/89	C.P.	St. Vs. Lekhpal Singh	10/05/96	Abated
607	607	501/86	L.Ngr.	St. Vs. Masood Ahmad	21/05/96	Acquittal
608	608	502/96	L.Ngr.	St. Vs. Jamil Ahmad	22/05/96	Acquittal
609	609	732/93	S.N. Puri	St. Vs. Manoj	22/05/96	Quashed
610	610	346/94	M.Mrg.	St. Vs. Phulena Yadav	22/05/96	Acquittal
611	611	490/87	H.Khas	St. Vs. Gurmit Singh	23/05/96	Acquittal
612	612	40/93	Naraina	St. Vs. Rajesh Kr.	23/05/96	Acquittal
613	613	167/94	A. Nagar	St. Vs. Kirpal Singh & Ors.	23/05/96	Quashed
614	614	280/95	B.Pur	St. Vs. Sri Chand etc.	23/05/96	Quashed
615	615	139/94	Mehrauli	St. Vs. Ravinder etc.	23/05/96	Acquittal
616	616	135/94	A. Nagar	St. Vs. Pale Ram	25/05/96	Quashed
617	617	220/91	K.M.Pur	St. Vs. Suresh Chand	03/07/96	Acquittal
618	618	152/00	S.N. Puri	St. Vs. Narender Singh	11/07/96	Acquittal
619	619	416/87	K.J.I	St. Vs. Janardhan Pandit	12/07/96	Acquittal
620	620	287/86	Ch. Puri	St. Vs. Krishan Kr.	12/07/96	Acquittal
621	621	77/95	M.Puri	St. Vs. Nanhey @Sikari	16/07/96	Acquittal
622	622	272/90	C.P.	St. Vs. Sarla	17/07/96	Acquittal
623	623	292/94	Dabri	St. Vs. Ram Chander	18/07/96	Acquittal
624	624	530/95	O.I. Area	St. Vs. Anil Kr. @Rajnikant	19/07/96	Acquittal
625	625	245/95	V.Kunj	St. Vs. Rishi Raj etc.	23/07/96	Acquittal
626	626	574/95	Najafgarh	St. Vs. Ram Kishan	23/07/96	Acquittal
627	627	432/95	M. Mrg.	St. Vs. Baibir Singh	23/07/96	Acquittal
628	628	371/85	K.J.I	St. Vs. Raj Kr.	01/08/96	Acquittal
629	629	282/95	G. Kailash	St. Vs. Ramlal	01/08/96	Acquittal
630	630	754/95	S.N. Puri	St. Vs. Md. Yunus etc.	02/08/96	Acquittal
631	631	438/94	Amb. Nagar	St. Vs. Girish Chand etc.	02/08/96	Quashed
632	632	411/95	D.Cantt.	St. Vs. Govind Raju	03/08/96	Acquittal
633	633	423/95	V.Kunj	St. Vs. Beena Ram etc.	05/08/96	Acquittal
634	634	369/95	D.Cantt.	St. Vs. Bilas Mandal	08/08/96	Acquittal
635	635	497/95	H.N. Din	St. Vs. Kuppy Swamy etc.	12/08/96	Acquittal
636	636	186/94	H.Khas	St. Vs. Tirth Singh & Anr.	13/08/96	Quashed
637	637	263/93	Mehrauli	St. Vs. Uttam Kr.	13/08/96	P.O.
638	638	230/93	Dabri	St. Vs. Kaushlya etc.	14/08/96	Acquittal
639	639	419/92	Dabri	St. Vs. Labho	16/08/96	Abated
640	640	341/92	S.N. Puri	St. Vs. Niaz Ahmad	27/08/96	P.O.
641	641	53/94	M.Puri	St. Vs. Ashok Kr.	02/09/96	Acquittal
642	642	147/91	K.M.Pur	St. Vs. Dilbag Singh	03/09/96	Convicted
643	643	299/95	K.M.Pur	St. Vs. Sanjay Kr.	03/09/96	Acquittal
644	644	291/95	Mayapuri	St. Vs. Arjun	04/09/96	Acquittal
645	645	169/95	Mayapuri	St. Vs. Kishna	04/09/96	Acquittal

646	646	366/95	O.I. Area	St. Vs. Mithu @Madhlaya	06/09/96	Acquittal
647	647	752/95	A.Ngr.	St. Vs. Anil Pahariya etc.	10/09/96	Acquittal
648	648	335/95	Dabri	St. Vs. Smt. Beena	16/09/96	Acquittal
649	649	377/95	B.Pur	St. Vs. Sultan Khan	16/09/96	Acquittal
650	650	22/91	Naraina	St. Vs. Malkhan Singh	19/09/96	Acquittal
651	651	319/94	S.N. Puri	St. Vs. Abdul Hamman etc.	21/09/96	Discharged
652	652	342/95	D.Cantt.	St. Vs. Raj Kr.	27/09/96	Acquittal
653	653	865/95	S.N. Puri	St. Vs. Kayum	28/09/96	Acquittal
654	654	430/90	L.Ngr.	St. Vs. Vinay Kumar	03/10/96	Acquittal
655	655	358/95	K.M.Pur	St. Vs. Sanjay Kr.	04/10/96	Acquittal
656	656	300/95	Mayapuri	St. Vs. Vikram etc.	04/10/96	Acquittal
657	657	70/93	Ch. Puri	St. Vs. Lal Singh @Sanjay	04/10/96	Acquittal
658	658	35/95	Mehrauli	St. Vs. Parto etc.	08/10/96	Quashed
659	659	263/95	H.N. Din	St. Vs. Amarjit Singh etc.	10/10/96	Acquittal
660	660	111/90	Dabri	St. Vs. Santosh Devi	10/10/96	Acquittal
661	661	205/97	Mehrauli	St. Vs. Bola Ram	11/10/96	Acquittal
662	662	415/95	B.Pur	St. Vs. Manoj Kr.	11/10/96	Acquittal
663	663	274/93	V.Kunj	St. Vs. Abdul Salim	14/10/96	Acquittal
664	664	274/93	V.Kunj	St. Vs. Sheikh Md.	14/10/96	Acquittal
665	665	206/95	A. Nagar	St. Vs. Barkattula	18/10/96	Acquittal
666	666	6/95	B.Pur	St. Vs. Damodar Lal	18/10/96	Acquittal
667	667	332/94	R.K.Puram	St. Vs. Pascal Minj	18/10/96	P.O.
668	668	15/95	B.Pur	St. Vs. Dault Ram	18/10/96	Acquittal
669	669	167/94	V.Vihar	St. Vs. Anil Kr. Etc.	29/10/96	Acquittal
670	670	79/91	Mi.Ngr.	St. Vs. Rajbeer Singh	02/11/96	Quashed
671	671	273/90	C.P.	St. Vs. Smt. Akka	04/11/96	Acquittal
672	672	660/87	D.Cantt.	St. Vs. Sukh Dai	05/11/96	Acquittal
673	673	608/90	S.N. Puri	St. Vs. Jai Raman @Kalu	06/11/96	Acquittal
674	674	23/96	S.N. Puri	St. Vs. K.Shellu@ Lambu	06/11/96	Acquittal
675	675	157/95	Dabri	St. Vs. Ashok Kr.	18/11/96	Discharge
676	676	265/95	V.Kunj	St. Vs. Chander Bhan	19/11/96	Acquittal
677	677	494/90	C.P.	St. Vs. Inder Kr.	18/03/96	Acquittal
678	678	264/92	H.Khas	St. Vs. Kanteswar Mishra	19/11/96	Discharged
679	679	164/92	C.R. Park	St. Vs. Javed Singh	21/11/96	Acquittal
680	680	365/95	A. Nagar	St. Vs. Surender	27/11/96	Acquittal
681	681	131/96	D.Cantt.	St. Vs. Hari Nath	27/11/96	Acquittal
682	682	58/88	Dabri	St. Vs. Umeshchand Gupta	27/11/96	Acquittal
683	683	6A/96		NCB Vs. Lallan Somgti etc.	30/03/96	Acquittal
684	684	500/95	V.Kunj	St. Vs. Froog Md.	04/04/96	Acquittal
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
685	685	190/95	O.I. Area	St. Vs. Khayum Khan	24/01/96	Discharge
686	686	528/95	Amb. Nagar	St. Vs. Sabat Singh	09/02/96	Discharge
687	687	67/95	Vasant Vihar	St. Vs. Dewan Singh	30/04/96	Convicted
688	688	92/93	Dabri	St. Vs. Veer Puri	15/10/96	Acquitted
689	689	407/93	H.N.Din	St. Vs. Ravi-ul-Islam etc.	24/10/96	Discharge
690	690	91/94	B.Pur	St. Vs. Ajay Pal	18/11/96	Acquitted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
691	691	365/92	O.I. Area	St. Vs. Tara Chand	10/07/96	Acquitted
692	692	5/89	I.G.I	St. Vs. Rebecca Monerovost	03/08/96	P.O.
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						

693	693	196/82	Kalkaji	St. Vs. Gurucharan Singh (Attached Nathi 'B' from pg 1 to 99)	03/02/96	Acquittal
694	694	163/87	D.Cantt.	St. Vs. Devinder Singh	06/07/96	Acquittal
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
695	695	695/84	D. Colony	St. Vs. Om Parkash etc.	21/12/96	Acquittal
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
696	696	234/95		Customs Vs. Ms. Kummel Rita Karoline	14/05/96	Convicted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
697	697	96/83	S.N. Puri	St. Vs. Boota Singh etc. (Note: Attached Nathi 'B' pages 1 to 183)	31/05/96	Convicted
In the Court of Sh. Prithvi Raj, ASJ, ND (1996)						
698	698	314/91	D.Cantt.	St. Vs. Rajesh etc.	31/01/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
699	699	46/94	V.Kunj	St. Vs. Sat Narain	13/01/96	Convicted
In the Court of Sh. I.K. Kochar, ASJ, ND (1996)						
700	700	170/94		Custom Vs. Patrik Bruno	11/12/96	Convicted
701	701	83/94		NCB Vs. Emmanuel Gchenna Ezenwash	20/12/96	Convicted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
702	702	24/89	I.G.I Airport	St. Vs. Rabeena Mantravagi	03/08/96	P.O.
703	703	111/86	D.Cantt.	St. Vs. Raj Kumar etc.	07/08/96	Acquitted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
704	704	165/91	Mehrauli	St. Vs. Kewal Singh etc. (attached one file pages from 327 to 703)	21/09/96	2 to 4 Acquitted, 1 convicted
705	705	140/94	Def.Colony	St. Vs. Amrit Lal Kohli etc.	25/09/96	Discharged
706	706	189/90	Mehrauli	St. Vs. Lakhpal Ram etc. (Note: Attached Nathi 'B' without paging)	23/11/96	Convicted
In the Court of Sh. H.R. Malhotra, ASJ, ND (1996)						
707	707	382/92	Dabri	St. Vs. Munish Kumar	29/08/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
708	708	95/91	Amb. Nagar	St. Vs. Sewa Ramek	13/05/96	Acquitted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
709	709	244/95		Custom Vs. M/s Kusik Jaqueline	03/04/96	Convicted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
710	710	172/94		NCB Vs. Emmanuel Okhwil Chukhalu (Attached Nath B, ex slips without index envelope)	25/07/96	Convicted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
711	711	277/94	Mehrauli	St. Vs. Sushil Kumar	29/02/96	Convicted
712	712	274/89	Mehrauli	St. Vs. Henri	11/07/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
713	713	63/93	Dabri	St. Vs. Gulshan Kumar	19/01/96	Convicted
714	714	226/92	Dabri	St. Vs Vipin	14/03/96	Convicted
715	715	97/94	V.Kunj	St. Vs. Sonil	17/05/96	Convicted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
716	716	437/92	R.K.Puram	St. Vs. Bhuder etc.	26/04/96	Convicted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
717	717	31/95		Custom Vs. Strimo Juau Antonio	04/04/96	Convicted
718	718	162/92	M. Mrg.	St. Vs. Saut Komar	17/04/96	Acquitted
In the Court of Ms. Mamta Sehgal, ASJ, ND (1996)						

719	719	307/89	Tilak Marg	St. Vs. Ram Nath	06/07/96	Convicted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
720	720	155/87	Mehrauli	St. Vs. Tara Chand (Note: Attached one file Misc SC 672/96 DOD 28/10/96 u/s 340 Cr.P.C. - State Vs. Tarachand, pages 1 to 273)	28/02/96	Acquitted
721	721	187/83	Mehrauli	St. Vs. Parabhjot Singh	15/05/96	Acquitted
722	722	199/88	Mehrauli	St. Vs. Manak Lal	16/11/96	P.O.
723	723	425/89	M. Mrg.	St. Vs. George Stephen	30/07/96	Acquitted
In the Court of Sh. B.B. Choudhary, ASJ, ND (1996)						
724	724	144/89	G. Kailash	St. Vs. Ram Dass	17/07/96	Convicted
In the Court of Sh. S.L. Khanna, ASJ, ND (1996)						
725	725	103/89	Mayapuri	St. Vs. Sunder Singh etc. (file in three parts)	25/05/96	Acquitted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
726	726	188/94	S.N. Puri	St. Vs. Koopa (Note: Page 1 to 97 High Court letter/order attached)	14/11/96	Convicted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
727	727	168/94		Custom Vs. Abdul M Nathi	02/09/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
728	728	193/92	Mayapuri	St. Vs. Om Bahadur Gurang	19/08/96	Convicted
729	729	18/91	H.Khas	St. Vs. Amiruddin	25/03/96	Convicted
730	730	312/91	O.I. Area	St. Vs. Daya Ram etc.	20/03/96	Convicted
731	731	272/92	Dabri	St. Vs. Dal Chand etc.	08/02/96	Acquitted
732	732	12/92	Ch. Puri	St. Vs. Anil Kr. Sharma	20/07/96	Convicted
733	733	301/92	Amb. Nagar	St. Vs. Latoori etc.	17/07/96	Convicted
734	734	350/92	Kalkaji	St. Vs. Laxmi Prasad etc.	09/09/96	Convicted
735	735	166/91	Kalkaji	St. Vs. Ram Bilas	12/10/96	Convicted, Acquitted by Hon'ble HC on 25/01/2010
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
736	736	320/91	Amb. Nagar	St. Vs. Prem Raj	30/11/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
737	737	225/91	H.Khas	St. Vs. Sharad Durga	14/08/96	Acquittal
738	738	234/94	K.M.Pur	St. Vs. Tarkeshwar Singh	10/10/96	Convicted, PO declared vide order dated 29/01/10
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
739	739	67/91	S.N. Puri	St. Vs. Riazuddin	31/07/96	Convicted
In the Court of Sh. Prithvi Raj, ASJ, ND (1996)						
740	740	254/90	Malviya Nagar	St. Vs. Duli Chand etc.	15/02/96	Acquitted
In the Court of Sh. G.P. Thereja, ASJ, ND (1996)						
741	741	158/90	Kalkaji	St. Vs. P.J. Thomas etc.	23/08/96	1 to 4 acquitted and 5 & 6 convicted
742	742	147/89	O.I. Area	St. Vs. Prem Kumar	29/11/96	Convicted
743	743	3/93	O.I. Area	St. Vs. Ajay Kr.	31/10/96	Convicted
744	744	481/92	A. Nagar	St. Vs. Sanjay etc. (att Nathi B without paging summons of HC order, att State Vs Nigam, show cause notice, 01/05/97)	31/07/96	Convicted
In the Court of Sh. S.C. Mittal, ASJ, ND (1996)						
745	745	405/91	Vinay Nagar	St. Vs. Sunil etc.	06/08/96	Convicted
746	746	139/94	M.Ngr.	St. Vs. Ram Kumar etc.	19/10/96	Acquitted

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747	747	244/91	G. Kailash	St. Vs. Vinod Kumar Soin	28/09/96	Convicted
In the Court of Sh. S.M. Aggarwal, ASJ, ND (1996)						
748	748	220/94	NCB	NCB Vs. Farook Sheikh	05/07/96	Acquitted
749	749	12/94	NCB	NCB Vs. Mohan Lal Ahir etc.	27/07/96	Acquittal
750	750	59/94		NCB Vs. Rajan Dickson etc.	11/07/96	Acquitted
751	751	07/1990		NCB Vs. Amrik Singh & Anr. (detailed paging in 2 parts, Part A -5/699, Part B - 3/627)	06/05/96	Acquitted
752	752	179/88		NCB Vs. Yudhisthar Kumar	06/05/96	Acquitted
753	753	7488		NCB Vs. Jyotin Vyas etc.	05/08/96	Acquitted

I have made 753 entries myself.

NAME - RANJEET SINGH

Ranjeet Singh

EC: 80518273

Mob. No: 9582145859

Overview

Session - 1997

Annexure - B

Unscanned

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Sheet 1: Sheet1

IN THE COURT OF SH GP THEREJA ASJ NEW DELHI 1997						
S.NO	GOSHWARA NO	FIR NO	PS	TITLED	DOD	DECIDED AS
1	1	215/93	NARAINA	STATE VS Rattan KHANNA	25/01/97	CONVICTED
2	2	156/97	NARAINA	STATE VS RAJESH KR ETC	28/01/97	ACQUITTED
3	3	451/92	DABRI	STATE VS SHIV LAL ETC	30/01/97	DEATH
4	4	388/93	AMB. NAGAR	STATE VS JAI SEELAM	08/01/97	ACQUITTED
5	5	312/90	M. NAGER	STATE VS BAL RAJ ETC	09/01/97	ACQUITTED
6	6	32/95	NARAINA	STATE VS SANJAY ETC	17/01/97	ACQUITTED
7	7	306/89	M.NAGER	STATE VS RAJ KUMAR	24/01/97	CONVICTED
8	8	193/94	HAUZ KHAZ	STATE VS TEB RAJ	27/01/97	ACQUITTED
9	9	309/91	R.K PURAM	STATE VS PANEHAM SINGH	28/01/97	ACQUITTED
10	10	354/93	AMB. NAGAR	STATE VS RAM CHANDER ETC	29/01/97	ACQUITTED
11	11	82/96	MAYA PURI	STATE VS DESH RAJ	25/01/97	ACQUITTED
IN THE COURT OF SH I.K KOCHAR ASJ / NEW DELHI 1997						
12	12	1/96	NARCOTICS	STATE VS ANWAR HUSSAIN	07/01/97	DEATH
IN THE COURT OF SH S.L KHANNA ASJ NEW DELHI 1997						
13	13	294/96	B.PUR	STATE VS YASIN ETC	10/01/97	DISCHARGE
14	14	313/94	S.N PURI	STATE VS RAJU	08/01/97	ACQUITTED
15	15	390/94	TILAK MARG	STATE VS ASHOK RAM	18/01/97	ALREADY UNDER GONE
16	16	137/92	AMB. NAGAR	STATE VS VISHA RAM SINGH	13/01/97	ACQUITTED
17	17	595/93	CONNAUGHT PLACE	STATE VS SHILPA	13/01/97	DIED
18	18	123/95	NARAINA	STATE VS DINESH	27/01/97	ACQUITTED
19	19	122/95	NARAINA	STATE VS DINESH	27/01/97	ACQUITTED
20	20	194/94	O.I.A	STATE VS MANOJ URAO	28/01/97	ACQUITTED
21	21	187/92	O.I.A	STATE VS KALLU HUSSAIN	31/01/97	ACQUITTED
22	22	182/94	M. NAGER	STATE VS VIJENDER ETC	04/02/97	DISCHARGE
23	23	237/96	M.MARG	STATE VS RAM PARSAD	04/02/97	ALREADY UNDER GONE
24	24	200/96	N.GARH	STATE VS BHOOP SINGH	10/02/97	ACQUITTED
25	25	329/94	V.NAGER	STATE VS HARI SHANKER	18/02/97	ACQUITTED
26	26	305/95	H.N.DIN	STATE VS FARID ETC	20/02/97	ACQUITTED
27	27	284/96	DABRI	STATE VS CHARAN SINGH	20/02/97	ACQUITTED
IN THE COURT OF SH S.GAUR ASJ ND 97						
28	28	162/92	V.VIHAR	STATE VS DHARAMVIR	18/01/97	ACQUITTED
29	29	186/87	M.MARG	STATE VS ANIL KUMAR	25/01/97	ACQUITTED
30	30	198/94	O.I.A	STATE VS ASHOK KUMAR	11/02/97	ACQUITTED
31	31	426/94	DABRI	STATE VS ANAND SWAROOP	12/02/97	ACQUITTED
32	32	295/94	MEHRAULI	STATE VS JAIBIR ETC	22/02/97	ACQUITTED
33	33	463/88	S.N.PURI	STATE VS SURJIT SINGH ETC	22/02/97	ACQUITTED
34	34	935/85	HAUZ KHAZ	STATE VS ROOPA DEVI ETC	28/02/97	ACQUITTED IN 302 HELD GUILTY IN 498A
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
35	35	350/95	MEHRAULI	STATE VS SABIR HUSSAIN ETC	02/01/97	ACQUITTED
36	36	189/96	A.NAGAR	STATE VS DINESH SAXENA	03/01/97	ACQUITTED
37	37	219/95	DABRI	STATE VS SONU	04/01/97	ABATTED
38	38	323/95	N.GARGH	STATE VS DHARAM PAL	06/01/97	ACQUITTED
39	39	298/95	K.M.PUR	STATE VS SABU@BABU KHAN	07/01/97	ACQUITTED

40	40	25/91	PALAM AIRPORT	STATE VS YAHYA H.M ALI	08/01/97	ACQUITTAL AND COMMITTED
41	41	84/94	A.NAGAR	STATE VS YAAD RAM ETC	09/01/97	ACQUITTAL
42	42	336/90	A.NAGAR	STATE VS LAXMI DEVI	30/01/97	ACQUITTAL
43	43	387/95	MEHRAULI	STATE VS BHIM ETC	28/01/97	REMANDED
44	44	235/90	MEHRAULI	STATE VS DAYARAM ETC	27/01/97	ACQUITTAL
45	45	145/94	HAUZ KHAZ	STATE VS KARAM PAL	29/01/97	ACQUITTAL
46	46	384/95	R.K PURAM	STATE VS RAVINDER KUMAR	29/01/97	CONVICTED & ACQUITTED
47	47	325/94	M. MARG	STATE VS SOM DUTT	01/02/97	ABATTED
48	48	94/92	C.R.PARK	STATE VS HEM CHANDER ETC	03/02/97	ACQUITTAL
49	49	93/92	C.R.PARK	STATE VS PRITHVI SINGH ETC	03/02/97	ACQUITTAL
50	50	564/96	A.NAGAR	STATE VS BIRJU PANDEY ETC	03/02/97	REMANDED
51	51	144/93	M. MARG	STATE VS SURINDER KR	05/02/97	CONVICTED
52	52	352/92	D C	STATE VS RAGHUVINDER ETC	05/02/97	ACQUITTAL
53	53	25/88	V.V	STATE VS ASHVANI KR KHANNA	06/02/97	ACQUITTAL
54	54	43/96	V.KUNJ	STATE VS JASWANT	07/02/97	ACQUITTAL
55	55	42/90	R.K PURAM	STATE VS BALBIR SINGH ETC	11/02/97	ACQUITTAL
56	56	81/95	H.N.DIN	STATE VS OM PRAKASH	12/02/97	REMANDED
57	57	41/96	J.P KALAN	STATE VS ANAR SINGH	12/02/97	ACQUITTAL
58	58	490/92	L.NAGAR	STATE VS KHUSHIR SINGH	12/02/97	ACQUITTAL
59	59	69/95	M.NAGER	STATE VS SUBASH CHAND	19/02/97	ACQUITTAL
60	60	419/91	M.NAGER	STATE VS JAI PRAKASH	22/02/97	ACQUITTAL
61	61	442/95	V.KUNJ	STATE VS LADHU NATH	14/01/97	ACQUITTAL
62	62	350/95	DABRI	STATE VS LALLU RAM	21/01/97	ACQUITTAL
63	63	98/96	D.CANTT	STATE VS JATTAN SINGH	22/01/97	REMANDED
64	64	324/92	MEHRAULI	STATE VS CHOLLEY LAL	22/01/97	ABATTED
IN THE COURT OF SH I.K KOCHAR ASJ NEW DELHI 97						
65	65	115/90	A.NAGAR	STATE VS CHANDER CHUD	07/02/99	ABATTED
66	66	244/89	L.NAGAR	STATE VS IBRAIM	12/02/97	DISPOSED
67	67	165/96	D.C	STATE VS CHARANJEET SINGH	17/02/97	ACQUITTAL
68	68	166/96	D.CT	STATE VS JHONY@ KALLA	17/02/97	ACQUITTAL
IN THE COURT OF SH S.L KHANNA ASJ NEW DELHI 1997						
69	69	135/94	S.N PURI	STATE VS SUNIL KUMAR	27/01/97	ACQUITTAL
70	70	134/90	LAJ.NAGER	STATE VS VIJAY SINGH ETC	14/02/97	DISCHARGE
71	71	77/96	CH.PURI	STATE VS CHET NARAINA	20/02/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
72	72	99/92	MALVIYA NAGER	STATE VS ANIL KR ETC	06/01/97	ACQUITTAL
73	73	70/92	D/CANTT	STATE VS SHIV SINGH ETC	09/01/97	ACQUITTAL
74	74	373/95	DABRI	STATE VS PRAHALAD KR.GUPTA	13/01/97	ACQUITTAL
75	75	707/95	L.NAGAR	STATE VS PREM PRAKASH	10/01/97	ACQUITTAL
76	76	196/95	V.VIHAR	STATE VS DHARAMVIR	30/01/97	ACQUITTAL
77	77	377/92	DABRI	STATE VS DALIP ETC	05/02/97	ACQUITTAL
78	78	188/93	B.PUR	STATE VS NARESH ETC	12/02/97	ACQUITTAL
79	79	301/95	O.I.A	STATE VS PYARE	14/02/97	ACQUITTAL
80	80	652/93	R.K PURAM	STATE VS ANAND GIRJA RANI	15/02/97	ACQUITTAL
81	81	102/94	V.KUNJ	STATE VS BHISNI DEVI	17/02/97	ACQUITTAL
82	82	322/95	V.KUNJ	STATE VS P ASHOK	21/02/97	ACQUITTAL
IN THE COURT OF SH S.GAUR ASJ ND 97						
83	83	266/92	M. NAGER	STATE VS YOGINDER@ PAPPU	05/02/97	ACQUITTAL
84	84	46/93	V.VIHAR	STATE VS BALA KRISHNAN	05/02/97	ACQUITTAL
85	85	265-92	M.NAGER	STATE VS ASLAM ETC	05/02/97	ACQUITTAL
86	86	233/93	H.N.DIN	STATE VS RAJBIR SINGH	11/02/97	ACQUITTAL
87	87	205/90	T.RD	STATE VS ANIL @ YODESH	11/02/97	ACQUITTAL
88	88	269/93	KALKAJI	STATE VS JAGDISH	12/02/97	ACQUITTAL
89	89	202/94	L.NAGAR	STATE VS UMESH KR. ARORA	15/02/97	ACQUITTAL
90	90	365/95	DABRI	STATE VS DALIP SARKAR ETC	25/02/97	ACQUITTAL
IN THE COURT OF SH H.R MALHOTRA ADJ NEW DELHI 1997						
91	91	194/87	G.KAILASH	STATE VS STYA NARAN GUPTA	16/01/97	CANCELLED

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92	92	227/93	CHANKYAPURI	STATE VS NEERAJ KR TA	24/01/97	COST OF PROCEEDING
93	93	80/96	NARAINA	STATE VS ONKAR SINGH	28/01/97	ACQUITTAL
94	94	458/96	KALKAJI	STATE VS MOHINDER PARTAP	07/02/97	CONVICTED
95	95	201/93	H.N.DIN	STATE VS SUBHASH KR	21/02/97	CONVICTED
96	96	199/91	MANDIR MARG	STATE VS SUJEET KHAN	14/03/97	ACQUITTAL
97	97	455/92	AMB.NAGER	STATE VS NANAK CHAND	18/03/97	ACQUITTAL
98	98	206/96	MAYA PURI	STATE VS TUFANI YADAV	22/03/97	ACQUITTAL
99	99	301/96	O.I.A	STATE VS MOHD RAFIA	02/04/97	ABATTED
100	100	79/96	O.I.A	STATE VS KAMLUDDIN	16/01/97	AQUITTED
101	101	233/94	MAYA PURI	STATE VS RAJESH KUMAR	28/01/97	COST
102	102	419/94	AMB.NAGER	STATE VS KALYAN SINGH ETC	29/01/97	ACQUITTAL
103	103	171/94	VASANT VIHAR	STATE VS SUBHASH CHANDER ETC	12/03/97	CONVICTED
104	104	243/90	BADARPUR	STATE VS ALLA RAYU	20/03/97	CONVICTED COST
105	105	659/95	S.NAGAR	STATE VS RAJE ETC	31/03/97	ACQUITTAL
04/01/00						
106	106	227/93	V.KUNJ	STATE VS VINESH KR ETC	08/01/97	ACQUITTAL
107	107	373/92	P.ST	STATE VS TOSIM KHAN	24/01/97	ACQUITTAL
108	108	157/93	S.N PURI	STATE VS DALIP SINGH	27/01/97	ACQUITTAL
109	109	275/94	VASANT VIHAR	STATE VS MANGERAM	07/02/97	ACQUITTAL
IN THE COURT OF SH S.GAUR ASJ ND 97						
110	110	120/92	AMB. NAGAR	STATE VS BABU LAL	01/03/97	ACQUITTAL & PO
111	111	302/96	R.K PURAM	STATE VS BHAGAT ETC	05/03/97	ACQUITTAL
112	112	301/93	DABRI	STATE VS BEGAM MEHTA	05/03/97	ACQUITTAL
113	113	297/95	V.KUNJ	STATE VS SHIV SAGER	11/03/97	ACQUITTAL
114	114	342/93	KALKAJI	STATE VS SUNIL @ GORA	15/03/97	ACQUITTAL
115	115	348/93	KALKAJI	STATE VS PARVEEN KR	15/03/97	ACQUITTAL
116	116	344/93	KALKAJI	STATE VS SUNIL @ GORA	15/03/97	ACQUITTAL
117	117	346/93	KALKAJI	STATE VS AJEET SINGH	15/03/97	ACQUITTAL
118	118	345/93	KALKAJI	STATE VS CHANDER SEIKHAN	15/03/97	ACQUITTAL
119	119	116/90	C.R PARK	STATE VS ARUN KR.	17/03/97	ACQUITTAL
120	120	34/93	LAJ.NAGER	STATE VS LAL CHAND ETC	18/03/97	ACQUITTAL
121	121	79/92	DABRI	STATE VS BIHAI LAL	19/03/97	ACQUITTAL
122	122	276/89	V.NAGER	STATE VS CHANDER PARKESH	20/03/97	ACQUITTAL
123	123	29/87	MAHIPAL PUR	STATE VS RAJ PAL YADAV	22/03/97	ACQUITTAL
124	124	281/91	S.N PURI	STATE VS NARINDER KR SAINI	22/03/97	ACQUITTAL
125	125	189/92	S.N PURI	STATE VS SURINDER SINGH	25/03/97	ACQUITTAL
126	126	45/91	DABRI	STATE VS VED PARKASH ETC	01/04/97	ACQUITTAL
127	127	70/91	DABRI	STATE VS IQBAL NATH	01/04/97	ACQUITTAL
128	128	266/94	AMB.NAGER	STATE VS AJAY ETC	01/04/97	ACQUITTAL
129	129	38/95	AMB. NAGAR	STATE VS SHIV KUMAR ETC	04/04/97	ACQUITTAL
130	130	209/91	V.NAGER	STATE VS SANTOSH KR	04/04/97	ACQUITTAL
131	131	420/96	DABRI	STATE VS SANJAY ETC	21/04/97	ACQUITTAL
IN THE COURT OF SH GP THEREJA ASJ NEW DELHI 1997						
132	132	61/93	PT.STREET	STATE VS BALBIR SINGH ETC	25/03/97	BOTH CONVICTED
133	133	372/94	H.N.DIN	STATE VS RAM BIR SINGH	26/03/97	ACQUITTAL
134	134	239/90	AMB. NAGAR	STATE VS SUBHASH CHANDER ETC	29/03/97	ACQUITTAL
135	135	233/91	M.PURI	STATE VS GANGA DEVI ETC	07/04/97	ACQUITTAL
136	136	374/93	O.I.A	STATE VS RUSTAM KHAN	24/04/97	ACQUITTAL
137	137	161/91	DABRI	STATE VS SMT BIMLA ETC	26/04/97	ACQUITTAL
138	138	350/93	V.KUNJ	STATE VS MADAN LAL	28/04/97	CONVICTED
139	139	256/93	NARAINA	STATE VS RAJ KUMAR	30/04/97	ACQUITTAL
IN THE COURT OF SH S.GAUR ASJ ND 97						
140	140	137/91	R.K.PURAM	STATE VS RAJINDER ETC	05/04/97	ACQUITTAL
141	141	108/92	A.NAGAR	STATE VS MD. GULAB ETC	08/04/97	ACQUITTAL
142	142	46/91	A.NAGAR	STATE VS JOGESH ETC	09/04/97	ACQUITTAL
143	143	463/94	KALKAJI	STATE VS OMPRAKASH ETC	17/04/97	ACQUITTAL
144	144	177/91	T.ROAD	STATE VS MOHAN SINGH	19/04/97	CONVICTED

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145	145	228/92	DABRI	STATE VS ANIL KR ETC	22/04/97	ACQUITTAL
146	146	229/92	V.VIHAR	STATE VS LAL CHAND	22/04/97	ACQUITTAL
147	147	474/95	A.NAGAR	STATE VS NIRMAL SINGH	23/04/97	ACQUITTAL
148	148	261/84	M. MARG	STATE VS HARI OM	24/04/97	ACQUITTAL
149	149	260/84	M. MARG	STATE VS LAXMI NARAIN	24/04/97	ACQUITTAL
150	150	27/94	S.N PURI	STATE VS S.N PURI	28/04/97	ACQUITTAL
151	151	234/95	O.I.A	STATE VS JITENDER RAI	03/05/97	ACQUITTAL
152	152	166/91	DABRI	STATE VS KAMAL KR SHARMA	03/05/97	ACQUITTAL
153	153	505/91	R.K PURAM	STATE VS BALDEV SINGH	05/05/97	ACQUITTAL
154	154	155/90	MAYA PURI	STATE VS VIKRAM PANDA	05/05/97	CONVICTED
155	155	14/93	NARAINA	STATE VS VIRENDER SINGH	07/05/97	ACQUITTAL
156	156	627/92	R.K PURAM	STATE VS SURINDER SINGH	07/05/97	ACQUITTAL
157	157	234/89	KALKAJI	STATE VS OMPRAKASH @ OM	12/05/97	ACCUSED NO 1 TO 04 PO AND 5 TO 7 ACQUITED
158	158	169/92	A.NAGAR	STATE VS SUNIL KR @ PAPPU	13/05/97	ACQUITTAL
159	159	93/91	KALKAJI	STATE VS PRITAM SINGH	14/05/97	ACQUITTAL
160	160	25/95	O.I.A	STATE VS BIR SINGH	20/05/97	ACQUITTAL
161	161	451/95	HAUZ KHAZ	STATE VS KESHAR SINGH	30/05/97	ACQUITTED IN 307 IPC CONVICTED IN 234 IPC
162	162	402/89	L.NAGAR	STATE VS VIKRAM SINGH	30/05/97	ACQUITTAL & P.O
IN THE COURT OF SH S.C MITTAL ASJ NEW DELHI -97						
163	163	86/95	O.I.A	STATE VS JAIPAL	01/03/97	ACQUITTAL
164	164	156/95	S.N PURI	STATE VS AZHAR ALI	03/03/97	ACQUITTAL
165	165	162/95	MEHRAULI	STATE VS MEHTAP SINGH	05/03/97	ACQUITTAL
166	166	283/14	L.COLONY	STATE VS VISHAL ETC	06/03/97	ACQUITTAL
167	167	472/94	R.K PURAM	STATE VS DEVENDER KR	10/03/97	ACQUITTAL
168	168	420/95	M.NAGER	STATE VS RAM VILAS ETC	15/03/97	ACQUITTAL
169	169	130/93	O.I.A	STATE VS DURGA PRASAD ETC	26/03/97	ACQUITTAL
170	170	214/95	R.K PURAM	STATE VS JAI PARKASH ETC	02/04/97	ACQUITTAL
171	171	17/88	O.I.A	STATE VS LEELEY ETC	02/04/97	ACQUITTAL
172	172	109/93	R.K PURAM	STATE VS MAHAVIR	05/04/97	ACQUITTAL
173	173	153/95	O.I.A	STATE VS JAI PAL ETC	24/04/97	ACQUITTAL
174	174	200/93	M.MARG	STATE VS MD SALEEM ETC	28/04/97	ACQUITTAL
IN THE COURT OF SH I.K KOCHAR ASJ NEW DELHI -97						
175	175	306/95	L.COLONY	STATE VS BHAGIRATH ETC	18/03/97	DISCHARGE
176	176	4/94	B.PUR	STATE VS JOGINDER SINGH	29/04/97	CONVICTED
177	177	217/95	B.PUR	STATE VS NANAK CHAND	01/05/97	ACQUITTAL
178	178	31/93	S.N PURI	STATE VS RAKESH KR	02/05/97	ACQUITTAL
179	179	363/96	KALKAJI	STATE VS VINOD KUMAR	05/05/97	ACQUITTAL
180	180	525/95	H.N.DIN	STATE VS OM PRAKASH	21/05/97	ACQUITTAL
181	181	594/96	A.NAGAR	STATE VS SANJAY KR	22/05/97	ACQUITTAL
182	182	24/96	J.P KALAN	STATE VS KRISHAN ETC	22/05/97	ACQUITTAL
183	183	60/94	L.COLONY	STATE VS DEEPAK ETC	24/05/97	CONVICTED
184	184	379/93	A.NAGAR	STATE VS FAHIM	09/06/97	PO
IN THE COURT OF SH S.C MITTAL ASJ NEW DELHI -97 1.1.2000						
185	185	608/95	S.N PURI	STATE VS AFTAB KHAN ETC	02/05/97	ACQUITTAL
186	186	158/94	M.MARG	STATE VS YASHPAL BHASIN	07/05/97	ACQUITTAL
187	187	247/92	CHANKYAPURI	STATE VS KISHAN CHAND ETC	09/05/97	ACQUITTAL
188	188	138/95	BADARPUR	STATE VS AMAR SINGH ETC	14/05/97	ACQUITTAL
189	189	477/90	LAJPAT NAGAR	STATE VS DEVENDER KR ETC	21/05/97	ACQUITTAL
190	190	143/95	KALKAJI	STATE VS CHAND BABU ETC	24/05/97	ACQUITTAL
191	191	58/95	LAJPAT NAGAR	STATE VS AMIT KR. GUPTA	16/05/97	ACQUITTAL
192	192	395/94	MALVIYA NAGER	STATE VS MOHD AMIL ETC	28/05/97	ACQUITTAL
193	193	45/92	MAYA PURI	STATE VS ABILASH ETC	30/05/97	ACQUITTAL
IN THE COURT OF SH S.L. KHANNA ASJ NEW DELHI 97						
194	194	173/94	DEFENCE COLONY	STATE VS AMAR BHADUR ETC	03/03/97	CONVICTED
195	195	381/92	MALVIYA NAGER	STATE VS PREM KUMAR	03/03/97	ACQUITTAL
196	196	384/92	KALKAJI	STATE VS JAI SINGH	04/03/97	ACQUITTAL

197	197	17/94	M.NAGER	STATE VS HEM CHANDER ETC	10/03/97	ACQUITTAL
198	198	505/95	M. NAGER	STATE VS MANDEEP KR.	11/03/97	ACQUITTAL
199	199	371/94	I.G.I AIRPORT	STATE VS ANUP LAL	12/03/97	ACQUITTAL
200	200	61/90	DEFENCE COLONY	STATE VS JOSEPH ETC	14/03/97	ACQUITTAL
201	201	120/90	DEFENCE COLONY	STATE VS AJAY DUTTA ETC	14/03/97	ACQUITTAL
202	202	189/93	O.I.A	STATE VS ANIL KR ETC	25/03/97	ACQUITTAL
203	203	361/92	BADARPUR	STATE VS GEETA RAM	02/04/97	AQUITTED
204	204	111/89	KALKAJI	STATE VS MUKESH KUMAR	09/04/97	P.O
IN THE COURT OF SH I.K KOCHAR ASJ NEW DELHI -97						
205	205	SC NO (45/85)/18.12.95	NDPS	CUSTOM VS RUTZ QUERRERO DOLOREE	26/02/97	CONVICTED
206	206	SC-(65/96)/16.5.96	NDPS	CBI VS MAKHAN SINGH ETC	01/04/97	ACQUITTAL
207	207	187/96	I.G.J AIRPORT	STATE VS SCHEDERRIT	05/04/97	ACQUITTAL
208	208	609/95	HAUZ KHAZ	STATE VS SUBIN BURMAN	24/04/97	ACQUITTAL
209	209	296/90	I.G.I AIRPORT	STATE VS MARK CHARLES ROBINSON	25/04/97	ACQUITTAL
210	210	225/96	M.NAGER	STATE VS ALI ISMAM	28/04/97	ACQUITTAL
211	211	SC-(76/88)/12.2.88		NCB VS SHYAM LAL	30/04/97	AQUITTED
212	212	SC-(71/89)		DRI VS SURINDER PAL GUPTA SURITY LAXMI DEVI VIJAY KR GUPTA	13/05/97	MAY REVIVED
213	213	361/96	R.K PURAM	STATE VS DHAMINDER ETC	14/05/97	ACQUITTAL
214	214	353/96	VASANT VIHAR	STATE VS SUSHEEL KR. ETC	20/05/97	ACQUITTAL
215	215	13/96	MAHIPAL PUR	STATE VS MULAI PD ETC	20/05/97	DISCHARGE
IN THE COURT OF SHRI S.K TONDON ASJ NEW DELHI 97						
216	216	SC (106/96)/8.3.96		CBI VS DIL BAGH	03/05/97	CONVICTED
217	217	58/96	J.P KALAN	STATE VS SUNIL KUMAR	15/05/97	ACQUITTAL
218	218	143/95	MEHRAULI	STATE VS HARISH KR	19/05/97	ACQUITTAL
219	219	371/93	KALKAJI	STATE VS MOHIT	19/05/97	ACQUITTAL
220	220	29/95	MEHRAULI	STATE VS PARAS RAM	20/05/97	ACQUITTAL
221	221	70/95	MEHRAULI	STATE VS AMAR PAL	22/05/97	CONVICTED
222	222	206/95	C.R PARK	STATE VS MOHAN SINGH ETC	22/05/97	ACQUITTAL
223	223	261/95	O.I.A	STATE VS VIRENDER SINGH	23/05/97	CONVICTED
224	224	296/95	V.VIHAR	STATE VS SANDEEP KR	29/05/97	ACQUITTAL
225	225	44/94	PALAM AIRPORT	STATE VS DHARAL .K.GIRI	29/05/97	CONVICTED
226	226	406/95	VASANT VIHAR	STATE VS GOVINDER	31/05/97	CONVICTED
227	227	903/95	AMB NAGAR	STATE VS RAM SAHAI ETC	13/06/97	DISCHARGE
228	228	195/95	SAROJANI NAGAR	STATE VS ARUN KR KOHLEY	07/07/97	ACQUITTAL
229	229	143/96	K.M.PUR	STATE VS LAJJO	08/07/97	AQUITTED
230	230	SC(16/96)/11.1.96		NCB VS GURMEET SINGH	11/07/97	ACQUITTAL
231	231	148/90	DABRI	STATE VS DHAMMA	14/07/97	ACQUITTAL
232	232	575/96	DABRI	STATE VS SHEELA YADAV	15/07/97	REMANDED TO L /COURT
233	233	332/96	N.GARH	STATE VS RAM LAKHAN ETC	16/07/97	REMANDED TO L /COURT
234	234	620/95	S.N PURI	STATE VS AHRAN ULLAH ETC	17/07/97	ACQUITTAL
235	235	393/95	I.G.I AIRPORT	STATE VS BELICON PASCAL	19/07/97	ACQUITTAL
236	236	158/95	MEHRAULI	STATE VS MOHD AKIL ETC	21/07/97	QUASHED
237	237	SC-(26/96)/16.1.96		NCB VS VIJAY KR	26/07/97	ACQUITTAL
238	238	336/90	VASANT VIHAR	STATE VS DHARAM SINGH	31/07/37	ACQUITTAL
239	239	265/95	R.K PURAM	STATE VS JOHN MASSY	05/08/97	ACQUITTAL
240	240	282/96	DELHI CANTT	STATE VS KISHAN KUMAR	05/08/97	ACQUITTAL
241	241	372/95	H.N.DIN	STATE VS BHOLA RAM	06/08/97	REMANDED CASE

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242	242	677/95	KALKAJI	STATE VS ASHOK KUMAR	06/08/97	ACQUITTAL
243	243	128/96	MEHRAULI	STATE VS PIYAZE LAL ETC	14/08/97	REMANDED CASE
244	244	6/96	VASANT VIHAR	STATE VS SURAT SINGH	16/08/97	REMANDED CASE
245	245	642/95	AMB NAGAR	STATE VS SURESH	16/08/97	AQUITTED
246	246	258/93	AMB NAGAR	STATE VS BHOZI	19/08/97	ACQUITTAL
247	247	SC(89/96) 16.2.96		NCB VS VIRENDER SINGH YADAV	23/08/97	ACQUITTAL
248	248	197/96	AMB NAGAR	STATE VS MAHESH ETC	06/09/97	ACQUITTAL
249	249	305/95	LODHI COLONY	STATE VS ASHOK KR ETC	10/09/97	ACQUITTAL
250	250	630/95	KALKAJI	STATE VS BABU LAL ETC	10/09/97	ACQUITTAL
251	251	456/94	LAJPAT NAGAR	STATE VS VISHNU GUPTA ETC	12/09/97	ACQUITTAL
252	252	181/92	MALVIYA NAGER	STATE VS VIRENDER KR	12/09/97	ACQUITTAL
253	253	515/94	AMB NAGAR	STATE VS RAVINDER DEV MISHRA	16/09/97	ACQUITTAL
254	254	505/95	VASANT KUNJ	STATE VS VIRENDER KR ETC	19/09/97	REMANDED CASE
255	255	479/95	DEFENCE COLONY	STATE VS DHARAM PAL	26/09/97	ACQUITTAL
256	256	174/95	MEHRAULI	STATE VS KISHAN LAL ETC	27/09/97	ACQUITTAL
257	257	757/95	S.N PURI	STATE VS SATISH KUMAR	29/09/97	CONVICTED
258	258	173/94	O.I.A	STATE VS BACHU SINGH	01/10/97	AQUITTED
259	259	151/96	O.I.A	STATE VS BIRPAL ETC	04/10/97	AQUITTED
260	260	320/95	DEFENCE COLONY	STATE VS PREM CHAND	06/10/97	ACQUITTAL
261	261	355/96	MEHRAULI	STATE VS MOHD DALAL	07/10/97	ACQUITTAL
262	262	174/95	HAUZ KHAZ	STATE VS SHANKER SINGH	08/10/97	ACQUITTAL
263	263	500/95	R.K PURAM	STATE VS JAWALA PD ETC	14/10/97	ACQUITTAL
264	264	9/94	M.MARG	STATE VS MUKESH GILL	20/10/97	ACQUITTAL
265	265	288/96	VASANT KUNJ	STATE VS KULDEEP ETC	23/10/97	ACQUITTAL
266	266	221/93	AMB NAGAR	STATE S KISHAN LAL ETC	15/11/97	ACQUITTAL
267	267	52/94	O.I.A	STATE VS RAJINDER SHARMA ETC	19/11/97	ACQUITTAL
268	268	512/95	VASANT KUNJ	STATE VS RAJ RAM	01/11/97	ACQUITTAL
269	269	100/97	MEHRAULI	STATE VS SANJAY DOGRA ETC	01/11/97	ACQUITTAL
270	270	556/95	R.K PURAM	STATE VS ANIS KHAN	05/11/97	ACQUITTAL
271	271	207/96	N.GARH	STATE VS VISARAT ALI ETC	12/11/97	ACQUITTAL
272	272	102/95	AMB. NAGAR	STATE VS MUGISH AHMED ETC	15/11/97	ACQUITTAL
273	273	SC(108/96) 23.7.96		CUSTOM VS BALDEV SINGH ETC	24/11/97	P.O
274	274	533/95	KALKAJI	STATE VS KAILASH GUPTA ETC	24/11/97	ACQUITTAL
275	275	211/95	MEHRAULI	STATE VS VINOD KR ETC	25/11/97	CONVICTED
276	276	554/95	VASANT KUNJ	STATE VS SEWA LAL ETC	29/11/97	CONVICTED
IN THE COURT OF SH S.GOEL ASJ ND 97						
277	277	641/95	KALKAJI	STATE VS RAJ KUMAR	02/07/97	ACQUITTAL
278	278	577/95	A.NAGAR	STATE VS PARMOD KR	11/07/97	ACQUITTAL
279	279	85/90	DABRI	STATE VS SANJIV VINAYAK	15/07/97	ACQUITTAL
280	280	274/95	G.KAILASH	STATE VS MOHINDER SINGH	17/07/97	ACQUITTAL
281	281	155/90	G.KAILASH	STATE VS DYAL SINGH	28/07/97	PO
282	282	265/93	B.PUR	STATE VS KAMLESH	28/07/97	ACQUITTAL
283	283	279/92	A.NAGAR	STATE VS OMPRAKASH	30/07/97	ACQUITTAL
284	284	178/95	DABRI	STATE VS JASBIR SINGH	31/07/97	ACQUITTAL
285	285	23/88	A.NAGAR	STATE VS SUDARSHAN RAM	31/07/97	ACQUITTAL
286	286	144/92	DABRI	STATE VS SAFUDDIN	06/08/97	ACQUITTAL
287	287	223/87	H.N.DIN	STATE VS NAND KISHORE	08/08/97	ACQUITTAL
288	288	321/93	KALKAJI	STATE VS DAYA KANT	12/08/97	ACQUITTAL
289	289	402/95	A.NAGAR	STATE VS HARISH KR	12/08/97	ACQUITTAL
290	290	179/94	DABRI	STATE VS MUKESH GILL	21/08/97	ACQUITTAL
291	291	35/94	R.K PURAM	STATE VS KARAMVIR	22/08/97	ACQUITTAL
292	292	66/94	M. MARG	STATE VS JAWAHAR LAL	23/08/97	ACQUITTAL
293	293	252/92	R.K PURAM	STATE VS SATISH CHAND	26/08/97	ACQUITTAL
294	294	382/92	M. MARG	STATE VS MOHD ALI	27/08/97	ACQUITTAL
295	295	327/93	C.R PARK	STATE VS RAKESH KR	02/09/97	ACQUITTAL

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296	296	33/94	R.K PURAM	STATE VS KARAMVIR ETC	06/09/97	ACQUITTAL
297	297	176/92	A.NAGAR	STATE VS RAM NIWAS	08/09/97	ACQUITTAL
298	298	128/93	A.NAGAR	STATE VS MADAN LAL	09/09/97	ACQUITTAL
299	299	138/89	S.N PURI	STATE VS OMPRAKASH	15/09/97	ACQUITTAL
300	300	155/95	K.M.PUR	STATE VS DINESH KR	16/09/97	ACQUITTAL
301	301	30/93	A.NAGAR	STATE VS SURINDER KR	24/09/97	ACQUITTAL
302	302	290/94	S.N PURI	STATE VS MOHINDER SINGH	29/09/97	CONVICTED
303	303	87/89	B.PUR	STATE VS UTTAM SINGH	01/10/97	CONVICTED
304	304	9/94	VASANT KUNJ	STATE VS ASHOK KR	03/10/97	ACQUITTAL
305	305	138/95	A.NAGAR	STATE VS RAJINDER SINGH	04/10/97	ACQUITTAL
306	306	22/94	L.NAGAR	STATE VS MUKESH	08/10/97	ACQUITTAL
307	307	45/95	MAHIPAL PUR	STATE VS RAMESH	09/10/97	ACQUITTAL
308	308	179/91	MEHRAULI	STATE VS PREM CHAND ETC	09/10/97	ACQUITTAL
309	309	184/93	VASANT KUNJ	STATE VS RAM KR	13/10/97	ABATE
310	310	66/92	D.CANTT	STATE VS ROHITASH	13/10/97	ACQUITTAL
311	311	32/94	R.K PURAM	STATE VS VIRENDER KR.	14.10.97	ACQUITTAL
312	312	100/95	VASANT KUNJ	STATE VS BADLU PD	17/10/97	CONVICTED
313	313	227/92	M. MARG	STATE VS ASHOK KR	23/10/97	ACQUITTAL
314	314	107/92	VASANT KUNJ	STATE VS RAJESH	01/11/97	ACQUITTAL
315	315	40/92	O.I.A	STATE VS SANJAY KR SHARMA	07/11/97	ACQUITTAL
316	316	919/92	C.R PARK	STATE VS OMKAR SINGH	11/11/97	P.O
317	317	253/92	HAUZ KHAZ	STATE VS ANIRUDH SHUKLA	13/11/97	COMMITTED
318	318	247/92	M.PURI	STATE VS NATHU RAM	13/11/97	ACQUITTAL
319	319	711/93	S.N PURI	STATE VS MURARI	15/11/97	ACQUITTAL
320	320	325/87	KALKAJI	STATE VS VIJENDER SINGH	20/11/97	ACQUITTAL AND PO
321	321	101/90	H.N.DIN	STATE VS ABDUL REHMAN	22/04/97	PO & ACQUITTAL
322	322	90/94	KALKAJI	STATE VS ARJUN GUPTA	22/04/97	ACQUITTAL
323	323	436/92	A.NAGAR	STATE VS SURESH RAM	25/11/97	ACQUITTAL
324	324	289/96	VASANT VIHAR	STATE VS SUNIL	27/11/97	ACQUITTAL
325	325	21/90	CONNAUGHT PLACE	STATE VS RAMESH PATHAK	03/12/97	PROBATION
326	326	87/93	DABRI	STATE VS MANOJ KR	08/12/97	ACQUITTAL
327	327	8/95	B.PUR	STATE VS UPPENDER SINGH	11/12/97	DISCHARGE
328	328	22/89	MYPRI	STATE VS HARI KOSHAN	11/12/97	ACQUITTAL
329	329	34/94	R.K PURAM	STATE VS KARAMVIR ETC	10/07/97	ACQUITTAL
330	330	302/90	LODHI COLONY	STATE VS RAJ KR	25/07/97	ACQUITTAL
331	331	SC 134/95 /25.7.95	B.PUR	STATE VS KUSEY RAM	10/09/97	ACQUITTAL
332	332	258/93	L.COLONY	STATE VS LOKHAM SINGH	24/09/97	PROBATION
333	333	302/86	R.K PURAM	STATE VS CHANDR PAL	27/09/97	ACQUITTAL
334	334	425/91	DABRI	STATE VS YOGINDER SINGH	20/11/97	CONVICTED
IN THE COURT OF SH S.L KHANNA ASJ NEW DELHI 1997						
335	335	79/95	CHANKYAPURI	STATE VS PARAS RAM	30/04/97	ACQUITTAL
IN THE COURT OF SH R.C CHOPRA ASJ N/D -97						
336	336	340/93	KALKAJI	STATE VS RAM KARAN	05/05/97	ACQUITTAL
337	337	164/88	PT.STREET	STATE VS JASWANT SINGH ETC	13/05/97	ACQUITTAL
338	338	228/96	KALKAJI	STATE VS VIJAY ETC	13/05/97	ACQUITTAL
339	339	425/96	BADARPUR	STATE VS KASHMIR ETC	22/05/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
340	340	293/96	VASANT KUNJ	STATE VS SATISH KANDELWAL	05/07/97	ACQUITTAL
341	341	203/96	SAROJANI NAGAR	STATE VS DR FIROZ SHAH	10/07/97	ACQUITTAL
342	342	SC 92/96		NCB VS KULDEEP	16/07/97	CONVICTED
343	343	183/96		STATE VS MONLANARIWALFAGO	19/07/97	ACQUITTAL
344	344	427/96	V.KUNJ	MOHAN SL @ JAG Mohan	11/08/97	ACQUITTAL
345	345	SC 76/96		CUSTOM VS BEN HAROSH HOGIL PO	19/08/97	PO ACCUSED
346	346	218/96	R.K PURAM	STATE VS OM PRAKASH ETC	28/08/97	ACQUITTAL
IN THE COURT OF SH REVA KHETERPAL ASJ /ND 97						

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347	347	60/95	AMB NAGAR	STATE VS JASBIR SINNGH ETC	07/01/97	ACQUITTAL
348	348	167/88	LAJ.NAGER	STATE VS GULAM QADNI ETC	30/01/97	ACQUITTAL
349	349	95/95	DABRI	STATE VS RAJESH ETC	30/01/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
350	350	826/96	KALKAJI	STATE VS RAM KARAN	02/09/97	ACQUITTAL
351	351	607/96	KALKAJI	STATE VS DALIP KARMAKAR	03/09/97	ACQUITTAL
352	352	460/95	SAROJANI NAGAR	STATE VS AMJAD ALI	03/09/97	ACQUITTAL
353	353	115/96	LAJ.NAGER	STATE VS ADESH	04/09/97	ACQUITTAL
354	354	303/95	B. PUR	STATE VS SHIV PAD ETC	05/09/97	ACQUITTAL
IN THE COURT OF SH M.A KHAN ASJ / ND 97						
355	355	317/95	BADARPUR	STATE VS SUMET JUNEJA ETC	17/09/97	DISCHARGE
356	356	584/95	KALKAJI	STATE VS MUKESH KUMAR	26/09/97	DISCHARGE
357	357	286/93	HAUZ KHAZ	STATE VS MADAN LAL	04/10/97	DISCHARGE
358	358	39/92	MAYA PURI	STATE VS SURESH KR ETC	18/10/97	DISCHARGE
359	359	352/97	MANDIR MARG	STATE VS PUSHP LATA ETC	25/10/97	DISCHARGE
360	360	293/95	VASANT KUNJ	STATE VS DARAMSH RAWAT	15/11/97	PO
361	361	187/96	MAYA PURI	STATE VS SURENDER SINGH	18/11/97	DISCHARGE
362	362	90/94	MEHRAULI	STATE VS RAM PARKASH	25/11/97	DISCHARGE
IN THE COURT OF SH REVA KHETERPAL ASJ /ND 97						
363	363	962/87	CONNAUGHT PLACE	STATE VS GANESH PD	06/01/97	ACQUITTAL
364	364	148/95	CONNAUGHT PLACE	STATE VS RAJ KUMAR	14/01/97	ACQUITTAL
365	365	799/92	S.N PURI	STATE VS GANESH	20/01/97	ACQUITTAL
366	366	24/94	VINAY NAGAR	STATE VS OM PRAKASH ETC	28/01/97	CONVICTED
367	367	45/93	LODHI COLONY	STATE VS AJAY KR ETC	01/05/97	ACQUITTAL
368	368	405/95	NAJAFGARH	STATE VS SAGVIR SINGH	01/05/97	ACQUITTAL
369	369	96/96	JAFFARPUR KALAH	STATE VS JEET SINGH @ JEETU	01/05/97	ACQUITTAL
370	370	351/95	VASANT KUNJ	STATE VS SATTAM	02/05/97	ACQUITTAL
371	371	208/95	MEHRAULI	STATE VS SURESH KR ETC	05/05/97	ACQUITTAL
372	372	778/95	S.N PURI	STATE VS MEHANDI HASSAN	05/05/97	ACQUITTAL
373	373	336/96	O.I.A	STATE VS BHUTTAN CHAUDHARY	05/05/97	ACQUITTAL
374	374	235/96	T.RD	STATE VS RAJ KR @ RAJU	06/05/97	ACQUITTAL
375	375	222/95	DABRI	STATE VS BABU LAL	17/05/97	ACQUITTAL
376	376	274/94	LAJPAT NAGAR	STATE VS SURENDER SH ETC	21/05/97	ACQUITTAL
377	377	236/94	K.M.PUR	STATE VS RAVINDER PAL	23/05/97	ACQUITTAL
378	378	183/96	MEHRAULI	STATE VS PARMAL SINGH ETC	27/05/97	ACQUITTAL
379	379	680/96	TILAK MARG	STATE VS ABUDAL	31/05/97	ACQUITTAL
380	380	456/93	MANDIR MARG	STATE VS MUKHTIAR AHMED	16/07/97	ACQUITTAL
381	381	295/91	VASANT KUNJ	STATE VS RAN SINGH	16/07/97	ACQUITTAL
382	382	290/93	S.N PURI	STATE VS RASHID ETC	22/07/09	ACQUITTAL
383	383	472/95	AMB NAGAR	STATE VS RADHEY SHYAM	23/07/97	ACQUITTAL
384	384	100/96	VASANT KUNJ	STATE VS MUKESH ETC	25/07/97	ACQUITTAL
385	385	145/93	KALKAJI	STATE VS RAKESH KUMAR	25/07/97	ACQUITTAL
386	386	3/96	CONNAUGHT PLACE	STATE VS RAJEEV SINGHAL	28/07/97	ACQUITTAL
387	387	613/92	R.K PURAM	STATE VS JITENDER KUMAR	29/07/97	ACQUITTAL
388	388	394/97	CONNAUGHT PLACE	STATE VS SURESH	30/07/97	ACQUITTAL
389	389	296/97	CONNAUGHT PLACE	STATE VS SHAHEED	30/07/97	ACQUITTAL
390	390	324/95	DEFENCE COLONY	STATE VS FIROZ ALAM ETC	30/07/97	ACQUITTAL
391	391	1092/96	LAJPAT NAGAR	STATE VS MOHD ABDUL	30/07/97	ACQUITTAL
392	392	246/89	LAJPAT NAGAR	STATE VS FAIZUDDIN	30/07/97	ACQUITTAL
393	393	218/93	BADARPUR	STATE VS DINESH KR	12/08/97	ACQUITTAL
394	394	442/96	O I A	STATE VS RAM SWARTH SHARMA	14/08/97	ACQUITTAL
395	395	96/96	TILAK MARG	STATE VS RAJ CHAUHAN	14/08/97	ACQUITTAL
396	396	6/95	J.P KALAN	STATE VS BRAHAM PRAKASH	21/08/97	ACQUITTAL
397	397	772/96	K.M.PUR	STATE VS AMIT ETC	26/08/97	ACQUITTAL

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398	398	SC 160/95 #23.9.95	LODHI COLONY	CBI VS NETRA SINGH	26/08/97	ACQUITTAL
399	399	16/86	NARAINA	STATE VS RAGHUVIR SINGH UPPAL ETC	27/08/97	ACQUITTAL
400	400	258/97	M. MARG	STATE VS SEEMA DEVI	29/08/97	ACQUITTAL
401	401	774/96	KALKAJI	STATE VS VIJAY KUMAR	29/08/97	ACQUITTAL
402	402	34/95	M.MARG	STATE VS DUSHYANT	30/08/97	ACQUITTAL
403	403	559/93	HAUZ KHAZ	STATE VS DAVINDER SINGH ETC	01/09/97	ACQUITTAL
404	404	30/95	S.N PURI	STATE VS MOHD IRFAN	02/09/97	ACQUITTAL
405	405	160/97	NAJAFGARH	STATE VS PARTAP SINGH ETC	11/09/97	ACQUITTAL
406	406	235/96	BADARPUR	STATE VS SATISH SINGH ETC	18/09/97	ACQUITTAL
407	407	336/96	G.KAILASH	STATE VS S. PAL VOHARA	18/09/97	ACQUITTAL
408	408	296/92	S.N PURI	STATE VS RAM KISHORE	20/09/97	ACQUITTAL
409	409	16/95	HAUZ KHAZ	STATE VS SIGRET SINGH	22/09/97	ACQUITTAL
410	410	808/97	CONNAUGHT PLACE	STATE VS RAJ KR	25/09/97	ACQUITTAL
411	411	56/95	S.N PURI	STATE VS RAKESH ETC	25/09/97	ACQUITTAL
412	412	16/97	MAYA PURI	STATE VS KRISHAN KR ETC	25/09/97	ACQUITTAL
413	413	34/96	NASAF GARH	STATE VS BALRAJ SINGH	26/09/97	ACQUITTAL
414	414	285/96	BADARPUR	STATE VS DHUVOSH KR ETC	27/09/97	ACQUITTAL
415	415	126/97	DEFENCE COLONY	STATE VS UPENDER KR PASWAN	29/09/97	ACQUITTAL
416	416	52/95	LODHI COLONY	STATE VS ALI HASSAN	29/09/97	ACQUITTAL
417	417	37/97	KALKAJI	STATE VS GULAB SINGH	15/10/97	ACQUITTAL
418	418	97/92	DABRI	STATE VS AMAR SINGH	15/10/97	ACQUITTAL
419	419	98/96	MEHRAULI	STATE VS BABU KHAN ETC	20/10/97	ACQUITTAL
420	420	191/95	VASANT KUNJ	STATE VS YASH PAL ETC	22/10/97	ACQUITTAL
421	421	764/97	CONNAUGHT PLACE	STATE VS SANATAH	25/10/97	ACQUITTAL
422	422	642/97	CONNAUGHT PLACE	STATE VS DEEN DAYAL	28/10/97	ACQUITTAL
423	423	560/95	BADARPUR	STATE VS RAHIMUDDIN ET	28/10/97	ACQUITTAL
424	424	790/97	CONNAUGHT PLACE	STATE VS UMA CHARAN ETC	28/10/97	ALREADY UNDER GONE
425	425	266/96	TILAK MARG	STATE VS MOHD AKRAM ETC	28/10/97	ACQUITTAL
426	426	211/94		STATE VS SAQIR HASSAN ZAIDI	28/10/97	ACQUITTAL
427	427	504/96	MALVIYA NAGER	STATE VS SUREHS @ MUNNA	01/11/97	ACQUITTAL
428	428	667/97	CONNAUGHT PLACE	STATE VS ANIL KR ETC	04/11/97	ACQUITTAL
429	429	427/96	BADAR PUR	STATE VS GAJRAJ SINGH	04/11/97	ACQUITTAL
430	430	609/95	VASANT KUNJ	STATE VS SUBAHS ETC	06/11/97	ACQUITTAL
431	431	331/93	HAUZ KHAZ	STATE VS NITIN RAJ KHANNA	06/11/97	ACQUITTAL
432	432	789/97	CONNAUGHT PLACE	STATE VS RAJESH KR ETC	06/11/97	ALREADY UNDER GONE
433	433	100/97	BADAR PUR	STATE VS VINOD @VIJAY	11/11/97	ACQUITTAL
434	434	254/95	HAUZ KHAZ	STATE VS SANJAY KHURANA	13/11/97	ACQUITTAL
435	435	391/96	NARAINA	STATE VS ISHWAR ETC	13/11/97	ACQUITTAL
436	436	270/99	S.N PURI	STATE VS SATPAL	20/11/97	ACQUITTAL
437	437	317/97	MANDIR MARG	STATE VS RAMESH @SURESH	20/11/97	ACQUITTAL
438	438	294/96	NAJAFGARH	STATE VS SATBIR ETC	24/11/97	ACQUITTAL
439	439	300/96	NAJAFGARH	STATE VS PRAKASH ETC	24/11/97	ACQUITTAL
440	440	30/96	TUG. ROAD	STATE VS RAGHU NATH ETC	24/11/97	ACQUITTAL
441	441	712/97	CONNAUGHT PLACE	STATE VS SUBHASH	24/11/97	ALREADY UNDER GONE
442	442	473/96	CH PARK	STATE VS UTTAM @ KALU	02/12/97	ACQUITTAL
443	443	161/97	S.N PURI	STATE VS MANOJ KR SHARMA	05/12/97	ACQUITTAL
444	444	123/97	SAROJANI NAGAR	STATE VS BABLU SINGH	10/12/97	ACQUITTAL
445	445	389/96	H.N.DIN	STATE VS CHHATTER PAL	11/12/97	ACQUITTAL
446	446	101/97	S.N PURI	STATE VS BISHAN DAYAL ETC	11/12/97	ACQUITTAL
447	447	285/97	CONNAUGHT PLACE	STATE VS SUDERSHAN KUMAR	23/12/97	ACQUITTAL
IN THE COURT OF SH GP THEREJA ASJ NEW DELHI 1997						
448	448	414/89	PT.STREET	STATE VS UMESH PRASHAD	03/05/97	CONVICTED

449	449	107/93	O.I.A	STATE VS HARI SINGH ETC	03/05/97	ACQUITTAL
450	450	377/94	V. NAGAR	STATE VS SHYAMLI MUKHARJI	03/05/97	ACQUITTAL
451	451	29/92	MALVIYA NAGER	STATE VS SURAJ PARKASH	03/05/97	ACQUITTAL
452	452	10/94	MAYA PURI	STATE VS DULI CHAND	23/05/97	ACQUITTAL
453	453	121/89	MAYA PURI	STATE VS UDAY SHANKER	31/05/97	CONVICTED
454	454	345/92	V.VIHAR	STATE VS OM PRAKASH	24/07/97	ACQUITTAL
455	455	196/93	DEFENCE COLONY	STATE VS DEEPAK DANGMAL	26/07/97	ACQUITTAL
456	456	617/94	CONNAUGHT PLACE	STATE VS INDER SINGH ETC	30/07/97	ACQUITTAL
457	457	537/95	VASANT KUNJ	STATE VS OM PRAKASH ETC	31/07/97	ACQUITTAL
458	458	364/93	K.M.PUR	STATE VS SABBIL	29/08/97	ACQUITTAL
459	459	441/97	DELHI CANTT	STATE VS BEER SAIN	08/09/97	ACQUITTAL
460	460	173/94	KALKAJI	STATE VS RADHEY SHYAM	11/09/97	DISCHARGE
461	461	643/91	S.N PURI	STATE VS ASHOK KR ETC	12/09/97	ACQUITTAL
462	462	88/84	TUG.ROAD	STATE VS OM PRAKASH ETC	22/09/97	CONVICTED
463	463	63/90	K.M.PUR	STATE VS TAPESHWER	20/09/97	CONVICTED
464	464	430/93	AMB NAGAR	STATE VS CHAND MIAH	25/09/97	ACQUITTAL
465	465	298/85	MEHRAULI	STATE VS VIJENDER	26/09/97	ACQUITTAL
466	466	1/93	C.R PARK	STATE VS KINKAR RANA	08/10/97	ACQUITTAL
467	467	240/93	MEHRAULI	STATE VS KIRSHAN GOPAL	10/10/97	ACQUITTAL
468	468	1/95	M.P.PUR	STATE VS SADHU RAM	25/10/97	ACQUITTAL
469	469	100/93	V.NAGER	STATE VS JOHNEY BAHADUR	10/11/97	ACQUITTAL
470	470	192/92	B.PUR	STATE VS SANJAY KUMAR	12/11/97	ACQUITTAL
471	471	233/95	G.KAILASH	STATE VS SUKHVINDER ETC	20/11/97	ACQUITTAL
472	472	235/95	O.I.A	STATE VS KAYAM KHAN	11/12/97	ACQUITTAL
473	473	136/91	O.I.A	STATE VS MOH. IDRISH	15/12/97	ACQUITTAL
474	474	320/95	AMB NAGAR	STATE VS SMT ABIDA	23/12/97	CONVICTED
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
475	475	176/92	K.M.PUR	STATE VS RAJ KUMAR	01/09/97	ACQUITTAL
476	476	197/85	O.I.A	STATE VS OORAN ETC	06/09/97	ACQUITTAL
477	477	SC(54/96) /06.3.96		CUSTOM VS ZABATA	10/09/97	P.O
478	478	194/93	BADAR PUR	STATE VS SURAJ PAL ETC	21/10/97	ACQUITTAL
479	479	SC(47/95) /22.12.95		CUSTOM VS SABRINA	22/10/97	PO
480	480	142/95	MANDIR MARG	STATE VS OM PARKASH ETC	24/10/97	ACQUITTAL
481	481	495/96	DELHI CANTT	STATE VS SMT DISSO	25/10/97	ACQUITTAL
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
482	482	385/83	DEFENCE COLONY	STATE VS RAM CHANDER	01/03/97	DISCHARGE
483	483	47/93	NARAINA	STATE VS KANWEER SINGH	03/03/97	ACQUITTAL
484	484	60/90	MEHRAULI	STATE VS RAM CHANDER ETC	03/03/97	ACQUITTAL
485	485	511/95	K.M.PUR	STATE VS SURINDER PAL ETC	04/03/97	ACQUITTAL
486	486	292/92	DABRI	STATE VS SHIVJI MEHTO ETC	05/03/97	ACQUITTAL
487	487	497/91	S.N PURI	STATE VS VINOD KUMAR	06/03/97	ACQUITTAL
488	488	46/95	H.N.DIN	STATE VS POPINDER SINGH	12/03/97	ACQUITTAL
489	489	116/95	MAYA PURI	STATE VS AKASH ETC	13/03/97	ACQUITTAL
490	490	142/95	NARAINA	STATE VS NAFISA	14/03/97	ACQUITTAL
491	491	127/96	HAUZ KHAZ	STATE VS VIRENDER THAKUR	19/03/97	ACQUITTAL
492	492	247/93	H.N.DIN	STATE VS VINOD KR ETC	26/03/97	ACQUITTAL
493	493	203/90	LODHI COLONY	STATE VS BIJENDER KR ETC	26/03/97	ACQUITTAL
494	494	144/92	S.N PURI	STATE VS JAMRUDDIN ETC	07/04/97	ACQUITTAL
495	495	253/93	G.KAILASH	STATE VS SURESH KR SHARMA	19/04/97	ACQUITTAL
496	496	356/90	K.M.PUR	STATE VS RAJU ETC	29/04/97	ACQUITTAL
497	497	92/93	CHANKYAPURI	STATE VS BHARAT SINGH	30/04/97	ACQUITTAL
498	498	209/89	CONNAUGHT PLACE	STATE VS SODYA PAL RAGLU ETC	01/05/97	ACQUITTAL
499	499	267/93	M. MARG	STATE VS VIJAY KR ETC	19/05/97	ACQUITTAL
500	500	224/90	DABRI	STATE VS RAM BABU	31/05/97	CONVICTED

501	501	354/95	MEHRAULI	STATE VS YAKUB ETC	02/07/97	ACQUITTAL
502	502	111/95	MEHRAULI	STATE VS MANOJ KR ETC	07/07/97	ACQUITTAL
503	503	458/95	G.KAILASH	STATE VS SHANKAR ECT	11/07/97	ACQUITTAL
504	504	432/95	DELHI CANTT	STATE VS SPENCER PETER ETC	05/08/97	ACQUITTAL
505	505	186/95	B.PUR	STATE VS RAJINDER KR NAGAR	29/08/97	ACQUITTAL
506	506	72/93	M. MARG	STATE VS GYAN PARKASH ETC	03/09/97	ACQUITTAL
507	507	390/92	B.PUR	STATE VS MAHINDER SINGH ETC	10/09/97	ACQUITTAL
508	508	36/96	KALKAJI	STATE VS ASHOK ETC	11/09/97	ACQUITTAL
509	509	379/95	DABRI	STATE VS SUNIL KUMAR	20/09/97	ACQUITTAL
510	510	226/95	O.I.A	STATE VS MUKESH ETC	29/09/97	ACQUITTAL
511	511	495/95	H.N.DIN	STATE VS RICH PAL ETC	01/10/97	ACQUITTAL
512	512	518/95	DABRI	STATE VS PRADEEP KR SOLANKI	01/10/97	ACQUITTAL
513	513	202/94	P.ST	STATE VS MOHAN LAL ETC	03/10/97	ACQUITTAL
514	514	65/96	VASANT KUNJ	STATE VS SURINDER GAUR ETC	20/10/97	ACQUITTAL
515	515	174/96	KALKAJI	STATE VS GUDDU ETC	27/10/97	CONVICTED
516	516	112/96	NAJAFGARH	STATE VS HARIVINDER SINGH ETC	20/11/97	ACQUITTAL
517	517	586/93	DEFENCE COLONY	STATE VS KHEM CHAND ETC	03/11/97	ACQUITTAL
518	518	172/90	KALKAJI	STATE VS JAGDISH ETC	06/11/97	ACQUITTAL
519	519	402/94	DABRI	STATE VS PREM SINGH ETC	11/11/97	ACQUITTAL
520	520	482/94	AMB NAGAR	STATE VS SURINDER ETC	11/11/97	ACQUITTAL
521	521	21/95	S.N PURI	STATE VS ASHIT CHAUDHARY ETC	24/11/97	ACQUITTAL
522	522	63/97	NARAINA	STATE VS ANTHONY JOHN	24/11/97	ACQUITTAL
523	523	124/93	MEHRAULI	STATE VS SUGREEV@PAPPAL	11/12/97	CONVICTED
524	524	332/95	O.I.A	STATE VS SHESH NATH	20/12/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
525	525	266/92	TUG ROAD	STATE VS MOHD YASHIN	16/07/97	ACQUITTAL
526	526	231/95	O.I.A	STATE VS RAJU	17/07/97	ACQUITTAL
527	527	128/94	H.N.DIN	STATE VS MUNNA ETC	21/07/97	ACQUITTAL
528	528	456/91	DELHI CANTT	STATE VS MAHENDER SINGH	28/07/97	ACQUITTAL
529	529	390/93	DELHI CANTT	STATE VS RAM AVADH	30/07/97	ACQUITTAL
530	530	117/91	O.I.A	STATE VS PREM PAL SINGH ETC	01/08/97	ACQUITTAL
531	531	606/94	S.N PURI	STATE VS RAISUDDIN ETC	07/08/97	ACQUITTAL
532	532	324/93	LAJPAT NAGAR	STATE VS MOHD JAKIR	11/08/97	ACQUITTAL
533	533	126/94	H.N.DIN	STATE VS RADHEY SHAM GUTTA	12/08/97	ACQUITTAL
534	534	05/93	LAJPAT NAGAR	STATE VS DIN MOHD ETC	13/08/97	ACQUITTAL
535	535	177/95	MEHRAULI	STATE VS GANGA RAM ETC	22/08/97	ACQUITTAL
536	536	613/95	LAJ.NAGER	STATE VS KAMAL SHANKER PD	23/08/97	ACQUITTAL
537	537	15/93	C.R PARK	STATE VS IKRAR AHMED	30/08/97	ACQUITTAL
538	538	126/93	O.I.A	STATE VS RADHEY SHYAM ETC	04/09/97	ACQUITTAL
539	539	14/95	LODHI COLONY	STATE VS MAHADEV PD ETC	05/09/97	ACQUITTAL
540	540	274/95	DELHI CANTT	STATE VS ANAND SINGH	06/09/97	ACQUITTAL
541	541	146/94	HAUZ KHAZ	STATE VS LAL DIMAN	11/09/97	ACQUITTAL
542	542	301/93	AMB NAGAR	STATE VS DEVENDER K ETC	16/09/97	ACQUITTAL
543	543	331/95	BADAR PUR	STATE VS SHIV DASS ETC	20/09/97	ACQUITTAL
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
544	544	711/94	S.N PURI	STATE VS SUCHENDRA BERA	07/01/97	ACQUITTAL
545	545	116/95	S.N PURI	STATE VS VISHAL ETC	08/01/97	ACQUITTAL
546	546	145/91	O.I.A	STATE VS GURMEET	05/02/97	ACQUITTAL
547	547	303/94	DEFENCE COLONY	STATE VS JAI SINGH	06/02/97	ACQUITTAL
548	548	498/96	R.K PURAM	STATE VS NAZIR HUSSAIN	14/02/97	ACQUITTAL
549	549	159/96	INDERPURI	STATE VS PARKASH	14/02/97	REMANDED
550	550	50/93	DABRI	STATE VS RAMASHANKAR	17/02/97	ACQUITTAL
551	551	83/95	O.I.A	STATE VS ANIL KR ETC	25/02/97	ACQUITTAL
552	552	272/91	M.NAGAR	STATE VS DIN MD.	28/02/97	WITHDRAWN

553	553	362/92	V.KUNJ	STATE VS RAM CHANDER ETC	03/03/97	REMANDED
554	554	94/96	K.M.PUR	STATE VS PARVEEN SINGH	18/03/97	REMANDED
555	555	SC(18/97) /2.1.97	B.PUR	RAM KISHORE VS CHARAN SINGH ETC	18/03/97	REMANDED
556	556	254/96	CONNAUGHT PLACE	STATE VS GOPAL SINGHAL	01/03/97	ACQUITTAL
557	557	138/95	T.ROAD	SATE VS SUBHASH SHARMA	21/03/97	CONVICTED
558	558	186/94	O.I.A	STATE VS PREM SINGH	14/03/97	CONVICTED
559	559	29/94	O.I.A	STATE VS MOHAN LAL	22/03/97	ACQUITTAL
560	560	30/94	O.I.A	STATE VS MOHINDE SINGH	22/03/97	ACQUITTAL
561	561	31/94	O.I.A	STATE VS SHISH RAM	22/03/97	ACQUITTAL
562	562	27/94	O.I.A	STATE VS SHISH RAM	22/03/97	ACQUITTAL
563	563	510/93	A.NAGAR	STATE VS FEHM AHMED	22/03/97	ACQUITTAL
564	564	62/93	DABRI	STATE VS FAKIR CHAND	02/04/97	DISCHARGE
565	565	168/92	CHANKYAPURI	STATE VS HARPRET SINGH	09/04/97	ACQUITTAL
566	566	475/97	A.NAGAR	SATE VS RAJBIR ETC	11/04/97	ACQUITTAL
567	567	49/93	DABRI	STATE VS HARISH	11/04/97	ACQUITTAL
568	568	70/94	B.PUR	STATE VS HALWDAR	26/04/97	CONVICTED
569	569	550/96	K.M.PUR	STATE VS SATENDER	06/05/97	ACQUITTAL
570	570	83/93	M. MARG	STATE VS SUSHIL K	12/05/97	ACQUITTAL
571	571	316/93	A.NAGAR	STATE VS KHOOB CHAND	14/05/97	ACQUITTAL
572	572	239/96	NARAINA	STATE VS RAJENDER	15/05/97	CONVICTED
573	573	73/95	O.I.A	STATE VS BABLOO	19/05/97	ACQUITTAL
574	574	376/95	A.NAGAR	STATE VS BABU ETC	22/05/97	CONVICTED /ACQUITTED
575	575	424/91	DEFENCE COLONY	STATE VS BUDH PARKASH	26/05/97	ABATE
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
576	576	192/93	BADAR PUR	STATE VS SATISH ETC	21/10/97	ACQUITTAL
577	577	387/95	VASANT KUNJ	STATE VS MAN SINSH ETC	22/10/97	ACQUITTAL
578	578	343/96	VASANT KUNJ	STATE VS ABACHU SINGH	01/11/94	ACQUITTAL
579	579	391/96	I.G.I AIRPORT	STATE VS SAT PAL KARWAL	07/11/97	ACQUITTAL
580	580	219/96	VASANT KUNJ	STATE VS DEVI RAM ETC	13/11/97	ACQUITTAL
581	581	554/96	S.N PURI	STATE VS SARDAR	17/11/97	ACQUITTAL
582	582	299/96	KALKAJI	STATE VS VINOD KR ETC	22/11/97	ACQUITTAL
583	583	305/96	INDER PURI	STATE VS RAJ RANI	27/11/97	ACQUITTAL
584	584	22/96	MAHIPAL PAL PUR	STATE VS RAJE ETC	01/12/97	ACQUITTAL
585	585	23/96	MAHIPAL PUR	STATE VS CHARAN DASS ETC	01/12/97	ACQUITTAL
586	586	368/95	MEHRAULI	STATE VS ROOP CHAND ETC	05/12/97	ACQUITTAL
587	587	137/96	VASANT KUNJ	STATE VS DEVINDER ETC	06/12/97	ACQUITTAL
588	588	597/95	AMB NAGAR	STATE VS RAVINDER KR ETC	10/12/97	ACQUITTAL
589	589	135/94	MEHRAULI	STATE VS MEHBOOB ETC	11/12/97	ACQUITTAL
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
590	590	191/93	S.N PURI	STATE VS MOHD ASHTAQ	20/02/97	ACQUITTAL
591	591	190/93	S.N PURI	STATE VS DALIP SINGH	20/02/97	ACQUITTAL
592	592	192/93	S.N PURI	STATE VS DEEPAK MANDAL	20/02/97	ACQUITTAL
593	593	211/94	KALKAJI	STATE VS VIJAY VERMA	11/03/97	CONVICTED
594	594	113/94	NARAINA	STATE VS NARESH KUMAR	27/03/97	ACQUITTAL
595	595	102/96	DABRI	STATE VS MAYA DEVI	05/04/97	ACQUITTAL
596	596	647/96	BADAR PUR	STATE VS VINOD ETC	11/04/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
597	597	416/96	NARAINA	STATE VS PARMOD	03/12/97	ACQUITTAL
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
598	598	269/92	M. MARG	STATE VS ISHAK	10/11/97	ACQUITTAL
599	599	58/85	MEHRAULI	STATE VS RAM SINGH	11/11/97	ACQUITTAL
600	600	174/93	DABRI	STATE VS RAM PRAKASH	13/11/97	ACQUITTAL
601	601	304/90	CHANKYAPURI	STATE VS ZAKIR AHMED	17/11/97	ACQUITTAL
602	602	268/93	AMB NAGAR	STATE VS SUNIL KUMAR	18/11/97	ACQUITTAL
603	603	189/90	O.I.A	STATE VS URNESH GIRI ETC	19/11/97	ACQUITTAL
604	604	717/87	DELHI CANTT	STATE VS MUNNA LAL	20/11/97	ACQUITTAL
605	605	210/90	DEFENCE COLONY	STATE VS SHYAM LAL ETC	21/11/97	ACQUITTAL

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606	606	177/90	M. PURI	STATE VS SURESH KR YADAV	24/11/97	ACQUITTAL
607	607	333/89	KALKAJI	STATE VS SUKHVINDER	02/12/97	ACQUITTAL
608	608	183/95	O.I.A	STATE VS HARPAL ETC	03/12/97	ACQUITTAL
609	609	1364/85	KALKAJI	STATE VS HARI OM	11/12/97	ACQUITTAL
610	610	432/94	KALKAJI	STATE VS SURESH KUMAR	15/12/97	ACQUITTAL
611	611	144/95	C.R PARK	STATE VS MOHD SULEMAN	16/12/97	ACQUITTAL
612	612	399/89	V. NAGAR	STATE VS BIJINDER ETC	17/12/97	ACQUITTAL
613	613	168/90	S.N PURI	STATE VS MOHD HANIF	18/12/97	ACQUITTAL
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
614	614	177/93	S. N PURI	STATE VS DALIP SINGH ETC	03/01/97	ACQUITTAL
615	615	85/83	S.N PURI	STATE VS DALIP SINGH	04/01/97	ACQUITTAL
616	616	189/84	DELHI CANTT	STATE VS MONI DEVI ETC	05/02/97	ACQUITTAL
617	617	189/93	S.N PURI	STATE VS DALIP @ PANDIT	20/02/97	ACQUITTAL
618	618	177/92	MAYA PURI	STATE VS ASHWNI KUMAR	27/02/97	ACQUITTAL
619	619	359/91	LAJPAT NAGAER	STATE VS MADAN DUTTA	06/03/97	CONVICTED
620	620	220/91	DABRI	STATE VS RAJU	17/03/97	ACQUITTAL
621	621	28/94	O.I.A	STATE VS MUKESH	22/03/97	ACQUITTAL
622	622	185/95	M. MARG	STATE VS VINOD ETC	29/03/97	ACQUITTAL
623	623	407/91	R.K PURAM	STATE VS JYOTI PD ETC	04/04/97	ACQUITTAL
624	624	54/93	V.VIHAR	STATE VS MAN	09/04/97	ACQUITTAL
625	625	508/92	KALKAJI	STATE VS BANEEN LAL	09/05/97	ACQUITTAL
626	626	21/94	O.I.A	STATE VS SHEESH RAM ETC	19/05/97	ACQUITTAL
627	627	470/91	AMB NAGAR	STATE VS KISHAN SAWRUP	24/05/97	ACQUITTAL
628	628	602/93	S.N PURI	STATE VS ASIF ETC	24/05/97	CONVICTED
629	629	284/92	G.KAILASH	STATE VS DINESH MUKHIA ETC	27/05/97	CONVICTED
IN THE COURT OF SH R.C CHOPRA ASJ / ND -97						
630	630	375/91	H.N.DIN	STATE VS CHANDER PAL	08/07/97	ACQUITTAL
631	631	645/91	KALKAJI	STATE VS SANDEEP ETC	30/07/97	ACQUITTAL
632	632	185/93	DABRI	STATE VS JAI BHAGWAN ETC	16/08/97	ACQUITTAL
633	633	392/93	LAJPAT NAGAER	STATE VS DIL BAHADUR	19/09/97	ACQUITTAL
634	634	295/92	HAUZ KHAZ	STATE VS GEETA SHARMA ETC	30/09/97	ACQUITTAL
IN THE COURT OF SH S.L KHANNA ASJ NEW DELHI 1997						
635	635	384/94	B.PUR	STATE VS JASWANT SINGH	22/10/97	ACQUITTAL
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
636	636	356/95	LODHI COLONY	STATE VS SANJAY DAS ETC	21/03/97	ACQUITTAL
637	637	224/91	AMB NAGAR	STATE VS VIRENDER SINGH	14/07/97	ACQUITTAL
638	638	263/95	DEFENCE COLONY	STATE VS PROMOD @ DUKHI RAM	11/07/97	ACQUITTAL
639	639	68/93	AMB NAGAR	STATE VS SATISH ETC	14/07/97	ACQUITTAL
640	640	477/95	SAROJANI NAGAR	STATE VS MOOL CHAND ETC	15/07/97	ACQUITTAL
641	641	90/92	O.I.A	STATE VS DALIP @ PANDIT	21/07/97	PROCEEDING DROPE
642	642	381/94	S.N PURI	STATE VS DILAWA_HUSSAIN MALIK @ GUDDU	21/07/97	ACQUITTAL
643	643	125/96	LAJPAT NAGAER	STATE VS JAFFAR	24/07/97	ACQUITTAL
644	644	492/93	AMB NAGAR	STATE VS SURESH KR SETHI ETC	29/07/97	AQUITTED
645	645	127/90	NARAINA	STATE VS BAJRANGI LAL ETC	29/07/97	CONVICTED
646	646	494/96	O.I.A	STATE VS SUCHA SINGH	01/08/97	ACQUITTAL
647	647	605/92	S.N PURI	STATE VS MOHD HAKK ETC	04/08/97	ACQUITTAL
648	648	485/94	V.NAGER	STATE VS RAJU SIGNH ETC	05/08/97	ACQUITTAL
649	649	396/95	H.N.DIN	STATE VS MAN BAHADUR ETC	07/08/97	P.O
650	650	455/85	DELHI CANTT	STATE VS HARISH ETC	11/08/97	ACQUITTAL
651	651	352/93	V.VIHAR	STATE VS ARVIND ETC	12/08/97	ACQUITTAL
652	652	401/96	MALVIYA NAGER	STATE VS AJAY BAHADUR	21/08/97	ACQUITTAL
653	653	122/93	DABRI	STATE VS LALA ETC	27/08/97	ACQUITTAL
654	654	226/95	DELHI CANTT	STATE VS RAJESH ETC	27/08/97	ACQUITTAL
655	655	182/91	MALVIYA NAGER	STATE VS PATIL	01/09/97	ACQUITTAL
656	656	189/92	DELHI CANTT	STATE VS JAGINDER SINGH ETC	02/09/97	ACQUITTAL
657	657	161/94	R.K PURAM	STATE VS VINOD KUMAR	05/09/97	ACQUITTAL
658	658	168/95	MAYA PURI	STATE VS RAJA RAM	08/09/97	ACQUITTAL

659	659	142/95	LODHI COLONY	STATE VS BACHAN SINGH	03/10/97	ACQUITTAL
660	660	361/95	AMB NAGAR	STATE VS KAMAL ETC	06/10/97	ACQUITTAL
661	661	109/94	BADAR PUR	STATE VS PROMOD KUMAR	10/10/97	ACQUITTAL
662	662	563/92	CONNAUGHT PLACE	STATE VS SWARAN SH ETC	10/10/97	ACQUITTAL
663	663	390/85	R.K PURAM	STATE VS JAGMAL SINGH ETC	18/10/97	ACQUITTAL
664	664	107/93	AMB NAGAR	STATE VS AVINASH @ RAJU	22/10/97	ACQUITTAL
665	665	292/94	LODHI COLONY	STATE VS MOHD WAHID	25/10/97	ACQUITTAL
666	666	169/90	KALKAJI	STATE VS JAGDISH KR JETC	06/11/97	ACQUITTAL
667	667	179/95	VASANT KUNJ	STATE VS VIJA SHARMA ETC	03/11/97	ACQUITTAL
668	668	222/91	H.N.DIN	STATE VS MANJEET SINGH @ PAPAL	07/11/97	ACQUITTAL
669	669	566/93	DEFENCE COLONY	STATE VS PARBHATI LAL ETC	13/11/97	ACQUITTAL
670	670	269/96	KALKAJI	STATE VS ASHOK @SHIVA	02/12/97	CONVICTED
671	671	340/94	DABRI	STATE VS SITA RANI ETC	02/12/97	ACQUITTAL
672	672	157/93	KALKAJI	STATE VS BABITA ETC	01/08/97	ACQUITTAL
IN THE COURT OF SH R.C CHOPRA ASJ N/D -97						
673	673	144/89	VASANT VIHAR	STATE VS AMAR SING ETC	23/08/97	ACQUITTAL
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
674	674	86/91	DABRI	STATE VS DINESH KR	09/09/97	ACQUITTAL
675	675	602/84	DEFENCE COLONY	STATE VS VINOD KAPOOR	24/09/97	ACQUITTAL
676	676	52/91	DEFENCE COLONY	SATE VS VIPIN CHARDES	05/12/97	ACQUITTAL
IN THE COUT OF SH G.P THERAJA ASJ N/D 97						
677	677	564/94	M.NAGAR	STATE VS CHARANJIT SINGH	30/08/97	ACQUITTAL
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
678	678	221/89	MEHRAULI	STATE VS LAKHI CHANDER	14/07/97	ACQUITTAL
679	679	135/96	B.PUR	STATE VS SHIV SINGH	21/07/97	ACQUITTAL
680	680	262/88	K.M.PUR	STATE VS SOHAN LAL	21/07/97	ACQUITTAL
681	681	298/92	K.M.PUR	STATE VS RAJ KR	23/07/97	ACQUITTAL
682	682	188/96	INDER PURI	STATE VS RAJESH KR	24/07/97	ACQUITTAL
683	683	427/93	V. NAGAR	STATE VS RAKESH	26/07/97	ACQUITTAL
684	684	293/95	MEHRAULI	STATE VS NWAL KIHORE	30/07/97	ACQUITTAL
685	685	162/93	MEHRAULI	STATE VS ANIL KR	30/07/97	ACQUITTAL
686	686	308/89	DEFENCE COLONY	STATE VS CHIRANJI LAL	31/07/97	ACQUITTAL
687	687	322/93	A.NAGAR	STATE VS RAM SINGH	07/08/97	CONVICTED
688	688	522/86	KALKAJI	STATE VS AMIN ETC	14/08/97	ACQUITTAL
689	689	664/92	S.N PURI	STATE VS INDERJEET SINGH	20/08/97	ACQUITTAL
690	690	667/92	S.N PURI	STATE VS RAJINDES	20/08/97	ACQUITTAL
691	691	203/90	A.NAGAR	STATE VS BHAGWANT	21/08/97	ACQUITTAL
692	692	7017/96	A.NAGAR	STATE VS NEMI CHAND ETC	23/08/97	ACQUITTAL
693	693	718/96	A.NAGAR	STATE VS GEJ RAM	23/08/97	ACQUITTAL
694	694	719/96	A.NAGAR	STATE VS OM PRASKASH	23/08/97	ACQUITTAL
695	695	201/90	LODHI COLONY	STATE VS SURINDER KR ETC	26/08/97	CONVICTED
696	696	58/95	O.I.A	STATE VS CHANDER VEER	26/08/97	ACQUITTAL
697	697	391/92	V.NAGER	STATE VS RAJU ETC	29/08/97	ACQUITTAL
698	698	16/94	O.I.A	STATE VS SHISH RAM ETC	05/09/97	ACQUITTAL
699	699	□ 285/91	O.I.A	STATE VS RAVINDER ETC	12/09/97	ACQUITTAL
700	700	64/87	LODHI COLONY	STATE VS MANI RAM	16/09/97	ACQUITTAL
701	701	219/92	CHANKYAPURI	STATE VS ADIL ETC	18/09/97	ACQUITTAL
702	702	314/91	LODHI COLONY	STATE VS GULSHAN ETC	19/09/97	ACQUITTAL
703	703	12/95	HAUZ KHAZ	STATE VS GAIN SINGH	01/10/97	CONVICTED
704	704	357/95	A.NAGAR	STATE VS MOHD RAIS	03/10/97	CONVICTED
705	705	230/94	M. MARG	STATE VS KANTA	03/10/97	ACQUITTAL
706	706	398/92	H.N.DIN	STATE VS SURINDE SINGH	15/10/97	CONVICTED
707	707	674/93	S.N PURI	STATE VS KISHORE	17/10/97	ACQUITTAL
708	708	□ 113/94	L.COLONY	STATE VS PREM AND OTHERS	22/10/97	CONVICTED
709	709	597/93	S.N PURI	STATE VS SUNIL KR	28/10/97	ACQUITTAL
710	710	224/85	KALKAJI	STATE VS CONST KARAN SINGH	28/10/97	ABATE
711	711	210/79	VINAY NAGAR	STATE VS SUBHASH CHAND	07/11/97	ACQUITTAL
712	712	164/95	B.PUR	STATE VS MUKESH KR	11/11/97	CONVICTED

713	713	159/97	M. MARG	STATE VS KAMLESH	11/11/97	REMANDED TO LD ACMM
714	714	7/92	DABRI	STATE VS MOHAN SINGH MAN SINGH	11/11/97	ACQUITTAL
715	715	55/89	B.PUR	STATE VS KAMAL ETC	15/11/97	ACQUITTAL
716	716	201/92	T ROAD	STATE VS ABDUL MALIK ETC	17/11/97	ACQUITTAL
717	717	485/96	A.NAGAR	STATE VS ABDUL HAMID	20/11/97	ACQUITTAL
718	718	154/85	NARAINA	STATE VS RAM PRAKSH ETC	24/11/97	ACQUITTAL
719	719	364/97	DABRI	STATE VS BALWAN SINGH ETC	28/11/97	ACQUITTAL
720	720	72/92	T.MARG	STATE VS MOHD FAROOQ	28/11/97	CONVICTED
721	721	113/93	NARAINA	STATE VS MEENA DEVI ETC	09/12/97	CONVICTED
722	722	39/91	D.CANTT	STATE VS RADHEY SHYAM	15/12/97	ACQUITTAL
723	723	148/93	MEHRAULI	STATE VS PREM SINGH	15/12/97	ACQUITTAL
724	724	328/97	M.MARG	STATE VS RAM MIKAN	17/12/97	REMANDED TO LD ACMM
725	725	152/97	H.N.DIN	STATE VS SANJAY SHARMA	17/12/97	REMANDED TO LD ACMM
726	726	358/91	A.NAGAR	STATE VS MOHD HURSA D	19/12/97	ACQUITTAL
727	727	195/95	DELHI CANTT	STATE VS SONU	20/12/97	ACQUITTAL
IN TEH COURT OF SH B.B CHAUDHARY ASJ /ND 97						
728	728	105/96	DABRI	STATE VS MUKESH PAL	26/04/97	ACQUITTAL
IN THE COURT OF SH S.K. TANDON ASJ ND 97						
729	729	371/95	S.NGR	STATE VS RAMESHWER	03/01/97	DISCHARGE
730	730	230/90	DELHI CANTT	STATE VS ADWARD MESSY	10/01/97	ACQUITTAL
731	731	121/92	B.PUR	STATE VS HAPAL SINGH	13/01/97	ACQUITTAL
732	732	249/90	K.M.PUR	STATE VS SURESH CHAND JAIN	13/01/97	ACQUITTAL
733	733	441/95	KALKAJI	STATE VS BAL KISHAN	16/01/97	ACQUITTAL
734	734	RC-2/90	CBII/SIV/X	STATE VS RAM KR	20/01/97	ABATE
735	735	254/92	DABRI	STATE VS CHAMAN KAUR	21/01/97	ACQUITTAL
736	736	75/91	KALKAJI	STATE VS SURESH KR	21/01/97	ACQUITTAL
737	737	305/92	LAJPAT NAGER	STATE VS RAM BHADUR ETC	24/01/97	ACQUITTAL
738	738	16/94	MAHIPAL PAL PUR	STATE VS RISLAL SINGH	24/01/97	ACQUITTAL
739	739	239/96	HAUZ KHAZ	STATE VS MOBIN ETC	24/01/97	ACQUITTAL
740	740	487/94	R.K PURAM	STATE VS MOHINDE ETC	27/01/97	ACQUITTAL
741	741	264/93	B.PUR	STATE VS MANAGER PO	31/01/97	P.O
742	742	374/96	R.K PURAM	STAE VS MASOD	01/02/97	ACQUITTAL
743	743	SC(59/96) /1.2.96		NCB VS KISHAN ETC	01/02/97	ACQUITTAL
744	744	139/95	B.PUR	STATE BS PRADEEP KR	03/02/97	ACQUITTAL
745	745	494/95	DABRI	STATE VS RAMESH CHAND	03/02/97	ACQUITTAL
746	746	215/95	BADARPUR	STATE VS RAKESH KR	06/02/97	PO
747	747	407/95	KALKAJI	STATE VS RAJU	06/02/97	ACQUITTAL
748	748	502/92	S.N PURI	STAE VS JOGINDER SINGH	10/02/97	ABATE
749	749	223/88	CONNAUGHT PLACE	STATE VS 1. MD AZHAR 2. UDAI BHAN	13/02/97	ACQUITTAL
750	750	129/96	DELHI CANTT	STATE VS PURAN SINGH	17/02/97	ACQUITTAL
751	751	37/95	INDER PURI	STATE VS KISHAN KR ETC	26/02/97	ACQUITTAL
752	752	486/92	DEFENCE COLONY	STATE VS KARAN SINGH	04/03/97	ACQUITTAL
753	753	334/92	R.K PURAM	STATE VS ASHOK KR	06/03/97	ACQUITTAL
754	754	395/95	M.MARG	STATE VS DESRAJ	06/03/97	ACQUITTAL
755	755	384/95	B.PUR	STATE VS PUSPANDER @ PAPU ETC	12/03/97	P.O
756	756	427/94	A.NAGAR	STATE VS JASWANT SINGH	13/03/97	DISCHARGE
757	757	385/92	DABRI	STATE VS AMITA	13/03/97	ACQUITTAL
758	758	115/96	N.GARGH	STATE VS RAKESH KR	19.03.97	ACQUITTAL
759	759	105/95	J.P KALAN	STATE VS SAL PRAKSH ETC	20/03/97	ACQUITTAL
760	760	585/95	C.R.PARK	STATE VS TAPS BAR ETC	22/03/97	DISCHARGE
761	761	152/96	INDER PURI	STATE VS HARVINDER SHARMA	26/03/97	ACQUITTAL
762	762	632/95	A.NAGAR	STATE VS MAHESH CHAND	04/04/97	ACQUITTAL
763	763	418/95	A.NAGAR	STATE VS ASHOK KR ETC	04/04/97	ACQUITTAL
764	764	196/85	B.PUR	STATE VS OM PRAKSH ETC	08/04/97	CONVICTED

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765	765	404/96	SN.NAGER	STATE VS DEEPAK	08/04/97	ACQUITTAL
766	766	457/90	A.NAGAR	STATE VS PARNEET CHADYAL	09/04/97	ACQUITTAL
767	767	257/95	MEHRAULI	STATE VS BRAHAM PRAKASH	10/04/97	ACQUITTAL
768	768	360/96	KALKAJI	STATE VS BIMAL RAI	17/04/97	ACQUITTAL
769	769	20/90	DABRI	STATE VS RAJINDER SINGH	21/04/97	CONVICTED
770	770	13/95	DEFENCE COLONY	STATE VS LOKENDR KUMAR	22/04/97	P.O
771	771	340/95	S.N PURI	STATE VS SANJEEV ETC	30/04/97	ACQUITTAL
IN THE COURT OF SH S.K. TANDON ASJ ND 97						
772	772	64/96	LODHI COLONY	STATE VS CHRISTOPHER ZELLWEGE ETC	14/10/97	REMANDED
IN THE COURT OF SH. S.L. KHANNA ASJ /ND 97						
773	773	89/88	NARAINA	STATE VS NMEGH NATH	06/02/97	P.O
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
774	774	292/95	O.I.A	STATE VS SUBASH ETC	12/08/97	ACQUITTAL
775	775	311/96	LODHI COLONY	STATE VS HABIB ETC	13/08/87	ACQUITTAL
776	776	163/95	DELHI CANTT	STAE VS RAVINDER SINGH	16/08/97	ACQUITTAL
777	777	579/96	S.NAGAR	STATE VS ANAND SINGH	03/10/97	DISCHARGE
778	778	148/95	L.NAGAR	STATE VS MUNISH RAJU	06/10/97	DISCHARGE
779	779	158/96	DEFENCE COLONY	STATE VS RAJINDER SHARDA	13/10/97	ACQUITTAL
780	780	53/97	J.P KALAN	STATE VS KRISHAN ETC	24/10/97	ACQUITTAL
781	781	353/97	K.M.PUR	STATE VS NARAIN DASS	17/11/97	ACQUITTAL
782	782	522/95	V.KUNJ	STATE VS NARENDER KR ETC	19/11/97	ACQUITTAL
783	783	461/95	AMB NAGAR	STATE VS SATISH KR JYANT ETC	20/11/97	ACQUITTAL
784	784	367/94	MALVIYA NAGER	STATE VS ANIL SINHA	22/12/97	P.O
785	785	314/97	KALKAJI	STATE VS ARVIND KR	24/11/97	ACQUITTAL
786	786	486/95	AMB NAGAR	STATE VS MALKA SINGH	25/11/97	ACQUITTAL
787	787	37/97	J.P KALAN	STATE VS OM PARKASH	26/11/97	ACQUITTAL
788	788	467/95	H.N.DIN	STATE VS LALLU	28/11/97	P.O
789	789	495/96	LODHI COLONY	STATE VS NAFFES	05/12/97	DISCHARGE
790	790	331/96	H.N DIN	STATE VS RAVINDER ETC	10/12/97	DISCHARGE
791	791	468/96	V.KUNJ	STATE SUDHIR	11/12/97	DISCHARGE
792	792	397/96	K.M.PUR	STATE VS ATTAR SINGH ETC	19/12/97	ACQUITTAL
793	793	209/97	AMB NAGAR	STAE VS MANOJ	20/12/97	ACQUITTAL
794	794	824/96	CONNAUGHT PLACE	STATE VS SUHIL SAINI	22/12/97	DISCHARGE
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
795	795	SC 176/94		NCB VS MARH MICHEAL REYN ETC	29/03/97	ACQUITTAL
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
796	796	273/94	LAJ NAGER	STATE VS AJAY ETC	08/04/97	ACQUITTAL
IN THE COURT OF SH I.K KOCHAR ASJ / NEW DELHI 1997						
797	797	SC 73/96		NCB VS KULWANT SINGH	26/05/97	CONVICTED
IN THE COURT OF MS REVA KHETRAL ASJ PHC						
798	798	11/96	NARCOTICS BRANCH	STATE VS SHIV SHANKAR	30/01/97	CONVICTED
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
799	799	SC 1/95		CUSTOM VS LEE FOOL ETC	03/03/97	ACQUITTAL /CONVICTED
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
800	800	245/93	LODHI COLONY	STATE VS GOVIND VALLAH	18/11/97	CONVICTED
801	801	1058/96	S.N PURI	STATE VS PEETAR MASHISH	22/09/97	CONVICTED
IN THE COURT OF G.P THAREJA ASJ NEW DLEHI						
802	802	187/90	BADAR PUR	STATE VS RAJ KUMAR ETC	28/02/97	CONVICTED
803	803	165/92	MAYA PURI	STATE VS AJIT @ WAHIT	21/08/97	CONVICTED
IN THE COURT OF SH SUNIL GAUR ASJ NEW DELHI						
804	804	234/88	DEFENCE COLONY	STATE VS CIRENDER GOEL	03/03/97	CONVICTED
805	805	232/88	A.NAGAR	STATE VS ARYAN DAS	17/07/97	CONVICTED

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806	806	SC 173/91	DABRI	STATE VS SUNIL KR	27/08/97	ACCUSED NO 01 IS CONVICTED ACCUSED NO 2 & 3 ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
807	807	NCB		NCB VS SUKHDEV RAI SODHI	16/01/97	CONVICTED
808	808	DRI		DRI VS MANJINDER SINGH SURI	30/08/97	CONVICTED
809	809	261/95	S.N PURI	STATE VS RAJESH RAWAT ETC	20/12/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
810	810	341/93	H.N.DIN	STATE VS RANJODH SINGH	15/04/97	CONVICTED
811	811	533/93	AMB NAGAR	STATE VS BAL KISHAN	11/12/97	CONVICTED
IN THE COURT OF SH G.P THAREJA ASJ NEW DELHI						
812	812	303/92	K.M.PUR	STATE VS HARISH KR ETC	05/07/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
813	813	SC 83/96		CBI VS BUDH RAM	15/05/97	CONVICTED
IN THE COURT OF SH N.K GOEL ASJ / ND -97						
814	814	364/93	A.NAGAR	STATE VS RAVI TURAJ	04/11/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
815	815	68/95	B.PUR	STATE VS BAIJU@DIN	06/03/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997 (S.N DHINGRA)						
816	816	253/95	LODHI COLONY	STATE VS MAHESH ETC	06/10/97	ACQUITTAL
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
817	817	409/91	DABRI	STATE VS KRISHAN KR ETC	30/04/97	ACQUITTAL
IN THE COURT OF SH G.P THAREJA ASJ N.D						
818	818	14/90	VASANT KUNJ	STATE VS ALLAUDIN ETC	09/05/97	CONVICTED
819	819	208/94	H.N.DIN	STATE VS MURGAN	26/03/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
820	820	248/92	TUGHLAK RAOD	STATE VS SHRI CHAND ETC	29/08/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
821	821	SC 72/96		NCB VS AJEET SINGH	06/05/97	CONVICTED
822	822	64/96		CUSTOM VS DJIBUILU DIALLO	28/05/97	ACQUITTAL
823	823	SC 186/94		CBI VS JOSE RODRIGUEZ BRAVO	13/03/97	ACQUITTAL
IN THE COURT OF SH VINOD KUMAR ASJ ND /97						
824	824	322/96	NAJAFGARH	STATE VS ARVIND	29/07/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
825	825	19/94	DABRI	STATE VS SHISH PAL	07/02/97	CONVICTED
IN THE COURT OF SH N.K GOEL ASJ						
826	826	254/95	O.I.A	STATE VS SHISHPAL	12/03/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
827	827	383/94	DABRI	STATE VS PARASNATH	31/01/07	CONVICTED
828	828	261/93	CHANKYAPURI	STATE VS PARVINDER @ PINKY ETC	22/03/97	CONVICTED
IN THE COURT OF SH G.P THAREJA ASJ N.D						
829	829	25/87	L.COLONY	STAE VS RAMESH CHADER	23/04/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
830	830	338/94	MALVIYA NAGER	STATE VS PAWAN KUMAR	18/02/97	CONVICTED
831	831	738/93	S.N PURI	STATE VS SHANKER	05/07/97	CONVICTED
IN THE COURT OF SH G.P THAREJA ASJ N.D						
832	832	661/93	R.K PURAM	STATE VS SHREE RAM	27/08/97	□ CONVICTED
833	833	151/90	DEFENCE COLONY	STATE VS NAUSHAD ALIEH	28/08/97	□ CONVICTED
834	834	173/94	B.PUR	STATE VS RANJIT SINGH	12/09/97	□ CONVICTED
835	835	63/91	AMB NAGAR	STATE VS RAM PRASHAD	25/10/97	CONVICTED
IN THE COURT OF SH G.P THAREJA ASJ N.D						
836	836	301/93	O.I.A	STATE VS MAHMOOD ETC	30/04/97	CONVICTED
837	837	241/87	LODHI COLONY	STATE VS NAIM AHMED ETC	30/07/97	CONVICTED
838	838	333/93	AMBEDKAR NAGAR	STATE VS THAKUR DASS	27/11/97	CONVICTED

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839	839	365/92	MEHRAULI	STATE VS RATTAN KUMAR ETC	30/01/97	TOO ACQUITTED DEEPAK CONVICTED
840	840	319/92	DABRI	STATE VS PARMINDER ETC	10/10/97	NO 1. CONVICTED NO 02 ACQUITED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
841	841	347/	VASANT VIHAR	STATE VS SMT SUMITRA	23/04/97	CONVICTED
842	842	291/94	VASANT VIHAR	STATE VS SHEKHAR ETC	24/07/97	PO CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
843	843	94/91	NARAINA	STATE VS MAYA CHANDCHAL	22/09/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
844	844	643/92	R.K PURAM	STATE VS MAHAVIR	19/03/97	PO FILE CONVICTED
845	845	173/95	C.R PARK	STATE VS RAVINDER MALIK	21/08/97	ABATE RR FROM HONBLE HIGH COURT VIDE ORDER DATED 0305/12 IN CRL. APP NO 2077/1998
846	846	253/90	VINAY NAGAR	STATE VS CHT RAM ETC	11/07/97	CONVICTED PO FILE
847	847	77/89	R.K PURAM	STATE VS MOHAN LAL	03/09/97	CONVICTED PO FILE
848	848	SC 12/96	NCB	NCB VS AJIT SINGH	17/05/97	ACQUITTAL
IN THE COURT OF SH SUNIL GAUR						
849	849	252/83	MANDIR MARG	STATE VS NARESH CHAND	22/04/97	ACQUITTAL
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
850	850	82/93	C.R PARK	STATE VS HARI KISHAN	10/09/97	CONVICTED
851	851	247/88	R.K PURAM	STATE VS RAJIV NARULS ETC	09/09/97	CONVICTED
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
852	852	20/94	VASANT KUNJ	STATE VS RAMPHAL SINGH	29/09/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
853	853	SC NO 238/1995		NCB VS RANJAN KR CHADHA	04/04/97	CONVICTED ACQUITTED
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
854	854	SC NO 22/95	N.C.B	NCB VS RAMESH KR	16/08/97	ACQUITTAL
IN THE COURT OF SH S.C MITTAL ASJ ND 1997						
855	855	161/94	LODHI COLONY	STATE VS ANIL KUMAR @ BOBY	19/09/97	CONVICTED
IN THE COURT OF SH B.B CHOUDHARY ASJ NEW DELHI 1997						
856	856	309/86	DABRI	STATE VS RUPINDER KR	26/08/97	ACQUITTAL
IN THE COURT OF SH I K KHOCHHAR ASJ ND 97						
857	857	SC (82/96) /(03.09.96)		CBI VS MAHESH KUMAR	29/05/97	ACQUITTAL

Sheet 2: Sheet2

S.NO	GOSHWARA NO	FIR NO	PS	TITLED	DOD	DECIDED AS
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Anup Jyoti
16/6/22
I have made 857 entries
EC-9 3357064
mobile no 9899570402

Amrutha

Unscanned

LIST OF SESSIONS CASES FOR THE YEAR 1998

IN THE COURT OF SH. M.A. KHAN, ASJ, ND (18.02.2000)

①

S/No.	Goshwara No.	SC NO.	FIR no.	PS AND U/S	Title	DOD	Paging	Decided as
1.	121	53/97	794/96	KALKAJI 7/10/55 E.C. ACT	STATE VS. SUNIL KUMAR ETC	14/01/1998	1/217	Discharged
Note: one packet saperate attached as per page no.27 is recovery memo.								
2.	122	99/96	252/95	O.I. AREA 7/10/55 E.C. ACT	STATE VS. MOHINDER PAL SINGH	28/01/1998	1/109	Discharged
3.	123	45/96	197/96	KALKAJI 302 IPC	STATE VS. CHARU BALA	07/02/1998	1/329	Acquitted
4.	124	77/96	69/91	NARAINA 7/10/55 E.C. ACT	STATE VS. AMAR SINGH	10/02/1998	1/117	Dishcarged
Note: One packet attached a sper page no.35 is recovery memo								
5.	125	09/97	728/95	KALKAJI 7/10/55 E.C. ACT	STATE VS. JIWAN LAL	26/02/1998	1/87	Discharged
6.	126	89/97	48/92	NAZAFGARH 302 IPC, 25-27-54- 59 A.ACT 5 TADA	STATE VS. CHANDGI RAM	17/03/1998	1/689	Expired
7.	127	74/92	296/91	PL. STREET 124 (A) IPC, 4 (2) TADA ACT	STATE VS GURMEET SINGH	21/03/1998	1/439	Discharged/a cquitted
Note: Two cassette also attached								
8.	128	89/96	213/88	AMB. NAGAR 7/10/55 E.C. ACT	STATE VS. CHELA RAM ETC	02/04/1998 AND 15/04/1998	1/279	Convicted
Note: document attached as per recovery cum couating-cum-weight mosurement memo								
9.	129	52/95	442/84	TILAK NAGAR 147/148/149 IPC	STATE VS. TRILOCHAN ETC	18/04/1998	1/647	Acquitted
10.	130	90/96	122/95	MAYA PURI 7/10/55 E.C. ACT	STATE VS. CHOTTE LAL	21/04/1998	1/67	Discharged
11.	131	96/96	129/92	TILAK NAGAR 7/10/55 E.C. ACT	STATE VS. ASHOK PATHAK	21/04/1998	1/211	Acquitted
12.	132	79/97	594/96	MANDIR MARG 7/10/55 E.C. ACT	STATE VINOD KUMAR ETC	26/05/1998	1/193	Discharged
Note: one packet separate attached as per page no.39 is recovery memo								
13.	133	09/94	151/93	M.N. DIN 4/5 TADA (P) ACT 3 EXP SUB ACT	STATE VS. FIROZ AHMED DAR	30/05/1998	1/373	Convicted
14.	134	57/96	152/96	R.K. PURAM 304 IPC	STATE VS. BHAGAT SINGH	03/06/1998	1/203	Acquitted
IN THE COURT OF SH. S. GAUR, ASJ, ND								
15.	135	77/93	54/91	MAYAPURI 363/366/376 IPC	STATE VS. NARESH KR VERMA	03/01/1998	1/165	Acquitted
16.	136	18/93	133/91	HARI NAGAR 308/34 IPC	STATE VS. SIRI RAM ETC	15/01/1998	1/377	Convicted
17.	137	120/95	156/92	O.I. AREA 366/368/34 IPC	STATE VS. SUSHIL CHAND	15/01/1998	1/259	Acquitted

					ETC				2
18.	138	47/92	235/90	BADARPUR 452/376 IPC	STATE VS. RAJENDER KUMAR	17/01/1998	1/111	Acquitted	
19.	139	23/93	348/92	V. VIHAR 308/34 IPC	STATE VS. RAJINDER KUMAR	21/01/1998	1/185	Acquitted	
20.	140	66/96	89/96	K.M. PUR 498A/306 IPC	STATE VS. GYAN SINGH ETC	22/01/1998	1/159	Acquitted	
21.	141	37/96	48/96	O.I. AREA 376/34 IPC	STATE VS. MANJEET SINGH	22/01/1998	1/183	acquitted	
22.	142	47/94	134/92	R.K PURAM 308/34 IPC	STATE VS. SURESH ETC	23/01/1998	1/241	acquitted	
23.	143	08/93	174/91	DABRI 498 A/306 IPC	STATE VS. VIJAY KUMAR	27/01/1998	1/241	acquitted	
24.	144	129/95	331/93	S.N. PURI 363/366/376 IPC	STATE VS. RAJESH	03/02/1998	1/205	acquitted	
25.	145	172/95	267/95	AMB. NGR. 498 A/304 B IPC	STATE VS. NARENDER KUMAR	02/02/1998	1/243	acquitted	
26.	146	60/92	136/91	DABRI 307 IPC	STATE VS. SURENDER SINGH	03/02.1998	1/161	acquitted	
27.	147	137/94	152/94	V. NGR. 308/34 IPC	STATE VS. RAM KUMAR	18/2/1998	1/317	accused no.1 convicted accused no.2 acquitted.	
28.	148	18/97	378/95	NAJAFGARH 308/506/34 IPC	STATE VS. SATISH KUMAR	23/02/1998	1/137	Probation	
29.	149	58/94	34/94	CHANKYA PURI 376/511 IPC	STATE VS. RAM PD	24/02/1998	01/219	CONVICTED	
30.	150	37/92	212/91	MEHRAULI 498A/304 B IPC	STATE VS. ASHWANI KUMAR	03.03.1998	01/357	acquitted	
31.	151	06/90	290/89	M. NGR. 363/366/376 IPC	STATE VS. ASKANDER	09.03.1998	01/259	acquitted	
32.	152	90/96	30/90	H. KHAS 366/376 IPC	STATE VS. JAVED @ ERSHAD	12.03.1998	01/149	acquitted	
33.	153	46/93	161/92	AMB. NGR. 308/34 IPC	STATE VS. BALBIR SINGH	12.03.1998	01/171	probation	
34.	154	174/93	276/93	MANDIR MARG 342/376/511 IPC	STATE VS. DHARAMBIR	12.03.1998	01/195	acquitted	
35.	155	105/94	24/93	DABIR 307/34 IPC	STATE VS. AJAY SHARMA @ GUUDU	19.03.1998	01/245	PROBATION	
36.	156	53/94	421/93	AMB. NGR. 363/376 IPC	STATE VS. RAJINDER KUMAR	21.03.1998	01/197	acquitted	
37.	157	14/94	33/93	PARL. STREET 366/368/376/406 IPC	STATE VS. MANOJ ETC	24.03.1998	01/229	acquitted	
38.	158	80/93	138/92	DABRI 308/34 IPC	STATE VS. BABU RAM	01.04.1998	01/161	acquitted	
39.	159	31/95	365/94	MANDIR MARG 363/366/376 IPC	STATE VS. KULDIP SINGH	02.04.1998	01/215	acquitted	

40.	160	186/94	157/94	MEHRAULI 308/34 IPC	STATE VS. NAREDER KUMAR ETC	03.04.1998	01/157	acquitted
41.	161	147/90	109/89	DABRI 498A/306 IPC	STATE VS. JAGMOHAN	06.04.1998	01/197	acquitted
42.	162	28/89	291/87	R.K PURAM 363/366/376/ 34 IPC	STATE VS. ATTAR SINGH ETC	07.04.1998	01/517	acquitted
43.	163	198/94	246/94	MANDIR MARG 363/365/376 IPC	STATE VS. INDERJEET @NEERAJ	17.04.1998	01/179	acquitted
44.	164	50/96	166/95	G. KAILASH 363/366 IPC	STATE VS. SUDAMA	18.04.1998	1/135	acquitted
45.	165	114/94	652/91	R.K PURAM 307 IPC	STATE VS. PREM CHAND	22.04.1998	1/163	acquitted
46.	166	20/94	497/92	AMB. NAGAR 308 IPC	STATE VS. BHAGWAN SINGH	04.05.1998	1/147	PROBATION
47.	167	25/91	189/90	PARL. STREET 304 IPC	STATE VS. SAJJAD ALI KHAN	04.05.1998	1/203	convicted
48.	168	41/93	434/90	R.K PURAM 366/376 IPC	STATE VS SUNIL KUMAR	05.05.1998	1/237	acquitted
49.	169	07/91	129/90	BADARPUR 376 IPC	STATE VS. UMED SINGH	08.05.1998	1/345	COVICTED
50.	170	135/95	50/95	C. PLACE 366/376 IPC	STATE VS. AMAR SINGH	15.05.1998	1/219	CONVICATED
51.	171	150/90	197/90	P. STREET 306 IPC	STATE VS. T. RAMESH BABU	15.05.1998	1/227	acquitted
52.	172	148/95	48/95	BADARPUR 308/506/147/148 IPC	STATE VS. GURMEJ SINGH	25.05.1998	1/353	acquitted
note: attached one file 181/95 , 30.10.95 (consolidated) State vs. Gurdeep Singh from pg. 1 to 630 only								
53.	173	24/95	435/92	DABRI 308/34 IPC	STATE VS. RAMESH	25.05.1998	1/253	acquitted
54.	174	79/93	492/91	AMB. NGR. 452/307/34 IPC	STATE VS. JAGDISH ETC	25.07.1998	1/205	acquitted
IN THE COURT OF SH. S.K. TONDON, ASJ, ND (19.02.2000)								
55.	287	88/96	237/94	S.N. PURI 308 IPC	STATE VS. NATHI LAL ETC	13.01.1998	1/172	convicted
56.	288	03/97	426/96	MEHRAULI 376/50-6 IPC	STATE VS RAVI BIHARA	15.01.1998	1/160	acquitted
57.	289	73/96	531/93	S.N. PURI NDPS ACT	STATE VS. BHARAT PD.	15.01.1998	1/212	acquitted
58.	290	66/96	306/95	DELHI CANTT. 308/147/148/149 IPC	STATE VS. DAULAT RAM ETC	16.01.1998	1/190	acquitted
59.	291	368/96	304/95	H.N. DIN 395/412/506 IPC	STATE VS. KHALIL AHMED @KHALIL	16.01.1998	1/652	acquitted
60.	292	203/96	451/95	MEHRAULI 302/147/148/149 IPC	STATE VS. JANGLI TYAGI ETC	19.01.1998	1/910	acquitted
NOTE: attached one file from page 201 to 837 only (closed) (attached one file containing medical care paper from page no.1 to 63 only.								
61.	293	372/96	161/92	BADARPUR 363/366/376 IPC	STATE VS PRADEEP	23.01.1998	1/296	P.O.

					CHANDER			
62.	294	44/97	160/96	TILAK MARG 328/34 IPC	STATE VS. BHAGWAN DAS ETC	27.01.1998	1/132	acquitted M
63.	295	247/96	491/95	MEHRAULI 376/511 IPC	STATE VS. RAJU	31.01.1998	1/216	convicted
64.	296	30/96	434/95	M. MARG 392/397/34 IPC	STATE VS. RAJ SINGH ETC	02.02.1998	1/824	acquitted
65.	297	93/96	207/95	DABRI 308/34 IPC	STATE VS. MOHAN LAL ETC	02.02.1998	1/260	acquitted
66.	298	200/96	20/95	V.KUNJ 308/328/34 IPC	STATE VS. DHIR SINGH ETC	04.02.1998	1/205	acquitted
67.	299	24/96	48/94	S.N PURI 307/34 IPC	STATE VS PARVEZETC	09.02.1998	1/236	convicted
68.	300	50/97	273/95	N. GARH 308/342 IPC	STATE VS. SUBHASH ETC	10.02.1998	1/164	acquitted
69.	301	13/97	274/95	N. GARH 307/34 IPC	STATE VS. PURAN CHAND ETC	10.02.1998	1/120	acquitted
70.	302	95/96	05/95	P. AIRPORT 308/323/34 IPC	STATE VS. AMAR SHARMA ETC	23.02.1998	01/302	convicted
71.	303	01/97	157/89	KALKAJI 17/61/85 NDPS	STATE VS. RAHEES AHMED	03.03.1998	01/228	P.O.
72.	304	182/96	122/95	H.N. DIN 308/34 IPC	STATE VS. RAVINDER SHARMA	06.03.1998	01/146	acquitted
73.	305	80/96	515/95	O.I. AREA 376 IPC	STATE VS. BABLOO	09.03.1998	01/184	convicted
74.	306	21/97	598/95	S.N. PURI 308/34 IPC	STATE VS. MOHD. ASHRAF ETC	10.03.1998	01/158	acquitted
75.	307	14/97	885/96	S.N. PURI 376/506 IPC	STATE VS. BRIJESH KR. @ BILLA	26.03.1998	01/232	acquitted
76.	308	331/96	400/95	MEHRAULI 376 IPC	STATE VS. GANESH PD. KASHYAP	27.03.1998	01/108	acquitted
77.	309	19/98	14/97	H.N. DIN 452/308/427 IPC	STATE VS SANJAY ETC	27.03.1998	01/66	acquitted
78.	310	271/96	90/96	O.I AREA 376 IPC	STATE VS. RAM LAL, HARI DAS	28.03.1998	01/610	one accused acquitted and one accused P.O.
IN THE COURT OF SH. G.P THAREJA, ASJ , ND								
79.	311	106/97	154/93	DELHI CANTT 302/34 IPC	STATE VS. SURENDER KR. ETC	16.01.1998	1/241	acquitted
80.	312	136A/97	87/94	B.PUR 302 IPC	STATEVS. SURESH KR. DUBEY	20.01.1998	1/271	acquitted
81.	313	118/97	296/93	H.N. DIN 498 A/304 B IPC	STATE VS. CHAJJU RAM ETC (attached nathi 'B')	12.02.1998	1/367	convicted
82.	314	112/97	135/93	T.MARG	STATE VS RAJU	21.02.1998	1/375	acquitted

				302/34 IPC	ETC			
83.	315	106/96	168/94	M. NGR. 302/34 IPC	STATE VS SUNIL KR ETC	24.02.1998	1/293	acquitted
84.	316	46/97	27/91	S.N. PURI 302/34 IPC	STATE VS. SADIQ ALI ETC (attached nathi 'B')	24.02.1998	1/431	acquitted
85.	317	58/96	300/93	AMB. NGR 302 IPC (attached nathi 'B')	STATE VS. KIRPAL SINGH	07.03.1998	1/221	acquitted
86.	318	141/97	232/94	O.I AREA 302 IPC	STATE VS. KARAN INGH	20.03.1998	1/277	acquitted
87.	319	151/97	255/94	MEHRAULI 302/34 IPC (attached nathi B)	STATE VS. NITYA PARKASH ETC	26.03.1998	1/611	acquitted
88.	320	62/97	189/93	MANDIR MARG 302/34 IPC attached nathi 'B' attached one file from pg. 1 to 167	STATE VS. DHANWAN SINGH ETC	31.03.1998	1/495	acquitted
89.	321	76/97	389/92	H.N. DIN 302 IPC	STATE VS JALIL AHMED ETC (attached nathi 'B')	15.04.1998	1/360	1 + 2 convicted 3acquitted
90.	322	113/95	262/94	O.I AREA 302/34 IPC	STATE VS. MANN SINGH ETC	25.04.1998	01/421	convicted
91.	323	78/97	48/92	S.N PURI 302/34 IPC (attached 78A/97 dated 02.1.97, FIR no.257/93, PSB, Pur u/s 25 A. Act, state vs. latafat ali page no.1 to 137 only)	STATE VS. LATAFAT ALI ETC	15.05.1998	1/331	acquitted
IN THE COURT OF SH. S.C. MITTAL, ASJ,ND (22.02.2000)								
92.	326	18/97	167/93	P. STREET 498A/304 B IPC	STATE VS GANESH KR. ETC	11.02.1998	1/319	convicted
93.	327	17/97	171/97	DABRI U/S 302/307 IPC (attached one file form page 355 to 905 only)	STATE VS PHOOL SINGH ETC	17.02.1998	1/905	acquitted
94.	328	02/97	424/94	S.N PURI 298 A/304 B IPC	STATE VS. POKHRAJ ETC	20.02.1998	1/350	acquitted
95.	329	34/97	138/94	O.I. AREA 304 IPC	STATE VS. SANJAY KUMAR	27.02.1998	1/407	acquitted
96.	330	46/97	325/89	V. NGR 302/204/120 B IPC	STATE VS. ARUN KR. ETC	05.03.1998	1/561	acquitted
97.	331	04/97	464/93	V. NGR 498 A/304 B IPC	STATE VS. GIANVATI ETC	20.03.1998	1/423	acquitted
98.	332	56/97	37/90	V. KUNJ 498 A/302 IPC	STATE VS. DAYA NAND.	25.03.1998	1/403	acquitted
99.	333	40/97	210/92	NARAINA 498A /304 B	STATE VS. HANSRAJ	02.04.1998	1/411	acquitted
100.	334	16/97	669/94	AMB NGR.	STATE VS	03.4.1998	1/417	acquitted

				498A/304 B	MOOLCHAND			
101.	335	43/97	156/90	DELHI CANTT 498A/306/304-B IPC	STATE VS MICHAL	18.04.1998	1/395	acquitted (6)
102.	336	57/97	393/90	LODHI COLONY 302/147/148 IPC	STATE VS. KAMAL ETC	27.04.1998	1/1093	acquitted
ATTACHED ONE FILE OF COURT OF SH. G.P THAREJA ASJ/ND FROM PG 509 TO 677 ONLY ATTACHED ONE FILE FROM PAGE 679 TO 1093 ONLY								
103.	337	47/96	392/91	AMB NGR 498-A/304-B IPC	ST. VS. VED PRAKASH	28.04.1998	1/370	acquitted
104.	338	50/97	481/94	KALKAJI 302/34 IPC (ATTACHED ONE FILE COURT OF SH. SANJAY KR., MM/ND FROM PG. 377 TO 661 ONLY)	ST. VS. ASHOK KR ETC	28.04.1998	1/663	acquitted
COURT OF SH. S.K. TONDON ASJ/ND								
105.	339	18/96	149/91	H.N. DIN NDPS ACT	ST. VS. MEHTAB	06.04.1998	1/410	acquitted
106.	340	188/96	644/95	AMB. NGR 376/506 IPC	ST. VS. DHARAM SINGH	07.04.1998	1/702	convicted
107.	341	280/96	108/96	AMB. NGR 376 IPC	ST. VS. KULDEEP SG	16.04.1998	1/152	acquitted
108.	342	291/96	50/96	DEF. COLONY 376/34 IPC	ST. ANUJ SHARMA	16.04.1998	1/188	acquitted
109.	343	242/96	295/95	MAYPURI 366/376/120B/34 IPC	ST. VS. PAPPU	16.04.1998	1/386	acquitted
110.	344	62/96	284/95	T.MARG 498A/304B IPC	ST. RAJPAL ETC	18.04.1998	1/370	acquitted
111.	345	28/97	76/97	KALKAJI 393/397/34 IPC	ST. BANWARI LAL	22.04.1998	1/150	acquitted
112.	346	336/96	357/96	DABRI 363/366/376 IPC	ST. DEVENDER KUMAR	25.04.1998	1/238	acquitted
113.	347	26/98	846/97	BADARPUR 323/341/340/365/367 /34 IPC	ST. V SHOKEN SINGH	29.04.1998	1/12	remanded
114.	348	30/97	488/95	VASANT KUNJ 308/323/34 IPC	ST VS. VIJAY PAL ETC	04.05.1998	1/108	acquitted
115.	349	378/96	72/96	NAJAFGARH 308/34 IPC	ST. RAJINDER SINGH ETC	05.05.1998	1/200	convicted
116.	350	334/96	344/96	AMB. NGR 302/323/34 IPC	ST. RAM NIWAS ETC	05.05.1998	1/324	acquitted
117.	351	09/98	203/97	T.MARG 307 IPC	ST. VS. PUTTAN LAL	12.05.1998	1/106	acquitted
118.	352	25/98	974/97	S.N PURI 376 IPC	ST. VS. SANGEET WALI Q	21.05.1998	1/142	acquitted
119.	353	30/96	449/95	V.KUNJ NDPS ACT	ST. VS AKHTIAR HUSSAIN	23.05.1998	1/238	acquitted
120.	354	141/96	402/94	S.N PURI 307/34 IPC	ST. VS. T.K SINGH	25.05.1998	1/210	acquitted
121.	355	370/96	56/96	M. MARG A. ACT	ST. VS. MOHD. GULAM	26.05.1998	1/114	convicted

122.	356	274/96	53/96	M. MARG 307/353/186 IPC	ST. VS. RAGHU BIR SINGH ETC	26.05.1998	1/548	convicted
123.	357	340/96	55/96	M. MARG A. ACT	ST. VS. SURESH KR	26.05.1998	1/144	convicted
124.	358	339/96	54/96	M. MARG 27/54/59 A ACT	ST. VS. RAGHUBIR	26.05.1998	1/136	convicted
IN THE COURT OF SMT. REVA KHETRAPAL ASJ/ND (23.02.2000)								
125.	411	247/97	495/96	KALKAJI 307/120B/34 IPC	ST. VS. CHANDER PRAKASH	02.01.1998	1/201	acquitted
126.	412	212/97	05/97	V. KUNJ 307/34 IPC	ST. VS. SATENDER ETC	02.01.1998	1/365	acquitted
127.	413	36/97	130/97	CON. PLACE 27/61/85 NDPS ACT	ST. VS. MINESH KR ETC	07.01.1998	1/225	convicted
128.	414	219/97	463/96	LODHI COLONY 308/506/323/34 IPC	ST. SUDHIR ETC	14.01.1998	1/93	acquitted
129.	415	271/97	294/96	LODHI COLONY 308/34 IPC	ST. VS. SANJAY	20.01.1998	1/141	acquitted
130.	416	255/97	275/95	M. NGR 307 IPC	ST. VS. SAROJ	21.01.1998	1/113	acquitted
131.	417	33/97	1119/97	C. PLACE 27/61/85 NDPS	ST. VS. GOPAL ETC	21.01.1998	1/157	acquitted
132.	418	34/97	63/96	MEHRAULI 308/34 IPC	ST. VS. AFTAB ALAM ETC	02.02.1998	1/161	both acquitted
133.	419	101/97	175/96	KALKAJI 306/376 IPC	ST. VS. MAHAVIR SG	01.02.1998	1/641	acquitted
134.	420	43/95	248/89	DABRI 21 NDPS ACT	ST. VS. RAJESH	02.02.1998	1/351	acquitted
135.	421	30/97	896/97	C. PLACE 27,61,85 NDPS ACT	ST. VS KRISHAN GOPAL	02.02.1998	1/133	convicted
136.	422	173/97	384/95	BADARPUR 365/366/34 IPC	ST. VS. BHIM SINGH	04.02.1998	1/95	acquitted
137.	423	14/97	66/96	N. GARH 308/34 IPC	ST. VS. KRISHAN KR. ETC	04.02.1998	1/153	acquitted
138.	424	182/97	291/95	KALKAJI 307/34 IPC	ST. VS. GANESH CHANDER	09.02.1998	1/61	acquitted
139.	425	155/97	584/95	C. PLACE 307/34 IPC	ST. VS. NAVIN PAL ETC	12.02.1998	1/271	all acquitted
140.	426	234/97	557/95	O.I AREA 308 IPC	ST. VS. DASHA RAM	18.02.1998	1/93	acquitted
141.	427	142/97	691/95	S.N. PURI 307/394/34 IPC	ST. VS. BIJENDER SG	26.02.1998	1/163	acquitted
142.	428	48/97	240/96	V. KUNJ 308 IPC	ST. VS. INDER SINGH	27.02.1998	1/149	convicted
143.	429	289/97	284/96	V.KUNJ 325 IPC	ST. VS. HARGU LAL	27.02.1998	1/101	acquitted
144.	430	35/97	616/97	TILAK MARG 20/61/85 NDPS ACT	ST. VS SHAMSHAD ALI	27.02.1998	1/169	acquitted
145.	431	39/97	721/97	TILAK MARG 20/61/85 NDPS ACT	ST. VS. MOHD NOORISLAM	27.02.1998	1/157	acquitted
146.	432	45/97	202/97	KALKAJI 302/34 IPC	ST. VS. NASIR KHAN	06.03.1998	1/265	acquitted

147.	433	199/97	915/96	H. KHAS 307/34 IPC	ST. VS. SANJAY ETC	06.03.1998	1/221	acquitted
148.	434	01/97	1058/96	S.N. PURI 302/34 IPC	ST. VS. PANKAJ KR. VERMA	11.03.1998	1/457	acquitted
149.	435	70/97	286/93	DABRI 307/34 IPC	ST. VS. RAMESH KR	16.03.1998	1/219	acquitted
150.	436	183/97	407/96	394/397 IPC	ST. VS. GAJENDER SG ETC	18.03.1998	1/231	all acquitted
151.	437	184/97	399/96	L. COLONY 394/397/34 IPC	ST. VS. GAJENDER SG. ETC	18.03.1998	1/185	acquitted
152.	438	272/97	836/96	AMB. NGR 363/366/376 IPC	ST. VS. MAHESH CD.	18.03.1998	1/167	acquitted
153.	439	261/97	135/97	DEF. COLONY 307/34 IPC	ST. VS. SHYAM LAL ETC	19.03.1998	1/231	acquitted
154.	440	125/97	178/95	B.PUR 307 IPC 27 A.ACT	ST. VS. OM PAL	20.03.1998	1/141	acquitted
155.	441	236/97	43/93	O.I AREA 363/366 IPC	ST. VS. RAKESH ETC	23.03.1998	1/171	acquitted
156.	442	263/97	123/97	M. MARG 308 IPC	ST. VS. SHYAM LAL	24.03.1998	1/93	acquitted
157.	443	262/97	815/95	M. NGR 308/34 IPC	ST. VS. SOMESH SHOKEEN	26.03.1998	1/127	acquitted
158.	444	38/97	1333/97	C. PLACE 21/61/85 NDPS ACT	ST. VS. MOTI KHAN	31.03.1998	1/223	acquitted
159.	445	290/97	772/96	K.M PUR 394/387 IPC	ST. VS. NAGENDER SG RAWAT	01.04.1998	1/89	acquitted
160.	446	03/98	84/98	C. PLACE 27/10/85 NDPS	ST. VS. VIJAY ETC	03.04.1998	1/208	acquitted
161.	447	269/97	21/97	N. GARH 394/387/34 IPC	ST. VS. ISHWAR BHATT	15.04.1998	1/141	acquitted
162.	448	283/97	564/95	B.PUR 342/506/325/34 IPC	ST. VS. RAJU ETC	20.04.1998	1/137	acquitted
163.	449	94/97	562/95	B.PUR 308/506/34 IPC	ST. VS. HANSRAJ ETC	20.04.1998	1/277	acquitted
164.	450	92/97	170/95	K.M.PUR 307/452/34 IPC	ST. VS. VIRENDER ETC	20.04.1998	1/381	acquitted
165.	451	37/97	1338/97	C.PLACE 21/61/85 NDPS	ST. VS. BABLU ETC	21.04.1998	1/307	acquitted
166.	452	90/97	182/95	S.N PURI 147/149/307 IPC	ST. VS. ASHIF CHOUDHARY	22.04.1998	1/483	acquitted
167.	453	67/97	690/95	MAL NGR 307/34 IPC				
168.	454	1/98	803/97	T.MARG 20/61/85 NDPS	ST.VS. MOHD JAVED	27.04.1998	1/159	acquitted
169.	455	163/97	86/76	T.MARG 307/34 IPC	ST.VS.MAHINDER KR. SHARMA	29.04.1998	1/217	acquitted
170.	456	34/97	163/97	M. NGR 302/120B IPC	ST. V MOHINDER SG ETC	05.05.1998	1/605	acquitted
171.	457	36/97	626/95	M. NGR	ST. VS. VED	12.05.1998	1/204	FIR quashed

				307/34 IPC	PRAKASH			by Hon. High court
172	458	14/98	111/95	D. CANTT 363/366/376 IPC	ST.VS. SHARED @ BABLU	13.05.1998	1/99	acquitted
173	459	245/97	1028/96	AMB NGR 307 IPC	ST. VS RAJU	15.05.1998	1/209	acquitted
174	460	137/97	159/96	DABRI 376/342 IPC	ST. VS. RAJBIR SG.	18.05.1998	1/455	acquitted
175	461	47/97	95/93	KALKAJI 394/34 IPC	ST. VS. ARUN KUMAR ETC	18.05.1998	1/409	acquitted
176	462	15/88	538/96	IGI AIRPORT 307/506/353/186 IPC 27/54/59 A. ACT	ST. VS. RAJENDER PAL SHARMA	19.05.1998	1/115	quahsed by high court
177	463	211/97	227/95	N. GARH 308 IPC	ST. VS. KALAWATI	19.05.1998	1/169	acquitted
178	464	118/97	479/96	S.N. PURI 459/394/411 IPC	ST.VS. ISLAM ETC	21.05.1998	1/407	acquitted
179	465	04/98	65/98	M. MARG 27/61/85 NPPS	ST. VS. PURAN ETC	23.05.1998	1/197	convicted
180	466	207/97	227/96	DELHI CANTT 363/366/419/468 IPC	ST. VS. RAMESHWAR ETC	25.05.1998	1/347	acquitted
181	467	29/97	842/97	C. PLACE 18/61/85 NDPS	ST.VS. RATTAN SINGH	25.05.1998	1/201	acquitted
182	468	258/97	28/97	V. KUNJ 376/506/342/34	ST. VS. AKASH DEEP SHARMA	28.05.1998	1/98	acquitted
183	469	259/97	29/97	V.KUNJ 376/506/342/34 IPC	ST.VS. AKASH DEEP ETC	28.05.1998	1/162	acquitted
184	470	151/97	399/96	S.N. PURI 498A/436/506/427/3 23 IPC	ST. VS. K.L BATRA	28.05.1998	1/274	acquitted
COURT OF SH. I.K. KHOCHHAR ASJ/ND (25.02.2000)								
185	471	235/97	531/96	H.N. DEEN 376/34 IPC	ST. VS. PARMOD ETC	06.01.1998	1/263	acquitted
186	472	77/96	-----	20/28/R/W23 NDPS	CUSTOM VS. NICOLAI CHRISTENSEN	09.01.1998	1/315	acquitted/ PO
187	473	93/97	351/95	MEHRAULI 324 IPC	ST. V GAJRAJ ETC	12.01.1998	1/291	acquitted
188	474	26/97	211/90	N.GARH 397 IPC	ST. VS. HOBA ETC	12.01.1997	1/467	acquitted
189	475	32/97	381/91	DEF COLONY 363/366/368 IPC	ST. VS. HARISH ETC	12.01.1998	1/291	acquitted
190	476	388/97	594/96	MEHRAULLI 307 IPC	ST. VS. DHARAM PAL	12.01.1998	1/111	acquitted
191	477	236/96	562/96	SAROJINI NGR 302/376 IPC	ST. VS. RAJ KUMAR ETC	13.01.1998	1/345	acquitted
192	478	115/97	72/96	V.KUNJ 308/323	ST. VS. PURAN BAHADUR	13.01.1998	1/95	acquitted
193	479	314/97	105/96	C. PLACE 307/34 IPC	ST. VS. MANOJ ETC	13.01.1998	1/179	acquitted
194	480	302/97	508/96	K.M. PUR	ST.VS. TRILOK	15.01.1998	1/209	acquitted

				498-A/306	SINGH				10
195	481	64/97	212/95	MEHRAULI 376/511/506 IPC	ST. VS KANWAR SINGH	19.01.1998	1/159	acquitted	
196	482	237/97	353/96	B.PUR 307/34 IPC	ST. VS. MOHAN ETC	02.02.1998	1/143	acquitted	
197	483	199/97	328/94	LAJPAT NGR. 363/366/376 IPC	ST. VS. NITIN KR	04.02.1998	1/353	acquitted	
198	484	455/97	-----	NDPS	CUSTOM V ALBERT LOOIJEN	05.02.21998	1/153	acquitted	
199	485	301/97	205/93	DEF COLONY 363/366	ST. VS. SURAJ BHAN	05.02.1998	1/409	acquitted	
200	486	367/97	486/97	DABRI 147/148/149/308 IPC	ST. VS. BALJEET ETC	07.02.1998	1/255	acquitted	
201	487	368/97	492/92	DABRI 326/324/34 IPC	ST. VS. SHIV ETC	07.02.1998	1/231	acquitted	
202	488	263/97	849/96	S.N. PURI 365/376 IPC	ST. VS. SAHID ETC	09.02.1998	1/451	acquitted	
203	489	165/97	430/96	B.PUR 354/376/511 IPC	ST. VS. KEWAL SG	10.02.1998	1/157	acquitted	
204	490	452/97	642/97	H.N. DEEN NDPS ACT	ST. VS. QAYUM	10.02.1998	1/83	convicted	
205	491	439/97	46/97	PALAM AIRPORT NDPS ACT	ST. VS. NARESH KILARU	12.02.1998	1/171	acquitted	
206	492	174/97	374/96	V.KUNJ 304 IPC	ST. VS. RAJ KUMAR	13.02.1998	1/285	acquitted	
207	493	430/97	45/97	PALAM AIRPORT	ST. VS. SUNIL BHAITA	19.02.1998	1/173	acquitted	
208	494	67/96	-----	NDPS ACT	CUSTOM VS. DAVID PRINCE	24.02.1998	1/359	P.O	
209	495	102/97	191/95	O.I. AREA 385/397 IPC	ST VS CHAMAN PARKASH	02.03.1998	1/231	acquitted	
210	496	451/97	632/97	H.N DEEN NDPS	ST. VS ABDUL QADIR	03.03.1998	1/87	convicted	
211	497	195/97	228/91	DABRI 397/411 IPC	ST. VS. PANKAJ TYAGI ETC	03.03.1998	1/305	acquitted	
212	498	151/97	362/96	T.MARG 397/34 IPC	ST. VS. GOPAL SINGHAL	05.03.1998	1/177	release on proabation	
213	499	164/97	101/93	KALKAJI 307/34 IPC	ST. VS. RAM SARAN ETC	05.03.1998	1/285	acquitted	
214	500	408/97	50/97	L. COLONY 394/397/34 IPC	ST. VS. KISHAN ETC	11.03.1998	1/269	acquitted	
215	501	04/97	221/85	R.K PURAM NDPS ACT	ST.V. KALAPPA	12.03.1998	1/241	acquitted	
216	502	276/97	361/91	L. COLONY 363/366/376 IPC	ST. VS. NOOR JAHAN	12.03.1998	1/249	P.O	
217	503	65/97	300/96	DABRI 302 IPC	ST VS. RAM KISHAN ETC	16.03.1998	1/771	acquitted	
218	504	261/97	748/96	K.M PUR 363/366/376 IPC	ST. V SIRAJ KHAN	17.03.1998	1/161	acquitted	
219	505	71/97	545/95	B.PUR 25/54/59 A. ACT	ST. VS. MOHD FAZLUR RREHMAN	17.03.1998	1/203	P.O	

220	506	395/97	162/97	IGI AIRPORT 20 (b) (II) NDPS	ST. VS. TIGANI ARANGELO	18.03.1998	1/263	acquitted
221	507	73/97	310/97	M. NGR 307 IPC	ST. VS. SURINDER KR.	19.03.1997	1/211	discharged
222	508	148/97	105/94	MEHRAULI 397 IPC	ST. VS. MUSHTAQ AHMED ETC	01.4.1998	1/163	acquitted
223	509	52/97	363/94	SAROJINI NGR 376/342/354 IPC	ST. VS. OM PARKASH	01.04.1998	1/215	acquitted
224	510	142/97	83/95	INDERPURI 307 IPC	ST. VS. BHALCHAND @BHAG	02.04.1998	1/137	acquitted
225	511	82/97	369/94	B.PUR 307/201 IPC	ST. VS. MUKESH KUMAR	02.04.1998	1/231	acquitted
226	512	47/97	272/95	L. COLONY 307/25/54/59 A.ACT	ST. VS. PAWAN KUMAR	02.04.1998	1/275	acquitted
227	513	226/97	371/95	H.N. DEEN 147/148/149/307/323 IPC	ST. VS. KUNDAN ETC	03.04.1997	1/279	acquitted
228	514	27/97	486/95	V. KUNJ 308/325/323 IPC	ST. VS. INDER SG ETC	03.04.1998	1/201	acquitted
229	515	07/97	14/96	KAMLA MKT NDPS ACT	ST. VS. MUNNA LAL ETC	04.04.1998	1/437	acquitted
230	516	91/96	02/96	NARCOTIC BRANCH 21 NDPS ACT	ST. V. P RAJ KUMAR	17.04.1998	1/261	acquitted
231	635	141/97	410/96	L. COLONY 392/397/34 IPC	ST. V AMIT ETC	01.05.1998	1/233	acquitted
232	636	219/97	224/96	AMB NGR 394/412/34 IPC	ST VS. VIJAY ETC	02.05.1998	1/235	acquitted
233	637	283/97	41/97	H.N. DEEN NDPS ACT	ST. VS. JAWALAJI	02.05.1998	1/203	acquitted
234	638	217/97	287/92	H.KHAS 363/365/366 IPC	ST. VS. GIAN PARKASH	15.05.1998	1/237	acquitted
235	639	70/97	365/94	M. NAGAR 25/54/59 A ACT	ST. VS. JOGINDER SG.	18.05.1998	1/107	discharged
236	640	91/97	244/93	DABRI 498A IPC	ST. V BHOLA SARAN	20.05.1998	1/213	discharged
237	641	359/97	113/97	O.I AREA 308/34 IPC	ST. VS. BILLU ETC	21.05.1998	1/187	acquitted
238	642	140/97	653/96	DABRI 307 IPC	ST. VS. RAJU	22.05.1998	1/217	acquitted
239	643	139/97	172/96	O.I AREA 307/458/34 IPC (NOTE- attached SC no.23/97, FIR no.172/96 St.Vs. Sumit Kr. (supplementary challan from pg 1 to 159)	ST VS. KAMA YADAV ETC	05.06.1998	1/240	acquitted
240	644	230/97	114/93	BADARPUR 392/397/412 IPC	ST. VS. TEKCHAND ETC	30.06.1998	1/323	acquitted
241	645	85/97	09/96	PALAM AIRPORT 308 IPC	ST. VS. MOHINDER SG.	01.06.1998	1/233	acquitted

242	646	360/97	325/97	MEHRAULI 365/366/376 IPC	ST. VS. KAYAM AHMED ETC	02.06.1998	1/217	acquitted	
243	647	210/97	328/97	NAJAFGARH 341/308 IPC	ST. VS. JAGMAL	03.06.1998	1/109	acquitted	
IN THE COURT OF SH. LD MALIK, ASJ, ND (02.03.2000)									
244	648	555/96	488/92	DABRI 342/354/376 IPC	ST. VS MUKHTAYAR SINGH	14.01.1998	1/167	acquitted	
245	649	575/96	147/93	D. CANTT 307/34 IPC	ST. V DHARAMPAL ETC	14.01.1998	1/207	acquitted	
246	650	355/96	---	V. KUNJ 325/34 IPC	ST. VS. GULAB ETC	16.01.1998	1/117	probation	
247	651	21/95	46/91	R.K PURAM 307/506/34	ST. VS. RA SINGH	20.01.98	1/259	acquitted	
248	652	104/96	372/91	DE. COLY 307/34 IPC	ST. VS. SANJAY ETC	20.10.1998	1/151	acquitted	
249	653	428/96	305/98	D.CANTT 308/34	ST. VS. JOGINDER SINGH	27.01.98	1/153	acquitted	
250	654	388/96	277/94	L. NGR 307 IPC	ST VS. VINAY KR	27.01.1998	1/144	acquitted	
251	655	429/96	20/95	MAHIPALPUR 308 IPC	ST. VS. SHEESHPAL	28.01.1998	1/129	acquitted	
252	656	26/97	144/93	DABRI 307/34 IPC	ST VS. SABBA RAO	29.01.1998	1/119	acquitted	
253	657	426/96	75/92	OKHLA 376 IPC	ST. VS. DINA NATH	31.01.1998	1/207	acquitted	
254	658	509/96	343/89	H. KHAS 307,324,34 IPC	ST. VS. KANSI RAM	04.02.1998	1/265	acquitted	
255	659	170/96	174/94	D. CANTT 363/366/376 IPC	ST. V HARVINDER SINGH	05.02.1998	1/183	acquitted	
256	660	322/96	08/92	A. NGR 307/34	ST. VS. SANJAY	09.02.98	01/211	acquitted	
257	661	141/91	141/91	NARAINA 308 IPC	ST. VS. KALKU	17.02.1998	01/129	acquitted	
258	662	369/96	102/93	C.P 326/34 IPC	ST.VS. SANJEEV ETC	17.02.98	01/143	acquitted	
259	663	394/96	46/93	BADARPUR 308 IPC	ST. VS. MUKESH	21.02.98	01/121	acquitted	
260	664	642/96	200/96	H.N. DEEN 376/323/34 IPC	ST.VS. JAGPAL ETC	24.02.98	01/243	acquitted	
261	665	271/96	347/91	R.KPURAM 376/363/120B	ST. VS MUKESH @MICA	24.02.98	01/167	acquitted	
262	666	19/96	123/94	S.N PURI 308 IPC	ST VS KISHAN KR	26.02.98	01/46	acquitted	
263	667	46/97	814/96	S.N. PURI 147/48/49/393/308	ST. VS RAJU ETC	27.02.1998	01/62	acquitted	

IN THE COURT OF SH. S.K TANDON, ASJ, ND

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264	712	33/96	317/95	V.KUNJ 328/381	ST. VS. SURESH	28.07.98	01/202	convicted
265	713	356/97	452/96	KALKAJI 376/506 IPC	ST. V SHIV RANJAN	30.07.98	01/205	acquitted
266	714	217/96	429/95	H.N.DEEN 27 A. ACT	ST VS KAUSHAL THAKUR	30.07.1998	01/100	convicted
267	715	36/97	428/95	H.N. DEEN 307/186/328/323/353	ST VS. GAJJU	30.07.1998	01/336	convicted
268	716	116/96	431/95	H.N. DEEN 25 A. ACT	ST VS BABU RAM	30.07.98	01/130	convicted
269	717	118/96	430/95	H.N. DEEN 27 A. ACT	ST VS. RAM PAL	30.07.98	01/126	convicted
270	718	371/96	166/96	N.GARH 395 IPC	ST. VS. RAKESH	01.08.98	01/386	acquitted
271	719	138/96	109/96	DABRI 363/366/376	ST.VS. SUNIL KEY	04.08.98	01/501	acquitted
272	720	349/96	447/95	MEHRAULI 452/307/354/325/341	ST. VS. RAKAMBEER	06.08.98	01/164	acquitted
273	721	11/97	154/96	R.K PURAM 376/34 IPC	ST.V PARVEEN KR	10.08.98	01/168	P.O
274	722	257/96	291/95	VINAY NGR 308/34 IPC	ST.V RAMESH ETC	11.08.98	01/208	convicted
275	723	32/92	689/95	AMB NGR 25/54/59 A ACT	ST VS SATENDER KUMAR	18.08.98	01/92	convicted
276	724	15/97	691/95	AMB NGR 25 A. ACT	ST. VS. RAJEEV	18.08.98	01/164	convicted
277	725	266/96	688/95	AMB. NGR 399/402 IPC	ST. VS ANAND ETC	18.08.98	01/350	convicted
278	726	225/96	499/92	S.N PURI 399/402 IPC	ST VS. SABIR ALIL	19.08.1998	1/822	acquitted
279	727	223/96	500/92	S.N. PURI A.ACT	ST. VS. SANJAY AHMED	19.08.98	1/600	acquitted
280	728	120/96	408/95	O.I AREA 302/403/20 IPC	ST VS. SANJAY ETC	21.08.98	1/402	convicted
281	729	07/97	443/93	S.N. PURI 147/148/304/423 IPC	ST. V ASHRAF ETC	02.09.98	1/450	acquitted
282	730	294/96	288/89	AMB NGR 394/397 IPC (attached part II original document exb documetns report etc from pg. 285 to 417 only) (attached part III page 419 to 669 only)	ST. RAMESH KR (attached part IV pge 671 to 1052 only) (attached part V misc. summanand warrant)	05.09.98	1/1052	convicted
283	731	297/96	208/96	KALKAJI 307 IPC	ST. VS. SAKAL	11.09.98	1/144	convicted
284	732	164/96	610/95	DABRI 498A/489C IPC	ST VS. PARMANAND ETC	18.09.98	1/390	convicted
285	733	71/96	197/95	KALKAJI	ST VS.	19.09.98	1/208	convicted

Asst.
(ARTI KANDIYA)
Sd. P.A.
16/06/22

				307 IPC	SALAUDDIN				
286	734	44/98	317/98	KALKAJI 231/232/239	ST VS MOHD RAFEEQ	25.09.98	1/56	14	discharged
287	735	186/96	554/95	BADARPUR 395/397 IPC	ST. VS. RAJ KUMAR ETC	25.09.98	1/490		acquitted

IN THE COURT OF SH. I.K KOCHAR, ASJ/ND (06.03.2000)

288	786	273/97	580/95	O.I AREA 363 IPC	ST. VS. SALEEM	10.07.98	1/171		dismissed
289	787	88/97	33/94	AMB. NGR. 363/366/376 IPC	ST. V. RAFFAGAT HUSSAIN	14.07.98	1/307		acquitted
290	788	15/98	85/98	H.N DEEN 27/61/85 NDPS	ST. VS. VINOD	18.07.98	1/129		convicted
291	789	247/97	226/94	M. MARG 366/511/323	ST VS. RAM AVTAR	20.07.98	1/303		acquitted
292	790	244/97	02/97	KAMLA MKT NDPS ACT	ST. VS. SAKHIR ETC	24.07.98	1/695		acquitted
293	791	123/97	383/95	K.M PUR 342/308 IPC	ST. VS. VIJAY LAXMI ETC	30.07.98	1/173		acquitted

IN THE COURT OF S.C. MITTAL , ASJ/ND

294	792	41/97	76/93	MEHRAULI 498A/302 IPC	ST VS. RADHEGHAL ETC	12.05.98	1/291		acquitted
295	793	13/97	336/95	B.PUR 302 IPC	ST.V ANAND PARKASH	12.05.98	1/300		acquitted
296	794	42/96	169/94	AMB NAGAR 302/34 IPC	ST. VS. GOPAL SINGH ETC	20.05.98	1/580		acquitted
297	795	30/97	224/94	S.N PURI 304-B/498 A IPC	ST VS. JANKI DEVI ETC	25.05.98	1/440		acquitted
298	796	49/97	568/94	MAL NGR. 302/34 IPC	ST. VS. VIJAY KR	05.06.98	1/478		acquitted
299	797	02/98	509/97	MEHRAULI 302/201/120 B IPC (attached file of court of sh. S.K Manocha,MM,ND from page 479 to 815 only)	ST VS JASWINDER SINGH	09.06.98	1/815		acquitted
300	798	36/97	463/90	LAJPAT NGR 498A/304 B IPC (attached page 449 of one sealed envelope cxb. only)	ST.VS SANJEEV TANEJA	11.06.98	1/450		acquitted


Sl. No.	Goshwara No.	SC NO.	FIR no.	PS AND U/S	Title	DOD	Paging	Decided as
301	799	45/97	254/90	AMB NGR 498A/304 B	ST VS. RAJESH ETC	16.07.98	1/469	15 acquitted
302	800	21/97	345/93	LAJPAT NGR 498-A/304B (attached one file of court of Sh. S.C Mittal, ASJ/ND from pge 437 to 1059only)	ST. VS. KULDEEP KAUR ETC	28.07.98	1/1059	acquitted
303	801	82/97	204/92	NARAINA 302/34 IPC	ST. VS. UDAI RAJ	28.07.98	1/777	acquitted
304	802	37/97	38/94	T. MARG 302/34 IPC (attached one file of court of Sh. O.P Saini M.M , New Delhi from pge 489 to 763 only)	ST VS. RAJESH KR ETC	29.07.98	1/763	acquitted
305	803	53/97	237/94	DABRI 302/307/147/148/149 /452 IPC (attached part III from pg 543 to 1391only)	ST. VS. BHARTA ETC	04.08.98	1/1391	acquitted
306	804	44/97	214/97	L. COLONY 302/34 IPC attached one file of exhibits from pg 55 to 965 only attached one file of police challan from pg 967 to 1091 only attached part III mis file pge 7 to 509 only attached part IV mis file bail bond etc pages 511 to 1109 only	ST VS. SATISH AHMED	06.08.98	1/1092	acquitted
IN THE COURT OF SH. B.B. CHAUDHARY ASJ/ND(10.05.2000)								
307	943	38/93	303/92	T.MARG 307/34	ST V. BALJIT SINGH	01.02.98	1/452	acquitted
308	944	49/96	247/95	O.I AREA 498A/304B/34 IPC	ST. V. MEERA ETC	07.01.98	1/342	acquitted
309	945	55/95	459/94	M.MARG 366/376/363/420/465 (attached one file SC no.81/96 dated 14.05.96 from pg 1 to 330 only) (attached one file SC no.78/96, St. v. Kishan Sharma from pge 1-92only)	ST. V. SHOURTH SHARMA	09.01.98	1/1034	quashed
310	946	47/97	780/96	A. MRG 394/34 (attached one file of of Sh. A.B candana	ST. VS. VINOD ETC	09.01.98	1/260	acquitted

				from pg 113 to 259 only)					16
311	947	79/98	372/92	B.PUR 308/506/34 IPC	ST. VS. PARSHANT KUMAR	18.01.98	1/216	acquitted	
312	948	10/92	513/91	CH. PURI 363/366/376	ST. VS. KAUSHAL	21.01.98	1/460	acquitted	
313	949	150/92	301/91	OKHLA 376 IPC	ST. VS. LAXMAN DASS	23.01.98	1/400	acquitted	
314	950	01/94	281/93	DABRI 498A/306/34	ST. VS RAJ KR	28.01.98	1/458	acquitted	
315	951	132/94	361/92	DABRI 308/34 IPC	ST. VS. OMBIR SINGH	29.01.98	1/395	acquitted	
316	952	20/96	121/95	O.I. A. 307/34 IPC	ST. VS. JASVINDER ETC	09.02.98	1/253	acquitted	
317	953	11/95	145/94	D. CANTT 363/366/376	ST. VS. ARUNKUMAR	10.02.98	1/519	acquitted	
318	954	69/95	383/92	DABRI 308/34 IPC	ST. VS. PHOOL SINGH ETC	11.02.98	1/673	acquitted	
319	955	165/95	678/99	R.K PURAM 4.5, U.S. ACT 120B	ST. VS. KK PARAMWARAM	18.02.98	1/649	acquitted	
320	956	14/92	300/81	DEF. COLONY 363/366/376	ST. VS. MADAN LAL	19.02.98	1/727	acquitted	
321	957	107/96	93/96	KALKAJI 394/397/34 IPC	ST. VS. SWARAN SINGH ETC	20.02.98	1/553	acquitted	
322	958	16/95	207/94	NARAINA 376 IPC	ST. VS. OM PARKASH	24.02.98	1/398	acquitted	
323	959	285/92	403/92	KALKAJI 376 IPC	ST. VS. CHAMAN ALI	24.02.98	1/1098	acquitted	
324	960	56/93	214/91	LODHI COLONY 307/34 IPC	ST. VS. MAN MOHAN ETC	02.09.98	1/399	acquitted	
325	961	263/92	226/90	R.K PURAM 353/342/308/34	ST. V YUDISTAR ETC	03.03.98	1/579	acquitted	
326	962	180/96	634/95	LAJPAT NGR 307 IPC	ST. VS. KHUB CHAND	06.03.98	1/419	acquitted	
327	963	262/92	344/91	CH. PURI 394/397/411/34 IPC	ST. VS. NATRAJ @ CHHUTU ETC	09.03.98	1/1053	acquitted	
328	964	03/94	186/92	L. NAGR 498A/304 B IPC	ST. VS. KRISHNA DEVI ETC	11.03.98	1/385	acquitted	
329	965	57/96	396/95	DELHI CANTT 302 IPC	ST. VS. ANITA RAWAT	30.03.98	1/607	acquitted	
330	966	119/95	101/95	R.K PURAM 376/506/34 IPC	ST. VS. MAHAJAN GUPTA	31.03.98	1/443	acquitted	
331	967	259/92	94/91	D. CANTT 308 IPC	ST. VS. LAXMAN DASS ETC	02.04.98	1/471	acquitted	
332	968	1/98	448/93	R. KPURAM 302/34 IPC	ST. VS. BHIM SINGH	05.05.98	1/109	acquitted	
333	969	57/95	202/92	B. PUR 363/366/368/376/341 PC	ST.VS. PHULESHWAR ETC	12.05.98	1/475	acquitted	
334	970	78/97	159/95	K.M PUR 302/34 IPC	ST. VS. P.K RAJU	13.05.98	1/161	acquitted	

335	971	166/92	310/91	O.I.A 363/368/376	ST. VS. ASHLAM ETC	15.05.98	1/647	acquitted
336	972	239/96	343/96	N. GARH 498A/304B/34 IPC	ST. VS MANOHAR LAL	18.05.98	1/339	acquitted
337	973	07/98	333/97	M. NGR 307 IPC	ST. V MOHD. NASIR	19.05.98	1/115	P.O
338	974	147/95	273/95	L. NAGAR 394/397/34 IPC	ST. VS. SUNIL KUMAR ETC	25.05.98	1/771	acquitted
339	975	118/95	124/94	MEHRAULI 307/34 IPC	ST. VS. HABIBULLAH ETC	27.05.98	1/409	acquitted
COURT OF SH. S.K. TANDON, ASJ ND								
340	976	42/97	896/96	B. PUR 393/397 IPC	ST. VS. SUBHASH ETC	09.10.98	1/320	acquitted
341	977	41/97	02/84	P. STREET 394/397/34 IPC	ST. VS. GURSEWAK SINGH	12.10.98	1/529	acquitted
342	978	33/97	98/97	DABRI 363/366/376	ST. VS. ARVIND KUMAR	14.10.98	1/229	convicted
343	979	41/98	213/98	DABRI 498A/304 B IPC	ST. VS. CHANDERWATI	14.10.98	1/190	acquitted
344	980	82/96	302/95	M. MARG 342/323/392/34 IPC	ST. VS. BALVINDER SINGH	17.10.98	1/312	convicted
345	981	97/96	401/95	M. MARG 304 IPC	ST. VS. PAPPU @ SUNIL	17.10.98	1/281	convicted
346	982	23/97	683/96	N. GARH 307 IPC	ST. V.S VIKRAM SG	26.10.98	1/163	acquitted
347	983	48/97	236/95	KALKAJI 326/307 IPC	ST. VS. GANGA RAM ETC	30.10.98	1/299	P.O.
348	984	123/96	218/95	MEHRAULI 307/34 IPC	ST. V. BIR SINGH	31.10.98	1/318	convicted
349	985	34/97	1004/96	LAJPAT NGR 394/342 IPC	ST. VS. RAEKSH ETC	10.11.98	1/190	acquitted
350	986	27/98	46/97	M. MARG 363/376	ST. VS. JAIPAL SINGH CHAUHAN	13.11.98	1/138	acquitted
351	987	100/96	-----	NDPS ACT	NCB V VIRENDER KUMAR	13.11.98	1/441	acquitted
352	988	68/96	243/95	DABRI 308/34 IPC	ST. VS. YOGESH	1.12.98	1/234	acquitted
353	989	178/96	564/95	V.KUNJ 302 IPC	ST. VS. RAJENDER PURI	01.12.98	1/682	P.O.
354	990	307/96	347/95	SAROJINI NGR 3098/323/325 IPC	ST. VS. JAI BALWAN	19-23.12.98	1/308	Convicted
COURT OF SH. S.C. MITTAL ASJ, ND								
355	1174	01/98	1171/96	DEF. COLONY 302, 201,448,380,411 IPC	ST. VS. AJAB SINGH ETC (attached one file from pg 337 to 495 only)	05.08.98	1/496	acquitted
356	1175	17/98	182/98	V.KUNJ 307 IPC	ST. V.S PREM RAJ	07.09.98	1/129	acquitted
357	1176	13/98	137/97	H.N. DIN 376 IPC	ST. VS. SHAKID KHAN	02.11.98	1/255	acquitted

358	1177	103/98	162/98	NARAINA 376 IPC	ST VS. DEEPAK	02.11.98	1/143	acquitted
359	1178	40/98	477/96	V.KUNJ 506 IPC	ST. V GIRISH ETC	02.11.98	1/213	acquitted
360	1179	111/98	788/96	K.M PUR 363/366/376 IPC	ST.VS. RAJESH	03.11.98	1/141	acquitted
361	1180	06/98	149/98	O.I. AREA 364/302/34 IPC	ST. VS. CHANDER SHEKHAR ETC	03.11.98	1/195	acquitted
362	1181	20/98	136/97	TUGLAK ROAD 363/366/376 IPC	ST. VS. ANISHKHAN	05.11.98	1/119	acquitted
363	1182	43/98	542/97	O.I. AREA 363/366 IPC	ST. V SHAFIQ KHAN	07.11.98	1/137	acquitted
364	1183	26/98	610/97	R.K PURAM 398/323/506	ST. VS. GORAKH BAHADUR ETC	09.11.98	1/113	acquitted
365	1184	41/98	699/96	N.GARH 308/325/34 IPC	ST. VS. HANSRAJ ETC	09.11.98	1/141	acquitted
366	1185	104/98	516/97	V.KUNJ 363/366/376 IPC	ST. VS. SATBIR SINGH	10.11.98	1/121	acquitted
367	1186	15/98	338/98	MAL. NGR 302/120-B	ST.V KANHIYA LAL	10.11.98	1/291	acquitted
368	1187	66/98	756/97	O.I. AREA 376/506	ST. VS. SHOKAT ALLI	13.11.98	1/121	acquitted
369	1188	12/98	1045/96	S.N PURI 363/366 IPC	ST. VS. ARJUN	01.12.98	1/145	acquitted
370	1189	36/98	250/97	INDERPURI 308/34 IPC	ST. VS. YASWANT ETC	01.12.98	1/139	acquitted
371	1190	60/98	26/98	J.P KALAN 307/34 IPC	ST.V INDERJEET SINGH ETC	02.12.98	1/257	acquitted
372	1191	92/98	837/97	DEF. COLONY 308/34 IPC	ST. VS. MOHD SHAFIQ ETC	03.12.98	1/125	acquitted
373	1192	54/98	469/97	V.KUNJ 308 IPC	ST. VS. NAND LAL	03.12.98	1/125	acquitted
374	1193	68/98	350/95	N.GARH 308/34 IPC	ST. VS. SATISH ETC	04.12.98	1/119	acquitted
375	1194	97/98	437/97	M. NGR 498A/304 B /307/34	ST. VS. SHEELA DEVI ETC	04.12.98	1/289	acquitted
376	1195	134/98	104/98	L. COLONY 363/376 IPC	ST. VS. BABLOO KUMAR	07.12.98	1/129	acquitted
COURT OF SH. L.D MALIK ASJ, ND (18.03.2000)								
377	1196	311/96	06/95	AMB. NGR 452/323/376 IPC	ST. VS. NARAIN KUMAR	03.03.98	1/125	acquitted
378	1197	621/96	404/92	MEHRAULI 307/34 IPC	ST. VS. SUNDER SHYAM ETC	08.03.98	1/227	acquitted
379	1198	240/96	39/94	V. VIHAR 377/363/511	ST.VS. ARVINDKUMAR	12.03.98	1/146	acquitted
380	1199	391/96	168/95	KALKAJI 363/366/376 IPC	ST. VS. VIRENDER KR	17.03.98	1/161	acquitted
381	1200	504/96	261/92	M. NAGAR 363/376/506 IPC	ST. VS. CHIRAGUDEEN	20.03.98	1/143	acquitted
382	1201	492/96	121/91	DABRI, 307/506/34 IPC	ST. V RAJINDER SINGH	21.03.98	1/197	acquitted
383	1202	484/96	122/91	DABRI 307/506/34	ST. V SAMEY SG	21.03.98	1/227	acquitted

384	1203	200/95	167/90	MAYAPURI, 307 IPC	ST. V KARAN SG	28.03.98	1/273	acquitted
385	1204	293/96	187/94	MAYAPURI 308/323/325 IPC	ST. VS. PARVEEN KR DAHIYA	30.03.98	1/193	acquitted
386	1205	273/96	248/95	DEF. COLONY 307 IPC	ST. VS. MADAN SINGH ETC	17.04.98	1/163	acquitted
387	1206	329/96	264/87	PT. STREET 376/342/34 IPC	ST. VS. VISHWA NATH ETC	17.04.98	1/401	acquitted
388	1207	96/96	549/93	H. KHAS 394/455	ST. VS. PREM SINGH	17-18.04.98	1/155	Convicted
389	1208	673/96	523/96	C.R. PARK 308/325	ST. VS. VEDAN PAL	17-18.04.98	1/79	convicted
390	1209	561/96	401/93	V.KUNJ 364/376/342/506/34 IPC	ST. VS. AMARJEET SINGH	18.04.98	1/235	acquitted
391	1210	422/96	131/95	M. NGR 307/34 IPC (attached lnd file of court os Sh. O.P Saini ,MM, ND)	ST. VS. PARVEEN BHARDWAJ	21.04.98	1/149	acquitted
392	1211	81/96	606/86	H. KHAS 147/148/149/325/308 IPC	ST. VS. INDERJEET ETC	23.04.98	1/481	acquitted
393	1212	84/96	605/86	H.KHAS 147/148/149/323/379 /427 IPC	ST. VS. MUDASIR ETC	23.04.98	1/413	acquitted
394	1213	307/96	113/91	MEHRAULI 363/366/376 IPC (attached one file from pg 1 to 275 only SC 310/96, Ps mehrauli, Fir 171/92 u/s 25 A.ACT)	ST. V JAMES ALPHONES	25.04.98	1/237	acquitted
395	1214	392/92	561/92	AMB. NGR 307/34 IPC	ST. VS. KRISHAN KUMAR ETC.	27.04.98	1/169	acquitted
396	1215	119/96	336/94	MEHRAULI 308/323/427/34 IPC	ST. V. RAMCHANDER ETC	04.05.98	1/275	acquitted
397	1216	664/96	196/94	S.N.PURI 376/511 IPC	ST. VS. LAKHI RAM ETC	12.05.98	1/125	acquitted
398	1217	380/96	08/93	M. MARG 392,377,397 IPC 25 A. ACT	ST. VS. SUNIL ETC	13.05.98	1/229	acquitted
399	1218	140/96	326/93	DABRI 307 IPC	ST. VS. RAKESH GUPTA	13.05.98	1/155	acquitted
400	1219	323/96	31/94	V.KUNJ 363/376 IPC	ST. V. DHANIK LAL	20.05.98	1/215	acquitted
401	1220	455/96	358/95	V. VIHAR 307 IPC	ST. VS. SATISH GIRI	30.05.98	1/127	acquitted
402	1221	95/96	128/92	OKHLA, 363/376 IPC	ST. VS. KISHAN KANT ETC	13.07.98	1/251	acquitted
403	1222	366/96	215/93	O.I. AREA 363/366/376 IPC	ST. VS. SATBEER ETC	21.07.98	1/381	acquitted
404	1223	46/96	208/95	B. PUR 376/506/342	ST. VS. PARTAP SINGH	23.07.98	1/459	acquitted
405	1224	566/96	-----	MAL.NGR	ST. VS.	28.07.98	1/205	acquitted

				324/147/148/325/326 /34 IPC	RATTANJEET SINGH VS. RICHPAL SINGH				
406	1225	449/96	29/95	M. NAGAR 376 IPC	ST VS. HALAN PASWAN	28.07.98	1/131	CONVICTED	
407	1226	671/96	78/96	H.N.DEEN 25 A. ACT	ST. VS. MOHD INSU	31.07.98	1/97	CONVICTED	
408	1227	457/96	77/96	H.N. DEEN 394/397/379/411/506 IPC	ST. VS. INSU ALI	31.07.98	1/183	CONVICTED	
COURT OF SH. G.P THAREJA, ASJ, ND									
409	1357	137/97	431/94	DEF. COLONY 302 IPC	ST.V. SANJAY KUMAR	06.07.98	1/274	acquitted	
410	1358	182/97	244/94	O.I. AREA 302/34 IPC	ST. VS. PREM NATH ETC	13.07.98	1/565	convicted	
411	1359	144/97	506/94	R.K PURAM 302 IPC	ST. VS. DIG VIJAY ANAND	16.07.98	1/349	acquitted	
412	1360	22/93	552/92	KALKAJI 302/34/120B IPC (attached nath "B")	ST. VS. SUBHASH ETC	22.07.98	1/475	acquitted	
413	1361	159/97	293/94	CH. PURI 302/404 IPC (attached dairy from pg 1 to 125 only) & attached Nathi "B"	ST.V. KARAN SINGH	23.07.98	1/489	acquitted	
414	1362	157/97	620/94	C. PLACE 302/34 IPC	ST. VS. MURGAN GANESH ETC (attached nathi 'B')	01.08.98	1/655	acquitted	
415	1363	117/97	312/93	B.PUR 302 IPC	ST. VS. SHIV KUMAR	03.08.98	1/399	acquitted	
416	1364	132/97	189/94	NARAINA 302 IPC	ST. VS. ASHOK KUMAR ETC	14.08.98	1/519	acquitted	
417	1365	173/97	340/95	G. KAILASH 302/380/411/34 IPC	ST. V. MOHD AFRAZ ETC	20.08.98	1/481	acquitted	
418	1366	171/95	250/95	K.M.PUR 302/34 IPC	ST.VS. RAJINDER ETC	07.09.98	1/299	CONVICTED	
419	1367	91/97	227/92	DABRI 302/34 IPC & 25 A. ACT	ST. VS. JAI KARAN ETC	19.09.98	1/615	acquitted	
420	1368	242/98	110/98	MEHRAULI 399/402 IPC	ST.VS. AJAY @BABLU ETC	20.10.98	1/283	discharged	
421	1369	52/97	214/91	V.VIHAR 302/34 IPC (attached Nathi "B")	ST. V YASHPAL ETC	21.10.98	1/521	acquitted	
422	1370	225/98	898/97	S.N. PURI 392/397/34 IPC	ST.VS. SIRAZ ETC	27.10.98	1/33	remanded	
423	1371	227/98	347/96	V.KUNJ 308/34 IPC	ST.VS. LAL BIHARI ETC	28.10.98	1/83	discharged	
424	1372	274/98	326/98	MEHRAULI 392/397/34 IPC	ST. VS. ARJUN SINGH ETC	29.10.98	1/13	remanded	
425	1373	172/97	387/95	DABRI 302 IPC	ST.V. MANMOHAN ETC	31.10.98	1/247	acquitted	
426	1374	226/98	143/98	H.N. DEEN 363/366/376 IPC	ST.VS. FERROJ KHAN	05.11.98	1/45	remanded	

427	1375	15/97	158/88	DABRI 302/34 IPC	ST. V RAJINDER ETC	09.11.98	1/543	acquitted
428	1376	210/98	60/92	KALKAJI 308/34 IPC	ST.VS. SURESH KUMAR ETC	10.11.98	1/223	discharged
429	1377	240/98	139/97	DEF. COLONY 307/34 IPC	ST. VS. DEEPAK ETC	11.11.98	1/13	remanded
430	1378	253/98	234/98	MEHRAULI 399/402 IPC	ST. VS. RAJESH ETC	19.11.98	1/487	discharged
431	1379	278/98	545/97	S.NGR. 308/34 IPC	ST.VS. NAVEEN KUMAR	24.11.98	1/101	discharged
432	1380	77/97	395/92	DABRI 302 IPC	ST.VS. VIJENDER ETC	30.11.98	1/795	CONVICTED
433	1381	230/98	496/96	MEHRAULI 308/34 IPC	ST. VS. VINOD KR EGC	02.12.98	1/25	remanded
434	1382	282/98	241/98	H.KHAS 394/397	ST.V. KHARAK SG	08.12.98	1/11	remanded
435	1383	280/98	202/89	S.N. PURI 392/397/34 IPC	ST. VS. AJMER SINGH ETC	09.12.98	1/97	remanded
436	1384	207/98	736/97	B.PUR 394/397 IPC	ST.V KUNDAN @ RAJU	14.12.98	1/99	acquitted
437	1385	259/98	324/91	M. MARG, 4,5 EXP. SUB ACT AND 195/120B IPC	ST.VS.SANJAY KHANNA ETC	16.12.98	1/419	discharged
438	1386	260/98	324/91	M. MARG 4, 5 EXP SUB ACT	ST.V. MANMOHAN SEHGAL ETC	16.12.98	1/335	dishcargd
439	1387	261/98	324/91	M.MARG 4,5 EXP SUB ACT	ST.VS. VIRENDER PANT ETC	16.12.98	1/171	discharged
440	1388	257/98	324/91	M. MARG 4,5 ES. ACT 120BIPC	ST. VS. NAMI CHAND JAIN ETC	16.12.98	1/661	discharged
COURT OF SMT. I. K KOCHHAR, ASJ, ND								
441	1418	194/97	147/95	H. KHAS, 307/34IPC	ST. VS. SHASHI BHAWEJA ETC	04.08.98	1/219	acquitted
442	1419	18/98	134/98	K.M PUR NDPS	ST.V SATPAL ETC	06.08.98	1/135	CONVICTED
443	1420	84/97	462/95	N.GARH 308 IPC	ST. VS. RAJESH KUMAR	06.08.98	1/203	acquitted
444	1421	77/97	625/96	BADARPUR 363/366/376	ST. VS. RAKESH ETC	12.08.98	1/463	acquitted
445	1422	293/97	556/94	MAL NGR 307/34 IPC	ST. VS. MAHESH KUMAR ETC	17.08.98	1/185	acquitted
446	1423	386/97	332/97	DEF. COLONY 20/61/85 NDPS ACT	ST. VS. ABDUL FAZAL	18.08.98	1/301	acquitted
447	1424	338/97	317/96	MEHRAULI 307 IPC	ST.VS. MANJEET SINGH	25.08.98	1/187	acquitted
448	1425	407/97	299/96	H.N. DEEN 366/511/34 IPC	ST.VS. BIJENDER ETC	01.09.98	1/197	acquitted
449	1426	389/97	37/94	MAHIPAL SG. 308/323 IPC	ST. S. SANDAN SINGH ETC	08.09.98	1/225	acquitted
450	1427	92/97	371/96	D. CANTT 376/120-B IPC	ST. PHOOL KR ETC	21.09.98	1/217	acquitted
451	1428	242/97	232/93	R..K PURAM 376/120-B IPC	ST. VS. RAVINDER KR ETC	24.09.98	1/91	acquitted

452	1429	227/97	383/96	DABRI 363/376 IPC	ST. VS. MOHD IRSHAD	26.09.98	1/187	acquitted
453	1430	257/97	39/94	O.I. AREA 308/324/34 IPC	ST. VS. SATBEER ETC	09.10.98	1/215	acquitted
454	1431	154/97	489/96	DABRI 366/506	ST. VS. PARVESH KR MISHRA	12.10.98	1/283	acquitted
455	1432	265/97	198/94	L.COLONY 307/34 IPC	ST. VS. SANJAY ETC	13.10.98	1/311	acquitted
456	1433	197/97	219/91	DABRI 397/342 IPC	ST. VS. PANKAJ TYAGI ETC	14.10.98	1/283	acquitted
457	1434	245/97	377/94	AMB NGR 452/398	ST. V. GHANSHYAM ETC	16.10.98	1/241	acquitted
458	1435	180/97 441/97 442/97	-----	J.P KALAN 498A/304 B /34 IPC	ST. VS. JEET RAM ETC	20.10.98	1/443	acquitted
459	1436	60/97	207/97	B.PUR 307/186 IPC	ST. VS. RAJU YADAV	22.10.98	1/253	P.O.
460	1437	356/97	390/96	KALKAJI 363/376 IPC	ST. VS. DEVANAND ETC	05.08.98	1/275	acquitted
461	1438	256/97	214/94	L.COLONY 397/34 IPC	ST. VS. MOHINDER SG. ETC	17.08.98	1/155	acquitted
462	1439	161/97	26/97	AMB NGR 395/397 IPC	ST. VS. SABHIR AHMED ETC	01.09.98	1/497	acquitted
463	1440	292/97	418/90	H.KHAS 392/397 IPC	ST. VS. PRABHAT SHARMA ETC	04.09.98	1/251	acquitted
464	1441	281/97	360/96	O.I. AREA 363/376/392 IPC	ST. VS. MANOJ KUMAR	23.09.98	1/339	acquitted
465	1442	306/97	346/96	AMB NGR 498/304B/34 IPC	ST. V BANSHI LAL ETC	03.10.98	1/217	acquitted
466	1443	02/98	-----		CUSTOM VS. DOROTHY NYAGTARS NAMRIMO	13.10.98	1/243	SINE DIE
467	1444	163/97	458/94	AMB. NGR 308/34 IPC	ST VS. UDDAL SINGH ETC	20.10.98	1/241	acquitted
COURT OF SH. S. GAUR, ASJ, NEW DELHI								
468	1642	19/92	520/91	KALKAJI 498A/489 C IPC	ST.VS. KRISHNA DEVI	06.07.98	1/211	acquitted
469	1643	161/94	97/94	S.N. PURI 380/307/34 IPC (attached supplementry challan SC no.36/95, st. vs. Rajesh u/s 457/458/307/34 ipc pag 1 to 65) (attached SC 146/95, Fir no.98/94, PS S.N Puri pg 1 to 69 only)	ST. VS. JAVED	09.07.98	1/155	acquitted
470	1644	170/94	200/94	H.N. DEEN 489 B/34 IPC	ST.VS. ABU NAYYAR	18.07.98	1/95	declared p.o.
471	1645	68/91	289/90	T.MARG 308 IPC	ST. VS. SUMAN BAHADUR	21.07.98	1/209	convicted

472	1646	28/93	320/92	K.M PUR 306/34 IPC	ST. V. SURINDER PAD ETC	24.07.98	1/359	acquitted 22
473	1647	68/92	29/91	B.PUR 308 IPC	ST. VS. NARESH	25.07.98	1/165	convicted
474	1648	176/93	405/92	B.PUR 392/394/397 IPC	ST. VS. KHUSHAL SINGH	27.07.98	1/211	acquitted
475	1649	22/92	418/91	D. CANTT, 304B/306/498 A IPC	ST. V.S FERROJ SINGH	28.07.98	1/369	convicted
476	1650	40/93	157/91	V.KUNJ 363/366/376 IPC	ST. VS. RAJ KUMAR	30.07.98	1/235	acquitted
477	1651	187/95	235/95	M. MARG 376 IPC	ST.VS. PAWAN KUMAR	30.07.98	1/181	CONVICTED
478	1652	103/94	110/94	KALKAJI, 452/376 IPC	ST. VS. SITA RAM	30.07.98	1/149	acquitted
479	1653	35/88	302/85	MEHRAULI 489 A IPC	ST.VS. MOHD. SAHID	10.08.98	1/265	acquitted
480	1654	104/90	262/89	OKHLA, 365/376 IPC	ST. VS. SHEO PD. @ KALLU	11.08.98	1/251	convicted
481	1655	176/94	83/90	L.COLONY 363/366/376 IPC	ST.VS. BANDU @BALRAM	12.08.98	1/141	acquitted
482	1656	171/95	275/95	AMB NGR 308 IPC	ST. VS. BIPLAV	13.08.98	1/167	CONVICTED
483	1657	102/94	145/93	H.KHAS 307 IPC	ST. VS. CHAMAN SINGH	19.08.98	1/291	CONVICTED
484	1658	111/92	319/92	KALKAJI 302/34 IPC	ST.VS. JAWAHAR LAL	22.08.98	1/421	acquitted
485	1659	106/94	67/94	DABRI, 365, 387,342, 34 IPC	ST. VS. MATRU ETC	26.08.98	1/419	acquitted
486	1660	111/90	22/90	OKHLA, 307 IPC	ST. VS. SHAKAR HUSSAIN	26.08.98	1/233	CONVICTED
487	1661	112/90	144/87	M. MARG 302 IPC	ST.VS. ASHOK KR	27.08.98	1/241	P.O.
488	1662	55/96	640/90	AMB NGR 302 IPC	ST. VS. BABU LAL	28.08.98	1/345	acquitted
489	1663	197/94	185/90	D. CANTT 308/34 IPC	ST. VS. SATISH KUMAR	02.09.98	1/129	acquitted
490	1664	121/91	660/90	C.PLACE 392/397/34 IPC	ST.VS. GULFAM	02.09.98	1/173	acquitted
491	1665	86/95	182/94	DABRI, 308/34 IPC	ST.VS. LALIT MOHAN ETC	08.09.98	1/251	acquitted
492	1666	57/92	693/90	S.N. PURI 308 IPC	ST. VS. SHRI CHAND ETC	09.09.98	1/257	acquitted
493	1667	140/94	83/94	DABRI, 498 A/304 IPC	ST.VS. SALIG RAM	10.09.98	1/197	acquitted
494	1668	34/91	124/90	V.VIHAR, 308 IPC	ST.VS. JAGDISH ETC	14.09.98	1/485	probation
495	1669	97/92	26/92	MEHRAULI 376/511 IPC	ST.VS. KUSHESHWAR KUMAR	22.09.98	1/259	CONVICTED
496	1670	99/93	566/92	AMB NGR 307,324,34, 147,148, 149 IPC	ST.VS. ANIL KUMAR	23.09.98	1/279	acquitted
497	1671	35/97	565/92	AMB NGR 302,324,34	ST.VS. SATINDER KUMAR	23.09.98	1/521	acquitted

498	1672	111/92	268/92	D. CANTT 302,201 IPC	ST. VS. NAREINDER @ NINDU	26.09.98	1/359	acquitted 24
499	1673	206/88	165/85	KALKAJI 364,307, 120B IPC	ST.VS.MOHD. SHAFIQ ETC	05.10.98	1/497	acquitted
500	1674	73/89	72/89	G.KAILASH 147,148,149 307 IPC	ST. VS. JAI PARKASH	07.10.98	1/629	acquitted
501	1675	122/95	629/94	AMB. NGR 498A/304 B IPC	ST. VS. YOGESH KR ETC	08.10.98	1/409	Accused no.1 convicted. Accused no.2,3,4 acquitted
502	1676	57/94	108/93	CH. PURI 308/323 IPC	ST. VS. TRINATH BISOI ETC	08.10.98	1/259	PROBATION
503	1677	53/92	02/92	R.K. PURAM 498A/306/34 IPC	ST. VS. RAJINDER PD. ETC	09.10.98	1/251	acquitted
504	1678	35/96	565/95	KALKAJI 308/34 IPC	ST.VS. RAM DHAN ETC	12.10.98	1/207	acquitted
505	1679	31/96	02/94	DABRI 307/34/324 IPC	ST. VS. PARMANAND ETC	16.10.98	1/347	acquitted
506	1680	26/92	214/91	T. MARG 363/366/376 IPC	ST. VS. CHET RAM ETC	16.10.98	1/255	acquitted
507	1681	42/93	227/92	AMB. NGR 308/34 IPC	ST.VS. ABDUL MAJID ETC	20.10.98	1/337	CONVICTED
508	1682	19/98	31/98	O.I. AREA 320/120 B IPC	ST. VS. JASBIR KAUR ETC	29.10.98	1/417	acquitted
509	1683	06/88	201/85	L.NGR 302 IPC	ST. VS. SURESH KUMAR ETC	30.10.98	1/611	acquitted
510	1684	441/96	303/94	AMB NGR 307/34 IPC (attached 8046, sc no.44/96 Fir no.303/94 State vs. Sudhir sharma u/s 307/34 IPC and Fir no.303/94 ps-Amb. Ngr.)	ST VS. SUDHIR SHARMA	02.11.98 18.10.2003	1/215 1/53	Accused no.1 P.O. Accsed no.2 acquitted acquitted
511	1685	81/94	5/94	M. NGR 498A/306 IPC	ST. VS. MADAN KANWAR	20.11.98	1/305	acquitted
512	1686	124/95	244/94	KALKAJI 376 IPC	ST. VS. RAM SEWAK	23.11.98	1/261	acquitted
513	1687	151/95	63/95	K.M. PUR 363/376 IPC	ST. VS. SEHJAD ALI	27.11.98	1/173	acquitted
514	1688	123/94	339/92	R.K PURAM 307/34 IPC	ST. VS. RAM PHAL ETC	05.12.98	1/331	acquitted
515	1689	169/90	236/88	K.M. PUR 363/366/376 IPC	ST. VS. SURENDER KUMAR	05.12.98	1/215	acquitted
516	1690	25/98	249/97	INDER PURI 308/34 IPC	ST. VS. TARA CHAND	02.11.98	1/155	acquitted
517	1691	34/95	39/92	R.K PURAM 307/34 IPC	ST.VS. YUDHISTER ETC	03.11.98	1/451	acquitted
518	1692	29/96	127/95	V. VIHAR 308/324/427 IPC	ST. VS. JAGDISH	06.11.98	1/275	acquitted

519	1693	150/94	127/93	DABRI 308/34 IPC	ST.VS. CHANDER BHAN ETC	06.11.98	1/283	PROBATION 25
520	1694	91/92	255/90	DABRI 147/148/149/307 IPC	ST. VS. RAJ KUMAR @ RAJU	20.11.98	1/159	Acquitted
COURT OF SMT. I. K. KOCHAR , ASJ , ND (28.03.2000)								
521	1695	10/97	205/96	H.N. DEEN 308 IPC	ST. VS. VIJAY PAL SINGH	02.11.98	1/167	acquitted
522	1696	400/97	62/97	NAJAFGARH 498/304/34 IPC	ST. VS. ASHOK KR GIRI	02.11.98	1/259	acquitted
523	1697	290/97	84/92	DABIR 392/397/452/34 IPC	ST.VS. ASHOK KUMAR	03.11.98	1/243	acquitted
524	1698	402/97	822/96	DEF. COLONY 302 IPC	ST. V.S MUKESH KUMAR	03.11.98	1/345	acquitted
525	1699	185/97	81/96	CH. PURI 392/397/506/341 IPC AND25/54/59 A. ACT	ST.VS YOGESH KUMAR ETC	03.11.98	1/162	acquitted
526	1700	29/97	291/96	NAJAFGARH 302 IPC	ST. VS. SATBEER ETC	06.11.98	1/627	acquitted
527	1701	440/97	291/96	N. GARH 302/307 IPC	ST. VS. SATISH KUMAR	06.11.98	1/215	acquitted
528	1702	173/97	750/96	KALKAJI 363/366/376 IPC	ST. VS. AWDESH	07.11.98	1/339	acquitted
529	1703	113/97	124/96	LODHI COLONY 498A/307 /34 IPC	ST. VS. RAKESH ETC	12.11.98	1/293	acquitted
530	1704	207/97	242/96	DABRI 302 IPC	ST. VS. SATPAL	23.11.98	1/387	DIED
531	1705	208/97	260/96	DABRI 25/54/59 A ACT	ST. VS. SATPAL	23.11.98	1/103	DIED
532	1706	175/97	391/92	K.M. PUR 489 B & C IPC	ST. VS. MOHD IBRAHIM	26.11.98	1/207	P.O.
533	1707	390/97	547/96	S.NGR 308/34 IPC	ST. VS. DEEPAK KUMAR ETC	01.12.98	1/187	acquitted
534	1708	31/98	247/98	K.M. PUR 27/61/85 NDPS ACT	ST.VS. DEEPA	01.12.98	1/149	CONVICTED
535	1709	291/97	55/93	V. KUNJ 363/366/376 IPC	ST. VS. ROHTASH SINGH	01.12.98	1/323	acquitted
536	1710	147/97	281/97	K.M. PUR 307/34 IPC	ST. VS. JAGAT SINGH ETC	02.12.98	1/155	acquitted
537	1711	233/97	784/96	B.PUR 376/511 IPC	ST. VS. IMTIAZ	02.12.98	1/331	acquitted
538	1712	384/97	16/97	O.I. AREA 302/34 IPC	ST.VS. JHAK BAHADUR	07.12.98	1/273	acquitted
COURT OF SH. L.D. MALIK , ASJ /ND								
539	1713	565/96	152/89	MEHRAULI 308/452/427/34 IPC	ST.VS. RAM SINGH ETC	28.07.98	1/275	acquitted
540	1714	52/96	236/95	C. PLACE 392/397/34 IPC	ST. VS. VISHAL ETC	11.08.98	1/175	acquitted
541	1715	156/95	05/98	OKHLA 308/323 IPC	ST.VS. BUDH RAM ETC	12.08.98	1/199	acquitted
542	1716	43/97	340/97	B.PUR 302/34 IPC	ST.V MAJBAR	13.08.98	1/159	acquitted

543	1717	24/97	251/91	DEF. COLONY 307/34 IPC	ST. V.S RAJ KUMAR ETC	24.08.98	1/277	acquitted (26)
544	1718	444/96	141/94	DELHI CANTT 376/34 IPC	ST. VS. SEPOY SUBHASH CHANDER	24.08.98	1/221	acquitted
545	1719	554/96	230/92	B.PUR 376/342/34 IPC	ST. VS. RRAJESH KUMAR ETC	25.08.98	1/188	acquitted
546	1720	249/96	217/89	MEHRAULI 147/148/149/307 IPC	ST.VS. SUDHAN SINGH ETC	26.08.98	1/399	acquitted
547	1721	468/96	24/94	MAYA PURI 307 IPC	ST. VS. KARAN SINGH	28.08.98	1/133	acquitted
548	1722	281/96	617/92	T. MARG 363/366/506 IPC	ST. VS. AJAY LAL	29.08.98	1/275	acquitted
549	1723	122/96	48/95	MEHRAULI 308/325/323 IPC	ST. VS. RATTAN LAL	08.09.98	1/157	acquitted
550	1724	38/97	46/95	MEHRAULI 307/34 IPC	ST. V. PRITAM SINGH	08.09.98	1/245	acquitted
551	1725	125/96	491/94	KALKAJI 307 IPC	ST. VS. MOHAN N.	10.09.98	1/121	acquitted
552	1726	156/96	308/94	H.N. DEEN 394/397/34 IPC	ST. VS. SURJEET DASS	15.09.98	1/407	acquitted
553	1727	32/97	258/97	DABRI 302/120/498A/34 IPC (attached one file ST. vs. Ashok kumar from pg 213 to 439 only)	ST. VS. MANOJ KUMAR	16.09.98	1/489	acquitted
554	1728	540/96	228/96	DELHI CANTT 376/506 IPC	ST.VS. AJAY KUMAR	18.08.98	1/169	acquitted
555	1729	15/96	166/94	V. KUNJ 307 IPC	ST.V KISHAN LAL	23.09.98	1/95	acquitted
556	1730	260/96	553/92	M. MARG 307 IPC	ST. VS. SANJAY SINGH	24.09.98	1/173	acquitted
557	1731	358/96	26/89	V.KUNJ 4/5 EXP. ACT	ST. VS. RAM KUMAR	25.09.98	1/127	P.O.
558	1732	446/96	362/92	DABRI 307/34 IPC	ST.VS. DAYA NAND	28.09.98	1/267	acquitted
559	1733	12/96	517/94	L. NGR 307 IPC	ST. VS. MOHD NASIR	07.10.98	1/125	DIED
560	1734	157/95	189/85	L.COLONY 306/498 A IPC	ST. VS. SANTOSH PANDIT	13.10.98	1/481	acquitted
561	1735	652/96	225/96	NARAINA 376 IPC	ST. VS. ROOP CHAND	14.10.98	1/410	acquitted
562	1736	461/96	162/95	DABRI 308/506/323 IPC	ST.VS. MANJEET SINGH	24.10.98	1/165	acquitted
563	1737	613/96	270/84	MEHRAULI 306/498 A IPC	ST. V DARSHAN ETC	27.10.98	1/271	acquitted
564	1738	279/96	700/94	S.N. PURI 392/387/34 IPC (attached onefile of court of Sh. V.KGoyal, MM ND pg 87/253 only) (attached one mis	ST.V MUKESH KR. ETC	27.10.98	1/529	acquitted

				application file from pg 255 to 529 only)					(27)
565	1739	291/96	107/94	L. NAGAR 307 IPC	ST. VS. MOHD ALAM	29.10.98	1/342	CONVICTED	
566	1740	597/96	16/96	AMB.NGR 363/366/376 IPC	ST.V.S ASISH MISHA ETC	30.10.98	1/319	CONVICTED	
COURT OF SH. G.P THAREJA , ASJ , ND									
567	1741	129/97	173/94	KALKAJI 302/34 IPC	ST. VS. MAHESH KUMAR ETC	06.08.98	1/825	CONVICTED	
COURT OF SMT. I.K KOCHAR ,ASJ , ND									
568	1823	14/98	254/98	K.M. PUR 27/61/85 NDPS	ST. VS RAJU THAPA ETC	02.11.98	1/141	CONVICTED	
COURT OF SMT. REWA KHETERPAL, ASJ, ND (30.03.2000)									
569	1824	45/97	416/93	B. PUR 383/366/376/34 IPC	ST. VS. SUREJ SINGH ETC	25.07.98	1/501	acquitted	
570	1825	68/97	1259/96	C. PLACE 436/427 IPC	ST. VS. RAJ KUMAR	27.07.98	1/191	acquitted	
571	1826	03/96	2/95	21/29 NDPS ACT (attached Nathi 'A' from pg 1 to 128 only) (attached Nathi 'B' from pge 1 to 367 only and one register without paging)	CBI VS. H.C. BHANGU	28.07.98	1/529	acquitted	
572	1827	03/98	14/97	V. VIHAR 392/397/34 IPC	ST. VS. SUDESH	28.07.98	1/185	acquitted	
573	1828	61A/97	415/94	H.N. DEEN 399/402 IPC (attached SC61/97 FIR 416/94, Ps HN Deen u/s 25 A . Act from pg 1 to 199 only0 (attached SC 103/97, PS HN Deen u/s 25 A. Act St. Vs. Parshant from pg 1 to 201 only)	ST. VS. TEJ PAL ETC	28.07.98	1/371	acquitted	
574	1829	194/97	352/95	DABRI 308/34 IPC	ST. V.S DEEPAK KUMAR ETC	28.07.98	1/295	acquitted	
575	1830	28/97	195/95	TUGLAK ROAD 308 IPC	ST. VS. SHASHI RAJ	28.07.98	1/293	acquitted	
576	1831	4/98	165/97	V. VIHAR 397/394/34 IPC (Attached this file case file st vs. Girish Arora decided by Babu Lal, ASJ ,SC no.23/2001 FIR 165/97, Ps V. Vihar, pg 1 to 155 register 2001, 3333)	ST.VS. SUDESH KUMAR	29.07.98	1/197	acquitted	
577	1832	214/97	1226/96	S.N PURI 307/323/34 IPC	ST. VS. MEHAR SINGH	01.08.98	1/155	acquitted	

578	1833	126/97	293/94	DABRI 363/376/34 IPC	ST. VS. JAGDIB MEHRA	07.08.98	1/169	acquitted 28
579	1834	145/97	305/94	V.KUNJ 363/366/354/302/34 IPC	ST. V KRISHAN SEHRAWAT	13.08.98	1/399	acquitted
580	1835	79/97	61/96	INDU PURI 376/341/506 IPC	ST. V. ANAND ETC	14.08.98	1/227	acquitted
581	1836	181/97	04/96	M. MARG 392/397/34 IPC	ST. VS. MOHD SALIM	17.08.98	1/253	acquitted
582	1837	222/97	230/94	N. GARH 308/323/34 IPC	ST. VS. GANGA SARAN ETC	20.08.98	1/235	acquitted
583	1838	78/97	108/95	VINAY NAGAR 308/186/353/372/147 /148/149 IPC	ST.V. TIMMI SHAH	24.08.98	1/325	acquitted
584	1839	276/97	426/96	B.PUR 363/376 IPC	ST. VS. RAJ KUMAR	27.08.98	1/149	acquitted
585	1840	134/97	418/92	DELHI CANTT 307 IPC	ST. V. CHARANJIT LAL ETC	28.08.98	1/365	acquitted
586	1841	10/97	216/96	B.PUR 302 IPC	ST.VS DHARAM PAL	31.08.98	1/273	acquitted
587	1842	07/98	289/98	M. MARG 27/61/59 A. ACT	ST. VS. HARISH CHAND ETC	31.08.98	1/196	acquitted
588	1843	20/97	10/97	NARCOTICS BRANCH, KAMLA MKT 21/61/85 NDPS	ST. V AJAY KUMAR ETC	31.08.98	1/299	acquitted
589	1844	35/97	76/97	AMB. NGR 302/307/34 IPC	ST. VS. MUKESH KUMA RETC	09.09.98	1/397	acquitted
590	1845	274/97	70/97	INDERPURI 363/366/376 IPC	ST. VS. SANTOSH KUMAR	19.09.98	1/253	acquitted
591	1846	164/97	723/96	KALAKJI 307 IPC	ST.V RAJINDER	19.09.98	1/207	acquitted
592	1847	116/97	413/95	N.GARH 308/34 IPC	ST.V RAMESH CHAUHAN	19.09.98	1/287	acquitted
593	1848	31/97	14/97	NARCOTICS BR. KAMLA MKT 21/61/35 NDPS	ST.VS LAL CHAND SHARMA	19.09.98	1/211	acquitted
594	1849	08/98	290/98	M. MARG 27/61/85 NDPS	ST. V.S RAM SWAROOP ETC	19.09.98	1/263	CONVICTED
595	1850	111/97	220/94	S.N. PURI 363/366/376/342/506 IPC	ST. VS. MOHD SABIR	26.09.98	1/223	acquitted
596	1851	47/97	248/97	AMB NAGAR 302 IPC	ST. VS. NETRE PAL SINGH	28.09.98	1/215	acquitted
597	1852	11/96	4/94	NDPS ACT (attached SC 11/96 CBI vs. Virender kushwaha from pg 1 to 249 only) (attached SC 96/96 CBI vs. Laxman pd. Kushwaha from pg 2 to 353 only)	CBI V. SHAHABUDDIN	28.09.98	1/390	acquitted

598	1853	202/97	646/96	AMB NGR 376/34 IPC	ST. VS. RAM SINGH	03.10.98	1/185	acquitted
599	1854	09/98	690/97	O.I. AREA 376/511 IPC	ST. V. SHAILENDER SINGH	13.10.98	1/155	acquitted
600	1855	02/98	1404/97	C. PLACE 21/61/85 NDPS ACT	ST VS. ASHOK KR. SHARMA	16.10.98	1/305	acquitted
601	1856	06/98	451/94	H. KHAS 354/366 A IPC	ST VS. PARDEEP KUMAR	17.10.98	1/191	acquitted
602	1857	100/97	385/83	DEF. COLONY 395/397/412 IPC (attached SC 148/98, St. vs. Leela Ram etc 143 from pg 2 to 349 only)	ST. V.S VIDYA RAM	27.10.98	1/199	acquitted
603	1858	22/97	889/96	M. NGR 302/34 IPC	ST. VS. KAYAM SINGH ETC	27.10.98	1/547	acquitted
604	1859	46/97	600/95	B. PUR 308 IPC	ST. VS. VISHWA NATH	28.10.98	1/225	acquitted
605	1860	268/97	325/96	V. KUNJ 147/148/149	ST. VS. NAWAL SINGH ETC	28.10.98	1/227	acquitted
606	1861	06/98	291/98	M. MARG 21/61/85 NDPS	ST. VS. MUNNI DEVI	29.10.98	1/287	acquitted
607	1862	140/98	270/94	DABRI, 25/54/59 A. ACT (Attached SC no.12/98, FIR no.301/94 dabri, 25/54/59 A.Act dated 29.10.98)	ST. VS. NAVNEET GOYAL	29.10.98	1/369 1/107	acquitted acquitted
608	1863	05/98	170/98	M. MARG 20/61/85 NDPS ACT	ST. VS. JULEE	30.10.98	1/207	acquitted
609	1864	09/98	244/98	M. MARG 21 NDPS ACT	ST. V SUSHILA	30.10.98	1/289	acquitted
610	1865	49/97	157/97	DABRI 302/498 A IPC	ST. V.S MAHAVIR ETC	31.10.98	1/747	acquitted
611	1866	12/98	307/98	T. MARG 27/61/85 NDPS ACT	ST. VS. RAMESH CHAND	21.11.98	1/107	CONVICTED
612	1867	81/95	99/86	H.N. DEEN 20 NDPS ACT	ST. V.S PARTAP SINGH	23.11.98	1/927	acquitted
613	1868	171/97	375/96	N. GARH308 IPC	ST. V BIJENDER KUMAR	26.11.98	1/181	acquitted
614	1869	28/98	38/98	DABRI 307/34 IPC	ST. V.S SUNIL KUMAR	26.11.98	1/160	acquitted
615	1870	106/97	147/92	TUGLAK ROAD 363/366/376 IPC	ST. V.S ISMAIL ETC	30.11.98	1/379	acquitted
616	1871	249/97	179/97	DEF. COLONY 376/511 IPC	ST.V RAKESH KUMAR	30.11.98 09.12.98	1/167	convicted and alrady undergone
617	1872	85/97	125/9	AMB. NGR 498A/304 B IPC	ST.VS. SURESH KUMAR	30.11.98	1/249	acquitted
COURT OF SH. L.D. MALIK, ASJ, NEW DELHI								
618	1975	90/95	308/93	H.KHAS 393/27/54/59 A. ACT	ST.V.S ASIF ALI	05.11.98	1/245	CONVICTED

619	1976	04/94	210/92	H. KHAS, 307 IPC	ST.V VIJAY KUMAR	11.11.98	1/61	P.O. 30
620	1977	496/96	243/94	CH. PURI 307 IPC	ST. V.S HARI KISHAN	20.11.98	1/154	acquitted
621	1978	414/96	55/92	V. NAGAR 308 IPC	ST. VS. SMT RENU KAPOOR	21.11.98	1/205	acquitted
623	1980	158/95	205/93	AMB NGR 307/25 A. ACT	ST. VS. CHANDER PAL	27.11.98	1/199	CONVICTED
624	1981	185/96	310/95	R.K PURAM 307/324/326 IPC	ST. VS. KIRPAL SINGH	27.11.98	1/151	acquitted
625	1982	410/96	186/95	AMB. NAGAR 308/34 IPC	ST. VS. KANHIYA LAL	27.11.98	1/157	acquitted
626	1983	183/95	143/89	V. NAGAR 498A/306 IPC	ST.VS. UMA SHANKER	28.11.98	1/421	acquitted
627	1984	552/96	109/92	KALAKJI, 307 IPC	ST. VS. MOHD. ISHAQ KHAN	28.11.98	1/133	acquitted
628	1985	467/96	436/87	C. PLACE, 308/34 IPC	ST. VS. MUKESH	03.12.98	1/426	acquitted
629	1986	423/96	332/95	MEHRAULI 308/34 IPC	ST.VS ABDUL MATIN	03.12.98	1/241	acquitted
630	1987	374/96	76/90	NARAINA 506/421 IPC	ST.V. KISHORE SHARMA	05.12.98	1/233	discharged
631	1988	536/96	373/91	AMB. NAGAR 307/323/34 IPC	ST. V. NARENDER SINGH	14.12.98	1/251	acquitted
632	1989	506/96	149/94	A. NAGAR 376/354 IPC	ST.VS. SURESH KUMAR	15.12.98	1/152	acquitted
633	1990	290/96	328/95	S.N. PURI 376 IPC	ST.VS. FATHER SHEFEZED	17.12.98 19.12.98	1/520	convicted
COURT OF SH. B.B. CHODHARY, ASJ, NEW DELHI (1.4.2000)								
634	1991	144/94	39/94	KALKAJI 393/394/398/307/34 IPC	ST.VS. INIDER DEV	17.01.98	1/466	acquitted
635	1992	213/96	520/91	M. NGR 380/411/460 IPC	ST.VS. PATIL	06.03.98	1/550	acquitted
636	1993	122/96	46/92	DELHI CANTT 147/148/149/307/34 IPC	ST. VS. RAGHUVINDER	16.03.98	1/380	acquitted
637	1994	44/95	287/94	MEHRAULI 395/34 IPC	ST. VS. MUSTAQ AHMED	18.03.98	1/610	acquitted
638	1995	235/96	261/96	R.K PURAM 376/34/354 IPC	ST. VS. ASHOK KUMAR	31.03.98	1/366	CONVICTED
639	1996	30/94	120/93	DABRI, 308/34 IPC	ST. V. VIJENDER SINGH	20.04.98	1/400	CONVICTED
640	1997	11/98	862/96	M. NAGAR 302	ST.VS. JEEVAN	23.04.98	1/262	P.O.
641	1998	49/93	283/92	M. NAGAR 307/25/27/54/59	ST. VS. CHANDER BHAN	04.05.98	1/536	CONVICTED
642	1999	79/94	32/94	KALKAJI 394/397	ST.VS. ARUN CHAND DUBEY	06.07.98	1/444	acquitted
643	2000	56/96	33/94	KALKAJI 27/54/59	ST. V ARUN CD. DUBEY	06.07.98	1/336	acquitted

644	2001	73/97	293/97	K.M PUR, 302/201/120 B IPC	ST. VS. DAYAL SINGH	09.07.98	1/262	299 CR.PC
645	2002	80/92	287/91	D. CANTT 498A/306	ST. VS. RAJU SHARMA	09.07.98	1/664	acquitted
646	2003	36/96	474/95	C. PLACE 25/54/59 A.ACT	ST. VINOD KUMAR	18.07.98	1/151	acquitted
647	2004	40/96	478/95	C. PLACE 25/54/59 A.ACT	ST. V.S KUNDAL LAL	18.07.98	1/155	acquitted
648	2005	37/96	475/95	C. PLACE 25/54/59 A. ACT	ST. VS. RAJ KUMAR	18.07.98	1/131	acquitted
649	2006	38/96	476/95	C. PLACE 25/54/59	ST. V.S MANOJ KUMAR	18.07.98	1/147	acquitted
650	2007	04/96	473/95	C. PLACE 399/402 IPC	ST. VS. MANOJ KUMAR	18.07.98	1/603	acquitted
651	2008	39/96	477/95	C. PLACE 25/54/59 A. ACT	ST. VS. MANOJ KUMAR	18.07.98	1/133	acquitted
652	2009	139/95	64/95	O.I. A 308/34	ST.V.S YAMIN KHAN ETC	21.07.98	1/279	acquitted
653	2010	269/92	236/92	L. NAGAR 307 IPC	ST. VS. PHOOL CHAND	22.07.98 25.07.98	1/399	CONVICTED
654	2011	39/94	35/93	M. PURI 324/307 IPC 25/54/59 A. ACT	ST.VS. KULDEEP SINGH	23-27.07.98	1/357	CONVICTED
655	2012	122/94	527/93	AMB NAGAR 395/397/34 IPC	ST. VS. FAHEM AHMED ETC	27.07.98	1/821	acquitted
656	2013	103/95	15/94	M.PURI 436/307/427/323 IPC	ST. VS. RAJESH KUMAR	28.07.98	1/311	acquitted
657	2014	75/94	27/94	MEHRAULI 363/366/376	ST. VS. DEV KUMAR	30.07.98	1/531	acquitted
658	2015	07/93	196/90	AMB. NGR. 498A/307/374/ DOW ACT	ST. V SMT SOHNI	30.07.98	1/507	acquitted
659	2016	45/98	215/95	S.N PURI 308/34 IPC	ST. VS. AVINASH SAGAR ETC	03.08.98	1/11	remanded back
660	2017	143/95	62/94	M. MARG 495/498A/376/384	ST. VS. NARINDER SINGH	06.08.98	1/533	acquitted
661	2018	20/98	544/97	K.M. PUR 498A/306 IPC	ST. VS. MOHINDER SINGH	07.08.98	1/217	acquitted
662	2019	20/91	306/91	D. CANTT 302/25/27/54/59 A. ACT	ST. VS. MOHAN SINGH	07.08.98	1/1015	acquitted
663	2020	28/97	254/96	MEHRAULI 308/325/327/34 IPC	ST.V. DHARAM PAL ETC	07.08.98	1/295	acquitted
664	2021	86/98	201/96	K.M. PUR 307 IPC	ST.V MUKESH KR	11.08.98	1/13	remanded back
665	2022	75/96	573/95	KALKAJI 376 IPC	ST. VS. PARMAL	07.08.98	1/369	acquitted
666	2023	46/95	199/94	AMB. NGR. 306 IPC	ST.V KESHAV SINGH	14.08.98	1/421	acquitted
667	2024	54/97	167/95	T. ROAD, 328/379/34 IPC	ST.VS. GOVIND SINGH	18.08.98	1/175	acquitted

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668	2025	32/98	449/97	V.KUNJ 308/325/34	ST. VS. VIRENDER ETC	19.08.98	1/175	acquitted
669	2026	36/98	447/97	V.KUNJ 308/323/34	ST. VS. RAJINDER SINGH ETC	19.08.98	1/135	acquitted
670	2027	33/98	448/97	V. KUNJ 308/34 IPC	ST. VS. RAM CHANDER ETC	19.08.98	1/119	acquitted
671	2028	37/98	379/96	T. ROAD 363/366	ST. V RAJINDER SINGH	22.08.98	1/131	P.O.
672	2029	65/98	639/85	L.NAGAR 395/397/34 IPC	ST.VS. GAUTAM KUMAR	24.08.98	1/55	acquitted
673	2030	186/96	311/96	S.N. PURI 376 IPC	ST. VS. SAPAN MANDAL	31.08.98	1/301	acquitted
674	2031	87/98	284/97	B. PUR 363/366/376 IPC	ST. VS. GIRI RAJ	1.09.98	1/169	acquitted
675	2032	30/98	297/97	M.PURI 308/323/325/34 IPC	ST. V.S BABU LAL ETC	01.09.98	1/253	acquitted
676	2033	74/96	487/95	DABRI 342/376 IPC	ST.VS. BABU LAL	07-10.09.98	1/327	CONVICTED
677	2034	121/95	122/94	L.NAGAR 304/34 IPC	ST.VS. AMARJEET SINGH	15.09.98	1/725	acquitted
678	2035	09/98	641/97	KALKAJI 366A/376	ST.V HISAR MOHD. @ BABLU	16.09.98	1/241	acquitted
679	2036	67/97	218/97	B.PUR 302 IPC	STV. ASHOK	18.09.98	1/327	acquitted
680	2037	110/93	228/93	DEF COLONY 498A/304 B IPC	ST. VS. HARI PRASHAD	24.09.98	1/763	acquitted
681	2038	48/95	437/94	M. NAGAR 363/366/376 IPC	ST.VS. PAPPU	26.09.98	1/411	acquitted
682	2039	175/96	921/95	S.N. PURI 307 IPC	ST.VS. VIJENDER @ DABU	26.09.98	1/343	CONVICTED
683	2040	38/94	466/93	S.N. PURI 25/54/59 A. ACT	ST VS. MOHD. RIZWAN	28.09.98	1/287	acquitted
684	2041	125/93	465/93	S.N PURI 399/402 IPC	ST.V. MOHD. RIZWAN	28.09.98	1/415	acquitted
685	2042	88/95	468/93	S.N. PURI 25/54/59 A. ACT	ST. VS. ANJUM	28.09.98	1/347	acquitted
686	2043	97/96	85/96	KALKAJI 376/506/34 IPC	ST. VS. SRIPAL ETC	05.10.98	1/451	acquitted
687	2044	58/96	41/96	V.KUNJ 498A/304 BIPC	ST.VS. VINOD KUMAR	09.10.98	1/611	acquitted
688	2045	50/96	50/95	CH. PURI 363/368/376/34 IPC	ST. VS. RAJESH KR. SAINI ETC	13.10.98	1/453	acquitted
689	2046	83/96	752/95	C. PLACE 397 IPC	ST. VS. SOHAN SINGH	15.10.98	1/375	CONVICTED
690	2047	39/98	11/98	V. VIHAR 392/397 IPC	ST. VS. MUKESH KUMAR	15.10.98	1/191	acquitted
691	2048	70/97	91/97	V. VIHAR 363/368/376/34 IPC	ST. VS. NARESH KUMAR ETC	17.10.98	1/291	acquitted
692	2049	56/98	361/96	O.I.A 308/34 IPC	ST. VS. PANKAJ @ PAPPU ETC	23.10.98	1/187	acquitted

693	2050	154/96	593/95	KALAKJI 363/366/376/506/34 IPC	ST. VS. SHAKEEL ETC	23.10.98	1/521	acquitted 33
694	2051	60/97	759/96	H. KHAS 364/365/397/398/506 /302/201/1205/34 IPC	ST. VS. GHANSAMA ETC	24.10.98	1/1179	acquitted
695	2052	02/98	369/96	G. KAILASH 395/412/120B IPC 25/54/59 A. ACT	ST. VS. SANJAY ETC	26.10.98	1/701	acquitted
696	2053	69/98	814/97	KALKAJI 306 IPC	ST. VS. ASA CHOUDHARY	29.10.98	1/353	acquitted
697	2054	04/93	618/97	H.KHAS 376/511 IPC	ST. VS. KAMLESH YADAV	30.10.98	1/237	CONVICTED
698	2055	174/96	510/94	AMB. NAGAR 452/342/506/427/323 /34 ICP	ST. VS. BHAGWAN VERMA	03.11.98	1/229	acquitted
699	2056	73/98	147/97	INDERPUR 308/34 ICP	ST. V PREETAM KUMAR ETC	05.11.98	1/135	acquitted
700	2057	55/94	379/92	G.KAILASH 399/402 IPC	ST. VS. SUKH LAL ETC	06.11.98	1/877	acquitted
701	2058	110/98	205/96	V.KUNJ 308/307/323/324/34 ICP	ST. VS. RAM KISHAN ETC	16.11.98	1/229	acquitted
702	2059	43/93	274/90	AMB NAGAR 302/34 & 25/54/59	ST.VS. LAL SINGH ETC	21.11.98	1/617	acquitted
703	2060	54/95	136/94	NARAINA 363/376/120B/34 IPC	ST. VS. JASWINDER SINGH	01.12.98	1/395	acquitted
704	2061	31/98	85/97	O.I.A 376 IPC	ST. VS. FAKRUDDIN	02.12.98	1/189	acquitted
705	2062	33/98	172/92	.452/354/307/324 IPC	ST. VS. RISHIPAL @ PALA	03.12.98	1/655	acquitted
706	2063	82/98	494/94	AMB NGR 306 IPC	ST. VS. VIJAY KUMA	08.12.98	1/152	acquitted
707	2064	97/92	264/89	DABRI, 363/366/376 IPC	ST. VS. RAM NARAIN	08.12.98	1/1052	acquitted
708	2065	48/98	821/97	O.I.A 376/511 IPC	ST. VS. YUNUS	10-11.12.98	1/190	COVICTED
709	2066	199/96	963/95	S.N. PURI 35/54/59 A. ACT	ST. VS. ISLAMUDDIN	14-15.12.98	1/224	CONVICTED
710	2067	85/96	961/95	S.N. PURI 394/398	ST. VS. ISLAMUDDIN	14-15.12.98	1/386	CONVICTED
COURT OF SMT I.K. KOCHHAR, ASJ, ND (01.04.2000)								
711	2068	176/97	391/92	K.M.PUR 489 IPC	ST. V MOHD GANI ETC	26.11.98	1/567	P.O.
COURT OF SH. B.B. CHAUDHARY, ASJ, ND								
712	2071	13/92	280/89	KALKAJI, 399/402/34IPC 25/54/59 A. ACT	ST. VS. RAJINDER KUMAR ETC	13.11.98	1/871	acquitted
713	2072	55/98	206/96	V.KUNJ 308/323/34 ICP	ST. VS. RAMESH KUMAR ETC	16.11.98	1/155	acquitted
714	2073	25/94	113/93	CH. PURI 308/34 IPC	ST. VS. VIJAY MOHAN ETC	17.11.98	1/443	acquitted

715	2074	16/98	52/98	M. NGR 307 IPC	ST. VS. SURINDER SINGH	18.11.98	1/159	acquitted
716	2075	141/94	186/94	B. PUR 498/304/34 IPC	ST. VS. BIR SINGH ETC	24.11.98	1/569	acquitted
717	2076	238/96	127/96	INDERPURI 25/54/59 A. ACT	ST. VS. GIRISH KUMAR ETC	27.11.98	1/821	acquitted
COURT OF SH. M.A. KHAN, ASJ, NEW DELHI								
718	2077	24/96	13/96	AMB NGR 398/34 IPC 27.54.59. A. ACT	ST.VS. MAHESH ETC	27.06.98 02.07.98	1/277	CONVICTED
COURT OF SMT. SHARDA AGGARWAL, ASJ, ND								
719	2078	16/98	1136/97	L. NGR 376/354/506/34 IPC	ST. VS. RAM AVTAR SHASHI	30.07.98	1/245	acquitted
720	2079	39/96	840/95	AMB NAGAR 147/148/149/307 IPC	ST. VS. JAI RAJ ETC	10.08.98	1/109	acquitted
721	2080	92/97	11/96	MAHIPAL PUR 308/34 IPC	ST. V.S SURESH ETC	12.08.98	1/113	acquitted
722	2081	66/98	10/96	MAHIPAL PUR 308/34 IPC	ST. VS. SURENDER ETC	12.08.98	1/135	acquitted
723	2082	150/96	193/90	CH. PURI 07/10/55 E.C. ACT	ST. VS. AAM PARKASH ETC	25.08.98	1/183	acquitted
724	2083	67/97	219/95	KALKAJI 307/506/324/34 IPC	ST. VS. KAILASH ETC	02.09.98	1/207	acquitted
725	2084	86/96	84/91	G. KAILASH E.C. ACT	ST. VS. SUSHIL	05.09.98	1/137	P.O
726	2085	101/96	141/93	C.R. PARK 07,10,55 E.C ACT	ST. VS. ANIL SHEEL	05.09.98	1/153	P.O. (U/S 299 Cr.PC)
727	2086	71/97	831/96	KALKAJI 307/324/34 IPC 25/51/59 A. ACT	ST. VS. SONI ETC	14.09.98	1/253	acquitted
728	2087	73/96	344/91	H.N. DEEN 7/10/55 E.C. ACT (attached one packet also attached containing register)	ST. VS. GIRDHARI LAL ETC	26.10.98	1/553	discharged
729	2088	97/96	321/95	KALKAJI 7/10/55 E.C. ACT	ST. VS. HARI NARAIN ETC	26.10.98	1/149	discharged
730	2089	55/97	98/96	MAYAPURI 7/10/55 EC ACT	ST. VS. DARSHAN KUMAR	26.10.98	1/103	acquitted
731	2090	40/97	40/91	T. MARG 7/10/55 E.C. ACT	ST. VS. BHOLA CHOUDHARY ETC	28.10.98	1/167	acquitted
732	2091	153/96	314/93	V. KUNJ 7/10/55 E.C. ACT	ST. VS. HAZARI LAL	29.10.98	1/151	acquitted/disc harged
733	2092	25/97	365/94	VINAY NGR 07/10/55 EC ACT	ST. VS. PREM CHAND	30.10.98	1/81	DIED
734	2093	30/97	402/92	DELHI CANTT 07/10/55 E.C ACT	ST. V. BHARAT BABU ETC	30.10.98	1/145	acquitted
735	2094	49/97	509/96	N.GARH 7/10/55 E.C ACT	ST. VS. BAL KARAN ETC	31.10.98	1/209	CONVICTED
736	2095	17/97	265/94	DEF. COLONY 07/10/55 E.C. ACT	ST. VS. VIJAY JAIN	05.11.98	1/157	CONVICTED

737	2096	70/97	156/96	MAYA PURI 07/10/55 E.C ACT	ST. VS. BIJENDER SINGH	11.11.98	1/111	discharged 35
738	2097	100/96	162/95	MAYA PURI 07/10/55 E.C. ACT	ST. VS. SANJEEV KUMAR	11.11.98	1/169	discharged
739	2098	68/96	138/93	C.R. PARK 7/10/55 EC ACT	ST. VS. PARVIND KUMAR	11.11.98	1/169	CONVICTED
740	2099	128/96	268/92	MAYA PURI 7/10/55 E.C. ACT	ST. V VIRENDER KR GUPTA	17.11.98	1/99	discharged
741	2100	50/97	778/96	DABRI 7/10/55 EC ACT (attached one packet also attached containing register and case receipt books)	ST. VS. YATENDER PARKASH	18.11.98	1/135	CONVICTED
742	2101	93/96	466/93	P. BAGH 7/10/55 E.C ACT	ST. VS. SATINDER KR. GUPTA	18.11.98	1/193	CONVICTED
743	2102	39/97	448/92	DABRI 7/10/55 E.C. ACT (two pkt also attached which is register and cse receipt books)	ST. VS MANA SINGH	28.11.98	1/447	discharged
744	2109	37/97	68/91	M. NAGAR 7/10/55 EC ACT (one separate pkt also attached i.e. register and caseh receipt books)	ST. VS. JAI CHAND ETC	02.09.98	1/137	CONVICTED
745	2110	24/97	187/95	M. MARG 7/10/55 E.C. ACT (one pkt also attached containing regiser, cash receipt books)	ST. VS. SMT BIMLA DEVI ETC	04.09.98	1/141	discharged
746	2111	82/96	761/83	KALKAJI 07/10.55 E.C ACT (One pkt also attached which is register, cash receipt books)	ST. VS. PAWAN CHAWLA	26.09.98	1/317	acquitted
747	2112	19/94	150/93	S.N. PURI 302/364/365/305 R/W 120B IPC (part A-LCR & other documetns pg1 to 419 & 1to 331 only) (part B mis papers i.e. mis application & ordres and summons etc & other mis papers pg 1 to 545)	ST.VS. MALKIT SINGH ETC	17.11.98	1/173	acquitted
748	2113	103/96	129/96	DABRI 7/10/55 EC ACT (one pkt also attached wich is register & cash	ST. VS. NIRANJAN LAL ETC	26.11.98	1/127	acquitted

				receipt books)					(36)
749	2114	141/96	404/95	MEHRAULI 7/10/55 E. C ACT (one pkt attached containing register & cash receipt books)	ST. VS JAGDISH BHART ETC	30.11.98	1/153	acquitted	
750	2115	06/97	175/94	O.I. AREA 7/10/55 E.C ACT (two separate pkt also attached which is register and cash receipt books)	ST. VS. JAGDISH ETC	01.12.98	1/123	acquitted	
751	2116	92/96	384/91	DEF. COLONY 7/10/55 EC ACT (One pkt containing register, cash memo & other record as per pg no75 of case file attached)	ST. VS. SHAHRUKH KHAN	05.12.98	1/1097	discharged	
752	2117	54/97	190/96	MAYA PURI 7/10/55 E.C. ACT	ST. VS. DEV KARAN	07.12.98	1/181	acquitted	
753	2118	33/97	107/93	S.N. PURI 7/10.55 EC ACT	ST. VS. RADHEY SHYAM GARG	10.12.98	1/279	discharged	
754	2119	91/97	439/96	H. KHAS 7/10/55 EC ACT	ST. VS. VINAY SHARMA	1012.98	1/113	discharged	
755	2120	44/97	800/96	DABRI 7/10/55 ACT (one separate pkt also attached which is register & cash receipt books and as per recovery memo)	ST. VS. RAMA NAND SHARMA	16.12.98	1/117	CONVICTED	
756	2121	135/96	07/96	MAHIPAL PUR 7/10/55 EC ACT (one pkt also attached which is register & cash receipt books etc as per pg 45 of the case file)	ST. VS. TUNGAL ETC	16.12.98	1/137	acquitted	
757	2122	18/97	28/91	O.I. AREA 7/10/55 EC ACT (attached stock register 1. sale register-3	ST. VS. BABU SINGH	18.12.98	1/231	CONVICTED	
COURT OF SMT REVA KHTERPAL, ASJ, ND									
758	2131	89/97	567/96	DABRI 363/366/376/34 IPC	ST. VS. NASIM ETC	10.08.98	1/267	acquitted	
759	2132	192/97	60/97	K.M. PUR 394/397/411IPC	ST. VS. KISHAN SINGH ETC	24.08.98	1/235	acquitted	
760	2133	10/98	601/98	C.PLACE 27 NDPS ACT	ST. VS. BABLOO ETC	18.09.98	1/179	CONVICTED	
COURT OF SH. S.L. KHANNA, ASJ, ND (5.7.2000)									
761	2135	317/96	C. CASE		V.T. KOREDE VS. M/S INDIAN EXPRESS (MACHURA)Pld.	14.12.98	1/665	Coompromise withdrawn	

COURT OF SH. L.D. MALIK, ASJ, ND (17.07.2000)								
762	2151	29/96	103/95	M. PURI 392/395/323/34 IPC	ST. VS. ASHISH ETC	29.01.98	1/321	acquitted
763	2152	72/96	29/93	O.I. AREA 304 A/34 IPC	ST. VS. RAM ASHREY	09.02.98	1/327	acquitted
764	2153	289/96	308/90	DABRI 376/109/342/323 IPC	ST. V.S VIJAY KUMAR ETC	27.04.98	1/673	acquitted
765	2154	607/96	220/85	NARAINA 147/148/149/308 IPC	ST. VS. VIJAY ETC	18/20, 5/98	1/439	CONVICTED
766	2155	318/96	68/90	MAYA PURI 147/148/149 IPC	ST. VS. STAISH CHANDER ETC	30.05.98	1/399	acquitted
COURT OF SH. S.K. TANDON, ASJ, ND 26.07.2000								
767	2157	11/98	625/97	DABRI 366/376/34 IPC	ST. VS. CHANDER PAL ETC	28.04.98	1/188	acquitted
768	2158	25/96	175/88	H.N. DEEN NDPS ACT	ST. VS SUNIL BATRA	22.05.98	1/365	acquitted
769	2159	38/98	236/98	O.I. AREA 376 IPC	ST. VS. MURARI LAL	25.09.98	1/144	acquitted
770	2160	352/96	389/96	DABRI 376/354 IPC	ST. VS. ASHOK KUMAR	26.09.98	1/26	CONVICTED
771	2161	50/96		NDPS ACT	NCB VS MANGAL	28.09.98	1/188	acquitted
772	2162	35/97	161/96	L. COLONY 394/397 IPC	ST VS SANJEEV KR ETC	23.10.98	1/190	CONVICTED
773	2163	29/96	341/95	C.R. PARK 397/34 IPC	ST. VS. BHOOP SINGH	05.12.98	1/423	CONVICTED
COURT OF SH. N.K GOEL, ASJ, ND 7.08.2000								
774	2166	256/97	82/97	JP KALAN 377/354	ST. VS. DIWAN CHAND	03.1.98	1/11	remanded
775	2167	49/97	53/97	L. NGR 323/356/379	ST. VS. MOHD SARIF	06.1.98	1/194	acquitted
776	2168	110/96	180/92	KALAKJI 302 IPC	ST. VS. RAVI KR	08.1.98	1/239	acquitted
777	2169	285/97	525/97	N. GARH 344/376 IPC	ST. VS. VIJAY KUMAR	09.1.98	1/191	acquitted
778	2170	09/98	708	S.N PURI 498 A/304 IPC	ST. VS. RAJBIR SINGH	12.01.98	1/15	remanded
779	2171	286/97	389/97	MEHRAULI 147/148/149/45	ST. VS. MUNI RAM	17.01.98	1/375	acquitted
780	2172	49/96	69/94	M. NAGAR 363/376	ST. VS. RAKESH	19.01.98	1/355	acquitted
781	2173	292/97	225/96	K.M PUR	ST. VS. PARDEEP VERMA	23.01.98	1/9	remanded
782	2174	235/97	184/94	V. KUNJ 147/148/323/308 IPC	ST. V. MOHAR SINGH	28.01.98	1/169	acquitted
783	2175	81/96	185/94	V. KUNJ 308/34 IPC	ST. VS. DOJI RAM	29.1.98	1/273	acquitted
784	2176	135/97	197/83	MEHRAULI 147,148,365,342,341 ,322	ST. VS. JOGINDER SINGH ETC	31.01.98	1/353	acquitted
785	2177	11/97	357/84	H.N. DIN 365/364	ST. VS. AMRIT PAL SINGH	04.02.98	1/319	acquitted

								(38)
786	2178	10/96	270/91	D. COLONY 342, 365, 382, 392, 328, 506, 395, 397	ST. VS. CHANDER SHEKHAR	05.02.98	1/569	acquitted
787	2179	274/97	458/97	B. PUR 376/506/323	ST. VS. VIOND ETC	10.02.98	1/181	acquitted
788	2180	82/96	438/93	DABRI 307/120B/34 IPC	ST. VS. DURGESH ETC	11.02.98	1/326	acquitted
789	2181	270/97	746/95	S.N PURI 363/366/506	ST. VS. NOOR MOHD	13.02.98	1/11	remanded
790	2182	305/97	200/96	D. CANNIT 366 IPC	ST. VS. MAHESH KUMAR	18.02.98	1/105	discharged
791	2183	114/97	100/94	DABRI 420/454/34/376	ST. VS. SUNDRAM ETC	20.02.98	1/469	acquitted
792	2184	109/94	44/94	MEHRAULI 363/366/376	ST. VS. RAJU	24.02.98	1/275	acquitted
793	2185	65/97	128/93	DABRI 302 IPC	ST. VS. KAPTAN SINGH	26.02.98	1/267	acquitted
794	2186	22/97	208/91	O.I. A 307/34 IPC	ST. VS. MOHD LIAKAT AND ORS	06.03.98	1/191	acquitted
795	2187	267/97	400/96	O.I.A 308/34 IPC	ST. VS. NARAIN SINGH	10.03.98	1/20	remanded
796	2188	2/98	307/97	MAYAPURI 376/342/506 IPC	ST. VS. HARI RAM	21.03.98	1/129	acquitted
797	2189	157/97	1165/85	KALKAJI 394/397 IPC	ST. VS. GURCHARAN SINGH	30.03.98	1/237	acquitted
798	2190	237/97	10/97	V.KUNJ 147/148/149/307 IPC	ST. VS. JAI PARKASH	01.04.98	1/25	remanded
799	2191	03/98	840/97	SN. PURI 307 IPC	ST. V. RAM SINGH	03.04.98	1/89	acquitted
800	2192	35/98	359/97	392/397/34 IPC	ST. VS. SUDESH KUMAR	04.04.98	1/109	acquitted

I have made
800 entries.
mob 8860177909

Arshi
18/06/2022
(ARTI KANOJIA)
S.P.A.

Goshwara

Session 1998

Unscanned

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S.No.	Goshwara No.	SC No.	FIR No.	PS and U/s	Title	DDDD	Paging	Decided as
801	2193	23/98	344/97	Lodhi Colony 376/451/34 IPC	State Vs. Nizam etc.	30/04/1998	1/233	Acquitted
802	2194	23/97	158/92	O.L.A 376 IPC	State Vs. Rajesh Kr.	02/05/1998	1/217	Acquitted
803	2195	203/97	158/93	Lodhi Colony 308/34 IPC	State Vs. Manoj Kr. etc.	05/05/1998	1/156	Acquitted
804	2196	144/97	199/92	Vinay Ngr. 307/451/34 IPC	State Vs. Dinesh Kr.	14/05/1998	1/237	Acquitted
805	2197	36/98	20/98	Kalkaji 394/397/34 IPC	State Vs. Amar @ Pinto etc.	18/05/1998	1/23	Remanded
806	2198	42/98	78/96	Mehrauli 308/34/324 IPC	State Vs. Bal Chand Etc.	18/05/1997	1/11	Remanded
807	2199	54/98	1280/97	S.N. Puri 307/34 IPC	State Vs. Rajesh @ Dimpny	20/05/1998	1/23	
808	2200	265/97	383/97	V.Kunj 376/306 IPC	State Vs. Abdul Matin	22/05/1998	1/176	Acquitted
809	2201	79/97	125/94	Mandir Marg 307/34 IPC	State Vs. Praveen Kr.	29/05/1998	1/178	Acquitted
810	2202	277/97	888/97	C. Place 304 IPC	State Vs. Ashroo	10/07/1998	1/166	Acquitted
811	2203	247/97	291/97	Pl. Street 308 IPC	State Vs. Sukhbir Singh	16/07/1998	1/136	Convicted
812	2204	52/98	102/98	Kalkaji 307/34 IPC	State Vs. Mohd. Abbas Etc.	20/07/1998	1/138	Acquitted
813	2205	64/98	719/96	Dabri 325/34/307 IPC	State Vs. Vaid Kr. Etc.	21/07/1998	1/7	Remanded
814	2206	46/97	193/94	Kalkaji 363/366/376 IPC	State Vs. Gafiaz	21/07/1998	1/208	Acquitted
815	2207	179/97	257/90	Dabri 147/148/141/30 8/39/37/34 IPC	State Vs. Satish Kr.	21/07/1998	1/227	Acquitted
816	2208	14/98	892/97	S.N. Puri 363/376/34 IPC	State Vs. Pappi @ Gadair	28/07/1998	1/230	Acquitted
817	2209	30/98	748/95	S.N. Puri 452/308/305/34 IPC	State Vs. Jahwr Etc.	29/07/1998	1/15	Remanded

818	2210	04/96	627/95	A. Nagar 308/323 IPC	State Vs. Nem Chand	31/07/1998	1/155	Convicted
IN THE COURT OF SH. L.D. MALIK, ASJ/ND (14/08/2000)								
819	2291	447/96	339/94	Dabri 325/34 IPC	State Vs. Sianand Etc.	28/09/1998	1/103	Acquitted
820	2292	44/97	Comp. Case- 98/01	Dabri 140/143/144/14 7 IPC	Dr. Dayanand Vs. Siyanand	28/09/1998	1/369	Acquitted
IN THE COURT OF SH. N.K. GOEL, ASJ/ND-98 (14/08/2000)								
821	2299	58/98	1349	S.N.Puri 308/323/341/50 6/34 IPC	State Vs. Devi Singh etc.	20/07/1998	1/11	Remanded Back
IN THE COURT OF MS. A.K. KOCHAR, ASJ/ND (18/08/2000)								
822	2300	162/97	61/94	C.R. Park 365/364/342/38 4/323/506/34/1 20 B IPC	State s. K.R. Saini etc.	12/11/1998	1/691	Acquitted
<p>Note : Attached Part II 693 to 1031 only Part III 1033 to 1645 only Part IV 1 to 57 only</p>								
30/09/2000								
823	2303	90/96	-----	PS --- 21/23/28/29 NDPC Act	NCB Vs. Mubin Fathu Bhai	11/12/1998	1/539	Convicted
IN THE COURT OF SH. S.GAUR, ASJ/ND (06/11/2000)								
824	2305	185/94	371/93	K.M. Pur 308/34 IPC	State Vs. Daya Ram Etc.	21/02/1998	1/381	Probation
IN THE COURT OF SH. N.K. GOEL, ASJ/ND (16/11/2000)								
825	2306	196/97	204/89	H.N. Dm 307/342 IPC	State Vs. Manohar Singh	03/03/1998	1/235	Release on Probation
826	2307	113/97	175/91	Dabri 306/34 IPC	State Vs. Bhopal Singh	05/03/1998	1/154	Acquitted
827	2308	87/97	16/92	Lodhi Colony 308/34 IPC	State Vs. Rakesh Etc.	10/03/1998	1/194	Acquitted
828	2309	101/97	518/85	M. Marg 307 IPC	State Vs. Vijay Kr.	11/03/1998	1/335	Convicted
829	2310	244/97	255/93	S.N. Puri 363/366/368 IPC	State Vs. Harmullha	16/03/1998	1/209	Acquitted
830	2311	07/98	841/97	S.N. Puri 498a/306/34 IPC	State Vs. Heroza Etc.	26/03/1998	1/147	Acquitted
831	2312	153/97	265/91	M.Nagar 307/34 IPC	State Vs. Sushil Kr. etc.	28/03/1998	1/301	Acquitted

832	2313	123/97	77/92	V. Vikar 394 IPC	State Vs. Bahadur Singh	28/03/1998	1/261	P.O. (u/s 299 Cr.Pc)	
833	2314	251/97	294/97	Dabri 498A/304 B/120 IPC	State Vs. Chander Singh	01/04/1998	1/404	Acquitted	
834	2315	98/97	50/91	K.M. Pur 324/307/34 IPC	State Vs. Ram Swaroop etc.	04/04/1998	1/195	Acquitted	
835	2316	7/96	4/86	B. Pur 307/34 IPC	State Vs. Ram Chand etc.	24/04/1998	1/481	Acquitted	
836	2317	11/96	99/93	Dabri 307/324/323 IPC	State Vs. Sarwan Kr. Etc.	27/04/1998	1/199	Acquitted	
837	2318	43/98	793/95	S.N. Puri 363/366/306/ 34 IPC	State Vs. Iqbal Ahmad etc.	15/05/1998	1/13	Remanded Back	
838	2319	21/98	593/97	O.L. Area 376 IPC	State Vs. Suresh Singh	19/05/1998	1/124	Acquitted	
839	2320	98/98	---	---	DGIR Vs. Regency Ind. 49(1) of MRTP Act.	19/07/1998	1/09	Remanded Back	
840	2321	186/97	248/93	M. Marg 325/308/34 ipc	State Vs. Raj Kishore etc.	20/07/1998	1/151	Acquitted	
841	2322	18/98	422/97	Lodhi Colony 376/366/363 IPC	State Vs. Mohd. Hasim	04/08/1998	1/131	Acquitted	
842	2323	97/98	45/98	O.L. Area 394/34 IPC	State Vs. Israil @ Iqbal	10/08/1998	1/15	Remanded Back	
843	2324	229/98	367/91	Lajpat Nagar 307/323 IPC	State Vs. Surender Kumar	11/08/1998	1/313	Acquitted	
844	2325	103/97	620/90	S.N. Puri 308/34 IPC	State Vs. Jagat Parshad etc.	18/08/1998	1/203	Acquitted	
845	2326	115/98	199/97	Inder Puri 363/376/366/ 34 IPC	State Vs. Kartadr singh	19/08/1998	1/21	Remanded Back	
846	2327	224/97	532/95	R.K. Puram 376/293/34/50 6 IPC	State Vs. Virender Kr.	20/08/1998	1/301	Acquitted	
Attached : LCR and Misc. Pages Bail Bond etc. From pages 1 to 350									
847	2328	61/98	359/97	Mehrauli 308/452/306	State Vs. Ranbir Etc.	21/08/1998	1/9	Remanded Back	
848	2330	113/96	171/94	R.K. Puram 363/366/376 IPC	State Vs. Narender	24/08/1998	1/233	Acquitted	

849	2331	44/98	573/97	Mehrauli 376/34 IPC	State Vs. Nepal etc.	26/08/1998	1/341	Acquitted
850	2332	109/98	1086/97	R.K. Puram 363/366/376 IPC	State Vs. Manoj	27/08/1998	1/19	Remanded Back
851	2333	108/98	405/96	V. Kunj 307 IPC	State Vs. Joginder Singh	29/08/1998	1/59	Acquitted
852	2334	282/97	570/97	Kalkaji 399/402 IPC	State Vs. Pankaj etc.	31/08/1998	1/227	Acquitted
853	2335	86/98	571/97	Kalkaji 251/54/59 Act	State Vs. Ajay Kr. etc.	31/08/1998	1/103	Acquitted
854	2336	27/98	572/97	Kalkaji 25/54/59 A. Act	State Vs. Ramesh Chand	31/08/1998	1/79	Acquitted
855	2337	39/98	573/97	Kalkaji 25/54/59 A. Act	State Vs. Robin	31/08/1998	1/67	Acquitted
17/11/2000								
856	2338	306/97	1125/96	Def. Colony 397/411/34 IPC	State Vs. Deepak etc.	05/09/1998	1/335	Acquitted
857	2339	72/97	196/86	Badarpur 308/325	State Vs. Aram Singh	05/09/1998	1/239	Acquitted
858	2340	72/96	191/88	Lajpat Nagar 307/323/34 IPC	State Vs. Jagdish Chander	07/09/1998	1/377	Acquitted
859	2341	103/98	16/98	S.N. Puri 363/366/376 IPC	State Vs. Balu Khan	18/09/98	1/105	Acquitted
860	2342	93/97	360/93	S.N. Puri 302/445/34 IPC	State Vs. Anil Khanna Etc.	18/09/1998	1/313	Acquitted
861	2343	53/98	736/97	Badar Pur 394/397 IPC	State Vs. Vinod Kr. Etc.	23/9/1998	1/135	Acquitted
862	2344	300/97	199/97	Dabri 363/376/34 IPC	State Vs. Harider Singh	26/08/1998	1/157	Acquitted
863	2345	243/97	416/97	N. Garh 376 IPC	State Vs. Vijay Kr. Dogra	28/09/1998	1/204	Acquitted
864	2346	122/97	RC- 6/88/CB I/SIV 489 IPC	--	CBI Vs. Shenha Naresh Moti	09/10/1998	1/199	Convicted
865	2347	117/98	295/98	G.I. A 342/376/34 IPC	State Vs. Satya Pal @ Satta	13/10/1998	1/177	Acquitted
866	2348	1/97	359/96	Kalkaji 363/366/376 IPC	State Vs. Mehmood Hussain	15/10/1998	1/219	Acquitted

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867	2349	283/97	10/97	Chenakya Puri 375 IPC	State Vs. Mahesh	23/10/1998	1/177	Acquitted
868	2350	122/96	408/96	H.N. Din 302 IPC	State Vs. Sunbi	23/10/1998	1/353	Acquitted
869	2351	20/97	362/86	Kalkaji 302 IPC	State Vs. Srbhash Etc.	24/10/1998	1/337	Acquitted
870	2352	73/98	596/97	Amb. Nagar 392/394/397 IPC	State Vs. Shyam Sunder	24/10/1998	1/129	Acquitted
871	2353	1/98	59/95	Dabri 306/374/34 IPC	State Vs. Narim etc.	27/10/1998	1/243	Acquitted
872	2354	161/97	153/95	H.N. Din 308 IPC	State Vs. Sunder lal	28/10/1998	1/139	Acquitted
873	2355	284/97	385/97	K.M. Pur 498/306/34 IPC	State Vs. Daulat Ram Etc.	31/10/1998	1/247	Acquitted
874	2356	283/97	428/97	Dabri 394/397/34 IPC	State Vs. Mahesh Kr. Meena	20/11/1998	1/151	Acquitted
875	2357	262/97	1722/97	O.L Area 376/311 IPC	State Vs. Munir Ali	20/11/1998	1/219	Convicted
876	2358	111/96	283/95	Dabri 376 IPC	State Vs. Manoj Kr.	23/11/1998	1/335	Acquitted
877	2359	12/96	319/92	B. Pur 363/366/376 IPC	State Vs. Dharam Pal	28/11/1998	1/175	Acquitted
878	2360	73/96	367/92	B.Pur 392/397 IPC	State Vs. Ajeet Singh	02/12/1998	1/290	Acquitted
879	2361	51/98	446/97	Dabri 304/34 IPC	State Vs. Amar Etc.	14/12/1998	1/253	Acquitted
880	2362	49/98	1109/97	S.N. Puri 363/364/34 IPC	State Vs. Parimod Kr. etc.	18/12/1998	1/185	Acquitted
881	2416	124/98	185/98	Inder Pur 363/366/376 IPC	State Vs. Anrit Singh	18/11/1998	1/2	Remanded Back

IN THE COURT OF SH. N.K. GUPTA, ASJ/ND (01/12/2000)

882	2418	14/97	373/94	S.N. Pur 307/34 IPC	State Vs. Ravi Etc.	12/01/1998	1/27 & 1/c File 1 to 83	Acquitted
883	2419	240/97	357/97	H.N. Din 394/307/34 IPC	State Vs. Ashiq Ali Etc.	12/01/1998	1/91 & 1/c File 1 to 187	Acquitted
884	2420	120/97	233/97	Badarpur 376 IPC	State Vs. Naveen Sharma	13/01/1998	1/34 & 1/c file 1 to 87	Acquitted

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885	2421	41/97	56/94	Amb. Nagar 498a/304 B IPC	State Vs. Om Prakash etc.	14/01/1998	1/169 & L/c file 1/169	Acquitted
886	2422	296/97	464/95	Conaught Place 436/356 IPC	State Vs. Vivek K. Dixit	15/01/1998	1/19 & L/c file 1 to 89	Discharged
887	2423	171/97	151/97	S.N. Puri 392/397/120/34 IPC	State Vs. Munesh @ Muneet	17/01/1998	1/31 & L/c file 1 to 143	Acquitted
888	2424	63/97	538/96	O.I.A 392/397/34 IPC	State Vs. Ajay kr. etc.	17/01/1998	1/61 & L/c file 1 to 119	Acquitted
889	2425	70/97	212/93	Amb. Nagar 307/34 IPC	State Vs. Anil Tamag etc.	19/01/1998	1/69 & L/c file 1 to 183	Acquitted
890	2426	68/97	399/95	C.R. Park 380/308/506 IPC	State Vs. Sahil Bahal	22/01/1998	1/39 & L/c file 1 to 95	Acquitted
891	2427	287/97	447/97	Amb. Nagar 366/376/364 IPC	State Vs. Dinesh kr.	02/02/1998	1/29 & L/c 1 to 131	Discharged
892	2428	191/97	356/93	Daabri 147/148/149/33 6/477/323 IPC	State Vs. Vinod Sharma Etc.	02/02/1998	1/93 & L/c file 1 to 127	Acquitted
893	2429	26/97	170/96	Def Colony 363/366/376	State Vs. Ganesh	03/02/1998	1/35 & L/c file 1 to 109	Acquitted
894	2430	152/97	757/95	R.K. Puram 341/308/323/34 IPC	State Vs. Ram Singh etc.	03/02/1998	1/23 & L/c file 1 to 65	Acquitted
895	2431	282/97	173/96	PI Street 307 IPC	State Vs. Gurmeet Singh	03/02/1998	1/23 & L/c file 1 to 81	Acquitted
896	2432	163/97	197/97	Tuglak Road 376/511 IPC	State Vs. Bishamber Nath	10/02/1998	1/97 & L/c file 1 to 49	Acquitted
897	2433	132/97	180/97	Vasant Kunj 376/506/341 IPC	State Vs. Jitender Etc.	13/02/1998	1/109 & L/c file 1 to 125	Acquitted
898	2434	153/97	365/96	Malviya Nagar	State Vs.	21/02/1998	1/77 &	Acquitted

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				323/308/306/34 IPC	Hanves Ram etc.			L/c file 1 to 77	(45)
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IN THE COURT OF SRI N.K. GOEL, ASJ/ND (05/12/2000)

899	2483	261/97	620/96	L. Marg 308/324/34 IPC	State Vs. Radha Kishan	06/01/1998	1/11	Remanded Back to ACMM
900	2484	287/97	---	---	DGIR Vs. M/S Regency Industries Ltd. MRIP etc.	07/01/1998	1/11	Remanded Back to ACMM
901	2485	99/98	---	---	DGIR Vs. Mathura Vrindaban Developer Authority (MRIP)	09/07/1998	1/09	Remanded Back 2486
902	2486	139/97	862/94	Conaught Place 399/402 IPC	State Vs. Ranjit Singh Etc.	23/04/1998	1/345	Acquitted 1 & 2 3 & 4 PC
903	2487	92/96	59/86	K.M. Pur 376/365/363	State Vs. Ajay Kr. Singh etc.	08/09/1998	1/417	Acquitted
904	2488	37/98	551/97	Lodhi Colony 304 IPC	State Vs. Jegga @ Belia	10/09/1998	1/121	Acquitted
905	2489	22/98	12/97	Mahipal Pur 308/452/34 IPC	State Vs. Ram Lal etc.	21/09/1998	1/185	Acquitted
906	2490	5/97	170/93	Dabri 302/34 IPC	State Vs. Banwari Lal	24/09/1998	1/283	Acquitted
Attached part II Pages 1 to 287								
907	2491	297/97	432/97	K.M. Pur ---	State Vs. Surender Singh etc.	28/09/1998	1/165	Acquitted
908	2492	55/97	169/87	Badar Pur 307/34 IPC	State Vs. Pritam Singh etc.	28/09/1998	1/215	Acquitted
909	2493	269/97	605/97	Arbh. Nagar 376/511 IPC	State Vs. Dalip Singh	30/11/1998	1/183	Acquitted
IN THE COURT OF SRI N.K. GUPTA, ASJ/ND-98 (06/12/2000)								
910	2494	28/97	473/95	H. Khas 308/34 IPC	State Vs. Raj Singh	02/03/1998	1/39	Acquitted
Attached L/C file from Pg. 1 to 117 only								
911	2495	292/97	408/95	Con. Place 308/34 IPC	State Vs. Harbhajan Singh etc.	04/03/1998	1/23	Acquitted
Attacehd L/C file from page 1 to 75 only								

912	2496	17/97	77/95	S.N. Puri 147/143/149/30 7/506 IPC	State Vs. Mohd. Jahangir Etc.	05/03/1998	1/10 & L/c file 1 to 267	Acquitted
913	2497	25/97	364/96	Malviya Nagar 308/323/323/34 IPC	State Vs. Virender Singh etc.	07/03/1998	1/47 & L/c file 117	Acquitted
914	2498	85/97	588/96	Meerauli 342/505/376 IPC	State vs. Sudhir	23/03/1998	1/67 & L/c file 1 to 111	Acquitted
915	2499	22/97	496/96	Vasant Kunj 308/323/506 IPC	State Vs. Rakehs Kumar	24/03/1998	1/27 & L/c file 1 to 79	Acquitted
916	2500	33/98	495/96	Vasant Kunj 308/323/506/34 IPC	State vs. Kirpal Singh etc.	24/03/1998	1/139	Acquitted
917	2501	185/97	231/97	Kalkaji 394/397/34 IPC	State Vs. Rajesh	27/03/1998	1/45 & L/c file 1 to 71	Acquitted
918	2502	56/97	312/90	O.L Area 302 IPC	State Vs. Anita Devi	31/03/1998	1/201 & L/c file 1 to 99	P.O
919	2503	11/97	264/97	B.Pur 366/376 IPC	State Vs. Sagir Ahmed	02/04/1998	1/177 & L/c file 1 to 79	Acquitted
920	2504	188/97	336/97	V.Kunj 376/506 IPC	State Vs. Om Parkash	23/04/1998	1/103 & L/c 1 to 55	Acquitted
921	2505	168/97	319/97	R.K. Puram 363/366/376 IPC	State Vs. Rach Pal	27/04/1998	1/93 & L/c 1 to 137	Acquitted
922	2506	208/97	355/93	Dabri 147/148/149/42 7/452/307/323 IPC	State vs. Inder Singh Solanki etc.	30/04/1998	1/81 & L/c file 1 to 169	Acquitted
923	2507	23/97	92/95	Amb. Nagar 307/34 IPC	State Vs. Kishore	12/05/1998	1/35 & L/c file 1 to 71	Acquitted
924	2508	236/97	656/96	N. Garh 341/323/308/14 7/148 IPC	State Vs. Parmod Kr.	20/05/1998	1/87 & L/c file 1 to 175	Acquitted
925	2509	118/97	54/97	V.Vihar 341/324/326/50 6/376/34 IPC	State Vs. Ravi Kr. Etc	27/05/1998	1/369 & L/c file 2/2	Acquitted
926	2510	29/98	576/97	Dabri 363/366/376/34	State Vs. Mohd.	15/07/1998	1/77 & L/c file	Acquitted

				IPC	Ubash etc.		73	
927	2511	148/97	479/96	L. C 392/397/306/41 1/34 IPC.	State Vs. Vijay Pal	27/07/1998	1/10/ & L/c file 1 to 301	Acquitted
928	2512	43/97	294/97	M. Kanj 354/376/51/54 IPC	State Vs. Sher Singh Etc.	31/07/1998	1/15/ & L/c file 1 to 55	Acquitted
929	2513	133/97	67/97	Chankaya Puri 307 IPC	State Vs. Ramesh	03/08/1998	1/45 & L/c 1 to 59	Acquitted
930	2514	220/97	23/97	Mehrauli 308/34 IPC	State Vs. Rakesh etc.	05/08/1998	1/47 & L/c file 1 to 205	Acquitted
931	2515	54/98	77/96	Mahipal Pur 366/376 IPC	State Vs. Vinod Kumar	07/08/1998	1/15 & L/c file 73	PO
932	2516	106/97	213/97	Tilak Marg 363/34,2/506/37 6 IPC	State Vs. Ajit	14/08/1998	1/59 & L/c file 73	Convicted
933	2517	72/98	746/96	M. Marg 376/506/34 IPC	State Vs. Rajinder Kt.	20/08/1998	1/21 & L/c file 1 to 161	Acquitted
934	2518	02/98	63/88	Mehrauli 308/34 IPC	State Vs. Nand Ram etc.	25/05/1998	1/413 &	Acquitted
attached file- II- 109 & III				Citations & Summons without Paging				
935	2519	03/98	64/88	Mehrauli 308/34 IPC	State Vs. Daya Chand etc.	25/05/1998	1/395 & attached Part II 1 to 119	Acquitted
936	2520	235/97	490/97	Kalkaji 394/397/34 IPC	State Vs. Sheikh Manik	28/08/1998	1/121 & L/c file 1 to 83	Acquitted
937	2521	61/98	612/96	K.M. Par 394/397/34 IPC	State Vs. Subhash etc.	31/08/1998	1/33 & L/c file 1 to 209	Acquitted
938	2601	285/97	383/97	N.Garh 307 IPC	State Vs. Ranbir Singh	02/03/1998	1/41 & L/c file 1 to 75	Acquitted
939	2602	286/97	302/97	N.Garh 452/397/34 IPC	State Vs. Ranbir Singh	17/03/1998	1/51 & L/c file 1 to 61	Acquitted

940	2603	270/97	248/97	Delhi Cantt. 366/3/94 IPC	State Vs. Nizamuddin	23/03/1998	1/43 & 1/c file 1 to 44	Acquitted
941	2604	32/98	899/96	B.Pur 341/323/308/34 IPC	State Vs. Rajbir etc.	06/05/1998	1/13 & 1/c file 1 to 43	Discharged
942	2605	36/98	658/95	S.N. Puri 308 IPC	State Vs. Kannan	14/05/1998	1/15 & 1/c 1 to 69	Discharged
943	2606	24/97	98/97	V. Vihar 354/376/311 IPC	State Vs. Chhote Lal	16/05/1998	1/87 & 1/c file 1 to 73	Acquitted
944	2607	260/97	381/95	V. Kunj 363/366 IPC	State Vs. Roshan Lal	18/05/1998	1/25 & 1/c file 1 to 119	Acquitted
945	2608	164/97	556/96	K.M. Pur 308 IPC	State Vs. Inder Pal	27/05/1998	1/33	Acquitted
946	2609	67/97	785/96	B.Pur 304/34 IPC	State Vs. Smt. Laxmi Etc.	03/06/1998	1/35 & 1/c file 1 to 99	Discharged
947	2610	71/97	700/96	Cor. Place 363/366/368/37 2/34 IPC	State Vs. Ravi Karan etc.	04/06/1998	1/33 & 1/c file 1 to 79	Acquitted
948	2611	69/97	347/97	T. Marg 376/306/311 IPC	State Vs. Nafis	18/07/1998	1/149 & 1/c file 66	Acquitted
949	2612	10/98	513/97	M. Marg 363/376/311/35 4/366 IPC	State Vs. Harish Kr.	24/07/1998	1/25 & 1/c file 73	Acquitted
950	2613	290/97	59/96	J.P. Kalam 498 A, 307/34 IPC	State Vs. Mani Ram Etc.	31/07/1998	1/31 & 1/c file 169	Acquitted
951	2614	294/97	253/97	Maya Puri 363/342/373/34 IPC	State Vs. Harja Etc.	21/08/1998	1/149 & 1/c file 95	Acquitted
952	2654	209/97	357/93	Dabri 307 IPC	State Vs. Sat pal Etc.	08/05/1998	1/77 & 1/c file 131	Acquitted
953	2655	21/98	392/96	V. Kunj 308/341/306/18 6/353/332 IPC	State Vs. Daviander Singh	10/07/1998	1/25 & 1/c 1 to 39	Acquitted
954	2656	190/97	220/97	Pt. Sireet 307 IPC	State Vs. Jasvinder Singh	01/09/1998	1/37 & 1/c 1 to 49	Acquitted
955	2657	267/97	67/97	O.L Area 363/366/373 IPC	State Vs. Om Prakash Etc.	04/09/1998	1/61 & 1/c file 1 to 137	Acquitted
956	2658	234/97	211/97	Tilak Marg	State Vs.	17/09/1998	1/43 &	Acquitted

				363/342/376/50 6/511 IPC	Rakesh		1/c file 1 to 135	
357	2659	42/98	611/97	V.Kunj 354/376/511 IPC	State vs. Manoj Kr.	22/09/1998	1/123	Acquitted
958	2660	100/97	241/97	Ami. Nagar 363/366 IPC	State vs. Sudha	22/09/1998	1/55 & 1/c file 1 to 139	Acquitted
959	2661	49/98	337/97	H.Khas 363/366-A, 376 IPC	State Vs. Mohd. Anish	24/09/1998	1/37 & 1/c 1 to 87	Acquitted
960	2662	180/97	359/96	O.I.Area 308/34 IPC	State Vs. Mukesh etc.	30/09/1998	1/47 & 1/c 1 to 99	Acquitted
961	2663	162/97	180/97	Naraina 307 IPC	State Vs. Raj Kumar	07/10/1998	1/55 & 1/c file 1 to 75	Acquitted
962	2664	155/97	377/96	Mal. Nagar 308/34 IPC	State Vs Jai Sarup	13/10/1998	1/53 & 1/c file 1 to 81	Acquitted
963	2665	124/97	174/97	O.I.Area 376 IPC	State Vs. Lal Chand	15/10/1998	1/101 & 1/c file 1 to 75	Acquitted
964	2666	105/97	181/97	B.Pur	State Vs. Ghanshyam Etc.	16/10/1998	1/181 & 1/c file 223	Acquitted
965	2667	129/97	18/89	Vasant Kunj 4/5/6 Exp. Act	State vs. Krishan Bahadur etc.	24/10/1998	1/215 & 1/c 299 Cr.PC	PO
Attached Part -- II- 1 to 149, Part III- 1 to 111								
966	2668	40/98	99/97	M. Nagar 376 IPC	State Vs. Laxman	31/10/1998	1/109	PO
967	2669	198/97	441/95	B.Pur 307 IPC & 29 Cr. PC	State Vs. Jawahar Mandal	31/10/1998	1/16 & 1/c file 1 to 33	PO Cr.PC
968	2670	212/97	261/94	S.N. Pur 307/34 IPC	State Vs. Jansii	02/11/1998	1/123 & 1/c file 3/1	Acquitted
969	2671	130/97	74/94	H.N.Diu 307/34 IPC	State Vs. Diwan Singh	07/11/1998	1/77 & 1/c file 67	PO. Cr.PC
970	2672	120/98	138/97	I.Pur 308 IPC	State Vs. Langwill	10/11/1998	1/75 & 1/c file 1 to 55	Acquitted
971	2673	280/97	511/97	O.I.A 308/34 IPC	State Vs. Than Singh	18/11/1998	1/59 & 1/c file	Acquitted

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972	2674	284/97	312/97	V. Kunj 376/363/366 IPC	Etc. State Vs. Puneet	19/11/1998 & 30/11/1998	1/95 & L/c file 1 to 139	Convicted	
973	2675	91/98	69/97	J.P. Kalan 308/34 IPC	State Vs. Krishan Lal Etc.	23/11/1998	1/73 & L/c file 1 to 113	Acquitted	
974	2676	154/97	189/97	S. Nagar 363/366/376 IPC	State Vs. Surinder	27/11/1998	1/105 & L/c file 1 to 117	Acquitted	
975	2677	7/97	264/93	K.M Pur 363/366/376 IPC	State Vs. Micheal etc.	04/12/1998	1/83 & L/c file 81	Acquitted	
976	2678	199/97	895/96	Con. Place 363/366/376/50 6 IPC	State Vs. Ramesh Kr.	11/12/1998	1/39 & L/c file 65	Acquitted	
977	2737	265/97	86/97	K.M. Pur 397/34 IPC	State Vs. Rupa @ Roop Singh	29/04/1998	1/59	Acquitted	
978	2738	194/97	268/97	Elak Marg 328/376/34 IPC	State Vs. Rakesh etc.	24/07/1998	1/25 & L/c file 1/109	Acquitted	
979	2739	29/97	160/97	Mehrauli 392/397/393/41 1/34 IPC	State Vs. Robtash Etc.	29/08/1998	1/105 & L/c file 1/205	Acquitted	
980	2740	89/98	115/98	M. Marg 306 IPC	State Vs. Bharat	29/10/1998 & 05/11/1998	1/33 & L/c file 1 to 109	Discharged	
981	2741	94/98	200/97	Vasant Kunj 308 IPC	State Vs. Balraj	18/11/1998	1/105	Acquitted	
982	2742	144/98	387/98	Mehrauli 376/306/34 IPC	State Vs. Kishan Lal	07/12/1998	1/27 & L/c file 1/399	Acquitted	
IN THE COURT OF SH. B.B. CHOUDHARY, ASJ/ND (31/05/2001)									
983	2753	10/91	86/90	S.N. Puri 302/307/34 IPC	State Vs. Ramesh Kumar Etc.	28/09/1998 & 31/09/1998	1/49 & attach d summo ns without paghg	Acquitted & Convicted	
984	27454	175/95	462/95	Matviya Nagar 376 IPC	State Vs. Rajinder Prasad	22/01/1998 & 23/01/1998	1/519	Convicted	

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IN THE COURT OF SH. SUNH GAUR, ASJ/ND (30/04/2002)								
985	2755	222/90	253/90	R.K. Puram 415/498A/304 18/34 IPC	State Vs. Devender Mohan Etc.	09/01/1998	1/731	Convicted
986	2756	111/95	298/94	D. Colony 419/363/376/34 IPC	State Vs. Prem Singh	06/03/1998	1/311	1-2 3 Convicted
987	2757	80/91	2715/91	Naraina 376 IPC	State Vs. Anil Kumar	12/03/1998	1/309	Convicted
988	2758	184/95	337/98	O.I. Area 307 IPC	State Vs. Devender Singh	02/04/1998	1/203	Convicted
989	2759	107/89	81/89	D. Colony 376 IPC	State Vs. Narender Kumar	29/04/1998	1/455	Convicted
990	2760	44/90	04/89	M. Nagar 363/366/376 IPC	State Vs Mohd. Anwar	20/05/1998	1/273	Convicted
991	2761	191/94	26/94	Palam 392/394/397 IPC	State Vs Shiv Kumar	23/05/1998	1/307	Convicted
992	2762	109/94	75/92	--- 323/325/305 IPC	State Vs. Vijay Parkash Amar	06/05/1998	1/181	Probation

IN THE COURT OF SH. S.C. MITTAL, ASJ/ND (01/12/2000)								
993	2764	35/97	07/90	S.N. Puri 364/302/364/12 08/34 IPC	State Vs. Vakul Ahmad	29/07/1998	1/146/	Acquitted

IN THE COURT OF SH. SUNH GAUR, ASJ/ND (12/07/2002)								
994	2766	192/88	22/88	B. Pur 376/505/34 IPC	State Vs. Bhan Singh Etc	12/01/1998	1/711	1-PO 2 Convicted
995	2767	102/91	84/90	O.I. Area 307 IPC	State Vs. Abdul Wahid	16/09/1998	1/651	Convicted

IN THE COURT OF SH. L.K. KUYCCGAR, ASJ/ND (13/08/2002)								
996	2768	95/96	--	--- 21/23/ N.D.PS Act	Custom Vs. Ahmed Shah	20/07/1998	1/395	Convicted
997	2769	287/97	502/96	O.I. Area 304 B/ 498 A/34 IPC	State Vs. Salinder Kkumar	23/07/1998	1/455	Convicted
998	2770	282/97	453/96	Amh. Nagar 376/506 IPC	State Vs. Jai Pal	15/09/1998	1/273	Convicted
999	2771	420/97	143/97	Indrapuri NDPS Act	State Vs. Harish	04/09/1998	1/228	Dead

IN THE COURT OF SH. S. C. MITTAL, ASJ/ND (13/08/2002)								
1000	2772	08/97	294/94	B. Pur	State Vs.	27/02/1998	1/657	Acquitted



				498 A/304 B	Mukesh Kumar				
1001	2773	07/97	138/906	B. Pur 302 IPC	State Vs. Anil Kumar	03/08/1998	1/617	Acquitted	

Attached Part A- 365 to 617 Ext. Paper & Part B- 619 to 883

IN THE COURT OF SH. S. GAUR, ASJ/ND (03/10/2002)

1002	2774	169/95	91/95	Ch. Puri 363/376/511 IPC	State Vs. Shiv Kumar	05/02/1998	1/265	Convicted
1003	2775	51/92	353/90	V. Nagar 376 IPC	State Vs. Raju	07/08/1998	1/321	Convicted
1004	2776	95/91	100/90	D.Cantl. 304/34 IPC	State Vs. Om Prakash	16/09/1998	1/378	Convicted
1005	2777	90/94	50/93	Mehrauli 376 IPC	State Vs. Raj Kumar @ Raju	15/10/1998	1/283	Convicted
1006	2778	112/92	309/91	Dabri 498a/306 IPC	State VS. Dinesh Kumar	24/10/1998	1/295	Convicted

IN THE COURT OF SMT. SHARDA, ASJ/ND

1007	2779	23/93	149/96	C.R. Park 376/342/506/12 03 IPC	State Vs. Subodh Kr. & 19/12/1998	16/12/1998	1/641	Convicted
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IN THE COURT OF SH. S. GOUR, ASJ/ND

1008	2780	52/95	419/94	D.Cantl. 376 IPC	State Vs. Ramshankar @ mala	17/03/1998	1/245	Convicted
1009	2781	75/89	277/88	--	State Vs. Israr Ahmad etc.	29/07/1998	1/615	Acquitted
1010	2782	63/01	294/90	Dabri 376 IPC	State Vs. Vijay Kumar	19/09/1998	1/697	Convicted

IN THE COURT OF SH. S. GAUR, ASJ/ND (28/02/2003)

1011	2783	39/94	375/93	M. Nagar 498A/904 B IPC	State Vs. Narender Kr. Etc.	08/12/1998	1/353	Convicted
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IN THE COURT OF SMT. L.K. KOCHER, ASJ/ND (03/03/2003)

1012	2784	80/98	--	NIDPS Act	Custom Vs. Saud aga	16/10/1998	1/353	Convicted
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IN THE COURT OF SH. N.K. GOEL, ASJ/ND (01/04/2003)

1013	2786	199/97	322/96	M. Marg 376/342/323/34 IPC	State Vs. Mukesh Etc.	21/02/1998	1/271	Convicted
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IN THE COURT OF SH. L.D. MALIK, ASJ/ND (05/12/2000)

1014	2787	264/69	56/96	Mehrauli 304 IPC	State Vs. Sanjeev Kumar	14/07/1997	1/327	Convicted
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IN THE COURT OF SH. N.K. GUPTA, ASJ/ND									
1015	2788	255/97	512/97	Amb. Nagar 392/394/34 IPC	State Vs. Sanjay @ Gaetam Etc.	17/10/1998	1/28	Acquitted	
IN THE COURT OF SH. N.K. GOEL, ASJ/ND									
1016	2789	272/97	467/97	Najalgarh 498a/304 B IPC	State Vs. Kella Ram Etc.	27/05/1998	1/442	Convicted	
IN THE COURT OF SH. L.K. KOCHHAR, ASJ/ND									
1017	2790	300/97	261/77	R.K. Puram 363/366/3/6 IPC	State Vs. Ram Niwas	27/05/1998	1/255	Acquitted	
IN THE COURT OF SH. SUNIL GAUR, ASJ/ND									
1018	2792	79/00	284/86	A. Nagar 304 B/498 A IPC	State Vs. Virender	13/11/1998	1/473	1. Acquitted 2. Convicted	
IN THE COURT OF SH. G.P. THARIJA, ASJ/ND									
1019	2795	100/97	--	Mehrauli 302/411 IPC	State Vs. Sukesh & Bahadur	22/04/1998 25/04/1998	1/321	Convicted	
IN THE COURT OF SH. J.D. MALIK, ASJ/ND									
1020	2800	63/96	513/94	Kaikaji 376/323 IPC	State Vs. Dharamveer	18/03/1998	1/465	Convicted	
IN THE COURT OF SH. B.B. CHOUDHARY, ASJ/ND									
1021	2801	112/94	90/94	Mayapuri 498A/304 B/34 IPC	State Vs. Raj Kumar	18/07/1998	1/177	Acquitted	
IN THE COURT OF SH. S.C. MITTAL, ASJ/ND									
1022	2802	8/98	407/92	Lajpat Nagar 498 B/498 C IPC	State Vs. Chinnalagan	12/11/1998	1/181	Convicted	
IN THE COURT OF SH. S GAUR, ASJ/ND									
1023	2803	171/94	217/94	Badamur 376/452/596 IPC	State Vs. Jahid Khan	27/02/1998	1/283	Convicted	
IN THE COURT OF L.K. KOCHHAR SPL. COURT/ND									
1024	2804	10/95	--	-- NDPS Act.	Custom Vs. Tomaz Placheta Etc.	05/11/1998		Convicted	
Pages Part I- 25/293, Part II- 285/561 Part III- 563/1089 Part IV- ----/535									
1025	2806	61/96	--	-- 21 NDPS Act	DrI Vs. Baldev Singh	03/10/1998		Convicted	
Pages									

Part I- 13/525
Part II- 5/69
Part III- 119

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IN THE COURT OF SH. VINOD ASJ/ND

1026	2807	172/92	285/91	Dabri 498A/302 IPC	State Vs. Shobran & Singh	29/10/1998 & 30/10/1998		Convicted
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IN THE COURT OF SH. G.P. THADREJA ASJ/ND

1027	2808	183/97	4/96	Def. Colony 302 IPC	State Vs. Dharmender & Etc.	20/10/1998 & 1/26	1/40/	Convicted
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IN THE COURT OF SH. G.P. THAREJA ASJ/ND (04/045/2004)

1028	2809	207/91	207/91	Def. Colony 302 IPC	State Vs. Joginder & Singh	2/05/1998 & 05/05/1998	1.8.9	Convicted
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IN THE COURT OF SH. G.P. THAREJA ASJ/ND

1029	2810	143/97	393/94	Dabri 302/34 IPC	State Vs. Lalal, Ranbir, Salbir	23/02/1998 & 26/02/1998	1/309	Convicted
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1030	2811	179A/97	229/95	V. Vihar 302/34 IPC	State Vs. Jitender Etc.	11/03/1998 & 12/03/1998	1/703	Convicted & Acquitted
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1031	2812	63/97	454/92	Dabri 302/34 IPC	State Vs. Mangal Ram	23/02/1998	5/481	Convicted
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IN THE COURT OF SH. G.P. THAREJA ASJ/ND

1032	2813	73/97	174/92	H.N. Dm 302 IPC	State Vs. Mohd. Aslam	30/01/1998	Part I- 1/1185 & Part II- 5/225	Convicted
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1033	2814	104/97	29/93	K.M. Pur 302 IPC	State Vs. Md. Hukam & Singh	12/01/1998 & 13/01/1998	Part A to C 1/445 Part D- 1/177	Convicted
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1034	2815	72/97	359/92	Connaught Place 302 IPC	State Vs. Chander & Bhan	19/09/1998 & 22/09/1998	1/445	Convicted
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1035	2816	35/97	312/90	K.M. Pur 302/394/34 IPC	State Vs. Vikram Pal & Etc.	14/07/1998 & 21/07/1998	1/631 (1 to 199 (Regist er) Part III 3 to 96)	Convicted
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IN THE COURT OF SH. G.P. THAREJA ASJ/ND (25/10/2002)

1036	2817	100/96	33/91	K.M. Pur	State Vs	24/01/1998	9/647	Convicted
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302/307/324 Prem Singh
IPC

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IN THE COURT OF SH. S.C. MITTAL ASJ/ND (08/03/2013)

1037	2818	25/97	277/02	Dabri 302/498A IPC	State Vs. Shankkuntla Etc.	06/05/1998	5/723	Convicted
1038	2819	48/97	177/94	R.K. Puram 302 IPC	State Vs. Narain Singh	23/07/1998	9/661	Acquitted

IN THE COURT OF SH. S.C. MITTAL, ASJ/ND

1039	2820	26/97	805/85	Kalkaji 302 IPC	State Vs. Kaptain Etc.	30/04/1998	3/363 & 3/363	Convicted
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IN THE COURT OF SH. S.C. MITTAL ASJ/ND

1040	2821	33/97	181/94	Badar Pur 302/498A IPC	State Vs. Ram Pal	16/07/1998	3/707	Convicted
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NOTE : abated from hon'ble High Court vide order dated- 25/07/2012 in Cr. Appeal no. 343/1998

IN THE COURT OF SH. G.P. THAREJA ASJ/ND

1041	2822	45/97	273/90	T. Road 302/307/34 IPC	State Vs. Erlak Singh	15/12/1998 & 16/12/1998	1/728	Convicted
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IN THE COURT OF SH. S. GAUR, ASJ/ND (13/06/2014)

1042	--	115/92	221/92	G. Kailash 342/363, 376 IPC	State Vs Vinod Kr. Etc.	22/08/1998	5/387	Convicted
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IN THE COURT OF MS. ANU GROVER BALIGA

1043	--	42/91	225/90	K.M. Pur 302/506/34 IPC	State Vs Inerjeet Singh	30/11/1998	5/971	Convicted
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IN THE COURT OF SH. SUNIL GAUR, ASJ/ND

1044	--	1588	1499/79	Kalkaji 302 IPC	State Vs Reshma Singh	20/07/1998		Convicted
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Part 1- 5- 664
Part 2- 665- 1200
Part 3- 7- 43B
Part 4- 5 - 192

IN THE COURT OF SH. S.C. MITTAL ASJ/ND (01/12/2014)

1045	--	27/97	426/98	R.K. Puram 498A/304 B IPC	State Vs. Sudhakar Singh	15/05/1998 & 6/05/1998	1/501 & 1/67	Convicted
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IN THE COURT OF SH. G.P. THAREJA ASJ/ND (16/12/2014)

1046	--	57/98	217/91	Dabri 302 IPC	State Vs. Om Prakash Etc.	30/05/1998	1/353 & 1/113	Convicted
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IN THE COURT OF SH. S.K. TANDON ASJ/ND (09/04/2015)

1047	--	80/96	--	--	DR1 Vs. Raj	12/03/1998		Acquitted
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21/23 and 29 of NDPS Act
 Kr., Suman
 Khan,
 Ravinder
 Mehta

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Part - 1- 1/194
 part - 2 - 1/163
 part - 3- 1/449
 Part- 4- 1/785
 Part- 5- 1/37

1048	--	79/96	--	--	DR1 Vs. Sheru @ Sher	12/03/1998	Acquitted
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Part 1- 1/131
 Part2- 3/153
 Part3-3/281
 Part 4- 3/379

IN THE COURT OF S.H. S. GAUR ASJ/ND (13/10/2015)

1049	--	16/97	569/96	Kalkaji	State vs. Dheepak Sharma	30/11/1998	3/901	Convicted
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IN THE COURT OF S.H. G.P. THAREJA ASJ/ND

1050	--	126/97	42/94	L. Nagar 302/34 IPC	State vs. Rakesh Kumar Etc.	27/10/1998	3/659	Convicted
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IN THE COURT OF S.H. G.P. THAREJA ASJ/ND

1051	--	163/97	252/95	Kalkaji 302/34 IPC	State vs. Md. Yunis	02/09/1998 & 04/09/1998	0574/99	Convicted
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IN THE COURT OF S.H. G.P. THAREJA ASJ/ND (24/05/2018)

1052	--	128/97	34/94	Dabri 302/324 IPC	State V/s Pradeep Kumar	21/08/1998		Convicted
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Part - 1 - 1/681
 Part- 2 - 1/681
 Part - 3- Without Paging
 Part - 4- 1/355

(Sunita Basu)
20/11/2018

I have read 250 entries.

Sunita Basu
(Sunita Basu)

E. Col. 26825234

C. No - 8397086695

Annexure-D

Unscanned

Sheet1

LIST OF SESSIONS CASES FOR THE YEAR 1999

1

S.NO	G. No.	FIR NO	P.S	Title	DOD	DECIDED CASE
1	1	566/97	KALKAJI	STATE VS DEEPAK	06/01/99	ACQUITTED
2	2	10/98	INDERPURI	STATE VS RAMLAL	07/01/99	DISCHARGED
3	3	402/95	DABRI	STATE VS DARSHAN KR	08/01/99	ACQUITTED
4	4	598/95	DABRI	STATE VS RAM NARESH	'15/01/99	CONVICTED
5	5	246/95		STATE VS LAJ RAM /SANTOSH THOMAS	'30/01/99	RETURNED BACK
6	6	511/96	P.S-K.M PUR	STATE VS ROSHAN	'16/02/99	CONVICTED
7	7	'604/97	DABRI	STATE VS RAMAYAN	'17/02/99	ACQUITTED
8	8	286/96	V.KUNJ	STATE VS JITENDER SINGH	'19/02/99	ACQUITTED
9	9	273/95	O.I AREA	STATE VS TRIPAL CHAUDHARY	'22/02/99	CONVICTED
10	10	6/94	S.N PURI	STATE VS SHAMSHAD ALI	'23/02/99	ACQUITTED
11	11	4/95	O.I AREA	STATE VS DHYAN SINGH	'24/02/99	ACQUITTED
12	12	SC- 51/96		N.C.B VS BABU LAL	04/03/99	ACQUITTED
13	13	'45/96		STATE VS KUNDAN SINGH	06/03/99	ACQUITTED
14	14	'394/94		STATE VS LALIT ETC	08/03/99	ACQUITTED
15	15	'17/93	MEHRAULI	STATE VS ASHOK	11/03/99	ACQUITTED
16	16	SC- 69/96		CBI VS NARENDER PRATAP SINGH	12/03/99	ACQUITTED
17	17	'427/95	V.VIHAR	STATE VS SUBHASH RAI	'19/03/99	ACQUITTED
18	18	222/95	O.I AREA	STATE VS HARI SINGH	24/03/99	ACQUITTED
19	19	669/97	MALVIYA NAGAR	STATE VS JALJEET SINGH	'24/03/99	ACQUITTED
20	20	145/95	BADAR PUR	STATE VS RIAZUDDIN	'26/03/99	CONVICTED

21	21	400/96	BADAR PUR	STATE VS SURESH	12/05/99	ACQUITTED
22	22	'278/96	R.K PURAM	STATE VS SAT PAL	04/06/99	ACQUITTED
23	23	306/94	H.N DEEN	STATE VS ANWAR	04/01/99	CONVICTED
24	24	41/93	V.VIHAR	STATE VS DALIP KR	06/01/99	ACQUITTED
25	25	439/94	TILAK MARG	STATE VS O.P JAIN	08/01/99	ACQUITTED
26	26	481/96	H.N DEEN	STATE VS BUDH DEV GHOSH	08/01/99	ACQUITTED
27	27	480/96	H.N DEEN	STATE VS SURESH KR	08/01/99	ACQUITTED
28	28	174/94	NARIANA	STATE VS MAHESH CHANDER	12/01/99	QUASHED
29	29	128/97	KALKAJI	STATE VS KRISHAN KUMAR	14/01/99	ACQUITTED
30	30	94/96	DABRI	STATE VS SHANKER PAL SINGH	28/01/99	ACQUITTED
31	31	154/90	MLY NAGAR	STATE VS ZAKIR	07/01/99	ACQUITTED
32	32	516/96	H.KHAS	STATE VS HARKESH	12/01/99	ACQUITTED
33	33	586/92	M. NAGAR	STATE VS VIJAY	18/01/99	CONVICTED
34	34	184/94	MAYAPURI	STATE VS VIMAL	01/02/99	ACQUITTED
35	35	185/94	MAYAPURI	STATE VS ROHTASH	01/02/99	ACQUITTED
36	36	133/96	K.M PUR	STATE VS NANDAN SINGH	02/02/99	ACQUITTED
37	37	461/96	MEHRAULI	STATE VS SAHIL	03/02/99	ACQUITTED
38	38	251/94	C.R PARK	STATE VS VIJAY	04/02/99	ACQUITTED
39	39	05/94	S.N PURI	STATE VS SUKHDEV SINGH	05/02/99	ACQUITTED
40	40	'145/96	O.I AREA	STATE VS AJAY	05/02/99	ACQUITTED
41	41	39/97	I.G.I AIRPORT	STATE VS NAIDNE ERICA SMITH	09/02/99	ACQUITTED
42	42	727/96	N.GRH	STATE VS RAVINDER	15/02/99	ACQUITTED

43	43	70/96	MEHRAULI	STATE VS DEVINDER	04/01/99	REMANDED IN L.C
44	44	205/97	V.KUNJ	STATE VS VIJAY	07/01/99	DISCHARGE U/S 308
45	45	351/95	N.GRH	STATE VS RAMBIR	08/01/99	DISCHARGE
46	46	404/96	D.CANTT	STATE VS PHOOL CHAND SHARMA	14/01/99	DISCHARGE
47	47	218/98	INDERPURI	STATE VS RAJESH	15/01/99	DISCHARGE
48	48	448/94	S.N PURI	STATE VS ABAS AHMED KHAN	15/01/99	REMANDED IN L.C
49	49	244/95	AMB NAGAR	STATE VS RAMKISHAN	18/01/99	CONVICTED IN 498A IPC
50	50	279/98	M. MRG	STATE VS NEENA	21/01/99	REMANDED IN L.C
51	51	443/95, S.C- 175/97	B.PUR	STATE VS RANJEET SINGH	27/01/99	ACQUITTED
52	52	449/97	V.VIHAR	STATE VS ZAKHIR HUSSAIN	28/01/99	DISCHARGE
53	53	1004/24	C.P	STATE VS DAVINDER SINGH	31/01/99	DISCHARGE
54	54	454/95	N.GRH	STATE VS MAHESH	15/03/99	ACQUITTED
55	55	43/97	DABRI	STATE VS ASHOK	16/03/99	ACQUITTED
56	56	947/95	S.N PURI	STATE VS VED PAL	17/03/99	ACQUITTED
57	57	65/90	MAYAPURI	STATE VS JAGIR SINGH	19/03/99	CONVICTED
58	58	654/98	MEHRAULI	STATE VS AMAR SINGH	22/03/99	DISCHARGE
59	59	36/98	A.NGR	STATE VS VIJAY PRAKASH	22/03/99	ACQUITTED
60	60	43/97	MAYAPURI	STATE VS PREM LAL	22/03/99	ACQUITTED
61	61	09/97	CH. PURI	STATE VS JASWANT SINGH	27/03/99	REMANDED IN L.C
62	62	116/91	T. RD	STATE VS ASHOK KR	27/03/97	DISCHARGE
63	63	648/86	D.CANTT	STATE VS IKRAM MIAN	06/01/99	ACQUITTED
64	64	337/92	G.KAILASH	STATE VS BHOJ BAHADUR	13/01/99	CONVICTED

65	65	287/86	KALKAJI	STATE VS HARMIK SINGH	18/01/99	CONVICTED
66	66	37/90	MEHRAULI	STATE VS KANWAR PAL	'21/01/99	ACQUITTED
67	67	538/91	S.M NGR	STATE VS NAVIN KR	25/01/99	PROBATION
68	68	49/96	M. PUR	STATE VS BIJENDER SINGH	30/01/99	ACQUITTED
69	69	415/92	KALKAJI	STATE VS MOHAN SINGH	30/01/99	CONVICTED
70	70	87/88	DABRI	STATE VS SANTOSH	02/02/99	P.O
71	71	553/92	S.N PURI	STATE VS SAFIQ	15/02/99	CONVICTED
72	72	881/97	R.K PURAM	STATE VS ANIL	19/02/99	ACQUITTED
73	73	600/91	KALKAJI	STATE VS SUSHIL	19/02/99	ACQUITTED
74	74	334/90	S.N PURI	STATE VS VIKRAMAN	'19/02/99	CONVICTED
75	75	116/94	A.NGR	STATE VS CHATTEY SINGH	20/02/99	ACQUITTED
76	76	232/95	B. PUR	STATE VS DHARAMPAL SINGH	23/02/99	ACQUITTED
77	77	480/96	O.I AREA	STATE VS PARMOD	25/02/99	ACQUITTED
78	78	606/93	S.N PURI	STATE VS SHIV	26/02/99	ACQUITTED
79	79	162/92	G.KAILASH	STATE VS INDER SINGH	26/02/99	ACQUITTED
80	80	315/91	V.KUNJ	STATE VS RAJBIR	04/03/99	ACQUITTED
81	81	245/92	TILAK MARG	STATE VS AJIT KUMAR	12/03/99	ACQUITTED
82	82	48/94	TILAK MARG	STATE VS SURESH CHAND	10/03/99	ACQUITTED
83	83	263/92	L.COLONY	STATE VS BUDHU	20/03/99	P.O
84	84	130/94	A.NGR	STATE VS NARESH	24/03/99	CONVICTED
85	85	165/93	K.M PUR	STATE VS HARISH	24/03/99	CONVICTED
86	86	218/91	DABRI	STATE VS KHAITENDER @JITENDER	24/03/99	ACCUSED NO 1 IS P.O NO. 2/3-ACQUITTED

87	87	282/87	H.N DIN	STATE VS DULI CHAND	24/03/99	ACQUITTED
		28/90,				ACCUSED NO 1,2,3 ARE P.O
		27/90,				ACCUSED NO 4 IS
88	88	30/90	AMB NAGAR	STATE VS SALIG RAM	26/03/99	ACQUITTED
89	89	21/96	INDERPURI	STATE VS RAMESH CHAND	06/01/99	ACQUITTED
90	90	22/96	INDERPURI	STATE VS MOHAN LAL	06/01/99	ACQUITTED
91	91	176/90	DABRI	STATE VS KAISHAN	06/01/99	ACQUITTED
92	92	469/95	S.N PURI	STATE VS SANGAM	08/01/99	ACQUITTED
93	93	914/98	C.P	STATE VS HEERA LAL	16/01/99	ACQUITTED
94	94	483/96	S.N PURI	STATE VS MD. MUSTAQ	27/01/96	ACQUITTED
95	95	412/98	M. MRG	STATE VS KISHORE	27/01/99	ACQUITTED
96	96	546/98	N.GRH	STATE VS PRAMOD	27/01/96	ACQUITTED
97	97	122/97	N.GRH	STATE VS HEERA LAL	29/01/99	ACQUITTED
98	98	95/91	DABRI	STATE VS RAJESH	30/01/99	ACQUITTED
99	99	409/98	M.MARG	STATE VS MUKESH	30/01/99	ACQUITTED
100	100	13/96	NARCOTIC BRANCH	STATE VS CHAND KHAN	30/01/99	CONVICTED
101	101	243/95	INDERPURI	STATE VS BALRAJ	30/01/99	ACQUITTED
102	102	253/90	IGI AIRPORT	STATE VS NARAIN DHARAMJIT	11/02/99	DISCHARGE
103	103	408/98	M. MRG	STATE VS VINOD	03/03/99	ACQUITTED
104	104	15/97	NARCOTIC BRANCH	STATE VS KARTAR SINGH	03/03/99	ACQUITTED
105	105	580/96	B.PUR	STATE VS AJAY	11/03/99	ACQUITTED
106	106	203/96	KALKAJI	STATE VS BEARU JOSHI	15/03/99	ACQUITTED
107	107	657/98	M. MRG	STATE VS MURARI LAL	16/03/99	ACQUITTED
108	108	255/95	MEHRAULI	STATE VS ANANT RAM	16/03/99	ACQUITTED

109	109	61/95	V.VIHAR	STATE VS SUBHASH	22/03/99	ACQUITTED
110	110	744/98	M. MRG	STATE VS VIJAY	26/03/99	ACQUITTED
111	111	410/98	M. MRG	STATE VS RAJESH	26/03/99	ACQUITTED
112	112	569/97	NARIANA	STATE VS MOHD ANIS	04/03/99	ACQUITTED
113	113	411/98	M. MRG	STATE VS MOHD SHAFIQ	19/03/99	ACQUITTED
114	114	305/95	N.GRH	STATE VS BRAHAM PRAKASH	26/03/99	ACQUITTED
115	115	16/97	K./MHT (N.B)	STATE VS KIRAN DUBEY	27/03/99	ACQUITTED
116	116	72/94	MAYAPURI	STATE VS VIRENDER KUMAR	04/01/99	ACQUITTED
117	117	170/97	BADAR PUR	STATE VS OM SHARMA	11/01/99	ACQUITTED
118	118	801/96	MALVIYA NAGAR	STATE VS RAMESH CHANDER	12/01/99	ACQUITTED
119	119	239/97	M.MARG	STATE VS VIJAY KR GOYAL	15/01/99	CASH IMPRESSED
120	120	845/90	R.K PURAM	STATE VS SARAH BIHARI AGGARWAL	12/02/99	COU
121	121	217/90	D.CANTT	STATE VS UDDAM SINGH	15/02/99	DISCHARGE
122	122	52/97	JAFFARPUR KALAN	STATE VS JEEL RAMESH	15/02/99	COST/CONVICT
123	123	158/93	DEF COLONY	STATE VS MADHUBAN PD	16/02/99	ACQUITTED
124	124	164/94	DABRI	STATE VS MOHINDER SINGH	16/02/99	ACQUITTED
125	125	707/96	BADAR PUR	STATE VS VINOD	17/02/99	COST/CONVICT
126	126	293/93	OKHLA	SURESH VS PRAKASH AGGARWAL	19/02/99	CONVICTED
127	127	588/96	H.KHAS	STATE VS RAMESH CHAND AGGARWAL	06/03/99	COST OF PROCEEDING
128	128	30/93	MEHRAULI	STATE VS ASHOK TALWAR	20/03/99	P.O
129	129	698/96	KALKAJI	STATE VS KAMAL KISHORRE	31/03/99	CONVICTED/CASH
130	130	421/94	C.P	STATE VS RONAK SINGH	27/03/99	ACQUITTED

131	131	311/93	KALKAJI	STATE VS BHUPINDER SINGH	12/02/99	ACQUITTED
132	132	SC-146/88	N.C.B	N.C.B VS RAJINDER GAUTAM	25/02/99	SINE DIE STAYED
133	133	214/94	C.P	STATE VS BALJEET SINGH	01/03/99	ACQUITTED
134	134	657/95	AMB NAGAR	STATE VS GOPI RAM	01/03/99	ACQUITTED
135	135	303/91	MEHRAULI	STATE VS MOHD ISMAIL	03/03/99	ACQUITTED
136	136	338/97	DABRI	STATE VS PARMOD KR	03/03/99	ACQUITTED
137	137	354/96	L.COLONY	STATE VS YATINDER KASANA	03/03/99	ACQUITTED
138	138	641/96	K.M PUR	STATE VS JOGINDER SINGH	04/03/99	ACQUITTED
139	139	261/94	MEHRAULI	STATE VS QAYM AHMED	04/03/99	ACCUSED NO 1 IS P.O ACCUSED NO 2 -ACQUITTED
140	140	947/96	S.N PURI	STATE VS RAJ KREH	08/03/99	ACQUITTED
141	141	434/96	K.M PUR	STATE VS SITA RAM	09/03/99	ACQUITTED
142	142	149/93	BADAR PUR	STATE VS SATBEER SINGH	10/03/99	P.O
143	143	369/96	H.N DEEN	STATE VS RAHISH AHMED	10/03/99	ACQUITTED
144	144	150/93	B. PUR	STATE VS SATBEER SINGH	10/03/99	P.O
145	145	398/95	AMB NAGAR	STATE VS JAGJEET SINGH	22/03/99	ACQUITTED
146	146	235/91	S.N PURI	STATE VS PREM SINGH	12/01/99	ACQUITTED
147	147	236/91	S.N PURI	STATE VS BANTI PAL	12/01/99	ACQUITTED
148	148	233/91	S.N PURI	STATE VS SATPAL	12/01/99	ACQUITTED
149	149	492/95	O.I AREA	STATE VS YASIN	22/01/99	CONVICTED
150	150	253/96	H.N DEEN	STATE VS SANJAY KUMAR	18/01/99	ACQUITTED
151	151	158/95	DABRI	STATE VS TARA DEVI	28/01/99	ACQUITTED
152	152	596/91	M.NGR	STATE VS ISHWAR SINGH	02/02/99	ACQUITTED

153	153	19/95	INDERPURI	STATE VS RAM PARSHAD	04/02/99	CONVICTED
154	154	39/97	V.KUNJ	STATE VS KALLU	10/02/99	CONVICTED
155	155	595/91	M.NGR	STATE VS ISHWAR SINGH	15/02/99	CONVICTED
156	156	91/93	O.I AREA	STATE VS SANJEEV KUMAR	17/02/99	ACQUITTED
157	157	11/90	DABRI	STATE VS DHARAMBIR	18/02/99	CONVICTED
158	158	35/90	INDERPURI	STATE VS HARPAL SINGH	23/02/99	ACQUITTED
159	159	305/91	KALKAJI	STATE VS ABDUL KADIR	25/02/99	ACQUITTED
160	160	262/91	M.NGR	STATE VS RAZKALI ETC	01/03/99	ACQUITTED
161	161	134/92	V.VIHAR	STATE VS ASHOK KUMAR	01/03/99	ACQUITTED
162	162	134/92	B. PUR	STATE VS DEEPAK	05/03/99	ACQUITTED
163	163	95/90	TUG. ROAD	STATE VS RAMA KRISHNA	10/03/99	CONVICTED
164	164	403/93	K.M PUR	STATE VS PREM SINGH	15/03/99	CONVICTED
165	165	276/91	V.KUNJ	STATE VS CHANDER PAL	19,22/03 / 99	CONVICTED
166	166	648/91	R.K PURAM	STATE VS VIJAY KUMAR	22/03/99	ACQUITTED
167	167	85/95	O.I AREA	STATE VS RAM GULAM	26/03/99	ACQUITTED
168	168	365/97	MEHRAULI	STATE VS RANJEET SINGH	11/01/99	CONVICTED
169	169	8/91	DABRI	STATE VS MANSINGH	14/01/99	ACQUITTED
170	170	234/95	N.GRH	STATE VS ANIL KUMAR	25/01/99	ACQUITTED
171	171	303/93	B. PUR	STATE VS RAJ KUMAR	25/01/99	CONVICTED
172	172	108/97	J.P KALAN	STATE VS NARESH KUMAR	11/02/99	ACQUITTED
173	173	539/98	B. PUR	STATE VS MOOL CHAND	12/02/99	ACQUITTED
174	174	234/94	O.I AREA	STATE VS VEERPAL SINGH	26/02/99	CONVICTED

175	175	304/96	B.PUR	STATE VS RAJINDER SINGH	05/03/99	ACQUITTED
176	176	601/97	L.COLONY	STATE VS TAPASH KUMAR	10/03/99	CONVICTED
177	177	423/84	D.COLONY	STATE VS HARISH KUMAR	07/01/99	ACQUITTED
178	178	284/92	C.PURI	STATE VS MD. MAQBOOL RANGA	12/01/99	CONVICTED
179	179	166/96	O.I AREA	STATE VS KISHAN LAL	16/01/99	CONVICTED
180	180	188/94	O.I AREA	STATE VS KISHAN BHADUR	21/01/99	ACQUITTED
181	181	237/92	DEF COLONY	STATE VS RAJENDER	22/01/99	ACQUITTED
182	182	88/94	H.KHAS	STATE VS RAM SINGH	25/01/99	ACQUITTED
183	183	92/94	O.I AREA	STATE VS RAJENDER	28/01/99	CONVICTED
184	184	69/96	O.I AREA	STATE VS SHYAM BABU VERMA	29/01/99	ACQUITTED
185	185	136/92	DABRI	STATE VS OM PRAKASH	30/01/99	ACQUITTED
186	186	175/94	H.KHAS	STATE VS RAM SINGH	30/01/99	ACQUITTED
187	187	653/97	AMB NAGAR	STATE VS RAJESH	02/01/99	ACQUITTED
188	188	84/96	KALKAJI	STATE VS KISHORI LAL	02/01/99	ACQUITTED
189	189	477/97	N.GRH	STATE VS MANOJ KUMAR	04/01/99	ACQUITTED
190	190	739/98	S.N PURI	STATE VS MAQBOAL	06/01/99	ACQUITTED
191	191	487/96	K.M PUR	STATE VS SHIV	06/01/99	ACQUITTED
192	192	365/97	TILAK MARG	STATE VS RAJ KUMAR	06/01/99	ACQUITTED
193	193	302/98	AMB NAGAR	STATE VS OMBIR	08/01/99	ACQUITTED
194	194	385/96	H.KHAS	STATE VS SONU	08/01/99	ACQUITTED
195	195	386/96	H.KHAS	STATE VS SONU	08/01/99	ACQUITTED
196	196	361/98	DABRI	STATE VS MUKIM	08/01/99	ACQUITTED

197	197	550/96	B. PUR	STATE VS MOHD ISHAQ	16/01/99	ACQUITTED
198	198	610/98	KALKAJI	STATE VS SUBHASH MEHTA	21/01/99	ACQUITTED
199	199	28/96	MALVIYA NAGAR	STATE VS RAVI KANT MUN ESH	01/02/99	ACQUITTED
200	200	382/97	MEHRAULI	STATE VS JAGAT SINGH	01/02/99	ACQUITTED
201	201	399/48	K.M PUR	STATE RIAZUDDIN	01/02/99	ACQUITTED
202	202	38/97	MEHRAULI	STATE VS ZILE SINGH	01/02/99	ACQUITTED
203	203	266/97	S.N PURI	STATE VS RAJ KUMAR	02/02/99	ACQUITTED
204	204	374/96	MEHRAULI	STATE VS RAJPAL	03/02/99	ACQUITTED
205	205	218/97	C.PURI	STATE VS MANUAL ASHOK	04/02/99	ACQUITTED
206	206	540/95	V.KUNJ	STATE VS MUKESH KUMAR	05/02/99	ACQUITTED
207	207	463/98	AMB NAGAR	STATE VS SANJAY	05/02/99	ACQUITTED
208	208	374/97	K.M PUR	STATE VS JAGBIR SINGH	06/02/99	ACQUITTED
209	209	373/97	K.M PUR	STATE VS SATISH	06/02/99	ACQUITTED
210	210	394/98	MEHRAULI	STATE VS SUKHDEV SINGH	15/02/99	ACQUITTED
211	211	165/98	AMB NAGAR	STATE VS DHARBIR	19/02/99	ACQUITTED
212	212	177/97	R.K PURAM	STATE VS KESHAV KUMAR	01/03/99	ACQUITTED
213	213	397/96	DABRI	STATE VS SATBIR SINGH	01/03/99	ACQUITTED
214	214	487/98	K.J.I	STATE VS BABU GAMAN	01/03/99	ACQUITTED
215	215	44/97	L.COLONY	STATE VS KULBHUSHAN ETC	03/03/99	ACQUITTED
216	216	608/97	A.NGR	STATE VS ARJUN	03/03/99	ACQUITTED
217	217	292/97	V.VIHAR	STATE VS SAMIR	04/03/99	ACQUITTED
218	218	377/97	K.JI	STATE VS SHANKAR	05/03/99	ACQUITTED

219	219	579/98	MEHRAULI	STATE VS GULSHAN	05/03/99	ACQUITTED
220	220	224/97	K.JI	STATE VS SHAH NAWAJ	08/03/99	ACQUITTED
221	221	379/98	TILAK MARG	STATE VS VEER SINGH	09/03/99	ACQUITTED
222	222	754/97	DABRI	STATE VS SHIV SHARMA	12/03/99	ACQUITTED
223	223	39/97	JAFAR KALAN	STATE VS OM PRAKASH	23/03/99	ACQUITTED
224	224	206/98	M.MARG	STATE VS NARAIN DASS	26/03/99	ACQUITTED
225	225	282/96	ML.NGR	STATE VS RAJ KUMAR	27/03/99	DISCHARGE
226	226	493/95	NAZAFGARH	STATE VS DAYA CHAND	11/05/99	ACQUITTED
227	227	486/96	G.KAILASH	STATE VS SULLEMAN	28/05/99	ACQUITTED
228	228	191/99	C.P	STATE VS QAMALUDDIN	31/05/99	PLEADED GUILTY
229	229	395/95	V.KUNJ	STATE VS ROOP CHAND	01/04/99	ACQUITTED
230	230	515/95	V.KUNJ	STATE VS HARI PRAKASH	01/04/99	ACQUITTED
231	231	233/96	AMB NAGAR	STATE VS VINAY	03/04/99	ACQUITTED
232	232	328/97	KALKAJI	STATE VS KAMLESH	03/04/99	ACQUITTED
233	233	99/97	MEHRAULI	STATE VS SUNITA	05/04/99	ACQUITTED
234	234	261/93	MALVIYA NAGAR	STATE VS SURINDER CHAUHAN	05/04/99	ACQUITTED
235	235	147/94	L.COLONY	STATE VS VIDYA RAM	07/04/99	ACQUITTED
236	236	104/95	MEHRAULI	STATE VS RAJBIR	06/04/99	ACQUITTED
237	237	498/97	H.N DEEN	STATE VS MEHTAB	09/04/99	ACQUITTED
238	238	117/93	MEHRAULI	STATE VS FAHIM	12/04/99	P.O
239	239	417/94	DABRI	STATE VS NEERAJ	12/04/99	ACQUITTED
240	240	41/94	MAYAPURI	STATE VS PREM PRAKASH	15/04/99	CONVICTED

241	241	132/96	TILAK MARG	STATE VS ZAHID	19/04/99	CONVICTED
242	242	384/98	TILAK MARG	STATE VS BRIJPAL YADAV	05/04/99	REMANDED
243	243	715/96	DABRI	STATE VS JAGAN NATHEK	05/04/99	REMANDED
244	244	846/96	S.N PURI	STATE VS KANHIYA LAL	06/04/99	REMANDED U/S 506 IPC
245	245	155/96	V.KUNJ	STATE VS KISHAN LAL	08/04/99	REMANDED
246	246	COMP. CASE	TILAK MARG	SUSHMA VS UMESH PANTH	08/04/99	DISCHARGE
247	247	304/98	N.GRH	STATE VS ROSHNI	16/04/99	REMANDED
248	248	479/97	DABRI	STATE VS SUNDER LAL	22/04/99	REMANDED
249	249	19/93	AMB NAGAR	STATE VS MANGE RAM	17/04/99	ACQUITTED
250	250	273/84	TILAK MARG	STATE VS ANIL	30/04/99	CONVICTED
251	251	564/98	H.KHAS	STATE VS MANGE RAM	30/04/99	REMANDED
252	252	276/92	L.COLONY	STATE VS ANIL KUMAR	11/05/99	CONVICTED
253	253	289/93	C.PURI	STATE VS NAVALJEET	13/05/99	CONVICTED
254	254	68/88	G.KAILASH	STATE VS RAJ RAM PRAKASH	15/05/99	P.O
255	255	126/98	ILAJPAT NAGAR	STATE VS SUNNY KUMAR	24/05/99	ACQUITTED ACCUSED NO 1 & 3 ARE P.O ACCUSED NO 2 IS
256	256	418/90	DEF COLONY	STATE VS KALYAN SHAN	27/05/99	ACQUITTED ACQUITTED ...ACCUSED NO 5 TO 7 RELEASED ON
257	257	102/89	DEF COLONY	STATE VS TARA CHAND	28/05/99	PROBATIONS
258	258	413/97	DABRI	STATE VS MANOJ KUMAR	31/05/99	ACQUITTED
		302/87,		STATE VS ASSAJ HUSSAIN	13/04/99	
		312/87,		STATE VS AFAQ HUSSAIN	18/04/99	
		305/87,		STATE VS SUNIL KUMAR	13/04/99	
		304/87,		STATE VS ANAND SINGH	13/04/99	
		306/87,		STATE VS DEVI DAYAL	13/04/99	
259	259	303/87	R.K PURAM	STATE VS VIRENDER	13/04/99	ACQUITTED ACCUSED NO1 & 3 ACQUITTED ACCUSED NO 2 IS CONVICTED
260	260	429/92	AMB NAGAR	STATE VS RAM DAYAL	21/04/99	

261	261	261/91	AMB NAGAR	STATE VS JAGDISH	28/04/99	CONVICTED
262	262	229/99	DABRI	STATE VS JAGDISH	28/04/99	ACQUITTED
263	263	44/92	K.M PUR	STATE VS PREMWATI	29/04/99	ACQUITTED
264	264	82/89	NARIANA	STATE VS ARVIND	29/04/99	ACQUITTED
265	265	76/90	S.N PURI	STATE VS SADIQ	24/04/99	ACQUITTED
266	266	461/89	S.N PURI	STATE VS AMIT NAGAR	29/01/99	CONVICTED
267	267	374/97	MEHRAULI	STATE VS DEVI DAYAL	06/02/99	ACQUITTED
268	268	533/98	KALKAJI	STATE VS AJAY	08/04/99	ACQUITTED
269	269	6/94	DABRI	STATE VS MARIAM	18/05/99	ACQUITTED
270	270	365/98	MALVIYA NAGAR	STATE VS JAWALA SINGH	01/05/99	UNDER GONE
271	271	368/96	L COLONY	STATE VS HARI OM	04/05/99	REMANDED
272	272	COMPT T	MEHRAULI	STATE VS SUKH RAM	04/05/99	REMANDED
273	273	492/98	AMB NAGAR	STATE VS JAGDISH	06/05/99	REMANDED
274	274	62/98	G.KAILASH	STATE VS GHANSHYAM	06/05/99	ACQUITTED
275	275	656/97	AMB NAGAR	STATE VS SHAKIL AHMED	07/05/99	DISCHARGE
276	276	704/98	DABRI	STATE VS NARENDER	13/05/99	DISCHARGE
277	277	760/98	S.N PURI	STATE VS ASHU DIN	14/05/99	ACQUITTED
278	278	608/96	AMB NAGAR	STATE VS BHARAT SINGH	18/05/99	DISCHARGE
279	279	316/98	O.I AREA	STATE VS MUKESH	20/05/99	ACQUITTED
280	280	425/98	MEHRAULI	STATE VS RAJENDER	21/05/99	ACQUITTED
281	281	853/97	O.I AREA	STATE VS PARDEEP	24/05/99	ACQUITTED
282	282	355/95	KALKAJI	STATE VS GEETA	25/05/99	REMANDED

283	283	487/96	BADAR PUR	STATE VS JEET SINGH	25/05/99	REMANDED	
284	284	121/98	KALKAJI	STATE VS BACHAN MANDEL	26/05/99	REMANDED	
		261/98				CONVICTED	
		91/94		STATE VS MANOJ KUMAR	22/05/99	CONVICTED	
		136/94		STATE VS MANOJ KUMAR	19/05/99	P.O	P.O
		136/94		STATE VS SAST PAL STATE	19/05/99		
		281/93		VS MOHAN SINGH STATE	29/05/98	PENALTY RS. 10,000/-	
285	285	281/93	LAJPAT NAGAR	VS SURAJ BHAN STATE VS MANOJ KUMAR	27/05/98	BAIL BOND AND BAIL APP OF CON	
286	286	321/91	IGI AIRPORT	STATE VS GURDEV SINGH	09/04/99	ACQUITTED	
287	287	757/96	DABRI	STATE VS VINOD	23/04/99	COST	
288	288	595/83	VINAY NAGAR	STATE VS MOOL CHAND	26/04/99	COST OF PROCEEDING	
289	289	556/95	OKHLA	STATE VS PANKAJ	15/04/99	DISCHARGE	
290	290	446/96	H.KHAS	STATE VS PURAN	16/04/99	CONVICTED/COST	
291	291	706/96	B. PUR	STATE VS VINOD	17/04/99	COST OF PROCEEDING	
292	292	589/95	KALKAJI	STATE VS SMT SATYAMATI	21/04/99	DISCHARGE	
293	293	74/92	PT. STREET	STATE VS GURMEET SINGH	29/04/99	ACQUITTED	
294	294	623/96	MEHRAULI	STATE VS SEHDEV GUPTA	04/05/99	COST OF PROCEEDING	
295	295	696/96	KALKAJI	STATE VS JOGINDER PAL	18/05/99	COST OF PROCEEDING	
296	296	168/91	VINAY NAGAR	STATE VS HARVINDER SINGH	06/05/99	ACQUITTED	
297	297	731/97	AMB NAGAR	STATE VS SATISH	24/05/99	COST OF PROCEEDING	
298	298	179/97	L.COLONY	STATE VS SUDERSHAN	15/05/99	COST	
299	299	88/94	V.KUNJ	STATE VS SUBHASH CHAND	07/05/99	DISCHARGE	
300	300	417/98	TILAK MARG	STATE VS RADHEY SHYAM	27/05/99	ACQUITTED	
301	301	67/91	J.P KALAN	STATE VS LOKESH	31/05/99	ACQUITTED	
302	302	590/97	BADAR PUR	STATE VS SULEMAN	09/06/99	ACQUITTED	

303	303	374/96	DABRI	STATE VS KAPUR CHAND	09/06/99	DISCHARGE
304	304	514/91	R.K PURAM	STATE VS RAJESH	02/06/99	COST OF PROCEEDING
305	305	25/90	PALAM	STATE VS MANOJ KUMAR	28/01/99	ACQUITTED
306	306	400/98	MEHRAULI	STATE VS SON PAUL	01/04/99	ACQUITTED
307	307	274/96	V.KUNJ	STATE VS RAJ SINGH	03/04/99	ACQUITTED
308	308	574/97	N.GRH	STATE VS RAM KUMAR	05/04/99	ACQUITTED
309	309	336/95	MEHRAULI	STATE VS RANBIR	05/04/99	ACQUITTED
310	310	627/98	R.K PURAM	STATE VS SUBHASH	06/04/99	ACQUITTED
311	311	170/98	DABRI	STATE VS FATEH SINGH	07/04/99	ACQUITTED
312	312	358/97	N.GRH	STATE VS CHAND SINGH	08/04/99	ACQUITTED
313	313	817/96	R.K PURAM	STATE VS PAPPU RAM	09/04/99	ACQUITTED
314	314	58/96	H.KHAS	STATE VS RAJINDER SINGH	16/04/99	ACQUITTED
315	315	10/98	KALKAJI	STATE VS A.B NAIZ	17/04/99	ACQUITTED
316	316	273/97	NARIANA	STATE VS ASHOK KUMAR	20/04/98	ACQUITTED
317	317	SC- 67/98	G.KAILASH	STATE VS RAJ KR	22/04/99	ACQUITTED
318	318	211/98	N.GRH	STATE VS RANVIR SINGH	29/04/99	ACQUITTED
319	319	22/97	L.COLONY	STATE VS JITENDER SINGHAL	01/05/99	ACQUITTED
320	320	467/96	D.CANTT	STATE VS PHOOLWAH	01/05/99	ACQUITTED
321	321	135/98	D.CANTT	STATE VS SATISH KUMAR	03/05/99	ACQUITTED
322	322	755/98	KALKAJI	STATE VS RAM PRAKASH	03/05/99	ACQUITTED
323	323	214/97	N.GRH	STATE VS JAI RAM	05/05/99	ACQUITTED
324	324	351/98	AMB NAGAR	STATE VS JANAK	06/05/99	ACQUITTED

325	325	438/97	V.KUNJ	STATE VS SHAMBHU	07/05/99	ACQUITTED
326	326	386/84	MEHRAULI	STATE VS DHAN SINGH	10/05/99	ACQUITTED
327	327	99/98	T.ROAD	STATE VS BACHA RAM	11/05/99	ACQUITTED
328	328	166/94	DABRI	STATE VS BABLU	11/05/99	ACQUITTED
329	329	698/98	O.I AREA	STATE VS AMAR SINGH	12/05/99	ACQUITTED
330	330	612/98	S.N PURI	STATE VS MOHD. ABDUL WAHID	20/05/99	ACQUITTED
331	331	175/98	C.R PARK	STATE VS AJAY	24/05/99	ACQUITTED
332	332	30/98	J.P KALAN	STATE VS NARNENDER	01/06/99	ACQUITTED
333	333	30/98	J.P KALAN	STATE VS PREM SINGH	01/06/99	ACQUITTED
334	334	1096/97	LAJPAT NAGAR	STATE VS MAHIMA	11/05/99	ACQUITTED
335	335	747/97	A.NGR	STATE VS GOVERDHAN NAIR	16/04/99	COST OF PROCEEDING
336	336	SC-74/96		NCB VS EMMA EVE	29/01/99	CONVICTED
337	337	858/96	S.N PURI	STATE VS MOOL CHAND	01/05/99	ACQUITTED
338	338	488/94	KALKAJI	STATE VS MANI LAL	03/05/99	ACQUITTED
339	339	416/97	AMB NAGAR	STATE VS PRAKASH	04/05/99	ACQUITTED
340	340	640/95	MALVIYA NAGAR	STATE VS ABDUL HAMID	05/05/99	CONVICTED
341	341	100/98	KALKAJI	STATE VS JASWINDER SINGH	05/05/99	CONVICTED
342	342	117/93	BADAR PUR	STATE VS VINOD KUMAR	06/05/99	ACQUITTED
343	343	362/95	O.I AREA	STATE VS MOHD FAROOQ	07/05/99	ACQUITTED
344	344	652/97	DEF COLONY	STATE VS MOHD SONAL FAQUIR	10/05/99	ACQUITTED
345	345	100/93	PARLIAMENT STREET	STATE VS JAYA KUMAR	11/05/99	P.O
346	346	SC-94/96		CBI VS RAM MURTHY	12/05/99	CONVICTED

347	347	116/93	BADAR PUR	STATE VS TEK CHAND	13/05/99	P.O
348	348	6/96	DABRI	STATE VS MOHD ZARIF	13/05/99	ACQUITTED
349	349	118/95	DABRI	STATE VS MUKESH	13/05/99	ACQUITTED
350	350	43/95	N.GRH	STATE VS SHYO RAJ SINGH	19/05/99	ACQUITTED
351	351	162/98	DABRI	STATE VS PARTAP	19/05/99	ACQUITTED
352	352	259/92	K.M PUR	STATE VS CHANDER PAL	24/05/99	DIED (ABATED)
353	353	156/94	L.COLONY	STATE VS KAMAL KANT DUTTA	02/07/99	ACQUITTED
354	354	378/95	MEHRAULI	STATE VS LAL SINGH	05/07/99	ACQUITTED
355	355	161/95	AMB NAGAR	STATE VS RAJ KUMAR	13/07/99	ACQUITTED
356	356	391/92	KALKAJI	STATE VS VIMAL KANT	16/07/99	ACQUITTED
357	357	439/95	DABRI	STATE VS SIYA RAM	16/07/99	ACQUITTED
358	358	319/96	R.K PURAM	STATE VS BHARAT SINGH	26/07/99	ACQUITTED
359	359	858/97	MALVIYA NAGAR	STATE VS UMESH	27/07/99	ACQUITTED
360	360	774/96	DABRI	STATE VS MADAN MOHAN	27/07/99	ACQUITTED
361	361	SC-9/96		CBI VS P.K KANAN	03/08/99	ACQUITTED
362	362	390/96	S.N PURI	STATE VS HARI OM	05/08/99	ACQUITTED
363	363	210/96	TILAK MARG	STATE VS SUNIL KUMAR	12/08/99	ACQUITTED
364	364	439/95	BADAR PUR	STATE VS DINESH KUMAR	18/08/99	ACQUITTED
365	365	860/96	BADAR PUR	STATE VS SURJEET SINGH	18/08/99	ACQUITTED
366	366	200/97	N.GRH	STATE VS RAM KISHAN	27/08/99	ACQUITTED
367	367	145/96	K.M PUR	STATE VS VINOD	25/08/99	CONVICTED ACCUSED NO 1 IS P.O ACCUSED NO 2 IS
368	368	82/93	C.P	STATE VS RAKESH	26/07/99	ACQUITTED

369	369	67/94	DABRI	STATE VS BHAGWAN SINGH	28/07/99	ACQUITTED
370	370	1041/84	KALKAJI	STATE VS SAHID ALI	29/09/99	ACQUITTED
371	371	508/97	AMB NAGAR	STATE VS SURJIT	29/07/99	ACQUITTED
372	372	124/92	BADAR PUR	STATE VS SUCHA SINGH	29/07/99	ACQUITTED
373	373	111/92	H.N DEEN	STATE VS SHANKER	30/07/99	CONVICTED
374	374	348/87	R.K PURAM	STATE VS VIRENDER SINGH	16/08/99	CONVICTED
375	375	617/94	R.K PURAM	STATE VS SUNIL RAWAT	17/08/99	ACQUITTED
376	376	908/97	AMB NAGAR	STATE VS NAWAB KHAN	18/08/99	ACQUITTED
377	377	183/94	H.N DEEN	STATE VS SAMSUDEEN	18/08/99	ACQUITTED
378	378	215/97	M. MRG	STATE VS OM PRAKASH	30/08/99	ACQUITTED
379	379	169/94	R.K PURAM	STATE VS BRAHM DUTT	31/08/99	PROBATION
380	380	276/81	S.N PURI	STATE VS BIHAR	13/09/99	ACQUITTED
381	381	180/92	T.ROAD	STATE VS MUJIB	18/09/99	ACQUITTED
382	382	146/88	DEF COLONY	STATE VS FEROJ KHAN	25/09/99	CONVICTED
383	383	179/91	D.CANTT	STATE VS SUNIL	29/09/99	CONVICTED
384	384	210/89	M. MRG	STATE VS GURCHARAN SINGH	23/07/99	ACQUITTED
385	385	491/86	M. MRG	STATE VS AMRIK SINGH	26/07/99	ACQUITTED
386	386	161/93	O.I AREA	STATE VS ROSHAN LAL	23/07/99	ACQUITTED
387	387	252/97	TILAK MARG	STATE VS SHEETAL PRASAD	19/07/99	CONVICTED
388	388	165/92	D.CANTT	STATE VS LALJI SHUKLA	23/07/99	PROBATION
389	389	604/96	KOTLA MUBARAK PUR	STATE VS ASHOK KUMAR	26/07/99	ACQUITTED
390	390	22/96	R.K PURAM	STATE VS JITENDER	07/08/99	CONVICTED

391	391	186/92	DABRI	STATE VS LAJPAL RAI	09/08/99	CONVICTED PROBATION
392	392	679/95	LAJPAT NAGAR	STATE VS MOHAN LAL	12/08/99	COST OF PROCEEDING
393	393	736/96	N.GRH	STATE VS MOHAN LAL	18/08/99	DISCHARGE
394	394	192/86	BADAR PUR	STATE VS SACHINDER SINGH	19/08/99	COST OF PROCEEDING IMPOSED
395	395	8/97	INDERPURI	STATE VS RAJ KUMAR	19/08/99	CONVICTED
396	396	410/94	AMB NAGAR	STATE VS PHOOL BALA	23/08/99	RELEASED ON PROBATION
397	397	15/91	OKHLA	STATE VS NARENDER	20/09/99	PLEADED GUILTY
398	398	407/96	DABRI	STATE VS ROHTASH KUMAR	24/09/99	PROBATION COST
399	399	212/90	V.KUNJ	STATE VS RAMA KANT	24/09/99	CONVICTED
400	400	66/91	D.CANTT	STATE VS MURARI LAL	25/09/99	CONVICTED
401	401	668/98	N.GRH	STATE VS PHOOL	30/09/99	ACQUITTED
402	402	392/96	AMB NAGAR	STATE VS BINDA	01/09/99	CONVICTED
403	403	397/95	M.MARG	STATE VS SUBHASH SETHI	07/09/99	CONVICTED
404	404	11/91	V.KUNJ	STATE VS SADHU RAM	09/09/99	CONVICTED
405	405	117/96	TUG. ROAD	STATE VS SHIV GOYAL	10/09/99	CONVICTED
406	406	276/22	MAYAPURI	STATE VS SATISH	13/09/99	CONVICTED
407	407	376/98	SAROJINI NAGAR	STATE VS ANIL KUMAR	01/07/99	ACQUITTED
408	408	319/97	DABRI	SATE VS KRISHAN KR	01/07/99	ACQUITTED
409	409	472/98	DABRI	STATE VS BRAHAM DEV	02/07/99	ACQUITTED
410	410	335/96	C.P	STATE VS AJIT SINGH	03/07/99	ACQUITTED
411	411	925/97	KALKAJI	STATE VS GULAB SINGH	06/07/99	ACQUITTED
412	412	707/98	N.GRH	STATE VS RAJ KUMAR	08/07/99	ACQUITTED

413	413	521/93	AMB NAGAR	STATE VS DEEPU SINGH	09/07/99	ACQUITTED
414	414	345/96	K.M PUR	STATE VS DULI CHAND	15/07/99	ACQUITTED
415	415	42/98	J.P KALAN	STATE VS VIRENDER	16/07/99	CONVICTED
416	416	50/98	K.M PUR	STATE VS RAJESH	19/07/99	CONVICTED
417	417	451/95	MEHRAULI	STATE VS SUNIL KUMAR	22/07/99	ACQUITTED
418	418	964/97	S.N PURI	STATE VS SUNIL	02/08/99	ACQUITTED
419	419	583/95	H.KHAS	STATE VS SURESH	02/08/99	ACQUITTED
420	420	892/86	BADAR PUR	STATE VS UMESH CHANDER	04/08/99	ACQUITTED
421	421	298/92	D.CANTT	STATE VS SUBHASH KUMAR	04/08/99	ACQUITTED
422	422	111/98	J.P KALAN	STATE VS SATISH	05/08/99	ACQUITTED
423	423	558/98	MALVIYA NAGAR	STATE VS SANTOSH	05/08/99	ACQUITTED
424	424	650/98	S.N PURI	STATE VS MOHD YAMIN	06/08/99	ACQUITTED
425	425	524/98	MALVIYA NAGAR	STATE VS AJAY	11/08/99	ACQUITTED
426	426	283/96	V.KUNJ	STATE VS BHAGWAN DASS	12/08/99	ACQUITTED
427	427	314/97	MEHRAULI	STATE VS MEHAR CHAND	13/08/99	ACQUITTED
428	428	213/98	V.VIHAR	STATE VS VIVEK TOKAS	18/08/99	ACQUITTED
429	429	784/98	N.GRH	STATE VS SURENDER	21/08/99	ACQUITTED
430	430	187/98	MEHRAULI	STATE VS DAYA NAND	23/08/99	CONVICTED
431	431	404/98	KALKAJI	STATE VS KARTAR SINGH	01/09/99	ACQUITTED
432	432	480/96	MEHRAULI	STATE VS DHARAMVIR	06/09/99	ACQUITTED
433	433	1237/98	DEF COLONY	STATE VS BINDESHWARI	06/09/99	ACQUITTED
434	434	406/98	AMB NAGAR	STATE VS VIJAY	08/09/99	ACQUITTED

435	435	S.C- 25/98	S.N PURI	NARAIN SINGH VS SAHMAL	08/09/99	DISCHARGE	(21)
436	436	55/91	S.N PURI	STATE VS DHIRAJ	08/09/99	ACQUITTED	
437	437	704/98	S.N PURI	STATE VS SUNIL	09/09/99	ACQUITTED	
438	438	392/98	S.N PURI	STATE VS SHEIKH	09/09/99	ACQUITTED	
439	439	912/96	AMB NAGAR	STATE VS RISHI PAL	09/09/99	ACQUITTED	
440	440	291/97	MAYAPURI	STATE VS PREM LAL	13/09/99	ACQUITTED	
441	441	131/98	DABRI	STATE VS BABLOO	14/09/99	ACQUITTED	
442	442	564/98	C.P	STATE VS CHOOTA NAWAB	22/09/99	ACQUITTED	
443	443	163/99	M. MRG	STATE IQBAL	06/08/99	CONVICTED	
444	444	106/46	C.PURI	STATE VS PRAKASH	07/08/99	ACQUITTED	
445	445	586/96	N.GRH	STATE VS RAM MAHESH	07/08/99	CONVICTED	
446	446	179/99	M.MARG	STATE VS KULWINDER	09/08/99	CONVICTED	
447	447	138/92	LAJPAT NAGAR	STATE VS DAYA NAND	24/08/99	ACQUITTED	
448	448	130/96	T.ROAD	STATE VS MOHD AZMAL	27/08/99	ACQUITTED	
449	449	423/93	DABRI	STATE VS REKHA	16/09/99	P.O	
450	450	680/98	S.N PURI	STATE VS VISHNU SHARMA	23/09/99	ACQUITTED	
451	451	701/96	H.N DEEN	STATE VS HARIF	24/09/99	ACQUITTED	
452	452	567/99	C.P	STATE VS RAM JATTAN	25/09/99	CONVICTED	
453	453	15/98	NARCOTIC BRANCH	STATE VS MEENA BEGUM	30/09/99	ACQUITTED	
454	454	321/93	S.N PURI	STATE VS VINOD	30/09/99	ACQUITTED	
455	455	377/98	DEF COLONY	STATE VS PREM NARRAIN	03/07/99	REMANDED IN LOWER COURT	
456	456	864/97	AMB NAGAR	STATE VS RATTAIN KUMAR	03/07/99	ACQUITTED	

457	457	166/88	M.NGR	STATE VS KAMRUDDIN	07/07/99	DISCHARGE
458	458	725/98	O.I AREA	STATE VS YOGESH	07/07/97	ACQUITTED
459	459	509/97	V.KUNJ	STATE VS BEER SINGH	08/07/99	DISCHARGE
460	460	978/98	DEF COLONY	STATE VS PRADEEP KUMAR	12/07/99	ACQUITTED
461	461	849/98	A.NGR	STATE VS HARI CHAND	13/07/99	CONVICTED
462	462	159/94	MEHRAULI	STATE VS KARNAIL SINGH	17/07/99	DISCHARGE
463	463	543/97	A.NGR	STATE VS VIJAY SINGH	26/07/99	ACQUITTED
464	464	323/98	MEHRAULI	STATE VS ARJUN SINGH	28/07/99	ACQUITTED
465	465	234/98	C.R PARK	STATE VS ATMA RAM	02/08/99	CONVICTED
466	466	693/97	R.K PURAM	STATE VS HARI	04/08/99	REMANDED IN L.C
467	467	121/96	B. PUR	STATE VS BALAK DASS	05/08/99	REMANDED IN L.C
468	468	598/97	V.KUNJ	STATE VS SMIRU	06/08/99	ACQUITTED
469	469	35/99	L.COLONY	STATE VS RAHUL RAJ	09/08/99	REMANDED
470	470	22/96	DEF COLONY	STATE VS TARA CHAND	10/08/99	REMANDED
471	471	827/98	MEHRAULI	STATE VS SANJEET	11/08/99	ACQUITTED
472	472	566/96	H.KHAS	STATE VS MEHENDER PASWAN	18/08/99	DISCHARGE
473	473	276/96	V.KUNJ	STATE VS KANWAR LAL	20/08/99	REMANDED
474	474	366/97	INDERPURI	STATE VS AMARJEET SINGH	21/08/99	DISCHARGE
475	475	758/98	B. PUR	STATE VS VAKIL	25/08/99	REMANDED
476	476	195/99	N.F COLONY	STATE VS AKRAM	27/08/99	REMANDED
477	477	477/98	N.GRH	STATE VS VIKRAM	27/08/99	ACQUITTED
478	478	410/97	N.GRH	STATE VS JASBIR	15/09/99	RELEASED

479	479	375/97	DABRI	STATE VS NARENDER	16/09/99	ACQUITTED
480	480	628/97	S.NGR	STATE VS VIKRAM	17/09/99	UNDER GONE
481	481	42/96	O.I AREA	STATE VS DEVENDER KUMAR	27/09/99	REMANDED
482	482	937/98	B. PUR	STATE VS VIJAY SINGH	27/09/99	ACQUITTED
483	483	915/98	MEHRAULI	STATE VS UMASHANKER	29/09/99	REMANDED BACK
484	484	273/92	S.N PURI	STATE VS ZAHARUDDIN	14/07/99	ACQUITTED
485	485	544/97	M. MRG	STATE VS VINDHYANCHAL	19/07/99	ACQUITTED
486	486	378/91	MEHRAULI	STATE VS MUKESH	21/07/99	ACQUITTED
487	487	279/95	TILAK MARG	STATE VS SHANKAR	03/08/99	ACQUITTED
488	488	58/96	NARAINA	STATE VS BUDH RAM	17/08/99	ACQUITTED
489	489	143/98	MEHRAULI	STATE VS SATINDER	19/08/99	ACQUITTED
490	490	291/94	D.CANTT	STATE VS RAJU	24/08/99	ACQUITTED
491	491	69/96	M.NGR	STATE VS SHIV CHARAN	28/08/99	ACQUITTED
492	492	185/96	M. MRG	STATE VS MANESH	30/08/99	ACQUITTED
493	493	184/96	M.MRG	STATE VS MAHESH	30/08/99	ACQUITTED
494	494	186/96	M.MRG	STATE VS PARVEEN	30/08/99	ACQUITTED
495	495	304/95	DABRI	STATE VS CHANDER PAL	08/09/99	ACQUITTED
496	496	305/95	DABRI	STATE VS SATISH	08/09/99	ACQUITTED
497	497	150/95	S.N PURI	STATE VS MUSRAT	13/09/99	INRACTOUS
498	498	332/95	S.N PURI	STATE VS ABDUL NASEEM	16/09/99	ACQUITTED
499	499	206/97	B. PUR	STATE VS SANJAY	27/09/99	ACQUITTED
500	500	287/97	INDERPURI	STATE VS HEMI DEVI	29/09/99	ACQUITTED

501	501	58/93	D.CANTT	STATE VS VIJAY SINGH	30/09/99	ACQUITTED
502	502	70/93	MEHRAULI	STATE VS DHARAMVIR	22/07/99	CONVICTED COST
503	503	163/91	C.PURI	STATE VS RAJ KUMAR	27/07/99	COST
504	504	371/98	N.GRH	STATE VS MAHAVIR	28/07/99	ACQUITTED
505	505	914/96	B.PUR	STATE VS PAWAN	30/09/99	CONVICTED
506	506	4/98	SARITA VIHAR	STATE VS GANESH	01/10/99	ACQUITTED
507	507	289/97	D.CANTT	STATE VS RAJ KUMAR	01/10/99	ACQUITTED
508	508	54/91	S.N PURI	STATE VS NET RAM	01/10/99	ACQUITTED
509	509	90/98	H.KHAS	STATE VS BIJENDER SINGH	04/10/99	ACQUITTED
510	510	705/96	H.KHAS	STATE VS MANISH THAKUR	04/10/99	ACQUITTED
511	511	1280/97	S.N PURI	STATE VS RAJESH	05/10/99	ACQUITTED
512	512	321/97	MEHRAULI	STATE VS GANESH	06/10/99	ACQUITTED
513	513	###	D.COLONY	STATE VS RAKESH	07/10/99	ACQUITTED
514	514	142/97	T. RD	STATE VS MD. KASIM	08/10/99	ACQUITTED
515	515	172/98	DABRI	STATE VS BRIJAPL	08/10/99	CONVICTED
516	516	80/98	SAROJINI NAGAR	STATE VS LAL DEV	15/10/99	ACQUITTED
517	517	674/97	A.NGR	STATE VS PAPPU	12/10/99	ACQUITTED
518	518	272/94	B. PUR	STATE VS MANOJ KUMAR	01/11/99	ACQUITTED
519	519	809/98	M.NGR	STATE VS NAZID ALI	02/04/99	ACQUITTED
520	520	218/97	H.N DEEN	STATE VS SANJAY	03/04/99	ACQUITTED
521	521	148/98	D.COLONY	STATE VS RANJIT	05/11/99	ACQUITTED
522	522	691/97	KALKAJI	STATE VS NIRDOSH KR	15/11/99	ACQUITTED

523	523	763/98	DABRI	STATE VS SHAIDUR REHMAN	16/11/99	ACQUITTED
524	524	226/97	B. PUR	STATE VS MD. QWDIR	17/11/99	ACQUITTED
525	525	17/99	KAPASHERA	STATE VS DEVENDER	18/11/99	ACQUITTED
526	526	588/98	BADAR PUR	STATE VS TARA CHAND	19/11/99	ACQUITTED
527	527	764/98	DABRI	STATE VS GURBACHAN SINGH	19/11/99	ACQUITTED
528	528	108/92	B. PUR	STATE VS VINOD	19/11/99	P.O
529	529	1058/98	R.K PURAM	STATE VS VIJAY	20/11/99	ACQUITTED
530	530	455/98	B. PUR	STATE VS NATER PAL	01/12/99	ACQUITTED
531	531	119/98	TILAK MARG	STATE VS PRADEEP	01/12/99	ACQUITTED
532	532	792/98	DEF COLONY	STATE VS ROHIT GILL	02/12/99	ACQUITTED
533	533	367/98	D.CANTT	STATE VS SONU	04/12/99	ACQUITTED
534	534	886/98	M.NGR	STATE VS NARENDER	08/12/99	CONVICTED
535	535	727/98	O.I AREA	STATE VS RAM AVTAR	08/12/99	ACQUITTED
536	536	491/96	O.I AREA	STATE VS JITENDER	09/12/99	ACQUITTED
537	537	378/96	H.KHAS	STATE VS SUNIL KOHLI	10/12/99	ACQUITTED
538	538	603/97	O.I AREA	STATE VS DAL CHAND	10/12/99	ACQUITTED
539	539	1033/98	C.P	STATE VS V.P SEHVAN	15/12/99	ACQUITTED
540	540	250/95	K.M PUR	STATE VS RAJENDER	01/10/99	COMPESATION FILE
541	541	302/98	B. PUR	STATE VS RANBIR	07/10/99	REMANDED
542	542	246/97	TILAK MARG	STATE VS HARDEEP	08/10/99	DISCHARGE
543	543	122/98	MEHRAULI	STATE VS NIHAL	12/10/99	ACQUITTED
544	544	291/91	L.COLONY	STATE VS PRITAM	16/10/99	DISCHARGE

545	545	139/99	K.M PUR	STATE VS MEHNDI HASSAIN	25/10/99	ACQUITTED	98
546	546	431/98	A.NGR	SATE VS AJAY	27/10/99	ACQUITTED	
547	547	608/96	M.MARG	STATE VS RAMESH TIWARI	15/11/99	DISCHARGE	
548	548	426/98	A.NGR	STATE VS JAGDISH	16/11/99	ACQUITTED	
549	549	159/98	J.P KALAN	STATE VS JOGENDER	25/11/99	ACQUITTED	
550	550	648/98	N.GRH	STATE VS RAMESH TIWARI	25/11/99	ACQUITTED	
551	551	439/98	K.M PUR	STATE VS RAJESH	25/11/99	ACQUITTED	
552	552	175/98	SAROJINI NAGAR	STATE VS SHER SINGH	06/12/99	DISCHARGE	
553	553	360/98	TILAK MARG	STATE VS NEERAJ	29/10/99	CONVICTED	
554	554	191/97	N.GRH	STATE VS RAJESH	08/12/99	ACQUITTED	
555	555	75/99	KAPASHERA	STATE VS NARENDER	14/12/99	DISCHARGE	
556	556	161/90	TILAK MARG	STATE VS SALIM ANWAR	01/10/99	ACQUITTED	
557	557	623/96	A.NGR	STATE VS PARVEJ	07/10/99	CONVICTED	
558	558	142/94	DABRI	STATE VS BIJENDER	11/10/99	CONVICTED	
559	559	401/86	KALKAJI	STATE VS NAMA K	14/10/99	ACQUITTED	
560	560	10/90	V.VIHAR	STATE VS MANGE RAM	28/10/99	ACQUITTED	
561	561	1246/98	S.N PURI	STATE VS ANIL YADAV	30/10/99	ACQUITTED	
562	562	20/97	H.N DEEN	STATE VS KASHMIR SINGH	28/10/99	2, 3 ACQUITTED IS PROBATION	1
563	563	297/98	H.N DEEN	STATE VS MD. MUSTAZA	02/11/99	ACQUITTED	
564	564	57/99	M.MARG	STATE VS RAJ KAPOOR	04/11/99	ACQUITTED	
565	565	240/98	V.KUNJ	STATE VS INDERJEET		ACQUITTED	
566	566	128/93	MEHRAULI	STATE VS GOPAL MANDAL	17/11/99	ACQUITTED	

567	567	505/97	N.GRH	STATE VS PAWAN KUMAR	24/11/99	ACQUITTED
568	568	797/98	DABRI	STATE VS DEEPAK	28/11/99	ACQUITTED
569	569	44/99	DWARKA	STATE VS SATISH	27/11/99	ACQUITTED
570	570	298/89	KALKAJI	STATE VS MOHD. HABIB	27/11/99	ACQUITTED
571	571	335/98	N.GRH	STATE VS RAGHUBIR	30/11/99	ACQUITTED
572	572	56/97	DABRI	STATE VS BEAHM SINGH	01/12/99	PROBATION
573	573	68/99	MAYAPURI	STATE VS RAKESH	06/12/99	ACQUITTED
574	574	867/96	A.NGR	STATE VS LAKHAM SINGH	07/12/99	PROBATION
575	575	667/97	B. PUR	STATE VS ASHOK KUMAR	07/12/99	CONVICTED
576	576	405/47	MEHRAULI	STATE VS RAM CHANDER	07/12/99	ACQUITTED
577	577	208/95	S.NGR	STATE VS FIRAZ KHAN	09/12/99	ACQUITTED
578	578	507/98	V.KUNJ	STATE VS SUDHIR	15/12/99	ACQUITTED
579	579	406/89	M.MRG	STATE VS TIROLOCHAN SINGH	21/12/99	ACQUITTED
580	580	28/97	MEHRAULI	STATE VS MOHD. SADAK	11/02/99	P.O
581	581	466/93	M.NAGAR	STATE VS BHAGWAN DASS	25/02/99	CONVICTED
582	582	32/92	V.VIHAR	STATE VS JODHAN	25/02/99	S. GANESH ACQUITTED OTHER ACCUSED P.O
583	583	251/91	KALKAJI	STATE VS VIJAY	26/02/99	ACQUITTED
584	584	45/93	M.NGR	STATE VS RAJINDER	06/03/99	ACQUITTED
585	585	231/94	TILAK MARG	STATE VS RAM BABU	09/03/99	ACQUITTED
586	586	249/93	BADAR PUR	STATE VS MOHAN SINGH	12/03/99	ACQUITTED
587	587	81/94	MEHRAULI	STATE VS SHANKAR	17/03/99	ACQUITTED
588	588	165/95	S.N PURI	STATE VS MOHD. SALEMEL	24/03/99	ACQUITTED

589	589	147/95	C.PURI	STATE VS RAM KISHORE	24/03/99	ACQUITTED
590	590	378/93	K.M PUR	STATE VS SURENDER	27/03/99	ACQUITTED
591	591	486/92	H.N DEEN	STATE VS ANIL KUMAR	03/04/99	ACQUITTED
592	592	200/95	AMB NAGAR	STATE VS RAJA SINGH	12/04/99	ACQUITTED
593	593	216/86	V.VIHAR	STATE VS CHARUANJI LAL	15/04/99	ACQUITTED
594	594	2/93	AMB NAGAR	STATE VS UTTAM CHAND	17/04/99	ACQUITTED
595	595	262/93	S.N PURI	STATE VS NET RAM	17/04/99	ACQUITTED
596	596	174/96	S.NAGAR	STATE VS SURESH	19/04/99	ACQUITTED
597	597	570/95	M.NAGAR	STATE VS MANJEET	19/04/99	ACQUITTED
598	598	307/92	DABRI	STATE VS KUNDAN LAL	19/04/99	CONVICTED
599	599	413/95	AMB NAGAR	STATE VS VIRENDER	05/05/99	ACQUITTED
600	600	309/95	S.N PURI	STATE VS AJAY PAL	07/05/99	ACQUITTED
601	601	309/93	L.COLONY	STATE VS DALVINDER	15/05/99	ACQUITTED
602	602	162/90	DEF COLONY	STATE VS RAJ KUMAR	17/05/99	ACQUITTED
603	603	170/95	L.COLONY	STATE VS SUNIL DUTT	18/05/99	ACQUITTED
604	604	168/95	DABRI	STATE VS NOOR MOHD	24/05/99	ACQUITTED
605	605	331/92	V.KUNJ	STATE VS PAWAN KUMAR	27/05/99	ACQUITTED
606	606	77/95	KALKAJI	STATE VS NAWAB	20/07/99	CONVICTED
607	607	504/91	AMB NAGAR	STATE VS MAHAVIR	27/07/99	ACQUITTED
608	608	S.C- 80/96	'NIL	CBI VS KRISHAN KR	04/08/99	ACQUITTED
609	609	358/93	DABRI	STATE VS RAVINDER KR	13/08/99	ACQUITTED
610	610	141/95	MAYAPURI	STATE VS AMAR NATH	25/08/99	ACQUITTED

611	611	101/91	V.KUNJ	STATE VS RISHI KUMAR	06/08/99	ACQUITTED
612	612	283/91	DEF COLONY	STATE VS YAD RAM	30/08/99	ACQUITTED
613	613	288/96	MEHRAULI	STATE VS SRI KISHAN	31/08/98	ACQUITTED
614	614	149/91	KALKAJI	STATE VS SURESH KUMAR	17/09/99	ACQUITTED
615	615	45/93	LAJPAT NAGAR	STATE VS MOHINDER	24/09/99	CONVICTED
616	616	103/89	KALKAJI	STATE VS ASHOK RANA	25/09/99	ACQUITTED
617	617	07/91	D.CANTT	STATE VS DHRAMVIR	27/09/99	ACQUITTED
618	618	30/88	BADAR PUR	STATE VS BALA RAM	29/09/99	ACQUITTED
619	619	543/95	H.N DEEN	STATE VS RAJU	07/10/99	ACQUITTED
620	620	253/91	C.R PARK	STATE VS ARJUN SINGH	11/10/99	ACQUITTED
621	621	254/91	C.R PARK	STATE VS ARJUN SINGH	11/10/99	ACQUITTED
622	622	345/95	O.I AREA	STATE VS MOHD. ANWAR	25/10/99	ACQUITTED
623	623	725/96	DABRI	STATE VS HARI GOPAL	25/10/99	ACQUITTED
624	624	332/95	NARIANA	STATE VS ANIL KUMAR	26/10/98	ACQUITTED
625	625	143/94	KALKAJI	STATE VS AMRIT PAL	29/10/99	ACQUITTED
626	626	SC- 82/96		NCB VS VIPIN	30/10/99	ACQUITTED
627	627	674/95	MALVIYA NAGAR	STATE VS DUAL SINGH	18/11/99	ACQUITTED
628	628	378/97	O.I AREA	STATE VS MOHD MUSTAQ	23/03/99	ACQUITTED
629	629	509/93	A.NGR	STATE VS RAKESH	02/07/99	ACQUITTED
630	630	149/97	N.GRH	STATE VS RAJESH	17/07/99	ACQUITTED
631	631	27/95	L.COLONY	STATE VS SANJAY	24/07/99	ACQUITTED
632	632	252/90	C.R PARK	STATE VS SAROJ	26/07/99	ACQUITTED

633	633	167/93	TILAK MARG	STATE VS PREM NARYAN	28/07/99	ACQUITTED
634	634	80/93	DEF COLONY	STATE VS SADAM	28/07/99	ACQUITTED
635	635	116/96	NARAINA	STATE VS NEEM CHAND	29/07/99	CONVICTED
636	636	383/85	VINAY NAGAR	STATE VS SOHAN LAL	29/07/99	CONVICTED
637	637	457/91	PARLIAMENT STREET	STATE VS SURESH	30/07/99	ACQUITTED
638	638	211/93	KALKAJI	STATE VS RAMA SHANKER	10/08/99	ACQUITTED
639	639	411/91	V.KUNJ	STATE VS RAM BAHADUR	10/08/99	P.O
640	640	328/93	S.N PURI	STATE VS GOPAL SAROOP	10/08/99	ACQUITTED
641	641	413/94	DABRI	STATE VS JAGDISH	11/08/99	ACQUITTED
642	642	418/97	MALVIYA NAGAR	STATE VS RAJBIR	19/08/99	SENTENCE OF DEATH
643	643	54/85	NARIANA	STATE VS HAR BHAGWAN	20/08/99	ACQUITTED
644	644	341/94	AMB NAGAR	STATE VS GIRISH KR	21/08/99	ACQUITTED
645	645	92/88	R.K PURAM	STATE VS RAVINDER KR	28/08/99	ACQUITTED
646	646	421/93	KALKAJI	STATE VS MOHD SALEEM	28/08/99	ACQUITTED
647	647	205/83	B. PUR	STATE VS GULZAR SINGH	28/08/99	ACQUITTED
648	648	206/83	B. PUR	STATE VS GULZAR SINGH	28/08/99	ACQUITTED
649	649	198/93	KALKAJI	STATE VS SANJAY	28/08/99	CONVICTED
650	650	27/99	MEHRAULI	STATE VS SHANKER	13/09/99	ACQUITTED
651	651	214/97	DABRI	STATE VS VIKAS	27/09/99	ACQUITTED
652	652	159/88	DABRI	STATE VS RAJENDER	06/10/99	ACQUITTED ALREADY UNDERGONE
653	653	61/94	DABRI	STATE VS RAKESH	27/10/99	ACQUITTED
654	654	186/95	O.I AREA	STATE VS RAM	27/10/99	CONVICTED

655	655	70/94	H.KHAS	STATE VS RAVI	28/10/99	ACQUITTED
656	656	571/95	OKHLA	STATE VS INDER PAL	28/10/99	ACQUITTED
657	657	309/98	DABRI	STATE VS RAJ	28/10/99	ACQUITTED
658	658	90/96	G.KAILASH	STATE VS RAM RATTAN	16/11/99	ACQUITTED
659	659	98/96	G.KAILASH	STATE VS HARI CHAND	16/11/99	ACQUITTED
660	660	208/84	KALKAJI	STATE VS MAHAVEER	18/11/99	ACQUITTED
661	661	247/85	M. MRG	STATE VS BALVINDER	25/11/99	ACQUITTED
662	662	162/92	AMB NAGAR	STATE VS RAM SINGH	27/11/99	ACQUITTED
663	663	297/94	B. PUR	STATE VS AJAY PAL	30/11/99	CONVICTED
664	664	171/98	MEHRAULI	STATE VS VIJAY	23/12/99	ACQUITTED
665	665	08/97	NARCOTIC BRANCH	STATE VS SHANKER LAL	19/03/99	CONVICTED
666	666	341/96	DABRI	STATE VS MOHD	24/03/99	CONVICTED
667	667	174/99	M. MRG	STATE VS KUNDAN LAL	14/07/99	CONVICTED
668	668	159/99	M. MRG	STATE VS BRIJ MOHAN	14/07/99	CONVICTED
669	669	322/99	C.P	STATE VS LAXMI	20/07/99	CONVICTED
670	670	86/99	PARLIAMENT STREET	STATE VS SANJAY	20/07/99	CONVICTED
671	671	365/99	C.P	STATE VS VEERU	21/07/99	CONVICTED
672	672	172/95	MAYAPURI	STATE VS JAGDISH SAXENA	21/07/99	DISCHARGE
673	673	111/99	M. MRG	STATE VS SANTOSH	24/07/99	CONVICTED
674	674	266/99	C.P	STATE VS RAJU KANOJIA	31/07/99	CONVICTED
675	675	336/99	C.P	STATE VS PURSHOTAM	31/07/99	CONVICTED
676	676	177/99	M. MRG	STATE VS OM PRAKASH	05/08/99	CONVICTED

677	677	401/98	AMB NAGAR	STATE VS OM PRAKASH	09/08/99	ACQUITTED
678	678	84/99	M.MARG	STATE VS HARENDER SINGH	09/08/99	CONVICTED
679	679	12/92	LAJPAT NAGAR	STATE VS RAM LAL	24/08/99	ACQUITTED
680	680	796/96	S.N PURI	STATE VS BHOPAL SINGH	28/10/99	ACQUITTED
681	681	118/94	DABRI	SATE VS GAFFUR	01/11/99	P.O
682	682	287/93	KALKAJI	STATE VS OM PRAKASH	01/10/99	DISCHARGE
683	683	90/98	O.I AREA	STATE VS VIRESH	01/10/99	CONVICTED
684	684	782/86	C.P	STATE VS CHANDER PRAKASH	07/10/99	ACQUITTED
685	685	253/95	INDERPURI	STATE VS SUBHASH SHARMA	11/10/99	DISCHARGE
686	686	806/96	KALKAJI	STATE VS RAM CHANDER	12/10/99	PROBATION
687	687	175/97	OKHLA	STATE VS USHA DEVI	15/10/99	PROBATION
688	688	833/84	KALKAJI	STATE VS BALBIR	15/10/99	PROBATION
689	689	51/91	S.N PURI	STATE VS SATISH	16/10/99	PROBATION
690	690	35/95	S.N PURI	STATE VS DALIP KUMAR	25/10/99	PROBATION
691	691	504/95	DABRI	STATE VS RAM PRAKASH	26/10/99	PROBATION
692	692	63/88	H.NIZAMUDDI N	STATE VS KAMALUDDIN	27/10/99	ACQUITTED
693	693	1018/97	LAJPAT NAGAR	STATE VS BASANT	29/10/99	CONVICTED
694	694	325/88	MALVIYA NAGAR	STATE VS PRITHVI SINGH	30/10/99	COST OF PROCEEDING
695	695	74/90	V.VIHAR	STATE VS SHIV KUMAR	30/10/99	CONVICTED
696	696	46/94	MALVIYA NAGAR	STATE VS ABDUL HAQ	03/11/99	CONVICTED
697	697	531/98	AMB NAGAR	STATE VS SANJAY	04/11/99	ACQUITTED
698	698	46/86	D.CANTT	STATE VS CHANDRIKA	05/11/99	COST OF PROCEEDING


699	699	339/94	VINAY NAGAR	STATE VS HANS RAJ MAKKAR	12/11/99	PLEADED GUILTY/ PROBATION
700	700	261/96	V.VIHAR	STATE VS HANS JAIN	22/11/99	COST OF PROCEEDING
701	701	7/96	DABRI	STATE VS RAJINDER	25/11/99	COST RELEASED ON PROBATION, COST OF PROCEEDINGS
702	702	20/97	MEHRAULI	STATE VS NAND RAM	26/11/99	PROBATION
703	703	97/90	V.VIHAR	STATE VS RAM NATH	02/12/99	PROBATION
704	704	102/91	NARIANA	STATE VS RAJ BIR	03/12/99	PROBATION
705	705	391/93	LAJPAT NAGAR	STATE VS GULAM NABI	10/12/99	CONVICTED
706	706	410/92	BADAR PUR	STATE VS WAZIR	17/12/99	DISCHARGE
707	707	92/92	TUG. ROAD	STATE VS AVTAR SINGH	20/12/99	ACQUITTED
708	708	462/93	LAJPAT NAGAR	STATE VS SUSHEEL VERMA	08/09/99	DISCHARGE
709	709	235/96	MAYAPURI	STATE VS DEEPAK	13/09/99	CONVICTED
710	710	162/99	H.N DEEN	STATE VS AJAY KR	13/09/99	CONVICTED
711	711	213/99	H.N DEEN	STATE VS SAIDUL	13/09/99	CONVICTED
712	712	181/86	R.K PURAM	STATE VS SOHAN LAL	13/09/99	ACQUITTED
713	713	245/91	V.KUNJ	STATE VS SULEMAN	15/09/99	ACQUITTED
714	714	312/95	CH. PURI	STATE VS SANJEEV	15/09/99	ACQUITTED
715	715	202/99	H.N DEEN	STATE VS HARI OM	17/09/99	CONVICTED
716	716	226/99	H.N DEEN	STATE VS RAHUL	20/09/99	CONVICTED
717	717	S.C- 320/97		NCB VS ALI ASGER	28/09/99	CONVICTED
718	718	S.C- 8/96		CUSTOM VS ASHOK	01/12/99	ACQUITTED
719	719	329/95	TILAK MARG	STATE VS PRAKASH CHAND	14/12/99	ACQUITTED
720	720	247/90	BADAR PUR	STATE VS RAJ BAHDUR	15/12/99	ACQUITTED

721	721	248/90	BADAR PUR	STATE VS RAJ BAHADUR	15/12/99	ACQUITTED
722	722	249/90	BADAR PUR	STATE VS RAM CHANDER	15/12/99	ACQUITTED
723	723	343/95	BADAR PUR	STATE VS PREM PAL	18/12/99	ACQUITTED
724	724	106/86	AMB NAGAR	STATE VS SUKHDEV SINGH	22/12/99	ACQUITTED
725	725	S.C- 77/96		CUSTOM VS MOHD SALEEM	24/12/99	ACQUITTED
726	726	262/99	C.P	STATE VS GIRI	17/07/99	CONVICTED BUT ALREADY UNDERGONE
727	727	169/99	M.MRG	STATE VS RAJIV	28/07/99	CONVICTED
728	728	166/99	M.MRG	STATE VS KABIR	03/08/99	CONVICTED
729	729	166/87	DEF COLONY	STATE VS OM PRAKASH	01/10/99	P.O
730	730	304/98	MEHRAULI	STATE VS ARJUN SINGH	22/10/99	ACQUITTED
731	731	1084/96	S.N PURI	STATE VS MD. ANWAR	27/10/99	ACQUITTED
732	732	127/97	N.GRH	STATE VS DEEPAK SARKAR	05/11/99	ACQUITTED
733	733	84/97	O.I AREA	STATE VS AJAY VERAM	29/11/99	ACQUITTED
734	734	537/91	KALKAJI	STATE VS MAHINDER	20/08/99	ACQUITTED
735	735	17/96	R.K PURAM	STATE VS RAJESH	15/10/99	ACQUITTED
736	736	318/88	K.MKT	STATE VS UMESH SHARMA	16/10/99	ACQUITTED
737	737	248/95	S.N PURI	STATE VS MANOJ KUMAR	28/10/99	ACQUITTED
738	738	49/92	DABRI	STATE VS RAM KUMAR	29/10/99	ACQUITTED
739	739	561/93	R.K PURAM	STATE VS GOVIND RAM	29/10/99	ACQUITTED
740	740	534/94	KALKAJI	STATE VS MUNNI	30/10/99	ACQUITTED
741	741	250/94	DEF COLONY	STATE VS SUBHASH SHARMA	19/11/99	ACQUITTED
742	742	117/96	J.P KALAN	STATE VS RAM CHANDER	25/11/99	ACQUITTED

743	743	553/94	M. NAGAR	STATE VS SANJAY MISHRA	27/11/99	ACQUITTED
744	744	180/92	O.I AREA	STATE VS JAI CHAND	27/11/99	ACQUITTED
745	745	841/96	R.K PURAM	STATE VS ANIL KUMAR	27/11/99	ACQUITTED
746	746	171/95	D.CANTT	STATE VS BALJEET SINGH	29/11/99	ACQUITTED
747	747	85/95	DABRI	STATE VS DHARAMVIR	30/11/99	ACQUITTED
748	748	538/97	H.KHAS	STATE VS PRAKASH	30/11/99	ACQUITTED
749	749	104/95	M.PURI	STATE VS VINOD	17/12/99	ACQUITTED
750	750	219/90	AMB NAGAR	STATE VS SUNIL	18/12/99	ACQUITTED
751	751	215/90	AMB NAGAR	STATE VS VAKIL	18/12/99	ACQUITTED
752	752	01/94	PARLIAMENT STREET	STATE VS AVINASH	20/12/99	ACQUITTED
753	753	731/97	KALKAJI	STATE VS KULDEEP SINGH	23/12/99	ACQUITTED
754	754	767/97	KALKAJI	STATE VS LALIT	23/12/99	ACQUITTED
755	755	718/97	KALKAJI	STATE VS DAVINDER	23/12/99	ACQUITTED
756	756	415/95	DABRI	STATE VS HARI BHUSHAN	27/02/99	CONVICTED
757	757	524/98	D.CANTT	STATE VS SHASHI	26/10/99	REMANDED BACK
758	758	301/95	AMB NAGAR	STATE VS RAJESH	21/07/99	ACQUITTED
759	759	557/99	C.P	STATE VS DALIP KUMAR	30/10/99	CONVICTED
760	760	14/98	NARCOTIC BRANCH	STATE VS PRIYA SINGH	24/11/99	ACQUITTED
761	761	94/97	LAJPAT NAGAR	STATE VS SUNIL KUMAR	01/12/99	ACQUITTED
762	762	101/86	G.KAILASH	STATE VS SUKHDEV SINGH	22/12/99	ACQUITTED
763	763	25/90	DEF COLONY	STATE VS ANAND SINGH	23/12/99	ACQUITTED
764	764	307/95	L.COLONY	STATE VS SATISH	01/10/99	ACQUITTED

765	765	640/96	K.M PUR	STATE VS PREM SAGAR	05/10/99	ACQUITTED
766	766	375/97	KALKAJI	STATE VS HARIPAL MANDAL	07/10/99	ACQUITTED
767	767	514/98	I.G.I AIRPORT	STATE VS JASON WAHYE MAITLAND	02/11/99	ACQUITTED
768	768	714/97	OKHLA	STATE VS KESHAV	04/11/99	ACQUITTED
769	769	572/97	AMB NAGAR	STATE VS KANWAR JAHAN	05/11/99	ACQUITTED
770	770	462/95	DABRI	STATE VS NARESH	05/11/99	CONVICTED
771	771	388/96	O.I AREA	STATE VS BIJENDRI	06/11/99	ACQUITTED
772	772	1040/98	MALVIYA NAGAR	STATE VS VISHAL	11/11/99	ACQUITTED
773	773	156/94	AMB NAGAR	STATE VS RAM ASISH	12/11/99	ACQUITTED
774	774	427/94	BADAR PUR	STATE VS SURINDER	15/11/99	ACQUITTED
775	775	127/98	L.COLONY	STATE VS KALLU	16/11/99	ACQUITTED
776	776	258/92	K.M PUR	STATE VS GANESH	18/11/99	ACQUITTED
777	777	362/99	H.N DEEN	STATE VS SYRA BANO	19/11/99	ACQUITTED
778	778	330/96	TILAK MARG	STATE VS BHUNESHWAR	22/11/99	CONVICTED
779	779	78/96	M.MARG	STATE VS GUDDU RATHORE	24/11/99	CONVICTED
780	780	54/96	V.KUNJ	STATE VS MATHUR MANDAL	26/11/99	P.O
781	781	117/96	D.CANTT	STATE VS RATTAN LAL	30/11/99	ACQUITTED
782	782	635/92	AMB NAGAR	STATE VS RAMEESH	01/12/99	ACQUITTED
783	783	337/97	DABRI	STATE VS MAHINDER SINGH	03/12/99	ACQUITTED
784	784	428/92	LAJPAT NAGAR	STATE VS LAKHAN	06/12/99	ACQUITTED
785	785	446/97	NARIANA	STATE VS PANKAJ	07/12/99	ACQUITTED
786	786	236/92	DABRI	STATE VS MISHRI LAL	01/10/99	ACQUITTED

787	787	123/89	V.NAGAR	STATE VS PAT RAM	27/10/99	ACQUITTED
788	788	450/99	LAJPAT NAGAR	STATE VS DIL BAHADUR	04/11/99	DISCHARGE
789	789	17/98	PALAM AIRPORT	STATE VS BALVINDER SINGH	21/09/99	CONVICTED
790	790	SC- 86/96		CUSTOM VS SABGHATULLA	03/11/99	ACQUITTED
791	791	508/96	S.N PURI	STATE VS ABDUL HAKIM	09/09/99	ACQUITTED
792	792	191/99	MEHRAULI	STATE VS SETI	24/09/99	ACQUITTED
793	793	405/98	DABRI	STSTATE VS RAM VIRESH	13/10/99	ACQUITTED
794	794	128/96	V.KUNJ	STATE VS SURESH	15/11/99	ACQUITTED ON PROBATION
795	795	118/90	C.PURI	STATE VS SHAFI MOHD	14/01/99	CONVICTED
796	796	490/88	C.P	STATE VS UMESH SHARMA	26/11/99	ACQUITTED
797	797	501/92	AMB NAGAR	STATE VS SURAJ PRAKASH	29/11/99	ACQUITTED
798	798	283/97	G.KAILASH	STATE VS VISHNU MANDAL	14/12/99	ACQUITTED
799	799	356/90	H.N DEEN	STATE VS SWARAN SINGH	22/10/99	ACQUITTED
800	800	301/84	H.KHAS	STATE VS DHARAM SINGH	22/12/99	ACQUITTED
801	801	273/84	S.N PURI	STATE VS BABU LAL	23/08/99	CONVICTED
802	802	198/89	NARAINA	STATE VS RAGHUBIR DEVI	20/05/99	CONVICTED
803	803	623/83	KALKAJI	STATE VS SHANKER	28/09/99	ACQUITTED
804	804	69/96	DABRI	STATE VS SHARDA DEVI	09/03/99	CONVICTED
805	805	390/97	V.KUNJ	STATE VS KAMLESH	08/01/99	ACQUITTED
806	806	160/90	AMB NAGAR	STATE VS MEER PAL	08/01/99	CONVICTED
807	807	732/97	LAJPAT NAGAR	STATE VS IRSHAD	14/01/99	CONVICTED
808	808	38/98	N.GRH	STATE VS BILLU	14/01/99	ACQUITTED

809	809	183/98	DABRI	STATE VS SHANKER LAL	14/01/99	ACQUITTED	
810	810	320/98	R.K PURAM	STATE VS PARVEEN KUMAR	15/01/99	REMANDED BACK	
811	811	190/87	G.KAILASH	STATE VS VIJAY KUMAR	15/01/99	ACQUITTED	
812	812	642/97	V.KUNJ	STATE VS BASR	22/01/99	ACQUITTED	
813	813	609/97	N.GRH	STATE VS SUKHBIR	22/01/99	ACQUITTED	
814	814	165/88	T. RD	STATE VS RAMESH	22/01/99	ACQUITTED	
815	815	93/90	V.KUNJ	STATE VS GHARI RAM	30/01/99	P.O	
816	816	38/94	DABRI	STATE VS ANGOORI DEVI	01/03/99	ACQUITTED	
817	817	544/92	KALKAJI	STATE VS RAJU	06/03/99	ACQUITTED	
818	818	300/86	MEHRAULI	STATE VS DHIRAJ SINGH	16/03/99	ACCUSED NO 2&4 ACQUITTED AND ACCUSED NO 3 P.O	
819	819	401/97	KALKAJI	STATE VS MUNNA	17/03/99	ACQUITTED	
820	820	195/92	K.M PUR	STATE VS BABU LAL	22/03/99	ACQUITTED	
821	821	257/93	L.COLONY	STATE VS RAJU	22/03/99	ACQUITTED	
822	822	484/98	OKHLA	STATE VS PREM NATH	23/03/99	ACQUITTED	
823	823	64/96	MAHIPAL PUR	STATE VS DHARAM PAL	24/03/99	ACQUITTED	
824	824	154/95	MAYAPURI	STATE VS KEDAR	26/03/99	ACQUITTED	
825	825	133/97	V.VIHAR	SATE VS DALIP	30/03/99	ACQUITTED	
826	826	378/87	R.K PURAM	STATE VS JAYANT	31/03/99	ACQUITTED	
827	827	678/85	H.KHAS	STATE VS BHUWNESHWAR	01/04/99	ACQUITTED	
828	828	199/93	D.CANTT	STATE VS BABU LAL	03/04/99	ACQUITTED	
829	829	111/98	S.N PURI	STATE VS SHISH PAL	03/04/99	ACQUITTED	
830	830	175/98	INDERPURI	STATE VS RAVI	05/04/99	ACQUITTED	

831	831	36/98	K.M PUR	STATE VS MUKESH	06/04/99	CONVICTED
832	832	605/94	D.CANTT	STATE VS KANNAN DEY	07/04/99	ACQUITTED
833	833	214/96	V.VIHAR	STATE VS RAJ KUMAR	09/04/99	ACQUITTED
834	834	314/92	V.VIHAR	STATE VS JEEL SINGH	15/04/99	ACQUITTED
835	835	320/98	R.K PURAM	STATE VS PANCHAM	21/04/99	REMANDED BACK
836	836	815/97	KALKAJI	STATE VS SAID JAFAR AHMED	30/04/99	CONVICTED
837	837	69/88	L.COLONY	STATE VS RAJINDER SINGH	30/04/99	ACQUITTED
838	838	341/92	DEF COLONY	STATE VS GEETA	04/05/99	ACQUITTED
839	839	388/86	KALKAJI	STATE VS MANOHAR LAL	10/05/99	ACQUITTED
840	840	606/97	AMB NAGAR	STATE VS MOHD RIYAZ	11/05/99	ACQUITTED
841	841	188/88	K.M PUR	STATE VS RAMESH PATRA	15/05/99	P.O
842	842	290/95	V.VIHAR	STATE VS RASHID ALI	17/05/99	ACQUITTED
843	843	260/88	LAJPAT NAGAR	STATE VS RAJU YADAV	22/05/99	ACQUITTED
844	844	222/96	R.K PURAM	STATE VS AVTAR SINGH	22/05/99	P.O
845	845	14/98	H.N DEEN	STATE VS JAYANTI	25/05/99	P.O
846	846	33/88	K.M PUR	STATE VS INDER PAL	27/05/99	ACQUITTED
847	847	163/98	MEHRAULI	STATE VS ARVIND	02/02/99	ACQUITTED
848	848	682/96	O.I AREA	STATE VS PARDEEP GUPTA	03/02/99	ACQUITTED
849	849	121/95	D.CANTT	STATE VS MAHIPAL SINGH	04/02/99	ACQUITTED
850	850	283/97	L.COLONY	STATE VS AKIL	06/02/99	P.O
851	851	870/96	R.K PURAM	STATE VS IQBAL	22/02/99	ACQUITTED
852	852	361/91	A.NGR	STATE VS SUKHRAM	24/02/99	ACQUITTED

853	853	323/97	KALKAJI	STATE VS HANIF	26/02/99	ACQUITTED
854	854	100/95	K.M PUR	STATE VS KAMLESH	27/02/99	ACQUITTED
855	855	941/97	KALKAJI	STATE VS GANGA RAM	11/08/99	ACQUITTED
856	856	21/99	NARIANA	STATE VS ANIL KUMAR	16/08/99	REMANDED BACK
857	857	70/91	OKHLA	STATE VS BHAGI LAL	18/08/99	ACQUITTED
858	858	70/90	S.N PURI	STATE VS RAJINDER SINGH	23/08/99	ACQUITTED
859	859	860/98	S.N PURI	STATE VS VINOD	27/08/99	ACQUITTED
860	860	415/97	A.NGR	STATE VS SUKHBIR SINGH	07/09/99	REMANDED TO LD. ACMM
861	861	1/99	KAPASHERA	STATE VS ASHISH	15/09/99	ACQUITTED
862	862	207/94	MAYAPURI	STATE VS RAKESH KUMAR	23/09/99	ACQUITTED
863	863	317/93	B. PUR	STATE VS KIRPAL SINGH	18/08/99	ACQUITTED
864	864	292/92	O.I AREA	STATE VS VIRENDER	08/10/99	ACQUITTED
865	865	256/97	S.N PURI	STATE VS MAHESH	13/10/99	ACQUITTED
866	866	597/98	O.I AREA	STATE VS VINOD	15/10/99	REMANDED BACK
867	867	281/97	V.KUNJ	STATE VS TARA CHAND	25/10/99	ACQUITTED
868	868	708/98	O.I AREA	STATE VS FIDU HUSSAIN	26/10/99	ACQUITTED
869	869	643/98	M.MARG	STATE VS SUKRA	28/10/99	ACQUITTED
870	870	151/94	LAJPAT NAGAR	STATE VS ANIL KUMAR	30/10/99	ACQUITTED
871	871	600/96	B. PUR	STATE VS AMOD JHA	06/11/99	P.O
872	872	SC-4/97		CBN VS CHANDAN DEV	16/10/99	CONVICTED
873	873	610/85	DEF COLONY	STATE VS NAND KISHORED	27/01/99	ACQUITTED
874	874	441/96	O.I AREA	STATE VS RAJESHWARI	01/03/99	ACQUITTED

875	875	102/90	H.KHAS	STATE VS RAJBIR	17/04/99	ACQUITTED
876	876	164/90	H.KHAS	STATE VS HARI OM	17/04/99	ACQUITTED
877	877	165/90	H.KHAS	STATE VS RAJBIR	17/04/99	ACQUITTED
878	878	166/90	H.KHAS	STATE VS JHUBRI	17/04/99	ACQUITTED
879	879	438/97	MALVIYA NAGAR	STATE VS IMMANUDDIN	21/04/99	ACQUITTED
880	880	249/94	MALVIYA NAGAR	STATE VS GURCHARAN KUMAR	15/05/99	ACQUITTED
881	881	371/97	H.N DEEN	STATE VS ATAUL REHMAN	08/10/99	REMANDED BACK
882	882	535/90	SEELAM PUR	STATE VS RAJESH KUMAR	29/10/99	ACQUITTED
883	883	100/95	DABRI	STATE VS RAJENDER SINGH	06/12/99	ACQUITTED
884	884	401/97	NARIANA	STATE VS KULDEEP SINGH	10/12/99	ACQUITTED
885	885	610/98	C.P	STATE VS AABID	30/04/99	ACQUITTED
886	886	381/97	L.COLONY	STATE VS ZAKIR	19/05/99	ACQUITTED
887	887	438/97	B. PUR	STATE VS PREM KUMAR	29/05/99	ABATED
888	888	328/97	H.KHAS	STATE VS RAKESH KUMAR	02/08/99	ACQUITTED
889	889	488/95	B. PUR	STATE VS JAVED ALAM	02/08/99	ACQUITTED
890	890	341/97	H.N DEEN	STATE VS KARAN SINGH	02/08/99	ACQUITTED
891	891	158/97	DABRI	STATE VS RAM KISHAN	03/08/99	ACQUITTED
892	892	67/98	MALVIYA NAGAR	STATE VS BHAGWAT SHARMA	03/08/99	ACQUITTED
893	893	577/97	N.GRH	STATE VS SUNIL YADAV	03/08/99	ACQUITTED
894	894	544/97	KALKAJI	STATE VS GIRDHARI	04/08/99	ACQUITTED
895	895	545/97	KALKAJI	STATE VS GIRDHARI	04/08/99	ACQUITTED
896	896	824/96	S.N PURI	STATE VS SUNIL	04/08/99	ACQUITTED

897	897	446/96	G.KAILASH	STATE VS VIJAY KUMAR	05/08/99	ACQUITTED
898	898	16/95	O.I AREA	STATE VS PANKAJ SHARMA	05/08/99	CONVICTED
899	899	104/98	M.MARG	STATE VS ANIL	06/08/99	ACQUITTED
900	900	309/97	MEHRAULI	STATE VS ZOHAR SINGH	07/08/99	ACQUITTED
901	901	29/98	MEHRAULI	STATE VS CHANDER	20/08/99	ACQUITTED
902	902	638/97	AMB NAGAR	STATE VS KAMAL	01/09/99	ACQUITTED
903	903	71/97	PARLIAMENT STREET	STATE VS SURESH KUMAR	02/09/99	ACQUITTED
904	904	415/95	H.KHAS	STATE VS MOHD HUSSAIN	02/09/99	ACQUITTED
905	905	750/96	N.GRH	STATE VS HARKESH	04/09/99	ACQUITTED
906	906	122/97	O.I AREA	STATE VS URMILA	07/09/99	ACQUITTED
907	907	762/94	S.N PURI	STATE VS BHIM SINGH	07/09/99	ACQUITTED
908	908	184/96	DABRI	STATE VS MANOJ KUMAR	10/09/99	ACQUITTED
909	909	173/97	AMB NAGAR	STATE VS CHAIN SINGH	10/09/99	ACQUITTED
910	910	476/97	S.NAGAR	STATE VS AJAY	14/09/99	ACQUITTED
911	911	549/97	K.M PUR	STATE VS PRAMOD	18/09/99	ACQUITTED
912	912	196/97	M. MRG	STATE VS DEEPAK JOHAR	20/09/99	ACQUITTED
913	913	593/96	B.PUR	STATE VS BHULA RAM	23/09/99	ACQUITTED
914	914	103/97	INDERPURI	STATE VS SUNIL	27/10/99	P.O U/S 299 CRPC
915	915	251/96	MEHRAULI	STATE VS YASIN	03/11/99	CONVICTED
916	916	439/97	AMB NAGAR	STATE VS SURESH	01/12/99	ACQUITTED
917	917	177/97	MANDIR MARG	STATE VS VIJAY	02/12/99	ACQUITTED
918	918	70/96	H.N DEEN	STATE VS VEREDNER	03/12/99	ACQUITTED

919	919	223/93	DABRI	STATE VS PARMANAND	03/12/99	ACQUITTED
920	920	168/97	V.VIHAR	STATE VS PARAMJIT SINGH	04/12/99	P.O U/S 299 CRPC
921	921	6/96	J.P KALAN	STATE VS PARVEEN KUMAR	04/12/99	ACQUITTED
922	922	42/97	DABRI	STATE VS ANIL YADAV	04/12/99	ACQUITTED
923	923	274/97	M.NAGAR	STATE VS RANDHIR	06/12/99	ACQUITTED
924	924	86/95	S.N PURI	STATE VS ABBAS AHMED	09/12/99	ACQUITTED
925	925	319/98	SAROJINI NAGAR	STATE VS SHIV NARAIN	03/12/99	ACQUITTED
926	926	428/96	SAROJINI NAGAR	STATE VS R.L ARORA	13/09/99	CONVICTED
927	927	416/94	R.K PURAM	STATE VS SATYA PRAKASH	29/01/99	CONVICTED
928	928	47/90	C.PURI	STATE VS DEVENDER	30/01/99	CONVICTED
929	929	160/94	MAYAPURI	STATE VS SHEETLA	27/02/99	ACCUSED NO 1 & 2 ARE CONVICTED ACCUSED NO 3 TO 5 ARE ACQUITTED
930	930	S.C- 448/97		CUSTOM VS LEO SANDE	05/10/99	CONVICTED
931	931	104/97	J.P KALAN	STATE VS DHARAM PAL	13/01/99	CONVICTED
932	932	SC- 128/97	TILAK MARG	PUBLIC PROSECUTOR VS ROHITESHWAR KUMAR	26/10/99	P.O
933	933	17/86	A.NGR	STATE VS RAM PHOL	23/02/99	CONVICTED
934	934	403/97	BADAR PUR	STATE VS PREM	16/12/99	CONVICTED
935	935	177/85	S.N PURI	STATE VS CHOTTEY LAL	02/12/99	ACQUITTED
936	936	430/92	LAJPAT NAGAR	STATE VS GOPAL	06/12/99	ACQUITTED
937	937	S.C- 169/03	V.KUNJ	STATE VS NIZAR MOHD	08/03/99	CONVICTED
938	938	207/94	O.I AREA	STATE VS SUBHASH SINGH	30/08/99	CONVICTED
939	939	148/94	H.N DEEN	STATE VS PRATAP	15/10/99	CONVICTED
940	940	172/92	PARLIAMENT STREET	STATE VS VITHAN DEVI	17/09/99	CONVICTED

941	941	50/96	V.KUNJ	STATE VS SANTOSH KUMAR	03/12/99	ACQUITTED
942	942	81/96	MAHIPAL PUR	STATE VS RANJEET SAHA	05/11/99	CONVICTED
943	943	494/97	AMB NAGAR	STATE VS MD. SHAHID	20/07/99	CONVICTED
944	944	684/97	KALKAJI	STATE VS PA...	12/10/99	CONVICTED
945	945	316/91	H.KHAS	STATE VS KRIPAL SINGH	28/01/99	ACQUITTED
946	946	128/92	MALVIYA NAGAR	STATE VS SURINDER	18/03/99	CONVICTED
947	947	362/98	DABRI	STATE VS RAJ KUMAR	06/09/99	CONVICTED
948	948	47/98	D.CANTT	STATE VS OM PRAKASH	22/05/99	CONVICTED
949	949	81/89	SC- H.N DEEN	STATE VS KARAN SINGH	23/05/99	CONVICTED
950	950	5/57	MEHRAULI	STATE VS DEVENDER SINGH	22/05/99	CONVICTED
951	951	131/89	MALVIYA NAGAR	STATE VS YOGESH	09/04/99	CONVICTED
952	952	460/91	R.K PURAM	STATE VS BIR SINGH	26/05/99	PROBATION
953	953	604/95	DABRI	STATE VS SUMIT YADAV	27/10/99	CONVICTED
954	954	242/92	V.NAGAR	STATE VS NARESH	06/05/99	CONVICTED
955	955	530/97	V.KUNJ	STATE VS ABHAY RAJ	22/09/99	CONVICTED
956	956	443/88	C.P	STATE VS SOON PRAKASH	29/07/99	CONVICTED
957	957	321/88	MALVIYA NAGAR	STATE VS TRILOK CHANDER	27/03/99	CONVICTED
958	958	656/96	K.M PUR	STATE VS DEEPAK CHADHA	27/02/99	CONVICTED
959	959	235/98	M.MARG	STATE VS BALESHWAR DASS	24/07/99	CONVICTED
960	960	95/96	D.CANTT	STATE VS ROHTASH	29/04/99	CONVICTED
961	961	491/93	AMB NAGAR	STATE VS ASGAR	08/10/99	CONVICTED
962	962	12/89	TILAK MARG	STATE VS MOHD IMRAN KHAN	31/05/99	CONVICTED

963	963	225/84	V.VIHAR	STATE VS AUSTICE DILAWAR	10/09/99	CONVICTED
964	964	422/97	N.GRH	STATE VS RAM SINGH	14/09/99	CONVICTED

MS

I have made 964 entry.

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Annexure 'E'

Session-2000

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Sheet1

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IN THE COURT OF SH GP THEREJA ASJ NEW DELHI						
S.NO	G.No.	FIR NO.	PS	TITLE	DOD	DECIDED AS
1	1	149/98	DABRI	HIRO @HIRA	04/01/00	CONVICTED
2	2	464/96	K.M.PUR	SHIV KR. ETC.	07/01/00	ACQUITTED
3	3	36/94	V.VIHAR	SUNIL KR. ETC.	11/01/00	ACQUITTED
4	4	132/99	S.N PURI	ROHTASH	13/01/00	ACQUITTED
5	5	285/98	O.I.A	ANIL KR.	17/01/00	ACQUITTED
6	6	615/98	NAJAFGARH	SATISH KR. SHARMA	17/01/00	DISCHARGE
7	7	262/97	V.VIHAR	HARI PRAKASH ETC.	18/01/00	QUASHED
8	8	229/95	MANDIR MARG	ROBIN ETC.	20/01/00	ACQUITTED
9	9	505/99	S.N PURI	MRS. MOLLY JOSE	22/01/00	DISCHARGE
10	10	396/96	MEHRAULI	JAI PRAKASH ETC.	22/01/00	REMANDED
11	11	54/98	MAYA PURI	DHAYAN SINGH ETC.	24/01/00	REMANDED
12	12	109/98	V.VIHAR	JAI KARAN	28/01/00	CONVICTED
13	13	631/98	NAJAFGARH	RAMESH	31/01/00	ACQUITTED
14	14	328/93	MEHRAULI	DEEPAK SHARMA ETC.	05/02/00	DISCHARGE
15	15	128/99	N.F. COLONY	ATEEQE-UR-REHMAN	01/02/00	CONVICTED
16	16	250/98	V.VIHAR	MAHESH KR. ETC. (ATTACHED PART II, PAGE 1 to 25, Misc. File)	07/02/00	ACQUITTED
17	17	1275/97	S.N PURI	REHAN ABID	09/02/00	ACQUITTED
18	18	501/98	DABRI	PRABHU NATH	11/02/00	ACQUITTED
19	19	424/96	O.I.A	RAM SINGH ETC.	21/02/00	ACQUITTED
20	20	437/98	DABRI	RAJAN SEN GUPTA	21/02/00	CONVICTED
21	21	346/98	AMB NAGAR	SUNDER SINGH ETC	22/02/00	ACQUITTED
22	22	618/98	O.I.A	BACCHHU SINGH ETC	25/02/00	ACQUITTED
23	23	268/93	O.I.A	RAM PRASHAD ETC	01/03/00	CONVICTED
24	24	613/96	DABRI	JITENDER ETC (ATTACHED DOC PAGES 1 TO 124 & 1 DIARY)	08/03/00	DISCHARGE
26	26	287/98	NARAINA	DHARAM NATH ETC	04/04/00	ACQUITTED
27	27	63/99	SAROJANI NAGAR	B.A. KRISHNA RAO	01/05/00	ACQUITTED
28	28	229/98	I.G.I AIRPORT	SANTOSH KUMAR SINGH	01/05/00	ACQUITTED
29	29	225/99	VIVEK VIHAR	RAJESH PANWAR	02/05/00	ACQUITTED
30	30	630/99	KALKAJI	AKHILESH	04/05/00	REMANDED BACK IN TRIAL COURT -
31	31	239/96	KALKAJI	BALJEET SINGH ETC	04/05/00	REMANDED BACK IN TRIAL COURT
32	32	425/98	DABRI	KAILASH ETC	08/05/00	REMANDED
33	33	387/97	K.M.PUR	SUBROTO DASS	08/05/00	REMANDED
34	34	47/99	DABRI	NARENDER BILLU	09/05/00	ACQUITTED
35	35	227/95	T ROAD	BALWANT SINGH	09/05/00	ACQUITTED
36	36	36/98	NAJAFGARH	JAI KARAN	09/05/00	ACQUITTED
37	37	1047/98	KALKAJI	SURESH	27/05/00	CONVICTED
38	38	05/99	O.I.A	SHAFIQ ETC	16/05/00	ACQUITTED
39	39	611/99	N. F. COLONY	SHEESH PAL ETC	19/05/00	REMANDED
40	40	892/98	S.N PURI	MOHINDER SINGH NAGI	30/05/00	REMANDED BACK IN TRIAL COURT

IN THE COURT OF SH S. C. MITTAL, ASJ NEW DELHI						
41	41	104/99	VASANT KUNJ	VIVEK KUMAR @ VICKY	03/01/00	ACQUITTED
42	42	422/98	R.K PURAM	RAM SWAROOP ETC	01/02/00	ACQUITTED
43	43	714/98	O.I.A	RAMESH ETC	01/02/00	ACQUITTED
44	44	146/99	O.I.A	SUNIL KR.	02/02/00	ACQUITTED
45	45	185/98	R.K PURAM	DIWAN CHAND (ATTACHED SUPPLEMENTARY CHALLAN S.C. 160/99, FIR-185/98, P.S. R. K. PURAM, STATE V. KISHAN SHARMA (PAGES 1/123) U/s 376/366/363 IPC	02/02/00	ACQUITTED
46	46	538/98	DELHI CANTT	SATBIR ETC	02/02/00	ACQUITTED
47	47	186/99	DABRI	ASHOK KUMAR	03/02/00	ACQUITTED
48	48	85/97	LAJ.NAGER	NARAIN DASS BAJAJ ETC	04/02/00	ACQUITTED
49	49	58/99	AMB NAGAR	VIJAY & ORS.	05/02/00	ACQUITTED
50	50	310/99	SARITA VIHAR	DHARAMVIR	05/02/00	ACQUITTED
51	51	159/93	A.NAGAR	KALYAN SINGH	07/02/00	ACQUITTED
52	52	78/99	O.I.A	SURENDER @ SONU	08/02/00	ACQUITTED
53	53	842/96	S.N PURI	NARESH DUTT	16/02/00	ACQUITTED
54	54	205/98	DABRI	JITENDER ETC (ATTACHED PART II FROM PAGES 375 TO 499)	18/02/00	ACQUITTED
55	55	219/98	K.M.PUR	LALU	01/03/00	ACQUITTED
56	56	1005/97	S.N PURI	SHIRAJ KHAN ETC (ATTACHED FILE PART B PAGES 1-573)	02/03/00	ACQUITTED
57	57	205/89	A.NAGAR	JAGDISH ETC (ATTACHED PART II PAGES 151-681)	03/03/00	ACQUITTED
58	58	559/99	DABRI	PANKAJ @ TULSI	07/03/00	ACQUITTED
59	59	403/98	PARLIAMENT STREET	GOPAL SHARMA	08/03/00	ACQUITTED
60	60	559/97	NAJAFGARH	SHAMSHER SINGH	09/03/00	ACQUITTED
61	61	780/97	LAJ.NAGER	PANKAJ @ KALIA	10/03/00	ACQUITTED
62	62	84/99	KAPASHERA	RAJESH KUMAR	13/03/00	ACQUITTED
63	63	480/98	A.NAGAR	RAM GOPAL ETC	13/03/00	ACQUITTED
64	64	128/98	SAROJANI NAGAR	NAWAB @ CHOTTA ETC	16/03/00	ACQUITTED
65	65	44/99	S VIHAR	SHIV SINGH @SHIVA ETC	22/03/00	ACQUITTED
66	66	288/98	A.NAGAR	SHISHU PAL	29/03/00	ACQUITTED
IN THE COURT OF SH B. S. MATHUR ASJ NEW DELHI						
67	67	798/96	A.NAGAR	SANJAY KUMAR ETC	15/01/00	ACQUITTED
68	68	649/99	CONNAUGHT PLACE	DEEN DAYAL ETC	17/01/00	CONVICTED
69	69	459/99	M. MARG	RAJENDER	18/01/00	CONVICTED
70	70	501/99	CONNAUGHT PLACE	OM PARKASH ETC	20/01/00	CONVICTED
71	71	639/97	OIA	MADHAV MANDAL	21/01/00	ACQUITTED
72	72	718/95	MALVIYA NAGER	ASHOK KUMAR ETC	22/01/00	ACQUITTED
73	73	49/97	KALKAJI	MOHD. INAM	27/01/00	CONVICTED
74	74	556/99	CONNAUGHT PLACE	MANOJ KUMAR ETC	24/01/00	CONVICTED
75	75	296/99	M. MARG	RAM DAYAL	02/02/00	ACQUITTED
76	76	147/99	M. MARG	MUKESH KUMAR SHARMA	03/02/00	ACQUITTED
77	77	526/99	DABRI	VIKRAM	08/02/00	ACQUITTED
78	78	422/99	M. MARG	TARSEM	21/02/00	DISCHARGE

79	79	126/93	H. KHAS	BALVINDER ETC	21/02/00	ACQUITTED
80	80	583/94	KALKAJI	TRIPATHI NARAIN	23/02/00	ACQUITTED
81	81	582/94	KALKAJI	ISHWAR DUTT SHARMA ETC	23/02/00	ACQUITTED
82	82	76/99	M. MARG	BHANWAR SINGH	25/02/00	ACQUITTED
83	83	269/99	M. MARG	JAI KISHAN	26/02/00	ACQUITTED
84	84	562/97	DABRI	SURENDER SHARMA ETC	02/03/00	ACQUITTED
85	85	457/99	M. MARG	PAPPU	03/03/00	CONVICTED ON CHARGE
86	86	110/99	CHANAKYA PURI	AZIM	06/03/00	ACQUITTED
87	87	96/98	NAJAFGARH	KHAJAN SINGH	13/03/00	ACQUITTED
88	88	430/93	LAJ.NAGER	BHAGWAN SINGH	14/03/00	ACQUITTED
IN THE COURT OF MS. I. K. KOCHHAR ADJ NEW DELHI						
89	89	330/93	S.N PURI	PARMINDER KUMAR	04/01/00	ABATED
90	90	428/93	KALKAJI	RAJESH @ RAJU ETC	04/01/00	ACQUITTED
91	91	9/93	A.NAGAR	AAN SINGH	06/01/00	ACQUITTED
92	92	506/98	MALVIYA NAGER	SANJAY KUMAR	06/01/00	ACQUITTED
93	93	791/96	S.N PURI	MOHD. ALI GAURI ETC	06/01/00	ACQUITTED
94	94	450/92	DELHI CANTT	HAMID ALI	07/01/00	ACQUITTED
95	95	42/91	BADAR PUR	BALDEV SINGH	10/01/00	P.O.
96	96			CUSTOMS V. BISHNU PRASHAD	18/01/00	CONVICTED
97	97	177/93	A.NAGAR	MANOHAR SINGH	12/01/00	ACQUITTED
98	98	82/96	MEHRAULI	MOHD. RAHIM ETC	14/01/00	ACQUITTED
99	99	212/95	VINAY NAGAR	RAJBIR SINGH ETC	14/01/00	ACQUITTED
100	100			HAMAZASAB GHORGHINIAN	14/01/00	CONVICTED
101	101			CBI V. OM PAL	20/01/00	CONVICTED
102	102	675/96	O.I.A	RAJENDER SINGH	21/01/00	ACQUITTED
IN THE COURT OF SH. I.S. MEHTA ASJ ND						
103	103	760/95	A.NAGAR	VED PRABASH ETC	21/01/00	ACQUITTED
104	104	189/97	DABRI	MOHAN SHARMA	21/02/00	CONVICTED
105	105	85/96	O.I.A	SURESH SINGH ETC	28/02/00	ACQUITTED
106	106	849/96	DEFENCE COLONY	ASHRAT KHAN CHOUDHARY	13/03/00	ACQUITTED
IN THE COURT OF MS. SHARDA AGARWAL ASJ ND						
107	107	170/94	VASANT VIHAR	ANIL KUMAR	17/01/00	COST OF PROCEEDINGS
108	108	141/99	VASANT KUNJ	RAJEEV KUMAR	03/03/00	ACQUITTED
109	109	493/94	VINAY NAGAR	RAJENDER KUMAR	10/02/00	COST
110	110	575/97	BADAR PUR	ARVIND	18/02/00	CONVICTED
111	111	467/95	SAROJANI NAGAR	SATISH KUMAR ETC	08/03/00	ACQUITTED
112	112	4/95	H. KHAS	UMESH MITTAL	08/03/00	COST OF PROCEEDINGS
113	113	554/94	CONNAUGHT PLACE	RAJNESH BEHL ETC	10/03/00	CONVICTED
114	114	121/86	MEHRAULI	RAM SINGH	18/03/00	COST IMPOSED
115	115	379/91	DELHI CANTT	AMARDEEP SINGH	22/03/00	ACQUITTED
IN THE COURT OF SH. S. GAUR ASJ ND						
116	116	348/98	MEHRAULI	GANGA RAM	06/01/00	ACQUITTED
117	117	408/95	A.NAGAR	ANIL SINGH & ORS	10/01/00	ACQUITTED
118	118	308/99	A.NAGAR	LILU	11/01/00	ACQUITTED

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119	119	882/98	O.I.A	FAKRUDDIN KHAN ETC	12/01/00	ACQUITTED
120	120	50/99	S.VIHAR	MOHD. ISLAM	17/01/00	ACQUITTED
121	121	419/98	V.VIHAR	BHUVAN CHAND & ORS	17/01/00	ACQUITTED
122	122	60/92	CHANAKYA PURI	CHOEGYOL ETC.	27/01/00	CONVICTED
123	123	249/90	KALKAJI	RAM BABU	28/01/00	PROBATION
124	124	320/99	S VIHAR	DHARMENDER	29/01/00	ACQUITTED
125	125	477/98	MEHRAULI	SATBIR KHATANA ETC.	05/02/00	ACQUITTED
126	126	746/96	NAJAFGARH	PAWAN KUMAR	08/02/00	ACQUITTED
127	127	147/99	O.I.A	HANIF ETC	09/02/00	ACQUITTED
128	128	580/96	VASANT KUNJ	JAI BHAGWAN & ORS	10/02/00	ACQUITTED
129	129	41/99	NAJAFGARH	SHIV DASS ETC	15/02/00	ACQUITTED
130	130	774/96	H. KHAS	SURESH KUMAR	15/02/00	ACQUITTED
131	131	493/98	VASANT KUNJ	RAM BAHADUR ETC	18/02/00	ACQUITTED
132	132	490/98	NAJAFGARH	KHAJAN ETC	19/02/00	ACQUITTED
133	133	79/96	V.VIHAR	SURESH KUMAR	19/02/00	P.O.
134	134	152/94	LODHI COLONY	HABIB MUSTAFA	21/02/00	ACQUITTED
135	135	169/89	R.K PURAM	KULDIP SINGH	21/02/00	CONVICTED
136	136	139/99	DELHI CANTT	NAYAK K. B. SANGHA ETC	28/02/00	REMANDED TO ARMY AUTH.
137	137	494/96	LODHI COLONY	ASAD KHAN & ORS.	01/03/00	ACQUITTED
138	138	4/99	DABRI	RANJIT PAHARI	13/03/00	ACQUITTED
139	139	316/98	NARAINA	SANT RAM	22/03/00	ACQUITTED
140	140	336/96	MEHRAULI	RAM DEV ETC.	27/03/00	ACQUITTED
141	141	371/95	MEHRAULI	JASWANT SINGH ETC	27/03/00	ACQUITTED
142	142	425/99	O.I.A	JUGNU & ORS	28/03/00	ACQUITTED
143	143	551/90	S.N PURI	KALEEMUDDIN	29/03/00	ACQUITTED
IN THE COURT OF SH. P. K. BHASIN ASJ ND						
144	144	388/97	MALVIYA NAGER	SALOJIA DEVI	10/01/00	ACQUITTED
145	145	113/92	CHANAKYA PURI	KISHAN PAL MALIK	18/01/00	ACQUITTED
146	146	141/90	VASANT KUNJ	ATTAR SINGH	24/01/00	ACQUITTED
147	147	129/90	VASANT KUNJ	SAJJAN KUMAR	24/01/00	ACQUITTED
148	148	255/91	VASANT KUNJ	HOSHIAR SINGH	24/01/00	ACQUITTED
149	149	157/99	S VIHAR	SURINDER @ SONU ETC	25/01/00	ACQUITTED
150	150	640/97	DABRI	RAI SINGH	15/02/00	ACQUITTED
151	151	380/95	KALKAJI	SARFUDDIN ETC	16/02/00	ACQUITTED
152	152	332/93	A.NAGAR	RAVINDER	24/02/00	ACQUITTED
153	153	94/98	JAFARPUR KALAN	RAJ KUMAR ETC	29/02/00	ACQUITTED
IN THE COURT OF MS. I. K. KOCHHAR, ASJ ND						
154	154	149/96	MAHIPAL PUR	NAVAL KISHORE ETC.	01/02/00	ACQUITTED
155	155	382/97	A.NAGAR	JASBIR SINGH	02/02/00	ACQUITTED
156	156	66/92	BADAR PUR	SHARIF KHAN	03/02/00	ACQUITTED
157	157	86/97	H.N. DIN	RAIS AHMED ETC	04/02/00	ACQUITTED
158	158			CUSTOM V. PETER ALEXENDER	05/02/00	ACQUITTED
159	159	675/96	KALKAJI	ALI HASSAN	07/02/00	ACQUITTED
160	160	523/94	MALVIYA NAGER	KARAMBIR SINGH	08/02/00	P.O.
161	161	730/97	H. KHAS	VINOD KUMAR	09/02/00	ACQUITTED
162	162	1190/96	S.N PURI	KISHAN	10/02/00	ACQUITTED

163	163			CUSTOM V. FRANCIS AMELI	10/02/00	P.O.
164	164	252/93	DABRI	PAPPU	11/02/00	ACQUITTED
165	165			JASWANT KUMAR	14/02/00	ACQUITTED
166	166	01/98	KAMLA MARKET	MOHD. HANIF	15/02/00	ACQUITTED
167	167	296/89	A.NAGAR	HARISH CHAND ETC.	17/02/00	CONVICTED
168	168	115/96	SAROJANI NAGAR	SALEEM	28/02/00	P.O.
IN THE COURT OF MS. MAMTA SEHGAL, ASJ ND						
169	169	590/99	DEFENCE COLONY	SANJAY SAINI	02/02/00	ACQUITTED
170	170	690/98	M. MARG	SANJAY KUMAR	02/02/00	ACQUITTED
171	171	300/99	DABRI	SUBHASH	14/02/00	ACQUITTED
172	172	559/94	DEFENCE COLONY	VINOD KUMAR	28/03/00	P.O.
IN THE COURT OF MS I.K KOCHAR ASJ NEW DELHI						
173	173	793/85	H. KHAS	ASHOK KUMAR ETC.	18/01/00	ACQUITTED
174	174	275/94	H.N. DIN	PREM PRAKASH ETC.	02/03/00	QUASHED
175	175			CBI VS. RAKESH ETC.	07/03/00	CONVICTED
176	176	124/97	NAJAFGARH	MOHINDER SINGH	07/03/00	ACQUITTED
177	177	174/97	INDERPURI	KAILASH	10/03/00	ACQUITTED
178	178	1199/84	KALKAJI	NANEHEY ETC.	13/03/00	ACQUITTED
179	179	456/96	NARAINA	SANJAY	15/03/00	CONVICTED
180	180	283/98	O.I.A	ASHOK KR.	16/03/00	ACQUITTED
181	181	139/95	MAYA PURI	KISHORI LAL ETC.	21/03/00	ACQUITTED
182	182	87/91	H.N. DIN	BUNTY	24/03/00	ACQUITTED
183	183	86/91	H.N. DIN	INDER PAL ETC.	24/03/00	ACQUITTED
IN THE COURT OF MS. MAMTA SEHGAL ASJ NEW DELHI						
184	184	44/90	H.N. DIN	LACHI RAM	05/02/00	ACQUITTED
IN THE COURT OF SH. SUNIL GAUR ASJ NEW DELHI						
185	185	95/99	V.VIHAR	SATBIR SINGH	02/02/00	PROBATION
186	186	176/98	AMB. NAGAR	MANGAL SINGH ETC.	03/04/00	ACQUITTED
187	187	658/97	O.I.A	SHAMSHER	06/04/00	ACQUITTED
188	188	470/96	G.KAILASH	VIJAY KUMAR ETC.	08/04/00	ACQUITTED
189	189	287/97	O.I.A	NASRUDDIN @MUNNA	24/04/00	ACQUITTED
190	190	139/99	H.N. DIN	TASSARWAR ALI ETC.	25/04/00	ACQUITTED
			D.COLONY	SUMER AND KAILASH	26/04/00	SUMER P.O., KAILASH ACQUITTED
191	191	285/97				
192	192	31/99	AMB. NAGAR	RASHID ETC.	02/05/00	ACQUITTED
193	193	585/99	AMB. NAGAR	MAHA SINGH ETC.	08/05/00	ACQUITTED
194	194	526/92	AMB. NAGAR	AVINASH @SUMAN	09/05/00	ACQUITTED
195	195	4/99	S.N. PURI	MOHD. SAHID	22/05/00	CONVICTED
196	196	656/99	MEHRAULI	RAJ KR. @RAJU	23/05/00	ACQUITTED
197	197	31/99	K.M.PUR	SUBHASH ETC.	23/05/00	CONVICTED
198	198	1033/98	CONNAUGHT PLACE	HANS RAJ	24/05/00	P.O.
199	199	419/98	AMB NAGAR	IQBAL AND RADHEY SHYAM	25/05/00	ACQUITTED
200	200	279/99	H.N. DIN	ANIL @MURLIWALA	26/05/00	ACQUITTED
201	201	125/98	PARLIAMENT STREET	PARIMAL KR. SINGH	29/05/00	ACQUITTED
202	202	226/98	INDERPURI	RAKESH KR. ETC.	12/05/00	ACQUITTED

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IN THE COURT OF SH. G.P. THEREJA ASJ NEW DELHI						
203	203	439/94	MANDIR MARG	MOHD. HABIMEH	31/01/00	1 CONVICTED, 2 to 4 ACQUITTAL
IN THE COURT OF SH S.C. MITTAL ASJ NEW DELHI						
204	204	754/98	DABRI	SAHJOY	01/04/00	ACQUITTED
		739/98		VINOD ETC.	01/04/00	ACQUITTED
205	205		DABRI			
206	206	203/97	N.GARH	KULDIP @CHHATA	03/04/00	ACQUITTED
207	207	59/99	C.R. PARK	ARIF @BABU	03/04/00	ACQUITTED
208	208	42/99	AMB NAGAR	VIJAY	04/04/00	ACQUITTED
209	209	89/97	VASANT KUNJ	KANWARPAL ETC.	20/04/00	ACQUITTED
210	210	90/97	VASANT KUNJ	AZAD SINGH ETC.	20/04/00	ACQUITTED
211	211	266/98	V.VIHAR	GOVIND	28/04/00	CONVICTED
212	212	691/96	DABRI	R.S. SHUKLA	27/04/00	ACQUITTED
213	213	729/97	BADAR PUR	SHAKIL ETC.	29/04/00	ACQUITTED
214	214	50/98	JP KALAN	RAM SINGH ETC.	03/05/00	ACQUITTED
215	215	335/99	SAROJINI NAGAR	MOHD. RIZWAN	03/05/00	DISCHARGED, QUASHED
		200/97		RAMBIR ETC.	06/05/00	ACQUITTED
216	216		DABRI			
217	217	953/97	H. KHAS	RISHI PAL	10/05/00	ACQUITTED
218	218	662/98	BADAR PUR	SIRAJUDDIN	10/05/00	ACQUITTED
219	219	250/96	MEHRAULI	MOHD. TAYYAB ETC.	12/05/00	ACQUITTED
220	220	8/99	O.I.A	BHALLU	13/05/00	ACQUITTED
221	221	363/98	N.GARH	KISHAN PAL ETC.	19/05/00	ACQUITTED
222	222	154/98	V.KUNJ	BALDEV MEHTA ETC.	22/05/00	ACQUITTED
223	223	151/98	V.KUNJ	KISHAN LAL	22/05/00	ACQUITTED
224	224	237/98	V.VIHAR	VASHISHT UPADHAYAY	27/05/00	ACQUITTED
IN THE COURT OF SH. B.S. MATHUR ASJ NEW DELHI						
225	225	288/95	MEHRAULI	RAVINDER SINGH ETC.	05/04/00	ACQUITTED
226	226	171/95	MEHRAULI	RAVINDER ETC.	08/04/00	ACQUITTED
227	227	454/77	KALKAJI	BHOLA	05/04/00	ACQUITTED
228	228	113/92	M. MARG	AMARJEET SINGH ETC.	04/04/00	ACQUITTED
229	229	170/95	MEHRAULI	RAM KARAN	08/04/00	ACQUITTED
		766/96		SHIV PUJARI	30/04/00	CONVICTED
230	230		BADAR PUR			
231	231	78/99	MEHRAULI	AJAY KUMAR ETC.	04/05/00	ACQUITTED
232	232	79/99	MEHRAULI	ANIL KUMAR ETC.	04/05/00	ACQUITTED
233	233	555/97	V.KUNJ	MUKESH ETC.	04/05/00	ACQUITTED
234	234	119/98	S.NAGAR	RANJEET SINGH	05/05/00	ACQUITTED
235	235	509/99	MEHRAULI	PRAMOD	16/05/00	ACQUITTED
			PARLIAMENT STREET	P.K. KRISHNA	17/05/00	ACQUITTED
236	236	124/98				
237	237	882/96	H.KHAS	KAILASH K. PAWAN	26/05/00	CONVICTED
238	238	02/96		MRTP VS. TATA ENGINEERING	19/04/00	SINE DIE
239	239	220/93	R.K PURAM	MOHD. ADIL	07/04/00	CONVICTED

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240	240	103/97	V.VIHAR	SANJAY ETC.	06/05/00	ACQUITTED
241	241	475/98	TILAK MARG	NARENDER SINGH	13/05/00	ACQUITTED
242	242	166/99	BADAR PUR	RAM MILAN	15/05/00	ACQUITTED
243	243	160/99	SANGAM VIHAR	MOHAN	15/05/00	DEATH/ABATED
244	244	358/95	LODHI COLONY	P. SINGH	25/05/00	P.O.
245	245	490/99	M. MARG	PANKAJ	02/06/00	ACQUITTED
IN THE COURT OF SH. I.S. MEHTA ASJ NEW DELHI						
246	246	513/99	NAJAFGARH	RAM SWAROOP	06/04/00	ACQUITTED
		544/95		PARVEEN KUMAR ETC.	26/04/00	ACQUITTED
247	247		H.N. DIN			
248	248	553/95	NAJAFGARH	SUNIL KR.	09/05/00	ACQUITTED
249	249	46/96		DRI VS DC ROYAL	22/05/00	ACQUITTED
250	250	181/94	AMB. NAGAR	YAMIN	23/05/00	ACQUITTED
251	251	54/94	MEHRAULI	DEVENDER KR. ETC.	25/05/00	ACQUITTED
IN THE COURT OF SH. P.K. BHASIN ASJ NEW DELHI						
252	252	51/90	R.K PURAM	HARPAL SINGH	25/01/00	ACQUITTED
253	253	36/90	V. NGR.	NARINDER ETC.	14/02/00	ABATED
254	254	169/89	M.PURI	BALKISHAN ETC.	18/03/00	ACQUITTED
255	255	545/97	V.KUNJ	KISHAN LAL ETC.	03/04/00	ACQUITTED
256	256	1045/97	H.KHAS	YAD RAM	04/04/00	ACQUITTED
257	257	670/96	A.NAGAR	MUKESH ETC.	13/05/00	ACQUITTED
258	258	502/98	O.I.A	AJAY KR. ETC.	17/05/00	ACQUITTED
259	259	553/98	T.MARG	NAND LAL ETC.	17/05/00	ACQUITTED
260	260	145/90	C.R. PARK	SUKHDEV SINGH	20/05/00	ACQUITTED
261	261	533/98	CON. PLACE	KALI CHARAN	23/05/00	ACQUITTED
262	262	65/89	V.VIHAR	RADHEY SHYAM ETC.	24/05/00	ACQUITTED
263	263	64/89	V.VIHAR	JOGINDER SINGH ETC.	24/05/00	ACQUITTED
264	264	17/97	INDERPURI	MAHESH @BHOLA SHANKER ETC.	25/05/00	ACQUITTED
265	265	369/97	H.N. DIN	RAKESH ETC.	26/05/00	ACQUITTED
IN THE COURT OF SH. MAMTA SEHGAL, ASJ NEW DELHI						
266	266	118/95	A.NAGAR	RAJ PAL ETC.	17/05/00	CONVICTED
IN THE COURT OF SH. I.K. KOCHHAR ASJ NEW DELHI						
267	267	172/92	NARAINA	SHALENDER JHA ETC.	01/04/00	7 ACCUSED PO, 13 ACQUITTED
268	268	307/95	VASANT KUNJ	LAXMAN ETC.	04/04/00	ACQUITTED
269	269			CUSTOM VS. ALBERT ANTONIO	03/04/00	ACQUITTED
270	270	407/92	DABRI	NANAK CHAND ETC.	04/04/00	ACQUITTED
271	271	485/92	VINAY NAGAR	RAM UDGAR	05/04/00	ACQUITTED
272	272	410/95	H.N. DIN	RADHEY SHYAM	05/04/00	ACQUITTED
				MUSHIR KHAN ETC.	05/04/00	ACQUITTED
273	273	482/95	O.I.A			
274	274	244/95	DABRI	VEER PAL ETC.	19/04/00	ACQUITTED
275	275	26/87	MEHRAULI	SIYA RAM ETC.	24/04/00	ACQUITTED
276	276	67/98	DELHI CANTT.	TEK CHAND ETC.	25/04/00	ACQUITTED
277	277	61/92	DABRI	TARA CHAND ETC.	01/05/00	ACQUITTED
278	278	489/95	AMB. NAGAR	RAJU	02/05/00	ACQUITTED

279	279	88/93	DABRI	SUBHASH ETC.	04/05/00	ACQUITTED
280	280	91/99	SANGAM VIHAR	PREM NARAIN	10/05/00	ABATED
281	281	733/97	HAUZ KHAS	PARMOD YADAV	11/05/00	ACQUITTED
282	282	43/92	R.K PURAM	SURAJ PAL ETC.	11/05/00	ACQUITTED
283	283	132/98	H.N. DIN	MANOHAR POKHAL	13/05/00	ACQUITTED
284	284	SC 375/97		CBV VS. SATRUGHAN PRASAD	19/05/00	CONVICTED
285	285	396/93	KALKAJI	NAWAB	19/05/00	P.O.
286	286	358/94	LAJ.NAGER	PARDEEP KR. ETC.	20/05/00	CONVICTED
287	287	SC81/96		CUSTOM VS. AHMAD JAMSHID	25/05/00	ACQUITTED
288	288	488/94	H.KHAS	HARBANS SINGH	26/05/00	ACQUITTED
289	289	445/96	KALKAJI	MOHD. FAROOQ ETC.	27/05/00	ACQUITTED
IN THE COURT OF MS. SHARDA AGGARWAL ASJ NEW DELHI						
290	290	1136/96	S.N. PURI	RAHIB	28/04/00	P.O.
291	291	31/93	MEHRAULI	DHARMENDRE SURI	09/06/00	ACQUITTED
292	292	167/95	VASANT KUNJ	DAULAT RAM GUPTA	05/05/00	COST IMPOSED
293	293	202/98	NAJAFGARH	RAJINDER KUMAR ETC.	09/05/00	COST OF PROCEEDINGS
294	294	345/96	H.N. DIN	MOHINDER SINGH	13/05/00	CONVICTED
295	295	246/96	DABRI	DAYA PARKASH GUPTA	24/05/00	COST
296	296	761/92	MANGOL PURI	JAI PARKASH	27/05/00	EXPIRED
297	297	SC 6/2000		DGIR VS. ANWAR SHARIFF ETC.	30/05/00	CONVICTED
298	298	1135/96	S.N. PURI	RAHIB	28/04/00	P.O.
299	299	252/91	INDERPURI	HEM CHANDER ETC.	20/04/00	ACQUITTED
IN THE COURT OF SH. NK GOEL, ASJ NEW DELHI						
300	300	825/98	S.N PURI	MUCHAN YADAV ETC.	13/01/00	ACQUITTED
301	301	183/89	V. NGR.	DEVENDER SINGH	17/01/00	ACQUITTED
302	302	212/96	VASANT KUNJ	S.R. SUBHA	22/01/00	ACQUITTED
303	303	208/98	C.R. PARK	AMARJEET SINGH	01/02/00	ACQUITTED
304	304	126/98	MEHRAULI	ROSHAN ETC.	07/02/00	ACQUITTED
305	305	153/94	K.M.PUR	PROMILA ETC.	07/02/00	ACQUITTED
306	306	27/96	B.PUR	SUKUMAR ETC.	09/02/00	ACQUITTED
307	307	99/99	K.M.PUR	KUMAR DASS	10/02/00	ACQUITTED
308	308	184/89	V. NGR.	SURINDER SINGH	14/02/00	ACQUITTED
309	309	47/89	S.N. PURI	YOGINDER DASS	21/02/00	ACQUITTED
310	310	524/95	B.PUR	PAPPU ETC.	26/02/00	P.O.
311	311	212/97	O.I.A	KALLU	15/03/00	CONVICTED
312	312	52/99	C.R. PARK	BANTE ETC.	18/03/00	ACQUITTED
313	313	282/97	B.PUR	SHYAM SINGH	22/03/00	ACQUITTED
314	314	234/90	AMB. NAGAR	SHISHU PAL	05/04/00	ACQUITTED
315	315	332/94	AMB NAGAR	BIMLA DEVI	06/04/00	ACQUITTED
316	316	480/98	NAJAFGARH	SUBHASH ETC.	07/04/00	ACQUITTED
317	317	557/96	NAJAFGARH	CHANDER PRAKASH	26/04/00	ACQUITTED
318	318	595/96	NAJAFGARH	DHARAM PAL	26/04/00	ACQUITTED
319	319	808/96	MALVIYA NAGAR	SUNIL KR. ETC.	19/05/00	ACQUITTED
IN THE COURT OF SH. S GAUR, ASJ NEW DELHI						
320	320	317/97	MEHRAULI	PRAHLAD & ORS.	01/07/00	ACQUITTED
321	321	513/98	MEHRAULI	BALRAJ @BILLU	10/07/00	ACQUITTED

322	322	373/97	V.KUNJ	PARVEEN SHARMA	14/07/00	ACQUITTED
323	323	299/95	MEHRAULI	PRAN SINGH	18/07/00	ACQUITTED
324	324	353/96	DABRI	GOVIND SINGH ETC.	19/07/00	ACQUITTED
325	325	232/99	H.N. DIN	ANIL MURTIWALA	22/07/00	ACQUITTED
326	326	190/97	A.NAGAR	MOHD. ASGAR ETC.	24/07/00	ACQUITTED
327	327	286/89	M. MARG	ANIL KUMAR	29/07/00	ACQUITTED
IN THE COURT OF SH. S.C. MITTAL, ASJ NEW DELHI						
328	328	336/96	VASANT KUNJ	NASIB CHAND	01/07/00	ACQUITTED
329	329	67/99	O.I.A	NAWAB @NABU	10/07/00	ACQUITTED
330	330	682/97	KALKAJI	HARSAI LAL ETC.	12/07/00	CONVICTED
331	331	704/99	LAJ.NAGER	ARVIND KUMAR @PARA	15/07/00	ACQUITTED
332	332	225/98	M.PURI	ARVIND KUMAR ETC.	18/07/00	ACQUITTED
333	333	639/98	B.PUR	BRIJESH KUMAR	20/07/00	ACQUITTED
334	334	291/94	AMB. NAGAR	NAND KISHORE ETC.	20/07/00	ACQUITTED
335	335	1107/97	S.N PURI	SHAHZADE ETC.	21/07/00	ACQUITTED
336	336	403/98	MANDIR MARG	NARAIN SINGH	22/07/00	ACQUITTED
337	337	220/98	KALKAJI	VIJAY	22/07/00	ACQUITTED
338	338	933/96	AMB. NAGAR	LAKHAN SINGH	29/07/00	ACQUITTED
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
339	339	66/94	AMB NAGAR	RAJENDER PRASAD ETC.	04/07/00	CONVICTED
340	340	194/98	MEHRAULI	DAULAT RAM ETC.	07/07/00	ACQUITTED
341	341	416/96	KALKAJI	SUSHMA ETC.	11/07/00	ACQUITTED
342	342	80/99	SANGAM VIHAR	HANIF AHMAD ETC.	18/07/00	ACQUITTED
343	343	504/93	DEFENCE COLONY	AISH MOHD.	18/07/00	ACQUITTED
344	344	413/86	KALKAJI	RAJ SINGH ETC.	22/04/00	ACQUITTED/P.O.
345	345	549/98	KALKAJI	GIRDHARI	22/07/00	ACQUITTED
346	346	414/86	KALKAJI	RAJ KUMAR	22/07/00	ACQUITTED
347	347	415/86	KALKAJI	RAJ SINGH	22/07/00	ACQUITTED
348	348	42/94	MAHIPAL PUR	SUBHASH	26/07/00	ACQUITTED
349	349	28/98	MAHIPAL PUR	KARAMBIR ETC.	26/07/00	ACQUITTED
350	350	343/98	DABRI	VIKRAM SINGH	31/07/00	ACQUITTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
351	351	177/99	NAJAFGARH	BABU LAL ETC.	01/07/00	ACQUITTED
352	352	297/99	M.MARG	RAJESH PANDEY	01/07/00	ACQUITTED
353	353	577/98	AMB. NAGAR	CHHOTY LAL	06/07/00	ACQUITTED
354	354	297/96	DELHI CANTT	RAM NIWAS ETC.	10/07/00	ACQUITTED
355	355	457/92	S.N. PURI	ABDUL GAFFUR	10/07/00	ACQUITTED
356	356	186/99	V.VIHAR	MEHMOOD AHMED ETC.	14/07/00	ACQUITTED
357	357	3/97	MAHIPAL PUR	PREM SINGH	14/07/00	ACQUITTED
358	358	415/97	N.GARH	KRISHAN ETC.	28/07/00	ACQUITTED
IN THE COURT OF SH. G.P. THEREJA, ASJ ND						
359	359	95/99	MAYA PURI	SUBHAS ETC.	04/07/00	ACQUITTED
360	360	379/98	DABRI	RAMESH CHAND	12/07/00	CONVICTED
361	361	466/97	R.K PURAM	DILBAGH SINGH	20/07/00	CONVICTED
362	362	460/99	SARITA VIHAR	SANJAY ETC.	24/07/00	REMANDED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND 97						
363	363	72/88	D.COLONY	SATNAM SINGH	15/01/00	P.O.

364	364	43/99	M. MARG	RAMESH	03/07/00	ACQUITTED
365	365	256/90	DABRI	SANJAY ETC.	05/07/00	ACQUITTED
366	366	93/96	K.M.PUR	SHYAM DEV BHANDANA	10/07/00	ACQUITTED
367	367	564/99	H.KHAS	RAM DAYAL PANDEY	11/07/00	ACQUITTED
IN THE COURT OF MS. SHARDA AGGARWAL, ASJ/ND						
368	368	318/97	MEHRAULI	KAMAL SINGH ETC.	03/07/00	ACQUITTED
369	369	178/93	OKHLA	M/S PARAS FOOD PRODUCTS	15/07/00	CANCELLED
370	370	886/96	BADAR PUR	RAM KR. SEHWAG	29/07/00	CANCELLED
IN THE COURT OF SH. P.K. BHASIN, ASJ/ND						
371	371	421/94	R.K PURAM	FAKIR MOHD. ETC.	06/07/00	ACQUITTED
372	372	548/93	S.N. PURI	BADRUDIN ETC.	13/07/00	ACQUITTED
373	373	35/92	V.KUNJ	MANCHAND ETC.	13/07/00	ACQUITTED
374	374	36/99	A.NAGAR	SANJEEV KR. ETC.	14/07/00	ACQUITTED
375	375	591/95	DABRI	DARSHAN ETC.	15/07/00	ACQUITTED
376	376	930/96	D.COLONY	RAVINDER KR.	29/07/00	CONVICTED
377	377	524/95	O.I.A	NAFIS KHAN	28/07/00	ACQUITTED
378	378	180/99	CHANAKYA PURI	KRISHAN SOLANKI ETC.	29/07/00	ACQUITTED
379	379	263/99	SARITA VIHAR	JAI RAM	29/07/00	ACQUITTED
IN THE COURT OF MS. I.K. KOCHHAR, ASJ/ND						
380	380	869/98	AMB. NAGAR	DILBAGH	01/07/00	CONVICTED
381	381	195/94	V.VIHAR	AJEET SINGH	01/07/00	ACQUITTED
382	382	463/98	H.N. DIN	SMT. NOOR JAHAN	03/07/00	ACQUITTED
383	383	421/95	V.KUNJ	RAJBIR SINGH	04/07/00	ACQUITTED
384	384	653/96	B.PUR	KARAN PAL	05/07/00	ACQUITTED
385	385	284/96	B.PUR	KHAZAN SINGH ETC.	06/07/00	CONVICTED
386	386	310/96	K.M. PUR	MAHESH KR. ETC.	06/07/00	ACQUITTED
387	387	474/96	DEF. COLONY	VIRENDER KR.	10/07/00	ACQUITTED
388	388	SC116/97		NCB VS. RASHID ALI ETC.	11/07/00	ACQUITTED
389	389	582/99	N.GARH	SURINDER	21/07/00	CONVICTED
390	390	576/93	CON. PLACE	MEG KR. JAIN	12/07/00	ACQUITTED
391	391	126/97	AMB. NAGAR	POORAN SINGH	14/07/00	ACQUITTED
392	392	903/98	AMB. NAGAR	GOVINDA	17/07/00	CONVICTED
393	393	153/2000	H.N. DIN	RAJU	18/07/00	CONVICTED
394	394	69/2000	H.N. DIN	ABDUL NIZAM	19/07/00	CONVICTED
395	395	500/93	AMB. NAGAR	FAHIM AHMAD	26/07/00	P.O.
IN THE COURT OF MS. N.K. GOEL, ASJ/ND						
396	396	287/94	B.PUR	VEER SINGH	05/07/00	ACQUITTED
397	397	355/97	M. MARG	KAMLESH	15/07/00	CONVICTED
398	398	130/91	BADAR PUR	RAKESH	15/07/00	ACQUITTED
399	399	364/92	H.N. DIN	ASIF	18/07/00	ACQUITTED
400	400	587/96	K.M. PUR	TEJPAL	18/07/00	ACQUITTED
401	401	42/98	L.CLY.	BHUWAN BISHT ETC.	08/07/00	ACQUITTED
402	402	123/89	DABRI	RAJINDER SINGH ETC.	18/07/00	ACQUITTED
403	403	172/89	NARAINA	RAJPAL ETC.	24/07/00	ACQUITTED
404	404	462/97	DABRI	GYANENDER TIWARI	27/07/00	CONVICTED
405	405	44/91	L.NAGAR	DILRAJ SINGH ETC.	27/07/00	ACQUITTED
406	406	313/93	G.KAILASH	VIJAY KR.	31/07/00	ACQUITTED

IN THE COURT OF SH. I.S. MEHTA, ASJ/ND						
407	407	203/96	DABRI	SHIV CHANDER RAM ETC.	05/07/00	ACQUITTED
408	408	270/95	DABRI	LALA RAM ETC.	11/07/00	ACQUITTED, P.O.
409	409	326/96	MEHRAULI	LAXMI ETC.	13/07/00	ACQUITTED
410	410	445/98	C.R. PARK	SHAHJAHAN	14/07/00	ACQUITTED
411	411	233/98	O.I.A	NANHEY ETC.	18/07/00	ACQUITTED
412	412	233/98	O.I.A	MANI ETC.	18/07/00	P.O.
413	413	711/96	T.MARG	ANUEL	21/07/00	P.O.
414	414	SC44/96		NCB VS. MOHD. RAFIQ ETC.	24/07/00	P.O., ACQUITTED
415	415	226/99	B.PUR	MOHD. SABIR	24/07/00	ACQUITTED
416	416	SC107/96		NCB VS. VINOD KR. SINGLA	27/07/00	ACQUITTED
417	417	SC49/2000		DGIR VS. HARISH KHARBANDA	28/07/00	CONVICTED (FINE)
IN THE COURT OF SH. N.K. GUPTA, ASJ/ND						
418	418	243/97	H. KHAS	OM PARKASH	03/02/00	ACQUITTED
419	419	533/97	DABRI	VEER PAL ETC.	08/02/00	ACQUITTED
420	420	567/95	DABRI	PARAMJIT ETC.	08/02/00	P.O., ACQUITTED
421	421	92/98	DABRI	HEMANT	09/02/00	ACQUITTED
422	422	96/95	C.R. PARK	AMIT KHURANA ETC.	09/02/00	ACQUITTED
423	423	478/97	MEHRAULI	JAGDISH ETC.	10/02/00	ACQUITTED
424	424	832/95	AMB. NGR.	JUGAL KISHORE ETC.	10/02/00	ACQUITTED
425	425	554/97	CON. PLACE	RAMU ETC.	11/02/00	ACQUITTED
426	426	707/95	AMB. NAGAR	KALLU KHAN ETC.	11/02/00	ACQUITTED
427	427	232/95	T. ROAD	LEKH RAJ ETC.	17/02/00	ACQUITTED
428	428	115/97	J.P. KALAN	PARVEEN DAGAR ETC.	28/02/00	ACQUITTED
429	429	429/97	KALKAJI	SHANKAR	02/03/00	ACQUITTED
430	430	347/97	V.VIHAR	ROHIT KUMAR	08/03/00	CONVICTED
431	431	471/96	C.R. PARK	JAI SINGH ETC.	08/03/00	ACQUITTED
432	432	256/96	G.KAILASH	SALEEM	09/03/00	ACQUITTED
433	433	325/97	H.N. DIN	CHUNNI LAL ETC.	09/03/00	ACQUITTED
434	434	137/97	NARAINA	RAJESH KR.	10/03/00	ACQUITTED
435	435	157/97	C.R. PARK	GANESH RAM	13/03/00	ACQUITTED
436	436	549/97	B.PUR	MUKESH KR. ETC.	14/03/00	ACQUITTED
437	437	337/97	R.K PURAM	RAJ KR. SHARMA ETC.	16/03/00	ACQUITTED
438	438	254/96	B.PUR	JAG MOHAN ETC.	16/03/00	ACQUITTED
439	439	82/96	M.NGR.	SHABUDDIN ETC.	23/03/00	ACQUITTED
440	440	138/96	D.B.G. ROAD	RAVI PARKASH ETC.	28/03/00	ACQUITTED
441	441	91/97	AMB. NAGAR	VISHAL ETC.	31/03/00	ACQUITTED
IN THE COURT OF SH. N.K. GUPTA, ASJ/ND						
442	442	794/97	O.I.A	RAJ SINGH ETC.	01/04/00	ACQUITTED
443	443	530/96	G.K.	SUSHIL KUMAR	01/04/00	ACQUITTED
444	444	702/96	AMB. NGR.	GAUTAM RAM ETC.	04/04/00	ACQUITTED
445	445	441/97	N.GARH	VIKRAM SINGH	04/04/00	ACQUITTED
446	446	459/94	S.N PURI	DEEP CHAND ETC.	04/04/00	ACQUITTED
447	447	239/97	O.I.A	PAPPU	05/04/00	ACQUITTED
448	448	344/96	D.COLONY	KAMLESHH	18/04/00	ACQUITTED
449	449	131/93	AMB. NAGAR	SANTOSH KUMAR	19/04/00	P.O.
450	450	139/96	S.N. PURI	GUL KHATOON ETC.	20/04/00	ACQUITTED

451	451	242/97	V.KUNJ	RAM SINGH @GULLA	22/04/00	ACQUITTED
452	452	237/96	INDERPURI	RAVI KUMAR @LALA	25/04/00	ACQUITTED
453	453	234/96	H.N. DIN	NIRMAL KAPOOR	26/04/00	ACQUITTED
454	454	105/97	B.PUR	KAMLESH ETC	26/04/00	ACQUITTED
455	455	756/97	R.K. PURAM	KASHI RAM	28/04/00	ACQUITTED
456	456	757/97	KALKAJI	PREM RAJ	29/02/00	ACQUITTED
IN THE COURT OF SH. S. GAUR, ASJ /ND						
457	457	647/95	AMB. NAGAR	TEK RAM ETC.	06/07/00	1 & 2 ACQUITTED, 3 & 4 CONVICTED
IN THE COURT OF SH. P.K. BHASIN, ASJ /ND						
458	458	1083/98	S.N PURI	DHARAMBIR SAJWAL	16/08/00	ACQUITTED
459	459	492/99	MEHRAULI	SANJAY TAWATHIA ETC.	17/08/00	ACQUITTED
460	460	323/98	S.NGR.	SUNIL KR.	17/08/00	ACQUITTED
461	461	772/98	H.KHAS	SUSHIL KR. TIWARI	19/08/00	ACQUITTED
462	462	493/99	T. MARG	NAND LAL	21/08/00	ACQUITTED
463	463	303/98	L.CLY.	MOHD. HUSAIN	21/08/00	ACQUITTED
464	464	96/97	G.K.	SANJAY ETC.	22/08/00	ACQUITTED
465	465	105/93	B.PUR	RAVI ETC.	30/08/00	ACQUITTED
466	466	215/98	SAROJINI NAGAR	ARVENDEER VEER	30/08/00	ACQUITTED
467	467	104/93	B.PUR	RISHI KR. ETC.	30/08/00	ACQUITTED
468	468	141/97	MAYAPURI	MAHINDER PAL ETC.	31/08/00	ACQUITTED
IN THE COURT OF SH. S.C. MITTAL, ASJ /ND						
469	469	69/99	KALKAJI	MANISH KR. ETC.	07/08/00	ACQUITTED
470	470	47/98	V.KUNJ	BALLU @JAIVEER	08/08/00	ACQUITTED
471	471	703/97	A.NAGAR	DAYAL ETC.	08/08/00	ACQUITTED
472	472	97/99	DABRI	KALI CHARAN SINGH ETC.	11/08/00	ACQUITTED
473	473	218/98	B.PUR	ASHOK	11/08/00	CONVICTED
474	474	92/94	C.R. PARK	DINESH SIKKA ETC.	19/08/00	ACQUITTED
IN THE COURT OF MS. MAMTA SEHGAL, ASJ ND						
475	475	372/95	KALKAJI	VINOD KR.	19/08/00	CONVICTED
476	476	607/93	CON. PLACE	JASPAL SINGH	30/08/00	ACQUITTED
477	477	316/93	TILAK MARG	JASPAL SINGH SANDHU	31/08/00	ACQUITTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
478	478	40/98	M.PUR	SANTOSH ETC.	02/08/00	ACQUITTED
479	479	734/96	DABRI	HARI KISHAN ETC.	09/08/00	ACQUITTED
480	480	261/98	D.CANTT.	RAJESH KR.	10/08/00	ACQUITTED
481	481	159/2000	N.F. COLONY	IMROZ	12/08/00	ACQUITTED
482	482	37/99	N.GARH	BIJENDER	12/08/00	ACQUITTED
483	483	260/96	D.CLY.	PAPPU ETC.	14/08/00	ACQUITTED
IN THE COURT OF SH. I.K. KOCHAR, ASJ ND						
484	484	640/96	N.GARH	MUKESH ETC.	01/08/00	ACQUITTED
485	485	238/2000	H.N. DIN	RAHUL	01/08/00	CONVICTED
486	486	719/90	S.N. PURI	ASHOK KR. ETC.	02/08/00	ACQUITTED
487	487	35/91	S.N. PURI	RAJ KUMAR	02/08/00	ACQUITTED

488	488	330/95	DABRI	SATVINDER @BITTOO	03/08/00	ACQUITTED
489	489	217/95	OIA	ABRAR AHMED ETC.	04/08/00	ACQUITTED
490	490	861/85	H. KHAS	HARBANS LAL ETC.	07/08/00	ACQUITTED
491	491	271/89	D.COLONY	NARINDER SINGH ETC.	07/03/00	ACQUITTED
492	492	51/97	DABRI	VINOD KR. SINGH	13/07/00	ACQUITTED
IN THE COURT OF SH. RAJESH KUMAR, ASJ ND						
493	493	382/96	DABRI	SHISH PAL	01/08/00	ACQUITTED
494	494	875/97	KALKAJI	NAGESH SAGAR	01/08/00	DISCHARGE
495	495	623/99	S.N. PURI	KAMAL SINGH ETC.	03/07/00	REMANDED DISCHARGE
496	496	283/99	B.PUR	JAGAT SINGH	18/07/00	ACQUITTED
497	497	104/2000	N.F. COLONY	JAMIL ETC.	18/07/00	ACQUITTED
498	498	1140/98	KALKAJI	ROHTESH	26/08/00	ACQUITTED
IN THE COURT OF SH. G.P. THEREJA, ASJ ND						
499	499	450/98	R.K PURAM	SONU KR.	04/08/00	CONVICTED
500	500	438/99	M.NGR.	NAGESH TYAGI	10/08/00	SET ASIDE BY HC
501	501	324/99	DABRI	JAI PRAKASH	11/08/00	ACQUITTED
IN THE COURT OF SH. V.K. JAIN, ASJ ND						
502	502	402/97	L.CLY.	NEETA BERI	14/08/00	DISCHARGE
503	503	242/96	C.R. PARK	MANOJ WADHWA ETC.	16/08/00	DISCHARGE
504	504	611/98	MEHRAULI	BALWANT SINGH	16/08/00	ACQUITTED
IN THE COURT OF SH. I.S. MEHTA, ASJ ND						
505	505	SC 143/9	C.PLACE	VEER SINGH ETC.	08/08/00	ACQUITTED
506	506	SC144/96	C.PLACE	VEER SINGH	08/08/00	ACQUITTED
507	507	SC 145/9	C.PLACE	SUNDER PAL	08/08/00	ACQUITTED
508	508	SC146/96	C.PLACE	SUNDER PAL SHARMA	08/08/00	ACQUITTED
509	509	SC 148/9	C.PLACE	JAGDISH	08/08/00	ACQUITTED
510	510	SC 147/9	C.PLACE	SURENDER KR. SHARMA	08/08/00	ACQUITTED
			K.M. PUR	JITENDER ETC.	21/08/00	ACCUSED NO. 1 ACQUITTED, ACCUSED NO. 2 P.O.
511	511	215/91				
512	512	428/97	H. KHAS	JHANGIR @RAJA	21/08/00	ACQUITTED
513	513	88/96	AMB NAGAR	RIHAN AHMED	24/08/00	ACQUITTED
514	514	113/98	N.GARH	PARDEED @KALA	24/08/00	ACQUITTED
IN THE COURT OF SH. N.K. GOEL, ASJ ND						
515	515	248/80	V. NGR.	SARAI BANN ETC.	04/08/00	ACQUITTED
516	516	43/95	KALKAJI	RAJPAL	04/08/00	ACQUITTED
517	517	16/99	KALKAJI	VIKAS ETC.	08/08/00	ACQUITTED
518	518	303/90	AMB. NAGAR	DARSHAN LAL	11/08/00	ACQUITTED
IN THE COURT OF SH. H.S. SHARMA, ASJ ND						
519	519	322/92	S.N. PURI	RAJIV SHARMA ETC.	25/08/00	ACQUITTED
520	520	767/96	R.K. PURAM	SUDAMA PRAJAPATI	30/08/00	DISCHARGE
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
521	521	224/2000	CON. PLACE	BIJENDER SINGH	04/08/00	CONVICTION ALREADY UNDERGONE
522	522	560/99	R.K PURAM	RATTAN LAL	08/08/00	CONVICTION
523	523	405/96	SANJAY ETC.	MALVIYA NAGAR	10/08/00	ACQUITTED
524	524	630/96	SAROJANI NAGAR	HARI RAM	02/08/00	ACQUITTED

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525	525	719/98	BADAR PUR	JAGDISH CHAND CHAWLA ETC.	24/08/00	ACQUITTED
526	526	210/99	SAROJANI NAGAR	MAHESH KR.	28/08/00	ACQUITTED
527	527	666/99	C.PLACE	HUKIYE ZHIMO	31/08/00	ACQUITTED
528	528	102/97	INDERPURI	RAM PAL	20/11/00	ACQUITTED, RELEASED ON PROBATION
IN THE COURT OF MS. SHARDA AGGARWAL, ASJ ND						
529	529	251/91	A.NAGAR	RADHESWAR SINGH ETC.	07/08/00	COST
530	530	588/96	NAJAFGARH	SANJEEV KR. ETC.	07/08/00	CANCELLED
531	531	216/91	CON. PLACE	MOHD. AYUBDAR ETC.	08/08/00	ACQUITTED
532	532	429/95	TILAK NAGAR	M/S BENGALI SWEET HOUSE	12/08/00	CANCELLED
IN THE COURT OF SH. I.K. KOCHAR, ASJ ND						
533	533	17/2000	AMB. NAGAR	MUKESH KR. CHOUDHARY	08/08/00	CONVICTED
534	534	122/97	TILAK MARG	CHAIKU RAM ETC.	08/08/00	ACQUITTED
535	535	68/88	MALVIYA NAGAR	GIRENDER KR. ETC.	09/08/00	ACQUITTED
536	536	228/99	H.N. DIN	MASOOD	10/08/00	ACQUITTED
537	537	773/96	DABRI	DHAMO	10/08/00	ACQUITTED
538	538	633/97	H.N. DIN	ASHOK	11/08/00	CONVICTION
539	539	478/96	DABRI	NARESH ETC.	11/08/00	ACQUITTED
IN THE COURT OF SH. N.K. GUPTA, ASJ ND						
540	540	126/97	S.NGR.	HARINDER SINGH	01/05/00	ACQUITTED
541	541	470/96	K.M. PUR	DEEPAK KR.	01/05/00	ACQUITTED
542	542	215/93	S.N. PURI	MUSHAHID	01/05/00	ACQUITTED
543	543	590/96	V.KUNJ	BHANWAR LAL	01/05/00	CONVICTED
544	544	447/97	KALKAJI	MANGAL	04/05/00	CONVICTED
545	545	205/86	H. KHAS	VIJAY KR. ETC.	05/05/00	ACQUITTED
546	546	622/93	S.N PURI	VIRENDER KR. ETC.	08/05/00	ACQUITTED
547	547	16/98	KALKAJI	MEHENDER @MANI	10/05/00	ACQUITTED
548	548	281/92	MEHRAULI	HARDWARI LAL ETC.	11/05/00	ACQUITTED
549	549	251/96	N.GARH	HARI KISHAN ETC.	11/05/00	ACQUITTED
550	550	24/96	H. KHAS	DHARMENDER @KALA ETC.	12/05/00	ACQUITTED
551	551	1076/97	MALVIYA NAGAR	KULDEEP SINGH	16/05/00	ACQUITTED
552	552	213/92	B.PUR	M. KHAN @MUKHTIAR AHMED	19/05/00	ABATED, EXPIRED
553	553	229/97	D.CANTT.	CHARAN SINGH ETC.	20/05/00	ACQUITTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
554	554	446/90	KALKAJI	RAM SWAROOP ETC.	09/08/00	ACCUSED NO. 1 P.O., ACCUSED NO. 2 CONVICTED, ACCUSED NO. 3 ACQUITTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
555	555	467/99	KALKAJI	KULDEEP SHARMA	16/08/00	ACQUITTED
556	556	SC77/97		CBI VS. MISHRI LAL	18/08/00	ABATED
IN THE COURT OF SH. S.M. CHOPRA, ASJ ND						
557	557	38/97	C.R. PARK	BHARAM DEV	23/09/00	P.O.

IN THE COURT OF MS. SHARDA AGGARWAL, ASJ ND						
558	558	48/96	NARAINA	RAJ KISHORE ETC.	20/09/00	PROBATION OF COST
559	559	277/87	VINAY NAGAR	VINOD KR. ETC.	27/09/00	COST OF PROCEEDINGS
IN THE COURT OF SH. V.K. JAIN, ASJ ND						
560	560	588/98	AMB. NGR.	BHAWNA GHOSE	01/09/00	ACQUITTED
561	561	66/94	MEHRAULI	DHAN RAJ ETC.	01/09/00	ACQUITTED
562	562	127/99	SAROJINI NAGAR	NARESH ETC.	01/09/00	ACQUITTED
563	563	352/99	N.F. COLONY	ASLAM	02/09/00	ACQUITTED
564	564	17/99	MAYAPURI	BIJENDER ETC.	20/09/00	ACQUITTED
565	565	159/99	SANGAM VIHAR	SHABIR ALI	22/09/00	ACQUITTED
IN THE COURT OF SH. P.K. BHASIN, ASJ ND						
566	566	601/98	N.GARH	SAT PARKASH	02/09/00	ACQUITTED
567	567	23/2000	B.PUR	LALIT ETC.	18/09/00	ACQUITTED
568	568	306/97	A.NAGAR	DEEP CHAND ETC.	22/09/00	ACQUITTED
569	569	208/86	V. NGR.	VARINDER SINGH ETC.	22/09/00	ACQUITTED
570	570	150/93	L.CLY.	SMT. SURESH ETC.	23/09/00	ACQUITTED
571	571	368/99	DABRI	SATISH KR. ETC.	27/09/00	ACQUITTED
572	572	471/97	O.I.A	SHATRUGHAN ETC.	27/09/00	ACQUITTED
573	573	698/97	DABRI	AJAY PAL SINGH ETC.	29/09/00	ACQUITTED
IN THE COURT OF SH. S.M. CHOPRA, ASJ ND						
574	574			RECEIPT NO. 801201 TO 801206 ARE FILLED & AUDITED BY GENERAL BRANCH, THC. PARTICULAR OF CASES MENTIONED ON RECEIPT. RECEIPT NO. 801207 TO 801400 ARE BLANK (UNUSED)	FINE RECEIPT RELATED TO THE COURT OF SH. S.M. CHOPRA /ASJ/ND, STARTED FROM 04/12/00 TO 01/02/01	COURT ABOLISHED
575	575		FINE REGISTER W.E.F 04/12/00 TO 01/02/01	PAGES NO. 1 TO 10 FILLED WITH PARTICULAR OF TIME & PLACE THE COUNTER RECEIPT.	FINE REGISTER RELATED TO THE COURT OF SH. S.M. CHOPRA /ASJ/ND STARTED FROM 04/12/00 TO 01/02/01	COURT ABOLISHED

IN THE COURT OF SH R K GAUBA, ASJ ND						
576	576	328/99	M.MARG	PREM SINGH ETC.	04/09/00	ACQUITTED
577	577	734/98	DABRI	PARMOD	05/09/00	CONVICTED
578	578	187/97	CH. PURI	BHAGWAN SINGH ETC.	06/09/00	ACQUITTED
579	579	486/96	R.K PURAM	MAHESH	06/09/00	ACQUITTED
580	580	54/98	O.I.A	ISRAIL	14/09/00	ACQUITTED
IN THE COURT OF SH. SMT. R. KIRAN NATH, ASJ ND						
581	581	169/94	C.R. PARK	PRADUT CHAKARVARTY	20/09/00	DISCHARGE
IN THE COURT OF MS. MAMTA SEHGAL, ASJ ND						
582	582	161/97	N.GARH	ANIL ETC.	30/09/00	ACQUITTED
IN THE COURT OF SH. S.N. DHINGRA, ASJ ND						
583	583	327/98	O.I.A.	RAMA NAND	20/09/00	P.O.
584	584	357/99	O.I.A	ARUN KUMAR	22/09/00	ACQUITTED, CONVICTED
585	585	27/99	SANGAM VIHAR	SHER SINGH ETC.	25/09/00	ACQUITTED
586	586	02/00	A.NAGAR	MITHELESH KUMAR	27/09/00	ACQUITTED
IN THE COURT OF SH. N.K. GUPTA, ASJ ND						
587	587	417/93	KALKAJI	RAJINDER	01/07/00	ACQUITTED
588	588	314/96	O.I.A	DHARAM PAL ETC.	03/07/00	ACQUITTED
589	589	585/97	M.NGR.	RAJAN	03/07/00	CONVICTED
IN THE COURT OF SH N.K GOEL ASJ / ND						
590	590	176/97	AMB. NAGAR	SURENDER SINGH ETC.	04/07/00	ACQUITTED
591	591	258/95	T. MARG	VINOD KR. GUPTA ETC.	05/07/00	ACQUITTED
592	592	294/96	O.I.A	MANOHAR SINGH	07/07/00	ACQUITTED
593	593	467/97	DABRI	BALISTER TYAGI	12/07/00	ACQUITTED
594	594	481/96	K.M. PUR	ABDUL SAMAD ETC.	15/07/00	ACQUITTED
IN THE COURT OF SH B.S MATHUR ASJ / ND						
595	595	480/97	DABRI	BIJENDER SINGH	01/09/00	ACQUITTED
596	596	333/96	KALKAJI	SHEIKH RAZA	14/09/00	ACQUITTED
597	597	45/97	MEHRAULI	SATYAJEET SINGH	23/09/00	ACQUITTED
598	598	148/97	S.N PURI	RENU BHATT ETC.	30/09/00	ACQUITTED
IN THE COURT OF SH I.S MEHTA ASJ / ND						
599	599	670/99	KALKAJI	AMARDEEP ETC.	01/09/00	ACQUITTED
600	600	69/97	DELHI CANTT	ANIL BANSAL	01/09/00	P.O.
601	601	487/95	H.N. DIN	BALRAJ ETC.	19/09/00	CONVICTED
602	602	65/93	LAJPAT NAGAR	VIRENDER ETC.	22/09/00	ACQUITTED
603	603	877/97	MALVIYA NAGAR	ASHOK KR. ETC.	25/09/00	ACQUITTED
604	604	411/98	MALVIYA NAGAR	KAMLA	25/09/00	ACQUITTED
IN THE COURT OF SH I.S MEHTA ASJ / ND						
605	605	59/86	B.PUR	BANWARI ETC.	05/09/00	CONVICTED
606	606	49/2000	SANGAM VIHAR	BIJINDER ETC.	07/09/00	DISCHARGE
607	607	82/92	BADAR PUR	BRIJ RAM ETC.	07/09/00	ACQUITTED
608	608	233/91	LAJPAT NAGAR	RUPESH ETC.	08/09/00	ACQUITTED
609	609	256/99	VASANT KUNJ	RAJINDER PRASAD ETC.	11/09/00	ACQUITTED
610	610	956/97	S.N. PURI	KAMLA ETC.	15/09/00	ACQUITTED
611	611	87/91	K.M. PUR	SUBODH KR. ETC.	13/09/00	ACQUITTED
612	612	395/95	KALKAJI	SAROJ ETC.	14/09/00	ACQUITTED
613	613	349/92	R.K PURAM	VIJENDER SINGH ETC.	14/09/00	ACQUITTED

IN THE COURT OF SH N.K. GUPTA, ASJ / ND						
614	614	26/96	D. COLONY	SIKENDER ETC.	01/07/00	ACQUITTED
615	615	140/97	O.I.A	DAVID ETC.	01/07/00	ACQUITTED
616	616	348/97	B.PUR	DWARKA PRASAD	01/07/00	ACQUITTED
617	617	SC6/98	V.VIHAR	JAIBIR ETC.	01/07/00	CONVICTED
618	618	SC200/97	AMB NAGAR	TEN SINGH ETC.	04/07/00	ACQUITTED
IN THE COURT OF SH. RAJESH KUMAR, ASJ / ND						
619	619	236/99	KAPASHERA	KAMLESH KR.	04/09/00	ACQUITTED
620	620	252/96	S.N. PURI	VIRENDER KR. ETC.	19/09/00	ACQUITTED
621	621	58/98	CH. PURI	VINOD KR. ETC.	19/09/00	ACQUITTED
IN THE COURT OF SH. B.S. MATHUR, ASJ / ND						
622	622	224/99	M. MARG	MUNNI DEVI	02/09/00	ACQUITTED
623	623	311/96	AMB. NAGAR	SURINDER KR. ETC.	09/09/00	ACQUITTED
624	624	702/96	B.PUR	DURYODHAN ETC.	18/09/00	ACQUITTED
625	625	140/98	H.N. DIN	RAMESH	21/09/00	ACQUITTED
626	626	350/99	M.MARG	SEEMA DEVI	27/09/00	ACQUITTED
IN THE COURT OF SH N.K. GUPTA, ASJ / ND						
627	627	742/97	AMB. NAGAR	VINOD	01/08/00	ACQUITTED
628	628	582/96	KALKAJI	SIRIKANT ETC.	01/08/00	ACQUITTED
629	629	229/97	V.KUNJ	BHAGAT RAM ETC.	01/08/00	ACQUITTED
630	630	686/96	DABRI	MOHAN LAL BHAGAT	01/08/00	CONVICTED
631	631	850/96	B.PUR	RAM CHANDER	01/08/00	CONVICTED
632	632	176/97	N.GARH	BHARTENDER	02/08/00	ACQUITTED
633	633	1036/96	AMB. NAGAR	SHAILENDER @UMESH ETC.	03/08/00	ACQUITTED
634	634	30/97	KALKAJI	MUNESH KR. ETC.	03/08/00	ACQUITTED
635	635	147/98	DABRI	ASHOK KR.	03/08/00	ACQUITTED
636	636	626/97	H.N. DIN	SHAKIL AHMAD ETC.	04/08/00	ACQUITTED
637	637	227/98	AMB. NAGAR	SURJEET SINGH	05/08/00	ACQUITTED
IN THE COURT OF SH. BABU LAL, ASJ / ND						
638	638	99/98	MAYA PURI	RAJ KISHORE ETC.	04/09/00	REMANDED BACK
639	639	125/97	M.NGR.	SANJAY YADAV	09/09/00	ACQUITTED
640	640	182/97	NARAINA	RATTAN @RATTANIA	11/09/00	CONVICTED
641	641	488/91	V.KUNJ	NISAR AHMAD	18/09/00	CONVICTED
642	642	316/99	M. MARG	GURSHARAN SINGH ETC.	29/09/00	REMANDED BACK
IN THE COURT OF SH. V.K. JAIN, ASJ / ND						
643	643	198/98	T.MARG	ZUBER AHMAD	12/10/00	ACQUITTED
644	644	173/98	H.N. DIN	HAZI MOHD. ISMAIL	17/10/00	CONVICTED
645	645	158/96	O.I.A.	NAND LAL	17/10/00	CONVICTED
646	646	872/97	AMB. NAGAR	RAMESH RAJAN	23/10/00	ACQUITTED
IN THE COURT OF SH. S.M. CHOPRA, ASJ / ND						
647	647	384/98	B.PUR	SIRAJ ETC.	17/10/00	P.O.
IN THE COURT OF SH. B.S. MATHUR, ASJ / ND						
648	648	300/91	D. COLONY	SHASHI BHUSHAN	23/10/00	CONVICTED
649	649	764/96	K.M. PUR	RAM CHANDER	10/10/00	ACQUITTED
650	650	496/99	N.GARH	VIPIN GUPTA ETC.	11/10/00	DISCHARGED

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651	651	334/94	MALVIYA NAGAR	SHABIR ALI ETC.	14/10/00	CONVICTED BUT RELEASED ON PROBATION ON 20/01/2001
652	652	499/98	DABRI	MUKESH	17/10/00	ACQUITTED
653	653	442/99	T. MARG	RAJU	24/10/00	ACQUITTED
654	654	393/99	K.M. PUR	AKHIL HALDHAR	30/10/00	ACQUITTED
IN THE COURT OF SH. P.K. BHASIN, ASJ / ND						
655	655	987/98	D. COLONY	RAJINDER PAL ETC.	30/10/00	ACQUITTED
656	656	730/97	AMB NAGAR	SUNIL KR. ETC.	31/10/00	CONVICTED
657	657	844/98	AMB NAGAR	RAM PARKASH ETC.	31/10/00	ACQUITTED
IN THE COURT OF SH. H.S. SHARMA, ASJ / ND						
658	658	510/97	H.N. DIN	RAM NATH ETC.	14/09/00	ACQUITTED
659	659	251/92	V. KUNJ	JAIPAL	09/10/00	ACQUITTED
660	660	183/82	V.VIHAR	ATTAR SINGH ETC.	11/10/00	ACQUITTED
661	661	533/97	N.GARH	VIKRAM SINGH ETC.	12/10/00	ACQUITTED
662	662	508/97	H.N. DIN	RAM NATH ETC.	14/10/00	ACQUITTED
IN THE COURT OF SH. I.S. MEHTA, ASJ / ND						
663	663	SC11/96		DRI VS. WASWANI ETC.	09/05/00	ACQUITTED
664	664	151/94	VASANT KUNJ	SUBHASH ETC.	25/05/00	ACQUITTED
665	665	SC36/96		DRI VS GOPAL SINGH ETC.	22/09/00	ACQUITTED
666	666	330/92	S.N. PURI	GANESH	16/10/00	ACQUITTED
667	667	342/95	H. KHAS	YUSUF	17/10/00	ACQUITTED
668	668	340/95	H.KHAS	JEETU	17/10/00	ACQUITTED
669	669	343/95	H.KHAS	YAKUB	17/10/00	ACQUITTED
670	670	341/95	H. KHAS	HASIM	17/10/00	ACQUITTED
671	671	339/95	H. KHAS	JEETU ETC.	17/10/00	ACQUITTED
672	672	344/95	H. KHAS	SUBHASH	17/10/00	ACQUITTED
673	673	593/97	S.N. PURI	RAKESH MALHOTRA ETC.	19/10/00	ACQUITTED
674	674	612/95	SAROJANI NAGAR	SANTOSH KR. ETC.	24/10/00	ACQUITTED
IN THE COURT OF MS. SHARDA AGGARWAL, ASJ / ND						
675	675	251/95	LAHORI GALI	HARISH CHAND	16/10/00	COST OF PROCEEDINGS
676	676	205/88	VINAY NAGAR	SITA RAM	24/10/00	COST IMPOSED
IN THE COURT OF SH. RAJESH KUMAR, ASJ / ND						
677	677	665/99	N.GARH	MUKESH KR.	12/10/00	ACQUITTED
678	678	526/98	K.M. PUR	GANESH DASS	14/10/00	ACQUITTED
679	679	459/99	N.F. COLONY	RANJEET KR. ETC.	31/10/00	ACQUITTED
680	680	314/99	N.GARH	DALIP KR. DUBEY	31/10/00	ACQUITTED
IN THE COURT OF SH. YOGESH KHANNA, ASJ / ND						
681	681	248/00	H.N. DIN	ANIL KUMAR	24/10/00	ACQUITTED
IN THE COURT OF SH. N.K. KAUSHIK, ASJ / ND						
682	682	83/00	PARLIAMENT STREET	JOYNAL ABEDIN	10/10/00	CONVICTED
683	683	41/97	MEHRAULI	BANTA SINGH ETC.	20/10/00	QUASHED
IN THE COURT OF MS. MAMTA SEHGAL, ASJ / ND						
684	684	90/93	DELHI CANTT	OM PARKASH JAIN ETC.	12/10/00	CONVICTED
685	685	62/99	PARLIAMENT STREET	HARINDER SINGH ETC.	12/10/00	CONVICTED
686	686	8/89	R.K PURAM	MAHINDER ETC.	18/10/00	ACQUITTED

687	687	413/92	V.KUNJ	KAILASH	19/10/00	CONVICTED
IN THE COURT OF SH. S.N. DHINGRA, ASJ / ND						
688	688	454/96	K.M. PUR	FIROJ	11/10/00	P.O.
689	689	1025/97	AMB. NAGAR	GAURAV ETC.	17/10/00	ACQUITTED
690	690	255/99	MEHRAULI	RAM DAYAL	21/10/00	ACQUITTED
IN THE COURT OF SH. R.K. GAUBA, ASJ / ND						
691	691	608/97	SAROJANI NAGAR	SARVESH SHARMA	11/10/00	ACQUITTED
692	692	383/99	V.VIHAR	NARENDER SINGH	16/10/00	ACQUITTED
693	693	113/89	CH. PURI	KISHORE KR. ETC.	16/10/00	ACQUITTED
694	694	368/99	R.K PURAM	RAMESH KR. ETC.	20/10/00	ACQUITTED
IN THE COURT OF MS. SHARDA AGGARWAL, ASJ / ND						
695	695	364/90	KALKAJI	RAJ KUMAR	23/10/00	ACQUITTED
696	696	864/96	LAJPAT NAGAR	PARKASH CHAND	08/11/00	COST OF PROCEEDINGS
IN THE COURT OF SH. S.M. CHOPRA, ASJ / ND						
697	697	186/97	D.CANTT.	PARTAP SINGH	21/11/00	P.O.
IN THE COURT OF MS. R. KIRAN NATH, ASJ / ND						
698	698	138/92	KALKAJI	BAHADUR SINGH	30/10/00	ACQUITTED
IN THE COURT OF SH. B.S. MATHUR, ASJ / ND						
699	699	142/99	H.N. DIN	SUSHIL KR.	01/11/00	ACQUITTED
700	700	578/96	B.PUR	CHARAN SINGH ETC.	01/11/00	ACQUITTED
701	701	127/90	AMB. NAGAR	CHANDER PAL	02/11/00	ACQUITTED
702	702	927/96	AMB. NAGAR	MANOJ KR.	06/11/00	ACQUITTED
703	703	617/96	MEHRAULI	LAXMAN ETC.	09/11/00	ACQUITTED
704	704	568/92	KALKAJI	V.K. GUPTA	10/11/00	ACQUITTED
705	705	755/98	M.MARG	OMI CHAND SHARMA	13/11/00	ACQUITTED
706	706	248/99	BADAR PUR	SURESH ETC.	15/11/00	ACQUITTED
707	707	398/99	AMB. NAGAR	SUBHASH	20/11/00	ACQUITTED
708	708	428/99	N.F. COLONY	SANJAY ETC.	24/11/00	ACQUITTED
IN THE COURT OF MS. MAMTA SEHGAL, ASJ / ND						
709	709	45/94	O.I.A	KARAN KUMAR	13/11/00	P.O.
710	710	568/99	K.M. PUR	CHAMAN LAL @CHUNNU ETC.	14/11/00	ACQUITTED
711	711	631/99	MAL. NGR.	MOHD. SALIM	17/11/00	ACQUITTED
712	712	SC19/98		DGIR VS. BRIJPAL SINGH	21/11/00	CONVICTED
713	713	454/89	TILAK MARG	MOTI LAL	25/11/00	ACQUITTED
714	714	276/90, 278/90, 279/90	MEHRAULI	SRI KANT ETC., AJAY KUMAR, AMAR SINGH	28/11/00	ACQUITTED
715	715	102/99	SARITA VIHAR	SHYAM LAL	29/11/00	ACQUITTED
716	716	796/98	H. KHAS	SURENDER TOKAS	29/11/00	ACQUITTED
717	717	600/98	O.I.A	BIMLESH ETC.	06/12/00	2 ACQUITTED, 1 CONVICTED
718	718	39/2000	N.F. COLONY	MOHD. AYUB	07/12/00	ACQUITTED
719	719	268/95	DABRI	BHAGWAN SINGH ETC.	13/12/00	ACQUITTED
720	720	272/90	MEHRAULI	AMAN SINGH ETC.	16/12/00	ACQUITTED
IN THE COURT OF SH. R.K. GAUBA, ASJ / ND						
721	721	136/91	L. NGR.	JASWINDER PAL SINGH ETC.	01/11/00	ACQUITTED
722	722	142/91	DABRI	RAM BHADUR ETC.	01/11/00	ACQUITTED
723	723	509/99	SARITA VIHAR	JAI PARKASH	03/11/00	ACQUITTAL + 2 ACCUSED PO

724	724	469/86	MEHRAULI	RANJIT SINGH ETC.	10/11/00	ACQUITTAL
725	725	306/92	DABRI	SURINDER SINGH	17/11/00	ACQUITTAL
726	726	1263/98	L. NGR.	NASEEM SHEIKH	21/11/00	ACQUITTAL
727	727	137/85	T. ROAD	MOH.D YASIN ETC.	23/11/00	1 P.O., 1 ACQUITTAL
728	728	657/95	R.K. PURAM	KIRPAL SINGH	05/12/00	CONVICTED
729	729	487/92	PASCHIM VIHAR	JAGDISH SINGH	09/12/00	DISCHARGED
730	730	299/93	R.K. PURAM	BACHAN SINGH ETC.	15/11/00	ACQUITTAL
731	731	325/90	O.I.A	ABHEY RAM	20/11/00	ABATED
IN THE COURT OF SH. V.K. JAIN , ASJ / ND						
732	732	7/97	CH. PURI	ALGU ETC.	01/11/00	ACQUITTAL
733	733	8/97	CH. PURI	BAL KISHAN	01/11/00	ACQUITTAL
734	734	115/99	B.PUR	MOHAN LAL	01/11/00	ACQUITTAL
735	735	523/98	M. NAGAR	SHRI KANT ETC.	01/11/00	ACQUITTAL
736	736	57/94	CON. PLACE	NAZIM AHMED	15/11/00	CONVICTED
737	737	255/94	CON. PLACE	NAZIR AHMED	15/11/00	CONVICTED
738	738	762/97	B.PUR	NARAIN SINGH	17/11/00	CONVICTED
739	739	33/91	J.P. KALAN	KAMRAJ	05/12/00	ACQUITTAL
740	740	610/98	R.K PURAM	SANDEEP SHARMA	01/12/00	ACQUITTAL
741	741	521/99	MEHRAULI	MAHESH	01/12/00	ACQUITTAL
742	742	9/98	AMB. NAGAR	IRFAN	06/12/00	ACQUITTAL
743	743	339/99	V.VIHAR	MANJU ETC.	08/12/00	ACQUITTAL
744	744	157/94	PARLIAMENT STREE	MAQUSD AHMED	08/12/00	CONVICTED
IN THE COURT OF SH. N.K. KAUSHIK , ASJ / ND						
745	745	610/99	O.I.A	MADAN MOHAN ETC.	01/11/00	ACQUITTAL
746	746	293/98	O.I.A	SIMITA ETC.	02/11/00	ACQUITTAL
747	747	715/99	DABRI	AJAY KUMAR	06/11/00	ACQUITTAL
748	748	130/00	SARITA VIHAR	AMIR ANSARI	10/11/00	DISCHARGED
749	749	363/99	SARITA VIHAR	ISHA KHAN ETC.	13/11/00	ACQUITTAL
750	750	558/98	N.GARH	YOGINDER ETC.	13/11/00	DISCHARGED
751	751	53/00	PARLIAMENT STREET	MOHD. ALI	15/11/00	CONVICTED
752	752	354/99	K.M. PUR	DIMPLE	15/11/00	ACQUITTAL
753	753	807/95	AMB NAGAR	BASANT	17/11/00	ACQUITTAL
754	754	595/99	V. KUNJ	NEERAJ KR. SHARMA ETC.	23/11/00	ACQUITTAL
IN THE COURT OF SH. P.K. BHASIN , ASJ / ND						
755	755	309/98	O.I.A	RAMANAND	13/11/00	ACQUITTAL
756	756	763/99	DABRI	AJAY SHARMA	14/11/00	ACQUITTAL
757	757	335/99	K.M.PUR	MUKESH ETC.	15/11/00	ACQUITTAL
758	758	303/97	AMB NAGAR	MUKESH	21/11/00	ACQUITTAL
759	759	107/90	MEHRAULI	DEVI SHARAN BHARDWAJ ETC.	21/11/00	ACQUITTAL
760	760	627/98	M. MARG	MANOJ KUMAR ETC.	23/11/00	ACQUITTAL
761	761	273/96	O.I.A	RAJU	25/11/00	ACQUITTAL
762	762	440/91	S.N PURI	MOHD. ISLAM ETC.	25/11/00	ACQUITTAL
763	763	499/95	DABRI	RAMESH KUMAR	28/11/00	ACQUITTAL
764	764	223/90	MEHRAULI	DAYA CHAND	28/11/00	ACQUITTAL
765	765	221/90	MEHRAULI	HUKAM CHAND ETC.	28/11/00	ACQUITTAL
766	766	242/99	N.GARH	MANOJ RATHI ETC.	30/11/00	ACQUITTAL

804	804	1363/97	S.N. PURI	RAJ KUMAR ETC. (RAM KR. ETC.)	27/11/00	ACQUITTAL
IN THE COURT OF SH. YOGESH KHANNA, ASJ / ND						
805	805	164/00	N.GARH	KAILASH	07/11/00	ACQUITTAL
806	806	266/96	H.N. DIN	AMARJIT SINGH ETC.	11/12/00	ACQUITTAL
807	807	538/99	SAROJANI NAGAR	RAHUL KHATI ETC.	05/12/00	ACQUITTAL
808	808	59/00	KAPASHERA	DHANI RAM	22/11/00	ACQUITTAL
IN THE COURT OF SH. BABU LAL, ASJ / ND						
809	809	799/95	D. COLONY	JITENDER KUMAR	09/11/00	ACQUITTAL
IN THE COURT OF SH. H.S. SHARMA, ASJ / ND						
810	810	62/91	D. COLONY	RAKESH KUMAR	02/11/00	ACQUITTAL
811	811	227/99	DELHI CANTT	ROHIT	03/11/00	ACQUITTAL
812	812	189/91	H.KHAS	BHUPINDER SINGH ETC.	04/11/00	ACQUITTAL
813	813	344/96	H.KHAS	SHYAM LAL	14/11/00	CONVICTED
814	814	16/99	NARAINA	MOHAN LAL	01/12/00	ACQUITTAL
815	815	203/91	AMB. NAGAR	SAT PAL ETC.	01/12/00	ACQUITTAL
816	816	73/89	KALKAJI	OM PARKASH ETC.	02/12/00	ACQUITTAL
817	817	485/98	AMB. NAGAR	PAPPU ETC.	01/12/00	ACQUITTAL
IN THE COURT OF SH. S.N. DHINGRA, ASJ / ND						
818	818	155/98	DABRI	BIISHAMBHA ETC.	04/12/00	ACQUITTAL
819	819	733/98	KALKAJI	SHAHABUDDIN @SHABU	12/12/00	ACQUITTAL
820	820	351/99	SANGAM VIHAR	SHAKIR	14/12/00	ACQUITTAL
821	821	154/2000	MAYA PURI	SUNIL @CHUTAKONA	18/12/00	ACQUITTAL
822	822	117/98	J.P. KALAN	DAYA NAND JAT	23/12/00	ACQUITTAL
IN THE COURT OF SH. BABU LAL, ASJ / ND						
823	823	521/96	V.KUNJ	NARENDER PAL SINGH	09/10/00	ACQUITTAL
824	824	239/97	NARAINA	AMIT KUMAR ETC.	10/10/00	CONVICTED
825	825	31/97	C.R. PARK	RATTAN KR. ETC.	10/10/00	ACQUITTAL
826	826	609/98	S.N. PURI	ABDUL AZIZ	25/11/00	PROCEEDING DROPPED
827	827	480/94	AMB. NAGAR	GABBAR ETC.	27/11/00	CONVICTED
IN THE COURT OF MS. R. KIRAN NATH, ASJ / ND						
828	828	SC393/97		CUSTOM VS. PETER ELLIS HOUSON	03/11/00	ACQUITTAL
829	829	158/00	IGI	DE SOUSA LIMA PATRICH	22/11/00	CONVICTED
830	830	SC1/98		CUSTOM VS. R. JOYCE	23/11/00	ACQUITTAL
IN THE COURT OF MS. RAJESH KUMAR, ASJ / ND						
831	831	2/98	D. COLONY	CHHOTU ETC.	02/12/00	ACQUITTAL
832	832	448/98	B.PUR	ASHOK KR.	09/11/00	ACQUITTAL
833	833	416/98	DABRI	RAKESH KR. ETC.	01/12/00	ACQUITTAL
834	834	322/99	DABRI	VIKRAM @BANTOO	05/12/00	ACQUITTAL
835	835	396/99	O.I.A	SUSHIL ETC.	07/12/00	ACQUITTAL
836	836	313/97	MEHRAULI	SHARBAT ETC.	16/12/00	ACQUITTAL
837	837	386/91	C.R. PARK	MOHD. MUKHITYAR	18/12/00	P.O.
IN THE COURT OF SH. I.S. MEHTA, ASJ / ND						
838	838	84/97	DABRI	SHARWAN KUMAR	01/12/00	ACQUITTAL

839	839	118/94	G.K.	MANJOOR ALAM ETC.	05/12/00	1 ACQUITTAL P.O.
840	840	678/97	DABRI	NAND CHAND	07/12/00	ACQUITTAL
841	841	SC33/96		CENTRAL EXCISE VS. OM PARKASH ETC.	09/12/00	ACQUITTAL
842	842	598/97	AMB. NAGAR	RAJESHWAR @ RAJU ETC.	11/12/00	ACQUITTED
IN THE COURT OF SH. RAJESH KUMAR, ASJ / ND						
843	843	110/98	H.N. DIN	GIRDHARI LAL ETC.	15/11/00	ACQUITTAL
844	844	503/99	MEHRAULI	JEET RAM ETC.	15/12/00	ACQUITTAL
845	845	549/99	N. GARH	DHARAM SINGH	18/12/00	ACQUITTAL
846	846	735/99	DABRI	MUVEEN AHMED	20/12/00	ACQUITTAL
IN THE COURT OF SH. R.K. GAUBA, ASJ / ND						
847	847	596/97	T. MARG	GENTHA MIYA ETC.	05/04/00	PROBATION
IN THE COURT OF SH. RAJESH KUMAR, ASJ / ND						
848	848	991/97	AMB. NAGAR	ANWAR @ RAJU	15/12/00	P.O.
IN THE COURT OF SH. BABU LAL, ASJ / ND						
849	849	151/90	MEHRAULI	NARENDER SINGH ETC.	02/12/00	ACQUITTAL
850	850	722/95	S.N. PURI	HARJEET SINGH ETC.	23/12/00	CONVICTED
IN THE COURT OF SH. R.KIRAN NATH, ASJ / ND						
851	851	SC1/00		NCB VS. DINESH KR. BALLI ETC.	23/12/00	DISCHARGE
IN THE COURT OF MS. INA MALHOTRA, ASJ ND						
852	852	451/99	SARITA VIHAR	MOHD. IMAM	28/11/00	ACQUITTAL
IN THE COURT OF SH. R.KIRAN NATH, ASJ / ND						
853	853	878/98	AMB. NAGAR	PURAN	13/11/00	CONVICTED
854	854	209/99	H.N. DIN	MOHD. GULZAR	04/12/00	ACQUITTAL
855	855	67/00	AMB. NAGAR	MOHAN LAL	06/12/00	CONVICTED
856	856	905/98	AMB. NAGAR	BABLESH	12/12/00	CONVICTED
857	857	227/99	H.N. DIN	AFZAL ALI	16/12/00	CONVICTED
IN THE COURT OF MS. INA MALHOTRA, ASJ ND						
858	858	306/94	B.PUR	VINOD KR. ETC.	21/11/00	CONVICTED
IN THE COURT OF SH. S.C. MITTAL, ASJ ND						
859	859	461/98	DABRI	KUNDAN LAL ETC.	01/08/00	CONVICTED
IN THE COURT OF SH. P.K. BHASIN, ASJ ND						
860	860	683/98	O.I.A	SATTAM @SATBIR	26/07/00	CONVICTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
861	861	568/96	DABRI	ASHOK KR. PANDEY	18/10/00	DEATH SENTENCED
IN THE COURT OF SH. BABU LAL, ASJ ND						
862	862	415/97	DELHI CANTT	VIKRAM SINGH @ MAHESH	20/10/00	CONVICTED
863	863	215/96	J. PURI	HANS RAJ ETC.	16/12/00	CONVICTED
IN THE COURT OF SH. P.K. BHASIN, ASJ ND						
864	864	384/97	MEHRAULI	ASHOK BATRA	29/11/00	CONVICTED
IN THE COURT OF SH. S.C. MITTAL, ASJ ND						
865	865	996/98	LAJPAT NAGAR	KASHMIR SINGH	08/08/00	CONVICTED

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IN THE COURT OF SH. I.K. KOCHHAR, ASJ ND						
866	866	903/98	DABRI	RAM PARKASH AGGARWAL	15/05/00	P.O.
IN THE COURT OF SH. G.P. THEREJA, ASJ ND						
867	867	500/97	BADAR PUR	MOHD. MURKEEN	02/08/00	CONVICTED
IN THE COURT OF SH. P.K. BHASIN, ASJ ND						
868	868	447/97	DABRI	DALAL SINGH	30/08/00	CONVICTED
IN THE COURT OF SH. I.S. MEHTA, ASJ ND						
869	869	SC37/98	J.P. KALAN	JOGINDER SINGH	08/12/00	ACQUITTAL
IN THE COURT OF SH. R.K. GAUBA, ASJ ND						
870	870	SC111/88	MEH.	TEJ RAM ETC.	13/11/00	CONVICTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
871	871	RC2/93		CBI VS. HARI PRASAD GHOSE	18/09/00	CONVICTED
IN THE COURT OF SH. I.S. MEHTA, ASJ ND						
872	872	SC284/96	AMB NAGAR	RAM DULARE ETC.	26/09/00	CONVICTED
IN THE COURT OF SH. V.K. JAIN, ASJ ND						
873	873	SC196/98	SAROJINI NAGAR	MOHD. FURKAN & ANR.	03/11/00	CONVICTED
IN THE COURT OF SH. R.KIRAN NATH, ASJ ND						
874	874	1073/96		SUNIL ETC.	07/05/00	ACQUITTAL
IN THE COURT OF SH. I.S. MEHTA, ASJ ND						
875	875	SC75/96		CBI VS. V.K. P. SAIT	30/08/00	CONVICTED
IN THE COURT OF SH. I.K. KOCHAR, ASJ ND						
876	876	SC438/97		CUSTOM VS. HEQDUD LAHEL GA	24/05/00	CONVICTED
IN THE COURT OF SH. VINOD KUMAR, ASJ ND						
877	877	227/89	KALKAJI	JITENDER KUMAR	04/12/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
878	878	454/96	H.N. DIN	MOHD. HUSSAIN	04/09/00	ACCUSED, P.O.
879	879	SC22/97	DABRI	SURESH ETC.	25/09/00	ACCUSED, P.O.
IN THE COURT OF SH. H.S. SHARMA, ASJ ND						
880	880	307/97	MEHRAULI	GAJE SINGH	23/09/00	CONVICTED
881	881	397/98	R.K PURAM	GAURAV JAIN	14/02/00	DISCHARGED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
882	882	390/93	DABRI	NARENDER KUMAR/VIMLESH	08/08/00	CONVICTED/ ACQUITTED
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
883	883	719/98	KALKAJI	RAFIQ AHMED	12/08/00	CONVICTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
884	884	480/95	AMB NAGAR	HARNAM SINGH	21/09/00	CONVICTED
IN THE COURT OF SH. V. K. JAIN, ASJ ND						
885	885	39/98	MANDIR MARG	VIVEK	20/09/00	CONVICTED
886	886	295/98	LODHI COLONY	MD. ZAHID	21/10/00	CONVICTED
IN THE COURT OF SH. V. K. JAIN, ASJ ND						
887	887	1198/97	S.N. PURI	CHOTE KHAN	06/11/00	CONVICTED
888	888	185/98	SAROJANI NAGAR	ABDUL MONAN SUFUI	01/12/00	CONVICTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
889	889	82/98	TUGLAQ ROAD	DEVU SAMAL	22/05/00	CONVICTED
IN THE COURT OF SH. N.K. GUPTA, ASJ ND						
890	890	395/95	MEHRAULI	RAJINDER	12/07/00	CONVICTED
IN THE COURT OF SH. A. K. JAIN, ASJ ND						

891	891	292/96	LODHI COLONY	HANUMAN ETC	12/10/00	CONVICTED
IN THE COURT OF SH. V. K. JAIN, ASJ ND						
892	892	790/98	MEHRAULI	CHANDRESHAN	26/09/00	CONVICTED
IN THE COURT OF MS. MAMTA TAYAL, ASJ ND						
893	893	45/95	SRINIWAS PURI	PARKASH CHAND	31/08/06	CONVICTED
894	894	107/94	BADAR PUR	RAJENDER SINGH NEGI	28/04/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
895	895	9/96	M. MARG	JAI PAL	18/09/00	CONVICTED
896	896	142/97	G. K.	GHANSHYAM ETC.	07/12/00	ACQUITTAL
IN THE COURT OF SH. R. K. GAUBA, ASJ ND						
897	897	408/89	MAL. NGR.	SHANTI LAKRA	02/12/00	CONVICTED
898	898	235/89	MEHRAULI	LACHOO ETC	05/12/00	CONVICTED
IN THE COURT OF SH. SUNIL GAUR, ASJ ND						
899	899	244/93	TILAK MARG	RAKESH KUMAR	21/01/00	CONVICTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
900	900	133/92	TILAK MARG	RAM KISHAN ETC	11/07/00	CONVICTED
IN THE COURT OF SH. V. K. JAIN, ASJ ND						
901	901	911/98	R.K PURAM	HIRDYA RAJ	01/12/00	CONVICTED
IN THE COURT OF SH. N. K. GOEL, ASJ ND						
902	902	211/98	CH. PURI	ANIL SAGAR & ORS.	18/01/00	CONVICTED/ UNDERGONE
IN THE COURT OF SH. S. GAUR, ASJ ND						
903	903	149/91	BADAR PUR	KANTA GIRI	28/02/00	CONVICTED
904	904	458/98	LAJ.NAGER	MANOJ KR. GIRI	01/09/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
905	905	517/96	VASANT KUNJ	CHETAN THAPA & ORS	10/08/00	CONVICTED
906	906	93/97	SAROJANI NAGAR	ANIL DEDRO & ORS	01/09/00	CONVICTED
IN THE COURT OF MS. ANU GROVER BALIGA, ASJ ND						
907	907	200/86	K. M. PUR	BHULEY SINGH & ORS	17/10/00	CONVICTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
908	908	77/91	H. KHAS	VINOD ETC.	15/07/00	CONVICTED
909	909	186/89	C.R. PARK	RAKESH ETC	28/04/00	CONVICTED
910	910	210/98	DABRI	SOHAN LAL	12/10/00	CONVICTED
IN THE COURT OF SH. S. GAUR, ASJ ND						
911	911	67/90	K. M. PUR	RAJESH ETC	31/07/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
912	912	26/98	AMB NAGAR	BIJENDER ETC	01/11/00	CONVICTED
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
913	913	532/98	O.I.A	RAM RAJ ETC	07/08/00	CONVICTED
IN THE COURT OF SH. G. P. THAREJA, ASJ ND						
914	914	422/93	DABRI	USMAN KHAN ETC.	14/07/00	
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
915	915	169/98	DELHI CANTT	BABU LAL	18/07/00	CONVICTED
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
916	916	177/98	DABRI	SURAJ KUMAR	24/04/00	CONVICTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						
917	917	336/95	HAUZ KHAS	CHANDER PRAKASH	30/11/00	CONVICTED
IN THE COURT OF SH. B.S. MATHUR, ASJ ND						

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918	918	500/96	AMB NAGAR	MOHD. RASHID & ORS	10/02/00	CONVICTED
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
919	919	292/98		RAJESH KUMAR	15/05/00	CONVICTED
IN THE COURT OF SH. G. P. THAREJA, ASJ ND						
920	920	14/94	MAHIPAL PUR	MEHRAJ HAIDER	31/07/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
921	921	574/97	VASANT KUNJ	SHEESH PAL @ PALE	25/11/00	CONVICTED
IN THE COURT OF SH. BABU LAL, ASJ ND						
922	922	187/97	R.K PURAM	TEJ SINGH	21/09/00	CONVICTED
923	923	725/96	S.N. PURI	BABU ETC	09/10/00	CONVICTED
924	924	297/95	O.I.A	RAJU SINGH & ORS	20/11/00	CONVICTED
IN THE COURT OF SH. NEERAJ KUMAR GUPTA, ASJ ND						
925	925	340/96	O.I.A	SUBHASH GUPTA & ORS	FILE IS IN 35 PARTS	CONVICTED
IN THE COURT OF SH. S. C. MITTAL, ASJ ND						
926	926	29/99	DABRI	TILOK RATHORE	05/07/00	CONVICTED

I have made 926 entries
myself.

In the court of Sh. Manish Khilona,
Ld. ADJ-03, PH, ND

Manish Khilona

Emp. code → 80518273

Mob. No. → 9582145859

Annexure-F

Session - 2001

Unscanned

YEAR 2001 ONWARDS

IN THE COURT OF SH S.M CHOPRA ASJ NEW DELHI						
S.NO	GOSHWARA NO	FIR NO	PS	TITLE	DOD	DECIDED AS
1	1	145/2000	INDER PURI	STATE VS MURSHEED	29/01/2001	ACQUITTED
2	2	782/2000	BADARPUR	STATE VS RAFAT KUMAR	01/02/01	ACQUITTED
3	3	92/2000	PARLIMENT STREET	STATE VS SANTOSH KUMAR	01/02/01	DISCHARGE
4	4	591/99	DABRI	STATE VS RAJESH YADAV ETC	01/02/02	CONVICTED FOR PERIOD ALREADY UNDER GONE +1000/- IN DRI FOR TWO MONTHS
IN THE COURT OF SH B.S MATHUR ASJ NEW DELHI						
5	5	958/98	HAUZ KHS	STATE VS DIL NAWAZ	03/01/01	ACQUITTED
6	6	441/96	MALVIYA NAGAR	STATE VS CANDER PAL	04/1/2001 & 12/01/2001	ACQUITTED 376/511 CONVICTED ALREADY UNDER IN 394 IPC
7	7	50/97	O.I.AREA	STATE VS SANJAY ETC	05/01/01	ACQUITTED
8	8	747/97	KALKAJI	STATE VS RAJU	05/01/01	ACQUITTED
9	9	784/96	DABRI	STATE VS PARVESH KUMAR	06/01/01	ACQUITTED
10	10	392/95	O.I.AREA	STATE VS ASHIH KR	08/01/01	ACQUITTED
11	11	215/97	AMB. NAGAR	STATE VS RAM LAKHAN	19/01/2001	ACQUITTED
12	12	347/99	MALVIYA NAGAR	STATE VS AVDESH KR	20/01/2001	ACQUITTED
13	13	453/98	VASANT KUNJ	STATE VS KISHORI LAL	22/01/2001	ACQUITTED
14	14	132/96	VASANT KUNJ	STATE VS DHEER SINGH ETC	29/01/2001	ACQUITTED
15	15	1013/96	LAJPAT NAGAR	STATE VS SURESH ETC	06/02/01	CONVICTED ALREADY UNDERGONE
16	16	27/96	M.MARG	STATE VS SWARN SINGH ETC	07/02/01	ACQUITTED
17	17	33/2000	M.MARG	STATE VS DEEPAK KR	08/02/01	ACQUITTED
18	18	240/2000	M.MARG	STATE VS INDER RAJ	15/02/2001	CONVICTED ALREADY UNDERGONE
19	19	87/2000	N.F.COLONY	STATE VS SAGAR BAHADUR	15/02/2001	ACQUITTED
20	20	276/2000	M.MARG	STATE VS DEEPAK	20/02/2001	CONVICTED ALREADY UNDERGONE
21	21	170/95	N.GARH	STATE RAHI RAM	22/02/2001	ACQUITTED
22	22	207/96	MALVIYA NAGAR	STATE VS RA SWAROOP ETC	24/02/2001	ACQUITTED
23	23	289/2000	PARLIMENT STREET	STATE VS SURESH	28/02/2001	CONVICTED ALREADY UNDERGONE
24	24	613/2000	CON.PLACE	STATE VS BABU ETC	06/02/01	CONVICTED ALREADY UNDERGONE
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
25	25	179/91	MANDIR MARG	STATE VS GUTTI ETC	03/01/01	ACQUITTED
26	26	09/01/87	N.GARH	STATE VS KRISHAN GUPT	04/01/01	CONVICTED
27	27	1088/96	S.N.PURI	STATE ROOP KISHORE MEHRA	20/01/2001	PROCEEDING QUESHED
28	28	403/99	CON.PLACE	STATE VS RAMWAH ETC	25/01/2001	DISCHARGE
29	29	81/99	B.PUR	STATE VS VIJAY SINGH	25/01/2001	ACQUITTED
30	30	80/90	B.PUR	STATE VS RAM BABU ETC	25/01/2001	ACQUITTED
31	31	1266/97	LAJPAT NAGAR	STATE VS PADAM SAGAR ETC	01/02/01	ACQUITTED
32	32	161/94	C.R.PARK	STATE VS RAM AVTAR SHASTRI	01/02/01	ACQUITTED
33	33	406/99	M.MARG	STATE VS MOHD BARIH ALLAM	05/02/01	CONVICTED
34	34	348/99	DELHI CANTT	STATE VS MEENU AGARORA ETC	06/02/01	ACQUITTED
35	35	87/99	TILAK MARG	STATE VS SANAULLAH KHAN	15/02/2001	REMANDED
36	36	38/2000	DELHI CANTT	STATE VS SUNIL KR ETC	15/02/201	ACQUITTED
37	37	63/96	LODHI COLONY	STATE VS ASHOK KR	16/02/2001	CONVICTED
38	38	323/98	NARAINA	STATE VS PARMOD KREK	23/02/2001	ACQUITTED
39	39	122/88	B.PUR	STATE VS DAYA NANA	01/03/01	ACQUITTED
40	40	258/99	O.I.AREA	STATE VS GAURAV SANGEE	05/03/01	ACQUITTED FIC 259/99 PS O.I.AREA DECIDED BY SH R.K GABA ASJ ND
41	41	826/98	N.GARH	STATE VS SULTAN MOHD	07/03/01	ACQUITTED
42	42	45/99	O.I.AREA	STATE VS SOLIG RAM/ RAM GAIN	15/03/2001	ACQUITTED
43	43	466/97	MEHRAULI	STATE VS PAWAN KR	16/03/2001	ACQUITTED
44	44	493/2000	L.NAGER	STATE VS PREM BAHADUR BHAUDA	23/03/2001	REMANDED
45	45	RC 10/65 VS/PE/CBI/F-S/ND		CBI VS R.L TULI AND ORS	19/03/2001	ACQUITTED
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
46	46	414/98	MEHRAULI	STATE VS RAM KISHAN @ ETC	03/01/01	ACQUITTED
47	47	733/98	MEHRAULI	STATE VS SUNIL ETC	03/31/01	ACQUITTED
48	48	139/96	O.I.AREA	STATE VS AMAR NATH GUPTA	10/01/01	ACQUITTED

49	49	250/98	S.N.PURI	STATE VS MOHD SAHMIM ETC	19/01/2001	ACQUITTED
50	50	412/98	HAUZ KHS	STATE VS ASHRAF ETC	19/01/2001	ACQUITTED
51	51	133/2000	O.I.AREA	STATE VS NASEEM	22/01/2001	ACQUITTED
52	52	427/97	TILAK MARG	STATE VS FERAZ KHAN	22/01/2001	ACQUITTED
53	53	398/99	O.I.AREA	STATE VS RAGHU NATH	31/01/2001	ACQUITTED
54	54	655/99	MEHRAULI	STATE VS PURSHOTTAM	01/02/01	ACQUITTED
55	55	18/96	H.N.DIN	STATE VS RIAZ AHMAD	05/02/01	CONVICTED
56	56	17/96	H.N.DIN	STATE VS FAROOKH AHMAD HANDOO	05/02/01	CONVICTED
57	57	474/97	O.I.AREA	STATE VS AJAY	13/02/2001	ACQUITTED
58	58	502/96	VASANT KUNJ	STATE VS RAJESH KR	15/02/2001	ACQUITTED
59	59	37/96	KALKAJI	STATE VS MOHD ZAHEER	22/02/2001	ACQUITTED
60	60	167/99	KAPASHERA	STATE VS RAMBIR ETC	01/03/01	ACQUITTED
61	61	799/96	CON.PLACE	STATE VS ANIL KUMAR	01/03/01	ACQUITTED
62	62	265/98	N.GARH	STATE VS SUBHASH	02/03/01	ACQUITTED
63	63	179/2000	AMB. NAGAR	STATE VS RANJEET	09/03/01	ACQUITTED
64	64	348/99	LODHI COLONY	STATE VS VIJAY ETC	15/03/2001	CONVICTED
65	65	50/2000	BADARPUR	STATE VS SURENDER	22/03/2001	UNDERGONE
66	66	49/2000	BADARPUR	STATE VS MOHD MUSTAG ETC	22/03/2001	CONVICTED
67	67	752/99	VASANT KUNJ	STATE VS SURESH GUPTA	26/03/2001	ACQUITTED
IN THE COURT OF SH H.R MALHOTRA ASJ ND						
68	68	447/2000	DABRI	STATE VS VIJAY ETC	08/02/01	ACQUITTED
69	69	244/97	CHANKYAPURI	STATE VS BAL KISHAN	12/02/01	PLEADED GUILTY
70	70	444/2000	DEFENCE COLONY	STATE VS NARENDER KUMAR	28/02/2001	ACQUITTED
71	71	45/91	BADARPUR	STATE VS RAJINDER KR	03/03/01	PLEADED GUILTY
72	72	434/98	TILAK MARG	STATE VS PRITAM LAL	14/03/2001	COST OF PROCEEDINGS
73	73	656/2000	DABRI	STATE VS ASHOK PAL ETC	14/03/2001	ACQUITTED
74	74	17/93	CON.PLACE	STATE VS MOHD. SULEMAN	31/03/2001	EXPIRED
IN THE COURT OF SH P.K BHASIN ASJ /ND						
75	75	683/97	KALKAJI	STATE VS PARWATI ETC	20/01/2001	ACQUITTED
76	76	711/98	N.GARH	STATE VS SAMEY SINGH	23/01/2001	ACQUITTED
77	77	13/96	LODHI COLONY	STATE VS GOVIND ETC	24/01/2001	ACQUITTED
78	78	53/97	N.GARH	STATE VS SHANKAR ETC	02/02/01	ACQUITTED
79	79	338/99	B.PUR	STATE VS SURINDER	8 & 12/02/2001	CONVICTED
80	80	235/96	SAROJINI NAGAR	STATE VS ASHOK KR	9 & 12 / 02/2001	CONVICTED
81	81	309/2000	N.GARH	STATE VS JITENDER	13/02/2001	ACQUITTED
82	82	355/98	O.I.AREA	STATE VS FAQIR CHAND ETC	17/02/2001	ACQUITTED
83	83	222/94	MEHRAULI	STATE VS RAM NIWAS	17/02/2001	ACQUITTED
84	84	39/97	B.PUR	STATE VS YASH PAL ETC	23/02/2001	ACQUITTED
85	85	37/97	B.PUR	STATE VS PHOOL SINGH ETC	23/02/2001	ACQUITTED
86	86	570/2000	DEFENCE COLONY	STATE VS RAMAIAH ETC	27/02/2001	ACQUITTED
87	87	210/98	N.GARH	STATE VS ANIL KR ETC	27/02/2001	ACQUITTED
88	88	429/98	S.N.PURI	STATE VS KESAR ETC	8 & 16 / 03/2001	ACQUITTED /CONVICTED
89	89	292/99	KALKAJI	STATE VS SUBHASH CHAND	08/03/01	ACQUITTED
90	90	461/99	CHANKYAPURI	STATE VS ANIL ETC	08/03/01	ACQUITTED
91	91	463/99	VASANT KUNJ	STATE VS RAJINDER LOHIA	16/03/2001	ACQUITTED
92	92	110/99	J.PKALAN	STATE VS RAM KISHAN ETC	19/03/2001	ACQUITTED
93	93	217/97	N.GARH	STATE VS RAMESH KUMAR	19 & 21/03/2001	CONVICTED
94	94	SC 45/97	MEHRAULI	RANJIT SINGH VS SWARAN SINGH ETC	24/03/2001	ACQUITTED
95	95	135/89	MEHRAULI	STATE VS AMAR SINGH ETC	24/03/2001	ACQUITTED
96	96	815/96	A.NAGAR	STATE VS SURINDER KR ETC	28/03/2001	ACQUITTED
97	97	243/2000	N.GARH	STATE VS SATISH	28/03/2001	ACQUITTED
98	98	673/98	DABRI	STATE VS SATBIR SINGH	29/03/2001	ACQUITTED
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
99	99	1060/98	KALKAJI	STATE VS AJOO ETC	08/01/01	ACQUITTED
100	100	193/99	DABRI	STATE VS SITA RAM PSWAN	13/12/2001 & 09/01/2001	CONVICTED
101	101	525/98	DABRI	STATE VS NARESH KR	10/01/01	ACQUITTED
102	102	378/86	NARAINA	STATE VS RAM SINGH ETC	16 & 17/01/2001	CONVICTED
103	103	796/99	MEHRAULI	STATE VS RAM SINGH	20/01/2001	ACQUITTED
104	104	34/99	NARAINA	STATE VS DALIP KUMAR	20/01/2001	ACQUITTED
105	105	211/95	LODHI COLONY	STATE VS AMIT	27/01/2001	ACQUITTED
106	106	99/94	NARAINA	STATE VS BHANWAR LAL	29/01/2001 & 06/02/2001	CONVICTED

107	107	123/2000	O.I.AREA	STATE VS USHA	20/03/2001	ACQUITTED
108	108	32/97	DABRI	STATE VS RAJENDER	20/03/2001	ACQUITTED
109	109	280/93	MEHRAULI	STATE VS MAHENDER PAL	24 & 26 / 03/2001	CONVICTED
110	110	252/91	KALKAJI	STATE VS VIJAY KR ETC	27/03/2001	CONVICTED
111	111	31/90	OKHLA	STATE VS INDERJEET SINGH ETC	24 & 27 / 03/2001	CONVICTED
112	112	112/98	DELHI CANTT	STATE VS VIJENDER KR ETC	29/03/2001	ACQUITTED
113	113	445/97	DELHI CANTT	STATE VS SHAH ALAM ETC	31/03/2001	ACQUITTED
114	114	174/94	DABRI	STATE VS HEERA LAL	5 & 8/02/2001	CONVICTED
115	115	755/98	CON.PLACE	STATE VS RAJENDER SINGH ETC	05/02/01	ACQUITTED
116	116	478/98	VASANT KUNJ	STATE VS MAHESH KR ETC	05/02/01	ACQUITTED
117	117	479/98	VASANT KUNJ	STATE VS KHAZAN SINGH ETC	05/02/01	ACQUITTED
118	118	127/99	DABRI	STATE VS PANKAJ KR	07/02/01	ACQUITTED
119	119	440/92	DABRI	STATE VS RAJESH KUMAR	08/02/01	ACQUITTED
IN THE COURT OF SH BABU LAL ASJ ND						
120	120	201/96	O.I.AREA	STATE VS GOVIND RAM	04/01/01	ACQUITTED
121	121	40/2000	S.NAGAR	STATE VS RANVIR SINGH	05/01/01	ACQUITTED
122	122	41/97	M.PUR	STATE VS KARAMVIR	06/01/01	ACQUITTED
123	123	618/97	MEHRAULI	STATE VS INDER KUMAR	08/01/01	ACQUITTED
124	124	136/97	C.R PARK	STATE VS ARBIND KHOHLI	10/01/01	CONVICTED
125	125	843/95	S.N PURI	STATE VS WASI UL ISLAM	25/01/2001	ACQUITTED
126	126	32/95	KALKAJI	STATE VS RAJINDER SINGH ETC	01/02/01	ACQUITTED
127	127	51/2000	T.ROAD	STATE VS RAJ KUMAR ETC	02/02/01	ACQUITTED
128	128	263/97	T.ROAD	STATE VS MANGA RAM	06/02/01	CONVICTED
129	129	243/97	AMB.NGR	STATE VS NANGO DEVI	13/02/2001	CONVICTED
130	130	772/97	O.I.AREA	STATE VS RAJESH KUMAR	13/02/2001	ACQUITTED
131	131	87/2000	SARITA VIHAR	STATE VS ALLAUDIN	16/01/2001	CONVICTED
132	132	20/97	DABRI	STATE VS SURENDER KR	07/02/01	ACQUITTED
133	133	01/01/00	N.F.COLONY	STATE VS JAGDISH POL. ETC	15/02/2001	ACQUITTED
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
134	134	498/99	N.F.COLONY	STATE VS ABBAS AHMED ETC	23/02/2001	ACQUITTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
135	135	837/98	DABRI	STATE VS OM PARKASH	05/01/01	CONVICTED
136	136	199/94	MEHRAULI	STATE VS KIRAN PAL ETC	16/01/2001	ACQUITTED
137	137	728/99	BADARPUR	STATE VS BHIM SINGH	18/01/2001	ACQUITTED
138	138	271/98	VASANT KUNJ	STATE VS PARDEEP KR	19/01/2001	ACQUITTED
139	139	272/98	VASANT KUNJ	STATE VS PARDEEP KR	19/01/2001	ACQUITTED
140	140	888/96	BADARPUR	STATE VS MOHD. YASIN	19/01/2001	CONVICTED
141	141	281/96	BADARPUR	STATE VS NARESH KR ETC	22/01/2001	CONVICTE U/S 323 IPC
142	142	557/97	MEHRAULI	STATE VS ANIL KR GUPTA	25/01/2001	ACQUITTED
143	143	68/97	DABRI	STATE VS RAJENDER TIWRI	25 & 27/01/2001	CONVICTED
144	144	512/97	MEHRAULI	STATE VS RAJU ETC	25/01/2001	ACQUITTED
145	145	299/98	DELHI CANTT	STATE VS VED PRAKASH ETC	27/01/2001	CONVICTED
146	146	643/96	S.N PURI	STATE VS KANWAR LAMEH	27/01/2001	CONVICTED
147	147	300/98	CHANKYAPURI	STATE VS ROOP KISHORE	01/02/01	CONVICTED
148	148	300/98	DABRI	STATE VS SANJAY SAINI	02/02/01	ACQUITTED
149	149	227/97	M.MARG	STATE VS SANJAY KUMAR	07/02/01	CONVICTED
150	150	395/98	BADARPUR	STATE VS AJAY KUMAR ETC	08/02/01	ACQUITTED
151	151	772/97	NAJAFGARH	STATE VS JITENDER	08/02/01	CONVICTED
152	152	261/96	NARAINA	STATE VS RAM PARASAD	14/02/2001	ACQUITTED
153	153	482/98	H.N.DIN	STATE VS ZAID	16/02/2001	ACQUITTED
154	154	796/98	KALKAJI	STATE VS HARMADEEP SINGH	19/02/2001	CONVICTED
155	155	203/95	N.GARH	STATE VS PRADEEP ETC	23/02/2001	REMANDED
156	156	551/98	DABRI	STATE VS SUREDER SINGH	26/02/2001	ACQUITTED
157	157	145/96	R.K.PURAM	STATE VS MANOJ KR SINGH	01/03/01	CONVICTED
158	158	456/98	TILAK MARG	STATE VS MOHINDER SINGH	01/03/01	CONVICTED
159	159	911/96	B.PUR	STATE VS LAXMAN	2 & 3/03/2001	CONVICTED
160	160	330/99	B.PUR	STATE VS RAJBIR ETC	02/03/01	ACQUITTED
161	161	265/94	CHANKYAPURI	STATE VS JOHAN ARA ETC	05/03/01	1. CONVICTED 2.ACQUITED
162	162	100/97	LAJPAT NAGAR	STATE VS VISHAL DE	08/03/01	CONVICTED
163	163	587/98	AMB. NAGAR	STATE VS MOHAN LAL	08/03/01	ACQUITTED
164	164	02/01/99	J.P.KALAN	STATE VS SANJAY ETC	09/03/01	CONVICTED
165	165	869/98	DABRI	STATE VS AZAD ALI	15/03/2001	ACQUITTED
166	166	230/91	T.ROAD	STATE VS RAM SHANKER ETC	27 & 29 / 03/2001	CONVICTED
IN THE COURT OF SH B.S MATHUR ASJ NEW DELHI						
167	167	318/95	BADARPUR	STATE VS RAMESH PANDEY	14/02/2001	CONVICTED
168	168	595/2000	CON.PLACE	STATE VS ANIL KR ETC	03/03/01	CONVICTED AS ALREADY UNDERGONE

169	169	19/97	DABRI	STATE VS DIWAKAR ETC	07/03/01	ACQUITTED
170	170	439/92	S.N PURI	STATE VS NANDU RAM	03/03/01	ACQUITTED
171	171	308/2000	M.MARG	STATE VS VIJAY PAL ETC	09/03/01	CONVICTD ALREADY UNDERGONE
172	172	382/95	DELHI CANTT	STATE VS RAVINDER KR	12/03/01	ACQUITTED
173	173	274/97	KALKAJI	STATE VS MANESH JOSHI ETC	14/03/2001	ACQUITTED
174	174	325/2000	M.MARG	STATE VS DIN DAYAL ETC	14/03/2001	CONVICTD AS ALREADY UNDERGONE
175	175	316/2000	M.MARG	STATE VS MANOJ KR ETC	15/03/2001	CONVICTD ALREADY UNDERGONE
176	176	418/2000	N.F.COLONY	STATE VS MOTI LAL	22/03/2001	ACQUITTED
177	177	112/2000	S.N PURI	STATE VS VIMLA ETC	23/03/2001	ACQUITTED
178	178	12/01/00	J.P.KALAN	STATE VS DAYA NAND YADAV	26/03/2001	ACQUITTED
179	179	511/2000	CON.PLACE	STATE VS SHIV PD ETC	28/03/2001	CONVICTD ALREADY UNDERGONE
IN THE COURT OF SH YOGESH KHANNA ASJ ND						
180	180	553/96	AMB. NAGAR	STATE VS AJAY	03/01/00	ACQUITTED
181	181	356/99	N.F.COLONY	STATE VS KISHAN	04/01/01	ACQUITTED
182	182	101/2000	KAPASHERA	STATE VS RAJPAL ETC	24/02/2001	ACQUITTED
183	183	151/2000	MEHRAULI	STATE VS RISHI RAJ	27/02/2001	ACQUITTED
184	184	55/2000	R.K.PURAM	STATE VS HARDEEP SINGH	28/02/2001	ACQUITTED
185	185	178/99	KAPASHERA	STATE VS YOGENDER SINGH	13/03/2001	ACQUITTED
186	186	856/97	DABRI	STATE VS NARESH KUMAR	14/03/2001	ACQUITTED
187	187	206/2000	AMB. NAGAR	STATE VS ASHOK KRS	15/03/2001	ACQUITTED
188	188	520/2000	DABRI	STATE VS REKHA VERMA	19/03/2001	ACQUITTED
189	189	694/97	O.I.AREA	STATE VS MOHD ISRAIL	19/03/2001	ACQUITTED
190	190	84/99	N.GARH	STATE VS RAJESH KR	22/03/2001	ACQUITTED
191	191	166/2000	R.K.PURAM	STATE VS SRI RAM	26/03/2001	ACQUITTED
192	192	820/96	AMB. NAGAR	STATE VS MANGAT RAM ETC	26/03/2001	ACQUITTED
193	193	492/99	AMB. NAGAR	STATE VS RAVI KR	26/03/2001	ACQUITTED
194	194	79/2000	CHANKYAPURI	STATE VS AJIT KR	29/03/2001	ACQUITTED
IN THE COURT OF SMT INA MALHOTRA ASJ ND 2001						
195	195	430/99	O.I.AREA	STATE VS SANJAY KUMAR	08/01/01	DISHCHARGE
196	196	88/00	MALVIYA NAGAR	STATE VS SHARAF RAJ	12/01/01	ACQUITTED
197	197	146/00	DWARKA	STATE VS SUNIL ETC	19/01/2001	ACQUITTED
198	198	77/97	J.P.KALAN	STATE VS DHARAM VIR ETC	07/02/01	ACQUITTED
199	199	361/99	VASANT KUNJ	STATE VS VIRENDER KUMAR	12/02/01	ACQUITTED
200	200	151/2000	DEFENCE COLONY	STATE VS SURENDER GUPTA	03/03/01	DISCHARGE
201	201	536/98	K.M.PUR	STATE VS VIRENDER SINGH	13/03/2001	DISCHARGE
202	202	67/2000	J.P.KALAN	STATE VS JAGJIT AND ORS	19/03/2001	ACQUITTED
203	203	173/2000	AMB. NAGAR	STATE VS MANOJ KUMAR	24/03/2001	ACQUITTED
204	204	393/99	O.I.AREA	STATE VS NAVED	28/03/2001	ACQUITTED
IN THE COURT OF SH S.N DHINGRA ASJ ND						
205	205	517/99	O.I.AREA	STATE VS JITENDER	16/03/2000	ACQUITTED
206	206	924/97	AMB. NAGAR	STATE VS RAM PAL ETC	28/03/2001	ACQUITTED
207	207	50/95	AMB. NAGAR	STATE VS ASHOK KR	29/03/2001	ACQUITTED
208	208	354/99	BADARPUR	STATE VS AFRIN ETC	31/03/2001	P.O
209	209	85/96	MEHRAULI	STATE VS HARI OM SHARMA	31/03/2001	ACQUITTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
210	210	51/93	R.K.PURAM	STATE VS RAJINDER SINGH NAGAR	04/01/01	ACQUITTED
211	211	49/93	R.K.PURAM	STATE VS RAJINDER SINGH NAGAR	04/01/20001	ACQUITTED
212	212	50/93	R.K.PURAM	STATE VS RAJ KUMAR NAGAR	04/01/01	ACQUITTED
213	213	09/01/98	INDER PURI	STATE VS JIYA LAL ETC	05/01/01	3 ACQUITTED AND 2 P.O
214	214	60/97	PARLIMENT STREET	STATE VS AJIT SINGH	16/01/2001	ACQUITTED
215	215	497/95	K.M.PUR	STATE VS PAWAN ETC	18/01/2001	3 ACQUITTED AND 2 P.O
216	216	498/95	K.M.PUR	STATE VS PAWAN KR	18/01/2001	ACQUITTED
217	217	02/01/92	S.N PURI	STATE VS MANOJ ETC	30/01/2001	ACQUITTED
218	218	751/91	TRILOK PURI	STATE VS MANOJ ETC	30/01/2001	ACQUITTED
219	219	1/92	S.N PURI	STATE VS MANOJ ETC	30/01/2001	ACQUITTED
220	220	473/95	DABRI	STATE VS PREM PARBASHD	17/01/2001	ACQUITTED
221	221	489/95	MANDIR MARG	STATE VS LALAN KR YADAV	05/02/01	ACQUITTED
222	222	498/95	MANDIR MARG	STATE VS LLAN KR YADAV	05/02/01	ACQUITTED
223	223	482/99	S.N PURI	STATE VS RUCHIN RASTOGI	05/02/01	ACQUITTED
224	224	111/89	MEHRAULI	STATE VS MUKESH MEHOS	02/03/01	ACQUITTED
225	225	258/99	O.I.AREA	STATE VS RAVINDER @ LLU	05/03/01	ACQUITTED
226	226	207/97	VASANT KUNJ	STATE NALIH TOKAS	05/03/01	ACQUITTED
227	227	26/98	N.GARH	STATE MAHAVIR	13/03/2001	ACQUITTED
228	228	90/96	O.I.AREA	STATE VS RAMLAL	15/03/2001	ACQUITTED
229	229	28/99	SANGAM VIHAR	STATE VS OM PARKASH	16/03/2001	ACQUITTED
230	230	357/96	CON.PLACE	STATE VS ASHOK KR	19/03/2001	ACQUITTED

231	231	SC66/96	NDPS	CUSTOM VS RAJENDER PAL	26/03/2001	1.ACCQUITTED 2. PO
232	232	72/00	O.I.AREA	STATE VS RAM KUMAR	05/03/01	ACQUITTED
IN THE COURT OF SH RAJESH KUMAR ASJ NEW DELHI						
233	233	37/98	O.I.AREA	STATE GAFFAR ALIDH	09/01/01	ACQUITTED
234	234	527/90	SANGAM VIHAR	STATE VS ANIL ETC	22/01/2001	ACQUITTED
235	235	489/99	N.F.COLONY	STATE VS AMIN SIKANDER	29/01/2001	ACQUITTED
236	236	799/99	HAUZ KHS	STATE VS KAILSHED	31/01/2001	ACQUITTED
237	237	312/99	SANGAM VIHAR	STATE VS MUNNA ETC	31/01/2001	ACQUITTED
238	238	272/99	K.M.PUR	STATE VS DEEPAK KR KURANI	02/02/01	PO
239	239	236/99	NARAINA	STATE VS ASHOK KR	07/02/01	ACQUITTED
240	240	386/99	AMBEDKER NAGAR	STATE VS VINOD SHARMA	12/02/01	ACQUITTED
241	241	313/99	CHANKYAPURI	STAE VS VEER PAL ETC	14/02/2001	ACQUITTED
242	242	269/99	S.N.PURI	STATE VS BALDEV SINGH	23/02/2001	ACQUITTED
243	243	295/98	AMBEDKER NAGAR	STATE VS JAGDISH BINDER	23/02/2001	ACQUITTED
244	244	512/97	DEFENCE COLONY	STATE VS NARESH KR	26/02/2001	ACQUITTED
245	245	511/97	DEFENCE COLONY	STATE VS RAGHUNATH	26/02/201	ACQUITTED
246	246	252/99	SANGAM VIHAR	STATE VS VIRENDER SINGH	27/02/2001	ACQUITTED
247	247	149/99	DWARKA	STATE VS BALESHWAR	28/02/2001	ACQUITTED
248	248	186/99	MEHRAULI	STATE VS NAFES ETC	08/03/01	ACQUITTED
249	249	423/99	N.GARH	STATE VS LAL ETC	12/03/01	ACQUITTED
250	250	132/99	N.GARH	STATE VS KARAN SINGH	13/03/2001	ACQUITTED
251	251	682/99	KAROL BAGH	STATE VS LEE LA @SHARAT ETC	16 & 17/03/2001	CONVICTED
252	252	1035/98	DEFENCE COLONY	STATE VS SUMIT ETC	19/03/2001	ACQUITTED
253	253	258/99	AMB. NAGAR	STATE VS DARA SINGH ETC	23/03/2001	ACQUITTED
254	254	239/97	S.N.PURI	STATE VS FAHIMMUDIN	27/03/2001	ACQUITTED
255	255	SC 207/2000		CBI VS ABEM AYUH SKHELY	29/03/2001	CONVICTED
IN THE COURT OF SH YOGESH KHANNA ASJ NEW DELHI						
256	256	402/98	R.K.PURAM	STATE VS SURESH GUPTA	26/03/2001	ACQUITTED
257	257	478/95	DABRI	STATE VS DEEPAK BHSHA	31/03/2001	DISCHARGE
IN THE COURT OF SH H.S. SHARMA ASJ NEW DELHI						
258	258	1234/97	S.N.PURI	STATE VS NIZAM KHAN ETC	10/01/01	ACQUITTED
259	259	381/92	C.R.PARK	STATE VS SUNIL PASRICHA ETC	12/01/01	ACQUITTED
260	260	423/92	DEFENCE COLONY	STATE VS JAGDISH RAI SHARMA	15/01/2001	ACQUITTED
261	261	138/91	MEHRAULI	STATE VS VIRENDER ETC	18/01/2001	CONVICTED
262	262	451/91	KALKAJI	STATE VS SURESH BABU	23/01/2001	ACQUITTED
263	263	441/97	MEHRAULI	STATE VS MAHAVEER SINGH ETC	24/01/2001	CONVICTED
264	264	173/87	S.N.PURI	STATE VS KAUSHALYA DEVI	30/01/2001	CONVICTED
265	265	82/93	DEFENCE COLONY	STATE VS SUBHWANS	21/01/2001	PO
266	266	53/89	TUG.ROAD	STATE VS GHOOB CHAND ETC	31/01/2001	ACQUITTED
267	267	238/96	O.I.AREA	STATE VS SUNIL KR	08/02/01	ACQUITTED
268	268	311/91	C.R.PARK	STATE VS HUKAM CHAND ETC	12/02/01	P.O
269	269	213/95	M.MARG	STATE VS RAM KIHSAN	14/02/2001	ACQUITTED
270	270	34/96	P.APRT	STATE VS RAMESH KUMAR	14/02/2001	ACQUITTED
271	271	514/97	M.MARG	STATE VS RAJESH @LALA	16/02/2001	ACQUITTED
272	272	490/88	M.MARG	STATE VS KAMALJEET SINGH	26/02/2001	ACQUITTED
273	273	02/94	M.MARG	STATE VS CHANCHAL ETC	02/03/01	ACQUITTED
274	274	308/86	K.M.PUR	STATE VS RAVI CHAWLA	03/03/01	CONVICTED
275	275	20/97	LODHI COLONY	STATE VS RAMESH P MURGON	05/03/01	ACQUITTED
276	276	392/97	DELHI	STATE VS MAN SINGH	09/03/01	ACQUITTED
277	277	338/95	VINAY NAGAR	STATE VS RANBIR	09/03/01	CONVICTED
278	278	299/82	DEFENCE COLONY	STATE VS RAJ KUMAR ETC	12/03/01	ACQUITTED
279	279	676/99	N.F.COLONY	STATE VS SHAHID MIYOH ETC	17/03/2001	ACQUITTED
280	280	444/93	MALVIYA NAGAR	STATE VS LAKHI RAMESH	23/03/2001	ACQUITTED
281	281	216/99	LODHI COLONY	STATE VS BREJESH	28/03/2001	CONVICTED
282	282	61/98	DABRI	STATE VS JAGAT RAM @NANKU	01/03/01	CONVICTED
283	283	372/97	OKHLA	STATE VS OM PARKASH	15/03/2001	CONVICTED
284	284	751/95	MALVIYA NAGAR	STATE VS SURAJ BHAN ETC	22/03/2001	ACQUITTED
285	285	59/94	S.N.PURI	STATE VS LOHI RAM ETC	13/03/2001	CONVICTED
286	286	189/00	S.VIHAR	STATE VS DEVENDER ETC	01/03/01	ACQUITTED
287	287	375/94	H.N.DIN	STATE VS MOHD NAZIR KHAND	27/02/2001 & 01/03/2001	CONVICTED
288	288	169/95	BADARPUR	STATE VS MOOL CHAND ETC	10/01/01	ACQUITTED

289	289	973/85	KALKAJI	STATE VS DALJEET	16/01/2001	ACQUITTED
290	290	208/96	DABRI	STATE VS RAM SARAN ETC	18/01/2001	ACQUITTED
291	291	182/96	DABRI	STATE VS VINOD KR ETC	18/01/2001	ACQUITTED
292	292	80/99	AMB. NAGAR	STATE VS OM PARKASH	22/01/2001	ACQUITTED
293	293	237/92	DABRI	STATE VS AMARJEET ETC	24/01/2001	ACQUITTED
294	294	547/99	H.N.DIN	STATE VS MOHD NAEEM	24/01/2001	ACQUITTED
295	295	140/96	MAYAPURI	STATE VS DHARAM DEV SINGH	29/01/2001	ACQUITTED
296	296	182/99	NAJAFGARH	STATE VS AMARJEET ETC	18/03/2001	ACQUITTED
297	297	299/93	BADARPUR	STATE VS SATISH KR ETC	16/03/2001	ACQUITTED
298	298	403/96	LODHI COLONY	STATE VS DHARMENDER ETC	19/03/2001	ACQUITTED
299	299	167/91	KALKAJI	STATE VS INDER PRAKASH	20/3/2001	ACQUITTED
300	300	49/2000	KALKAJI	STATE VS MUNNA LAL	23/03/2001	ACQUITTED
301	301	420/96	C.R PARK	STATE VS SURENDER PAL SINGH	26/03/2001	ACQUITTED
302	302	346/96	O.I.AREA	STATE VS OM PARKASH	27/03/2001	ACQUITTED
303	303	206/91	TUG.ROAD	STATE VS RAMESH SINGH	28/03/2001	ABATED
304	304	232/99	NAJAFGARH	STATE VS CHAND SINGH	31/03/2001	ACQUITTED /DISCHARGED
IN THE COURT OF MS INA MALHOTRA ASJ NEW DELHI						
305	305	269/2000	DABRI	STATE VS SANT RAM	10/04/01	ACQUITTED
306	306	177/2000	MANDIR MARG	STATE VS SHEIKH YNIS @ANUJ	19/04/2001	ACQUITTED
307	307	485/98	MEHRAULI	STATE VS NANDAN ETC	19/04/2001	ACQUITTED
308	308	26/98	R.K.PURAM	STATE VS LAXMAND OTHERS	05/05/01	ACQUITTED
309	309	57/99	DWARKA	STATE VS MANOJ KUMAR	07/05/01	ACQUITTED
310	310	398/2000	LAJPAT NAGAR	STATE VS ANIL KUMAR BITTO	07/05/01	ACQUITTED
311	311	339/2000	NAJAFGARH	STATE VS SANJAY VERMA	19/05/2001	ACQUITTED
312	312	227/99	TILAK MARG	STATE VS RAM KUMAR	26/05/2001	ACQUITTED
IN THE COURT OF SH H.R. MALHOTRA ASJ NEW DELHI						
313	313	518/96	DABRI	STATE VS PAWAN KUMAR	29/03/2001	PLEADED GUILTY
314	314	190/97	LAHORI GATE	STATE VS AMAR DAM	21/04/2001	PLEADED GUILTY
315	315	307/91	DABRI	STATE VS KANWAL SINGH ETC	25/04/2001	PLEADED GUILTY
316	316	303/91	VIKAS PURI	STATE VS SATBIR SINGH	03/05/01	ACQUITTED
317	317	898/98	BADARPUR	STATE VS MAHAVIR KUMAR GUPTA ETC	09/05/01	ACQUITTED
318	318	71/97	K.M.PUR	STATE VS SUSHIL	31/05/2001	ACQUITTED
IN THE COURT OF SH R.K. GABA ASJ NEW DELHI						
319	319	509/99	LODHI COLONY	STATE VS ASHOK KR	04/04/01	CONVICTED
320	320	156/99	AMB. NAGAR	STATE VS MEENA ETC	09/04/01	CONVICTED
321	321	22/96	S.NAGAR	STATE VS THOMAS PARBA	10/04/01	CONVICTED
322	322	110/91	GREATER KAILASH	STATE VS SWARNJIT SINGH ETC	10/04/01	ACQUITTED
323	323	503/96	K.M.PUR	STATE VS RAM KISHORE	11/04/01	ACQUITTED
324	324	300/200	AMB. NAGAR	STATE VS BRIJESH ANAND ETC	12/04/01	DISCHARGE
325	325	281/99	DABRI	STATE VS RAJESH KR SHARMA	12/04/01	ACQUITTED
326	326	130/98	S.N.PURI	STATE VS JITENDER	12/04/01	ACQUITTED
327	327	523/95	NAJAFGARH	STATE VS NAG. BHUSHAN	17/04/2001	ACQUITTED
328	328	8585/99	DELHI CANTT	STATE VS BHOLA SINGH	18/04/2001	ACQUITTED
329	329	85/95	AMB. NAGAR	STATE VS BHOOP SINGH	24/04/2001	REMANDED BACK
330	330	196/89	BADARPUR	STATE VS ANOOP GUPTA	01/05/01	ACQUITTED
331	331	465/97	K.M.PUR	STATE VS GAGE SINGH	03/05/01	ACQUITTED
332	332	153/97	MEHRAULI	STATE VS NARESH KUMAR ETC	05/05/01	ACQUITTED
333	333	192/91	VASANT KUNJ	STATE VS BATESHWAR	05/05/01	CONVICTED
334	334	185/99	BADARPUR	STATE VS RAJ KUMAR ETC	16/05/2001	P.O
335	335	5/90	MANDIR MARG	STATE VS VIDYA SAGAR ANAD	01/06/01	CONVICTED
336	336	612/97	LODHI COLONY	STATE VS RANBIR SINGH	03/04/01	ACQUITTED
337	337	315/97	CON.PLACE	STATE VS MANOJ KR ETC	03/04/01	ACQUITTED
338	338	576/97	NAJAFGARH	STATE VS SMT DHANPATI ETC	04/04/01	CONVICTED
339	339	553/98	NAJAFGARH	STATE VS MOHINDER SINGH	12/04/01	ACQUITTED
340	340	251/99	NAJAFGARH	STATE VS KARAN SINGH	12/04/01	CONVICTED
341	341	653/98	R.K.PURAM	STATE VS M.DIN DYALAL	27/04/2001	CONVICTED
342	342	152/95	VASANT KUNJ	STATE VS RAMESH ETC	27/04/2001	CONVICTED
343	343	950/98	KAROL BAGH	STATE VS NARAIN SINGH	01/05/01	ACQUITTED
344	344	288/97	CON.PLACE	STATE VS BRAHAM DUTT	01/05/01	CONVICTED
345	345	230/99	KAROL BAGH	STATE VS MOHD IQBAL	01/05/01	CONVICTED
346	346	634/97	NAJAFGARH	STATE VS SOHAN ETC	02/05/01	ACQUITTED
347	347	318/98	DELHI CANT	STATE VS NAND KISHORE	02/05/01	ACQUITTED
348	348	90/2000	LAJPAT NAGAR	STATE VS JAVED ETC	04/05/01	ACQUITTED
349	349	8321/98	HAUZ KHS	STATE VS PARMOD KUMAR	08/05/01	ACQUITTED
350	350	236/98	MAYA PURI	STATE VS DURGA PD ETC	10/05/01	ACQUITTED
351	351	411/2000	AMB. NAGAR	STATE VS DEEPAK KR	25/05/2001	REMANDED
352	352	322/98	KALKAJI	STATE VS BIJOY KUMAR ETC	04/06/01	CONVICTED
353	353	32/99	kaLKAJi	STATE VS SUDHAKAR SHARMA	4 & 13/06/2001	CONVICTED

354	354	169/99	I.GI. AIRPORT	STATE VS RAKESH KUMAR	11 & 12/06/2001	CONVICTED
355	355	588/98	S.N PURI	STATE VS TEJENDER SINGH	01/06/01	ACQUITTED
358	356	629/99	NAJAFGARH	STATE VS RAMBIR SINGH	01/06/01	ACQUITTED
IN THE COURT OF SH RP.K BHASIN ASJ NEW DELHI						
357	357	198/2000	M.MARG	STATE VS KAMLESH KUMAR	16/04/2001	ACQUITTED
358	358	14/99	SANGAM VIHAR	STATE VS BHURA SINGH ETC	16/04/2001	ACQUITTED
359	359	455/2000	O.I.AREA	STATE VS SIDDH @ MOHD SAHIDDIN	18/04/2001	ACQUITTED
360	360	519/99	TILAK MARG	STATE VS SANJAY ADEM	18/04/2001	ACQUITTED
361	361	595/98	O.I.AREA	STATE VS SUNIL ETC	23/04/2001	ACQUITTED
362	362	197/99	BADARPUR	STATE VS ROOP NAGAR	26/04/2001	ACQUITTED
363	363	135/90	M.MARG	STATE VS JAI BHAGWAN	26/04/2001	ACQUITTED
364	364	112/2000	INDER PURI	STATE VS IMRAN	28/04/2001	ACQUITTED
365	365	463/99	S.N PURI	STATE VS SANJAY ADEM	09/05/01	ACQUITTED
366	366	87/2000	MEHRAULI	STATE VS ASHOK KUMAR ETC	16/05/2001	ACQUITTED
367	367	246/98	MEHRAULI	STATE VS BELBIR SINGH	16/05/2001	ACQUITTED
368	368	655/2000	O.I.AREA	STATE VS SHAMSHAD	16/05/2001	ACQUITTED
369	369	197/98	DELHI CANT	STATE VS VIJENDER ETC	17/05/2001	ACQUITTED
370	370	151/97	DEFENCE COLONY	STATE VS RAJ RANID	19/05/2001	ACQUITTED
371	371	230/2000	N.F.COLONY	SATE VS IRSHAD ETC	21/05/2001	ACQUITTED
372	372	733/98	BADARPUR	STATE VS BRIJ MOHAND	24/05/2001	ACQUITTED
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
373	373	153/99	DABRI	STATE VS OM PRAKASH	10/04/01	ACQUITTED
374	374	151/99	DABRI	STATE VS SATYA NARAIN MALIK ETC	10/04/01	ACQUITTED
375	375	409/98	NAJAFGARH	STATE VS MAHENDER ETC	11/04/01	ACQUITTED
376	376	277/95	S.N PURI	STATE VS MUNIR AHMED	11/04/01	ACQUITTED
377	377	1273/98	DEFENCE COLONY	STATE VS KISHAN @KRISHNA ETC	16/05/2001	ACQUITTED
378	378	268/98	O.I.AREA	STATE VS BANRAJ SINGH ETC	23/05/2001	CONVICTED
379	379	329/98	R.K.PURAM	STATE VS ASHOK KR ETC	25/05/2001	ACQUITTED
380	380	347/98	R.K.PURAM	STATE VS SATISH NAGPAL ETC	25/05/2001	ACQUITTED
381	381	344/99	SANGAM VIHAR	STATE VS RAVINDER @VICKY	30/05/2001	ACQUITTED
382	382	842/99	CON.PLACE	STATE VS ANIL KR ETC	31/05/2001	SURENDER UNDERGONE
IN THE COURT OF SH H.S SHARMA ASJ						
383	383	210/96	K.M.PUR	STATE VS BHADUR SINGH ETC	23/03/2001	CONVICTED
384	384	136/91	A.NAGAR	STATE VS ANIL ETC	18/04/2001	CONVICTED
385	385	260/97	DELHI CANTT	STATE VS SUSHIL KUMAR ETC	04/04/01	ACQUITTED
386	386	435/97	M.MARG	STATE VS HEERA ETC	04/04/01	CONVICTED
387	387	651/93	N.GARH	STATE VS SATISH CHAUHAN	07/04/01	ACQUITTED
388	388	436/96	N.GARH	STATE VS RAMBIR SINGH	04/04/01	CONVICTED
389	389	83/94	KALKAJI	STATE VS SHANTI SWAROOP ETC	01/05/01	ACQUITTED
390	390	189/98	N.GARH	STATE VS DEEP CHAND	30/04/2001	CONVICTED
391	391	286/95	A.NAGAR	STATE VS MOHD NASIR	04/05/01	ACQUITTED
392	392	285/96	A.NAGAR	STATE VS MUSTAFA ALI	04/05/01	ACQUITTED
393	393	182/97	R.K.PURAM	STATE VS RAKESH	11/05/01	ACQUITTED
394	394	152/97	R.K.PURAM	STATE VS RAKESH MALIK	11/05/01	ACQUITTED
395	395	98/98	DELHI CANT	STATE VS ROHIT ETC	16/05/2001	CONVICTED
IN THE COURT OF SH B.S MATHUR ASJ NEW DELHI						
396	396	336/2000	M.MARG	STATE VS BHAGAT RAM	03/04/01	CONVICTED UNDERGONE
397	397	672/97	DABRI	STATE VS SANJIV KR	03/04/01	ACQUITTED
398	398	286/99	MEHRAULI	STATE DHARAMBIR	04/04/01	ACQUITTED
399	399	358/95	KALKAJI	STATE VS MAN MOHAN	11/04/01	ACQUITTED
400	400	712/2000	CON.PLACE	STATE VS RAJU	12/04/01	CONVICTED AS UNDERGONE
401	401	84/97	K.M.PUR	STATE VS DIGAMBAR SINGH	16/04/2001	ACQUITTED
402	402	310/2000	M.MARG	STATE VS YOGESH KUMAR	12/04/01	CONVICTED AS UNDERGONE
403	403	618/2000	CON.PLACE	STATE VS LATIF AHMED	17/04/2001	CONVICTED AS ALREADY UNDERGONE
404	404	677/96	LAJPAT NAGAR	STATE VS JEEWAN RAM	18/04/2001	ACQUITTED
405	405	333/2000	M.MARG	STATE VS RAJESH	20/04/2001	CONVICTD ALREADY UNDERGONE
406	406	366/95	AMB. NAGAR	STATE VS PREM CHAND	20/04/2001	DHARAM ACQUITTED PREM CHAND CONVICTED
407	407	442/95	N.GARH	STATE VS ATTAR SINGH ETC	23/04/2001	ACQUITTED
408	408	440/95	N.GARH	STATE VS ATTAR SINGH ETC	23/04/2001	ACQUITTED
409	409	335/2000	M.MARG	STATE VS JAYANT SINGH	01/05/01	CONVICTD ALREADY UNDERGONE
410	410	186/2000	M.MARG	STATE VS MOHD HABIM	01/05/01	ACQUITTED

411	411	753/2000	CON.PLACE	STATE VS RAJU ETC	01/05/01	CONVICTED AS UNDERGONE
412	412	502/2000	N.GARH	STATE VS PHONI	01/05/01	ACQUITTED
413	413	285/94	H.N.DIN	STATE VS NADEEM AFROZ	01/05/01	ACQUITTED
414	414	619/97	AMB. NAGAR	STATE VS JAGDISH ETC	02/05/01	ACQUITTED
415	415	385/95	VASANT KUNJ	STATE VS NARESH SNEH	02/05/01	ACQUITTED
416	416	179/20000	KAPASHERA	STATE VS RAJBIR SINGH	05/05/01	ACQUITTED
417	417	403/2000	M.MARG	STATE VS MOHD NAHIM	09/05/01	CONVICTED AS UNDERGONE
418	418	747/2000	CON.PLACE	STATE VS SUNIL ETC	09/05/01	CONVICTED AS ALREADY UNDERGONE
419	419	1119/97	R.K.PURAM	STATE VS RAMESH ETC	17/05/2001	ACQUITTED
420	420	1118/97	R.K.PURAM	STATE VS RAJESH ETC	17/05/2001	ACQUITTED
421	421	402/2000	M.MARG	STATE VS NARESH RAI	04/06/01	CONVICTED ALREADY UNDERGONE
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
422	422	1747/98	LAJPAT NAGAR	STATE VS HARDEP ANAND	10/04/01	ACQUITTED
423	423	10/01/98	NAJAFGARH	STATE VS JAI KISHAN	11/04/01	ACQUITTED
424	424	302/97	S.N.PURI	STATE VS RAJ KUMAR ETC	03/05/01	ACQUITTED
425	425	60/97	MEHRAULI	STATE VS SURESH ETC	30/05/2001	PO
IN THE COURT OF SH YOGESH KHANNA ASJ /ND						
426	426	134/98	MEHRAULI	STATE VS YOGESH KUMAR	07/04/01	ACQUITTED
427	427	82/2000	I.GI. AIRPORT	STATE VS PHOOL CHAND	07/04/01	ACQUITTED
428	428	402/2000	R.K.PURAM	STATE VS RAJESH ETC	21/04/2001	ACQUITTED
429	429	181/2000	C.R.PARK	STATE VS JAG SINGH ETC	21/04/2001	ACQUITTED
430	430	32/98	VASANT KUNJ	STATE VS VINOD KR	21/07/2001	ACQUITTED
431	431	1118/98	S.N.PURI	STATE VS LIYAKEAT ALI KHAN	22/04/2001	ACQUITTED
432	432	225/2000	NAJAFGARH	STATE VS KRISHAN	21/04/2001	ACQUITTED
433	433	656/98	BADARPUR	STATE VS ARIF KHAN	023/04/2001	ACQUITTED
434	434	895/95	S.N.PURI	STATE VS MOINDDIN	25/04/2001	ACQUITTED
435	435	282/99	INDER PURI	STATE VS MOHD SHAID	07/05/01	ACQUITTED
436	436	286/99	INDER PURI	STATE VS HIRALAL	08/05/01	ACQUITTED
437	437	445/99	SARITA VIHAR	STATE VS ASHOK K HALDHAR	15/05/2001	ACQUITTED
438	438	129/2000	NARAIN	STATE VS SANT RAM	15/05/2001	ACQUITTED
439	439	379/94	DEFENCE COLONY	STATE VS SANJAY SHUKLA ETC	17/05/2001	ACQUITTED
440	440	750/99	DABRI	STATE VS TEJPAL	21/05/2001	ACQUITTED
441	441	64/95	NAJAFGARH	STATE VS ARVIND KR	21/05/2001	ACQUITTED
442	442	138/98	VASANT KUNJ	STATE VS PARDEEP @ BHALLU	23/05/2001	ACQUITTED
IN THE COURT OF SMT MAMTA SEHGAL ASJ NEW DELHI						
443	443	172/95	C.I.AREA	STATE VS BADAL ETC	30 /03/01 & 19/04/01	CONVICTED
444	444	07/01/98	SANGAM VIHAR	STATE VS SUNIL ETC	20/04/2000	ACQUITTED
445	445	1303/97	NARAIN	STATE VS NARESH ETC	21/04/2001	ACQUITTED
446	446	200/89	V.VIHAR	STATE VS SEH DEV SINGH	21 & 27 04/2001	CONVICTED
447	447	100/90	V.NAGAR	STATE VS SEHDEV SINGH	21 & 27/04/2001	CONVICTED
448	448	101/90	V.NAGAR	STATE VS RAJINDER @RAJ	21 & 27 / 04/2001	CONVICTED
449	449	1202/90	VINAY NAGAR	STATE VS SEH DEV SINGH	21 & 27 / 04/2001	CONVICTED
450	450	103/90	V.NAGAR	STATE VS RAJBIR SINGH	21 & 27 / 04/2001	CONVICTED
451	451	560/99	S.N.PURI	STATE VS BARNESH	28.4.01 & 1.05.01	CONVICTED
452	452	64/94	KALKAJI	STATE VS BHARAM DEV	04 & 5 MAY 2001	CONVICTED
453	453	139/93	DABRI	STATE VS SUBHASH CHANDER	08/05/01	ACQUITTED
454	454	106/92	LAJPAT NAGAR	STATE VS ASHOK KUMAR	10/05/01	ACQUITTED
455	455	694/98	B.PUR	STATE VS ARVIND S.LAL ETC	15/05/2001	ACQUITTED
IN THE COURT OF SMT R.KIRAN NATH ASJ NEW DELHI						
456	456	675/94	AMB. NAGAR	STATE VS PURAN CHAND	10/04/01	ACQUITTED
457	457	287/96	N.GARH	STATE VS DHARAM PAL ETC	16/04/2001	ACQUITTED
458	458	291/88	AMB. NAGAR	STATE VS TARA PAL	18/04/2001	ACQUITTED
459	459	407/94	CON.PLACE	STATE VS SANDEEP AGGARWAL	24/04/2001	ACQUITTED
460	460	4/99	KAMLA MARKET	STATE VS KATRE ETC	26/04/2001	CONVICTED
461	461	28/99	NARCOTIC BRANCH KAMLA MARKET	STATE VS RIAJJ KHAIN	28/04/2001	ACQUITTED
462	462	184/83	BADARPUR	STATE VS RAJ KR ETC	20/04/2001	ACQUITTED
463	463	643/2000	H.N.DIN	STATE VS TAJ MOHD	26/04/2001	ACQUITTED
464	464	331/92	DABRI	STATE VS NARESH KR	27/04/2001	ACQUITTED

465	465	251/2000	DABRI	STATE VS TEJ SINGH	30/04/2001	ACQUITTED
466	466	367/96	BADARPUR	STATE VS GAYEEN RAM ETC	09/05/01	ACQUITTED
467	467	11/01/00	KAMLA MARKET	STATE VS RAMJEET SINGH	11/05/01	WITHDRAWN DISCHARGE
468	468	337/94	VASANT KUNJ	STATE VS JABIR SINGH	14/05/2001	ACQUITTED
469	469	SC48/98		CUSTOM VS K.S IBRAHIM	15/05/2001	ACQUITTED
470	470	376/2000	KALKAJI	STATE VS SUBOODH	15/05/2001	CONVICTED
471	471	684/97	N.GARH	STATE VS RAMBIR SINGH	17/05/2001	ACQUITTED
472	472	383/95	NAJAFGARH	STATE VS SOMBEER SINGH	18/05/2001	ACQUITTED
473	473	55/2000	H.N.DIN	STATE VS FIROZ	19/05/2001	ACQUITTED
474	474	63/96	AMB. NAGAR	STATE VS OM PRAKASH	22/05/2001	ACQUITTED
475	475	861/96	MEHRAULI	STATE VS RAMPHAL ETC	23/05/2001	ACQUITTED
476	476	896/98	MALVIYA NAGAR	STATE VS RAJ KR SINGH	24/05/2001	ACQUITTED
477	477	52/99	N.GARH	STATE VS RANDHIR	29/05/2001	ACQUITTED
478	478	471/2000	A.NAGAR	STATE VS NARIM AHMED	30/05/2001	CONVICTED
479	479	45/2000	DELHI CANT	STATE VS SANTOSH KR	31/05/2001	ACQUITTED
480	480	C.B.I		C.B.I VS ALIDI SALI HASSAN	07/06/01	ABATED
IN THE COURT OF SH S.NOHINGRA ASJ NEW DELHI						
481	481	481/99	AMBEDKER NAGAR	STATE VS NADEEM ETC	12/04/01	ACQUITTED
482	482	262/98	O.I.AREA	STATE VS KARAN SINGH	10/04/01	ACQUITTED
483	483	1024/98	M.MARG	STATE VS SATISH KUMAR	16/04/2001	ACQUITTED
484	484	278/99	SARITA VIHAR	STATE VS VINOD KR	21/04/2001	ACQUITTED
485	485	718/96	DABRI	STATE VS RAM PHOOL ETC	28/04/2001	ACQUITTED
486	486	426/99	KALKAJI	STATE VS MOHD. IQBAL	01/05/01	ACQUITTED
487	487	132/98	INDER PURI	STATE VS SURESH ETC	04/05/01	ACQUITTED
488	488	224/91	TILAK MARG	STATE VS MOHD SHEKEEL	05/05/01	ACQUITTED
489	489	57/99	MEHRAULI	STATE VS BALBIR SINGH	10/05/01	ACQUITTED
490	490	99/99	O.I.AREA	STATE VS MOHD SHARIF	10/05/01	ACQUITTED
491	491	58/99	MEHRAULI	STATE VS BHOMI GHAND LAL	10/05/01	ACQUITTED
492	492	326/2000	NAJAFGARH	STATE VS KISHORE	31/05/2001	ACQUITTED
493	493	23/2000	SANGAM VIHAR	STATE VS SATISH 2 LAMBU	24/05/2001	CONVICTED
494	494	417/98	H.KHAZ	STATE VS D.L.NAWAZ ETC	17/06/2001	CONVICTED
495	495	1406/97	S.N.PURI	STATE VS KAILASH @HARJOLE	15/06/2001	ACQUITTED
IN THE COURT OF SH RAJESH KUMAR ASJ. NEW DELHI						
496	496	579/99	N.GARH	STATE VS VINOD KR	10/04/01	CONVICTED
497	497	204/97	M.MARG	STATE VS ANAND SWAROOP RATHI	11/04/01	P.O
498	498	62/99	R.K.PURAM	STATE VS VIJAY	20/04/2001	ACQUITTED
499	499	621/97	K.M.PUR	STATE VS CHHEDE LAL ETC	24/04/2001	ACQUITTED
500	500	466/99	A.NAGAR	STATE VS PRAHLAD	27/04/2001	P.O
501	501	577/97	MEHRAULI	STATE VS HITENDER SAIN	27/04/2001	ACQUITTED
502	502	517/96	DABRI	STATE VS CHHOTE LAL ETC	30/04/2001	ACQUITTED
503	503	288/99	SARITA VIHAR	STATE VS SHAILENDER @ SHAULI	30/04/2001	ACQUITTED
504	504	476/99	N.GARH	STATE VS SURAJ BHAN	30/04/2001	ACQUITTED
505	505	487/99	DABRI	STATE VS NARESH KR	30/04/2001	ACQUITTED
506	506	377/98	KALKAJI	STATE VS MOHD SALIV ETC	30/04/2001	ACQUITTED
507	507	129/97	S.N.PURI	STATE VS RAJU DALIH @RAJU	05/05/01	ACQUITTED
508	508	170/95	INDER PURI	STATE VS KUPPA SWAMI	11/05/01	ACQUITTED
509	509	82/98	VASANT KUNJ	STATE VS PAPPU @	22/05/2001	ACQUITTED
510	510	339/97	MAYA PURI	STATE VS VED PRAKASH ETC	29/05/2001	ACQUITTED
511	511	90/98	DELHI CANT	STATE VS DALIP KR	30/05/2001	ACQUITTED
512	512	110/99	O.I.AREA	STATE VS MUMTAZ ETC	31/05/2001	ACQUITTED
513	513	398/99	LODHI COLONY	STATE VS SUNIL KR	31/05/2001	CONVICTED
514	514	407/98	KALKAJI	STATE VS SANTOSH ETC	28/06/2001	ACQUITTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
515	515	407/97	VASANT KUNJ	STATE VS RAM PAL	29/01/2001	ACQUITTED
516	516	406/97	VASANT KUNJ	STATE VS RIAZ	29/01/2001	CONVICTED
517	517	280/90	DABRI	STATE VS ISHWAR DUTT	01/03/01	11 ACQUITTED 09 P.O
518	518	155/99	BADARPUR	STATE VS BADARPUR	07/03/01	ACQUITTED
519	519	527/95	BADARPUR	STATE VS VINOD KR ETC	03/04/01	ACQUITTED
520	520	547/95	TILAK MARG	STATE VS AMY ANDROBESTERE	07/04/01	ACQUITTED
521	521	523/95	DABRI	STATE VS YASHPAL	10/04/01	ACQUITTED
522	522	454/2000	SARITA VIHAR	STATE VS TULSI RAM	18/04/2001	ACQUITTED
523	523	385/2000	BADARPUR	STATE VS BHARAT SINGH	18/04/2001	ACQUITTED
524	524	383/94	O.I.AREA	STATE VS ATUL KR	18/04/2001	ACQUITTED
525	525	191/95	DELHI CANT	STATE VS NAWAL KISHORE ETC	21/04/2001	ACQUITTED
526	526	69/2000	N.GARH	STATE VS SRI OM	21/04/2001	ACQUITTED
527	527	584/95	VASANT KUNJ	STATE VS RAJENDER PURI	23/04/2001	ACQUITTED
528	528	329/99	BADARPUR	STATE VS RAM PAL ETC	11/04/01	ACQUITTED
529	529	579/95	H.N.DIN	STATE VS YASH PAL	10/04/01	ACQUITTED
530	530	779/95	R.K.PURAM	STATE VS BINDER KR	10/03/01	P.O
531	531	549/94	AMB NGR	STATE VS OM PARKASH	10/04/01	ACQUITTED

IN THE COURT OF SH R.L CHUGH ASJ ND						
532	532	343/2000	S.N PURI	STATE VS VISHNU	12/07/01	ACQUITTED
533	533	277/97	AMB. NAGAR	STATE VS SURENDER SINGH	27/07/2001	DISCHARGE
534	534	28/2001	DWARKA	STATE VS DHEERAJ	01/08/01	ACQUITTED
535	535	489/2000	DABRI	STATE VS VIJAY KR	21/08/2001	DISCHARGE
536	536	61/99	KALKAJI	STATE VS KISHORI LAL	27/08/2001	ACQUITTED
IN THE COURT OF SH R.K GAUBA ASJ NEW DELHI						
537	537	424/97	B.PUR	STATE VS KARAM SINGH	08/07/01	ACQUITTED
538	538	124/99	KALKAJI	STATE VS AJAY AND OTHERS	02/07/01	CONVICTED
539	539	207/92	LAJPAT NAGAR	STATE VS SURINDER SINGH	04/07/01	ACQUITTED
540	540	343/96	CON.PLACE	STATE VS DINESH SINGH	04/07/01	ACQUITTED
541	541	307/96	CON.PLACE	STATE VS BHAGAT RAM	04/07/01	ACQUITTED
542	542	51/99	J.P.KALAN	STATE VS MANOJ @SETHI OTRS	09/07/01	ACQUITTED
543	543	10/2000	KALKAJI	STATE VS BALOO @BIMAL	11/07/01	ACQUITTED
544	544	390/96	K.M.PUR	STATE VS LAXMAN PRASAD	13/07/2001	ACQUITTED
545	545	390/96	K.M.PUR	STATE VS SATISH ETC	13/07/2001	ACQUITTED
546	546	556/97	TILAK MARG	STATE VS GENTE MANF ETC	31/07/2001	0
547	547	262/98	CHANKYAPURI	STATE VS ANIL KR ARORA	08/07/01	ACQUITTED
548	548	761/98	M.MARG	STATE VS SHRI KISHAN @KISHAN	01/07/01	CONVICTED
549	549	264/94	GREATER KAILASH	STATE VS GULAM SADIQ ETC	02/07/01	ACQUITTED
550	550	212/99	C.R PARK	STATE VS OM @ JEET SINGH ACCITAL RAHESG GUFDE 9P.O)	07/08/01	ACQUITTED
551	551	58/99	J.P.KALAN	STATE VS VED RAM @@VEDI	07/08/01	ACQUITTED
552	552	87/2001	M.MARG	STATE VS SONU ETC	13/08/2001	ALREADY UNDERGONE
553	553	428/99	H.N.DIN	STATE VS SHANKHAND	14/08/2001	ACQUITTED
554	554	62/2001	M.MARG	STATE VS SANJAY ETC	16/08/2001	CONVICTED
555	555	560/01	M.MARG	STATE VS PAPPU @	23/08/2001	CONVICTED
556	556	61/2001	M.MARG	STATE VS KANHIYA ETC	23/08/2001	CONVICTED
557	557	336/92	VASANT KUN	STATE VS YUG IN LAR	31/08/2001	P.O
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
558	558	158/95	TILAK MARG	STATE VS RAZAK	19/5/2001 & 11/07/2001	ACQUITTED
559	559	137/94	TILAK MARG	STATE VS THOMAS SAMUEL	16/07/2001	P.O
560	560	758/98	O.I.AREA	STATE VS HARISH KUMAR	19/07/2001	ACQUITTED
561	561	318/92	DABRI	STATE VS SURESH KUMAR	02/07/2001	ACQUITTED
562	562	109/84	V.VIHAR	STATE VS DHARAM PAL	20/07/2001	ACQUITTED
563	563	373/93	AMB. NAGAR	STATE VS SANJEEV ETC	18/07/2001 & 31/07/2001	CONVICTED
564	564	621/97	TILAK MARG	STATE VS SURYA MANI	19/07/2001	ACQUITTED
565	565	446/98	O.I.AREA	STATE VS SHARIF AHMED	19/07/2001	ACQUITTED
566	566	335/84	PARLIMENT STREET	STATE VS FAUZA SINGH	18/05/2001 & 2/08/2001	UNDERGONE
567	567	113/94	MEHRAULI	STATE VS IQBAL AHMED	03/08/01	P.O
568	568	278/94	MEHRAULI	STATE VS IKBAL AHMED ETC	03/08/01	ACQUITTED
569	569	278/94	AMB. NAGAR	STATE VS HARILAL ETC	07/08/01	ACQUITTED
570	570	414/94	MEHRAULI	STATE VS MUKESH ETC	09/08/01	PO MUKESH OTHERS ACQUITTED
571	571	156/98	TILAK MARG	STATE VS MOHD ASLAM	10/08/01	P.O
572	572	260/97	A.NAGAR	STATE VS JAI CHAND ETC	13/08/2001	ACQUITTED
573	573	154/92	O.I.AREA	STATE VS BHARE KHAN	29/08/2001	ACQUITTED
574	574	201/99	SANGAM VIHAR	STATE VS SHAMSHUDDIN	18/07/2001 & 31/08/2001	CONVICTED
575	575	331/93	H.N.DIN	STATE VS MOHD SHAHEED ETC	19/04/001	ACQUITTED
576	576	109/84	VASANT KUN	STATE VS NARINDER SINGH ETC	05/05/01	ACQUITTED
577	577	355/95	B.BUR	STATE VS MOSHIM KHAN	16/08/2001 & 11/09/200	CONVICTED
578	578	100/92	H.N.DIN	STAT VS KUNWAR SINGH ETC	19/07/2001 & 23/10/2001	CONVICTED
IN THE COURT OF SH RAJESH KUMAR ASJ NEW DELHI						
579	579	11/01/99	MAHIPAL PURE	STATE VS SUDESH ETC	02/07/01	ACQUITTED
580	580	635/97	R.K.PURAM	STATE VS PAWAN SAROHA ETC	16/08/2001	ACQUITTED
581	581	796/98	O.I.AREA	STATE VS BALU LAL ETC	16/08/2001	ACQUITTED
582	582	431/98	N.GARH	STATE VS SUBHASH CHANDER	17/08/2001	ACQUITTED
583	583	274/98	MEHRAULI	STATE VS POORAN CHAND	20/08/2001	ACQUITTED
584	584	547/99	A.NAGAR	STATE VS PARMESHWAR NATH	27/08/2001	ACQUITTED
585	585	224/97	O.I.AREA	STATE VS PAYAL HUSSAIN	30/08/2001	ACQUITTED
586	586	134/99	K.M.PUR	STAT VS RAJESH CHOWDHARY	30/08/2001	ACQUITTED

587	587	55/97	O.I.AREA	STATE VS PAPPU ETC	30/08/2001	ACQUITTED
588	588	114/90	A NAGAR	STATE VS PURAN ETC	31/08/2001	ACQUITTED
589	589	456/94	HAUZ KHS	STATE VS AMIT KAUR	31/08/2001	ACQUITTED
590	590	232/98	N.GARH	STATE VS RAJESH KRELA	31/08/2001	P.O
IN THE COURT OF MS INA MALHOTRA ASJ NEW DELHI						
591	591	430/2000	MEHRAULI	STATE VS SWARAN SINGH	19/07/2001	ACQUITTED
592	592	51/2000	DABRI	STATE VS GAINI RAJ PARKASH	23/07/2001	ACQUITTED
593	593	672/98	VASANT KUN	STATE VS RAM RATTAN ETC	25/07/2001	ACQUITTED
594	594	264/96	DABRI	STATE VS SURESH CAND	28/07/2001	ACQUITTED
595	595	280/98	PARLIMENT STREET	STATE VS AJIT SINGH	30/07/2001	ACQUITTED
596	596	763/98	AMBEDKER NAGAR	STATE VS SANJAY ETC	30/07/2001	ACQUITTED
597	587	05/01/01	KAPASHERA	STATE VS SMT SUSHILA	06/08/01	CONVICTED
598	598	518/99	SANGAM VIHAR	STATE VS MANOJ KUMAR	06/08/01	ACQUITTED
599	599	303/2000	TILAK MARG	STATE VS JUNGLIELE	08/08/01	ACQUITTED
600	600	632/98	K.M.PUR	STATE VS VIRENDER	16/07/2001	ACQUITTED
601	601	68/2000	HAUZ KHS	STATE VS QAYMUDDIN	20/08/2001	ACQUITTED
602	602	57/2000	MAYAPURI	STATE V LOK BAHADUR ETC	27/08/2001	ACQUITTED
603	603	514/99	MALVIYA NAGAR	STATE VS CHHOTU LAL	31/08/2001	ACQUITTED
IN THE COURT OF SH P.K BHASIN ASJ ND						
604	604	92/99	LODHI COLONY	STATE VS ASHOK KUMAR	05/07/01	ACQUITTED
605	605	380/95	S.N PURI	STATE VS ASD MOHD	13/07/2001	ACQUITTED
606	606	489/97	LODHI COLONY	STATE VS JOHOOR AHMAD	12/07/01	P.O
607	607	383/99	N.F.COLONY	STATE VS LEELA DHAR	28 & 31 / 07/20001	CONVICTED
608	608	108/99	MEHRAULI	STATE VS AJAY KUMAR JAHA	30/07/2001	ACQUITTED
609	609	400/2000	MEHRAULI	STATE VS BHURIA	30/07/2001	ACQUITTED
610	610	207/97	DABRI	STATE VS AMARJEET	01/08/01	ACQUITTED
611	611	140/2000	NARAIN	STATE VS HARI BHARLAM PAD	13/08/2001	ACQUITTED
612	612	878/98	HAUZ KHS	STATE VS RAKESH ETC	13/08/2001	ACQUITTED
613	613	258/99	CHANKYAPURI	STATE VS ASHOK KUMAR	16/08/2001	ACQUITTED
614	614	386/96	S.N PURI	STATE VS QAZIM	18/08/2001	ACQUITTED
615	615	201/98	DELHI CANT	STATE VS VIRJINDER SINGH	20/8/2001	ACQUITTED
616	616	377/98	MEHRAULI	STATE VS GAUTAM	22/08/2001	ACQUITTED
617	617	546/97	VASATN KUNJ	STATE VS HANS RAJ	27/08/2001	ACQUITTED
618	618	376/98	MEHRAULI	STATE VS ANIL KUMAR	27/08/2001	ACQUITTED
619	619	731/98	S.N PURI	STATE VS SURES T ETC	28/08/2001	ACQUITTED
620	620	55/99	DABRI	STATE VS KARAN SINGH	03/08/01	CONVICTED
621	621	153/98	LODHI COLONY	STATE VS ASHOK	30 & 31/08/2001	CONVICTED
IN THE COURT OF SH YOGESH KHANNA ASJ ND						
622	622	13/98	NAJAFGARH	STATE VS BIJENDER ORS	06/07/01	ACQUITTED
623	623	414/99	AMBEDKER NAGAR	STATE VS ROGTAN ETC	12/07/01	ACQUITTED
624	624	22/97	VASANT KUN	STATE VS VIJAY PRATAP	13/07/2001	ACQUITTED
625	625	819/98	CON.PLACE	STATE VS MOHD SAHED	20/07/2001	ACQUITTED
626	626	57/99	SARITA VIHAR	STATE VS ASHOK KUMAR	20/07/2001	ACQUITTED
627	627	220/2000	AMB. NAGAR	STATE VS RAKESH KR	23/07/2001	ACQUITTED
628	628	165/98	O.I.AREA	STATE VS AJEET KR	23/07/2001	ACQUITTED
629	629	324/2000	SARITA VIHAR	STATE VS SHAN HINDER	30/07/2001	ACQUITTED
630	630	197/2000	INDER PURI	STATE VS NAREEN	01/08/01	ACQUITTED
631	631	594/98	NAJAFGARH	STATE VS RANDHIR SINGH	02/08/01	ACQUITTED
632	632	140/2000	GREATER KAILASH	STATE VS VISHNU PAL ETC	07/08/01	ACQUITTED
633	633	894/98	O.I.AREA	STATE VS SURINDER @PAHELAI	09/08/01	ACQUITTED
634	634	76/98	NARAIN	STATE VS INDER SINGH	09/08/01	P.O
635	635	505/2000	MEHRAULI	STATE VS HEM KNANT	10/08/01	ACQUITTED
636	636	52/2000	J.P KALYAN	STATE VS SMAEY SINGH	18/08/2001	ACQUITTED
637	637	381/95	KALKAJI	STATE VS ABDUL SATHAN	25/08/2001	ACQUITTED
638	638	248/98	NARAINA	STATE VS S.NAGARAJAN	25/08/2001	DISCHARGE
639	638	175/99	MAYA PURI	STATE VS MUNNE	02/08/2001 & 18/08/2001	CONVICTEED
640	640	550/98	DABRI	STATE VS PURAN CHAND	21/08/2001	ACQUITTED
641	641	221/96	SARITA VIHAR	STATE VS OM CHAUHAN	25 & 31/08/2001	CONVICSTED
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
642	642	22/2000	NARAINA	STATE VS HANS NATH	022/07/2001	UNDERGONE
643	643	233/97	MALVIYA NAGAR	STATE VS RJ RISHI MALHOTRA	04/07/01	ACQUITTED
644	644	331/99	K.M.PUR	STATE VS VIJAY @KUMAR ETC	12/07/01	ACQUITTED
645	645	389/99	O.I.AREA	STATE VS MANOK KUMAR	03/07/01	ACQUITTED
646	646	164/96	KAPASHERA	STATE VS UTTAM SINGH	19/07/2001	UNDERGONE
647	647	227/99	MEHRAULI	STATE VS AJEET SINGH ETC	19/07/2001	ACQUITTED

648	648	51/99	KALKAJI	STATE VS SUBODH ETC	19/07/2001	ACQUITTED
649	649	224/99	AMB. NAGAR	STATE VS SUBODH ETC	26/07/2001	ACQUITTED
650	650	389/96	O.I.AREA	STATE VS SUNIL ETC	26/07/2001	ACQUITTED
651	651	340/97	BADARPUR	STATE PHOKEN @KHOKER	07/08/01	ACQUITTED
652	652	340/99	MANDIR MARG	STATE VS AMIT ETC	16/08/2001	CONVICTED
653	653	776/99	R.K PURAM	STATE VS SUBHASH CHAND	20/08/2001	ACQUITTED
654	654	299/99	VASANT KUN	STATE VS SUKHBIR SINGH	29/08/2001	ACQUITTED
655	655	223/98	DELHI CANT	STATE VS SACHIN ETC	029/08/2001	ACQUITTED
656	656	241/2000	AMB. NAGAR	STAE VS CHANDER BHAN ETC	29/08/2001	ACQUITTED
IN TEH COURT OF SH S.N DHINGRA ASJ NEW DELHI						
657	657	4244/96	VASANT KUN	STATE VS SANJEEV KR	11/07/01	DISCHARGE
658	658	323/2000	MEHRAULI	STATE VS ROHTASH	12/07/01	ACQUITTED
659	659	88/2000	DEFENCE COLONY	STATE VS MADAN ETC	16/07/2001	ACQUITTED
660	660	287/94	NAJAFGARH	STATE VS JUGAL KISHORE	19/07/2001	ACQUITTED
661	661	384/95	O.I.AREA	STATE VS RAM KISHORE	21/07/2001	ACQUITTED
662	662	315/98	LAJPAT NAGAR	STATE VS ROOPESH KR ARORA	23/07/2001	ACQUITTED
663	663	536/98	AMBEDKER NAGAR	STATE VS SHIV KUAMAR THAKUR	27/07/2001	ACQUITTED
664	664	409/98	DEFENCE COLONY	STATE VS SUNIL KUR @ PINKU	28/07/2001	ACQUITTED
665	665	358/98	AMBEDKER NAGAR	STATE VS HAZANRUL	30/07/2001	ACQUITTED
666	666	490/99	MEHRAULI	STATE VS MARIA MALLI	31/07/2001	ACQUITTED
667	667	916/98	MEHRAULI	STAET VS PREM RAJ @ PRAVEEN	03/08/01	DISCHARGE
668	668	500/98	S.N PURI	STATE VS JAMAL ETC	03/08/01	ACQUITTED
669	669	268/92	KALKAJI	STATE VS YOGENDER SINGH ETC	09/08/01	ACQUITTED
670	670	163/97	DABRI	STATE VS MANOKJ KR	13/08/2001	P.O
671	671	469/97	BADARPUR	STATE VS AJAY CHAUDHARY	14/08/2001	ACQUITTED
672	672	104/98	MALVIYA NAGAR	STATE VS RAJ KUMAR	18/08/2001	ACQUITTED
673	673	29/97	MAYA PURI	STATE VS VIJAS CHAUHAN	01/08/01	ACQUITTED
674	674	260/99	MEHRAULI	STATE VS SHIV PRASAD	21 & 22 / 08/2001	CONVICTED
675	675	612/2000	LAJPAT NAGAR	STATE VS SARVESH	29/08/2001	DISCHARGE
676	676	190/98	NAJAFGARH	STATE VS MANOJ ETC	30/08/2001	ACQUITTED
677	677	03/01/98	DEFENCE COLONY	STATE VS VIPIN @ MANHU	31/08/2001	CONVICTED
IN THE COURT OF SMT R. KIRAN NATH AS ND						
678	678	149/96	MAYAPURI	STATE VS SATAYAWATI	04/07/01	ACQUITTED
679	679	982/96	LAJPAT NAGAR	STATE VS RAJ KR ETC	13/07/2001	ACQUITTED
680	680	5/99	NARCOTACS BRANCH	STATE VS PAN CLLASAYIMC	16/07/2001	ACQUITTED
681	681	52/2000	AMBEDKER NAGAR	STATE VS KARAM SINGH	16/07/2001	CONVICTED
682	682	37/2000	AMBEDKER NAGAR	STATE VS KARAM SINGH	16/07/2001	CONVICTED
683	683	36/97	AMB. NAGAR	STATE VS PARAMJEET SINH	24/09/2001	ACQUITTED
684	684	483/82	PARLIMENT STREET	STATE VS SAVINDER ETC	30/07/2001	ACQUITTED
685	685	408/90	HAUZ KHS	STATE VS VIRENDER @LOHIA	18/07/2001 & 31/07/2001	CONVICTED VINOD ACQUITED SWARAN
686	686	NCB	NDPS	NCB VS CHRISTAN CHAROKAFAR	25/07/2001	ACQUITTED
687	687	883/98	AMB. NAGAR	STATE VS SANJAY ETC	28/07/2001	ACQUITTED
688	688	824/2000	HAUZ KHS	STATE VS PARMOD	28/07/2001	ACQUITTED
689	689	406/98	H.N.DIN	STATE VS ABDHUL SAMED	30/07/2001	ACQUITTED
690	690	CUSTOM	-	CUSTOM VS OMER HASASN	30/07/2001	ACQUITTED
691	691	352/98	M.GARH	STATE VS BILA	31/07/2001	ACQUITTED
692	692	423/99	LODHI COLONY	STATE VS SUSHIL	31/07/2001	ACQUITTED
693	693	69/97	NARAINA	STATE VS MOHD SAYED	01/08/01	ACQUITTED
694	694	375/93	LAJPAT NAGAR	STATE VS RAJESH KR ETC	02/08/2001 & 18/08/2001	ACQUITTED
695	695	546/99	H.N.DIN	STATE VS REENA	08/08/01	ACQUITTED
696	696	632/95	KALKAJI	STATE VS BHARAT	09/08/01	ACQUITTED
697	697	19/2000	AMB. NAGAR	STATE VS JAGAN LAL	22/08/2001	ACQUITTED
698	698	669/96	KALKAJI	STATE VS RAJINDER KR	25/08/2001	ACQUITTED
699	699	601/94	S.N PURI	STATE VS BINRENDRA ETC	25/08/2001	ACQUITTED
700	700	377/96	DELHI CANT	STATE VS KIRAN PAL	27/08/2001	ACQUITTED
701	701	299/2000	K.M.PUR	STATE VS WHID ALI	30/08/2001	ACQUITTED
702	702	SC 445/97		NCB VS O LALEKAM YUSUF	31/08/2001	ACQUITTED

703	703	659/99	N.F.COLONY	STATE VS UTTAM SINGH	31/08/2001	ACQUITTED
IN THE COURT OF SH H.S SHARAMA ASJ NEW DELHI						
704	704	312/2000	SANGAM VIHAR	STATE VS UDAI VEER	16/07/2001	ACQUITTED
705	705	485/96	O.I.AREA	STATE VS SHAKEEL AHMAD	04/016/2001	ACQUITTED
706	706	29/99	J.P.KALYAN	STATE VS AZAD SINGH	19/07/2001	ACQUITTED
707	707	655/98	B.PUR	STATE VS KISHAN CHADND ETC	19/07/2001	ACQUITTED
708	708	272/94	VASANT KUNJ	STATE VS NARANDER ETC	27/07/2001	ACQUITTED
709	709	215/94	VASANT KUNJ	STATE VS MAMCHAND	17/07/2001	ACQUITTED
710	710	388/96	MAYA PURI	STATE VS A.P.YADAFV	28/07/2001	CONVICED
711	711	75/99	N.F.COLONY	STATE VS MADAN KAMATH	04/07/01	ACQUITTED
712	712	81/96	V.NAGAR	STATE VS SHIV PAL	09/07/01	CONVICED
713	713	250/99	KALKAJI	STATE VS DEEPAK @ DIPU	07/08/01	ACQUITTED
714	714	392/94	S.N.PURI	STATE VS RAHAD ALI	12/07/01	CONVICED
715	715	874/96	O.I.AREA	STATE VS PRADEEP	01/08/01	ACQUITTED
716	716	649/2000	O.I.AREA	STATE VS SHIV KUMAR TYAGI	01/08/01	ACQUITTED
717	717	250/94	H.N.DIN	STATE VS ANWAR ETC	03/08/01	CONVICED
718	718	253/99	KALKAJI	STATE VS RAM BILAS	07/08/01	ACQUITTED
719	719	254/99	KALKAJI	STATE VS SURINDER SINGH	07/08/01	ACQUITTED
720	720	252/99	KALKAJI	STATE VS UDAI SHAN	07/08/01	ACQUITTED
721	721	648/99	BADARPUR	STATE VS MOHD HANIF ETC	28/08/2001	ACQUITTED
722	722	753/97	O.I.AREA	STATET VS MOHD SABIR ETC	09/08/01	ACQUITTED
723	723	363/91	KALKAJI	STATE VS GOBINDER	18/08/2001	CONVICED
724	724	588/97	DABRI	STATE VS SURESH KUMAR	20/08/2001	ACQUITTED
725	725	48/97	M.NAGAR	STATE VS TAPN ETC	22/08/2001	CONVICED
726	726	250/99	KALKAJI	STATE VS UDAI BHAN	04/09/01	ACQUITTED
IN THE COURT OF SH I.S MEHTA ASJ ND						
727	727	524/2000	TILAK MARG	STATE VS BRAVINDER @BANTY	02/07/01	ACQUITTED
728	728	279/95	BADARPUR	STATE VS MURLI JAYANT	02/07/01	ACQUITTED
729	729	603/96	MEHRAULI	STATE VS GULAH KHAN	03/07/01	ACQUITTED
730	730	114/99	S.N.PURI	STATE VS ASHOK BAHRA ETC	04/07/01	ACQUITTED
731	731	236/95	KALKAJI	STAT VS GANGA RAM	05/07/01	ACQUITTED FOR ROI
732	732	77/97	AMB.NGR	STATE VS SANJAY ETC	06/07/01	ACQUITTED
733	733	79/90	H.N.DIN	STATE VS SALIM ETC	13/07/2001	ACQUITTED
734	734	1033/2000	DABRI	STATE VS SHAHIR ALI KHAN	13/07/2001	ACQUITTED
735	735	244/96	NARAINA	STATE VS RAJINDER SINGH	23/07/2001	CONVICED
736	736	876/96	MALVIYA NAGAR	STATE VS AJAY SARNE	27/07/2001	ACQUITTED
737	737	324/95	AMB.NAGAR	STATE VS SUBHASH CHAND	30/07/2001	CONVICED
738	738	143/97	O.I.AREA	STATE VS NAZAR , ETC	31/07/2001	ACQUITTED
739	739	340/2000	N.GARH	STATE VS DHAMPAT ETC	07/08/01	ACQUITTED
740	740	360/97	DABRI	STATE VS VICKY SAHANI	08/08/01	ACQUITTED
741	741	559/2000	N.GARH	STATE VS SATTOR	10/08/01	ACQUITTED
742	742	157/2000	S.VIHAR	STATE VS MOHD FARUH ETC	13/08/2001	ACQUITTED
743	743	478/2000	SANGAM VIHAR	STATE VS BIR SINGH @ BEENA	17/08/2001	ACQUITTED
744	744	338/99	O.I.AREA	STATE VS JAGDISH	18/08/2001	ACQUITTED
745	745	273/97	O.I.AREA	STATE VS ABDUL QUADIR	23/08/2001	ACQUITTED
746	746	309/98	R.K.PURAM	STATE VS RAMJI DEEN	27/08/2001	ACQUITTED
IN THE COURT OF SH BABU LAL ASJ						
747	747	283/2000	KALKAJI	STATE VS MOHD. NAZIR ETC	04/04/01	ACQUITTED
748	748	381/93	T.MARG	STATE VS ANWAR AHMAD	13/03/2001	CONVICED
749	749	231/99	CHANKYAPURI	STATE VS MANJIT SIGNH	17/04/2001	ACQUITTED
750	750	475/96	AMB.NAGAR	STATE VS HARI LAKHRAM SHARMA	17/03/2001	PO
751	751	210/97	M.MARG	STATE VS RAJ KUMAR @RAJU	19/04/2001	ACQUITTED
IN THE COURT OF SH V.K JAIN ASJ ND DELHI						
752	752	129/98	NARAINA	STATE VS LAL SINGH	09/07/01	ACQUITTED
753	753	231/99	NARAINA	STATE VS VIRENDER SINGH	09/07/01	ACQUITTED
754	754	120/2000	T.MAG	STATE VS ASHOK KUMAR	11/07/01	ACQUITTED
755	755	307/2000	B.PUR	STATE VS SHAHZAD	12/07/01	ACQUITTED
756	756	202/99	SANGAM VIHAR	STATE VS SUHDH ETC	17/07/2001	ACQUITTED
757	757	234/98	V.VIHAR	STATE VS HEMANT ETC	18/07/2001	ACQUITTED
758	758	243/200	B.PUR	STATE VS SHAHZIAD ETC	19/07/2001	ACQUITTED
759	759	177/83	LODHI COLONY	STATE VS SYEED MUFTAHA	21/07/2001	P.O
760	760	362/98	AMB.NAGAR	STATE VS MUFH ETC	23/07/2001	UNDERGONE
761	761	336/96	DABRI	STATE VS NARESH KUMAR ETC	27/07/2001	ACQUITTED
762	762	631/97	O.I.AREA	STATE VS LAXMI SHNKER	03/08/01	ACQUITTED
763	763	632/97	O.I.AREA	STATE PUNEET KR ETC	03/08/01	ACQUITTED
764	764	517/2000	SANGAM VIHAR	STATE VS GULSHAN ETC	10/08/01	ACQUITTED
765	765	346/98	AMB.NAGAR	STATE VS RAJESH KAPOOR ETC	16/08/2001	CONVICED
766	766	02/01/00	M.PUR	STATE VS RASHED ETC	20/08/2001	ACQUITTED
767	767	237/99	L.COLONY	STATE VS BADAM SINGH	21/08/2001	CONVICED ONE OF ACCUSED
768	768	77/98	VASANT KUNJ	STATE VS 1. KAPIL DEV ETC 2. PRAMOD KR	25/08/2001	ACQUITTED

IN THE COURT OF SH R.K GAUBA ASJ ND						
769	769	57/2001	MANDIR MARG	STATE VS TEJ SINGH	01/09/01	CONVICTED
770	770	53/2001	M.MARG	STATE VS HARI BAHADUR ETC	01/09/01	CONVICTED
771		224/94	KALKAJI	STATE VS RAJINDER PRUSHAED ETC	01/09/01	ACQUITTED
772	772	216/96	K.M.PUR	STATE VS BHAGAT RAM	01/10/2001	ACQUITTED
773	773	134/2001	CON.PLACE	STATE VS SUNDARL LAL ETC	03/09/01	CONVICTED
774	774	47/2001	M.MARG	STATE VS ARVIND KR ETC	03/09/01	CONVICTED
775	775	181/2000	DWARKA	STATE VS TRIBHUVAN & ORS	03/09/01	ACQUITTED
776	776	118/2001	CON.PLACE	STATE VS VIJAY ETC	04/09/01	CONVICTED
777	777	58/2001	M.MARG	STATE VS PREM CHAND	07/09/01	CONVICTED
778	778	115/2001	PARLIMENT STREET	STATE VS NARRANDER CHAND	14/09/2001	CONVICTED
779	779	121/2000	CON.PLACE	STATE VS JAY ETC	15/09/2001	CONVICTED
IN THE COURT OF SMT MAMTA SEHGAL ASJ ND						
780	780	219/91	L.NAGER	STATE VS SHANKER ETC	01/09/01	ACQUITTED
781	781	706/91	S.N PURI	STATE VS AZIM ETC	12/09/01	ACQUITTED
782	782	291/88	DEFENCE COLONY	STATE VS BALWANT SINGH	13/09/2001	ACQUITTED
783	783	701/98	S.N PURI	STATE VS BAHU	25/09/2001	ACQUITTED
784	784	308/99	SANGAM VIHAR	STATE VS JAI BHAGWAN	20/10/2001	ACQUITTED
785	785	279/2001	KALKAJI	STATE VS NANHEY BHAI	12/10/01	ACQUITTED
786	786	201/91	BADARPUR	STATE VS SHANKER SINGH ETC	17/10/2001	ACQUITTED
787	787	201/91	BADARPUR	STATE VS OM PAL ETC	17/10/2001	ACQUITTED
788	788	202/91	B.BUR	STATE VS SURJEET	17/10/2001	ACQUITTED
789	789	203/91	B.BUR	STATE VS GURDEEP	17/10/2001	ACQUITTED
790	790	246/92	DABRI	STATE VS BANSI RAM	31/08/2001	CONVICTED
IN THE COURT OF SH R.K GAUBA ASJ ND						
791	791	119/2001	CON.PLACE	STATE VS MUKESH KR SETHI	01/10/01	CONVICTED
792	792	309/98	V.VIHAR	STATE VS RAJU ETC	03/10/01	ACQUITTED
793	793	122/2001	CON.PLACE	STATE VS MOHD ALI	01/10/01	CONVICTED
794	794		PARLIMENT STREET	STATE VS RAM CHARAN	03/10/01	CONVICTED
795	795	524/2000	SAROJINI NAGAR	STATE VS WAZID ALI	03/10/01	ACQUITTED
796	796	307/95	S.N PURI	STATE VS SACHINDER DASS	04/10/01	ACQUITTED
797	797	323/93	C.R PARK	STATE VS HANIF AHMED	04/10/01	ACQUITTED
798	798	105/2001	CON.PLACE	STATE VS RAKESH KUMAR ETC	05/10/01	CONVICTED
799	799	162/2000	M.MARG	STATE VS RAJU @ VIJAY	17/10/2001	CONVICTED
800	800	123/2001	CON.PLACE	STATE VS RAMESH ETC	18/04/2001	CONVICTED
801	801	300/2000	M.MARG	STATE VS TILAK RAJ	19/10/2001	CONVICTED
802	802	202/91	CON.PLACE	STATE VS SUNIL ETC	17/10/2001	CONVICTED
IN THE COURT OF SH S.N DHINGRA ASJ ND						
803	803	455/96	MALVIYA NAGAR	STATE VS AMARJEET ETC	01/09/01	ACQUITTED
804	804	456/96	MALVIYA NAGAR	STATE VS RAJESH ETC	01/09/01	ACQUITTED
805	805	135/2000	NAJAFGARH	STATE VS RAJESH KUMAR	12/09/01	DISCHARGE
806	806	232/96	MALVIYA NAGAR	STATE VS BIENDER SINGH ETC	13/09/2001	ACQUITTED
807				STATE VS SUNIE BANERJEE ETC		
	807	11/01/98	MEHRAULI		14/09/2001	CONVICTED
808	808	26/2000	BADARPUR	STATE VS RAKESH ETC	21/9/2001	ACQUITTED
809	809	607/99	MEHRAULI	STATE VS SUBODH KR	22/09/2001	ACQUITTED
810	810	250/89	VINAY MARG	STATE VS MAHINDER KR	22/09/2001	CONVICTED
811	811	105/89	S.N PURI	STATE VS SANT RAM	28/09/2001	ACQUITTED
812	812	291/2000	MEHRAULI	STATE VS ASHISH KAUL	11/10/01	ACQUITTED
813				STATE VS AMARJEET	6 & 11 / 10/2001	CONVICTED
	813		AMBEDKER NAGAR			
814	814	233/2000	O.I.AREA	STATE VS JARIME ETC	16/10/2001	ACQUITTED
815	815	189/200	KALKAJI	STATE VS JAKIR HUSAIN ETC	20/10/2001	ACQUITTED
816	816	102/99	NAJAFGARH	STATE VS RAM PHAL	29/10/2001	ACQUITTED
817	817	103/89	NAJAFGARH	STATE VS RAMBIR SINGH	29/10/2001	ACQUITTED
818	818	535/99	S.N PURI	STATE VS MANOK MANDAL	05/10/01	ACQUITTED
819				STATE VS MUKESH KR SETHI	30/10/2001	ACQUITTED
	819	2020/2000	DEFENCE COLONY			
IN THE COURT OF SH N.K KAUSHIK ASJ N/D						
820	820	621/97	SAROJINI NAGAR	STATE VS MORI SATI DHOBI	09/04/01	CONVICTED
821	821	131/2000	O.I.AREA	STATE VS MUZATIR	06/09/01	ACQUITTED
822	822	584/96	O.I.AREA	STATE VS SINTU HALDAAN ETC	07/09/01	ACQUITTED
823	823	629/99	O.I.AREA	STATE VS DINESH @DAY	07/08/01	ACQUITTED
824	824	262/97	S.N PURI	STATE VS GYAN SINGH	13/09/2001	ACQUITTED
825	825	1204/96	S.N PURI	STATE VS SUHAUL AHMED	17/09/2001	P.O
826	826	670/99	O.I.AREA	STATE VS MAHAVEER	24/09/2001	ACQUITTED
827	827	28/97	MEHRAULI	STATE VS DHARMENDER	25/09/2001	ACQUITTED
828	828	106/99	O.I.AREA	STATE VS GULAB SINGH	26/09/2001	ACQUITTED

829	829	85/98	SAROJINI NAGAR	STATE VS INDER SINGH ETC	20/09/201	ACQUITTED
830	830	1010/98	AMB. NAGAR	STATE VS RAJESH KR ETC	01/10/01	ACQUITTED
831	831	926/89	DABRI	STATE VS KARMAL @ DEV	04/10/01	ACQUITTED
832	832	542/97	MEHRAULI	STATE VS BALJAR SINGH	05/10/01	ACQUITTED
833	833	SC 210/2000		BALRAJ SINGH VS RAMESH ETC	05/10/01	ACQUITTED
834	834	54/98	MEHRAULI	STATE VS BEETAUM SINGH ETC	05/10/01	ACQUITTED
835	835	380/98	O.I.AREA	STATE VS MOH FERJENE	11/10/01	ACQUITTED
836	836	305/99	BADARPUR	STATE VS PRAYAG PD	16/10/2001	CONVICTED
837	837	144/99	J.P KALYAN	STATE VS KANWAR SINGH	16/10/2001	ACQUITTED
838	838	399/99	SANGAM VIHAR	STATE VS ALSAN KHAN	31/10/2001	ACQUITTED
IN THE COURT OF SMT R. KIRAN NATH ASJ NEW DELHI						
839	839	381/96	SAROJINI NAGAR	STATE VS RAVI KR	10/07/01	CONVICTED
840	840	375/2000	KALKAJI	STATE VS DULAL GOLDEN	03/09/01	CONVICTED
841	841	490/99	H.N.DIN	STATE VS SHAFRO	03/09/01	ACQUITTED
842	842					V.KREEM ACQUITED BIRENDER SINGH CONVICTED
843	843	565/97	DELHI CANTT	STATE VS BIRENDER SINGH	14/09/2001	CONVICTED
844	844	33/94	O.I.AREA	STATE VS SHUSHEEL	15/09/2001	ACQUITTED
845	845	353/94	DABRI	STATE VS VISHAL BHARDHEK	17/09/2001	ACQUITTED
846	846	207/99	H.N.DIN	STATE VS SHAIHAH HAYIZ	19/09/2001	ACQUITTED
847	847	289/99	NAJAFGARH	STATE VS RAJBIR	20/09/2001	ACQUITTED
848	848	14/2000	H.N.DIN	STATE VS ABDUL AZIZ @ MOWA	21/09/2001	CONVICTE D/ PROBOTERS
849	849	29/89	RLY KAMLA NAGAR	SATAE VS GANESH @ RAJU	25/09/2001	ACQUITTED
850	850	280/94	H.N.DIN	STATE VS SHARAFAT ETC	25/09/2001	ACQUITTED
851	851	781/99	KALKAJI	STATE VS RAJENDER	26/09/2001	ACQUITTED
852	852	354/2000	H.N.DIN	STATE VS YASHVEER	27/09/2001	ACQUITTED
853	853	201/99	BADARPUR	STATE VS RAM NARASH	29/09/2001	ACQUITTED
854	854	108/2000	H.N.DIN	STATE VS RAM CHANDER CHAUDHARY	22/10/2001	ACQUITTED
855	855	539/2000	O.I.AREA	STATE VS PURSHOTAM	22/10/2001	ACQUITTED
856	856	138/94	TILAK NAGAR	STATE VS ANIL KUMAR ETSC	22/10/2001	ACQUITTED
857	857	627/99	VASANT KUN	STATE VS SURESH KUMAR	23/10/2001	CONVICTED
858	858	663/99	KALKAJI	STATE VS REHMAN	23/10/2001	CONVICTED
859	859	477/2000	H.N.DIN	STATE VS ANISHA HEM CHAND	23/01/2001	CONVICTED
860	860	CUSTOM	CUSTOM	STATE VS HADAN	23/10/2001	WITHDRAWN D
861	861	452/99	KALKAJI	STATE VS RAJINDER SINGH	23/10/2001	CONVICTED
862	862	324/2000	H.N.DIN	STATE VS YOGEDNER NATH	23/10/2001	CONVICTED
863	863	274/2000	H.N.DIN	STATE VS SURESH KUMAR	30/10/2001	ACQUITTED
864	864	84/2001	H.N.DIN	STATE VS MOHD NAGIME	31/10/2001	ACQUITTED
865	865	808/99	H.N.DIN	STATE VS MOHD RAFIQ	31/10/2001	ACQUITTED
866	866	377/95	N.GARH	STATE VS KISHAN CHAND ETC	31/10/2001	DISHCHARGE
IN THE COURT OF SMT INA MALHOTRA ASJ NEW DELHI						
866	866	528/97	B BUR	STATE VS AVTAR SINGH	01/08/01	CONVICTED
867	867	122/2000	INDER PURI	STATE VS RAJA RAM	15/09/2001	ACQUITTED
868	868	492/97	NAJAFGARH	STATE VS DEVI RAM OTHR	29/09/2001	ACQUITTED
869	869	261/99	DEFENCE COLONY	STATE VS SURENDER KR ETC	29/09/2001	ACQUITTED
870	870	493/97	N.GARH	STATE VS BHAGWAN DASS	29/09/2001	ACQUITTED
871	871	394/2000	MEHRAULI	STATE VS SAHEER KAHN ETSC	03/10/01	ACQUITTED
872	872	357/2000	HAUZ KHS	STATE VS MOHD ASDUL @ ABDUL	20/10/2001	CONVICTED
IN THE COURT OF SH B.S MALHOTRA ASJ						
873	873	839/96	DABRI	STATE VS SONA LA ETC	26/05/2001	ACQUITTED
IN THE COURT OF SH V.K JAIN ASJ ND DELHI						
874	874	177/95	H.N.DIN	STATE VS NAZIR AHMED BHATI ETC	22/02/2001	CONVICTED
IN THE COURT OF SH R.L CHAGH ASH ND						
875	875	845/98	S.N PURI	STATE VS MOHD AGIB	030/9/2001	ACQUITTED
876	876	70/2000	DELHI CANTT	STATE VS ASHOK	15/09/2001	ACQUITTED
877	877	44/93	AMBEDKER NAGAR	STATE VS GOPAL DASS BANSAL	27/09/2001	ACQUITTED
878	878	174/2000	INDER PURI	STATE VS SANJAY ETC	29/09/2001	ACQUITTED
879	879	02/01/99	SARITA VIHAR	STATE VS SHANKER SINGH	15/09/2001	ACQUITTED
880	880	99/98	NAJAFGARH	STATE VS BABU KHAN	29/09/2001	P.O
881	881	331/2000	CON.PLACE	STATE VS SHARWAN KR	11/10/01	ACQUITTED
882	882	266/2000	DABRI	STATE VS KRISHAN PAL ETSC	12/10/01	ACQUITTED
883	883	769/99	OKHLA	STATE VS AMAR SINGH	16/10/2001	CONVICTED
884	884	717/2001	INDER PURI	STATE VS SANTOSH KUMAR	22/10/2001	ACQUITTED
885	885	203/2000	LODHI COLONY	STATE VS KALR @KALE	31/10/2001	ACQUITTED
IN THE COURT OF SH I.S MEHTA ASJ ND						
886	886	826/96	O.I.AREA	STATE VS GAYA PD ETC	01/09/01	ACQUITTED

887	887	626/96	O.I.AREA	STATE VS PHOOLAN DEVI	01/09/01	P.O
888	888	423/2000	BADARPUR	STATE VS SURENDER KR ETC	01/09/01	ACQUITTED
889	889	624/2000	DABRI	STATE VS RAJESH SHARMA ETC	03/09/01	ACQUITTED
890	890	417/98	R.K.PURAM	STATE VS RAKESH ETC	10/09/01	ACQUITTED
891	891	1138/97	S.N.PURI	STATE VS LAKHBIR SINGH	13/09/2001	ACQUITTED
892	892	544/2000	O.I.AREA	STATE VS SUNIL KR TIWARI	14/09/2001	ACQUITTED
893	893	292/95	O.I.AREA	STATE VS 1. FIRKU RAM ETC 2. SHIV PRASAD	14/09/2001	ACQUITTED
894	894	313/2000	AMB. NAGAR	STATE VS VIJAY SINGH	21/09/2001	ACQUITTED
895	895	34/2001	SARITA VIHAR	STATE VS SUMER SINGH ETC	25/09/2001	ACQUITTED
896	896	649/2000	KALKAJI	STATE VS MOHD YUNIS	06/10/01	ACQUITTED
897	897	235/99	N.GARH	STATE VS KUNDAN	08/10/01	ACQUITTED
898	898	340/2000	N.GARH	STATE VS DHARAM PAL	10/10/01	ACQUITTED
899	899	302/2000	KALKAJI	STATE VS SONU	11/10/01	ACQUITTED
900	900	539/95	DABRI	STATE VS NAWAH KAHN ETC	22/10/2001	ACQUITTED
901	901	540/95	DABRI	STATE VS RAVINDER	22/10/2001	ACQUITTED
IN THE COURT OF SH H.S SHARMA ASJ N.D						
902	902	57/98	B PUR	STATE VS RAMWATI ETC	01/09/01	ACQUITTED
903	903	196/91	K.M.PUR	STATE VS RAJKUMAR ETC	03/10/01	CONVICTED
904	904	363/99	H.N.DIN	STATE VS SUSHIL KR	03/09/01	ACQUITTED
905	905	355/97	LODHI COLONY	STATE VS JAMIL ETC	03/09/01	ACQUITTED
906	906	355/96	B.PUR	STATE VS BALLU ETC	05/09/01	ACQUITTED
907	907	522/96	D/LONY	STATE VS LAKHPAL	06/09/01	CONVICTED
908	908	895/2000	LAJPAT NAGAR	STATE VS SANJAY KUMAR	10/09/01	ACQUITTED
909	909	392/2000	BADARPUR	STATE VS SUMITARA ETC	12/09/01	DISCHARGE
910	910	579/96	MEHRAULI	STATE VS AMRIT LAL ETC	18/09/2001	CONVICTED
911	911	112/97	O.I.AREA	STATE VS MOHD HUKOOM	20/08/2001	CONVICTED
912	912	286/98	PARLIMENT STREET	STATE VS A.P GAFFAR	01/10/01	REMANDED BACK
913	913	407/97	BADARPUR	STATE VS MOHD MEHRUDDIN	01/10/01	ACQUITTED
914	914	304/98	MEHRAULI	STATE VS AHRAN KHAN	01/10/01	ACQUITTED
915	915	299/97	PARLIMENT STREET	STATE VS PARVEN ETC	04/10/01	ACQUITTED
916	916	494/94	S.N.PURI	STATE V ASHOK @ DARMI	05/10/01	ACQUITTED
917	917	728/87	DELHI CANT	STATE VS SURESH NATH	09/10/01	ACQUITTED
918	918	555/98	VASANT KUN	STATE VS JHANGEER KHAN	29/10/201	ACCUSED VIJENDER
IN THE COURT OF SH V.K JAIN ASJ ND DELHI						
919	919	143/2000	MEHRAULI	STATE VS KISAHN LAL	07/09/01	ACCUSED
920	920	75/99	MALVIYA NAGAR	STATE VS AMITA ETC	14/09/2001	UNDERGONE
921	921	153/98	INDER PURI	STATE VS SHYAM SINGH	14/09/2001	UNDERGONE
922	922	508/91	R.K.PURAM	SATE VS MONU DEVI ETC	19/09/2001	ACQUITTED
923	923	539/99	SANGAM VIHAR	STATE SACHIN CHOPRA	19/09/2001	ACQUITTED
924	924	1083/96	S.N.PURI	STATE VS BUNDU ETC	22/09/2001	CONVICTED
925	925	652/96	AMB. NAGAR	STATE VS JALIL AHMED	01/10/01	ACQUITTED
926	926	425/96	LODHI COLONY	STATE VS MOZUAL HAMDE	01/10/01	CONVICTED
927	927	415/96	L.NAGER	STATE VS RAJ KUMAR ETC	31/10/2001	ACQUITTED
928	928	271/98	NARAINA	STATE VS CHANDER SHAKHER	04/10/01	CONVICTED
929	929	375/89	R.K.PURAM	SATATE VS BHOOP SIGNH	12/10/01	DIED
930	930	299/98	BADARPUR	STATE VS IDRISH ETC	12/10/01	ACQUITTED
931	931	69/94	VASANT KUNJ	STATE VS RAJ KUMAR	20/10/2001	ACQUITTED
IN THE COURT OF SH I.S MEHTA ASJ ND						
932	932	99/96	DELHI CANTT	STATE VS BALJEET SINGH	21/09/2001	CONVICTED
IN THE COURT OF SH BABU LAL ASJ NEW DELHI						
933	933	133/98	MEHRAULI	STATE VS SATINDER KUMAR	18/04/2001	REMANDED BACK
934	934	882/96	S.N.PURI	STATE VS HARI KRISHAN ETC	02/05/01	ACQUITTED
935	935	345/2001	H.N.DIN	STATE VS NOOR AHMED	02/05/01	ACQUITTED
936	936	161/95	DABRI	STATE VS JAI NARAIN ETC	03/05/01	ACQUITTED
937	937	198/99	DELHI CANTT	STATE VS BALBIR SINGH	05/05/01	CONVICTED
938	938	448/98	KALKAJI	STATE VS DASHRATH	07/05/01	ACQUITTED
939	939	575/98	AMB. NAGAR	STATE VS SUNDHIR KR	09/05/01	ACQUITTED
940	940	322/2000	MEHRAULI	STATE VS UMA SHANKER	16/05/2001	REMANDED BACK
941	941	183/2000	MAYA PURI	SATE VS JOGINDER SINGH	15/05/2001	CONVICTD
942	942	868/97	M.NAGAR	SATATE VS PPANKEESH	26/05/2001	ACQUITTED
943	943	10/2000	DWARKA	STATE VS NEPAL SIGNH	28/05/2001	ACQUITTED
944	944	172/2000	M.GARH	STATE VS SUDHIR KR	05/07/01	ACQUITTED
945	945	610/2000	S.N.PURI	STAT VS INDER PRAKASH	05/06/01	ACQUITTED
946	946	375/97	AMB. NAGAR	STATE VS RAVINDER PAL	06/07/01	ACQUITTED
947	947	753/2000	DABRI	STATE VS PAPPU	07/07/01	DISCHARGE
948	948	328/99	SANGAM VIHAR	STATE VS RAJESH ETC	10/07/01	ACQUITTED
949	949	95/97	S.N.PURI	STATE VS MOHD HURSHED ETC	09/07/01	ACQUITTED
950	950	8/98	N.F.COLONY	STATE VS ASHOK SINGH	12/07/01	ACQUITTED
951	951	389/95	L.COLONY	STATE VS NEERAJ ETC	20/07/2001	ACQUITTED
952	952	1082/2000	DABRI	STATE VS BHUVNESHWER	21/07/2001	ACQUITTED

953	953	548/97	N.GARH	STATE VS NARENDER MOHAN	28/07/2001	ACQUITTED
IN THE COURT OF SH P.K BHASIN ASJ NEW DELHI						
954	954	48/2000	DABRI	STATE VS JITENDER ETC	28/07/2001	ACQUITTED
955	955	475/98	O.I.AREA	STATE VS ANIL KUMAR ETC	01/09/01	ACQUITTED
956	956	272/2000	B.PUR	STATE VS ASHFAQ AHMAD	14/09/2001	ACQUITTED
957	957	205/99	B.PUR	STATE VS RAJINDER KUMAR	19/09/2001	CONVICTED
958	958	505/2000	O.I.AREA	STATE VS RAHUL ETC	17/09/2001	ACQUITTED
959	959	172/2000	DABRI	STATE VS PARVEEN KR	19/09/2001	ACQUITTED
960	960	1045/97	S.N PURI	STATE VS NIZAMUDDIN	22/09/2001	ACQUITTED
961	961	2052/2000	M.MARG	STATE VS MAHESH KUMAR ETC	22/09/2001	ACQUITTED
962	962	982/2000	DABRI	STATE VS RAJEEV SHARMA	25/9/2001	ACQUITTED
963	963	672/97	N/GANG	STATE VS BIJENDER ETC	27/09/2001	ACQUITTED
964	964	311/2000	SAROJANI NAGAR	STATE VS PARMOD KUMAR	28/09/2001	ACQUITTED
965	965	258/99	B.PUR	STATE VS SANJAY DIWAN	28/09/2001	ACQUITTED
966	966	501/98	O.I.AREA	STATE VS SUSHIL KR	03/10/01	ACQUITTED
967	967	475/97	L/COLONY	STATE VS KHUSHI PAL @RAJ	09/01/01	ACQUITTED
968	968	308/95	O.I.AREA	STATE VS SATYA PARKASH	12/10/01	ACQUITTED
969	969	1387/97	D/COLONY	STATE VS RAVINDER SHARMA	15/10/2001	P.O
970	970	730/97	MEHRAULI	STATE VS MAHINDER SINGH ETC	16/10/2001	ACQUITTED
971	971	729/97	MEHRAULI	STATE VS BALDEV	16/10/2001	ACQUITTED
972	972	69/2001	B.PUR	STATE VS SAGAR NIWAS	18/10/2001	ACQUITTED
973	973	487/2000	DABRI	STATE VS SANJEEV VINAY ETC	19/10/2001	ACQUITTED
974	974	560/2000	DABRI	STATE VS RAKESH MAHTOO	19/10/2001	ACQUITTED
975	975	516/97	S.N PURI	STATE VS VIRENDER SAINI ETC	23/10/2001	ACQUITTED
976	976	184/97	A.NAGAR	STATE VS VED PRAKASH	27/10/2001	ACQUITTED
977	977	468/96	S.N PURI	STATE VS GURDEEP SINGH CHANHAN	11/10/01	ACQUITTED
IN THE COURT OF SH YOGESH KHANNA ASJ NEW DELHI						
978	978	124/2000	SANGAM VIHAR	STATE VS DEEPAK	01/10/01	ACQUITTED
979	979	197/2000	K.M.PUR	STATE VS PANKAJ	06/10/01	ACQUITTED
980	980	545/2000	KALKAJI	STATE VS RAJESH ETC	12/10/2001	ACQUITTED
981	981	70/2000	JAFFAR PUR KALAN	STATE VS GAJRAJ SINGH	20/10/2001	ACQUITTED
982	982	149/2001	O.I.AREA	STATE VS VIMAL KR	29/10/2001	SENTENCE CONVICTED
983	983	648/97	DABRI	STATE VS RAM NARAIN	30/10/2001	RELEASE ON PROBATION
984	984	150/2001	O.I.AREA	STATE VS VIKAS @KULVINDER SINGH	30/10/2001	SENTENCE CONVICTED
985	985	92/99	DABRI	STATE VS AMEER SINGH	01/09/01	ACQUITTED
986	986	132/2001	O.I.AREA	STATE VS VIKAS @KULVINDER SINGH	13/09/2001	ACQUITTED
987	987	100/2000	C.R PARK	STATE VS TARSEEM KR	15/09/2001	ACQUITTED
988	988	748/98	HAUZ KHAS	STATE VS MANOJ KR	22/09/2001	CONVICTED
989	989	793/95	A.NAGAR	STATE VS ASRAF	03/09/01	P.O
990	990	416/99	N.F.COLONY	STATE VS NAUSHAD	10/09/01	ACQUITTED
991	991	445/96	N.GARH	STATE VS RITESH	13/09/2001	ACQUITTED
992	992	1272/97	M.NAGAR	STATE VS DHARAM PAL	25/09/2001	ACQUITTED
993	993	58/2000	SANGAM VIHAR	STATE VS BRIJ MOHAN	26/09/2001	ACQUITTED
994	994	343/98	MEHRAULI	STATE VS HARBHEJI	27/09/2001	ACQUITTED
995	995	271/99	VASANT VIHAR	STATE VS PARIMAL	27/09/2001	ACQUITTED
996	996	99/98	D.CANTT	STATE VS AFTATOON	29/09/2001	ACQUITTED
997	997	710/99	VASANT KUNJ	STATE VS SURESH	29/09/2001	CONVICTED
998	998	317/99	SANGAM VIHAR	STATE VS RAKESH	29/09/2001	CONVICTED
999	999	23/2000	M.FRUI	STATE VS HARI BAHADER	04/10/01	ACQUITTED
1000	1000	479/97	B.PUR	STATE VS BEER SINGH	09/10/01	ACQUITTED
1001	1001	908/98	B.PUR	STATE VS RADHEY SHYAM	22/01/2001	ACQUITTED
1002	1002	37/99	MAYA PURI	STATE VS BIJENDER ETC	23/10/2001	ACQUITTED
1003	1003	354/98	VASANT KUNJ	STATE VS PINKY DEVI	23/10/2001	P.O
1004	1004	827/98	N.GARH	STATE VS YOGESH	29/10/2001	ACQUITTED
1005	1005	841/98	D.CANTT	STATE VS PRAVEEN	23/01/2001	ACQUITTED
1006	1006	184/2000	B.PUR	STATE VS RAKESH	31/10/2001	CONVICTED
1007	1007	566/99	L.NAGER	STATE VS RICH PAL SINGH	31/10/2001	CONVICTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
1008	1008	288/95	DELHI CANT	STATE VS MOHAN LAL	08/08/01	ACQUITTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
1009	1009	SC 2/96	NDPS	DRI VS K.M.VIRMANI	13/09/2001	ACQUITTED
1010	1010	514/97	HAUZ KHAS	STATE VS MOHD RASHID ETC	18/07/2001	1. ACQUITTED 2. P.O
1011	1011	CUSTOM	CUSTOM	STATE VS IRHAM KHAN	20/03/2001	CONVICTED
1012	1012	CUSTOM	CUSTOM	STATE VS ABDUL HAMED ETC	20/03/2001	CONVICTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1013	1013	563/97	VASANT KUNJ	STATE VS KULDEEP AND ORS	02/05/01	CONVICTED
IN THE COURT OF SH BABU LAL ASJ NEW DELHI						
1014	1014	639/98	AMB. NAGAR	STATE VS KHAN SINGH	19/07/2001	ACQUITTED

1015	1015	338/98	AMB. NAGAR	STATE VS DALIP	19/07/2001	ACQUITTED
1016	1016	404/2000	MEHRAULI	STATE VS DHARAMBIR	16/08/2001	ACQUITTED
1017	1017	854/2000	DABRI	STATE VS KULDEEP ETC	16/08/2001	ACQUITTED
1018	1018	379/96	T.ROAD	STATE VS RAJENDER SINGH	18/08/2001	ACQUITTED
1019	1019	624/2000	S.NAGAR	STATE VS KALYAN	24/08/2001	ACQUITTED
1020	1020	536/2000	N.GARH	STATE VS VIRENDER ETC	24/08/2001	ACQUITTED
1021	1021	184/95	I.PURI	STATE VS MOHAN SINGH ETC	27/08/2001	DISCHARGE
IN THE COURT OF SH N.K KAUSHIK ASJ ND						
1022	1022	87/99	MEHRAULI	STATE VS RAM SWAROOP	21/11/2001	CONVICTED
1023	1023	41/2000	K.M.PUR	STATE VS SANJAY ETC	22/11/2001	ACQUITTED
1024	1024	856/97	S.N.PURI	STATE VS BASHIR AHMED	22/11/2001	ACQUITTED
1025	1025	50/98	R.K.PURAM	STATE VS BRIJESH @ PARMOD ETC	23/11/2001	CONVICTED
IN THE COURT OF SMT MAMTA SEHGAL ASJ NEW DELHI						
1026	1026	247/91	NARAINA	STATE VS MUKESH ETC	25/07/2001	CONVICTED
1027	1027	442/98	DABRI	STATE VS ANAND MOHAN	21/11/2001	ACQUITTED
1028	1028	304/95	VASANT KUN	STATE VS BHOLA @ VILAS	29/11/2001	CONVICTED
1029	1029	509/98	O.I.AREA	STATE VS VIRENDER RAO ETC	03/12/01	CONVICTED
1030	1030	870/97	DEFENCE COLONY	STATE VS PARAKASH CHAND	06/12/01	ACQUITTED
1031	1031	524/95	DABRI	STATE VS MANJEET DABA	11/12/01	ACQUITTED
1032	1032	53/98	MALVIYA NAGAR	STATE VS RAJINDER SINGH ETC	11/12/01	ACQUITTED
IN THE COURT OF SH P.K BHASIN ASJ ND						
1033	1033	167/2000	SARITA VIHAR	STATE VS AMARJEET SINGH	27/11/2001	ACQUITTED
1034	1034	189/98	CHANKYAPURI	STATE VS AJAY SINGH	24/02/2001	CONVICTED
1035	1035	741/99	LAJPAT NAGAR	STATE VS VIKAS ETC	19/11/2001	ACQUITTED
1036	1036	473/97	BADARPUR	STATE VS RAJU SINGH ETC	23/11/2001	ACQUITTED
1037	1037	149/2000	SAROJANI NAGAR	STATE VS AJAY SINGH	24/11/2001	ACQUITTED
1038	1038	300/2000	CON.PLACE	STATE VS NAND GOEL	26/11/2001	ACQUITTED
1039	1039	71/98	PARLIMENT STREET	STATE VS SANJAY ETC	27/11/2001	ACQUITTED
IN THE COURT OF SH V.K TONDON ASJ ND						
1040	1040	726/97	N.GARH	STATE VS SHIV KUMAR	03/11/01	CONVICTED
1041	1041	73/2000	O.I.AREA	STATE VS DHARAMPAL	03/11/01	ACQUITTED
1042	1042	267/98	DABRI	STATE VS SATISH KUMAR ETC	12/11/01	ACQUITTED
1043	1043	889/98	KALKAJI	STATE VS RAJESH ETC	22/11/2001	ACQUITTED
1044	1044	215/99	N.F.COLONY	STATE VS YUSUF	26 & 27/11/2001	1.ACQUITTED CONVICTED
1045	1045	67/2001	N.GARH	STATE VS OM PRAKASH ETC	27/11/2001	ACQUITTED
1046	1046	207/98	MAYA PRURI	STATE VS VIPAT	03/12/01	CONVICTED
1047	1047	830/99	H.N.DIN	STATE VS RATAN KAPOOR	05/12/01	DISCHARGE
1048	1048	407/93	VINAY NAGAR	STATE VS VIJAY SAHU	18/12/2001	ACQUITTED
1049	1049	973/98	KALKAJI	STATE VS RAJESH @RAJU	19/12/2001	ACQUITTED
1050	1050	866/97	AMB. NAGAR	STATE VS SHAMSHEL	19/12/2001	ACQUITTED
1051	1051	808/99	O.I.AREA	STATE VS JAFEER	20/12/2001	P.O
1052	1052	122/95	MEHRAULI	STATE VS HARKESH ETC	22/12/2001	CONVICTED
IN THE COURT OF SH I.S.MEHTA ASJ ND						
1053	1053	147/2001	H.N.DIN	STATE VS MOD VAJ ALAM	08/11/01	ACQUITTED
1054	1054	364/2001	SANGAM VIHAR	STATE VS DEPUTY LAL	07/12/01	ACQUITTED
1055	1055	335/99	BADARPUR	STATE VS RAJINDER NAYAR	10/12/01	ACQUITTED
1056	1056	375/2001	N.GARH	STATE VS DEVENDER ETC	12/12/01	ACQUITTED
1057	1057	449/97	D.CANTT	STATE VS GULAB SINGH	12/12/01	ACQUITTED
1058	1058	139/97	LODHI COLONY	STATE VS SANJAY NEGI	04/12/01	ACQUITTED
IN THE COURT OF SH H.S SHARMA ASJ NEW DELHI						
1059	1059	50/2001	O.I.AREA	STATE VS SANJAY	03/11/2000	CONVICTED
1060	1060	70/99	KALKAJI	STATE LALLU ETC	24/11/2001	ACQUITTED
1061	1061	41/99	KALKAJI	STATE VS PERSON SINGH	24/11/2001	ACQUITTED
1062	1062	251/98	D.CANTT	STATE VS SURESH KR	06/12/01	ACQUITTED
1063	1063	525/2001	D.CANTT	STATE VS VIKAS MALIK	06/12/01	ACQUITTED
1064	1064	69/2001	CHANKYAPURI	STATE VS RIMAN BATRA	01/11/01	ACQUITTED
IN THE COURT OF SMT MAMTA SEHGAL ASJ NEW DELHI						
1065	1065	54/98	MALVIYA NAGAR	STATE VS DEVENDER ETC	11/12/01	ACQUITTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1066	1066	49/2001	S.VIHAR	STATE VS VINOD @ PINKI	01/11/01	REMANDED
1067	1067	69/94	C.R PARK	STATE VS SHYAM KR	01/11/01	CONVICTED
1068	1068	421/99	H.N.DIN	STATE VS MOHD SAHIL ETC	01/11/01	ACQUITTED
1069	1069	221/94	LAJPAT NAGAR	STATE VS MOHAN LAL ETC	02/11/01	CONVICTED
1070	1070	512/99	M.NAGAR	STATE VS DEVENDER MALI	24/11/2001	CONVICTED
1071	1071	102/96	K.M.PUR	STATE VS FATEH SINGH ETC	02/11/01	ACQUITTED
IN THE COURT OF SH J.R ARYAN ASJ ND						
1072	1072	258/98	D.CANTT	STATE VS RAVI PARKASH @ RAVI	01/12/01	ACQUITTED
1073	1073	411/2000	H.N.DIN	STATE VS MOHD JAVED	19/11/2001	REMANDED BACK

1074	1074	415/96	NARAINA	STATE VS JOSÉPH KHALKE	29/10/2001	CONVICTED
1075	1075	835/97	S.N PURI	STATE VS WASEEM AHMED	06/11/01	ACQUITTED
1076	1076	20/2000	NARAINA	STATE VS OM PRAKASH	09 & 21.11.2001	CONVICTED
1077	1077	226/98	NAJAFGARH	STATE VS KANHIYA ETC	22/11/2001	CONVICTED
IN THE COURT OF SH S.N DHINGRA ASJ ND						
1078	1078	801/99	MEHRAULI	STATE VS FAIMUDIN ETC	08/11/01	ACQUITTED
1079	1079	40/2000	NARAINA	STATE VS SANTOSH KR	09/11/01	CONVICTED
1080	1080	1105/2000	MALVIYA NAGAR	STATE VS JAI BHAGWAN	07/12/01	ACQUITTED
1081	1081	174/2001	MALVIYA NAGAR	STATE VS SANT RAM ETC	07/12/01	ACQUITTED
1082	1082	1281/96	LAJPAT NAGAR	STATE VS RAJENDER KR	11/12/01	ACQUITTED
1083	1083	965/2000	HAUZ KHS	STATE VS MOHD IMRAN	14/12/2001	ACQUITTED
IN THE COURT OF SH H.S SHARAMA ASJ NEW DELHI						
1084	1084	910/96	AMB. NAGAR	STAT VS RAJIDER KR ETC	04/12/01	ACQUITTED
IN THE COURT OF SH R.L CHUGH ASJ ND						
1085	1085	366/2000	N F COLONY	STATE VS BHAGAT SINGH	20/11/2001	ACQUITTED
1086	1086	141/2000	BADARPUR	STATE VS CHANDER SINGH ETC	29/11/2001	ACQUITTED
1087	1087	629/92	LAJPAT NAGAR	STATE VS KAILASH CHAND	13/12/2001	DISCHARGE
1088	1088	519/20000	DABRI	STATE VS SATTAN SINGH ETC	24/12/2001	CONVICTED
1089	1089	CB/SCB/	NEW DELHI	STATE VS SMAT SHANT SONDHI	14/12/2001	ALREADY UNDERGONE
IN THE COURT OF SH S.N DHINGRA ASJ ND						
1090	1090	267/99	INDER PURI	STATE VS SNAJEEV KUMAR	03/12/01	ACQUITTED
1091	1091	552/98	NAJAFGARH	STATE VS KRISHAN ETC	06/11/01	ACQUITTED
IN THE COURT OF SH BABU LAL ASJ ND						
1092	1092	625/98	MEHRAULI	STATE VS PREM SINGH ETC	01/09/01	ACQUITTED
1093	1093	625/98	MEHRAULI	STATE VS BHIRAM ETC	01/09/01	ACQUITTED
1094	1094	08/01/98	D.CANTT	STATE VS LOKESH ETC	03/09/01	DISCHARGE
1095	1095	457/2000	B.PUR	STATE VS CHARAN PRAKSH	04/09/01	ACQUITTED
1096	1096	37/2001	NAJAFGARH	STATE VS GANDER LAL	04/09/01	ACQUITTED
1097	1097	598/98	NAJAFGARH	STATE VS PREM ETC	05/09/01	ACQUITTED
1098	1098	57/2001	SANGAM VIHAR	STATE VS PAWAN SHARMA	05/10/01	ACQUITTED
1099	1099	456/99	N.NAGAR	STATE VS RAJ KR SHARMA	05/10/01	ACQUITTED
1100	1100	603/2000	MEHRAULI	STATE VS KAPTAN SINGH	06/09/01	ACQUITTED
1101	1101	124/2000	N. GARH	STATE VS JHIM EETC	20/09/2001	CONVICTED
1102	1102	2012/2000	D.CANTT	STATE VS PRADEEP ARORA	24/09/2001	ACQUITTED
1103	1103	67/98	AMB. NAGAR	STATE VS RAJE @RAJESH	24/09/2001	CONVICTED
1104	1104	391/2000	SARITA VIHAR	STATE VS SATINDER ETC	12/10/2001	ACQUITTED
1105	1105	271/2000	S.NAGAR	STATE VS NAQBOOL	19/10/2001	ACQUITTED
1106	1106	395/97	HAUZ KHS	STATE VS RAMESH @ MOTA	23/10/2001	ACQUITTED
1107	1107	744/97	AMB. NAGAR	STATE VS RAVI KUMAR	28/10/2001	ACQUITTED
1108	1108	131/2001	N.GARH	STATE VS SHAMSHER	30/10/2001	ACQUITTED
1109	1109	131/2001	N.GARH	STATE VS SHAMSHER	30/10/2001	ACQUITTED
1110	1110	74/2001	S.NAGAR	STATE VS PRAVEEN KUMAR	01/11/01	ACQUITTED
1111	1111	165/97	B.PUR	STATE VS MUKESH ETC	02/11/01	ACQUITTED
1112	1112	70/2001	B.PUR	STATE VS BIRTUS KANJUR ETC	05/11/01	ACQUITTED
1113	1113	602/98	N.GARH	STATE VS DALIR ETC	06/11/01	ACQUITTED
1114	1114	353/99	T.MARG	STATE VS BACHAN SINGH	19/11/2001	CONVICTED
1115	1115	851/95	AMB. NAGAR	STATE VS SANJAY GUPTA	23/11/2001	ACQUITTED
1116	1116	309/2000	K.M.PUR	STATE VS HEM CHADND ETC	23/11/2001	CONVICTED
1117	1117	231/2000	MAYA PRURI	STATE VS BHAGWAN SINGH	23/11/2001	ACQUITTED
1118	1118	628/97	AMB. NAGAR	STATE VS RAMESH	01/12/01	ACQUITTED
1119	1119	469/2000	SANGAM VIHAR	STATE VS UDAI BHAM ETC	03/12/01	ACQUITTED
1120	1120	412/97	DABRI	STATE VS BACHU DEVI	04/12/01	ACQUITTED
1121	1121	239/2000	A.NAGAR	STATE VS VIJENDER	05/12/01	ACQUITTED
IN THE COURT OF SMT. R. KIRAN NATH ASJ ND						
1122	1122	SC 50/99	NDPS	CUTOM VS PORGOREHERA	08/11/01	P.O
1123	1123	149/2000	K.M.PUR	STATE VS VINOD @GORA ETC	13/11/2001	CONVICTED
1124	1124	365/99	K.M.PUR	STATE VS SHAKER	13/11/2001	CONVICTED
1125	1125	405/96	O.I.AREA	STATE VS VICKEY ETC	19/11/2001	ACQUITTED
1126	1126	148/99	H.N.DIN	STATE VS KAPIL	20/11/2001	CONVICTED
1127	1127	144/97	INDER PURI	STATE VS KISHAN LAL	21/11/2001	CONVICSTED
1128	1128	812/99	DELHI CANT	STATE VS LAKVINDER ETC	22/11/2001	CONVICTED
1129	1129	473/2000	H.N.DIN	STATE VS ATTAN HUSSAIN	26/11/2001	CONVICTED
1130	1130	SC 456/97		CBI VS SANOJ LOYAL	26/11/2001	CONVICTED
1131	1131	495/2000	O.I.AREA	STATE VS SAKET AHMED	29/11/2001	CONVICTED
1132	1132	101/95	MEHRAULI	STATE VS ZALAULLAH	29/11/2001	ACQUITTED
1133	1133	CUSTOM		CUSTOM VS MOTAL TEEHITAVE	01/12/01	CONVICTED
1134	1134	NCB		NCB VS JOHN STRACTION	01/12/01	CONVICTED
1135	1135	210/2001	AMB. NAGAR	STATE VS SUNIL RANA ETC	05/12/01	CONVICTED
1136	1136	826/99	R.K.PURAM	STATE VS C.H PARBHAKER	18/12/2001	ACQUITTED
IN THE COURT OF SMT INA MALHOTRA ASJ ND						
1137	1137	666/98	KALKAJI	STATE VS GOVIND ETC	15/10/2001	ACQUITTED
1138	1138	383/2000	CON.PLACE	STATE VS NAVEEN PRADEEP	21/10/2001	ACQUITTED

1139	1139	817/97	BADARPUR	STATE VS DINESH YADAV	03/11/01	ACQUITTED
1140	1140	42/2000	B.PUR	STATE VS MITHLESH KR	05/11/01	CONVICTED
1141	1141	107/2000	O.I.AREA	STATE VS SHANKER	08/10/01	CONVICTED
1142	1142	240/2000	MAYA PURI	STATE VS NARAIN	02/11/01	CONVICTED
1143	1143	158/2000	SANGAM VIHAR	STATE VS MOHD IRFAN	29/11/2001	ACQUITTED
1144	1144	493/98	AMB. NAGAR	STATE VS JAGDISH KR	29/11/2001	ACQUITTED
IN THE COURT OF SH BABU LAL ASJ ND						
1145	1145	202/98	D.CANTT	STATE VS NARENDER @ GUDDAN	09/08/01	ACQUITTED
1146	1146	224/98	NARAINA	STATE VS SMT MANJU POWAR ETC	15/09/2001	CONVICTED
IN THE COURT OF SMT MAMTA SEHGAL ASJ NEW DELHI						
1147	1147	618/92	S.N PURI	STATE VS RUSTAM ETC	31/07/2001	CONVICTED
IN THE COURT OF SH S.NDHINGRA ASJ NEW DELHI						
1148	1148	735/99	BADARPUR	STATE VS FARDOQUE AHMED	13/11/2001	ACQUITTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1149	1149	128/95	D.COLONY	STATE VS J.K JAIN ETC	04/04/01	REMANDED BACK
IN THE COURT OF SH H.S SHARAMA ASJ NEW DELHI						
1150	1150	1082/97	R.K.PURAM	STATE VS JOG SARAN ETC	28/04/2001	ACQUITTED
1151	1151	316/93	PARLIMENT STREET	STATE VS DEVENDER PAL SINGH	25/08/2001	CONVICTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
1152	1152	1/95		CBI VS NAGESHWAR	24/01/2001	CONVICTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1153	1153	278/98	NARAINA	STATE VS ABDUL HAMED ETC	31/10/2001	CONVICTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1154	1154	97/99	MAYA PURI	STATE VS SUNIL KR MANDAL	02/11/01	ACQUITTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1155	1155	183/99	D.CANTT	STATE VS MANPREET SEHGAL	19 & 23/11/2001	CONVICTED
1156	1156	295/98	H.N.DIN	STATE VS NAWB QURASHI	23 & 26/11/2001	CONVICTED
1157	1157	375/96	N.GARH	STATE VS RAJESH @RAJU	30/05/2001	ACQUITTED
1158	1158	649/99	M.NAGAR	STATE VS PHOOL CHAND	14/02/2001	ACQUITTED
1159	1159	134/97	INDER PURI	STATE VS DALIP	05 & 07 / 09/2001	CONVICTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
1160	1160	583/2000	N.GARH	STATE VS SUBE SINGH	20 & 22/12/2001	CONVICTED
1161	1161	207/99	N.GARH	STATE VS HEERA LAL ETC	29/11/2001 & 08/12/2001	
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1162	1162	650/98	KALKAJI	STATE VS MOHD SHERU @ SHERA	01/09/01	CONVICTED
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
1163	1163	270/91	R.K.PURAM	STATE VS AMAR @PINTOO	10/05/2001 & 16/07/2001	CONVICTED
IN THE COURT OF SHRI R.K GAUBA ASJ NEW DELHI						
1164	1164	104/99	DELHI CANT	STATE VS RAM NANDAN BHAGAL	05/11/01	CONVICTED
IN THE COURT OF SH I.S. MEHTA ASJ NEW DELHI						
1165	1165	180/99	H.N.DIN	STATE VS JAVED AHMED MUSIN	24/08/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1166	1166	512/98	S.N PURI	STATE VS NARESH ETC	01/11/01	ACQUITTED
1167	1167	94/99	KAPASHERA	STATE VS SUNIL ETC	3 & 08/11/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1168	1168	65/99	DABRI	STATE VS LALU SINGH	30/04/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1169	1169	389/99	MEHRAULI	STATE VS BITOLA DEVI ETC	13/09/2001	CONVICTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1170	1170	78/98	LODHI COLONY	STATE VS ANIL KUMAR	11/09/2001 & 13/09/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1171	1171	906/98	DABRI	STATE VS VIPIN KUMAR ETC	15/09/2001 & 19/09/2001	CONVICTED
IN THE COURT OF SH R.K CHUGH ASJ NEW DELHI						
1172	1172	408/2000	N.GARH	STATE VS SURINDER ETC	22/12/2001	ACQUITTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1173	1173	586/99	N.F.COLONY	STATE VS GOBHI LAL	24 & 25/08/2001	CONVICTED

IN THE COURT OF SH B.S MATHUR SPL COURTS ND						
1174	1174	404/92	LODHI COLONY	STATE VS RAJPAL ETC	17/03/2001	CONVICTED
IN TEH COURT OF MS R.KIRAN NATH ASJ NEW DELHI						
1175	1175	SC NO 39/98		DRI VS ANGREZ SINGH GILL	01/12/01	CONVICTED
1176	1176	SC NO 118/97	NDPS	DRI VS GURMINDER SINGH	29/01/2001	CONVICTED
1177	1177	SC NO 22/98	CBI	CBI VS MOHD YUNIS	28/04/2001	CONVICTED
IN TEH COURT OF SH RAJESH KUMAR ASJ NEW DELHI						
1178	1178	71/99	NARAINA	STATE VS AARTI ETC	01/11/01	CONVICTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1179	1179	733/98	O.I.AREA	STATE VS TARA CHAND	17/01/01 & 22/01/2001	CONVICTED
IN THE COURT OF SH RAJESH KUMAR ASJ ND						
1180	1180	781/98	M.MARG	STATE VS UTTAM KUMAR	29/3/2001	CONVICTED
1181	1181	336/97	A.NAGAR	STATE VS JAI PRAKASH	30/04/2001	CONVICTED
IN THE COURT OF MS R.KIRAN NATH ASJ NEW DELHI						
1182	1182	NDPS ACT		CUTOM VS DANIA VUNELLO	31/08/2001	CONVICTED
1183	1183	115/99	H.N.DIN	STATE VS CHANDU SHOKEEN	29/09/2001	CONVICTED
IN THE COURT OF SH RAJESH KUMAR ASJ NEW DELHI						
1184	1184	3707/98	GREATER KAILASH	STATE VS BHOGI CHUDHARY	10 & 9/07/2001	CONVICTED
1185	1185	1026/97	M.NAGAR	STATE VS RAJA RAM	30/08/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1186	1186	1122/98	S.N PURI	STATE VS SANT RAM	11 & 15/10/2001	CONVICTED
1187	1187	157/99	INDER PURI	STATE VS PRITHVI PAL	19 & 20/04/201	CONVICTED
1188	1188	328/99	DEFENCE COLONY	STATE VS ASHOK KUMAR	11 & 12/04/2001	CONVICTED
IN THE COURT OF SH H.S SHARMA ASJ NEW DELHI						
1189	1189	03/01/99	H.N.DIN	STATE VS BAHAUDDIN RAMAINI	27/03/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1190	1190	848/98	M.NAGAR	STATE VS ARVIND ETC	24 & 28/07/2001	P.O/CONVICTED
IN THE COURT OF MS MANJU GOEL ASJ ND						
1191	1191	486/2000	O.I.AREA	STAT VS CHATTAR PAL SINGH	24 & 29/01/2001	CONVICTED
IN THE COURT OF SH BABU LAL ASJ ND						
1192	1192	547/97	KALKAJI	STATE VS MANOJ KUMAR @ INKI ETC	24/01/2001	CONVICTED
1193	1193	89/94	DABRI	STATE VS SURENDER SHAH ETC	20/02/2001	CONVICTED
1194	1194	03/01/00	L.NAGER	STATE VS ASIF MUSTAKIN ANSARI	16/04/2001	ACQUITTED
IN THE COURT OF SH H.S SHARAMA ASJ NEW DELHI						
1195	1195	205/97	MALVIYA NAGAR	STATE VS SANJAY DIED ETC JAI KISHAN MURTI , KARAM VEER , REKHA	29/11/2001	CONVICTED
1196	1196	3393	DISPOSEF REGISTER OF SH NK GOEL @ SHRI H.S SHARMA ASJ		1996 TO 2001	
IN THE COURT OF SH BABU LAL ASJ ND						
1197	1197	677/200	O.I.AREA	STATE VS CHAND GUPTA ETC	13/12/2001	CONVICTED
IN THE COURT OF SH S.N DHINGARA ASJ ND						
1198	1198	132/98	HAUZ KAHS	STATE VS BDASU @DAS	6 & 12/10/2001	CONVICTED
1199	1199	37/98	BADARPUR	STATE VS PALVINDER SINGH	24 & 25/05/2001	CONVICTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1200	1200	147/97	S.N PURI	STATE VS VASEER AHMED ETC	22/12/2001	CONVICTED
1201	1201	303/98	BADARPUR	STATE VS RAJIV ETC	22/08/2001	CONVICTED
1202	1202	340/92	VASANT KUN	STATE VS SHYAMWATI ETC	21 & 22/09/20	CONVICTED
1203	1203	426/99	M.MARG	STATE VS RUPAN MISHRA	07/08/01	CONVICTED
IN THE COURT OF V.K JAIN ASJ (SOUTH) , PHC NEW DELHI						
1204	1204	808/98	O.I.AREA	STATE VS NARAIN SINGH	02/02/01	CONVICTED
1205	1205	371/98	AMBEDKER NAGAR	STATE VS KAMAL KISHORE ETC	01/02/01	CONVICTED
1206	1206	371/95	CON.PLACE	STATE VS MIRTANJAU TIWARI	09 & 03 2001	CONVICTED
IN THE COURT OF SH BABU LAL ASJ						
1207	1207	14/2008	S.N PURI	STATE VS SANJAY	01/08/01	CONVICTED

1208	1208	428/97	N.GARH	STATE VS BHAGWAN DASS	28/03/2001	CONVICTED
1209	1209	130/94	O.I.AREA	STATE VS NETRAPAL ETC	04/04/01	CONVICTED
1210	1210	593/97	N.GARH	STATE VS SATYA PRAKASH	03/08/01	CONVICTED
1211	1211	253/98	M.NAGAR	STATE VS DEEPAK KAUL	09/11/01	CONVICTED
1212	1212	139/2000	N.GARH	STATE VS SHAYM LAL ETC	20/10/2001	CONVICTED
1213	1213	75/98	D.COLONY	STATE VS NAVEEN PRADEEP	10/04/01	CONVICTED
1214	1214	778/97	O.I.AREA	STATE VS MOHD IRSHAD ETC	18/01/2001	CONVICTED
1215	1215	192/97	I.GI. AIRPORT	STATE VS SURJEET SINGH	14/09/2001	CONVICTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1216	1216	507/91	R.K.PURAM	STATE VS FTEH SINGH ETC	19/09/2001	CONVICTED
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
1217	1217	287/89	CON.PLACE	STATE VS GAURAV BHARGAWA	2 & 10/05/2001	CONVICTED
IN THE COURT OF SH RAJESH KUMAR ASJ ND						
1218	1218	37/2000	KAPASHERA	STATE VS GANGA SARAN	16&26/05/2001	CONVICTED
IN THE COURT OF DINESH KUMAR SHARMA ASJ AND SH S.N DHINGRA ASJ						
1219	1219	271/99	INDER PURI	STATE VS MADAN @ VINAY	27 & 29/08/2001	CONVICTED
IN THE COURT OF MS MAMTA SEHGAL ASJ ND						
1220	1220	SC NO 199/96	TILAK MARG	STATE ARUN KUMAR ETC	11/07/01	CONVICTED
IN THE COURT OF SH BABU LAL ASJ ND						
1221	1221	110/97	J.P.KALYAN	STATE VS RAVINDER @ KALA ETC	11/01/01	ACQUITTED
1222	1222	203/97	H.N.DIN	STATE VS RAM BAHADUR ETC	24/02/2001	CONVICTED
1223	1223	556/97	S.N.PURI	STATE VS SUBHASH ETC	27/02/2001	ACQUITTED
1224	1224	47/98	AMB. NAGAR	STATE VS RAJ KUMAR ETC	05/02/01	ACQUITTED
1225	1225	210/77	M.MARG	STATE VS ARVIND KR	19/04/2001	ACQUITTED
1226	1226	211/97	O.I.AREA	STATE VS GEETA ETC	15/02/2001	ACQUITTED
IN THE COURT OF SH J.R. ARYAN ASJ ND						
1227	1227	486/87	DELHI CANT	STATE VS K.P SINGH SUMAN LAL	09/05/01	CONVICTED
IN THE COURT OF SH S.C MITTAL THEN LD ASJ						
1228	1228	111/96	AMBEDKER NAGAR	STATE VS SWARN SINGH	07/08/2001 & 03/09/2001	CONVICTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1229	1229	67/98	INDER PURI	STATE S MOHD RAZZAK	10/09/01	CONVICTED
IN THE COURT OF SH DINESH KR SHARMA						
1230	1230	346/98	AMB. NAGAR	STATE VS SATBIR	30/10/2001	RECONSTRUCTED
1231	1231	408/97	NAJAFGARH	STATE VS HAWA SINGH	21/07/2001	RECONSTRUCTED
IN THE COURT OF SH V.K JAIN ASJ NEW DELHI						
1232	1232	330/96	CHANKYAPURI	STATE S JITENDER ETC	04/06/01	CONVICTED
IN THE COURT OF SH R.K GABA ASJ NEW DELHI						
1233	1233	07/01/93	PALAM AIRPORT	STATE VS HARI SINGH	06/08/01	CONVICTED
IN THE COURT OF SH M.K NAGPAL ASJ						
1234	1234	347/99	O.I.AREA	STATE VS SHAMSHAD RANA JAIN	29/08/2001	CONVICTED
1235	1235	519/99	MALVIYA NAGAR	STATE VS RAKESH ETC	7 & 19/11/2001	CONVICTED
IN THE COURT OF SH BABU LAL ASJ ND						
1236	1236	117/2000	CHANKYAPURI	STATE VS HUKUM SINNGH	19/05/2001	CONVICTED
1237	1237	906/97	KALKAJI	STATE VS MUKESH ETC	12/09/01	SUPPLEMENTARY CHALLAN CONVICTED
IN THE COURT OF SH R.K GAUBA LD ASJ						
1238	1238	341/92	MEHRAULI	STATE VS ASHOK KR @ PINTUCK	05/07/01	CONVICTED
IN THE COURT OF SH SH BABU LAL ASJ						
1239	1239	90/97	INDER PURI	STATE VS NATHI DEVI	19/05/2001	CONVICTED
1240	1240	427/97	KALKAJI	STATE VS MANOJ KR AND ORS	20/10/2001	CONVICTED
1241	1241	275/97	MALVIYA NAGAR	STATE VS KHALID AND ORS	13/07/2001	CONVICTED
1242	1242	194/97	DABRI	STATE VS RAVINDER ETC	26/02/2001	CONVICTED
1243	1243	256/97	NAJAFGARH	STATE VS SUESH KR ETC	11/05/01	CONVICTED
IN THE COURT OF YOGESH KHANNA ASJ /PHC						
1244	1244	43/95	VASANT VIHAR	STATE VS SWAPAN KUMAR MANDAL	27/02/2001	CONVICTED
1245	1245	130/99	DWARKA	STATE VS PAWAN JAISWAL	30/10/2001	CONVICTED
1246	1246	846/97	MALVIYA NAGAR	STATE VS MUKHTIAR	08/05/01	ACQUITTED
1247	1247	155/92	AMBEDKER NAGAR	STATE VS BABU LAL	19/03/2001	CONVICTED
1248	1248	361/97	AMB. NAGAR	STATE VS PARSU RAM PANDEY ETC		CONVICTED
1249	1249	47/2001	DABRI	STATE VS MUNNU SAXENA		CONVICTED

I have made 1249 Entries.

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In the Court of Sh. Rajesh Kumar, ASI/ND

No.	Goshwara No.	FIR No.	PS	Titled	D.O.D.	Decided As
01	01	91/97	A. Nagar	State Vs. Anish	31.01.02	Acquitted
02	02	885/99	Dabri	State Vs. Rajinder @ Raju	07.02.02	Acquitted
03	03	218/2000	Inderpuri	State Vs. Mohender	08.02.02	Discharged
04	04	578/99	M. Nagar	State Vs. Chander Shekhar	13.02.02	Convicted
05	05	138/97	Kalkaji	State Vs. Om Prakash	13.02.02	Withdrawn
06	06	119/99	V. Vihar	State Vs. P. S. Manocha	21.02.02	Convicted
07	07	420/99	S. N. Puri	State Vs. Budh Ram Saini	22.02.02	Acquitted
08	08	91/2000	Sangam Vihar	State Vs. Ram Chander	27.02.02	Convicted
09	09	1198/98	Defence Colony	State Vs. Vinod Etc.	27.02.02	Convicted

In the Court of Smt. Mamta Sehgal, ASI/ND

10	41	323/2000	R. M. Pur	State Vs. Arvind Kr. Verma	01.01.02	Acquitted
11	42	1024/98	Amb. Nagar	State Vs. Lakhmiri Etc.	03.01.02 16.01.02	Convicted
12	43	163/94	O. I. Area	State Vs. Narender Etc.	16.01.02	Acquitted
13	44	200/01	Kalkaji	State Vs. Bani Parwal	15.01.02 16.01.02	Convicted
14	45	224/89	Chanakya Puri	State Vs. Devi Ram	03.08.01 31.01.02	Convicted
15	46	227/2000	N. F. Colony	State Vs. Md. Arif Etc.	31.01.02	Acquitted
16	47	108/01	Dabri	State Vs. Yash Kumar	31.01.02	Acquitted
17	48	206/87	Chanakya Puri	State Vs. Narender Kapoor	31.01.02	Acquitted
18	49	178/89	Vasant Kunj	State Vs. Deva Ram	31.08.01 31.01.02	Convicted
19	50	244/95	Chanakya Puri	State Vs. Mohan Anr.	31.01.02	Acquitted
20	51	619/92	Badarpur	State Vs. Jeewan Deep Etc.	23.01.02 02.02.02	Convicted
21	52	702/2000	Mehrauli	State Vs. Dhanpat Singh	02.02.02	Acquitted
22	53	248/93	Greater Kailash	State Vs. Rajender Kr. Etc.	07.02.02	Acquitted
23	54	245/93	Greater Kailash	State Vs. Mahender Etc.	30.01.02 07.02.02	Convicted
24	55	246/93	Greater Kailash	State Vs. Jagdeesh	07.02.02	Acquitted
25	56	247/93	Greater Kailash	State Vs. Mahender Singh	07.02.02	Acquitted
26	57	683/98	Kalkaji	State Vs. Harmeet Singh @ Nikhil	07.02.02	Acquitted
27	58	270/2000	Inderpuri	State Vs. Nagraj Etc.	15.02.02	Acquitted
28	59	269/01	Inderpuri	State Vs. Hupare	15.02.02	Acquitted
29	60	305/2000	Kalkaji	State Vs. Harpali	16.02.02	Acquitted
30	61	984/2000	H. Khas	State Vs. Dharampal Etc.	18.02.02	Acquitted
31	62	254/99	Amb. Nagar	State Vs. Javed Ansari	19.02.02	Acquitted

32	63	438/95	Mehrauli	State Vs. Uma Shankar	16.02.02	Convicted
33	64	290/01	Dabri	State Vs. Abudal Rashool	28.02.02	Acquitted
In the Court of Sh. P. K. Bhasin, ASJ/ND						
34	72	3/98	Defence Colony	State Vs. Janak Raj	18.01.02	Acquitted
35	73	149/99	Amb. Nagar	State Vs. Ram Phool	07.02.02 11.02.02	Acquitted
36	74	135/99	J. P. Kalan	State Vs. Narain	13.02.02	Acquitted
37	75	578/97	Delhi Cantt.	State Vs. Gajender	19.02.02	Acquitted
38	76	147/95	O. I. Area	State Vs. Nihal Chand	22.02.02	Acquitted
39	77	99/97	H. N. Din	State Vs. Braham Singh	22.02.02	Acquitted
40	78	317/2000	Dabri	State Vs. Sanjeev Kumar	25.02.02	Acquitted
41	79	7/91	Delhi Cantt.	State Vs. Surinder Singh	27.02.02	Acquitted
42	80	115/96	H. Khas	State Vs. Ajay	27.02.02	Acquitted
In the Court of Sh. R. L. Chugh, ASJ/ND						
43	81	31/95	Kalkaji	State Vs. Surender	04.01.02	Discharged
44	82	181/99	Lajpat Nagar	State Vs. Alla Rakha	08.01.02	Acquitted
45	83	353/2000	Najafgarh	State Vs. Rajpal	08.01.02	Acquitted
46	84	161/99	S. N. Puri	State Vs. Ashok Kumar, Rakesh Kumar, Geeta Sharma	06.02.02	Convicted
47	85	188/2000	Kapasheda	State Vs. Karamvir	08.02.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
48	86	44/99	T. Road	State Vs. Ram Rattan	04.01.02	Acquitted
49	87	534/2000	O. I. Area	State Vs. Bhim Singh	11.01.02	Acquitted
50	88	344/01	H. Khas	State Vs. Somit Bera	25.01.02	Acquitted
51	89	1035/98	Amb. Nagar	State Vs. Anil Kumar, Manoj Kumar, Raj Kumar	01.02.02	A-1 & 2 Undergone A-3 Acquitted
52	90	259/98	N. Garh	State Vs. Ram Dhiraj	04.02.02	Acquitted
53	91	674/2000	Kalkaji	State Vs. Sanjay Khan	08.02.02	Acquitted
54	92	332/99	Defence Colony	State Vs. Matree	11.02.02	Acquitted
55	93	10/01	Sangam Vihar	State Vs. Vinod	12.02.02	Acquitted
56	94	278/2000	Dwarka	State Vs. Raj Kumar, Babu Lal, Sushila Devi	12.02.02	Remanded back to ACMM
57	95	789/2000	Kalkaji	State Vs. Mehboob	18.02.02	Acquitted
58	96	121/01	J. P. Kalan	State Vs. Vinod	19.02.02	Acquitted
59	97	6/98	Sarita Vihar	State Vs. Rajesh	25.02.02	Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
60	128	163/01	Tuglaq Road	State Vs. Mohd. Abdul Khan	11.01.02	Acquitted

61	129	1390/97	S. N. Puri	State Vs. Harshwardhan Etc.	10.01.02	Acquitted
62	130	495/99	Sangam Vihar	State Vs. Fateh Singh	17.01.02	Acquitted
63	131	552/99	N. F. Colony	State Vs. Dilshad	22.01.02	Acquitted
64	132	163/98	Badarpur	State Vs. Lala Ram	23.01.02	Acquitted
65	133	115/2000	K. M. Pur	State Vs. Joginder Singh	24.01.02	Convicted
66	134	33/98	Mehrauli	State Vs. Anil Kumar Etc.	28.01.02	Acquitted
67	135	154/97	Greater Kailash	State Vs. Rajinder Kaur	28.01.02	Acquitted
68	136	243/01	Vasant Kunj	State Vs. Ram Rattan	01.02.02	Acquitted
69	137	362/01	Kalkaji	State Vs. Ajay	06.02.02	Undergone
70	138	156/99	S. N. Puri	State Vs. Lal Singh Etc.	12.02.02	Acquitted
71	139	147/98	Amb. Nagar	State Vs. Bhika Ram Etc.	13.02.02	Acquitted
72	140	63/2000	Kalkaji	State Vs. Chander Bharmde	13.02.02	Acquitted
73	141	464/97	Sarojini Nagar	State Vs. Takror @ Bare Singh	19.02.02	P.O.
74	142	308/2000	K. M. Pur	State Vs. Parmod Singh Etc.	19.02.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
75	143	450/99	R. K. Puram	State Vs. Yoginder Singh Etc.	14.01.02	Acquitted
76	144	695/2000	Defence Colony	State Vs. Om Prakash	15.01.02	Acquitted
77	145	10/95	A. Nagar	State Vs. Maha Singh	23.01.02	Acquitted
78	146	60/01	T. Road	State Vs. Satra Ram	25.01.02	Acquitted
79	147	82/2000	Vasant Kunj	State Vs. Rambir @ Pappu	28.01.02	Convicted
80	148	400/99	Sangam Vihar	State Vs. Naresh @ Pinki	30.01.02	Acquitted
81	149	488/92	S. N. Puri	State Vs. Rajesh Etc.	13.02.02	Acquitted
82	150	811/97	R. K. Puram	State Vs. Rajeev Chandok	18.02.02	Convicted
83	151	168/99	D. Colony	State Vs. Ajay @ Boby Etc.	25.02.02	Acquitted
In the Court of Sh. R. Kiran Nath, ASJ/ND						
84	152	496/2000	O. I. Area	State Vs. Pradeep Kumar	10.01.02	Convicted
85	153	364/2000	Kalkaji	State Vs. Kalyan	17.01.02	Convicted
86	154	115/2000	H. N. R. Station	State Vs. Parvati	24.01.02	Convicted
87	155	385/99	IGI Airport	State Vs. Midzich Mirababu	22.02.02	P.O.
88	156	588/99	N. Garh	State Vs. Santosh	26.02.02	Acquitted
89	157	324/2000	Kalkaji	State Vs. Dalip Kumar Etc.	27.02.02	Acquitted
90	158	248/99	Dwarka	State Vs. Jarnal Singh	26.02.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
91	159	151/98	Jafarpur Kalan	State Vs. Anil Etc.	10.01.02	Acquitted
92	160	623/2000	Defence Colony	State Vs. Ram Pratap Singh Etc.	11.01.02	Acquitted
93	161	326/98	Naraina	State Vs. Vinod Kumar	11.01.02	Acquitted
94	162	776/98	Mehrauli	State Vs. Anil @ Pappu	25.01.02	Acquitted
95	163	72/01	Vasant Kunj	State Vs. Sandeep Etc.	16.01.02	Acquitted

96	164	35/99	S. N. Pur	State Vs. Ved Prakash	15.01.02 22.01.02	Convicted
97	165	301/98	Mehrauli	State Vs. Surender Etc.	30.01.02	Discharged
98	166	788/92	Badarpur	State Vs. Firoz Khan Etc.	30.01.02	Acquitted
99	183	630/2000	Najafgarh	State Vs. Bhupinder @ Bhoop Singh	31.01.02	Acquitted

In the Court of Sh. I. S. Mehta, ASJ/ND

100	228	197/2000	Dwarka	State Vs. Sunil Kumar	02.01.02	Acquitted
101	229	485/94	IGI Airport	State Vs. Anil Kumar Rawal Etc.	02.01.02	Acquitted
102	230	175/97	Badarpur	State Vs. Ashish Kumar	03.01.02	Acquitted
103	231	191/91	Defence Colony	State Vs. Anil Kumar	03.01.02	Acquitted
104	232	40/93	Chanakya Puri	State Vs. Anil Kumar Etc.	03.01.02	Acquitted
105	233	351/90	Tilak Marg	State Vs. Rajesh	04.01.02	Acquitted
106	234	420/2020	N. Garh	State Vs. Jainil	22.01.02	Acquitted
107	235	133/01	Sangam Vihar	State Vs. Rajender @ Pappu	30.01.02	Acquitted
108	236	663/96	Amb. Nagar	State Vs. Bindeshwari Mandal	07.02.02	Acquitted
109	237	35/99	Amb. Nagar	State Vs. Mohd. Riyaz	08.02.02	Acquitted
110	238	26/97	Amb. Nagar	State Vs. Vinod Kumar	11.02.02	Acquitted
111	239	221/01	Vasant Kunj	State Vs. Ravi Singh Etc.	14.02.02	Acquitted
112	240	582/95	S. N. Puri	State Vs. Wakil Ahmed	18.02.02	Acquitted
113	241	129/01	Amb. Nagar	State Vs. Jahil Ahmed	19.02.02	Acquitted
114	242	334/99	Mehrauli	State Vs. Ajab Singh Etc.	21.02.02	Acquitted
115	243	193/2000	--	State Vs. Subhash and Mahender Kumar	27.02.02	Convicted and released on bail.

In the Court of Sh. R. Kiran Nath, ASJ/ND

116	250	488/2000	Kalkaji	State Vs. Shyam Pal	14.01.02	Acquitted
117	251	292/2000	H. Nizamuddin	State Vs. Raj Kumar	17.01.02	Convicted
118	252	SC 46/99	N. D. District	Customs Vs. K. Ringlal	23.01.02	P.O.
119	253	68/96	O. I. Area	State Vs. Vijay Mandal Etc.	30.01.02	Acquitted
120	254	23/01	H. Nizamuddin	State Vs. Virender Kumar Etc.	31.01.02	Convicted
121	235	SC 418/97	CBI	State Vs. Kiran Kumar Etc.	11.02.02	Convicted
122	256	71/53	S. N. Puri	State Vs. Rishipal Etc.	15.02.02	Acquitted
123	257	70/93	S. N. Puri	State Vs. Daya Chand	15.02.02	Acquitted
124	258	496/96	N. Garh	State Vs. Tan Singh Etc.	22.02.02	Acquitted
125	259	SC 30/78	NCB	NCB Vs. Darshan Kumar Etc.	26.02.02	Acquitted

In the Court of Sh. H. S. Sharma, ASJ/ND

126	348	897/97	S. N. Puri	State Vs. Bashir Etc.	23.01.02	Acquitted
127	349	783/92	Badarpur	State Vs. Bharat Singh	08.02.02	Acquitted
128	350	914/97	R. K. Puram	State Vs. Rishi Pal @ Sonu	15.02.02	Remanded

						Back
In the Court of Sh. V. K. Jain, ASJ/ND						
129	351	499/2000	H. Nizamuddin	State Vs. Kishan Etc.	02.01.02	A-1 Convicted A-2 Acquitted
130	352	564/2000	Vasant Kunj	State Vs. Subhash	17.01.02	Acquitted
131	353	255/99	Naraina	State Vs. Mohan Etc.	25.01.02	Convicted
132	354	376/97	Naraina	State Vs. Satya Parkash	07.02.02	Acquitted
In the Court of Sh. Babu Lal, ASJ/ND						
133	355	434/99	Sangam Vihar	State Vs. Badle	08.01.02	Convicted
134	356	1084/2000	Malaviya Nagar	State Vs. Paras	09.01.02	Acquitted
135	357	201/2000	Dwarka	State Vs. Panchaan Singh	09.01.02	Acquitted
136	357	28/2000	C. Colony	State Vs. Surjeet Singh	10.01.02	Acquitted
137	358	362/99	N. F. Colony	State Vs. Surender Etc.	10.01.02	Acquitted
138	359	248/01	N. F. Colony	State Vs. Zafar Khan Etc.	11.01.02	Acquitted
139	360	132/01	P. Street	State Vs. Nand Bahadur	14.01.02	Acquitted
140	361	592/97	R. K. Puram	State Vs. Khaleed Kumar	16.01.02	Acquitted
In the Court of Sh. H. S. Sharma, ASJ/ND						
141	396	623/01	H. Khas	State Vs. Mukesh Singh	01.02.02	Remanded Back
In the Court of Sh. Yogesh Khanna, ASJ/ND						
142	408	209/2000	Maya Puri	State Vs. Dildar @ Bhura	07.01.02	Acquitted
143	409	150/96	Mehrauli	State Vs. Athar Afzal	08.01.02	Acquitted
144	410	661/2000	Kalkaji	State Vs. Vijay Kumar @ Raju	19.01.02	Convicted
145	411	661/2000	Dabri	State Vs. Jasbir Singh	22.01.02	Acquitted
146	412	220/99	Badarpur	State Vs. Raju @ Lala	31.01.02	Convicted
147	413	192/2000	Delhi Cantt.	State Vs. Manoj Kumar Etc.	31.01.02	Convicted
148	414	310/2000	Mehrauli	State Vs. Padam Singh	31.01.02	Convicted
149	415	5/2000	C. Place	State Vs. Sandre Kaly	16.02.02	Convicted
150	417	493/2000	Dabri	State Vs. Jai Prakash Etc.	16.02.02	Acquitted
151	418	310/96	Mehrauli	State Vs. Sandeep @ Shally Etc.	28.02.02	Acquitted
152	419	224/2000	Sangam Vihar	State Vs. Kamal Singh	21.02.02	Acquitted
153	420	141/96	Kapashera	State Vs. Raj Kumar Etc.	21.02.02	Convicted
In the Court of Sh. V. K. Jain, ASJ/ND						
154	426	431/97	Dabri	State Vs. Pushp Raj Datte	14.01.02	Acquitted
155	427	204/98	N. Garh	State Vs. Bhagwan Singh	15.01.02	Convicted
156	428	857/93	C. Place	State Vs. Raj Kalide	16.01.03	Convicted
157	429	404/97	L. Colony	State Vs. Raj Kumar Etc.	18.01.02	Acquitted
158	430	562/97	Dabri	State Vs. Pooja Etc.	29.01.02	Discharged

159	431	300/2000	N. Place	State Vs. Jubrail	02.02.02	Acquitted
160	432	371/99	Vasant Vihar	State Vs. Satyender Singh	04.02.02	Convicted
161	433	776/96	S. N. Puri	State Vs. Anwar Ali Etc.	05.02.02 06.02.02	A-1 Acquitted A-2 Convicted
162	434	71/97	N. Garh	State Vs. Rambir Singh	12.02.02	Acquitted
163	435	126/99	C. Colony	State Vs. Mehmood Ali	13.02.02	Acquitted
164	436	609/99	C. Place	State Vs. Bablu	13.02.02	Acquitted
165	437	231/90	L. Colony	State Vs. Ravinder	15.02.02	Acquitted
166	438	189/96	IGI Airport	State Vs. M. Nizamuddin	21.02.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
167	449	422/97	Najafgarh	State Vs. Dharamvir	10.01.02	Acquitted
168	450	345/01	Najafgarh	State Vs. Suresh @ Sukh Etc.	12.02.02	Acquitted
169	451	313/2000	Mehrauli	State Vs. Swarangjeet Jaswal Etc.	21.02.02	Acquitted
170	452	911/2000	Dabri	State Vs. Rajender Etc.	22.02.02	Acquitted
In the Court of Sh. H. S. Sharma, ASJ/ND						
171	469	465/93	H. Nizamuddin	State Vs. Vijay Kumar	03.01.02	Acquitted
172	470	575/98	Dabri	State Vs. Rabasame Etc.	04.01.02	Convicted
173	471	348/99	O. I. Area	State Vs. Raju Etc.	10.01.02	Acquitted
174	472	31/97	N. Garh	State Vs. Rakesh Kumar	16.01.02	Acquitted
175	473	881/98	Lajpat Nagar	State Vs. Shankar Etc.	17.01.02	Convicted
176	474	328/92	H. Khas	State Vs. Heja Begum Etc.	02.02.02	Acquitted
177	475	572/97	C. Place	State Vs. Surinder Kumar	04.02.02	Acquitted
178	476	837/96	S. N. Puri	State Vs. Inder Singh Etc.	04.02.02	Acquitted
179	477	485/94	A. Nagar	State Vs. Ramesh Chand	04.02.02	Acquitted
180	478	328/96	Mehrauli	State Vs. Rap Pandi	07.02.02	Acquitted
181	479	1/01	N. Garh	State Vs. Balbir	12.02.02	Acquitted
182	480	160/93	M. Nagar	State Vs. Rajinder Kumar	20.02.02	Acquitted
183	481	103/01	S. N. Puri	State Vs. Ashok Etc.	28.02.02	Acquitted
In the Court of Sh. V. K. Jain, ASJ/ND						
184	512	155/2000	Maya Puri	State Vs. Inderjeet Etc.	03.01.02	Acquitted
185	513	69/99	S. N. Puri	State Vs. Ashok Kumar Etc.	04.01.02	Acquitted
186	514	559/97	Naraina	State Vs. Mohd. Chaddi	26.02.02	Convicted
In the Court of Ms. Ina Malhotra, ASJ/ND						
187	515	6/98	Kapashera	State Vs. Ashok Kumar & Ors.	08.01.02	Acquitted
188	516	429/2000	Dabri	State Vs. Surender Kumar	11.01.02	Acquitted
189	517	261/2000	N. Garh	State Vs. Anil Kumar	19.01.02	Acquitted
190	518	255/01	Sangam Vihar	State Vs. Kishan Kumar	25.01.02	Acquitted

191	519	666/98	Najafgarh	State Vs. Santosh	30.01.02	Acquitted
192	520	127/2000	Sangam Vihar	State Vs. Umar Khan	31.01.02	Convicted
In the Court of Sh. Babu Lal, ASJ/ND						
193	521	107/2000	L. Nagar	State Vs. Yogesh Sharma	17.01.02	Discharged
194	522	135/01	Dabri	State Vs. Vinod Kumar	19.02.02	Acquitted
195	523	281/93	Mehrauli	State Vs. Mohd. Shamsheeruddin	04.02.02	Convicted
196	524	245/01	C. R. Park	State Vs. Shiv Kumar	05.02.02	Acquitted
197	525	79/01	Sangam Vihar	State Vs. Mohd. Arinek	08.02.02	Acquitted
198	526	433/98	M. Nagar	State Vs. Ved Prakash	18.02.02	Acquitted
In the Court of Ms. Mamta Sehgal, ASJ/ND						
199	527	308/01	Kalkaji	State Vs. Govind Prashad	04.03.02	Acquitted
200	528	124/2000	J. P. Kalan	State Vs. Yogender Etc.	16.03.02	Acquitted
201	529	672/2000	Mehrauli	State Vs. Pyare Lal	13.02.02 14.02.02	Convicted
202	530	123/01	J. P. Kalan	State Vs. Ravinder Kumar @ Kale	16.03.02	Acquitted
203	531	423/89	T. Marg	State Vs. Bharat Kumar Nagpal	16.03.02	Acquitted
204	532	228/93	Malaviya Nagar	State Vs. Balam Singh Etc.	19.02.02 19.03.02	Convicted
205	533	701/99	Dabri	State Vs. Jayanti Prashad	20.03.02 22.03.02	Convicted
206	540	241/99	O. I. Area	State Vs. Satish Sharma Etc.	19.03.02 26.03.02	Convicted
In the Court of Sh. P. K. Bhasin, ASJ/ND						
207	703	30/97	Dabri	State Vs. Ramjeet Anand	04.03.02	Acquitted
208	704	692/99	Mehrauli	State Vs. Raj Kumar	11.03.02	Acquitted
209	705	121/93	A. Nagar	State Vs. Jai Kishan	21.03.02	Acquitted
210	706	308/2000	Sarita Vihar	State Vs. Sanjay @ Vipin	26.03.02	Acquitted
211	707	571/98	Dabri	State Vs. Dalbir Singh	10.04.02	Convicted
212	708	203/97	Mehrauli	State Vs. Charan Singh	17.04.02	Acquitted
213	709	508/99	A. Nagar	State Vs. Rameshwar Dayal	18.04.02	Acquitted
214	710	601/97	N. Garh	State Vs. Chaman Lal Etc.	19.04.02	Acquitted
In the Court of Sh. R. L. Chugh, ASJ/ND						
215	711	212/99	Sarita Vihar	State Vs. Vimal Vivek Mehta Etc.	23.03.02	Proceedings quashed by Hon'ble High Court
216	712	258/2000	Mandir Marg	State Vs. Smt. Bimk Etc.	30.03.02	Acquitted
217	713	422/2000	Mandir Marg	State Vs. Tajveer Singh	24.04.02	Convicted
218	714	227/94	Janakpuri	State Vs. Ved Parkash	29.04.02	Acquitted
219	715	227/94	Janakpuri	State Vs. Rakesh Aggarwal	29.04.02	Acquitted

220	716	88/2000	Dwarka	State Vs. Ram Avtar @ Ramu	30.04.02	Acquitted
In the Court of Sh. Yogesh Khanna, ASJ/ND						
221	860	622/97	O. I. Area	State Vs. Yash Pal Etc.	23.03.02	Acquitted
222	861	119/2000	Tuglaq Road	State Vs. Gosai Ram	25.03.03 03.03.03	Convicted
223	862	823/2000	Dabri	State Vs. Sajuddin	05.04.02	Acquitted
224	863	71/99	Mahipalpur	State Vs. Surinder Etc.	05.04.02	Acquitted
225	864	242/2000	Amb. Nagar	State Vs. Kailasho Devi	18.04.02	Acquitted
226	865	23/07	Mahipalpur	State Vs. Rishi Pal	20.04.02	Acquitted
227	866	669/97	Ambedkar Nagar	State Vs. Dharmender Etc.	23.04.02	Acquitted
228	867	605/2000	Tilak Marg	State Vs. Sareen	24.04.02	Acquitted
229	868	521/2000	Defence Colony	State Vs. Deva Nandlal	24.04.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
230	870	383/90	Pt. Street	State Vs. Amarjeet Singh Chawla	26.02.02	Acquitted
231	871	62/91	Pt. Street	State Vs. Rajinder Singh Mehta	26.02.02	Acquitted
232	872	102/2000	Kapashera	State Vs. Ram Kishan Etc.	18.03.02	Discharged
233	873	451/01	O. I. Area	State Vs. Mithlesh Kumar Etc.	04.04.02	Discharged
234	874	169/01	Najafgarh	State Vs. Ash Mohd.	22.04.02	Acquitted
In the Court of Sh. H. S. Sharma, ASJ/ND						
235	889	408/02	Mehrauli	State Vs. Shashi	02.03.02	Acquitted
236	890	61/01	J. P. Kalan	State Vs. Balkishan	08.03.02	Acquitted
237	891	743/96	Badarpur	State Vs. Rakesh Singh	11.03.02	Acquitted
238	892	240/98	Amb. Nagar	State Vs. Sanjay Maurya Stephan	09.04.02	Acquitted
239	893	30/99	O. I. Area	State Vs. Vijay Kumar	22.04.02	Acquitted
240	940	368/2000	V. Vihar	State Vs. Suresh Kumar	08.02.02	Acquitted
241	941	48/97	V. Vihar	State Vs. Shri Niwas	05.03.02	Acquitted
242	942	62/01	J. P. Kalan	State Vs. Gopal Sharma	08.03.02	Acquitted
243	943	351/92	Delhi Cantt.	State Vs. Madan Lal Etc.	13.03.02	Remanded Back
244	944	91/99	M. Marg	State Vs. Naveen Kumar	21.03.02	Acquitted
245	945	685/99	L. Nagar	State Vs. Ambike Dutt	23.03.02	P.O.
246	946	391/2000	--	State Vs. Jai Narayan Etc.	23.04.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
247	947	51/92	IGI Airport	State Vs. Oken Singh	24.01.02	Convicted
248	948	82/91	Pt. Street	State Vs. Jagjit Singh Etc.	26.02.02	Acquitted
249	949	150/97	Madanpuri	State Vs. Parnav	04.03.02	Convicted
250	950	116/96	Najafgarh	State Vs. Devender Singh Etc.	04.03.02	Acquitted
251	951	19/93	Kalkaji	State Vs. Rajat Khanna Etc.	16.03.02	Acquitted
252	952	270/92	T. Road	State Vs. Wisdom Kammordog	21.03.02	Acquitted

284	1134	372/99	B. Pur	State Vs. Anil Kumar	22.03.02	Acquitted
285	1135	62/98	H. Nizamuddin	State Vs. Altaf Humair	03.03.02	Acquitted
286	1136	1397/97	S. N. Puri	State Vs. Ram Haraliti	17.04.02 18.04.02	Convicted
287	1137	467/97	D. Colony	State Vs. Suresh	19.04.02	Acquitted
288	1138	285/98	Delhi Cantt.	State Vs. Rajpal	29.04.02	Convicted
In the Court of Smt. Mamta Sehgal, ASJ/ND						
289	1139	619/2000	Mehrauli	State Vs. Krishan Kumar	17.04.02	Acquitted
290	1201	295/91	Lajpat Nagar	State Vs. Trilok Singh	23.04.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
291	1202	473/95	Amb. Nagar	State Vs. Mangal Singh	06.03.02	Discharged
292	1203	432/01	N. F. Colony	State Vs. Vijay Kumar	11.03.02	Acquitted
293	1229	24/2000	Amb. Nagar	State Vs. Mohd. Saud	11.04.02	Discharged
In the Court of Sh. N. K. Kaushik, ASJ/ND						
294	1230	677/99	O. I. Area	State Vs. Manoj Behari	11.03.02	Acquitted
295	1231	684/99	Vasant Kunj	State Vs. Gurcharan	13.03.02	Acquitted
296	1232	1213/01	N. Garh	State Vs. Dharamvir Etc.	13.03.02	Acquitted
297	1233	624/98	Najafgarh	State Vs. Sukhbir Etc.	13.03.02	Acquitted
298	1234	930/2000	M. Nagar	State Vs. Rajesh Aggarwal Etc.	13.03.02	Acquitted
299	1235	621/97	Sarojini Nagar	State Vs. Abdul Rashid	15.03.02	Convicted
300	1236	32/2000	Lodhi Colony	State Vs. Prakash Etc.	15.03.02	Convicted
301	1237	323/01	Mehrauli	State Vs. Joginder Etc.	19.03.02	Acquitted
302	1238	417/99	Malaviya Nagar	State Vs. Vedpal	21.03.02	Acquitted
303	1239	340/07	N. Garh	State Vs. Rajesh Kumar	03.04.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
304	1240	53/99	Naraina	State Vs. Satish Kumar	02.03.02	acquitted
305	1241	630/98	C. Place	State Vs. M. C. Thakur	11.04.02	Acquitted
306	1242	71/2000	S. Nagar	State Vs. Kuldeep	17.04.02	Acquitted
307	1243	124/99	Dabri	State Vs. Rameshchand Etc.	18.04.02	Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
308	1245	486/97	Mandir Marg	State Vs. Gyan Singh Etc.	01.04.02	Acquitted
309	1046	155/2000	K. M. Pur	State Vs. Kanika @ Narine	05.03.02	Convicted
310	1247	487/97	Mandir Marg	State Vs. Anil Gupta Etc.	01.04.02	Acquitted
311	1248	185/99	Dwarka	State Vs. Sudama Etc.	09.04.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
312	1267	558/01	Dabri	State Vs. Rohit Kant Etc.	11.03.02	Acquitted
313	1285	541/96	O. I. Area	State Vs. Vijender Etc.	28.03.02	Discharged
314	1286	243/2000	S. N. Puri	State Vs. Mickal Manege Etc.	18.04.02	Acquitted
315	1287	676/97	S. N. Puri	State Vs. Mahmood Alam	26.04.02	Acquitted

316	1288	241/99	Dabri	State Vs. Virender Singh	29.04.02	Acquitted
In the Court of Sh. R. Kiran Nath, ASJ/ND						
317	1321	103/01	H. Nizamuddin	State Vs. Nizam	22.04.02	Acquitted
318	1322	147/2000	Mehrauli	State Vs. Dalla Yadav	29.04.02	Acquitted
319	1323	SC 6/98	DRI	DRI Vs. Brain Taylor Etc.	29.04.02	Acquitted
320	1324	262/96	Naraina	State Vs. Modh. Idris	22.03.02	P.O.
321	1325	513/2000	S. N. Puri	State Vs. Deepak Dass	30.04.02	Acquitted
322	1326	125/01	Mehrauli	State Vs. Habib Khan	30.04.02	Acquitted
323	1327	372/01	IGI Airport	State Vs. Mohd. Abbas	23.03.02	Acquitted
324	1328	288/2000	Delhi Cantt.	State Vs. Jasvir Singh	19.03.02	Acquitted
325	1329	497/98	N. Garh	State Vs. Abdullah Etc.	28.03.02	Acquitted
326	1330	200/01	Dwarka	State Vs. Inder Pal Mehta	03.04.02	Acquitted
327	1331	199/01	IGI Airport	State Vs. Siluoloremzi	04.04.02	Convicted
328	1332	220/01	Dwarka	State Vs. Inder Pal Etc.	05.04.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
329	1397	111/2000	Dwarka	State Vs. Yogender Singh	15.04.02	Acquitted
330	1398	204/2000	Kapashera	State Vs. Rampal & Ors.	19.04.02	Acquitted
331	1399	530/2000	Sangam Vihar	State Vs. Mohd. Umar Etc.	18.04.02	Acquitted
In the Court of Sh. Rajesh Kumar, ASJ/ND						
332	1400	542/99	N. Garh	State Vs. Vikram @ Balla	27.04.02	Acquitted
333	1417	340/01	N. Garh	State Vs. Smt. Dharam Kaur	30.04.02	Acquitted
In the Court of Sh. Babu Lal, ASJ/ND						
334	1535	709/01	O. I. Area	State Vs. Pappu	01.03.02	Acquitted
335	1536	127/2000	H. Nizamuddin	State Vs. Prem Prakash	01.03.02	Acquitted
336	1537	605/02	Mehrauli	State Vs. Ram Avtar	05.03.02	Acquitted
337	1538	1277/98	M. Nagar	State Vs. Allimuddin	08.03.02	Convicted
338	1539	670/01	Dabri	State Vs. Hardimidhi	21.03.02	Acquitted
339	1541	20/01	M. Pur	State Vs. Sumil Kumar	23.03.02	Convicted
340	1542	402/2000	Mehrauli	State Vs. Aslam Etc.	06.04.02	Convicted
341	1584	41/01	K. Pur	State Vs. Sajjan Kumar	06.04.02	Convicted
342	1585	381/99	C. R. Park	State Vs. Satish Walia	09.04.02	Acquitted
343	1586	563/01	N. Garh	State Vs. Mohd. Retaq	11.04.02	Acquitted
344	1587	873/97	Dabri	State Vs. Mithlal Pedde	20.04.02	Convicted
345	1588	874/97	Dabri	State Vs. Raj Pal Etc.	20.04.02	Convicted
In the Court of Ms. Mamta Sehgal, ASJ/ND						
346	1589	278/01	Badarpur	State Vs. Ranjeet Etc.	17.04.02	Convicted
347	1590	416/01	C. Place	State Vs. Gorelal	13.05.02	Convicted
348	1591	321/96	Tilak Marg	State Vs. Sanjay Kumar	15.05.02	Acquitted

253	953	711/01	Malaviya Nagar	State Vs. Murari	08.04.02	Acquitted
254	954	356/97	Amb. Nagar	State Vs. Jitender	12.04.02 15.04.02	Convicted
255	955	393/01	O. I. Area	State Vs. Shrikant	16.04.01	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
256	956	99/01	Sangam Vihar	State Vs. Deepchand Etc.	16.04.02	Convicted
257	957	315/99	M. Nagar	State Vs. Sohan Pal Etc.	11.03.02	Arun, Amit- Convicted Other two- Acquitted
258	958	601/2000	N. F. Colony	State Vs. Ramesh Chand Bagga	30.03.02	Acquitted
259	959	683/99	Dabri	State Vs. Raj Kumar Tirpathi	04.03.02	Discharged
260	960	844/01	Mehrauli	State Vs. Raj Singh	15.04.02	Acquitted
261	961	122/99	Dabri	State Vs. Rambir Singh	18.04.02	Acquitted
262	962	377/97	Amb. Nagar	State Vs. Anil Etc.	20.04.02	Acquitted
263	963	695/97	O. I. Area	State Vs. Israil Etc.	23.04.02	Acquitted
In the Court of Sh. H. S. Sharma, ASJ/ND						
264	1038	247/97	A. Nagar	State Vs. Lalit	06.04.02	P.O.
265	1039	485/96	Dabri	State Vs. Nandlal Etc.	11.04.02	Convicted
In the Court of Sh. V. K. Jain, ASJ/ND						
266	1040	802/98	Badarpur	State Vs. Mohd. Iqram	01.03.02	Acquitted
267	1041	318/2000	Badarpur	State Vs. Shahzad Etc.	01.03.02	Acquitted
268	1042	1143/2000	Dabri	State Vs. Krishan @ Billoo Etc.	01.03.02	Acquitted
269	1043	670/2000	O. I. Area	State Vs. Vidya @ Kishan	27.03.02	Convicted
270	1044	67/2000	Sangam Vihar	State Vs. Dheeraj	28.03.02	Acquitted
271	1045	207/2000	Naraina	State Vs. Kishanchand Etc.	28.03.02	Acquitted
272	1046	387/92	Lodhi Colony	State Vs. Mahipal Etc.	30.03.02	Convicted
273	1047	1017/98	Kalkaji	State Vs. Rajesh @ Raju	27.03.02	Acquitted
274	1048	253/99	Mehrauli	State Vs. Radhey Shyam	01.04.02	Acquitted
275	1049	605/2000	H. Nizamuddin	State Vs. Sanjay Pandey Etc.	02.04.02	Acquitted
276	1050	608/96	M. Marg	State Vs. Virender Tiwari	02.04.02	Discharged
277	1051	68/2000	M. P. Puri	State Vs. Rajender Kumar	03.04.02	Acquitted
278	1052	1/01	B. Pur	State Vs. Kiran Kumar Etc.	08.04.02	Convicted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
279	1053	397/01	Defence Colony	State Vs. Shawa Ryder	01.03.02	Acquitted
280	1054	338/02	K. M. Pur	State Vs. Dharambir Etc.	19.04.02	Acquitted
281	1055	548/91	IGI Airport	State Vs. Balvinder Singh	04.02.02	Acquitted
In the Court of Sh. Rajesh Kumar, ASJ/ND						
282	1132	823/99	Dabri	State Vs. Soma Devi	15.03.02	Acquitted
283	1133	647/98	L. Nagar	State Vs. Kirpa Narain	16.03.02	Acquitted

In the Court of Smt. R. Kiran Nath, ASJ/ND						
349	1682	SC 29/02	NCB	NCR Vs. Suresh	23.05.02	Discharged
350	1683	155/94	O. I. Area	State Vs. Rahish Etc.	31.05.02	Acquitted
In the Court of Sh. S. S. Bal, ASJ/ND						
351	1700	304/2000	K. M. Pur	State Vs. Rakesh	03.05.02	Acquitted
352	1701	336/2000	Defence Colony	State Vs. Suresh Etc.	21.05.02	Acquitted
353	1702	194/2000	Sangam Vihar	State Vs. Pooja Etc.	23.05.02	Acquitted
354	1703	SC 189/01	V. Vihar	State Vs. Lokesh Tokas Etc.	16.05.02	Dishcarged
In the Court of Sh. R. L. Chugh, ASJ/ND						
355	1704	656/98	O. I. Area	State Vs. Jainuddin	21.05.02	Acquitted
356	1705	481/91	P. K. Puram	State Vs. Tony	03.05.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
357	1706	SC 1/98	DGIR	DGIR Vs. M/s Regerey	07.05.02	Dismissed
358	1707	428/2000	Sangam Vihar	State Vs. Mukesh Sharma	15.05.02	Acquitted
359	1708	93/99	Dabri	State Vs. Rambir Sharma Etc.	16.05.02	Acquitted
360	1709	611/95	Dabri	State Vs. Gaje Singh	16.05.02	Acquitted
361	1710	SC 52/01	Customs	Customs Vs. Ahmed Ali	01.06.02	P.O.
In the Court of Sh. J. R. Aryan, ASJ/ND						
362	1804	6/91	L. Nagar	State Vs. Rakesh Kumar Etc.	04.05.02	Acquitted
363	1805	7/91	L. Nagar	State Vs. Narender Kumar	04.05.02	Acquitted
364	1806	298/2000	Mehrauli	State Vs. Kamal Singh Etc.	04.05.02	Acquitted
365	1807	319/01	S. Vihar	State Vs. Sokesh Khan	06.05.02	Acquitted
366	1808	65/01	N. F. Colony	State Vs. Shaukal Parhe	16.05.02	Acquitted
367	1809	564/2000	N. Garh	State Vs. Suresh Kumar	17.05.02	Acquitted
368	1810	391/01	Sangam Vihar	State Vs. Rahees Khan Etc.	23.05.02	Acquitted
369	1811	106/2000	M. Marg	State Vs. Gopal	24.05.02	Acquitted
In the Court of Sh. Rajesh Kumar, ASJ/ND						
370	1838	516/01	O. I. Area	State Vs. Vipin Etc.	01.05.02	Acquitted
371	1839	149/2000	K. M. Pur	State Vs. Devi Singh	07.05.02	Acquitted
372	1840	437/99	Sarita Vihar	State Vs. Hari Singh	09.05.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
373	1882	SC 6/02	Malaviya Nagar	State Vs. Subhash Bhuj	22.05.02	Convicted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
374	2048	39/94	Pt. Street	State Vs. Gurbachan Singh	05.06.02	Acquitted
375	2049	260/99	Lodhi Colony	State Vs. Mukesh Kumar Etc.	18.05.02	Discharged
376	2050	490/01	O. I. Area	State Vs. Mohd. Salim	29.05.02	Acquitted
377	2051	145/92	Delhi Cantt.	State Vs. Karnail Singh Etc.	30.05.02	Acquitted
378	2052	342/01	N. F. Colony	State Vs. Raju @ Pawan Etc.	31.05.02	Acquitted

In the Court of Sh. V. K. Jain, ASJ/ND						
379	2083	20/01	Dabri	State Vs. Lalchand	04.06.02	Convicted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
380	2143	SC 119/02	--	State Vs. Satpal Etc.	16.05.02	Acquitted
381	2144	SC 139/00	--	State Vs. Jagdish @ Jaggi	22.05.02	Acquitted
382	2146	706/99	Dabri	State Vs. Manoj Kumar	26.05.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
383	2147	178/99	Sarita Vihar	State Vs. Raju Khan Etc.	18.04.02	Acquitted
In the Court of Smt. R. Kiran Nath, ASJ/ND						
384	2212	SC 7/01	Customs	Customs Vs. Vincent Domingal	05.06.02	Convicted
In the Court of Sh. H. S. Sharma, ASJ/ND						
385	2277	368/97	Dabri	State Vs. Anil Kumar Etc.	01.05.02	Acquitted
386	2278	1/98	S. Vihar	State Vs. Chander Shekhar	09.05.02	Acquitted
In the Court of Sh. Babu Lal, ASJ/ND						
387	2310	233/01	Naraina	State Vs. Sarwan Kumar	01.05.02	Acquitted
388	2311	114/01	Amb. Nagar	State Vs. Rama Shankar Etc.	14.05.02	P.O.
389	2312	476/01	Vasant Kunj	State Vs. Maan Singh Etc.	14.05.02	Acquitted
390	2313	477/01	Vasant Kunj	State Vs. Rajesh Etc.	14.05.02	Acquitted
391	2314	685/2000	L. Nagar	State Vs. Avinash	21.05.02	Acquitted
In the Court of Sh. Yogesh Khanna, ASJ/ND						
392	2365	332/98	Dabri	State Vs. Vikas Etc.	04.07.02	Acquitted
393	2366	437/01	Dabri	State Vs. Mahesh Kumar	10.07.02	Acquitted
394	2367	342/98	Delhi Cantt.	State Vs. Ram Swami	23.07.02	Acquitted
395	2368	SC 229/01	O. I. Area	State Vs. Mithlesh Sharma	10.07.02	Acquitted
396	2369	301/01	Sangam Vihar	State Vs. Manwar Ali	26.07.02	Acquitted
In the Court of Sh. Babu Lal, ASJ/ND						
397	2370	70/01	O. I. Area	State Vs. Mohd. Isran	08.03.02	Acquitted
398	2371	139/01	H. Khas	State Vs. Rohit @ Nandu	06.05.02	Acquitted
399	2372	499/99	N. Garh	State Vs. Sunil Kumar	09.05.02	Acquitted
400	2373	85/02	Delhi Cantt.	State Vs. Suresh Etc.	15.05.02	Acquitted
In the Court of Smt. R. Kiran Nath, ASJ/ND						
401	2374	SC 60/99	CBI	CBI Vs. Rajesh Kumar	26.07.02	Convicted
402	2375	SC 45/99	Customs	Customs Vs. David Qrani	31.07.02	Acquitted
403	2376	202/95	Lodhi Colony	State Vs. Manoj Kumar	31.07.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
404	2453	194/01	S. Vihar	State Vs. Joy	03.07.02	Convicted
405	2454	7/96	Nar. Branch	State Vs. Tano	17.07.02	Acquitted
406	2455	96/98	Mehrauli	State Vs. Radhey Shyam	25.07.02	Acquitted

In the Court of Sh. V. K. Jain, ASJ/ND						
407	2456	514/96	Dabri	State Vs. Parimal Bose Etc.	08.07.02	Discharged
408	2457	793/99	Dabri	State Vs. Bahadur Shah Etc.	02.07.02	Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
409	2634	326/01	S. N. Puri	State Vs. Mukesh Singh	10.07.02	Acquitted
410	2635	568/98	R. K. Puram	State Vs. Naresh Kumar Etc.	23.07.02	Convicted
In the Court of Smt. Mamta Sehgal, ASJ/ND						
411	2636	979/98	Amb. Nagar	State Vs. Rameshwar	08.07.02	Acquitted
412	2687	618/2000	Mehrauli	State Vs. Manohar Lal Etc.	17.04.02	Convicted
413	2683	385/01	O. I. Area	State Vs. Digambar Kumar	04.05.02	Convicted
414	2684	562/2000	Mehrauli	State Vs. Laxmi Chander	08.07.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
415	2711	577/92	O. I. Area	State Vs. Manoj Kumar	15.07.02	Acquitted
416	2712	118/01	A. Nagar	State Vs. Fayazz and Ors.	30.07.02	Acquitted
In the Court of Sh. S. S. Bal, ASJ/ND						
417	2713	154/2000	B. Pur	State Vs. Sanjay Etc.	30.07.02	Acquitted
418	2714	66/95	M. Nagar	State Vs. Siri Raj Etc.	05.07.02	P.O.
In the Court of Sh. S. N. Dhingra, ASJ/ND						
419	2915	272/01	M. Nagar	State Vs. Rajinder Etc.	01.07.02	Acquitted
420	2916	587/98	Mehrauli	State Vs. Sonpal @ Arun @ Sonu	01.07.02	Convicted
421	2917	349/01	Dabri	State Vs. Sanjay	05.07.02	Convicted
422	2918	436/98	Mehrauli	State Vs. Sardar Singh Etc.	06.07.02	Convicted
423	2918	96/96	Najafgarh	State Vs. Deepak Etc.	06.07.02	Convicted
424	2919	520/2000	Sangam Vihar	State Vs. Sanjay Kumar Etc.	15.07.02	Acquitted
425	2920	88/93	Mehrauli	State Vs. Permanand Yadav	15.07.02	--
426	2921	67/01	Jafarpur	State Vs. Balwan Singh	15.07.02	Acquitted
427	2922	299/2000	Vasant Kunj	State Vs. Inder Raj	18.07.02	Acquitted
428	2923	424/96	Vasant Kunj	State Vs. Manjeet Malik Etc.	30.07.02	Acquitted
429	2924	425/96	Vasant Kunj	State Vs. Sanjeet Malik Etc.	30.07.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
430	3051	107/97	N. Garh	State Vs. Sampuran Singh Etc.	17.07.02	P.O.
In the Court of Sh. H. S. Sharma, ASJ/ND						
431	3173	279/97	M. Nagar	State Vs. Trilok Kala	18.07.02	Acquitted
432	3174	278/97	M. Nagar	State Vs. Harjinder Singh	18.07.02	Convicted
In the Court of Smt. Ira Malhotra, ASJ/ND						
433	3396	532/97	O. I. Area	State Vs. Veer Singh	16.03.02	Acquitted
434	3467	420/01	Sangam Vihar	State Vs. Vijay @ Makhan	06.04.02	Acquitted
In the Court of Sh. R. L. Chugh, ASJ/ND						

435	3468	69/93	Maya Puri	State Vs. Thakur Ram Sharma Etc	05.04.02	Acquitted
436	3469	147/88	K. M. Puri	State Vs. Inder Singh	03.07.02	Acquitted
In the Court of Sh. Babu Lal, ASJ/ND						
437	3701	140/99	N. Garh	State Vs. Pritam @ Pradeep	03.07.02	Acquitted
438	3702	455/01	N. Garh	State Vs. Pratap Singh	06.07.02	Acquitted
439	3703	146/2000	Mayapuri	State Vs. Lalit Kumar	10.07.02	Acquitted
440	3704	34/2000	S. N. Puri	State Vs. Danny Etc.	11.07.02	Acquitted
441	3705	421/2000	Sanagam Vihar	State Vs. Naresh Singh	24.07.02	Acquitted
442	3706	51/2000	Delhi Cantt.	State Vs. Gaurav Etc.	27.07.02	Convicted
In the Court of Ms. Ira Malhotra, ASJ/ND						
443	3809	129/01	Dabri	State Vs. Raj Kumar	28.02.02	Convicted
444	3810	324/2000	Sangam Vihar	State Vs. Devanand	31.01.02	Convicted
445	3811	253/2000	K. M. Pur	State Vs. Vijay Bhati Etc.	28.02.02	Acquitted
446	3812	621/95	Dabri	State Vs. Sri Kishan	09.04.02	Acquitted
447	3813	3/96	Dabri	State Vs. Hakeem Chand and Ors.	09.04.02	Acquitted
448	3814	83/2000	Sarita Vihar	State Vs. Gulam Rasool	01.05.02	Acquitted
449	3815	35/97	Lodhi Colony	State Vs. Babu Lal Etc.	02.05.02	Acquitted
450	3816	161/2000	Tilak Marg	State Vs. Jagpal @ Titu Etc.	31.05.02	Convicted
451	3817	325/98	H. Nizamuddin	State Vs. Raj Kumar and Ors.	22.07.02	Convicted
452	3818	698/99	Defence Colony	State Vs. Bhagi Rath	31.07.02	Convicted
In the Court of Smt. Mamta Sehgal, ASJ/ND						
453	3819	648/98	O. I. Area	State Vs. Mohd. Salim	06.08.02	Acquitted
454	3820	395/01	H. Nizamuddin	State Vs. Khail Ahmed	08.08.02	Acquitted
455	3821	773/01	Dabri	State Vs. Ajay @ Tiwari	21.08.02	Acquitted
456	3822	283/2000	L. Colony	State Vs. Sunil Dutt	23.08.02	Acquitted
457	3823	429/01	Mehrauli	State Vs. Deepak Etc.	24.08.02	Acquitted
In the Court of Sh. S. S. Bal, ASJ/ND						
458	3958	280/95	H. Nizamuddin	State Vs. Rajeev Khatri Etc.	20.02.02	Acquitted
459	3959	SC 134/01	Dabri	State Vs. Shyam Singh Etc.	26.08.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
460	3970	319/01	S. Vihar	State Vs. Mairaj @ Mehraj	08.08.02	Acquitted
In the Court of Sh. Yogesh Khanna, ASJ/ND						
461	3971	59/2000	Hauz Khas	State Vs. Raj Kumar @ Bunty	06.05.02	Acquitted
462	3972	368/2000	Lajpat Nagar	State Vs. Devender Kumar	27.05.02	Convicted
463	3973	122/01	O. I. Area	State Vs. Jagir Alam	27.05.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
464	4171	312/2000	Delhi Cantt.	State Vs. Suresh Etc.	03.08.02	Acquitted
465	4172	205/99	Sarita Vihar	State Vs. Alimuddin	09.08.02	Acquitted

466	4173	78/01	Sangam Vihar	State Vs. Dinesh Kumar Etc.	08.08.02	Acquitted
467	4174	577/2000	V. Kunj	State Vs. Harender Etc.	09.08.02	Acquitted
468	4175	504/99	N. Garh	State Vs. Raj Kumar Etc.	20.08.02	Acquitted
469	4176	503/99	N. Garh	State Vs. Krishan Pal Etc.	20.08.02	Acquitted
470	4177	57/97	Badarpur	State Vs. Jatan Pal Etc.	26.08.02	Convicted
471	4178	9/99	S. N. Puri	State Vs. Vijay Kumar Etc.	17.08.02 23.08.02	Convicted / Probation Period
472	4179	169/02	Mehrauli	State Vs. Satish Kumar Etc.	29.08.02	Acquitted
473	4180	169/02	Lajpat Nagar	State Vs. Tanveer Ahmed Etc.	01.08.02	Acquitted
In the Court of Sh. Yogesh Khanna, ASJ/ND						
474	4181	27/01	Inder Puri	State Vs. Shyam	28.02.02 30.03.02	Convicted
475	4181	417/95	Delhi Cantt.	State Vs. Krishan Etc.	28.03.02 08.05.02	Convicted
476	4183	457/98	Malaviya Nagar	State Vs. Satish	14.05.02	Acquitted
477	4184	65/01	Sarita Vihar	State Vs. Ranjeet Singh Etc.	02.08.02	Acquitted
478	4185	205/97	Najafgarh	State Vs. Karan Singh	09.08.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
479	4257	886/97	D. Colony	State Vs. Ikramuddin	01.08.02	Acquitted
480	4258	575/01	N. Garh	State Vs. Hosiar Singh Etc.	13.08.02	Acquitted
481	4259	623/01	N. F. Colony	State Vs. Anil Kumar	14.08.02	Acquitted
482	4280	845/99	Dabri	State Vs. Randhir Singh Verma	19.08.02	Acquitted
483	4281	844/99	Dabri	State Vs. Pradeep Etc.	19.08.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
484	4282	106/97	Najafgarh	State Vs. Vinod Gahlot	17.07.02	Five Accused Died, One P.O.
In the Court of Sh. J. R. Aryan, ASJ/ND						
485	4283	508/97	Mehrauli	State Vs. Jaswinder	12.08.02	A-1 Convicted A-2 Acquitted
In the Court of Ms. Ira Malhotra, ASJ/ND						
486	4313	732/2000	O. I. Area	State Vs. Amar Nath Paswan	02.02.02	Convicted already undergone
487	4314	120/2000	O. I. Area	State Vs. Raman Kumar and Ors.	16.02.02	Acquitted
488	4315	46/02	O. I. Area	State Vs. Amrut	28.02.02	Convicted
489	4315	456/99	Najafgarh	State Vs. Sunil Yadav	28.02.02	Acquitted
490	4316	222/98	N. Garh	State Vs. Rakesh Sharma	11.03.02	Acquitted

491	4317	26/98	Mayapuri	State Vs. Ram Dayal	11.03.02	Convicted
492	4318	830/2000	Dabri	State Vs. Om Prakash	19.03.02	Convicted
493	4319	40/2000	Dabri	State Vs. Rajesh Kumar Etc.	23.03.02	Acquitted
494	4320	13/2000	Delhi Cantt.	State Vs. Devender & Ors.	26.08.02	Convicted
495	4321	662/01	B. Puri	State Vs. Ashok @ Jaybir	31.08.02	Acquitted
496	4322	538/2000	N. Garh	State Vs. Balwant Singh Etc.	31.08.02	Acquitted
497	4323	121/2000	S. N. Puri	State Vs. Imran Khan	31.08.02	Convicted
498	4324	539/2000	N. Garh	State Vs. Subhash & Ors.	31.08.02	Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
499	4436	519/99	Kalkaji	State Vs. Usha	05.08.02	Acquitted
500	4437	665/01	Mehrauli	State Vs. Anoop Singh	28.08.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
501	4631	203/2000	Kalkaji	State Vs. Token Lotan	02.09.02	Undergone
502	4632	54/01	J. P. Kalan	State Vs. Yash Pal	04.09.02	Acquitted
503	4633	53/01	J. P. Kalan	State Vs. Sunil Etc.	04.09.02	Acquitted
504	4634	318/2000	Mehrauli	State Vs. Mohd. Ali Etc.	18.09.02	Acquitted
505	4635	118/01	M. Marg	State Vs. Grish Kumar	22.10.02	Acquitted
506	4636	565/99	M. Marg	State Vs. Amir Ahmad	20.09.02	Acquitted
507	4637	211/2000	Dwarka	State Vs. Suresh @ Gujar	21.09.02	Acquitted
508	4638	47/2000	K. M. Pur	State Vs. Bhumar Chand	03.10.02	Convicted
509	4639	69/02	B. Pur	State Vs. Bablu	10.10.02	Acquitted
510	4640	354/98	Ch. Puri	State Vs. Ganesh Etc.	11.10.02	Acquitted
In the Court of G. P. ----- / Sh. V. K. Jain, ASJ/ND						
511	4819	140/01	J. P. Kalan	State Vs. Inderjeet Etc.	29.08.02	Acquitted
512	4820	539/01	Amb. Nagar	State Vs. Vimal Singh	12.08.02	Convicted
513	4821	63/2000	R. K. Puram	State Vs. Subhash	13.08.02	Acquitted
514	4822	748/01	Kalkaji	State Vs. Dharmender Kumar	24.08.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
515	4803	184/01	K. M. Pur	State Vs. Ram Dass	12.08.02	Convicted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
516	4944	11/97	Inder Puri	State Vs. Pappu Kumar	25.09.02 17.10.02	Convicted
517	4945	372/01	Amb. Nagar	State Vs. Dinesh Bahadur	31.10.02	Discharged
518	4946	582/01	Najafgarh	State Vs. Suresh	05.10.02	Acquitted
519	4947	555/99	Tilak Marg	State Vs. Ajay Kumar	08.10.02 10.10.02	Convicted / Probation
520	4948	189/01	Inder Puri	State Vs. Manoj Kumar	10.10.02	Acquitted
521	4949	250/01	Naraina	State Vs. Anne Mussey	21.10.02	Acquitted
522	4950	62/01	Lodhi Colony	State Vs. Furkan Ali	24.10.02	Acquitted

523	4951	202/01	R. K. Puram	State Vs. Rameshwari	26.10.02	Acquitted
524	4952	11/010	Mandir Marg	State Vs. Prem	28.10.02	Acquitted
In the Court of Sh. V. K. Jain, ASJ/ND						
525	5215	92/01	Mayapuri	State Vs. Rishi Pal Singh	02.09.02	Acquitted
526	5216	364/01	Badarpur	State Vs. Ram Chander	04.09.02	Acquitted
527	5217	631/97	V. Kunj	State Vs. Baldish Etc.	06.09.02	Acquitted
528	5218	111/02	N. Garh	State Vs. Raju Singh	11.09.02	Acquitted
529	5219	677/98	Hauz Khas	State Vs. Raj Kumar Etc.	13.09.02	Acquitted
530	5220	167/02	N. F. Colony	State Vs. Surya Narayan Mandal	17.09.02	Discharged
531	5221	54/01	T. Marg	State Vs. Mukesh Ram and Ors.	18.09.02	Acquitted
532	5222	1022/2000	Dabri	State Vs. Dharam Singh Etc.	21.09.02 01.10.02	Convicted
533	5223	67/02	Inderpuri	State Vs. Ranjit Singh Etc.	01.10.02	Acquitted
534	5224	96/02	Mandir Marg	State Vs. Mukesh Kumar	08.10.02	Acquitted
535	5225	751/01	Dabri	State Vs. Ram Kumar Etc.	10.10.02	Acquitted
536	5226	139/99	K. Hera	State Vs. Swaroop Singh	19.10.02	Acquitted
537	5227	1178/98	Defence Colony	State Vs. M. Veraiah	23.10.02	Acquitted
In the Court of Ms. Ira Malhotra, ASJ/ND						
538	5228	356/2000	Lajpat Nagar	State Vs. Khushal & Ors.	31.10.02	Acquitted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
539	5229	60/01	Najafgarh	State Vs. Jaipal @ Pali	03.09.02	Acquitted
540	5230	45/02	Naraina	State Vs. Satya Want	04.09.02	Acquitted
541	5231	258/99	Najafgarh	State Vs. Ashok Kumar Etc.	05.09.02	Convicted
542	5232	259/96	Najafgarh	State Vs. Raj Roop Etc.	05.09.02	Convicted
543	5233	608/2000	H. Nizamuddin	State Vs. Mohd. Sikander Etc.	10.09.02	Acquitted
544	5234	61/02	S. N. Puri	State Vs. Vijay Solanki Etc.	11.09.02	Acquitted
545	5235	990/98	Malaviya Nagar	State Vs. Jasbir Singh Etc.	17.09.02	Convicted
546	5236	69/98	Mehrauli	State Vs. Rajbir Etc.	28.09.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
547	5312	551/2000	N. F. Colony	State Vs. Anishur Rehman	09.09.02	Acquitted
548	5356	652/99	Vasant Kunj	State Vs. Ranjeet Singh	26.10.02 31.10.02	Convicted
In the Court of Sh. S. N. Dhingra, ASJ/ND						
549	5359	123/96	C. R. Park	State Vs. Anand Kumar Etc.	30.07.02	Acquitted
550	5360	218/02	Malaviya Nagar	State Vs. Harbhajan Singh	17.09.02	Dismissed
In the Court of Smt. Mamta Sehgal, ASJ/ND						
551	5923	64/2000	Jaffarpur Kalan	State Vs. Anil Kumar	01.10.02	Acquitted
552	5924	632/99	Kalkaji	State Vs. Rakesh Etc.	09.10.02	Acquitted
553	5925	248/98	Dabri	State Vs. Sunil Kumar	10.10.02	Acquitted

554	5926	137/99	J. P. Kalan	State Vs. Ram Kumar Etc.	10.10.02	Convicted Undergone
555	5927	270/01	R. K. Puram	State Vs. Amar @ Pinto	10.05.01 16.07.01	Convicted
In the Court of Sh. S. S. Bal, ASJ/ND						
556	5928	5/2000	S. N. Puri	State Vs. Sukh Nandan	12.09.02	Acquitted
557	5929	1119/98	S. N. Puri	State Vs. Siyajuddin	20.09.02	P.O.
558	5930	489/01	A. Nagar	State Vs. Ravinder Kumar	04.10.02	Acquitted
559	5931	88/2000	A. Nagar	State Vs. Prahlad	30.09.02 22.10.02	Convicted
560	5932	633/99	Mehrauli	State Vs. Mathew	31.10.02	Acquitted
561	5933	431/99	Dabri	State Vs. Arun Sharma	23.10.02	Acquitted
562	5934	17/99	Lajpat Nagar	State Vs. Sanjay Kumar	10.04.02	Convicted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
563	5935	86/2000	Sarita Vihar	State Vs. Satpal	08.10.02	Convicted
564	5936	04/91	Sangam Vihar	State Vs. Surjit Singh	25.10.02	Acquitted
565	5937	351/02	V. Vihar	State Vs. Chanchal Etc.	11.10.02	Acquitted
In the Court of Ms. Ira Malhotra, ASJ/ND						
566	5971	122/2000	Mehrauli	State Vs. Bhairo Dutt Etc.	27.09.02	Acquitted
567	5972	590/98	Mehrauli	State Vs. Mukesh Kumar	27.09.02	Acquitted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
568	5973	119/99	Sangam Vihar	State Vs. Vikas Yadav Etc.	03.09.02	Acquitted
569	5974	831/95	Defence Colony	State Vs. Jagdish	23.09.02	Acquitted
570	5975	SC 58/01	Customs	Customs Vs. Yasupove Shariparon	17.10.02	P.O.
571	5976	531/95	H. Khas	State Vs. Vikas Tamang Etc.	10.10.02 30.10.02	A-1 Convicted A-2 P.O. A-3 Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
572	6081	683/99	Kalkaji	State Vs. Nandlal Mehta	09.09.02	Acquitted
573	6082	667/01	C. Place	State Vs. Kamal Malhotra	13.09.02	Discharged
In the Court of Ms. R. Kiran Nath, ASJ/ND						
574	6083	445/01	Amb. Nagar	State Vs. Sanjeet Singh	16.09.02	Acquitted
575	6084	794/01	Kalkaji	State Vs. Mithul Biswash Etc.	17.09.02	Acquitted
576	6085	587/2000	Sarojini Nagar	State Vs. Ashok Kumar Etc.	18.09.02	Acquitted
577	6086	75/96	Tuglak Road	State Vs. Vishnu Dutt Sharma	19.09.02	Acquitted
In the Court of Sh. Rajesh Kumar, ASJ/ND						
578	6087	334/98	K. M. Pur	State Vs. Sonu Etc.	04.10.02	Convicted
579	6088	123/01	Greater Kailash	State Vs. Hamidul & Ors.	07.10.02	Acquitted

580	6089	536/2000	Mehrauli	State Vs. Nitin Sharma Etc.	28.10.02	Acquitted
581	6090	76/02	O. I. Area	State Vs. Raj Kumar	31.10.02	Acquitted
582	6091	482/98	Lajpat Nagar	State Vs. Amarbir Singh Anand	31.10.02	Acquitted
583	6148	7/01	Dwarka	State Vs. Arun Etc.	09.08.02	Acquitted
584	6148	512/01	R. K. Puram	State Vs. Mukesh Etc.	01.08.02	Acquitted
In the Court of Smt. R. Kiran Nath, ASJ/ND						
585	6355	229/02	K. M. Pur	State Vs. Subhash	05.10.02	Acquitted
586	6356	153/99	J. P. Kalan	State Vs. Rajeev Yadav Etc.	19.10.02	Acquitted
587	6357	SC 51/99	Customs	Customs Vs. Drapean	26.10.02	Acquitted
In the Court of Smt. Manju Goel, ASJ/ND						
588	6358	389/2000	Dabri	State Vs. Mohd. Israil	09.09.02	Acquitted
589	6359	588/2000	H. Nizamuddin	State Vs. Mohd. Firoz Khan	10.09.02	Acquitted
590	6360	43/01	Inderpuri	State Vs. Dilbagh & Ors.	25.09.02	Acquitted
591	6361	552/98	Lajpat Nagar	State Vs. Sushant Mohan Sharma	11.10.02	Acquitted
592	6362	305/2000	N. F. Colony	State Vs. Shahnawaz Alam	11.10.02	Acquitted
593	6363	304/2000	N. F. Colony	State Vs. Saital Haz	11.10.02	Acquitted
594	6384	462/2000	Malaviya Nagar	State Vs. Surender Singh	21.10.02	Acquitted
595	6365	712/97	Amb. Nagar	State Vs. Mahender	22.10.02	Acquitted
596	6366	351/01	Vasant Vihar	State Vs. Vikas Puri	26.10.02	Acquitted
In the Court of Ms. Mamta Sehgal, ASJ/ND						
597	6821	321/90	Lodhi Colony	State Vs. Vinod (Surety)	13.11.02	Disposed
598	6822	400/2000	Dabri	State Vs. Udai Bir	16.11.02 23.11.02	Convicted
599	6823	399/2000	Dabri	State Vs. Kuldeep Kumar	16.11.02	Acquitted
600	6824	161/01	Delhi Cantt.	State Vs. Abhishek Etc.	02.12.02	Acquitted
601	6825	144/01	Mehrauli	State Vs. Tinku	05.12.02	Acquitted
In the Court of Sh. N. K. Kaushik, ASJ/ND						
602	6826	325/99	S. Nagar	State Vs. Khushal Chand Etc.	12.11.02	Acquitted
In the Court of Sh. Yogesh Khanna, ASJ/ND						
603	6828	178/02	S. N. Puri	State Vs. Smt. Rekha Etc.	01.10.02	Acquitted
604	6829	98/02	Mehrauli	State Vs. Devi Ram	08.10.02	Acquitted
605	6830	484/01	Mehrauli	State Vs. Kalu Ram & Ors.	21.10.02	Acquitted
606	6831	710/98	Najafgarh	State Vs. Laksi Ram	26.10.02 30.10.02	Convicted
607	6832	359/02	Lajpat Nagar	State Vs. Bhawinsh Singh Rajan	01.11.02	Acquitted
608	6833	336/01	Mehrauli	State Vs. Gulsher @ Gulshan	20.11.02	Acquitted
609	6834	158/2000	Sarita Vihar	State Vs. Mohd. Akhlak Etc.	29.11.02	Acquitted
610	6835	371/01	K. M. Pur	State Vs. Bobby	30.11.02	Acquitted
In the Court of Sh. S. S. Bal, ASJ/ND						

611	6836	458/97	B. Pur	State Vs. Sunder Singh	30.11.02	Acquitted
612	6837	36/2000	Naraina	State Vs. Sultan Etc.	25.11.02	Acquitted
613	6838	258/99	Delhi Cantt.	State Vs. Bishan Singh Etc.	16.12.02	Acquitted
614	6839	304/96	A. Nagar	State Vs. Prem Kaushik Etc.	18.12.02	Acquitted
615	6840	390/99	O. I. Area	State Vs. Shanker Sharma	11.10.02	Acquitted
In the Court of Mrs. Manju Goel, ASJ/ND						
616	6959	68/2000	Sarojini Nagar	State Vs. Nahar Singh Etc.	11.10.02	Acquitted
617	6960	69/2000	Sarojini Nagar	State Vs. Rashid	11.10.02	Acquitted
In the Court of Ms. Ira Malhotra, ASJ/ND						
618	6961	899/2000	Dabri	State Vs. Himmat Bahadur	13.11.02	Acquitted
In the Court of Sh. J. R. Aryan, ASJ/ND						
619	6962	517/02	S. N. Puri	State Vs. Tarvinder @ Sonu	21.11.02	Acquitted
In the Court of Sh. S. S. Bal, ASJ/ND						
620	6963	202/97	O. I. Area	State Vs. Om Prakash	12.11.02	Acquitted
621	6964	149/89	Jama Masjid	State Vs. Maqbul Ahmed	01.11.02	Convicted
In the Court of Sh. Lal Singh, ASJ/ND						
622	6965	SC 32/02	J. P. Kalan	State Vs. Karamvir	25.11.02	Acquitted
In the Court of Sh. V. K. Jain, ASJ/ND						
623	7054	307/02	O. I. Area	State Vs. Vijay Pal	01.11.02	Acquitted
624	7055	305/02	O. I. Area	State Vs. Nandlal Etc.	01.11.02	Acquitted
625	7056	309/02	O. I. Area	State Vs. Panjit Balmiki	01.11.02	Acquitted
626	7057	216/99	Kalkaji	State Vs. Jai Prakash Etc.	09.12.02	Convicted
627	7058	122/01	Delhi Cantt.	State Vs. Maikun Dass Etc.	013.12.02	Convicted
In the Court of Sh. C. K. Chaturvedi, ASJ/ND						
628	7059	385/99	S. Vihar	State Vs. Birender Singh	13.11.02	Acquitted
629	7060	659/2000	Dabri	State Vs. Shyam Babu and Ors.	14.11.02	A-1 Convicted A-4 Acquitted
630	7061	165/92	Naraina	State Vs. Vipin Gupta	18.11.02 20.11.02	Convicted
In the Court of Sh. V. K. Jain, ASJ/ND						
631	7066	308/02	O. I. Area	State Vs. Sany Khan	01.11.02	Acquitted
632	7067	306/02	O. I. Area	State Vs. Nandlal	01.11.02	Acquitted
633	7068	373/01	Sangam Vihar	State Vs. Ram Balhara Etc.	02.11.02	Convicted
634	7069	161/2000	Dwarka	State Vs. Anil Kumar	02.11.02	Acquitted
635	7070	546/95	Amb. Nagar	State Vs. Anwar Khan Etc.	08.11.02	Acquitted
636	7071	803/96	Hauz Khas	State Vs. Dharminder Tokas	10.12.02	Acquitted
637	7072	533/2000	N. Garh	State Vs. Pappu	10.12.02 12.12.02	Convicted

638	7073	487/98	Badarpur	State Vs. Ramesh	22.11.02	Acquitted
In the Court of Mrs. Manju Goel, ASJ/ND						
639	7074	172/2000	H. Nizamuddin	State Vs. Sayed Afser Etc.	01.11.02	Acquitted
640	7075	738/97	Hauz Khas	State Vs. Ashok Kumar	01.11.02	Acquitted
641	7076	210/2000	S. N. Puri	State Vs. Ishwar Dayal	01.11.02 07.11.02	Convicted
642	7077	382/2000	Amb. Nagar	State Vs. Trilok Singh	13.11.02	Acquitted
643	7078	7/2000	Dwarka	State Vs. Rambeer	13.11.02	Acquitted
644	7079	452/01	Dabri	State Vs. Dhanraj	21.11.02	Acquitted
645	7080	446/2000	Malaviya Nagar	State Vs. Vijender Singh	21.11.02	Discharged
646	7081	306/2000	Sangam Vihar	State Vs. Md. Akram	27.11.02	Acquitted
647	7082	194/99	N. F. Colony	State Vs. Asif Ali	30.11.02	Acquitted
648	7083	516/95	Amb. Nagar	State Vs. Dinesh Kumar	16.12.02	Acquitted
649	7084	188/2000	Kalkaji	State Vs. Ganga Ram	16.12.02	Acquitted
650	7085	103/2000	Amb. Nagar	State Vs. Sanjay Singh	17.12.02	Acquitted
651	7086	329/2000	H. Nizamuddin	State Vs. Sanjay Khan	18.12.02	Acquitted
652	7087	253/2000	O. I. Area	State Vs. Phire Rame	04.12.02	Acquitted
653	7088	453/91	Ashok Vihar	State Vs. Vimal Madan Etc.	04.12.02	Acquitted
654	7089	423/2000	Vasant Kunj	State Vs. Vishal Kumar	07.12.02	Acquitted
In the Court of Sh. Rajesh Kumar, ASJ/ND						
655	7160	200/99	M. Nagar	State Vs. Dhanpat Rai	16.07.02	Acquitted
656	7161	359/99	S. Nagar	State Vs. Kishan	30.07.02	Convicted

I have made 656 entries in three days.

Name : Ravi Prakash (29442580)

P.A. in the court of Sh. Rajinder Singh

Ed. ASJ-06, PNC, WDD, New Delhi.

Ravi Prakash

+91-9999907552

S. NO.	Goshwara	FIR No.	PS	Titled	D.O.D	Decided as
656	7161	359/99	S.Nagar	State vs. Kishan	30/07/02	Convicted
657	7162	787/01	Defence Colony	State Vs. Bijender Singh	31/07/02	Acquitted
658	7163	78/00	In.Puri	State Vs. Madan lal	24/08/02	Convicted
659	7164	367/01	Mehrauli	State vs. Barik Khan	05/09/02	Acquitted
660	7165	67/01	Lodhi Colony	State Vs. Hitender	24/09/02	Acquitted
In the court of Smt. Ina Malhotra, ASJ						
661	7166	656/01	Sangam Vihar	State Vs. Vijender @ Pappu	15/11/02	Acquitted
In the court of Smt. R. Kiran Nath, ASJ / New Delhi (08/09/2004)						
662	7169	---	NDPS Act	Custom Vs. Mukesh Sudev	11/11/02	P.O.
663	7170	---	NDPS Act	customs Vs. Vaidant	18/12/02	P.O.
In the court of Sh. S.S. Bal, ASJ (08/09/04)						
664	7183	288/97	Kalkaji (South)	State Vs. Rafiq ahmed	27/11/02	Acquitted
665	7184	632/99	Mehrauli	State Vs. Michal James	21/10/02	Acquitted
666	7185	382/02	Malviya Nagar	State Vs. Sanjeev Verma	01/11/02	Acquitted
667	7186	437/01	Lajpat Nagar	State Vs. Manipal	11/11/02	Acquitted
In the court of Smt. Manju Goel, ASJ / New Delhi.						
668	7187	250/84	Sullan Puri	State Vs. Suresh Gaud	23/12/02	Acquitted
669	7188	591/00	O.I.A	State Vs. Dhamender Solanku	26/11/02	Acquitted
In the court of Ms. Mamta Sehgal, ASJ (22/12/04)						
670	7257	47/89	K.M. Pur	State Vs. Baldev Kumar etc.	07/09/02	Acquitted / P.O
671	7258	397/01	Sarita vihar	State Vs. Sona	07/09/02	P.O.
672	7259	397/01	Sarita vihar	State Vs. Rajender Prasad	07/09/02	Acquitted
673	7260	66/01	Mehrauli	State Vs. Prashant Sharma	10/09/02	Acquitted
674	7261	220/89	Amb. Nagar	State Vs. Ram Naraynan	19/09/02	Undergo Imprisonment
In the court of Ms. Deepa Sharma, ASJ / New Delhi						
675	7262	661/95	Lajpat Nagar	State Vs. Suninder Singh etc.	23/08/02	Acquitted
In the court of Sh. S.N. Dhingra, ASJ/ND						
676	7263	524/01	Sangam Vihar	State Vs. Peter Thomas etc.	06/09/02	Acquitted
In the court of S.S. Bal, ASJ/ND (02/01/05)						
677	7266	137/00	Dwarka	State Vs. Omwati	02/08/02	Acquitted
678	7267	468/97	S.N. Puri	State Vs. Mukesh etc.	27/08/02	Acquitted
679	7268	173/1	Tilak Marg	State Vs. Sunil Kumar	29/08/02	Acquitted
680	7269	794/99	con. Place	State Vs. Ashish Mahajan etc.	19/09/02	Acquitted
681	7270	713/97	N garh	State Vs. Adrun Jha	27/09/02	Acquitted
In the court of Sh. P.K. Bhari....., ASJ/Delhi (02/03/05)						
682	7388	373/99	N. Garh	State Vs. Gajender Sign	02/02/02 & 14/02/02	Convicted
In the court of Sh. S. N. Dhingra, ASJ/ ND (03/03/05)						
683	7389	76/98	J.P. Kalam	State Vs Ravinder Etc.	20/07/02 & 23/07/02	Convicted
In the court of J.R. Aryan, ASJ/ND (05/03/05)						
684	7394	288/00	Sarojani Nagar	State Vs. Kalpna	28/03/02	Acquitted
685	7395	604/94	S.N. Puri	State Vs. Hukam Chand	30/03/02	Acquitted
686	7396	20/99	N. Branch	State Vs. Shanta Bai	18/04/81	Convicted
In the court of S.N. Dhingra, ASJ/New Delhi						
687	7397	260/01	Sarojani Nagar	State Vs. Madan Pal etc.	12/08/02 & 13/08/02	Convicted High Court appeal allowed
In the court of Sh. H.S. Sharma, ASJ/New Delhi						
688	7673	110/01	K.M. Pur	State s. Ramesh @ Bablu	02/09/02	Acquitted
689	7674	502/00	Mehrauli	State Vs. Prem Etc.	04/09/02	Acquitted
690	7675	382/81	A. Nagar	State Vs. Manoj etc.	05/09/02	Convicted
691	7676	410/97	V. Kunj	State Vs. Ramesh @ Tillo & etc.	16/09/02	Convicted
692	7677	130/90	S.Mandi	State Vs. Suresh etc.	13/09/02	Acquitted
693	7678	383/91	A.Nagar	State Vs. Dharam Pal etc.	25/09/02	Acquitted
694	7679	377/94	Dabri	State Vs. Bhrm Parkash etc.	27/09/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
695	7710	194/01	Sangam Vihar	State Vs. Shankar etc.	08/07/02	Acquitted
696	7711	186/00	K.M Pur	State Vs. Ravi etc.	01/08/02	Acquitted
697	7712	282/01	D. Cantt.	State Vs. Bobby Johnson	01/08/02	Acquitted
698	7713	66/01	Sarita Vihar	State Vs. Parkash etc.	05/08/02	Acquitted
699	7714	490/01	S.N. Puri	State Vs. Vikram Kumar	05/08/02	Acquitted
700	7715	139/01	H. Khas	State Vs. Devender	17/08/02	Acquitted
701	7717	130/99	Naraina	State Vs. Mohd. Hussain Anwar	11/01/02	Convicted / Life Imprisonment
In the court of Sh. H.S. Shanma, ASJ/ New Delhi (01/07/05)						
702	7775	419/01	Mandir Marg	State Vs. Joginder @ Baboo	03/10/02	Acquitted
703	7776	358/00	K.M. Pur	State Vs. Kamal Kishor	10/10/02	Convicted
704	7777	549/01	V.Kunj	State Vs. Vivek Sharma	26/10/02	Discharged

705	7778	308/94	Tilak Marg	State Vs. Mohan Singh	28/10/02	Convicted
706	7779	618/00	Lajpat Nagar	State Vs. Shahid Ahmad	24/0/02	Acquitted
707	7780	15/02	J.P. Kalan	State Vs. Jasbir	14/11/02	Acquitted
708	7781	532/01	NFC colony	State Vs. Shahid Babar	21/12/02	One accused discharged , rama accused remanded back
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (08/07/05)						
709	7782	658/94	Connaught Place	Stat Vs. Nazir Khan	26/04/02 & 27/04/02	Convicted
In the court of Sh. H.S. Sharma, ASJ/ New Delhi						
710	7786	588/97	K.M. Pur	State Vs. Balkishan etc.	11/04/02	Convicted
711	7787	168/01	Sangam Vihar	State Vs. Mohd. Nizam	17/08/02	Acquitted
712	7788	71/98	Delhi Cantt.	State Vs. Ranjeet Singh	02/12/02	Convicted
713	7789	289/01	N.F. Colony	State Vs. Shahid Badadr	21/12/02	Remanded Back
In the court of Sh. V.K. Jain, ASJ/ New Delhi (20/07/05)						
714	7804	270/02	Badapur	State Vs. Pamod Kumar	07/12/02 & 09/12/02	Convicted
715	7805	3/93	O.I.A.	State Vs. Ajay	17/01/02	Discharged
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (13/10/05)						
716	7811	309/01	Dabri	State Vs. Savinder Etc.	30/10/02	Acquitted
717	7812	21/00	H.N. Din	State Vs. Babu Lal	12/11/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (13/01/08)						
718	7814	417/01	Parliament Street	State Vs. Mohd. Afzal Etc.	18/12/02	Convicted
In the court of Sh. C.K. Chadurvedi, ASJ/ New Delhi (14/02/08)						
719	7815	47/97	M.Nagar	State Vs. Mohd. Azad	27/08/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi (11/08/08)						
720	7816	1083/00	Dabri	State Vs. Chotley Lal	19/10/02 & 21/10/02	Convicted
721	7817	78/02	K.M. Pur	State Vs. Salpal and others	19/10/02 & 21/10/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (18/01/07)						
722	7818	736/98	Defence Colony	State Vs. Ashok Kumar etc.	18/05/02	Convicted (Life)
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (20/01/07)						
723	7819	554/98	V. Kunj	State Vs. Raju	29/04/02 & 30/04/02	Convicted (life Sentence)
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (21/01/07)						
724	7820	262/99	Najafgarh	State Vs. Bismdavan Sharma	27/03/02	Convicted
725	7821	81/01	Naraina	State Vs. Sanjay Tanwar etc.	26/10/02 & 11/11/02	Convicted
In the court of Ms. Ina Malhotra, ASJ/ New Delhi (22/02/07)						
726	7822	278/99	O.I.A.	State Vs. Tarvinder Singh Bidhuri	28/02/02	Convicted
In the court of Sh. Prem Kumar, Spl Judge, CBI/ New Delhi (22/02/07)						
727	7823	137/00	H.N. Din	State Vs. Surinder Singh & others	03/07/02	Acquitted
728	7824	349/01	Mehrauli	State Vs. Manmohan etc.	01/08/02	Acquitted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (24/02/07)						
729	7826	360/88	S.N. Puri	State Vs. Vijay Kumar	27/05/02 & 28/05/02	Convicted / P.O
730	7827	361/88	S.N. Puri	State Vs. Vijay Kumar	27/05/02 & 28/05/02	P.O.
731	7828	362/88	S. N. Puri	State Vs. Jagdish	27/05/02 & 28/05/02	Convicted
732	7829	363/88	S.N. Puri	State Vs. Joginder Kumar	11/02/02	abates
733	7830	364/88	S.N. Puri	State Vs. Hans Raj	27/05/02 & 28/05/02	P.O.
In the court of Sh. V.K. Jain, ASJ/ New Delhi (21/04/07)						
734	7831	850/97	Dabri	State Vs. Baldesh	26/10/02	Convicted
In the court of Ms. Ina Malhotra, ASJ/ New Delhi						
735	7832	158/00	Sangam Vihar	State Vs. Mohd. Irfan	04/04/02	Acquitted
In the court of Sh. N.K. Kaushik, ASJ/ New Delhi (19/12/07)						
736	7833	786/99	R. K. Puram	State Vs. Sanjay	27/08/02	Convicted
737	7834	194/98	Delhi Cantt.	State Vs. Armit Kumar	31/08/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi (04/01/08)						
738	7835	495/99	A. Nagar	State Vs. Deepak Singh Negri	17/05/02 & 22/05/02	Convicted
In the court of Sh. Manju Goal, ASJ/ New Delhi (25/01/08)						
739	7836	61/98	Najafgarh	State Vs. Mohd. Manjeer	18/09/02	Convicted / P.O
In the court of Sh. Manju Goal, ASJ/ New Delhi (4/03/08)						
740	7838	24/01	Jaffarpur Kalam	State Vs. Smt. Gyano Devi	21/09/02 & 26/09/02	Convicted
In the court of Ms. Kiran Nath, ASJ/ New Delhi (13/08/08)						
741	7840	--	--	Customs Vs. Okwan Udonsi	06/03/02	Convicted

742	7841			Customs Vs. Dsilia Christopher	03/05/02	Convicted
In the court of Ms. R.Kiran Nath, ASJ/ New Delhi (15/03/2018)						
743	7843	626/96	N. Gharh	State Vs. Jaya Kr. Nayer	05/03/02	Convicted
744	7844	153/98	Amb. Nagar	State Vs. Chel Ram Etc.	15/05/02	Convicted
In the court of Sh. Rajesh Kumar, ASJ/ New Delhi						
745	7845	349/01	Malviya Nagar	State Vs. Raja Ram	23/10/02 & 26/10/02	Convicted
748	7846	59/00	Sangam Vihar	State Vs. Parmod Kumar	09/09/02 & 19/09/02	Convicted
In the court of Sh. R.L. Chugh, ASJ/ New Delhi (12/11/08)						
747	7848	160/01	Dwarka	State Vs. Rajesh Kr. rakhra etc.	28/05/02	P.O./P.O
In the court of Ms. Manju Goel, ASJ/ New Delhi						
748	7849	473/84	Rajender Nagar	State Vs. Laxmi	11/08/02	Expired
In the court of Sh. Rajesh Kumar, New Delhi						
749	7852	923/99	Dabri	State Vs. Pramod etc.	02/01/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi						
750	7853	715/98	R.K. Puram	State Vs. Dharmender Kumar	19/03/02 & 26/03/02	Convicted
In the court of Sh. H.S. Sharma, ASJ/ New Delhi (20/11/09)						
751	7856	305/94	O.I.A	State Vs. Surender Singh etc.	28/01/02	Convicted
752	7857	378/00	Najafgarh	State Vs. Bajjeet Singh	01/06/02	Acquitted
753	7858	550/95	IGI Airport	State Vs. Chel Ram	17/08/02	Acquitted
754	7859	550/96	Malviya Nagar	State Vs. Vikram etc.	30/04/02	Acquitted
In the court of Sh. Vinod Kumar, ASJ/ New Delhi						
755	7860	623/99	O.I.A	State Vs. Amil Kr. & etc.	04/04/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
756	8133	664/98	Mehrauli	State Vs. Bharat Ravi	03/01/02	Convicted
757	8134	80/01	Sangam Vihar	State Vs. Manoj Kumar etc.	08/02/02	Acquitted
758	8135	23/94	Amb. Nagadr	State Vs. Jai Pal	15/04/02	Acquitted
759	8136	189/01	D. Cantt.	State Vs. T. K. Bahadur	11/04/02	Acquitted
760	8137	620/99	O.I.A	State Vs. Shedr Singh @ Shera etc.	08/07/02	Convicted
761	8138	552/00	N.F. Colony	State Vs. Mohd. Irshad Sateom	02/09/02	Acquitted
762	8139	858/97	Amb. Nagar	State Vs. Dauji	10/09/02	Acquitted
763	8140	576/01	B.Pur	State Vs. Raghbir Singh	24/09/02	Acquitted
764	8141	836/00	Mehrauli	State Vs. Ganga Ram etc.	28/09/02	Acquitted
765	8142	522/99	O.I.A	State Vs. Bihari Pandey etc.	09/10/02	Acquitted
766	8143	64/01	Lodhi Colony	State vs. Narender Kumar	24/10/02	Acquitted
767	8144	107/01	B.Pur	State Vs. PremDutt Sharma, Mukosh etc.	01/11/02	Acquitted
768	8145	569/01	Mehrauli	State Vs. Brahm Singh	02/11/02	Acquitted
769	8146	570/00	Mehrauli	State Vs. Rofi Ram etc.	02/11/02	Acquitted
770	8147	509/98	Mehrauli	State Vs. Govind Singh etc.	15/11/02	Acquitted
771	8148	124/02	S. Nagar	State Vs. Ajay Kumar Etc.	21/11/02	Acquitted
772	8149	89/02	K. M	State Vs. Mohd. Kasim etc.	21/11/02	Acquitted
773	8150	79/01	Mehrauli	Stat Vs. Madan etc.	22/01/02	Acquitted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
774	8192	160/93	S.N. Pun	State Vs. Fahim etc.	01/05/02	Acquitted
775	8193	52/01	J.P. Kalan	State Vs. Sanjay etc.	07/10/02	Acquitted
776	8194	571/98	Mehrauli	State Vs. Hasan etc.	21/02/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
777	8215	103/01	Najafgarh	State Vs. Babu Khan	01/08/02	Convicted
778	8216	583/95	Amb. Nagar	State Vs. Bobby etc.	03/08/02	Convicted
779	8217	693/01	Mehrauli	State Vs. Ilyas etc.	14/08/02	Acquitted
780	8218	27/02	vasant Vihar	State Vs. Sube Singh etc.	17/08/02	Acquitted
781	8219	224/01	N.F. colony	State Vs. Bhupinder etc.	24/08/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
782	8220	531/01	Con. Place	State Vs. Brender Baahadur Bist etc.	08/10/02	Convicted
783	8221	588/00	Mehrauli	State Vs. Narender Singh etc.	02/12/02	Acquitted
784	8222	712/00	Mehrauli	State Vs. Harchanran Singh etc.	03/12/02	Acquitted
785	8223	386/01	Dabri	State Vs. Charan Singh	04/12/02	Acquitted
786	8224	153/01	Dabri	State Vs. Laxman	07/12/02	Acquitted
787	8225	833/98	Dabri	State Vs. Vishwanath etc.	23/12/02	Acquitted
In the court of Sh. H.S. Sharma, ASJ/ New Delhi						
788	8226	10(s)/96		CBI Vs. M. Langeshwaran	05/09/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi						
789	8227	889/98	Mandir Marg	State Vs. Shahid Khan etc.	10/05/02 & 13/05/02	Convicted

790	8228	196/01	Malviya Nagar	State Vs. Anil @ Guddu	28/01/02 & 29/01/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi						
791	---	5E/96		CBI Vs. K.K. Mishra etc.	09/01/02	Rejected
In the court of Sh. Rajesh Kumar, ASJ/ New Delhi						
792	8230	125/98	Badarpur	State Vs. Ramesh Chand etc.	28/02/02 & 05/03/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi						
793	8231	81/95	Def. Colony	State Vs. Sudershan D. Etc.	22/02/02	2- Convicted/ 2- Acquitted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
794	8232	241/00	L. Colony	State Vs. Sanjay Kumar	02/02/02 & 14/02/02	Acquitted
795	8233	177/97	S.N. Puri	State Vs. Mahabir etc.	16/02/02	Convicted
796	8234	80/01	Kalkaji	State Vs. Mange Lal etc.	24/07/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
797	8288	511/97	S. Nagar	State Vs. Ram Singh @ Karan etc.	01/04/02	Convicted
798	8289	916/00	Kalkaji	State Vs. Sunil @ Sonu etc.	09/12/02	Convicted
In the court of Sh. Mamta Sehgal, ASJ/ New Delhi						
799	8290		Tilak Marg	State Vs. Rahul	19/08/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
800	8291	565/01	Kalkaji	State Vs. Tai Mohd. Etc.	13/02/02	Acquitted
801	8292	119/00	Dabri	State Vs. Pardep Kr	09/10/02	Acquitted
In the court of Sh. R.Kiran Nath, Spl Judge, NDPS (20/09/13)						
802	8293	--	--	NCB Vs. Sandranwalya etc.	14/02/02	Convicted
In the court of Ms. Manju Goyal, DdJ New Delhi (08/11/2013)						
803	8294	102/00	Sarita Vihar	State Vs. Nathu Ram Kasi Bai	03/12/02 & 04/12/02	Convicted
In the court of Sh. H.S. Sharma, (08/12/2013)						
804	8295	169/92	Malviya Nagar	State Vs. Ramesh etc	30/03/02	Convicted
805	8296	659/01	Malviya Nagar	State Vs. Dharamvir @ Bobby	01/06/02	Acquitted
In the court of Sh. Kiran Nath, ASJ/ New Delhi						
806	8297	112/90	H.N. Din	State Vs. Dharampal	23/12/02 & 24/12/02	Convicted
807	--	107/00	Lodhi Colony	State Vs. Mahinder	25/05/02 & 30/05/02	Convicted
In the court of Sh. S.N. Dhillon, ASJ New Delhi (08/07/2014)						
808	--	--	--	DRI Vs. Hardayal Singh etc.	30/08/02	Convicted
809	--	297/99	Amb. Nagar	State Vs. Balwan Singh	12/05/02	Convicted
810	--	596/00	Mehrauli	State Vs. Sanjay etc.	02/02/02	Convicted
811	--	322/84	Kalkaji	State Vs. Janno etc	13/09/02	Convicted
812	--	681/99	Mehrauli	State Vs. Sukhbir Singh	18/01/02	Convicted
813	--	804/98	Hauz Khas	State Vs. Chaitar Singh	08/04/02	Convicted
814	--	60/99	Defence colony	State Vs. Ali Ahmad & ors.	03/08/02	Convicted
815	--	163/02	S.N. Puri	State Vs. Manoj Kr. @ mannu	01/10/02	Convicted
816	--	96/80	Delhi Cantt.	State Vs. Ajay Singh etc.	21/02/02	Convicted
In the court of Ms. Anu Grover Baliga (14/07/2014)						
817	--	748/99	Mehrauli	State Vs. Mukesh Balbir & ors.	15/07/02	Convicted
In the court of Sh. R.Kiran Nath, ASJ/ New Delhi (08/10/2014)						
818	--	--	K.M. Pur	State Vs. Mohd. Salah ahemed etc.	21/08/02	Convicted
819	--	331/01	K.M. Pur	State Vs. Prem Raj @ Prem etc.	16/12/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi (01/12/2014)						
820	--	334/98	R. K. Puram	State Vs. Udai Kr. etc.	24/01/02	Convicted
821	--	824/00	R.K. Puram	State Vs. Krishan Kumar	24/07/02	Convicted
In the court of Sh. Babu Lal, ASJ/ New Delhi						
822	--	284/82	Krishan Nagar	State Vs. Bahadur Mal & Ors.	26/03/02	Convicted
823	--	46/00	Dwarka	State Vs. Chand Singh	06/03/02	Conviction
In the court of Sh. H.S. Sharma, ASJ/ New Delhi (08/10/2015)						
824	--	385/92	Dabh	State Vs. Subash Chand Sharma & Ors.	09/04/02	conviction
825	--	213/99	Kapashera	State Vs. Bijender Kumar	11/09/02	Conviction
In the court of Ms. Mamta Sehgal, ASJ/ New Delhi (29/08/2016)						
826	--	788/92	Connaught Place	State Vs. Narender Kumar	03/08/02	Conviction
In the court of Ms. Mamta Sehgal, ASJ/ New Delhi						
827	--	287/00	Vasant Kunj	State Vs. Shehjad	29/08/02	Conviction
828	--	153/89	Lodhi Colony	State Vs. Kishan Pandit	18/02/02	Conviction
829	--	453/02	Amb. Nagar	State Vs. Preet Pal Singh	29/08/02	Conviction
In the court of Sh. S.N. Dhillon, ASJ/ New Delhi						
830	--	686/98	S.N. Puri	State Vs. Dinesh etc.	06/08/02	Conviction

In the court of Sh. J.R. Aryan, ASJ/ New Delhi (10/04/2017)						
831	--	447/98	Delhi Cantt.	State Vs. Raj Kumar Rockey	17/05/02	Conviction
In the court of Sh. Babu Lal, ASJ/ New Delhi (16/08/2017)						
832	--	212/99	K.	State Vs. Prem Chand	11/09/02	Conviction
833	--	138/01	N. Garh	State Vs. Rajesh Kr.	02/03/02	Conviction
834	--	53/93	H. Khas	State Vs. Rajinder Kr.	25/01/02	Conviction
835	--	38/01	Delhi Cantt.	State Vs. Amit @ Rahul etc.	28/09/02	Conviction
836	--	59/01	L. Colony	State Vs. Jammu Prasad	23/11/02	Conviction
837	--	298/97	Chankaya Puri	State Vs. Ashok Kumar etc.	02/11/02	Conviction
In the court of Sh. M.K. Nagpal, ASJ/ New Delhi						
838	--	87/00	Indedprui	State Vs. Rukma Ravi & others	04/03/02	Reconstructed
839	--	--	Ambedkar Nagar	State Vs. Bundu & ors	21/02/02	Convicted
In the court of Sh. Rajesh Kumar, ASJ/ New Delhi (19/02/2019)						
840	--	73/00	Kalkaji	State Vs. Shiv Shankar	14/03/02 & 15/03/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi						
841	--	59/97	J. P. Kalan	State Vs. Dara Singh & anr.	02/02/02	Convicted
In the court of Sh. V.K. Jain, ASJ/ New Delhi (21/02/2019)						
842	--	586/98	Malviya Nagar	State vs. Rajbir etc.	10/09/02 & 11/09/02	Convicted
843	--	91/02	Vasant Kunj	State Vs. Tulu Shah	30/11/02 & 02/12/02	Convicted
844	--	620/99	Malviya Nagar	State Vs. Lokindor Kumar	08/04/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi						
845	--	835/99	Hauz Khas	State Vs. Dinesh Kumar	25/01/02 & 01/02/02	Convicted
846	--	390/97	Badarpur	State Vs. Meghnath etc.	04/05/02 & 07/05/02	Convicted
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi						
847	--	333/98	Mehrauli	State Vs. Suresh etc.	--	--
In the court of Sh. M.K. Nagpal, Spl Juge, NDPS, New Delhi						
848	--	78/99	J. P. Kalan	State Vs. Surender Yadav	20/05/02	--
In the court of Sh. S.N. Dhingra, ASJ/ New Delhi						
849	--	168/01	Parliament Street	State Vs. Abdul Jabber	02/09/02 & 06/09/02	--
In the court of Sh. R. Kiran Nath, ASJ/ New Delhi						
850	--	158/96	C.R. Park	State Vs. Suraj @ Lali	11/09/02 & 22/09/02	--
In the court of Sh. S.N. Gupta, ASJ/ New Delhi						
851	--	183/99	Amb. Nagar	State Vs. Anil	30/03/02 & 02/04/02	--
In the court of Sh. A. K. Gang, ASJ/ New Delhi						
852	--	53/01	C.R. Park	State Vs. Devnder etc.	27/07/05 & 29/07/05	--
In the court of Sh. J.P. S. Malik, ASJ/ New Delhi						
853	--	955/98	Lajpat Nagar	State Vs. Samay Singh	04/09/02	--
In the court of Sh. Babu Lal, ASJ/ New Delhi						
854	--	258/01	Dabri	State Vs. Zarij	11/10/02	--
In the court of Sh. V.K. Jain, ASJ/ New Delhi (23/03/2022)						
855	--	251/82	Kalkaji	State Vs. Ganesh	12/09/02 & 13/09/02	--

Sunita Bano
Asstt. Ahmcl.

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I have done the entries.

[Signature]
30/6/2022

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In the Court of Sh. S.S BAL, ASJ/ND

Annexure - II (1)

S. No.	Goshwara No.	FIR No.	PS	Titled	D.O.D.	Decided As
1.	823	185/98	H.N. Din	State Vs. Balraj	02/01/03	Acquitted
2.	824	260/01	Dwarka	State vs. Parshu Ram	06/01/03	Acquitted
3.	825	261/01	Dwarka	State Vs. Dharmapal	06/01/03	Acquitted
4.	826	90/01	Dwarka	State Vs. Raghbir Singh	21/01/03	Acquitted
5.	827	79/01	Dwarka	State Vs. Pradeep Kumar	21/01/03	Acquitted
6.	828	252/00	Sangam Vihar	StateVs. Harsh Kumar	24/01/03 29/01/03	Convicted

In the court of Sh. J.R. Aryan, ASJ/ND

7.	829	777/09	C. Place	State Vs. Kapoor Singh	06/02/03	Acquitted
8.	830	143/99	Sangam Vihar	State Vs. Yusuf Khan	20/01/03	Acquitted
9.	831	309/01	N. Garh	State Vs. Narender	22/02/03	Acquitted
10.	831	387/02	K.M Pur	State Vs. Gopal Thakur	12/03/03	Acquitted
11.	832	12/99	N. Branch	State Vs. Seema Devi	13/03/03	Conviction
12.	833	1145/98	Kalkaji	State Vs. Anand Singh	17/03/03	Remand to Ld. ACMM
13.	834	325/00	D. Cantt	State Vs. Rakesh Etc.	18/03/03	Discharge
14.	835	116/99	A I Nagar	State Vs. Mohd. Salim	22/03/03	P.O
15.	837	116/99	A Nagar	State Vs. Ajay Negi Etc.	22/03/03	Acquitted
16.	838	326/00	N Garh	State Vs. Jai Prakash	27/03/03	Convicted

In the court of Sh. S. N. ASJ

17.	1518	32/01	V. Kunj	State Vs. Akhtar @ Manoj	02/01/03 10/01/03	Convicted
18.	1519	25/01	Vasant Kunj	State Vs. Raju Mehti Etc.	03/01/03	Acquitted
19.	1520	153/01	Vasant Kunj	State Vs. Akhtar @ Manoj	04/01/03 10/01/03	Convicted
20.	1521	291/2000	Ambedkar Nagar	State Vs. Manish	15/01/03 17/01/03	Convicted
21.	1522	116/2000	Lodhi Colony	State Vs. Ravinder Singh Bisht	18/01/03 22/01/03	Convicted
22.	1523	410/01	N.F Colony	State Vs. Montu Singh	25/01/03	Acquitted
23.	1524	715/96	Dabri	State Vs. Jagan Nath Etc.	17/02/03	Acquitted
24.	1525	158/01	Sarojani Nagar	State Vs. Shambhy Etc.	22/01/03	Discharge
25.	1526	727/98	S.N. Pur	State Vs. Shyad @ Kamal	24/02/03	Acquitted
26.	1527	478/01	Okhla Industrial Area	State Vs. Santosh Kumar @ Santosh	07/03/03	Acquitted
27.	1528	197/01	Greater Kailash	State Vs. Zakir Husan	29/03/03	Acquitted
28.	1529	714/99	Dabri	Sate Vs. Omprakash Etc.	17/02/03	Acquitted
29.	1530	22/93	Defence Colony	State Vs. Ganga Devi Etc.	26/02/03	Acquitted

30.	1531	69/89	K.M. Pur	State Vs. S.M. Sachdeva	24/02/03	Convicted
31.	1532	851/97	Hauz Khas	State Vs. Sanjay Johri	22/03/03	Acquitted
32.	1533	17/10/01	C. Place	State Vs. Mohd. Wasim Etc.	21/03/03 24/03/03	Convicted
33.	1546	735/97	O.I.A	State Vs. Totania	04/02/03	Acquitted
34.	1547	189/00	H.N.D	State Vs. Zattor Etc.	05/02/03	Convicted
35.	1548	674/00	M Nagar	State Vs. Rakesh Paswan	06/02/03 13/02/03	Convicted
36.	1549	185/92	T Road	State Vs. Shakeel Ahmad	18/02/03	Acquitted
37.	1550	462/99	S.N Pur	State Vs. Dinesh Etc.	21/02/03	Acquitted
38.	1551	729/18	Meh	State Vs. Harinder Etc.	07/02/03	Convicted
39.	1552	575/00	V. Kunj	State Vs. Moti Lal	24/02/03	Acquitted
40.	1553	79/98	M. Marg	State Vs. Murli Dhar	27/02/03 28/02/03	Convicted
41.	1554	606/77	Dabri	State Vs. Rohtas	12/03/03	Acquitted
42.	1555	497/01	K.M Pur	State Arise Marsey	17/03/03	Acquitted
43.	1556	575/01	O.I.A	State Vs. Puran Singh	25/03/03	Acquitted
44.	1557	846/00	K JI	State Vs. Baksha Raju	26/03/03	PO
45.	1558	66/95	M Nagar	State Vs. Sudhir Kumar	08/05/03	Acquitted
46.	1741	533/99	V Kunj	State Vs. Vishnu Adhikari	09/04/03	Acquitted
47.	1742	433/99	Sangam Vihar	State Vs. Vijay Etc.	03/04/03	Acquitted
48.	1743	87/01	D. Cantt	State Vs. Vijender Singh Yadav	21/03/03	Acquitted
49.	1744	83/02	Naraina	State Vs. Babloo Etc.	07/04/03	Acquitted
50.	1745	615/09	C. Place	State Vs. Moti Lal	02/05/03 07/05/03	Convicted
51.	1746	177/01	Sarojini Nagar	State Vs. Feroz Ali Etc.	20/05/03	Acquitted
In the court of Ms. R. Kiran Nath ASJ/ND						
52.	1928	SC No. 27/98	NDPS Act	DRI Vs. Kartar Singh	03/01/03	Acquitted
53.	1929	SC No. 50/00	NDPS Act	DRI Vs. Tariq Mohd	04/01/03	Acquitted
54.	1930	322/02	Sangam Vihar	State Vs. Rakesh Kumar	08/01/03	Acquitted
55.	1931	333/02	R.K. Puram	State Vs. Ram Avtar	21/01/03	Convicted
In the court of Sh. N.K Kaushik ASJ/ND						
56.	1957	603/		State Vs. Anil Kumar	14/02/03	Acquitted
57.	1958	125/00	Sarita Vihar	State Vs. Natis Ahmad	13/02/03	Acquitted
58.	1959	78/01	O.I.A	State Vs. Virender Badhuri	13/02/03	Acquitted
59.	1960	126/00	Sarita Vihar	State Vs. Parvez Ahmad	13/02/03	Acquitted
60.	1961	127/00	Sarita Vihar	State Vs. Dhan Bahadur	13/02/03	Acquitted

61.	1962	128/00	Sarita Vihar	State Vs. Naten Ahmad	13/02/03	Acquitted
62.	1963	130/00	Sarita Vihar	State Vs. Amir Ansari @ Bila	13/02/03	Acquitted
63.	2003	820/99	Dabri	State Vs. Ramesh Kumar Etc.	14/01/03	Acquitted
64.	2004	205/97		State Vs. Balbir Singh Etc.	21/01/03	Acquitted
65.	2005	741/97	Defence Colony	State Vs. Rajiv Gupta	24/01/03	
66.	2006	547/99	Najafgarh	State Vs. Raj Singh Etc.	05/02/03	Acquitted
67.	2007	129/00	Sarita Vihar	State Vs. Azaz Ahmad	13/02/03	Acquitted
68.	2008	347/02	Sarita Vihar	State Vs. Parveen Kumar Etc.	05/03/03	Acquitted
69.	2009	157/01				
70.	2010	335/99	S.N Puri	State Vs. Surshan Khan	29/03/03	Acquitted
In the court the Sh. V.P Vaish ASJ/ND						
71.	2066	15/00	Malviya Nagar	State Vs. Brijesh	27/02/03	Acquitted
In the court of Sh. S.S Bal ASJ/ND						
72.	2067	353/99	N Garh	State Vs. Satnarain	31/01/03	Convicted
In the court of Smt. R. Kiran Nath ASJ/ND						
73.	2068	SC No. 115/2002	Delhi Cantt	State Vs. Iqbal Singh	27/03/03	Convicted
74.	2069					
75.	2070	SC No.55/99		Custom Vs. Omolora Omarixi	31/03/03	Convicted
In the court of Sh. Yogesh Khanna ASJ/ND						
76.	2140	244/02	Mehrauli	State Vs. Harender Etc.	03/02/03	Acquitted
77.	2141	302/00	R.K. Puram	State Vs. Vijay Nathuri	14/02/03	Acquitted
78.	2142	433/00	S.N Puri	State Vs. Shankar	18/02/03	Acquitted
79.	2143	214/01	Vasant Vihar	State Vs. Rajbir Singh	28/02/03	Conviction
80.	2217	271/01	O.I.A	State Vs. Manish	04/03/03	Acquitted
81.	2218	717/00	Kalkaji	State Vs. Rohit Etc.	03/03/03	Acquitted
82.	2219	163/96	O.I.A	State Vs. Mahinder Singh Etc.	10/03/03	Acquitted
In the court of Smt. Mamta Sehgal ASJ/ND						
83.	2245	629/01	Sangam Vihar	State Vs. Ram Narayan	07/01/03	Convicted
84.	2246	07/00	Kapashera	State Vs. Yogesh Etc.	07/01/03	Acquitted
85.	2246	536/98	O.I.A	State Vs. Sunil Singh	14/01/03	Acquitted
86.	2247	SC No.50/02	J.P.Kalan	State Vs. Kilar Singh	24/01/03	Acquitted
87.	2248	571/96	M. Nagar	State Vs. Meharban Ali	29/01/03	Convicted
88.	2250	496/02	Kalkaji	State Vs. Ajit Singh @ Jeetu	31/01/03	One Acquitted and Two PO

89.	2289	SC No.39/02	Dwarka	State Vs. Lalit Mohan	11/01/03	Accquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
90.	2300	02/95	Chankya Puri	State Vs. Ibrahim Etc.	20/01/03	Accused Sahim Acquitted Ibrhim and Asharab PO
91.	2387	834/96	Badarpur	State Vs. Shamshad Ahmad	03/02/03	Acquitted
92.	2388	305/93	Con. Place	State Vs. Sanjeev Kumar	15/02/03	Convicted
93.	2389	232/01	Kalkaji	State Vs. Santosh Sharma @ Ganga	20/02/03	Convicted
In the court of Sh. Yogesh Khanna ASJ/ND						
94.	2395	257/00	Sarita Vihar	State Vs. Sbohzad Khan @ Bhoori	10/01/03	Acquitted
95.	2396	121/2000	Sangam Vihar	State Vs. -----	21/01/03	Acquitted
96.	2413	584/2001	Dabri	State Vs. Naresh Mishra	07/03/03	Discharge
97.	2414	391/02	NFC	State Vs. Akhlaque Ahmad Etc.	21/03/03	Acquitted
In the court Sh. C K Chaturvedi ASJ/ND						
98.	2445	646/01	Dabri	State Vs. -----	17/01/03	PO
In the court of Sh. D.S Puria ASJ/ND						
99.	2493	495/99	Sarojini Nagar	State Vs. Rahul Kr. Etc.	13/03/03	Acquitted
100.	2566	234/01	N.F. Colony	State Vs. Pardeep 2. Braham Pal	18/02/03	Acquitted
In the court of C.K. Chaturvedi ASJ/ND						
101.	2592	32/96	Vasant Kunj	State Vs. _____	15/01/03	Convicted as a death
102.	2615	68/99	Dabri	State Vs. Ashok Kumar	03/01/03	Acquitted
103.	2616	174/95	Mayapuri	State Vs. Mahender Kr. 2. Bijender	20/01/03	Acquitted/ Convicted
104.	2617	12/93	S.N. Puri	State Vs. Raj Kr.	29/01/03	Acquitted
105.	2618	298/01	Dabri	State Vs. Naresh Kr. Jain Etc.	01/02/03	Acquitted
106.	2619	299/01	Dabri	State Vs. Kuldeep Etc.	01/02/03	Acquitted
107.	2620	06/99	Kaparshera	State Vs. Sunil Yadav	18/02/03	Acquitted
108.	2621	206/99	O.I.A	State Vs. Naresh	18/02/03 26/02/03	Convicted/ Undergone
109.	2622	593/2000	Hauz Khas	State Vs. Devender Kumar	19/02/03	Acquitted
110.	2623	472/2000	Delhi Gantt	State Vs. Suresh Etc.	22/02/03	Acquitted
111.	2624	97/89	R.K. Puram	State Vs. Rampal	28/02/03	Acquitted
112.	2625	189/95	Mehrauli	State Vs. Zahiruddin	03/03/02	Acquitted/PO

113.	2628	294/99	Kalkaji	State Vs. Nitin Mishra Etc.	29/03/03	Convicted 5
114.	2629	738/96	Dabri	State Vs. Lavkush	29/03/03 31/03/03	Convicted
115.	2630	288/00	Sangam Vihar	State Vs. Kunti Devi Etc.	29/03/03	Acquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
116	2686	529/99	Vasant Kunj	State Vs. Harender Singh	27/03/03	Acquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
117.	2725	352/99	O.I.A	State Vs. Mohan Singh Etc.	26/03/03	Acquitted
118.	2726	351/99	O.I.A	State Vs. Bharat @ Bharat Singh	26/03/03	Acquitted
119.	2727	174/01	Sarita Vihar	State VS. Manoj Jha Etc.	27/03/03	Acquitted
120.	2728	409/97	Najafgarh	State Vs. Vinod Etc.	27/03/03	Undergone
121.	2729	154/01	Malviya Nagar	State Vs. Shailender Kr. Sharma	27/03/03	Acquitted
122.	2730	454/90	Con. Place	State Vs. Mukesh Sharma	29/03/03	Undergone
123.	2731	453/99	Ambedkar Nagar	Sate Vs. _____	29/03/03	Acquitted
124.	2732	310/94	O.I.A	State Vs. Ramesh Etc.	31/03/03	Undergone
In the court of H.S Sharma ASJ/ND						
125.	2785	551/2000	Kalkaji	State Vs. Harjeet Singh	13/01/03	Convicted
126.	2786	522/01	Malviya Nagar	State Vs. Arvind Kumar	28/01/03	Acquitted
In the court of Sh. V.K. Jain ASJ/ND						
127.	2808	293/99	Mehrauli	State Vs. Surjeet Yadav	24/02/03	Convicted
128.	2809	192/97	Mehrauli	State Vs. Ravinder Kr. Etc.	01/02/03	Acquitted
In the court of Sh. Yogesh Khanna ASJ/ND						
129.	2810	524/99	A Nagar	State Vs. Smt. Prema Etc.	06/05/03	Acquitted
130.	2811	100/2000	C.R. Park	State Vs. Shyam Kumar Etc.	15/05/03	Acquitted
131.	2812	507/01	Sangam Vihar	State Vs. Pankaj Chaturbuj	24/05/03	Acquitted
132.	2813	904/98	Dabri	State Vs. Bharat Bhushan	_____	Acquitted
133.	2814	294/01	Mehrauli	State Vs. Surender Singh	02/04/03	Acquitted
134.	2815	303/01	Ch. Puri	State Vs. Vinod	05/04/03	Acquitted
135.	2816	481/2000	A. Nagar	State Vs. Sushil Kumar	08/04/03	Acquitted
136.	2817	22/02	Maya Puri	State Vs. Dinesh Viswakarma	10/04/03	Acquitted
137.	2818	361/99	O.I.A	State Vs. Mahaveer @ Mahabir	19/04/03	Acquitted
138.	2819	376/01	Sangam Vihar	State Vs. Brijesh	19/04/03	Acquitted
139.	2820	243/98	Defence Colony	State Vs. Nitu Malhotra	29/04/03	Convicted Released on Probation

140.	2921	371/95	N. Garh	State Vs. Sushil Kr.	04/01/03	Convicted 6
141.	2922	60/01	Kalkaji	State Vs. Sunil	20/01/03	Acquitted
142.	2923	199/97	Mehrauli	State Vs. Raj Kr. Etc.	01/02/03	Acquitted
143.	2924	387/98	CR Park	State Vs. Vinay Kr. Singh	26/02/03	Acquitted
144.	2925	325/99	T. Marg	State Vs. Ohli Chand	04/06/03	Convicted
145.	2952	167/00	Dwarka	State Vs. Anil Kr. Etc.	07/01/03	Acquitted
146.	2953	697/00	Malviya Nagar	State Vs. Dhiraj Kalia	17/01/03	Acquitted
147.	2954	38/01	T. Marg	State Vs. Suborti Khan	18/01/03	Convicted
148.	2955	65/01	Dabri	State Vs. Parveen	01/02/03	Acquitted
149.	2956	421/99	Sangam Vihar	State Vs. Vijay Kr.	10/02/03	Acquitted
150.	2957	187/1996	C.R Park	State Vs. Anoop Etc.	25/02/03	Acquitted
In the court of Sh. V.K Jain ASJ/ND						
151.	3012	370/95	N.Garh	State Vs. Jai Singh Etc.	04/01/03	Convicted and Probation
152.	3013	855/99	Dabri	State Vs. Diwan Singh Etc.	06/01/03	Acquitted
153.	3014	935/99	Dabri	State Vs. Nathu Ram	20/01/03	Convicted
154.	3015	104/00	Ambedkar Nagar	State Vs. Sakil	23/01/03	Acquitted
155.	3016	875/97	Lajpat Nagar	State Vs. Kamal Arora	31/01/03	Convicted
In the court of Ms. Ina Malhotra ASJ/ND						
156.	3018	305/01	O.I.A	State Vs. Naseem	30/04/03	Acquitted
157.	3019	47/02	Mehrauli	State Vs. Jai Prakash	28/04/03	Acquitted
158.	3082	177/86	T Marg	State Vs. Leela Nath	26/04/03	Convicted
159.	3133	122/02	R.K. Puram	State Vs. Vikas Kaushik	10/06/03	Acquitted
160.	3144	685/97	Badarpur	State Vs. Vinod Kumar	16/06/03	Acquitted
161.	3239	268/96	Naraina	State Vs. Mahinder Singh	28/05/03	Acquitted
162.	3367	268/02	N.F.C	State Vs. Subrati	10/03/03	Acquitted
163.	3368	241/01	Dwarka	State Vs. Heera Lal	30/03/03	PO
164.	3369	306/2001	O.I.A	State Vs. Rohit Singh	14/05/03	Acquitted
165.	3370	262/01	R.K Puram	State Vs. Reeta Arora	20/05/03	Discharge
166.	3371	358/2000	Malviya Nagar	State Vs. Sunder Singh	26/05/03	Acquitted
167.	3372	183/2000	Kalkaji	State Vs. Ravinder Manjundar	31/05/03	Convicted
168.	3373	123/98	Vasant Vihar	State Vs. Manil Gupta	31/05/03	Acquitted
169.	3374	285/2000	Dabri	State Vs. Dal Chand	31/05/03	Acquitted
170.	3426	121/2002	Vasant Vihar	State Vs. Ramu Etc.	05/04/03	Acquitted
In the court of Smt. Manju Goel ASJ/ND						
171.	3530	274/2002	Sarita Vihar	State Vs. Mehtab Ali	08/05/03	Acquitted
172.	3533	261/2000	Sangam Vihar	State Vs. Firoz Khan	17/05/03	Acquitted

173.	3534	676/2000	C. Place	State Vs. Dumb	22/05/03	Acquitted
174.	3535	255/2002	Sarita Vihar	State Vs. Shah Liyakat	29/05/03	Acquitted
175.	3538	45/99	HND	State Vs. Mohd. Aface	18/07/03	PO
176.	3539	261/2000	O.I.A	State Vs. Hurtaza	22/07/03	Acquitted
177.	3542	58/2000	J.P. Kalan	State Vs. Naresh Kumar	26/07/03	Convicted
178.	3545	307/97	Vasant Vihar	State Vs. Krishan Kumar	29/07/03	Acquitted
179.	3547	547/95	R.K. Puram	State Vs. Mohd. Suleman	11/08/03	Remand Back
180.	3550	128/98	Sarajini Nagar	State Vs. Rakesh Giri	29/04/03	Discharge
181.	3577	178/98	O.I.A	State Vs. Dhan Bahadur Etc.	24/04/03	Convicted
In the court of Sh. S.N Dhingra ASJ/ND						
182.	3615	204/02	Sarita Vihar	State Vs. Jeewan Singh	19/05/03	Acquitted
183.	3624	78/02	Spl. Cell Lodhi Colony	State Vs. Mohd. Aslam Gajer	01/04/03	Accused Dead in Police Encounter
184.	3625	638/2001	O.I.A	State Vs. Arbind Kumar	03/05/03	Acquitted
185.	3626	508/93	Kalkaji	State Vs. Mukhtair Ahmed	04/02/03 05/02/03	Convicted
186.	3627	600/01	Mehrauli	State Vs. Ashok @ Kalu	08/05/03	Acquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
187.	3683	223/02	Vasant Kunj	State Vs. Jai Kishan Etc.	28/04/03	Acquitted
In the court Sh. S.N Dhingra ASJ/ND						
188.	3701	434/02	Delhi Cantt.	State Vs. Vikas Ojha Etc.	27/05/03 30/05/03	Convicted
189.	3709	322/2000	Vasant Vihar	State Vs. Vivek Dhankar	07/04/03	Acquitted
190.	3710	199/2001	Okhla	State Vs. Virender Vidhur Etc.	08/04/03	Acquitted
191.	3711	30/02	Delhi Cantt.	State Vs. _____	16/04/03	Convicted
In the court Smt. Maju Goel ASJ/ND						
192.	3733	227/2000	Badarpur	State Vs. Jitender Singh Etc.	20/01/03	Acquitted
193.	3734	98/2002	NFC	State Vs. Naimuddin Etc.	29/01/03	Acquitted
194.	3735	750/96	S.N Puri	State Vs. Iqbal Etc.	01/04/03	Acquitted
195.	3736	704/00	K.JI	State Vs. Badri Narain Parshad	10/04/03	Acquitted
196.	3737	703/2000	K JI	State Vs. Jagmel Singh Etc.	10/04/03	Acquitted
197.	3738	701/98	Kalkaji	State Vs. Sudhir Gupta	23/04/03	Acquitted
198.	3739	427/99	SNP	State Vs. Bobby Etc.	26/04/03	Acquitted
199.	3740	364/2000	Sarita Vihar	State Vs. Yogesh @ Virender Etc.	28/04/03	Discharge
In the court of Sh. S.N. Dhingra ASJ/ND						

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200.	3741	16/02	J.P Kalan	State Vs. Ramesh Kumar Etc.	07/04/03	Acquitted
201.	3742	553/02	R.K Puram	State Vs. Charley Etc.	07/04/03	Acquitted
202.	3743.	62/2001	K.M Pur	State Vs. Sher Singh Etc.	09/04/03	Acquitted
203.	3744	603/2001	Najafgarh	State Vs. Amarjeet @ Amar Singh	17/04/03	Acquitted
204.	3745	18/2001	K.M Pur	State Vs. Vijay Kumar Etc.	19/04/03	Convicted
205.	3746	340/01	Delhi Cantt.	State Vs. Vikas Ojha Etc.	27/05/03 30/05/03	Convicted

In the court of Mrs. Mamta Sehgal ASJ/ND

206.	3795	1102/2000	Dabri	State Vs. Ajay Kumar Singhal	31/01/03	Acquitted
207.	3796	32/01	J.P Kalan	State Vs. Deepak	02/04/03	Acquitted
208.	3797	510/01	S.N Puri	State Vs. Arib Khan	08/05/03	Acquitted

In the court of Sh. J.R Aryan ASJ/ND

209.	3884	1119/2000	M.N.G.R	State Vs. Paramjeet Singh	28/07/03	Acquitted
210.	3885	537/01	N.F Colony	State Vs. Saleem @ Kadir	29/07/03	Acquitted
211.	3886	549/96	S.N Puri	State Vs. Manoj Etc.	30/07/03	Acquitted
212.	3890	115/2002	C. Place	State Vs. Santosh	06/05/03	Acquitted
213.	3891	57/01	H.N Din	State Vs. Dharmapal	07/04/03	Acquitted
214.	3892	62/99	R.K Puram	State Vs. Jagpal Raghav	09/04/03	Acquitted
215.	3893	548/01	A Nagar	State Vs. Babu	25/04/03	Acquitted
216.	3894	266/99	Dwarka	State Vs. Deepak	25/04/03	Acquitted
217.	3895	319/01	Sarita Vihar	State Vs. Wahipul Islam	30/04/03	P.O
218.	3896	366/99	B. Pur	State Vs. Shaka Etc.	09/05/03	Acquitted
219.	3897	204/2000	S. Vihar	State Vs. Vikram	14/05/03	Acquitted
220.	3898	11/01	Mahipalpur	State Vs. Sudhakar Tiwari	19/05/03	Remanded
221.	3899	434/01	A Nagar	State Vs. Sunil Dutt Etc.	03/06/03	Acquitted
222.	3900	86/01	Sarojini Nagar	State Vs. Jawahar Singh	22/07/03	Acquitted
223.	3901	02/2001	S. Nagar	State Vs. Sohan Lal	22/07/03	Acquitted

In the court of Sh. J.R Aryan ASJ/ND

224.	3957	82/99	Naraina	State Vs. Rajesh Kapoor	26/04/03	Acquitted
225.	3958	172/99	B. Pur	State Vs. Ram Khilari	03/05/03	Acquitted
226.	3959	383/95	Dabri	State Vs. Bhola @ Ravi	05/06/03	Acquitted
227.	3960	734/99	C Place	State Vs. Hukmi Ram	13/06/03	Acquitted

In the court of Sh. N.K Kaushik ASJ/ND

228.	4100	281/98	Delhi Cantt.	State Vs. Ravinder Kumar	16/04/03	Acquitted
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229.	4101	483/01	M/N	State Vs. Om Prakash	01/05/03	Acquitted 9
230.	4102	214/00	B Pur	State Vs. Santosh Kumar	01/05/03	Acquitted
In the court of Ms. Manju Goel ASJ/ND						
231.	4103	255/00	Sangam Vihar	State Vs. Sajid Etc.	18/01/03	Acquitted
232.	4104	606/96	K.M.P	State Vs. Inderjeet Etc.	04/04/03	Acquitted
233.	4105	231/99	M/N	State Vs. Bobby	07/08/03	Acquitted
234.	4162	43/00	O.I.A	State Vs. Mohd. Sadiq	22/04/03	Acquitted
235.	4163	194/01	Dabri	State Vs. Gyan Chand	12/05/03	Acquitted
In the court of Ms. Ina Malhotra ASJ/ND						
236.	4203		Dabri	State Vs. Mohd. Badshah	15/02/03	Acquitted
237.	4204	30/02q	J.P Kalan	State Vs. Munshi Ram Etc.	12/03/03	Acquitted
In the court of Ms. Manju Goel ASJ/ND						
238.	4205	209/98	Mehrauli	State Vs. Hasim Ali	17/05/03	Convicted (Probation)
239.	4206	178/02	Delhi Cantt	State Vs. 1. Sunil Sanshi @ Rahul 2. Anup @ Sunil Kumar	19/05/03	Acquitted
240.	4207	85/2000	Najafgarh	State Vs. 1. Risalo Devi 2. Sunita	04/08/03	Acquitted
241.	4208	323/2000	Vasant Vihar	State Vs. Manoj Kumar	06/08/03	Acquitted
242.	4209	737/2000	Mehrauli	State Vs. 1. Dinesh Kumar 2. Prem Singh	18/08/03	Acquitted
In the court of Ms. Manju Goel ASJ/ND						
243.	4212	616/01	Sangam Vihar	State Vs. Jagdish	05/04/03 08/04/03	Convicted (Undergone)
244.	4213	220/01	O.I.A	State Vs. 1. Vishal @ Shripal 2. Shakel @ Mulla 3. Sonu @ Sohan Lal	10/04/03 22/04/03	Convicted
245.	4214	175/2000	Inderpuri	State Vs. 1. Ashok Kr. Chaudhary 2. Reeta Kumar	28/04/03	Acquitted
246.	4215	748/2000	Hauz Khas	State Vs. Surender Kumar	15/05/03	Acquitted
247.	4216	320/96	Lodhi Colony	State Vs. Deepak	05/08/03	Expired
248.	4217	99/99	Sarojini Nagar	State Vs. 1. Sushil Kumar 2. Shiv Kumar	13/08/03	Acquitted
249.	4218	868/2000	Dabri	State Vs. 1. Inderpal 2. Smt. Sarojini 3. Miss Soni	14/08/03	Acquitted
250.	4219	46/2000	Malviya Nagar	State Vs. 1. Ashok Kapoor 2. Praveen Arora	19/08/03	Acquitted

In the court of Sh. N.K Kaushik ASJ/ND						
251.	4220	65/93	Mayapuri	State Vs. Praveen Kumar Etc.	01/04/03	Acquitted
252.	4221	394/01	H.N Din	State Vs. Jata Shankar Pandey	04/04/03	Acquitted
In the court of Sh. Dilbagh Singh ASJ/ND						
253.	4332	370/99	Vasant Vihar	State Vs. Ganga Ram	01/04/03	Acquitted
254.	4333	555/00	S.N Puri	State Vs. Birju Etc.	03/04/03	Acquitted
255.	4334	378/2000	S.N Puri	State Vs. Satish Kumar Etc.	03/04/03	Acquitted
256.	4335	225/91	Tuglak Road	State Vs. Yusuf	10/04/03	P.O
257.	4336	227/01	Dabri	State Vs. Veerpal	01/05/03	Acquitted
258.	4337	23/2002	Kaparshera	State Vs. Raimal	02/07/03	Acquitted
In the court of Sh. Dilbagh Singh ASJ/ND						
259.	4338	742/2000	Mehrauli	State Vs. Jaswant Etc.	29/03/03 01/05/03	Convicted
260.	4339	1031/02	Malviya Nagar	State Vs. Rashid	22/05/03	Acquitted
261.	4340	191/96	Mehrauli	State Vs. Manu Etc.	26/04/03	Acquitted
In the court of Sh. Yogesh Khanna ASJ/ND						
262.	4341	180/00	Sangam Vihar	State Vs. Nanney	17/02/03 06/03/03	Conviction
In the court of Sh. V.K Jain ASJ/ND						
263.	4342	302/01	Sarojini Nagar	State Vs. Jitender Kumar	13/03/03	Convicted
264.	4343	824/2000	Kalkaji	State Vs. Ganga Saini	15/03/03	Acquitted
265.	4344	47/02	J.P Kalan	State Vs. Rajesh Kr. Yadav & Ors.	17/03/03	Acquitted
266.	4345	90/01	Sangam Vihar	State Vs. Ayub Khan	20/03/03	Acquitted
267.	4346	553/97	Mehrauli	State Vs. Gopal Mukhrjee	24/03/03	Acquitted
268.	4347	54/02	N. Garh	State Vs. Anil Kumar Etc.	01/04/03	Acquitted
269.	4348	55/02	N. Garh	State Vs. Manish Etc.	01/04/03	Acquitted
270.	4349	483/01	Ambedkar Nagar	State Vs. Sanju @ Sanjay	05/04/03	Acquitted
271.	4350	453/01	Kalkaji	State Vs. Ash Mohd. Etc.	17/04/03	Acquitted
In the court of Sh. V.K Jain ASJ/ND						
272.	4378	379/00	Najafgarh	State Vs. Dalel Singh	20/02/03 21/02/03	Convicted
273.	4379	24/01	Mehrauli	State Vs. Vikrant	03/03/03	Acquitted
274.	4380	139/01	O.I.A	State Vs. Maya	04/03/03 05/03/03	Convicted
275.	4381	663/97	O.I.A	State Vs. Kanshi Nath	11/03/03	Acquitted
276.	4382	293/00	K.M Pur	State Vs. Puran Etc.	01/04/03	Convicted

277.	4383	386/01	Kalkaji	State Vs. Prem Kumar & Ors.	08/04/03	Acquitted
278.	4384	122/98	Delhi Cantt	State Vs. Sanjay	17/04/03	Died
279.	4385	469/98	B. Pur	State Vs. Mohd. Sajid	19/04/03	Convicted
280.	4386	28/99	Kaparshera	State Vs. Mumtaz Etc.	26/04/03	Acquitted
281.	4389	294/2000	K.M Pur	State Vs. Devinder @ Ajay	28/03/03	Acquitted
282.	4390	235/02	Lodhi Colony	State Vs. Naeem Ahmad	02/05/03	Acquitted
283.	4391	162/00	K.M Pur	State Vs. Pankaj	05/05/03	Convicted
284.	4392	24/98	J.P Kalan	State Vs. Ran Singh	09/05/03 26/05/03	Convicted
285.	4393	136/97	J.P Kalan	State Vs. Gian Chand & Ors.	09/05/03	Convicted
286.	4394	695/98	B. Pur	State Vs. Balraj & Ors.	09/05/03	Acquitted
287.	4395	556/98	Vasant Kunj	State Vs. Naresh Sehrawat & Ors.	26/05/03 02/06/03	Convicted
288.	4396	229/95	P. Street	State Vs. Gurbachan	26/05/03	Convicted
289.	4397	170/02	Kalkaji	State Vs. Om Prakash & Ors.	02/06/03	Acquitted
290.	4398	99/01	N.F Colony	State Vs. Md. Intezar	02/06/03	Acquitted
291.	4399	1212/98	Malviya Nagar	State Vs. Ahmad Hassan Etc.	03/06/03	Acquitted
292.	4400	404/99	N.F Colony	State Vs. Mohd. Fazil	09/06/03	Died
293.	4401	804/99	Mehrauli	State Vs. Hem Rai Etc.	05/08/03	Acquitted
294.	4402	33/03	Hauz Khas	State Vs. Shekhar @ Chandershekhar @Sheru	08/08/03	Convicted
295.	4403	54/01	Tilak Marg	State Vs. Amarjeet	11/08/03	Acquitted
296.	4404	839/97	R.K Puram	State Vs. Dinesh Singh Etc.	11/08/03 13/08/03	Convicted
297.	4405	314/00	Sarojini Nagar	State Vs. Sameer Pardhan	19/08/03	Convicted
In the court of Sh. V.K Jain ASJ/ND						
298.	4436	135/02	C. Place	State Vs. Ramesh Kumar & Ors.	07/07/03	Acquitted
299.	4437	332/02	Dwarka	State Vs. Saheb Singh & Ors.	08/07/03	Acquitted
300.	4438	29/03	Mehrauli	State Vs. Ashok Talwar Etc.	10/07/03	Acquitted
301.	4439	239/02	Sangam Vihar	State Vs. Prakash	19/07/03	Acquitted
302.	4440	779/01	Dabri	State Vs. Mintu Gupta & Ors.	19/07/03	Convicted
303.	4441	96/02	Sarita Vihar	State Vs. Ved Ram	29/07/03	Acquitted
304.	4442	1035/97	Defence Colony	State Vs. Subhash & Ors.	31/07/03	Acquitted

305.	4443	440/96	V.Kunj	State Vs. Laxmi Devi Etc.	02/08/03	Convicted
In the court of Sh. V.K Jain ASJ/ND						
306.	4388			CBI Vs. Nanak Singh & Ors.	29/03/03 01/04/03	Convicted
307.	4848	468/95	Kalkaji	V.K Sain Vs. State	12/03/03	Dismissed
308.	4849			CBI Vs. Gurpal Singh	02/06/03	Accepted
309.	4850			CBI Vs. B.S Bajwa & Ors.	21/07/03	Accepted
In the court of Sh. Brijesh Kumar ASJ/ND						
310.	4851	877/99	Lajpat Nagar	State Vs. Nanga Bhutia	19/02/03	Acquitted
311.	4852	29/99	S.N Puri	State Vs. Daulat Ram & Ors.	15/03/03	Acquitted
312.	4853	320/01	Ambedkar Nagar	State Vs. Jagdish Kumar	28/05/03	Convicted
In the court of Sh. S.S Bal ASJ/ND						
313.	4854	164/86	V. Vihar	State Vs. Rajinder Singh Etc.	30/07/03	Acquitted
314.	4855	51/98	O.I.A	State Vs. Sohan Lal Etc.	24/07/03	Acquitted
315.	4856	245/2000	B.Pur	State Vs. Raja @ Nafees	25/07/03	Acquitted
316.	4857	770/2000	Dabri	State Vs. Vijender Singh Etc.	29/07/03	Acquitted
In the court of Sh. Yogesh Khanna ASJ/ND						
317.	4858	327/00	O.I.A	State Vs. Mehkar Singh	10/07/03 23/07/03	Conviction
318.	4859	183/00	P. Street	State Vs. Mehkar Singh	15/07/03 23/07/03	Conviction
319.	4860	191/02	V. Vihar	State Vs. Satish Etc.	18/07/03	Acquitted
320.	4861	244/00	Malviya Nagar	State Vs. Neetu Singh	23/07/03	Acquitted
In the court of Sh. N.K Kaushik ASJ/ND						
321.	4862	339/01	N. Garh	State Vs. Anoop Etc.	01/07/03	Acquitted
322.	4863	124/96	Najafgarh	State Vs. Vijender Singh Etc.	10/07/03	Acquitted
323.	4864	247/97	C.R. Park	State Vs. Ram @ Rama Etc.	15/07/03	Acquitted
324.	4865	261/01	Sangam Vihar	State Vs. Mata Prasad	18/07/03	P.O
In the court of Sh. Brijesh Kumar ASJ/ND						
325.	4866	507/99	A. Nagar	State Vs. Mohan Mandal	15/02/03	Acquitted
326.	4867	138/98	P. Street	State Vs. Narender Singh	20/02/03	Acquitted
327.	4868	144/99	Kalkaji	State Vs. Subhash Chand Etc.	15/03/03 17/03/03	Convicted
328.	4869	564/01	Mehrauli	State Vs. Mohd. Salim	03/04/03 07/04/03	Convicted
329.	4870	511/02	Sangam Vihar	State Vs. Manoj Kumar	17/04/03	Acquitted

330.	4871	573/01	H. Khas	State Vs. Naveen	22/04/03	Convicted
331.	4872	715/99	V. Kunj	State Vs. Mehraj Mohd.	30/04/03	Acquitted
332.	4873	1087/97	R.K Puram	State Vs. Parmod Etc.	17/05/03	Convicted
333.	4874	594/98	A. Nagar	State Vs. Surender Etc.	17/05/03	Convicted
334.	4875	600/2000	Dabri	State Vs. Arthur Dass	28/05/03	Acquitted
335.	4876	400/2001	K.M Pur	State Vs. Mukesh	02/07/03 03/07/03	Convicted
336.	4877	43/99	N. Garh	State Vs. Amar Singh	30/07/03 01/08/03	Convicted
337.	4878	45/99	N. Garh	State Vs. Rajbir Singh & Ors.	30/07/03	Acquitted
In the court of Sh. S.N. Dhingra ASJ/ND						
338.	5129	382/01	V. Kunj	State Vs. Ajay Sharma Etc.	10/07/03	Acquitted
339.	5130	06/02	Greater Kailash	State Vs. Deepak Chaudhary	26/07/03	Acquitted
340.	5131	184/03	C. Place	State Vs. Vinod Kumar Etc.	29/07/03	Convicted
In the court of J.M. Malik ASJ/ND						
341.	5132	397/2000	O.I.A	State Vs. Hafizul Etc.	23/07/03	Acquitted
In the court of Sh. J.R Aryan ASJ/ND						
342.	5133	14/99	N. Branch	State Vs. Mohd. Aslam Khan	10/04/03	Convicted
In the court of Sh. V.K. Jain ASJ/ND						
343.	5134	623/2000	Kalkaji	State Vs. Uma Shankar Etc.	31/05/03 03/06/03	Convicted
In the court of Ms. Mamta Sehgal ASJ/ND						
344.	5246	94/93	V. Kunj	State Vs. Mohd Tahir	19/04/03	Acquitted
345.	5247	205/01	Mehrauli	State Vs. Vinod Kumar	23/04/03	Acquitted
346.	5248	253/90	Mehrauli	State Vs. Surender	23/05/03	Convicted
In the court of Ms. Mamta Sehgal, ASJ/ND						
347.	5249	215/91	Tuglakabad Road	State Vs. Shekhar Pathak	09/04/03	Convicted
In the court of Sh. Brijesh Kumar ASJ/ND						
348.	5506	30/99	S.N Pur	State Vs. Vinod & Ors.	15/03/03	Acquitted
349.	5507	09/2000	Badarpur	State Vs. Rakesh & Ors.	07/05/03	Convicted
350.	5508	445/99	H.N. Din	State Vs. Ashok & Ors.	31/05/03	Convicted
351.	5509	457/99	H.N. Din	State Vs. Ashok & Ors.	31/05/03	Conviction
352.	5827	62/2001	Naraina	State Vs. Sanjay	11/08/03	Acquitted
353.	5828	109/97	Sarojini Nagar	State Vs. Ravinder @ Bindi	30/08/03	Acquitted
354.	5829	635/96	Dabri	State Vs. Jagdish Parsad	27/08/03	Convicted

355.	3830	287/98	Inderpuri	State Vs. Girdhari	30/08/03	Acquitted
356.	5831	534/2000	Dabri	State Vs. Sanjay Sharma	13/08/03	Acquitted
357.	5832	133/02	Dabri	State Vs. Solomon David @ Sonu	01/09/03	Acquitted
358.	5833	171/02	Sangam Vihar	State Vs. 1. Chotey Lal 2. Rajan Shree	03/09/03	Acquitted
359.	5834	576/98	Dabri	State Vs. Rajbir Singh @ Raju	18/08/03 03/09/03	Acquitted
360.	5835	92/01	D. Cantt	State Vs. Pappu @ Budha	25/09/03	Acquitted
In the court of Sh. S.N. Dhingra ASJ/ND						
361.	5836	56/01	Kapashera	State Vs. 1. Nafe Singh 2. Jagmal	03/05/03	Conviced
In the court of Sh. Yogesh Khanna ASJ/ND						
362.	6265	668/01	N. Garh	State Vs. 1. Shri Bhagwan Etc. 2. Rajesh Kr. Dagar 3. Satbir Singh	02/08/03	Acquitted
363.	6266	243/99	Malviya Nagar	State Vs. Harpal Singh S/o Sh. Chattar Singh	16/08/03 30/08/03	Conviction
364.	6267	04/96	Ch. Puri	State Vs. 1. Satish Kumar Bhardwaj 2. Sanjeev Sain Gupta	16/08/03	Acquitted
365.	6268	117/01	Inderpuri	State Vs. Ram Babu S/o Sh. Rameshwar	23/08/03 25/08/03	Conviction
366.	6269	21/02	Mehrauli	State Vs. Mam Chand 2 Pappu S/o Madan Lal	30/08/03	Acquitted
367.	6270	411/2000	O.I.A	State Vs. Rattan Kumar S/o Sh. Jai Narain	30/08/03	Acquitted
368.	6271	84/00	K.M Pur	State Vs. 1. Raj Kumar S/o Suchit Kr. 2. Sanjay 3. Deepak	29/09/03	Released on probation/RR (Convicted)
369.	6272	190/01	Kapashera	State Vs. Dil Bagh Singh S/o Sh. Hazari Singh	07/10/03	Acquitted
370.	6273	222/02	Sangam Vihar	State Vs. Subhash S/o Munna Lal	22/10/03	Acquitted
371.	6274	200/98	Dabri	State Vs. Rajesh Kumar S/o Sh. Jai Gopal	31/10/03	P.O
372.	6275	100/01	Sarita Vihar	State Vs. 1. Laxman Singh Etc. S/o Sh. Darshan Singh 2. Chaman Lal	01/11/03	Acquitted
373.	6276	188/02	Sarita Vihar	State Vs. Smt. Munesh W/o Lt. Sh. Tej Somgi 2. Vijender @ Vijay	14/11/03	Accused Munesh is P.O Vijender is Acquitted

374.	6277	231/01	Inderpuri	State Vs. Raju Etc.	14/11/03	Acquitted
375.	6278	499/00	Malviya Nagar	State Vs. Kishan Singh S/o Sh. Parmeshwar Singh 2. Rahul Dhingra S/o Sh. Puran Chand	02/12/03	Acquitted
In the court of Sh. V.K. Jain ASJ/ND						
376.	6280	1156/2000	Dabri	State Vs. Pardeep Kumar	06/02/03 07/02/03	Convicted
In the court of Sh. Dilbagh Singh ASJ/ND						
377.	6390	342/01	Delhi Cantt.	State Vs. Jaspal Singh Etc.	08/08/03	Acquitted
378.	6391	435/01	Badarpur	State Vs. Lakhan	02/09/03	Acquitted
379.	6392	193/01	Dabri	State Vs. Ranjan Pal	01/10/03	Acquitted
380.	6393	361/98	G. Kailash	State Vs. Suraj Prakash Etc.	30/10/03	Acquitted
381.	6394	489/00	N.F. Colony	State Vs. Shahid Badar	11/11/03	Acquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
382.	7578	391/99	Sangam Vihar	State Vs. Umesh Kumar Etc.	02/08/03	Acquitted
383.	7579	531/99	Sangam Vihar	State Vs. Ramji Lal Etc.	02/08/03	Acquitted
384.	7580	126/01	B.Pur	State Vs. Madan Mohan Mishra	14/08/03	Acquitted
385.	7581	228/89	K.M Pur	State Vs.1. Mukesh Kumar 2.Rajeshwar 3. Ganesh Chand	18/08/03 13/08/03	P.O
386.	7582	120/2000	Sangam Vihar	State Vs. Harish Chand	29/07/03 18/08/03	Convicted
387.	7583	771/2000	Dabri	State Vs. Vijay Pal	01/11/03	Convicted
In the court of Ms. Mamta Sehgal ASJ/ND						
388.	7597	172/92	O.I.A	State Vs. Rajinder Singh @ Raju	01/09/03	Acquitted
389.	7598	423/01	N. Garh	State Vs. Chander Shekhar	06/09/03	Acquitted
390.	7599	499/02	Sangam Vihar	State Vs. Avadh	09/09/03	Convicted
391.	7600	420/87	D. Cantt	State Vs. Sunil Kumar Etc.	16/09/03	Convicted/PO
In the court of Ms. Mamta Sehgal ASJ/ND						
392.	7603	448/02	Def. Colony	State Vs. Atma Singh	06/12/03 24/07/03/ 31/07/03	Conviction Judgment
393.	7605	199/92	Kalkaji	State Vs. Sukh Ram	26/07/03 31/07/03	Conviction
394.	7606	292/89	S.N Puri	State Vs. Lakhi Ram	26/09/02 16/10/03	Convicted
395.	7607	247/00	Najafgarh	State Vs. Rakesh Kumar	01/10/03	Acquitted
396.	7608	650/02	L. Nagar	State Vs. Avdesh Sharma	01/10/03	Acquitted/PO

					16/10/03	(16)
395.	7607	247/00	Najafgarh	State Vs. Rakesh Kumar	01/10/03	Acquitted
396.	7608	650/02	L. Nagar	State Vs. Avdesh Sharma	01/10/03	Acquitted/PO
397.	7609	607/00	S. Nagar	State Vs. Parkash Singh	09/07/03	Acquitted
398.	7610	608/2000	S. Nagar	State Vs. Jai Parkash Etc.	09/07/03	Acquitted
In the court of Ms. Mamta Sehgal ASJ/ND						
399.	7899	138/99	V. Kunj	State Vs. Parmod Kr. Singh	05/08/03	Convicted
In the court of J.R Aryan ASJ/ND						
400	7900	259/01	K.M Pur	State Vs. Ravi Kumar	15/09/03	Acquitted
401.	7901	99/2000	Badarpur	State Vs. Bhagwani	25/11/03	Acquitted

I have made 401
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Ph 7502686695
CC No. 77039356

24/06/2022
(Asstt. Ahlmed)

Annexure - I
Session - 2005

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In the Court of Sh. DILBAG SINGH ASJ NEW DELHI

(1)

Sl. No.	Sl. No.	FIR No.	PS	Titled	D.O.D.	Decided As
1		139/03	R,K PURAM	STATE VS KAPIL	04-05-05	Acquitted
2	2	909/02	MALVIYA NAGAR	STATE VS AJAY ETC	04-04-05	Acquitted
3	3	912/02	MALVIYA NAGAR	STATE Vs JAI BHAGWAN	04-04-05	Acquitted
4	4	106/2001	H.N DIEN RIY	STATE VS JAGDISH	04-04-05	Acquitted
5	5	548/03	AMBENDER NAGAR	STATE Vs MEHAR SINGH	30-05-05	Acquitted
6	6	185/2002	SAROJINI NAGAR	STATE VS MADAN SHAGWAN	11-08-05	Acquitted
7	7	97/04	K.M PURA	STATE VS JITENDER LOHIRA	18-08-05	FIR is Cauashed
				PART II	18-08-05	FIR is Cauashed
8	8	51/2003	LODHI COLONY	STATE VS CHAHU KANT SHARMA	01-09-05	Acquitted
9	9	667/02	DABRI	STATE VS KAMAL NARYAN ETC	05-12-05	Acquitted
10	10	553/01	H. KHAS	STATE VS SHATRUGHAN MANDAL ETC	19-01-05	Convicted
				PART - I	01-02-05	Convicted
				PART-II		Convicted
				PART-III		Convicted
				PART-IV		Convicted
11	11	103/04	AMBD NAGAR	STATE VS OM CHAND	22-01-05	Convicted
12	12	102/04	AMBD NAGAR	STATE VS MUMIM KHAM	22-01-05 and 27-01-05	Convicted
13	13	290/01	MEHROULI	STATE VS SEWA RAM	01-03-05	Acquitted
14	14	463/02	MEHROULI	STATE VS SUBHASH ETC	02-04-05	Acquitted
15	15	462/02	MEHROULI	STATE VS ANIL KUMAR ETC	02-04-05	Acquitted
IN THE COURT SH. S.L. BHAYANA. ASJ NEW DELHI						
16	16	608/03	SARITA VIHAR	STATE VS SUNIL KUMAR	19-01-05	Acquitted
17	17	166/04	DABRI	STATE VS JAMSHED KHAN	20-01-05	Acquitted
18	18	77/02	MEHROULI	STATE VS BALWAN SINGH	10-02-05	Acquitted

Annexure-I
Session- 2005

Unscanned ✓

In the Court of Sh. DILBAG SINGH ASJ NEW DELHI

S. No.	Goshwara No.	FIR No.	PS	Titled	D.O.D.	Decided As
1	1	139/03	R,K PURAM	STATE VS KAPIL	04-05-05	Acquitted
2	2	909/02	MALVIYA NAGAR	STATE VS AJAY ETC	04-04-05	Acquitted
3	3	912/02	MALVIYA NAGAR	STATE Vs JAI BHAGWAN	04-04-05	Acquitted
4	4	106/2001	H.N DIEN RLY	STATE VS JAGDISH	04-04-05	Acquitted
5	5	548/03	AMBENDER NAGAR	STATE Vs MEHAR SINGH	30-05-05	Acquitted
6	6	185/2002	SAROJINI NAGAR	STATE VS MADAN SHAGWAN	11-08-05	Acquitted
7	7	97/04	K.M PURA	STATE VS JITENDER LOHIRA	18-08-05	FIR is Cauashed
				PART II	18-08-05	FIR is Cauashed
8	8	51/2003	LODHI COLONY	STATE VS CHAHU KANT SHARMA	01-09-05	Acquitted
9	9	667/02	DABRI	STATE VS KAMAL NARYAN ETC	05-12-05	Acquitted
10	10	553/01	H. KHAS	STATE VS SHATRUGHAN MANDAL ETC	19-01-05	Convicted
				PART - I	01-02-05	Convicted
				PART-II		Convicted
				PART-III		Convicted
				PART-IV		Convicted
11	11	103/04	AMBD NAGAR	STATE VS OM CHAND	22-01-05	Convicted
12	12	102/04	AMBD NAGAR	STATE VS MUMIM KHAM	22-01-05 and 27-01-05	Convicted
13	13	290/01	MEHROULI	STATE VS SEWA RAM	01-03-05	Acquitted
14	14	463/02	MEHROULI	STATE VS SUBHASH ETC	02-04-05	Acquitted
15	15	462/02	MEHROULI	STATE VS ANIL KUMAR ETC	02-04-05	Acquitted
IN THE COURT SH. S.L. BHAYANA. ASJ NEW DELHI						
16	16	608/03	SARTIA VIHAR	STATE VS SUNIL KUMAR	19-01-05	Acquitted
17	17	166/04	DABRI	STATE VS JAMSHED KHAN	20-01-05	Acquitted
18	18	77/02	MEHROULI	STATE VS BALWAN SINGH	10-02-05	Acquitted

		178/04	SANGAM VIHAR	STATE VS MOHINDER PD	13-01-05	Acquitted
20	52	422/04	BADAR PUR	STATE VS LAL SINGH	24-01-05	Acquitted
21	53	116/2000	MEHROULI	STATE VS JOGINDER SINGH ETC	01-02-05	Acquitted
22	54	172/02	VASANT KUNJ	STATE VS JAIN PD @ RAMMU	01-02-05	Acquitted
23	55	918/03	DABRI	STATE VS JAGPAL SINGH	02-02-05	Acquitted
24	56	429/04	H.KHAS	STATE VS MUKESH ETC	04-02-05	Acquitted
25	57	142/02	SANGAM VIHAR	STATE VS OM PARKASH @ BHEDA	05-02-05	Acquitted
26	58	318/02	NAJAFGARH	STATE VS BALESHWAR	08-02-05	Acquitted
27	59	902/2000	DABRI	STATE VS VIRENDER KUMAR	09-02-05	Acquitted
28	60	114/03	J.P.K	STATE VS OMVIR ETC	15-02-05	Acquitted
29	61	34/01	DABRI	STATE VS MUKESH KUMAR	16-02-05	Acquitted
IN THE COURT OF SH. DILBAG SINGH SPL COURT NDPS						
30	62	592/2000	DABRI	STATE VS DEVINDER	22-01-05	Acquitted
31	63	261/03	INDERPURI	STATE VS VIJAY SHAH ETC	11-02-05	Acquitted
32	64	690/04	MEHROULI	STATE VS CHANDAN THAKUR	02-03-05	Acquitted
33	65	381/2001	R.K PURAM	STATE VS LAXMAN SINGH	26-05-05	Acquitted
34	66	403/04	SAROJINI NAGAR	STATE VS KAMLESH DUBY ETC	27-05-05	Acquitted
35	67	176/03	SANGAM VIHAR	STATE VS MANISH ETC	05-07-05	Acquitted
36	68	56A/04		DGIR VS GAUTAM SO,	22-08-05	P.O
37	120	44/04	INDERPURI	STATE VS KAMRUDDIN	31-01-05	CONVITED
38	121	67/01	NARAINA	STATE VS SWAMI CHARAN	27-01-05	Acquitted
39	122	519/03	DABRI	STATE VS DEEP CHAND ETC	03-02-05	Acquitted
40	123	282/02	PART STREET	STATE VS PARVEEN ETC	21-02-05	Acquitted
41	124	82/2000	DABRI	STATE VS ANIL KUMAR	23-03-05	Acquitted
42	125	213/2001	C.P	STATE VS AZAD AHMED OR QURESHI PART-I PART -II	01-03-05	CONVITED

43 ✓	126	615/03	MALVIYA NAGAR	STATE VS RANJIT ETC	01-03-05	2 Acquitted
44	127	544/95	SAROJINI NAGAR	STATE VS SANJAY	23-03-05 and 28-03-05	CONVITED
45	128	268/97	DELHI CANTI	STATE VS DARSHAN SINGH	12-07-05 and 18-07-05	CONVITED
46	129	239/2000	KALKAJI	STATE VS RAJESH	29-07-05 and 30-07-05	CONVITED
47	130	08/5	KAROLBAGH	N.C.B VS KANNEDDE ETC PART -I PART-II PART-III	30-09-05	CONVITED
IN THE COURT OF SH. D.K SAINI ASJ NEW DELHI						
48	131	413/99	DELHI CANTI	STATE VS KUL BHUSHAN	02-05-05	P.O
49	132	173/03	DABRI	STATE VS OM PARKASH	14-07-05	Acquitted
IN THE COURT OF SH. S.J BHAYANA ASJ NEW DELHI						
50	133	85/04	SANGAM VIHAR	STATE VS RAJU	13-01-05	Acquitted
51	134	461/01	MEHROULI	STATE VS DEVI LAL ETC	11-01-05	Acquitted
52	135	13/03	J.P.K	STATE VS NAVEEN ETC	15-01-05	Acquitted
IN THE COURT OF SH. DILBAG SINGH SPL COURT NDPS NEW DELHI						
53	136	73/04	AMBD NAGAR	STATE VS PARDEEP KR. SINGHAL	26-09-05	Acquitted
54	180	268/01	DEFENCE COLONY	STATE VS MOHD. NAZIAN ETC	06-05-05 AND 16-05-05	Acquitted
				PART-I		Acquitted
				PART -II		CONVITED
				PART -II		P.O
				PART - IV		DIS CHARGED
IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ NEW DELHI						
55	393	111/04	INDER PURA	STATE VS RANJIT @ LODI	24-05-05	Acquitted
56	394	547/2000	S.N PURI	STATE VS MAHINDER ETC	30-05-05	Acquitted
57	395	791/04	DABRI	STATE VS	01-08-05	Acquitted

				DHARMINDER		
58	396	176/04	K.M PUR	STATE VS RAM PARKASH	10-08-05	Acquitted
59	397	119/04	I.PURA	STATE VS BALJIT	02-07-05	Acquitted
60	398	318/99		STATE VS YAUNES	18-05-05	Acquitted
61	406	25/03	NCB	STATE VS ASHOK KR. @ SHOKI	17-05-05	CONVITED
62	407	477/02	VASANT KUNJ	STATE VS VIJAY KUMAR	28-05-05	Acquitted
63	410	08/98	DELHI CANIT	STATE VS AMRIT SINGH ETC.	23-05-05	CONVITED
				PART -I		CONVITED
				PART -II		CONVITED
				PART -III		CONVITED
				PART -IV		CONVITED
IN THE COURT OF SH. S. N DHINGRA ASJ NEW DELHI						
64	537	170/02	H.N DIN	STATE VS SUTTIYAM ETC	30-11-04	Acquitted
65	538	683/04	NAJAFGARH	STATE VS RAJ KUMAR AND SMT. KAMLESH	12-01-05	Acquitted
66	539	698/2000	R.K PURAM	STATE VS SANJAY KUMAR ANIL BADRI ZAKIR ALI	13-01-05 AND 15-01-05	RELEASED ON PROBATION
67	540	396/2003	LAJPAT NAGAR	STATE VS SHANKAR SAINI	13-01-05	SENTENCE ALREADY UNDER GONE
68	541	567/04	VASANT KUNJ	STATE VS SANTOSH	14-01-05	Acquitted
69	542	134/2001	MAYAPURI	STATE VS AMIT KR. ETC	15-01-05	Acquitted
70	543	396/03	AIRPORT	STATE VS JAI PARKASH	19-01-05	Acquitted
71	544	413/04	NEW FRIENDS COLONY	STATE VS PYARA LAL	27-01-05	Acquitted
72	545	125/04	KALKAJI	STATE VS SANJAY PART-I PART-II	24-01-05 AND 29-01-05	CONVITED
73	546	562/99	K.M PURA	STATE VS SANJAY	28-01-04 AND 29-01-05	CONVITED
74	547	295/03	NEW FRIENDS COLONY	STATE VS SHIV DASS @MUNNA PART-I PART-IIS	01-02-05	Acquitted

75 ✓	548	552/2000	DABRI	STATE VS NISAR AHARED ETC	08-02-05	Acquitted
76	549	115/04	NEW FRIENDS COLONY	STATE VS LALIT KR.	09-02-05	Acquitted
77	550	123/98	NAJAFGARH	STATE VS JAI INDER @ JOHNY SATPAL @ PAPPU	10-02-05	Acquitted
78	551	97-02	HAZARAT NIZAMUDDIN	STATE VS RAJESH AND SUNIL @ BABLI	10-02-05 AND 11-02-05	CONVITED
79	552	85-02	HAZARAT NIZAMUDDIN	STATE VS RAJESH AND 2-SUNIL @ BABLI	10-02-05	RAJESH Acquitted SUNIL CONVITED
80	553	78/2003	DABRI	STATE VS VINOD BHATIA ETC 2-VICKY @ PARVEJ ALAM 3-SUNIL KR.	14-02-05	CONVITED
81	554	659/2002	KALKA JI	STATE VS NARESH	17-02-05	DISCHARGED
82	555	193/02	NEW FRIENDS COLONY	STATE VS 1- RAJU @ RAKESH 2- KARTIK DASS	16-02-05 AND 17-02-05	CONVICTION
83	556	252/2001	MANDIR MARG	STATE VS BABU LAL ETC PART-I PART-II	17-02-05	COMPROMISED
84	557	195/01	MANDIR MARG	STATE VS RAVINDER ETC	17-02-05	COMPROMISED
85	558	206/03	H.N DIN	STATE VS ASHIT KR. BARUA	18-02-05	ACCUSED IS P.O
86	559	495/03	AMBD NAGAR	STATE VS RAISH AHMAD @ BHARA PART-I PART-II	24-02-05	Acquitted
87	560	379/2000	BADARPUR	STATE VS BIGGU LAL ETC	17-02-05	CONVITED
88	561	410/99	MEHIRAULI	STATE VS 1- RAVINDER KR. 2- ASHVIK 3- JAGBIR 4- ASHOK KR. 5- MANOJ KR. 6- AJIT SINGH	21-02-05 AND 23-02-05	CONVITED

IN THE COURT OF SH. S.L. BHAYANA ASJ NEW DELHI

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IN THE COURT OF SH. S.L. BHAYANA ASJ NEW DELHI						
				4- ASHOK KR. 5- MANOJ KR. 6- AJIT SINGH		
89	562	239/03	MEHRAULI	STATE VS AJIT	01-03-05	Acquitted
90	563	265/01	SANGAM VIHAR	STATE VS JOGINDER @ KALLU	05-03-05	Acquitted
91	564	815/04		STATE VS 1-SURAJ 2- SHAKTI	10-03-05	Acquitted
92	565	328/2000	NEW FRIENDS COLONY	STATE VS 1-RAKESH KR. 2- SOMINDER BIDHURI	11-03-05	Acquitted
93	566	422/04	AMBD NAGAR	STATE VS ITWARI LAL	11-03-05	Acquitted
94	567	136/03	KAPASHARA	STATE VS JAI DEV	15-03-05	Acquitted
95	568	29/94	LODHI COLONY	STATE VS 1- RAM AVTAR JAIN 2-NIRMAL BHARGAV	18-03-05	Acquitted
96	569	02/03	SANGAM VIHAR	STATE VS GURBAX @KUKKI	18-03-05	Acquitted
97	570	143/04	NAJAFGARH	STATE VS 1-RAM CHANDER 2-LAXMAN 3-JAI BHAGWAN 4- ANAND KR.	22-03-05	Acquitted
98	571	323/2002	AMBD NAGAR	STATE VS PARVEEN KR.	23-03-05	Acquitted
99	572	140/04	MEHRAULI	STATE VS 1-JAHID 2-SHANU 3-AABID 4- BASIRUDDIN	23-05-05	Acquitted
100	573	233/98	BADAR PUR	STATE VS OM PARKASH PANDEY	24-03-05	ACCUESD IS P.O
101	574	78/03	DELHI CANTT	STATE VS RAJA RAM MOHAN	28-03-05	ACCUSED IS P.O
102	575	318/2000	KALKAJI	STATE VS 1-RAJESH 2-PARDEEP	28-03-05	Acquitted
103	576	69/01	NEW FRIENDS COLONY	STATE VS MOHD. ALI HAREM	01-04-05	Acquitted
104	577	684/04	VASANT KUNJ	STATE VS RAVOMDER KR. ETC	01-04-05	Acquitted
105	578	58/2000	MALVIYA NAGAR	STATE VS 1- RAJESH 2- PARMOD	01-04-05	Acquitted
106	579	243/2001	NEW FRIENDS COLONY	STATE VS 1- AFFAR AZAM 2- SAYED ZAFER ALI 3- SAQIR AHMAD	01-04-05	Acquitted

				4- FARUQ		
107	580	273/2000	SARITA VIHAR	STATE VS ASIM ALI ETC	04-04-05	Acquitted
108	581	619/04	KALKAJI	STATE VS 1-YASHPAL 2-GYANDENDER 3-DEEPAK 4-MANISH 5-SURENDER	04-04-05	Acquitted
109	582	488/03	C.P	STATE VS 1- SAGIR 2-AAMIR 3-SHAKEEL 4-SONU	04-04-05	Acquitted
110	583	363/97	S.N PURI	STATE VS 1-NADEEM 2-SULTAN RAMA	05-04-05	Acquitted
111	584	823/04	MEHRAULI	STATE VS RAM KISHAN @ RAMA	06-04-05	Acquitted
112	585	481/01	LODHI COLONY	STATE VS MOHD IRSHAD	07-04-05	Acquitted
113	586	676/99	MEHRAULI	STATE VS 1- RAM CHARCHA @ LAXMI 2-RAKESH KR. 3- PYARE LAL 4- MOHENDER SINGH	23-04-05	Acquitted
114	587	264/03	C.P	STATE VS 1- VINOD KR. 2- DEVENDER SINGH	02-05-05	Acquitted
115	588	135/2003	NAJAFGARH	STATE VS 1-SURENDER 2- KRISHAN KR. 3- SANDEEP	02-05-05	Acquitted
116	589	431/2001	BADAR PUR	STATE VS ANIL	02-05-056	Acquitted
117	590	214/04	R.K PURAM	STATE VS 1- RANJEET 2- SMT. SEEMA 3- MUKESH 4- USHA	02-05-05	Acquitted
118	591	263/03	C.P	STATE VS 1- ISHWAR SINGH 2- SIDHARTHA SHARMA	02-05-05	Acquitted
119	592	421/04	MEHRAULI	STATE VS RAMESH & OHTERS	02-05-05	Acquitted
120	593	169/01	SAROJINI NAGAR	STATE VS 1- VINOD KR. 2- SHIV KR. 3- KAPIL	03-05-05	Acquitted
121	594	648/2001	MALIVYA NAGAR	STATE VS 1- SURENDER 2- RAVINDER	03-05-05	Acquitted

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3- SONU						
122	595	442/03	SAROJINI NAGAR	STATE VS 1- TEJ SINGH 2- JITENDER	03-05-05	Acquitted
123	596	102/03	J.P KALAN	STATE VS 1- LEELU 2- CHANDER SIEKHAR 3- RAJENDER SINGH	03-05-*05	Acquitted
124	597	631/04	VASANT KUNJ	STATE VS NARENDER & OTHERS	25-05-05	Acquitted
125	598	549/99	R.K PURAM	STATE VS PARDEEP SINGH	09-05-05	Acquitted
126	599	550/99	R.K PURAM	STATE VS NARESH	16-05-05	VONVICTI ON
127	600	589/03	SANGAM VIHAR	STATE VS SHIV KR.	01-07-05	Acquitted
128	601	890/03	SANGAM VIHAR	STATE VS 1- SARVESH 2- SUBHASH 3- JAGDISH	01-07-05	Acquitted
129	602	165/04	NAJAFGARH	STATE VS 1- RAJESH @ CHELA 2- SURENDER	02-07-05	Acquitted
130	603	377/01	SANGAM VIHAR	STATE VS KHOOB SINGH	04-07-05	Acquitted
131	604	457/03	KALKA JI	STATE VS 1- SHIV SHANKAR GUPTA 2- PAWAN GUPTA 3- NAWAJ, KISHOR	04-07-05	Acquitted
132	605	449/03	KALKA JI	STATE VS 1- SUBHASH CHAND 2- HITESH KAUSHIK 3- MANISH KAUSHIK	04-07-05	Acquitted
133	606	219/04	NAJAFGARH	STATE VS 1- NAVEEN 2- BALRAJ 3- SANDEEP	09-07-05	Acquitted
134	607	336/02	DWARKA	STATE VS JAI RAM SINGH 2- RANDIR SINGH 3- RAJESH KR.	01-07-05	Acquitted
135	608	88/04	DWARKA	STATE VS NARESH KR.	01-07-05	Acquitted
136	609	297/05	BADARPUR	STATE VS RAM 2- SMT. SHARDA	20-07-05	Acquitted
137	610	278/98	O.I.A	STATE VS RAJIV @ SHIV	04-07-05	Acquitted
138	611	882/04	DABRI	STATE VS 1. RAMAKANT DASS 2. SOMPAL 3. MANOJ	09-08-05	Acquitted

139	612	257/04	SANGAM VIHAR	STATE VS 1. MUMTAZ ALI 2. IMTIAZ ALI 3. ROSHAN JAMED 4. RAJPAL	01-08-05	Acquitted
140	613	285/04	NEW FRIENDS COLONY	STATE VS 1. SHIV DAYA 2. MUMTAZ ALI 3. NADEER AHERED 4. MOHID. IRFAN	01-08-05	Acquitted
141	614	451/03	NAJAFGARH	STATE VS SURESH KR.	01-08-05	Acquitted
142	615	527/04		STATE VS 1. SATBIR SINGH 2. JITENDER SINGH	01-08-05	Acquitted
143	616	82/04	SANGAM VIHAR	STATE VS AKEEL AHMED	01-08-05	Acquitted
144	617	641/04	BADARPUR	STATE VS 1. KALICHARAN 2. SMT LAXMI	02-08-05	Acquitted
145	618	297/05	BADARPUR	STATE VS ROHIT KR. @ MANN	02-08-05	Acquitted
146	619	982/2000	DABRI	STATE VS DEVENDER SINGH	05-08-05	Acquitted
147	620	532/04	HAUZ KHAS	STATE VS RANDEET BARA	05-08-05	Acquitted
148	621	1077/01	HAUZ KHAS	STATE VS AJAY KR.	23-08-05	UNDER GONE
149	622	280/2000	SARITA VIHAR	STATE VS 1. MAHENDER 2. VIJAY @ MOHAN	01-09-05	Acquitted
150	623	607/03	AMBD NAGAR	STATE VS 1. KAPIL KR. 2. MAHESH KR. 3. MANGAL SAIN	01-09-05	Acquitted
151	624	12/2004	MAHIPAL PUR	STATE VS 1. RAJENDER 2. SANJAY 3. SAHIL KHAN	01-09-05	Acquitted
152	625	616/03	AMBD NAGAR	STATE VS SURNDER PAL 2. VIKRAM 3. ATTAR SINGH	01-09-05	Acquitted
153	626	98/05		STATE VS SHER SINGH @ SHERU	01-08-05	Acquitted
154	627	68/2005	KALKA JI	STATE VS 1. SANDEEP 2. PARKASH	02-09-05	Acquitted
155	628	656/04	MEHRAULI	STATE VS SATENDER	02-09-05	Acquitted

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				BHATTI 2. HARENDER BHATTI 3. OPENDER BHATTI		
156	629	773/03	DABRI	STATE VS RAM GOPAL	02-09-05	Acquitted
157	630	240/04	KOTLA MUBARK PUR	STATE VS 1. RAJEEV 2. CJAMDER SHEKHAR 3. DEVINDER	08-09-05	Acquitted
158	631	13/2004	MAHIPAL PUR	STATE VS ANIL KR. 2. SURENDER SINGH 3. RAVI KR. 4. PAWAN KR.	01-09-05	Acquitted
159	632	372/04	DWARKA	STATE VS 1. RAVINDER @ TINU 2. SAITISH KUMAR	19-09-05	Acquitted
160	633	410/03	MEHRAULI	STATE VS 1. SANJEEV GARG 2. RAKESH GARG 3. AJAY GARG 4. SMT. RAJ RANI 5. SMT. USHA GARG 6. SMT. INDU GARG 7. SMT. POONAM SINGHAL	22-09-05	Acquitted
161	634	134/05	SANGAM VIHAR	STATE VS 1. VICKY 2. SUNIL	01-10-05	Acquitted
162	635	520/05	MALIVYA NAGAR	STATE VS PREM GIRI	01-10-05	Acquitted
163	636	18/05	NAJAFGARH	STATE VS LOVE KR.	14-10-05	Acquitted
164	637	173/03	VASANT KUNJ	STATE VS SUNIL @ DALIP 2. VIJENDER KR.	15-10-05	Acquitted
165	638	172/03	VASANT KUNJ	STATE VS JAI PARKASH 2. MANOJ	15-10-05	Acquitted
166	639	77/03	INDER PURI	STATE VS LOKNATH	08-11-05	Acquitted
167	640	259/03	DABRI	STATE VS 1. HEERA SINGH 2. JAI PARKASH 3. MINTU KR	09-11-05	Acquitted
168	641	260/03	DABRI	STATE VS VIJAY KR. ETC	09-11-05	Acquitted

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169	642	597/04		STATE VS UMESH KR.	10-11-05	Acquitted
170	643	704/04	NAJAFGARH	STATE VS RAJENDER	05-11-05	Acquitted
171	644	287/04	DWARKA	STATE 1. PHOOL SINGH 2. SONU 3. ABDULLAH 4. BHIMA 5. SEHJAD	18-11-05	Acquitted
172	645	282/04	BADAR PUR	STATE VS 1. RAMESH SHARMA 2. MAHIPAL 3. RAMPAL	22-11-05	Acquitted
173	646	274/04	BADARPUR	STATE VS 1. MANOJ 2. ANUP 3. RAM SAGAR 4. BIJAGWATI	22-11-05	Acquitted
174	647	138/2000	KAPASHERA	STATE VS 1. SATBIR 2. PREMWATI 3. SUNDER SINGH 4. RM-KISHAN 5. ASHOK 6. HARGYAM	26-11-05	Acquitted
175	648	116/04	LODHI COLONY	STATE VS MOHD. RAHIM 2. MOHD. ZAHID 3. BABLOO	01-12-05	Acquitted
176	649	206/04	NEW FRINEDS COLONY	STATE VS 1. ALAMIN 2. KESHITO 3. MOHD. AVDYK GAUS 4. MOHD FAROOQ	01-12-05	Acquitted
177	650	677/04	HAUZ KHAS	STATE VS UTTAM DASS	01-12-05	Acquitted
178	651	520/05	MEHRUALI	STATE VS CHAND BABU 2. SUNNY @ DUGGAL	01-12-05	Acquitted
179	652	733/99		STATE VS SHIV NARAYAN 2. VIKAS MANDAL 3. VIRANJAN MANDAL	01-12-05	Acquitted
180	653	419/04	H.N DIN	STATE VS 1. IKRAR 2. ISHAQUE 3. SULEMAN 4. SIKANDER		
181	654	420/04	H.N DIN	STATE VS 1. SUMIT 2. JIENDER	02-12-05	Acquitted
182	655	202/04		STATE VS NAR MOHAN	13-12-05	Acquitted

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183	656	44/05	SAROJINI NAGAR	STATE VS SHASHI KAPOOR	06-12-05	Acquitted
184	657	591/2002	R.K PURAM	STATE VS RAVI KR.	12-12-05	Acquitted
IN THE COURT OF SH. H. P SHARMA ASJ NEW DELHI						
185	658	203/03	K.M PURA	STATE VS BITTOO	30-05-05	Acquitted
186	659	208/03		STATE VS BITTOO	30-05-05	Acquitted
IN THE COURT OF SH. S.L BHAYANA ASJ NEW DELHI						
187	660	757/2000	O.I.A	STATE VS DALIP KR. YADAV	27-04-05 AND 28-04-05	CONVICTE D
IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ NEW DELHI						
188	661	307/02	NAJAFGARH	STATE VS MEHTAB SINGH	12-09-05	CONVICTE D
189	662	368/02	SANGAM VIHAR	STATE VS JAGGU AND OTHERS	14-09-05	CONVICTE D
190	663	316/05	VASANT KUNJ	STATE VS MOHD. BURHAM	22-09-05	CONVICTE D
191	664	467/04	VASANT KUNJ	STATE VS SUNNY KR. GUPTA	02-09-05	CONVICTE D
192	665	241/02	NAJAFGARH	STATE VS 1. RAMESH 2. MANDEEP 3. RAKESH @ PIPPU	12-09-05	CONVICTE D
193	666	46/04	MEHRAULI	STATE VS KULDEEP ETC	22-08-05	Acquitted
194	667	01/05	VASANT KUNJ	STATE VS MOHD. YASHIN	12-09-05	CONVICTE D
195	668	225/03	MANDIR MARG	STATE VS RAMPREET KARIK	09-09-05	CONVICTE D
196	669	244/04	NARAINA	STATE VS WILSON DANIEL @ SANJAY	23-08-05	CONVICTE D
197	695	189/03	KAPASHERA	STATE VS ASHOK AND OTHERS	22-09-05	Acquitted
IN THE COURT OF SH. V.P VAISH ASJ NEW DELHI						
198	746	332/02	C.P	STATE VS 1. MOHD. SHAHID 2. MOHD JALAL 3. MOHD NADEEM	03-02-05	Acquitted
199	747	344/02	AMBD NAGAR	STATE VS 1. SOHAN PAL 2. KASTURI DEVI 3. SHAKANTLA DEVI 4. HOSHIAR SINGH	24-02-05	Acquitted

IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ NEW DELHI

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200	750	08/02	NARCOTIVE BRANCH	STATE VS MUKESH	08-11-05	CONVICTE D
201	751	26/05	NARCOTIVE BRANCH	STATE VS RAKESH KR.	08-11-05	DIS CHARGED
202	752	100/04		NCB VS LAL BAHDUR @ GUDDU	09-11-05	CONVICTE D
203	753	82/05	LODHI COLONY	STATE VS VIJAY	14-11-05	Acquitted
204	754	43/04	NARCOTIVE BRANCH	STATE VS GANPAT PAWAR	16-11-05	CONVICTE D
205	755	127/04	INDER PURI	STATE VS VINOD	09-12-05	Acquitted
206	756	458/03	C.P	STATE VS BALO	01-12-05	CONVICTE D
207	757	112/05	OKLA	STATE VS RAJ KR.	01-12-05	Acquitted
208	758	610/03	SANGAM VIHAR	STATE VS SAIPAL	06-12-05	Acquitted
209	759	70/04	INDER PURI	STATE VS RAJ RANI	08-12-05	CONVICTE D
210	760	138/02	MAYA PURI	STATE VS VIRENDER KR.	20-12-05	Acquitted
211	790	140/04		N.C.B VS SUNDAY O OWN	15-12-05	CONVICTE D
212	791	480/03	SANGAM VIHAR	STATE GULAB SINGH	06-12-05	Acquitted
213	792	65/02	NARCOTIVE BRANCH	STATE VS NAND GOPAL PURI	09-12-05	CONVICTE D

IN THE COURT OF SH. V.P VAISH ASJ NEW DELHI

214	835	108/99	JAFARPUR KALAN	STATE VS 1. MUNISH 2. BALJEET 3. PARATA 4. RAJPAL 5. JAGPAL 6. ANIL 7. SMT RAJ BALA 8. SATYA 9. SUNIL	15-04-05 AND 16-04-05	CONVICTE D
215	836	198/04	S.N PURI	STATE VS TANGVEL	12-04-05	Acquitted
216	837	124/04	VASANT KUNJ	STATE 1. VIVEK KR. SIHARAWAT 2. RAKESH KR.	16-04-05	Acquitted
217	838	413/01	KOILA MUBRAK PUR	STATE VS 1. BAL KISHAN @ BAALI 2. ISHWAR SINGH	11-04-05	Acquitted

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243	1097	438/03	MEHRUALI	STATE VS JAIVEER	13-05-05	Acquitted
244	1098	219/03	SANGAM VIHAR	STATE VS LALTOO	16-05-05	Acquitted
245	1099	546/03	LALPAT NAGAR	STATE VS NAND LAL	16-05-05	Acquitted
246	1100	406/02		STATE VS RAJU GUPTA	17-05-05	Acquitted
247	1101	356/02	SANGAM VIHAR	STATE VS JOGINDEER SINGH	18-05-05	CONVICTE D
248	1102	54/02	VASANT KUNJ	STATE VS KESHAR SINGH	20-05-05	Acquitted
249	1103	698/02	KALKA JI	STATE VS SURESH KR.	20-05-05	Acquitted
250	1104	18/02	INDER PURI	STATE VS MATU RAM	21-05-05	Acquitted
251	1105	351/02	SANGAM VIHAR	STATE VS PREM PAL	21-05-05	DISCHARG ED
252	1106	45/04	J.P KALAN	STATE VS NARPAT SINGH	04-03-05	Acquitted
253	1107	40/03		CBI VS S.S SIDHU	04-03-05	CLOSED
254	1108	385/02		STATE VS RAKESH	05-03-05	DISCHARG ED
255	1109	109/05	R.K PURAM	STATE VS AMIM CHAND	11-03-05	RELISED ON BAIL
256	1110	174/02	S.N PURI	STATE VS VICTOR	14-03-05	Acquitted
257	1111	02/03		CBI VS S. S SIDHU ETC	15-03-05	Acquitted
258	1112	392/03	AMBD NAGAR	STATE VS SHIBIR ETC	24-03-05	REMANDE D
259	1113	57/03	MEHRUALI	STATE VS DAULAT RAM	28-03-05	Acquitted
260	1114	630/02	N.F COLONY	STATE VS TEHRAAN AHMAD	29-03-05	Acquitted
261	1115	81/04	SARITA VIHAR	STATE VS BABU	31-+03-05	Acquitted
262	1116	162/05	K.M PUR	STATE SURAJ	03-12-05	Acquitted
263	1117	79/04		CBI VS KOILI	03-06-05	Acquitted
264	1118	747/04	VASANT KUNJ	STATE VS VINOD KR.	15-04-05	Acquitted
265	1119	751/04	KALKA JI	STATE VS VIKESH	19-04-05	Acquitted
266	1120	77/03	KALKA JI	STATE VS BHAJWA	19-04-05	Acquitted
267	1121	98/04	KAPASHERA	STATE VS MAHINDER KR.	20-04-05	Acquitted
268	1122	97/04	KAPASHERA	STATE VS BALJIT SINGH	20-04-05	Acquitted
269	1123	403/03	SARITA VIHAR	STATE VS RAMU	20-04-05	Acquitted
270	1124	39/05	DABRI	STATE VS SATYADEV	21-04-05	DISCHARG

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IN THE COURT OF SMT. ARUNA SINGH ASJ NEW DELHI

218	903	205/04	SARITA VIHAR	STATE VS RAMJI LAL	07-01-05	REMANDE D
219	1073	325/03	SAROJINI NAGAR	STATE VS RAJU	06-01-05	Acquitted
220	1074	109/03	SARVITA VIHAR	STATE VS SHRII	13-01-05	Acquitted
221	1075	91/04	SAROJINI NAGAR	STATE VS TAILDR	15-01-05	Acquitted
222	1076	246/02	NARAINA	STATE VS SANKAT	17-01-05	Acquitted
223	1077	215/03	NARAINA	STATE VS BIRJU	18-01-05	Acquitted
224	1078	98/03	SARITA VIHAR	STATE VS SURIENDER DASS	18-01-05	CONVICTE D
225	1079	316/04	SARITA VIHAR	STATE VS HARBIR	20-01-05	DIS CHARGED
226	1080	68/01	VASANT KUNJ	STATE VS SAIBIR	22-01-05	DISCHARG ED / Acquitted
227	1081	595/04	MEHARULI	STATE VS OMA NAND	25-01-05	Acquitted
228	1082	182/02	NARAINA	STATE VS ARVIND KR.	31-01-05	CONVICTE D
229	1083	509/2000	SAROJINI NAGAR	STATE VS DEVINDER	01-07-05	Acquitted
230	10584	256/02		STATE VS SONU	02-07-05	Acquitted
231	1085	227/03	MEHARULI	STATE VS SUNDER	04-07-05	Acquitted
232	1086	138/04	KALKA JI	STATE VS RANJEET	11-07-05	Acquitted
233	1089	85/04	KAPASHERA	STATE VS ASHOK KR.	14-07-05	Acquitted
234	1088	517/03	DABRI	STATE VS SHANKER MISHRA	15-07-05	DISCHARG ED
235	1089	122/05	S.N PURI	STATE VS PANKAJ KR.	16-07-05	RAMENDE R
236	1090	195/02	DWARKA	STATE VS VIKAS ETC	19-07-05	CONVICTE D
237	1091	26/03	LODHI COLONY	STATE VS SATYADEEN	26-07-05	Acquitted
238	1092	03/04	DABRI	STATE VS DEEPAK	22-07-05	DISCHARG ED
239	1093	158/98	G.K	STATE VS KULDEEP KR ETC	28-07-05	DISCHARG ED
240	1094	312/04	KALKA JI	STATE VS JITENDER	24-09-05	Acquitted
241	1095	553/04	HOUZ KHAS	STATE VS SAWARAN KR.	27-09-05	Acquitted
242	1096	30/04	MALVIYA NAGAR	STATE VS RAMBIR ETC	11-05-05	REMANDE D

						ED
271	1125	398/03		STATE VS MAHESH	28-04-05	CONVICTE D
272	1126	149/03	KALKA JI	STATE VS LALU	29-04-05	CONVICTE D
273	1127	580/03	SAROJINI NAGAR	STATE VS YUDHVIR SINGH	29-04-05	Acquitted
274	1128	390/03	DEFENCE COLONY	STATE VS RAM PARKASH	30-04-05	CONVICTE D
275	1129	100/03	SANGAM VIHAR	STATE VS NARINDER	30-04-05	Acquitted
276	1130	704/04	R.K PURAM	STATE VS SANJAY YADAV	04-10-05	Acquitted
277	1131	654/04	MEHRUALI	STATE VS VIMAL KR.	06-10-05	Acquitted
278	1132	662/04	LAJPAT NAGAR	STATE V BUDHU	13-10-05	P.O
279	1133	271/03	LAJPAT NAGAR	STATE VS SAGAR PRADEEP RAMA	15-10-05	DISCHARG ED
280	1134	244/04	N.F COLONY	STATE VS VIMAL DASH	15-10-05	Acquitted
281	1135	300/2000	L. COLONY	STATE VS H.G BHASKAR	19-10-05	Acquitted
282	1136	278/05	NAJAFGARH	STATE VS RAKESH KR	19-10-05	DISCHARG ED
283	1137	414/02	SAROJINI NAGAR	STATE VS AMAR BAHADUR	10-11-05	Acquitted
284	1138	277/03	CHANKYA PURI	STATE VS MOHD. HAHIB	19-11-05	Acquitted
285	1139	354/2000	SARITA VIHAR	STATE VS MOHD. YAKUB	02-02-05	Acquitted
286	1140	83/03	SARITA VIHAR	STATE VS RAJU	03-02-05	DISCHARG ED
287	1141	341/2000	R.K PURAM	STATE VS GIRDHAR GOPAL	04-02-05	DISCHARG ED
288	1142	141/01	J. P KALAN	STATE VS LAL CHAND ETC	04-02-05	Acquitted
289	1143	318/02	SAROJINI NAGAR	STATE VS NARINDER KR.	05-02-05	R R
290	1144	179/01	SANGAM VIHAR	STATE VS ANIL KR. YADAV	10-02-05	Acquitted
291	1145	208/2000	BADARPUR	STATE VS SANJAY	15-02-05	Acquitted
292	1146	197/04	BADARPUR	STATE VS ASHIQ	21-02-05	RR
293	1147	289/03	DABRI	STATE VS LIKENDER	24-02-05	Acquitted
294	1148	551/99	KALKA JI	STATE VS ABDUL @	28-02-05	CONVICTE



295	1149	06/04		RAJESH		D
				STATE VS RAJESH BHATIA	18-02-05	RR
296	1150	321/03	SARITA VIHAR	STATE VS AMJAD	31-+03-05	Acquitted
297	1151	138/04	KALKAJI	STATE VS VARUN KR.	11-+07-05	Acquitted
IN THE COURT OF SH. V.P VAISH ASJ NEW DELHI						
298	1573	208/01	INDERPURI	STATE VS MOHEL FUZLE @ AZAD	04-03-05	
IN THE COURT OF SH D.S PAWERIYA ASJ PHC NEW DELHI						
299	1574	150/03	AMBID NAGAR	STATE VS JAI RAJ @ JOHI	13-01-05	CONVICTE D
300	1575	907/03	KALKAJI	STATE VS AKBAR ALI	18-01-05	P.O
301	1576	44/04	S.N PURI	STATE VS AJAY @ LAMBU ETC	24-01-05	Acquitted
302	1577	256/03	O.I AREA	STATE VS RAJU RAI	02-02-05	Acquitted
303	1578	208/01	T. MARG	STATE VS RAJ BAHADUR	04-03-05	P.O
304	1579	229/88	C.P	STATE VS TOSU TOMU SIRO SAKI	19-03-05	P.O
305	1580	451/2000	NAJAFGARH	STATE VS RAM KARAN ETC	21-03-05	CONVICTE D
306	1581	212/02	LAJPAT NAGAR	STATE VS RAJESH TANWAR ETC	02-05-05	CONVICTE D / PROBATIO N
307	1582	268/03	S.N PURI	STATE VS UBESH KHAN	23-02-05	CONVICTE D
308	1538	623/02	HAUZ KHAS	STATE VS MD. ANWAR ETC	19-03-05	CONVICTE D
309	1584	576/02	B.PUR	STATE VS KISHAN SINGH ETC	21-04-05	CONVICTE D/PROBATIO N
310	1585	10/05	VASANT VIHAR	STATE VS ABDUL HAMEED	11-04-05	Acquitted
311	1586	183/04	VASANT KUNJ	STATE VS RAJESH DAHIYA	27-04-05	Acquitted
IN THE COURT OF SH. V.P VAISH ASJ PHC NEW DELHI						
312	1587	107/02	MAYAPURI	STATE VS SUIHEL AHMAD ETC	15-03-05	Acquitted
313	1588	667/03	KALKAJI	STATE VS NIYYANAND JHA	17-03-05	Acquitted
314	1589	201/02	R.K PURAM	STATE VS KALICHARAN @	31-03-05	CONVICTE D

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315	1590	178/01	SANGAM VIHAR	VINOD ETC STATE VS MANOJ KR.	10-02-05	DISCHARGED
316	1591	75/04	SANGAM VIHAR	STATE VS SANJEEV ETC	18-02-05	Acquitted
317	1592	294/02	DWARKA	STATE VS KHUSHWATH	21-03-05	DISCHARGED
IN THE COURT SMT. MAMTA SEHGAL ASJ PHC NEW DELHI						
318	1593	11/04	JAFARPUR KALAN	STATE VS RAJIV @ RAJU	05-03-05	Acquitted
319	1594	145/04	MEHIRAULI	STATE VS GEORGE STEPHAN	28-02-05 AND 04-03-05	CONVICTE D
320	1595	523/04	KALKA JI	STATE VS SATBIR SINGH	02-03-05	Acquitted
IN THE COURT OF SH. D.S PAWERIYA ASJ PHC NEW DELHI						
321	1596	380/03	DELHI CANTT	STATE VS RAJ KR. @ RAJU	30-03-05	CONVICTE D
322	1597	162/01	S.N PURI	STATE VS TARA SINGH ETC	09-03-05	CONVICTE D
323	1598	308/04	TILAK MARG	STATE VS OMKAR	04-05-05	CONVICTE D
324	1599	56/4	HLN DIN	STATE VS SHYAM SINGH ETC	12-05-05	P.O
IN THE COURT OF SH. A.K GARG ASJ PHC NEW DELHI						
325	1600	660/03	KALKA JI	STATE VS BIPIN ETC	05-07-05	Acquitted
326	1601	44/04	KALKA JI	STATE VS GIRDHARI LAL	28-07-05	Acquitted
327	1602	14/04	KALKAJI	STATE VS RAMNA @ RONY	28-07-05	CONVICTE D
328	1603	488/2000	DELHI CANTT	STATE VS CHANDER BIHAN ETC	06-08-05	CONVICTE D/ PROBATIO N
329	1604	368/03	N. F COLONY	STATE V JAI MOHAN	08-08-05	Acquitted
330	1605	03/03	NARAINA	STATE VS RAJ KR. @ RAJU	11-08-05	Acquitted
331	1606	520/92	AMBID NAGAR	STATE VS RAJU PART I PART II	20-08-05	Acquitted
332	1607	576/04	VASANT KUNJ	STATE VS VINOD KR.	23-08-05	Acquitted
333	1608	10/03	NARAINA	STATE VS RAM BIHARI	24-08-05	CONVICTE D
334	1609	497/03	SANGAM	STATE VS JAIPAL ETC	21-09-05	Acquitted

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			VIHAR			
335	1610	314/02	LODHI COLONY	STATE VS SUMIT SHARMA	24-09-05	STAY FROM HONBLE HIGH COURT
336	1611	357/04	H.N DIN	STATE VS SONU	27-09-05	CONVICTE D
337	1612	292/03	CHANAKYA PURI	STATE VS NARESH	03-10-05	Acquitted
338	1613	477/03	TILAK MARG	STATE VS AJAY KR. ETC	15-10-05	CONVICTE D/ ALLREAD Y UNDER GONE
339	1614	594/03	AMBID NAGAR	STATE VS CAHRAN SINGH ETC	20-10-05	CONVICTE D/PROBATION
340	1615	209/03	MALVIYA NAGAR	STATE VS KALI CHARNA ETC	31-10-05	Acquitted
341	1616	268/03	PT. STREET	STATE VS GURDEV SINGH	07-11-05	Acquitted
342	1617	337/03	VASANT VIHAR	STATE VS RAJESH KR. ETC	14-12-05	CONVICTE D/PROBATION
343	1618	291/03	MEHRAULI	STATE VS DHARMPAL	01-10-05	Acquitted
344	1619	104/04	B.PUR	STATE VS SANJAY GUPTA	05-10-05	CONVICTE D
345	1620	195/03	VASANT KUNJ	STATE VS JAGBIR SING ETC	06-10-05	Acquitted
346	1621	505/03	NAJAFGARI	STATE VS ANIL KR.	20-10-05	Acquitted
347	1622	568/04	SAROJINI NAGAR	STATE VS PRADEEP	09-11-05	Acquitted
348	1623	64/04	SAROJINI NAGAR	STATE VS PAPPU ETC	09-12-05	Acquitted
349	1624	452/04	AMBID NAGAR	STATE VS VIJAY KR. ETC	16-12-05	Acquitted
350	1625	307/05	VASANT KUNJ	STATE VS GOPAL	23-12-05	DISCHARG ED
IN THE COURT OF SMT, MAMTA SEHGAL ASJ PHC NEW DELHI						
351	1700	954/03	KALKAJI	STATE VS SANJY KR. CHAUHAN	12-01-05	Acquitted
352	1701	265/01	O.I AREA	STATE VS NOOR KHAN	15-01-05	PO
353	1702	393/04	SARIFA VIHAR	STATE VS AMWAR AHMED	19-01-05	Acquitted

354	1703	388/03	SARITA VIHAR	STATE VS LOKESH KR.	20-01-05	Acquitted
355	1704	69/04	DELHI CANTT	STATE VS CHADER PAL SINGH	22-01-05	Acquitted
356	1705	283/02	R.K PURAM	STATE VS JAGMAL SINGH	31-01-05 AND 03-02-05	PROBATION
357	1706	282/02	R.K PURAM	STATE VS BHAGWAN SINGH ETC	31-01-05 AND 03-02-05	CONVICTE D/PROBATION
358	1707	480/04	DABRI	STATE VS SHANTI DEVI	08-02-05	Acquitted
359	1708	825/03	DABRI	STATE VS CHANDER SINGH	15,16-02-05	CONVICTE D
360	1709	529/03	NAJAFGARH	STATE VS PAPPU KR.	22-01-05 AND 19-02-05	CONVICTE D
361	1710	129/04	MAYAPURI	STATE VS RAJ KR. ETC	21-02-05	Acquitted
362	1711	157/04	NAJAFGARH	STATE VS SURESH KR. 2. SHYAM SUNDER	25-02-05	Acquitted
363	1712	242/99	AMBID NAGAR	STATE VS HARPAL SINGH	26-02-05	Acquitted
364	1714	44/03	JALGAON MUMBAI	STATE VS P.P RAVINRAN	28-02-05	Acquitted
365	1715	55/03	INDERPURI	STATE VS INDERJEET	28-02-05	Acquitted
366	1716	493/04	BADARPUR	STATE VS ASHOK	10-03-05	Acquitted
367	1717	88/02	MEHRAULI	STATE VS MUNI RAM @ MUNISH	07,16-03-05	CONVICTE D
368	1718	340/03	BADARPUR	STATE VS RAJU	24-03-05	Acquitted
369	1719	185/03	LODHI COLONY	STATE VS PINTOO KR. 2. RANJEET KR.	15-03-05 AND 29-03-05	CONVICTE D
370	1720	521/01	VASANT KUNJ	STATE VS UTTAM SINGH ETC	27-04-05	FIR QUASHED
371	1721	520/01	VASANT KUNJ	STATE VS MAHESH KR. ETC	27-04-05	FIR QUASHED
372	1722	854/03	DABRI	STATE VS MUKESH @ RAVI	27-04-05 AND 04-05-05	CONVICTE D
373	1723	779/04	KALKAJI	STATE VS MODH. SHAKIEL	07-05-05	Acquitted
374	1724	81/04	J.P KALAN	STATE VS SAJJISH	01-07-05	Acquitted
375	1725	362/04	LAJPAT NAGAR	STATE VS RAVINDER KR.	01-07-05	Acquitted
376	1726	43/04	KAPASHERA	STATE VS RAJ KR.	15-07-05	Acquitted

377	1727	281/04	BADARPUR	STATE VS DHANPATI ETC	23-07-05	Acquitted
378	1728	539/03	O.I.A	STATE VS BASANT KR.	29-07-05	Acquitted
IN THE COURT OF SMT. MAMTA SEHGAL ASJ PHC NEW DELHI						
379	1741	180/04	MALIVYA NAGAR	STATE VS DILPUKAR @BADIUDDIN	01-04-05	Acquitted
380	1742	134/04	NAJAFGARH	STATE VS SANJAY, VINOD KR.	15-04-05	Acquitted
381	1743	148/04	TUGLAK ROAD	STATE VS AMIT PAWAR @ VICKY ETC	16-04-05	Acquitted
382	1744	534/01	KALKAJI	STATE VS ALIM KHAN	26-07-05 AND 01-08-05	CONVICTE D
383	1745	28/04	SANGAM VIHAR	STATE VS ANUJ KR.	17-08-05	Acquitted
384	1746	1142/2000	DABRI	STATE VS SURENDER PASWAN	30-08-05	P.O
IN THE COURT OF SII. H.P SHARMA ASJ PHC NEW DELHI						
385	1747	243/02	DWARKA	STATE VS SHYAM SUNDER ETC	03-01-05	Acquitted
386	1748	471/04	R.K PURAM	STATE VS SMT. MUNIMA 2. SMT. VENKATMA	11-02-05	Acquitted
387	1749	469/03	B.PUR	STATE VS OMKANT	23-03-05	Acquitted
388	1750	256/03	B.PUR	STATE VS VIJAY 2. SURESH	30-04-05	CONVICTE D
389	1751	288/03	INDERPURI	STATE VS SHAMMI KAPOOR	17-05-05	Acquitted
IN THE COURT OF SII. D.S PAWAERIYA ASJ PHC NEW DELHI						
390	1752	417/04	SARITA VIHAR	STATE VS HARENDER SINGH	30-04-05	Acquitted
IN THE COURT OF SII. A.K GARG ASJ PHC NEW DELHI						
391	1753	103/98	NAJAFGARH	STATE VS RAM DEI	04-08-05	Acquitted
392	1754	156/02	DELHI CANTT	STATE VS JASWANT SINGH	12-08-05	Acquitted
393	1755	114/02	SANGAM VIHAR	STATE VS PINTOO	17-08-05	P.O
394	1756	161/04	V. KUNJ	STATE VS PERDESI	29-09-05	Acquitted
395	1757	177/04	V. KUNJ	STATE VS JAI PURAIN SINGH	29-09-05	Acquitted
396	1758	04/04	MEHRAULI	STATE VS VIKRAM SINGH ORS	05-04-05	QUASHED BY HON'BLE HIGH

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						COURT
397	1759	86/04	INDERPURI	STATE VS MUSHYAD AHMED AND ORS	05-05-05	Acquitted
398	1760	874/04	MALVIYA NAGAR	STATE VS MUKESH CHAUHAN	18-05-05	Acquitted
399	1761	163/04	SARVITA VIHAR	STATE VS AMIT JHA	24-05-05	Acquitted
400	1762	111/04	MEHRAULI	STATE VS SANTOSH KR.		Acquitted
401	1763	491/99	N.GARH	STATE VS SMT. KIRAN ETC	06-07-02	Acquitted
402	1764	616/03	KALKAJI	STATE VS NAN BABU ETC	12-07-05	CONVICTE D
403	1765	554/01	DABRI	STATE VS LALIT SINGH	15-07-05	Acquitted
404	1766	584/04	DABRI	STATE VS SAHID	30-07-05	CONVICTE D
IN THE COURT OF SH. V.P VAISH ASJ PHC NEW DELHI						
405	1767	188/03	DWARKA	STATE VS RAMINDER ETC	18-08-05	Acquitted
406	1768	230/04	P. STREET	STATE VS KARAN	20-08-05	CONVICTE D
IN THE COURT OF SH. D. S PAWERIYA ASJ PHC NEW DELHI						
407	1769	436/95	DELHI CANTT	STATE VS RAJ KR. (P.O) 2. UMA SINGH (Acquitted)	02-05-05	P.O/Acquitte d
IN THE COURT OF SH. A.K GARG ASJ PHC NEW DELHI						
408	1770	508/2000	MEHRAULI	STATE VS RAM PRASAD	29-07-05	Acquitted
409	1771	386/01	R.K PURAM	STATE VS RAM SINGH ETC	18-08-05	Acquitted
410	1772	194/04	VASANT KUNJ	STATE VS SHIV BAHADUR ETC	06-10-05	Acquitted
411	1773	176/98	INDER PURI	STATE VS AMARJIT	14-11-05	Acquitted
412	1803	216/05	AMBID NAGAR	STATE VS SONU	22-08-05	Acquitted
IN THE COURT OF SH H.P SHARMA ASJ PHC NEW DELHI						
413	1804	10/04		CBI VS RAJIV GOSWAMI	22-03-08	CLOSED
414	1805	26/05		CBI VS ANIL NIGAM	08-04-05	CLOSED
415	1806	27/05		CBI VS S.K DWIVEDI	08-04-05	CLOSED
416	1807	1290/98	MALVIYA NAGAR	STATE VS RAM RATHI ETC	21-03-05	FIR QUASHED
417	18808	682/01	N.F.COLONY	STATE KALI CHARAN	17-08-05	CONVICTE D

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418	1809	237/01	S.N PURI	STATE VS ANIL KR.	23-09-05	Acquitted
IN THE COURT OF SH H. P SHARMA ASJ PHC NEW DELHI						
419	1810	417/01	SAROJINI NAGAR	STATE VS RAJIV AGGARWAL	06-04-05	QUASHED
IN THE COURT OF SH. D.S PAWERIYA ASJ NEW DELHI						
420	1811	490/99	NAJAFGARH	STATE VS FATEH SINGH	21-03-05	CONVICTE D
421	1812	575/02	B.PUR	STATE VS SATISH KR. ETC	05-04-05	CONVICTE D
422	1813	278/04	TILAK MARG	STATE VS AJAY @ ASLAM	07-04-05	CONVICTE D
423	1814	259/2000	INDER PURI	STATE VS SANJAY GOPAL	02-05-05	CONVICTE D
IN THE COURT OF SH I.K KACKHAR ASJ, PHC, NEW DELHI						
424	1847	443/01	N. GARH	STATE VS DILIPAL	01-08-05	Acquitted
425	1840	442/01	N. GARH	STATE VS JASWANT SINGH	01-08-05	Acquitted
426	1849	444/01	N. GARH	STATE VS BASANT KR.	01-08-05	Acquitted
427	1850	137/04	AMBID NAGAR	STATE VS DHANI RAM	02-08-05	Acquitted
428	1851	22/02	DABRI	STATE VS JAIVIR SINGH	10-08-05	CONVICTE D
429	1852	361/03	K.M PURI	STATE VS RAFIK	05-08-05	Acquitted
430	1853	404/02	C,P	STATE VS RAJU ETC	08-08-05	Acquitted
431	1854	633/01	SANGAM VIHAR	STATE VS SUNIL ETC	09-08-05	Acquitted
432	1855	42/03	O.L.A	STATE VS RAM BHAVOSE	10-08-06	Acquitted
433	1856	94/04	MAHIPAL PUR	STATE VS BITOO@ RAM KISHAN	01-09-05	Acquitted
434	1857	695/01	DABRI	STATE VS JOGINDER ETC 2. SANJAY SAINI	02-09-05	Acquitted
435	1858	694/01	DABRI	STATE VS BRAJESH VAIS ETC	02-09-05	Acquitted
436	1859	99/04	KAPOSHERA	STATE VS SHAM SHER SINGH	09-09-05	Acquitted
437	1860	879/04	MALVIYA NAGAR	STATE VS GOPAL KRISHAN ETC	09-09-05	Acquitted
438	1861	23/04		CBI VS T. LAL, & ORS	06-09-06	DISPOSED OFF
439	862	119/02	KAPASHERA	STATE VS SIANRA DEVI ETC	12-09-06	Acquitted
440	1863	248/2000	DWARKA	STATE VS PAWAN q PAMIR	13,16-09-05	CONVICTE D

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441	1864	532/03	HAUZ KHAS	STATE VS ANIL KR.	01-10-05	Acquitted
442	1865	215/05	SANGAM VIHAR	STATE VS DINESH KR. ETC	03-10-05	Acquitted
443	1866	347/04	V. KUNJ	STATE VS RAGHBIR SINGH	04-10-05	Acquitted
444	1867	470/04	SARVITA VIHAR	STATE VS SANJAY SHARMA	05-10-05	Acquitted
445	1868	421/02	DELHI CANTI	STATE VS DESH RAJ ETC	05-10-05	Acquitted
446	1869	29/05		CBI VS RAMESH CHAND	13-10-05	REJECTED
447	1870	585/04	KALKAJI	STATE VS AKRAM	15-10-05	Acquitted
448	1871	24/04		STATE VS R.C GUPTA	08-11-05	ACCEPTED
449	1872	332/04	DWARKA	STATE VS MOHAN LAL @ MODAN	09-11-05	Acquitted
450	1873	256/05	K.M PURA	STATE VS MAHAVIR YADAV	09-11+-05	Acquitted
451	1874	15/02		CBI VS VISHWARI BHATTI ETC	10-11-05	REJECTED
452	1875	28/05		CBI VS YASHVEER SING	23-11-05	ACCEPTED
453	1876	30/05		CBI VS VIRENDER SINGH ETC	25-11-05	DECLINED
454	1877	147/04	MEHRAULI	STATE VS CHAMAN PARKESH	30-11-05	Acquitted
455	1878	502/03	SAROJINI NAGAR	STATE VS DINESH KR. ETC	30-11-05	Acquitted
456	1879	314/2000	SANGAM VIHAR	STATE VS MITAR PAL	30-11-05	Acquitted
457	1880	321/04	H.N DIN	STATE VS NITIN KR.	12-12-05	Acquitted
458	1881	138/03	P. STREET	STATE VS RAMESH KR.AGGARWAL	12-12-05	Acquitted
459	1882	198/02	AMBID NAGAR	STATE VS IRUSSAIN	13,15-15-05	CONVICTE D
460	1883	199/02	AMBID NAGAR	STATE VS LIYAKAT ALI	15-12-05	CONVICTE D
461	1884	148/02	MANDIR MARG	STATE VS GULSHAN KR. DIED 2. KARNAL SINGH 3. RAJIN HANDA	16-12-05	Acquitted
462	1885	422/03	H.N DIN	STATE VS MD. SAKIB ETC	19-12-05	Acquitted
463	1886			CBI VS KETAN DESAI ETC	21-12-05	ACCEPTED

442	1865	215/05	SANGAM VIHAR	STATE VS DINESH KR. ETC	03-10-05	Acquitted
443	1866	347/04	V. KUNJ	STATE VS RAGHIBIR SINGH	04-10-05	Acquitted
444	1867	470/04	SARVITA VIHAR	STATE VS SANJAY SHARMA	05-10-05	Acquitted
445	1868	421/02	DELHI CANTT	STATE VS DESH RAJ ETC	05-10-05	Acquitted
446	1869	29/05		CB VS RAMESH CHAND	13-10-05	REJECTED
447	1870	585/04	KALKAJI	STATE VS AKRAM	15-10-05	Acquitted
448	1871	24/04		STATE VS R.C GUPTA	08-11-05	ACCEPTED
449	1872	332/04	DWARKA	STATE VS MOHAN LAL @ MODAN	09-11-05	Acquitted
450	1873	256/05	K.M PURA	STATE VS MAHAVIR YADAV	09-11-05	Acquitted
451	1874	15/02		CB VS VISHWARI BHATI ETC	10-11-05	REJECTED
452	1875	28/05		CB VS YASHVEER SING	23-11-05	ACCEPTED
453	1876	30/05		CB VS VIRENDER SINGH ETC	25-11-05	DECLINED
454	1877	147/04	MEHRAULI	STATE VS CHAMAN PARKESH	30-11-05	Acquitted
455	1878	502/03	SAROJINI NAGAR	STATE VS DINESH KR. ETC	30-11-05	Acquitted
456	1879	314/2000	SANGAM VIHAR	STATE VS MITAR PAL	30-11-05	Acquitted
457	1880	321/04	H.N DIN	STATE VS NITIN KR.	12-12-05	Acquitted
458	1881	138/03	P. STREET	STATE VS RAMESH KR. AGGARWAL	12-12-05	Acquitted
459	1882	198/02	AMBD NAGAR	STATE VS HUSSAIN	13,15-15-05	CONVICTE D
460	1883	199/02	AMBD NAGAR	STATE VS LIYAKAT ALI	15-12-05	CONVICTE D
461	1884	148/02	MANDIR MARG	STATE VS GULSHAN KR. DIED 2. KARNAL SINGH 3. RAJIN HANDA	16-12-05	Acquitted
462	1885	422/03	H.N DIN	STATE VS MD. SAKIB ETC	19-12-05	Acquitted
463	1886			CB VS KETAN DESAI ETC	21-12-05	ACCEPTED
464	1887			CB VS UD DASS ETC	21-12-05	ACCEPTED

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IN THE COURT OF SH. H.P SHARMA ASJ, PHC, NEW DELHI

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465	1888	500/04	MEHRAULI	STATE VS DEEPAK ETC	04-02-05	Acquitted
466	1889	327/02	N.F COLONY	STATE VS ALAMQIR ETC	07-04-05	Acquitted
467	1890	152/04	V. VIHAR	STATE VS SINGH	23-03-05	Acquitted
468	1891	88/04	HOUZ KHAS	STATE VS JAI SINGH	30-04-05	DISCHARGED

IN THE COURT OF SH D.S PAWERIYA ASJ, PHC, NEW DELHI

469	1892	187/01	C.R. PARK	STATE VS KISHORE KRE ETC	25-04-05	CONVICTE D/ PROBATIO N
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IN THE COURT OF SH. A.K GARG ASJ, PHC, NEW DELHI

470	1893	78/03	C.R PARK	STATE VS HARE RAM	13-09-05	CONVICTE D
471	1894	739/04	O.LA	STATE VS SHAYM KR. ETC	14-12-05	Acquitted
472	1895	742/04	O.LA	STATE VS SHYAM	14-12-05	Acquitted
473	1896	740/04	O.LA	STATE VS MOHD. YUSAF	14-12-05	Acquitted
474	1897	741/05	O.LA	STATE VS BRJ KISHORE		Acquitted
475	1898	334/05	MEHRAULI	STATE VS DALJEET SINGH ETC	15-10-05	Acquitted
476	1899	59/01	SARITA VIHAR	STATE VS RAKESH ETC	05-12-05	CONVICTE D/Acquitted
477	1900	151/04	V. VIHAR	STATE VS SUNDER SINGH	02-03-05	Acquitted

IN THE COURT OF SH D.S PAWERIA ASJ, PHC NEW DELHI

478	1975	129/99	DWARKA	STATE VS HARISH SAINI	09-02-05	Acquitted
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IN THE COURT OF SH. A.K GARG, ASJ, PHC, NEW DELHI

479	1976	133/02	N,GARH	STATE VS RAM SINGH	12-08-05	CONVICTE D
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IN THE COURT OF SH. H.P SHARMA ASJ, PHC NEW DELHI

480	1977	65/03		STATE VS SANJIV ETC	04-01-05	Acquitted
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IN THE COURT OS SH. LAL SINGH, ASJ, PHC, NEW DELHI

481	2041	36/2000	K. HERA	STATE VS SURENDER RANA	10-01-05	Acquitted
482	2042	56/05		CUSTOM VS J. MACHON	03-03-05	DISPOSSE D OFF
483	2043	57/05		CUSTOM VS JOHN SMITH	03-03-05	DISPOSED OFF

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484	2044	58/05		CUSTOM VS M.L SOOD	03-03-05	DISPOSED OFF
485	2045	59/05		CUSTOM VS PAUL PAROWN	03-03-05	DISPOSED OFF
486	2046	60/05		CUSTOM VS P. HARI	03-03-05	DISPOSED OFF
487	20487	61/05		CUSTOM VS RADHA KRISHNA	03-03-05	DISPOSED OFF
488	2048	62/05		CUSTOM VS PRANNESCO BALDI	03-03-05	DISPOSED OFF
489	2049	63/05		CUSTOM VS M.J AUPHER	03-03-05	DISPOSED OFF
490	2050	65/05		CUSTOM VS L. RIGPY	03-03-05	DISPOSED OFF
491	2050	65/05		CUSTOM VS ROYAL PARADISE	03-03-05	DISPOSED OFF
492	2052	66/05		CUSTOM VS JAMES LONG	03-03-05	DISPOSED OFF
493	2053	67/05		CUSTOM VS K. HALNES	03-03-05	DISPOSED OFF
494	2054	68/05		CUSTOM VS AMIT ATTEK	03-03-05	DISPOSED OFF
495	2055	69/05		CUSTOM VS SHR EMI SATO	03-03-05	DISPOSED OFF
496	2056	44/04		CUSTOM VS HENARY CHIKA	09-03-05	COVICTED
497	2057	255/04	MEHRAULI	STATE VS YASHIWANT TOPO	11-3-05	Acquitted
498	2058	801/96	S,N PURI	STATE VS MUKESH	16-03-05	CONVICTE D/PROBATION
499	2059	161/99	KALKAJI	STATE VS BASANTI HAPURI	21-03-05	Acquitted
500	2060	470/01	B.PURI	STATE VS AKBAR KHAN	21-03-05	Acquitted
501	2061			CUSTOM VS GITA LAMA 2.ANIL KR.	05-02-05	CONVICTE D
502	2062	557/02	NAJAFGARH	STATE VS ANGEJO DEVI	07-02-05	Acquitted
503	2063	370/99	K.M PURI	MISS APPLICATION VS BRIJ RAJ SINGH	15-02-05	SETARIDE
504	2064	226/02	DABRI	STATE VS SURESH AGGARWAL	15-02-05	P.O
505	2065	236/04	H.KHAS	STATE VS VIKAS	17-02-05	Acquitted

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DAHIYA						
506	2066	500/03	O.I.A	STATE VEERU YADAV 2. INDERJIT 3. MANOJ YADAV	23,24-02-05	Acquitted
507	2067	320/02	SARITA VIHAR	STATE VS TEHSEEN 2. YASEEM 3. SALEEM KHAN	24-02-05	Acquitted
508	2068	760/04	KALKAJI	STATE VS RADHA KRISHNA	28-02-05	P.O
509	2069	87/02	MALIVIYA NAGAR	STATE VS ARUN KR. TOWAR	02,4-4-05	CONVICTE D
510	2070	30/04		STATE VS LACHU BAHADUR	04-04-05	Acquitted
511	2071	416/04	N.GARIH	STATE VS INDER 2. SURENDER 3. RAGHUBIR 4. SMT. SARBATI	05-04-05	Acquitted
512	2072	955/99	LALPAT NAGAR	STATE VS RAKESH @ BOBBY	26-04-05	DISMISSA L
513	2073	128/96	DABRI	STATE VS AMIT KR	27-04-05	Acquitted
514	2074	179/2000	H. N DIN	STATE VS RAFIQ AHMED	28-04-05	Acquitted
515	2075	516/02	BADAR PUR	STATE VS SUNDER	30-04-05	CONVICTE D
IN THE COURT OF MS. MAMTA SEHGAL, ASJ, PHC, NEW DELHI						
516	2077	487/99	SAROJINI NAGAR	STATE VS PAPPU ETC	08-02-05	P.O
517	2078	987/01	DABRI	STATE VS PRDEEP SHARMA	03-05-05	Acquitted
518	2080	108/02	NAJAFGARH	STATE VS AZAD KHAN	06-08-05	Acquitted
519	2079	97/04	BADARPUR	STATE VS DURUGAPL	11-07-05	Acquitted
520	2081	651/2000	ILKHAS	STATE VS AHMAD	18-08-05	Acquitted
521	2082	93/99	VASANT KUNJ	STATE VS DINESH CHANDER SHARMA	06-09-05	
522	2083	586/04	MEHRAULI	STATE VS VIKRAM SINGH ETC	25-08-06	Acquitted
523	2084	35/99	DELHI CANTT	STATE VS OM PARKASH	30-08-05	CONVICTE D
524	2085	434/97	O.I.A	STATE VS PRADEEP KR. 2. BABLU	06-12-05	Acquitted
525	2086	746/03	VASANT KUNJ	STATE VS SUNIL TOPO	13-09-05	Acquitted
526	2087	138/01	BADARPUR	STATE VS DHARMENDER	22-09-5	Acquitted

527	2088	713/01	O.I.A	STATE VS JANARDAN YADAV	26-09-05	Acquitted
528	2089	182/04	NAJAFGARH	STATE VS MUKESH KR.	28-09-05	P.O/Acquitted
529	2090	128/04	N.F COLONY	STATE VS MOHID. ASIF	29-09-05	Acquitted
530	2091	498/03	MEHRAULI	STATE VS BABLOO SHARMA	01-10-05 AND 06-10-05	CONVICTE D
531	2092	504/04	DABRI	STATE VS RAM JATAN SHARMA	05-10-05	Acquitted
532	2093	662/04	VASANT KUNJ	STATE VS RAJENDER SHARMA	13-10-05	Acquitted
533	2094	186/04	COM. PLACE	STATE VS MUKESH ETC	19-10-05	P.O
534	2095	100/92	CHITRAMJAN PARK	STATE VS V.M PURI	25-10-05	Acquitted
535	2096	396/03	B.PURI	STATE VS MANOJ DIMPLE	26-10-05	Acquitted
536	2097	74/05	MANDIR MARG	STATE VS RAJU GHOSH	05-11-05	Acquitted
537	2098	146/04	AMBID NAGAR	STATE VS ALAM ETC	05-11-05	CONVICTE D
IN THE COURT OF SH. V.P VAISH DASS PHC, NEW DELHI						
538	2099	327/04	MEHRULI	STATE VS VIJENDER SINGH	05-04-05	CONVICTE D
539	2100	793/2000	LAJPAT NAGAR	STATE VS SUBHASH CHAND	30-04-05	CONVICTE D
540	2101	234/02	B. PUR	STATE VS RAVI AND OTHERS	03-05-05	Acquitted
541	2102	1093/02	MALVIYA NAGAR	STATE VS VIKAS @ VICKY	24-05-05	Acquitted
542	2103	452/04	SARVITA VIHAR	STATE VS SMT. KRISHNA DEVI	21-05-05	Acquitted
543	2104	567/03	LAJPAT NAGAR	STATE VS AJAY	30-07-05	Acquitted
544	2105	155/04	SARITA VIHAR	STATE VS SONU	04-08-05	Acquitted
545	2106	213	VASANT VIHAR	STATE VS RAMESH	18-08-05	Acquitted
546	2107	83/03	B.PUR	STATE VS PAPPU ETC	30-08-05	Acquitted
IN THE COURT OF MS. ARUNA SINGH ASJ, PHC NEW DELHI						
547	2158	318/02	SAROJINI NAGAR	STATE VS SUBHASH CHAND	05-02-05	CONVICTE D
548	2159	118/05		CBI VS SANJAY KR. ETC	20-08-05	ACCEPTED

549	2160	438/01	NAJAFGARH	STATE VS BAJRANG LAL	20-08-05	P.O. (31)
550	2161	295/04	DWARKA	STATE VS MANOJ KR.	31-08-05	Acquitted
551	2162			CBI VS MOHD. KAWAR	06-09-05	ACCUSED DIED
552	2163	164/01	NAJAFGARH	STATE VS MADAN SAHANI	20-09-05	Acquitted
553	2164	430/03	SARVITA VIHAR	STATE VS ASLAM	24-09-05	Acquitted
554	2165	121/05	BADAR PUR	STATE VS RAJ KUMAR	23-11-05	Acquitted
555	2166	184/03	KALKAJI	STATE VS MOHD. ALIM ETC	28-07-05	Acquitted
556	2167	406/03	DABRI	STATE VS CHANCHAL KARMAKAR	18-08-05	Acquitted
557	2168	609/02	V.KUNJ	STATE VS KISHAN	23-08-05	Acquitted
558	2169	203/02	K.M PURA	STATE VS RAHISHI ALI	23-08-05	Acquitted
559	2170	674/04	NAJAFGARH	STATE VS KESHO	30-08-05	Acquitted
560	2171	346/03	ILN DIN	STATE VS FARMAH @ KALVA	31-08-05	CONVICTE D
561	2172	874/2000	LAJPAT NAGAR	STATE VS NAVEN SAXENA	10-09-05	ACCUSED DIED
562	2173	106/05	KALKAJI	STATE VS MOHD. MANWAR	17-09-05	Acquitted
563	2174	03/05	SAROJINI NAGAR	STATE VS RAKESH KR.	19-09-05	Acquitted
564	2175	126/03	KAPOSHERA	STATE VS VINOD VERMA	19-09-05	Acquitted
565	2176	182/02	NAJAFGARH	STATE VS AJAY	22-09-05	Acquitted
566	2177	57/04	J.P KALAN	STATE VS KRISHAN @ LIJU	22-09-05	DISCHARG ED
567	2178	437/02	N.F COLONY	STATE VS ASLAM SULAMAN KHAN	28-09-05	CONVICTE D
568	2179	766/01	LAJPAT NAGAR	STATE VS JAI KISHAN	30-09-05	Acquitted
569	2180	874/2000	MALVIYA NAGAR	STATE VS MEHBOOB ALAM	18-11-05	Acquitted
570	2181	152/94	ILN DIN	STATE VS SANJAY KR.	30-11-05	Acquitted
IN THE COURT OF MS. MAMTA SEIGAL ASJ, PHC, NEW DELHI						
571	2182	277/03	VASANT KUNJ	STATE VS RAMA NAND	28/29-09-05	CONVICTE D
IN THE COURT OF SH. A.K GARG ASJ, PHC NEW DELHI						
572	2183	38/03	LODHI COLONY	STATE VS MEHBOOD GAFOOR	28-9-05	CONVICTE D/Acquitted

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573	2184	450/04	ILN DIN	STATE VS SHANKAR GUPTA AND OTHERS	24-05-05	Acquitted
574	2294	294/03	AMBD NAGAR	STATE VS ASHOK KR.	07-05-05	Acquitted
575	2295	220/04	DEFENCE COLONY	STATE VS BIJENDER	06-02-05	Acquitted
576	2296	675/03	KALKAJI	STATE VS SMT. KAUSHAL	12-12-05	Acquitted

IN THE COURT OF SH. LAL SINGH ASJ, PHC, NEW DELHI

577	2097	293/03	AMBD NAGAR	STATE VS BHOLA BISWAS AND OTHERS	07-05-05	Acquitted
578	2298	179/02	DELHI CANTT	STATE VS RAM SINGH	10-05-05	Acquitted
579	2299	271/03	O.I.A	STATE VS SUKEN MANDAL	10-05-05	CONVICTE D
580	2300	578/04	MEHRULI	STATE VS RAHUL AGGARWAL	11-05-05	Acquitted
581	2301	341/04	MALVIYA NAGAR	STATE VS KRISHAN KR.	19-05-05	Acquitted
582	2302	20/03	ILN DIN	STATE VS MOHD HAFIZ	19,23-05-05	CONVICTE D

IN THE COURT OF SH. S.L BHAYARA, ASJ., PHC, NEW DELHI

583	2303	4369/02	NAJAFGARI	STATE VS BALBIR SINGH	11,16-07-05	CONVICTE D
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IN THE COURT OF SH. LAL SINGH ASJ, PHC NEW DELHI

584	2304	301/93	O.I.A	STATE VS KAMAL	04-01-05	Acquitted
585	2305	244/2000	O.I.A	STATE VS ZAKIR HUSSIAN	04-01-05	Acquitted
586	2306	310/99	MEHRULI	STATE VS MAHAVIR ETC	19-01-05	Acquitted
587	2307	19/98	NARIANA	STATE VS RAJU ETC	27-01-05	Acquitted

IN THE COURT OF SH. LAL SINGH ASJ, PHC, NEW DELHI

588	2308	49/02	SAROJINI NAGAR	STATE VS ABULU	31-05-05	Acquitted
589	2309	99/04		DRI VS VINOD KR.	08-07-05	CONVICTE D
590	2310	331/02	ILN DIN	STATE VS SANJEEV KR.	12-07-05	Acquitted
591	2311	119/04	V. KUNJ	STATE VS MEHPAL SINGH	18-07-05	Acquitted
592	2312	53/04		K.K MARAN VS DR K. VENETAJULA GOWDS	26-07-05	Acquitted
593	2313	165/05	S. VIHAR	STATE VS RITESH KR.	29-07-05	Acquitted
594	2314	56/02	SARITA VIHAR	STATE VS SUSHIL KR.	17-08-5	CONVICTE D

595	2315	342/02	AMBID NAGAR	STATE VS AJAY KR.	29-08-05	Acquitted
596	2316	221/02	B. PUR	STATE VS JAVED	16-09-05	Acquitted
597	2317	1002/03	DABRI	STATE VS CHENDERPAL	20-09-08	Acquitted
598	2318	109/05	SARITA VIHAR	STATE VS SHADAD ALAM	23-09-05	Acquitted
599	2319	306/05	SANGAM VIHAR	STATE VS RAVI KR.	04-10-05	Acquitted
600	2320	43/05	AMBID NAGAR	STATE VS SANJEV ETC	06-10-05	Acquitted
601	2321	248/04	SARITA VIHAR	STATE VS SANJAY @ SONU	07-10-05	CONVICTE D
602	2322	203/04	AMBID NAGAR	STATE VS SHAH	14-10-05	CONVICTE D
603	2323	221/04	DEFENCE COLONY	STATE VS SONU @ RAHUL	19-10-05	Acquitted
604	2324	387/04	S.N PURI	STATE VS VARINDER KR.	21-10-05	Acquitted
605	2325	139/04		DRI VS ASIF ALI ETC	22-10-05	ABATED
606	2326	16/04		CUSTOM VS MAGEZI IBRAHIM	24-10-05	CONVICTE D
607	2327	275/05	MEHRAULI	STATE VS RANGA SHIRMY	29-10-05	CONVICTE D
608	2328	50/04		CUSTOM VS AMIT KR.	31-10-05	COVICTE D
609	2329	38/04		CBI VS FATIMA ALI		
610	2330			CUSTOM VS NITA GURAG	29-11-05	CONVICTE D
611	2331	66/99	C, PLACE	STATE VS PRADEEP KR.	30-11-05	Acquitted
612	2332	302/03	S.N PURI	STATE VS SHEIKH MASAAM ALI	09-012-05	CONVICTE D
613	2333	612/02	D. COLONY	STATE VS MOHD. ALI	13-12-05	COVICTE D
614	2334	737/04	C.PLACE	STATE VS SANTOSH @ SHANKAR	20-10-05	CONVICTE D
615	2335	541/05	HLN DIN	STATE VS SHAPALI	21-12-05	CONVICTE D
616	2336	550/04	SANGAM VIHAR	STATE VS IMRAN	21-12-05	Acquitted
617	2337	1018/98	A. NAGAR	STATE VS KISHAN	23-12-05	Acquitted
618	2338	1016/98	A. NAGAR	STATE VS KISHAN	23-12-05	Acquitted
619	2339	1017/98	A. NAGAR	STATE VS SUNIL	23-12-05	Acquitted
620	2340	544/03	SANGAM VIHAR	STATE VS SINGH	23-07-05	Acquitted
621	2341	97/05	SANGAM	STATE VS MANISH	23-08-05	Acquitted

VIHAR						
622	2342	70/05		CUSTOM VS UNKNOWN	30-06-05	DISPOSED
IN THE COURT OF SH. S. N. DHINGRA, ASJ, PHC NEW DELHI						
623	2343	151/03	KAPASHERA	STATE VS BABAJI 2. RAM 3. HARI NARAYA	08-02-05	Acquitted
IN THE COURT OF SH V.P VAISH, ASJ, PHC, NEW DELHI						
624	2344	637/03	MEHRUALI	STATE VS ASHEM KUFUR	13-09-05	Acquitted
625	2345	359/03	LALPAT NAGAR	STATE VS AMIT KR. 2. DALIP	13-09-05	Acquitted
626	2346	665/99	KALKAJI	STATE VS AMIT KR TIWARI ETC	20-09-05	Acquitted
627	2347	139/04	MALVIYA NAGAR	STATE VS SHYAM SUNDER	01-12-05	Acquitted
628	2348	1380/98	MAL. NAGAR	STATE VS RAJPAL 2. JABBAR	06-12-05	Acquitted P.O
629	2349	195/05	K. HERA	STATE VS KRISHAN 2. DARSHANLAL 3. SAUTESH DEVI 4. RABALA	08-12-05	Acquitted
IN THE COURT OF SH. LAL SINGH ASJ, PHC NEW DELHI						
630	2350	172/03	MAYAPURI	STATE VS DHARMENDER	20-07-05	Acquitted
631	2351	21/05	BADARPUR	STATE VS AJAY SHARMA	04-08-05	Acquitted
632	2352	75/03	NAJAFGARH	STATE VS MANOJ KR.	25-07-05	CONVICTE D
633	2353	84/02	NARIANA	STATE VS VIJAY KR.	29-07-05	Acquitted
634	2354	09/02	KAPASHERA	STATE VS VED. PRAKASH	05-08-05	Acquitted
635	2355	123/01	MAYAPURI	STATE VS SUMIT KR. 2. SAHDEVE MICHAAL	29-08-05	Acquitted
636	2356	741/03	DABRI	STATE VS PARAMJIT SINGH	27-09-05	Acquitted
637	2357	740/03	DABRI	STATE VS RAVI KR.	27-09-05	Acquitted
IN THE COURT OF MS. RAVINDER KAUR ASJ, PHC, NEW DELHI						
638	2371	572/97	NAJAFGARH	STATE VS RANBIR SINGH 2. RAJESH 3. DAYANDAD 4. SUNIL	21-12-05	1 AND 2 CONVICTE D 3 AND 4 Acquitted

IN THE COURT OF SH. S.N GUPTA ASJ, PHC, NEW DELHI

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639	2372	03/04		CUSTOM VS CHANYANGBA TAMAY	29-11-05	CONVICTE D
IN THE COURT OF SH. D.K SAINI, ASJ, PHC, NEW DELHI						
640	2373	384/2000	SAROJINI NAGAR	STATE VS NEERAJ MIDHA ETC	24-12-05	QUASHED
IN THE COURT OF SH. S.L BHAYANA ASJ, PHC, NEW DELHI						
641	2384	421/03	LAJPAT NAGAR	STATE VS ASHISH	25,27-10-05	CONVICTE D
642	2386	101/04	INDERPURI	STATE VS RAJIV KR. 2. SUNIL @ SUNNY	03-03-05	Acquitted
643	2387	164/02	O.L.A	STATE VS AZNUL HAQ ANSASI	19-10-05	Acquitted
IN THE COURT OF SH. NAROOTAM KAUSHAL ASJ, PHC, NEW DELHI						
644	2400	54/02	NR. BRANCH	STATE VS PURAN LAL VERMA	04-10-05	CONVICTE D
645	2401	32/03	PALAM AIR PORT	STATE VS CELESTINE ELECHOKWO OKAYO	06-10-05	CONVICTE D
646	2402	831/2000	DABRI	STATE VS RAMESH KR. ETC	10-10-05	Acquitted
647	2403	209/05	AMBD NAGAR	STATE VS ZAKIR HUSSAIN	10-10-05	Acquitted
648	2404	824/2000	DABRI	STATE VS SAFENDER SINGH ETC	10,14-10-05	CONVICTE D
649	2405		NARCOTIOS	NCB VS UDEGBE HYGIMES	14-10-05	CONVICTE D
650	2406	111/05	DABRI	STATE VS SHAFIQ MOHAMMED	15-10-05	Acquitted
651	2407	868/04	MALVIYA NAGAR	STATE VS SUMERT	19-10-05	Acquitted
652	2408	96/03	NR. BRANCH	STATE VS RAMESHWAR DAYAL	19-10-05	CONVICTE D
653	2409	07/04	NARCOTICO	NCB VS SUNDAY O. OWOJOHSON ETC	15-12-05	CONVICTE D
654	2410	142/04		NCB VS SANTOSH 2. UDARAJ	19-12-05	CONVICTE D
655	2411	350/05	IGI AIRPORT	STATE VS NARULLAH	20-12-05	DISCHARG ED
656	2412	366/01	SANGAM VIHAR	STATE VS KAPIL AHMED	28-09-05	Acquitted
657	2413	84/03	NR. BRANCH	STATE VS BASANT RAI	18,21-10-05	CONVICTE D
658	2414	208/03	KAPASHERA	STATE VS CHANDER	20-10-05	Acquitted

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DEV SHAH
2. SANTOSHI

IN THE COURT OF SH. NAROTTAM KAUSHAL, ASJ, PHC, NEW DELHI

659	2415	637/02	NAJAFGARH	STATE VS SANJAY @ KAUSHAL	04-01-05	Acquitted
660	2416	468/2000	NAJAFGARH	STATE VS VIR SINGH	24-01-05	CONVICTE D
661	2417	75/03	KAPASHERA	STATE SHOGRAHI MEHTO	21-02-05	Acquitted
662	2418	117/03	AMBD NAGAR	STATE VS RISHAL SINGH	01-03-05	Acquitted
663	2419	812/4	VASANT KUNJ	STATE VS AJEET SINGH	05-03-05	CONVICTE D
664	2420	347/03	MANDIR MARG	STATE VS MOHD. HAFIQ	07-03-05	Acquitted
665	2421	457/95	DEFENCY COLONY	STATE VS NIMAL RAWAT ETC	09-09-05	Acquitted
666	2422	488/02	MEHRALI	STATE VS JAVED	19-03-05	Acquitted
667	2423	146/02	DABRI	STATE VS BHUWAN CHAND	21-03-05	ABATED
668	2424	320/02	MANDIR MARG	STATE VS JEEVAT SINGH	07-04-05	Acquitted
669	2425	634/2000	SARVITA VIHAR	STATE VS MOHD. SHOKSEN ETC	20-04-05	DISCHARG ED
670	2426	161/03	G.K	STATE VS PREM RAJET	23-04-05	Acquitted
671	2427	88/04	NR. BRANCH	STATE VS LALA RAM MEENA	03-05-05	DISCHARG ED
672	2428	64/02	NR. BRANCH	STATE VS PHULLAM M'YAN	03-05-05	Acquitted
673	2429	595/02	ILN DIN	STATE VS SUJIT KR. ETC	12-05-05	Acquitted
674	2430	30/03	INDER PURI	STATE VS BAUPHOOL	13-05-05	CONVICTE D

IN THE COURT OF SH LAJ. SINGH, ASJ, PHC, NEW DELHI

675	2431	206/03	SANGAM VIHAR	STATE VS JODHA SAHANI	02-06-05	CONVICTE D
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IN THE COURT OF SH. NAROTTAM KAUSHAL, ASJ, PHC, NEW DELHI

676	2511	469/2000	NAJAFGARH	STATE VS MUKESH ETC	24-01-05	CONVICTE D
677	2512	506/02	SANGAM VIHAR	STATE VS JITENDER ETC	07-02-05	CONVICTE D
678	2513	481/02	DABRI	STATE VS RISHIPAL	22-03-05	Acquitted
679	2514	114/03	KAPASHERA	STATE VS MEENA DEVI	05-04-05	Acquitted
680	2515	52/02	SARITA VIHAR	STATE VS JAMAL ETC	13-04-05	Acquitted

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681	2516	257/93	S.N PURI	STATE VS AFSAR JAVED	21-03-05	P.O
682	2517	51/04		STATE VS LIOR HAZON	23-04-05	Acquitted
683	2519	87/89	DEFENCY COLONY	STATE VS OM PRAKESH MALHOTRA	28-07-05	DISCHARGED
IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ, PHC, NEW DELHI						
684	2520	607/96	DABRI	STATE VS MANJEET ETC	13-01-05	Acquitted
685	2521	258/98	DABRI	STATE VS KAPOOR SINGH ETC	13-01-05	Acquitted
IN THE COURT OF SH. D.S PAWARIA, ASJ PHC NEW DELHI						
686	2522	30/01	O.I.A	STATE VS UDIAPAL 2. DEHPAK	06-01-05	CONVICTE D
687	2523	102/01	R.K PURAM	STATE VS SUNJU SINGH 2. SUBHASH 3. LALLU	10-01-05	CONVICTE D
688	2524	228/03	MAYAPURI	STATE VS SACHIN	21-05-05	CONVICTE D
689	2525	451/02	BADARPUR	STATE VS AJEET SINGH	11,14-02-05	CONVICTE D
690	2526	206/02	NAJAFGARH	STATE VS JITENDER KR.	3,8,08,05	CONVICTE D
IN THE COURT OF I.K KOCKHAR ASJ, PHC, NEW DELHI						
691	2527	334/03	VASANT KUNJ	STATE VS TRILOK KAPOOR 2. SUBHASI	22,26-10-05	CONVICTE D
IN THE COURT OF SH. H.P SHARMA, ASH, PHC, NEW DELHI						
692	2528	215/03 AND 217/03	MALVIYA NAGAR	STATE VS RM NIWAS	14,18-01-05	CONVICTE D
IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ, PHC, NEW DELHI						
693	2529	266/99	DABRI	STATE VS PANKAJ ETC	22-01-05	Acquitted
694	2530	97/02	NR. BRANCH	STATE VS KHARAK SINGH ETC	11-03-05	CONVICTE D
695	2531	37/04		STATE VS DVIR TOMAR PART	01-04-05	CONVICTE D II
IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ, PHC, NEW DELHI						
696	2532	45/01	NARCOTICS BRANCH	STATE VS JAMKI PD ETC	24-02-05	CONVICTE D
697	2538	130/94	O.I.A	STATE VS JITENDER KR.	14-02-05	CONVICTE D

IN THE COURT OF SH I.L. SINGH, ASJ, PHC, NEW DELHI

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698	2537	08/02	ILN DIN RLY STATION	STATE VS GUDDU RAM	29,31-03-05	CONVICTE D
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IN THE COURT OF MS. MAMTA SEHGAL ASJ, PHC, NEW DELHI

699	2538	84/04	MALVIYA NAGAR	STATE VS SAMSUAIL	16-11-05	CONVICTE D
700	2539	554/03	O.I.A	STATE VS KALI PADO	20-08-05	CONVICTE D
701	2540	86/01	K.M PURA	STATE VS KAMLA @ KISHAN	31-03-05	CONVICTE D

IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ, PHC, NEW DELHI

702	2541	137/2000	MEHRUALI	STATE VS ASHIF AHMED	15-03-05	Acquitted
703	2542	670/2000	MEHRUALI	STATE VS MOHID, SAND @ CRUDDU	07-04-05	Acquitted
704	2543	46/01	NR. BRANCH	STATE VS RAJENDER SINGH	13-10-05	CONVICTE D

IN THE COURT OF SH S.N DHINGRA ASJ, PHC, NEW DELHI

705	2545	318/98	MAYAPURI	STATE VS DALVINDER SINGH	24-01-05	CONVICTE D
706		605/02	CON. PLACE	STATE VS PRDEEP @ SANJAY	21-02-05	CONVICTE D

IN THE COURT OF SH I.L. SINGH, ASJ, PHC, NEW DELHI

707		234/01	SARITA VIHAR	STATE VS RAGHUBIR SINGH RAWAT	28 TO 30-04-05	CONVICTE D
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IN THE COURT OF SH SANJIV JAIN PHC, NEW DELHI

708		266/03	MAYAPURI	STATE VS DEEPAK ANAND	05-03-05	CONVICTE D
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IN THE COURT OF SH. NAROTTAM KAUSHAL ASJ, PHC, NEW DELHI

709		238/01	O.I.A	STATE VS VIPIN	06-01-05	Acquitted
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IN THE COURT OF SH S.N DHINGRA ASJ, PHC, NEW DELHI

710		361/02	HAUZ KHAS	STATE VS MONAJ KR.	14-02-05	CONVICTE D
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IN THE COURT OF MS. MAMTA SEHGAL ASJ, PHC, NEW DELHI

711		275/01	MEHRUALI	STATE VS DHARAM SINGH	31-01-05	CONVICTE D
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IN THE COURT OF SH S.L. BHAYARA I.D ASJ, PHC NOW THE SUCESSOR COURT OF MS. POONAMA BAMBA I.D D&S JUDGE PHC, NEW

712		67/03	MAHIPAL PUR	STATE VS AJAY, NARESH, RAJU	27-09-05	CONVICTE D
713		50/02	INDERPURI	STATE VS RAM NIWAS	10-02-05	CONVICTE D

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IN THE COURT OF L.K KOCKHAR ASJ, PHC, NEW DELHI

714	181/04	DEFENCE COLONY	STATE VS BIJENDER @ BLIU ETC	09-03-05	CONVICTE D
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SH: Anil Kumar (A1)

EPID: 52857765

In the context of SH. Satya banta Panda ADJ-04 P116

Annexure 'P'
Session - 2006

Unscanned

In the Court of MS. SWARAN KANTA, ASJ, PHC., NEW DELHI

S. No.	Goshwara No.	FIR No.	PS	Titled	D.O.D.	Decided As
1	100	648/05	MBHRAULI	STATE VS SMT. RAJO 2. AJIT	10-04-06	Acquitted
2	101	680/03	BADARPUR	STATE VS RASHID 2. ISHIRAR 3. JAKIR ALI 4. ABRAR ALI 5. SANOOR ALI	18-04-06	Acquitted
3	102	131/04	VASANT VIHAR	STATE VS RAJIV TOKAS 2. DINESH TOKAS 3. SANJAY KR.	19-04-06	Acquitted
4	103	130/04	VASANT VIHAR	STATE VS M. RAKESH 2. MOHIT SINGH 3. LOUIS ANTHONY 4. C. ELANGO	19-04-06	Acquitted
5	104	162/01	K.P. PUR	STATE VS SURENDER SHARMA 2. DINESH KR.	19-04-06	Acquitted
6	105	864/04	DABRI	STATE VS BAITUL 2. MANOJ KR. 3. SONU	26-04-06	Acquitted
7	106	871/04	DABRI	STATE VS RAJINDER 2. KIRSHAN 3. LALA 4. JAI PAL	26-04-06	Acquitted
8	107	35/06	AMBID NAGAR	STATE VS ARJUN SINGH	26-04-06	Acquitted
9	108	189/05	NAJAFGARH	STATE VS MANISH 2. HARISH 3. SHIV RATAN 4. DEEP KR.	18-05-06	Acquitted
10	109	444/03	C. PLACE	STATE VS MOHID. AFTAB 2. AFTAB HUSSAIN	19-05-06	CONVICTED
11	110	147/05	JODHI COLONY	STATE VS MOHID. TAJO	19-05-06	Acquitted
12	111	377/05	ILN DIN	STATE VS DALIP MANDAL	26-05-06	Acquitted
13	112	497/04	VASANT KUNJ	STATE VS ASHOK KR.	30-05-06	Acquitted
14	113	198/05	TILAK MARG	STATE VS BJEENDER	31-05-06	Acquitted
15	114	227/05	V. KUNJ	STATE VS ABDUL NIYAZ	31-05-06	Acquitted
16	115	12/06		CBI VS ARUN KR. SINGH	12-06-06	P.O

17	116	57/03	L. NAGAR	STATE VS DHIRUV BAINA 2. ANUJ BAINA 3 HARENDRA HEDIA 4 SURAJ BAINA	01-07-06	Acquitted
18	117	872/02	L. NAGAR	STATE VS CHANDER PRAKASHI 2. MANDEEP 3. SANJEEV 4 BILLU	01-07-06	Acquitted
19	118	55/97	V. KUNJ	STATE VS SUNIL KR.	01-07-06	Acquitted
20	119	143/03	INDER PURI	STATE VS JUGGAN @ SATPAL	18-07-06	EXPIRED
21	120	461/02	AMBD NAGAR	STATE VS BABU LAL 2. SHANKER LAL 3 BASANTI	17-08-06	Acquitted
22	121	92/03	NARCOTICS BRANCH	STATE VS NARAYAN	17-08-06	EXPIRED
23	122	37/06	NAJAFGARH	STATE VS TARA CHAND	24-08-06	Acquitted
24	123	21/29		NCB VS VIPIN KR. 2. SANJIV KR 3. SANDEEP KR.	02-09-06	Acquitted
25	124	277/04	L. COLONY	STATE VS BABU RAM	16-09-06	CONVICTE D
26	125	215/03	KALKAJI	STATE VS FURKAN	28-09-06 AND 03-10-06	CONVICTE D
27	126	67/03	NARCOTICS BRANCH	STATE VS DANVIR	09-10-06, 24-11-06	CONVICTE D
28	127			STATE VS RAM NIWAS 2. MAJADIN	28-09-06, 11-10-06	CONVICTE D
29	128	545/05	AMBD NAGAR	STATE VS RAKESH	28-10-06	Acquitted
30	129	108/04	MANDIR MARG	STATE VS VICKY 2. PAWAN KR 3. ARUN 4. SUMIT 5. BABU LAL	31-10-06	Acquitted
31	130	102/03	NR BRANCH	STATE VS KANWAR BEGUM	31-10-06, 03-11-06	CONVICTE D
32	131	128/05	L. NAGAR	STATE VS MAJESH 2. DINESH	31-10-06	Acquitted
33	132	76/06	MIRRAULI	STATE VS CHARNA SINGH	06-11-06	Acquitted
34	133	256/05	SARIYA VIHAR	STATE VS MOHD. YAKOUB 2. MOHD ASHIF	28-11-06	Acquitted

				MOHD. ASFAM 4. MOHD. SHOAB		
35	134	04/04	NR. BRANCH	STATE VS MAZHAR MIYAN	29-11-06	Acquitted
36	135	62/03	O.I.A	STATE VS SUDHIR	30-11-06	Acquitted
37	136	396/05	MEHRAULI	STATE VS BIJENDER SINGH 2. NAND KHSORE 3. NARESH KR. 4. DEVENDER KR.	06-12-06	Acquitted
38	137	65/05	J.P KALAN	STATE VS SETHI @ PARVEEN 2. PRAVEEN	14-12-06	Acquitted
39	138	397/04	SANGAM VIHAR	STATE VS MAHAVIR 2. VINOD KR.	19-12-06	Acquitted
40	140	351/06	MEHRUALI	STATE VS GIRI RAJ	27-10-06	Acquitted
41	141	403/96	KOTWALI	STATE VS FOOTAR MAL	02-09-06	EXPIRED
IN THE COURT OF SH. S.I. BHAYANA ASH, PHC NEW DELHI						
42	142	624/02	MEHRAULI	STATE VS 1. NISAR 2. YUSAF 3. FAYYAZ 4. SHAID KHAN 5. MUSTAG KHAN	03-02-06	Acquitted
43	143	244/05	NAJAFGARH	STATE VS SUBHASH CHAND 2. DEV RAJ 3. DHARMENDER	16-02-06	Acquitted
44	144	1121/05	SANGAM VIHAR	STATE VS ASHAP	10-08-06	Acquitted
IN THE COURT OF SH K.C LOHIA ASJ, PHC, NEW DELHI						
45	145	522/98	NAJAFGARH	STATE VS SURENDER 2. ISHWAR 3. RAJJEET 4. MANOJ	20-10-06	Acquitted
46	146	682/05	O.I.A	STATE VS PREM KR 2. PRYAG KR.	09-11-06	Acquitted
47	147	645/2000	O.I.A	STATE VS SUNIL KR.	04-07-06,05- 07-06	CONVICTE D
48	148	835/03	V. KUNJ	STATE VS SURAJ BHAN	19-10-06	Acquitted
49	149	516/04	C.P	STATE VS SHIV MISHRA	21-07-06	Acquitted
50	150	1099/04	KALKAJI	STATE VS VINOD GOSWAMI 2. SANJAY 3. RAJU KR.	22-08-06	Acquitted

51	151	269/03	NEW FRIENDS COLONY	STATE VS MOHJ. TAHIR 2. MOHJ. ATHAR	23-08-06 AND 25-08-06	CONVICTE D
52	152	192/05	L. NAGAR	STATE VS PARMINDER KHURANA 2. BHAGWANT KAUR	25-09-06	DISCHARGED
53	153	152/02	KAPASHERA	STATE VS PAPPU 2. RAKESH KR. 3. KALKE 4. SANJAY 5. HARINDER	18-08-06	Acquitted
54	154	73/03		STATE VS JAGDISH SALEEM SONU	19-08-06	Acquitted
55	155	703/04	R.K PURAM	STATE VS SURENDER	05-09-06	CONVICTE D
56	156	233/2000	MALVIYA NAGAR	STATE VS CHANDER	20-09-06	Acquitted
57	157	110/04	DABRI	STATE VS SHAKIR 2. ZAHIER KHAN 3. SHAMIM KHAN	14-09-06	Acquitted
58	158	206/05	OKHLA IND. AREA	STATE VS RAM SINGH	05-09-06	Acquitted
59	159	407/05	H. KHAS	STATE VS DEEPAK	06-09-06	Acquitted
60	160	121/06	DABRI	STATE VS DAULAT RAM	07-09-06	Acquitted
61	161	283/06	V. KUNJ	STATE VS GANESH	20-10-06	Acquitted
62	162	121/03	L. NAGAR	STATE VS AMARJEET SINGH ETC	06-12-06	PROCEEDING ABATED Acquitted
63	163	498/04	BADAR PUR	STATE VS MOHINDER SINGH BIJENDER	07-12-06	Acquitted
64	164	31/05	S. N PURI	STATE VS SHANKAR	18-10-06	CONVICTE D
65	165	268/05	MALVIYA NAGAR	STATE VS AMIT 2. ASHWANI	06-07-06	Acquitted
66	166	577/02	SANGAM VIHAR	STATE VS OM PARKASHI 2. SHAKH 3. SHAMIM KHAN	05-12-06	Acquitted
IN THE COURT OF SH ARUNA SURESH ASJ, PHC, NEW DELHI						
67	521	243/04	NAJAFGARH	STATE VS HERA SINGH	27-04-06	Acquitted
IN THE COURT OF SH. S.L BHAYANA ASH, PHC NEW DELHI						
68	522	293/02	SANGAM	STATE VS BABU LAL	23-01-06	Acquitted

		VIHAR			
69	523	828/03	L. NAGAR	STATE VS RAKESH	01-02-06 Acquitted
70	524	665/02	MAHRAULI	STATE VS ISRAIL ETC	03-02-06 Acquitted
71	525	27/04	BADARPUR	STATE VS JAI PRAKASH ETC	06-02-06 Acquitted
72	526	483/02	K.M PURA	STATE VS SUDHIR KR.	15-02-06 Acquitted
IN THE COURT OF SH K.C LOHIA ASJ, PHC, NEW DELHI					
73	527	243/05	N. GARH	STATE VS NARENDER KR. ETC	16-02-06 Acquitted
74	528	164/04	MEHRAULI	STATE VS MUNENDER PAL SINGH	09-03-06 ABATED
75	529	109/05	DABRI	STATE VS ASHOK KR. ETC	17-03-06 Acquitted
76	530	896/05	O.I.A	STATE VS SUNEHARI ETC	13-04-06 Acquitted
77	531	127/01	K.M PURA	STATE VS RAKESH	07,17-07-06 CONVICTED
78	532	1173/04	MAL. NAGAR	STATE VS AMIT	11-07-06 Acquitted
79	533	205/05	AMBD NAGAR	STATE VS SHAHID ETC	28-07-06 Acquitted
80	534	268/02	SAR. VIHAR	STATE VS MOHD. HASSAN ETC	15& 17 -07-06 CONVICTED
81	535	271/02	N. GARH	STATE VS JAN MOHD.	25-08-06 Acquitted
82	536	40/05	N. F COLONY	STATE VS VICKY	12-09-06 Acquitted
83	537	109/04	DABRI	STATE VS KAL MUDDIN ETC	14-09-06 Acquitted
84	538	381/05	NAJAFGARH	STATE VS NAWAB	23-09-06 CONVICTED
85	539	368/06	K.M PURA	STATE VS SUDHIR KR.	28-11-06 Acquitted
86	540	268/05	NARIANA	STATE VS NARENDER	13-11-06 Acquitted
87	541	21/2000	V. KUNJ	STATE VS SURINDER SINGH	18-03-06 CONVICTED
88	542	369/97	H. KHAS	STATE VS SUBHASH	28,30-03-06 CONVICTED
89	543	28/03	DABRI	STATE VS VINOD KR.	4,12-04-06 CONVICTED
90	544	575/01	L.NAGAR	STATE VS HARINDER PASWAN	27,29-04-06 CONVICTED
91	545	825/04	SANGAM VIHAR	STATE VS MOHD. SAHIQ	08-05-06 CONVICTED
92	546	261/04	R.K PURAM,	STATE VS MOHD. BRAZ	06,09-05-06 CONVICTED
93	547	301/2000	O.I.A	STATE VS VIJENDER ETC	10-05-06 CONVICTED

IN THE COURT OF SH. S.L BHAYANA ASH, PHC NEW DELHI

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94	548	109/2000	MALI NAGAR	STATE VS ANWAR HUSSAIN	02-01-06	Acquitted
95	549	759/092	S.N PURI	STATE VS MOHD. KAQIF	12-01-06	Acquitted
96	550	716/03	O.I.A	STATE VS HARESH CHAUDHARY	12-01-06	Acquitted
97	551	333/01	O.I.A	STATE VS JOGINDER SINGH	12-01-06	Acquitted
98	552	124/01	N. GARH	STATE VS SAGAR SINGH	02-01-06	Acquitted
99	553	335/04	V.KUNJ	STATE VS LAXMAN ETC	03-01-06	Acquitted
100	554	336/04	V. KUNJ	STATE VS BALWANT SINGH	03-01-06	Acquitted
101	555	757/04	O.I.A	STATE VS VIKRAM	04-01-06	Acquitted

IN THE COURT OF SMT. S.K KOHSHIK ASJ, PHC, NEW DELHI

102	559	230/04		CBI VS RAJESH SHARAM	17-03-06	RR
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IN THE COURT OF MS. RAVINDER KAUR ASH, PHC, NEW DELHI

103	1060	176/01	MAYA PURI	STATE OM PARKASH AND OTHERS	03-04-06	CONVICTE D
104	1061	1030/01	MALVIYA NAGAR	STATE VS GOVIND RAM Z. KUKI	10-08-06	Acquitted
105	1062	857/03	DABRI	STATE VS JITENDER	27-09-06	Acquitted
106	1063	491/05	MANDIR MARG	STATE VS KAMLIKANT	10-08-06	Acquitted
107	1064	1097/2000	DABRI	STATE VS JAGBIR SINGH	27-04-06	Acquitted
108	1065	396/05	SAROJINI NAGAR	STATE VS SANJAY KR.	28-04-06	Acquitted
109	1066	369/06	DABRI	STATE VS TRILOK SINGH	12-05-06	DISCHARG ED
110	1067	169/03	O.I.A	STATE VS SATISH AND ORS.	22-05-06	Acquitted
111	1068	256/05	SAROJINI NAGAR	STATE VS RAJ MALIK	29-05-06	Acquitted
112	1069	362/04	NAJAFGARH	STATE VS SURENDER KR. ETC	17-08-06	Acquitted
113	1070	72/05	AMBID NAGAR	STATE VS MANOJ KR.	31-08-06	Acquitted
114	1071	44/02	LAJPAT NAGAR	STATE VS MANOJ KR. ETC	31-08-06	CONVICTE D
115	1072	226/05	ILN DIN	STATE VS JAVID	18-09-06	Acquitted

116	1073	02/05	MEHIPAL PUR	STATE VS NASIB ETC	21-09-06	Acquitted
117	1074	384/04	NAJAFGARH	STATE VS SATYAWAN	21-09-06	Acquitted
118	1075	59/04		STATE VS PARDEEP ETC	23-09-06	Acquitted
119	1076	325/06	H.N DIN	STATE VS ANIL KR.	28-09-06	Acquitted
120	1077	461/05	SARTIA VIHAR	STATE VS SUNIL KR.	29-08-06	Acquitted
121	1078	05/05		STATE VS HARMAN DASS	29-09-06	CONVICTE D
122	1079	444/01		STATE VS MOHD. SABIR ETC	08-09-06	Acquitted
123	1080	170/05		STATE VS ASIOK	12-09-06	Acquitted
IN THE COURT OF MS. RAVINDER KAUR ASI, PHC, NEW DELHI						
124	1368	322/05	SANGAM VIHAR	STATE VS RAM NIWAS	22-05-06	Acquitted
125	1369	419/03	O.I.A	STATE VS MUKESH KR.	27-05-06	Acquitted
126	1370	514/05	H.N DIN	STATE VS AADIL JAVED	29-07-06	Acquitted
127	1371	104/04	SAROJINI NAGAR	STATE VS ARNOLD HARWAY	31-07-06	QUEOTED
128	1372	596/05	O.I.A	STATE VS JITENDER KR.	31-08-06	Acquitted
129	1584	346/02	MEHRAULI	STATE VS SHABIR AHMAD	03-02-06	Acquitted
130	1585	127/02	J.P KALAN	STATE VS AJAB SINGH	20-03-06	Acquitted
131	1586	32/03	DWARKA	STATE VS MOHD. IKBAL	29-03-06	Acquitted
132	1587	178/05	DEFENCY COLONY	STATE VS SHIR NIWAS	18-07-06	Acquitted
133	1588	331/02	MEHURALI	STATE VS AAS MOHD. AASHIM	03-02-06	Acquitted
134	1589	328/04	H.N DIN	STATE VS MOHD. ALAM	07-02-06	Acquitted
135	1590	243/04	BADARPUR	STATE VS RAJESH PAL	07-02-06	Acquitted
136	1591	178/05	N.F COLONY	STATE VS MAHENDER MANDAL	07-02-06	Acquitted
137	1592	178/05	INDERPURI	STATE VS SUNIL KR. ETC	02-02-06	Acquitted
138	1593	229/02	N.F COLONY	STATE VS MUMTAZ	04-02-06	Acquitted
139	1594	197/03	S.N PURI	STATE VS MUNISH KR.	08-02-06	CONVICTE D
140	1595	256/05	SAROJINI NAGAR	STATE VS DEVENDER SINGH	14-02-06	Acquitted

141	1596	945/2000	MALVIYA NAGAR	STATE VS SIRAJ	18-03-06	CONVICTE D
142	1597	161/93	H. KHAS	STATE VS SMT. SHEELA	28-03-06	Acquitted
143	1598	125/03	AMBID NAGAR	STATE VS PRAVVEN	17-07-06	Acquitted
144	1599	805/03	MALVIYA NAGAR	STATE VS SHASHI ETC	19-07-06	P.O
145	1600	152/04	SARITA VIHAR	STATE VS BALAK RAM ETC	28-07-06	Acquitted
146	1601	525/03	SARITA VIHAR	STATE VS DAN SINGH	28-07-06	Acquitted
147	1602	493/01	N.F COLONY	STATE VS MAQSOOD AHMED 2. ABDUL REHMAN 3.HANIZA	10-03-06	CONVICTE D
148	1603	355/2000	V. VIHAR	STATE VS SUNIL KR.	0503-06	Acquitted
149	1604	138/04	KALKAJI	STATE VS ASHOK KR.	05-04-06	Acquitted
150	1605	125/01	S.N PURI	STATE VS SUNIL SHARMA	29-04-06	Acquitted
151	1606	194/05	SAROJINI NAGAR	STATE VS DALIP RAM	09-05-06	Acquitted
152	1607	179/05	SARITA VIHAR	STATE VS VIRENDER KR.	09-05-06	Acquitted
153	1608	641/01	MALVIYA NAGAR	STATE VS SHER SINGH	10-08-06	Acquitted
154	1609	44/02	KAPASHERA	STATE VS HARISH KR.	30-08-06	Acquitted
155	1610	684/03	H.N DIN	STATE VS RAJU	23-09-06	Acquitted
IN THE COURT OF SH S.N GUPTA ASJ, PHC, NEW DELHI						
156	1611	244/05	P. STREET	STATE VS GOVIND SINGH	01-02-06	Acquitted
157	1612	336/05	V. VIHAR	STATE VS RANU AND ORS.	13-02-06	Acquitted
158	1613	91/94	DABRI	STATE VS AZIEM	17-02-06	CONVICTE D
159	1614	498/03	O.I.A	STATE VS JAGDISH SINGH	18-02-06	Acquitted
160	1615	895/01	DABRI	STATE VS RAM MILAN	21-02-06	P.O
161	1616	104/05	H,N DIN	STATE VS INDERPAL	25-02-06	DISCHARG ED
162	1617	804/04	MALVIYA NAGAR	STATE VS HAKIM	13-03-06	CONVICTE D
163	1618	725/05	MALVIYA NAGAR	STATE VS SUKHPAL	16-03-06	CONVICTE D
164	1619	209/05	SAROJINI	STATE VS LALLU	18-03-06	CONVICTE

			NAGAR			D
165	1620	31/2000	V, VIHAR	STATE VS DEEPAK AND ORS.	21-03-06	Acquitted
166	1621	53/04	A NAGAR	STATE VS MANI KAUR	25-03-06	FINE CHARGED
167	1622	146/04	INDEPRPURI	STATE VS SATISH AND ORS.	27-03-06	Acquitted
168	1623	234/05	MEHRUALI	STATE VS SUNNY AND ORS	27-03-06	Acquitted
169	1624	598/03	V. VIHAR	STATE VS ASHOK ETC	31-03-06	Acquitted
170	1625	62/05	DEF COLONY	STATE VS SIAMN SIAMRAT	03-04-06	CONVICTE D
171	1626	450/04	KALKA JI	STATE VS SEETU AND ORS.	04-04-06	CONVICTE D
172	1627	174/04	T. MARG	STATE VS PREM	5-04-06	CONVICTE D
173	1628	1008/05	L. NAGAR	STATE VS BABU MUJIBER	10-04-06	CONVICTE D
174	1629	156/04	MALVIYA NAGAR	STATE VS RAMZANI	15-04-06	CONVICTE D
175	1630	924/01	M. NAGAR	STATE VS BIJENDER	15-04-06	Acquitted
176	1631	917/05	L. NAGAR	STATE VS MD ZAYEAM	21-04-06	CONVICTE D
177	1032	14/04	D. COLONY	STATE VS VIJAY	27-04-06	CONVICTE D
178	1633	486/02	N.F COLONY	STATE MD. RAFIQ	27-04-06	Acquitted
179	1634	117/01	M. NAGAR	STATE VS SUNIL KR.	28-04-06	Acquitted
180	1635	72/01	S.N PURI	STATE VS ANSAM AHMED	29-04-06	Acquitted
181	1036	319/03	SANGAM VIHAR	STATE VS RAJ KR.	21-04-*06	CONVICTE D
182	1637	52/01	N.C BRANCH	STATE VS DINESH KR.	22-04-06	CONVICTE D
IN THE COURT OF MS. RAVINDER KAUR ASH, PHC, NEW DELHI						
183	1638	83/03	DABRI	STATE VS SANJEEV KR.	23-02-*06	Acquitted
184	1639	288/03	BADARPUR	STATE VS JAGBIR SINGH	24-03-06	CONVICTE D
185	1640	430/96	PT. STREET	STATE VS RISHAT JAIN	31-07-06	Acquitted
186	1641	85/05	KHIERA	STATE VS PAWAN KR.	24-11-06	QUASHTED
187	1642	175/04	B. PUR	STATE VS BADAL	23-02-06	CONVICTE D

IN THE COURT OF SH S.N GUPTA ASJ, PHC, NEW DELHI

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188	1643	568/02	C. PLACE	STATE VS MD. RASHIED	01-05-06	CONVICTE D / FINED
189	1644	561/03	SANGAM VIHAR	STATE VS RAM NARESH	01-05-06	CONVICTE D
190	1645	206/05	C,R PARK	STATE VS FAIMUDDIN	01-05-06	CONVICTE D/FINED
191	1646	530/04	T.MARG	STATE VS HEERI	02-05-06	CONVICTE D
192	1647	202/05	L. NAGAR	STATE VS MD. HILAL	03-05-06	CONVICTE D / FINED
193	1648	186/05	SANGAM VIHAR	STATE VS DEEPAK AND ORS.	06-05-06	Acquitted
194	1649			CUSTOM VS NDOGIRE S. QLIQABETH	09-05-06	CONVICTE D/FINED
195	1650	77/06	AMBID NAGAR	STATE VS SANJAY	19-05-06	CONVICTE D
196	1651	546/02	DABRI	STATE VS UMA SHANKAR	22-05-06	Acquitted
197	1652	228/02	A. NAGAR	STATE VS SANJAY	22-05-06	CONVICTE D/FINED
198	1653			STATE VS SAVASJIT SINGH	27-05-06	CONVICTE D/FINED
199	1654	198/01	CH. PURI	STATE VS ADBUL RAWAF	26,27-05-06	Acquitted
200	1655	766/03	M. NAGAR	STATE VS MD. ALAM	31-05-06	Acquitted
201	1656	508/03	CON. PLACE	STATE VS SHAYAM HEERA	16-06-06	Acquitted
202	1657	508/03	CON. PLACE	STATE VS TRILOCHAN SINGH	16-06-06	Acquitted
203	1658	87/05	G.K	STATE VS BALVINDER SINGH	26-06-06	UNDERGO NE
204	1659	583/05	CON.PLACE	STATE VS RAJENDER SINGH	30-06-06	DISCHARG ED
205	1660			STATE VS STARKI FERDINAND	01-07-07	CONVICTE D/FINED
206	1661	88/06	NAJAFGARH	STATE VS RAM DHEERAJ	01-07-07	Acquitted
207	1662	47/04	SANGAM VIHAR	STATE VS SATYA PARKASH	13-07-06	CONVICTE D
208	1663	423/01	T. MARG	STATE VS SANJAY	14-07-06	COMPORM ISE
209	1604	179/05	PT, STREET	STATE VS MAKHAM SINGH	21-07-07	CONVICTE D

				CUSTOM VS FAZIL AKBAR	22-07-06	CONVICTE D/FINED
211	1666	22/03	DWARKA	STATE VS SURAJ AND ORS.	28-07-06	CONVICTE D
IN THE COURT OF MS. RAVINDER KAUR ASH, PHC, NEW DELHI						
212	1667	162/05	AMBD NAGAR	STATE VS NERRAJ	06-03-06	Acquitted
213	1668	665/98	B.PUR	STATE VS SYRUP PHILIPS	26-08-06	P.O
214	1669	149/01	J.P KALAN	STATE VS VIRENDER KR	13-09-06	P.O/Acquitte d
215	1670	151/05	B.PUR	STATE VS RAJIV	09-10-06	Acquitted
216	1671	584/03	SAROJINI NAGAR	STATE VS NOOR JAHAN	11-10-06	Acquitted
217	1672	483/05	DWARKA	STATE VS GYANAND	26-10-06	Acquitted
218	1673	548/05	KALKAJI	STATE VS NIRMAL	30-10-06	CONVICTE D
219	1674	103/03	SPL. CELL	STATE VS TARIF HUSSIAN	24-11-06	CONVICTE D
220	1675	664/05	AMBD. NAGAR	STATE VS SAPAN	05-12-06	QUESHTE D
221	1676	668/03	B.PUR	STATE VS GARMET SINGH	23-12-06	Acquitted
IN THE COURT OF SH S.N GUPTA ASJ, PHC, NEW DELHI						
222	1688			STATE VS CHANDER PRAKESH	01-08-06	Acquitted
223	1689	685/05	B.PUR	STATE VS BADH SINGH	02-08-06	Acquitted
224	1690	121/04	G.K	STATE VS MD. AKRAM	04-08-06	CONVICTE D
225	1691	565/03	MALVIYA NAGAR	STATE VS SATISH KR.	05-08-06	CONVICTE D
226	1692	625/04	MEHRUALI	STATE VS RAKESH	07-08-06	CONVICTE D
227	1693			CUSTOM VS TANIYA VIRENDER SINGH	07-08-06	DISCHARG ED
228	1694	249/02	N. GARIH	STATE VS IRFAN AND ORS.	10-08-06	CONVICTE D/DISCHA RGED
229	1695	346/05	O.IA	STATE VS RAVINDER	26-08-08	CONVICTE D
230	1696	88/03	KALKAJI	STATE VS VIJAY KR.	28-08-06	CONVICTE D/FINED
231	1697	422/04	MANDIR MARG	STATE VS BAJROOL QAMAR	29-03-06	CONVICTE D/FINED
232	1698	161/05	CON. PLACE	STATE VS MURLE	03-10-06	P.O

1665				CUSTOM VS FAZIL AKBAR	22-07-06	CONVICTE D/FINED
211	1666	22/03	DWARKA	STATE VS SURAJ AND ORS.	28-07-06	CONVICTE D
IN THE COURT OF MS. RAVINDER KAUR ASH, PHC, NEW DELHI						
212	1667	162/05	AMBD NAGAR	STATE VS NIERAJ	06-03-06	Acquitted
213	1668	665/98	B.PUR	STATE VS SYRUP PHILIPS	26-08-06	P.O
214	1669	149/01	J.P KALAN	STATE VS VIRENDER KR	13-09-06	P.O/Acquitte d
215	1670	151/05	B.PUR	STATE VS RAJIV	09-10-06	Acquitted
216	1671	584/03	SAROJINI NAGAR	STATE VS NOOR JAHAN	11-10-06	Acquitted
217	1672	483/05	DWARKA	STATE VS GYANAND	26-10-06	Acquitted
218	1673	548/05	KALKAJI	STATE VS NIRMAL	30-10-06	CONVICTE D
219	1674	103/03	SPL. CELL	STATE VS TARIQ HUSSIAN	24-11-06	CONVICTE D
220	1675	664/05	AMBD. NAGAR	STATE VS SAPAN	05-12-06	QUESHTE D
221	1676	668/03	B.PUR	STATE VS GARMEET SINGH	23-12-06	Acquitted
IN THE COURT OF SH S.N GUPTA ASJ, PHC, NEW DELHI						
222	1688			STATE VS CHANDER PRAKESH	01-08-06	Acquitted
223	1689	685/05	B.PUR	STATE VS BADH SINGH	02-08-06	Acquitted
224	1690	121/04	G.K	STATE VS MD. AKRAM	04-08-06	CONVICTE D
225	1691	565/03	MALVIYA NAGAR	STATE VS SATISH KR.	05-08-06	CONVICTE D
226	1692	625/04	MEHRUALI	STATE VS RAKESH	07-08-06	CONVICTE D
227	1693			CUSTOM VS TANIYA VIRENDER SINGH	07-08-06	DISCHARG ED
228	1694	249/02	N. GARH	STATE VS IRFAN AND ORS.	10-08-06	CONVICTE D/DISCHA RGED
229	1695	346/05	O.LA	STATE VS RAVINDER	26-08-08	CONVICTE D
230	1696	88/03	KALKAJI	STATE VS VIJAY KR.	28-08-06	CONVICTE D/FINED
231	1697	422/04	MANDIR MARG	STATE VS BAJROOL QAMAR	29-03-06	CONVICTE D/FINED
232	1698	161/05	CON. PLACE	STATE VS MURLE	03-10-06	P.O

233	1699	414/04	DEF. COLONY	STATE VS AKRAM	03-10-06	Acquitted
234	1700	433/98	MALVIYA NAGAR	STATE VS VIJAY PAL	11-10-06	Acquitted
235	1701	429/01	MEHRAULI	STATE VS DEEPA	13-10-06	Acquitted
236	1702	832/01	MAL. NAGAR	STATE VS SATISH CHAUDHARY	18-10-06	CONVICTE D
237	1703	347/02	V. VIHAR	STATE VS MOHINDER	26-10-06	Acquitted
238	1704	24/04		COUSTOM VS RICHARD HEINEICH	27-10-06	CONVICTE D/FINED
239	1705	54/01	NR. BRANCH	STATE VS SOMPAL	30-10-06	CONVICTE D/FINED
240	1706	472/05	K.M PURA	STATE VS VIPLAV CHAREN	01-09-06	CONVICTE D/FINED
241	1707	22/2000	AMBD NAGAR	STATE VS HARJIT SINGH	07-09-06	CONVICTE D/FINED
242	1708	17/04	AMBD NAGAR	STATE OR PRAKASH	11-09-06	CONVICTE D ALREADY UNDERGO NE
243	1709	210/03	INDERPURI	STATE VS MADESH	19-09-06	CONVICTE D/FINED
244	1710	234/04	CON. PLACE	STATE VS RAJESH	20-09-06	Acquitted
245	1711	443/06	S.N PURI	STATE VS MOHD. AZIZ	22,23-09-06	CONVICTE D/FINED
246	1712	144/01	L. COLONY	STATE VS SURESH KR.	25-09-06	CONVICTE D/ FINED
247	1713	680/05	C.PLACE	STATE VS KAHSINATHI	26-09-06	CONVICTE D ALREADY UNDERGO NE
248	1714	445/06	M. NAGAR	STATE VS RAVI KR.	26-09-06	CONVICTE D
249	1715	23/04		CUSTOM VS SANJAY RAJINDER SHARMA	26-09-06	CONVICTE D/FINED
250	1716	424/06	H.N DIN	STATE VS RAJESH KR.	12-09-06	DISCHARG ED
251	1786	83/04		CUSTOM VS STEPHAN JENKIS	02-04-06	CONVICTE D
252	1787	15/05	MEHRUALI	STATE VS GOPAL	07-11-06	CONVICTE D
253	1788	440/04	N.F COLONY	STATE VS ASHOK KR.	08-11-06	Acquitted
254	1789	543/05	O.I.A	STATE VS NOOR ISLAM	08-11-06	CONVICTE D

						ALREADY GONE
255	1790	191/05	V.VIHAR	STATE VS DINESH	13-11-06	Acquitted
256	1791	173/06	PT. STREET	STATE VS BIJUR SINGH	14-11-06	ALREADY UNDERGONE
257	1792	203/04	C.PLACE	STATE VS VIJAY	14-11-06	CONVICTE D
258	1793	245/06	O.I.A	STATE VS ASHOK	16-11-06	CONVICTE D
259	1794	673/05	INAJAFGARH	STATE VS ANIL	16-11-06	UNDERGONE
260	1795	402/03	K.M PURA	STATE VS SURINDER KR.	20-11-06	CONVICTE D UNDERGONE
261	1796	416/05	H.KHAS	STATE VS YAQUB	23-11-06	P.O
262	1797	693	S.N PURI	STATE VS SUNDER LAL	28-11-06	CONVICTE D
263	1798	231/06	INDERPURI	STATE VS SHUDEV	01-12-06	CONVICTE D
264	1799	74/04		CUSTOM VS MUNAN TANMAG	02-12-06	CONVICTE D
265	1800	159/03	NARAINA	STATE VS DHARMENDER	06-12-06	CONVICTE D
266	1801	156/03	NARAINA	STATE VS DHARMENDER	06-12-06	CONVICTE D
267	1802	157/03	NARAINA	STATE VS SHANSHUDDIN	06-12-06	P.O
268	1803	109/05	SARITA VIHAR	STATE VS MOHD. SHAHID	07-12-06	Acquitted
269	1804	735/04	MEHRUALI	STATE VS SATINDER ETC	13-12-06	QUASHED
270	1805	668/06	L.NAGAR	STATE VS MUKESH	13-12-06	UNDER GONE
271	1806	1007/05	L. NAGAR	STATE VS MOHD. ALAMGIR	16-12-06	UNDERGONE
272	1807	46/04	SANGAM VIHAR	STATE VS MIHATTAM YADAV	14-12-06	ABAI TED
273	1808	616/06	MEHRAULI	STATE VS HALEEMA BEGUM	18-12-06	CONVICTE D/FINED
274	1809	471/06	H.KHAS	STATE VS SAFIQ	18-12-06	ALREADY UNDERGONE

IN THE COURT OF K.C LOHA ASH, PHC, NEW DELHI

275	1810	667/04	SANGAM VIHAR	STATE VS SHAMIM	21-11-06	CONVICTE D
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IN THE COURT OF MS. RAVINDER KAUR ASH, PHC, NEW DELHI

276	1811	285/96	NAJAFGARH	STATE VS DEEPAK SHARMA	31-07-06	Acquitted
277	1812	91/99	T. MARG	STATE VS CHANDER KHAS	12-09-06	P.O
278	1813	274/99,275 /99	INDERPURI	STATE VS MANOJ	26-10-06	Acquitted
279	1814	515/03	NAJAFGARH	STATE VS BIURO	27-10-06	Acquitted
280	1815	245/02	DWARKA	STATE VS RAMESHABIR SINGH	30-10-06	Acquitted
281	1816	462/02		STATE VS JAI SINGH	07-11-06	Acquitted
282	1817	247/91	P. STREET	STATE VS SIMSHIMJI SINGH	07-11-06	Acquitted
283	1818	289/02	DWARKA	STATE VS RUKMMAM	10-11-06	QUESHED
284	1819	185/02	TUGLAK ROAD	STATE VS ALAMQIR	18-11-06	CONVICTE D
285	1820	67/06	J.P KALAN	STATE VS BANWASI ETC	21-11-06	Acquitted
286	1821	568/03	O.I.A	STATE VS RAJ NARAIN	22-11-06	Acquitted
287	1822	327	N. GRAH	STATE VS PAPPU	24-11-06	P.O
288	1823	322/05	KALKAJI	STATE PIROZ KHAN	27-11-06	Acquitted
289	1824	235/05	SARITA VIHAR	STATE VS KAILASH	30-11-06	Acquitted
290	1825	169/04	B. PUR	STATE VS BADAL	23-12-06	CONVICTE D

IN THE COURT OF SH. S. P GARG ASH, PHC, NEW DELHI

291	1826	326/04	SANGAM VIHAR	STATE VS SAROJ SHAKLA	25-01-06	Acquitted
292	1827	468/01	DWARKA	STATE VS SAMBHU NATH	07-03-06	P.O
293	1828	251/04	N.F COLONY	STATE VS MOHD. TARIF	18-03-06	CONVICTE D
294	1829	1025/97	S.N PURI	STATE VS ABDUL HALIM ETC	22-03-06	CONVICTE D
295	1830	110/04	DWARKA	STATE VS KARAN KR.	28-03-06	Acquitted
296	1831	316/04	S.N PURI	STATE VS MUKESH KR.	31-03-06	CONVICTE D
297	1832	557/02	V. KUNJ	STATE VS SAMTI DASS	31-03-06	CONVICTE D
298	1833	142/05	N.F COLONY	STATE VS FAROOZ	11-12-06	Acquitted

I have made 1020 entries (Session 2005-2006)

Anil Kumar (S.S.A)

Emp. 52857765 (PH. 9654249601)

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SN: Anil Kumar (Asst AH/Inad) ADS-04 PNC

Emp. 52857765

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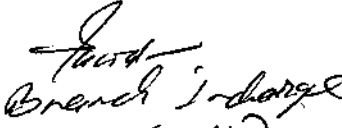
**Record Room (CIVIL)
Patiala House Courts
New Delhi**

ANNEXURE- K To P

DETAILS OF MATURED FILES IN THE RECORD ROOM (CIVIL)

PATIALA HOUSE CURTS, NRE DELHI DISTRICT, NEW DELHI

Seri al No.	Under Sections with year	Goshwara numbers	Total number of matured cases required to be scanned	ANNEXURE
1	C-138 N.I. Act 2013	1994-1997	04 (UNSCANNED)	K
2	C-138 N.I. Act 2014	1053-1105	1053-1063 =11(SCANNED) 1064-1105 =42 (UNSCANNED) TOTAL= 53	L
3	C-138 N.I. Act 2015	165-178	14 (UNSCANNED)	M
4	C-138 N.I. Act 2016	56-63	08 (SCANNED)	N
5	C-138 N.I. Act 2017	51-162	111 (SCANNED) 01 (UNSCANNED) TOTAL= 112	O
5	C-138 N.I. Act 2018	01- 764	01-92 SCANNED AND 93 to 764 672 (UNSCANNED)	P

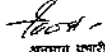

 R. A. (Civil)
 अनुभाग प्रभारी
 Branch Incharge
 अभिलेख कक्ष (सिविल)
 Record Room (Civil)
 पटियाला हाउस, नई दिल्ली जिला
 Patiala House, New Delhi District

Record Room (Civil)
Patiala House Courts
New Delhi

ANNEXURE - K

2

LIST OF UNSCANNED FILES U/S. 138 NI ACT PERTAINING TO YEAR 2013 IN RECORDED ROOM (CIVIL)							
PHC, NEW DELHI DISTRICT, NEW DELHI							
S. NO	Goshwara	Case No.	Petitioner	Respondent	Decideds by Ld.Civil Courts S/SH	DOD	DECISION
1	1994-C-2013	478/13	M/S. CHAWLA COMPOT	M/S. SUMIDA INTERNATINA	SH. AJAY GARG,ASC/JJSCC/G	18.04.2013	CONVICTED
2	1995-C-2013	716/09	SANJEEV JOSHI	RAJ KUMAR MISHRA & ORS	SH. AJAY GARG,ASC/JJSCC/G	06.07.2013	CONVICTED
3	1996-C-2013	81/11/12	M/S. EKTA MUNDEJA	M/S. GULATI EXPORT HOUS	SH. LALIT KR.,ASC/JJSCC/GJ	15.07.2013	COMPOUNDEI
4	1997-C-2013	135/13	M/S. EKTA MUNDEJA	M/S. GULATI EXPORT HOUS	SH. LALIT KR.,ASC/JJSCC/GJ	15.07.2013	COMPOUNDEI


अनुपम इमारी
Branch Incharge
अभिलेख कक्ष (सिविल)
Record Room (Civil)
पटियाला हाउस, नई दिल्ली जिला
Patiala House Courts, New Delhi District

**Record Room (Civil)
Patiala House Courts
New Delhi**

ANNEXURE - L

(3)

LIST OF UNSCANNED FILES U/S. 138 NI ACT PERTAINING TO YEAR 2014 IN RECORDED ROOM (CIVIL)

PHC, NEW DELHI DISTRICT, NEW DELHI

S. NO.	GOSHWARA	CASE NO.	YEAR	COMPLAINANT	RESPONDENT	DECIDED BY LD. CIVIL COURTS	DD	DECISION
1	1053-C-2014	496	2013	BRAHMANAND TIWARI	UDAYVEER SHARMA	SH. ASHU GARG, ASC/JJSCC/GJM	18-10-2014	COMPLAINT RETURNED
2	1054-C-2014	148	2012	CAMMOZZI INDIA PVT. LTD.	INTERNATIONAL ELECTRON DE	SH. ASHU GARG, ASC/JJSCC/GJM	28-10-2014	PO
3	1055-C-2014	71	2013	RAJPAL LAKDA	RAJ KUMAR	SH. ASHU GARG, ASC/JJSCC/GJM	20-10-2014	COMPOUNDED
4	1056-C-2014	148	2012	CAMMOZZI INDIA PVT. LTD.	INTERNATIONAL ELECTRON DE	SH. ASHU GARG, ASC/JJSCC/GJM	28-10-2014	PO
5	1057-C-2014	508	2013	INDEPAY NETWORKS PVT. LTD.	INFORMATION MOSAIC. SOFTWA	SH. ASHU GARG, ASC/JJSCC/GJM	07-11-2014	COMPOUNDED
6	1058-C-2014	690	2009	BHAKTI SAGAR MARKETING PVT. LTD	MANOJ	SH. ASHU GARG, ASC/JJSCC/GJM	11-11-2014	COMPLAINT RETURNED
7	1059-C-2014	173	2013	DOOARS TRANSPORT LTD.	SANJAY KUMAR SRIVASTAV	SH. ASHU GARG, ASC/JJSCC/GJM	20-11-2014	COMPLAINT ABATED
8	1060-C-2014	41	2013	YASHWARDHAN SAHAI	SANJAY AGGARWAL	SH. ASHU GARG, ASC/JJSCC/GJM	26-11-2014	COMPLAINT RETURNED
9	1061-C-2014	264	2013	GAURAV JAIN	NAVIN JAIN	SH. ASHU GARG, ASC/JJSCC/GJM	28-11-2014	D/S MISSED IN DEFAULT
10	1062-C-2014	398	2013	RAMA ENTERPRISES	ALAKH EXPORT	SH. ASHU GARG, ASC/JJSCC/GJM	04-12-2014	DISMISSED
11	1063-C-2014	432	2013	MOHD. IQBAL	LAXMI ENTERPRISES	SH. ASHU GARG, ASC/JJSCC/GJM	08-12-2014	DISMISSED
12	1064-C-2014	104	2013	KHUSHWINDER PREET KAUR	RAJINDER KUMAR SHARMA	SH. ASHU GARG, ASC/JJSCC/GJM	03-04-2014	CONVICTED
13	1065-C-2014	2536	2009	AJANTA OFFSET & PACKAGING	ANIL MISHRA	SH. ASHU GARG, ASC/JJSCC/GJM	08-07-2014	ACQUITTED
14	1066-C-2014	13/11	2012	M/S S.V.S EXIM	S.K. CHANDAK	SH. ASHU GARG, ASC/JJSCC/GJM	13-08-2014	CONVICTED
15	1067-C-2014	605/09	2009	DHIRAJ NATH SHARMA	SUMNA SHARMA @ SUMAN	SH. ASHU GARG, ASC/JJSCC/GJM	21-08-2014	CONVICTED
16	1068-C-2014	77/13	2013	RAKESH KUMAR KALRA	RAKESH KUMAR	SH. ASHU GARG, ASC/JJSCC/GJM	02-09-2014	DID
17	1069-C-2014	276	2013	M/S LIFELONG MEDITECH LTD.	M/S MEENA PHARMA	SH. ASHU GARG, ASC/JJSCC/GJM	26-09-2014	COMPLAIN. RETURNED
18	1070-C-2014	31/12	2012	BLUE COST INFRASTRUCTURE DEVELOPMENT	DR. S. SRINIVASAN	SH. ASHU GARG, ASC/JJSCC/GJM	29-09-2014	COMPLAINT RETURNED
19	1071-C-2014	439	2013	M/S. LYRIX DESIGNERS CREATERS	M/S KNITS & KNOTS FASHIONS	SH. ASHU GARG, ASC/JJSCC/GJM	7-10-2014	COMPLAINT RETURNED
20	1072-C-2014	100	2013	COMMISSIONER OF CUSTOMS	M/S LOKESH GARMENTS	SH. ASHU GARG, ASC/JJSCC/GJM	14-10-2014	ACQUITTED
21	1073-C-2014	211	2013	LAL SINGH RAWAT	MUKESH KUMAR	SH. ASHU GARG, ASC/JJSCC/GJM	03-11-2014	COMPOUNDED
22	1074-C-2014	354	2013	M/S JING CHENG INDIA	MD AJMAL	SH. ASHU GARG, ASC/JJSCC/GJM	22-11-2014	ACQUITTED
23	1075-C-2014	50	2013	YASHWARDHAN SAHAI	SANJAY AGGARWAL	SH. ASHU GARG, ASC/JJSCC/GJM	26-11-2014	SETTLED
24	1076-C-2014	398	2013	RAMA ENTERPRISES	ALAKH EXPORT	SH. ASHU GARG, ASC/JJSCC/GJM	04-12-2014	DID
25	1077-C-2014	358	2013	SUNIL GUPTA	M/S PLAN INDIA (P) LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	18-12-2014	ACQUITTED
26	1078-C-2014	349	2009	M/S SU. KAM POWER SYSTEM LTD.	POWER CREATION	SH. ASHU GARG, ASC/JJSCC/GJM	20-12-2014	ACQUITTED
27	1079-C-2014	258	2013	M/S. ANISEEN POWER COMPONENT (P) LTD.	RAJESH KAKKAD	SH. ASHU GARG, ASC/JJSCC/GJM	11-04-2014	CONVICTED
28	1080-C-2014	2171	2009	JASWINDER GULATI	KRISHAN KUMAR	SH. ASHU GARG, ASC/JJSCC/GJM	15-05-2014	CONVICTED
29	1081-C-2014	476	2013	PIYARA LAL TAHEEM & ANR.	MOHAN MURTI SHANDILYA	SH. ASHU GARG, ASC/JJSCC/GJM	01-07-2014	CONVICTED
30	1082-C-2014	222	2013	MRS. AISHA BEGUM	MOHD. SAH	SH. ASHU GARG, ASC/JJSCC/GJM	02-08-2014	COMPOUNDED
31	1083-C-2014	350	2013	M/S. SYNAPSE COMMUNICATION PVT.LTD	ASHISH KUMAR PRAJAPATI	SH. ASHU GARG, ASC/JJSCC/GJM	12-08-2014	COMPLAINT RETURNED
32	1084-C-2014	1943	2009	HAVELLS INDIA LTD	M/S. SHREE HANJUMAN AGENCIS & FASHIONS	SH. ASHU GARG, ASC/JJSCC/GJM	14-06-2014	COMPLAINT RETURNED
33	1085-C-2014	198/4	2012	M/S JING CHENG INDIA	MR. SOMEN MAJUMDAR	SH. ASHU GARG, ASC/JJSCC/GJM	16-08-2014	COMPLAINT RETURNED
34	1086-C-2014	483	2013	M/S ESCORTS SECURITIES TD.	C.PJOY	SH. ASHU GARG, ASC/JJSCC/GJM	20-08-2014	ACQUITTED
35	1087-C-2014	785	2013	AZAD SINGH				
36	1088-C-2014	26/12	2012	ITC LTD.	M/S. SRAVANA TRADERA & ORS.	SH. ASHU GARG, ASC/JJSCC/GJM	01-09-2014	COMPLAINT RETURNED
37	1089-C-2014	185	2013	INTRNATIONAL PANACEA LTD.	MAHESH MISHRA	SH. ASHU GARG, ASC/JJSCC/GJM	08-09-2014	COMPLAINT RETURNED
38	1090-C-2014	186	2013	INTRNATIONAL PANACEA LTD.	SANJAY TULSIRAM DEORE	SH. ASHU GARG, ASC/JJSCC/GJM	10-09-2014	COMPLAINT RETURNED
39	1091-C-2014	219	2013	M/S. CAPARO FINANCIAL SOLUTION	M/S GUPTA BROS & ORS.	SH. ASHU GARG, ASC/JJSCC/GJM	16-09-2014	COMPLAINT RETURNED


(Signature)
Date: ...
D. ...

**Record Room (Civil)
Patiala House Courts
New Delhi**

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Sheet 4

40	1092-C-2014	534	2013	YOGESH GROVER	M/S. P.S.G. DEVELOPERS & ENGG LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	30.09.2014	COMPLAINT RETURNED
41	1093-C-2014	248	2013	UDAIMIR	M/S. TRANSCITY TRAVEL CO. (P) LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	31.10.2014	DNP
42	1094-C-2014	815-C	2009	M/S. PUSHPA BUILDERS Ltd.	M/S. ECO TERRAIN PROJECTS P. LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	07.10.2014	COMPLAINT RETURNED
43	1095-C-2014	102	2013	COMMISSIONER OF CUSTOMS	M/S. LOKESH GARMENTS PVT LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	14.10.2014	ACQUITTED
44	1096-C-2014	101	2013	COMMISSIONER OF CUSTOMS	M/S. LOKESH GARMENTS PVT LTD.	SH. ASHU GARG, ASC/JJSCC/GJM	14.10.2014	ACQUITTED
45	1097-C-2014	421	2013	BHARAT GUPTA	J B A ENTERPRISES	SH. ASHU GARG, ASC/JJSCC/GJM	15.12.2014	SETTLED
46	1098-C-2014	197/04	2012	JINCHENG INDIA	M/S. COMPUTECH STICHES & FASHIONS	SH. ASHU GARG, ASC/JJSCC/GJM	14.8.2014	COMPLAINT RETURNED
47	1099-C-2014	288/13	2013	M/S PRIME CONSTRUCTIONS	GLOBAL INFOCOM LTD. AND ORS.	SH. ASHU GARG, ASC/JJSCC/GJM	10/09/14	COMPLAINT RETURNED
48	1100-C-2014	201	2013	M/S PRIME CONSTRUCTIONS	GLOBAL INFOCOM LTD. AND ORS.	SH. ASHU GARG, ASC/JJSCC/GJM	10/09/14	COMPLAINT RETURNED
49	1101-C-2014	461	2013	RELIGARE SECURITIES	REKHA RAVI TUNANI	SH. ASHU GARG, ASC/JJSCC/GJM	18.9.2014	COMPLAINT RETURNED
50	1102-C-2014	30	2012	SQUARE INVESTMENTS AND FIN	DR. S. SRINIVASAN	SH. ASHU GARG, ASC/JJSCC/GJM	20.9.2014	COMPLAINT RETURNED
51	1103-C-2014	185	2012	UNICON COMMODITIES PVT LTD	PANKAJ GUPTA	SH. ASHU GARG, ASC/JJSCC/GJM	29.9.2014	COMPLAINT RETURNED
52	1104-C-2014	154	2013	RELIGARE SECURITIES	PIYUSH NARENDRA THOLE	SH. ASHU GARG, ASC/JJSCC/GJM	27.9.2014	COMPLAINT RETURNED
53	1105-C-2014	153	2013	RELIGARE SECURITIES	AJAY KUMAR BOKDIA	SH. ASHU GARG, ASC/JJSCC/GJM	27.9.2014	COMPLAINT RETURNED


 अशु गार्ग
 Section Incharge
 रिकॉर्ड रूम (सिविल)
 Record Room (Civil)
 पटियाहा हाउस, नई दिल्ली सिटि
 Patiala House Courts, New Delhi District

Record Room (Civil)
Patiala House Courts

ANNEXURE - M
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New Delhi

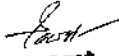
LIST OF UNSCANNED FILES U/S. 139 NI ACT PERTAINING TO YEAR 2015 IN RECORDED ROOM (CIVIL)
PHC, NEW DELHI DISTRICT, NEW DELHI

S. NO.	GOSHWARA	CASE TYPE	CASE NO.	YEAR	COMPLAINANT	RESPONDENT	DECIDED BY LD. CIVIL COURTS	DOJ	DECISION
1	165-C-2015	CC	426	2013	RAJINDER KUMAR SHARMA	KHARATI LAL TANEJA	SH.ASHU GARG,JSCC.	05.06.2015	COMPOUNDED
2	166-C-2015	CC	291	2009	GIRI PRASAD	DHARMENDER SINGH	SH.ASHU GARG,JSCC.	14.08.2015	COMPOUNDED
3	167-C-2015	CC	45	2013	GEETA DEVI	M/S. PALCO TELCOM	SH.ASHU GARG,JSCC.	14.05.2015	CONVICTED
4	168-C-2015	CC	437	2013	SURESH PAL VERMA	SANJAY GUPTA @ SANJAY	SH.ASHU GARG,JSCC.	16.02.2015	CONVICTED
5	169-C-2015	CC	328	2013	RAJ KUMAR NAGAR	SAGAR TREHAN	SH.ASHU GARG,JSCC.	18.02.2015	CONVICTED
6	170-C-2015	CC	128-C	2009	M/S. CINE PRIME ENTERTAINMENT	MANOJ NAROTA	SH.ASHU GARG,JSCC.	05.01.2015	COMPOUNDED/COMPROMISED
7	171-C-2015	CC	92	2013	M/S. STERLING FINANCE & LEASING	M/S GURDITTA CHITS PVT.	SH.ASHU GARG,JSCC.	20.01.2015	COMPLAINT RETURNED
8	172-C-2015	CC	540	2013	SATYAVRATA CHITS PVT. LTD.	MS. MEERA RAWAT	SH.ASHU GARG,JSCC.	31.01.2015	P.O.
9	173-C-2015	CC	127	2009	M/S. CINE PRIME ENTERTAINMENT	MANOJ NAROTA	SH.ASHU GARG,JSCC.	05.01.2015	COMPOUNDED
10	174-C-2015	CC	210	2013	KHEM CHAND	VARUN BALGOHAR	SH.ASHU GARG,JSCC.	08.01.2015	ABATED
11	175-C-2015	CC	809	2009	M/S. JING CHENG INDIA	PUNEET KUMAR	SH.ASHU GARG,JSCC.	31.01.2015	ACQUITTED
12	176-C-2015	CC	195	2013	HSIDC	M/S. VASHU TECH. LTD.	SH.ASHU GARG,JSCC.	06.07.2015	ACQUITTED
13	177-C-2015	CC	293-A	2009	J.L.GUGNANI	RAVI SHARMA	SH.ASHU GARG,JSCC.	21.09.2015	ACQUITTED
14	178-C-2015	CC	294	2009	J.L.GUGNANI	RAVI SHARMA	SH.ASHU GARG,JSCC.	21.09.2015	ACQUITTED

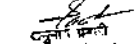
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अधीक्षक न्यायी
अधीक्षक न्यायी
अधीक्षक न्यायी (सिविल)
Record Room (Civil)
पटियाला हाऊस, नयाँ दिल्ली जिला
Patiala House Courts, New Delhi District

LIST OF MATURED SCANNED FILES U/S 138 NI ACT PERTAINING TO THE YEAR 2016 IN THE RECORD ROOM (CIVIL) NO. P									
Record Room (Civil) Patiala House Court New Delhi									
S.no	Goshwar a	Case Type	Case No.	Case Year	Petitioner	Respondent	Name of Ld. Presiding Officer who has decided the case	Date of Decision	Decision Type
1	56-C-2016	CC	101	2012	SKOL BEWERIES LTD.	J. D. WINES & Q	SH. ASHU GARG AI	20-01-2016	COMPOUNDED
2	57-C-2016	CC	103	2012	SKOL BEWERIES LTD.	J. D. WINES & Q	SH. ASHU GARG AI	20-01-2016	COMPOUNDED
3	58-C-2016	CC	104	2012	SKOL BEWERIES LTD.	J. D. WINES & Q	SH. ASHU GARG AI	20-01-2016	COMPOUNDED
4	59-C-2016	CC	102	2012	SKOL BEWERIES LTD.	J. D. WINES & Q	SH. ASHU GARG AI	20-01-2016	COMPOUNDED
5	60-C-2016	CC	98	2012	SKOL BEWERIES LTD.	J. D. WINES & Q	SH. ASHU GARG AI	20-01-2016	COMPOUNDED
6	61-C-2016	CC	163	2012	B R M LEASE & CRED	SUSHIL KUMAR	SH. ASHU GARG AI	19-04-2016	SETTLED IN LA
7	62-C-2016	CC	117	2013	H. T. MEDIA LTD.	K. C. NEWS AG	SH. ASHU GARG AI	09-06-2016	CONVICTED
8	63-C-2016	CC	2388	2009	SKOL BEWERIES LTD.	JAI JAGDAMBA	SH. ASHU GARG AI	25-11-2016	SATISFIED


 अशुवर्ग गगरी
 डायरेक्टर जनरल
 अभिलेखन एवं प्रतिलिपि
 Record Room (Civil)
 पटियाला हाऊस, नई दिल्ली क्लिफ
 Patiala House Courts, New Delhi District


S.no	Goshwara	Case Type	Case No.	Case Year	Petitioner	Respondent	Name of the Ld. Presiding Officer who has decided the cases	Date of Decision	Decision Type
1	51-C-2017	CC	210	2014	LG POLYMERS INDIA PVT. LTD.	SANJIV KAPOOR & ANR.	MS. NAMRITA AGGRAV	21-09-2017	DISMISSED
2	52-C-2017	CC	209	2014	LG POLYMERS INDIA PVT. LTD.	SANJIV KAPOOR & ANR.	MS. NAMRITA AGGRAV	21-09-2017	DISMISSED
3	53-C-2017	CC	208	2014	LG POLYMERS INDIA PVT. LTD.	SANJIV KAPOOR & ANR.	MS. NAMRITA AGGRAV	21-09-2017	DISMISSED
4	54-C-2017	CC	211	2014	LG POLYMERS INDIA PVT. LTD.	SANJIV KAPOOR & ANR.	MS. NAMRITA AGGRAV	21-09-2017	DISMISSED
5	55-C-2017	CC	212	2014	LG POLYMERS INDIA PVT. LTD.	SANJIV KAPOOR & ANR.	MS. NAMRITA AGGRAV	21-09-2017	DISMISSED
6	56-C-2017	CC	139	2016	HARVINDER SINGH	HUKAM SINGH	MS. NAMRITA AGGRAV	17-10-2017	DISMISSED AS WITHD
7	57-C-2017	CC	142	2016	HARVINDER SINGH	HUKAM SINGH	MS. NAMRITA AGGRAV	17-10-2017	DISMISSED AS WITHD
8	58-C-2017	CC	143	2016	HARVINDER SINGH	HUKAM SINGH	MS. NAMRITA AGGRAV	17-10-2017	DISMISSED AS WITHD
9	59-C-2017	CC	145	2016	HARVINDER SINGH	HUKAM SINGH	MS. NAMRITA AGGRAV	17-10-2017	DISMISSED AS WITHD
10	60-C-2017	CC	146	2016	HARVINDER SINGH	HUKAM SINGH	MS. NAMRITA AGGRAV	17-10-2017	DISMISSED AS WITHD
11	61-C-2017	CC	157	2016	CLC CORPORATION	RADHIKA FIBRES (INDIA) LTD & OTHERS	MS. NAMRITA AGGRAV	29-11-2017	ACQUITTED
12	62-C-2017	CC	158	2016	CLC CORPORATION	RADHIKA FIBRES (INDIA) LTD. & OTHERS	MS. NAMRITA AGGRAV	29-11-2017	ACQUITTED
13	63-C-2017	CC	160	2016	CLC CORPORATION	RADHIKA FIBRES (INDIA) LTD & OTHERS	MS. NAMRITA AGGRAV	29-11-2017	ACQUITTED
14	64-C-2017	CC	165	2016	CLC CORPORATION	RADHIKA FIBRES (INDIA) LTD. & OTHERS	MS. NAMRITA AGGRAV	29-11-2017	ACQUITTED
15	65-C-2017	CC	486	2017	STANDARD CHARTERED BANK	MAHABIR COAL COMPANY	MS. NAMRITA AGGRAV	28-11-2017	WITHDRAWN AS COMF
16	66-C-2017	CC	487	2017	STANDARD CHARTERED BANK	ARUN OIL & LUBRICANT	MS. NAMRITA AGGRAV	28-11-2017	WITHDRAWN AS COMF
17	67-C-2017	CC	163	2016	ARISTO PHARMACEUTICALS LTD	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
18	68-C-2017	CC	164	2016	ARISTO PHARMACEUTICALS LTD	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
19	69-C-2017	CC	377	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
20	70-C-2017	CC	615	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
21	71-C-2017	CC	693	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
22	72-C-2017	CC	694	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
23	73-C-2017	CC	695	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
24	74-C-2017	CC	696	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
25	75-C-2017	CC	697	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
26	76-C-2017	CC	702	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
27	77-C-2017	CC	703	2016	ARISTO PHARMACEUTICALS LTD.	CUREX PHARMACEUTICALS	MS. NAMRITA AGGRAV	27-11-2017	ACQUITTED
28	78-C-2017	CC	431	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD.	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND
29	79-C-2017	CC	432	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT LTD	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND
30	80-C-2017	CC	433	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD.	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND
31	81-C-2017	CC	434	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD.	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND
32	82-C-2017	CC	435	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD.	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND
33	83-C-2017	CC	486	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT LTD & ANR	MS. NAMRITA AGGRAV	28-11-2017	SENTENCE IS SUSPEND


 28/11/2017
 MS. NAMRITA AGGRAV
 Presiding Officer

**Record Room (10/11)
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34	84-C-2017	CC	726	2016	ARINITS SALES CORPORATION	ROCKLITE RESINS CHEMICALS PVT. LTD.	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
35	85-C-2017	CC	741	2016	ARINITS SALES CORPORATION	ROCKLITE RESINS CHEMICALS PVT. LTD.	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
36	86-C-2017	CC	742	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD & ANR	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
37	87-C-2017	CC	743	2016	ARINITS SALES CORPORATION	ROCKLITE RESINS CHEMICALS PVT. LTD.	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
38	88-C-2017	CC	744	2016	ARINITS SALES CORPORATION	ROCKWELL PLASTIC PVT. LTD. & ANR	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
39	89-C-2017	CC	745	2016	ARINITS SALES CORPORATION	ROCKLITE RESINS CHEMICALS PVT. LTD.	MS. NAMRITA AGGRAV	02-11-2017	SENTENCE IS SUSPEN
40	90-C-2017	CC	14246	2017	LAP TRAVELS PVT. LTD	DEVASHISH SEN	MS. NAMRITA AGGRAV	09-11-2017	ACQUITTED
41	91-C-2017	CC	805	2016	HAIER APPLIANCES (INDIA) PVT. LTD.	CELLMATE STOCK POINT	MS. NAMRITA AGGRAV	16-11-2017	ACQUITTED
42	92-C-2017	CC	58167	2016	BOBCARDS LTD.	KRISHNAN SRINIVASAN	MS. NAMRITA AGGRAV	01-12-2017	DISMISSED IN DEFAULT
43	93-C-2017	CC	36570	2016	UJALA PUMPS PVT. LTD	OVI INTERNATIONAL	MS. NAMRITA AGGRAV	04-12-2017	DISMISSED IN DEFAULT
44	94-C-2017	CC	55283	2016	JAI BHAGWAN	HEMANT KUMAR	MS. NAMRITA AGGRAV	05-12-2007	ACQUITTED
45	95-C-2017	CC	21611	2016	RAVINDER KUMAR	RADHEY SHYAM	MS. NAMRITA AGGRAV	11-12-2017	SETTLED IN MEDIATION
46	96-C-2017	CC	389	2017	INDIA INFOLINE FINANCE LIMITED	KARUNAKARAN	MS. NAMRITA AGGRAV	12-12-2017	SETTLED IN LOK ADAL
47	97-C-2017	CC	37583	2016	KAILASH NATH JASORIA	ANIL METRE	MS. NAMRITA AGGRAV	16-12-2017	DISMISSED FOR NON-P
48	98-C-2017 PG	CC	55594	2016	ASHWINI KUMAR SHARMA	SURESH BHOJWANI	MS. NAMRITA AGGRAV	20-12-2017	SINE-DIE
49	99-C-2017	CC	5	2017	NEW STAR ELECTRONICS	RAMESH SHARMA	SH. SUSHANT CHANGD	13-11-2017	DISMISSED IN DEFAULT
50	100-C-2017	CC	7	2017	SCJ PLASTICS LTD.	BHURJI INDUSTRIES LTD.	SUPER-TEK SH. SUSHANT CHANGD	20-11-2017	DISMISSED IN DEFAULT
51	101-C-2017	CC	8	2017	SCJ PLASTICS LTD.	BHURJI INDUSTRIES LTD.	SUPER-TEK SH. SUSHANT CHANGD	20-11-2017	DISMISSED IN DEFAULT
52	102-C-2017	CC	9	2017	SCJ PLASTICS LTD.	BHURJI INDUSTRIES LTD.	SUPER-TEK SH. SUSHANT CHANGD	20-11-2017	DISMISSED IN DEFAULT
53	103-C-2017	CC	344	2017	VODAFONE MOBILE SERVICES LTD.	ABU HASHIM	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
54	104-C-2017	CC	347	2017	VODAFONE MOBILE SERVICES LTD.	AMIT GURUNG	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
55	105-C-2017	CC	349	2017	VODAFONE MOBILE SERVICES LTD.	ALKA BAGGA	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
56	106-C-2017	CC	350	2017	VODAFONE MOBILE SERVICES LTD.	SAMJAY SINGH	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
57	107-C-2017	CC	351	2017	VODAFONE MOBILE SERVICES LTD.	MOHD. ANWAR	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
58	108-C-2017	CC	357	2017	VODAFONE MOBILE SERVICES LTD.	CHANDAN KUMAR TIWARI	SH. SUSHANT CHANGD	27-11-2017	DISMISSED IN DEFAULT
59	109-C-2017	CC	1272	2017	VODAFONE MOBILE SERVICES LTD.	MOHD. ALIMUDDIN	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
60	110-C-2017	CC	1273	2017	VODAFONE MOBILE SERVICES LTD.	ROHIT LUHERA	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
61	111-C-2017	CC	1274	2017	VODAFONE MOBILE SERVICES LTD.	PRATYAKSH	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
62	112-C-2017	CC	1275	2017	VODAFONE MOBILE SERVICES LTD.	HARKESH	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
63	113-C-2017	CC	1276	2017	VODAFONE MOBILE SERVICES LTD.	TIGER FORCE SAFETY SERVICES PRASHANT KUMAR DESIGN EXECUTIVE	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
64	114-C-2017	CC	1277	2017	VODAFONE MOBILE SERVICES LTD.	GLOBAL DIALOGUE REVIEW LTD.	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
65	115-C-2017	CC	1338	2017	VODAFONE MOBILE SERVICES LTD.	LALIT KUMAR	SH. SUSHANT CHANGD	30-11-2017	DISMISSED IN DEFAULT
66	116-C-2017	CC	303	2017	INDIA INFOLINE FINANCE LTD.	CHOTU RAM	SH. SUSHANT CHANGD	23-11-2017	DISMISSED IN DEFAULT
67	117-C-2017	CC	1026	2017	INDIA INFOLINE FINANCE LTD.	MAHALU RAM	SH. SUSHANT CHANGD	20-11-2017	DISMISSED IN DEFAULT
68	118-C-2017	CC	1027	2017	INDIA INFOLINE FINANCE LTD.	SHARAD PANDEY	SH. SUSHANT CHANGD	22-11-2017	DISMISSED IN DEFAULT


 Sushant Chandra
 सशान्त चन्द्रा
 सशान्त चन्द्रा

**Record Room (Civil)
Patiala House Courts**

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Sl. No.	Case No.	Category	Year	Company Name	Defendant Name	Case Status	Date	Outcome
69	119-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SH. SUSHANT CHANGD	DISMISSED IN DEFAULT	22-11-2017	DISMISSED IN DEFAULT
70	120-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SHER KHAN	DISMISSED IN DEFAULT	22-11-2017	DISMISSED IN DEFAULT
71	121-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SHABBIK KHAN	DISMISSED IN DEFAULT	22-11-2017	DISMISSED IN DEFAULT
72	122-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	JAGMEL SINGH	DISMISSED IN DEFAULT	22-11-2017	DISMISSED IN DEFAULT
73	123-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	BHIIJA RAM	DISMISSED IN DEFAULT	22-11-2017	DISMISSED IN DEFAULT
74	124-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	A. RAJESH	DISMISSED IN DEFAULT	20-11-2017	DISMISSED IN DEFAULT
75	125-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SATHYAN N	DISMISSED IN DEFAULT	20-11-2017	DISMISSED IN DEFAULT
76	126-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SELVAM	DISMISSED IN DEFAULT	20-11-2017	DISMISSED IN DEFAULT
77	127-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	K.R. SHAJI	DISMISSED IN DEFAULT	23-11-2017	DISMISSED IN DEFAULT
78	128-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	AJAY KUMAR	DISMISSED IN DEFAULT	23-11-2017	DISMISSED IN DEFAULT
79	129-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	SOMA SHANTI GOUD	DISMISSED IN DEFAULT	20-11-2017	DISMISSED IN DEFAULT
80	130-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	GUGULOTH SUDHAKAR	DISMISSED IN DEFAULT	20-11-2017	DISMISSED IN DEFAULT
81	131-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	DEVARAJ	DISMISSED IN DEFAULT	23-11-2017	DISMISSED IN DEFAULT
82	132-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	MULKHAN SINGH	DISMISSED IN DEFAULT	23-11-2017	DISMISSED IN DEFAULT
83	133-C-2017	CC	2017	INDIA INFOLINE FINANCE LTD.	B. NAGESHWAR GOUD	DISMISSED IN DEFAULT	23-11-2017	DISMISSED IN DEFAULT
84	134-C-2017	CC	2017	UNION BANK OF INDIA	DHRUV SEHGAL	DISMISSED IN DEFAULT	26-10-2017	DISMISSED IN DEFAULT
85	135-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	PRADEEP KUMAR	WITHDRAWN	31-10-2017	WITHDRAWN
86	136-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	AGINIX STRUCTURAL VINOD	WITHDRAWN	31-10-2017	WITHDRAWN
87	137-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	DR. PHARMACEUTICALS WADHWA	WITHDRAWN	31-10-2017	WITHDRAWN
88	138-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	BHUPINDER	WITHDRAWN	31-10-2017	WITHDRAWN
89	139-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	AMAN ENTERPRISES	WITHDRAWN	31-10-2017	WITHDRAWN
90	140-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	MY CAR POINT MANOJ KUMAR	WITHDRAWN	31-10-2017	WITHDRAWN
91	141-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	TAIKHIL ABDUL QADIR	WITHDRAWN	31-10-2017	WITHDRAWN
92	142-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	MAMTA	WITHDRAWN	31-10-2017	WITHDRAWN
93	143-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	VIJAY VEER SINGH	WITHDRAWN	31-10-2017	WITHDRAWN
94	144-C-2017	CC	2017	TATATELE SERVICES LTD.	ASHOK GUPTA	DISMISSED AS WITHD	09-12-2017	DISMISSED AS WITHD
95	145-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	CO' BIR KNIT FAB'S PVT. LTD.	DISMISSED AS WITHD	09-12-2017	DISMISSED AS WITHD
96	146-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	ALOK KUMAR	SETTLED	09-12-2017	SETTLED
97	147-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	MANISH SEHGAL	SETTLED	09-12-2017	SETTLED
98	148-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	DSK CONSTRUCTION	SETTLED	09-12-2017	SETTLED
99	149-C-2017	CC	2017	ELECTRONIC MART	DELHI AUTO ELECTRIC COMPANY	WITHDRAWN	11-12-2017	WITHDRAWN
100	150-C-2017	CC	2017	SUBHASH NARAYAN	DEEPAK CABLE CO.	ACQUITTED	12-12-2017	ACQUITTED
101	151-C-2017	CC	2017	SUGOI MOTORS PVT. LTD.	ANITA RAI	WITHDRAWN	16-12-2017	WITHDRAWN
102	152-C-2017	CC	2017	SUGOI MOTORS PVT. LTD.	DAYA NAND	WITHDRAWN	16-12-2017	WITHDRAWN
103	153-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	VINOD KUMAR	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
104	154-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	RAJ KUMAR	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
105	155-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	CHETAN SHARMA	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
106	156-C-2017	CC	2017	HETTICH INDIA PVT LTD	RELIANCE MARKETING	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
107	157-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	NORTHBUYS HOMES PVT. LTD.	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
108	158-C-2017	CC	2017	VODAFONE MOBILE SERVICES LTD.	UNITED WEREHOUSING PVT LTD.	DISMISSED IN DEFAULT	20-12-2017	DISMISSED IN DEFAULT
109	159-C-2017	CC	2017	RAJ AMIYAA INFRASTRUCTURE PVT. LTD.	MOHINDER PARTAP	WITHDRAWN	23-12-2017	WITHDRAWN
110	160-C-2017	CC	2017	RAJ AMIYAA INFRASTRUCTURE PVT. LTD.	MOHINDER PARTAP	WITHDRAWN	23-12-2017	WITHDRAWN


 ॐ नमो भगवते वासुदेवाय
 District Judge
 Patiala House Courts
 Patiala (C.A.)

Record Room (Civil) Patiala House Courts

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111	161-C-2017	CC	1	2017	KHUSH DAYAL	At Pat Delhi	SHARISH PAUL	SH. SUSHANT CHANG	31-10-2017	ACQUITTED
112	162-C-2017	CC	1067	2017	DEWAN HOUSING FIN. CO. LTD.	Pat	SHARESH SHARMA	SH. SUSHANT CHANG	23-12-2017	DAW

Pat
Branch Incharge
R.R. Court.
 ब्रंचिन्चार्ज
 Branch Incharge
 रिकॉर्ड रूम (सिविल)
 Record Room (Civil)
 पटियाला हाउस, नई दिल्ली जिला
 Patiala House Courts, New Delhi District

Record Room (Civil)
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New Delhi

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297	297	C-2018	CC	1142	2017	HFL	Radhika Swamy	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
298	298	C-2018	CC	223	2018	VMSL	Ajay Kumar Pathan	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
299	299	C-2018	CC	1138	2017	HFL	Mid. Pharook	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
300	300	C-2018	CC	1140	2017	HFL	K.S. Chandramathi	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
301	301	C-2018	CC	267	2018	VMSL	Sunita	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
302	302	C-2018	CC	215	2018	VMSL	Leved	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
303	303	C-2018	CC	274	2018	VMSL	Tehsildar Gurjar	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
304	304	C-2018	CC	216	2018	VMSL	Chotamandalam Investment	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
305	305	C-2018	CC	270	2018	VMSL	Weil Being Pharmacy	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
306	306	C-2018	CC	436	2018	VMSL	Iseema Sharma	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
307	307	C-2018	CC	438	2018	VMSL	RBL BANK LTD	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
308	308	C-2018	CC	437	2018	VMSL	RBL BANK LTD	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
309	309	C-2018	CC	433	2018	VMSL	RBL BANK LTD	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
310	310	C-2018	CC	447	2018	VMSL	RBL BANK LTD	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
311	311	C-2018	CC	395	2017	HFL	RBL BANK LTD	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
312	312	C-2018	CC	396	2017	HFL	Amic Gupta	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
313	313	C-2018	CC	461	2017	HFL	Suresh	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
314	314	C-2018	CC	1851	2018	HFL	Standard Chartered Bank	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
315	315	C-2018	CC	2058	2017	HFL	Sunamgram International	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
316	316	C-2018	CC	2131	2017	HFL	Fine Lace And Fabrics & Ors	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
317	317	C-2018	CC	2138	2017	HFL	Vijay Bald & Anr	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
318	318	C-2018	CC	2135	2017	HFL	Ateeq Rijwan	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
319	319	C-2018	CC	2132	2017	HFL	Chander Singh	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
320	320	C-2018	CC	2132	2017	HFL	Kamlesh Puri	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
321	321	C-2018	CC	1938	2017	VMSL	Dama Harismita	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
322	322	C-2018	CC	1729	2017	HFL	Bhavanna	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
323	323	C-2018	CC	1731	2017	HFL	Laxman Singhal	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
324	324	C-2018	CC	1734	2017	HFL	Pramoj KM	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
325	325	C-2018	CC	1732	2017	HFL	Arvind Bha. Parmar	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
326	326	C-2018	CC	1729	2017	HFL	Yempalla Harismita Reddy	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
327	327	C-2018	CC	1730	2017	HFL	Perumal	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
328	328	C-2018	CC	1740	2017	HFL	Vaghole Sanjay Bhauso	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
329	329	C-2018	CC	1739	2017	HFL	Raj Kumar	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
330	330	C-2018	CC	1723	2017	HFL	Shanker Singh	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
331	331	C-2018	CC	1509	2018	HFL	Jaysprakash	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
332	332	C-2018	CC	1333	2018	HFL	Sh. Radhey Krishna Trading	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
333	333	C-2018	CC	1975	2017	HFL	Vakeeph Mohammad	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
334	334	C-2018	CC	1973	2017	HFL	New Fatehgarh Sahib	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
335	335	C-2018	CC	1972	2017	HFL	Kurumashii Education Society	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
336	336	C-2018	CC	1971	2017	HFL	Nandoharapu Satish	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
337	337	C-2018	CC	1970	2017	HFL	Zait Khan	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
338	338	C-2018	CC	1968	2017	HFL	Triki Nagn Kushwaha	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
339	339	C-2018	CC	1976	2017	HFL	Indrajeet Singh	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
340	340	C-2018	CC	1974	2017	HFL	Dharamveer	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
				1977	2017	HFL	Anil Singh	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP
							Desai Ratnabhai	MS. NAMRITA AGRAWAL, SENIOR CIVI	17-07-2018	DNP

[Signature]
 प्रमाण पत्र
 रिकॉर्ड रूम (सिविल)
 Patiala House Courts, New Delhi District

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517	517	C-2018	CC	828	2018	IFFL	Jayanti Bhai Jethabhai Bharwad	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
518	518	C-2018	CC	815	2018	IFFL	Dharmendra Singh Champak Singh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
519	519	C-2018	CC	668	2018	IFFL	Akula Prabhakar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
520	520	C-2018	CC	669	2018	IFFL	Wadhwa Bharat	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
521	521	C-2018	CC	909	2018	IFFL	Chotu Lal Bhanbhi	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
522	522	C-2018	CC	501	2018	IFFL	Gangari Raju	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
523	523	C-2018	CC	205	2018	IFFL	Bharat Lal Vishwakarma	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
524	524	C-2018	CC	227	2018	IFFL	A. Krishnasen	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
525	525	C-2018	CC	343	2018	IFFL	Ashwin Roadways P. Ltd.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
526	526	C-2018	CC	1616	2018	IFFL	Prashantha R.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
527	527	C-2018	CC	2688	2018	IFFL	Manoj Agarwal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	10.09.2018	Settled
528	528	C-2018	CC	1961	2018	IFFL	Jayraj Chavda	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
529	529	C-2018	CC	1980	2018	IFFL	Asagar Mohasin Khot	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
530	530	C-2018	CC	1959	2018	IFFL	Syed Ghore	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
531	531	C-2018	CC	1962	2018	IFFL	Khalid Khan	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
532	532	C-2018	CC	1948	2018	IFFL	Kautilya Academy Institute of Educa	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
533	533	C-2018	CC	1950	2018	IFFL	Pulivarthi Nagoreja	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
534	534	C-2018	CC	1951	2018	IFFL	Sanjay Garg	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
535	535	C-2018	CC	1952	2018	IFFL	Umesh Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
536	536	C-2018	CC	1941	2018	IFFL	NLC Chitra Export P. Ltd.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
537	537	C-2018	CC	1942	2018	IFFL	Katalingam	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
538	538	C-2018	CC	1943	2018	IFFL	Indravati Singh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
539	539	C-2018	CC	1948	2018	IFFL	Mehul Kanti Lal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
540	540	C-2018	CC	1949	2018	IFFL	Singh Tejbahadur Jagdoba	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
541	541	C-2018	CC	1957	2018	IFFL	Mehmood Farukh Mansoori	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
542	542	C-2018	CC	1956	2018	IFFL	Jay Jalaram Education Trust	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
543	543	C-2018	CC	1955	2018	IFFL	Omberg Singh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
544	544	C-2018	CC	1954	2018	IFFL	Mohd Saeed	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
545	545	C-2018	CC	1958	2018	IFFL	Dapa Ram	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
546	546	C-2018	CC	1961	2017	IFFL	Sunil Babu	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	SINE-DIE
547	547	C-2018	CC	275	2018	IFFL	Chalantandaram Investment	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	DNP
548	548	C-2018	CC	276	2018	IFFL	Cholamandalam Investment	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	DNP
549	549	C-2018	CC	273	2018	IFFL	Sheshank Sathian	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	DNP
550	550	C-2018	CC	1963	2017	IFFL	Jashu	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	DNP
551	551	C-2018	CC	2038	2018	IFFL	Challa Nagaraju	MS. NAMRITA AGGRAWAL SENIOR CIVIL	19.09.2018	SINE-DIE
552	552	C-2018	CC	2038	2018	IFFL	M. S. Medcross Equipments P. Ltd.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	22.09.2018	Compromised
553	553	C-2018	CC	2030	2018	IFFL	Erico Press master P. Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	22.09.2018	Compromised
554	554	C-2018	CC	2031	2018	IFFL	Helmann Worldwide Logistics	MS. NAMRITA AGGRAWAL SENIOR CIVIL	22.09.2018	Compromised
555	555	C-2018	CC	923	2018	SBI	Erico Press master P. Ltd.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	22.09.2018	Compromised
556	556	C-2018	CC	923	2018	SBI	Dilipwar Rao	MS. NAMRITA AGGRAWAL SENIOR CIVIL	25.09.2018	DNP
557	557	C-2018	CC	926	2018	SBI	Anish Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	25.09.2018	DNP
558	558	C-2018	CC	925	2018	SBI	Subir Kr. Malakar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	25.09.2018	DNP
559	559	C-2018	CC	360	2018	IFFL	Harelik Kanubhai Nal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
560	560	C-2018	CC	358	2018	IFFL	Movab Safi Jai	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
561	561	C-2018	CC	359	2018	IFFL	Ram Raj Choudhary	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
562	562	C-2018	CC	447	2017	VMSL	Dhirubhai Jadeja	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
563	563	C-2018	CC	446	2017	VMSL	Sabera Bibi	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
564	564	C-2018	CC	443	2017	VMSL	Armit Bahal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
565	565	C-2018	CC	435	2017	VMSL	Aadri Manojkar Ahmed	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
566	566	C-2018	CC	436	2017	VMSL	Pradheep Agarwal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
567	567	C-2018	CC	438	2017	VMSL	Gran Nayal	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
568	568	C-2018	CC	440	2017	VMSL	MGM Embroidery	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
569	569	C-2018	CC	1709	2017	VMSL	Siddhant Wadhwa	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.09.2018	DNP
570	570	C-2018	CC	1707	2017	VMSL	Malhinaez Ansari	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.09.2018	Settled
571	571	C-2018	CC	1947	2018	IFFL	Manish Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
572	572	C-2018	CC	1944	2018	IFFL	Badriyal Rajorya	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
573	573	C-2018	CC	1451	2018	IFFL	Keshi Vijay Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	11.09.2018	DNP
574	574	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
575	575	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
576	576	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
577	577	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
578	578	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
579	579	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
580	580	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
581	581	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
582	582	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
583	583	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
584	584	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
585	585	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
586	586	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
587	587	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
588	588	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
589	589	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
590	590	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
591	591	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
592	592	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
593	593	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
594	594	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
595	595	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
596	596	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
597	597	C-2018	CC	1864	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
598	598	C-2018	CC	1451	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
599	599	C-2018	CC	1455	2018	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP
600	600	C-2018	CC	2321	2017	IFFL	Indiabulls Housing Finance Ltd	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.09.2018	DNP

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576	576	C-2018	CC	316 (Part I)	2018	Jet Lite (India) Ltd.	Sakshi Sharma	MS. NAMRITA AGRAWAL SENIOR CIVIL	17.09.2018	Settled
577	577	C-2018	CC	1030	2018	JFL	Kamble Ganesh Prakash	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
578	578	C-2018	CC	318	2018	JFL	Karamjit Singh	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
579	579	C-2018	CC	317	2018	JFL	Rajesh Ganpat	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
580	580	C-2018	CC	315	2018	JFL	Sarees Vinodhrai	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
581	581	C-2018	CC	320	2018	JFL	Malabhai Motibhai Khaçana	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
582	582	C-2018	CC	315	2018	JFL	Thimmaraju V	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
583	583	C-2018	CC	319	2018	JFL	Darbi Narverbhai Chandubhai	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
584	584	C-2018	CC	314	2018	JFL	Amruthajyoti Essaku	SH. SUSHANT CHANGOTRA ARC ACI CC	07.07.2018	DISMISSED
585	585	C-2018	CC	841	2018	JFL	Lucky Transport Compony	SH. SUSHANT CHANGOTRA ARC ACI CC	13.07.2018	WITHDRAWN
586	586	C-2018	CC	436	2018	JFL	Thotakuri Linga Swamy	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
587	587	C-2018	CC	2186	2017	JFL	Kovvri Seetharama Reddy	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
588	588	C-2018	CC	874	2017	Religare Commodities Ltd.	Sachidanand Yadav	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
589	589	C-2018	CC	1627	2018	VMSI	Amit	SH. SUSHANT CHANGOTRA ARC ACI CC	03.07.2018	DNP
590	590	C-2018	CC	999	2018	JFL	Sohdev Singh	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
591	591	C-2018	CC	994	2018	JFL	Sikandar	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
592	592	C-2018	CC	1983	2017	JFL	Rajendra	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
593	593	C-2018	CC	1359	2018	JFL	Islam Khan	SH. SUSHANT CHANGOTRA ARC ACI CC	18.07.2018	Settled
594	594	C-2018	CC	1765	2017	VMSI	Amit	SH. SUSHANT CHANGOTRA ARC ACI CC	23.07.2018	Settled
595	595	C-2018	CC	655	2017	Arise India Ltd.	Ashok Kumar	SH. SUSHANT CHANGOTRA ARC ACI CC	24.07.2018	WITHDRAWN

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596	596	C-2018	CC	653	2017	Arise India Ltd.	Subhash Goyal	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
597	597	C-2018	CC	654	2017	Arise India Ltd.	Raj Kumar	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
598	598	C-2018	CC	658	2017	Arise India Ltd.	Sushil Kumar Singh	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
599	599	C-2018	CC	656	2017	Arise India Ltd.	M. Batra	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
600	600	C-2018	CC	652	2017	Arise India Ltd.	Nisha Bhardwaj	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
601	601	C-2018	CC	657	2017	Arise India Ltd.	Deep Shankar Pandey	SH. SUSHANT CHANGOTRA ARC ACJ CC	24.07.2018	DID
602	602	C-2018	CC	367	2017	VMSL	Jilendra Kumar Guglan	SH. SUSHANT CHANGOTRA ARC ACJ CC	30.07.2018	WITHDRAWN
603	603	C-2018	CC	1628	2018	VMSL	Vicky Singh	SH. SUSHANT CHANGOTRA ARC ACJ CC	03.07.2018	WITHDRAWN
604	604	C-2018	CC	1381	2017	IIFA	Sowmya Venkatesh	SH. SUSHANT CHANGOTRA ARC ACJ CC	31.07.2018	WITHDRAWN
605	605	C-2018	CC	1025	2017	Shilpi Cable Technologies Ltd.	Katnigraja Distributors & Others	SH. SUSHANT CHANGOTRA ARC ACJ CC	01.08.2018	DID
606	606	C-2018	CC	1024	2017	Shilpi Cable Technologies Ltd.	Narendra Jain	SH. SUSHANT CHANGOTRA ARC ACJ CC	01.08.2018	DID
607	607	C-2018	CC	1400	2017	OCB Bank	Naree Singh	SH. SUSHANT CHANGOTRA ARC ACJ CC	02.08.2018	DID
608	608	C-2018	CC	99	2018	IIFL	Chauhan Ranjibhai	SH. SUSHANT CHANGOTRA ARC ACJ CC	04.08.2018	DISMISSED
609	609	C-2018	CC	537	2017	Mulroni pharmaceuticals Ltd.	Saheli Sharma Store	SH. SUSHANT CHANGOTRA ARC ACJ CC	07.08.2018	WITHDRAWN
610	610	C-2018	CC	1353	2017	Paras Metro	Jagdish Nama	SH. SUSHANT CHANGOTRA ARC ACJ CC	13.08.2018	Settled
611	611	C-2018	CC	1288	2018	Religare Commodities Ltd.	Reena Bedi	SH. SUSHANT CHANGOTRA ARC ACJ CC	16.08.2018	WITHDRAWN
612	612	C-2018	CC	1285	2018	Religare Broking Ltd.	Mihir Kumar K. Thakkar	SH. SUSHANT CHANGOTRA ARC ACJ CC	16.08.2018	WITHDRAWN
613	613	C-2018	CC	1068	2018	IIFL	Munjala Hamesh	SH. SUSHANT CHANGOTRA ARC ACJ CC	21.08.2018	WITHDRAWN
614	614	C-2018	CC	572	2018	IIFL	Zala Daisukhabhai	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
615	615	C-2018	CC	586	2018	IIFL	Radhika Swamy	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
616	616	C-2018	CC	573	2018	IIFL	Sohan Singh	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
617	617	C-2018	CC	569	2018	IIFL	Baldev Singh Giti	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
618	618	C-2018	CC	567	2018	IIFL	Javed	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
619	619	C-2018	CC	570	2018	IIFL	Sanjay	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
620	620	C-2018	CC	571	2018	IIFL	Pandit Chhaganbhai Maldebbhai	SH. SUSHANT CHANGOTRA ARC ACJ CC	23.08.2018	Dismissed
621	621	C-2018	CC	1568	2018	IIFL	Kamal Arshad Khan	SH. SUSHANT CHANGOTRA ARC ACJ CC	25.08.2018	WITHDRAWN
622	622	C-2018	CC	1439	2017	Sanjeev Kumar	Ravi Balkrishan Raje	SH. SUSHANT CHANGOTRA ARC ACJ CC	28.08.2018	WITHDRAWN
623	623	C-2018	CC	1351	2017	KOTAK MAHINDRA BANK LTD.	Baljinder Singh	SH. SUSHANT CHANGOTRA ARC ACJ CC	28.08.2018	WITHDRAWN
624	624	C-2018	CC	419	2017	IIFL	Rajesh Royappa Shinde	SH. SUSHANT CHANGOTRA ARC ACJ CC	29.08.2018	WITHDRAWN
625	625	C-2018	CC	1349	2017	KOTAK MAHINDRA BANK LTD.	Vinay Kumar	SH. SUSHANT CHANGOTRA ARC ACJ CC	29.08.2018	WITHDRAWN
626	626	C-2018	CC	1772	2017	IIFL	B. B. Enterprises	SH. SUSHANT CHANGOTRA ARC ACJ CC	31.08.2018	WITHDRAWN
627	627	C-2018	CC	2184	2017	Pandhi Industries	Classic Lights	MS. NAMRITA AGRAWAL SENIOR CIVIL	01.10.2018	Settled
628	628	C-2018	CC	2039	2018	Maloni technologies Private Li	Hemant Chona	MS. NAMRITA AGRAWAL SENIOR CIVIL	01.10.2018	Settled
629	629	C-2018	CC	1620	2017	CENTRAL BANK OF INDIA	Suzendra Kumar Goyal	MS. NAMRITA AGRAWAL SENIOR CIVIL	08.10.2018	Settled
630	630	C-2018	CC	2042	2018	Halonix Technologies Private Li	Pankaj Kohli	MS. NAMRITA AGRAWAL SENIOR CIVIL	10.10.2018	DNP
631	631	C-2018	CC	37	2018	Jelus Jay Finlease Ltd.	Jafnudeem	MS. NAMRITA AGRAWAL SENIOR CIVIL	10.10.2018	DNP
632	632	C-2018	CC	819	2017	IIFL	Ikant Singh	MS. NAMRITA AGRAWAL SENIOR CIVIL	10.10.2018	DNP
633	633	C-2018	CC	824	2017	IIFL	Balasaheb Shivaji Chavhan	MS. NAMRITA AGRAWAL SENIOR CIVIL	10.10.2018	DNP
634	634	C-2018	CC	1956	2017	IIFL	Vilas Bhausaheb Mandikar	MS. NAMRITA AGRAWAL SENIOR CIVIL	11.10.2018	DNP
635	635	C-2018	CC	642	2017	IIFL	Benny K. M	MS. NAMRITA AGRAWAL SENIOR CIVIL	11.10.2018	DNP
636	636	C-2018	CC	643	2017	IIFL	Nanuk Engineering Work	MS. NAMRITA AGRAWAL SENIOR CIVIL	11.10.2018	DNP
637	637	C-2018	CC	645	2017	IIFL	Gopathi Mahesh	MS. NAMRITA AGRAWAL SENIOR CIVIL	11.10.2018	DNP
638	638	C-2018	CC	646	2017	IIFL	Udayaraj Vishwas Shinde	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
639	639	C-2018	CC	46	2018	IIFL	Mohd Rifaq Khan	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
640	640	C-2018	CC	47	2018	IIFL	Anuj Kumar Visthwakarma	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
641	641	C-2018	CC	49	2018	IIFL	Kurella Venkateshwari	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
642	642	C-2018	CC	44	2018	IIFL	Bhagwati Lal Gayn	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
643	643	C-2018	CC	48	2018	IIFL	Anil Sahu	MS. NAMRITA AGRAWAL SENIOR CIVIL	15.10.2018	DNP
644	644	C-2018	CC	51	2018	IIFL	Basant Singh	MS. NAMRITA AGRAWAL SENIOR CIVIL	16.10.2018	DID
645	645	C-2018	CC	401	2017	IIFL	Mahs Ahmad	MS. NAMRITA AGRAWAL SENIOR CIVIL	16.10.2018	WITHDRAWN
646	646	C-2018	CC	388	2017	IIFL	Saurav Jain	MS. NAMRITA AGRAWAL SENIOR CIVIL	20.10.2018	DNP
647	647	C-2018	CC	2668	2018	SAV Logistics P. Ltd.	Deepak Kumar	MS. NAMRITA AGRAWAL SENIOR CIVIL	22.10.2018	DNP
648	648	C-2018	CC	1940	2017	VMSL	Raju	MS. NAMRITA AGRAWAL SENIOR CIVIL	22.10.2018	DNP
649	649	C-2018	CC	1567	2018	IIFL	Bostar Merubhai	MS. NAMRITA AGRAWAL SENIOR CIVIL	22.10.2018	DNP
650	650	C-2018	CC	1570	2018	IIFL	ATGF India Fabrication P. Ltd.	MS. NAMRITA AGRAWAL SENIOR CIVIL	22.10.2018	Compromised
651	651	C-2018	CC	704	2017	AKZONOBEL INDIA LTD.	Asha Ranj Purbyia SO Bhamal Purbi	MS. NAMRITA AGRAWAL SENIOR CIVIL	23.10.2018	DNP
652	652	C-2018	CC	2092	2017	IIFL	H. M. Manju	MS. NAMRITA AGRAWAL SENIOR CIVIL	23.10.2018	DNP
653	653	C-2018	CC	1545	2018	IIFL	Santosh Vilhal Gavate	MS. NAMRITA AGRAWAL SENIOR CIVIL	23.10.2018	DNP
654	654	C-2018	CC	1453	2018	IIFL	Subramani	MS. NAMRITA AGRAWAL SENIOR CIVIL	23.10.2018	DNP
655	655	C-2018	CC	593	2018	IIFL				DNP

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Sl. No.	Case No.	Year	CC	Value	Year	IFL	Case Name	MS. NAMRITA AGGARWAL SENIOR CIVIL	Date	Status
656	656	-C-2018	CC	1670	2018	IFL	Phad Shankar	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
657	657	-C-2018	CC	1674	2018	IFL	Kerasiya Rajesh	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
658	658	-C-2018	CC	1676	2018	IFL	Sham Lo	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
659	659	-C-2018	CC	909	2017	IFL	Rajendra Patel	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
660	660	-C-2018	CC	915	2017	IFL	Pushpendra Singh Chouhan	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
661	661	-C-2018	CC	916	2017	IFL	Sankosh Kumar Ram Narayan	MS. NAMRITA AGGARWAL SENIOR CIVIL	26.10.2018	DNP
662	662	-C-2018	CC	1420	2017	IFL	Sankosh Kumar Vekal Rama Reddy	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.10.2018	DNP
663	663	-C-2018	CC	919	2017	IFL	Chand Singh	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.10.2018	DNP
664	664	-C-2018	CC	1455	2018	IFL	Plaza Cables Electric P. Ltd.	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.10.2018	Compromised
665	665	-C-2018	CC	50	2018	IFL	Mayank Jalawat	MS. NAMRITA AGGARWAL SENIOR CIVIL	30.10.2018	DNP
666	666	-C-2018	CC	245	2018	IFL	Bhakti Nandan Creation	MS. NAMRITA AGGARWAL SENIOR CIVIL	15.10.2018	DNP
667	667	-C-2018	CC	234	2018	IFL	Ashok Singh Rajput	MS. NAMRITA AGGARWAL SENIOR CIVIL	31.10.2018	DNP
668	668	-C-2018	CC	233	2018	IFL	Dinesh	MS. NAMRITA AGGARWAL SENIOR CIVIL	31.10.2018	DNP
669	669	-C-2018	CC	2295	2018	IFL	Herman O Trucker	MS. NAMRITA AGGARWAL SENIOR CIVIL	31.10.2018	DNP
670	670	-C-2018	CC	190	2018	IFL	Eluru Ramesh	MS. NAMRITA AGGARWAL SENIOR CIVIL	01.12.2018	DNP
671	671	-C-2018	CC	195	2018	IFL	Mritunjay Kumar Shrivastha	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	WITHDRAWN
672	672	-C-2018	CC	186	2018	IFL	Lalasaheb Uttamrao Kurund	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
673	673	-C-2018	CC	191	2018	IFL	Gutti Savitri	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
674	674	-C-2018	CC	193	2018	IFL	Venki Ad. Digitals	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
675	675	-C-2018	CC	196	2018	IFL	Raghbir Singh Jadeja	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
676	676	-C-2018	CC	194	2018	IFL	Anvin Kumar	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
677	677	-C-2018	CC	189	2018	IFL	Birbal Ram	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
678	678	-C-2018	CC	192	2018	IFL	Rahq Mohd	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
679	679	-C-2018	CC	188	2017	IFL	Patil Rajaram Tukaram	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
680	680	-C-2018	CC	187	2018	IFL	Shivanakar	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
681	681	-C-2018	CC	60	2018	IFL	Vignesharan	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
682	682	-C-2018	CC	66	2018	IFL	Elah Abdul Rehman Sheikh	MS. NAMRITA AGGARWAL SENIOR CIVIL	02.12.2018	DNP
683	683	-C-2018	CC	625	2018	IFL	Jugavaroop Ashok Kumar	MS. NAMRITA AGGARWAL SENIOR CIVIL	12.11.2018	DNP
684	684	-C-2018	CC	626	2018	IFL	Munish Kumar	MS. NAMRITA AGGARWAL SENIOR CIVIL	12.11.2018	DNP
685	685	-C-2018	CC	640	2018	IFL	Krichra Pal	MS. NAMRITA AGGARWAL SENIOR CIVIL	12.11.2018	DNP
686	686	-C-2018	CC	222	2018	VMSL	Shiv Lal Rabari	MS. NAMRITA AGGARWAL SENIOR CIVIL	12.11.2018	DNP
687	687	-C-2018	CC	1170	2017	IFL	Kulwinder Singh	MS. NAMRITA AGGARWAL SENIOR CIVIL	12.11.2018	DNP
688	688	-C-2018	CC	1170	2017	IFL	Anmol Gupta	MS. NAMRITA AGGARWAL SENIOR CIVIL	14.11.2018	DNP
689	689	-C-2018	CC	1171	2017	IFL	Gotluru Eshwariah	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
690	690	-C-2018	CC	655	2018	IFL	Sudheer Reddy	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
691	691	-C-2018	CC	1180	2017	IFL	Dinesh Ramniwas Tiwari	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
692	692	-C-2018	CC	1181	2017	IFL	Vengresha Yelu	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
693	693	-C-2018	CC	2127	2017	IFL	Mohd. Shamim	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
694	694	-C-2018	CC	623	2017	IFL	Bhagya B.N	MS. NAMRITA AGGARWAL SENIOR CIVIL	16.11.2018	DNP
695	695	-C-2018	CC	2137	2018	IFL	Ragani Jalender Nadav	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
696	696	-C-2018	CC	809	2017	IFL	Mohesh Kumar	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
697	697	-C-2018	CC	2130	2017	IFL	Vasanthshetty Nagaraju	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
698	698	-C-2018	CC	2134	2017	IFL	Prashantha A	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
699	699	-C-2018	CC	2129	2017	IFL	Asnok	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
700	700	-C-2018	CC	622	2017	IFL	Enayat Pasha	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
701	701	-C-2018	CC	813	2017	IFL	Rachpal Singh	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
702	702	-C-2018	CC	2136	2017	IFL	Mejikan	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
703	703	-C-2018	CC	2128	2017	IFL	Javed Khan	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
704	704	-C-2018	CC	815	2017	IFL	Thangam	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
705	705	-C-2018	CC	155	2018	IFL	Talapanti Veerababy	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
706	706	-C-2018	CC	168	2018	IFL	Jday Singh	MS. NAMRITA AGGARWAL SENIOR CIVIL	19.11.2018	DNP
707	707	-C-2018	CC	1217	2017	IFL	Meharban Khan	MS. NAMRITA AGGARWAL SENIOR CIVIL	22.11.2018	DNP
708	708	-C-2018	CC	164	2018	IFL	Rajpal	MS. NAMRITA AGGARWAL SENIOR CIVIL	22.11.2018	Plaint Dismissed
709	709	-C-2018	CC	1220	2017	IFL	Salim Javed	MS. NAMRITA AGGARWAL SENIOR CIVIL	22.11.2018	Plaint Dismissed
710	710	-C-2018	CC	161	2018	IFL	Rattantal	MS. NAMRITA AGGARWAL SENIOR CIVIL	22.11.2018	Dismissed
711	711	-C-2018	CC	1637	2017	IFL	Patel Rajendra Bha	MS. NAMRITA AGGARWAL SENIOR CIVIL	22.11.2018	Dismissed
712	712	-C-2018	CC	448	2017	VMSL	Isoni Veeranna	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.11.2018	DNP
							Mohd. Sahib	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.11.2018	DNP
							Javed	MS. NAMRITA AGGARWAL SENIOR CIVIL	27.11.2018	DNP

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712	713	C-2018	CC	1638	2017	IPL	Malipeddi Natesh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
714	714	C-2018	CC	1641	2017	IPL	Goyal Dayabhai Sambhobhai	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
715	715	C-2018	CC	1732	2018	IPL	Jingcheng India	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
716	716	C-2018	CC	400	2017	IPL	Shree Khodai Art	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
717	717	C-2018	CC	398	2017	IPL	Dinesh Dharmraj Jadhav	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
718	718	C-2018	CC	394	2017	IPL	Pochalar Vakkubhai	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
719	719	C-2018	CC	393	2017	IPL	Vinod Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
720	720	C-2018	CC	392	2017	IPL	Suresh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
721	721	C-2018	CC	390	2017	IPL	Muruvesan G	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
722	722	C-2018	CC	408	2017	IPL	Ramesh Choudhary	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
723	723	C-2018	CC	407	2017	IPL	Kinnar Prashanth Babu	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
724	724	C-2018	CC	406	2017	IPL	Dauram	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
725	725	C-2018	CC	405	2017	IPL	Koladi Apparao	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
726	726	C-2018	CC	402	2017	IPL	Hardeep Singh Thakur	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
727	727	C-2018	CC	213	2018	IPL	Ganpala Sudakararath	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
728	728	C-2018	CC	204	2018	IPL	Kotam Nagajaja	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
729	729	C-2018	CC	209	2018	IPL	Malle Srikanth	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
730	730	C-2018	CC	211	2018	IPL	Mrubhai Rambhar Bharyad	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
731	731	C-2018	CC	200	2018	IPL	Ananda Kumar K.N.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
732	732	C-2018	CC	201	2018	IPL	Narayan Chandrevaishi	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
733	733	C-2018	CC	202	2018	IPL	Krishna	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
734	734	C-2018	CC	631	2018	IPL	Lekshuram Jagtu Sabu	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
735	735	C-2018	CC	632	2018	IPL	Jonnada Mallesh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	16.11.2018	DNP
736	736	C-2018	CC	633	2018	IPL	Shahnavaj Khan	MS. NAMRITA AGGRAWAL SENIOR CIVIL	16.11.2018	DNP
737	737	C-2018	CC	663	2017	IPL	Sukhwinder Singh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	16.11.2018	DNP
738	738	C-2018	CC	663	2017	IPL	Kulub S. Makda	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
739	739	C-2018	CC	672	2017	IPL	Shivan Vaidhan	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
740	740	C-2018	CC	675	2017	IPL	Uj Taraka Srinivas	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
741	741	C-2018	CC	674	2017	IPL	Naveed Ahmed	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
742	742	C-2018	CC	689	2017	IPL	Rushpa Chand	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
743	743	C-2018	CC	687	2017	IPL	Shri Narayan	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
744	744	C-2018	CC	671	2017	IPL	Hari Prakash	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
745	745	C-2018	CC	665	2017	IPL	Ashwan Dubey	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
746	746	C-2018	CC	2049	2018	IPL	Pr. K. Khattr	MS. NAMRITA AGGRAWAL SENIOR CIVIL	17.11.2018	DNP
747	747	C-2018	CC	2050	2018	IPL	Sumanglam International	MS. NAMRITA AGGRAWAL SENIOR CIVIL	24.11.2018	Settled in Mediation
748	748	C-2018	CC	1579	2018	IPL	Vijay Baid (Vaidya)	MS. NAMRITA AGGRAWAL SENIOR CIVIL	24.11.2018	Settled in Mediation
749	749	C-2018	CC	1587	2018	IPL	Vijay Baid (Vaidya)	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
750	750	C-2018	CC	1580	2018	IPL	Sonu Charan	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
751	751	C-2018	CC	1584	2018	IPL	Shaikh Yusuf Pasha	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
752	752	C-2018	CC	1593	2018	IPL	R. Saravani K. Kumar	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
753	753	C-2018	CC	1591	2018	IPL	Tirukkolluri Srinivasan Rao	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
754	754	C-2018	CC	1585	2018	IPL	Chinnata Mahesh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
755	755	C-2018	CC	1317	2018	IPL	Raja M.P	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
756	756	C-2018	CC	1690	2018	IPL	Arshad	MS. NAMRITA AGGRAWAL SENIOR CIVIL	26.11.2018	DNP
757	757	C-2018	CC	1453	2018	IPL	Jet Lite (India) Ltd.	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	THDRAWN AS Compromis
758	758	C-2018	CC	1635	2017	IPL	Jingcheng India	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
759	759	C-2018	CC	641	2017	IPL	Shree Khodai Art	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
760	760	C-2018	CC	198	2018	IPL	Prakash Bha	MS. NAMRITA AGGRAWAL SENIOR CIVIL	27.11.2018	DNP
761	761	C-2018	CC	203	2018	IPL	Purthviraj Singh Bhupatsingh Ch	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
762	762	C-2018	CC	210	2018	IPL	Mohd. Umar Shakeela Begam	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
763	763	C-2018	CC	212	2018	IPL	Jagmeet Singh	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
764	764	C-2018	CC	2122	2017	IPL	Mulla Magbul Basha	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
							Dinesh Kumar Rai	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	DNP
							Hitesh Kumar P. Aghera	MS. NAMRITA AGGRAWAL SENIOR CIVIL	30.11.2018	ISSUED AS WITHDRAW

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Annexure - Q PHC/ND
 R.R (Criminal)

DATED-27/06/2022 (Record Room)

LIST OF TOTAL FILES OF ALL POLICE STATIONS FROM THE YEAR 2007 TO

S.NO.	POLICE STATION	YEAR	TOTAL
1	KALKAJI ✓	2006	01-315 Annex-1
2	CHANKAYA PURI ✓	2006	01-112 Annex-2
3	PARLIAMENT STREET ✓	2007	01-146 Annex-3
4	H N DIN ✓	2007	01-534 Annex-4
5	VASANT KUNJ ✓	2007	01-595 - Annex-5
6	C R PARK ✓	2007	01-145 - Annex-6
7	GREATER KAILASH ✓	2007	01-165 - Annex-7
8	TUGLAK ROAD ✓	2007	01-263 - Annex-8
9	SARITA VIHAR ✓	2007	01-221 Annex-9
10	LAJPAT NAGAR ✓	2007	01-337 - Annex-10
11	S N PURI	2007	01-493 - Annex-11
12	CHANKYA PURI	2007	01-163 - Annex-12
13	BADARPUR	2007	01-339 - Annex-13
14	LODHI COLONY	2007	01-262 - Annex-14
15	MEHRAULI	2007	01-234 Annex-15
16	KALKAJI	2007	01-346 - Annex-16
17	MANDIR MARG	2007	01-238 - Annex-17
18	K M PUR	2007	01-248 Annex-18
19	VINAY NAGAR/SAROJINI NAGAR	2007	01-323 - Annex-19
20	TILAK MARG	2007	01-370 - Annex-20
21	AMBEDKAR NAGAR	2007	01-1591 - Annex-21
22	SANGAM VIHAR	2007	01-746 - Annex-22
23	HAUS KHAZ	2007	01-597 - Annex-23
24	CANNAUGHT PLACE	2007	01-349 - Annex-24
25	DEFENCE COLONY	2007	01-208 - Annex-25
26	NEW FRIENDS COLONY	2007	01-226 - Annex-26
27	MALVIYA NAGAR	2007	01-308 - Annex-27
28	VASANT VIHAR	2007	01-211 - Annex-28
29	R K PURAM	2007	01-525 - Annex-29
30	OKHLA	2007	01-697 - Annex-30
31	GREATER KAILASH	2008	01-102 - Annex-31
32	C R PARK	2008	01-142 - Annex-32
33	KALKAJI	2008	01-254
34	CANNAUGHT PLACE	2008	01-380

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	MANDIR MARG	2008	01-177
	TUGLAK ROAD	2008	01-226
37 ✓	PARLIAMENT STEET	2008	01-111
38 ✓	LODHI COLONY	2008	01-193
39 ✓	MALVIYA NAGAR	2008	01-272
40 ✓	AMAR COLONY	2008	01-57
41 ✓	LAJPAT NAGAR	2008	01-271
42 ✓	SARITA VIHAR	2008	01-296
43 ✓	CHANKYA PURI	2008	01-277
44 ✓	N F COLONY	2008	01-261
45 ✓	VINAY NAGAR	2008	01-198
46 ✓	HAUZ KHAS	2008	01-428
47 ✓	R.K. PURAM	2008	01-351
48 ✓	OKHLA	2007	01-697
49 ✓	VASANT VIHAR	2008	01-123
50 ✓	DEFENCE COLONY	2008	01-94
51 ✓	K.M. PUR	2008	01-222
52 ✓	S.N. PURI	2008	01-345
53 ✓	VASANT KUNJ	2008	01-410
54 ✓	H. N. DIN	2008	01-501
55 ✓	MEHRULI	2008	01-145
56 ✓	AMBEDKER NAGAR	2008	01-259
57 ✓	BADARPUR	2008	01-401
58 ✓	TILAK MARG	2008	01-378
59 ✓	CHANKKAYA PURI	2009	01-280
60 ✓	MANDIR MARG ✓	2009	01-152
61 ✓	SANGAM VIHAR	2008	01-269
62 ✓	CANNAUGHT PLACE	2009	01-352
63 ✓	P STREET	2009	01-172

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Annexure *(Q)* Unscratched
 Sheet 1 Files. *(C)*
 LIST OF FILES OF YEAR 2006 OF RECORD ROOM (CRIMINAL) *Complete by Kalkaji*

1

SL. NO.	G. NO.	FIR NO.	CASE TITLE	P.S.	NAME OF I.O. PO	U/S	DOB	DECISION
1	1	1132/05	SUSHIL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	02/01/06	CONVICTED
2	2	1136/05	CHAND MOHD.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/01/06	CONVICTED
3	3	401/04	BHARAT BHUSHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/304A IPC	03/01/06	ACQUITTAL
4	4	584/04	AMARJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	03/01/06	CONVICTED
5	5	530/06	KAPIL DEV	KALKAJI	SH. SUNIL KUMAR AGGARWAL	338 IPC	04/01/06	CONVICTED
6	6	1008/05	TRIKU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279 IPC	04/01/06	CONVICTED
7	7	01/05	SHILA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	04/01/06	CONVICTED
8	8	259/05	SHILA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	04/01/06	CONVICTED
9	9	1114/05	SANJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A ACT	04/01/06	CONVICTED
10	10	1010/05	RANJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A ACT	04/01/06	CONVICTED
11	11	371/05	SMT. LAXMI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	13/01/06	CONVICTED
12	12	418/05	LAXMI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	13/01/06	CONVICTED
13	13	347/09	DEEP KUMAR TIWARI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	2/4 EXCISE ACT	28/02/05	S&T ASIDE
14	14	227/07	VINOD KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/23/34 IPC	19/01/06	COMP.
15	15	731/02	PREM CHAND	KALKAJI	SH. SUNIL KUMAR AGGARWAL	325/34 IPC	19/01/06	COMP.
16	16	44/02	ASHOK GUARYA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	16/01/06	CONVICTED
17	17	1196/05	RAJEEV SHARMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	20/01/06	FINE
18	18	374/04	SURENDER KHANNA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	23/01/06	CONVICTED
19	19	1211/05	RAM CHANDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	24/01/06	CONVICTED
20	20	1222/05	MANISH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	01/03/06	CONVICTED
21	21	127/05	GURMAIL SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337/332 & 119/117/178 IPC	01/03/06	CONVICTED
22	22	623/05	GIASUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	01/03/06	ACQUITTAL
23	23	62/06	BACHHAN KHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/03/06	CONVICTED
24	24	172/05	AJAY AHUJA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/03/06	ACQUITTAL
25	25	215/08	VIRENDER SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14 EX. ACT	04/03/06	ACQUITTAL
26	26	23/06	RAM KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	08/03/06	CONVICTED
27	27	1313/05	RAPPU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	09/03/06	CONVICTED
28	28	797/08	MANOAL BISWAS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14 EX. ACT	09/03/06	ACQUITTAL
29	29	327/05	GIASUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	10/03/06	ACQUITTAL
30	30	1247/05	RANJEET @ VIJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	10/03/06	CONVICTED
31	31	490/05	GIASUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	10/03/06	ACQUITTAL
32	32	670/03	VIRENDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	324 IPC	12/03/06	DISCHARGED
33	33	155/04	BABLO VIEWAS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	12/03/06	FINE
34	34	463/05	MANDEEP SINGH ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/323 IPC	12/03/06	DISCHARGED
35	35	677/02	AKBAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	12/03/06	COMP.
36	36	321/01	DURGESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	12/03/06	FINE
37	37	129/01	RAMANUJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/323 IPC	12/03/06	DISCHARGED
38	38	561/01	NAVEEN KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	324/34 IPC	12/03/06	DISCHARGED
39	39	836/03	GOPAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	17/03/06	ACQUITTAL

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Sheet 1

40	40	286709	VINAY @ VINEET	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	17/03/06	ACQUITTAL
41	41	670199	WASEEM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	18/03/06	ACQUITTAL
42	42	12706	FIROZ ALAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	18/03/06	CONVICTED
43	43	34706	NITYA TIWARI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	18/03/06	CONVICTED
44	44	700702	DHARMENDER JAIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	18/03/06	ACQUITTAL
45	45	44706	RAJENDER KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	22/03/06	CONVICTED
46	46	19706	SONU @ NAHI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	21/03/06	CONVICTED
47	47	549707	GULAMUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	25/03/06	ACQUITTAL
48	48	72706	RAJNI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	617/14	27/03/06	ACQUITTAL
49	49	230705	YADRAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/325/34 IPC	08/03/06	P.O.
50	50	27706	SANJEEV SHARMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	617/14	08/03/06	CONVICTED
51	51	849707	RAMESH RAM @ SATISH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	21/03/06	P.O.
52	52	264707	AMAR SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	28/03/06	GRATED/P.O.
53	53	489	NARESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	20/03/06	P.O.
54	54	1993706	RAM LAYAK BINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/02/06	CONVICTED
55	55	1893706	RAJU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/02/06	CONVICTED
56	56	077067	RAM KEVAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	07/02/06	EXPIRED
57	57	643706	VIKRY YADAV	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/341 IPC	28/02/06	P.O.
58	58	68706	DEEP CHAND	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/341 IPC	10/03/06	DISCHARGED
59	59	58706	KARAN SINGH ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	481/380 IPC	18/03/06	ACQUITTAL
60	60	625700	RAJESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/324/34 IPC	01/03/06	ACQUITTAL
61	61	442702	VINAY @GANJA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	03/04/06	ACQUITTAL
62	62	321707	KUNDAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	04/04/06	ACQUITTAL
63	63	1285705	ROJA HUSSAIN @ BALDU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	05/04/06	CONVICTED
64	64	505701	SATISH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/304A IPC	12/04/06	ACQUITTAL
65	65	105703	SUSHIL KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	13/04/06	ACQUITTAL
66	66	354704	BAJRANG BALI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	17/04/06	CONVICTED
67	67	1027705	SANJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	380/411 IPC	17/04/06	ACQUITTAL
68	68	47706	SURESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	18/04/06	CONVICTED
69	69	1235705	BAJRANG BALI @ BAJRANG	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	17/04/06	CONVICTED
70	70	182706	MUSADI LAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338/304 IPC	17/04/06	ACQUITTAL
71	71	92706	SHANU @ CHHRA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	17/04/06	CONVICTED
72	72	237706	JITENDER KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	18/04/06	ACQUITTAL
73	73	707706	VUAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411/34 IPC	18/04/06	CONVICTED
74	74	38706	RAJENDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	18/04/06	CONVICTED
75	75	397062	SUNIL KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	19/04/06	CONVICTED
76	76	550707	SUNDER SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	18/04/06	ACQUITTAL
77	77	1214705	SALEEM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/84/59 A. ACT	19/04/06	CONVICTED
78	78	286705	BIMLA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	617/14	20/04/06	CONVICTED
79	79	104705	VIMLA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	617/14	20/04/06	FINE
80	80	945705	VDAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	25/04/06	ACQUITTAL
81	81	657709	MANJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	342/323 IPC	26/04/06	ACQUITTAL

82	82	65/06	KAPIL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	2754/59 A. ACT	27/04/06	CONVICTED
83	83	57/06	KALAWATI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	28/04/06	CONVICTED
84	84	150/06	PARDEEP KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	08/05/06	CONVICTED
85	85	222/06	PAWAN KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	08/05/06	CONVICTED
86	86	33/06	ARJUN @ RAJU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	01/05/06	ACQUITTAL
87	87	855/00	HARI KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/05/06	ACQUITTAL
88	88	181/06	DEBU DASS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	04/05/06	CONVICTED
89	89	371/00	SUKHDEV SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	325 IPC	05/05/06	ACQUITTAL
90	90	326/94	KANWAR PAL SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/304 A IPC	05/05/06	CONVICTED
91	91	145/96	SURJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	448/380 IPC	05/05/06	ACQUITTAL
92	92	38/06	RAJU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	08/05/06	CONVICTED
93	93	144/06	RAM CHANDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	08/05/06	CONVICTED
94	94	231/06	RAM KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	08/05/06	CONVICTED
95	95	32/06	PARDEEP @ TIGER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	2654/59 A. ACT	08/05/06	CONVICTED
96	96	556/02	HARMANJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	3181 M.V. ACT	08/05/06	FINE
97	97	275/95	DHARAMVIR SHARMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	141/447/500/34 IPC	10/05/06	ACQUITTAL
98	98	482/97	GOPAL VERMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/337/338 IPC	11/05/06	ACQUITTAL
99	99	92/06	JASWANT	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	11/05/06	CONVICTED
100	100	18/97	CHOTTEY LAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378/411 IPC	12/05/06	ACQUITTAL
101	101	171/06	RAJU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	12/05/06	CONVICTED
102	102	140/06	ARUN KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	17/05/06	CONVICTED
103	103	182/06	ANIL KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	17/05/06	CONVICTED
104	104	229/06	JAGDISH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	18/05/06	CONVICTED
105	105	165/02	SHAKIL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/05/06	ACQUITTAL
106	106	220/06	RADHEY SHYAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/05/06	CONVICTED
107	107	186/06	SURENDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/05/06	CONVICTED
108	108	1082/98	SANJAY @ PEHLWAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	385/387/34 IPC	19/05/06	DISCHARGED
109	109	114/03	SANDEEP YADAV	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/323 IPC	18/05/06	DISCHARGED
110	110	568/00	RAM SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	324/323/341 IPC	19/05/06	P.O. ACQUITTAL
111	111	1138/05	HITENDER RAWAT	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/338 IPC	21/05/06	ACQUITTAL
112	112	360/04	CHANDER KANT	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/337 IPC	21/05/06	ACQUITTAL
113	113	812/05	SHANTI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	21/05/06	FINE
114	114	900/03	DHARMENDER YADAV	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/338 IPC	22/05/06	ADMONISHED
115	115	1271/05	MUKESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	22/05/06	CONVICTED
116	116	291/00	KARTIK	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378/356/34 IPC	22/05/06	P.O.
117	117	581/04	KALI CHARAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	22/05/06	ACQUITTAL
118	118	370/02	KAMALUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378/411 IPC	22/05/06	P.O.
119	119	83/06	DHARMENDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	23/05/06	CONVICTED
120	120	191/06	BABU @ DJALE	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	25/05/06	CONVICTED
121	121	658/03	RAM PRASAD	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/323 IPC	25/05/06	ACQUITTAL
122	122	998/07	VIJAY GUPTA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/304A IPC	25/04/06	ACQUITTAL
123	123	97/97	KHOJKHAN BISWAS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	25/05/06	ACQUITTAL

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124	124	05/06	BABU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	28/05/06	FINE
125	125	669/05	BALDEV SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279304A IPC	28/05/06	CONVICTED/ ACQUITTAL
126	126	295/06	MOHD. YAMIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	28/05/06	CONVICTED
127	127	198/07	KHURSHID AKBAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279304A IPC	28/05/06	PO
128	128	313/06	NASIM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	28/05/06	CONVICTED
129	129	601/02	CHARANJEET SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279338 IPC	28/06/06	ACQUITTAL
130	130	791/03	DEEPAK	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	28/06/06	FINE
131	131	391/06	MUNASH @ PAPPU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	22/06/06	CONVICTED
132	132	188/02	SATBIR SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279337 IPC	28/06/06	ACQUITTAL
133	133	757/86	RAVINDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	408420 IPC	09/06/06	ACQUITTAL
134	134	409/99	RAM SAROJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	457300/411 IPC	23/06/06	ACQUITTAL
135	135	121/05	JOHARI LAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	28/06/06	FINE
136	136	991/05	SEELA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	28/06/06	FINE
137	137	01/06	MANOJ KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	07/08/06	CONVICTED
138	138	230/99	HANS RAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	26/08/06	ACQUITTAL
139	139	118/06	SANJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	02/08/06	ACQUITTAL
140	140	260/03	UNTRACE	KALKAJI	SH. SUNIL KUMAR AGGARWAL	462342/506 IPC	08/08/06	UNTRACE
141	141	392/89	BHAGWANT SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	420468/471 IPC	26/08/06	CONVICTED
142	142	234/01	DHARMENDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	07/08/06	ACQUITTAL
143	143	934/98	ASHOK BERRY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	420 IPC	08/06/06	PO
144	144	135/05	RAJ KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	07/06/06	CONVICTED
145	145	940/04	SANJAY ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323452 IPC	01/06/06	ACQUITTAL
146	146	365/87	DEVI DAYAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	408 IPC	30/06/06	ACQUITTAL
147	147	188/06	MOHD. AKRAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	07/06/06	CONVICTED
148	148	169/99	RISHI KAPOOR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279337 IPC	03/06/06	PO
149	149	450/00	AJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	01/06/06	ACQUITTAL
150	150	343/06	PAJPAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	22/06/06	CONVICTED
151	151	747/05	AJMI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	03/06/06	CONVICTED
152	152	275/06	RAKESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	03/06/06	CONVICTED
153	153	1054/05	SUGHA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	03/06/06	FINE
154	154	31/99	SANJAY KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279337 IPC	29/07/06	ACQUITTAL
155	155	638/00	GURBAKSH SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	25/07/06	CONVICTED
156	156	143/99	RATI RAM & RAJ KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341606 IPC	02/06/06	ACQUITTAL
157	157	177/04	GAURI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	324 IPC	08/06/06	CONVICTED
158	158	24/99	KULDEEP SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279337 IPC	14/07/06	FINE
159	159	315/00	RAMASHREY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	337 IPC	25/07/06	ACQUITTAL
160	160	166/01	RAKESH YADAV	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279338 IPC	01/07/06	PO
161	161	101/97	JAGDISH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378411 IPC	04/07/06	ACQUITTAL
162	162	411/06	RAMESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	20/07/06	CONVICTED
163	163	550/99	IRFAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	28/07/06	ACQUITTAL
164	164	513/06	SUMIT KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379511 IPC	27/06/06	DISCHARGED
165	165	440/01	SURAJ PAL SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279338 IPC	25/07/06	CONVICTED

166	166	582/06	JITENDER KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/511 IPC	24/07/06	CONVICTED
167	167	360/06	SULTAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	12/07/06	CONVICTED
168	169	463/06	SURESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	22/07/06	CONVICTED
169	169	605/98	NAVEEN KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	14/07/06	ACQUITTAL
170	170	589/00	ASRUDDIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	29/07/06	ACQUITTAL
171	171	270/01	DEBU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	12/07/06	FINE
172	172	407/05	AFSAN AHMED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	12/07/06	CONVICTED
173	173	178/05	UNTRACE	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	21/07/06	UNTRACE
174	174	466/03	KIRPAL ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/324/34 IPC	13/07/06	ACQUITTAL
175	175	984/98	BRAMH SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337/338 IPC	31/08/06	ACQUITTAL
176	176	508/05	RAVIRAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	17/08/06	CONVICTED
177	177	557/87	VUAY BABU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/304A IPC	30/08/06	ACQUITTAL
178	178	173/02	PREM RAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	02/08/06	CONVICTED
179	179	255/03	PREM RAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	02/08/06	CONVICTED
180	180	642/06	RAJU SHARMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	26/08/06	CONVICTED
181	181	481/06	VINOD	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	30/08/06	CONVICTED
182	182	298/97	SUDAN SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	21/07/06	ACQUITTAL
183	183	553/95	NARENDER SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	452/506/323 IPC	13/07/06	P.O.
184	184	327/00	ANISH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	04/08/06	ACQUITTAL
185	185	641/06	AMIN @ MONU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A. ACT	17/08/06	CONVICTED
186	186	452/05	SATYANARAIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	68/1/14	19/08/06	FINE
187	187	726/06	JOSH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/511 IPC	31/08/06	CONVICTED
188	188	620/06	CHARAN SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/511 IPC	07/08/06	CONVICTED
189	189	576/00	RATTAN PAL ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/333/334 IPC	29/08/06	ACQUITTAL
190	190	375/06	HARKESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	03/08/06	CONVICTED
191	191	392/06	KAMAL @ KHOKAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	03/08/06	CONVICTED
192	192	670/06	SONU @ LONI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A. ACT	30/08/06	CONVICTED
193	193	790/05	GANESH CHAUDHARY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	31/08/06	FINE
194	194	328/06	MOHD. DABLOO	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	10/08/06	CONVICTED
195	195	761/00	ASHA ETC.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	34/5 ITRACT	28/07/06	P.O.
196	196	1103/06	RAM KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	23/12/06	CONVICTED
197	197	801/06	CHATTAR PAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	168 IPC	21/12/06	FINE
198	198	1181/06	ARUN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/12/06	CONVICTED
199	199	993/06	MANOJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	20/12/06	CONVICTED
200	200	1037/05	INDRA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	21/12/06	CONVICTED
201	201	1112/05	MOHD. RIYAZ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/12/06	CONVICTED
202	202	141/05	AJAY SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	336 IPC	23/12/06	CONVICTED
203	203	899/06	SUKHYEER VERMA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	18/12/06	CONVICTED
204	204	950/06	AJEET	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	21/12/06	CONVICTED
205	205	1157/05	SHADIRAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	21/07/06	CONVICTED/FINE
206	206	621/06	SANTOSH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	17/08/06	CONVICTED
207	207	648/06	DEBU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	04/08/06	CONVICTED

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208	208	542/06	JITENDER KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	05/09/06	CONVICTED
209	209	683/06	ANJAB @ SAMIM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	44/5/1 IPC	20/08/06	DISCHARGED
210	210	858/06	JABIR SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	25/09/06	CONVICTED
211	211	591/06	RAJU @ SURAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	06/09/06	CONVICTED
212	212	949/05	SUSNA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	81/1/14	19/09/06	CONVICTED
213	213	02/02	DHARAMVIR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	02/09/06	ACQUITTAL
214	214	229/03	PREM RAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	06/09/06	CONVICTED
215	215	1108/04	YOGINDER TOKAS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	11/09/06	ACQUITTAL
216	216	113/06	ANIL @ SONU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411/34 IPC	07/09/06	CONVICTED
217	217	848/89	RAZZAK	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	14/08/06	ACQUITTAL
218	218	410/88	HARDESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	08/08/06	ACQUITTAL
219	219	475/03	ZIAUL HAQ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	06/08/06	ACQUITTAL
220	220	975/03	TUSHAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	22/09/06	CONVICTED
221	221	663/06	JOHRI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	18/09/06	CONVICTED
222	222	730/06	SONU @ NAFIS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	11/09/06	CONVICTED
223	223	982/04	AJMAL KHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	18/09/06	DISCHARGED
224	224	714/08	SANT SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	18/08/06	CONVICTED
225	225	944/05	IMRAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	458/311 IPC	18/08/06	ACQUITTAL
226	226	935/04	RAFIQ AHMED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	12/08/06	ACQUITTAL
227	227	577/06	GANESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	05/08/06	CONVICTED
228	228	658/06	ARJUN @ RAJU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	05/08/06	CONVICTED
229	229	508/06	VIKAS @ VIKKY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	04/09/06	CONVICTED
230	230	840/06	NISHAN AHMED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	06/09/06	CONVICTED
231	231	76/89	PREM CHAND	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	07/09/06	ABATED
232	232	718/02	PREM RAJ	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	08/08/06	CONVICTED
233	233	264/06	RAFFIQ AHMED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	12/08/06	ACQUITTAL
234	234	1218/05	SURESH KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	457/380 IPC	20/08/06	ACQUITTAL
235	235	702/06	GAURI	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	01/08/06	CONVICTED
236	236	896/06	KRISHAN GUPTA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	01/08/06	CONVICTED
237	237	565/06	PAWAN KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	02/09/06	CONVICTED
238	238	281/89	AKHLAQ AHMED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC & 3/181 M.V. ACT	07/09/06	ACQUITTAL
239	239	723/88	RAN SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/506/34 IPC	15/08/08	ACQUITTAL
240	240	792/06	BANDI RAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	22/09/06	CONVICTED
241	241	535/06	ROJAHUSSAIN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	02/09/06	CONVICTED
242	242	736/06	BABLOD	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	22/09/06	CONVICTED
243	243	513/04	VINOD KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	18/09/06	FINE
244	244	654/99	NEPAL SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/337 IPC	18/12/06	CONVICTED
245	245	185/97	MAHESH KUMAR GAUR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	63 CR ACT & 78/79 TMN. ACT	18/12/06	QUASHED
246	246	1115/04	NARESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/341/34 IPC	08/12/06	ACQUITTAL
247	247	157/05	BHUSHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	420 IPC	14/09/06	ACQUITTAL
248	248	178/01	BAL KISHAN DHARMENDER KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/304A IPC	04/09/06	ACQUITTAL
249	249	731/04		KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	12/08/06	CONVICTED

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250	250	05/09	OM BIR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	323/341 IPC	18/09/06	ACQUITTAL/ CONR
251	251	818/95	MOHD. HAIDER	KALKAJI	SH. SUNIL KUMAR AGGARWAL	452/324 IPC	13/09/06	P.O.
252	252	117/5	BAHARSI DASS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	28/1/14	03/10/06	FINE
253	253	892/06	JAGMOHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25 A.ACT	20/10/06	CONVICTED
254	254	538/06	ARUN BANSAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/326 IPC	28/10/06	ACQUITTAL
255	255	503/02	JAVED	KALKAJI	SH. SUNIL KUMAR AGGARWAL	379/411 IPC	19/10/06	ACQUITTAL
256	256	629/97	PREETPAL SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	30/10/06	ACQUITTAL
257	257	622/95	VIJAY KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	452/324 IPC	06/10/06	ACQUITTAL
258	258	301/03	MAHESH CH.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	05/10/06	ACQUITTAL
259	259	478/94	KRISHAN	KALKAJI	SH. SUNIL KUMAR AGGARWAL	279/338 IPC	28/10/06	ACQUITTAL
260	260	654/96	VINOD KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	25/54/59 A. ACT	16/10/06	ACQUITTAL
261	261	655/02	RAJ KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	31/10/06	CONVICTED
262	262	825/06	RAJU @ SANTOSH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	09/10/06	CONVICTED
263	263	888/06	RANJIT SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	12/10/06	CONVICTED
264	264	397/06	IRAM	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	12/10/06	CONVICTED
265	265	300/02	UNTRACE	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378 IPC	28/10/06	UNTRACE
266	266	80/99	RIMRESH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	355/323 IPC	04/10/06	ACQUITTAL
267	267	328/83	VICKY CHAUDHARY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	805 IPC	10/10/06	ACQUITTAL
268	268	811/06	MUNNA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	13/10/06	CONVICTED
269	269	778/06	RASHIK DASS	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	08/10/06	CONVICTED
270	270	479/98	MAHPAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/337 IPC	08/10/06	ACQUITTAL
271	271	809/06	SANJEEV @ SANJAY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	11/10/06	CONVICTED
272	272	64/99	RAJ SINGH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	378 IPC & 25/54/59 A. ACT	10/10/06	ABATED
273	273	198/01	HARPAL	KALKAJI	SH. SUNIL KUMAR AGGARWAL	326/34 IPC	04/10/06	ACQUITTAL
274	274	643/06	CABU	KALKAJI	SH. SUNIL KUMAR AGGARWAL	454/511 IPC	06/10/06	CONVICTED
275	275	781/06	RAM KUMAR	KALKAJI	SH. SUNIL KUMAR AGGARWAL	A.ACT	20/10/06	CONVICTED
276	276	1063/04	SANDHYA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	31/10/06	FINE
277	277	956/98	SHAHI MAM ETC	KALKAJI	SH. SUNIL KUMAR AGGARWAL	341/324/34 IPC	06/10/06	P.O.
278	278	678/99	SANJAY TANEJA	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/337 IPC	20/10/06	ACQUITTAL
279	279	84/01	BHARAT SINGH CHANDRESH KR. PANDEY	KALKAJI	SH. SUNIL KUMAR AGGARWAL	61/1/14	19/10/06	CONVICTED
280	280	364/85		KALKAJI	SH. SUNIL KUMAR AGGARWAL	420/511/471 IPC	14/09/06	P.O.
281	281	225/95	DUKHNA KR.	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/338/427/304A IPC		ACQUITTAL
282	282	392/01	KEDAR NATH	KALKAJI	SH. SUNIL KUMAR AGGARWAL	278/338 IPC	14/10/06	P.O.
283	283	696/05	RAJU MISHRA	KALKAJI	SH. PRITAM SINGH	379/411 IPC	07/11/06	ACQUITTAL
284	284	768/06	INDERJEET	KALKAJI	SH. PRITAM SINGH	81/1/14 EX. ACT	18/11/06	CONVICTED
285	285	807/06	RAJU SHARMA @ DATU	KALKAJI	SH. PRITAM SINGH	378/411/467/471 IPC	10/11/06	CONVICTED
286	286	630/06	SOHAN SINGH	KALKAJI	SH. PRITAM SINGH	379/411 IPC	09/11/06	CONVICTED
287	287	198/01	MOHD. JAMIR ETC	KALKAJI	SH. PRITAM SINGH	342/323 IPC	05/11/06	COMPOUNDED
288	288	924/06	SACHIN ETC.	KALKAJI	SH. PRITAM SINGH	323/160 IPC	04/11/06	FINE
289	289	05/04	DINESH KUMAR	KALKAJI	SH. PRITAM SINGH	278/338 IPC	05/11/06	ADMONISHED
290	290	895/98	SANTOSH	KALKAJI	SH. PRITAM SINGH	25 A.ACT	03/11/06	ACQUITTAL
291	291	891/06	RASEEK DASS	KALKAJI	SH. PRITAM SINGH	379/411 IPC	14/11/06	DIBCHARGED
292	292	415/96	RAVINDER PAL & ANUJ KUMAR	KALKAJI	SH. PRITAM SINGH	378 IPC	09/11/06 & 29/09/06	ACQUITTAL & CONVICTED, RESPECTIVELY
293	293	842/06	HARISH KUMAR	KALKAJI	SH. PRITAM SINGH	25 A.ACT	13/11/06	CONVICTED
294	294	892/06	KANKANA @ KUNAL	KALKAJI	SH. PRITAM SINGH	25/54/59 A. ACT	02/11/06	CONVICTED
295	295	804/06	AJAY @ TITOO	KALKAJI	SH. PRITAM SINGH	25 A.ACT	16/11/06	CONVICTED

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296	298	1077/04	SHAHZAD	KALKAJI	SH. PRITAM SINGH	A.ACT	16/11/06	CONVICTED
297	297	245/06	BIRLA	KALKAJI	SH. PRITAM SINGH	61/1/14 EX. ACT	18/11/06	CONVICTED
298	298	539/06	SURAJ SINGH	KALKAJI	SH. PRITAM SINGH	379/411 IPC	10/11/06	ACQUITTAL
299	299	01/06	RAN GORAL	KALKAJI	SH. PRITAM SINGH	25 A.ACT	16/11/06	CONVICTED
300	300	987/03	SHAMBHU PRASAD	KALKAJI	SH. PRITAM SINGH	279/427/185 IPC	18/11/06	ACQUITTAL
301	301	222/06	SUGNA	KALKAJI	SH. PRITAM SINGH	61/1/14 EX. ACT	14/11/06	CONVICTED
302	302	23/99	SHAKUNTLA ETC	KALKAJI	SH. PRITAM SINGH	341/323/34 IPC	01/11/06	ACQUITTAL
303	303	82/02	DHARMENDER	KALKAJI	SH. PRITAM SINGH	278/337 IPC	06/11/06	ACQUITTAL
304	304	282/82	LAL SINGH ETC.	KALKAJI	SH. PRITAM SINGH	379/411 IPC	25/08/06	CONVICTED
305	305	799/06	LALLAN @ NARESH	KALKAJI	SH. PRITAM SINGH	25 A.ACT	28/08/06	CONVICTED
306	306	997/05	RAJU	KALKAJI	SH. PRITAM SINGH	25 A.ACT	19/08/06	ACQUITTAL
307	307	667/06	KISHORE	KALKAJI	SH. PRITAM SINGH	25 A.ACT	31/08/06	CONVICTED
308	308	753/99	PREM CHAND	KALKAJI	SH. PRITAM SINGH	25 A.ACT	24/08/06	ACQUITTAL
309	309	556/06	AJIT KUMAR @ JEETA	KALKAJI	SH. PRITAM SINGH		04/08/06	CONVICTED
310	310	135/89	ASHOK KUMAR ETC.	KALKAJI	SH. RAKESH PRANDIT	4,5,8 ITPACT	17/08/06	ACQUITTAL
311	311	941/04	MAMAL KHAN	KALKAJI	SH. PRITAM SINGH	452/323 IPC	01/06/06	COMPOUNDED
312	312	961/05	SUNIL ETC.	KALKAJI	SH. PRITAM SINGH	380/411 IPC	23/08/06	ACQUITTAL
313	313	393/02	UNTRACE	KALKAJI	SH. PRITAM SINGH	380 IPC	28/10/06	REPORT ACCEPTED
314	314	07/02	LOKENDER SINGH	KALKAJI	SH. PRITAM SINGH	279/338/304 IPC	15/04/06	P.O.
315	315	682/03	RAHUL KANT JAIN	KALKAJI	SH. MANISH YADUVANSHI	420/34 IPC	21/09/06	COMPOUNDED

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Sheet 3

Complete
2006
Ch. Puri

Criminal Record Room, PHC, ND Dated: -15.06.2022							
List for the year of 2006, PS Chanakya Puri							
Sl No.	Gash. No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	
						Name of the Ed. Judge	
1	1	252/02	State Vs Dharam Prakash Dixit	279/337 IPC	15/01/06	Compounded Fine	Sh. Sanjay Bansal, Ld. MM
2	2	169/04	State vs Sunil Kumar Rai	279/337 IPC	15/01/06	Convicted Fine	Sh. Sanjay Bansal, Ld. MM
3	3	122/097	State Vs Untrace	147/148/1 49, 323/327 279/338	31/01/06	Untrace Report Accepted	Sh. Sanjay Bansal, Ld. MM
4	4	209/04	State Vs Surat	IPC	04/02/06	Convicted Fine	Sh. Sanjay Bansal, Ld. MM
5	5	392/01	State Vs Pankaj Chawla etc.	420/468/4 71/511/12 0B IPC	24/02/06	Convicted Accused Deepak and Pankaj, Accused Jaspal Discharged	Sh. Sanjay Bansal, Ld. MM
6	6	238/05	State Vs Sonu Gupta	283	16/02/06	Fine	Sh. Sanjay Bansal, Ld. MM
7	7	268/05	State VS Raj Kali	283	27/02/06	Fine	Sh. Sanjay Bansal, Ld. MM
8	8	84/98	State Vs Hemant Arora	25/54/59 Arms Act	15/09/05	Convict	Smt. Kamni Lau, Ld. ACMM

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9	9	235/00	State Vs Rajesh Sharma	420/468 / 477/511/2 03 IPC	14/02/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
10	10	116/96	State Vs Sukhwander Singh	420/468 / 471 IPC	20/03/06	Acquitted, 1 accused P. O.	Sh. Sanjay Bansal , Ld. MM
11	11	193/05	State Vs Amar Singh Yadav	279/337 IPC	12/03/06	Compounded	Sh. Sanjay Bansal , Ld. MM
12	12	143/04	State Vs Mohd. Ali Etc.	380/411/3 4 IPC	17/03/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
13	13	355/00	State vs Mangal Prashad	419/420/3 4 ipc	02/03/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
14	14	285/00	State Vs Varun Nirhani	279/338 IPC	12/03/06	Compounded	Sh. Sanjay Bansal , Ld. MM
15	15	35/05	Ghazal	14 Foreign Act	31/03/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
16	16	133/05	State Vs Shivaji Madan @ Shiva	381/411 IPC	14/03/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
17	17	250/05	State VS Pannand	283	27/03/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
18	18	22/06/22	State Vs Dukta Etc.	323/324/3 4 IPC	15/04/06	Compounded	Sh. Sanjay Bansal , Ld. MM
19	19	450/98	State Vs Julfikar Ali Ji	420/468/4 71/511/PC	20/04/06	P.O.	Sh. Sanjay Bansal , Ld. MM
20	20	51/03	State vs Sunil etc.	323/341/3 4 IPC	21/04/06	Compounded	Sh. Sanjay Bansal , Ld. MM
21	21	78/06	State Vs Rakesh Kumar	3 W . B. Act	11/05/06	Convicted fine	Sh. Sanjay Bansal , Ld. MM
22	22	315/92	State Vs Ravi Shankar	170/384/5 11	10/05/06	Acquitted	Sh. Sanjay Bansal , Ld. MM

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23	23/445/98	State Vs Salim	61 Ex. Act	29/05/06	Abated	Sh. Sanjay Bansal , Ld. MM
24	24/100/06	State Vs Shoib Ansari	283	30/05/06	Convicted fine	Sh. Sanjay Bansal , Ld. MM
25	25/41/03	State Vs Medan Singh	279/337 IPC	21/05/06	Compounded	Sh. Sanjay Bansal , Ld. MM
26	26/347/01	State Vs Manoj Kr. Etc	324/34 IPC	21/05/06	Compounded	Sh. Sanjay Bansal , Ld. MM
27	27/206/03	State Vs Ajay Kumar	279/337 IPC	21/05/06	Compounded	Sh. Sanjay Bansal , Ld. MM
28	28/226/03	State Vs Jeevan Ram	279/337 IPC	21/05/06	Compounded	Sh. Sanjay Bansal , Ld. MM
29	29/222/02	State Vs Bir Singh	379/411/34 IPC	31/05/06	Convicted fine	Sh. Sanjay Bansal , Ld. MM
30	30/90/93	State Vs Anand Ahirwal etc.	186/353/32 / 342/341 IPC	18/05/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
31	31/30/99	State Vs Jalinder Kalan	420 IPC	24/05/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
32	32/48/06	State Vs sanjay Mishra Etc.	68 Ex. Act	03/05/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
33	33/76/98	State Vs Vinod Lal	279/337 IPC	06/05/06	P.O.	Sh. Sanjay Bansal , Ld. MM
34	34/67/00	State Vs Vishal etc.	420/468 / 471 IPC	04/05/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
35	35/23/06/22	State vs Vikas	379/411 IPC	25/05/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
36	36/156/98	State Vs Anil Jha etc	188	08/06/06	P.O.	Sh. Sanjay Bansal , Ld. MM

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37	37	175/05	State Vs Canceled	279/337/3 38 IPC	23/06/06	Cancelled	Sh. Sanjay Bansal , Ld. MM
38	38	252/04	State Vs Suraj Thakur Suppl chargesheet attached	324/34 IPC	06/08/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
39	39	69/00	State Vs Ismail Khan etc.	61 Ex. Act	29/06/06	P.O.	Sh. Sanjay Bansal , Ld. MM
40	40	244/04	State Vs Ranjit & ors.	160/323/3 4 IPC	06/06/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
41	41	253/04	State Vs Karish @ Natha	324/34 IPC	06/08/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
42	42	133/03	State Vs Hari Narain	363	21/07/06	P.O	Sh. Sanjay Bansal , Ld. MM
43	43	101/09	State Vs untrace	279/337 IPC	29/07/06	Untrace Accepted	Sh. Sanjay Bansal , Ld. MM
44	44	322/04	State Vs Untrace	379	29/07/06	Untrace Accepted	Sh. Sanjay Bansal , Ld. MM
45	45	271/05	State Vs Sanjiv Singh	283	18/07/06	Convict Untrace	Sh. Sanjay Bansal , Ld. MM
46	46	308/04	State Vs Untrace	380 IPC	29/07/06	Accepted	Sh. Sanjay Bansal , Ld. MM
47	47	251/05	State Vs Hamid Hasan	283	18/07/06	Untrace Accepted	Sh. Sanjay Bansal , Ld. MM
48	48	274/05	state Vs Md. Haroon	283	19/07/06	Untrace Accepted	Sh. Sanjay Bansal , Ld. MM
49	49	224/95	State Vs Gopi Chand	279/337 IPC	06/07/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
50	50	258/05	State Vs Navin Kr.	279 IPC	27/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM

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51	51	285/01	State vs Pradeep Kumar	279 /304A IPC	12/07/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
52	52	18/06	State Vs Salim @ Bilal	25/54/59 Arms Act	07/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM
53	53	168/02	State Vs Untrace	302/120	15/07/06	Cancelled	Sh. Sanjay Bansal , Ld. MM
54	54	264/05	State Vs Raj Kumar	323/342/5 06/IPC	12/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM
55	55	26/03/22	State Vs Mukesh Kr.	279 /338 IPC	24/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM
56	56	403/99	State Vs Sufi Mohd. Rafuddin Rehman	420/468/4 71 IPC	22/07/06	P.O.	Sh. Sanjay Bansal , Ld. MM
57	57	276/05	State Vs Pankaj Etc.	279/41 1/3 4 IPC	01/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM
58	58	19/99	State vs raghunth mehto	279/338 IPC	10/07/06	Convicted	Sh. Sanjay Bansal , Ld. MM
59	59	153/97	State Vs Laxmi Narian Jatwal	409/419/4 20/468/47 1/120B IPC	22/08/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
60	60	13/04	State vs Vipin Kishore Beck	279/338 IPC	20/08/06	Convicted	Sh. Sanjay Bansal , Ld. MM
61	61	148/05	State Vs Vijay Bhatia	279/337 IPC	20/08/06	Convicted	Sh. Sanjay Bansal , Ld. MM
62	62	273/04	State Vs. Amit Sharma	279/304A IPC	01/08/06	Abated	Sh. Sanjay Bansal , Ld. MM
63	63	40/05	State VS. Pawan Kumar	279/338 IPC	10/10/08	Acquitted	Sh. Sanjay Bansal , Ld. MM

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64	64	322/096	State Vs. Anil Kumar etc	81 Ex Act	03/10/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
65	65	97/03	State VS. Nasim etc	379/411 IPC	30/10/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
66	66	145/05	State Vs. Yougesh	07 W.B. Act	30/10/06	Convicted fine	Sh. Sanjay Bansal , Ld. MM
67	67	54/00	State Vs. Babu Lal	81/1/14 Ex. Act	30/10/06	Abated	Sh. Sanjay Bansal , Ld. MM
68	68	103/06	State VS. Amar	25/54/59 Arms Act	13/10/06	Undergone	Sh. Sanjay Bansal , Ld. MM
69	69	42/04	State Vs. Babu Lal	61/1/14 Ex. Act	16/10/06	Abated	Sh. Sanjay Bansal , Ld. MM
70	70	72/01	State VS. Babu Lal	81/1/14 Ex. Act	17/10/06	Abated	Sh. Sanjay Bansal , Ld. MM
71	71	57/06	State VS. Robin Sen	3 W.B. Act	04/10/06	Convicted	Sh. Sanjay Bansal , Ld. MM
72	72	274/03	State vs. Babu Lal	81/1/14 Ex. Act	11/10/06	Abated	Sh. Sanjay Bansal , Ld. MM
73	73	278/05	State Vs. Parmod	283 IPC	01/11/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
74	74	107/98	State Vs. Vipin Kumar Pandey	279/338 IPC	17/11/06	Undergone	Sh. Sanjay Bansal , Ld. MM
75	75	283/96	State Vs. Net Ram	279/338 IPC	11/11/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
76	76	224/04	State Vs. Vijay Kumar etc.	12/8/55 G.Act	20/11/06	convicted TRC	Sh. Sanjay Bansal , Ld. MM
77	77	137/05	State Vs. Amar Pandey	279/337/338	05/11/06	Convicted compounded	Sh. Sanjay Bansal , Ld. MM

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78	78/217/99	State Vs. Radhubir etc	51/1/14 Ex. Act	08/11/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
79	79/378/98	Gurdev Singh	420/488/4 71/511 IPC	20/11/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
80	80/75/01	State VS. Ashwin Kumar Patel etc	420/488/4 71/511/34 IPC	18/11/06	PO	Sh. Sanjay Bansal , Ld. MM
81	81/160/01	State VS. Prakash Rai	279/338 IPC	18/11/06	Convicted compounded	Sh. Sanjay Bansal , Ld. MM
82	82/383/00	State Vs. AMM Saful Islam	279/338 IPC	27/11/06	Convicted compounded	Sh. Sanjay Bansal , Ld. MM
83	83/178/02	State VS. Narender	279/338 IPC	04/12/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
84	84/169/06	State Vs. Deepak Thapa	27 NDPS Act	01/12/07	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
85	85/248/06	State Vs. Hari Lal Singh	279/337 IPC	01/12/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
86	86/94/06	State Vs. Pawan Kumar	323/325/3 4 IPC	02/12/06	Cancelled	Sh. Sanjay Bansal , Ld. MM
87	87/85/92	State VS. Manjit	279/304A IPC	07/08/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
88	88/132/95	State VS. Jasvinder Kaur etc.	419/420/5 11/182/12 0 B IPC	08/08/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
89	89/13/05	State Vs. Mohd. Gisan	279/338 IPC	19/08/06	Abated	Sh. Sanjay Bansal , Ld. MM

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90	90	60/05	State Vs. Mohd. Hussain Ali Supplementary Challan (1-135 attached)	420/34	29/08/06	acquitted compounded	Sh. Sanjay Bansal , Ld. MM
91	91	256/05	State Vs. Deepak Bahadin	3 W.B. Act	19/08/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
92	92	456/08	State Vs. Sukhraj Singh etc	455/471 IPC	15/09/06	discharged	Sh. Sanjay Bansal , Ld. MM
93	93	212/99	State VS. Ramesh Kumar	279/304A IPC	28/10/06	PO.	Sh. Sanjay Bansal , Ld. MM
94	94	01/05	State Vs. Babu Lal	61 Ex. Act	19/01/06	Abated	Sh. Sanjay Bansal , Ld. MM
95	95	208/04	State VS. Jaswinder Singh	68 Ex. Act 379/411 IPC	13/09/06	convicted fine	Sh. Sanjay Bansal , Ld. MM
96	96	96/02	State Vs. Satish	279/337/3 38 IPC	18/09/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
97	97	344/01	State VS. Narender Kumar	27/61/85 NDPS Act	26/09/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
98	98	108/06	State Vs. Brij Mohan	27/61/85 NDPS Act	15/09/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
99	99	89/06	State Vs. Deep Kumar	283 *	23/09/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
100	100	56/06	State Vs. Deep Kumar	283 *	23/09/06	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
101	101	31/05	state VS. Pardeep Kumar etc	324/34 IPC	18/09/06	Acquitted	Sh. Sanjay Bansal , Ld. MM

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102	102	36/02	State Vs. Gurdev Singh etc	420/448/4 71/511 IpiC	16/09/06	PO.	Sh. Sanjay Bansal , Ld. MM
103	103	25/06'	State VS. Fakkar @ China	379/411 IPC	12/09/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
104	104	114/05	State Vs. Ritesh Kumar Singh	25/54/59 Arms Act	08/09/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
105	105	136/06	State Vs. Arjun Lal Gupta	283 IPC	14/09/06	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
106	106	200/96	State VS. Pawan Kumar	279/338 IPC	23/12/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
107	107	26/05'	State Vs. Onyika Precious	420/468/4 71 IPC	03/05/06	Convict	Sh. Sanjay Bansal , Ld. MM
108	108	295/04	State VS. Ranjeet Singh	324/34 IPC	06/06/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
109	109	128/04'	State VS. Raj Kumar	279/338 IPC	09/06/06	Acquitted	Sh. Sanjay Bansal , Ld. MM
110	110	362/97	State VS. Suresh Kumar	279 IPC	28/10/06	PO	Sh. Sanjay Bansal , Ld. MM
111	111	279/05	State VS. Mohd. Shafiq	283 IPC	17/07/06	fined	Sh. Sanjay Bansal , Ld. MM
112	112	273/05	State VS. Manoj Kumar	283 IPC	08/06/06	fined.	Sh. Sanjay Bansal , Ld. MM

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List of 2007 (PL Street) (2007)							
In the Court of Sh. Satish Kumar, MM, ND							
S. NO.	G. No.	FIR No.	Case Title	PS	U/s	OoD	Decision
1	1	216/1995	St. Vs. Baldev Singh	Pt. Street	279/304A	03.10.2007	Abated
In the court of Dr. Kamini Lau, Ld. ACMM, ND							
2	2	175/2006	St. Vs. Mukesh	Pt. Street	379/411	03.01.2007	Convicted
3	3	200/2006	St. Vs. Mukesh	Pt. Street	380/411	03.01.2007	Convicted
4	4	201/2006	St. Vs. Mukesh	PL Street	380/411	03.01.2007	Convicted
5	5	72/2002	St. Vs. Sanjay Choudhary	Pt. Street	406/420/468/471	04.01.2007	Quashed
6	6	279/2006	St. Vs. Salim	Pt. Street	27/61/85 N.D.P.S. Act	06.01.2007	Fined
7	7	181/2006	St. Vs. Jaswinder	Pt. Street	406/420/468/471	08.01.2007	Cancellation report is accepted
8	8	51/2005	St. Vs. Unknown.	Pt. Street	370	12.01.2007	Untraced
9	9	403/2001	St. Vs. Vinod Kumar	Pt. Street	379/411	12.01.2007	Acquitted
10	10	5/2001	St. Vs. Manoj Kumar Saraswat	Pt. Street	27/25/54/59 Arms Act	18.01.2007	Acquitted
11	11	284/2006	St. Vs. Sanjeev	Pt. Street	457	17.01.2007	Convicted
12	12	390/2001	St. Vs. Bijender	Pt. Street	279/337/338	19.01.2007	Convicted
13	13	278/2005	St. Vs. Kishan Bahadur	Pt. Street	379/411	22.01.2007	Convicted
14	14	94/1997	St. Vs. Ritu Parma etc	Pt. Street	186/188/353/392	24.01.2007	PO
15	15	133/2005	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	420/467/468	25.01.2007	Convicted
16	16	154/2005	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	420/467/468	25.01.2007	Convicted
17	17	132/2005	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	420/471/468	25.01.2007	Convicted
18	18	161/2005	St. Vs. Sunil Kumar Etc	PL Street	420/467/468	25.01.2007	Convicted
19	19	131/2005	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	420/468/471	25.01.2007	Convicted

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20	20	128/2005	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	420/467/468	25.01.2007	Convicted
21	21	224/2009	St. Vs. Satish Kumar	Pt. Street	279/337	29.01.2007	Convicted
22	22	134/1994	St. Vs. Shweta etc	Pt. Street	4/5/7/8 TIP Act	29.01.2007	Acquitted
23	23	201/2003	St. Vs. Kavinder Singh	Pt. Street	279	31.01.2007	Convicted
24	24	53/2005	St. Vs. Ashwani Kumar	Pt. Street	279/337	02.02.2007	Convicted
25	25	104/2006	St. Vs. Unknown	Pt. Street	379	02.02.2007	Cancellation
26	26	297/2004	St. Vs. Charan Singh	Pt. Street	279/337	03.02.2007	Convicted
27	27	118/2001	St. Vs. Dildar Sagar	Pt. Street	379/411/34	03.02.2007	P.O
28	28	227/2003	St. Vs. Suresh	Pt. Street	279/338	06.02.2007	Compromised
29	29	310/1998	St. Vs. Ct. Umpal Sukhen	Pt. Street	147/148/185/332	07.02.2007	P.O
30	30	12/2006	St. Vs. Gurbachan Singh	Pt. Street	279/338	12.07.2007	Abated
31	31	66/2004	St. Vs. Inder Mann	Pt. Street	279/337	14.07.2007	Convicted
32	32	32/2000	St. Vs. Ramayan Mehta	Pt. Street	279/337	22.02.2007	P.O
33	33	21/2007	St. Vs. Aman	Pt. Street	279/427	27.02.2007	Convicted
34	34	11/2007	St. Vs. Ajay	Pt. Street	457	27.02.2007	Convicted
35	35	305/1993	St. Vs. Saman Singh	Pt. Street	279/337	05.03.2007	Acquitted
36	36	234/1999	St. Vs. Balbir Singh	Pt. Street	379/411	05.03.2007	Convicted
37	37	280/2005	St. Vs. Chandar Mohan	Pt. Street	379/337	06.03.2007	Convicted
38	38	440/1991	St. Vs. Anil Madan	Pt. Street	420/471	08.03.2007	Acquitted
39	39	207/2006	St. Vs. Rajinder Kukmar	Pt. Street	393/34	14.03.2007	Convicted
40	40	213/2006	St. Vs. Beer Singh	Pt. Street	279/337	14.03.2007	Convicted
41	41	271/2000	St. Vs. Love Kapoor	Pt. Street	324/34	16.03.2007	Acquitted
42	42	83/1998	St. Vs. Tanuj @ Tarun	Pt. Street	379/411	16.03.2007	Convicted
43	43	175/2005	St. Vs. Dharmender Yadav	Pt. Street	279/338	17.03.2007	Convicted
44	44	112/2004	St. Vs. Rajat Dhawan	Pt. Street	279/337	18.03.2007	Fined

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45	45	45/2004	St. Vs. Suresh Lata	Pt. Street	379/511	22.03.2007	P.O
46	46	218/2001	St. Vs. Jasbir Singh	Pt. Street	379/411/34	23.03.2007	Acquitted
47	47	103/2000	St. Vs. Suvinder Kumar	Pt. Street	279/304A	22.03.2007	Acquitted
48	48	362/1999	St. Vs. Sahid Khan	Pt. Street	279/304A	04.04.2007	Acquitted
49	49	69/2004	St. Vs. Ghuran Pain	Pt. Street	379/411	04.04.2007	P.O
50	50	258/1991	St. Vs. Mohd. Nasir etc	Pt. Street	326/323/34	02.05.2007	P.O
51	51	132/1997	St. Vs. Amarjeet Singh Sharwan	Pt. Street	279/337/338	02.05.2007	Acquitted
52	52	319/1999	St. Vs. Laxman	Pt. Street	323/375/34	03.05.2007	Acquitted
53	53	05/2005	St. Vs. A.K. Mahinder	Pt. Street	279/338	03.05.2007	Convicted
54	54	84/1997	St. Vs. Laxmi Kandel	Pt. Street	408/468/471	03.05.2007	Acquitted
55	55	299/1999	St. Vs. Rajiv Kumar Shorwan	Pt. Street	124/34	03.05.2007	Compromised
56	56	47/2007	St. Vs. Amrital	Pt. Street	380/411	04.05.2007	Convicted
57	57	268/1995	St. Vs. Subhash Chand	Pt. Street	380/411	04.05.2007	Convicted
58	58	314/1994	St. Vs. Subhash Chand	Pt. Street	457/380/411	04.05.2007	Convicted
58A	58A	316/2002	St. Vs. Umesh Kumar	Pt. Street	279/338	05.05.2007	Convicted
59	59	405/1998	St. Vs. Sudhir Bansal	Pt. Street	337	07.05.2007	Acquitted
60	60	26/2007	St. Vs. Deen Dyal	Pt. Street	379/411	08.05.2007	Convicted
61	61	275/1999	St. Vs. Dinesh	Pt. Street	379/411	08.05.2007	Convicted
62	62	50/2007	St. Vs. Vikash	Pt. Street	379/411	09.05.2007	Convicted
63	63	315/2001	St. Vs. Uma Kant	Pt. Street	325/34	10.05.2007	P.O
64	64	592/1998	St. Vs. Amarjeet Singh	Pt. Street	279/337	12.05.2007	Convicted
65	65	51/2007	St. Vs. Prem Singh	Pt. Street	276/465 N.D.P.S. Act	16.05.2007	Convicted
66	66	59/2007	St. Vs. Sunil Kumar Bajaj etc	Pt. Street	379/411	17.05.2007	Convicted
67	67	170/2005	St. Vs. Sushil Kumar	Pt. Street	279/338	17.05.2007	Convicted
68	68	372/1993	St. Vs. Mahender Singh	Pt. Street	279/304A	17.05.2007	Acquitted

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69	69	105/2003	St. Vs. Deepesh Gang	Pt. Street	279/337	19.05.2007	Compromised
70	70	9/2007	St. Vs. Doot Dayal	Pt. Street	457/380	21.05.2007	Convicted
71	71	180/2004	St. Vs. Ram Pal	Pt. Street	420/468/471/511	22.05.2007	Abated
72	72	162/1999	St. Vs. Day Nand	Pt. Street	279/304A	30.05.2007	Acquitted
73	73	52/2007	St. Vs. Kirpal	Pt. Street	2761/85 N D.P.S. Act	30.05.2007	Convicted
74	74	40/2007	St. Vs. Golu @ Parjeev	Pt. Street	380/411	31.05.2007	Convicted
75	75	37/2003	St. Vs. Mahender Singh	Pt. Street	279/337	31.05.2007	Convicted
76	76	35/2007	St. Vs. Brij Mohan	Pt. Street	2761/85 N.D.P.S. Act	01.06.2007	Convicted
77	77	63/2007	St. Vs. Golu	Pt. Street	390/454/511	01.06.2007	Convicted
78	78	46/2007	St. Vs. Hari Om	Pt. Street	283	23.06.2007	Fined
79	79	129/2000	St. Vs. Javed Akhtar	Pt. Street	61/1/14	05.07.2007	Acquitted
80	80	85/2007	St. Vs. Sanjay	Pt. Street	2761/85 N.D.P.S. Act	06.07.2007	Convicted
81	81	86/2007	St. Vs. Robinson	Pt. Street	2761/85 N.D.P.S. Act	06.07.2007	Convicted
82	82	84/2007	St. Vs. Guddu	Pt. Street	2761/85 N.D.P.S. Act	07.07.2007	Convicted
83	83	118/2006	St. Vs. Avinash Kumar	Pt. Street	279/338	10.07.2007	Convicted
84	84	110/2005	St. Vs. Kartar Singh	Pt. Street	279/337	11.07.2007	Cancellation
85	85	55/2007	St. Vs. Manoj J Nadeem	Pt. Street	379/411	11.07.2007	Convicted
86	86	254/2003	St. Vs. Kartar Singh	Pt. Street	61/1/14	11.07.2007	Convicted
87	87	105/2002	St. Vs Manoj Khanna etc	Pt. Street	406/408	13.07.2007	Discharged
88	88	203/2001	St. Vs. Mishal Ahmad	Pt. Street	3 W B Act	17.07.2007	PC
89	89	253/2003	St. Vs Vijay Kumar	Pt. Street	279/337	24.09.2007	Acquitted
90	90	129/2005	St. Vs. Mohd. Muntzir	Pt. Street	379/411	01.10.2007	Convicted
91	91	114/2006	St. Vs. Jal Singh	Pt. Street	420/406	01.10.2007	Convicted
92	92	164/2007	St. Vs. Rakesh	Pt. Street	379/411	05.10.2007	Convicted
93	93	12/2005	St. Vs. Pankaj	Pt. Street	279/338	10.10.2007	Convicted
94	94	386/2000	St. Vs. Anup Kumar	Pt. Street	279/337	10.10.2007	Compromised
95	95	235/2005	St. Vs. Harish Biran	Pt. Street	279/337	10.10.2007	Acquitted
96	96	137/2007	St. Vs. Yorgehen	Pt. Street	309	12.10.2007	Convicted

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97	97	54/1995	St. Vs. Dr. Bal Ram Mahender	Pt. Street	279/338	12.10.2007	Acquitted
98	98	70/1997	St. Vs. Seema etc	Pt. Street	389/34	15.10.2007	Acquitted
99	99	258/2005	St. Vs. Rajinder @ Sonu	Pt. Street	379/356/411	18.10.2007	Abated
100	100	54/1996	St. Vs. Vinod Singh	Pt. Street	279/304A	20.07.2007	Convicted
101	101	208/1996	St. Vs. Sanjay etc	Pt. Street	420/34	24.10.2007	Acquitted
102	102	117/2006	St. Vs. Tinko Singh	Pt. Street	279/338	27.10.2007	Convicted
103	103	25/2005	St. Vs. Gaurav	Pt. Street	279/337	28.10.2007	Compromised
104	104	151/2006	St. Vs. Harmeet Singh	Pt. Street	279/337	29.10.2007	Convicted
105	105	308/1999	St. Vs. Vijay Kumar	Pt. Street	279/338	30.10.2007	Acquitted
106	106	290/1996	St. Vs. Suresh Chand	Pt. Street	279/304A	30.10.2007	Acquitted
107	107	205/2002	St. Vs. Mahesh Kumar	Pt. Street	279/338	31.10.2007	Acquitted
108	108	95/2006	St. Vs. Kadir @ Fan	Pt. Street	379/411/34	01.11.2007	Convicted
109	109	202/2007	St. Vs. Karim Pandey	Pt. Street	411	01.11.2007	Convicted
110	110	308/2003	St. Vs. Vinod Singh	Pt. Street	279/338	01.11.2007	Acquitted
111	111	197/2007	St. Vs. Mukesh Kumar	Pt. Street	2761/85 N.D.P.S. Act	03.11.2007	Convicted
112	112	90/2007	St. Vs. Dharminder Kumar	Pt. Street	420	15.11.2007	Compromised
113	113	198/2007	St. Vs. Dinesh Yadav	Pt. Street	2761/85 N.D.P.S. Act	16.11.2007	Convicted
114	114	275/2001	St. Vs. Vipin Naurya	Pt. Street	279/304A	17.11.2007	Acquitted
115	115	95/2007	St. Vs. Brij Bahadur	Pt. Street	2761/85 N.D.P.S. Act	20.07.2007	Convicted
116	116	94/2007	St. Vs. Mohd. Shamim	Pt. Street	2761/85 N.D.P.S. Act	21.11.2007	Convicted
117	117	311/2002	St. Vs. Dinesh Singh	Pt. Street	279/337	21.11.2007	Acquitted
118	118	195/2003	St. Vs. Bhaskar Dora	Pt. Street	309	21.11.2007	P.O
119	119	416/2000	St. Vs. Harish Kumar	Pt. Street	108/353/357	26.11.2007	Acquitted
120	120	176/1991	St. Vs. Irfan Ali @ Imlah	Pt. Street	379/411	26.11.2007	Acquitted
121	121	548/1974	St. Vs. Gazi Sahaudin	Pt. Street	420	29.11.2007	Acquitted
122	122	204/2005	St. Vs. Sameer Khan	Pt. Street	279/337	03.12.2007	Acquitted

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145	146	29/1994	St. Vs. Jitender Kumar	Pt. Street	279/304A	22.01.2007	Acquitted
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123	123	70/2001	St. Vs. Arvind	Pt. Street	279/337/338	05.12.2007	Acquitted
124	124	274/2004	St. Vs. Jatender Sen	Pt. Street	12/9/55 C Act	05.12.2007	Acquitted
125	125	34/2007	St. Vs. Manoj Kumar Saraswat	Pt. Street	379/356/411	05.11.2007	Convicted
126	126	236/2006	St. Vs. Praveen Kumar	Pt. Street	160/325	07.12.2007	Convicted
127	127	63/2006	St. Vs. Surinder Kumar	Pt. Street	279/338	10.12.2007	Expired
128	128	120/2006	St. Vs. Prince Rohit Rao	Pt. Street	279	12.12.2007	Fined
129	129	146/2007	St. Vss. Ashraf Aji	Pt. Street	379	14.12.2007	Convicted
130	130	144/2007	St. Vs. Suresh Kumar	Pt. Street	216	15.12.2007	Convicted
131	131	145/2007	St. Vs. Jagat Singh	Pt. Street	279	22.12.2007	Fined
132	132	333/2005	St. Vs. Amrit Pal Singh	Pt. Street	27/61/85 N. D. P. S. Act	14.08.2007	Convicted
133	133	110/2007	St. Vs. Ramesh	Pt. Street	27/61/85 N. D. P. S. Act	22.08.2007	Convicted
134	134	135/2009	St. Vs. Kuldeep	Pt. Street	379	29.08.2007	Acquitted
135	135	291/2006	St. Vs. Kamaljeet Singh	Pt. Street	379/411	25.04.2007	Convicted
136	136	172/2006	St. Vs. Ralnesk Kumar	Pt. Street	309	23.08.2007	Acquitted
137	137	144/2003	St. Vs. Pawan Kumar	Pt. Street	279/338	23.08.2007	Acquitted
138	138	35/2004	St. Vs. Mandeep Singh	Pt. Street	279/337	10.08.2007	P.D.
139	139	41/2007	St. Vs. Sudhakar Singh	Pt. Street	380/411	30.04.2007	Convicted
140	140	34/2007	St. Vs. Ajay	Pt. Street	380/411	20.04.2007	Convicted
141	141	154/1908	St. Vs. Sanjay	Pt. Street	279/337	24.08.2007	Acquitted
142	142	65/2007	St. Vs. Praveen	Pt. Street	411	07.06.2007	Convicted
143	143	314/2001	St. Vs. Manvinder Singh	Pt. Street	279/314	02.09.2007	Acquitted
144	144	138/2005	St. Vs. Sabya	Pt. Street	124/506	04.01.2007	Acquitted
145	145	01/2007	St. Vs. Harish	Pt. Street	27/61/85 N. D. P. S. Act	14.03.2007	Convicted

146 146 29/134 St. Vs. Jinder Pt. Street 279/304 A 29.01.2007 Acquitted

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List of 2007 (Hazrat Nizamuddin, New Delhi)
In the court of Sh Tarun Sahrawat, MM, New Delhi

S.No.	Case No.	FIR No.	Case Title	PS	U/s	DOD	Decision
1	1	672001	State vs Sanjay Singh Etc	Hazrat Nizamuddin	380/411/120 IPC	02.01.2007	P.O
2	2	942000	State vs Suresh Kumar	Hazrat Nizamuddin	61/1/14 Ex Act	02.01.2007	Convicted
3	3	4142000	State vs Mukesh @ Munna	Hazrat Nizamuddin	279 IPC	02.01.2007	P.O
4	4	2832000	State vs Hrish Chand	Hazrat Nizamuddin	279 IPC	03.01.2007	Fine
5	5	4122004	State vs Shambhu @ Subhash	Hazrat Nizamuddin	25/54/59 A Act	03.01.2007	Convicted
6	6	2042005	State vs Gautam Dass Etc	Hazrat Nizamuddin	379/411/341 IPC	03.01.2007	Convicted
7	7	3072006	State vs Udai Chand Sharma	Hazrat Nizamuddin	379/411/341 IPC	04.01.2007	Convicted
8	8	4952009	State vs Manoj Kumar	Hazrat Nizamuddin	341/323 IPC	04.01.2007	P.O
9	9	6882006	State vs Shankar	Hazrat Nizamuddin	25/54/59 A Act	04.01.2007	Convicted
10	10	7212006	State vs Pritam	Hazrat Nizamuddin	25 A Act	04.01.2007	Convicted
11	11	3692006	State vs Kapil Kumar	Hazrat Nizamuddin	279/337/338 IPC	04.01.2007	P.O
12	12	5892006	State vs Kuddesh Hussain	Hazrat Nizamuddin	457/380/411 IPC	04.01.2007	P.O
13	13	2452001	State vs Kishan	Hazrat Nizamuddin	279/427 IPC	06.01.2007	Convicted
14	14	1822000	State vs Grish Kumar	Hazrat Nizamuddin	285 427 IPC	08.01.2007	Fine
15	15	2182002	State vs Rowan Kf Gandhi	Hazrat Nizamuddin	283 IPC	08.01.2007	Convicted
16	16	3522000	State vs Zohra E Chaman	Hazrat Nizamuddin	160 IPC IPC	08.01.2007	Convicted
17	17	3392001	State vs Parbhu Singh	Hazrat Nizamuddin	279/427 IPC	10.01.2007	Convicted
18	18	3452000	Jitender Chaudhary	Hazrat Nizamuddin	252/754/59 A Act	10.01.2007	Death
19	19	3042006	State vs Jai Krishan @ Golu	Hazrat Nizamuddin	341/323 IPC	11.01.2007	Compromised
20	20	7022006	State vs Ranj Bshadur @ Jakir	Hazrat Nizamuddin	25/54/59 A Act	11.01.2007	Convicted
21	21	1392000	State vs Jitender Kumar	Hazrat Nizamuddin	279/320 IPC	11.01.2007	Acquitted
22	22	4472001	State vs Jitender Kumar	Hazrat Nizamuddin	379/411 IPC	11.01.2007	Convicted
23	23	4192005	State vs Mohd Faem Etc	Hazrat Nizamuddin	61/1/14 Ex Act	11.01.2007	P.O
24	24	1422005	State vs Rajneesh @ Raju	Hazrat Nizamuddin	25/54/59 A Act	11.01.2007	Convicted
25	25	5082009	State vs Mustafa	Hazrat Nizamuddin	61/1/14 Ex Act	12.01.2007	Convicted
26	26	5522006	State vs Murti etc	Hazrat Nizamuddin	61/1/14 Ex Act	12.01.2007	Convicted
27	27	6312006	State vs Gauz	Hazrat Nizamuddin	25/54/59 A Act	12.01.2007	Convicted
28	28	3452005	State vs Nizam	Hazrat Nizamuddin	25/54/59 A Act	12.01.2007	Convicted
29	29	3572001	State vs Krishna	Hazrat Nizamuddin	25/54/59 A Act	15.01.2007	Convicted
30	30	8012005	State vs Mohd Saleem	Hazrat Nizamuddin	25/54/59 A Act	15.01.2007	Convicted

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31	31	732/2006	State vs Kudir	Hazrat Nizamuddin	25/54/59 A Act	15.01.2007	Convicted
32	32	62/2002	State vs Jai Singh	Hazrat Nizamuddin	279/337 IPC	16.01.2007	Convicted
33	33	1/1995	State vs Panjwal	Hazrat Nizamuddin	63/1/14 Ex Act	17.01.2007	Convicted
34	34	255/2006	State vs Vimesh Kumar	Hazrat Nizamuddin	62/1/14 Ex Act	20.01.2007	Compromised
35	35	385/2005	State vs Nand Lal	Hazrat Nizamuddin	279/338 IPC	21.01.2007	Compromised
36	36	370/2006	State vs Siddarth	Hazrat Nizamuddin	279/337 IPC	21.01.2007	Compromised
37	37	629/2006	State vs Nandu Yadav	Hazrat Nizamuddin	279/337 IPC	21.01.2007	Compromised
38	38	406/2001	State vs Dinesh Kr Tiwari	Hazrat Nizamuddin	279/338 IPC	21.01.2007	Compromised
39	39	574/2006	State vs Santosh Kr Gupta	Hazrat Nizamuddin	279/338 IPC	21.01.2007	Compromised
40	40	563/2004	State vs Hemid Hussain	Hazrat Nizamuddin	279/337 IPC	21.01.2007	Compromised
41	41	366/1997	State vs Chet Ram	Hazrat Nizamuddin	279/304A IPC	21.01.2007	Convicted
42	42	601/2006	State vs Daboo	Hazrat Nizamuddin	25/54/59 A Act	29.01.2007	Convicted
In the court of Sh Tarun Kr Sahrawar, MM, New Delhi							
43	43	202/1998	State vs Raja Ram	Hazrat Nizamuddin	279/427 IPC	03.02.2007	P.O
44	44	561/2000	State vs Raju	Hazrat Nizamuddin	01/1/14 Ex Act	03.02.2007	P.O
45	45	309/2000	State vs Shiv Kr Etc	Hazrat Nizamuddin	186/353/341 IPC	03.02.2007	Acquitted
46	46	641/2004	State vs Salehudeen Prasad	Hazrat Nizamuddin	279/338 IPC	04.02.2007	Compromised
47	47	622/2001	State vs Dwindar @ Raj Tareja	Hazrat Nizamuddin	279/337 IPC	04.02.2007	Compromised
48	48	322/2005	State vs Mahavir Singh	Hazrat Nizamuddin	279/337 IPC	04.02.2007	Compromised
49	49	498/1999	State vs Annu Kumar	Hazrat Nizamuddin	379 IPC	05.02.2007	Convicted
50	50	178/2002	State vs Mohinder	Hazrat Nizamuddin	61/1/14 Ex Act	05.02.2007	Convicted
51	51	120/2002	State vs Sonu	Hazrat Nizamuddin	379/411 IPC	06.02.2007	Convicted
52	52	75/1996	State vs Manoj Ram	Hazrat Nizamuddin	279/338 IPC	06.02.2007	Convicted
53	53	182/2002	State vs Mohd Manan @ Buleet	Hazrat Nizamuddin	25/54/59 A Act	07.02.2007	Convicted
54	54	64/1998	State vs Raniga Nathian	Hazrat Nizamuddin	61/1/14 Ex Act	07.02.2007	Convicted
55	55	35/1994	State vs Sajid Ali	Hazrat Nizamuddin	379/411 IPC	07.02.2007	Convicted
56	56	447/1999	State vs Vijay Kumar	Hazrat Nizamuddin	460 IPC	07.02.2007	Admitted
57	57	404/2004	State vs Ganesh	Hazrat Nizamuddin	276/1/85 NDPS	08.02.2007	Convicted
58	58	272/1999	State vs Amit Kumar Etc	Hazrat Nizamuddin	160 IPC	08.01.2007	Admitted
59	59	27/2001	State vs Ajeet Jain	Hazrat Nizamuddin	279 IPC	08.02.2007	Convicted
60	60	602/2004	State vs Kamal	Hazrat Nizamuddin	341/323 IPC	08.01.2007	Compromised
61	61	148/2004	State vs Lal Han	Hazrat Nizamuddin	279/427 IPC	12.02.2007	Compromised

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62	62	1077/2002	State vs Lali Chahna	Hazrat Nizamuddin	341/323 IPC	12.02.2007	Convicted
63	63	467/2002	State vs Prem Chand	Hazrat Nizamuddin	279/338 IPC	13.02.2007	Convicted
64	64	341/2005	State vs Shalender Mishra	Hazrat Nizamuddin	279/338 IPC	15.02.2007	Convicted
65	65	138/1995	State vs Ram Bahadur @ Jaku	Hazrat Nizamuddin	61/1/14 Ex Act	15.02.2007	Convicted
66	66	543/2002	State vs Naveen	Hazrat Nizamuddin	323/341 IPC	24.02.2007	Compromised
67	67	583/2002	State vs Mohd Rajak	Hazrat Nizamuddin	323/341 IPC	24.02.2007	Compromised
68	68	538/1997	State vs J.V. Sharma	Hazrat Nizamuddin	406/420 IPC	24.02.2007	P.O
69	68	41/1998	State vs Roop Kishore @ Raju	Hazrat Nizamuddin	379/411 IPC	27.02.2007	P.O
70	70	470/1995	State vs Nareesh Sharma	Hazrat Nizamuddin	336/506 IPC 25 Act	28.02.2007	Acquitted
71	71	300/2006	State vs Abdul Ali	Hazrat Nizamuddin	276/185 NDPS	28.02.2007	Convicted
In the court of Sh Tarun Sahasrabudhi, J.M. New Delhi							
72	72	3677/2004	State vs Shankar Khatoob	Hazrat Nizamuddin	325 IPC	02.03.2007	Compromised
73	73	9/1998	State vs Mohd Ayub	Hazrat Nizamuddin	279/338 IPC	03.03.2007	Compromised
74	74	502/1993	State vs Daya Ram	Hazrat Nizamuddin	279/337 IPC	03.03.2007	Convicted
75	75	460/2006	State vs Nirajan Nath	Hazrat Nizamuddin	61/1/14 Ex Act	05.03.2007	Convicted Fine
76	76	1737/2006	State vs Naseem	Hazrat Nizamuddin	324 IPC	05.03.2007	Convicted
77	77	1457/1999	State vs Shankar Etc	Hazrat Nizamuddin	324/34 IPC	05.03.2007	Acquitted
78	78	1459/1994	State vs Rajender Singh	Hazrat Nizamuddin	279/338 IPC	06.03.2007	Acquitted
79	79	175/2006	State vs Chander Shekhar	Hazrat Nizamuddin	279/427 IPC	06.03.2007	Convicted Fine
80	80	913/1999	State vs Ali Nawaz Etc	Hazrat Nizamuddin	124/34 IPC	07.03.2007	P.O
81	81	489/2006	State vs Sabir Etc	Hazrat Nizamuddin	379/411 IPC	07.03.2007	Convicted
82	82	13/2007	State vs Mohd Nizam	Hazrat Nizamuddin	25/54/59 A Act	07.03.2007	Convicted
83	83	797/2006	State vs Mohd Saleem	Hazrat Nizamuddin	25/54/59 A Act	07.03.2007	Convicted
84	84	195/2006	State vs Mohd Javed @ Saleem	Hazrat Nizamuddin	25/54/59 A Act	07.03.2007	Convicted
85	85	275/1999	State vs Singh Raj Etc	Hazrat Nizamuddin	323/341/34 IPC	09.03.2007	Compromised
86	86	577/2002	State vs Mohd. Alam	Hazrat Nizamuddin	380/41/341 IPC	09.03.2007	Compromised
87	87	2/2007	State vs Ramey Lal	Hazrat Nizamuddin	25/54/59 A Act	12.03.2007	Convicted
88	88	15/1997	State vs Satish Kumar	Hazrat Nizamuddin	279/427 IPC	12.03.2007	Fine
89	89	825/1997	State vs Anil Kumar	Hazrat Nizamuddin	279/337 IPC	12.03.2007	Acquitted
90	90	141/2002	State vs Sher Singh	Hazrat Nizamuddin	61/1/14 Ex Act	13.03.2007	Convicted
91	91	537/1998	State vs Jai Singh	Hazrat Nizamuddin	25/54/59 A Act	14.03.2007	P.O
92	92	79/1998	State vs Nemi Chand Tyagi	Hazrat Nizamuddin	279/427 IPC	24.03.2007	Convicted

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93	93	821/2006	State vs Muhd Saleem @ Sundri	Hazari Nizamuddin	25/54/59 A Act	15.03.2007	Convicted
94	94	944/2002	State vs Gopesh Mandal	Hazari Nizamuddin	279/337 IPC	15.03.2007	P.O
95	95	259/1999	State vs Bashir	Hazari Nizamuddin	25/54/59 A Act	17.03.2007	Convicted
96	96	526/2000	State vs Vinod Kumar	Hazari Nizamuddin	279 IPC	17.03.2007	P.O
97	97	113/2001	State vs Rehmata Ali	Hazari Nizamuddin	338 IPC	18.03.2007	Compromised
98	98	681/2006	State vs Pushpender Kumar	Hazari Nizamuddin	338 IPC	18.03.2007	Compromised
99	99	489/1997	State vs Mahender	Hazari Nizamuddin	279/338 IPC	18.03.2007	Compromised
100	100	852/2005	State vs Jitender Singh	Hazari Nizamuddin	279/338 IPC	18.03.2007	Compromised

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List of 2007 (Hazari Nizamuddin, New Delhi)
In the court of Sh. Tarun Sahrawat, MM, New Delhi

S.No.	G. No.	PIR No.	Case Title	IPS	U/s	POD	Decision
101	101	533/2002	State vs Jitender Singh	Hazari Nizamuddin	279/338 IPC	18.03.2007	Compromised
102	102	143/2002	State vs Chandor Shukhar	Hazari Nizamuddin	61/1/14 Ex Act	19.03.2007	Convicted
103	103	520/2004	State vs Vinit Singh	Hazari Nizamuddin	279/338 IPC	20.03.2007	Compromised
104	104	349/1996	State vs Shiv Prasad	Hazari Nizamuddin	279/338/304A IPC	23.03.2007	Acquitted
105	105	392/1998	State vs Rashish Khan	Hazari Nizamuddin	61/1/14 Ex Act	23.03.2007	Convicted
106	106	198/1998	State vs Sushil Etc	Hazari Nizamuddin	452/323 IPC	24.03.2007	Acquitted
107	107	634/2004	State vs Pritam Chand Mehra	Hazari Nizamuddin	279/337/338 IPC	26.03.2007	Compromised
108	108	591/1995	State vs Kamal Kumar	Hazari Nizamuddin	279/338 IPC	28.03.2007	Acquitted
109	109	156/2000	State vs Mohd Tahir	Hazari Nizamuddin	279/338 IPC	28.03.2007	P.O
110	110	58/2007	State vs Mojan	Hazari Nizamuddin	25/54/59 A Act	28.03.2007	Convicted
111	111	20/2000	State vs Nizam	Hazari Nizamuddin	25/54/59 A Act	28.03.2007	Convicted
112	112	601/2004	State vs Vijay Kumar	Hazari Nizamuddin	279/337 IPC	28.03.2007	Compromised
113	113	433/1995	State vs Suresh Chand Kaushik	Hazari Nizamuddin	379/411 IPC	28.03.2007	Acquitted
114	114	654/1997	State vs Brahm Dev	Hazari Nizamuddin	279/337/338 IPC	30.03.2007	P.O
115	115	234/2003	State vs Rishi Dhillon	Hazari Nizamuddin	285 IPC	30.03.2007	Convicted
116	116	604/2005	State vs Baboo @ Nusrat Ali	Hazari Nizamuddin	363/366/378 IPC	30.03.2007	P.O
117	117	139/2003	State vs Madhur Gambhir	Hazari Nizamuddin	279/338 IPC	03.04.2007	Compromised
118	118	550/2005	State vs Rajesh @ Raju	Hazari Nizamuddin	379/411 IPC	03.04.2007	Compromised
119	119	20/2005	State vs Vijay Kumar	Hazari Nizamuddin	279/338 IPC	04.04.2007	Compromised
120	120	22/2007	State vs Dikshat @ Chotu	Hazari Nizamuddin	279/338 IPC	09.04.2007	Convicted
121	121	592/2003	State vs Raj Kumar	Hazari Nizamuddin	25/54/59 A Act	09.04.2007	Convicted
122	122	348/2004	State vs Noor ul Saleem	Hazari Nizamuddin	279 IPC	10.04.2007	P.O
123	123	89/2007	State vs Sirajuddin	Hazari Nizamuddin	25/54/59 A Act	12.04.2007	Convicted
124	124	88/2000	State vs Mohd Shahid Ali	Hazari Nizamuddin	25/54/59 A Act	12.04.2007	Convicted
125	125	161/2007	State vs Nabi Ahud	Hazari Nizamuddin	681/14 Ex Act	12.04.2007	Convicted
126	126	484/2006	State vs Arvind Kumar	Hazari Nizamuddin	279/337 IPC	19.04.2007	Discharged
127	127	3/2000	State vs Gautam Poddar	Hazari Nizamuddin	279/338 IPC	22.04.2007	Compromised
128	128	128/2003	State vs Omkar Singh	Hazari Nizamuddin	279/338 IPC	22.04.2007	Compromised
129	129	89/2004	State vs Kuldeep Singh	Hazari Nizamuddin	279/337/338 IPC	22.04.2007	Compromised
130	130	573/2002	State vs G.S.Grover	Hazari Nizamuddin	279/304A IPC	23.04.2007	Convicted

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131	131	149/2000	State vs Anoop Kumar	Hazrat Nizamuddin	279/304A IPC	24.04.2007	Death
132	132	198/2002	State vs Avdesh	Hazrat Nizamuddin	161/1/14 Ex Act	25.04.2007	Convicted
133	133	124/2007	State vs Zahoor @ Gaiga	Hazrat Nizamuddin	25/54/59 A Act	25.04.2007	Convicted
134	134	827/2005	State vs Gaurav Chaudhary	Hazrat Nizamuddin	279/337 IPC	21.04.2007	Compromised
135	135	607/2004	State vs Dvender Kumar	Hazrat Nizamuddin	27/61/85 NDPS	25.04.2007	Compromised
136	136	164/2002	State vs Saleem	Hazrat Nizamuddin	27/61/85 NDPS	26.04.2007	Convicted
137	137	1206/2000	State vs Mohd Aarif	Hazrat Nizamuddin	324 IPC	26.04.2007	P.O
In the court of Su Tarun Sahrawat, MM, New Delhi							
138	138	200/1997	State vs Mam Chand	Hazrat Nizamuddin	279/337 IPC	02.04.2007	Compromised
139	139	514/1996	State vs Teq Bahadur	Hazrat Nizamuddin	279/304A IPC	02.04.2007	Acquitted
140	140	194/1999	State vs Rakesh	Hazrat Nizamuddin	279/337 IPC	02.04.2007	P.O
141	141	357/1996	State vs Gagandeep Singh	Hazrat Nizamuddin	323/341/342/506 IP	09.04.2007	Acquitted
142	142	657/1999	State vs Hardeep Singh	Hazrat Nizamuddin	279/338 IPC	17.04.2007	P.O
143	143	199/2007	State vs Mohd Hanif	Hazrat Nizamuddin	150 IPC	18.04.2007	P.O
144	144	81/2007	State vs Gautam	Hazrat Nizamuddin	375/411 IPC	23.04.2007	Convicted
145	145	471/1999	State vs Pandit	Hazrat Nizamuddin	161/1/14 Ex Act	23.04.2007	P.O
146	146	458/1996	State vs Mohd Jahangir @ Khalid	Hazrat Nizamuddin	25/54/59 A Act	04.04.2007	P.O
147	147	264/1996	State vs Navreet Gaur	Hazrat Nizamuddin	279/338 IPC	24.04.2007	Convicted
148	148	291/1999	State vs Rekesh Kumar Etc	Hazrat Nizamuddin	160 IPC	25.04.2007	P.O
149	149	282/1998	State vs Mohd Nasir	Hazrat Nizamuddin	25/54/59 A Act	26.04.2007	Convicted
150	150	86/2007	State vs Mohd Ajmad	Hazrat Nizamuddin	25/54/59 A Act	26.04.2007	Convicted
151	151	144/1996	State vs Satender Dev Gaur	Hazrat Nizamuddin	161/1/14 Ex Act	26.04.2007	P.O
152	152	560/1996	State vs Santosh	Hazrat Nizamuddin	279/304A IPC	16.04.2007	P.O
153	153	807/2005	State vs Lal Bahadur	Hazrat Nizamuddin	279/338 IPC	13.04.2007	Compromised
154	154	55/2004	State vs Abdul Sawat	Hazrat Nizamuddin	365 IPC	17.04.2007	P.O
155	155	282/2004	State vs Rulq	Hazrat Nizamuddin	375/411/482/341 IP	26.04.2007	P.O
156	156	263/1996	State vs Jaspal @ Lovely	Hazrat Nizamuddin	324 IPC	12.03.2007	Compromised
157	157	1694/2005	State vs Deepak Goyal	Hazrat Nizamuddin	13.04.2007	Convicted
158	158	208/1999	State vs Manjur Alam	Hazrat Nizamuddin	161/1/14 Ex Act	14.03.2007	Abated
159	159	132/2000	State vs Rama Shankar	Hazrat Nizamuddin	25/54/59 A Act	16.03.2007	P.O
160	160	322/2004	State vs Yusuf Saan Adasa	Hazrat Nizamuddin	279/337 IPC	16.03.2007	P.O

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161	161	513/2003	State vs Sunny	Hazrat Nizamuddin	25/54/59 A Act	17.03.2007	P.O
162	162	354/2005	State vs Salim Etc	Hazrat Nizamuddin	341/323/341 IPC	20.03.2007	Compromised
163	163	112/1991	State vs Ajay Kumar	Hazrat Nizamuddin	392/356 IPC	21.03.2007	P.O
164	164	13/2006	State vs Kuldeep Singh	Hazrat Nizamuddin	279/427 IPC	21.03.2007	Convicted
165	165	162/1998	State vs Guddu	Hazrat Nizamuddin	279/337/338 IPC	23.03.2007	Compromised
166	166	367/2002	State vs Mohd Shahid	Hazrat Nizamuddin	324 IPC	07.03.2007	Acquited
In the court of Sh Tarun Sahrawat, MM, New Delhi							
167	167	324/2003	State vs Subhash Singh	Hazrat Nizamuddin	279/338 IPC	01.05.2007	P.O
168	168	444/2002	State vs Amit	Hazrat Nizamuddin	379/411 IPC	02.05.2007	Convicted
169	169	391/1999	State vs Sonu @ Krish	Hazrat Nizamuddin	61/1/14 Ex Act	03.05.2007	P.O
170	170	699/1997	State vs Nadi Harder	Hazrat Nizamuddin	397 IPC	05.05.2007	P.O
171	171	132/2004	State vs Lalu	Hazrat Nizamuddin	61/1/14 Ex Act	04.05.2007	Convicted
172	172	247/1996	State vs Sahruddin	Hazrat Nizamuddin	279/337 IPC	04.05.2007	Convicted
173	173	212/1997	State vs Balraj Singh	Hazrat Nizamuddin	279/337 IPC	04.05.2007	P.O
174	174	282/2003	State vs Saleem	Hazrat Nizamuddin	25/54/59 A Act	04.05.2007	Convicted
175	175	452/1999	State vs Pappu	Hazrat Nizamuddin	61/1/14 Ex Act	08.05.2007	P.O
176	176	424/1999	State vs Ajay Sharma	Hazrat Nizamuddin	25/54/59 A Act	08.05.2007	P.O
177	177	103/1990	State vs Nelson Etc	Hazrat Nizamuddin	420/341 IPC	09.05.2007	Abated/Convicted
178	178	472/2002	State vs Abdul Hamid	Hazrat Nizamuddin	279/337 IPC	10.05.2007	Acquited
179	179	372/2006	State vs Riyazat Ali	Hazrat Nizamuddin	279/338 IPC	10.05.2007	Compromised
180	180	605/2000	State vs Ganesh	Hazrat Nizamuddin	61/1/14 Ex Act	10.05.2007	Convicted
181	181	428/1999	State vs Shahid Sultana	Hazrat Nizamuddin	324/34 IPC	10.05.2007	Convicted
182	182	12/2000	State vs Jeet Singh	Hazrat Nizamuddin	279/338 IPC	11.05.2007	Death
183	183	205/2002	State vs Emila	Hazrat Nizamuddin	61/1/14 Ex Act	11.05.2007	Death
184	184	627/2003	State vs Sudhir Kumar	Hazrat Nizamuddin	279/337 IPC	11.05.2007	Compromised
185	185	179/2001	State vs Krishan	Hazrat Nizamuddin	61/1/14 Ex Act	12.05.2007	Convicted
186	186	184/2000	State vs Shankar	Hazrat Nizamuddin	61/1/14 Ex Act	12.05.2007	Convicted
187	187	37/2003	State vs Mohd Muzshir	Hazrat Nizamuddin	283 IPC	14.05.2007	P.O
188	188	332/2004	State vs Satender Kumar	Hazrat Nizamuddin	279/337 IPC	15.05.2007	Convicted
189	189	509/2000	State vs Islam Etc	Hazrat Nizamuddin	160/323 IPC	15.05.2007	Abated/Compi/Conv
190	190	89/2007	State vs Rahis @ Nawab	Hazrat Nizamuddin	25/54/59 A Act	15.05.2007	Convicted

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		In the court of Sh Tarun Sahrawal, NM, New Delhi					
191	191	531/2001	State vs Mohd Yusuf	Hazan Nizamuddin	325 IPC	15.05.2007	Compromised
192	192	299/2001	State vs Chand Kiran	Hazan Nizamuddin	279/338 IPC	15.05.2007	Compromised
193	193	268/2001	State vs Suresh	Hazan Nizamuddin	279/304A IPC	16.05.2007	Death
194	194	623/1999	State vs Tapin	Hazan Nizamuddin	61/1/14 Ex Act	16.05.2007	Convicted
195	195	128/2001	State vs Ranjey Shyam	Hazan Nizamuddin	279/338 IPC	18.05.2007	P.O
196	196	200/2002	State vs Tej Prakash	Hazan Nizamuddin	279/337 IPC	18.05.2007	Acquited
197	197	148/2002	State vs Mehbub	Hazan Nizamuddin	61/1/14 Ex Act	18.05.2007	Convicted
198	198	673/1999	State vs Virender Singh	Hazan Nizamuddin	279/337 IPC	19.05.2007	Convicted
199	199	199/2004	State vs Usha Verma	Hazan Nizamuddin	279/337 IPC	20.05.2007	Compromised
200	200	679/2006	State vs Surender Singh	Hazan Nizamuddin	279/337 IPC	20.05.2007	Compromised

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List of 2007 (PS: Hazrat Nizamuddin)							
In The Court of Sh Tarun Sahrawal, MM, New Delhi							
S.No.	Gsh. No.	FIR	Case Title	PS	U/s	DDO	Decision
201	201	718/2006	State vs Nirmala Nair	Hazrat Nizamuddin	279/338 IPC	20.05.2007	Compromised
202	202	581/2003	State vs Rajender Singh	Hazrat Nizamuddin	279/337 IPC	20.05.2007	Compromised
203	203	147/2007	State vs Badul Hassan	Hazrat Nizamuddin	25/54/59 A Act	21.05.2007	Convicted
204	204	45/2003	State vs Shish Ram	Hazrat Nizamuddin	279/338 IPC	22.05.2007	Acquitted
205	205	521/2008	State vs Mofid Sarimh Etc	Hazrat Nizamuddin	188 IPC	22.05.2007	Fine
206	206	381/1996	State vs Shyam Kumar	Hazrat Nizamuddin	279/427/304A IPC	23.05.2007	P.O
207	207	666/2000	State vs Jstamuddin	Hazrat Nizamuddin	279/338 IPC	23.05.2007	Compromised
208	208	131/2007	State vs Ragu	Hazrat Nizamuddin	25/54/59 A Act	24.05.2007	Convicted
209	209	338/2001	State vs Rajesh K Sharma	Hazrat Nizamuddin	279/337 IPC	24.05.2007	Convicted
210	210	50/2000	State vs Uday Pal	Hazrat Nizamuddin	279/337 IPC	24.05.2007	Convicted
211	211	481/2000	State vs Anup Kumar @ Ranga	Hazrat Nizamuddin	25/54/59 A Act	25.05.2007	Convicted
212	212	516/2006	State vs Mohd Zulmat Khan	Hazrat Nizamuddin	188 IPC	25.05.2007	Convicted
213	213	64/2007	State vs Sajid Chaudhary	Hazrat Nizamuddin	279/337 IPC	25.05.2007	Compromised
214	214	76/2007	State vs Mohd Saleem	Hazrat Nizamuddin	380/11 IPC	26.05.2007	Convicted
215	215	265/2002	State vs Salim	Hazrat Nizamuddin	61/1/14 Ex Act	26.05.2007	P.O
216	216	820/1999	State vs Ram Mehar	Hazrat Nizamuddin	279/337 IPC	05.06.2007	Acquitted
217	217	175/2002	State vs Goward Swami	Hazrat Nizamuddin	61/1/14 Ex Act	05.06.2007	Convicted
218	218	221/2001	State vs Rashid Ahmad	Hazrat Nizamuddin	25/54/59 A Act	05.06.2007	P.O
219	219	523/1999	State vs Mohd Akbar	Hazrat Nizamuddin	279/337 IPC	05.06.2007	Acquitted
220	220	340/1997	State vs Sunil Etc	Hazrat Nizamuddin	324/34 IPC	06.06.2007	Compromised
221	221	649/2004	State vs Raj Kr Silvashe	Hazrat Nizamuddin	25/54/59 A Act	21.06.2007	P.O
222	222	21/2001	State vs Nurjahan	Hazrat Nizamuddin	68/1/14 Ex Act	21.06.2007	P.O
223	223	100/2007	State vs Mohd Rizwan	Hazrat Nizamuddin	25/54/59 A Act	22.06.2007	Convicted
224	224	112/2007	State vs Saleem Khan	Hazrat Nizamuddin	25 A Act	22.06.2007	Convicted
225	225	149/2007	State vs Mofid Salim	Hazrat Nizamuddin	25/54/59 A Act	22.06.2007	Convicted
226	226	607/2005	State vs Neetim Etc	Hazrat Nizamuddin	61/1/14 Ex Act	28.06.2007	Convicted
227	227	641/1998	State vs Iyner	Hazrat Nizamuddin	61/1/14 Ex Act	28.06.2007	Convicted
228	228	432/2005	State vs Mohinder Singh	Hazrat Nizamuddin	188 IPC	29.06.2007	Convicted

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229	220	241/2000	State vs Faisal	Hazrat Nizamuddin	279/338 IPC	29.06.2007	P.O
230	230	667/2000	State vs Sund	Hazrat Nizamuddin	380/411 IPC	08.05.2007	P.O
231	231	2/572000	State vs Haji Ram	Hazrat Nizamuddin	279/338 A IPC	16.05.2007	P.O
232	232	1181/2002	State vs Firoz	Hazrat Nizamuddin	279/338 A IPC	22.05.2007	Convicted
233	233	134/2001	State vs Tara Miyan	Hazrat Nizamuddin	61/114 Ex Act	23.05.2007	P.O
234	234	177/1994	State vs Pawan Chand Sharma	Hazrat Nizamuddin	279/338 IPC	24.05.2007	Compromised
235	235	137/1998	State vs Aas Mohd Etc	Hazrat Nizamuddin	380/411 IPC	22.06.2007	Convicted
236	236	1186/2003	State vs Sunil Kumar	Hazrat Nizamuddin	68/114 Ex Act	29.06.2007	P.O
237	237	589/2003	State vs Anshu	Hazrat Nizamuddin	25 A Act	02.07.2007	Convicted
238	238	104/2007	State vs Raju Rai	Hazrat Nizamuddin	279/338 IPC	03.07.2007	Compromised
239	239	501/2005	State vs Abdul Malik	Hazrat Nizamuddin	61/114 Ex Act	03.07.2007	Convicted
240	240	170/2003	State vs Kabir Ahmad	Hazrat Nizamuddin	279/338 IPC	03.07.2007	Acquitted
241	241	468/1999	State vs Hari Ram	Hazrat Nizamuddin	61/114 Ex Act	04.07.2007	Convicted
242	242	133/2007	State vs Mohd Gauz	Hazrat Nizamuddin	279/337 IPC	05.07.2007	Convicted
243	243	466/1997	State vs Gulamuddin	Hazrat Nizamuddin	279/337 IPC	06.07.2007	P.O
244	244	383/1997	State vs Ram Avtar	Hazrat Nizamuddin	25/54/59 A Act	07.07.2007	Convicted
245	245	70/2007	State vs Rahul	Hazrat Nizamuddin	160/329 IPC	07.07.2007	Acquitted
246	246	212/2000	State vs Mohd Akhtar Etc	Hazrat Nizamuddin	279/304 A IPC	07.07.2007	Acquitted
247	247	273/1997	State vs Narendra Singh	Hazrat Nizamuddin	61/114 Ex Act	09.07.2007	P.O
248	248	565/1998	State vs Anshu @ Raju	Hazrat Nizamuddin	379/338 IPC	09.07.2007	Compromised
249	249	435/2004	State vs Tinku	Hazrat Nizamuddin	380/411 IPC	11.07.2007	P.O
250	250	623/2004	State vs Nareef Haq	Hazrat Nizamuddin	68/114 Ex Act	12.07.2007	P.O
251	251	184/2003	State vs Ramesh	Hazrat Nizamuddin	279/338 IPC	13.07.2007	Compromised
252	252	139/2004	State vs Suresh Kumar	Hazrat Nizamuddin	61/114 Ex Act	17.07.2007	P.O
253	253	1109/2000	State vs Mahowara Begum	Hazrat Nizamuddin	25/54/59 A Act	18.07.2007	P.O
254	254	290/2003	State vs Yakub	Hazrat Nizamuddin	279/304 A IPC	20.07.2007	Compromised
255	255	180/2000	State vs Nareesh Sami	Hazrat Nizamuddin	279/337/338 IPC	19.07.2007	Convicted
256	256	413/2000	State vs Chandier Mohan	Hazrat Nizamuddin	366/427 IPC	20.07.2007	Quashed
257	257	237/2003	State vs Mr. Shahnawaz	Hazrat Nizamuddin	279/338 IPC	21.07.2007	P.O
258	258	500/2005	State vs Madhu Kow Singh	Hazrat Nizamuddin	279/337 IPC	21.07.2007	Acquitted
259	259	151/2005	State vs Om Prakash	Hazrat Nizamuddin	25/54/59 A Act	23.07.2007	P.O
260	260	429/2003	State vs Moid Kadoos	Hazrat Nizamuddin			
261	261	631/2002	State vs Moid Kadoos	Hazrat Nizamuddin			
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263	263	512/2002	State vs Pradeep Kumar	Hazrat Nizamuddin	279/337/338 IPC	23.07.2007	P.O
264	264	217/2006	State vs Imitiaz	Hazrat Nizamuddin	611/14 Ex Act	23.07.2007	Convicted
265	265	96/2007	State vs Dadi Lal	Hazrat Nizamuddin	279/427 IPC	24.07.2007	Fine/Convict
268	266	8/2007	State vs Reju @ Amit	Hazrat Nizamuddin	379/411/341 IPC	24.07.2007	Convicted
267	267	195/2007	State vs Mohd Razzak	Hazrat Nizamuddin	25/54/59 A Act	24.07.2007	Convicted
268	268	176/2007	State vs Sanjay Sahu	Hazrat Nizamuddin	379/411 IPC	24.07.2007	Convicted
269	269	429/1999	State vs Ajay Kr Singh	Hazrat Nizamuddin	325/34 IPC	24.07.2007	P.O
270	270	604/2001	State vs Kumar	Hazrat Nizamuddin	611/14 Ex Act	25.07.2007	Fine
271	271	511/2002	State vs Yogesh Malhotra	Hazrat Nizamuddin	279/338 IPC	28.07.2007	Compromised
272	272	482/2001	State vs Ranjit Kumar	Hazrat Nizamuddin	279/338 IPC	28.07.2007	P.O
273	273	264/2001	State vs Raj Kumar	Hazrat Nizamuddin	25/54/59 A Act	28.07.2007	P.O
274	274	378/2001	State vs S.M Tanweer ul	Hazrat Nizamuddin	25/54/59 A Act	28.07.2007	P.O
275	275	184/2006	State vs Sahajan	Hazrat Nizamuddin	379/511/341 IPC	28.07.2007	P.O
276	276	594/1999	State vs Shiva Etc	Hazrat Nizamuddin	324/160 IPC	28.07.2007	P.O
277	277	207/2002	State vs Harsh Tripathi	Hazrat Nizamuddin	279/304 A IPC	28.07.2007	P.O
278	278	123/2007	State vs Salim @ Natta	Hazrat Nizamuddin	25/54/59 A Act	30.07.2007	Convicted
279	279	786/2006	State vs Babino	Hazrat Nizamuddin	375 IPC	30.07.2007	Compromised
280	280	604/1996	State vs Kulop Singh	Hazrat Nizamuddin	279/304 A IPC	30.07.2007	P.O
281	281	249/2002	State vs Jamil Khan	Hazrat Nizamuddin	420/379 IPC	17.07.2007	P.O
282	282	640/2003	State vs Vinod	Hazrat Nizamuddin	379/411/482 IPC	18.07.2007	P.O
283	283	276/2006	State vs Birju	Hazrat Nizamuddin	279/304 A IPC	23.07.2007	Abated
284	284	635/1998	State vs Raarbir	Hazrat Nizamuddin	279/304 A IPC	23.07.2007	P.O
285	285	447/1934	State vs Om Prakash Kapoor	Hazrat Nizamuddin	341/198/353 IPC	09.07.2007	Abated/Acq.
286	286	425/2001	State vs Kshah Kumar	Hazrat Nizamuddin	279/338 IPC	01.08.2007	Acquited
287	287	22/2002	State vs Brij Mohan	Hazrat Nizamuddin	279/337 IPC	01.08.2007	P.O/Sine-Die
288	288	15/2007	State vs Harmohan	Hazrat Nizamuddin	3 WB Act	04.08.2007	Convicted
289	289	153/2008	State vs Kawaljeet Singh	Hazrat Nizamuddin	279/338 IPC	05.08.2007	Comp/Fine
290	290	145/2007	State vs Raivinder	Hazrat Nizamuddin	3 WB Act	07.08.2007	Fine
291	291	324/2007	State vs Babuwa @ Ramesh	Hazrat Nizamuddin	25/54/59 A Act	13.08.2007	Convicted
292	292	641/2003	State vs Ganga Prasad	Hazrat Nizamuddin	279/406 IPC	13.08.2007	Comp/Fine
293	293	611/2003	State vs Ajay Kumar Sethi	Hazrat Nizamuddin	379/406 IPC	14.08.2007	P.O/Sine-Die
294	294	208/2004	State vs Vishwvratn Bhagat	Hazrat Nizamuddin	611/14 Ex Act	14.08.2007	P.O/Sine-Die
295	295	244/2007	State vs Haladul	Hazrat Nizamuddin	25 A Act	14.08.2007	Convicted
296	296	362/2007	State vs Chandar Prakashj	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted

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297	297	288/2007	State vs Gopi Chand	Hazrat Nizamuddin	283 IPC	16.08.2007	Fine
298	298	401/2007	State vs Vinod Kumar	Hazrat Nizamuddin	283 IPC	16.08.2007	Fine
299	299	386/2007	State vs Bani Singh	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted
300	300	367/1996	State vs Dharamvir	Hazrat Nizamuddin	61/1/14 Ex Act	16.08.2007	Convicted
301	301	308/2007	State vs Manoj Kr	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted
302	302	307/2007	State vs Sohan Singh	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted
303	303	383/2007	State vs Sahab Singh	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted
304	304	408/2007	State vs Amit Gupta	Hazrat Nizamuddin	283 IPC	16.08.2007	Convicted
305	305	392/2007	State vs Vijay @ Buntty	Hazrat Nizamuddin	283 IPC	17.08.2007	Convicted
306	306	166/2007	State vs Durgesh @ Mangal	Hazrat Nizamuddin	25/54/59 A Act	18.08.2007	P.O
307	307	116/2000	State vs Mehmood Kamal@	Hazrat Nizamuddin	25/54/58 A Act & 100 DP	19.08.2007	Compromised
308	308	175/2007	State vs Subodh Kr	Hazrat Nizamuddin	341/323 IPC	19.08.2007	Convict/Comp
309	309	505/2005	State vs Sunil Kumar Mohla	Hazrat Nizamuddin	279/338 IPC	19.08.2007	Compromised
310	310	299/2007	State vs Shahdab Etc	Hazrat Nizamuddin	341/323/34 IPC	19.08.2007	Compromised
311	311	538/1999	State vs Sanjay Etc	Hazrat Nizamuddin	341/323/34 IPC	19.08.2007	Compromised
312	312	472/2005	State vs Surender Arora	Hazrat Nizamuddin	379/411 IPC	19.08.2007	Compounds/D
313	313	272/1999	State vs Tej Pal Singh	Hazrat Nizamuddin	341/323/34 IPC	19.08.2007	Compromised
314	314	95/2007	State vs Kalim	Hazrat Nizamuddin	341/323/341 IPC	20.08.2007	Convicted
315	315	59/2005	State vs Mohd Wasim Kuresh	Hazrat Nizamuddin	279 IPC	20.08.2007	Convicted
316	316	170/2007	State vs Shekhar @ Raju	Hazrat Nizamuddin	25 A Act	20.08.2007	P.O
317	317	851/1999	State vs Mahesh	Hazrat Nizamuddin	279/338 IPC	20.08.2007	Convicted/Fine
318	318	233/1999	State vs Murgan	Hazrat Nizamuddin	61/1/14 Ex Act	21.08.2007	P.O
319	319	506/2000	State vs Sukhwinder Singh	Hazrat Nizamuddin	279/338 IPC	21.08.2007	P.O
320	320	349/2001	State vs Suresh Kumar	Hazrat Nizamuddin	279/338 IPC	21.08.2007	P.O
321	321	154/2003	State vs Kanwar Ahmad	Hazrat Nizamuddin	276/158 NDPS	22.08.2007	P.O
322	322	57/2006	State vs Jagdish Prasad	Hazrat Nizamuddin	188 IPC	22.08.2007	P.O
323	323	138/1999	State vs Jaswant Singh	Hazrat Nizamuddin	279/337 IPC	22.08.2007	Convicted
324	324	313/2007	State vs Mohd Rahiq	Hazrat Nizamuddin	25/54/59 A Act	23.08.2007	Convicted
325	325	311/2007	State vs Mohd Mustafa	Hazrat Nizamuddin	25 A Act	23.08.2007	Convict/Fine
326	326	251/2000	State vs Rehman	Hazrat Nizamuddin	61/1/14 Ex Act	25.08.2007	P.O
327	327	411/2000	State vs Sanjay	Hazrat Nizamuddin	25 A Act	26.08.2007	Comp/Convict
328	328	201/2007	State vs Ashok Jolly	Hazrat Nizamuddin	279/337/337 IPC	27.08.2007	Convicted
329	329	251/2007	State vs theta @ Sunil391	Hazrat Nizamuddin	380/411 IPC	27.08.2007	Acquitted
330	330	245/2002	State vs Arun Kr	Hazrat Nizamuddin	279/337 IPC	27.08.2007	Acquitted

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331	331	503/2007	State vs Anil Messy	Hazrat Nizamuddin	51/1/14 Ex Act	27.08.2007	Convicted/Fine
332	332	224/2000	State vs Mukesh Kumar	Hazrat Nizamuddin	51/1/14 Ex Act	27.08.2007	Convicted/Fine
333	333	420/2004	State vs Sumit	Hazrat Nizamuddin	341/323/325/506 IPC	09.07.2007	Acquitted
334	334	231/2007	State vs Abdul Kalam	Hazrat Nizamuddin	379/411 IPC	16.08.2007	Convicted
335	335	174/2007	State vs Varun Jushi	Hazrat Nizamuddin	379/411 IPC	16.08.2007	Convicted
336	336	197/2007	State vs Mohd Nizam	Hazrat Nizamuddin	25 A Act	21.08.2007	Convicted
337	337	253/2000	State vs Hans Raj	Hazrat Nizamuddin	279/304 A IPC	25.08.2007	P.O
338	338	178/2002	State vs Jant @ Rocky	Hazrat Nizamuddin	25 A Act	27.08.2007	Convicted
339	339	184/2002	State vs Shankar Pani	Hazrat Nizamuddin	51/1/14 Ex Act	27.08.2007	Convicted
340	340	350/2007	State vs Yusuf	Hazrat Nizamuddin	25 A Act	29.08.2007	Convicted
341	341	159/2007	State vs Karan Gaba	Hazrat Nizamuddin	279/337 IPC	30.08.2007	Comp/Fine
342	342	416/2007	State vs Karhiya Lal	Hazrat Nizamuddin	283 IPC	30.08.2007	Convicted
343	343	403/2003	State vs Paneru	Hazrat Nizamuddin	51/1/14 Ex Act	30.08.2007	P.O
344	344	771/2004	State vs Abdul Kasim	Hazrat Nizamuddin	25/54/59 A Act	30.08.2007	P.O
345	345	69/2006	State vs Mahesh Yadav	Hazrat Nizamuddin	279/337 IPC	31.08.2007	P.O
346	346	504/2006	State vs Rajesh	Hazrat Nizamuddin	25 A Act	31.08.2007	Acq/P.O
347	347	263/1991	State vs Taleb Elic	Hazrat Nizamuddin	379 IPC	31.08.2007	Compromised
348	348	274/2001	State vs Achha Lal	Hazrat Nizamuddin	279/337 IPC	01.10.2007	Convicted
349	349	75/2007	State vs Mohd Razak	Hazrat Nizamuddin	324/341 IPC	07.10.2007	Comp/Convict
350	350	264/2001	State vs Jai Singh Pal	Hazrat Nizamuddin	279/337/427 IPC	15.10.2007	P.O
351	351	292/2007	State vs Dharti	Hazrat Nizamuddin	429/34 IPC		

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in The Court of Sr. Tarun Sahrawaj, Md. New Deba

S.No.	Case No.	PR	Case Title	PS	U/s	ODO	Decision
352	639/1995		State vs Vikas	Hazrat Nizamuddin	394 IPC	15.10.2007	Acq/PO
353	412/1998		State vs Mohd Ahmad	Hazrat Nizamuddin	392/323/341 IPC	15.10.2007	PO
354	615/2002		State vs Khakur Rehman	Hazrat Nizamuddin	25/54/59 A Act	16.10.2007	PO
355	750/2004		State vs Prem Gid	Hazrat Nizamuddin	279/304 A IPC	16.10.2007	PO
356	469/1989		State vs Som Prakash	Hazrat Nizamuddin	279/304 A IPC	16.10.2007	PO
357	450/2007		State vs Hareesh Kumar	Hazrat Nizamuddin	27/25/85 NDPS	17.10.2007	Convicted
358	304/2007		State vs Furkan @ Sameer	Hazrat Nizamuddin	27/25/85 A Act	18.10.2007	Convicted
359	413/2007		State vs Asraf	Hazrat Nizamuddin	25 A Act	18.10.2007	Convicted
360	658/2002		State vs Saqay Kumar	Hazrat Nizamuddin	61/1/14 Ex Act	18.10.2007	Convicted
361	486/2007		State vs Raj Kumar	Hazrat Nizamuddin	25/54/59 A Act	12.10.2007	Convicted
362	554/1997		State vs Tashwar	Hazrat Nizamuddin	279/338 IPC	20.10.2007	PO
363	241/2006		State vs Bheem Bahadur	Hazrat Nizamuddin	279/338 IPC	22.10.2007	Convicted
364	495/2007		State vs Saqay @ Anil	Hazrat Nizamuddin	25/54/59 A Act	22.10.2007	Convicted
365	384/2002		State vs Suresh	Hazrat Nizamuddin	279/338 IPC	23.10.2007	Convicted
366	208/2002		State vs Subhan	Hazrat Nizamuddin	25/54/59 A Act	24.10.2007	Acquitted
367	169/1999		State vs Gurulu Khan	Hazrat Nizamuddin	338/392/34 IPC	24.10.2007	PO
368	561/2004		State vs Sharwan Kumar	Hazrat Nizamuddin	279/338 IPC	25.10.2007	PO
369	254/2004		State vs Abidul Rehman	Hazrat Nizamuddin	25/54/59 A Act	25.10.2007	PO
370	656/2004		State vs Abidul Rehman	Hazrat Nizamuddin	25/54/59 A Act	27.10.2007	PO
371	161/2001		State vs Naushad	Hazrat Nizamuddin	279/337 IPC	28.10.2007	Comp/Fine
372	496/2000		State vs Anil Kumar	Hazrat Nizamuddin	279/337 IPC	28.10.2007	Comp/Fine
373	150/2006		State vs Gurchoy Singh	Hazrat Nizamuddin	279/338 IPC	28.10.2007	Comp/Prisoned
374	558/2000		State vs Mohd Yakub	Hazrat Nizamuddin	323/41/341 IPC	28.10.2007	PO
375	544/2000		State vs Danish Jolani	Hazrat Nizamuddin	25/54/59 A Act	28.10.2007	Convicted/Fine
376	633/2000		State vs Gulsam Nabil	Hazrat Nizamuddin	61/1/14 Ex Act	29.10.2007	Convicted
377	412/2009		State vs Ashok Kumar	Hazrat Nizamuddin	27/3/337 IPC	30.10.2007	Comp/Fine
378	117/2004		State vs Somesh Babu	Hazrat Nizamuddin	25/54/59 A Act	30.10.2007	Convicted
379	657/2002		State vs Sabir Singh	Hazrat Nizamuddin	27/6/3/58 NDPS	30.10.2007	Convicted
380	1054/2007		State vs Mohd Gufran	Hazrat Nizamuddin	25/54/59 A Act	30.10.2007	Convicted
381	256/2007		State vs Mangood @ Chou	Hazrat Nizamuddin	341/324/34 IPC	31.10.2007	Convicted

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382	168/2002	State vs Pawan Kumar	Hazrat Nizamuddin	279/338 IPC	31.10.2007	Abated
383	234/1999	State vs Praveen Kumar	Hazrat Nizamuddin	325/326/34 IPC	31.10.2007	Acquitted
384	34/2002	State vs Mohd Shanan	Hazrat Nizamuddin	25/54/59 A Act	31/10/2007	P.O
385	19/2004	State vs Venka	Hazrat Nizamuddin	279/338 IPC	31.10.2007	Comp/Fine
386	526/2000	State vs Mahesh Kumar	Hazrat Nizamuddin	279/338 IPC	02.09.2007	Comp/Fine
387	44/2004	State vs Mohd Najum	Hazrat Nizamuddin	279/337/338 IPC	02.09.2007	Comp/Fine
388	60/1/1998	State vs Surender	Hazrat Nizamuddin	279/304 A IPC	03.09.2007	Acquitted
389	507/2003	State vs Bablu	Hazrat Nizamuddin	25/54/59 A Act	03.09.2007	P.O
390	24/2007	State vs Dinesh @ Mard	Hazrat Nizamuddin	25/54/59 A Act	07.09.2007	Convicted
391	373/2004	State vs Sunil Vasudev	Hazrat Nizamuddin	25/54/59 A Act	07.09.2007	P.O
392	680/2000	State vs Smit Vasudev	Hazrat Nizamuddin	279/337 IPC	07.09.2007	P.O
393	705/2006	State vs Dhal Etc	Hazrat Nizamuddin	545/384/11/34 IPC	11.09.2007	P.O
394	519/2006	State vs Prem Kishor	Hazrat Nizamuddin	279/337 IPC	12.09.2007	Comp/Fine
395	383/2003	State vs Zamil	Hazrat Nizamuddin	279/337 IPC	15.09.2007	Convict/Fine
396	625/2006	State vs Mahesh Kumar	Hazrat Nizamuddin	279/337 IPC	18.09.2007	Comp/Fine
397	125/2007	State vs Sedik	Hazrat Nizamuddin	379/356/411 IPC	18.09.2007	Comp/Fine
398	107/2003	State vs Ravi Shankar	Hazrat Nizamuddin	279/337 IPC	19.09.2007	Convicted
399	61/2002	State vs Laxman Kr Dasa	Hazrat Nizamuddin	61/1/14 Ex Act	24.09.2007	Convicted/Fine
400	694/2002	State vs Rafat	Hazrat Nizamuddin	61/1/14 Ex Act	25.09.2007	P.O
401	906/2007	State vs Ak Hussain	Hazrat Nizamuddin	379/51 IPC	26.09.2007	Convicted
402	284/2007	State vs Rehmaal Uha	Hazrat Nizamuddin	379/431 IPC	27.09.2007	Convicted
403	395/1997	State vs Mohd Yasin	Hazrat Nizamuddin	279/304 A IPC	28.09.2007	Acquitted
404	328/2006	State vs Jeet Singh	Hazrat Nizamuddin	279/337/338 IPC	30.09.2007	Comp/Fine
405	216/2000	State vs Vikas Negar	Hazrat Nizamuddin	25/54/59 A Act	06.09.2007	Convicted
406	15/2004	State vs Kirpal	Hazrat Nizamuddin	27 NOPS	10.09.2007	Convict/Fine
407	61/1/1999	State vs Devinder Pal Singh	Hazrat Nizamuddin	279/537 IPC & 181 NV Act	13.09.2007	Convicted
408	479/2000	State vs Vinod	Hazrat Nizamuddin	61/1/14 Ex Act	21.09.2007	Convicted
409	65/2007	State vs Rakesh Kumar	Hazrat Nizamuddin	279/338 IPC	01.10.2007	Comp/Convict
410	202/2000	State vs Umresh Kishan	Hazrat Nizamuddin	379/411 IPC	25.10.2007	Abated
411	395/2000	State vs Rajesh Kumar, Etc	Hazrat Nizamuddin	383/411/34 IPC	25.10.2007	P.O
412	72/1998	State vs Mahender Pal	Hazrat Nizamuddin	279/338 IPC	29.10.2007	Acquitted
413	51/1/2000	State vs Jar Prakash	Hazrat Nizamuddin	279/337 IPC	29.10.2007	Convict/Fine
414	59/2006	State vs Bal Kishan	Hazrat Nizamuddin	279 IPC	31.10.2007	Convicted
415	138/2007	State vs Smit Kumar	Hazrat Nizamuddin	279/427 IPC	01.11.2007	Convict/Fine

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416	96/2006	State vs Naresh Kumar	Hazrat Nizamuddin	279/337/338 IPC	01.11.2007	Convict/Fine
417	28/12/2000	State vs Iremdi Brady	Hazrat Nizamuddin	279/338 IPC	01.11.2007	Acquitted
418	46/2/2006	State vs Rajender Singh	Hazrat Nizamuddin	279/427 IPC	01.11.2007	Convict/Fine
419	322/1999	State vs Pradeep Singh	Hazrat Nizamuddin	279/338/427 IPC	01.11.2007	P.O
420	562/2005	State vs Mohd Taseeh	Hazrat Nizamuddin	279/338 IPC	04.11.2007	Comp/Fine
421	480/2007	State vs Mohd Yusuf Etc	Hazrat Nizamuddin	379/411 IPC	03.11.2007	Convicted
422	499/2000	State vs Sanyas Shama	Hazrat Nizamuddin	279/337 IPC	05.11.2007	Convicted
423	558/2001	State vs Prem Singh	Hazrat Nizamuddin	279/337 IPC	06.11.2007	Convict/Fine
424	598/2004	State vs Avdesh Kumar	Hazrat Nizamuddin	279/427 IPC	06.11.2007	Acquitted
425	273/2004	State vs Maroon & Co	Hazrat Nizamuddin	399/402 IPC & 25 A Act	06.11.2007	P.O
426	264/2004	State vs Naresh Kr Yadav	Hazrat Nizamuddin	381/411 IPC	06.11.2007	P.O
427	681/2004	State vs Mohd Maunon	Hazrat Nizamuddin	25/54/59 A Act	07.11.2007	Convicted
428	349/2007	State vs Jai Prakash	Hazrat Nizamuddin	25/54/59 A Act	07.11.2007	Convicted
429	930/2006	State vs Sebjod	Hazrat Nizamuddin	379/411 IPC	07.11.2007	Convicted
430	194/1997	State vs Ramesh	Hazrat Nizamuddin	279/338 IPC	16.11.2007	P.O
431	666/1997	State vs Mohd Abid	Hazrat Nizamuddin	25 A Act	16.11.2007	Acquitted
432	498/1999	State vs Jaspal	Hazrat Nizamuddin	279/338 IPC	16.11.2007	P.O
433	212/2003	State vs Rahees	Hazrat Nizamuddin	279 IPC	18.11.2007	Convict/Fine
434	530/1997	State vs Sanjay Tiwan	Hazrat Nizamuddin	325 IPC	18.11.2007	P.O
435	610/2007	State vs Gyan Singh	Hazrat Nizamuddin	279 IPC	22.11.2007	Convicted
436	303/2005	State vs Kamlesh Roy	Hazrat Nizamuddin	279/338 IPC	22.11.2007	Comp/Fine
437	943/2005	State vs Mohd Nadim	Hazrat Nizamuddin	25/54/59 A Act	22.11.2007	Convicted
438	595/2004	State vs Muni Rati	Hazrat Nizamuddin	279/337/338 IPC	26.11.2007	Convict/Fine
439	632/2007	State vs Sushil Arora	Hazrat Nizamuddin	25/54/59 A Act	27.11.2007	Convict/Fine
440	607/2007	State vs Suraj @ Karwal Chahi	Hazrat Nizamuddin	25 A Act	27.11.2007	Convicted
441	92/1998	State vs Rajesh Kumar Etc	Hazrat Nizamuddin	394/34 IPC	27.11.2007	Acquitted
442	208/1989	State vs Dharmesh Etc	Hazrat Nizamuddin	430 IPC	01.11.2007	Convicted
443	238/2004	State vs Abdul Rafiq	Hazrat Nizamuddin	381/411 IPC	01.11.2007	Acquitted
444	195/2005	State vs Laxmi	Hazrat Nizamuddin	61/1/14 Ex Act	06.11.2007	P.O
445	65/1998	State vs Amish	Hazrat Nizamuddin	25 A Act	06.11.2007	Convicted
446	702/1997	State vs Mahesh	Hazrat Nizamuddin	279/304/427 IPC	17.11.2007	Acquitted
447	306/2001	State vs Trichan @ Sonu	Hazrat Nizamuddin	379/411 IPC	17.11.2007	Convicted
448	230/2006	State vs Raj Kumar @ Ravi Kr	Hazrat Nizamuddin	25/54/59 A Act	21.11.2007	Convicted
449	637/2005	State vs Amardeep Singh	Hazrat Nizamuddin	279/338 IPC	25.11.2007	Comp/Fine

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490	30/2/2001	State vs Ravi	Hazrat Nizamuddin	51/1/14 Ex Act	26.11.2007	Convict/wae
491	58/7/2001	State vs Laszlan	Hazrat Nizamuddin	51/1/14 Ex Act	26.11.2007	Convicted
492	35/2/2005	State vs Raj Narain	Hazrat Nizamuddin	25/54/59 A Act	30.11.2007	Convicted
493	18/2/2007	State vs Avrit Singh	Hazrat Nizamuddin	279/337 IPC	02.09.2007	Compromised
494	3/4/2006	State vs Mohd Inbal Ahmad	Hazrat Nizamuddin	279/338 IPC	02.09.2007	Comp/Convict
495	16/01/2001	State vs Praveen Kumar	Hazrat Nizamuddin	279/338 IPC	05.09.2007	P.O
496	6/01/1998	State vs Gopal	Hazrat Nizamuddin	279/304 A IPC	06.09.2007	Acquied
497	32/01/2004	State vs Bahi	Hazrat Nizamuddin	279/427 IPC	06.09.2007	Convicted
498	28/8/2007	State vs Anand	Hazrat Nizamuddin	379/411 IPC	07.09.2007	Convicted
499	9/7/2003	State vs Lali	Hazrat Nizamuddin	61/1/14 Ex Act	07.09.2007	P.O
500	30/2/2002	State vs Mohd Akraz	Hazrat Nizamuddin	12/9/55 G Act	07.09.2007	Convicted
501	3/7/2001	State vs Sunil Vasudev	Hazrat Nizamuddin	25/54/59 A Act	07.09.2007	P.O
502	9/2/01	State vs Sunil Vasudev	Hazrat Nizamuddin	379/411/341 IPC	07.09.2007	P.O
503	5/3/1999	State vs Anil	Hazrat Nizamuddin	379/411 IPC	12.09.2007	P.O
504	21/4/2007	State vs Mohd Javed	Hazrat Nizamuddin	25 A Act	15.09.2007	Convicted
505	4/17/2000	State vs Ram Saha	Hazrat Nizamuddin	279/337 IPC	16.09.2007	Comp/Convict
506	19/2/2007	State vs Sajender Yadav	Hazrat Nizamuddin	279/337/727 IPC	16.09.2007	Comp/Fine
507	7/00/2006	State vs Mohd Nayaz Alam	Hazrat Nizamuddin	279/338 IPC	16.09.2007	Comp/Fine
508	19/2/1999	State vs Mohd Sharafat	Hazrat Nizamuddin	406/420 IPC	17.09.2007	P.O
509	9/4/1998	State vs Jai Parakash	Hazrat Nizamuddin	279/338 IPC	18.09.2007	P.O
510	22/4/2004	State vs Anurag	Hazrat Nizamuddin	279/337 IPC	18.09.2007	Convict/Fine
511	6/2/002	State vs Gopal @ Kanhiya	Hazrat Nizamuddin	279/337 IPC	11.09.2007	Convicted
512	30/6/2003	State vs Suresh Kumar	Hazrat Nizamuddin	279/337 IPC	11.09.2007	Convicted
513	30/2/2002	State vs Ganesh	Hazrat Nizamuddin	279/337 IPC	11.09.2007	Convicted
514	30/1/1997	State vs Stev Shankar	Hazrat Nizamuddin	279/337 IPC	11.09.2007	P.O
515	19/7/2003	State vs Surender	Hazrat Nizamuddin	25/54/59 A Act	12.09.2007	P.O
516	18/9/2001	State vs Noor Islam	Hazrat Nizamuddin	25/54/59 A Act	13.09.2007	P.O
517	7/8/2004	State vs Radhaya Shyam	Hazrat Nizamuddin	51/1/14 Ex Act	13.09.2007	Fine/Convict
518	1/16/2004	State vs Brijesh Kumar	Hazrat Nizamuddin	51/1/14 Ex Act	16.09.2007	P.O
519	4/30/2003	State vs Rajender	Hazrat Nizamuddin	279/337 NDPS	22.09.2007	Abated
520	3/8/2002	State vs Suleman Ramjani	Hazrat Nizamuddin	12/9/55 G Act	25.09.2007	Convicted
521	6/9/1996	State vs Mohd Yaqe	Hazrat Nizamuddin	379/411 IPC	25.09.2007	Acquied
522	1/38/2002	State vs Gopal @ Kanhiya	Hazrat Nizamuddin	51/1/14 Ex Act	25.09.2007	Convicted
523	1/9/2006	State vs Bed Ram	Hazrat Nizamuddin	51/1/14 Ex Act	25.09.2007	Convicted

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484	531/1998	State vs Farid	Hazrat Nizamuddin	337 IPC	27.09.2007	Convicted
485	747/1998	State vs Omender Pal	Hazrat Nizamuddin	61/7/14 Ex Act	27.09.2007	P.O
486	565/2006	State vs Mohd Dulal & Ors	Hazrat Nizamuddin	399/402 IPC & 25 A Act	28.09.2007	P.O
487	661/2002	State vs Shankar Ram	Hazrat Nizamuddin	279/337 IPC	30.09.2007	Comp/Fine
488	785/2006	State vs Manish Jain	Hazrat Nizamuddin	279/337 IPC	30.09.2007	Comp/Fine
489	809/2004	State vs Vinay Kumar	Hazrat Nizamuddin	279/338 IPC	30.09.2007	Comp/Convict
490	1230/2001	State vs Ashok Yadav	Hazrat Nizamuddin	279/338 IPC	15.09.2007	Acquitted

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491	27/02/2002	State vs Mulak Raj	Hazrat Nizamuddin	61/1/14 Ex Act	15.09.2007	Convicted
492	6/12/2005	State vs Deepak Rama	Hazrat Nizamuddin	279/337/338 IPC	15.09.2007	Convicted
493	22/2/2007	State vs Nazma Khatoun	Hazrat Nizamuddin	379/338 IPC	19.09.2007	Convicted
494	30/3/1996	State vs Shahaj Ahmad	Hazrat Nizamuddin	380/411/341 IPC	25.09.2007	Discharge
495	49/02/2002	State vs Vinod Talwar	Hazrat Nizamuddin	406/420 IPC	27.09.2007	P.O
496	6/16/2000	State vs Bhagwan Dass	Hazrat Nizamuddin	21/61/85 NDPS	03.12.2007	Convicted
497	12/6/2000	State vs Kapoor Chand	Hazrat Nizamuddin	61/1/14 Ex Act	04.12.2007	Convicted
498	3/6/2007	State vs Daud	Hazrat Nizamuddin	279/337 IPC	04.12.2007	Comp/Admitted
499	13/4/1999	State vs Hira Lal	Hazrat Nizamuddin	279/337 IPC	04.12.2007	Convicted
500	49/3/2000	State vs Naval Kishore	Hazrat Nizamuddin	279/338 IPC	04.12.2007	P.O
501	5/12/2007	State vs Vinod Kumar	Hazrat Nizamuddin	25/5/4/59 A Act	06.12.2007	Convicted
502	5/4/2001	State vs Anilka @ Raju	Hazrat Nizamuddin	61/1/14 Ex Act	07.12.2007	Convicted
503	6/9/2000	State vs Chandar Mohan	Hazrat Nizamuddin	279 IPC	07.12.2007	Abated
504	4/9/2002	State vs Zakir Hussain	Hazrat Nizamuddin	279 IPC & 181 MV Act	07.12.2007	P.O
505	24/02/2001	State vs Ramesh Kumar	Hazrat Nizamuddin	279/338 IPC	08.12.2007	Convicted
506	4/4/2002	State vs Noorul Haq	Hazrat Nizamuddin	25/5/4/59 A Act	10.12.2007	P.O
507	19/9/2003	State vs Ashok Kumar	Hazrat Nizamuddin	68/1/14 Ex Act	11.12.2007	P.O
508	15/2/2005	State vs Vinod Kumar	Hazrat Nizamuddin	379/411 IPC	11.12.2007	Abated
509	6/6/1999	State vs Babu Lal	Hazrat Nizamuddin	338 IPC	12.12.2007	Convicted
510	4/8/1996	State vs Onwood Munde	Hazrat Nizamuddin	127/304 A IPC	12.12.2007	Convicted
511	22/1/2001	State vs Manjeet Singh	Hazrat Nizamuddin	147/148/149 IPC	13.12.2007	P.O
512	19/7/2002	State vs Rajat Khanna	Hazrat Nizamuddin	61/1/14 Ex Act	14.12.2007	P.O
513	12/3/2006	State vs Lyskat	Hazrat Nizamuddin	21/61/85 NDPS	14.12.2007	Convicted
514	4/12/2007	State vs Anil Kumar	Hazrat Nizamuddin	25/5/4/59 A Act	15.12.2007	Convicted
515	3/6/2003	State vs Mohd Naim Khan	Hazrat Nizamuddin	25/5/4/59 A Act	17.12.2007	Convicted
516	1/8/2001	State vs Saleem	Hazrat Nizamuddin	61/1/14 Ex Act	18.12.2007	Abated
517	6/9/2004	State vs Geeta & Ors	Hazrat Nizamuddin	379/411/341 IPC	18.12.2007	Convicted
518	7/1/1997	State vs Daljeet Singh	Hazrat Nizamuddin	279/337/304A IPC	18.12.2007	Acquitted
519	5/9/2007	State vs Jant	Hazrat Nizamuddin	25/5/4/59 A Act	19.12.2007	Convicted
520	15/9/1999	State vs Gaurav Kumar	Hazrat Nizamuddin	279/338 IPC	20.12.2007	Comp/Fine
521	20/2/2004	State vs Shrinath	Hazrat Nizamuddin	279/338 IPC	23.12.2007	Comp/Fine
522	7/19/2004	State vs Baljinder Singh	Hazrat Nizamuddin	279/338 IPC	23.12.2007	Comp/Fine
523	4/5/2002	State vs Nafisa	Hazrat Nizamuddin	279/338 IPC	23.12.2007	Comp/Fine
524	3/6/1998	State vs Hari Om	Hazrat Nizamuddin	279/338 IPC	23.12.2007	Comp/Fine

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525	377/2001	State vs Ashok Kumar Etc	Hazrat Nizamuddin	343/323/42 IPC	24.12.2007	Acquited
526	376/2002	State vs Raj Kishore	Hazrat Nizamuddin	279/338 IPC	24.12.2007	Convicted
527	44/2001	State vs Krishna	Hazrat Nizamuddin	61/114 Ex Act	24.12.2007	Convicted
528	37/2003	State vs Gagandeep Singh	Hazrat Nizamuddin	294/341 IPC	03.02.2007	Convicted
529	555/1995	State vs Saidab Khan	Hazrat Nizamuddin	279/304 A IPC	16.03.2007	PO
530	44/1979	State vs Preet Mohan	Hazrat Nizamuddin	325/34 & 344 CrPC	04.05.2007	PO
531	36/2001	State vs Sunil Vasudev	Hazrat Nizamuddin	379/411 IPC	07.09.2007	PO
532	120/2003	State vs Natra Pal	Hazrat Nizamuddin	506 IPC	20.10.2007	Convicted
533	269/2001	State vs Raju @ Firoz	Hazrat Nizamuddin	25 A Act	29.09.2007	Acquited
534	363/2003	State vs Mahesh Kr.	Hazrat Nizamuddin	279/338 IPC	30.09.2007	Compensated

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List of 2006-2007 (V. Kunj) 2006-2007 In the Court of Ms. Vinod Kumar, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	LJA	DOD	Decision
1	1	464/2005	State Vs. Tirath Ram	V. Kunj	279/338	24.02.2007	Convicted
2	2	214/2006	State Vs. Naseer Ahmad	V. Kunj	61/1/14	27.02.2007	Convicted
3	3	680/2004	State Vs. Girdharilal	V. Kunj	411/341	19.02.2007	Convicted
4	4	926/2004	State Vs. Girish Malik	V. Kunj	279/338	20.01.2007	Admonish
5	5	229/1995	State Vs. Javed Hashmi	V. Kunj	279/304A	19.01.2007	Acquitted
6	6	689/2006	State Vs. Prem Singh	V. Kunj	279/427	03.01.2007	Convicted
7	7	779/2004	State Vs. Stephan	V. Kunj	279/337/338	17.01.2007	Convicted
8	8	571/2004	State Vs. Asgar Ali	V. Kunj	279/427	15.02.2007	Convicted
9	9	752/2003	State Vs. Mukesh Kumar	V. Kunj	279/338		Acquitted
10	10	65/2007	State Vs. Shiv etc	V. Kunj	68/1/14	12.02.2007	Convicted
11	11	753/2006	State Vs. Geeta	V. Kunj	8	02.01.2007	Convicted
12	12	951/2004	State Vs. Azad Singh	V. Kunj	279/427	22.01.2007	Convicted
13	13	703/2006	State Vs. Rahish Khan	V. Kunj	283/290	13.02.2007	Convicted
14	14	687/2006	State Vs. Sehzab	V. Kunj	283/290	13.02.2007	Convicted
15	15	713/2006	State Vs. Hadhey Shyam	V. Kunj	203/290	12.02.2007	Convicted
16	16	104/2006	State Vs. Chander Bhan	V. Kunj	283/290	12.02.2007	Convicted
17	17	661/2006	State Vs. Tarun Singh	V. Kunj	283/290	12.02.2007	Convicted
18	18	87/2006	State Vs. Sumit	V. Kunj	283/290	12.02.2007	Convicted
19	19	682/2006	State Vs. Harsh Kumar	V. Kunj	283/290	07.02.2007	Convicted
20	20	605/2006	State Vs. Manoj Kumar	V. Kunj	68/1/14	07.02.2007	Convicted
21	21	228/2006	State Vs. Raj Kumar	V. Kunj	68/1/14	14.02.2007	Convicted
22	22	15/2007	State Vs. Vinod	V. Kunj	68/1/14	26.02.2007	Convicted
23	23	13/2007	State Vs. Cyan Chand	V. Kunj	68/1/14	21.02.2007	Convicted
24	24	678/2006	State Vs. Shamsher	V. Kunj	283	12.02.2007	Convicted
25	25	851/2006	State Vs. Untrace	V. Kunj	379	02.01.2007	Untrace Accepted
26	26	307/2006	State Vs. Untrace	V. Kunj	31	02.01.2007	Untrace
27	27	449/2004	State Vs. Dharmender	V. Kunj	279/427	24.01.2007	Convicted
28	28	857/2004	State Vs. Shanker Nawah	V. Kunj	283/290	09.01.2007	Convicted
29	29	861/2004	State Vs. Lal Chand	V. Kunj	283/290	09.01.2007	Convicted
30	30	665/2005	State Vs. Nasir Ahmed	V. Kunj	61/1/14	11.01.2007	Convicted
31	31	701/2006	State Vs. Shiv Ram	V. Kunj	283/290	22.01.2007	Convicted

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32	32	629/2006	State Vs. Hira Singh	V. Kunj	68/1/14	22.01.2007	Convicted
33	33	650/2006	State Vs. Mahinder	V. Kunj	283/240	29.01.2007	Convicted
34	34	692/2006	State Vs. Lamf	V. Kunj	283/290	22.01.2007	Convicted
35	35	778/2003	State Vs. Mani Ram	V. Kunj	279/338	02.02.2007	Convicted
36	36	655/2006	State Vs. Pradeep Singh	V. Kunj	279	27.02.2007	Convicted
37	37	519/2006	State Vs. Mangal Singh	V. Kunj	279/336	22.02.2007	Convicted
38	38	271/1994	State Vs. Kiran Pal	V. Kunj	325/34	02.02.2007	Acquitted
39	39	175/2006	State Vs. Toddy	V. Kunj	3/4 WB	24.02.2007	Convicted/Fine
40	40	172/1994	State Vs. Ravinder	V. Kunj	325/34	02.02.2007	Acquitted
41	41	279/2005	State Vs. Bhavera Mandal	V. Kunj	61/1/14	23.02.2007	Convicted
42	42	733/2006	State Vs. Inder Manochi	V. Kunj	283/290	31.01.2007	Convicted
43	43	723/2006	State Vs. Hamid	V. Kunj	283/290	19.01.2007	Convicted
44	44	10/2007	State Vs. Nasir Ahmed	V. Kunj	61/1/14	22.02.2007	Convicted
45	45	537/2006	State Vs. Manoj Kumar	V. Kunj	3/4 WB	27.02.2007	Convicted
46	46	180/2006	State Vs. Sukhr	V. Kunj	61/1/14	12.02.2007	Convicted
47	47	405/2000	State Vs. Anil Kumar	V. Kunj	325/34	28.02.2007	Acquitted
48	48	639/2006	State Vs. Sanjay	V. Kunj	379/411	20.02.2007	Convicted
49	49	68/2003	State Vs. Munna Kumar	V. Kunj	61/1/14	05.02.2007	Compromised
50	50	2/2005	State Vs. Deepak Mandal	V. Kunj	61/1/14	05.01.2007	Convicted
51	51	247/2006	State Vs. Net Ram	V. Kunj	61/1/14	05.01.2007	Convicted
52	52	21/1998	State Vs. Bijender Singh	V. Kunj	61/1/14	23.02.2007	Convicted
53	53	730/1999	State Vs. Ram Kshan etc	V. Kunj	342/325/34	20.01.2007	Acquitted
54	54	275/2005	State Vs. Naleem	V. Kunj	283/290	18.01.2007	Convicted
55	55	135/2004	State Vs. Uday Bhan @ Teju	V. Kunj	283/290	11.01.2007	Acquitted
56	56	107/2004	State Vs. Ajit Singh	State	279/427	29.01.2007	Convicted
57	57	607/2003	State Vs. Shankar	V. Kunj	61/1/14	03.01.2007	Convicted
58	58	41/2004	State Vs. Madhu Mandal	V. Kunj	61/1/14	19.02.2007	Convicted
59	59	492/1999	State Vs. Sirel Parkash	V. Kunj	61/1/14	24.02.2007	Convicted
60	60	512/2006	State Vs. Anoop Kumar	V. Kunj	279/338	02.02.2007	Convicted
61	61	738/2006	State Vs. Navin Kumar	V. Kunj	283/290	24.01.2007	Fine
62	62	720/2006	State Vs. Mohd. Mozibul Richman	V. Kunj	283/290	24.01.2007	Fine
63	63	684/2006	State Vs. Harsh Kumar	V. Kunj	08/1/14	05.01.2007	Convicted
64	64	737/2006	State Vs. Noor Mohd.	V. Kunj	283/290	22.01.2007	Convicted
65	65	481/2002	State Vs. Krishna	V. Kunj	61/1/14	29.01.2007	Convicted

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66	66	660/2006	State Vs. Suresh Kumar	V. Kunj	286	11.01.2007	Fine
67	67	20/2007	State Vs. Rajender Singh	V. Kunj	285	22.01.2007	
68	68	741/2006	State Vs. Sripal	V. Kunj	283/290	24.01.2007	Convicted
69	69	668/2006	State Vs. Subhash Chand Bansal	V. Kunj	285	29.01.2007	Convicted
70	70	743/2006	State Vs. Subhash Bansal	V. Kunj	285	31.01.2007	Convicted
71	71	694/2006	State Vs. Naresh	V. Kunj	285/290	24.01.2007	Convicted
72	72	649/2006	State Vs. Mohan Lal	V. Kunj	283/290	19.01.2007	Convicted
73	73	471/2006	State Vs. Sri Kishan	V. Kunj	285/290	15.01.2007	Convicted
74	74	90/2002	State Vs. Sudh Ram	V. Kunj	279/33/7338	20.01.2007	Convicted/Fine
75	75	457/2002	State Vs. Tilok Chand	V. Kunj	61/1/14	15.01.2007	Settled Fine/Convicted
76	76	393/2004	State Vs. Ashir Mandal	V. Kunj	61/1/14	11.01.2007	Convicted
77	77	555/2005	State Vs. Sanjay	V. Kunj	61/1/14	27.01.2007	Convicted
78	78	581/2006	State Vs. Murna Lal	V. Kunj	61/1/14	20.01.2007	Convicted
79	79	657/1999	State Vs. Ram Chander	V. Kunj	451/506	11.01.2007	Acquitted
80	80	597/1999	State Vs. Mahender	V. Kunj	279/338	19.01.2007	Abated
81	81	379/1999	State Vs. Nilson	V. Kunj	451/323	16.01.2007	Settled
82	82	515/2003	State Vs. Birba	V. Kunj	279/427	20.01.2007	Fine/Convicted
83	83	102/2005	State Vs. C. C. Hush	V. Kunj	279/337	27.01.2007	Settled
84	84	142/2004	State Vs. Ajit Kumar	V. Kunj	61/1/14	07.02.2007	Convicted
85	85	69/2004	State Vs. Hari Kishan	V. Kunj	279/338	11.01.2007	Compromised
86	86	599/2006	State Vs. Balwan etc	V. Kunj	1209/65	03.01.2007	Convicted
87	87	81/2004	State Vs. Ramjas Chaudhary	V. Kunj	279/427		Fine/Convicted
88	88	113/2005	State Vs. Beg Raj	V. Kunj	61/1/14	23.02.2007	Convicted
89	89	404/2003	State Vs. Nisha Pal	V. Kunj	61/1/14	23.02.2007	Convicted
90	90	573/2000	State Vs. Ashok Kumar	V. Kunj	323/25	23.02.2007	Acquitted
91	91	696/2006	State Vs. Sabir	V. Kunj	283/290	19.01.2007	Convicted
92	92	573/2006	State Vs. Triok Sabu	V. Kunj	61/1/14	25.01.2007	Fine/Convicted
93	93	829/2004	State Vs. Mshou Thapa	V. Kunj	308		untrace report accepted
94	94	495/2005	State Vs. Nasir Ahmed	V. Kunj	61/1/14		Convicted
95	95	589/2006	State Vs. Chohan Lal	V. Kunj	279/537	02.03.2007	Denyted/compensation
96	96	669/2003	State Vs. Uday Kori	V. Kunj	61/1/14	22.02.2007	Convicted
97	97	113/2003	State Vs. Ruperder Singh	V. Kunj	279	14.02.2007	Convicted
98	98	740/2004	State Vs. Sanjay	V. Kunj	341/325	23.02.2007	Acquitted
99	99	114/2004	State Vs. From Pal	V. Kunj	61/1/14	01.02.2007	Convicted

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100	100	583/2006	State Vs. Prem Pal	V. Kunj	61/1/14	24.02.2007	Convicted
101	101	315/2001	State Vs. Ramosh	V. Kunj	2/9/337	18.01.2007	Acquitted
102	102	367/2003	State Vs. 1. Ashok Kumar etc	V. Kunj	51/1/14	01.02.2007	Convicted
103	103	514/1996	2. Dinesh Chaudhary	V. Kunj	279/304A	09.01.2007	Convicted
104	104	123/2002	State Vs. Shiv Kumar	V. Kunj	341/325	19.01.2007	Acquitted
105	105	181/2003	State Vs. Virender Sahni	V. Kunj	68/1/14	31.01.2007	Convicted
106	106	426/2002	State Vs. Narender Kumar	V. Kunj	279/336	19.01.2007	Convicted
107	107	213/2001	State Vs. Amji Goyal	V. Kunj	426/427/406	27.01.2007	P.O/Quashed
108	108	643/2003	State Vs. Satish Jaiswal	V. Kunj	285/290	11.05.2007	Convicted
109	109	281/2007	State Vs. Raj Kumar	V. Kunj	283/290	28.06.2007	Convicted
110	110	290/2007	State Vs. Satbir Singh	V. Kunj	285/290	25.06.2007	Convicted
111	111	207/2007	State Vs. Jagdish Pal	V. Kunj	68/1/14	21.06.2007	Convicted
112	112	187/2002	State Vs. Laxmi Kani	V. Kunj	68/1/14	21.06.2007	Convicted
113	113	172/2007	State Vs. Sunder Singh Bhandari	V. Kunj	3/4 WB	11.05.2007	Convicted
114	114	70/2006	State Vs. Arvind Kumar	V. Kunj	363/376/366	21.05.2007	untrace report accepted
115	115	139/2005	State Vs. Untrace	V. Kunj	279/337	18.05.2007	Convicted
116	116	437/2004	State Vs. Akhil Inaga	V. Kunj	61/1/14	18.05.2007	Convicted
117	117	66/2006	State Vs. Harish Kumar	V. Kunj	61/1/14	24.03.2007	Convicted
118	118	238/2003	State Vs. Ram Mehar	V. Kunj	283	22.03.2007	Convicted
119	119	657/2006	State Vs. Ramesh Kumar	V. Kunj	283/290	19.03.2007	Convicted
120	120	429/2003	State Vs. Raju Kumar	V. Kunj	229/427	25.05.2007	Convicted
121	121	190/2007	State Vs. Sunil	V. Kunj	68/1/14	14.05.2007	Convicted
122	122	822/2003	State Vs. Naresh Kumar	V. Kunj	61/1/14	25.05.2007	Convicted
123	123	321/2000	State Vs. Munna Kumar	V. Kunj	279/336	16.05.2007	Convicted
124	124	78/2002	State Vs. Rajinder Singh	V. Kunj	324/341/34	23.05.2007	Acquitted
125	125	14/2007	State Vs. Sant Ram	V. Kunj	3/4 WB	08.05.2007	Convicted
126	126	309/2007	State Vs. Parveen Kumar	V. Kunj	285	30.06.2007	Convicted
127	127	412/2007	State Vs. Satish Kumar	V. Kunj	3/4 WB	25.06.2007	Convicted
128	128	567/2006	State Vs. Suresh	V. Kunj	379	25.06.2007	Untrace Accepted
129	129	385/2007	State Vs. Untrace	V. Kunj		29.06.2007	Convicted
130	130	301/2007	State Vs. Praveen Dabas	V. Kunj	283	27.06.2007	Convicted
131	131	139/2007	State Vs. Aaskar	V. Kunj	283/290	06.06.2007	Fine
132	132	83/2007	State Vs. Rajesh Kumar	V. Kunj	283/290	06.06.2007	Fine
			State Vs. Vinod Singh	V. Kunj			

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133	133	324/2007	State Vs. Kamal	V. Kunj	283/290	30.06.2007	Convicted
134	134	302/2007	State Vs. Naresh Kumar	V. Kunj	283/290	30.06.2007	Convicted
135	135	232/2007	State Vs. Parraj	V. Kunj	283/290	21.06.2007	Convicted
136	136	382/2007	State Vs. Manveer	V. Kunj	68/1/14	30.06.2007	Convicted
137	137	294/2007	State Vs. Rajnish Kumar	V. Kunj	283/290	21.06.2007	Convicted
138	138	5/2007	State Vs. Umed Ali	V. Kunj	283/290	21.06.2007	Convicted
139	139	234/2007	State Vs. Imran	V. Kunj	68/1/14	30.06.2007	Convicted
140	140	315/2007	State Vs. Akhil Simonsarhu	V. Kunj	283/290	21.06.2007	Convicted
141	141	330/2007	State Vs. Mool Chand Sharma	V. Kunj	3/4 WB	25.06.2007	Convicted
142	142	305/2007	State Vs. Rubi Bhalla	V. Kunj	283/290	29.06.2007	Convicted
143	143	415/2007	State Vs. Sanjay	V. Kunj	283/290	25.06.2007	Fine
144	144	262/2007	State Vs. Wasim Ahmed	V. Kunj	283/290	29.06.2007	Fine
145	145	321/2007	State Vs. Dinesh	V. Kunj	283/290	27.06.2007	Fine
146	146	381/2007	State Vs. Gan Kalra	V. Kunj	283/290	27.06.2007	Fine
147	147	310/2007	State Vs. Anish	V. Kunj	283/290	29.06.2007	Fine
148	148	281/2007	State Vs. Mohd. Siraj	V. Kunj	283/290	29.06.2007	Fine
149	149	338/2007	State Vs. Parmod Kumar	V. Kunj	283/290	28.06.2007	Fine
150	150	307/2007	State Vs. Gurmukh Singh	V. Kunj	283/290	25.06.2007	Fine

List of 2006-2007 (Kalkaji)							
In the Court of Ms. Vrinda Kumari, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DCD	Decision
151	151	495/2003	State vs. Vikas	Vasant Kunj	229/427 IPC	01.05.2007	Convicted
152	152	355/2002	State vs. Basant Devi	Vasant Kunj	61/1/14 Ex. Act	06.03.2007	Not Given
153	153	303/2007	State vs. Jaswant	Vasant Kunj	283 IPC	25.06.2007	Fined
154	154	47/2007	State vs. Anoop Singh	Vasant Kunj	188 IPC	06.06.2007	Fined
155	155	582/2001	State vs. Cancellation	Vasant Kunj	289 IPC	01.06.2007	Report Accepted
156	156	384/2007	State vs. Haneef @ Bhoora	Vasant Kunj	283 IPC	27.06.2007	Fined
157	157	322/2007	State vs. Taslim	Vasant Kunj	283 IPC	04.06.2007	Fined
158	158	335/2007	State vs. Hari Om	Vasant Kunj	3/4 W.B Act	29.06.2007	Fined
159	159	19/2007	State vs. Surender	Vasant Kunj	68/1/14 Ex. Act	02.07.2006	Fined
160	160	287/2007	State vs. Lekh Raj	Vasant Kunj	283/290 IPC	06.06.2007	Fined
161	161	123/2007	State vs. Vijay Kumar	Vasant Kunj	68/1/14 Ex. Act	08.06.2007	Fined
162	162	41/2005	State vs. Ankita	Vasant Kunj	61/1/14 Ex. Act	01.06.2007	Convicted
163	163	298/2007	State vs. Ram Asre	Vasant Kunj	283/290 IPC	28.06.2007	Fined
164	164	418/2007	State vs. Bhagwan Dass	Vasant Kunj	283/290 IPC	22.06.2007	Fined
165	165	286/2007	State vs. Shankar Narain	Vasant Kunj	283/290 IPC	29.06.2007	Convicted
166	166	279/2007	State vs. Noor Alam	Vasant Kunj	3/4 WB Act	25.06.2007	Convicted
167	167	356/2004	State vs. Vinod @ Manoj Kumar	Vasant Kunj	279/427 IPC	17.03.2007	Not Given
168	168	398/2007	State vs. Pardeep	Vasant Kunj	283/290 IPC	21.06.2007	Convicted
169	169	350/2007	State vs. Saddam Hussain	Vasant Kunj	283/290 IPC	21.06.2007	Convicted

170	170	534/2006	State vs. Somal Dass	Vasant Kunj	3/4 WB Act	30.06.2007	Convicted
171	171	180/2007	State vs. Moti Lal	Vasant Kunj	3 WB Act	29.06.2007	Convicted
172	172	199/2007	State vs. Deepinder Deep Singh	Vasant Kunj	3/4 WB Act	30.06.2007	Convicted
173	173	388/2007	State vs. Jaffar Ali	Vasant Kunj	283/290 IPC	22.07.2007	Convicted
174	174	278/2007	State vs. Om Prakash	Vasant Kunj	Not Given	30.06.2007	Convicted
175	175	93/2007	State vs. Ashok Kumar	Vasant Kunj	283/290 IPC	27.06.2007	Convicted
176	176	346/2007	State vs. Dhamender	Vasant Kunj	283/290 IPC	27.06.2007	Convicted
177	177	274/2007	State vs. Raju	Vasant Kunj	283/290 IPC	25.06.2007	Convicted
178	178	312/2007	State vs. Shyam Varun	Vasant Kunj	283/290 IPC	21.06.2007	Convicted
179	179	256/2007	State vs. Sohan Lal	Vasant Kunj	283/290 IPC	21.06.2007	Convicted
180	180	256/2005	State vs. Parshant	Vasant Kunj	342/323 IPC	11.05.2007	Convicted
181	181	131/2007	State vs. Ravinder Kumar	Vasant Kunj	68/1/14 Ex. Act	06.03.2007	Convicted
182	182	145/2006	State vs. Untrace	Vasant Kunj	379 IPC	Not Given	Report Accepted
183	183	445/2002	State vs. Dharambir	Vasant Kunj	61/1/14 Ex. Act	24.03.2007	Convicted
184	184	675/2006	State vs. Azad	Vasant Kunj	283/290 IPC	20.03.2007	Convicted
185	185	716/2008	State vs. Shamveer	Vasant Kunj	283/290 IPC	08.03.2007	Convicted
186	186	114/2007	State vs. Babu Lal	Vasant Kunj	Not Given	09.03.2007	Convicted
187	187	913/2004	State vs. Prem Raj Singh	Vasant Kunj	68/1/14 Ex. Act	02.04.2007	Convicted
188	188	195/2007	State vs. Rajesh Kumar	Vasant Kunj	68/1/14 IPC	04.04.2007	Convicted
189	189	105/2007	State vs. Nand Kishore	Vasant Kunj	61/1/14 Ex. Act	08.04.2007	Convicted
190	190	137/2007	State vs. Vishnu	Vasant Kunj	68/1/14 Ex. Act	10.04.2007	Convicted
191	191	96/2007	State vs. Sarwanjeet Singh	Vasant Kunj	68/1/14 Ex. Act	10.04.2007	Convicted
192	192	82/2007	State vs. Yunender Koch	Vasant Kunj	283/290 IPC	10.04.2007	Convicted

193	193	17/2007	State vs. Dharmender	Vasant Kunj	283/290 IPC	10.04.2007	Convicted
194	194	776/2003	State vs. Sunder @ Lala	Vasant Kunj	279/337 IPC	12.04.2007	Compensation to injured
195	195	109/2007	State vs. Kuman Mithlesh	Vasant Kunj	61/1/14 IPC	16.04.2007	Convicted
196	196	144/2007	State vs. Suresh	Vasant Kunj	68/1/14 IPC	16.04.2007	Convicted
197	197	728/2006	State vs. Girish Kumar	Vasant Kunj	283/290 IPC	16.04.2007	Convicted
198	198	736/2006	State vs. Goverdhan	Vasant Kunj	283/290 IPC	18.04.2007	Convicted
199	199	649/2006	State vs. Manoj Kumar	Vasant Kunj	283/290 IPC	18.04.2007	Convicted
200	200	739/2006	State vs. Raj Kumar	Vasant Kunj	283/290 IPC	19.04.2007	Convicted
201	201	820/2003	State vs. Shankar Prasad	Vasant Kunj	61/1/14 Ex. Act	19.04.2007	Convicted
202	202	11/2002	State vs. Mohd. Burhan	Vasant Kunj	3/4 WB Act	19.04.2007	Convicted
203	203	375/2003	State vs. Akshay Pratap	Vasant Kunj	279/338 IPC	20.04.2007	Convicted
204	204	653/2003	State vs. Rajpal	Vasant Kunj	323/34/354/506 IPC	21.01.2007	Convicted
205	205	208/2003	State vs. Ganesh Chand	Vasant Kunj	279/427 IPC	23.04.2007	Convicted/Fine
206	206	107/2007	State vs. Devinder Singh	Vasant Kunj	68/1/14 Ex. Act	24.04.2007	Convicted
207	207	170/2004	State vs. Kailash Chand	Vasant Kunj	279/427 IPC	25.04.2007	Convicted
208	208	133/2002	State vs. Suroop Chand	Vasant Kunj	279/337 IPC	25.04.2007	Compensation to injured
209	209	609/2006	State vs. Jai Kishan	Vasant Kunj	68/1/14 Ex. Act	27.04.2007	Convicted
210	210	705/2002	State vs. Dalip Singh	Vasant Kunj	279/185 IPC	27.04.2007	Compensation to injured
211	211	677/2006	State vs. Jamil Ahmad	Vasant Kunj	288/290 IPC	27.04.2007	Convicted
212	212	85/2005	State vs. Mangal Singh	Vasant Kunj	61/1/14 Ex. Act	27.04.2007	Convicted
213	213	376/2004	State vs. Divya/Tara	Vasant Kunj	61/1/14 Ex. Act	27.04.2007	Convicted

214	214	665/2006	State vs. Shripal	Vasant Kunj	283/290 IPC	27.04.2007	Convicted
215	215	149/2002	State vs. Ratnesh Kumar	Vasant Kunj	279/427 IPC	27.04.2007	Convicted
216	216	745/2007	State vs. Kalu Khan	Vasant Kunj	283/290 IPC	30.04.2007	Convicted
217	217	DD No.7B	State vs. Pradeep Kumar	Vasant Kunj	29/113 DP Act	01.03.2007	Convicted/Fined
218	218	610/2006	State vs. Babu Lal	Vasant Kunj	68/1/14 Ex. Act	01.03.2007	Convicted
219	219	643/1997	State vs. Mahesh Kumar	Vasant Kunj	279/304A IPC	01.03.2007	Acquitted
220	220	216/2006	State vs. Trilok Chand	Vasant Kunj	61/1/14 Ex. Act	02.03.2007	Convicted
221	221	744/2006	State vs. Parveen Sehrawat	Vasant Kunj	283/290 IPC	05.03.2007	Convicted
222	222	40/2007	State vs. Inder Kumar	Vasant Kunj	188 IPC	06.03.2007	Convicted
223	223	499/2004	State vs. Guddi	Vasant Kunj	61/1/14 Ex. Act	06.03.2007	Convicted
224	224	552/2005	State vs. Sunder Singh Verma	Vasant Kunj	279/338 IPC	08.03.2007	Compensation to injured
225	225	DD No. 9A/2007	State vs. Vaibhav Ahuja	Vasant Kunj	29/113 DP Act	08.03.2007	Convicted/Fined
226	226	666/2006	State vs. Satpal	Vasant Kunj	283/290 IPC	01.03.2007	Convicted
227	227	820/2004	State vs. Ashok Kumar	Vasant Kunj	279/337 IPC	09.03.2007	Convicted
228	228	DD No. 5A/2007	State vs. Sunil Kumar	Vasant Kunj	29/113 DP Act	12.03.2007	Convicted/Fined
229	229	600/2006	State vs. Urmila	Vasant Kunj	61/1/14 Ex. Act	13.03.2007	Convicted
230	230	149/2002	State vs. Vicky	Vasant Kunj	68/1/14 Ex. Act	13.03.2007	Convicted
231	231	DD No. 58A/2007	State vs. Ajay Kumar	Vasant Kunj	29/113	13.03.2007	Convicted/Fined
232	232	43/2003	State vs. Samim	Vasant Kunj	283/290 IPC	19.03.2007	Convicted
233	233	714/2006	State vs. Sanjay	Vasant Kunj	25 Arms Act	22.03.2007	Convicted

234	234	185/2007	State vs. Manish	Vasant Kunj	68/1/14 Ex. Act	24.03.2007	Convicted
235	235	727/2007	State vs. Vijay Kumar	Vasant Kunj	279/427 IPC	24.03.2007	Convicted
236	236	298/2005	State vs. Trilok Shah	Vasant Kunj	61/1/14 Ex. Act	28.03.2007	Convicted
237	237	350/2005	State vs. Kanhiya	Vasant Kunj	61/1/14 Ex. Act	29.03.2007	Convicted
238	238	702/2006	State vs. Sunil	Vasant Kunj	283/290 IPC	29.03.2007	Convicted
239	239	42/2004	State vs. Shiv Ram	Vasant Kunj	61/1/14 IPC	01.03.2007	Convicted
240	240	506/2002	State vs. Mohd. Ahmad	Vasant Kunj	279/337 IPC	22.03.2007	Acquitted
241	241	813/2004	State vs. Sanjiv Khera	Vasant Kunj	283/290 IPC	01.03.2007	Convicted
242	242	712/2006	State vs. Rohit	Vasant Kunj	283/290 IPC	01.03.2007	Convicted
243	243	652/2005	State vs. Suresh Kumar	Vasant Kunj	279/338 IPC	03.03.2007	Compensation to injured
244	244	833/2003	State vs. Krishan Gopal	Vasant Kunj	279/427 IPC	02.03.2007	Convicted
245	245	710/2003	State vs. Basanti @ Guddi	Vasant Kunj	61/1/14 Ex. Act	06.03.2007	Convicted
246	246	683/2006	State vs. Inder Singh	Vasant Kunj	283/290 IPC	08.03.2007	Convicted
247	247	592/2005	State vs. Sheela Devi	Vasant Kunj	61/1/14 Ex. Act	08.03.2007	Convicted
248	248	308/1994	State vs. Daya Nand	Vasant Kunj	279/304A IPC	09.03.2007	Convicted
249	249	170/2005	State vs. Om Prakash	Vasant Kunj	61/1/14 Ex. Act	13.03.2007	Convicted
250	250	854/2004	State vs. Rakesh	Vasant Kunj	188 IPC	15.03.2007	Convicted
251	251	548/2005	State vs. Jaipal	Vasant Kunj	61/1/14 Ex. Act	15.04.2007	Convicted
252	252	121/2005	State vs. Sanjay Maheshwar	Vasant Kunj	279/427 IPC	16.03.2007	Convicted
253	253	138/2007	State vs. Ramavtar	Vasant Kunj	283/290 IPC	16.03.2007	Convicted
254	254	424/2007	State vs. Mohd. Mustaq	Vasant Kunj	411 IPC	17.03.2007	Cancellation Report Accepted
255	255	06/2007	State vs. Om Prakash	Vasant Kunj	454/380 IPC	17.03.2007	Report Accepted

256	256	555/1999	State vs. Surender Singh	Vasant Kunj	279/304A IPC	17.03.2007	Acquitted
257	257	504/2002	State vs. Mukesh Balori etc.	Vasant Kunj	61/1/14 & 68/1/14 Ex. Act	17.03.2007	Convicted
258	258	762/2003	State vs. Vijay Pal	Vasant Kunj	61/1/14 Ex. Act	20.03.2007	Convicted
259	259	02/2004	State vs. Pappu	Vasant Kunj	61/1/14 Ex. Act	23.03.2007	Convicted
260	260	03/2004	State vs. Pappu	Vasant Kunj	61/1/14 Ex. Act	23.03.2007	Convicted
261	261	582/2006	State vs. Akash	Vasant Kunj	12/9/55 Act	24.03.2007	Convicted
262	262	679/2004	State vs. Paramjit	Vasant Kunj	279/339 IPC	24.03.2007	Convicted
263	263	734/2006	State vs. Jitender Sharma	Vasant Kunj	283/290 IPC	26.03.2007	Convicted
264	264	836/2003	State vs. Pawan @ Kalu	Vasant Kunj	61/1/14 Ex. Act	07.03.2007	Convicted
265	265	64/2007	State vs. Lal Chand	Vasant Kunj	283/290 IPC	30.03.2007	Convicted
266	266	103/2006	State vs. Surinder Singh	Vasant Kunj	279/338 IPC	02.04.2007	Convicted
267	267	452/2003	State vs. Akshay etc.	Vasant Kunj	506 IPC	04.04.2007	Convicted
268	268	429/2002	State vs. Suresh Gautam	Vasant Kunj	279/337 IPC	13.04.2007	Convicted
269	269	271/1995	State vs. Rajender Singh	Vasant Kunj	452/324/34 IPC	11.04.2007	PO
270	270	252/2002	State vs. Vishat etc.	Vasant Kunj	341/323/34 IPC	19.04.2007	Acquitted
271	271	218/1995	State vs. Dalip Kumar	Vasant Kunj	25/54/59 Arms Act	18.04.2007	Convicted
272	272	267/2003	State vs. Munna Kumar	Vasant Kunj	61/1/14 Ex. Act	15.05.2007	Convicted
273	273	371/2003	State vs. V.K. Nigam	Vasant Kunj	188 IPC	19.05.2007	Acquitted
274	274	223/1995	State vs. Dinesh Kumar	Vasant Kunj	363 IPC	28.06.2007	Acquitted
275	275	250/2004	State vs. Jai Singh	Vasant Kunj	283/290 IPC	24.05.2007	Convicted
276	276	377/2006	State vs. Vinod Kumar	Vasant Kunj	188 IPC	17.05.2007	Convicted
277	277	289/2007	State vs. Virender	Vasant Kunj	283/290 IPC	20.05.2007	Convicted

278	278	389/2003	State vs. Subhash Chand	Vasant Kunj	279/338 IPC	04.06.2007	Acquitted
279	279	83/2001	State vs. Untraco	Vasant Kunj	61/1/14 Ex. Act	21.06.2007	Untrace Report Accepted
280	280	238/1996	State vs. Har Narain etc.	Vasant Kunj	323 IPC	01.06.2007	Acquitted
281	281	43/1999	State vs. Ravinder	Vasant Kunj	279/338 IPC	22.06.2007	Convict
282	282	138/2006	State vs. Mohd. Azam	Vasant Kunj	379/411/471/34 IPC	07.06.2007	Acquitted
283	283	475/2001	State vs. Surjeet Singh	Vasant Kunj	420 IPC	19.05.2007	Dismissed
284	284	748/2003	State vs. Dev Chand	Vasant Kunj	279/337 IPC	16.05.2007	Convicted
285	285	266/2000	State vs. Ajay & Jugai Kishore	Vasant Kunj	379/411 IPC	04.06.2007	Ajay (PO) & Jugai Kishore (convicted)
286	286	597/2006	State vs. Kamruddin	Vasant Kunj	283 IPC	18.04.2007	Convicted
287	287	663/2006	State vs. Harish Kumar	Vasant Kunj	283 IPC	18.04.2007	Convicted
288	288	742/2006	State vs. Salim @ Sonu	Vasant Kunj	Not Given	10.04.2007	Convicted
289	289	850/2003	State vs. Sajjan Kumar	Vasant Kunj	Not Given	05.04.2007	Convicted
290	290	737/2006	State vs. Amin Khan	Vasant Kunj	283/290 IPC	16.04.2007	Convicted
291	291	90/2007	State vs. Shahid	Vasant Kunj	283/290 IPC	24.04.2007	Convicted
292	292	482/1995	State vs. Devender	Vasant Kunj	326 IPC	24.04.2007	Convicted
293	293	199/2007	State vs. Shankar	Vasant Kunj	68/1/14 Ex. Act	16.04.2007	Convicted
(Undergone vide Sessions/ Order of Sh. P.S. Teji, ASJ - 17.04.2008)							
294	294	627/2006	State vs. Roshan Imran	Vasant Kunj	Not Given	25.04.2007	Convicted
295	295	461/2003	State vs. Anoop	Vasant Kunj	279 IPC & 3(1) PDPP Act	09.03.2007	Convicted
296	296	98/2007	State vs. Saluddin	Vasant Kunj	283/290 IPC	06.03.2007	Convicted
297	297	21/2007	State vs. Yashin	Vasant Kunj	Not Given	08.03.2007	Convicted

298	298	71/2006	State vs. Om Prakash	Vasant Kunj	454/390 IPC	17.03.2007	Discharge Report is accepted
299	299	587/1995	State vs. Ranjan Singh	Vasant Kunj	337/304A IPC	16.03.2007	Convicted
300	300	572/1999	State vs. Gagandeep	Vasant Kunj	278/323/509 IPC	28.03.2007	Acquitted
301	301	173/1997	State vs. Rohtash Singh	Vasant Kunj	324/34 IPC	03.05.2007	Acquitted
302	302	194/1995	State vs. Surender Singh	Vasant Kunj	380/411 IPC	12.05.2007	Acquitted
303	303	324/2005	State vs. Mehru etc.	Vasant Kunj	324/323 IPC	29.05.2007	Not Given
304	304	239/1996	State vs. Sham Sunder	Vasant Kunj	324 IPC	01.06.2007	Acquitted
305	305	528/2004	State vs. Rakesh	Vasant Kunj	279/338 IPC	27.04.2007	Convicted & Fined
306	306	187/2005	State vs. Sirajull	Vasant Kunj	25/54/59 Arms Act	25.05.2007	Convicted
307	307	107/2003	State vs. Rahul @ Raju	Vasant Kunj	61/1/14 Ex. Act	04.06.2007	Convicted
308	308	453/1997	State vs. Sushil Kumar	Vasant Kunj	353/332 IPC & 186	06.03.2007	Convicted
309	309	547/1998	State vs. Harish Singh	Vasant Kunj	380/511 IPC	01.05.2007	Convicted
310	310	344/2004	State vs. Paras @ Guddu	Vasant Kunj	279/337 IPC	14.02.2007	Convicted/compensation
311	311	279/2001	State vs. Flavi Kumar	Vasant Kunj	61/1/14 Ex. Act	30.04.2007	Convicted
312	312	439/1997	State vs. Prem Singh	Vasant Kunj	279/338/304A IPC	08.10.2007	Acquitted
313	313	209/2003	State vs. Karan Singh	Vasant Kunj	341/323 IPC	01.06.2007	Acquitted
314	314	210/2003	State vs. Vir Singh	Vasant Kunj	341/323 IPC	01.06.2007	Acquitted
315	315	553/2007	State vs. Barsati	Vasant Kunj	283/290 IPC	09.10.2007	Fined
316	316	220/2002	State vs. Hanuman	Vasant Kunj	61/1/14 Ex. Act	04.10.2007	DW
317	317	852/2004	State vs. Ashok Kumar	Vasant Kunj	198 IPC	04.10.2007	Convicted
318	318	395/2007	State vs. Rakesh	Vasant Kunj	283 IPC	04.10.2007	Fined
319	319	64/2001	State vs. Om Prakash	Vasant Kunj	279/304A IPC	24.10.2007	Acquitted

320	320	351/2006	State vs. Babu etc.	Vasant Kunj	341/323/325/34 IPC	28.10.2007	Compounded
321	321	507/2007	State vs. Tanveer	Vasant Kunj	3/4 WB Act	18.10.2007	Fined
322	322	405/2007	State vs. Farid Ahmed	Vasant Kunj	283/290 IPC	04.10.2007	Fined
323	323	774/2007	State vs. Vikash @ Vicky	Vasant Kunj	279 IPC	14.11.2007	Convicted
324	324	284/2003	State vs. Hanuman	Vasant Kunj	61/1/14 Ex. Act	23.11.2007	Abated
325	325	585/2007	State vs. Ganesh Kumar	Vasant Kunj	434 IPC	07.11.2007	Fined
326	326	725/2007	State vs. Mohd. Firoz	Vasant Kunj	279 IPC	03.11.2007	Convicted
327	327	741/2007	State vs. Pankaj Kumar	Vasant Kunj	279 IPC	30.11.2007	Fined
328	328	501/2005	State vs. Purshottam	Vasant Kunj	408/34 IPC	23.11.2007	PO
329	329	571/2007	State vs. Jaffar Ali	Vasant Kunj	283/290 IPC	05.11.2007	Convicted
330	330	759/2007	State vs. Yogosh	Vasant Kunj	279 IPC	31.11.2007	Convicted
331	331	647/2007	State vs. Rajesh etc.	Vasant Kunj	457/380/34 IPC	15.11.2007	Convicted
332	332	637/2003	State vs. Ranjit Singh	Vasant Kunj	279/338 IPC	01.02.2007	Fined
333	333	59/1994	State vs. Pradeep Kumar	Vasant Kunj	186/34 IPC	14.02.2007	PO
334	334	387/2007	State vs. Dinesh Kumar	Vasant Kunj	283/290 IPC	28.06.2007	Fined
335	335	272/2007	State vs. Kamal Khar	Vasant Kunj	283/290 IPC	04.06.2007	Fined
336	336	55/1999	State vs. Milan Kumar	Vasant Kunj	323/451 IPC	04.10.2007	Acquitted
337	337	717/2007	State vs. Nithore Lal	Vasant Kunj	279 IPC	25.10.2007	Fined
338	338	727/2007	State vs. Dev Raj	Vasant Kunj	279 IPC	22.10.2007	Fined
339	339	727/1998	State vs. Sanjay & Vijay	Vasant Kunj	341/324/34 IPC	23.10.2007	Acquitted
340	340	676/2007	State vs. Kamal Khar	Vasant Kunj	279 IPC	17.10.2007	Convicted
341	341	368/2003	State vs. Shanti	Vasant Kunj	61/1/14 Ex. Act	02.11.2007	Convicted
342	342	368/2002	State vs. Amit etc.	Vasant Kunj	341/324/34 IPC	25.11.2007	Acquitted

343	343	157/1998	State vs. Mukesh Kumar	Vasant Kunj	63/68	06.11.2007	Acquitted
344	344	309/2005	State vs. Mukesh Kumar	Vasant Kunj	279/337 IPC	05.10.2007	Convicted
345	345	711/2007	State vs. Deepak Kumar	Vasant Kunj	279 IPC	20.10.2007	Convicted
346	346	229/2004	State vs. Narender Kumar	Vasant Kunj	61/1/14 Ex. Act	23.10.2007	Convicted
347	347	602/2007	State vs. M. Muthaya	Vasant Kunj	3/4 WB Act	09.10.2007	Fined
348	348	821/2003	State vs. Hanuman	Vasant Kunj	61/1/14 Ex. Act	18.10.2007	Abated
349	349	42/2007	State vs. Ramesh Kumar Yadav	Vasant Kunj	188 IPC	04.10.2007	Convicted
350	350	06/1996	State vs. Surat Singh	Vasant Kunj	356/379 IPC	18.10.2007	Acquitted
351	351	414/2007	State vs. Yanish @ Tiger & Babu	Vasant Kunj		17.10.2007	Convicted
In the Court of Sh. Parveen Singh, MM, ND							
352	352	281/2004	State vs. Sunil Kumar Yadav	Vasant Kunj	431 IPC	20.09.2007	Fined
353	353	536/2007	State vs. Rajesh Garg	Vasant Kunj	68/1/14 Ex. Act	07.09.2007	Fined
354	354	340/2007	State vs. Dinesh Kumar	Vasant Kunj	3/4 WB Act	17.09.2007	Fined
355	355	613/2007	State vs. Puran Dass	Vasant Kunj	3/4 WB Act	28.09.2007	Fined
356	356	599/2007	State vs. Sunil Kumar	Vasant Kunj	68/1/14 Ex. Act	28.09.2007	Fined
357	357	597/2007	State vs. Pradeep	Vasant Kunj	3/4 WB Act	17.09.2007	Convicted
358	358	528/2007	State vs. Sanjay Parel	Vasant Kunj	3/4 WB Act	21.09.2007	Convicted
359	359	463/2007	State vs. Rajesh	Vasant Kunj	279/427 IPC	16.09.2007	Fined
360	360	587/2007	State vs. Neeraj Kumar	Vasant Kunj	3/4 WB Act	01.09.2007	Convicted
361	361	482/2007	State vs. Ashok Kumar	Vasant Kunj	3/4 WB Act	01.09.2007	Convicted/Fined
362	362	438/2007	State vs. Satish	Vasant Kunj	283/290 IPC	15.09.2007	Fined
363	363	517/2007	State vs. Purandas Taneja	Vasant Kunj	3 W. Act	21.09.2007	Fined
364	364	501/2007	State vs. Kishan	Vasant Kunj	3/4 WB Act	28.09.2007	Fined

365	365	539/2007	State vs. Vishwanath	Vasant Kunj	3/4 WB Act	26.09.2007	Fined
366	366	555/2007	State vs. Randhir	Vasant Kunj	3/4 WB Act	29.11.2007	Convicted
367	367	694/2007	State vs. Kunal Sharma	Vasant Kunj	379 IPC	07.11.2007	Untrace Report Accepted
368	368	780/2007	State vs. Ajit	Vasant Kunj	279 IPC	12.11.2007	Fined
369	369	581/2007	State vs. Sonu Kumar	Vasant Kunj	3/4 WB Act	14.11.2007	Fined
370	370	668/2007	State vs. Komal Sharma	Vasant Kunj	379 IPC	07.11.2007	Untrace Accepted
371	371	370/2001	State vs. Sandeep Singh	Vasant Kunj	279/338 IPC	30.11.2007	Convicted & Fined
372	372	503/2004	State vs. Sukhbir @ Sukhdev	Vasant Kunj	341/323/34 IPC		Acquitted
373	373	803/2007	State vs. Jitender	Vasant Kunj	279 IPC	26.11.2007	Fined
374	374	381/2006	State vs. Kamal Singh	Vasant Kunj	188 IPC	28.11.2007	Convicted
375	375	433/2007	State vs. Jag Parvesh	Vasant Kunj	3/4 WB Act	07.11.2007	Acquitted
376	376	481/2006	State vs. Shahjahan	Vasant Kunj	8 DPC Act	12.11.2007	Convicted
377	377	305/2003	State vs. Mukesh	Vasant Kunj	371/323/34 IPC	02.09.2007	Compounded
378	378	488/2007	State vs. Nadir	Vasant Kunj	283/290 IPC	19.07.2007	Fined
379	379	690/2003	State vs. Chandar Pal	Vasant Kunj	452/324/506 IPC	30.08.2007	Discharged
380	380	776/2004	State vs. Girish Lohia	Vasant Kunj	379 IPC	15.09.2007	Discharged
381	381	464/2007	State vs. Goverdhan	Vasant Kunj	68/1/14 Ex. Act	19.09.2007	Fined
382	382	219/2004	State vs. Muteha Singh	Vasant Kunj	336 IPC	15.07.2007	Convicted
383	383	487/2007	State vs. Ajay Dalal	Vasant Kunj	3/4 WB Act	25.09.2007	Convicted
384	384	593/1998	State vs. Vish Sonar	Vasant Kunj	451/427 IPC	21.08.2007	Acquitted
385	385	556/2007	State vs. Dheer Singh	Vasant Kunj	283/290 IPC	26.09.2007	Fined
386	386	453/2007	State vs. Mohd. Arif	Vasant Kunj	283/290 IPC	14.09.2007	Convicted & Fined

387	387	561/2007	State vs. Bajrang Lal	Vasant Kunj	3/4 WB Act	24.09.2007	Convicted & Fined
388	388	547/2007	State vs. Anita Dubey	Vasant Kunj	3/4 WB Act	05.10.2007	Convicted
389	389	780/2004	State vs. Daya Shanker Yadav	Vasant Kunj	61/1/14 Ex. Act	07.11.2007	DAW
390	390	571/2003	State vs. Lal Singh	Vasant Kunj	279/427 IPC	02.11.2007	Dropped
391	391	402/2007	State vs. Dinesh Kumar	Vasant Kunj	283/290 IPC	01.10.2007	Fined
392	392	323/2003	State vs. Mamin Ali	Vasant Kunj	61, 78/1/14 Ex. Act	23.10.2007	Convicted
393	393	733/2007	State vs. Jintu Mandal	Vasant Kunj	279 IPC/66/192, 132/179 MV Act	03.11.2007	Convicted & Fined
394	394	698/2007	State vs. Nipun Kalsi	Vasant Kunj	279 IPC	07.11.2007	Fined
395	395	319/2007	State vs. Raju Bhulla	Vasant Kunj	283 IPC	04.10.2007	Fined
396	396	5/2006	State vs. Ombir Singh	Vasant Kunj	279 IPC	25.10.2007	Convicted
397	397	341/2007	State vs. Ashok Kumar	Vasant Kunj	283/290 IPC	04.10.2007	Fined
398	398	552/2007	State vs. Jagdish	Vasant Kunj	283/290 IPC	08.10.2007	Fined
399	399	323/2007	State vs. Dulal Chand	Vasant Kunj	283/290 IPC	04.10.2007	Convicted
400	400	91/2007	State vs. Shyam Sunder	Vasant Kunj	283/290 IPC	04.10.2007	Convicted & Fined
401	401	05/2004	State vs. Gyan Singh	Vasant Kunj	61/1/14 Ex. Act	28.11.2007	PO
402	402	40/2005	State vs. Alam	Vasant Kunj	283/290 IPC	26.11.2007	Fined
403	403	373/2007	State vs. Munish	Vasant Kunj	283/290 IPC	01.10.2007	Convicted
404	404	796/2007	State vs. Zafar	Vasant Kunj	279 IPC	26.11.2007	Fined
405	405	746/2007	State vs. Vishnu Thapa	Vasant Kunj	279 IPC	29.10.2007	Fined
406	406	708/2007	State vs. Kashikant Mehra	Vasant Kunj	279 IPC	17.10.2007	Convicted
407	407	365/2005	State vs. Raees	Vasant Kunj	279/338 IPC	28.10.2007	Convicted
408	408	396/2007	State vs. Raj Kumar	Vasant Kunj	379/411 IPC	01.10.2007	Convicted

409	409	746/2004	State vs. N.B. Banjamain	Vasant Kunj	279/337 IPC	19.08.2007	Acquitted
410	410	52/2004	State vs. Dhayi	Vasant Kunj	323/325/34 IPC	04.08.2007	Acquitted
411	411	293/2007	State vs. Deepak	Vasant Kunj	283/290 IPC	07.08.2007	Convicted
412	412	33/2007	State vs. Sehdu	Vasant Kunj	25/54/59 Arms Act	23.08.2007	Convicted
413	413	313/2007	State vs. Shiv Kumar	Vasant Kunj	283/290 IPC	Not given	Fined
414	414	588/2007	State vs. Chandan Paswan	Vasant Kunj	283/290 IPC	27.08.2007	Fined
415	415	416/2007	State vs. Hamidulla	Vasant Kunj	283/290 IPC	23.08.2007	Fined
416	416	357/2002	State vs. Kumar Grover	Vasant Kunj	279/337/338 IPC & 3(1) PDPP Act	16.08.2007	Convicted
417	417	134/2005	State vs. Kafash	Vasant Kunj	229/338 IPC	19.07.2007	Compounded
418	418	372/2007	State vs. Sandeep	Vasant Kunj	25/54/59 Arms Act	20.07.2007	Convicted
419	419	564/2008	State vs. Gurgargat Singh	Vasant Kunj	279/337 IPC	19.11.2007	Convicted
420	420	749/2007	State vs. Hwa Singh	Vasant Kunj	279 IPC	03.11.2007	Fined
421	421	366/2007	State vs. Vipul Jain	Vasant Kunj	283/290 IPC	03.11.2007	Convicted
422	422	336/2007	State vs. Sanlosh Mishra	Vasant Kunj	3/4 WB Act.	15.11.2007	Fined
423	423	537/2007	State vs. Subhash Chand	Vasant Kunj	61/1/14 Ex. Act	14.01.2007	Expired
424	424	556/2006	State vs. Manoj Kumar	Vasant Kunj	279/337 IPC	20.10.2007	Not given
425	425	644/2006	State vs. Soru	Vasant Kunj	279/337 IPC	26.09.2007	Convicted
426	426	672/1999	State vs. Balbir Singh	Vasant Kunj	279/337/338 IPC	24.08.2007	Convicted
427	427	550/1996	State vs. Razaq & Munesh	Vasant Kunj	341/323 IPC	30.10.2007	(Razaq - PO) (Munesh - Acquitted)
428	428	147/2006	State vs. Bal Ram	Vasant Kunj	279/337 IPC	02.08.2007	Convicted
429	429	334/2007	State vs. Dinesh Goyal	Vasant Kunj	283/290 IPC	20.08.2007	Not Given
430	430	432/2007	State vs. Jagdish	Vasant Kunj	283/290 IPC	20.08.2007	Convicted/ Fined

431	431	831/2004	State vs. Vipin Sharma	Vasant Kunj	279/337 IPC	18.08.2007	Convicted
In the court of Sh. Praveen Singh, MM, PHC, ND							
432	432	239/1995	State vs. Narain Singh	Vasant Kunj	279/338 IPC	14.08.2007	Acquitted
433	433	656/2007	State vs. Vishal	Vasant Kunj	380/411/34 IPC	07.12.2007	Convicted
434	434	524/2004	State vs. Vijender Singh	Vasant Kunj	279/337 IPC	03.12.2007	Compromise
435	435	453/2000	State vs. Sunil Kumar	Vasant Kunj	379/420/468/471 IPC	06.12.2007	Abated
436	436	542/2006	State vs. Jiwach Yadav	Vasant Kunj	279/338 IPC	07.12.2007	Convicted
437	437	713/2007	State vs. Babloo	Vasant Kunj	279 IPC 68/192 MV Act	14.12.2007	Fined
438	438	748/2007	State vs. Vinod Kumar	Vasant Kunj	279 IPC	01.12.2007	Fined
439	439	439/2004	State vs. Arvind Singh etc.	Vasant Kunj	325/34 IPC	23.12.2007	Compromised
440	440	485/2004	State vs. Kamlesh Yadav	Vasant Kunj	279/337 IPC	23.12.2007	Compromised
441	441	147/2001	State vs. Raj Chaudhary	Vasant Kunj	61/1/14 Ex. Act	05.12.2007	Convicted
442	442	429/2007	State vs. Aftab	Vasant Kunj	283/290 IPC	05.12.2007	Convicted
443	443	395/2004	State vs. Pinto Rawat	Vasant Kunj	61/1/14 Ex. Act	13.12.2007	PO
444	444	359/2004	State vs. Ashok Kumar	Vasant Kunj	279/427 IPC	22.12.2007	Abated
445	445	128/2004	State vs. Babu Lal	Vasant Kunj	34A/29(u) DDA Act	Not given	Abated
446	446	457/1996	State vs. Bhoop Singh	Vasant Kunj	45A/380/411 IPC	07.12.2007	Acquitted
447	447	25/2005	State vs. Ramesh @ Prabhakar	Vasant Kunj	61/1/14 & 78 Ex. Act	24.12.2007	PO
448	448	364/2003	State vs. Vidhya Dagar Bisnoi	Vasant Kunj	279/338 IPC	23.12.2007	Compromised
449	449	574/2007	State vs. Kamal Mehta	Vasant Kunj	279/42A IPC	24.12.2007	Convicted & Fined
450	450	590/2003	State vs. Ramu	Vasant Kunj	279/337 IPC	18.12.2007	Convicted
451	451	275/1997	State vs. Ashok Kumar @ Sanjay	Vasant Kunj	279/304A IPC	Not Given	Acquitted

452	452	772/2007	State vs. Pankaj Kumar	Vasant Kunj	279 IPC	19.12.2007	Fined
453	453	818/2007	State vs. Shyam Paswan	Vasant Kunj	279 IPC	03.12.2007	Fined
454	454	151/2007	State vs. Virender	Vasant Kunj	279 IPC	05.12.2007	Fined
455	455	586/2000	State vs. Naresh Kumar	Vasant Kunj	61/1/14 Ex. Act	14.12.2007	Convicted
456	456	545/2007	State vs. Satbir	Vasant Kunj	341/323 IPC	23.12.2007	Compromised
457	457	270/2007	State vs. Ranbir Singh	Vasant Kunj	283 IPC	03.12.2007	Fined
458	458	689/2007	State vs. Sushant Sahu	Vasant Kunj	379/411 IPC	24.12.2007	Convicted
459	459	559/2007	State vs. Harkesh	Vasant Kunj	283/290 IPC	03.12.2007	Fined
460	460	485/2007	State vs. Nawab	Vasant Kunj	68/1/14 Ex. Act	10.12.2007	Fined
461	461	441/2007	State vs. Shyam	Vasant Kunj	283/290 IPC	08.12.2007	Fined
462	462	82/1994	State vs. Kailash Ram Gir	Vasant Kunj	325/323/34 IPC	12.11.2007	PO
463	463	356/1999	State vs. Jai Bhagwan	Vasant Kunj	379/411/34 IPC	05.12.2007	Death
464	464	26/2001	State vs. Kishore Motani	Vasant Kunj	420 IPC	17.12.2007	Expired
465	465	448/2007	State vs. Kailash	Vasant Kunj	68/1/14 Ex. Act	24.12.2007	Fined
466	466	403/2004	State vs. Raj Pal	Vasant Kunj	61/1/14 & 78 Ex. Act	19.12.2007	Convicted/Fined
467	467	107/2005	State vs. Gopal Bahadur etc.	Vasant Kunj	12/9/58 G. Act	17.12.2007	Convicted/Fined
468	468	726/2006	State vs. Kishan Kumar	Vasant Kunj	279 IPC	18.12.2007	Fined
469	469	605/2007	State vs. Pawan	Vasant Kunj	3/4 WB Act	Not given	Fined
470	470	681/2006	State vs. Durga Shankar	Vasant Kunj	283/290 IPC	06.12.2007	Fined
471	471	291/2007	State vs. Iqbal Mohd.	Vasant Kunj	497/448/329 IPC	14.12.2007	Discharged
472	472	441/2007	State vs. Karambir	Vasant Kunj	188 IPC	20.12.2007	Fined
473	473	499/2007	State vs. Pal Singh	Vasant Kunj	279/337 IPC	23.12.2007	Convicted
474	474	41/1998	State vs. Vijay Kumar	Vasant Kunj	279/337/338 IPC	24.12.2007	PO

475	475	27/1999	State vs. Smt. Narani Devi	Vasant Kunj	188 IPC	15.12.2007	Acquitted
476	476	730/2007	State vs. Jaivir Singh	Vasant Kunj	279 IPC	11.12.2007	Fined
477	477	744/2007	State vs. Han Om	Vasant Kunj	279 IPC	10.12.2007	Fined
478	478	19/2005	State vs. Dinesh Kumar	Vasant Kunj	279/337 IPC	15.12.2007	Convicted
479	479	737/2007	State vs. Kran Kumar	Vasant Kunj	279 IPC & 39/192/32/179 MV Act	19.12.2007	Convicted
480	480	904/2004	State vs. Suresh Kumar	Vasant Kunj	483/290/431 IPC	08.12.2007	Acquitted
481	481	590/2007	State vs. Vinod	Vasant Kunj	3/4 WB Act	06.12.2007	Fined
482	482	523/2006	State vs. Bhoop Singh	Vasant Kunj	279/337 IPC	29.12.2007	Cognizance Not Taken
483	483	07/2007	State vs. Manoj @ Neepu	Vasant Kunj	279/337 IPC & 31/181, 141/196 MV Act	Not given	Convicted/Fined
484	484	329/2007	State vs. Navdeep Sehrawat	Vasant Kunj	3 WB Act & 434 IPC	Not given	Convicted/Fined
485	485	462/2007	State vs. Ritu	Vasant Kunj	279/337 IPC	05.12.2007	Compromised
486	486	404/2007	State vs. Mohd. Fasiq	Vasant Kunj	283/290 IPC	10.12.2007	Fined
487	487	399/2004	State vs. Rajesh etc.	Vasant Kunj	323/341/34 IPC	11.12.2007	Acquitted
488	488	489/1994	State vs. Gunit Sindhu	Vasant Kunj	379/411/419/420/46 8/471 IPC	13.12.2007	PO
489	489	81/2006	State vs. Bhim Singh	Vasant Kunj	3/4 WB Act	24.12.2007	PO
490	490	66/2007	State vs. Raju Singh	Vasant Kunj	25 Arms Act	16.11.2007	PO
491	491	779/2007	State vs. Zafir Hussain	Vasant Kunj	279 IPC	15.11.2007	Fined
492	492	22/2000	State vs. Rakesh Kumar	Vasant Kunj	103 DP Act	12.11.2007	Fined
493	493	410/2007	State vs. Manoj Kumar	Vasant Kunj	283/290 IPC	07.08.2007	Fined

494	494	678/2004	State vs. Manish Kumar	Vasant Kunj	279/338 IPC	30.08.2007	Convicted
495	495	530/1998	State vs. Ashok Kumar	Vasant Kunj	324 IPC	05.11.2007	Convicted
496	496	773/2007	State vs. Avinash Kumar Singh	Vasant Kunj	185 MV Act	30.11.2007	Fined
497	497	611/2006	State vs. Pradeep Kumar Sharma	Vasant Kunj	279/337 IPC	24.08.2007	Convicted
498	498	570/2007	State vs. Anil	Vasant Kunj	68/1/14 Ex. Act	13.08.2007	Convicted/Fined
499	499	378/2007	State vs. Yaseen	Vasant Kunj	283/290 IPC	25.08.2007	Convicted/Fined
500	500	471/2007	State vs. Ram Pal	Vasant Kunj	283/290 IPC	21.08.2007	Convicted/Fined
501	501	391/2007	State vs. Vinay Verma	Vasant Kunj	283/290 IPC	08.08.2007	Convicted/Fined
502	502	521/2007	State vs. Ramesh etc.	Vasant Kunj	68/1/14 Ex. Act	23.08.2007	Convicted/Fined
503	503	554/2007	State vs. Satyawant Mishra	Vasant Kunj	68/1/14 Ex. Act	30.18.2007	Convicted/Fined
504	504	309/2007	State vs. Mohd. Rahat	Vasant Kunj	283/290 IPC	20.08.2007	Fined
505	505	379/2007	State vs. Naseem	Vasant Kunj	283/290 IPC	20.08.2007	Fined
506	506	307/2007	State vs. Avdesh Sahu	Vasant Kunj	283/290 IPC	20.08.2007	Fined
507	507	407/2007	State vs. Subodh	Vasant Kunj	283/290 IPC	22.08.2007	Fined
508	508	344/2003	State vs. Rajesh Vij	Vasant Kunj	279/337 IPC	29.07.2007	Convicted
509	509	516/2007	State vs. Ajay Kumar	Vasant Kunj	283/290 IPC	31.07.2007	Convicted
510	510	472/2007	State vs. Chhoteh	Vasant Kunj	68/1/14 Ex. Act	30.07.2007	Convicted
511	511	297/2007	State vs. Dudhnath	Vasant Kunj	283/290 IPC	02.07.2007	Convicted
512	512	504/2007	State vs. Mittar Lal	Vasant Kunj	451 IPC	28.01.2007	Abated
513	513	202/2006	State vs. Ram Samuj	Vasant Kunj	279/337 IPC	24.08.2007	Convicted/Fined
514	514	476/2007	State vs. Chhotay Lal	Vasant Kunj	283/290 IPC	24.08.2007	Convicted/Fined
515	515	506/2007	State vs. Vdai Singh	Vasant Kunj	68/1/14 Ex. Act	06.08.2007	Fined
516	516	24/2000	State vs. Jile Singh	Vasant Kunj	461 DMC Act	24.08.2007	Expired

517	517	487/2004	State vs. Bhupinder Sharma	Vasant Kunj	279/338 IPC	19.08.2007	Compromised
518	518	344/2006	State vs. Mukesh Kumar etc.	Vasant Kunj	356/379/411/341 IPC	17.09.2007	Convicted
519	519	99/2007	State vs. Rohit Mehta	Vasant Kunj	356/379/411 IPC	06.08.2007	Convicted
520	520	215/2006	State vs. Kishan Kumar	Vasant Kunj	279/337 IPC	10.09.2007	Convicted
521	521	215/2006	State vs. Kuldeep Kumar	Vasant Kunj	279/337 IPC	10.09.2007	Convicted
522	522	341/2006	State vs. Rakhi Ghosh	Vasant Kunj	347/461 DMC Act	26.09.2007	Convicted
523	523	679/1999	State vs. Mohd. Khan	Vasant Kunj	279/304 IPC	25.09.2007	Acquitted
524	524	392/2007	State vs. Babu @ Janak Raj	Vasant Kunj	283/290 IPC	30.07.2007	Convicted
525	525	505/2007	State vs. Banne Lal	Vasant Kunj	68/1/14 IPC	30.07.2007	Convicted
526	526	241/2007	State vs. Babu Ram	Vasant Kunj	283/290 IPC	03.07.2007	Convicted
527	527	320/2007	State vs. Bansidhar	Vasant Kunj	283/290 IPC	03.07.2007	Convicted
528	528	365/2007	State vs. Motifar Ansan	Vasant Kunj	283/290 IPC	30.07.2007	Convicted
529	529	DD No. 120B	State vs. Harprit	Vasant Kunj	18 MV Act	10.07.2007	Convicted
530	530	425/2007	State vs. Jangali Prasad Soni	Vasant Kunj	283/290 IPC	30.07.2007	Convicted
531	531	174/2007	State vs. Yasim	Vasant Kunj	3/4 WB Act	02.07.2007	Convicted
532	532	284/2007	State vs. Asim	Vasant Kunj	283/290 IPC	28.07.2007	Convicted & Fined
533	533	457/2007	State vs. Harish	Vasant Kunj	3/4 WB Act	19.07.2007	Convicted & Fined
534	534	359/2007	State vs. Harish Kumar	Vasant Kunj	3 WB Act & 434 IPC	19.07.2007	Convicted & Fined
535	535	467/2007	State vs. Navdeep Sehrawal	Vasant Kunj	3/4 WB Act & 434 IPC	26.07.2007	Convicted & Fined
536	536	460/2007	State vs. Nadeem	Vasant Kunj	283/290 IPC	283/290 IPC	Convicted & Fined
537	537	333/2007	State vs Pankaj Jain	Vasant Kunj	3/4 WB Act & 434	283/290 IPC	Convicted & Fined

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538	538	258/2007	State vs. Vijay Pal	Vasant Kunj	283/290 IPC	30.07.2007	Fined
539	539	328/2007	State vs. Pawan Kumar	Vasant Kunj	279/337 IPC	16.09.2007	Compromised
540	540	CC No. 702/2006	Mukesh Kumar vs. M/s Perfect Skin Center	Vasant Kunj	138 NI Act	30.07.2007	Acquitted
541	541	162/2000	State vs. Sharda Prasad Mishra	Vasant Kunj	279/337/304A IPC	24.08.2007	Convicted
542	542	490/2002	State vs. Vipin Sehrawat	Vasant Kunj	188 IPC	29.08.2007	Discharged
543	543	276/2007	State vs. Ram Chander	Vasant Kunj	25/54/59 Arms Act	20.07.2007	Convicted
544	544	523/2007	State vs. Santosh Mishra	Vasant Kunj	3 WB Act & 425/304 IPC	27.07.2007	Convicted
545	545	41/2007	State vs. Joginder Sehrawat	Vasant Kunj	188 IPC	11.07.2007	Convicted
546	546	24/2007	State vs. Naresh	Vasant Kunj	3/4 WB Act & 34 IPC	27.07.2005	Fined
547	547	388/1997	State vs. Sant Ram	Vasant Kunj	186/332/353 IPC	03.09.2007	Acquitted
548	548	439/2003	State vs. Kalu	Vasant Kunj	324/241 IPC	15.09.2007	PO
549	549	121/1996	State vs. Shalrughan	Vasant Kunj	379/411 IPC	28.09.2007	Acquitted
550	550	653/1997	State vs. Ishawar Singh	Vasant Kunj	341 IPC	09.08.2007	Expired
551	551	41/2002	State vs. Dhan Singh etc.	Vasant Kunj	341/323/427 IPC	10.10.2007	Acquitted
552	552	625/1998	State vs. Karshan Lal	Vasant Kunj	279/304A IPC	16.10.2007	Acquitted
553	553	34/2007	State vs. Mohinder Singh	Vasant Kunj	337/279 IPC	17.09.2007	Convicted
554	554	563/2005	State vs. Govind Singh	Vasant Kunj	279/337 IPC	19.09.2007	Convicted
555	555	639/2006	State vs. Kabir Bahadur	Vasant Kunj	457/380/411 IPC	30.08.2007	Convicted
556	556	113/1993	State vs. Faqir Chand	Vasant Kunj	304A IPC	30.05.2007	Acquitted
557	557	213/1996	State vs. Sanjeet Singh	Vasant Kunj	44B IPC	10.05.2007	Acquitted

558	558	225/2000	State vs. Ajay Mashri	Vasant Kunj	279/338 IPC	17.03.2007	Acquitted
559	559	533/1999	State vs. Manjeet Singh etc.	Vasant Kunj	61/1/14 Ex. Act	27.11.2007	PO
560	560	275/1998	State vs. Pradeep Kumar @ Arjun Singh etc.	Vasant Kunj	459/380/411/34 IPC	01.11.2007	Acquitted
561	561	560/2007	State vs. Bed Kishan	Vasant Kunj	3/4 WB Act & 434 IPC	18.09.2007	Convicted
562	562	945/2004	State vs. Rajesh Kumar	Vasant Kunj	279/338 IPC	27.11.2007	Convicted
563	563	380/1999	State vs. Shahaji Manai	Vasant Kunj	304A IPC	16.11.2007	PO
564	564	501/2001	State vs. Shyam Lal	Vasant Kunj	379/44 IPC	29.10.2007	PO
565	565	638/2003	State vs. Ankit Kumar Jain	Vasant Kunj	279/337 IPC	03.11.2007	Convicted
566	566	616/1993	State vs. Robert Gomes	Vasant Kunj	279/337/338 IPC	05.09.2007	Convicted
567	567	112/1998	State vs. Rattan	Vasant Kunj	279/337 IPC	21.08.2007	Convicted & Fined
568	568	19/1991	State vs. Rajender Puri	Vasant Kunj	452/509/34 IPC	16.04.2007	PO
569	569	264/2005	State vs. Mantoo Kumar Yadav	Vasant Kunj	279 IPC	04.07.2007	Convicted
In the court of Ms. Vrinda Kumari, MM							
570	570	267/2005	State vs. Dharamvir	Vasant Kunj	279/336 IPC	26.05.2007	Convicted
571	571	262/2004	State vs. Baljeet Singh	Vasant Kunj	279 IPC	26.05.2007	Convicted
572	572	104/2007	State vs. Mohak Chaudhary	Vasant Kunj	68/1/14 IPC	16.05.2007	Convicted
573	573	302/2003	State vs. Rohtash	Vasant Kunj	379 IPC	14.05.2007	Discharged
574	574	651/2004	State vs. Rajcov Kumar	Vasant Kunj	Not given	19.05.2007	Convicted
575	575	12/2005	State vs. Polo Kumar	Vasant Kunj	61/1/14 IPC	10.05.2007	Convicted
576	576	634/2003	State vs. Harpal Singh	Vasant Kunj	279 IPC	24.05.2007	Convicted
577	577	145/1997	State vs. Umesh Singh etc.	Vasant Kunj	452/323/34 IPC	03.05.2007	Acquitted
578	578	321/1994	State vs. Ajay Kumar	Vasant Kunj	279/338 IPC	12.05.2007	Convicted

579	579	179/2002	State vs. Chandar Mohan	Vasant Kunj	25 Arms Act	Not given	Convicted
580	580	718/2006	State vs. Vikram Singh	Vasant Kunj	68/1/14 Ex. Act	Not given	Convicted
581	581	735/2006	State vs. Rajiv Singh	Vasant Kunj	283/290 IPC	Not given	Convicted
582	582	257/2007	State vs. Saroj Kumar	Vasant Kunj	290 IPC	Not given	Convicted
583	583	61/1993	State vs. Usman Khan	Vasant Kunj	279/34A IPC	Not given	Acquitted
584	584	477/1998	State vs. Razi Johra	Vasant Kunj	279/337/304A IPC	Not given	Acquitted
585	585	355/1990	State vs. Ramesh Chand	Vasant Kunj	279/302A/338 IPC	27.06.2007	Convicted
In the Court of Dr. Kamini Lau, ACMM, PHC, ND							
586	586	303/1995	State vs. Dhola @ Vikas	Vasant Kunj	25/27/54/59 Arms Act	27.04.2007	Convicted
587	587	531/2007	State vs. Sanjay	Vasant Kunj	3/4 WB Act	24.09.2007	Final
588	588	498/2007	State vs. Ram Chander Yadav	Vasant Kunj	3/4 WB Act	24.09.2007	Convicted
589	589	609/2007	State vs. B.S. Dhani	Vasant Kunj	3/4 WB Act	25.10.2007	Fined
In the Court of Ms. Vrinda Kumari, MM, PHC, ND							
590	590	312/1996	State vs. Shakil Khan	Vasant Kunj	379/411 IPC	29.05.2007	Convicted
591	591	113/1995	State vs. Parkash Chand	Vasant Kunj	279/304A IPC	12.02.2007	Convicted
592	592	364/2000	State vs. Lallan Chauhan	Vasant Kunj	279/304A IPC	28.05.2007	Convicted
593	593	202/1996	State vs. Sardar Singh etc.	Vasant Kunj	353/332 IPC	21.05.2007	Convicted
594	594	227/1998	State vs. Darbara Singh	Vasant Kunj	279/304A IPC	13.04.2007	Convicted
595	595	58/1999	State vs. Jaipal Singh	Vasant Kunj	279/338 IPC	18.09.2007	Convicted

List of 2007 (C.R. Park 2007)

In the Court of Sh. Tarun Sahrawat, MM, ND

Sl. No.	Gen. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	65	455/2006	St. Vs Mohd. Javed	C.R.Park	358/379	08.01.2007	Convicted
2	66	118/1989	St. Vs. Kulsum Begum Etc.	C.R.Park	448/34	10.01.2007	2 accused acquitted and 2 accused proceeded abated
3	67	327/2006	St. Vs. Jaswant Singh etc	C.R.Park	323/341/34	05.01.2007	Compromised
4	68	50/2004	St. Vs. Sunny	C.R.Park	25/54/59	18.01.2007	Convicted
5	69	140/2001	St. Vs. Manoj Kumar Sharma	C.R.Park	279/338	21.01.2007	Compromised
6	70	63/1999	St. vs. Mohd. Irfan	C.R.Park	25/54/59	03.02.2007	Acquitted
7	71	308/1999	St. Vs. Sanjay Kumar	C.R.Park	420/468	03.02.2007	Convicted probation for one year
8	72	374/2005	St. Vs. Tulak Rai	C.R.Park	279/337	04.02.2007	Compromised
9	73	274/2006	St. Vs. Parkash Veer Bhanu	C.R.Park	279/337	04.02.2007	Compromised
10	74	263/2006	St. Vs. Sumeet Gupta	C.R.Park	323/341	05.02.2007	Compromised
11	75	184/2005	St. Vs. Veerna Gandotra	C.R.Park	341/325/506/34	12.02.2007	Acquitted
12	76	179/2005	St. Vs. Ajit Kumar	C.R.Park	341/325/50	12.02.2007	Acquitted
13	77	356/2006	St. Vs. Ram Nora	C.R.Park	279	12.02.2007	Fine
14	78	6/2006	St. Vs. Surbh @ Sonu	C.R.Park	356/379	13.02.2007	Convicted
15	79	372/2000	St. Vs. Sunshkta	C.R.Park	279/337	14.02.2007	Acquitted
16	80	294/2002	St. Vs. Gaurav Mishra	C.R.Park	25/54/59	13.03.2007	P.O
17	81	490/1995	St. Vs. Gopal Mandal	C.R.Park	61/1/14	05.03.2007	Acquitted
18	82	209/1996	St. Vs. Umesh Chand	C.R.Park	378/411	07.03.2007	Convicted
19	83	370/1995	St. Vs. Bhushan Dass	C.R.Park	457/506/34	09.03.2007	Quashed
20	84	153/2004	St. Vs. Ballar Singh	C.R.Park	279/338	13.03.2007	Compromised
21	85	313/2006	St. Vs. Shiva Sahani	C.R.Park	279/3/181	17.03.2007	Convicted
22	86	58/2006	St. Vs. Ravi Shankar	C.R.Park	337	19.03.2007	Compromised
23	87	55/2005	St. Vs. Virendra	C.R.Park	279/338	18.03.2007	Compromised
24	88	103/2002	St. Vs. Sharda Devi	C.R.Park	61/1/14	21.03.2007	Convicted
25	89	23/2004	St. Vs. Som Traka	C.R.Park	279/338	23.03.2007	Compromised
26	90	379/2000	St. Vs Nitin Pali	C.R.Park	279/338/34	24.03.2007	Convicted

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27	91	531/2006	St. Vs Deepak Etc.	C.R.Park	160	11.04.2007	Compromised
28	92	7/2007	St. Vs Jogindra	C.R.Park	25/54/59	16.04.2007	Convicted
29	93	153/2001	St. Vs. Vijay Kumar	C.R.Park	279/338	20.04.2007	Convicted
30	94	41/1993	St. Vs. Rishi Ram	C.R.Park	332/353	28.04.2007	Acquitted
31	95	48/2005	St. Vs. Deepak	C.R.Park	379/411/34	28.04.2007	P.O
32	96	68/2007	St. Vs Vijay Kumar	C.R.Park	25/54/59	23.04.2007	Convicted
33	97	73/2004	St. Vs. Wasim Rai Singh	C.R.Park	25/54/59	25.04.2007	Convicted
34	98	260/1992	St. Vs. Dishan Dau Noy	C.R.Park	25/54/59	28.04.2007	Convicted
35	99	88/1994	St. Vs. Dishan Dau Noy	C.R.Park	452/324	09.03.2007	Quashed
36	100	334/1994	St. Vs. V.D. Narang	C.R.Park	452/324	09.03.2007	Quashed
37	101	293/1994	St. Vs. Brahmande	C.R.Park	304A/365	09.03.2007	Quashed
38	2895	214/2007	St. Vs. Vicky Singh	C.R.Park	420/34	21.03.2007	Acquitted
39	2896	162/2004	St. Vs. Nurulain	C.R.Park	263	24.07.2007	Convicted
40	2897	289/2006	St. Vs. Shatrughan	C.R.Park	279/337	28.07.2007	Acquitted
41	2898	243/2005	St. Vs. Pushpinder Singh	C.R.Park	279/337	05.08.2007	Compromised
42	2899	164/2007	St. Vs. Manoj Chawal	C.R.Park	279/338	05.08.2007	Compromised
43	2900	175/2000	St. Vs. Dinesh Kumar	C.R.Park	25/Arms Act	17.08.2007	Convicted
44	2901	303/2007	St. Vs. Harpal	C.R.Park	279/33B	17.08.2007	Compromised
45	2902	67/2003	St. Vs. Raju	C.R.Park	25/54/59	18.08.2007	Convicted
46	2903	152/2007	St. Vs. Rinkoo	C.R.Park	279/337/338	19.08.2007	Compromised
47	2904	372/2002	St. Vs. Abhay	C.R.Park	3 W B Act	20.08.2007	Convicted
48	2905	181/2007	St. Vs. Rajesh	C.R.Park	341/323	21.08.2007	Compromised
					25 Arms Act	23.08.2007	Convicted
49	2906	166/2003	St. Vs. Nawal Kishore	C.R.Park	279 IPC		
50	2908	308/1992	St. Vs. Asha Ram	C.R.Park	&/3/181 MV Act	29.08.2007	Convicted
51	2909	126/2004	St. Vs. Aleem Beg	C.R.Park	381/420/468	03.05.2007	Convicted
52	2910	130/2004	St. Vs. Naseem Ahmad	C.R.Park	269/283	04.05.2007	Convicted
53	2911	129/2004	St. Vs. Mangal Singh	C.R.Park	269/283	04.05.2007	Convicted
54	2912	125/2004	St. Vs. Wasim	C.R.Park	269/287	04.05.2007	Convicted
55	2913	121/2007	St. Vs. Vinod Goyal	C.R.Park	269/285	04.05.2007	Convicted
56	2914	122/2007	St. Vs. Anil Garg	C.R.Park	283	07.05.2007	Fine 200/-
57	2915	224/2006	St. Vs. Tapan Datta	C.R.Park	283	07.05.2007	Fine 200/-
58	2916	18/2006	St. Vs. Vdai Singh	C.R.Park	68/1/14	07.05.2007	Convicted
					279	15.05.2007	Convicted

59	2917	281/2001	St. Vs. Krishan Swaroop	C.R.Park	279/304	16.05.2007	Convicted
60	2918	85/2003	St. Vs. Rakesh Kumar	C.R.Park	61/1/14	22.05.2007	P.O
61	2919	53/2007	St. Vs. Sardar Virender	C.R.Park	323/34	22.05.2007	Compromised
62	2920	366/2006	St. Vs. Mahesh Kumar	C.R.Park	279/338	25.05.2007	Compromised
63	2921	151/2003	St. Vs. Anand Bandhu	C.R.Park	279/337	26.05.2007	Dead
64	2922	174/2017	St. Vs. Hari Bahadur	C.R.Park	279/337	06.06.2007	P.O
65	2923	17/2006	St. vs. Yasin	C.R.Park	379/411	22.06.2007	Convicted
67	2937	569/1995	St. vs. Chanda Tal	C.R.Park	279/337	06.07.2007	Acquitted
68	2933	95/2006	St. vs. Ashok Kumar	C.R.Park	279/338	09.07.2007	Compromised
69	2934	384/2000	St. Vs. Sudhir	C.R.Park	279/338	09.07.2007	Convicted
70	2935	111/2007	St. Vs. Anillesh	C.R.Park	304	20.07.2007	P.O
71	2925	144/2007	St. Vs. Chander Pal	C.R.Park	25/54/59	30.07.2007	Convicted
72	2926	137/2007	St. Vs. Sunil Garg	C.R.Park	3 W B Act	20.08.2007	fine
73	2927	278/2007	St. Vs. Naveen	C.R.Park	3 W B Act	24.08.2007	Compromised
74	2928	222/2007	St. Vs. Anand Singh	C.R.Park	68/1/14	24.08.2007	Convicted
75	2929	203/2007	St. Vs. Vikas	C.R.Park	3 W B Act	24.08.2007	Convicted
76	2930	357/2006	St. Vs. Anand Singh	C.R.Park	3 W B Act	24.08.2007	Convicted
77	2931	247/2007	St. Vs. Anand Singh Sharma	C.R.Park	420	19.08.2007	Compromised
78	102	247/2007	St. Vs. Mohd. Tasleem	C.R.Park	68/1/14	30.08.2007	Convicted
79	103	406/2002	St. Vs. Amit	C.R.Park	279/339	02.09.2007	Compromised
80	104	413/2006	St. Vs. Sanjeev Kumar	C.R.Park	279/337	02.09.2007	Compromised
81	105	210/2007	St. Vs. Ashish Chadda	C.R.Park	3 W B Act	13.09.2007	Convicted
82	106	5/2001	St. Vs. Bharat Yadav	C.R.Park	279/337	16.09.2007	Compromised
83	107	500/2006	St. Vs. Saujit Pal Singh	C.R.Park	279/338	16.09.2007	Compromised
84	108	62/2007	St. Vs. Ajit Singh Jaggi	C.R.Park	279/338	16.09.2007	Compromised
85	109	79/2007	St. Vs. Ajay Singh Rawat	C.R.Park	25/54/59	17.09.2007	Convicted
86	110	163/2007	St. Vs. Sonu Mota	C.R.Park	25/54/59	18.09.2007	Convicted
87	111	209/2007	St. Vs. Shakir	C.R.Park	25/54/59	19.09.2007	Convicted
88	115	226/2007	St. Vs. Kuldeep Singh	C.R.Park	25/54/59	19.09.2007	Convicted
89	1165	284/2007	St. Vs. Sanjay Kumar	C.R.Park	61/1/14	19.09.2007	Convicted
90	1166	130/2006	St. Vs. Sarfraz	C.R.Park	279/427	22.09.2007	Convicted
91	1167	17/2007	St. Vs. G. William	C.R.Park	279/411	28.09.2007	Convicted
92	1168	347/1999	St. Vs. Madan Pal	C.R.Park	279/338	28.09.2007	Convicted
92	1169	288/2006	St. Vs. Amit Kumar	C.R.Park	341/323/34	30.09.2007	Compromised

93	1170	270/1999	St. Vs. Anil Kumar Yadav,	C.R.Park	279/338	19.09.2007	Compromised
94	1171	176/2000	St. Vs. Romin Gupta	C.R.Park	279/338	17.09.2007	P.O
95	1172	46/2002	St. Vs. Mohd. Rahis	C.R.Park	279/338	25.09.2007	Compromised
96	1173	37/2007	St. Vs. G. William	C.R.Park	379/411	01.10.2007	Convicted
97	1174	32/2007	St. Vs. G. William	C.R.Park	379/411	01.10.2007	Convicted
98	1175	366/2005	St. Vs. Devindar Kumar	C.R.Park	279/337	07.10.2007	Acquitted
99	1176	160/2007	St. Vs. Sonu Mota	C.R.Park	379/411	16.10.2007	Convicted
100	1177	28/2004	St. Vs. Gulshan Kumar	C.R.Park	-	18.10.2007	Compromised
101	1178	135/2007	St. Vs. Sankar Jana	C.R.Park	3 W B Act	24.10.2007	Convicted
102	1179	266/2007	St. Vs. Anwar Shaikh	C.R.Park	380/411	24.10.2007	Convicted
103	1180	537/1998	St. Vs. Kishan Singh	C.R.Park	279/304 A	28.10.2007	Acquitted
104	1181	162/2006	St. Vs. Shyam Sundar	C.R.Park	279/338	28.10.2007	Compromised
105	1182	30/2002	St. Vs. Lokesh Chopra	C.R.Park	279/338	28.10.2007	Compromised
106	1183	199/2003	St. Vs. Ravi Kumar	C.R.Park	279/337	28.10.2007	Compromised
107	1184	292/2004	St. Vs. Rakesh Kumar	C.R.Park	279/338	28.10.2007	Compromised
108	1185	269/2005	St. Vs. Manish Kapoor	C.R.Park	279	28.10.2007	Convicted
109	1186	329/2004	St. Vs. Mukesh Kumar	C.R.Park	61/1/14	22.11.2007	Convicted
110	1187	219/2007	St. Vs. Amrit Pal Singh	C.R.Park	283	06.11.2007	Convicted
111	1188	285/2007	St. Vs. Mohd. Farid	C.R.Park	25/54/59	01.11.2007	Convicted
112	1189	93/2006	St. Vs. Bhurey	C.R.Park	61/1/14	07.11.2007	Convicted
113	1190	317/2006	St. Vs. Raju Yadav	C.R.Park	61/1/14	17.11.2007	Convicted
114	1191	67/2000	St. Vs. Chander Mohan	C.R.Park	457/354/323	26.11.2007	Convicted
115	1192	386/2007	St. Vs. Rajbir	C.R.Park	279	30.11.2007	Convicted
116	1193	107/2002	St. Vs. Sandeep Rag Jain	C.R.Park	-	14.12.2007	Convicted
117	1194	411/2007	St. Vs. Ankit	C.R.Park	279	04.12.2007	Convicted
118	1195	70/2007	St. Vs. Sanjeev Kumar	C.R.Park	279/337	23.12.2007	Compromised
119	1196	327/1998	St. Vs. Darshan Kumar	C.R.Park	457/506	19.11.2007	Acquitted
120	1197	38/2007	St. Vs. Pawan Vats	C.R.Park	279/338	25.11.2007	Compromised
121	1198	165/2000	St. Vs. Shahid	C.R.Park	25/54/59	06.11.2007	P.O
122	1199	342/2007	St. Vs. Harish	C.R.Park	25/54/59	-	Convicted
123	1200	318/1997	St. Vs. Har Bhajan	C.R.Park	279/304A	-	Acquitted
124	1201	139/1998	St. Vs. Vinod Kumar	C.R.Park	341/323/34	-	Acquitted
125	1202	131/2002	St. Vs. Shiv Singh	C.R.Park	279/338	21.11.2007	Compromised
126	1203	154/1996	St. Vs. Paramjit	C.R.Park	379/411	22.11.2007	Acquitted

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127	1204	349/2007	St. Vs. Sangita B. Verma	C.R.Park	279/337	02.11.2007	Compromised
128	1205	164/2006	St. Vs. Suddit	C.R.Park	25/54/59	06.11.2007	P.O
129	1206	80/2007	St. Vs. Akhilesh Mehta	C.R.Park	25/54/59	08.12.2007	Convicted
130	1207	517/2006	St. Vs. Rajbir	C.R.Park	61/1/14	19.11.2007	Convicted
131	1208	172/2007	St. Vs. Vikas Saxena	C.R.Park	3 W B Act	12.11.2007	Convicted
132	1209	316/2007	St. Vs. Babloo @ Sunil	C.R.Park	26/54/59	17.11.2007	Convicted
133	1210	280/2001	St. Vs. Ram Shankar Singh	C.R.Park	379/411	06.11.2007	Convicted
134	1211	74/2005	St. Vs. Jasveer Singh	C.R.Park	279/337	22.12.2007	P.O
135	1212	338/1999	St. Vs. Ramesh	C.R.Park	341/323/279	18.12.2007	Convicted
136	1213	134/2004	St. Vs. Rohitas @ Raj Kumar	C.R.Park	25/54/59	05.12.2007	Convicted
137	1214	306/2007	St. Vs. Sunil Kumar	C.R.Park	279/338	23.12.2007	Compromised
138	1215	127/1997	St. Vs. Madan Lal	C.R.Park	411/34	05.12.2007	Convicted/ PO
139	1216	257/2004	St. Vs. Harun	C.R.Park	379/411	17.12.2007	Convicted
140	1217	270/1992	St. Vs. Kamal Bajaj and Ors	C.R.Park	379	30.11.2007	P.O
141	1218	182/1998	St. Vs. Rakesh Kumar	C.R.Park	420/468	20.11.2007	Convicted
142		86/1998	St. Vs. Mohd. Harun	C.R.Park	356/379/411	11.09.2007	Acquitted
143		100/2003	St. Vs. Jitender	C.R.Park	279/338	23.09.2007	Compromised
144		254/2006	St. Vs. Kusum	C.R.Park	1/8 ITP Act	27.09.2007	Convicted
145		261/2003	St. Vs. Girdi Raj	C.R.Park	279/337	28.09.2007	Convicted

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Sheet1

Srl.	G.No.	Case title	PS	Name of Ld. PO	U/s	DOD	Decision	
1	04/07	2136	State vs. Deepak Kotia	G.K.	Sh. J.P. Nahar, MM,	68/1/14 Ex Act	26.04.2007	Fine
2	287/98	2137	State vs. Devender @ Dabba			379 IPC	26.04.2007	PO
3	67/07	2138	State vs. Rajeev Kumar			68/1/14 Ex Act	30.04.2007	Fine
4	90/99	2139	State vs. T.R. Anand			406/420 IPC	15.05.2007	Discharge
5	221/97	2140	State vs. Rakesh			61/1/14 Ex Act	16.05.2007	Fine
6	32/06	2141	State vs. Bhuboo Pandey			380/411 IPC		under gone
7							05.06.2007 a	
8	77/07	2142	State vs. Rajesh			379/411 IPC	22.06.2007	Convicted
9	156/07	2143	State vs. Hoshyar Singh ect.			09/12/55	23.06.2007	Sine-die
10	144/07	2144	State vs. Raju			25/54/59	25.06.2007	under gone /Convicted
11	388/06	2145	State vs. Rajiv Dixit			68/1/14 Ex Act	26.06.2007	Fine
12	471/98	2146	State vs. Kanti Prasad			279/337	28.06.2007	Fine/Convicted
13	85/07	2147	Sanjay			25/54/59A Act	02.07.2007	Undergone
14	129/07	2148	State vs. Mohd. Yashim @ Bablu			25/54/59	02.07.2007	Undergone/ Convicted
15	78/06	2141	State vs. Sudhir Kumar			188 IPC	03.07.2007	Fine
16	133/07	2150	State vs. Raju @ D.P.			25/54/59	04.07.2007	Under gone /Convicted
17	100/07	2151	State vs. Ajay @ Raju			25/54/59	10.07.2007	Undergone/Convicted
18	108/07	2152	State vs. Mohd. Akhtar			27/61/85 NDPS	15.07.2007	Convicted
19	170/07	2153	State vs. Nafeem Ahmed			25/54/59A Act	15.07.2007	Convicted/Fine
20	240/05	2154	State vs. Sandeep & Etc.			379/411/34 IPC	26.07.2007	Aquitted
21	361/05	2155	State vs. Vijay Etc.			380/411 IPC	26.07.2007	PO
22	110/05	5747	State vs. Sanjeev Kumar			188IPC	02.08.2007	Discharge/proceeding Stop
23	210/07	5748	State vs. Shakeel			25/54/59A Act	01.09.2007	Convicted/undergone
24	415/06	5749	State vs. Rajender			283 IPC	05.09.2007	Fined
25	252/03	5750	State vs. Gaurav Gulati			451 IPC	05.09.2007	Compromised/Acquitted
26	159/07	5751	State vs. Nakul Joshi Etc.			68/1/14 Ex Act	06.09.2007	Fined
27	412/06	5751	State vs. Mukesh Kumar			25/54/59A Act	06.09.2007	Fined
28	62/04	5753	State vs. Dheeraj Arora			61/1/14 Ex Act	07.09.2007	Convicted/fine

29458/06	5754	State vs. Moutoo Ghosh	68/1/14 Ex Act	07.09.2007	Fine
3061/06	5755	State vs. Raju	380/411/457 IPC	10.09.2007	PO
31216/05	5756	State vs. Ravinder @ Bali	188IPC	12.09.2007	Fine/Convicted
3238/07	5757	State vs. Ashok Kumar	25/54/59A Act	15.09.2007	Convicted
33127/06	5758	State vs. Mukesh Kumar	379/411 IPC	20.09.2007	Convicted/undergone
34147/07	5759	State vs Ibrahim	25/54/59 A Act	22.09.2007	Convicted
3536/04	5760	Shewta Malhotra	279/427 IPC	23.09.2007	Compromised/Acquitted/C
36249/06		State vs Balraj Bhalra	188 IPC	09.10.2007	convicted
3705/05	5762	State vs Sunil Jain	188 IPC	08.10.2007	Discharge
3876/07	5763	State vs Pawan Etc(4)	12/9/55 G Act	12.10.2007	Fine/Convicted
3983/07	5764	State vs Harender Pal Singh	342/323 IPC	17.10.2007	convicted
40391/06	5765	State vs Mohd Safiq	379/411 IPC	02.08.2009/0	Convicted
41262/05	5766	State vs Rajesh	25/54/59 A Act	18.08.2007	P.O.
42163/06	5767	State vs Tariq Ahmed	283 IPC	04.08.2007	Fine/Convicted
4384/95	5768	State vs Brijesh Kr Rai	61/1/14 Ex Act	13.08.2007	Aquitted
44339/05	5769	State vs Ishrar Malik	283 IPC	18.08.2007	Fine/Convicted
45214/94	5770	State vs Mahabir Prasad	380/420/468 IPC	18.08.2007	P.O.
46112/98	5771	State vs. Anand Kumar Etc.	406/120B/34 IPC	18.08.2007	Quashed
4797/07	5772	State vs. Ashu Sikka Etc.	68/1/14 Ex Act	29.08.2007	Fined
48257/06	5773	State vs. Rati Ram	188 IPC	30.08.2007	Aquitted /discharge
49385/06	5774	State vs. Babu Lal	283 IPC	30.08.2007	Fine
50375/06	5775	State vs. Sanjay Kumar Khurana	68/1/14 Ex Act	30.08.2007	Fined
51457/06	5776	State vs. Suresh	68/1/14 Ex Act	30.08.2007	Fine
5202/07	5777	State vs. Manu Bahadur	68/1/14 Ex Act	31.08.2007	Fine
5327/07	5778	State vs. Navmeet Sharma	68/1/14 Ex Act	31.08.2007	Fine
54151/07	5779	State vs. Ramji Mehto	68/1/14 Ex Act	31.08.2007	Fine
55276/97	5780	State vs. Kabul Chand	25/54/59A Act	15.09.2007	Convicted in Tihar
56423/97	5781	State vs. Mala Jairath.	279/338 IPC	23.09.2007	Compromised/Convicted/f
57162/07		State vs. Parnod Kumar	337/338 IPC	30.08.2007	Fine
			279/337 IPC	23.12.2007	Compromised/Convicted

58 148/07	State vs. Rakesh Kumar	451/380/411 IPC	11.12.2007	Undergone
59 269/98	State vs. Robert Mussy	379/411/201 IPC	20.12.2007	Acquitted
60 271/2000	State vs. Dimesh Singh	279/337 IPC	25.11.2007	Fine/Convicted
61 443/06	State vs. Sudhir Kumar	68/1/14 Ex Act	12.12.2007	Fine
62 113/03	State vs. Sheetal Singh	279/338 IPC	18.11.2007	Fine
63 266/07	State vs. Suresh	25/54/59 A Act	03.12.2007	Convicted
64 241/07	State vs. Ram Avtar	283 IPC	07.12.2007	Fine
65 201/96	State vs. Babu Etc.	381/411 IPC	07.12.2007	PO
66 267/03	Chanderwati Etc.	448/323/341 IPC	28.11.2007	Compromised/Acquitted
67 75/07	State vs. Vineet Kumar Vohra	68/1/14 Ex Act	20.11.2007	Fine
68 40/07	State vs. Ram Charan Bhagel	68/1/14 Ex Act	02.04.2007	Fined
69 DD No. 17A	State vs. Jashmir Singh	185M.V. Act	03.04.2007	Fined
70 13/97	State vs. Girish Bhardwaj	68/1/14 Ex Act	11.04.2007	Fined
71 05/07	State vs. Noor Mohd.	25/54/59A Act	02.04.2007	Convicted
72 229/91	State vs. Bal Krishan Sehgal	443/448	13.04.2007	Acquitted
73 44/07	State vs. Renu	380/411 IPC	16.04.2007	Acquitted
74 411/06	State vs. Ravi Kumar	25/54/59 A Act	19.04.2007	Convicted
75 300/2000	State vs. S. Aggarwal	451/506 IPC	21.04.2007	Quashed
76 FIR No. 299/06	State vs. Ajay Sharma	323/341/325/34	19.01.2007	Compromised
77 DL IPA 0781	State vs. Durga Prasad	661/192A	22.03.2007	Fined
78 FIR No. 348/05	State vs. Shyam Kumar	381/411 IPC	13.03.2007	Convicted
79 FIR No. 406/98	State vs. Rajesh Kumar	279/337	30.09.2007	Fined
80 FIR No. 429/97	State vs. Shahnaz Hussain	186/342/343 IPC	23.08.2007	Discharged
81 FIR No. 226/07	Mukesh Goel vs. Attar Singh	341/323	28.09.2007	Disposed off
82 FIR No. 660/02	State vs. Pawan Kumar Diggi	25/54/59	17.10.2007	Convicted
83 FIR No. 313/95	State vs. Sukhvinder Singh	379/411 IPC	18.04.2007	Sine-die
84 Fir No. 150/05	State vs. Subhash	283 IPC	01.03.2007	Discharge
85 DL IV 7677	State vs. Ajay	661/192	20.03.2007	Fined
86 DL IPB 3896	State vs. Sanjay Kumar	661/192A	14.03.2007	Fined

87 FIR No. 89/05	State vs. Anil Kumar	283 IPC	01.03.2007	Discharge
88 DLIP 6252	State vs. Vijay	66(1)/192	01.03.2007	Discharge
89 UP16J9088	State vs. Rahul	66/192A	12.03.2007	Fined
90 DLIV 7821	State vs. Armul Dass	66/192	07.03.2007	Convicted
91 FIR No. 420/06	State vs. Joginder Singh	68/1/14 Ex Act	24.03.2007	Fined
92 DL IVA 1803	State vs. Ajay	66(1)/192A	12.03.2007	Fined
93 FIR No.357/06	State vs. Rakesh Bhadana	68/1/14 Ex Act	23.03.2007	Fined
94 FIR No. 448/06	State vs. Sandeep Singh	68/1/14 Ex Act	23.03.2007	Fined
95 DLIPB 4408	State vs. Tilak	66(1)/192A	03.03.2007	Fined
96 DLIPB 5997	State vs. Bhoori Singh	66/192A	01.03.2007	Fined
97 DLIPB 0949	State vs. Sukhbir Singh	66(1)/192	19.03.2007	Fined
98 DL IVA 3357	State vs. Satish Kumar	66(1)/192	12.03.2007	Fined
99 FIR No.350/06	State vs Satish Kumar	283 IPC	29.03.2007	Fined
100 DL IIPA 4956	State vs Shamsher Singh	66(1)/192	14.03.2007	Fined
101 DL IIPA 7933	State vs Ajay Singh	66(1)/192 A	22.03.2007	Fined
102 DL IIPA 1535	State vs Pawan Kumar	66(1)/192	22.03.2007	Fined
103 DL IIPA 0223	State vs Guddu	66(1)/192	13.03.2007	Fined
104 298/95	State vs Jahangir	457/380/411 IPC	01.03.2007	P.O.
105 124/03	State vs Harsh Kaur	25/54/59 A Act	08.02.2007	Aquitted
106 DL IIPB 3447	State vs Karambir	66(1)/192	27.02.2007	Fined
107 DLIP-B5192	State vs Suresh	60/192 A	27.02.2007	Plead Guilty
108 DL IP 8522	State vs Hari Prasad	66(1)/192	27.02.2007	Fined
109 359/95	State vs Subhash Chand	324 IPC	24.02.2007	Discharge
110 06/07	State vs Kcwal Kishan	68/1/14 Ex Act	24.02.2007	Fined.
111 366/06	State vs Dinesh Kumar	68/1/14 Ex Act	23.02.2007	Fined
112 64/05	State vs Anand Kumar	68/1/14 Ex Act	23.02.2007	Fined
113 17/05	State vs Prakash	68/1/14 Ex Act	23.02.2007	Fined
115 311/05	State vs Bhagwal	283 IPC	23.02.2007	Fined
116 298/05	State vs Durgesh Kumar	283 IPC	23.02.2007	Fined

117 DLJP 1394	State vs Dalip	66(1)/192	23.02.2007	Fined
118 DLIPB 0557	State vs Baleshwar	66(1)/192	23.02.2007	Fined
119 DLIPB 1090	State vs Mahender Singh	66(1)/192	17.02.2007	Fined
120 DLIPA 3524	State vs Dharambir Singh	66(1)/192	17.02.2007	Fined
121 DLIPB5357	State vs. S. Singh	66(1)/192	20.02.2007	Pleaded
122 DLIPA 0651	State vs. Shiv Gopal	66/192	20.02.2007	Fined
123 DD No.21A	State vs. Kulanand Kala	65/29	19.02.2007	Fined
124 UP80AJ 0914	State vs. Mahmood Ali	115/194/192A	12.02.2007	Fined
125 DLIPB 4588	State vs. Ghanshyam	66(1)/192A	09.02.2007	Plead Guilty
126 DLIPB 1859	State vs. Gambhir Singh	66(1)/192	15.02.2007	Fined
127 DLIVA 3187	State vs. Raj Kumar	66(1)/192	14.02.2007	Plead Guilty
128 DLDAPB/ 1201	State vs. Udaiveer Singh	66(1)/192	13.02.2007	Plead Guilty
129 394/06	State vs. Jagdish Raika	283 IPC	05.02.2007	Fined
130 244/06	State vs. Pooja Rani	279/337	03.02.2007	Compromised
131 DLIVA 8625	State vs. Rajesh Kumar	177/66/191	04.02.2007	Convicted
132 102/200	State vs. Untraced	420 IPC	08.02.2007	Cancelled.
133 445/06	State vs. Lal Bahadur Mehta	68/1/14 Ex Act	01.07.2007	Plead Guilty
134 DLIPA 2529	State vs. Gajraj	66(1)/192	01.02.2007	Fined
135 404/06	State vs. Deepak Mulchandani	68/1/14 Ex Act	01.02.2007	Fined
136 410/06	State vs. Mayank Arya	68/1/14 Ex Act	06.02.2007	Plead Guilty
137 166/04	State vs. Stating Holding Desents Ltd.	420/403	24.03.2007	Acquitted
138 110/06	state vs. Cancellation	498/406	12.01.2007	Cancellation accepted
139 DL12BB5493	State vs. Dinesh Kumar	66(1)/192	11.01.2007	Convicted
140 DLIVA3331	State vs. Jai Prakash		11.01.2007	Convicted

IN THE COURT OF MS. RAVINDER BEDI

141 248/98	State vs. Avdesh Kumar	406 IPC	20.07.2007	Acquitted
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IN THE COURT OF SH. J.P. NAHAR

142 138/06	State vs. Ashok Kumar	3 WB Act	10.01.2007	Sine-die
143 322/06	State vs. Santosh Singh	283 IPC	17.01.2007	Fine

144 285/06	State vs. Sanjeev Khanna	283 IPC	17.01.2007	Fine
145 231/03	State vs. Dheraj Arora	61/1/14 Ex Act	18.01.2007	Fine
146 400/06	State vs. Keshav Dua	68/1/14 Ex Act	16.01.2007	Convicted
147 332/03	State vs. Tarun Mukherjee	3 WB Act	18.01.2007	Convicted
148 236/05	State vs. Sabir Alam	279/337 DPC	21.01.2007	Fine
149 356/06	State vs. Anand Kumar	283 IPC	24.01.2007	Fine
150 338/06	State vs. Vikas Kumar	283 IPC	24.01.2007	Fine
151 382/06	State vs. Sunil Sikri	68/1/14 Ex Act	29.06.2007	Fined
152 368/06	Ashu Khurana	68/1/14 Ex Act	16.01.2007	Admonished
153 355/06	State vs. Itira Lal	283 IPC	03.01.2007	Fine
154 362/06	State vs. Pappu Kumar	283 IPC	31.01.2007	Fine
155 293/06	State vs. Kailash Kumar	68/1/14 Ex Act	31.01.2007	Fine
156 423/06	State vs. Arvind Pinto	283 IPC	08.01.2007	Fine
157 434/06	State vs. Hitender Tomar	68/1/14 Ex Act	08.01.2007	Fine
158 93/05	State vs. Raj Sharma @ Raju	25/54/59	22.10.2007	Undergone
159 133/03	State vs. Ram Kumar	25/54/59	24.10.2007	Acquitted
160 14/07	State vs. Upender Nath	323/341 IPC	24.10.2007	Quashed
161 283/04	State vs. Chandan Singh	381/411 IPC	02.01.2007	Convicted
162 201/05	State vs. Rajender Singh	188 IPC	11.01.2007	Fine
163 300/06	State vs. Sahil Mehta	380/411 IPC	19.01.2007	Quashed
164 32/96	State vs. Braham Singh	287/304 IPC	28.02.2007/2	Convicted
165 348/86	State vs. Urnesh Kumar Etc	420/471	16.04.2007	Acquitted
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168				
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2007

Criminal Record Room, PHC, ND Dated: -21.06.2022
List for the year of 2007, PS Tughlak Road

Sl No.	Goshwara No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge.
1	1	162/06	State Vs Ravinder Nath Sodh	200/181/183	11/12/07	Quashed	Sh. A.K. Kumar, Ld. ACMM
2	2	244/06	State Vs Fang Hiao	14 F. Act	10/07/07	Convict	Sh. A.K. Kumar, Ld. ACMM
3	3	247/06	State Vs Fne Singh	182	12/01/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
4	4	179/06	State Vs Raj singh	379/411	18/01/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
5	5	64/06	State Vs Jagdish @ Mohd. Zakoo	451	18/01/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
6	6	165/03	State vs Rajesh etc.	12/09/55	19/01/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
7	7	112/04	State VS Cahm Bahadur	279/338	21/01/07	Convict / Fine	Sh. A.K. Chathruvedi, Ld, MM
8	8	52/02	State Vs MunnaHul	279/337	21/01/07	Convict / Fine	Sh. A.K. Chathruvedi, Ld, MM
9	9	31/02	State Vs Sunil Kr	279/337	21/01/07	Convict / Fine	Sh. A.K. Chathruvedi, Ld, MM

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10	10	216/4	State Vs Prabhha Pandey	279/337		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
11	11	37/03	State Vs Karan Singh	279/338		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
12	12	14/05	State Vs Gaurav Kr. Sharma	279/338		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
13	13	282/01	State Vs Ram Nath	279/338		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
14	14	65/06	State Vs Shashi Kr.	279/337		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
15	15	153/06	State Vs Suender Thakur		279	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
16	16	127/06	State Vs Surender Kr.		279	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
17	17	182/04	State Vs Rajesh Kr.	279/337		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
18	18	20/04	State Vs Beejekshree Varaman	279/338		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
19	19	153/05	State vs Gian chand	279/337		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
20	20	216/02	State vs Narinder Pal Singh	279/337		21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM

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21	21	124/05	State vs Md. Yunus	27/338	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
22	22	133/03	State Vs Ram Chander Puri	279/337	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
23	23	58/06	State vs Satish	279/337	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
24	24	135/04	State vs Neeraj kr.	279/337	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
25	25	148/05	State Vs Panna Lal	279/338	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
26	26	79/05	State Vs Baijnath Singh	279/337	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
27	27	237/04	State vs Devi dayal	279/337/3/181	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
28	28	117/98	State vs Ram Naresh	279/337	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
29	29	98/01	State Vs Deepak Singh	279/338	21/01/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
30	30	62/06	State VS Amit	393/34/352	31/01/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
31	31	201/97	State Vs Naveen Kr.	279/337	01/02/07	P.O	Sh. A.K. Chathruvedi, Ld, MM

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32	32	182/06	State vs Sunil Kr.	379/411	12/02/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
33	33	261/2000	State vs Farooq Ahmed	25/54/59Arms Act	26/02/07	P.O.	Sh. A.K. Chathruvedi, Ld, MM
34	34	43/96	State Vs Han Singh	279/337/338	07/03/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
35	35	02/07	State Vs Rohtash	27/61/85 NDPS ACT	15/03/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
36	36	203/05	State Vs Ram Bahadur	279/304A	18/03/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
37	37	203/03	State Vs Ashok etc.	384/341	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
38	38	69/99	State vs Raj Kr.	279/338	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
39	39	70/02	State Vs Tej Pal	279/337	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
40	40	05/05/22	State vs Charan Singh	279/338	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
41	41	192/04	State vs Ved Bahadur	279/337	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
42	42	43/04	State vs Hukum Singh	279/337	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM

43	43	201/04	State Vs Subhash Chand	279	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
44	44	170/04	State Vs Sukhbir Singh	279/338	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
45	45	139/03	State Vs Ram bilas	279/337	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
46	46	143/04	State Vs Omkar Singh	279/338	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
47	47	55/06	State Vs Ravi Vorma	279/337	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
48	48	08/99'	State Vs Prem Chand	279/338	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
49	49	125/05	State vs Maninder Singh ETC	279/338	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
50	50	25/05'	State Vs Dinesh Kr.	279/337	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
51	51	187/04	State Vs Dharm Raj	279/337	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
52	52	102/96	State vs Brijesh Sharma	279/336	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
53	53	171/04	State VS Raju	279/338	18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM

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54	54	68/05	State Vs Karmvir	279/338		18/03/07	Convict Fine	Sh. A.K. Chathruvedi, Ld, MM
55	55	70/02	State vs Ashok Kr.	379/411		18/03/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
56	56	149/02	State vs Mohd. Arif	279/337		18/03/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
57	57	288/97	State Vs Sachin Bajaj	279/337		18/03/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
58	58	22/06	State VS Khooob Singh	279/337		18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
59	59	177/05	State vS Amar Bashar		239	18/03/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
60	60	304/99	State vs Gopal Kr	279/337		22/03/07	Abated	Sh. A.K. Chathruvedi, Ld, MM
61	61	235/99	State Vs Balbir Singh	279/304A		24/03/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
62	62	42/07	State Vs Ravina etc.	379/411/34		28/03/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
63	63	159/08	State Vs Munish Palewal	25/54/59Arms Act		28/03/07	Discharge d	Sh. A.K. Chathruvedi, Ld, MM
64	64	158/98	State vs Mukesh @ Munish	393/34		28/03/07	Discharge d	Sh. A.K. Chathruvedi, Ld, MM

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65	65	234/06	State Vs Yusuf - e - Safar	27 NDPS	30/03/07	Discharge	Sh. A.K. Chathruvedi, Ld, MM
66	66	47/95	State v s Vinod Suchita Dinkun	420/468/471	04/04/07	P.O.	Sh. A.K. Chathruvedi, Ld, MM
67	67	34/07	State vs Pappu	379/411	12/04/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
68	68	204/06	State Vs Yusuf - e - Safar	379/411	13/04/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
69	69	97/99	State Vs. Ajeet Kumar	279/338	19/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
70	70	27/07	State Vs Shahide Sirog Khan	27/21/85	20/04/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
71	71	93/06	State VS. Harish Kr. Kapoor	279/337	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
72	72	179/03	State Vs. Birdi Chand	279/337	22/04/07	Convict	Sh. A.K. Chathruvedi, Ld, MM
73	73	52/05	State VS. Mohd. Yusuf	279/337	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
74	74	13/05	State Vs. Vinod Kumar	279/	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
75	75	133/04	State Vs. Ashok Kr. Etc.	2325/323/34	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM

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76	76	49/06	State VS. Capt. Deepak Jain	279/336	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
77	77	78/06	State VS. Mantu Kr. Sachney	279/	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
78	78	135/03	State VS Ashok	279/304A	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
79	79	60/98	State Vs. Ompraksh	279/337/185	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
80	80	130/05	State Vs Mohd. Sanam	509/34	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
81	81	43/06	State Vs. Prem Prakash	279/337	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
82	82	69/02	State Vs. Prem chand Sharma	279/337	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
83	83	75/03	State vs. Kundan Jha	279/338	22/04/07	Convict /Fine	Sh. A.K. Chathruvedi, Ld, MM
84	84	194/06	State VS. Ajit Chhetri	381/411	23/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
85	85	44/07	State Vs. Amit Erick Frances etc.	68/1/14'	27/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
86	86	14/04'	State VS. Mohd. Rahat	279/337	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

87	87/33/06	State VS Anil Kumar	279/337	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
88	88/190/05	State Vs. Rakesh Kumar	325/324	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
89	89/184/06	State VS. Saurbah Raj	279/338	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
90	90/256/99	State Vs. Tahir Hussain	279/337	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
91	91/26/07	State Vs. Sajid	27/61/85 NDPS ACT	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
92	92/39/00	State Vs Jatin	279/337/338	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
93	93/178/03	State VS. Jasleen	279/337	29/04/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
94	94/221/02	State VS Raj Kumar	61/1/14	01/05/07	Abated	Sh. A.K. Chathruvedi, Ld, MM
95	95/129/03	State VS. Balwant Singh	279/337	05/05/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
96	96/215/97	State Vs. Chaman Singh	279/337	05/05/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
97	97/190/07	State VS. Ilyash	279/338	06/05/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

98	98	184/05	State VS Sudesh Kumar	279/338	06/05/07	Convicted	Sh. A.K Chathruvedi, Ld, MM
99	99	157/96	State VS Yogaya	408/411	14/05/07	PO.	Sh. A.K Chathruvedi, Ld, MM
100	100	239/93	State VS Prithvi Raj	409	19/05/07	Acquitted	Sh. A.K Chathruvedi, Ld, MM
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Criminal Record Room, PHC, ND Dated: -22.06.2022						
List for the year of 2007, PS Tughlak Road						
Sl. No.	Gosh Wara No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision Name of the Ld. Judge
Criminal Record Room, PHC, ND Dated: -21.06.2022						
101	101	82/06	State VS. Ramesh Yadav	279/427	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
102	102	78/04	State Vs. Darshan Singh	279/337	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
103	103	73/04	State VS. Yashveer Singh	279/338	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
104	104	63/06	state Vs. Gursimran Singh	279/337	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
105	105	51/05	State vS. Ballu Singh	279/337/427	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
106	106	197/04	State Vs. Braham Dev Singh	279/337	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM
107	107	04/06	State Vs. Anubha Jacoiya	279/337	20/05/07	Convict/ Fine Sh. A.K. Chathruvedi, Ld, MM

108	108	25/05'	State VS. Aditi Gupta	279/337/338	20/05/07	Convict/ Fine	Sh. A.K. Chathruvedi, Ld, MM
109	109	54/05	State VS. Hoshir Singh	279/338	20/05/07	Convict/ Fine	Sh. A.K. Chathruvedi, Ld, MM
110	110	61/07	State VS. Mohd. Shahjahan	27/61/85 NDPS ACT	22/05/07	Convict/ Fine	Sh. A.K. Chathruvedi, Ld, MM
111	111	72/02	State vs. Ram Pukar Mikhiya	380	22/05/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
112	112	76/97	State VS. Skkan Kumar	61/1/14'	26/05/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
113	113	86/03	State Vs. Rinku Kumar Etc.	279/186/332/35 3	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
114	114	206/04	State Vs. Mahesh Kumar	279/338	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
115	115	07/04'	State VS. Sanchit Kumar	279/337/338	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
116	116	213/05	State VS. Modh. Teeph State	279/338	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
117	117	179/05	Vs. Harbhajan Singh	279/338	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM

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118	118	21/99	State VS. Ram Mahajan	237/338	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
119	119	69/03	State VS. Nirmal Singh	279/337	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
120	120	212/04	State VS. Kamla Yadav	279/337	27/05/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
121	121	328/97	State VS. Guizar	279/304A	28/05/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
122	122	102/05	State VS. Rajender @ sonu	356/379/411	29/05/07	Abated	Sh. A.K. Chathruvedi, Ld, MM
123	123	113/05	State VS. Rajender @ sonu	256/379/411	29/05/07	Abated	Sh. A.K. Chathruvedi, Ld, MM
124	124	83/06	State VS Harjit Singh	279/337	03/06/07	Convicted/ Fine	Sh. A.K. Chathruvedi, Ld, MM
125	125	173/98	State VS. Mahavir Singh	279/337	03/06/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
127	127	356/98	State VS. Bishen Singh	61/1/14'	07/06/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
128	128	82/07	State Vs. Vinod kumar	27/61/85 NDPS ACT	22/06/07	Convicted/ Fine	Sh. A.K. Chathruvedi, Ld, MM

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129	129	201/06	State VS. Rinkhy @ Tinkhy	160	25/06/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
130	130	123/05	State Vs. Suresh Yadav	379/411	29/06/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
131	131	107/07	State VS. Ashu Grover Etc.	160	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
132	132	109/06	State Vs. Ramesh Pahlwan	3 WB Act	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
133	133	103/07	State VS. Munna Padden etc.	160	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
134	134	06/05	State VS.Laxman Pakhrel	279/337/338	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
135	135	201/05	State Vs. Krishan Kumar	279/337	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
136	136	212/05	State VS. Bhoja Mandal	279/337/3/181	01/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
137	137	218/02	State VS. Kailash Paswan	279/	03/07/07	P.O.	Sh. A.K. Chathruvedi, Ld, MM
138	138	87/07	State VS. Abdul Wasin	27/61/85 NDPS ACT	04/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

139	139	201/98	State Vs. Surender Kumar	279/337	06/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
141	141	36/07	State VS. Ganesh Singh	279/	08/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
142	142	59/07	State VS. Vinod etc.	12/09/55	09/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
143	143	342/96	State VS Anil Baksh etc.	16.707	419/34	Convicted	Sh. A.K. Chathruvedi, Ld, MM
144	144	180/01	State VS. Rajesh Jha	279/338	18/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
145	145	60/95	State Vs. Jasvinder Singh	379/411	20/07/07	Abated	Sh. A.K. Chathruvedi, Ld, MM
146	146	95/02	State Vs. Upender Yadav	279/338	22/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
147	147	202/06	State VS. Surender Nath Shara	279/338	22/07/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
148	148	106/07	State VS. Jalaluddin etc.	379/411	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
149	149	181/98	State VS. Praveen Kumar	408	22/07/07	Convicted / Abated	Sh. A.K. Chathruvedi, Ld, MM

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150	150	171/03	State Vs. Mahipal Singh	279/338	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
151	151	187/03	State VS. Nirmal Kumar	237/337	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
152	152	140/08	State Vs. Rohit Gulati	279/337	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
153	153	31/06	State Vs. Jitender Kumar	279/337	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
154	154	235/06	State VS. Faiz @ Lala	509/323	22/07/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
155	155	179/01	State VS. Nikhil Rastogi State	279/337/338	29/07/09	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
156	156	12/05	VS. Sameer Singh	379/411468/471/482	03/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
157	157	130/02	State VS. Samir @ Boldu	379/411	03/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
158	158	96/07	State VS. Suhail Ahmed khan	279/3/181	03/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
159	159	101/07	State VS. Rajender Singh	27/61/85 NDPS ACT	03/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

160	160	182/03	State VS. Mitai Etc.	447/34	05/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
161	161	16/05'	State VS. Girdhari Lal	279/	05/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
162	162	168/06	State VS. Raj Kumar Etc.	160	13/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
163	163	06/04'	State VS. Rahis Khan etc	341	14/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
164	164	287/97	State VS. Jaiknt Singh	279/337	21/08/07	P.O.	Sh. A.K. Chathruvedi, Ld, MM
165	185	14/03'	State vs. Sushil Kumar	379/411	22/08/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
166	166	368/97	State VS Kripal Singh	279/337	22/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
167	167	130/07	State VS. Rupak Kumar Etc.	392/411	24/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
168	168	93/07	State VS. Sudhir Thakur	380/411	25/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
169	169	15/97	State Vs. Shyam Lal	186/353/34	26/08/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

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170	170	141/97	State Vs. Kazim Ali	149/147/323	26/08/07	Compromised / compounded	Sh. A.K. Chathruvedi, Ld, MM
171	171	291/96	State Vs. Mohd. Farooq Etc.	379/511/34	01/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
172	172	84/07	State Vs. Avadh Yadav	279/185	03/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
173	173	170/98	State Vs. Mohd. Sakil etc	61.1.14'	03/09/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
174	174	140/07	State VS. Mohan Dabral	356/379/411	06/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
175	175	41/07	State VS. Parveen @ Chaito	379/411	12/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
176	176	208/97	State VS. Rajesh	379/411/34	12/09/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
177	177	270/01	State Vs. Vinod Kr. @ Narayan	279/338	15/09/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
178	178	101/02	State Vs. Harpal Singh	279/337	16/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
179	179	234/04	State VS. Harender Paswan	279/338	16/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

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180	180	172/06	State VS. Ravinder Kr.	279/338	16/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
181	181	37/00	State Vs. Mohd. Intzar Dulek	379/411/34	17/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
182	182	113/04	State Vs. Sunil	337/34	19/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
183	183	76/98	State VS. Gulfam	279/338	19/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
184	184	63/82	State Vs. Baleudeen	25/54/59Arms Act	24/09/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
185	185	252/00	State VS. Vijay Kumar	279/337	25/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
186	186	108/03	State Vs. Mahabir Singh	279/337	25/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
187	187	165/07	State VS. Kishan Bahadur	379/411/34	27/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
188	188	170/99	State Vs. Ram Pal	379/411	27/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
189	189	135/06	State vs. Ram Avtar	279/329/33	30/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

190	190	150/02	State Vs. Gursharan	279/337	30/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
191	191	02/05'	State VS. Rajesh Kumar	186/352/34	30/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
192	192	80/05	State VS. Sahisr Chand	279/338	30/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
193	193	77/05	State VS. Dinesh Kumar Mandal	279/338	12/09/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
194	194	78/95	State VS. Jagat Ram	279/337	08/10/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
195	195	248/04	State VS. Vishal	25/54/59Arms Act	05/10/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
196	196	198/06	State VS. Najakat Ali	279/337	05/10/07	Convicted / Compounded	Sh. A.K. Chathruvedi, Ld, MM
197	197	63/00	State VS. Rajeev Sharma	279/337	07/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
198	198	13/06'	State VS. Chumam Kumar	279/337	07/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
199	199	157/03	State VS. Ashfaque Mohd.	279/337	08/10/07	PO.	Sh. A.K. Chathruvedi, Ld, MM

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200	200	132/07	State VS. Mohd. Khaifan Hussain	27/61/85 NDPS ACT	09/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
201	201	92/99	State VS. Mohd. Raja	279/337	17/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
202	202	131/07	State VS. Staish Kaushal	279	17/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
203	203	123/07	State Vs. Jai Singh	509	24/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
204	204	221/04	State Vs. Sarpunch Veran @ Vijay	381	25/10/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
205	205	247/99	State Vs. Mohar Ali	279/337	28/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
206	206	45/06	State Vs. Dhruv Raj Bhatt	279/337	29/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
207	207	163/99	State Vs. Praful Kr. Jain	279/337	29/10/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
208	208	309/98	State Vs. Devender Singh	279/338	30/10/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM

209	209	66/03	State vs. Ramu Paswan	279/337	30/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
210	210	136/99	State Vs. Man Bahadur	279/337	30/10/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
211	211	53/07	State Vs. Sanjay Massy	279/338	31/10/07	Untrace Report Accepted	Sh. A.K. Chathruvedi, Ld, MM
212	212	35/97	State VS. Sharif Ahmed etc	288/304A	01/11/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
213	213	224/02	State Vs. Sukhvinder Singh	279/337	02/11/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
214	214	05/01	State Vs. Balwan Singh	279/338	02/11/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
215	215	226/01	State Vs. Sanjay	279/411/34	05/11/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
216	216	94/01	State Vs. Joginder Singh	279/338	07/11/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
217	217	139/07	State Vs. Omprakash etc	411/34	14/11/07	Cancellation report	Sh. A.K. Chathruvedi, Ld, MM
218	218	164/05	State VS. Sanjay Kumar	341/508	14/11/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM

219	219	202/07	State VS. Shahjahan	454/102	15.011.07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
220	220	197/07	State Vs. Narender Kumar	379/411/3 P.P. Act	17/11/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
221	221	153/04	State vs. Anupam Jain	279/338	18/11/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
223	223	217/04	State Vs. Jitender @ Jeeetu	323/506	18/11/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
224	224	105/04	State Vs. Jagdish Lal Singh	188	20/11/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
225	225	105/04	State VS. Arjun Kumar	279/337/304	20/11/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
226	226	90/01	State Vs. Rajesh	379	22/11/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
227	227	376/97	State VS. Amar fanel	379/411	26/11/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
228	228	214/07	State VS. Sheikh Johan	379/411	27/11/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
229	229	183/07	State Vs. Jagdish @ Jaddu	380/411	27/11/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

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230	230	210/07	State VS. Darshan Singh	309	29/11/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
231	231	147/00	State vS. Sunil Kr.	279/338	29/11/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
232	232	47/07	State Vs. Hashim	380/411	05/11/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
233	233	380/97	State VS. Satbir Singh etc	61/1/14'	03/12/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
234	234	149/07	State Vs. Mohan	279/	05/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
235	235	180/05	State V. Brijesh @ Sagar	279/337	05/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
236	236	88/06	State Vs. Sanjay Kr.	279/338	08/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
237	237	187/04	State VS. Devinder Nath Puri	279/338	08/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
238	238	127/97	State Vs. Rajender Kumar	409	10/12/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM
239	239	10/06'	State VS. Josih's Edverd	279/338	16/12/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM

240	240	129/01	State vs. Jasbir Singh	279/338	16/12/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
241	241	155/06	State Vs. Tilak Raj Batra	279/338	16/12/07	Convicted / Fine	Sh. A.K. Chathruvedi, Ld, MM
242	242	177/06	StateVs. Mohd. Iliyas	380/411	17/12/07	Convict / Undergone	Sh. A.K. Chathruvedi, Ld, MM
243	243	39/02	State VS. Prabha Karan	379/411	18/12/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
244	244	180/96	State VS. Mohd. Shakeel	61/1/14'	19/12/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
245	245	258/06'	State VS. Raju	279/411/34	19/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
246	246	214/99	State Vs. Panna Lal etc	186/323/353	20/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
247	247	206/03	State vs. Rajesh Prashar	454/380/511	20/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
248	248	81/95	State Vs. Pradeep	379/34	20/12/07	PO.	Sh. A.K. Chathruvedi, Ld, MM
249	249	52/99	StateVs. Om Prakash	279/337	22/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM

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250	250	215/99	State VS Khuda Singh	279/337/338	22/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
251	251	287/06	State vS. Matir Das Gupta	379/411	22/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM
252	252	197/06	State VS. Amit Jain	279/337	23/12/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
253	253	213/06	State Vs. Shyam Sunder Anand	279/338	23/12/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
254	254	266/06	State vS Monu Ahuja	279/338	23/12/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
255	255	89/07	State Vs. Ashok Ram	279/337	23/12/07	Compounded	Sh. A.K. Chathruvedi, Ld, MM
256	256	75/05	State vS. Naveen Yadav	279/337	21/01/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM/ Sh. Mahinder Vats, Ld. MM

257	257	292/96	State Vs. Siddqui attached judicial file 229/96 PS T. Road u/s 25/54/59 A Act PO No. 22/04 T. Road	25/54/59Arms Act	13/12/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM/ Sh. Mahinder Vats, Ld. MM
258	258	70/86	State Vs. Malik Singh attached judicial file 70/86 PO No. 54/00 T. Road	408	18/07/07	Acquitted	Sh. A.K. Chathruvedi, Ld, MM/ Sh. Mahinder Vats, Ld. MM
259	259	146/02	State VS. Randeep Singh	188	05/10/07	Convicted	Sh. A.K. Chathruvedi, Ld, MM/ Sh. Mahinder Vats, Ld. MM
260	260	292/06	State vs. Chaman Lal	279/	14/11/07	Cancellation	Sh. A.K. Chathruvedi, Ld, MM/ Sh. Mahinder Vats, Ld. MM
261	261	217/063	State VS. Rohit Prasad	25/54/59Arms Act	27/01/07	Discharged	Sh. A.K. Chathruvedi, Ld, MM
262	262	84/06	State vs. Ram Chandu etc.	3 W.B. Act	05/07/07	Fine/ PO	Sh. A.K. Chathruvedi, Ld, MM

263	263	252/92	State vs Vinod Kumar	420/468	20/02/07	Convict	Sh. Dheeraj Mittal, Ld. MM
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Sarita Vihar

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In the Court of Sh. Pritam Singh, MM PS Sarita Vihar						
S.No	G.No.	FIR No.	Title	u/s	DOD	Decision
1	1	119/05	St. Vs. Bhushan Kumar	61/1/14	17.1.07	Convicted
2	2	265/04	St. Vs. Bhranjit Singh	325	21.1.07	Compromise
3	3	453/01	St. Vs. Bada Ali	341/323	24.1.07	Compromise
4	4	17/06	St. Vs. Vikas Chaudhary	323/341	13.2.07	Compromise
5	5	234/03	St. Vs. Dinesh Gupta	279/338	14.2.07	Convicted
6	6	443/00	St. Vs. Gul Mohd.	454/380	14.2.07	Acquitted
7	7	646/00	St. Vs. Raisuddin	25/54/59	15.2.07	Convicted
8	8	89/01	St. Vs. Om Prakash	61/1/14	17.2.07	Abated
9	9	110/00	St. Vs. Sunita Devi	61/1/14	28.2.07	Abated
10	10	219/02	St. Vs. Mohd. Sarin	341/323	19.1.07	Compromise
11	11	257/05	St. Vs. Changez Ahmed	323/341	21.1.07	Compromise
12	12	541/06	St. Vs. Sunil	25/54/59	9.1.07	Convicted
13	13	70/06	St. Vs. Iqbal @ Rizwan	457/380/411	21.3.07	Convicted
14	14	414/05	St. Vs. Rajwanti	61/1/14	24.3.07	Convicted
15	15	68/07	St. Vs. Sanjeev	25/54/59	6.3.07	Convicted
16	16	265/00	St. Vs. Sharafat Ali	25/54/59	12.3.07	Convicted
17	17	262/05	St. Vs. Sita Ram	61/1/14	2.3.07	Convicted
18	18	131/04	St. Vs. Om Prakash	61/1/14	26.3.07	Abated
19	19	3/07	St. Vs. Anwar Hussain	279/337/338	15.3.07	Admonished
20	20	106/04	St. Vs. Harvasnh Singh	61/1/14	21.3.07	Convicted
21	21	577/06	St. Vs. Anubhav Mishra	279/337/338	10.5.07	Fine
22	22	19/06/22	St. Vs. Jatan Singh	188	14.5.07	Fine
23	23	433/05	St. Vs. Raju	61/1/14	10.5.07	Fine
24	24	176/07	St. Vs. Balbir Singh	341/34	6.5.07	Admonished
25	25	237/02	St. Vs. Mazid Khan	25/54/59	7.5.07	P.O.
26	26	387/05	St. Vs. Sunny	25/54/59	25.5.07	Acquitted
27	27	95/07	St. Vs. Raj Pal etc.	341/323	20.5.07	Compromise
28	28	177/07	St. Vs. Ali Ur Rehman	341/323/34	6.5.07	Compromise
29	29	413/03	St. Vs. Ishwar Dayal	279/338	5.11.06	Fine
30	30	641/04	St. Vs. Santokh Singh	279/338	7.6.07	Compromise
31	31	435/05	St. Vs. Sonu etc.	379/411/34	12.5.07	Acquitted
32	32	644/03	St. Vs. Devi Ram etc.	452/323/34	2.6.07	Compromise
33	33	330/07	St. Vs. Raj Kumar	25/54/59	27.6.07	Convicted
34	34	15/05	St. Vs. Rajender	279/304A	17.5.07	Acquitted
35	35	292/03	St. Vs. Padam Singh	279/338	23.5.07	Acquitted
36	36	175/02	St. Vs. Talok Singh	279	18.5.07	Fine
37	37	327/07	St. Vs. Satur Khan	25/54/59	26.6.07	Convicted
38	38	679/04	St. Vs. Salil @ Lala	25/54/59	1.6.07	Acquitted
39	39	232/02	St. Vs. Pardeep	379/411/34	21.6.07	Convicted
40	40	334/07	St. Vs. Imran Khan	25/54/59	28.6.07	Convicted
41	41	284/03	St. Vs. Chano Devi	379	8.6.07	Acquitted
42	42	53/00	St. Vs. untrace	279/337/338	17.5.07	Cancellation
43	43	244/03	St. Vs. Parmanand	304A	16.5.07	Discharge
44	44	344/07	St. Vs. Kasev Kumar	25/54/59	6.6.07	Convicted

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45	45	502/03	St. Vs. Satish etc.	452/523/506	2.6.07	Acquitted
46	46	205/02	St. Vs. Mooniruddin	341/323/506/34	18.5.07	Quashed
47	47	159/04	St. Vs. Vikas Bhamri	279/337/338	24.5.07	Compromise
48	48	260/02	St. Vs. Babu Khan	61/1/14	3.5.07	Acquitted
49	49	212/01	St. Vs. Ajay Kumar	420/406	12.5.07	Compromise
50	50	82/06	St. Vs. Aslam etc.	379/411/34	2.5.07	Convicted
51	51	240/00	St. Vs. Niyaz Ahmed	420/468	11.5.07	Abated
52	52	131/05	St. Vs. Manoj	61/1/14	16.4.07	Fine
53	53	87/07	St. Vs. Manish	25/54/59	7.4.07	Convicted
54	54	452/03	St. Vs. Pankaj	25/54/59	12.4.07	Convicted
55	55	216/07	St. Vs. Devender	25/54/59	13.4.07	Convicted
56	56	22/07	St. Vs. Vinod @ Vimu	25/54/59	20.4.07	Acquitted
57	57	320/01	St. Vs. Banwari	61/1/14	7.4.07	Fine
58	58	135/99	St. Vs. Kashmir Singh	448/34	26.4.07	Acquitted
59	59	178/01	St. Vs. Bhushan Kumar	61/1/14	30.4.07	Fine
60	60	214/07	St. Vs. Sirajuddin	25/54/59	30.4.07	Convicted
61	61	519/04	St. Vs. Krishna Devi etc.	160/323/34	22.4.07	Convicted
62	62	489/03	St. Vs. Sunil Kumar	279	17.7.07	Convicted
63	63	244/05	St. Vs. Rani Veer	61/1/14	12.7.07	Convicted
64	64	161/007	St. Vs. Sunny Gupta	279/338	22.7.07	Compromise
65	65	506/07	St. Vs. Mohd. Alam	25/54/59	31.7.07	Convicted
66	66	266/00	St. Vs. Hanif	454/380/411	25.7.07	P.O.
67	67	230/00	St. Vs. Vijay Pal	379/411/34	12.7.07	Compromise
68	68	368/05	St. Vs. Ravinder	61/1/14	17.7.07	Convicted
69	69	305/05	St. Vs. Muruddin	25/54/59	6.7.07	Acquitted
70	70	73/05	St. Vs. Shanti	61/1/14	5.7.07	Fine
71	71	33/06	St. Vs. Madan Mehtot	341/323	8.7.07	Compromise
72	72	116/06	St. Vs. Sunazi	61/1/14	19.7.07	Fine
73	73	419/07	St. Vs. Sanjay @ Sanju	25/54/59	30.7.07	Convicted
74	74	463/05	St. Vs. Ashok Kumar	279/338	22.7.07	Compromise
75	75	443/07	St. Vs. Mohd. Babul	25/54/59	21.7.07	Fine
76	76	440/07	St. Vs. Yash Pal	25/54/59	7.7.07	Convicted
77	77	376/07	St. Vs. Mumtaz	25/54/59	19.7.07	Convicted
78	78	390/07	St. Vs. Salimuddin	25/54/59	5.7.07	Convicted
79	79	503/99	St. Vs. Amanullah	279/338	17.7.07	Acquitted
80	80	71/06	St. Vs. Salauddin	341/323	11.7.07	Acquitted
81	81	182/06	St. Vs. Gaurav Sethi	279/427	31.7.07	Compromise
82	82	635/03	St. Vs. Ashwani Kumar	279/337/336	22.4.07	Fine
83	83	245/05	St. Vs. Yogeshwar Singh	279/337	19.8.07	Convicted
84	84	418/05	St. Vs. Ram Prasad	279/427	6.8.07	Fine
85	85	192/07	St. Vs. Ajeet @ Rohit	356/379	24.8.07	Acquitted
86	86	521/99	St. Vs. Sukh Ram	279/337	23.8.07	Acquitted
87	87	DD8A	St. Vs. Mutalif	103 DP Act	1.8.07	P.O.
88	88	29/7	St. Vs. Babloo	25/54/59	26.2.07	Convicted
89	89	137/03	St. Vs. Vijay Pandey	61/1/14	26.4.07	P.O.
90	90	482/05	St. Vs. Shailender	452/323/34	17.4.07	P.O.
91	91	80/02	St. Vs. Untrace	403/406/448	24.5.07	Drop
92	92	207/02	St. Vs. Sirajuddin	341/323	18.5.07	Quashed
93	93	213/00	St. Vs. Untrace	337/304A	10.5.07	Cancelled

In the Court of Sh. Rakesh Pandit, MM PS Sarita Vihar						
94	94	873/07	St. Vs. Vishwanath	279	29.11.07	Convicted
95	95	236/03	St. Vs. Chaman Singh	61/1/14	3.11.07	Abated
96	96	222/01	St. Vs. Jai Prakash	61/1/14	13.11.07	Fine
97	97	603/06	St. Vs. Amarjeet Bhatia	279/337	30.11.07	Compromise
98	98	834/07	St. Vs. Bir Singh	279	20.11.07	Fine
99	99	534/07	St. Vs. Vikram	188	30.11.07	Discharge
100	100	504/02	St. Vs. Savita	61/1/14	19.11.07	Compromise
101	101	218/06	St. Vs. Pradeep Mehto	279/427	1.11.07	Convicted
102	102	96/99	St. Vs. Nehru Ram	279/337	1.11.07	Acquitted
103	103	370/94	St. Vs. Sarju	279/427	3.11.07	Convicted
104	104	797/07	St. Vs. Arjun	25/54/59	26.11.07	Convicted
105	105	1/05	St. Vs. Surjan Singh	61/1/14	5.11.07	Compromise
106	106	768/07	St. Vs. Raj Kumar	25/54/59	17.11.07	Convicted
107	107	400/03	St. Vs. Darshan Singh	61/1/14	7.11.07	Fine
108	108	187/07	St. Vs. Rasheed Ansar	25/54/59	7.11.07	Acquitted
109	109	604/07	St. Vs. Mahipal	379/411/34	26.11.07	Convicted
110	110	594/07	St. Vs. Raj Karan	188	29.11.07	Discharge
111	111	358/07	St. Vs. Manjeet	61/1/14	6.11.07	Fine
112	112	775/07	St. Vs. Mahesh Kumar	279	5.11.07	Fine
113	113	758/07	St. Vs. Shiv Shankar	279	3.11.07	Fine
114	114	824/07	St. Vs. Saheen	279	13.11.07	Fine
115	115	766/04	St. Vs. Manoj Verma	279	7.11.07	Fine
116	116	37/07	St. Vs. Sukhbir	188	29.11.07	Discharge
117	117	488/02	St. Vs. Naveen	25/54/59	19.11.07	Acquitted
118	118	315/00	St. Vs. Yograj	25/54/59	2.11.07	Acquitted
119	119	55/07	St. Vs. Bahadur Yadav	188	29.11.07	Discharge
120	120	43/03	St. Vs. Charan Singh	61/1/14	3.11.07	Abated
121	121	130/02	St. Vs. Shokeen	25/54/59	29.11.07	Acquitted
122	122	751/07	St. Vs. Umar Khan	279	15.11.07	Convicted
123	123	217/07	St. Vs. Raju @ Pankaj	25/54/59	6.11.07	Convicted
124	124	313/00	St. Vs. Yog Raj	379/411	2.11.07	Acquitted
125	125	746/07	St. Vs. Sakil	25/54/59	14.11.07	Convicted
126	126	527/99	St. Vs. Deewan	25/54/59	7.11.07	Acquitted
127	127	217/02	St. Vs. Raj Kishore	279/338	5.11.07	Compromise
128	128	590/07	St. Vs. Abdul Bashir	25/54/59	13.11.07	Acquitted
129	129	726/07	St. Vs. Meetu	279	20.11.07	Fine
130	130	840/07	St. Vs. Jajbir	279	21.11.07	Fine
131	131	541/07	St. Vs. Monuddin	380/411	6.11.07	Convicted

In the Court of Sh. Rakesh Pandit, MM PS Sarita Vihar						
S.No	C.No.	FIR No.	Title	u/s	DOD	Decision
132	132	41/02	St. Vs. Rakesh	279/304	14.11.07	Acquitted
133	133	460/05	St. Vs. Furkan	25/54/59	13.11.07	Convicted
134	134	806/07	St. Vs. Manoj @ Suresh	25/54/59	29.11.07	Convicted
135	135	258/02	St. Vs. Babal	25/54/59	3.11.07	P.O.
136	136	174/99	St. Vs. Ajit etc.	341/427	17.12.07	P.O.
137	137	388/02	St. Vs. Shakeel	25/54/59	18.12.07	P.O.
138	138	429/03	St. Vs. Pramod	61/1/14	18.12.07	Convicted
139	139	896/07	St. Vs. Ram Sewak	279	05.12.07	Fine
140	140	173/02	St. Vs. Mahesh Kumar	341/323	23.12.07	Compromise
141	141	783/07	St. Vs. Jaan Mohd.	279	24.12.07	Fine
142	142	933/07	St. Vs. Parbhat Singh	279	20.12.07	Convicted
143	143	914/07	St. Vs. Jitender	279	10.12.07	Convicted
144	144	903/07	St. Vs. Sehrun	279	05.12.07	Convicted
145	145	262/07	St. Vs. Jawahar Singh	61/1/14	20.12.07	Fine
146	146	112/02	St. Vs. Charan Singh	61/1/14	19.12.07	Abated
147	147	936/07	St. Vs. Vijay Shanker	279	18.12.07	Convicted
148	148	912/07	St. Vs. Ram Pratap Yadav	279	18.12.07	Fine
149	149	952/07	St. Vs. Vijender Kumar	279	24.12.07	Convicted
150	150	962/07	St. Vs. Ramu Yadav	279	28.11.07	Convicted
151	151	937/07	St. Vs. Raj Singh	279	20.12.07	Convicted
152	152	173/07	St. Vs. Sharti Devi	61/1/14	20.12.07	Fine
153	153	953/07	St. Vs. Jamaluddin	279	24.12.07	Abated
154	154	845/07	St. Vs. Roop Lal	279	18.12.07	Fine
155	155	72/07	St. Vs. Veerender	279	19.12.07	Convicted
156	156	948/07	St. Vs. Mani Ram	279	24.12.07	Convicted
157	157	922/07	St. Vs. Subhen Mohd	279	13.12.07	Fine
158	158	917/07	St. Vs. Raghunath	279	13.12.07	Fine
159	159	915/07	St. Vs. Ram Singh	279	20.12.07	Fine
160	160	732/07	St. Vs. Jagdish	160	19.12.07	Convicted
161	161	908/07	St. Vs. Muneesh	279/132/179	06.12.07	Convicted
162	162	905/07	St. Vs. Raees Ali	279	05.12.07	Convicted
163	163	878/07	St. Vs. Sri Pal	279	01.12.07	Fine
164	164	270/04	St. Vs. Rekha	61/1/14	20.12.07	Convicted
165	165	226/05	St. Vs. Vipin Kumar	279/337	23.12.07	Compromise
166	166	199/01	St. Vs. Narender Anand	448/452	01.12.07	Compromise
167	167	902/07	St. Vs. Gurmeet Singh	279	06.12.07	Fine
168	168	886/06	St. Vs. Mukhtiyar Singh	279	01.12.07	Convicted
169	169	336/07	St. Vs. Shanti Devi	61/1/14	20.12.07	Fine
170	170	301/04	St. Vs. Rekha	61/1/14	20.12.07	Fine
171	171	791/07	St. Vs. Sanjay	25/54/59	15.12.07	Convicted
172	172	180/03	St. Vs. Ashok Kumar	279/304A	19.12.07	P.O.
173	173	546/07	St. Vs. Vikram Singh	188	13.12.07	Discharge
174	174	907/07	St. Vs. Bablu Pd. Yadav	279	06.12.07	Convicted
175	175	904/04	St. Vs. Naresh Kumar	279	07.12.07	Convicted
176	176	531/03	St. Vs. Ram Prasad	61/1/14	19.12.07	Fine
177	177	880/07	St. Vs. Banke Lal	279	01.12.07	Fine
178	178	941/07	St. Vs. Ilyas	279	20.12.07	Convicted
179	179	442/07	St. Vs. Saquel Ahmad	283	15.12.07	Convicted
180	180	935/07	Nanke Khan	279	18.12.07	Convicted

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181	181	855/07	Roken	25/54/59	20.12.07	Convicted
182	182	916/07	St. Vs. Jagdish	279	10.12.07	Fine
183	183	919/07	St. Vs. Raj Kumar	279//132/179	15.12.07	Fine
184	184	913/07	St. Vs. Dinesh Yadav	279	20.12.07	Fine
185	185	942/07	St. Vs. Shyamveer Yadav	279	20.12.07	Convicted
186	186	866/07	St. Vs. Jadu Mohan	279	22.12.07	Fine
187	187	572/07	St. Vs. Mohd. Ul Hasan	188	14.12.07	Discharge
188	188	717/07	St. Vs. Ramesh Chand	279	20.12.07	Fine
189	189	539/04	St. Vs. Dharam Pal	279/427	16.09.07	Convicted
190	190	473/07	St. Vs. Mohd. Kabir	25 Arms Act	11.09.07	Convicted
191	191	155/07	St. Vs. Vinod	341/323	18.09.07	Compromise
192	192	66/04	St. Vs. Sanjay etc,	341/323/34	14.09.07	Compromise
193	193	72/05	St. Vs. Dharam Singh	279/427	15.09.07	Fine
194	194	282/05	St. Vs. Parveen Kumar	279 IPC	02.09.07	Compromise
195	195	462/99	St. Vs. Omwali	61/1/14	01.09.07	Fine
196	196	594/07	St. Vs. Munna	25/54/59	18.09.07	Convicted
197	197	383/07	St. Vs. Santosh etc.	279/411	06.09.07	Convicted
198	198	444/01	St. Vs. Mohd. Ahsan	25 Arms Act	13.09.07	P.O.
199	199	441/99	St. Vs. Sunil Kumar	279/337	30.09.07	Compromise
200	200	54/02	St. Vs. Saidul	25 Arms Act	13.09.07	P.O.
201	201	418/07	St. vs. Mukesh	379/411	13.09.07	Convicted
202	202	530/99	St. vs. Sher Singh	279/356	23.09.07	Compromise
203	203	611/07	St. Vs. Upender	25 Arms Act	28.09.07	Convicted
204	204	277/01	St. Vs. Rajender	279/337	2.09.07	Compromise
205	205	375/07	St. Vs. Yasin	379/411	6.9.07	Convicted
206	206	446/07	St. Vs. Mohd. Rippin	25 Arms Act	17.09.07	Acquitted
207	207	307/07	St. Vs. James	279/337	30.09.07	fine
208	208	360/99	St. Vs. Raju	279/304	15.09.07	Acquitted
209	209	649/04	St. Vs. Om Prakash	323/341	26.09.07	Compromise
210	210	648/04	St. Vs. Lala Ram	341/323	26.09.07	settled
211	211	496/05	St. Vs. Sunil @ Hemu	379/411	30.10.07	Convicted
212	212	20/05	St. Vs. Ajit Kumar Hazre	279/338	28.10.07	Compromise
213	213	50/04	St. Vs. Sunil	279/427	15.10.07	Compromise
214	214	793/07	St. Vs. Suresh	279 IPC	30.10.07	Convicted
215	215	637/07	St. Vs. Chetan Arora	25 Arms Act	06.10.07	Convicted
216	216	47/02	St. Vs. Jaswant	25 Arms Act	15.10.07	Acquitted
217	217	631/07	St. Vs. Sukh Chand	25 Arms Act	24.10.07	Convicted
218	218	556/07	St. Vs. Subhash	160 IPC	27.10.07	fine
219	219	314/03	St. Vs. Mukkadar Ali	25 Arms Act	24.10.07	Acquitted
220	220	382/02	St. Vs. Nageshwar Jha	25 Arms Act	30.10.07	Acquitted
221	221	375/04	St. Vs. Rechard Mohan	279/338	27.10.07	convicted

Unclassified files PS Lajpat Nagar
 RR Criminal. 2007 ✓

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S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
15.	15	FIR NO. 371/97 State Vs. Vijay Singh	Lajpat Nagar	Sh. Ajay Goel	420/467/4 71/34 IPC	17.1.07	Discharge
16.	16	FIR NO. 988/96 State Vs. Vimal Rai	"	"	63/64(1) Copyright	18.1.07	Discharge
17.	17	FIR NO. 903/06 State Vs. Rakesh	"	"	25/54/59	19.1.07	Convicted
18.	18	FIR NO. 427/06 State Vs. Balbir Singh	"	"	3 WB Act	20.1.07	Fined
19.	19	FIR NO. 843/96 State Vs. Prem lala	"	"	406/420/4 09 IPC	22.1.07	Discharged
20.	20	FIR NO. 516/98 State Vs. Ravinder Singh	"	"	279/338 IPC	24.1.07	Fined
21.	21	FIR NO. 1370/06 State Vs. Rases @ Nabab	"	"	25/54/59	24.1.07	Convicted
22.	22	FIR NO. 280/06 State Vs. Rahees	"	"	25/54/59	25.1.07	Convicted
23.	23	FIR NO. 422/04 State Vs. Irshad	"	"	420/468/ 471 IPC	24.1.07	Acquitted
24.	24	FIR NO. 1294/05 State Vs. Jiyauddin	"	"	61/1/14	31.1.07	Fined
25.	25	FIR NO. 1383/06 State Vs. Aslam Ali	"	"	25/54/59	31.1.07	Convicted
26.	26	FIR NO. 1391/06 State Vs. Lakhan Singh	"	"	25/54/59	2.2.07	Convicted
27	27	FIR NO. 1392/06 State Vs. Chhote Lal	"	"	25/54/59	2.2.07	Convicted
28	28	FIR NO. 27/07 State Vs. Abdul Hasan@Kaliya	"	"	25/54/59	2.2.07	Convicted
29.	29	FIR NO. 140/04 State Vs. Guddu	Lajpat Nagar	Sh. Ajay Goel	61/1/14	8.2.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
30.	30	FIR NO. 1404/06 State Vs. Dharambir	"	"	25/54/59	8.2.07	Convicted
31.	31	FIR NO. 337/00 State Vs. Nawab @Bali	"	"	356/379/ 411 IPC	9.2.07	Acquitted
32.	32	FIR NO. 01/98 State Vs. Akash Choithramani	"	"	380/457/ 411 IPC	12.2.07	Acquitted
33.	33	FIR NO. 1234/05 State Vs. Sanjeev Kr	"	"	379/411 IPC	14.2.07	Convicted
34.	34	FIR NO. 1380/06 State Vs. Rizwan @ Mantli	"	"	25/54/59	15.2.07	Convicted
35.	35	FIR NO. 79/07 State Vs. Md. Mehboob	"	"	25/54/59	15.2.07	Convicted
36.	36	FIR NO. 1077/99 State Vs. Rajesh Kr	"	"	224 IPC	19.2.07	convicted
37.	37	FIR NO. 641/00 State Vs. Phool Chand	"	"	25/54/59	23.2.07	PO
38.	38	FIR NO. 122/01 State Vs. Kishan Chand	"	"	61/1/14	24.2.07	Convicted
39.	39	FIR NO. 3/07 State Vs. Md. Babul	"	"	25/54/59	27.2.07	Convicted
40.	40	FIR NO. 179/07 State Vs. Shinga Ram	"	"	61/1/14	28.2.07	Convicted
41.	41	FIR NO. 564/03 State Vs. Singharam	"	"	61/1/14	61/1/14	Convicted
42.	42	FIR NO. 382/02 State Vs. Sunny	"	"	25/54/59	3.3.07	Acquitted
43.	43	FIR NO. 809/04 State Vs. Chander Bhan	"	"	379/411/ 34 IPC	3.3.07	Acquitted
44.	44	FIR NO. 730/03 State Vs. Kalicharan	"	"	61/1/14	3.3.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
45.	45	FIR NO. 121/01 State Vs. Jaffruddin	Lajpat Nagar	Sh. Ajay Goel	25/54/59	5.3.07	Acquitted
46.	46	FIR NO. 752/02 State Vs. Chetanram	"	"	379/411/ 380 IPC	9.3.07	PO
47.	47	FIR NO. 600/03 State Vs. Enul Haque	"	"	25/54/59	9.3.07	Expired
48.	48	FIR NO. 244/02 State Vs. Singharam	"	"	61/1/14	12.3.07	Convicted
49.	49	FIR NO. 550/96 State Vs. Bijender Singh	"	"	379/411 IPC	12.3.07	Acquitted
50.	50	FIR NO. 233/03 State Vs. Amit Kr	"	"	341/325/ 34 IPC	14.3.07	Comp.
51.	51	FIR NO. 140/06 State Vs. Avneet Singh	"	"	283 IPC	14.3.07	Fine
52.	52	FIR NO. 71/07 State Vs. <u>Mauik@Heera</u>	"	"	25/54/59	15.3.07	Convicted
53.	53	FIR NO. 113/07 State Vs. Dalip	"	"	25/54/59	15.3.07	Convicted
54.	54	FIR NO. 83/04 State Vs. Shyam Lal	"	"	279/337/ 304 A IPC	15.3.07	Abated
55.	55	FIR NO. 548/02 State Vs. Maninderbir Singh	"	"	279/337 IPC	16.3.07	Comp.
56.	56	FIR NO. 78/07 State Vs. Inderjeet	"	"	25/54/59	19.3.07	Convicted
57.	57	FIR NO. 84/07 State Vs. Jairy	"	"	25/5459	19.3.07	Convicted
58.	58.	FIR NO. 433/97 State Vs. Ram Narain	"	"	448/380 IPC	21.3.07	Acquitted
59.	59.	FIR NO. 35/07 State Vs. Tek Chand	"	"	25/5459	23.3.07	Convicted
60.	60.	FIR NO. 116/07 State Vs. Bijender Gupta	"	"	25/5459	29.3.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
61.	61.	FIR NO. 584/05 State Vs. Shyam	Lajpat Nagar	Sh. Ajay Goel	12/9/55 G Act	29.3.07	Fine
62	62	FIR NO. 1240/05 State Vs. Vikram Manocha	"	"	160 IPC	30.3.07	Fine
63	63	FIR NO. 943/96 State Vs. Deep Narain Gaur	"	"	379/411 IPC	30.3.07	Acquitted
64	64	FIR NO. 1220/03 State Vs. Sallem	"	"	379/411 IPC	2.4.07	Acquitted
65	65	FIR NO. 300 State Vs. Asif	"	"	25/54/59	2.4.07	Abated
66	66	FIR NO. 4/07 State Vs. Sudhi Singh	"	"	25/54/59	2.4.07	Discharged
67	67	FIR NO. 1386/06 State Vs. Sukhchand	"	"	379/411 IPC	9.4.07	Convicted
68	68	FIR NO. 207/07 State Vs. Ashok Kr	"	"	25/54/59	12.4.07	Convicted
69	69	FIR NO. 133/07 State Vs. Ashif	"	"	25/54/59	12.4.07	Convicted
70	70	FIR NO. 124/07 State Vs. Jaggu	"	"	25/54/59	17.4.07	Convicted
71	71	FIR NO. 166/07 State Vs. Ali Hassin	"	"	25/54/59	17.4.07	Convicted
72	72	FIR NO. 158/07 State Vs. Rakesh	"	"	25/54/59	18.4.07	Convicted
73	73	FIR NO. 652/04 State Vs. suresh @ Suriya	"	"	61/1/14	18.4.07	Convicted
74	74	FIR NO. 96/07 State Vs. Asif @ Babu	"	"	25/54/59	19.4.07	Convicted
75	75	FIR NO. 212/07 State Vs. Joginder @ Jaggu	"	"	25/54/59	19.4.07	Convicted
76	76	FIR NO. 153/98 State Vs. Rajesh Kr	"	"	279/304 A IPC	20.4.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
77	77	FIR NO. 844/00 State Vs. Ramesh Pethi	Lajpat Nagar	Sh. Ajay Goel	406/420/ 467 IPC	21.4.07	PO
78	78	FIR NO. 227/06 State Vs. Aslam	"	"	68/1/14	25.4.07	Fine
79	79	FIR NO. 762/05 State Vs. Viswanth	"	"	279 IPC	25.4.07	Fine
80	80	FIR NO. 204/07 State Vs. Ajay Lal	"	"	25/54/59	26.4.07	Convicted
81	81	FIR NO. 58/01 State Vs. Shanti Praksh	"	"	61/1/14	26.4.07	Convicted
82	82	FIR NO. 904/04 State Vs. Ganesh @ Thakur	"	"	323/341/ 34 IPC	27.4.07	Abated
83	83	FIR NO. 501/01 State Vs. Sukhjeet Singh	"	"	406/506/ 425/34 IPC	12.4.07	Acquitted
84	84	FIR NO. 663/03 State Vs. Raj Kr etc	"	"	356/379/ 34 IPC	1.5.07	Acquitted
85	85	FIR NO. 260/07 State Vs. Tokir Alam	"	"	25/54/59	5.5.07	Convicted
86	86	FIR NO. 262/07 State Vs. Sanjay @ Mental	"	"	25/54/59	5.5.07	Convicted
87	87	FIR NO. 188/07 State Vs. Sonu@ Bhonda	"	"	25/54/59	8.5.07	Discharge
88	88	FIR NO. 383/99 State Vs. Shahid Ahmad	"	"	279/304 A IPC	7.5.07	Acquitted
89	89	FIR NO. 149/07 State Vs. Zakir Hussain	"	"	379/411 IPC	7.5.07	Convicted
90	90	FIR NO. 421/06 State Vs. Neeraj Tank etc	"	"	160 IPC	7.5.07	Convicted / fine

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
91	91	FIR NO. 583/95 State Vs. Lalit Kr. Verma	Lajpat Nagar	Sh. Ajay Goel	448/380 IPC	10.5.07	Quashed
92	92	FIR NO. 724/03 State Vs. Suresh	"	"	61/1/14	11.5.07	Convicted
93	93	FIR NO. 301/07 State Vs. Usman	"	"	25/54/59	14.5.07	Convicted
94	94	FIR NO. 1267/05 State Vs. Sagar @ Bijju	"	"	380/457/ 411 IPC	15.5.07	Convicted
95	95	FIR NO. 104/04 State Vs. Murgan	"	"	61/1/14	17.5.07	Convicted
96	96	FIR NO. 1209/96 State Vs. Shanti Swaroop	"	"	406/420/ 120B IPC	17.5.07	Acquitted
97	97	FIR NO. 908/05 State Vs. Rajender Kr	"	"	379/411/ 34 IPC	19.5.07	Acquitted
98	98	FIR NO. 1196/06 State Vs. Sharwan Kr. Yadav	"	"	279 IPC	20.5.07	Fined
99	99	FIR NO. 176/07 State Vs. Rajvir Singh	"	"	279/337 IPC	20.5.07	Comp.
100	100	FIR NO. 277/02 State Vs. Sharvan Talwar etc	"	"	506/504/ 34 IPC	23.5.07	Quashed
		ATTACHED	CC no. 20/1/18.4. 07	Sukhpal Vs. Sharravan Talwar			
101	101	FIR NO. 579/02 State Vs. Tej Bahadur	"	"	420/120 IPC	23.5.07	PO
102	102	FIR NO. 717/03 State Vs. Rehan	"	"	61/1/14	24.5.07	Convicted
103	103	FIR NO. 194/07 State Vs. Saleem	"	"	379/411 IPC	24.5.07	Convicted
104	104	FIR NO. 317/07 State Vs. Mukesh Kr	"	"	25/54/59	24.5.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
105	105	FIR NO. 288/07 State Vs. Sajay @ Aslam Ali	Lajpat Nagar	Sh. Ajay Goel	25/54/59	25.5.07	Convicted
106	106	FIR NO. 252/07 State Vs. Md. Shahbuddin	"	"	379/411 IPC	25.5.07	Convicted
107	107	FIR NO. 1120/05 State Vs. Md Israil	"	"	61/1/14	28.5.07	Convicted
108	108	FIR NO. 385/07 State Vs. Rakesh	"	"	25/54/59	28.5.07	Convicted
109	109	FIR NO. 245/07 State Vs. Md. Kabir	"	"	25/54/59	29.5.07	Convicted
110	110	FIR NO. 329/02 State Vs. Rajesh Kr	"	"	279/338 IPC	29.5.07	Acquitted
111	111	FIR NO. 331/07 State Vs. Kartik	"	"	25/54/59	30.5.07	Convicted
112	112	FIR NO. 225/07 State Vs. Shabbir	"	"	379/511 IPC	30.5.07	Convicted
113	113	FIR NO. 342/03 State Vs. cancelled	"	"	363 IPC	30.5.07	cancelled
114	114	FIR NO. 399/07 State Vs. Raju Yadav	"	"	25/54/59	2.6.07	Convicted
115	115	FIR NO. 711/02 State Vs. Chattar Singh	"	"	379/411 IPC	2.6.07	Acquitted
116	116	FIR NO. 436/02 State Vs. Jitende Singh Sahani	"	"	3 WB Act	6.6.07	Convicted
117	117	FIR NO. 1292/05 State Vs. Ravi	"	"	61/1/14	6.6.07	Convicted
118	118	FIR NO. 544/06 State Vs. Jagjeet Singh etc	"	"	68/1/14	6.6.07	Convicted
119	119	FIR NO. 158/06 State Vs. Phool Dev	"	"	68/1/14	6.6.07	Convicted
120	120	FIR NO. 474/06 State Vs. Vijay Kr	"	"	3 WB Act	7.6.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
121	121	FIR NO. 367/07 State Vs. Vijay Kr	Lajpat Nagar	Sh. Ajay Goel	25/54/59	7.6.07	Convicted
122	122	FIR NO. 128/07 State Vs. Sheikh Mustaq	"	"	25/54/59	8.6.07	Convicted
123	123	FIR NO. 516/01 State Vs. Ranjeet Singh	"	"	379/411 IPC	8.6.07	Convicted
124	124	FIR NO. 235/07 State Vs. Sudhir	"	"	379/411 IPC	8.6.07	Convicted
125	125	FIR NO. 709/02 State Vs. Sant Kr	"	"	381 IPC	21.6.07	PO
126	126	FIR NO. 451/06 State Vs. Balwant Singh	"	"	61/1/14	21.6.07	Convicted
127	127	FIR NO. 52/05 State Vs Ravinder Kr	"	"	61/1/14	22.6.07	Convicted
128	128	FIR NO. 318/07 State Vs. Shyam @ Mental	"	"	186/353/ 3332/447 IPC	22.6.07	Convicted
129	129	FIR NO. 283/07 State Vs. Asim Kr. Thakur etc	"	"	61/1/14	25.6.07	Convicted
130	130	FIR NO. 389/07 State Vs. Dalbir @ Dani	"	"	25/54/59	26.6.07	Convicted
131	131	FIR NO. 18/07 State Vs. Ram Dulari	"	"	380/411 IPC	28.6.07	Convicted
132	132	FIR NO. 188/06 State Vs. Bhuri	"	"	61/1/14	29.6.07	Convicted
133	133	FIR NO. 557/99 State Vs. Sunil Singh	"	"	25/54/59	29.6.07	Acquitted
134	134	FIR NO. 666/06 State Vs. Amarjeet etc	"	"	341/323/ 34 IPC	1.7.07	Comp.

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
135	135	FIR NO. 303/07 State Vs. Sanjay Arora	Lajpat Nagar	Sh. Ajay Goel	279/337 IPC	1.7.07	Convicted
136	136	FIR NO. 477/05 State Vs. Sanjay Singh	"	"	279/337 IPC	1.7.07	Convicted / comp.
137	137	FIR NO. 611/07 State Vs. Manoj	"	"	25/54/59	3.7.07	Convicted
138	138	FIR NO. 329/00 State Vs. Ms Jeevan Lata	"	"	279/304A IPC	4.7.07	Acquitted
139	139	FIR NO. 129/00 State Vs. Babu Lal	"	"	324 IPC	4.7.07	Acquitted
140	140	FIR NO. 1246/05 State Vs. Ajay Kr	"	"	380/411 IPC	6.7.07	Convicted
141	141	FIR NO. 430/07 State Vs. Rakesh @ pappu	"	"	25/54/59	7.7.07	Convicted
142	142	FIR NO. 70/07 State Vs. Azad @ Babloo	"	"	379/356/ 411 IPC	7.7.07	Convicted
143	143	FIR NO. 111/07 State Vs. Sheikh Mustaq	"	"	356/379/ 411 IPC	9.7.07	Convicted
144	144	FIR NO. 59/05 State Vs. Suresh @ Surya	"	"	61/1/14	9.7.07	Convicted
145	145	FIR NO. 682/03 State Vs. Meharban	"	"	61/1/14	12.7.07	Convicted
146	146	FIR NO. 350/04 State Vs. Prakash Mandal	"	"	68/1/14	12.7.07	PO
147	147	FIR NO. 478/06 State Vs. Kalyan Singh	"	"	61/1/14	16.7.07	Convicted
148	148	FIR NO. 170/05 State Vs. Babu Lal	"	"	61/1/14	16.7.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
149	149	FIR NO. 267/06 State Vs. Samshad Ali	Lajpat Nagar	Sh. Ajay Goel	61/1/14	16.7.07	Acquitted
150	150	FIR NO. 667/07 State Vs. Hari Shyam	"	"	25/54/59	18.7.07	Convicted
151	151	FIR NO. 624/00 State Vs. Gulab Singh	"	"	25/54/59	18.7.07	Acquitted
152	152	FIR NO. 144/07 State Vs. Veer Bahadur @ Tule Bahadur etc.	"	"	457/380/ 411 IPC	19.7.07	Convicted / PO
153	153	FIR NO. 366/04 State Vs. Kailash Kumar	"	"	61/1/14	21.7.07	Convicted
154	154	FIR NO. 825/05 State Vs. Vijay Kr.	"	"	341/323/ 34 IPC	22.7.07	Comp.
155	155	FIR NO. 638/05 State Vs. Ashok Kr. Jain	"	"	279/337 IPC	22.7.07	Acquitted
156	156	FIR NO. 03/05 State Vs. Bimaldeep Singh Etc	"	"	323/341/ 34 IPC	24.7.07	Acquitted
Clubbed Complaint case Gautam Gupta Vs. Vimaldeep Singh CC 532/1 17.2.05							
157	157	FIR NO. 631/07 State Vs. Anil	"	"	25/54/59	25.7.07	Convicted
158	158	FIR NO. 947/96 State Vs. Devender	"	"	25/54/59	25.7.07	Acquitted
159	159	FIR NO. 238/06 State Vs. Murgadass	"	"	61/1/14	25.7.07	Convicted
160	160	FIR NO. 994/04 State Vs. Ramesh	"	"	61/1/14	25.7.07	Convicted
161	161	FIR NO. 264/04 State Vs. Mahender Singh	"	"	61/1/14	25.7.07	Convicted
162	162	FIR NO. 788/04 State Vs. Suraj	"	"	61/1/14	26.7.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
163	163	FIR NO. 1029/05 State Vs. Mohd Rizwan	Lajpat Nagar	Sh. Ajay Goel	283 IPC	31.7.07	Fine
164	164	FIR NO. 988/98 State Vs. Arun Lal	"	"	279/304 A IPC	1.8.07	Acquitted
165	165	FIR NO. 850/97 State Vs. Vipin Kr etc	"	"	379/411 IPC	1.8.07	PO
166	166	FIR NO. 394 State Vs. Hemant Singh Rawat	"	"	366 IPC	1.8.07	Cancelled
167	167	FIR NO. 501/07 State Vs. Sunil	"	"	25/54/59	2.8.07	Convicted
168	168	FIR NO. 516/07 State Vs. Satish Kr	"	"	25/54/59	3.8.07	Convicted
169	169	FIR NO. 45/98 State Vs. Ram Babu	"	"	279/338 IPC	3.8.07	Acquitted
170	170	FIR NO. 542/07 State Vs. Gaurav Garg	"	"	323/341/506 IPC	5.8.07	Comp.
171	171	FIR NO. 215/06 State Vs. Kamal Kant Manocha	"	"	323/341/34 IPC	5.8.07	Acquitted
172	172	FIR NO. 138/06 State Vs. Shiva Nand Jha	"	"	323/341/34 IPC	5.8.07	Comp.
173	173	FIR NO. 605/06 State Vs. Vipin Jain	"	"	279/337 IPC	5.8.07	Comp.
174	174	FIR NO. 259/07 State Vs. Ravinder Singh	"	"	279/337 IPC	5.8.07	Comp.
175	175	FIR NO. 137/06 State Vs. Raj Kr. Taneja	"	"	323/342/34 IPC	5.8.07	Acquitted
176	176	FIR NO. 182/05 State Vs. Joginder Pd.	"	"	379/356 IPC	6.8.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
177	177	FIR NO. 618/95 State Vs. Harnam Singh	Lajpat Nagar	Sh. Ajay Goel	279/337 IPC	31.7.07	PO
178	178	FIR NO. 777/07 State Vs. Raju @ Rakesh	"	"	25/54/59	6.8.07	Convicted
179	179	FIR NO. 1036/05 State Vs. Jaswant Lal	"	"	279 IPC	6.8.07	Convicted
180	180	FIR NO. 198/07 State Vs. Rajeev Thakur	"	"	61/1/14	6.8.07	Convicted
181	181	FIR NO. 760/03 State Vs. Meera	"	"	61/1/14	6.8.07	Convicted
182	182	FIR NO. 158/04 State Vs. Govind Raj	"	"	61/1/14	7.8.07	PO
183	183	FIR NO. 843/04 State Vs. Umesh Kr. @ Sony etc	"	"	379/419/ 420 IPC	7.8.07	Convicted / PO
184	184	FIR NO. 101/05 State Vs. Abhay Kr. Singh	"	"	380/511 IPC	8.8.07	Acquitted
185	185	FIR NO. 330/98 State Vs. Raj Kr etc	"	"	186/353/ 332/34 IPC	9.8.07	Convicted
186	186	FIR NO. 1371/06 State Vs. Mohd Shohaib	"	"	411 IPC	10.8.07	Convicted
187	187	FIR NO. 785/07 State Vs. Jeetu	"	"	25/54/59	9.8.07	Convicted
188	188	FIR NO. 360/07 State Vs. Sanjay Dhungel	"	"	381/411 IPC	10.8.07	Convicted
189	189	FIR NO. 1173/06 State Vs. Suresh Kr.	"	"	379/411 IPC	1.8.07	Convicted
190	190	FIR NO. 432/00 State Vs. Shankar	"	"	61/1/14	14.8.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
191	191	FIR NO. 543/07 State Vs. Piroj	Lajpat Nagar	Sh. Ajay Goel	25/54/59	16.8.07	Convicted
192	192	FIR NO. 261/05 State Vs. Jogender Singh	"	"	379/356/ 34 IPC	17.8.07	Comp/ acquitted
193	193	FIR NO. 201/02 State Vs. Mohd Ali	"	"	379 IPC	29.8.07	PO
194	194	FIR NO. 421/07 State Vs. Sardar Harbhajan Singh	"	"	323/341/ 34 IPC	19.8.07	Comp./ Acquitted
195	195	FIR NO. 321/07 State Vs. Shyam @ Mantal	"	"	25/54/59	18.8.07	Convicted
196	196	FIR NO. 811/07 State Vs. Rahul Ahmed	"	"	25 A Act	18.8.07	Convicted
197	197	FIR NO. 322/04 State Vs. Sonu Kr.	"	"	61/1/14	20.8.07	Convicted
198	198	FIR NO. 639/07 State Vs. Mahesh Kr.	"	"	279/337 IPC	21.8.07	PO
199	199	FIR NO. 701/07 State Vs. Ravinder @ Raj	"	"	25/54/59	21.8.07	Convicted
200	200	FIR NO. 578/06 State Vs. Arun	"	"	68/1/14	22.8.07	Convicted
201	201	FIR NO. 355/07 State Vs. Deshraj	"	"	279 IPC	23.8.07	Convicted
202	202	FIR NO. 831/04 State Vs. Karan, Lakhra	"	"	379/411 IPC	23.8.07	PO
203	203	FIR NO. 194/02 State Vs. Kalicharan Yadav	"	"	61/1/14	23.8.07	Convicted
204	204	FIR NO. 913/06 State Vs. Arjun	"	"	61/1/14	29.8.07	Convicted
205	205	FIR NO. 624/03 State Vs. Suresh Kr	"	"	61/1/14	29.8.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
206	206	FIR NO. 284/07 State Vs. Mahender Singh @ Sanjay	Lajpat Nagar	Sh. Ajay Goel	61/1/14	30.8.07	Convicted
207	207	FIR NO. 260/02 State Vs. Tukbahadur	"	"	61/1/14	1.9.07	Acquitted
208	208	FIR NO. 206/02 State Vs. Meera	"	"	61/1/14	1.9.07	Convicted
209	209	FIR NO. 850/07 State Vs. Aijul @ Rakesh	"	"	25/54/59	1.9.07	Convicted
210	210	FIR NO. 599/03 State Vs. Rajiv @ Paina	"	"	61/1/14	7.9.07	PO
211	211	FIR NO. 318/03 State Vs. Md. Khuddish	"	"	61/1/14	7.9.07	PO
212	212	FIR NO. 600/04 State Vs. Aminur	"	"	25/54/59	10.9.07	PO
213	213	FIR NO. 791/07 State Vs. Raj Kr	"	"	61/1/14	11.9.07	Convicted
214	214	FIR NO. 837/07 State Vs. Mohd Miraj	"	"	25/54/59	11.9.07	Convicted
215	215	FIR NO. 519/00 State Vs. Amit	"	"	379/411 IPC	12.9.07	Acquitted
216	216	FIR NO. 878/07 State Vs. Hari Kishan	"	"	61/1/14	12.9.07	Convicted
217	217	FIR NO. 845/07 State Vs. Jai Parkash	"	"	25 A Act	14.9.07	Convicted
218	218	FIR NO. 784/06 State Vs. Jyoti Gill	"	"	61/1/14	10.9.07	Convicted
219	219	FIR NO. 948/06 State Vs. Rajesh Kr	"	"	323/34 IPC	2.9.07	Comp.
220	220	FIR NO. 1100/05 State Vs. Pappu	"	"	25/54/59	10.9.07	PO
221	221	FIR NO. 134/07 State Vs. Ram Balak	"	"	279/337 IPC	2.9.07	Fine
222	222	FIR NO. 197/06 State Vs. Raju	"	"	61/1/14	10.9.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
223	223	FIR NO. 85/06 State Vs. Raju	Lajpat Nagar	Sh. Ajay Goel	25/54/59	14.9.07	Convicted
224	224	FIR NO. 294/02 State Vs. Manish Kishnani	"	"	279/337/ 304A IPC	14.9.07	Acquitted
225	225	FIR NO. 571/01 State Vs. Bhure Singh	"	"	279/338 IPC	15.9.07	PO
226	226	FIR NO. 812/02 State Vs. Ram Gopal @ Ashok Kr	"	"	61/1/14	15.9.07	PO
227	227	FIR NO. 827/00 State Vs. K Raju	"	"	61/1/14	17.9.07	Convicted
228	228	FIR NO. 304/07 State Vs. Rajesh Kr	"	"	61/1/14	19.9.07	Convicted
229	229	FIR NO. 823/01 State Vs. Deepak	"	"	25 A Act	19.9.07	Convicted
230	230	FIR NO. 820/07 State Vs. Mahesh Kr.	"	"	25/54/59	20.9.07	Convicted
231	231	FIR NO. 123/07 State Vs. Rajesh	"	"	292 IPC	20.9.07	Convicted
232	232	FIR NO. 557/06 State Vs. Rajeev Jha	"	"	381/420/ 468 IPC	20.9.07	Quashed
233	233	FIR NO. 620/07 State Vs. Harish Kr. etc	"	"	324/341/ 34 IPC	20.9.07	Comp.
234	234	FIR NO. 724/02 State Vs. Rajesh etc	"	"	384/448/ 34 IPC	21.9.07	Cancelled
235	235	FIR NO. 480/06 State Vs. Sher Singh @ Sheru	"	"	68/1/14	21.9.07	Convicted
236	236	FIR NO. 821/09 State Vs. Jairam	"	"	61/1/14	21.9.07	PO
237	237	FIR NO. 294/03 State Vs. Sinharam	"	"	61/1/14	22.9.07	PO
238	238	FIR NO. 505/03 State Vs. Manoj	"	"	25/54/59	22.9.07	PO
239	239	FIR NO. 770/02 State Vs. OP Ahuja	"	"	325/34 IPC	22.9.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
240	240	FIR NO. 822/07 State Vs. Vikram	Lajpat Nagar	Sh. Ajay Goel	25/54/59	24.9.07	Convicted
241	241	FIR NO. 926/04 State Vs. K Raju	"	"	61/1/14	26.9.04	Convicted
242	242	FIR NO. 735/02 State Vs. Devi La @ Dabia	"	"	61/1/14	29.9.07	PO
243	243	FIR NO. 486 State Vs. Ravi Kr	"	"	457/380 IPC	29.9.07	PO
244	244	FIR NO. 129/03 State Vs. Noordesh Singh	"	"	354/509/ 506 IPC	29.9.07	PO
245	245	FIR NO. 19/04 State Vs. Sajjan Singh	"	"	279/337 IPC	29.9.07	PO
246	246	FIR NO. 23/07 State Vs. Vijay Kr	"	"	25/54/59	19.9.07	Convicted
247	247	FIR NO. 544/03 State Vs. Abdul Karim	"	"	379/356/ 379 IPC	9.7.07	Acquitted
248	248	FIR NO. 478/03 State Vs. Manoj Kr	"	"	379/411 IPC	4.8.07	PO
249	249	FIR NO. 887/00 State Vs. Smt Kamla	"	"	61/1/14	7.8.07	PO
250	250	FIR NO. 508/06 State Vs. Dinesh Mehta	"	"	160 IPC	23.8.07	Convicted

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G.No.	FIR No.	Case Title	U/s	DOD	Decision
251	960/04	State vs Murlidhar Arora	788 IPC	25/08/2007	Fined
252	792/05	State vs Trikunj Sharma	338 IPC	18/09/2007	Convicted
253	352/98	State vs Praveen etc	448/420/467/468 IPC	07/06/2007	Acquitted
254	686/00	State vs Tony John	61/1/14	01/10/2007	Acquitted
255	682/00	State vs P.k. Kanran	61/1/14	03/10/2007	Acquitted
256	183/07	State vs Omwati	61/1/14	03/10/2007	Convicted
257	742/03	State vs Pappu	61/1/14	03/10/2007	PO
258	135/00	State vs Mukesh Kumar	379 IPC	06/10/2007	PO
259	1117/06	State vs <u>litender@litoo</u>	61/1/14	08/10/2007	Convicted
260	1162/06	State vs Vasudev	286 IPC 9B Ex.	08/10/2007	Convicted
261	209/07	State vs Sanjeev Soni	323/341	08/10/2007	Comp/Acq.
262	572/02	State vs Ashok Kr. Bhatia	342	10/10/2007	Acquitted
263	775/05	State vs Rakhl Munjal etc	276 JJ Act	10/10/2007	Probation/disc
264	884/02	State vs mohd. Mushtak	25/54/5a	10/10/2007	Convicted
265	189/07	State vs ram babu soni	61/1/14	11/10/2007	Convicted
266	67/07	State vs <u>raju@shanker</u>	61/1/14	11/10/2007	Convicted/fin.
267	1400/06	State vs sujeet mandal	61/1/14	11/10/2007	Convicted/fin.
268	804/06	State vs mohit simma	188 IPC	11/10/2007	Convicted
269	529/04	State vs samsang schdeva	379/356/411	11/10/2007	PO
270	105/98	State vs satya parkash	379/411 IPC	11/10/2007	PO
271	640/06	State vs mohan singh	279	16/10/2007	Convicted/fin.
272	609/07	Unknown	392/34 IPC	20/10/2007	Cancelled
273	787/02	State vs ram kumar	279/338 IPC	23/10/2007	Abated
274	859/00	State vs sukhojit sodhi	420/406 IPC	18/10/2007	Acquitted
275	176/01	State vs mohar singh	61/1/14	24/10/2007	Convicted
276	657/01	State vs g. santhana krishna	61/1/14	24/10/2007	PO
277	903/07	State vs <u>suraj@dainy</u>	25A. Act	24/10/2007	Convicted
278	808/07	State vs jai <u>prakash@sunny</u>	379/411	29/10/2007	Convicted
279	897/07	State vs manoj	279 IPC	29/10/2007	Convicted
280	198/05	State vs <u>jatin@rajender</u>	25/54/59	30/10/2007	PO
281	59/07	State vs sarajuddin	25 A Act	01/11/2007	Convicted
282	71/07	State vs dhiraj	25/54/59	06/11/2007	Convicted
283	104/07	State vs mohd. Shahid	25/54/59	28/11/2007	Convicted
284	235/06	State vs shri prakash	61/1/14	01/11/2007	Convicted
285	728/02	State vs mohd. Momin	61/1/14	03/11/2007	PO

286	469/03	State vs kasim	61/1/14	03/11/2007	PO
287	477/01	State vs jatincer etc	420 ipc	03/11/2007	PO
288	750/05	State vs muneer ahmed	380/454/411/34	03/11/2007	Convicted
289	917/07	State vs vikram	25/54/59	03/11/2007	Convicted
290	925/07	State vs nagraj@murgan	25/54/59	05/11/2007	Convicted
291	904/07	State vs ijul	25/54/59	06/11/2007	Convicted
292	255/06	State vs suresh@surya	61/1/14	12/11/2007	Convicted
293	111/05	State vs shiv prasad	379/411	13/11/2007	Convicted
294	123/06	State vs montoo	283 IPC	17/11/2007	Convicted
295	291/03	State vs kamla	61/1/14	17/11/2007	PO
296	178/03	State vs gopal	61/1/14	17/11/2007	PO
297	354/02	State vs suresh kumar	61/1/14	23/11/2007	PO
298	649/04	State vs firoz alam	61/1/14	26/11/2007	PO
299	292/07	State vs kanta	3 WB act	26/11/2007	Convicted
300	556/00	State vs rajat passi	25/54/59	26/11/2007	Convicted
301	127/07	State vs mohd. Karim etc	379/411	27/11/2007	Convicted
302	783/98	State vs harish chand	379/411	28/11/2007	Acquitted
303	395/07	State vs mohd. Inam	25/54/59	16/11/2007	Convicted
304	193/00	State vs bablu	61/1/14	30/11/2007	PO
305	238/03	State vs mohd. Shali alam	61/1/14	30/11/2007	PO
306	252/99	State vs mustkeen ahmed	279/338	14/11/2007	Convicted
307	37/07	State vs raj mohammad	25/54/59	01/10/2007	Convicted
308	48/07	State vs manoj@monu	25/54/59	11/10/2007	Convicted
309	49/07	State vs mukesh@manni	25/54/59	11/10/2007	Convicted
310	61/07	State vs mohender	279/184 MV Act	29/10/2007	Confine.
311	76/07	State vs ravi	25/54/59	31/10/2007	Convicted
312	679/05	State vs jai prakash@rahul	379/468/411	07/07/2007	Acquitted
313	488/03	State vs ramesh kumar	61/1/14	01/12/2007	Acquitted
314	142/02	State vs gopal lal	61/1/14	03/12/2007	PO
315	201/07	State vs sukhbir	61/1/14	03/12/2007	Convicted
316	1072/05	State vs suraj etc	68/1/14	04/12/2007	PO
317	332/07	State vs tule bahadur@veer	457/380/511/34	04/12/2007	Acquitted
318	971/07	State vs gulab	25/54/59	06/12/2007	Convicted
319	258/03	State vs tinku	61/1/14	07/12/2007	PO
320	454/97	State vs prempal singh	279/338/304A	07/12/2007	Convicted
321	656/06	State vs prashant	61/1/14	10/12/2007	Convicted
322	634/06	State vs babu lal	61/1/14	10/12/2007	Confine.
323	126/03	State vs raj thakur@bhaj	406/420	10/12/2007	Quashed
324	439/05	State vs manoj kumar	279	11/12/2007	Convicted

325	959/07	State vs murgan	61/1/14	12/12/2007	Convicted
326	822/06	State vs charan dass	68/1/14	12/12/2007	Convicted
327	341/07	State vs rohit etc	302/34 IPC	10/12/2007	PO
328	973/07	State vs <u>darshan@bona</u>	25/54/59	14/12/2007	Convicted
329	227/05	State vs sunil kumar	408 ipc	15/12/2007	PO
330	490/02	State vs raju	61/1/14	15/12/2007	PO
331	351/04	State vs Mohd. <u>riyaz@bablu</u>	61/1/14	15/12/2007	Convicted
332	139/07	State vs raj kumar	25 A Act	07/12/2007	Convicted
333	130/07	State vs <u>bablu@chaped</u>	25/54/59	11/12/2007	Convicted
334	110/07	State vs mohd. Isha	25/54/59	13/12/2007	Convicted
335	372/93	State vs smt. Bilkish etc	420/468/471	20/10/2007	Convicted
336	68/06	State vs <u>anokhe@sushil</u>	380/457/411	23/12/2007	Convicted
337	12/01	State vs ankur goel	279/337 IPC	07/11/2007	Con./fine

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Sl	FIR No	Title	U/S	DOD	Decision
1	643/05	St. vs. Santosh	61 Ex. Act	9.1.07	Convicted/Fine
2	881/06	St. vs. Mahesh Kumar	279 IPC	24.1.07	Convicted/Fine
3	883/06	St. vs. Mohd Anjad	25 A. Act	2.1.07	Undergone
4	629/06	St. vs. Damodar	25 A. Act	3.1.07	Undergone
5	722/03	St. vs. Parvej	419/468/420 IPC	15.1.07	Convicted
6	1292/08	St. vs. Sunil	279/304A IPC	16.1.07	P.O.
7	234/06	St. vs. Kanwar Pal	25/54/59 A Act	18.1.07	Convicted
8	315/05	St. vs. Raj Pal	279/427 IPC	31.1.07	Convicted
9	554/06	St. vs. Madam Pal	283 IPC	9.1.07	Admonished
10	516/03	St. vs. Ajeet Kr.	279/337 IPC	29.1.07	Convicted
11	353/00	St. vs. Gorge Vargees	279/337 IPC	12.1.07	P.O.
12	334/04	St. vs. Sajid	379/411 IPC	16.1.07	P.O.
13	674/05	St. vs. Khem Chand	279/427 IPC	23.1.07	Fined
14	603/06	St. vs. Ishwar Singh	25 A. Act	03.1.07	Convicted
15	650/06	St. vs. John etc.	160 IPC	2.1.07	Fine
16	583/00	St. vs. Vinod	270/427 IPC	9.1.07	P.O.
17	165/97	St. vs. Sahid Hussain etc.	341/323/341 IPC	17.1.07	Convicted
18	543/06	St. vs. Mohd. Munna	25 A Act	6.1.07	undergone
19	259/06	St. vs. Awdesh Kumar	279 IPC	25.1.07	Fine Convicted
20	0298	St. vs. Cannat.	61 Ex. Act	24.1.07	Expired/Terminate
21	349/03	St. vs. Suresh Kr.	379/411 IPC	12.1.07	Convicted
22	678/06	St. vs. Shakar or Suresh @ Dalbu	25/54/59 A Act	6.1.07	Convicted
23	284/01	St. vs. Sudan Singh	324/34 IPC	17.1.07	Compromise
24	114/05	St. vs. Tervinder Singh	188 IPC	6.1.07	Dropped
25	366/05	St. vs. Mohd. Ikram	25 Arms Act	6.1.07	Acquitted
26	93/97	St. vs. Noor Jannat etc	379/411/34 IPC	25.1.07	PO
27	519/99	St. vs. Ashok	279/337 IPC	6.1.07	Fine

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28	287/01	St. vs. Harvinder Kumar	279/337 IPC	27.1.07	Undergone
29	445/01	St. vs. Anar Singh	279/337 IPC	7.1.07	Fine
30	19/06	St. vs. Purveen	279/337 IPC	2.2.07	Fine
31	799/95	St. vs. Mahender Singh	323/506 IPC	7.2.07	Acquitted
32	153/06	St. Vs. Kailash Kumar	279/337 IPC	19.02.07	Convicted
33	303/06	St. Vs. Nag Raj	61/1/14 Act	01.02.07	Acquitted
34	191/99	St. Vs. Joginder Singh	186/353/33 IPC	28.02.07	fined
35	404/03	St. Vs.P.K. Kanna	61/1/14 Act	02.02.07	Undergone/ Convicted
36	186/05	St. Vs. Umesh Kumar	279 IPC	15.02.07	Convicted
37	235/00	St. Vs. Narender	379/411 IPC	19.02.07	Acquitted
38	567/97	St. Vs. Kaptan	279/337 IPC	15.02.07	Acquitted
39	18/06	St. Vs. Ram Charan	61 Ex. Act	22.02.07	fined
40	405/02	St. Vs. D.K. Bansal	279/337 IPC	08.02.07	Acquitted
41	87/98	St. Vs. Manoj Kumar	279/337 IPC	19.02.07	Convicted
42	608/96	St. Vs. Farhan Khan	381/411 IPC	22.02.07	Acquitted
43	101/98	St. Vs. Sunil Thakur	279/338 IPC	20.02.07	fined
44	87/07	St. Vs. Vijay Kumar	68/1/14 Ex. Act	28.02.07	Convicted
45	599/99	St. Vs. Sandeep Saini	312/323 IPC	09.02.07	fined
46	120/19	St. Vs. Rajinder etc.	420 IPC	08.02.07	Acquitted
47	611/05	St. Vs. Inam	25 A. Act	19.02.07	Acquitted
48	365/03	St. Vs. Radhey Shyam	61/1/14 Ex. Act	29.03.07	Convicted
49	171/97	St. Vs. Cyril Massis	279/337 IPC	20.03.07	Convicted
50	596/99	St. Vs. Man Singh	279/337 IPC	29.03.07	P.O.
51	621/05	St. Vs. Rakesh	279/338 IPC	23.03.07	Compromised
52	916/96	St. Vs. Robin	408 IPC	08.03.07	PO
53	157/98	St. Vs. Luxmi Narayan	279/338 IPC	18.03.07	Convicted
54	535/96	St. Vs. Ojwal Symond	379/411 IPC	28.03.07	undergone
55	223/04	St. Vs. Brij Mohan	341/325/506 IPC	08.03.07	Convicted
56	222/01	St. Vs. Rattan Sharma etc.	32/341 IPC	30.03.07	Compromised
57	293/05	St. Vs. Manoj @ Bihari	25 Arms Act	21.03.07	PO

58	279/98	St. Vs. Aslam Parvez	279/304A IPC	29.03.07	Acquitted
59	20/00	St. Vs. Jeet Singh	341/323/34 IPC	03.03.07	Acquitted
60	135/99	St. Vs. Suraj	380/411 IPC	16.03.07	Convicted
61	52/99	St. Vs. Bobby	279/427 IPC	16.03.07	Convicted
62	83/97	St. Vs. Balwant Singh	25 A. Act	21.03.07	Compromised
63	523/91	St. Vs. Rajender	279/304A IPC	22.03.07	PO
64	100/07	St. Vs. anad @ Langla	25 Arms Act	21.03.07	Convicted
65	1128/98	St. Vs. K.M. Jakky	341/323/34 IPC	14.03.07	Convicted
66	208/04	St. Vs. Mahinder	279 IPC	06.03.07	Convicted
67	8/07	St. Vs. Manjii	3WB/425434 IPC	12.03.07	fined
68	152/06	St. Vs. Mohd. Shakir	25 A. Act	22.03.07	Convicted
69	156/05	St. Vs. Shamsheer Singh	279 IPC	06.03.07	Convicted
70	611/06	St. Vs. Shekar @ Surender	279 IPC	23.03.07	Convicted
71	530/95	St. Vs. Ashwani Kumar	34/9/55 G. Act	03.03.07	Convicted
72	53/07	St. Vs. Rakesh kumar	25 A. Act	22.03.07	Convicted
73	32/07	St. Vs. Jai @ Ajay	25 A. Act	21.03.07	Convicted
74	90/05	St. Vs. Prakash Choudhary	279/338 IPC	2.02.07	Acquitted
75	85/96	St. Vs. Nitu Sharma	25 A. Act	19.02.07	Acquitted
76	179/97	St. Vs. Asif Bhati	323/506 IPC	20.01.07	Convicted
77	80/95	St. Vs. Shyam Singh	279/337/364 IPC	28.02.07	Acquitted
78	163/94	St. Vs. Ashok Kumar	379/25/54/591 IPC	19.02.07	Acquitted
79	28/97	St. Vs. Udaivir Singh	279/337 IPC	8.03.07	Convicted
80	612/94	St. Vs. Saad Shajad	478/387 IPC	1.03.07	PO
81	1033/98	St. Vs. Mond. Abdul Basik	279/337 IPC	21.03.07	PO
82	750/97	St. Vs. Kahu Ram Tyagi	304 IPC	29.03.07	Acquitted
83	531/96	St. Vs. Noor Mohd.	302 IPC	28.03.07	PO
84	73/07	St. Vs. Namant Kr. Etc.	68/1/14 Ex. Act	30.03.07	fined
85	516/06	St. Vs. Mohd. Sabu	25 A. Act	17.03.07	Convicted
86	462/05	St. Vs. Mohd. Ikram	394 IPC	23.03.07	Convicted

87	1237/98	St. Vs. Bhim sen etc.	341/323/34 IPC	23.03.07	Compromised
88	359/99	St. Vs. Karam Pal	279/337/427 IPC	1.03.07	Convicted
89	364/96	St. Vs. Rajam Messy	279/338 IPC	20.03.07	Convicted
90	96/07	St. Vs. Surya	25 Arms Act	22.03.07	Convicted
91	81/2000	St. Vs. Mahender	379/427 IPC	3.03.07	PO
92	38/01	St. Vs. Gurneet Singh	279/337/344A IPC	6.03.07	expired
93	137/05	St. Vs. Vishal Walia	354/324/34 IPC	16.04.07	Compromised
94	219/04	St. Vs. Vinod	25 A. Act	16.04.07	Acquitted
95	1370/93	St. Vs. Ram Pratap	160 IPC	27.03.07	PO
96	173/00	St. Vs. Ram Arre etc.	323/341/34 IPC	27.04.07	Compromised
97	71/07	St. Vs. Vinod Pandey	25 A. Act	30.04.07	undergone
98	619/95	St. Vs. Harish Saini	406 IPC	13.04.07	Acquitted
99	297/00	St. Vs. Ashwani Kr.	279/338/427 IPC	10.04.07	PO
100	93/03	St. Vs. Samir @ Afroz	25/54/591 IPC	10.04.07	PO
101	543/05	St. Vs. Sheikh Insan Ali	25 A. Act	17.04.07	PO
102	26/005	St. Vs. Rajesh Munge	323/341/34 IPC	10.04.07	Compromise
103	115/97	St. Vs. Mohd. Rasul etc.	379/411/34 IPC	10.04.07	PO
104	265/05	St. Vs. Charandeep etc.	323/341/34 IPC	10.04.07	Compromised
105	215/03	St. Vs. Sudhir	25 A. Act	04.04.07	Convicted
106	1172/97	St. Vs. Yunus	25/54/59 A. Act	11.04.07	Convicted
107	27/099	St. Vs. Brahm Prakash	279/301A IPC	9.04.07	Acquitted
108	319/06	St. Vs. Mohd. Inam	25 A. Act	17.04.07	Acquitted
109	317/02	St. Vs. Mohd. Yunis	279/304 A IPC	22.04.07	Compromised
110	67/04	St. Vs. Madia Lakhani	279/325 IPC	17.04.07	Convicted
111	168/07	St. Vs. Sunil Kr.	61 Ex. Act	27.04.07	fined
112	265/01	St. Vs. Harbans Singh	279/337/338 IPC	03.04.07	Compromised
113	2/06	St. Vs. Kameshwar Singh	279/427 IPC	13.04.07	Compromised
114	210/93	St. Vs. Prakash etc.	506/417/34 IPC	16.04.07	Acquitted
115	50/96	St. Vs. Ruksar Ahined etc.	380/411 IPC	16.04.07	PO

116	148/98	St. Vs. Rajender	279/337 IPC	4.04.07	PO
117	148/07	St. Vs. Dalip Kr.	279 IPC	2.04.07	fined
118	261/99	St. Vs. Shanti Prakash	279/304A IPC	25.04.07	Acquitted
119	138/00	St. Vs. Brij Lal	279/338 IPC	12.04.07	expired
120	3/06	St. Vs. Sumit Batra	279/337 IPC	13.04.07	Convicted
121	67/07	St. Vs. Vivek Bagoria	279 IPC	27.05.07	Convicted
122	41/07	St. Vs. Mahesh Singh	25 A. Act	26.05.07	Convicted
123	229/01	St. Vs. Sunil Gupta etc	323/324/34 IPC	27.05.07	Convicted
124	435/01	St. Vs. Rohitash	381 IPC	8.05.07	Convicted
125	236/07	St. Vs. Kaehu Mandal	283 IPC	30.05.07	Convicted
126	240/07	St. Vs. Mohd. Zahid	283 IPC	30.05.07	Convicted
127	174/07	St. Vs. Raj Kumar	68/1/14	28.05.07	Convicted
128	498/07	St. Vs. Sheru @ Shiraj	363 IPC	8.05.07	PO
129	425/07	St. Vs. Rattan Lal	68/1/14	26.05.07	Convicted/Ad monished
130	143/97	St. Vs. K.L. Malhotra	420/409 IPC	26.05.07	Quashed
131	661/98	St. Vs. Ravi	25 A Act	24.05.07	Acquitted
132	174/01	St. Vs. Johnny loyal etc.	324/34 IPC	1.05.07	Convicted
133	492/03	St. Vs. Mahinder Pal	279/338 IPC	27.05.07	Convicted
134	166/05	St. Vs. Brij Mohan	311/323/34 IPC	10.05.07	Compromised
135	61/01	St. Vs. Pradeep	324/34 IPC	15.05.07	fined
136	171/98	St. Vs. Rajinder kumar	279/338 IPC	23.05.07	Compromised
137	262/05	St. Vs. Rajinder Singh	279/338 IPC	27.05.07	fined
138	157/05	St. Vs. Ram Babu	68/1/14	7.05.07	fined
139	169/07	St. Vs. Dharmender	68/1/14	22.05.07	fined
140	155/07	St. Vs. Anil	68/1/14	15.05.07	fined
141	165/07	St. Vs. Ashwan	68/1/14	21.05.07	fined
142	167/03	St. Vs. Manju	61 Ex. Act	23.05.07	Fined/convict
143	967/97	St. Vs. Rajender	279/338 IPC	27.05.07	fined
144	396/98	St. Vs. Jagdish	279/338 IPC 3/181 Act	27.05.07	PO
145	492/05	St. Vs. Kaliyan	61 Act	10.05.07	Compromised
146	1229/9 8	St. Vs. Nityanand s	279/337 IPC	21.05.07	Acquitted
147	201/07	St. Vs. Mandan Pal	283 IPC	10.05.07	Admonished

148	142/07	St. Vs. Sanjeev	68/1/14	21.05.07	Convicted
149	153/07	St. Vs. Ravinder etc.	68/1/14	22.05.07	fined
150	135/05	St. Vs. Avtar Singh @Sony	323/34 IPC	10.05.07	Compromised
151	66/07	St. Vs. Shaneesh Mathew	279 IPC	27.05.07	undergone
152	686/06	St. Vs. Upender	25 A. Act	26.05.07	Acquitted
153	126/07	St. Vs. Mohd. Bahadur Rehman	25 A. Act	28.05.07	undergone
154	172/01	St. Vs. Pappu Singh	25 A. Act	15.05.07	undergone
155	154/07	St. Vs. Ashok Ram	279 & 185 M.V. Act	16.04.07	Convicted
156	324/02	St. Vs. Hari Ram	279/338 IPC	21.05.07	Convicted
157	540/06	St. Vs. Rajinder @ Motia	61/1/14	21.05.07	Convicted
158	181/03	St. Vs. Samundi	61/1/14	14.05.07	Convicted
159	222/95	St. Vs. B.C. Karam Baya	279/337 IPC	22.05.07	fine
160	383/2000	St. Vs. Raj Kumar	279/338 IPC	2.05.07	fine
161	325/06	St. Vs. Suresh Kumar	420/468 IPC	30.05.07	quashed
162	23/96	St. Vs. Kanwaljeet Singh etc.	323/341 IPC	2.6.07	Acquitted
163	555/97	St. Vs. Madan Lal	279/338 IPC	23.6.07	PO
164	190/06	St. Vs. Gullu	61/1/14	1.6.07	undergone
165	231/07	St. Vs. Filiojosh	68/1/14	23.6.07	fine
166	219/07	St. Vs. Anil Sharma	283 IPC	21.6.07	fine
167	270/07	St. Vs. Mohd. Abul Khan	68/1/14	23.6.07	fine
168	616/06	St. Vs. Laxman	25/54/59 A Act	4.6.07	Acquitted
169	177/07	St. Vs. Sonu	25/54/59 A Act	30.6.07	Acquitted
170	179/99	St. Vs. Nikka Ram	279/337 IPC	1.6.07	fine
171	22/07	St. Vs. Shafikul	25/54/59 A Act	4.6.07	Acquitted
172	10/02	St. Vs. Vijay Yadav	279/338 IPC	26.6.07	Convict/fine
173	107/6/96	St. Vs. Sat Narain	279/304A IPC	4.6.07	Acquitted
174	62/07	St. Vs. Naim	25/54/59 A Act	22.6.07	Acquitted
175	1016/96	St. Vs. Kashmir Singh	279/338 IPC	1.6.07	Acquitted

176	355/03	St Vs. Gurmeet Singh @ Bonty	304A IPC	2.6.07	Death
177	222/07	St Vs. Panday Yadav	283 IPC	29.6.07	Admonished
178	33-1/07	St Vs. Suresh	68/1/14 Ex. Act	30.6.07	Fine
179	177/07	St Vs. Tarnn Kr. Grover	425/34 IPC	5.6.07	Fine
180	17-1/07	St Vs. Madan Lal	283 IPC	15.5.07	Admonish

LIST OF 2007

In the Court of Ms. Ravinder Bedi, MM, PHC PS S.N. Puri

Sl	FIR No.	Title	U/S	DOD	Decision
181	286/07	St Vs. Anil Kumar	283 IPC	30.6.07	fine
182	204/07	St Vs. Raj Kumar Sachdev	283 IPC	28.6.07	fine
183	162/07	St Vs. Mukesh	68/1/14	14.5.07	fine
184	175/07	St Vs. Murali	283 IPC	28.6.07	Admonished
185	226/07	St Vs. Anil Kumar	283 IPC	29.6.07	Admonished
186	302/07	St Vs. Sohan Lal	283 IPC	26.6.07	fine
187	248/07	St Vs. Fauzan	283 IPC	2.6.07	Admonished
188	284/07	St Vs. Jai Pal Singh	68/1/14	23.6.07	Fine
189	283/07	St Vs. Rakesh	68/1/14	23.6.07	Convicted
190	231/07	St Vs. Kansal Kaushik etc.	68/1/14	27.6.07	fine
191	266/07	St Vs. Satish	68/1/14	22.6.07	fine
192	259/07	St Vs. Manoranjan Das	283 IPC	22.6.07	Admonished
193	260/06	St Vs. Gopal Lal etc.	287/309A IPC	27.6.07	Acquitted
194	948/08	St Vs. Bahlu @ Musou	379/411 IPC	28.6.07	Convicted
195	333/09	St Vs. Ghan Shyam Saini	325/34 IPC	05.7.07	Settled/ Acquitted
196	221/07	St Vs. Rajesh Sharma	341/323 IPC	11.7.07	Compromise
197	269/02	St Vs. Vijay @ Jaginder Singh	25 A. Act	3.7.07	Convicted
198	12/07	St Vs. Gulab	61/1/14	30.7.07	Convicted
199	371/07	St Vs. Inder K.	188 IPC	17.7.07	fine
200	288/07	St Vs. Nirmal Kumar	25/54/59A. Act	15.7.07	Convicted
201	301	St Vs. Narender & Vivek	379/411 IPC	04.7.07	PO
202	133/01	St Vs. Subramanyam @ Raja	323/34 IPC	27.7.07	Convicted/ Compound
203	232/07	St Vs. Inder Ahuja	283 IPC	3.7.07	Admonished
204	281/07	St Vs. Raj Kishore	68/1/14 Act	25.7.07	Admonished
205	282/07	St Vs. Santou	283 IPC	26.7.07	Admonished
206	287/07	St Vs. Ishaq	283 IPC	17.7.07	Admonished
207	208/02	St Vs. Jagbir	283 IPC	25.7.07	Admonished

208	304/02	St Vs. Sonu	25 A.Act	5.7.07	Acquitted
209	143/05	St Vs. Rajindran	61/1/14 Act	21.7.07	Acquitted
210	388/05	St Vs. Rajindran	61/1/14 Act	21.7.07	Acquitted
211	60/05	St Vs. Munishi Yadav	279/338/420 468/471 IPC	27.7.07	Convicted
212	26/101	St Vs. Channu Ram	61/1/14 Act	27.7.07	Acquitted
213	685/06	St Vs. Rajan @ Sunil	25/54/59 A. Act	5.7.07	Convicted
214	354/07	St Vs. Farid	283 IPC	25.7.07	Admonished
215	300/07	St Vs. Chander Pal	283 IPC	16.7.07	Admonished
216	430/06	St Vs. Ashok Kr. Jindal	IPC	12.7.07	Acquitted
217	118/07	St Vs. Rajeev	188 IPC	30.7.07	fine
218	382/07	St Vs. Sakumar	188 IPC	16.7.07	fine
219	124/07	St Vs. Abdul Majeed	25/54/59 A. Act	9.7.07	Convicted
220	353/07	St Vs. Jaspreet Singh	283 IPC	10.7.07	Admonished
221	189/07	St Vs. Ravi Shankar	68/1/14 Act	17.7.07	fine
222	279/07	St Vs. Aarti	283 IPC	7.7.07	Admonished
223	322/07	St Vs. Ashwani Kumar	68/1/14 Act	31.7.07	fine
224	200/07	St Vs. Sunil Kumar	68/1/14 Act	6.7.07	Admonished
225	213/07	St Vs. Vinod	68/1/14 Act	6.7.07	Admonished
226	1265/98	St Vs. Romio @ Mihra	25/54/59 A. Act	30.7.07	Acquitted
227	61/03	St Vs. Vijay Singh etc.	324/34 IPC	5.7.07	Convicted
228	359/06	St Vs. Ram chander	61/1/14 Ex. Act	9.7.07	fine
229	326/07	St Vs. Mohd. Haider	68/1/14 Ex. Act	6.7.07	fine
230	361/07	St Vs. Mantoo Kr. Mishra	68/1/14 Ex. Act	11.7.07	fine
231	239/07	St Vs. Mohan Lal	283 IPC	3.7.07	Admonished
232	278/07	St Vs. Mohd. Yasin	283 IPC	4.7.07	Admonished
233	310/07	St Vs. Mohd. Sagar Malik	282 IPC	3.7.07	Admonished
234	228/07	St Vs. Chander Bhatt	283 IPC	3.7.07	fine
235	202/07	St Vs. Mohd. Sabim	283 IPC	6.7.07	Admonished
236	375/07	St Vs. Kartal Singh	283 IPC	25.7.07	Admonished
237	321/07	St Vs. Akbar Ali	283 IPC	25.7.07	Admonished

238	296/07	St Vs. Babu Lal	283 IPC	25.7.07	Admonished
239	389/07	St Vs. Charanji	188 IPC	20.7.07	fine
240	367/07	St Vs. Dayanand	283 IPC	18.7.07	Admonished
241	275/07	St Vs. Kishan Kumar	283 IPC	26.7.07	Admonished
242	295/07	St Vs. Furkan	283 IPC	28.7.07	Admonished
243	290/07	St Vs. Afajal	283 IPC	16.7.07	Admonished
244	246/07	St Vs. Muzar Ali	283 IPC	3.7.07	Admonished
245	260/07	St Vs. Mohd. Asgur	283 IPC	3.8.07	Acquitted
246	248/02	St Vs. Rajender @ Raj	61 Ex. Act	2.8.07	Convicted
247	52/96	St Vs. Inuran Khan etc.	452/323 IPC	6.8.07	Acquitted
248	10295	St Vs. Shyam Lal	279/338 IPC	5.8.07	Compromise
249	372/07	St Vs. Ajju	283 IPC	21.8.07	Admonished
250	105/07	St Vs. Manoj Kumar	68/1/14	13.8.07	Convicted
251	268/07	St Vs. Ved Prakash	283 IPC	13.8.07	Admonished
252	301/96	St Vs. Shyam Sunder etc.	341/352/365 IPC	14.8.07	Probation
253	56/03	St Vs. Ombir Singh	279/337 IPC	8.8.07	fine
254	765/98	St Vs. Mohd. Wakil	304A IPC	8.8.07	Acquitted
255	247/07	St Vs. Ramu	283 IPC	22.8.07	fine
256	527/06	St Vs. Chiniya	61/1/14 Ex. Act	17.8.07	undergone
257	262/07	St Vs. Vinod Kumar	283 IPC	7.8.07	Admonished
258	373/04	St Vs. Natin Baisla	3 W.B. Act	17.8.07	fine
259	17-199	St Vs. Daljit Singh	279/427/ 323 IPC	31.8.07	Convicted
260	868/97	St Vs. Ganga Shah	279/337 IPC	26.8.07	Convicted
261	291/07	St Vs. Babu	68/1/14 Ex. Act	7.8.07	fine
262	167/01	St Vs. Harpreet Singh	509/427 IPC	22.8.07	Admonished
263	932/07	St Vs. Silvar Raj	61/1/14 Ex. Act	23.8.07	Acquitted
264	180/01	St Vs. Kuldeep Bhogal	3 W.B. Act	17.8.07	Acquitted
265	369/05	St Vs. Rajindran	61/1/14 Ex. Act	2.8.07	Convicted
266	899/05	St Vs. Vinod	25/54/59 A. Act	3.8.07	Convicted
267	960/96	St Vs. Ashok Kumar etc.	379/411 IPC	20.8.07	fine

268	332/99	St Vs. Smt. Lachu Devi etc.	452/341/34 IPC	5.7.07	Convicted
269	18/07	St Vs. Mobin @ Mumin @ Saleem	25/54/59 A. Act	6.7.07	Convicted
270	770/93	St Vs. Vinod mandal	279/304A IPC	11.7.07	Acquitted
271	25/95	St Vs. Nasimuddin	25/54/59 A. Act	11.7.07	Acquitted
272	201/99	St Vs. Sajan etc.	454/380 IPC	3.7.07	PO
273	53/05	St Vs. Chinan	61/1/14 Ex. Act	3.8.07	Convicted
274	156/02	St Vs. Rajesh @ Vijay Kumar	379/411 IPC	3.8.07	PO
275	78/01	St Vs. Avinash Yadav	279 IPC	30.7.07	fine
276	229/03	St Vs. Seenu	61/1/14 Ex. Act	18.7.07	Fine/Convicted
277	663/94	St Vs. Yusuf	424(4) DMC Act	20.7.07	PO
278	327/05	St Vs. Noora	341/323 IPC	19.8.07	Compromise
279	108/07	St Vs. Saiya	341/323 IPC	27.8.07	Compromise
280		St Vs. Zafir	68/1	29.8.07	fine
281	685/05	St Vs. Mohd. Abid	IPC	17.8.07	fine
282	388/07	St Vs. Subham Singh	283 IPC	7.8.07	fine
283	297/07	St Vs. Sarohar	283 IPC	22.8.07	fine
284	513/06	St Vs. Mukesh Kumar	279 IPC	8.8.07	Acquitted
285	318	St Vs. Sityam Sunder	68/1	21.8.07	fine
286	81/03	St Vs. Ram Prasad	279 IPC	14.8.07	fine
287	324/07	St Vs. Ram Sewa	283 IPC	14.8.07	Admonished
288	156/07	St Vs. Sanjay	68/1	17.8.07	Admonished
289	115/99	St Vs. Brij Lal	341/323 IPC	27.8.07	Compromise
290	176/06	St Vs. Chinya	61/1/14 Ex. Act	3.8.07	Convicted
291	111/06	St Vs. Sita	61/1/14 Ex. Act	19.8.07	fine

292	110/06	St Vs. Tappal	61/1/14 Ex. Act	3.8.07	Convicted
293	360/07	St Vs. Ashwani Kumar	68/1 Ex. Act	20.8.07	fine
294	566/06	St Vs. Chitaya	68/1 Ex. Act	31.8.07	Convicted
295	350/07	St Vs. Saridul Hassan	68/1 Ex. Act	1.8.07	fine
296	568/05	St Vs. Daljeet	24/25 A. Act	16.8.07	Convicted
297	256/07	St Vs. Pappu	283 IPC	21.8.07	fine
298	307/07	St Vs. Sandeep Raj	68/1 Ex. Act	7.8.07	fine
299	323/07	St Vs. Sunil	68/1 Ex. Act	21.8.07	fine
300	392/07	St Vs. Chander Pal	283 IPC	31.8.07	fine
301	179/95	St Vs. Hazi Chand	304 Act	7.8.07	Acquitted
302	330/06	St Vs. Ajay Kumar	68/1 Ex. Act	13.8.07	fine
303	272/06	St Vs. Ishan Yadav	341 IPC	20.8.07	Compromise
304	115/07	St Vs. Ishaq	283 IPC	25.8.07	fine
305	932/96	St Vs. Gulam Yadav	329 IPC	21.9.07	PO
306	337/07	St Vs. Surender	283 IPC	14.9.07	fine
307	396/07	St Vs. Vakeel Ahmad	283 IPC	14.9.07	fine
308	342/07	St Vs. Jagbir Singh	160 IPC	25.9.07	fine
309	401/07	St Vs. Surender Kumar	283 IPC	25.9.07	Admonished
310	335/07	St Vs. Mirza Ansari	279 IPC	1.9.07	Compromise
311	339/07	St Vs. Anwar Ahmad	283 IPC	18.9.07	Admonished
312	216/05	St Vs. Mutbar	25/54/59 A. Act	21.9.07	PO
313	12/07	St Vs. Rakesh	279/427 IPC	11.9.07	Convicted
314	276/07	St Vs. Sunil Malik	279 IPC	14.9.07	Convicted
315	114/02	St Vs. vishnu	25/54/59 A. Act	3.9.07	Acquitted
316	1041/96	St Vs. Upender Singh	279 IPC	30.7.07	Acquitted

317	325/98	St Vs. M.K. Saini	341/323 IPC	5.7.07	Acquitted
318	288/91	St Vs. Ibrarul Haq	420 IPC	18.7.07	PO
319	355/96	St Vs. Mohd. Riyaz	379 IPC	1.9.07	Acquitted
320	202/94	St Vs. Naresh Kumar etc.	IPC	2.8.07	PO
321	62/99	St Vs. Yogender Kumar	379 IPC	13.8.07	PO
322	696/98	St Vs. Shaushad	325 IPC	31.7.07	Convicted
323	208/96	St Vs. Ajay Wilson	379 IPC	21.9.07	PO
324	592/06	St Vs. Sultan	25/54/59 A. Act	26.9.07	Convicted
325	234/00	St Vs. Ram Beer Singh	279 IPC	30.9.07	Fine
326	136/95	St Vs. Ram Dass	279 IPC	1.9.07	PO
327	187/02	St Vs. Sunil Yadav	279 IPC	2.9.07	fine
328	36/06	St Vs. Gullu	61 Ex. Act	20.9.07	Convicted
329	620/05	St Vs. Chinna	61 Ex. Act	3.8.07	Convicted
330	941/97	St Vs. Mehak Singh	25/54/59 A. Act	18.9.07	Expired
331	1045/98	St Vs. Sagir Ahmad	304 IPC	11.9.07	Acquitted
332	136/06	St Vs. Abid	341 IPC	5.9.07	Compromise
333	231/05	St Vs. Anil Kumar	25/54/59 A. Act	25.9.07	Convicted
334	188/07	St Vs. Mohd. Abbas	379 IPC	7.9.07	Convicted
335	191/07	St Vs. Mohd. Abbas	25/54/59 A. Act	7.9.07	Convicted
336	198/05	St Vs. Mohd. Nam	25/54/59 A. Act	16.9.07	Fine
337	81/98	St Vs. Ram Chander	379 IPC	16.9.07	Convicted
338	371/03	St Vs. Manoj	27/161 IPC	22.9.07	Convicted
339	187/07	St Vs. Mohd. Abbas	379 IPC	7.9.07	Convicted
340	888/06	St Vs. Gullu	61/1/14 Ex. Act	20.9.07	undergone
341	160/00	St Vs. Satish Chander	403/420 IPC	23.9.07	compromised

312	21/07	St Vs. Chinya	61/1/14 Ex. Act	15.9.07	Convicted
313	12/02	St Vs. Ramu	25/54/59 A. Act	21.9.07	PO
314	57/06	St Vs. Brij Mohan	323/341/34 IPC	18.9.07	Compromise
315	65/096	St Vs. Amit Thakur	279/337 IPC	11.9.07	Convicted
316	6/1/06	St Vs. Gullu	61/1/14 Ex. Act	18.9.07	Acquitted
317	308/07	St Vs. Subodh	68/1/14 Ex. Act	6.9.07	fine
318	619/06	St Vs. Gullu	61/1/14 Ex. Act	7.9.07	Convicted
319	74/97	St Vs. Ramesh Kumar	29/338	21.9.07	PO
350	855/97	St Vs. Chandran etc.	406/408 IPC	2.8.07	PO
351	222/02	St Vs. Ram Mehar Singh	279/304 IPC	5.9.07	PO
352	534/95	St Vs. Serkh Javed etc.	356/379 IPC	26.7.07	PO
353	287/98	St Vs. Ranbir Sagar	304A/34 IPC	20.9.07	quashed
354	746/93	St Vs. Sunil Kumar @ Sonu	379/411 IPC	26.7.07	PO
355	435/06	St Vs. Mukkram etc.	323/325 IPC	25.9.07	Compromise
356	173/07	St Vs. Mohd. Nantu	25/54/59 A. Act	10.9.07	Convicted
357	217/04	St Vs. Surender Pal	279/427 IPC	12.9.07	fine
358	188/03	St Vs. Ganesh Chauder	25/54/59 A. Act	5.9.07	Convicted
359	131/04	St Vs. Kandeep Singh etc.	323/341/34 IPC	23.9.07	Compromise
360	669/96	St Vs. Noor Hassan	341/323 IPC	6.2.07	Convicted
361	411/98	St Vs. Ruchin	377/511 IPC	6.10.07	Convicted
362	120/00	St Vs. Akash Singh	25/54/59 A. Act	30.10.07	PO
363	51/03	St Vs. Mukesh		31.10.07	settled
364	507/96	St Vs. Mukhtiyar Singh	279/338 IPC	17.10.07	fine
365	323/07	St Vs. Ram kumar	68/1/14	29.10.07	Convicted

366	59/02	St Vs. Bhupender Singh	279/337 IPC	10.4.07	PO
367	505/02	St Vs. Madan Lal	61/1/14	30.10.07	Abated
368	186/05	St Vs. Hari Shankar	25/54/59 A. Act	5.10.07	Convicted
369	620/98	St Vs. Irfan	311/34 IPC	1.10.07	Compromise
370	64/05	St Vs. Satya Prakash	279/337 IPC	7.10.07	fine

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List of 2007 In the court of Ms. Ravinder Bedi, MM, PHC
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S.No.	FIR No.	Title	U/s	DOD	Decision
371	524/07	St Vs. Karan Singh	68/1/14	16.10.07	fine
372	182/07	St Vs. Shrikant	283 IPC	12.10.07	Admonished
373	461/07	St Vs. Sunil Rana	68/1/14	15.10.07	Convicted
374	306/98	St Vs. Rajeev Sharma	279/337	16.10.07	Compromise
375	119/07	St Vs. Rambir Yadav	68/1/14	3.10.07	Fine
376	101/07	St Vs. Sat Pal	68/1/14	10.10.07	Fine
377	126/03	St Vs. Subhash Mani	61/1/14	11.10.07	Fine
378	676/95	St Vs. Fazd Ahmad	506/341 IPC	15.10.07	Acquitted
379	403/07	St. Vs. Imran	341/323 IPC	13.10.07	Compromise
380	369/07	St Vs. Sandeep Singh	68/1/14	30.10.07	Fine
381	317/99	St. vs. Krishan Kumar	279/337	9.10.07	Fine
382	119/997	St Vs. Mohd. Jalluddin	448/34	8.12.07	PO
383	187/07	St Vs. Irfan	25/54/59	15.12.07	Convicted
384	512/07	St Vs. Dinesh Kumar	279 IPC	10.12.07	Fine
385	461/01	St Vs. Mohan Singh	25/54/59	5.12.07	Fine
386	98/06	St Vs. Raju Rai	25/54/59	18.12.07	Convicted
387	266/07	St Vs. Rasid	25/54/59	5.12.07	Convicted
388	434/07	St Vs. Mohd. Raja	454/380/511	8.12.07	Fine
389	618/05	St Vs. Rohtash	279/337 IPC	16.12.07	sentenced
390	261/00	St Vs. Manoj Kumar	25/54/59	20.12.07	admonished
391	19/00	St Vs. Balrat Raj Singh	279/304 IPC	6.12.07	fine
392	172/06	St Vs. Janmejay Mohanti	3WB	24.12.07	compromise
393	535/07	St Vs. Gopal Kumar	279/427 IPC	16.12.07	acquitted
394	418/07	St Vs. Irfan	324 IPC	8.12.07	fine
395	366/05	St Vs. Mehmood	379/411 IPC	17.12.07	acquitted
396	585/05	St Vs. Manoj Singh	25/54/59	20.12.07	fine
397	20/01/08	St Vs. Joga Singh	279/304	18.1.07	acquitted
398	691/06	St Vs. Deepak Kumar	68/1/14	19.1.07	dropped
399	693/06	St Vs. Rana	68/1/14	19.1.07	dropped
400	692/06	St Vs. Rana	68/1/14	19.1.07	dropped
401	696/06	St Vs. Pawan Kumar	68/1/14	19.1.07	dropped
402	673/97	St Vs. Vijay Gupta	279/338 IPC	17.7.07	acquitted
403	598/05	St Vs. Daljit Singh	25/54/59	4.6.07	acquitted
404	19/05	St Vs. Deepak Kumar	25/54/59	11.12.07	fine

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105	436/97	St Vs. Fahald Hussain	452/323 IPC	13.12.07	acquitted
106	298/3	St Vs. Rajjeet	338 IPC	15.12.07	terminated
107	452/7	St Vs. Jtender etc.	341/323/341IPC	18.12.07	acquitted
108	491/9	St Vs. Rajesh Kumar	323/452/506	20.12.07	fine
109	531/3	St Vs. Chitaya	61/1/14	15.9.07	acquitted
110	500/7	St Vs. Yasin Khan	68/1/14	14.3.07	fine
111	25/07/08	St Vs. Balwant Singh	354 IPC	6.3.07	compromise
112	413/2	St Vs. Bharat Singh	279/337	6.11.07	fine
113	472/3	St Vs. Subhash Gupta	12/9/55 G Act	22.12.07	Convicted
114	429/7	St Vs. Ramesh Kumar	203 IPC	20.11.07	fine
115	486/3	St Vs. Arif Tahir	25/54/59	15.12.07	acquitted
116	555/7	St Vs. Mohan Chauban	283 IPC	24.12.07	admonised
117	487/3	St Vs. Anish @ Nadeem	25/54/59	4.12.07	Convicted
118	317/7	St. Vs. Raja	25/54/59	8.12.07	Convicted
119	449/4	St Vs. Sita	61/1/14	11.9.07	Convicted
120	239/4	St Vs. Kistan Lal	25/54/59	4.9.07	terminated
121	332/7	St Vs. Jorin etc.	341/323/34	30.9.07	compromise
122	492/01	St Vs. Nadeem	25/54/59	18.12.07	Convicted
123	441/7	St Vs. Rakesh	25/54/59	28.9.07	Convicted
124	21/07/08	St Vs. Mohd. Shahadat	25/54/59	27.7.07	acquitted
125	283/99	St Vs. Ravi	61/1/14	18.9.07	acquitted
126	206/4	St Vs. Kulu	279/338 IPC	2.12.07	compromise
127	528/7	St Vs. Vijay	68/1/14	1.11.07	fine
128	132/7	St Vs. Mahabir Singh	3 WB	21.9.07	fine
129	271/7	St Vs. Mohd. Noor Islam	283 IPC	14.9.07	Convicted
130	01/01/22	St Vs. Chitaya	61/1/14	15.9.07	Convicted
131	127/7	St Vs. Vinod etc.	68/1/14	17.9.07	fine
132	341/7	St Vs. Harish	68/1/14	15.9.07	fine
133	526/7	St Vs. Surjeet Singh	279 IPC	5.11.07	fine
134	203/2	St Vs. Rajesh Prakash	25/54/59	18.12.07	acquitted
135	1017/97	St Vs. Krishan Sethi	448/380 IPC	5.11.07	acquitted
136	198/6	St Vs. Raju	25/54/59	19.11.07	Convicted
137	552/17	St Vs. Raj Kumar	61/1/14	14.11.07	admonised
138	387/17	St Vs. Rahees	25/54/59	13.11.07	acquitted
139	207/4	St Vs. Pandu	61/1/14	4.12.07	Convicted
140	64/6	St Vs. Arjun	61/1/14	19.12.07	abated
141	171/7	St Vs. Mukesh	68/1/14	11.9.07	fine
142	104/94	St Vs. Batwari Lal	379/411 IPC	18.12.07	acquitted
143	518/5	St Vs. Mahmood etc.	379/411 IPC	17.12.07	acquitted

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144	514/2	St Vs. Sukumar	279/338 IPC	13.9.07	fine
145	355/2	St Vs. Mohd. Saleem	379/411 IPC	18.12.07	abated
146	352/6	St Vs. Bahar	611/14	7.12.07	PO
147	112/4	St Vs. Radhey Shyam	25/54/59	19.12.07	Convicted
148	293/3	St Vs. Arjun Lad	25/54/59	22.12.07	PO
149	880/95	St Vs. Manoj Kumar etc.	147/148/149	10.12.07	acquitted
150	510/4	St Vs. Indar Prakash	279/338 IPC	22.11.07	compromise
151	138/98	St Vs. Sulaman etc.	379/441 IPC	14.11.07	Convicted
152	162/98	St Vs. Raju etc.	392/411/34 IP	26.11.07	PO
153	115/98	St Vs. Shahnawaj etc.	341/324 IPC	2.11.07	acquitted
154	132/96	St Vs. Suraj Bahadur	279/338 IPC	4.10.07	Convicted
155	1013/95	St Vs. Mahender	279/304A IPC	19.11.07	Convicted
156	831/7	St Vs. Danesh	68/1/14	5.3.07	Convicted
157	1089/96	St Vs. Bhagat Singh	279/338 IPC	16.12.07	fine
158	543/95	St Vs. Nadiin	451/506/509 IPC	14.12.07	acquitted
159	317/3	St Vs. Sunil Kumar	25/54/59	29.3.07	Convicted
160	475/5	St Vs. Bhagwan Dass	420/468/471 IPC	19.3.07	accept
161	843/97	St Vs. Jashveer Singh	279 IPC	3.12.07	Convicted
162	514/41	St Vs. Feroz Sheikh	25/54/59	7.4.07	PO
163	880/7	St Vs. Makhan Lal	283 IPC	21.8.07	admoished
164	245/05	St Vs. Rajender	337 IPC	17.1.07	PO
165	272/99	St Vs. Shahjad	326/34 IPC	21.11.07	PO
166	323/05	St Vs. Waseem	379/411 IPC	28.11.07	fine
167	1099/98	St Vs. Mohd. Nasir	364A/279 IPC	13.9.07	acquitted
168	178/97	St Vs. Haider Ali	25/54/59	3.11.07	Convicted
169	536/98	St Vs. Amin Nushad	307/34 IPC	22.11.07	PO
170	1121/98	St Vs. Raj Nath	279/304A IPC	9.10.07	Convicted
171	196/03	St Vs. Vinod @ Lala	25/54/59	26.11.07	sentenced
172	385/03	St Vs. Manoj @ Kalu	25/54/59	20.11.07	Convicted
173	491/06	St Vs. Kailash Rawat	279 IPC	14.8.07	Convicted
174	280/03	St Vs. Bachu Singh	326/34 IPC	1.11.07	acquitted
175	211/04	St Vs. Kailash	379/411 IPC	7.11.07	fine
176	396/05	St Vs. Jank sharma	279 IPC	7.11.07	sentenced
177	553/06	St Vs. Chitya	61/1/14	17.8.07	Convicted
178	534/01	St Vs. Bhana Pratap	408/34 IPC	1.11.07	PO
179	129/06	St Vs. Ravi	25/54/59	12.11.07	terminated
180	1301/04	St Vs. Jitender Singh	3 WB Act	19.11.07	fine
181	1301/04	St Vs. Kulwant Singh	3 WB Act	19.11.07	fine
182	230/05	St Vs. Arjun Singh	25/54/59	5.11.07	fine

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483	29/07/22	SI Vs. Abhishek	279/427 IPC	23.11.07	fine
484	26/1/06	SI vs. Ran Dev	341/323 IPC	13.9.07	comprmise
485	18/07/22	SI Vs. Arvind Jadhav	354 IPC	27.11.07	sentenced
486	6/6/05	SI Vs. Yogesh Kumar	379/511 IPC	1.11.07	sentenced
487	3/9/07	SI Vs. Anand	283 IPC	14.8.07	admoished
488	3/8/07	SI Vs. Ranjeet	6/1/114	22.8.07	Convicted
489	2/8/2	SI Vs. Sushil Kumar	419/420/468 IP	10.10.07	acquited
490	07/01/22	SI Vs. Ran Chander Jha	429/406 IPC	29.8.07	PO
491	18/1/2	SI. vs. Mohd. Irshad etc.	506/34 IPC	29.8.07	Convicted
492	2/0/2	SI Vs. Jitender Singh	279 IPC	23.8.07	fine
493	4/9/93	SI Vs. Zulfikar etc.	379/411/34 IPC	22.11.07	Convicted

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Sheet 3

Sl No.	Gosh ward No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the L.d. Judge
1	1	240/04	State Vs Cancellation	420 IPC	13/04/07	Acquitted	Dr. Kamini Lau, Ld. ACMM
2	2	167/06	State Vs Anjan Dass	506/507	31/01/07	Convict Proceedings stopped U/s.	Dr. Kamini Lau, Ld. ACMM
3	3	151/05	State vs Satish Kr. Goel	279/304A IPC	30/01/07	258 Cr.P.C.	Sh Sanjay Bansal, Ld. MM

Criminal Record Room, PHC, ND Dated: -16.06.2022

List for the year of 2007, PS Chanakya Puri

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4	4	63/06	State Vs Munna @ Thakur	25A. Act	04/01/07	Convict	Sh. Sanjay Bansal , Ld. MM
5	5	328/00	State Vs Gafanul Baranard	279/338 IPC	21/01/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
6	6	9076/1	Salish Kr. Goel vs Ved Prakash	156(3)Cr. P.C.	31/01/07	Dismissed	Sh. Sanjay Bansal , Ld. MM
7	7	211/05	State Vs Vijay Kumar	283	06/01/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
8	8	134/06	State Vs Subhash Chandra	283 IPC	29/01/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
9	9	11/07/22	State Vs Kishan Chandra	283IPC	13/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
10	10	241/06	State Vs Manoj Kumar	283IPC	08/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
11	11	09/07/22	State Vs Ashok Kumar	283IPC	13/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
12	12	101/03	State Vs Ram Mithu Lal	279 IPC	19/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
13	13	210/06	State Vs Shahjahan	379/411 IPC	20/02/07	Undergone	Sh. Sanjay Bansal , Ld. MM
14	14	226/06	State Vs Ruchir Datta	279/427IPC	17/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
15	15	308/00	State Vs Kamfesh Chand Bhai	468/4204 711IPC	17/02/07	discharged	Sh. Sanjay Bansal , Ld. MM
16	16	75/03	State Vs Shamala Giri Bala	12P.P. Act	12/02/07	Abated	Sh. Sanjay Bansal , Ld. MM

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17	17	216/04	State Vs Shashi Sharma	381/411 IPC 420/468/4	24/02/07	Discharged	Sh. Sanjay Bansal , Ld. MM
18	18	03/98	State VS Arun Rajput etc.	71/120B IPC	15/02/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
19	19	108/06	State Vs Subhash	25 Arms Act	24/02/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
20	20	72/04	State VS Bhulwa	61 Ex. Act	23/02/07	Undergone	Sh. Sanjay Bansal , Ld. MM
21	21	204/99	State Vs Ravinder Dhir	279/337 IPC	28/02/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
22	22	365/01	State Vs Bhulwa	61 Ex. Act	15/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
23	23	71/08	State Vs Neeraj Srivastava	279 279	09/02/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
24	24	131/02	State Vs Sube Singh	279 /337 IPC	24/02/07	P.O.	Sh. Sanjay Bansal , Ld. MM
25	25	135/98	State Vs Ravinder Leen	420 IPC	27/02/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
26	26	199/95	State Vs Sonu Etc.	8 I.T.P. Act 279/337	12/02/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
27	27	197/85	State Vs Farzan	IPC	19/03/07	Convicted	Sh. Sanjay Bansal , Ld. MM
28	28	251/96	State Vs Rohit Yadav	448/506 IPC	29/03/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
29	29	73/01	State VS Alikjender	61 Ex. Act 25/54/59	01/03/07	P.O.	Sh. Sanjay Bansal , Ld. MM
30	30	34/03	State Vs Asif	Arms Act	12/03/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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31	31	30/96	State Vs Anikyanandan	279/338 IPC	22/03/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
32	32	368/98	State Vs Ravinder Pal	279/338 IPC	19/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
33	33	327/07	State Vs Ashwani Kr.	420/511 ipc	29/03/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
34	34	248/01	State Vs Vijender	279IPC	14/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
35	35	195/06	State Vs John Michle Sparc	14 Foreign Act	01/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
36	36	145/03	State Vs Ankur Sothi	279/337 IPC	01/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
37	37	101/06	State vs Rajesh	27/61/85 NDPS Act	21/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
38	38	81/98	State Vs Sunil Gupta	419/420P C	20/03/07	Compounded	Sh. Sanjay Bansal , Ld. MM
39	39	52/07	State Vs Taj Tawa	379/411 IPC	29/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
40	40	393/01	State VS Sultan Kasim	419/420	03/03/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
41	41	23/05/22	State Vs Ananjay Arora	279/337 IPC	22/04/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
42	42	14/07	State Vs Balkishan etc	279/511/3 4 IPC	29/04/07	Discharged	Sh. Sanjay Bansal , Ld. MM
43	43	16/95	State Vs Navin Singh	27/54/59A Rms Act	02/04/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
44	44	316/97	State Vs Karmvir Singh	379/411 IPC	11/04/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
45	45	59/94	State Vs Baljinder Kaur	420/468/4 67 IPC	04/04/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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46	46/56/03	State Vs Joginder	12/9/55 G.Act	31/05/07	Convict	Sh. Sanjay Bansal , Ld. MM
47	47/06/03	State Vs Neeraj Kr.	279/338 IPC	29/05/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
48	48/14/04	State Vs Sultana Begum	420/468/4 71 IPC	25/05/07	Canceled	Sh. Sanjay Bansal , Ld. MM
49	49/279/00	State Vs Babu Lal	323/347/3 4 IPC	20/05/07	Compounded	Sh. Sanjay Bansal , Ld. MM
50	50/254/06	State Vs Sitab Singh	279/337	27/05/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
51	51/123/03	State Vs. Untrace	380 420/468/4	25/05/07	Untraced	Sh. Sanjay Bansal , Ld. MM
52	52/94/02	State Vs. Bharat Mani Lal Soni	71/511 IPC	30/06/07	PO.	Sh. Sanjay Bansal , Ld. MM
53	53/142/97	State VS. Rani Lal	279/338 IPC	05/06/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
54	54/81/97	State Vs Satish Malhotra	279/337 419/420/4	29/06/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
55	55/178/99	State Vs. Harpreet Kaur	68/471 IPC	29/06/07	PO	Sh. Sanjay Bansal , Ld. MM
56	56/243/02	State Vs. Rakesh	379/411 IPC	30/01/07	PO	Sh. Sanjay Bansal , Ld. MM
57	57/88/02	State VS. Bablu	279/337 IPC	08/06/07	PO	Sh. Sanjay Bansal , Ld. MM
58	58/66/06	State VS Saranjit Singh Bindra	279/337	26/07/07	abated	Sh. Sanjay Bansal , Ld. MM

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59	59	160/05	State VS. Umesh State Vs. Ghanshyam Rathore	279/338 IPC	08/07/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
60	60	167/05		279/337	11/07/07	transferred to Army Court	Sh. Sanjay Bansal , Ld. MM
61	61	61/07	State Vs. Rajesh State Vs. Rajender Mehta etc	21/61/85 NDPS Act 468/471/4	11/07/07	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
62	62	202/97		20/120B IPC	04/07/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
63	63	426/98	State Vs. Sohab Singh	279 IPC 279/338	05/07/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
64	64	108/05	Untrace State vs.	IPC 420/468/4	16/07/07	Canceled	Sh. Sanjay Bansal , Ld. MM
65	65	367/99	Ravinder Kumar State Vs. Nihal Ahmed	71 IPC 324	10/07/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
66	66	68/05	State Vs. Kulbir Singh	420/468	12/07/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
67	67	116/98	State VS Daljeet Singh	419/420 IPC	28/07/07	PO	Sh. Sanjay Bansal , Ld. MM
68	68	122/06	State VS. Naveen Kr. Sharma	420/468	13/07/07	Discharged	Sh. Sanjay Bansal , Ld. MM
69	69	61/98	State VS. Harjeet Singh	420/471/4 68 IPC	23/07/07	Discharged	Sh. Sanjay Bansal , Ld. MM
70	70	276/01	State VS. Vikram Sinha	68 IPC	28/07/07	PO	Sh. Sanjay Bansal , Ld. MM
71	71	313/02		279/337	26/07/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM

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72	72	202/01	State Vs. Anil Kumar	279/337/3 38 IPC 420/448/4	05/07/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
73	73	166/02	State Vs. Hamida Rajwani etc	71/511/12 08 IPC	23/07/07	Discharged	Sh. Sanjay Bansal , Ld. MM
74	74	329/98	State Vs. Kaka Singh	279/337 IPC	27/07/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
75	75	253/06	State Vs. Anil Kumar	283 IPC	23/07/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
76	76	125/95	State Vs. Umesh Kumar	419/420/4 48 IPC	29/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
77	77	319/98	State Vs. Paras Kumar	379/34 IPC	29/08/07	abated	Sh. Sanjay Bansal , Ld. MM
78	78	91/92	State Vs. Pursotam Lal etc	353/147/1 48 Ipc	01/08/07	Discharged	Sh. Sanjay Bansal , Ld. MM
79	79	91/01	State Vs. Devashish Das	420/468 IPC	04/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
80	80	114/03	State Vs. Avatar Singh	279/337	22/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
81	81	143/07	State Vs. Ankit Upadhaya	279 IPC	04/08/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
82	82	236/99	State Vs. Naresh Kumar	379/411 IPC	02/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
83	83	128/07	State Vs. Manjeet Kumar	276/185 NDPS Act	31/07/08	Undergone Proceedings closed as	Sh. Sanjay Bansal , Ld. MM
84	84	88/05	State Vs. Aslam	279/338 IPC	29/08/07	Diplomatic Immunity	Sh. Sanjay Bansal , Ld. MM

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85	85	336/04	State VS. Parul Sharma	283 IPC	14/08/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
86	86	31/07/22	State vs. Malvika Sharma	279 IPC	05/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
87	87	27/1/03	State Vs. Bijender	279/338 IPC	05/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
88	88	223/02	State vs. Ravi Singh	353/448	31/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
89	89	235/06	State VS. Vinod Kumar Yadav	279/337	05/08/07	Convicted Fine	Bansal , Ld. MM
90	90	133/06	State Vs. Vijay Kumar	379/411/34 IPC	01/08/07	Convicted Undergone	Sh. Sanjay Bansal , Ld. MM
91	91	150/04	State Vs. Ramji Lai	279/337/338 IPC	25/09/07	Abated	Sh. Sanjay Bansal , Ld. MM
92	92	247/02	State VS. Amit Bhatnagar	380/411 IPC	24/08/07	PO	Sh. Sanjay Bansal , Ld. MM
93	93	315/94	state Vs. Satpal	279/338 IPC	28/09/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
94	94	113/06	Sate Vs. Krishna State VS.	279/338 IPC	23/09/07	Convicted Fine	Bansal , Ld. MM
95	95	253/00	Bhupender Kumar	279/338 IPC	06/09/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
96	96	159/00	State Vs. Dilip Singh	279/338 IPC	25/09/07	Convicted Fine Discharged	Sh. Sanjay Bansal , Ld. MM
97	97	125/03	State VS. Suraj	325 IPC	27/09/07	Compounded	Sh. Sanjay Bansal , Ld. MM
98	98	375/01	State vs. Randhir Kumar	325 IPC	28/09/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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99	99/233/05	State VS. Banwan Lal	61/1/14 Ex. Act	09/10/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
100	100/218/00	State vs. Usha	61 Ex. Act	25/10/07	Convicted	Sh. Sanjay Bansal , Ld. MM
101	101/144/99	State Vs. Mohd. Salim	465/471 IpC	20/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
102	102/153/04	State Vs. Praveen Kumar	279	15/10/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
103	103/35/07	State Vs. Ram Naresh Mishra	279/337	28/10/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
104	104/319/04	State VS. Sumer Singh	279	20/10/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
105	105/348/01	State Vs. Tarun Kumar	279/338 IPC	18/11/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
106	106/288/99	State Vs Untrace	379 IPC	03/11/07	Canceled	Sh. Sanjay Bansal , Ld. MM
107	107/240/00	State Vs. Surender Pal	419/420	16/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
108	108/60/03	State Vs. R. C. Malhotra	279/337	22/11/07	convicted Proceedings closed u/s 258 CrPC	Sh. Sanjay Bansal , Ld. MM
109	109/225/06	State Vs. Naresh Kumar Yadav	323/341 IPC	13/11/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
110	110/332/04	State VS. Mamta	61/1/14 Ex. Act	01/11/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
111	111/36/04	State VS. Mamta	61/1/14 Ex. Act	01/11/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
112	112/239/02	State Vs Deepak Bhatnagar	279/337/3 38 IPC	28/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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113	113	292/96	State VS. Ram Abhitakh	279/338 IpC	14/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
114	114	04/07/22	State VS. G. William	379/411 IPC	20/11/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
115	115	260/05	State VS. Anil Azad	279/304A IPC	16/11/07	Proceedings closed u/s 259 CrPC	Sh. Sanjay Bansal , Ld. MM
116	116	79/05	State VS. Sampali	61 Ex. Act	01/11/07	Convicted	Sh. Sanjay Bansal , Ld. MM
117	117	255/06	State Vs. Unknown	279/337 IPC	05/12/07	Canceled Proceedings closed	Sh. Sanjay Bansal , Ld. MM
118	118	245/05	State VS. Alex Oleimkov	279/338 IPC	03/10/07	Proceedings closed	Sh. Sanjay Bansal , Ld. MM
119	119	176/06	State vS Daya Ram	420/392IP C	15/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
120	120	209/96	State Vs Daya Ram	420/392IP C	15/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
121	121	210/07	State Vs Jaswinder pal Singh	279 IPC	28/11/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
122	122	10/03	State Vs Mohd. Wali- Ullah	279/338 IPC	08/10/09	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
123	123	73/03	State Vs Gurjit Singh	420/468/4 71/511 IPC	04/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
124	124	202/94	State Vs Roopwan Singh	279/304A IPC	19/08/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
125	125	209/03	State Vs Krishan tal etc.	420/34 IPC	01/09/07	Dismissed	Sh. Sanjay Bansal , Ld. MM

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126	126	55/06	State Vs Sanjay Sachdeva	279/338 IPC	06/12/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
127	127	256/04	State Vs Devender Kumar	279/338 IPC	23/12/07	Compounded	Sh. Sanjay Bansal , Ld. MM
128	128	42/02	State Vs Amarjit Singh	420/468/4 71/511 IPC	27/10/07	P.O.	Sh. Sanjay Bansal , Ld. MM
129	129	249/02	State Vs Ustad Shamsheer Singh Mehndi	420/511& 12P P Act	20/12/07	Discharged	Sh. Sanjay Bansal , Ld. MM
130	130	188/06	State vs Raju Dass	283	06/02/07	Fine	Sh. Sanjay Bansal , Ld. MM
131	131	312/97	State Vs Satpal Singh	279/338 IPC	21/01/07	Convicted fine	Sh. Sanjay Bansal , Ld. MM
132	132	324/97	State vs Birender Singh	379/411 IPC	29/03/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
133	133	354/00	State Vs Ajay Gulati	420/468/4 71IPC	19/09/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
134	134	379/99	State Vs Om prakash	419/420/4 71 IPC	29/09/07	Discharged	Sh. Sanjay Bansal , Ld. MM
135	135	361/01	State VS Milli Anand etc.	380/420/4 68/471/12 0B IPC	03/10/07	Discharged	Sh. Sanjay Bansal , Ld. MM
136	136	82/99	State Vs Vipul Kr. Etc	485/471 IpC	08/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
137	137	150/95	State vs Vivek Kakkar etc.	419/420/4 18/471 IPC	10/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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138	138	144/96	State Vs Om Parkash	279/337/338	16/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
139	139	53/00	State Vs Baljeet Singh	420/468/471 IPC	24/10/07	P. O.	Sh. Sanjay Bansal , Ld. MM
140	140	53/04	State Vs Parmod Kr. Etc	406/34 IPC 420/468/471/511 IPC	27/10/07	Discharged P.O.	Sh. Sanjay Bansal , Ld. MM
141	141	289/99	State Vs Prem Subha	420/34 IPC	04/11/07	Sine Die	Sh. Sanjay Bansal , Ld. MM
142	142	118/01	State vs D. Ravesh	420/468	07/11/07	Discharged	Sh. Sanjay Bansal , Ld. MM
143	143	01/04	State Vs Pardeep Rathi etc.	420/34 IPC	03/11/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
144	144	165/00	State Vs Anurabh Ghosh	279/304A IPC	04/12/07	Acquitted Convict	Sh. Sanjay Bansal , Ld. MM
145	145	236/06	State Vs Keerti Kelagane	14 Foreign Act	07/12/07	undergone fined	Sh. Sanjay Bansal , Ld. MM
146	146	79/04	State Vs Gurvir Singh Katra	420	10/12/07	Settled	Sh. Sanjay Bansal , Ld. MM
147	147	388/01	State Vs Ishan Singh	279/337	10/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
148	148	267/01	State Vs Scha Singh	406/468/420 IPC 420/468/471/511 IPC	24/02/07	P.O.	Sh. Sanjay Bansal , Ld. MM
149	149	26/02	State Vs Krishan Madha etc	419/420/471/468	24/09/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
150	150	206/06	State vs Mohan Singh		03/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM

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151	151	24/04	State vs Alam State Vs Gulshan Preet Singh	454/380IP C 420/468/4 71/511 IPC	08/10/07	Untrace report	Sh. Sanjay Bansal , Ld. MM
152	152	79/02			24/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
153	153	10/05	State Vs. Bantoo State Vs.	279IPC 61/1/14	29/11/07	fine	Sh. Sanjay Bansal , Ld. MM
154	154	24/00	Chander Pal State Vs.	Ex. Act 61/1/14	17/12/07	fine	Sh. Sanjay Bansal , Ld. MM
155	155	26/05	Sampati State Vs. Jagit Singh	Ex. Act 420/468/4 71 IPC	20/12/07	Convicted Fine	Sh. Sanjay Bansal , Ld. MM
156	156	11/98			04/12/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
157	157	17/95	State Vs. Sunil Sharma	279/338 IPC	11/10/07	Acquitted	Sh. Sanjay Bansal , Ld. MM
158	158	34/01	State vs Pradesh Kr.	61/1/14 Ex. Act	04/10/07	Convicted	Sh. Sanjay Bansal , Ld. MM
159	159	13/01	State Vs Arvind Yadav	279/338 IPC	06/12/07	Convicted	Sh. Sanjay Bansal , Ld. MM
160	160	7/06	State Vs Tarun Birfa	3 W. B. Act	23/05/07	Fine	Sh. Sanjay Bansal , Ld. MM
161	161	24/05	State Vs Manoj Kr. Etc.	3.W. B. Act	30/05/07	Fine	Sh. Sanjay Bansal , Ld. MM
162	162	38/07	State Vs Manoj Kr. Etc.	283IPC	05/07/07	Fine	Sh. Sanjay Bansal , Ld. MM
163	163	24/07	State Vs Ramesh Kr.	283 IPC	12/11/07	Fine	Sh. Sanjay Bansal , Ld. MM

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Badarpur

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S. No.	G. No.	CC No.	Case Title	Lfs	DD	Decision
1	1924	360/2000	State Vs. Gancharan Singh	279/328/337	30.04.2007	compromise
2	1925	181/04	State Vs. Subhash Chand Yadav	279	01.5.2007	dismisses
3	1926	342/04	State Vs. Amar Singh	279/337	01.05.2007	dismissed
4	1927	631/04	State Vs. Manoj Solanki	611/1/14 Excise	01.05.2007	dismissed
5	1928	411/03	State Vs. Vipin Kumar	279	01.05.2007	dismissed
6	1929	902/05	State Vs. Amit Kumar	379/411	08.05.2007	Acquitted
7	1930	447/96	Convicted	452/324/34	09.06.2007	Acquitted
8	1931	324/02	State Vs. Jaipal Singh	341/323	15.05.2007	Convicted
9	1932	250/97	State Vs. Indrajit	61	Excise Act 30.04.2007	Convicted
10	1933	114/07	State Vs. Sonu	25/54/59 Arms	02.05.2007	Convicted
11	1934	255/02	State Vs. Murgesh	611/1/14 Excise	04.05.2007	abated
12	1935	610/98	State Vs. Chhalarpal Singh	341/506	07.05.2007	Acquitted
13	1936	73/02	State Vs. Pushpinder Singh	341/323/34	09.05.2007	compromise
14	1937	210/02	State Vs. Shaheel Ahmed	279/337	14.05.2007	compromise
15	1938	111/03	State Vs. Gautam	611/1/14 Excise	15.05.2007	PO
16	1939	304/99	State Vs. Yogesh Kumar	448/34	18.05.2007	compromise
17	1940	460/95	State Vs. Monu	611/1/14 Excise	19.05.2007	Convicted
18	1941	309/04	State Vs. Anil Nagar	341/323	20.05.2007	compromise
19	1942	518/03	State Vs. Hanu Babu	279/338	27.05.2007	compromise
20	1943	197/04	State Vs. Lakshman	25 arms act	06.06.2007	Convicted
21	1944	538/04	State Vs. Prabhakar	279	07.06.2007	dismissed
22	1945	283/07	State Vs. Manoj Kumar	25/54/59 Arms	21.06.2007	Convicted
23	1946	379/97	State Vs. Ati Mohd.	279/304a	27.08.2007	Acquitted
24	1947	32/99	State Vs. Lakshman	341/323	27.06.2007	abated
25	1948	241/05	State Vs. Saleem	457/380/511	28.06.2007	Convicted
26	1949	132/07	State Vs. Vishnu	25/54/59 Arms	19.05.2007	Convicted
27	1950	264/07	State Vs. Soru	611/1/14 Excise	26.06.2007	Convicted
28	1951	376/02	State Vs. Malki Singh	341/324	26.06.2007	compromise
29	1952	357/06	State Vs. Aslam	341/323	02.07.2007	dismissed
30	1953	318/07	State Vs. Guljar	25 arms act	04.07.2007	Convicted
31	1954	808/05	State Vs. Nand Lal	341/323/34	04.07.2007	compromise

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32	1955	369001	State Vs. Rup Ram	279/338	06.07.2007	compromise
33	1956	232009	State Vs. Tinku	25/54/59 Arms	09.07.2007	Convicted
34	1957	345007	State Vs. Ku nai Kishore	61/1/14 Excise	11.07.2007	Convicted
35	1958	438/05	State Vs. Krishan Pal	323/341/34	12.07.2007	compromise
36	1959	347/97	State Vs. Jitender Kumar	61/1/14 Excise	15.07.2007	Convicted
37	1960	58/97	State Vs. Gurudyal Singh	61/1/14 Excise	16.07.2007	Convicted
38	1961	452/00	State Vs. Ashil Khan	341/323	17.07.2007	Convicted
39	1962	225/04	State Vs. Prent Rai	61/1/14 Excise	18.07.2007	PO
40	1963	65/003	State Vs. Adal Singh	341/323/4	19.07.2007	dismissed
41	1964	719/04	State Vs. Narender Pat	341/323/34	20.07.2007	compromise
42	1965	188/05	State Vs. Dintosh	323/34	23.07.2007	compromise
43	1966	301/94	State Vs. Deveder	406/25/07	25.07.2007	Convicted
44	1967	50/04	State Vs. Sanjay	390/411	27.07.2007	Acquitted
45	1968	320/01	State Vs. Ram Prakash	279/338	29.07.2007	PO
46	1969	302/97	State Vs. Nand Kishore	279/338	05.07.2007	Acquitted
47	1970	345/04	State Vs. Sudhir	25/54/59 Arms	05.07.2007	Acquitted
48	1971	306/99	State Vs. Charan Singh	279/338	06.07.2007	abated
49	1972	387/02	State Vs. Murgesh	61/1/14 Excise	06.07.2007	abated
50	1973	147/07	State Vs. Sanju	25/54/59 Arms	07.06.2007	Convicted
51	1974	351/97	State Vs. Belik Ram	279/304	10.07.2007	abated
52	1975	678/04	State Vs. Vijay	324/13/07	20.07.2007	compromise
53	1976	90/34	State Vs. Dharmpal	3424/34	21.01.2007	PO
54	1977	679/05	State Vs. Rajinder	61/1/14 Excise	31.07.2007	Convicted
55	1978	60/93	State Vs. Radhey Shyam	45/1/30/411	31.07.2007	Acquitted
56	1979	441/03	State Vs. Tejpal Singh	341/323/34	03.08.2007	compromise
57	1980	412/07	State Vs. Gautam Roy	25 Arms Act	03.08.2007	Convicted
58	1981	70/07	State Vs. Sonu	25 arms act	17.08.2007	Convicted
59	1982	605/01	State Vs. Manoj Kumar	452/323/380/3	16.07.2007	Acquitted
60	1983	152/04	State Vs. Prudheep	25 arms act	18.08.2007	Convicted
61	1984	388/07	State Vs. Imadul	25 arms act	18.08.2007	Convicted
62	1985	599/06	State Vs. Palvinder Singh Negi	25 arms act	18.08.2007	Convicted
63	1986	636/98	State Vs. Satya	279/337	21.08.2007	Convicted
64	1987	40/99	State Vs. Zuhruddin	279/338	22.08.2007	Convicted
65	1988	553/07	State Vs. Jai Kumar	25 arms act	30.08.2007	Convicted

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65	1989	195/03	State Vs. Bansil Lal	279/337	31.09.2007	abated
66	1989	491/07	State Vs. Manoj Kumar	25 arms act	01.09.2007	Convicted
67	1991	39/003	State Vs. Jaivir Singh	68/1/14 excise	01.09.2007	Convicted
68	1992	572/98	State Vs. Ran Singh	279/337/338	01.09.2007	Acquitted
69	1993	536/07	State Vs. Azad	25 arms act	05.09.2007	Convicted
70	1994	423/03	State Vs. Brijpal		279.06.09.2007	PO
71	1995	238/02	State Vs. Pappu Singh	61/1/14 Excise	13.09.2007	Convicted
72	1996	91/07	State Vs. Ajay Kumar	380/511	13.09.2007	Convicted
73	1997	192/97	State Vs. Ahmed Noor	452/506 & 25	14.09.2007	Acquitted
74	1998		State Vs. Shanker	61/1/14 Excise	15.09.2007	abated
75	1999	128/04	State Vs. Vishal Singh	279/338	16.09.2007	Convicted
76	2000	409/02	State Vs. Rgnurao		324 16.09.2007	compromise
77	2001	509/04	State Vs. Rishikesh		279 16.09.2007	Convicted
78	2002	298/03	State Vs. Kashinath	341/323/34	16.09.2007	compromise
79	2003	203/2000	Stat eVs. Mohan	61/1/14 Excise	17.09.2007	Convicted
80	2004	320/07	State Vs. Sonu	25/54/59 Arms	17.09.2007	Convicted
81	2005	525/07	State Vs. Deepak Kumar	25 arms act	18.09.2007	Convicted
82	2006	411/96	State Vs. Kunwar Pat	61/1/14 Excise	18.09.2007	PO
83	2007	359/94	State Vs. Megh Raj	325/34	20.09.2007	PO
84	2008	406/07	State Vs. Rajesh	25/54/59 Arms	20.09.2007	Convicted
85	2009	406/07	State Vs. Amrjeet	25/54/59 Arms	21.09.2007	Convicted
86	2010	993/06	State Vs. Sanjeev Chouthary	68/1/14 excise	22.09.2007	dismissed
87	2011	524/01	State Vs. Vinod Kumar Yadav	279/337	23.09.2007	compromise
88	2012	392/02	State Vs. Shiv Dayal	279/338	23.09.2007	compromise
89	2013	458/04	State Vs. Vinod Kumar		309.23.09.2007	Convicted
90	2014	546/06	State Vs. Pradeep Singh	68/1/14 excise	24.09.2007	Convicted
91	2015	453/97	State Vs. Gautam	61/1/14 Excise	24.09.2007	Convicted
92	2016	795/97	State Vs. Santosh Singh	279/304 a	25.09.2007	abated
93	2017	485/02	State Vs. Raj Kumar Choudhary	61/1/14 Excise	26.09.2007	Convicted
94	2018	770/02	State Vs. Biru	390/411	27.09.2007	Convicted
95	2019	625/03	State Vs. Murgesh	61/1/14 Excise	27.09.2007	abated
96	2020	398/03	State Vs. Mainuddin	61/1/14 Excise	27.09.2007	Convicted
97	2021	579/04	State Vs. Kallu	61/1/14 Excise	20.09.2007	Convicted
98	2022	597/98	State Vs. Bhopal	279/337	30.09.2007	Convicted
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100	2023	134/01	State Vs. Jai Bhagwan	452/323/34	30.09.2007	Convicted
101	2024	841/04	State Vs. Mohd Ali	323/341	30.09.2007	compromise
102	2025	403/05	State Vs. Chai dan	341/322/34	30.09.2007	compromise
103	2026	290/04	State Vs. Paras	61/1/14 Excise	01.10.2007	Convicted
104	2027	363/04	State Vs. Kalwa	61/1/14 Excise	01.10.2007	Convicted
105	2028	772/05	State Vs. Dham Ram	61/1/14 Excise	03.10.2007	abated
106	2029	117/04	State Vs. Pawar	25/54/59 Arms	01.10.2007	Convicted
107	2030	501/03	State Vs. Dhamannder	279/337/338	07.10.2007	Convicted
108	2031	137/02	State Vs. Chander Singh	341/323/34	07.10.2007	compromise
109	2032	716/04	State Vs. Neelkanth		279.07.10.2007	Convicted
110	2033	269/07	State Vs. Ajit Tomar		420.08.10.2007	compromise
111	2034	859/03	State Vs. Chandras		365.08.10.2007	cancellation
112	2035	238/03	State vs. Jeehu	61/1/14 Excise	09.10.2007	Convicted
113	2036	355/07	State vs. Kailash Chand	25/54/59 Arms	08.10.2007	Acquitted
114	2037	490/07	State Vs. Kulkarp	25/54/59 Arms	10.10.2007	Convicted
115	2038	325/07	State Vs. Jagdeep	61/1/14 Excise	16.10.2007	Acquitted
116	2039	313/03	State Vs. Usman Khan	279/337/304A	18.08.2007	Convicted
117	2040	296/03	State Vs. Dinesh Kumar	279/337	19.07.2007	dismissed
118	2041	139/03	State Vs. Mukesh	61/1/14 Excise	24.08.2007	Convicted
119	2042	87/98	State Vs. KulkarpKumar	61/1/14 Excise	31.08.2007	Convicted
120	2043	143/04	State vs. Masook Khan	285/336/338	01.05.2007	Acquitted
121	2044	707/98	State Vs. Ghanshyam	279/338	09.05.2007	Acquitted
122	2045	678/98	State Vs. Sushil	186/353	15.05.2007	Acquitted
123	2046	182/97	State Vs. Musafir	506/353/186	23.06.2007	Acquitted
124	2047	366/91	State Vs. Bhura	186/332/323/328	06.2007	HO
125	3316	441/07	state Vs. Havinder	25 arms act	05.11.2007	Convicted
126	3317	745/07	State Vs. Shyam Pal		279.18.11.2007	Convicted
127	3318	613/03	State Vs. Ashok Kumar	279/337	18.11.2007	Convicted
128	3319	572/05	State Vs. Ravinder	341/323/34	18.11.2007	compromise
129	3320	714/06	State Vs. Sarbir	61/1/14 Excise	22.11.2007	Convicted
130	3321	728/07	State Vs. Rishipal		279.25.11.2007	Convicted
131	3322	789/07	State Vs. Bunty Kumar		279.25.11.2007	Convicted
132	3323	742/07	State Vs. Satish Kumar		283.26.11.2007	Convicted
133	3324	847/07	State Vs. Ram Nath		160.28.11.2007	Convicted

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134	3325	1012/05	State Vs. Hanish Chand	61/1/14 Excise28.11.2007	Convicted
135	3326	607/07	State Vs. Mukesh	279/411 29.11.2007	Convicted
136	3327	9F3007	State Vs. Hukum Singh	279 23.12.2007	Convicted
137	3328	665/03	State Vs. Pramod Kumar	61/1/14 Excise07.11.2007	abated
138	3329	370/07	State Vs. Cancelled	366 13.11.2007	quashed
139	3330	790/07	State Vs. Shri Chand	279 18.11.2007	Convicted
140	3331	579/05	State Vs. Shashi Pal	341/323/34 18.11.2007	compromise
141	3332	472/05	State Vs. Rampal	279/304 a 20.11.2007	Acquitted
142	3333	751/05	State Vs. Ranveer Singh	341/323 25.11.2007	Acquitted
143	3334	592/04	State Vs. Raju Aggarwal	61/1/14 Excise28.11.2007	abated
144	3335	26/06/22	State Vs. Azad	380/411 30.11.2007	Convicted
145	3336	808/07	State Vs. Ajit Temar	283 06.12.2007	Convicted
146	3337	823/07	State Vs. Manoj	283 06.12.2007	Convicted
147	3338	870/07	State Vs. Raju Singh	279 23.12.2007	Convicted
148	3339	183/05	State Vs. Ashwani Mehta	341/323/506 01.12.2007	quashed
149	3340	910/05	State Vs. Dharmpal	61/1/14 Excise01.12.2007	Convicted
150	3341	768/07	State Vs. Ajay Kumar	279 02.12.2007	Convicted
151	3342	767/07	State Vs. Pappu Singh	279 02.12.2007	Convicted
152	3343	825/07	State Vs. Guddu	279 02.12.2007	Convicted
153	3344	746/07	State Vs. Pappi Mohd.	279 02.12.2007	Convicted
154	3345	753/07	State Vs. Harish Chand	279/304a 05.12.2007	abated
155	3346	79/2000	State Vs. Jai Chand	61/1/14 Excise06.12.2007	abated
156	3347	950/05	State Vs. Babita	61/1/14 Excise07.12.2007	Acquitted
157	3348	106/2000	State Vs. Guddi	61/1/14 Excise08.12.2007	time barred
158	3349	643/03	State Vs. Chhano	61/1/14 Excise12.12.2007	Convicted
159	3350	935/05	State Vs. Pehliwan Singh	61/1/14 Excise13.12.2007	Convicted
160	3351	278/06	State Vs. Rai Bai	61/1/14 Excise13.12.2007	abated
161	3352	317/06	State Vs. Murgesh	61/1/14 Excise13.12.2007	Convicted
162	3353	618/03	State Vs. Pravesh	61/1/14 Excise17.12.2007	Acquitted
163	3354	692/97	State Vs. Phool Singh	323/341/506/17 12.2007	Acquitted
164	3355	245/97	State Vs. Shiv Kumar	61/1/14 Excise18.12.2007	abated
165	3356	505/05	State Vs. Babita	61/1/14 Excise20.12.2007	Convicted
166	3357	558/01	State Vs. Sita Devi	61/1/14 Excise20.12.2007	Convicted
167	3358	200/2001	State Vs. Bishan Singh		

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168	3359	862/07	State Vs. Hasan	279/23/12/2007	Convicted
169	3360	878/07	State Vs. Som Nath Rai	278/23/12/2007	Convicted
170	3361	739/07	State Vs. Umesh	279/23/12/2007	Convicted
171	3362	860/07	State Vs. Brij Pal	279/23/12/2007	Convicted
172	3363	569/04	State Vs. Ajay Sinha	341/324/04	23.12.2007 compromise
173	3364	737/04	State Vs. Om Prakash Yadav	341/325	23.12.2007 compromise
174	3365	666/01	State Vs. Yulsi Ram	279/338	23.12.2007 Convicted
175	3366	737/07	State Vs. Copal Mishra	279/24/12/2007	Convicted
176		452/06	State Vs. Untrace	279/337	01.12.2007 sine die
177		939/98	State Vs. Vijay Kumar	341/325/04	28.11.2007 Acquitted
178		772/07	State Vs. Puran Singh	279/18.11.2007	Convicted
179		432/98	State Vs. Rajbir Singh	279/137/338	16.03.2007 Convicted
180		692/01	State Vs. Harsha Chandra	341/323/324/4	30.09.2007 compromise
181		474/99	State Vs. Ved Prakash	279/336	23.08.2007 Convicted
182		204/94	State Vs. Raj Kumar Choudhary	61/1/14 Excise	17.08.2008 Convicted
183		198/96	State Vs. Tej Bahadur	379/411/34	18.10.2007 Acquitted
184		446/02	State Vs. Hansraj	279/338	23.09.2007 Convicted
185		371/03	State Vs. Ajay Kumar	279/338	30.09.2007 Convicted
186		318/05	State Vs. Cancellation	380/541	17.10.2007 cancellation
187		364/07	State Vs. Daya Shanker	255/459 Am	07.09.2007 Convicted
188		409/05	State Vs. Mahesh	341/323	30.09.2007 Acquitted
189		162/03	State Vs. Tej Ram Rana	341/323/34	23.09.2007 compromise
190		167/96	State Vs. Suraj Kumar	379/411	11.05.2007 Acquitted
191		2301/22	State Vs. Islam Khan	3WB ACI	17.08.2007 fined
192		321/2000	State Vs. Satish Chander	272/27/326	08.06.2007 PO
193		383/99	State Vs. Vinod	61/1/14 Excise	03.04.2007 Convicted
194		789/04	State Vs. Santosh Singh	324/24.04.2007	compromise
195		959/7	State Vs. Wahid	279/340a	07.04.2007 Acquitted
196		302/05	State Vs. Dinesh	341/323/34	04.04.2007 compromise
197		263/97	State Vs. Parkam	279/304	10.04.2007 Acquitted
198		322/97	State Vs. Sante	61/1/14 Excise	09.04.2007 Acquitted
199		04/98	State Vs. Nababuddin	61/1/14 Excise	03.04.2007 Acquitted
200		528/96	State Vs. Harish Kumar	279/337	07.04.2007 Convicted
201		320/07	State Vs. Bhuvneshwar	279/304	13.04.2007 Convicted

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431/95 State Vs. Ashok Kumar
780/7 State Vs. Telear
630/3 State Vs. Vivek
230/96 State Vs. Raj Kumar
698/04 State Vs. Homant Raj
108/01 State Vs. Javed Akhtar
09/03/22 State Vs. Mehrga Singh
195/04 State Vs. Sunil Kumar
717/97 State Vs. Mahipal Singh
577/97 State Vs. Sare Lal Nath
1009/06 State Vs. Ramesh Mehta
949/04 State Vs. Udayat
747/02 State Vs. Sanjay
142/98 State Vs. Babu Singh
185/93 State Vs. Ravinder
345/2000 State Vs. Vinod
1023/06 State Vs. Sunny
454/03 State Vs. Dhambir
767/98 State Vs. Shanker Singh
26/01/22 State Vs. Pankaj
660/04 State Vs. Jginder
268/06 State Vs. Lalit Kumar
204/95 State Vs. Deep Chand
392/99 State Vs. Partesh Gupta
624/97 State Vs. Batliya
578/02 State Vs. Pawan
387/05 State Vs. Bhura
430/4 State Vs. Vishwanath
103/04 State Vs. Sunila
420/04 State Vs. Mubhrat
15/04/22 State Vs. Mohan
407/04 State Vs. Sachin
422/02 State Vs. Ramesh Guri
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506/34 07.04.2007 Acquitted
25/54/59 Arms 11.04.2007 Convicted
341/323 20.04.2007 compound
447/468/42 19.04.2007 abated
279/337 27.04.2007 fined
184 MV Act 22.04.2007 fined
279/338 22.04.2007 compromise
279/427 22.04.2007 fined
279/304a 21.04.2007 Acquitted
353/186 24.04.2007 Acquitted
25/54/59 Arms 23.04.2007 Convicted
25/54/59 Arms 23.04.2007 Convicted
341/323 03.03.2007 Convicted
279/337 22.03.2007 Acquitted
279/387/304 01.03.2007 PO
25/54/59 Arms 07.03.2007 abated
25/54/59 Arms 13.03.2007 Convicted
61/1/14 Excise 16.03.2007 disposed off
343/509/34 13.03.2007 compromise
61/1/14 Excise 19.03.2007 Convicted
341/323/34 21.03.2007 compromise
634/1323/34 16.03.2007 Acquitted
275/338 13.03.2007 Acquitted
279/338 08.03.2007 compromise
61/1/14 Excise 28.03.2007 PO
61/1/14 Excise 02.03.2007 abated
61/1/14 Excise 13.03.2007 disposed off
61/1/14 Excise 16.03.2007 disposed off
61/1/14 Excise 01.03.2007 abated
61/1/14 Excise 16.03.2007 disposed off
61/1/14 Excise 16.03.2007 disposed off
61/1/14 Excise 16.03.2007 disposed off
356/379/341/306 09.2007 DNP
65/192 27.02.2007 fined

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236	591/01	State Vs. Sanjay Kumar	279/304	14.02.2007	abated
237	492/04	State Vs. Bhepal	341/343/34	06.02.2007	quashed
238	549/01	State Vs. I. Jishu Chand	61/1/14	Excise07.02.2007	fined
239	150/02	State Vs. Ramwala	61/1/14	Excise27.02.2007	plead guilty
240	04/06	State Vs. Subhash	160/34	02.02.2007	fined
241	426/02	State Vs. Sohan Lal	341/324/373	09.2.2007	Acquitted
242	DL2PT175	State Vs. Kamlesh	66/1/192	21.02.2007	Convicted
243	393/04	State Vs. Goverdhan	61/1/14	Excise21.02.2007	fined
244	24/97	State Vs. Parveen	457/323/34	24.02.2007	discharged
245	13/07/22	State Vs. MA Khan	61/1/14	Excise24.02.2007	fined
246	82/94	State Vs. Aggar AA	279/338	23.02.2007	Acquitted
247	611/04	State Vs. Rakesh	341/325	24.02.2007	compromise
248	1015/06	State Vs. Mohan Gupta	08/1/14	excise26.02.2007	fined
249	114/95	State Vs. Ravinder Kumar	279/338	15.02.2007	compromise
250	102/02	State Vs. Rani Singh	279/338	09.02.2007	Acquitted
251	76/02	State Vs. Deep Chand	75/54/59 Arms	14.02.2007	Acquitted
252	301/02	State Vs. Netra Pal	61/1/14	Excise14.02.2007	plead guilty
253	18/00/22	State Vs. Pappu	25/54/59 Arms	03.02.2007	Acquitted
254	182/02	State Vs. Ganga	61/1/14	Excise07.02.2007	plead guilty
255	415/03	State Vs. Lakshmi	61/1/14	Excise05.02.2007	dismissed
256	556/01	State Vs. Ashok Kumar	61/1/14	Excise07.02.2007	plead guilty
257	585/03	State Vs. Ram Anand	61/1/14	Excise05.02.2007	dismissed
258	526/02	State Vs. Mahan Singh	323/506	05.02.2007	Acquitted
259	376/03	State Vs. Veer Singh	61/1/14	Excise05.02.2007	dismissed
260	408/03	State Vs. Rajender	61/1/14	Excise05.02.2007	dismissed
261	426/03	State Vs. Manjina	279/304	06.02.2007	Acquitted
262	236/96	State Vs. Uma Shankar	61/1/14	Excise05.02.2007	dismissed
263	550/03	State Vs. Ramdev	374/323	02.02.2007	compromise
264	824/06	State Vs. Sonu	61/1/14	Excise07.02.2007	Convicted
265	720/04	State Vs. Bjender		279.02.02.2007	Acquitted
266	271/98	State Vs. Sanjay Kumar	66(1)/192	01.02.2007	fined
267	DL1/9A	State Vs. Rajesh Sharma	25/54/59 Arms	13.02.2007	abated
268	2510/22	State Vs. Mahesh Kumar	66/1/14	23.02.2007	Convicted
269	351/7	State Vs. Sonu			

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270	189/99	State Vs. Chhote Lal	447 22.02.2007	discharged
271	1006/08	State Vs. Approtin	62/1/14 Excise22.02.2007	ined
272	39/04	State Vs. Kulwant	62/1/14 Excise16.02.2007	Convicted
273	672/06	State Vs. Javed Qureshi	866 08.02.2007	convicted
274	49/01	State Vs. Vivek Kumar	452/380334 17.02.2007	Acquitted
275	49/103	State Vs. Aam	341/323 12.02.2007	Acquitted
276	77/03	State Vs. Kiranwati	451/323/427/315.02.2007	compromise
277	734/06	Stat vs. Mohan	25/54/59 Arms15.02.2007	Convicted
278	DL1P83736	State Vs. Bhupinder	66(1)/192 21.02.2007	plead guilty
279	187/94	State Vs. Subhash Chard	279/338 23.04.2007	Convicted
280	DD No. 22	State Vs. Ramesh Chard	103 DP Act 14.03.2007	Acquitted
281	64/96	State Vs. Ashok Kumar	279/337 08.02.2007	Convicted
282	484/98	State Vs. Lakshman	25/54/59 Arms08.02.2007	Acquitted
283	194/05	State Vs. Munna Lal Sharma	341/323 28.10.2007	compromise
284	DD No 438A0	State Vs. Sourabh Khan	92/93/97 DP A14.03.2007	PO
285	61/96	State Vs. Sultan Khan	506 01.03.2007	Convicted
286	746/02	State Vs. Prakash	341/323/325/303.03.2007	compound
287	408/97	State Vs. Subhash	279/337/338 08.03.2007	Convicted
288	60/03	State Vs. Dharpal	25/54/59 Arms11.01.2007	abated
289	992/05	State Vs. Anuj Singh	61/1/14 Excise11.01.2007	ined
290	836/06	State Vs. Ratan Singh	25 arms act 10.01.2007	Convicted
291	113/04	State Vs. Chhano	61/1/14 Excise18.01.2007	ined
292	330/03	State Vs. Gajraj	279/338 17.01.2007	abated
293	471/04	State Vs. Bhuro	323/341/34 31.01.2007	compromise
294	1003/06	State Vs. Satish	283 09.04.2007	ined
295	121/06	State Vs. Jagdish Joshi	68/1/14 excise15.01.2007	discharged
296	510/04	State Vs. Dhannhir	01/1/14 Excise15.01.2007	ined
297	859/06	State Vs. Asha Ram	283 15.01.2007	Convicted
298	67/1/04	State Vs. Mande Ram	61/1/14 Excise09.01.2007	ined
299	87/1/06	State Vs. Manoj	25/54/59 Arms09.01.2007	sentenced
300	509/02	State Vs. Murgesh	61/1/14 Excise03.01.2007	abated
301	177/04	State Vs. Ramu	61/1/14 Excise04.01.2007	ined
302	708/06	State Vs. Ramesh	480/457/311 04.01.2007	Convicted
303	423/02	State Vs. Ganga Prasad	61/1/14 Excise06.01.2007	sentenced

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304	642/06	State Vs Manish Tiwan	2554/59 Arms08.01.2007	Convicted
305	233A/04	State Vs Sanjay Kuttar	25 arms act 08.01.2007	Convicted
306	447/02	State Vs Han Kushan	61/714 15.01.2007	fined
307	249/03	State Vs. Brahm Prakash	279/35.01.2007	fined
308	036/06	State Vs. Manish Kumar	457/360/511 12.01.2007	sentenced
309	954/06	State Vs. Vikas	25 arms act 12.01.2007	sentenced
310	352/01	State Vs. Mohd Ikur	526 16.01.2007	Acquitted
311	41/04	State Vs. Dhappu	61/1/14 Excist.17.01.2007	fined
312	210/03	State Vs. Chander Singh	61/1/14 Excist.27.01.2007	fined
313	215/97	State Vs. Raj Kumar	61/1/14 Excist.27.01.2007	fined
314	353/03	State Vs. Jai Kumar	2554/59 Arms20.01.2007	plead guilty
315	479/03	State Vs. Kalawati	341/325 21.07.2007	Acquitted
316	476/03	State Vs. Suresh	341/325/04 21.01.2007	compromise
317	142/04	State Vs. Raja Ram	61/1/14 Excist.19.01.2007	fined
318	876/06	State Vs. Sunder	2554/59 Arms08.01.2007	Convicted
319	572/02	State Vs. Jyoti	356/379 11.01.2007	sine die
320	422/02	State Vs. Lakshman Singh	279/360 21.01.2007	fined
321	2102/22	State Vs. Ra Ni Bai	61/1/14 Excist.19.01.2007	fined
322	285/02	State Vs. Ravinder	2554/59 Arms20.01.2007	plead guilty
323	215/04	State Vs. Chander Bhan	279/337 21.01.2007	fined
324A	172/97	State Vs. Malik Kahn	61/1/14 Excist.29.03.2007	Convicted
324	263/2000	State Vs. Nuruddin	323/451/34 28.10.2007	Acquitted
325	143/02	State Vs. Manoj Kumar	2554/59 Arms22.10.2007	abated
326	123/05	State Vs. Chandan Singh	341/325 28.10.2007	Acquitted
327	327/03	State Vs. Grewar Singh	186/553 24.10.2007	plead
328	745/07	State Vs. Parmeshwar Mehta	160.27.10.2007	fined
329	153/05	State Vs. Manoj	341/373/34 28.10.2007	Acquitted
330	47/99	State Vs. Sushil Tyagi	279/337/304a 31.10.2007	Acquitted
331	107/99	State Vs. Manoj Kumar	2554/59 Arms24.01.2007	Acquitted
332	251/01	State Vs. Shupinder Bhana	343/342/34 10.01.2007	Acquitted
333	172/03	State Vs. Manjeet Awana	453/325 27.01.2007	compromise
334	408/96	State Vs. Sohan Lal	279/336 03.03.2007	abated
335	47/94	State Vs. Lurman Singh	325 19.03.2007	Convicted
336	255/98	State Vs. Bir Singh	279/360a 31.01.2007	Convicted

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337	451/96	State Vs. Obeeraj Singh	279/304	17.05.2007	Convicted
338	157/99	State Vs. Kiran Devi	61/1/14 Fxcis	12.05.2007	Convicted
339	430/95	State Vs. Sitak Ram	279/304	29.03.2007	Convicted

List of 2007 (Lodhi Colony)

✓ Complete
2007
Lodhi Colony

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In the court of Sh. Satish Kumar, Ld. MM

Sr. No.	Case No.	Case title	PS	Name of Ld. PO	U/s	DOB	Decision
1.	135/01	State vs. Ravi	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 3/181 MV Act	04.01.2007	Convicted
2.	56/06	State vs. Brijesh Kumar @ Bunt	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	06.01.2007	Convicted
3.	20/02	State vs. Santosh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14	16.01.2007	Convicted
4.	160/05	State vs. Rajender Singh Rawat	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
5.	472/01	State vs. Ram Kawal Mandal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Fine
6.	109/02	State vs. Paramjit Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279 IPC	21.01.2007	Convicted
7.	45/02	State vs. Ravinder Khara	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	21.01.2007	Convicted
8.	316/2000	State vs. Vijay @ Ram Naresh Paswan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
9.	361/06	State vs. Jishan Ali Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/34 IPC	21.07.2007	Convicted
10.	285/03	State vs. Vicky	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.07.2007	Convicted
11.	116/03	State vs. Dalbir Singh @ Vinod	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
12.	97/03	State vs. Dharmender Pandey	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
13.	34/03	State vs. Vinit	Lodhi	Satish Kumar,	279/338 IPC	21.01.2007	Convicted

		Malhotra	Colony	Ld. MM, New Delhi			
14.	91/03	State vs. Arun Kapusya	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Fine
15.	155/06	State vs. Amit @ Chintu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	23.01.2007	Death of accused/cancellation report
16.	262/03	State vs. Vikram @ Gulla	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59	03.01.2007	Undergone
17.	147/97	State vs. Sumitra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	04.01.2007	Convicted/Fine
18.	352/06	State vs. Alam	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	454/380/411 IPC and 116.3 Cr.P.C	08.01.2007	Convicted
19.	275/04	State vs. Ram Nath	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	12.01.2007	Convicted
20.	283/99	State vs. Julfikar Ahmad Etc	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	147/149/341/186/353/332 IPC	17.01.2007	Discharged
21.	204/94	State vs. Daya Nand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	20.01.2007	Acquitted
22.	480/01	State vs. Rajesh Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
23.	161/06	State vs. Annu Sharma	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
24.	72/04	State vs. Suresh Chhetri	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	21.01.2007	Convicted
25.	207/99	State vs. Jakri Hussain	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted
26.	232/02	State vs. Sanjeev Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	21.01.2007	Convicted
27.	199/06	State vs. Veena Mehta	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.01.2007	Convicted

				Delhi			
28.	234/05	Stat vs. Prakash Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	21.01.2007	Convicted
29.	219/06	State vs. Mukesh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 185 MV Act	21.01.2007	Convicted/Fine
30.	416/96	State vs. Sohan Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	31.01.2007	PO
31.	312/03	State vs. Samir Singh @ Bablu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	27/54/59 A Act	01.02.2007	Convicted/undergone
32.	203/06	State vs. A.K. Gupta	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	3 WB Act	03.02.2007	Convicted
33.	11/07	State vs. Ajay	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	15.02.2007	Convicted/Undergone
34.	207/06	State vs. Sameer @ Bablu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	384/506/34 IPC	19.02.2007	Convicted/undergone
35.	325/06	State vs. Smt. Prema	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	21.02.2007	Convicted
36.	34/99	State vs. Bijender Singh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/506/34 IPC	23.02.2007	PO
37.	17/07	State vs. Bhola	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25 A Act	23.02.2007	Convicted/Undergone
38.	2/07	State vs. Mohd. Atul	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25 A Act	24.02.2007	Convicted
39.	401/99	State vs. Nuresh Sharma	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	05.03.2007	Convicted
40.	428/98	State vs. Sunil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59A Act	07.03.2007	PO
41.	12/07	State vs. Sonu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	283 IPC	08.03.2007	Convicted
42.	127/96	State vs.	Lodhi	Satish Kumar,	363/34 IPC	09.03.2007	Acquitted

		Punit Kr. Etc.	Colony	Ld. MM, New Delhi			
43.	29/99	State vs. Shishir	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/304 A IPC	23.03.2007	Acquitted
44.	254/20 00	State vs. Ravi Kuran	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	16.03.2007	Convicted/un dergone
45.	66/05	State vs. Kashi	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted/Fi ne
46.	238/02	State vs. K. Murgan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Acquitted
47.	60/02	State vs. Raju	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted
48.	5/05	State vs. Mohd. Jiliyash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 3/181 MV Act	18.03.2007	Convicted
49.	39/04	State vs. Dharm Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	18.03.2007	Acquitted
50.	287/02	State vs. Sukhprit Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted
51.	59/05	State vs. Manoj Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	18.03.2007	Convicted/ Fine
52.	97/05	State vs. Sanjeev	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted
53.	138/06	State vs. Desh Raj	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338/427 IPC	18.03.2007	Convicted/ Fine
54.	278/02	State vs. Niranjan Lal Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325/34 IPC	18.03.2007	Acquitted
55.	47/06	State vs. Dinesh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Convicted/Fi ne
56.	173/05	State vs. Raju Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 3/181 MV Act	18.03.2007	Convicted

57.	149/06	State vs. Lal Giri	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted
58.	93/06	State vs. Sunjay Lal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 185 MV Act	18.03.2007	Convicted
59.	93/03	State vs. Irshad Ali	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted/ Fine
60.	141/01	State Vs. pawan Sharma	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Convicted
61.	46/07	State vs. Vijay Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	18.03.2007	Convicted
62.	238/05	State vs. Ramesh Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	18.03.2007	Convicted/Fine
63.	137/99	State vs. Gajender Singh @ Papu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	18.03.2007	Convicted/ Fine
64.	349/99	State vs. Mohan Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	30.03.2007	Convicted/un dergone
65.	52/98	State vs. Vijay Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	21.01.2007	Convicted/Fine
66.	126/01	State vs. Sajjan Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	21.01.2007	Convicted
67.	398/97	State vs. Ajeet Mishra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	381/411 IPC	31.01.2007	Abated
68.	110/96	State vs. Tej Bahadur	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	12.02.2007	PO
69.	189/06	State vs. Abhisar Swami	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Acquitted
70.	292/05	State vs. Akhilesh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Convicted
71.	13/05	State vs.	Lodhi	Satish Kumar,	279/337/427	18.03.2007	Convicted

		Rajeshwar Lal Choudhary	Colony	Ld. MM, New Delhi	IPC		
72.	44/07	State vs. Mahadevji	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	02.04.2007	Convicted/undergone
73.	322/99	State vs. Sobam Singh etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	392/34 IPC	12.04.2007	Acquitted
74.	262/06	State vs. Sher Singh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	68/1/14 Ex. Act	13.04.2007	Convicted/Fine
75.	56/04	State vs. Rekha	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	13.04.2007	Convicted/Fine
76.	308/06	State vs. Manmohan Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	3 WB Act	20.04.2007	Convicted/Fine
77.	190/05	State vs. Raju Gupta	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	22.04.2007	Convicted/Fine
78.	280/05	State vs. Anil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/427 IPC	22.04.2007	Fine
79.	53/06	State vs. Sameer @ Babloo	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act and 411/482 IPC	26.04.2007	Convicted/Undergone
80.	290/06	State vs. Ankit Chandra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	29.04.2007	Convicted/Fine
81.	38/07	State vs. Anil Kr. Ramani Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/427/34 IPC	29.04.2007	Acquitted
82.	51/05	State vs. Vijay Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/34 IPC	29.04.2007	Acquitted
83.	134/05	State vs. Chhote Lal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	29.04.2007	Convicted/Fine
84.	43/04	State vs. Satish Kr. Yadav	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	29.04.2007	Convicted
85.	355/98	State vs. Anil Aggarwal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	409 IPC	02.05.2007	Quashed

		Etc.		Delhi			
86.	168/01	State vs. Mohan kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	02.05.2007	Convicted/Fine
87.	185/97	State vs. M. Pillay Swami	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	22.04.2007	Convicted
88.	305/98	State vs. Mohd. Aakil	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	22.04.2007	Convicted
89.	4/2001	State vs. Narender Tiwari	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	29.04.2007	Convicted/Fine
90.	154/02	State vs. Satish Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC and 3/181 MV Act	29.04.2007	Convicted/fine
91.	250/98	State vs. Mahesh Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	29.04.2007	Convicted/Fine
92.	131/05	State vs. madan Lal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	22.04.2007	Convicted/Fine
93.	430/96	State vs. Om Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	22.04.2007	Convicted/Fine
94.	387/99	State vs. Tseten Darjee Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	147/149/35 IPC/332/186 IPC	23.04.2007	PO
95.	343/97	State vs. Sunil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	27.04.2007	Acquitted
96.	108/05	State vs. Neenaj Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	29.04.2007	Convicted/Fine
97.	102/01	State vs. Darshan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	03.05.2007	Convicted/fine
98.	43/2000	State vs. Ajay Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	03.05.2007	Convicted/undgone
99.	391/06	State vs. Raju	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25 A Act	05.05.2007	Acquitted
100.	12/200	State vs.	Lodhi	Satish Kumar,	61/1/14 Ex.	05.05.2007	Convicted/F

		Mohan Kr.	Colony	Ld. MM, New Delhi	Act		ine
101.	315/01	State vs. Mohan Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14	05.05.2007	Convicted/fine
102.	90/06	State vs. Bunty etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	160 IPC	09.05.2007	Convicted/Fine
103.	270/01	State vs. Suresh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14	11.05.2007	Abated
104.	386/20 100	State vs. Mohd. Salim	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14	19.05.2007	Convicted/Fine
105.	148/04	State vs. Lakhan Singh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	323/341/34 IPC	20.05.2007	Acquitted
106.	347/99	State vs. Dhiraj Khurana	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	20.05.2007	Convicted/fine
107.	374/06	State vs. Kallu etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	20.05.2007	Acquitted
108.	264/06	State vs. Rahul	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	20.05.2007	Convicted/fine
109.	120/05	State vs. Bhagwan Dass	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/427 IPC	26.05.2007	Convicted/undergone
110.	367/02	State vs. Ishtiyag Ahmad	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324 IPC	29.05.2007	PO
111.	149/98	State vs. Krishan kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	18.03.2007	Convicted/fine
112.	451/96	State vs. Rattan Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	15.10.99 24.03.2007	Acquitted Set aside proceedings against IO. SI D.P. Kalra
113.	5/06	State vs. P. Anand Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	22.04.2007	Convicted/fine
114.	144/97	State vs.	Lodhi	Satish Kumar,	279/337 IPC	29.04.2007	Convicted/fi

		Mahesh Singh	Colony	Ld. MM, New Delhi			ne
115.	9/93	State vs. Om Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338/304 A	28.04.2007	Convicted/fine
116.	183/93	State vs. Amarjeet Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/304A IPC	17.05.2007	Acquitted
117.	158/03	State vs. Muzid etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	454/380/411 IPC	19.05.2007	PO
118.	1363/96	State vs. Sanjay Munjal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	31.05.2007	Acquitted
119.	54/07	State vs. Mohd. Sajad	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	01.06.2007	Convicted
120.	259/05	State vs. Ntish Aneja	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	03.06.2007	Convicted
121.	41/06	State vs. Jai Prakash Varma etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325/341/34 IPC	03.06.2007	Acquitted
122.	218/02	State vs. Suresh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	03.06.2007	Convicted/fine
123.	25/07	State vs. Suraj Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	03.06.2007	Convicted/fine
124.	415/99	State vs. Rakesh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	03.06.2007	Convicted/fine
125.	193/05	State vs. Shobha kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279 IPC	03.06.2007	Convicted/fine
126.	378/99	State vs. Hari Mohan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	03.06.2007	Convicted/fine
127.	85/02	State vs. Hari Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	03.06.2007	Convicted/fine
128.	287/05	State vs. Uma Kant Jha	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	03.06.2007	Convicted/fine

129.	32/98	State vs. Pawan Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	05.06.2007	Convicted
130.	324/99	State vs. Pawan Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	05.06.2007	Convicted
131.	38/07	State vs. Mohd. Haaseeb	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	08.06.2007	Convicted
132.	94/07	State vs. Sajidul	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	27/61/85 NDPS Act	08.06.2007	Convicted
133.	140/07	State vs. Mohd. Sultan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	22.06.2007	Convicted
134.	222/99	State vs. Mukesh Kr. @ Ramesh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	23.06.2007	PO
135.	148/07	State vs. Karan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	21.06.2007	Convicted/undergone
136.	19/92	State vs. Lal Dev Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325/323/34 IPC	30.06.2007	PO
137.	216/05	State vs. Mohd. Arshad	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	01.07.2007	Convicted
138.	47/07	State vs. Udit Dhawan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	01.07.2007	Convicted
139.	92/07	State vs. Ali Hasan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	05.07.2007	Convicted
140.	284/02	State vs. Sombir	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279 IPC	08.07.2007	Convicted
141.	231/06	State vs. Vinod Kr. Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	08.07.2007	Acquitted
142.	279/04	State vs. Habibul Rehman	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	08.07.2007	Acquitted
143.	167/94	State vs. Riyaz Mohd.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	506 IPC	12.07.2007	Acquitted

			Delhi			
144.	91/00	State vs/ Bhull	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	12.07.2007 Convicted
145.	150/07	State vs. Sunil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	27/61/85 NDPS Act	13.07.2007 Convicted
146.	174/20 00	State Ishrar Khan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	17.07.2007 Convicted
147.	250/96	State vs. Sunil Kr. Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/34 IPC	19.07.2007 PO
148.	129/02	State vs. Satpal Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279 IPC	22.07.2007 Convicted
149.	160/07	State vs. Anil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	22.07.2007 Convicted
150.	53/98	State vs. Prabhu Ram etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	12/9/55 G. Act	24.07.2007 PO
151.	389/06	State vs. Raju	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	394 IPC	30.07.2007 Convicted
152.	78/04	State vs. Gurdeep Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	19.08.2007 Convicted
153.	367/99	State vs. Maikhet Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	19.08.2007 Convicted
154.	207/07	State vs. Riyazuddin Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	160 IPC	19.08.2007 Convicted
155.	1201/07	State vs. Rakesh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC and 3/181 MV Act	19.08.2007 Convicted
156.	143/07	State vs. Jogender Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC and 185 MV Act	19.08.2007 Convicted
157.	209/05	State vs. band Kishore Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	19.08.2007 Acquitted
158.	153/02	State vs.	Lodhi	Satish Kumar,	345/23/34	01.07.2007 Acquitted

	Ravi etc.	Colony	Ld. MM, New Delhi	IPC			
159.	348/06	State vs. Sarika Jain	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	01.07.2007	Convicted
160.	205/06	State vs Hare ram	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	01.07.2007	Convicted
161.	114/2000	State vs. Manoj Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	01.07.2007	Convicted
162.	6/07	State vs. Inderjeet Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC and 3/181 MV Act	01.07.2007	Convicted
163.	309/05	State vs. Pankaj Choudhary	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	03.07.2007	Convicted
164.	5/03	State vs. Ranjeet Kaur	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	08.07.2007	Admonished /Compromis e
165.	58/02	State vs. imanpreet Singh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	420/468/471 IPC	10.07.2007	PO
166.	125/07	State vs. Sanjay Dass	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	411/482 IPC	27.07.2007	Convicted
167.	334/06	State vs. Ajay Bhaweja	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	19.08.2007	Convicted
168.	97/07	State vs. naoj Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	19.08.2007	Convicted
169.	68/04	State vs. Devi Dayal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	19.08.2007	Convicted
170.	325/99	State vs. Babula Sahu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	01.07.2007	Convicted
171.	72/2000	State vs. Radhey	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	01.08.2007	Convicted/ Fine
172.	357/05	Rahul Mittal etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	160/323 IPC	04.08.2007	Convicted

173.	282/06	State vs. Sri Prashad Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	05.08.2007	Convicted
174.	417/98	State vs. Jogender Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325 IPC	05.08.2007	Acquitted
175.	72/07	State vs. Satya Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325/341/506 IPC	05.08.2007	Acquitted
176.	154/04	State vs. Prem Bhallabh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	05.08.2007	Convicted
177.	62/99	State vs. Mohd. Ali	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC and 3/181 MV Act	05.08.2007	Convicted
178.	66/98	State vs. Noor Islam	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	323/160 IPC	05.08.2007	Acquitted
179.	74/03	State vs. Ashwani Das	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	05.08.2007	Convicted
180.	1353/06	State vs. Kanhaya	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325 IPC	05.08.2007	Acquitted
181.	78/07	State vs. Rashil	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	380/411 IPC	09.08.2007	Convicted
182.	142/94	State vs. Ashok Kr. Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	17.08.2007	Quashed
183.	212/06	State vs. Ramesh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	18.08.2007	Convicted
184.	208/05	State vs. Babloo etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	19.08.2007	Acquitted
185.	105/98	State vs. Satpal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338/427 IPC	19.08.2007	Convicted
186.	337/97	State vs. Ram Chander	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	25.08.2007	Abated
187.	362/98	State vs. Ram	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	25.08.2007	Abated

	Chander		Delhi				
188.	288/03	State vs. Chatter Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	25.08.2007	Convicted
189.	205/07	State vs. Kunwar Singh Negi	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323 IPC	16.09.2007	Acquitted
190.	332/2000	State vs. Patti Shyamal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	21.09.2007	PO
191.	194/07	State vs. Prakash Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	21.09.2007	Convicted
192.	8/02	State vs. Mohd. Irfan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	26.09.2007	PO
193.	36/07	State vs. Mohd. Sultan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	454/34 IPC	15.09.2007	Acquitted
194.	146/95	State vs. Abdul Wajid Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	16.09.2007	Convicted
195.	380/05	State vs. Dev Raj Arya	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	16.09.2007	Compromise
196.	138/96	State vs. Vinay Bhushan Mittal and Ramesh Suri	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	406/506 IPC	17.09.2007	Acquitted
197.	367/97	State vs. Tehsim Mohd.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	506/341/34 IPC	21.09.2007	Acquitted
198.	127/05	State vs. raju Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/201/34 IC	21.09.2007	Acquitted
199.	398/92	State vs. om Prakash etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411/34 IPC	22.09.2007	PO
200.	42/07	State vs. Gyanender Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	23.09.2007	Convicted
201.	62/04	State vs. Sumer	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	28.09.2007	Convicted

			Delhi				
202.	360/99	State vs. Deepa Batra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 3/181 MV Act	29.09.2007	Convicted
203.	256/05	State vs. Kasim Ali etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379 IPC	29.09.2007	Convicted
204.	9/01	State vs. Parmila	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	06.10.2007	Convicted
205.	83/99	State vs. Anil Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	07.10.2007	Convicted
206.	190/02	State vs. Pawan Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	07.10.2007	Convicted
207.	273/07	State vs. Chote Khan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	27/61/8J NDPS Act	12.10.2007	Convicted
208.	28/97	State vs. Subhash Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	15.10.2007	Convicted
209.	366/01	State vs. Shatru Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	12/9/55 G Act	16.10.2007	Convicted
210.	259/07	State vs. Manoj Kr. Nishad	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	18.10.2007	Convicted
211.	102/07	State vs. Chotu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	27.10.2007	Convicted
212.	110/07	State vs. Ram Krishan	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	28.10.2007	Convicted
213.	16/05	State vs. Ajay Kr. Saini	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	28.10.2007	Convicted
214.	44/98	State vs. Dharmender Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	28.10.2007	Convicted
215.	89/2001	State vs. Arjun Prasad	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	28.10.2007	Convicted
216.	134/97	State vs.	Lodhi	Satish Kumar,	279/338 IPC	28.10.2007	Convicted

		Kishan Etc.	Colony	Ld. MM, New Delhi			
217.	40/02	State vs. Sanjay Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	28.10.2007	Convicted
218.	205/98	State vs. Vinesh Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	28.10.2007	Convicted
219.	201/03	State vs. Virender Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	28.10.2007	Compromise Admonished
220.	385/06	State vs. Jyoti Choudhary	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	28.10.2007	Convicted
221.	60/07	State vs. Salek Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/427 IPC and 3/181 MV Act	28.10.2007	Compromise Admonished
222.	304/98	State vs. H.S. Yadav etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	506(1)/34 IPC	30.10.2007	Acquitted
223.	134/95	State vs. Ram Kumar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/353/186 IPC	31.10.2007	Acquitted
224.	196/06	State vs. Ramesh Etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	04.11.2007	Compromise
225.	79/07	State vs. Nagender Mandal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	04.11.2007	Convicted
226.	118/03	State vs. Suraj Prakash	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	06.11.2007	Convicted
227.	329/07	State vs. Fayim	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	07.11.2007	Convicted
228.	122/07	State vs. Kamal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	07.11.2007	Convicted
229.	13/07	State vs. Jagdeep Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	12.11.2007	Convicted
230.	84/02	State vs. Pankaj	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	323/341/325/34 IPC	13.11.2007	Acquitted

		Sharma Etc.		Delhi			
231.	206/01	State vs. Rakesh Kr. @ Rakesh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	14.11.2007	Convicted
232.	164/07	State vs. Laxman Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	15.09.2007	Convicted
233.	266/2000	State vs. Sunder Pal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	419/420//468 /471 IPC	16.01.2007	PO
234.	94/2001	State vs. Jaman Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/304 IPC and 3/181/185 MV Act	23.01.2007	PO
235.	199/06	State vs. Hari Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/411 IPC	07.11.2007	Convicted/undergone
236.	212/07	State vs. Pradeep	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	02.12.2007	Compromise Admonished
237.	261/07	State vs. Deepika Grover	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	02.12.2007	Compromise / Convicted
238.	261/99	State vs. Pramod	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	02.12.2007	Convicted/compromise
239.	222/05	State vs. Monica Malhotra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/427 IPC	02.12.2007	Compromise Admonished
240.	113/07	State vs. Anil Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	02.12.2007	Convicted/Compromise
241.	200/99	State vs. Uma Shankar	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	04.12.2007	Convicted
242.	340/07	State vs. Rajesh @ Ajay	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	16.11.2007 07.12.2007	Convicted in central jail and recording room
243.	229/02	State vs. Parmod Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	08.12.2007	Convicted
244.	81/04	State vs. Bhagwati	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	08.12.2007	Convicted

		Devi		Delhi			
245.	45/07	State vs. Neeraj	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	25/54/59 A Act	10.12.2007	Convicted
246.	149/02	State vs. Rajan @ Billi etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	323/325/34 IPC	10.12.2007	Acquitted
247.	248/01	State vs. Laxman	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	10.12.2007	Convicted
248.	101/07	State vs. Bhagwati Devi	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	61/1/14 Ex. Act	14.12.2007	Convicted
249.	140/02	State vs. Pradeep Sahu	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC and 3/181 MV Act	15.12.2007	Convicted
250.	244/06	State vs. Shri Ram etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	341/323/34 IPC	23.12.2007	Compromise Acquitted
251.	404/06	State vs. Rajender Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337 IPC	23.12.2007	Compromise Admonished
252.	348/91	State vs. Rudan Barua State vs. SI Hukam Singh (proceedings stands abated on 11.09.2003 against Hukam Singh since dead)	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	03.03.98 18.03.2007	Acquitted (Rudan Barua) Convicted/compromise (accused Rakesh Kr.)
253.	258/07	State vs. Kamal	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	379/356/411 IPC	14.12.2007	Convicted
254.	149/95	State vs. Amit Tanwar etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	324/34 IPC	15.12.2007	Convicted expired
255.	197/97	State vs. Ashok Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338/337 IPC	16.12.2007	Convicted
256.	332/01	State vs. Vipin Kr.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	338 IPC	20.12.2007	Convicted

				Delhi			
257.	187/99	State vs. Pradeep Kr. Malhotra	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	448/380 IPC	22.12.2007	Convicted
258.	322/02	State vs. Sudershan Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	23.12.2007	Convicted
259.	299/98	State vs. Hari Chand	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/337/338 IPC	23.12.2007	Convicted
260.	56/99	State vs. Jasveer Singh	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	279/338 IPC	23.12.2007	Convicted
261.	236/95	State vs. Shankar etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	325/34 IPC	04.12.2007	PO
262.	195/98	State vs. Jamaluddin etc.	Lodhi Colony	Satish Kumar, Ld. MM, New Delhi	356/379/34 IPC	22.12.2007	Convicted
			Lodhi Colony	Satish Kumar, Ld. MM, New Delhi			

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Complete
2007
Mehrauli

Criminal Record Room, PHC, ND Dated: -16.06.2022							
List for the year of 2007, PS Mehrauli							
Sl No.	Goshiwara No.	FIR No.	Case Title	Under Sections	D.O.B.	Decision	Name of the Ld. Judge
1	1	93/04	State Vs Pawan Kr.	279/338 IPC	21/01/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
2	2	745/98	State Vs Janak Singh	447	27/01/07	Abated	Sh. Vinod kr. Gautam Ld. MM
3	3	400/04	State Vs Kapil	325 IPC	20/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
4	4	105/02	State Vs Kishan Pal	279/304A IPC	24/01/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
5	5	255/01	State Vs Ram Gopal Sharma	279/338 IPC	20/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
6	6	409/99	State vs Rohtash	288/337 25/54/59	22/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
7	7	921/06	State vs Hanif	Arms Act	25/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
8	8	357/06	State Vs Afzar Khan	25/54/59 Arms Act	30/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
9	9	505/05	State Vs Arun Kr.	279/338 IPC	22/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
10	10	921/06	State Vs Ashique	25/54/59 Arms Act	13/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
11	11	33/04	State Vs Vijay Kumar	279/337	22/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
12	12	449/96	State Vs Umerdin	279/304A IPC	28/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM

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13	13/448/06	State Vs Deva	25/54/59 Arms Act	13/04/07	Acquitted	Sh. Vinod kr. Gautam L.d. MM
14	14/14/04	State vs Bijender	341/323/5 06/IPC	22/04/07	Compounde d acquitted	Sh. Vinod kr. Gautam L.d. MM
15	15/102/05	State vs Kalam Singh	279/337	22/04/07	Acquitted /Convicted	Sh. Vinod kr. Gautam L.d. MM
16	16/92/07	State vs Babli	25/54/59 Arms Act	28/04/07	Convicted	Sh. Vinod kr. Gautam L.d. MM
17	17/54/07	State Vs Vikram Sharma	25/54/59 Arms Act	21/04/07	Convicted	Sh. Vinod kr. Gautam L.d. MM
18	18/29/04	State Vs Parmod Kr. Pandey	279/338 IPC	22/04/07	Compromise /Convicted	Sh. Vinod kr. Gautam L.d. MM
19	19/522/01	State vs Mukesh Kr.	61/1/14 Ex. Act	22/04/07	Fine	Sh. Vinod kr. Gautam L.d. MM
20	20/838/01	State VS Navi Mohd. Etc.	341/323	22/04/07	Acquitted	Sh. Vinod kr. Gautam L.d. MM
21	21/821/04	State Vs Bijender Singh	279/338 IPC	22/04/07	Acquitted/C onvicted	Sh. Vinod kr. Gautam L.d. MM
22	22/84/07	State VS Karan	25/54/59 Arms Act	21/04/07	Convicted	Sh. Vinod kr. Gautam L.d. MM
23	23-511/03	State vS Ali Mohd.	279/337	22/04/07	Compromise /Convicted	Sh. Vinod kr. Gautam L.d. MM
24	24/195/05	State Vs Ram Kishan Yadav etc	287/338	22/04/07	Acquitted	Sh. Vinod kr. Gautam L.d. MM
25	25/607/97	State Vs Sandeep Anand	279/337	20/04/07	Acquitted	Sh. Vinod kr. Gautam L.d. MM
26	26/929/06	State VS Mohd. Rafiya @ Ghodu	25/54/59 Arms Act	09/03/07	Undergone	Sh. Vinod kr. Gautam L.d. MM

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27	27	102/99	State Vs Kulwali etc.	323/341 IPC	21/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
28	28	522/00	State VS Harun etc.	324/34 IPC	08/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
29	29	111/96	State VS Israil	353/332	19/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
30	30	591/02	State Vs Sunil etc.	341/323/34 25/54/59	21/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
31	31	97/07	State Vs Anil	Arms Act	09/03/07	Undergone	Sh. Vinod kr. Gautam Ld. MM
32	32	295/03	State Vs Deepak Kr.	324/34 IPC	02/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
33	33	172/07	State Vs Khushi ram	61/1/14 Ex. Act	07/02/07	Abated	Sh. Vinod kr. Gautam Ld. MM
34	34	534/06	State Vs Laloo	Arms Act	23/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
35	35	687/04	State Vs Bholu etc.	325/34 25/54/59	15/03/07	Compounde d	Sh. Vinod kr. Gautam Ld. MM
36	36	243/06	State Vs Sunil Kr.	Arms Act 25 Arms	07/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
37	37	131/07	State Vs Pappu Sale vs Ashwani Kr.	Act	15/03/07	Undergone	Sh. Vinod kr. Gautam Ld. MM
38	38	10/05	State vs Satyam	341/323 61/1/14	05/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
39	39	471/00	State vs Satyam	Ex. Act	20/04/07	P.O.	Sh. Vinod kr. Gautam Ld. MM
40	40	762/05	State vs Sikander Chauhan	279/304A IPC	01/03/07	Abated	Sh. Vinod kr. Gautam Ld. MM

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41	41	202/02	State vs Mahender	392/34	03/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
42	42	275/02	State Vs Rajesh	279/337	22/02/07	P.O.	Sh. Vinod kr. Gautam Ld. MM
43	43	419/05	State Vs Bablu	263	17/02/07	Fine	Sh. Vinod kr. Gautam Ld. MM
44	44	746/04	State Vs Ramphal etc.	288/337	21/01/07	Fine	Sh. Vinod kr. Gautam Ld. MM
45	45	88/99	State Vs Orn parkash	341/323/34 IPC	09/01/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
46	46	686/06	State Vs Noor Jamal	25/54/59 Arms Act	22/01/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
47	47	320/00	State Vs Shiv dayal	341/323 309/308/3	21/02/07	Abated	Sh. Vinod kr. Gautam Ld. MM
48	48	280/01	State Vs Ranjit	23 380/411	01/03/07	P. O.	Sh. Vinod kr. Gautam Ld. MM
49	49	576/99	State Vs Israr	IPC	07/03/07	P. O.	Sh. Vinod kr. Gautam Ld. MM
50	50	470/06	State Vs Kallu	25/54/59 Arms Act	08/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
51	51	120/07	State Vs Alam	25/54/59 Arms Act	16/03/07	Under gone	Sh. Vinod kr. Gautam Ld. MM
52	52	713/99	State Vs Hawa Singh	435	01/02/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
53	53	306/06	State Vs Munna	61/1/14	13/04/07	Fine	Sh. Vinod kr. Gautam Ld. MM
54	54	432/06	State Vs Ajay Singh Chauhan	379/411 IPC	26/03/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
55	55	396/03	State Vs Mubin Aktar	25/54/59 Arms Act	24/01/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM

Sheet3

56	56	33/07	State Vs Barun	25/54/59 Arms Act	21/04/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
57	57	505/85	State Vs Amin	447	17/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
58	58	295/05	State Vs Rupinder etc.	341/323/34	21/03/07	Quashed	Sh. Vinod kr. Gautam Ld. MM
59	59	26/06	State Vs Daya Chand etc.	341/323/5 06/34 IPC	26/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
60	60	89/07	State Vs Raju Singh	25/54/59 Arms Act	02/05/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
61	61	808/99	State Vs Mahesh Kr.	379/	04/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
62	62	222/04	State Vs Lokesh kr.	61/1/14	20/05/07	Fine	Sh. Vinod kr. Gautam Ld. MM
63	63	902/98	State Vs Mustkeen	279/33730 4A	05/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
64	64	554/00	State Vs Rohitash etc.	44B	22/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
65	65	202/06	State Vs Raj Kumar	61/1/14	17/05/07	Fine	Sh. Vinod kr. Gautam Ld. MM
66	66	528/97	State Vs Nissar etc.	279/304A IPC	09/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
67	67	164/07	State Vs Parmjeet Singh	25/54/59 Arms Act	11/05/07	Convict	Sh. Vinod kr. Gautam Ld. MM
68	68	435/05	State Vs Sanjay kr @ Pappu	279/338IP C	03/05/07	Convicted /Fine	Sh. Vinod kr. Gautam Ld. MM
69	69	199/06	State vs Cheela Ram	457/380/4 11	19/05/07	Convict	Sh. Vinod kr. Gautam Ld. MM
70	70	272/99	State Vs Gyan Parkash	379/411 IPC	28/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM

Sheet 3

71	71	556/06	State Vs Rattan Singh etc.	341/323/34 IPC	20/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
72	72	348/04	State Vs Mical	25/54/59 Arms Act	15/05/07	Convict	Sh. Vinod kr. Gautam Ld. MM
73	73	238/04	State vs Bhanu Sharma	61/1/14	28/05/07	Fine	Sh. Vinod kr. Gautam Ld. MM
74	74	17/05'	State vs Suresh Kr.	279/338 IPC	20/05/07	Acquitted/Fine	Sh. Vinod kr. Gautam Ld. MM
75	75	191/06	State Mohd. Masoom	356/379	21/05/07	Convict	Sh. Vinod kr. Gautam Ld. MM
76	76	380/95	State vs Satish Kumar	506/325/34	22/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
77	77	416/00	State vs Harish kr.	552/506/384/511	16/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
78	78	214/96	State vs Ramakant	380/411 IPC	17/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
79	79	30/07'	State Vs Shoubhu Kumar	68/1/14	20/05/07	Fine	Sh. Vinod kr. Gautam Ld. MM
80	80	123/05	State Vs Kuideep	341/323	20/05/07	Compounde d	Sh. Vinod kr. Gautam Ld. MM
81	81	641/05	StateVs Joginder etc.	341/323/34	01/05/07	Cognizance Decline/Tim e Barred (3-150)	Sh. Vinod kr. Gautam Ld. MM
82	82	663/06	State vs Ombir	379/411 IPC	29/05/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
83	83	74/04	State Vs Pawan Kr.	61/1/14	20/05/07	Fined	Sh. Vinod kr. Gautam Ld. MM

84	84	630/05	State Vs Sanjay Daksha	61/1/14	20/05/07	Fined	Sh. Vinod kr. Gautam Ld. MM
85	85	301/06	State Vs Hardai	61/1/14	11/05/07	Fined	Sh. Vinod kr. Gautam Ld. MM
86	86	602/98	State Vs Surrender	452/323/34	19/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
87	87	181/03	State vs Jeevan Ram	61/1/14	20/05/07	Fine	Sh. Vinod kr. Gautam Ld. MM
88	88	240/05	State Vs Khushi Ram	61/1/14	26/05/07	Abated	Sh. Vinod kr. Gautam Ld. MM
89	89	139/02	state Vs Ajit	279/338	02/05/07	Compounde d	Sh. Vinod kr. Gautam Ld. MM
90	90	368/04	State Vs Vir Singh	61/1/14	20/05/07	Fined	Sh. Vinod kr. Gautam Ld. MM
91	91	211/05	State Vs Sanjay	279/337	20/05/07	Fined	Sh. Vinod kr. Gautam Ld. MM
92	92	838/04	State Vs Shahid etc.	343/506/34	25/05/07	/Convicted	Sh. Vinod kr. Gautam Ld. MM
93	93	342/95	State Vs Ram Niwas	353/232/34	03/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
94	94	185/05	State Vs Paras Rana	61/1/14	20/05/07	P.O.	Sh. Vinod kr. Gautam Ld. MM
95	95	424/07	State Vs Imamut Haq	25/54/59	18/07/07	Comp. /Fine	Sh. Vinod kr. Gautam Ld. MM
96	96	424/07	State Vs Mansoor Ali	25/54/59	20/07/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
97	97	379/06	State Vs Kabir etc.	341/324/34	01/07/07	Arms Act fine	Sh. Vinod kr. Gautam Ld. MM
						Compounde d /Acquitted	Sh. Vinod kr. Gautam Ld. MM

Sheet 1

Criminal Record Room, PHC, ND Dated: 20.06.2022							
List for the year of 2007, PS Mehrault							
Sl. No.	Case No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the I.J. Judge
98	98	37/05	State Vs Shiv Kr.	25/54/59 Arms Act		Acquitted	Sh. Vinod kr. Gautam Ld. MM
99	99	403/03	State Vs Ved Parkash	61/01/14	13/07/07	Fine	Sh. Vinod kr. Gautam Ld. MM
100	100	722/00	State Vs Mahavir	341/323	01/07/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
101	101	445/07	State Vs Afsar	25/54/59 Arms Act	21/07/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
102	102	407/02	State Vs Manoj Kr	341/323/34	09/07/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
103	103	246/96	State Vs Malkhan Singh	279/337	29/07/07	Fine XComp.	Sh. Vinod kr. Gautam Ld. MM
104	104	226/05	State Vs Suresh Kr Etc.	325/34	17/07/07	Comp Acquitted	Sh. Vinod kr. Gautam Ld. MM
105	105	240/03	State Vs Gush Kr.	279/337	01/07/07	Fine	Sh. Vinod kr. Gautam Ld. MM
106	106	712/04	State Vs Harminder	61/1/14	01/07/07	Abated	Sh. Vinod kr. Gautam Ld. MM
107	107	227/07	State Vs Jahangir	25/54/59 Arms Act	19/07/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
108	108	208/06	State Vs Vejanthi	61/01/14	19/07/07	Fine	Sh. Vinod kr. Gautam Ld. MM

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109	109	472/07	State Vs Vikram	25Arms Act	18/07/07	Convicted	Sh. Vinod kr. Gauram Ld. MM
110	110	286/06	State Vs Ajit Singh	61/01/14	04/06/07	Convicted /Fine	Sh. Vinod kr. Gauram Ld. MM
111	111	141/02	State Vs Desh raj	34/323/34	03/06/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
112	112	339/06	State Vs Ram Singh	380/411	04/06/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
113	113	408/98	State Vs Salim Khan	323/341	03/06/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
114	114	275/06	State Vs Babloo Mulla	25/54/58 Arms Act	03/02/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
115	115	268/04	State Vs Murali Lal	61/01/14	27/06/07	Fine	Sh. Vinod kr. Gauram Ld. MM
116	116	485/01	State Vs Ranbir Singh	279/337	03/06/07	Fine /Comp.	Sh. Vinod kr. Gauram Ld. MM
117	117	159/97	State Vs Devedeer Kumar	447	29/08/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
118	118	432/03	State Vs Narander Singh	25/54/58 Arms Act	02/06/07	Convicted /Fine	Sh. Vinod kr. Gauram Ld. MM
118	119	178/06	State Vs Kulpana	381	02/06/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM
120	120	86/98	State Vs Nour Mohd.	447	02/06/07	Convicted /Fine	Sh. Vinod kr. Gauram Ld. MM
121	121	175/06	State Vs Dhampal	25/54/58 Arms Act	18/03/07	Acquitted	Sh. Vinod kr. Gauram Ld. MM

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122	122	17/06	State Vs Mohd. Babloo	457/380	09/03/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
123	123	242/06	State Vs Mohd. Masum	25/54/59 Arms Act	29/01/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
124	124	109/99	State Vs Ajay Kr.	379/41	08/12/07	P.O.	Sh. Vinod Kr. Gautam Ld. MM
125	125	457/05	State Vs Harjit Singh	408	07/12/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
126	126	722/05	State Vs Monika Panwar	279	11/12/07	Fined	Sh. Vinod Kr. Gautam Ld. MM
127	127	589/05	State Vs Teekam	3/7	08/12/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
128	128	25/05	State vs John Thomas	279/337	23/12/07	Free	Sh. Vinod Kr. Gautam Ld. MM
129	129	137/03	State vs Raju @ Iqbal	379/41	18/12/07	P.O.	Sh. Vinod Kr. Gautam Ld. MM
130	130	931/07	State VS Amarjit Prashar	188	07/12/07	Free	Sh. Vinod Kr. Gautam Ld. MM
131	131	640/04	State Vs Abdul Rashid	323/04	05/12/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
132	132	414/05	State Vs Sunny Garg	323/04	10/12/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
133	133	649/05	State Vs Rakesh c/c	323/04	20/12/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
134	134	195/01	State Vs Rajesh	379	20/12/07	P.O.	Sh. Vinod Kr. Gautam Ld. MM

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135	135/740/00	State Vs Raghubir Singh	323/34	23/12/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
136	136/637/04	State Vs Infan Ali	323/34	05/12/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
137	137/567/07	State VS Aisar	25ARms Act	16/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
138	138/478/03	State Vs Ratique Baba	341/23	16/11/07	Discharged	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
139	139/202/07	State Vs Raj kr. Cholu	25/54/59 Arms Act	15/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
140	140/589/07	State Vs Kabir Mohd.	Not given	14/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
141	141/113/08	State Vs I ala Pd Etc.	341/323	29/11/07	Discharged	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
142	142/528/97	State Vs Raj Kr. Sobh	279/338	15/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
143	143/608/04	State Vs Chaman	341/723	28/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
144	144/289/04	State Vs Dhanpal	25/51/59 Arms Act	30/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
145	145/148/05	State Vs Dhanpal	25/54/59 Arms Act	23/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
146	146/1201	State Vs Kishan	382/411/34	10/10/07	Abated	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM
147	147/508/07	State Vs Pankaj Kr Mehta	25/54/59 Arms Act	17/10/07	Convict	Sh. Vinod kr. Gautam Ld. MM Sh. Vinod kr. Gautam Ld. MM

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148	148/388/98	State Vs Kashmir Singh	61/01/14	06/10/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM Sh. Vinod Kr. Gautam Ld. MM
149	149/398/00	State Vs Suresh	325/04 IPC	22/10/07	P.O.	Sh. Vinod Kr. Gautam Ld. MM
150	150/467/07	State Vs Raj Parkash	25/54/59 Arms Act	25/10/07	Convict	Sh. Vinod Kr. Gautam Ld. MM Sh. Vinod Kr. Gautam Ld. MM
151	151/625/07	State Vs Anand Tyagi	447/506	11/10/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
152	152/546/06	State VS Hakim Singh	61/1/04	12/10/07	Convict	Sh. Vinod Kr. Gautam Ld. MM
153	153/262/????	State Vs Md. Zakur	61/1/04	18/10/07	Fine	Sh. Vinod Kr. Gautam Ld. MM
154	154/586/05	State VS Vejanthi	61/1/04	25/10/07	Fine	Sh. Vinod Kr. Gautam Ld. MM
155	155/116/06	State Vs Ram Pralop	61/1/04	01/10/07	Fine	Sh. Vinod Kr. Gautam Ld. MM
156	156/290/99	State Vs Sanjay	379/356	10/10/07	Abated	Sh. Vinod Kr. Gautam Ld. MM
157	157/378/06	State Vs Raj Kumar etc.	323/341/34	07/10/07	Compromise	Sh. Vinod Kr. Gautam Ld. MM
158	158/70/04	State Vs Ravinder Singh	279/304	25/10/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
159	159/34/05	State VS Sulbir Singh	279/338	08/10/07	Fine	Sh. Vinod Kr. Gautam Ld. MM
160	160/45/01	State Vs Manjeet	323/341	05/10/07	Convict	Sh. Vinod Kr. Gautam Ld. MM

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151	151	625/97	State Vs Anand Tyagi	447/506	11/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
152	152	546/06	State VS Hukum Singh	61/1/04	12/10/07	Convict	Sh. Vinod kr. Gautam Ld. MM
153	153	362/????	State Vs Md. Zakir	61/1/04	18/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM
154	154	596/06	State VS Vejanthi	61/1/04	25/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM
155	155	116/06	State Vs Ram Pratap	61/1/04	01/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM
156	156	290/99	State Vs Sanjay	379/356	10/10/07	Abated	Sh. Vinod kr. Gautam Ld. MM
157	157	376/06	State Vs Raj Kumar etc	323/341/34	07/10/07	Compromise	Sh. Vinod kr. Gautam Ld. MM
158	158	70/04	State Vs Ravinder Singh	279/304	25/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
159	159	34/05	State VS Satbir Singh	279/338	08/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM
160	160	45/01	State Vs Manjeet	323/341	05/10/07	Convict	Sh. Vinod kr. Gautam Ld. MM
161	161	481/06	State VS Sant Kr.	188	09/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM

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162	162	177/03	State Vs Sardar Singh	323/341		19/10/07	Compromise	Sh. Vinod kr. Gautam Ld. MM
163	163	730/00	State VS Davd	325/323		23/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
164	164	460/6	State Vs Kailash		188	17/10/07	Fine	Sh. Vinod kr. Gautam Ld. MM
165	165	651/04	State Vs Noman Khan		188	22/10/07	Discharged	Sh. Vinod kr. Gautam Ld. MM
166	166	592/99	State VS Hargyah Singh etc.	170/420		12/10/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
167	167	169/03	State Vs Gulab Thakur	496/04?????		11/07/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
168	168	455/97	State Vs Khalid Sabir etc.	153A/153B/295A/120B		24/11/06	Convicted	Sh. Vinod kr. Gautam Ld. MM
169	169	235/01	State vs Sunil Kr. Etc	353/34		19/05/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
170	170	799/05	State Vs Bholanath	279/338		05/08/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
171	171	319/04	State Vs Rati Ram		188	18/08/07	Abated	Sh. Vinod kr. Gautam Ld. MM
172	172		Left by Mistake					Sh. Vinod kr. Gautam Ld. MM

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173	173	485/05	State VS. Prahlad	279/338	18/08/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
174	174	50/05	State Vs. Bajjeet	279/337	05/03/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
175	175	396/07	State VS. Dharambir	25/54/59 Arms Act	06/08/07	convicted	Sh. Vinod kr. Gautam Ld. MM
176	176	439/06	State Vs. Laxman	25/54/59 Arms Act	06/08/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
177	177	577/98	State Vs. Vinod Kumar	61/1/14	16/08/07	fined	Sh. Vinod kr. Gautam Ld. MM
178	178	175/00	State VS. Aditya Rana	279/304A IPC	09/08/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
179	179	455/05	State VS. Khushi Ram	61/1/14	02/08/07	Abated	Sh. Vinod kr. Gautam Ld. MM
180	180	430/06	State VS. Dharambir	18B	23/08/07	fined	Sh. Vinod kr. Gautam Ld. MM
181	181	325/07	State VS. Gurmeet Singh	25/54/59 Arms Act	18/08/07	convicted	Sh. Vinod kr. Gautam Ld. MM
182	182	16/04	State VS Manoj	61/1/14	04/08/07	convicted	Sh. Vinod kr. Gautam Ld. MM
183	183	421/05	State VS. Bajantli	61/1/14	22/08/07	Fined	Sh. Vinod kr. Gautam Ld. MM

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184	184	249/97	State Vs Thomas Johar	61/1/14	01/08/07	finod	Sh. Vinod Kr. Gautam Ld. MM
185	185	366/97	State VS. Chattar Pal	380	07/08/07	convicted	Sh. Vinod kr. Gautam Ld. MM
186	186	264/05	State VS. Hardei	61/1/14	22/08/07	finod	Sh. Vinod kr. Gautam Ld. MM
187	187	01/09	State Vs. Rati Ram	447	04/08/07	finod	Sh. Vinod kr. Gautam Ld. MM
188	188	532/03	State Vs. Rajender	279/337	20/05/07	Acquitted	Sh. Vinod Kr. Gautam Ld. MM
189	189	180/07	State VS. Amarpal @ Bichhu	25 Arms Act	01/11/07	convicted	Sh. Vinod kr. Gautam Ld. MM
190	190	619/07	State VS. Faisal Hasan	25/54/59 Arms Act	06/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
191	191	729/07	State Vs. Ranjeet	25/54/59 Arms Act	16/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
192	192	37/06	State Vs Bindeshwar	381/411	12/11/07	Convicted	Sh. Vinod Kr. Gautam Ld. MM
193	193	52/07	State VS Om Prakash	188	30.11.07	finod	Sh. Vinod Kr. Gautam Ld. MM
194	194	190/05	State Vs Pawan Kumar	61/1/14	01/11/07	convicted	Sh. Vinod kr. Gautam Ld. MM

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195	195	02/03	State Vs. Khazan Singh	325/323/34		25/11/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
196	196	539/03	State VS. Jubeida	61/1/14		05/11/07	fined	Sh. Vinod kr. Gautam Ld. MM
197	197	126/01	State VS Ram Kishan		353	23/11/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
198	198	344/03	State Vs. Rajendar	66/1/14		05/11/07	Fined	Sh. Vinod kr. Gautam Ld. MM
199	199	352/04	State VS. Anjeeta Lohia	279/337		07/11/07	Fined	Sh. Vinod kr. Gautam Ld. MM
200	200	532/07	State vs. Ram Avatar etc		447	05/11/07	Quashed	Sh. Vinod kr. Gautam Ld. MM
201	201	527/97	State vs. Ram Avatar etc	447/34		5/11/07	Quashed	Sh. Vinod kr. Gautam Ld. MM
202	202	580/97	State vs. Devender Singh	279/304A IPC		19/12/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
203	203	734/06	State VS. Niranjana	25 Arms Act		26/04/07	Acquitted	Sh. Vinod kr. Gautam Ld. MM
204	204	854/06	State Vs. Sukhdev Mandal		380	12/11/07	convicted	Sh. Vinod kr. Gautam Ld. MM
205	205	550/07	State vs Satish Kumar	25 Arms Act		08/11/07	Convicted	Sh. Vinod kr. Gautam Ld. MM

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206	208	207/08	State vs. Umesh Prasad	61/1/14'	09/11/07	Convicted	Sh. Vinod kr. Gautam L.d. MM
207	207	605/02	State Vs. Surender Shekhar	279/338	06/11/07	fined	Sh. Vinod kr. Gautam L.d. MM
208	208	89/05	State VS. Manjeet	325/323	07/08/07	Acquitted	Sh. Vinod kr. Gautam L.d. MM
209	209	576/00	State VS. Rashmi	447	07/12/07	ACquitted	Sh. Vinod kr. Gautam L.d. MM
210	210	140/08	State VS. Jagdish	61/1/14'	19/07/07	Fined	Sh. Vinod kr. Gautam L.d. MM
211	211	198/03	State VS. Dabu Ram	61/1/14'	06/09/07	fined	Sh. Vinod kr. Gautam L.d. MM
212	212	745/05	State Vs. Rishi Etc.	323/341/34	01/09/07	ACquitted	Sh. Vinod kr. Gautam L.d. MM
213	213	400/07	State Vs. Subhash Chand	25 Arms Act	11/09/07	convicted	Sh. Vinod kr. Gautam L.d. MM
214	214	686/05	State Vs. Randhir Singh	160	28/09/07	fined	Sh. Vinod kr. Gautam L.d. MM
215	215	538/07	State VS. Anil Kr. Rajput	25 Arms Act	28/09/07	Convicted	Sh. Vinod kr. Gautam L.d. MM
216	216	555/07	State Vs. Islamuddin	25 Arms Act	27/09/07	Co:nvicted	Sh. Vinod kr. Gautam L.d. MM

Sheet1

217	217485/06	State VS. Vinod	188	11/09/07	fined	Sh. Vinod kr. Gautam Ld MM
218	218264/06	State VS. Narender Singh	279/337/338 IFC & 185 M.V Act	10/09/07	fined	Sh. Vinod kr. Gautam Ld. MM
219	219481/03	State VS. Purn Mal Etc	323/34	28/09/07	Compounded	Sh. Vinod kr. Gautam Ld. MM
220	220487/04	State Vs. Karan Singh	25/54/59 Arms Act	27/09/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
221	221380/99	State Vs. Budha Singh	341/323	02/09/07	ACquitted	Sh. Vinod kr. Gautam Ld. MM
222	222667/06	State vs. Mustak Ali	25 Arms Act	26/03/07	ACquitted	Sh. Vinod kr. Gautam Ld. MM
223	223378/08	State VS. Pawan Kumar	25/54/59 Arms Act	18/07/07	convicted	Sh. Vinod kr. Gautam Ld MM
224	224886/06	State VS. Mohd. Shafiq	379/511	04/07/07	convicted	Sh. Vinod kr. Gautam Ld MM
225	225143/07	State VS Deepak Kumar	25 Arms Act	19/07/07	Convicted	Sh. Vinod kr. Gautam Ld. MM
226	22626/94	State VS Atar Singh (PO)	147/148/353	07/07/07	ACquitted	Sh. Vinod kr. Gautam Ld. MM
227	227310/06	State VS Teeka Ram	25/54/59 Arms Act	15/07/07	Convicted	Sh. Vinod kr. Gautam Ld. MM

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228	228	525/07	State VS. Srinivas Wrongly entered file pertains to PS SN Puri	279	11/09/07	Fined	Sh. Vinod kr. Gautam Ld. MM
229	228		AI Goshawar No. 461/06 SN Puri				Sh. Vinod kr. Gautam Ld. MM
230	230	158/99	State VS Mahinder	39/44	01/03/07	Dropped	Sh. Kuldeep Narayan Ld MM
231	231	175/99	State VS. Tahir Etc	39/44	25/08/07	Convicted	Sh. Kuldeep Narayan Ld. MM
232	232	475/07	State VS. Ajay Kumar	25/54/59 Arms, Act	25/10/07	Disposed off	Sh. Vinod kr. Gautam Ld. MM
233	233	117/03	State VS. Sanjeev Jain	330/201	13/11/07	Discharged	Sh. Vinod kr. Gautam Ld MM
234	234	540/96	State Vs Sugriv @ Pappal	508/235	21/03/07	Convicted	Sh. Vinod kr. Gautam Ld. MM

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Complete
2007
Kalkaji

P.S. Kalkaji 2007
Court of Sh. Pritam Singh, MM

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G.No.	FIR No.	Case Title	U/s	DOD	Decision
01	1245/06	State vs kishan thapa	25/54/59	16.01.07	Convicted
02	100/06	State vs mahavir pal	279/338	21.01.07	Compounded
03	979/06	State vs raffiq	379/411	12.01.07	Convicted
04	281/06	State vs raseek dass	379/411	18.01.07	Discharged
05	432/98	State vs rajit banerjee	279/304/427	10.01.07	Acquitted
06	1210/06	State vs sindhu nepali	25/54/59	20.01.07	Convicted
07	08/07	State vs nikhil badro	25/54/59	18.01.07	Convicted
08	1034/06	State vs sunil	25/54/59	12.01.07	Convicted
09	184/05	State vs sunita	61/1/14	12.01.07	Convicted
10	1128/06	State vs roja hussein	25/54/59	06.01.07	Convicted
11	265/06	State vs raju thapa	379/411	08.01.07	Convicted
12	183/92	State vs rambir	420	12.01.07	Acquitted
13	1152/06	State vs ganesh	25/54/59	18.01.07	Convicted
14	917/06	State vs radhey shyam	25/54/59	10.01.07	Convicted
15	672/06	State vs raju	379/411	08.01.07	Convicted
16	293/98	State vs uttam dass	341/323/34	21.01.07	Acquitted
17	1215/06	State vs akshay lal	25/54/59	20.01.07	Convicted
18	1071/06	State vs mujniul	25/54/59	18.01.07	Convicted
19	1010/06	State vs ombir	25/54/59	18.01.07	Convicted
20	28/06	State vs neeraj goel	287/338	04.01.07	Convicted/fine
21	154/05	State vs bimla	61/1/14	27.01.07	Convicted
22	724/98	State vs ashok singh	324/147/118	21.01.07	Comp.
23	1030/06	State vs mohd. Shaheed	25/54/59	03.01.07	Convicted
24	1242/05	State vs pradeep kumar	379	08.01.07	Convicted
25	407/97	State vs suresh devi	356/379	04.01.07	Acquitted
26	1345/06	State vs vijay	25/54/59	12.01.07	Convicted
27	348/90	State vs bittu	304A	19.01.07	Acquitted
28	1243/06	State vs kuldeep	25/54/59	01.02.07	Convicted
29	1236/06	State vs rakesh	25/54/59	15.02.07	Convicted
30	783/02	State vs shokender	279/338	08.02.07	Fined
31	12/07	State vs joseph	25/54/59	15.02.07	Convicted
32	1195/05	State vs manjeet singh	279/337	14.02.07	Convicted
33	1020/98	State vs balwant singh	279/338	09.02.07	Abated
34	533/03	State vs jagan singh	325/341	01.02.07	Acquitted

35	961/98	State vs sunil	61/1/14	17.02.07	Fined
36	86/01	State vs rajesh	341/323	27.02.07	Acquitted/com
37	246/92	State vs lokesh	419/120b	13.02.07	Convicted
38	113/05	State vs sugna	61/1/14	15.02.07	Fined
39	1238/06	State vs akbal	25/54/59	15.02.07	Convicted
40	1254/06	State vs anil thapa	25/54/59	14.02.07	Convicted
41	1299/06	State vs baber khan	25/54/59	01.02.07	Convicted
42	1314/06	State vs bittoo@hemant	A Act	19.02.07	Convicted
43	472/03	State vs rishi pal	342/363/366/376	03.02.07	Dismissed/ac
44	82/01	State vs subhash ch.	279/304a	07.02.07	Acquitted
45	423/01	State vs swaraj chepra	341/506/380	03.02.07	Quashed
46	398/01	State vs Arun Saraswat	279/338	20.01.07	Acquitted
47	105/02	State vs banwari lai	61/1/14	06.01.07	Fined
48	454/97	State vs ram swaroop	304A	20.01.07	Abated
49	130/98	State vs dlleep	457/380/411	25.01.07	PO
50	337/99	State vs anil singh	341/323/34	27.01.07	PO
51	928/03	State vs rajender	380/381/411	14.02.07	Quashed
52	258/95	State vs chetan prakash	279/304A	24.02.07	Acquitted
53	407/94	State vs kailash chand	279/338	15.02.07	Acquitted
54	319/98	State vs yogesh aggarwal	406/420	30.01.07	PO
55	636/00	State vs harpreet	380/411	03.02.07	PO
56	667/02	State vs ram singh	341/325/34	15.03.07	Comp.
57	04/02	State vs anu@dgepak	25/54/59	08.03.07	PO
58	1181/05	State vs riyaz	25 a act	13.03.07	Convicted
59	727/05	State vs mohd riyaz	25 a act	20.03.07	Convicted
60	633/05	State vs monu kumar	25 a act	21.03.07	Abated
61	1113/04	State vs ajeet pd.	61/1/14	14.03.07	Convicted
62	152/98	State vs mohan chand	342/323	01.03.07	Comp.
63	66/02	State vs rajiddin	279/338	06.03.07	Acquitted
64	149/04	State vs avnish tyagi	323/342	13.03.07	Acquitted
65	504/06	State vs vikram etc	166/323	19.03.07	Convicted
66	868/02	State vs pawan	A Act	26.03.07	Convicted
67	479/97	State vs birander	61/1/14	08.03.07	Acquitted
68	496/05	State vs shamim	279/338	30.03.07	Discharged
69	159/00	State vs laxman	25/54/59	26.03.07	Acquitted
70	668/02	State vs ram kishan	341/323	15.03.07	Comp.
71	65/03	State vs sanjay chabra	323/451	30.03.07	Acquitted
72	468/05	State vs prem chand	A Act	01.03.07	Convicted
73	420/07	State vs manoj etc	454/380	21.03.07	PO

74	83/07	State vs brij kishore	25 A Act	26.03.07	Convicted
75	375/07	State vs surender	25/54/59	22.08.07	Convicted
76	722/03	State vs raj kumar	25/54/59	5.05.07	Acquitted
77	905/97	State vs ramvir etc	341/323	18.05.07	Acquitted
78	932/03	State vs amit	25 A Act	01.06.07	Acquitted
79	125/07	State vs jagdish	25/54/59	12.04.07	Convicted
80	306/00	State vs charanjit singh	279/338	01.06.07	PO
81	58/04	State vs mohd danish	279/338	6.05.07	Comp.
82	42/06	State vs ankit	380	27.6.07	Quashed
83	200/97	State vs israr ahmed	325/324/323	04.6.07	Comp.
84					
85	397/07	State vs md. Samim	25/54/59	28.06.07	Convicted
86	398/97	State vs kishan sbroop	411	23.06.07	Acquitted
87	151/96	State vs smt. Meena	61/1/14	05.06.07	Acquitted
88	426/98	State vs gurbinder singh	279/338	05.05.07	Acquitted
89	38/05	State vs akash	25 A Act	25.05.07	Convicted
90	385/96	State vs arvind kumar etc	279/338	22.06.07	PO
91	26/97	State vs sarvar alam etc	457/380/411	31.01.07	PO
92	119/95	State vs abdul kalam	279/338	3.05.07	Convicted
93	772/03	State vs neelam kashiyal	279/338	20.05.07	Admonished
94	49/06	State vs dalal etc	323/341/34	19.05.07	Comp./acq
95	137/08	State vs harphool	61/1/14	28.05.07	Convicted
96	303/07	State vs arun	25/54/59	16.05.07	Convicted
97	425/03	State vs ram avtar	279/338	06.05.07	Admonished
98	274/07	State vs akesh@dad	25 A Act	28.05.07	Convicted
99	187/07	State vs ram bahadur	25/54/59	18.05.07	Convicted
100	116/07	State vs ajay	25 A Act	22.05.07	Convicted
101	752/05	State vs jagdish	323/341	20.05.07	Comp.
102	209/07	State vs sunil chaudhary	279	03.05.07	Convicted
103	269/07	State vs dharmender	25/54/59	10.05.07	Convicted
104	285/07	State vs mohd. Daplu	25 A Act	11.05.07	Convicted
105	700/04	State vs kupuswami	61/1/14	23.05.07	Convicted
106	21/97	State vs ram aasare etc	451/328/506	27.04.07	Acquitted
107	1065/04	State vs shila	61/1/14	02.04.07	Fine
108	46/98	State vs prabhjot singh	279/337/338	16.04.07	Fine
109	1248/08	State vs ajay@sonu etc	458/34	18.04.07	Convicted
110	444/06	State vs meuraj etc	160/323/34	26.04.07	Fined
111	153/07	State vs sanjay	25/54/59	25.04.07	Convicted
112	382/05	State vs rajak etc	343/341	22.04.07	Acquitted

113	181/07	State vs inder	25/54/59	30.04.07	Convicted
114	179/07	State vs rakesh	25 A Act	27.04.07	Convicted
115	986/06	State vs prashant singh	279/337	22.04.07	Admonished
116	92/5	State vs mon bihari	61/1/14	23.04.07	Convicted
117	147/07	State vs arun	25/54/59	23.04.07	Convicted
118	143/07	State vs dharamveer	25/54/59	23.04.07	Convicted
119	73/07	State vs atik mohd	25/54/59	17.04.7	Convicted
120	173/07	State vs jaivir singh	25 A Act	25.04.07	Convicted
121	48/07	State vs suraj	25 A Act	09.04.07	Convicted
122	113/07	State vs christopher	25 A Act	18.04.07	Undergone
123	165/07	State vs girish	25 A Act	24.04.07	Convicted
124	389/02	State vs dharmender singh	337	22.04.07	Acquitted
125	59/06	State vs chander shekhar	160/323	11.04.07	Fined
126	872/2	State vs sandeep kumar	25/54/59	20.04.07	Acquitted
127	808/00	State vs ram lok	279/338	13.04.07	Acquitted
128	92/04	State vs monu katyal	341/323/34	22.4.07	Acquitted
129	101/96	State vs phool chand	279/337	07.04.7	Acquitted
130	166/85	State vs sarabjeet	468/420	09.03.07	Acquitted
131	398/98	State vs harphool	61/1/14	26.05.07	Acquitted
132	449/99	State vs shamshad@pappu	25 A Act	23.06.07	Acquitted
133	264/96	State vs neeru etc	420/379	30.06.07	Convicted
134	261/07	State vs prem kishore	25/54/59	04.6.07	Convicted
135	393/98	State vs rk gulia	375	09.05.07	Comp.
136	241/98	State vs ramesh etc	324/341	25.05.07	Comp.
137	407/1	State vs anil kumar etc	325/323/34	03.06.07	Comp.
138	459/07	State vs saleem@ratiz	25/54/59	22.06.07	Convicted
139	200/07	State vs vijay@bunb	25 A Act	21.04.07	Convicted
140	575/05	State vs Mcqeena	61/1/14	06.07.07	Discharged
141	674/05	State vs banjay	374/34	22.07.07	Compromised
142	463/07	State vs sulender	25/54/59	31.07.07	Convicted
143	543/04	State vs ajay kath	309	06.07.07	Acquitted
144	409/07	State vs anand chatri	25/54/59	04.07.7	Convicted
145	486/07	State vs mahesh	25/54/59	15.07.07	Convicted
146	1048/98	State vs shiv singh	61/1/14	09.07.07	Convicted
147	252/04	State vs meekana lai	186/353/323	13.07.07	Acquitted
148	45/05	State vs surinder kumar	341/325	08.07.07	Compromised
149	494/07	State vs birju@sunder	25 A Act	21.07.07	Convicted
150	619/03	State vs sunil	61/1/14	20.07.07	Fined
151	613/07	State vs sunil kumar	25 A Act	20.07.07	Convicted

152	69/05	State vs smt sugana	61/1/14	06.07.07	Fined
153	1221/5	State vs neeraj etc	61/1/14	13.07.07	Fined
154	860/06	State vs uttam etc	160/323	13.07.07	Convicted
155	372/04	State vs sahtiya@pappu	379/411	21.07.07	Convicted
156	926/03	State vs sandhya	61/1/14	20.07.07	Convicted
157	159/4	State vs arjun kumar	25/54/59	12.7.07	Acquitted
158	491/07	State vs lakhan	25/54/59	06.07.07	Convicted
159	635/99	State vs sanjay gupta	279/337	02.07.7	Acquitted
160	589/07	State vs raja hussain@bablu	25/54/59	27.07.07	Convicted
161	198/03	State vs shambhar	61/1/14	26.04.07	PO
162	489/93	State vs ashok kumar	279/304a	12.04.07	Acquitted
163	371/07	State vs vijay kumar	25/54/59	03.07.07	Convicted
164	100/96	State vs suresh kumar	379/356	28.07.07	PO
165	610/02	State vs lokender	12/9/55 ex act	19.07.7	Convicted
166	720/04	State vs lalit khasia	279/304a	04.07.07	Acquitted
167	1199/05	State vs ram niwas	288/336	12.07.07	Convicted
168	392/07	State vs nikhil	25/54/59	10.07.07	Convicted
169	469/07	State vs sunil kumar	25/54/59	20.07.07	Convicted
170	1232/06	State vs raj kumar	160	26.07.07	Fined
171	609/07	State vs anil	25 A Act	14.08.07	Convicted
172	612/07	State vs chhari lai	25/54/59	21.08.07	Convicted
173	1050/98	State vs balwan singh	279/304A	03.08.07	Acquitted
174	433/97	State vs nirmal singh	420/34	08.08.07	PO
175	966/03	State vs ankur	279/337	19.08.07	Fined
176	742/07	State vs ajay	25/54/59	30.08.07	Convicted
177	548/07	State vs amit	25 A Act	14.08.07	Convicted
178	748/02	State vs nazir	341/323	05.08.07	Discharged
179	686/07	State vs bandi@ram dass	25 A Act	06.08.07	Convicted
180	508/07	State vs buntiy@vijay	25/54/59	10.08.07	Convicted
181	292/01	State vs shyam sharma	61/1/14	18.08.07	PO
182	182/2	State vs asha	61/1/14	31.08.07	Convicted
183	298/05	State vs ram chandra	279/337	29.08.07	Discharged
184	710/03	State vs arjun@raju	25/54/59	23.08.07	PO
185	701/02	State vs amit viz	279/338	06.08.07	Acquitted
186	457/07	State vs rattan	25/54/59	02.08.07	Convicted
187	797/05	State vs manni	61/1/14	17.08.07	Fined
188	672/07	State vs subhash@shanker	25/54/59	17.8.07	Convicted
189	683/07	State vs mairaji	25/54/59	16.08.07	Convicted
190	870/02	State vs guru lai	25 A Act	18.08.07	Acquitted

191	DD No. 588/07	State vs mangal singh	25/112 DP act	16.08.07	Acquitted
192	250/05	State vs jamul akhtar	279/338	26.08.07	Fined
193	153/97	State vs roshan lal	380/411	29.08.07	Acquitted
194	1162/04	State vs dinesh kumar t.	279/338	05.08.07	Compromised
195	757/05	State vs daljeet singh	279/304A	24.08.07	Abated
196	674/07	State vs ankit	25/54/59	30.08.07	Acquitted
197	347/94	State vs subhash singh	279/338	23.07.07	Acquitted
198	621/07	State vs mohd dablu	25 A Act	15.07.07	Convicted
199	461/07	State vs narayan rai	279/338	22.07.07	Compromised
200	160/01	State vs saheeb singh	279/338	23.07.07	Acquitted
201	1269/06	State vs heera lal	25 A Act	07.07.07	Convicted
202	321/7	State vs jagat	25 A act	04.07.07	Convicted
203	460/97	State vs vinod kumar	325/34	12.07.07	Acquitted
204	724/02	State vs gopal	61/1/14	13.07.07	PO
205	412/08	State vs narender kumar	279/337	06.05.07	Admonished
206	60/3	State vs santosh kumar	279/338	21.07.7	Acquitted
207	598/07	State vs raj kumar	25/54/59	30.07.07	Convicted
208	237/07	State vs sagar singh	341/323	08.07.07	Comp.
209	530/02	State vs galshan	279/338	08.07.07	Admonished
210	698/00	State vs jai narain	338	22.07.7	Comp.
211	10/07	State vs lalit	379/411/34	10.07.07	Convicted
212	70/6	State vs jai bhopwar	420/406	24.05.07	Cancelled
213	990/04	State vs sunil etc	324/34	22.07.07	Compromised
214	697/01	State vs parveen kumar	279/338	20.03.07	Fined
215	340/90	State vs ram rattan	379/411	26.03.07	Acquitted
216	1143/98	State vs surender singh	279/338	30.11.07	PO
217	772/04	State vs yogesh kumar	7/10/55 Ec Act	2.11.07	PO
218	388/01	State vs chand	25 A Act	30.11.07	Acquitted
219	1266/06	State vs g. williams	379/411	24.11.07	Convicted
220	889/07	State vs zahir	25 A Act	03.11.07	Convicted
221	864/07	State vs islam@akash	25 A Act	06.11.07	Convicted
222	895/07	State vs isha	25 A Act	30.11.07	Convicted
223	689/00	State vs navneet chopra	420	21.11.07	Abated
224	819/06	State vs ajay dhawan	188	29.11.07	Discharged
225	514/07	State vs banwaro	61/1/14	29.11.07	Fined
226	173/01	State vs mohinder kumar	379/341	07.11.07	Acquitted
227	484/93	State vs sanjeev gupta	420	03.11.07	Acquitted
228	279/94	State vs babu lal	323/325	07.11.7	Acquitted

229	505/99	State vs devanand	61/1/14	13.11.07	PO
230	777/07	State vs kamlesh	61/1/14	29.11.07	Fined
231	914/07	State vs pradeep	25 A Act	01.11.07	Convicted
232	946/04	State vs sanjeev	379	25.11.07	Acquitted
233	731/05	State vs mohd. Shahid	324/506	07.11.07	Acquitted
234	347/97	State vs subharati	279/337	06.08.07	Acquitted
235	967/04	State vs sandeep sharma	279/337	29.04.07	Convicted
236	970/05	State vs raju	457/388/411	01.03.07	Acquitted
237	819/96	State vs rohtash kumar	279/337	21.11.07	Acquitted
238	953/07	State vs arun	25/54/59	3.11.07	Compromised
239	950/07	State vs anil@sonu	25 A Act	01.11.07	Convicted
240	722/07	State vs bharti	61/1/14	29.11.07	Fined
241	DD no. 13A	State vs gurdeep	28/112 DP Act	06.11.7	Convicted
242	36/07	State vs kirpal singh	188	01.11.07	Discharged
243	925/07	State vs pawan verma	25/54/59	06.11.07	Compounded
244	05/98	State vs moti ram	279/337	27.11.07	Acquitted
245	389/06	State vs cheton	25/54/59	01.11.07	Convicted
246	868/07	State vs nadeem	379/411	13.11.07	Convicted
247	290/94	State vs udeibir	279/338	20.11.07	Convicted
248	327/07	State vs anil@shiva	25/54/59	07.11.07	Released
249	117/01	State vs jangaeer	61/1/14	27.11.07	Convicted
250	753/03	State vs akram	323/341	25/11/07	Compromised
251	55/04	State vs devender	25 A Act	23/11/7	Acquitted
252	1047/07	State vs lalji	279	20.11.07	Convicted
253	355/94	State vs bhagender mandel	420/468	23.11.07	Acquitted
254	1047/07	State vs sat parkash	279	29.11.07	Convicted
255	352/96	State vs shaheel	326	30.11.07	Convicted
256	1196/06	State vs jarnil singh	323/341	18.11.07	Compounded
257	147/01	State vs jagender	25 A Act	30.11.07	Acquitted
258	749/07	State vs kishore singh	25 A Act	07.11.07	Compounded
259	723/05	State vs dulal	323/341/34	12.11.07	Compromised
260	773/04	State vs sahid	25/51/59	20.11.07	PO
261	901/97	State vs harbhajan singh	279/304	22.11.07	Acquitted
262	433/98	State vs sahabuddin	457/380	07.11.07	Acquitted
263	797/04	State vs vijender	309	29.11.07	Dropped/acq
264	739/05	State vs lokhnu	279/337	04.11.07	Compounded
265	07/06	State vs jagdish singh	12/9/55	05.11.07	Final
266	836/07	State vs sunil kumar	25/54/59	29.11.07	Convicted

267	009/06	State vs anil ahuja	188	20.11.07	Discharged
268	750/02	State vs bhagwan	25/54/59	24.11.07	Acquitted
269	66/99	State vs lalu	61/1/14	01.12.07	PO
270	120/03	State vs prapti kumar	323/324	19.12.07	Acquitted
271	279/04	State vs kirpal	325/323	19.12.07	acquitted
272	712/02	State vs vipal singhal	279/338	14.12.07	Fined
273	249/95	State vs dash raj	279/166	20.12.07	Acquitted
274	1100/07	State vs mahesh kumar	279	13.12.07	Convicted
275	05/05	State vs kirpal gandhi	279/338	13.12.07	Compromise
276	1021/07	State vs Veenu	25 A Act	20.12.07	Convicted
277	942/07	State vs naresh kumar	25 A Act	13.12.07	Convicted
278	1033/07	State vs ranjit	25/54/59	19.12.07	Fined
279	986/07	State vs ravinder kumar	270	13.12.07	Convicted
280	424/02	State vs ravinder etc	342/325	17.12.07	Compromise
281	217/5	State vs krishan bahadur	392	15.12.07	Acquitted
282	1071/07	State vs ram avtar	279	06.12.07	Convicted
283	1065/07	State vs nafees	279	05.12.07	Convicted
284	669/00	State vs shamshad khan	61/1/14	17.12.07	PO
285	1331/06	State vs neeraj	341/323	23.12.07	Compounded
286	1020/7	State vs sandeep	25/54/59	13.12.07	Convicted
287	1132/04	State vs rajender	323/341	17.12.07	Compromise
288	1080/07	State vs narender singh	279	08.12.07	Convicted
289	981/07	State vs asif khan	25 A Act	20.12.07	Convicted
290	488/07	State vs mohd subhan	279/323	20.12.7	Compromise
291	852/07	State vs rajender	25/54/59	13.12.07	Undergone
292	1330/06	State vs vijay	34/323	23.12.7	Compromise
293	1066/07	State vs onkar singh	279	05.12.07	Convicted
294	998/07	State vs jagat	25 A Act	20.12.07	Convicted
295	928/07	State vs yashpal	279	07.12.07	Convicted
296	967/07	State vs shaheed	25/54/59	15.12.07	Convicted
297	05/07	State vs ranjeet	25/54/59	20.12.07	Convicted
298	247/6	State vs ankur kumar	279/338	17.12.07	Convicted
299	1053/07	State vs mohd hashim	279	19.12.07	Fined
300	1091/07	State vs shri om	279	10.12.07	Convicted
301	1097/07	State vs harjinder kumar	279	10.12.07	Convicted
302*	43/07	State vs ved parfan	25/54/59	20.12.07	Convicted
303	1089/07	State vs anil kumar	279	10.12.07	Convicted
304	1081/07	State vs yogender	279	08.12.07	Convicted
305	1070/07	State vs jitender	279	06.12.07	Convicted

306	1079/07	State vs mohd baba	279	07.12.07	Convicted
307	1077/07	State vs shiv jal	279	07.12.07	Convicted
308	1001/07	State vs madan mohan	25/54/59	18.12.07	Convicted
309	1072/07	State vs min kumar rana	279	20.12.07	Fined
310	1098/07	State vs lalean kumar	279	13.12.07	Convicted
311	1076/07	State vs krishan kumar	279	18.12.07	Fined
312	1017/07	State vs akram	25/54/59	18.12.07	Fined
313	1086/07	State vs purmal	279	10.12.07	Fined/conv.
314	1089/98	State vs daleep	25/54/59	14.12.07	PO
315	970/06	State vs vijay	25/54/59	18.12.07	Convicted

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List of 2005-2007 (Kalkaji 2006-2007)							
In the Court of Sr. Rakesh Pandit MM ND							
S. No.	G. No.	CC No.	Case Title	PS	U/c	DD	Decision
1	315	702/2007	State Vs. Pradeep Kumar Yadav	Kalkaji	188	15.09.2007	Discharged
2	317	1156/2004	State Vs. Shiv Singh	Kalkaji	612/174	24.08.2007	Convicted
3	318	794/2007	State Vs. Mukram Ali	Kalkaji	323/341	18.08.2007	Compromised
4	319	686/2001	State Vs. Ganga Sarwan	Kalkaji	612/174	30.10.2007	P.D.
5	320	1184/2005	State Vs. Ramesh	Kalkaji	274/427	12.09.2007	Withdrawn
6	321	488/2005	State Vs. Manoj	Kalkaji	255/459	28.08.2007	Convicted
7	322	765/2007	State Vs. Chander Pal @ Chacha	Kalkaji	255/459	18.09.2007	Convicted
8	323	642/2002	State Vs. Javed	Kalkaji	255/459	15.09.2007	Convicted
9	324	821/2003	State Vs. Mohd. Mehsin	Kalkaji	255/459	13.09.2007	Acquitted
10	325	1317/2006	State Vs. Ashu	Kalkaji	341/323	28.09.2007	Compromised
11	326	646/2007	State Vs. Sha Singh @ Micky	Kalkaji	379/511	05.09.2007	Convicted
12	327	385/2007	State Vs. Morewal	Kalkaji	341/323	02.09.2007	Compromised
13	328	129/2006	State Vs. Prabhu Dayal	Kalkaji	611/174	27.10.2007	Abated
14	329	645/2007	State Vs. Anil Aggarwal	Kalkaji	323/341	18.09.2007	Compromised
15	330	1023/2006	State Vs. Daya Chand	Kalkaji	279/336	28.10.2007	Compromised
16	331	884/2004	State Vs. Jaswinder Singh	Kalkaji	279/337	07.10.2007	Quasi
17	332	692/2007	State Vs. Neera	Kalkaji	25	09.10.2007	Convicted
18	333	544/1998	State Vs. Vikas Tomar	Kalkaji	379/411	05.10.2007	Acquitted
19	334	866/2007	State Vs. Kuldeep	Kalkaji	255/459	18.10.2007	Compromised
20	335	1001/1998	State Vs. Dharmender	Kalkaji	255/459	16.10.2007	Acquitted
21	336	390/2007	State Vs. Varun Kumar	Kalkaji	323/341	07.10.2007	Convicted
22	337	1058/2006	State Vs. Mohd. Yusuf	Kalkaji	323/341	28.10.2007	Compromised
23	338	416/2007	State Vs. Manan Ghiloni	Kalkaji	255/459	08.10.2007	Dismissed ON
24	339	725/2007	State Vs. Bachhan Kumar	Kalkaji	255/459	15.10.2007	Convicted
25	340	320/2000	State Vs. Sunil Kumar	Kalkaji	255/459	17.10.2007	Acquitted
26	341	807/2007	State Vs. Arun Kumar	Kalkaji	255/459	25.10.2007	Convicted
27	342	1192/2006	State Vs. Vicky	Kalkaji	323/341	28.10.2007	Compromised
28	343	293/2007	State Vs. Rajender Tahir	Kalkaji	255/459	30.10.2007	Convicted
29	344	470/2007	State Vs. Manish	Kalkaji	379/402	06.10.2007	Convicted
30	345	463/2007	State Vs. Tej Bir Singh	Kalkaji	356/379	31.10.2007	Acquitted
31	346	430/1996	State Vs. Rakesh Kumar	Kalkaji	409/34	17.10.2007	Acquitted

Sl. No.	Case No.	Case Name	Case Type	Date	Status
32	252/2007	State Vs. Dharmen Chaudhary	Kakati	27.10.2007	Acquitted
33	21/198	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
34	112/2007	State Vs. Vinod @ Kalu	Kakati	27.10.2007	Acquitted
35	24/198	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
36	160/1981	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
37	90/2006	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
38	42/1999	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
39	352	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
40	78/2007	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
41	92/2006	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
42	37/2006	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
43	555	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
44	557	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
45	558	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
46	44/2000	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
47	352	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
48	68/2004	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
49	351	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
50	350	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
51	349	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
52	348	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
53	347	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
54	346	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
55	345	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
56	344	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
57	343	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
58	342	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
59	341	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
60	340	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
61	339	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
62	338	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
63	337	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
64	336	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
65	335	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
66	334	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
67	333	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
68	332	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
69	331	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
70	330	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
71	329	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
72	328	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
73	327	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
74	326	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
75	325	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
76	324	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
77	323	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
78	322	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
79	321	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
80	320	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
81	319	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
82	318	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
83	317	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
84	316	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
85	315	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
86	314	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
87	313	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
88	312	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
89	311	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
90	310	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
91	309	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
92	308	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
93	307	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
94	306	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
95	305	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
96	304	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
97	303	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
98	302	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
99	301	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted
100	300	State Vs. Ram Saru	Kakati	27.10.2007	Acquitted

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Complete
2007
Mandir Marg.

Sheet2

Criminal Record Room, PHC, ND Dated: -20.06.2022							
List for the year of 2007, PS Mandir Marg							
Sr No.	Goshi wara	FIR No.	Case Title	Under Sections	D.O.B.	Decision	Name of the Ld. Judge
1	1	505/05	State Vs Pardeep	25/54/59 Arms Act	03/01/07	ACquitted	Sh. Vikas Dhull, Ld. MM
2	2	93/05	State Vs Vijayan	279/304A IPC	08/01/07	Quashed	Sh. Vikas Dhull, Ld. MM
3	3	286/06	State Vs Prem Raj	379	08/01/07	Convict	Sh. Vikas Dhull, Ld. MM
4	4	329/01	State Vs Kishan bahadur	61/1/14	11/01/07	ACquitted	Sh. Vikas Dhull, Ld. MM
5	5	343/06	State Vs Mergat Sain	341/323/5 06/04	11/01/07	Convict	Sh. Vikas Dhull, Ld. MM
6	6	510/06	State VS Manoj Kr.	27 NDPS	12/01/07	Convict	Sh. Vikas Dhull, Ld. MM
7	7	363/06	State Vs Sonu	27 NDPS	15/01/07	Convict	Sh. Vikas Dhull, Ld. MM
8	8	391/06	State Vs Anil Kr.	27 NDPS	15/01/07	Convict	Sh. Vikas Dhull, Ld. MM

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9	9/413/06	State Vs Vinod etc	27 NDPS	15/01/07	Convict	Sh. Vikas Dhull, Ld. MM
10	10/05/06	State Vs Untrace	379	17/01/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
11	11/414/06	State Vs Vinod	27 NDPS	16/01/07	Convict	Sh. Vikas Dhull, Ld. MM
12	12/56/06	State VS Untrace	379	17/01/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
13	13/280/98	State Vs Ashok Sharma	279/304	18/01/07	ACquitted	Sh. Vikas Dhull, Ld. MM
14	14/449/02	State Vs Ravender Etc.	68/1/14	18/01/07	Convict	Sh. Vikas Dhull, Ld. MM
15	15/180/06	State Vs Ram Kumar	380/411	19/01/07	ACquitted	Sh. Vikas Dhull, Ld. MM
16	16/33/06	State Vs Raja	380/411	20/01/07	ACquitted	Sh. Vikas Dhull, Ld. MM
17	17/03/06	State Vs tanya nagpal	279/338	21/01/07	Convict	Sh. Vikas Dhull, Ld. MM
18	18/383/05	State Vs Arun Etc.	323/341/34	22/01/07	Comp. /Acquitted	Sh. Vikas Dhull, Ld. MM

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19	19/377/06	State Vs Shahbaj	27 NDPS	25/01/07	Convict	Sh. Vikas Dhull, Ld. MM
20	20/428/06	State Vs Ram Charan	27 NDPS	31/01/07	Convict	Sh. Vikas Dhull, Ld. MM
21	21/351/06	State vs Jitender	379/411	31/01/07	Convict	Sh. Vikas Dhull, Ld. MM
22	22/38/6	State Vs Cancellation	379	15/02/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
23	23/222/04	State Vs Cancellation	363	15/02/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
24	24/382/06	State vs Karan Kr. Etc	379/411	17/02/07	Convict	Sh. Vikas Dhull, Ld. MM
25	25/203/06	State vs Vijay	380/411/34	17/02/07	Convict	Sh. Vikas Dhull, Ld. MM
26	26/443/05	State Vs Cancellation	380/454/34	17/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
27	27/330/01	State Vs Umesh	61/1/14	20/02/07	Convict	Sh. Vikas Dhull, Ld. MM
28	28/412/06	State Vs Balwinder	27/61/85 NDPS Act	21/02/07	Convict	Sh. Vikas Dhull, Ld. MM

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29	29	124/06	State Vs Cancellation	279/337	22/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
30	30	202/06	State Vs untrace	379	27/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
31	31	171/06	State vs Untrace	379	01/03/07	Untraced	Sh. Vikas Dhull, Ld. MM
32	32	426/06	State VS Sanjay etc.	27/61/85 NDPS Act	15/02/07	Convict	Sh. Vikas Dhull, Ld. MM
33	33	499/05	State Vs Untrace	379	17/02/07	Untrace report	Sh. Vikas Dhull, Ld. MM
34	34	375/04	State Vs Untrace	379	17/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
35	35	524/04	State Vs Untrace	379	17/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
36	36	353/05	State Vs Nand Kishore Sharma	283	20/02/07	Fine /Convict	Sh. Vikas Dhull, Ld. MM
37	37	84/06	State Vs Untrace	380	21/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
38	38	503/05	State Vs Deepak Mishra	279/337/338	22/02/07	Convict	Sh. Vikas Dhull, Ld. MM

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39	39	222/04	State Vs Cancellation	363	27/02/07	F. R. Accepted	Sh. Vikas Dhull, Ld MM
40	40	81/06	State Vs Cancellation	380/454	01/03/07	Cancel report accepted	Sh. Vikas Dhull, Ld MM
41	41	501/06	State vs Shubh kant etc.	68/1/14'	07/03/07	Convict	Sh. Vikas Dhull, Ld MM
42	42	365/06	State Vs Laxman Singh	379/411	08/03/07	ACquitted	Sh. Vikas Dhull, Ld MM
43	43	443/06	State Vs Han Etc.	27/NDPS Act	14/03/07	Convict	Sh. Vikas Dhull, Ld MM
44	44	223/04	State Vs Arun Kr.	506/507	14/03/07	Quashed	Sh. Vikas Dhull, Ld MM
45	45	50/06	State Vs Ram Kumar	454/380	15/03/07	Convict	Sh. Vikas Dhull, Ld MM
46	46	131/03	State Vs Mangal Singh	68/1/14'	16/03/07	convict	Sh. Vikas Dhull, Ld MM
47	47	335/06	State Vs Untrace	379	17/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld MM
48	48	436/06	State Vs Untrace	380/	17/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld MM

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49	49	221/06	State Vs Untrace	379	19/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
50	50	137/06	State Vs Untrace	379	20/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
51	51	39/06	State Vs. Cancellation	380/	17/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
52	52	369/06	State Vs. Untrace	379	17/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
53	53	48/07	State Vs. Rajan Bahl etc	68/1/14	23.03/07	fine	Sh. Vikas Dhull, Ld. MM
54	54	124/97	State Vs Sudhir Kumar Bhati	Not given	24/03/07	ACquitted	Sh. Vikas Dhull, Ld. MM
55	55	501/06	State VS. Subh Kant Etc	68/1/14	26/03/07	Fine	Sh. Vikas Dhull, Ld. MM
56	56	08/07	State VS. Arun Sharma	68/1/14	29/03/07	Fine	Sh. Vikas Dhull, Ld. MM
57	57	229/06	State Vs. Bablu	380/411	08/03/07	Convict	Sh. Vikas Dhull, Ld. MM
58	58	40/04	State Vs. Rakesh etc.	323/506	24/04/07	ACquitted	Sh. Vikas Dhull, Ld. MM

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59	59	3804	State VS. Ghan Shyam etc.	323/341/5 06	20/04/07	ACquitted	Sh. Vikas Dhull, Ld. MM
60	60	111/07	State Vs. Pankaj	411/34	20/04/07	Discharged	Sh. Vikas Dhull, Ld. MM
61	61	166/06	State Vs. Untrace	379	21/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
62	62	213/06	State Vs. Untrace	379	21/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
63	63	75/06	State Vs. Untrace	379	21/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
64	64	497/06	State Vs. Rajbir Singh	279/337	22/04/07	Convicted / Fine	Sh. Vikas Dhull, Ld. MM
65	65	3706	State Vs. Yash Pal Sharma	279/338	22/04/07	Convict	Sh. Vikas Dhull, Ld. MM
66	66	157/05	State Vs. Gurmukh Singh	279/338	22/04/07	Convict	Sh. Vikas Dhull, Ld. MM
67	67	77/07	State Vs. Sausar Singh	324	22/04/07	Comp. /Acquitted	Sh. Vikas Dhull, Ld. MM
68	68	133/06	State VS. Neeraj Luthra	279	23/04/07	Fined.	Sh. Vikas Dhull, Ld. MM

Sheet2

69	69	403.06	State Vs. Untrace	379/356	28/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
70	70	84/96	State Vs. Shankar Dass	61/1/14'	28/04/07	ACquitted	Sh. Vikas Dhull, Ld. MM
71	71	342/04	State Vs. Sunil Kumar	279/338	28/04/07	Convict / acquitted	Sh. Vikas Dhull, Ld. MM
72	72	151/99	State Vs. Suresh Garg	279/304A IPC	30/04/07	ACquitted	Sh. Vikas Dhull, Ld. MM
73	73	463/06	State VS. Devender Kumar	68/1/14'	03/05/07	Fine	Sh. Vikas Dhull, Ld. MM
74	74	05.00'	State Vs. Rao Singh	279/304A IPC	03/05/07	Acquitted Untrace report	Sh. Vikas Dhull, Ld. MM
75	75	91/05	State VS. Untrace	379/356	05/05/07	Accepted	Sh. Vikas Dhull, Ld. MM
76	76	17/07'	State Vs. Pawan Kumar	27/6/1/95 NDPS Act	05/05/07	Convict	Sh. Vikas Dhull, Ld. MM
77	77	305/06	State Vs. Untrace	363	05/05/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
78	78	248/06	State vs. Untrace	379	05/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM

Sheet2

79	79	350/06	State Vs. Untrace	309	05/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
80	80	490/05	State Vs. Untrace	379	05/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
81	81	317/06	State Vs. Cancellation	379	21/04/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
82	82	137/07	State Vs. Manoj Kr Etc.	129/56 Ex. Act	03/05/07	Fine	Sh. Vikas Dhull, Ld. MM
83	83	430/06	State Vs. Navneet etc	68/1/14'	09/05/07	Fine	Sh. Vikas Dhull, Ld. MM
84	84	183/05	State Vs. Untrace	379	11/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
85	85	25/95	State Vs. Sanjeev Kumar	406	11/05/07	ACquitted	Sh. Vikas Dhull, Ld. MM
86	86	497/05	State VS. Untrace	435	11/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
87	87	159/07	State Vs. Hemnder Singh	68/1/14'	12/05/07	Fine	Sh. Vikas Dhull, Ld. MM
88	88	72/07	State Vs. Lalit Etc	68/1/14'	12/05/07	Fine	Sh. Vikas Dhull, Ld. MM

Sheet2

89	89	122/07	State VS. Kishore @ Baboo	380/457	14/05/07	Convict	Sh. Vikas Dhull, Ld. MM
90	90	462/05	State Vs. Mohit Etc.	379	15.0507	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
91	91	28/06	State VS. Cancellation	379/411	15/05/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
92	92	59/07	State Vs. Sanjeev Etc	68/1/14	17/05/07	Fine	Sh. Vikas Dhull, Ld. MM
93	93	50.07	State VS.Amit Etc	68/1/14	17/05/07	Convict/ Fine	Sh. Vikas Dhull, Ld. MM
94	94	352/05	State VS. Untrace	379	19/05/07	Untrace report	Sh. Vikas Dhull, Ld. MM
95	95	8.06	State VS.Robinson @ Boby	411/34	19/05/07	ACquitted	Sh. Vikas Dhull, Ld. MM
96	96	272/06	State VS. Untrace	379	19/05/07	Untrace report	Sh. Vikas Dhull, Ld. MM
97	97	20.06	State Vs. Vineet Garg	279/338	20/05/07	Fine/ acquitted	Sh. Vikas Dhull, Ld. MM
98	98	163/07	State VS. Anil Etc.	12/09/55 A. Act	22/05/07	Convict/ Fine	Sh. Vikas Dhull, Ld. MM

Sheet2

99	99	440/05	State VS. Manjit	279/337	27/05/07	Convict/ Acq./Comp.	Sh. Vikas Dhull, Ld. MM
100	100	103/07	State Vs. Manoj	69/1/14	28/05/07	Convict	Sh. Vikas Dhull, Ld. MM
101	101	187/07	State Vs. Atul Lawani Etc.	68 Ex. Act	29/05/07	Fine	Sh. Vikas Dhull, Ld. MM
102	102	70/06	State Vs. Vicky Massy	379/411	29/05/07	Convicted	Sh. Vikas Dhull, Ld. MM
103	103	346/05	State VS. Nand Kishore	188	30/05/07	Convicted	Sh. Vikas Dhull, Ld. MM
104	104	653/97	State VS. Deepak Kumar	61/1/14	12/05/07	Acq./PO	Sh. Vikas Dhull, Ld. MM
105	105	434/06	State Vs. Untrace	379	19/05/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
106	106	496/05	State Vs Rajender @ Raju	379/411	19/05/07	ACquitted	Sh. Vikas Dhull, Ld. MM
107	107	272/05	State vs. Sanjay Kumar Etc	323/341	27/05/07	Compounde d	Sh. Vikas Dhull, Ld. MM
108	108	140/06	State Vs. Vimal Kumar	3WB Act	02/04/07	Fine	Sh. Vikas Dhull, Ld. MM

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109	109	485/06	State VS. Sanjay Etc.	27/6/85 NDPS Act	07/04/07	Convict	Sh. Vikas Dhull, Ld. MM
110	110	83/07	State VS. Rewati	12 G Act	09/04/07	Fine	Sh. Vikas Dhull, Ld. MM
111	111	23/07/22	State Vs. Suresh	27/6/85 NDPS Act	09/04/07	Undergone/ Convict	Sh. Vikas Dhull, Ld. MM
112	112	338/06	State VS Cancellation	356/379/341	11/04/07	Accused not traced/ Apprehended	Sh. Vikas Dhull, Ld. MM
113	113	34/07	State Vs. Sanjeev Etc	27 NDPS	11/04/07	Undergone	Sh. Vikas Dhull, Ld. MM
114	114	81/07	State Vs. Ashok	3WB Act	12/04/07	Fine	Sh. Vikas Dhull, Ld. MM
115	115	383/06	State Vs. Untrace	379	13/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
116	116	333/06	State VS. Untrace	379	13/04/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
117	117	27/07	State Vs. Suraj Etc.	27 NDPS	13/04/07	Convict	Sh. Vikas Dhull, Ld. MM

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118	118	440/06	State VS. Surjeet Singh	27 NDPS	13/04/07	Convict	Sh. Vikas Dhull, Ld. MM
119	119	380/06	State VS. Untrace	380	13/04/07	F R. Accepted	Sh. Vikas Dhull, Ld. MM

Succ2

Criminal Record Room, PHC, ND Dated: -21.05.2022							
List for the year of 2007, PS Mandir Marg							
Sr. No.	Cash waq. No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge
120	120	316/06	State Vs Untrace	379	13/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
121	121	564/05	State Vs Cancellation	386/454 IPC	13/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
122	122	319/06	State vs. untrace	379	13/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
123	123	82/06	State Vs Untrace	379	16/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
124	124	132/02	State Vs Cancellation	506	17/04/07	Proceeding Stopped Accused discharge	Sh. Vikas Dhull, Ld. MM
125	125	102/07	State V Deepak Kr.	681/14	17/04/07	Fine	Sh. Vikas Dhull, Ld. MM
126	126	466/05	State Vs Cancellation	379/356	17/04/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM

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127	127	16/07	State V s Untrace	379	18/04/04	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
128	128	441/06	State Vs Santosh etc	27 NDPS Act	13/04/07	Convict	Sh. Vikas Dhull, Ld. MM
129	129	15/07	State Vs Ajay etc	27 NDPS Act	18/04/07	Undergone/ convict	Sh. Vikas Dhull, Ld. MM
130	130	75/07	State Vs Ramesh etc.	68 Ex. Act	18/04/07	Fine Convict Session order	Sh. Vikas Dhull, Ld. MM
131	131	360/06	State Vs Deepak etc.	394/34IPC	28/04/07	03/09/07 & 19/08/07	Sh. Vikas Dhull, Ld. MM
132	132	246/06	State V s Untrace	379	02/06/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
133	133	312/04	State Vs Untrace	279/337	02/06/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
134	134	321/08	State Vs Cancellation	356/379	05/06/07	F R Accepted	Sh. Vikas Dhull, Ld. MM
135	135	194/07	State Vs Ditesh Kumar	68/1/14	06/06/07	Fine	Sh. Vikas Dhull, Ld. MM

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136	136	186/07	State Vs Mata Prasad	283	07/06/07	Fine	Sh. Vikas Dhull, Ld. MM
137	137	98/04	State Vs Raj Kumar	279/338	21/06/07	Convicted	Sh. Vikas Dhull, Ld. MM
138	138	271/06	State Vs Cancellation	454/380	25/06/07	F. R. Accepted	Sh. Vikas Dhull, Ld. MM
139	139	94/07	State Vs Rajesh	27/61/85 NDPS Act	26/06/07	convicted	Sh. Vikas Dhull, Ld. MM
140	140	25/07	State Vs Honey Anand	279	26/06/07	Fine	Sh. Vikas Dhull, Ld. MM
141	141	196/07	State Vs Bhoop Singh	12/09/55 G. Act	26/06/07	Fine	Sh. Vikas Dhull, Ld. MM
142	142	153/04	State Vs Man Singh Rawat	279 /338 IPC	27/06/07	Convict	Sh. Vikas Dhull, Ld. MM
143	143	82/07	State Vs Mohd. Srar	379/411	28/06/07	Undergone /Convict	Sh. Vikas Dhull, Ld. MM
144	144	326/06	State Vs Sudev Kumar	27/61/85 NDPS Act	29/06/07	Convicted	Sh. Vikas Dhull, Ld. MM
145	145	184/07	State Vs Radhey Lal	68/1/14	30/06/07	Fine	Sh. Vikas Dhull, Ld. MM

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146	146/119/07	State Vs Raju etc	27 NDPS	04/07/07	Convict	Sh. Sudesh Kumar, Ld. MM
147	147/194/06	State Vs Untrace	379	05/07/07	F. R. Accepted	Sh. Sudesh Kumar, Ld. MM
148	148/132/07	State Vs Suresh	379/411	06/07/07	Convicted	Sh. Sudesh Kumar, Ld. MM
149	149/95/07	State Vs Ramesh etc.	27 NDPS	06/07/07	Convicted	Sh. Sudesh Kumar, Ld. MM
150	150/366/06	State Vs Pintu	27 NDPS	10/07/07	Convicted	Sh. Sudesh Kumar, Ld. MM
151	151/197/07	State vs Jitender singh etc.	12 G. Act	11/07/07	Fine	Sh. Sudesh Kumar, Ld. MM
152	152/135/07	State Vs Sachin	61/1/14	11/07/07	Fine	Sh. Sudesh Kumar, Ld. MM
153	153/480/05	State Vs Untrace	379/341	13/07/07	F. R. Accepted	Sh. Sudesh Kumar, Ld. MM
154	154/37/07	State vs Vinod	356/379	16/07/07	A. C. Quitted	Sh. Sudesh Kumar, Ld. MM
155	155/465/05	State Vs Cancellation	379	19/07/07	F. R. Accepted	Sh. Sudesh Kumar, Ld. MM

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156	156	41/05	State Vs Ram Charitar	68/1/14	19/07/07	Fine	Sh. Sudesh Kumar, Ld. MM
157	157	474/06	State Vs Kewal Kishan	380	19/07/07	Convict	Sh. Sudesh Kumar, Ld. MM
158	158	114/07	State Vs Shankar	27/61/85 NDPS Act	20/07/07	Convict	Sh. Sudesh Kumar, Ld. MM
159	159	374/05	State Vs Karynlopez	279/337	22/07/07	Fine /Convict	Sh. Sudesh Kumar, Ld. MM
160	160	114/06	State VS Sanjay Kumar	279/337	22/07/07	Convict /Fine /Acquitted	Sh. Sudesh Kumar, Ld. MM
161	161	215/05	State VS Om Prakash	127A.R.P. Act	23/07/07	Fine	Sh. Sudesh Kumar, Ld. MM
162	162	420/06	State Vs Sompal Ram etc.	323/341	24/07/07	Compromis e	Sh. Sudesh Kumar, Ld. MM
163	163	232/07	State Vs Lalit Rawat	68/1/14	28/07/07	Fine	Sh. Sudesh Kumar, Ld. MM
164	164	13/07	State VS Vijay Bhan verma	279	28/07/07	Undergone Fine/Convict	Sh. Sudesh Kumar, Ld. MM
165	165	387/04	State Vs Monika Gupta	279/337	29/07/07	Comp. /Fine /Convict	Sh. Sudesh Kumar, Ld. MM

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166	166	502/06	State VS Rakesh Chopra	68	02/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
167	167	35/07	State Vs Raju	379/411	08/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
168	168	10/07	State Vs Ashok etc.	451/456/3 & IPC	09/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
169	169	80/07	State VS Pankaj	379/411	10/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
170	170	25B/07	State Vs Vishal etc.	68 Ex. Act	16/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
171	171	215/06	State Vs Ramesh Kr. Yadav	279/337	19/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
172	172	342/05	State Vs Jitender Tawar	279/337	19/08/07	Fine /Comp /Acquitted	Sh. Sudesh Kumar, Ld. MM
173	173	29/04	State Vs Jai veer Singh	279/337	19/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
174	174	516/06	State Vs Sunil Bhutani	279	27/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
175	175	196/06	State Vs Mahender	25/54/59 Arms Act	31/08/07	Acquitted	Sh. Sudesh Kumar, Ld. MM

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176	176	148/05	State Vs Narayan	21 NDPS ACT	05/07/07	Convict	Sh. Sudesh Kumar, Ld. MM
177	177	104/07	State Vs Aslam etc.	27 NDPS	07/07/07	Convict	Sh. Sudesh Kumar, Ld. MM
178	178	123/02	State Vs Ramesh Bahadur	279/338	18/07/07	P.O.	Sh. Sudesh Kumar, Ld. MM
179	179	266/99	State Vs Sanjay Pahalwan	384/385/3 4	19/07/07	ACquitted	Sh. Sudesh Kumar, Ld. MM
180	180	316/99	State Vs Gursharan Singh	323/341/3 4IPC	22/07/07	Comp. /Acquitted	Sh. Sudesh Kumar, Ld. MM
181	181	84/07	State Vs Laxman Singh	386/411 IPC	27/07/07	Undergone /Convict	Sh. Sudesh Kumar, Ld. MM
182	182	190/07	State vs Sahil etc.	12G. Act	29/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
183	183	384/02	State Vs Bala krishanan etc.	468/460 IPC	02/09/07	P.O.	Sh. Sudesh Kumar, Ld. MM
184	184	188/07	State Vs Rajesh	379/411 IPC	03/09/07	Convict	Sh. Sudesh Kumar, Ld. MM
185	185	195/07	State Vs Motilal	27 NDPS ACT	03/09/07	Convict	Sh. Sudesh Kumar, Ld. MM

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186	186	240/07	State Vs Rajender singh	68/1/14 Ex. Act	05/09/07	Fine	Sh. Sudesh Kumar , Ld. MM
187	187	286/05	State Vs Bhagwati Prasad	279	10/09/07	Convict	Sh. Sudesh Kumar , Ld. MM
188	188	33/06	State Vs Cancellation	380/411 IPC	12/09/07	F. R. Accepted	Sh. Sudesh Kumar , Ld. MM
189	189	329/98	State Vs Nasir Ali etc.	147/148 IPC	15/09/07	acquitted	Sh. Sudesh Kumar , Ld. MM
190	190	250/05	State Vs Tajender Singh	279/337	17/09/07	Fine	Sh. Sudesh Kumar , Ld. MM
191	191	222/02	State Vs Sanjeev	27 NDPS	27/09/07	Convict	Sh. Sudesh Kumar , Ld. MM
192	192	514/99	Sate Vs Ramesh @ Bhonda etc.	341/325/3 4	27/09/07	Comp. /Acquitted	Sh. Sudesh Kumar , Ld. MM
193	193	182/07	State VS Kundan Lal	27 NDPS	03/10/07	Convict	Sh. Sudesh Kumar , Ld. MM
194	194	145/07	State Vs Kamal Persad	380/411	03/10/07	Convict	Sh. Sudesh Kumar , Ld. MM
195	195	191/07	Stat VS Untrace	411	03/10/07	F. R. Accepted	Sh. Sudesh Kumar , Ld. MM

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196	196	168/07	State Vs Ramesh etc.	27 NDPS	04/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
197	197	114/05	State Vs Sunil Kr.	279/337	10/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
198	198	214/07	State Vs Parnav @ Arsani	27 NDPS	15/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
199	199	233/07	State Vs Jani etc.	27 NDPS	15/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
200	200	269/06	State Vs Parvin @ Sanjay Chawla	279/337	15/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
201	201	67/06	State vs Prem Raj	379/511	17/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
202	202	213/07	State Vs Sanjay etc.	27 NDPS	23/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
203	203	538/04	State Vs Untrace	279/337	25/10/07	Untrace report accepted	Sh. Sudesh Kumar, Ld. MM
204	204	489/06	State Vs Ram Jeovan	279/337	26/10/07	Convict /Acquitted	Sh. Sudesh Kumar, Ld. MM
205	205	498/05	State Vs Amit Marbah	279/337/338	28/10/07	Convict /Acquitted	Sh. Sudesh Kumar, Ld. MM

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206	206	228/01	State Vs Sonu	61/1/14	31/10/07	ACQuitted	Sh. Sudesh Kumar , Ld. MM
207	207	224/07	State Vs Mahesh @ Tapka	341/323/5 06	31/10/07	ACQuitted	Sh. Sudesh Kumar , Ld. MM
208	208	221/07	State Vs Hari Chand	379/411	13/11/07	Convict	Sh. Sudesh Kumar , Ld. MM
209	209	243/07	State vs Jai Kishan Etc	27/61/85 NDPS Act	14/11/07	Convict	Sh. Sudesh Kumar , Ld. MM
210	210	281/07	State Vs Ram Parkash	61/1/14	14/11/07	Convict /Fine	Sh. Sudesh Kumar , Ld. MM
211	211	362/07	Stae Vs Mohd. Javed etc.	168Cr.P.C	15/11/07	Fine	Sh. Sudesh Kumar , Ld. MM
212	212	271/07	State Vs Suresh etc	27 NDPS	21/11/07	Convict	Sh. Sudesh Kumar , Ld. MM
213	213	378/07	State Vs Ravi Rajput	279	22/11/07	Fine	Sh. Sudesh Kumar , Ld. MM
214	214	170/05	State Vs Subhash Chand	279/337	25/11/07	Convict	Sh. Sudesh Kumar , Ld. MM
215	215	85/02	State Vs Dharmender yogi	279/337	30/11/07	Comp. /Convict	Sh. Sudesh Kumar , Ld. MM

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216	216	133/04	State vs Sameer Kharbanda	27B/337	05/12/07	Acq./Convict	Sh. Sudesh Kumar, Ld. MM
217	217	273/07	State Vs Tilak Raj	380/	06/12/07	Discharged	Sh. Sudesh Kumar, Ld. MM
218	218	255/07	State Vs Ramesh	27 NDPS	05/12/07	Convict	Sh. Sudesh Kumar, Ld. MM
219	219	261/07	State vs Tilak Raj	38 IPC	06/12/07	Discharged	Sh. Sudesh Kumar, Ld. MM
220	220	353/07	State Vs Mohd lat	379/411	22/12/07	Convict	Sh. Sudesh Kumar, Ld. MM
221	221	378/03	State vs Mohan Singh	341/323/34	23/12/07	Comp./Acquitted	Sh. Sudesh Kumar, Ld. MM
222	222	55/06	State Vs Neeraj kr	279/427	05/02/07	Convict fine	Sh. Sudesh Kumar, Ld. MM
223	223	116/04	State vs Sanjay etc.	27 NDPS	27/01/07	Convict	Sh. Sudesh Kumar, Ld. MM
224	224	84/11/06	Arun Kr. Vs State & ors.	156(3)	09/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
225	225	549/99	State Vs Rama	61 Ex. Act	27/10/07	Acquitted	Sh. Sudesh Kumar, Ld. MM

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226	226	183/07	State vs Sanjay etc.	27 NDPS	06/12/07	convict	Sh. Sudesh Kumar, Ld. MM
227	227	131/98	State vs Ajit Kr.	379/411	24/12/07	ACquitted	Sh. Sudesh Kumar, Ld. MM
228	228	732/97	State vs Sanju Kr. Etc.	379/411/34	27/10/07	Convicted / Fine	Sh. Satish Kumar, Ld. MM
229	229	136/07	State Vs Manoj	68/1/14 Ex. Act	11/07/07	Fine Convict	Sh. Sudesh Kumar, Ld. MM
230	230	34/05	State vs Harish Chandha	279/337	20/07/07	/Compound /Fine	Sh. Sudesh Kumar, Ld. MM
231	231	213/03	State vs Ramweli State vs Acharya Arun Dev	61	14/11/07	ACquitted	Sh. Sudesh Kumar, Ld. MM
232	232	38/07	Attached case Fir no. 38/07 State Vs Untrace 420	406/420	15/12/07	Quashed	Sh. Sudesh Kumar, Ld. MM
233	233	76/06	State Vs Lamber Singh High Court order attached	279/338/30AA	01/05/09	ACquitted	Sh. Sudesh Kumar, Ld. MM
234	234	127/06	State Vs Rampal Singh	279/337/338	12/04/07	Expired	Sh. Sudesh Kumar, Ld. MM

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235	235	151/07	State Vs Kaptan Singh etc.	68/1/14	02/08/07	Fine	Sh. Sudesh Kumar, Ld. MM
236	236	285/07	State Vs Sandeep etc.	27 NDPS	21/11/07	Convict	Sh. Sudesh Kumar, Ld. MM
237	237	408/04	State Vs Toffique Khan	279/337	29/11/07	Convict /fine	Sh. Sudesh Kumar, Ld. MM
238	238	56/07	State vs Raja @ Rupender	457/380/5 11	03/12/07	Convict/Und ergone	Sh. Sudesh Kumar, Ld. MM

List of 2007 K.M. Pur

In the court of Sh. Manish Yaduvanshi, Ld. MM

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Complete

2007
K.M. Pur

Sr. No.	G.No.	FIR No.	Case title	PS	Name of Ld. PO	U/s	DOD	Decision
1.	01	314/01	State vs. Satpal	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1	17.01.2007	Acquitted
2.	02	393/97	State vs. Bhram	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	22.07.2007	Acquitted
3.	03	112/96	State vs. Dnney K. Joseph	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	19.01.2007	PO
4.	04	474/04	State vs. Deep Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	68/1/14	04.01.2007	Abated
5.	05	441/2000	State vs. Puran Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	11.01.2007	Acquitted
6.	06	519/06	State vs. Abdul Rehman	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	519/06	20.01.2007	Convicted
7.	07	446/99	State vs. Arinash Kochar	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	519/06	27.01.2007	Discharge
8.	08	260/07	State vs. Deepak	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	516/06	10.12.2007	Convicted
9.	09	259/05	State vs. Basu Sandilya	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	20.01.2007	Convicted
10.	10	431/05	State vs. Tak Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324/34	09.01.2007	Componde d
11.	11	273/05	State vs. Pratap	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	27.01.2007	Convicted
12.	12	340/06	State vs. Sudesh Kr. Saini	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	3 WB Act		Convicted
13.	13	685/98	State vs. Laxman Dass	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411		Acquitted

14.	14	258/06	State vs. Rajesh @ Brajesh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	454/380/41 1	09.01.2007	Convicted
15.	15	459/03	State vs. Bihari Lal	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	15.01.2007	R/R
16.	16	66/06	State vs. Devender Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	10.12.2007	PO
17.	17	456/05	State vs. Pradeop Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	14.12.2007	Undergone
18.	18	388/03	State vs. Manoj Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	388/03	11.12.2007	Acquitted
19.	19	655/06	State vs. Ramesh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	23.12.2007	Compound ed.
20.	20	728/06	State vs. Pamod Kmaroth	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	23.12.2007	Compound ed.
21.	21	8/01	State vs. Kewal Ram	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	20.12.2007	PO
22.	22	536/05	State vs. Subhash Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	23.12.2007	Compound ed.
23.	23	279/01	State vs. Suraj	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A Act	24.12.2007	Convicted
24.	24	464/07	State vs. Babli Etc.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/34	23.12.2007	Compound ed.
25.	25	160/97	State vs. Sohan Lal	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	11.12.2007	Acquitted
26.	26	305/07	State vs. Jasbir Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	24.12.2007	Convicted
27.	27	300/02	State vs. Karam Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	24.12.2007	PO
28.	28	84/02	State vs. Ashok	K.M. Pur	Sh. Manish Yaduvanshi,	288/304	17.12.2007	Acquitted

			Vedi		Ld. MM			
29.	29	316/92	State vs. Jagroop Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	20.12.2007	PO
30.	30	361/06	State vs. Sahdev Gupta	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	13.12.2007	Abated
31.	31	387/07	State vs. Manju Badoia	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	23.12.2007	Compound ed
32.	32	445/07	State vs. Sunder	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	24.12.2007	Convicted
33.	33	25/95	State vs. Dharmvir Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	353/186/33 2	24.12.2007	Acquitted
34.	34	270/06	State vs. Leela Dhar	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323	09.12.2007	Acquitted Compound
35.	35	368/07	State vs. Jeet Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	03.12.2007	Convicted Convicted
36.	36	349/07	State vs. Sanjay	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	24.12.2007	Convicted Convicted
37.	37	177/98	State vs. Aman Bhatia	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	63/68A	05.12.2007	Acquitted Convicted Convicted
38.	38	476/07	State vs. Veeru	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/411	24.12.2007	Convicted Convicted Convicted
39.	39	177/05	State vs. Poonam	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411/34	20.12.2007	Convicted Convicted Convicted
40.	40	484/07	State vs. Ramesh Chander	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	24.12.2007	Record room Convicted
41.	41	677/05	State vs. Ram Dass	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	06.12.2007	Convicted Convicted Convicted
42.	42	275/07	State vs. Sahil	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	18.11.2007	Compound ed Compound ed
43.	43	250/04	State vs.	K.M. Pur	Sh. Manish	61/1/14	28.11.2007	Fine

		Mohinder Singh		Yaduvanshi, Ld. MM				
44.	44	433/04	State vs. Umesh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	15.11.2007	Fine
45.	45	391/07	State vs. Jagdish	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/34	18.11.2007	Acquitted
46.	46	276/07	State vs. Manoj Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	18.11.2007	Compound ed
47.	47	432/05	State vs. Randhir Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/427	18.11.2007	Fine
48.	48	45/07	State vs. Jagteshwar Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	18.11.2007	Compound ed
49.	49	385/06	State vs. Inderjeet Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	19.11.2007	Fine
50.	50	705/06	State vs. Mahesh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/411	18.11.2007	Convicted
51.	51	531/07	State vs. Arjun	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	20.11.2007	Convicted
52.	52	461/07	State vs. Arun Swami	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	30.11.2007	Undergone
53.	53	433/03	State vs. Radhey Shyam	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	523/341/506/34	18.11.2007	Fine
54.	54	329/07	State vs. Harish	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	07.11.2007	Convicted
55.	55	390/07	State vs. Din Dayal	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/34	18.11.2007	Compromised
56.	56	258/05	State vs. Harsh Rawat	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323	04.11.2007	Compound ed
57.	57	204/04	Sentosh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		14.11.2007 04.11.2007	Convicted

58.	58	537/06	Suresh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/14/14	07.03.2007	Compound ed
59.	59	355/01	State vs. Vishamber	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	20.03.2007	R/R
60.	60	32/07	State vs. Suresh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	19.03.2007	R/R
61.	61	591/06	State vs. Bhagat Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	08.03.2007	Convicted
62. This number is not available								
63.	63	140/02	State vs. Meera	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	17.03.2007	Convicted
64.	64	389/99	State vs. Mangal Saini	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	26.03.2007	Fine
65.	65	587/99	State vs. Devi Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/354/324	30.03.2007	PO
66. This number is not available								
67.	67	1075/07	State vs. Manej	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	20.03.2007	Convicted
68.	68	483/06	State vs. Jai Ram etc.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	15.03.2007	Acquitted
69.	69	526/06	State vs. Ashok Panwar	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/411	03.03.2007	Convicted
70.	70	327/98	State vs. Shurinder Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	05.03.2007	Acquitted
71.	71	291/99	Om Prakash	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	07.03.2007	Acquitted
72.	72	765/06	State vs. Uma Shankar	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	75/54/59	17.03.2007	Convicted
73.	73	343/03	State vs.	K.M. Pur	Sh. Manish	61/1/14	20.03.2007	Fine

			Mangal Saini		Yaduvanshi, Ld. MM			
74.	74	283/04	State vs. Mayu	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	325/34	06.03.2007	Compound ed
75.	75	35/98	State vs. Ramesh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	14.03.2007	Convicted
76.	76	510/06	State vs. Kundan Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		03.03.2007	Convicted
77.	77	512/04	State vs. Rajender	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		01.03.2007	Convicted
78.	78	498/92	State vs. S Dutt.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		23.03.2007	Acquitted
79.	79	356/93	State vs. Sunil Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		14.03.2007	Compound ed
80.	80	363/93	State vs. Vijay Shekhar	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		29.03.2007	PO
81.	81	22/04	State vs. Kirin Lara	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/324	20.03.2007	Acquitted
82.	82	190/94	State vs. Rajbir	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	27/54/59	23.12.2007	PO
83.	83	330/98	State vs. Deep Chand	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324/34	13.03.2007	Compound ed
84.	84	518/99	State vs. Om Prakash	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		16.12.2007	Acquitted
85.	85	38/07	State vs. Vipin	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341	16.12.2007	Acquitted
86.	86	279/07	State vs. Vinit Kr. Gupta	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	336/427/34	16.12.2007	Convicted
87.	87	834/06	State vs. Ishwar Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	16.12.2007	Convicted

88	88	677/1/05	Suresh Gupta vs. Achrya Arun Dev	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		07.11.2007	Quashed
89	89	163/1	State vs. Om Karnath Gputa	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		26.11.2007	Dismissed
90	90	116/02	State vs. Anil Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	16.11.2007	PO
91	91	476/96	State vs. Shikh Anjad Ali	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	381/411	12.11.2007	PO
92	92	172/96	State vs. Raj Kumar @ Raja @ Billu	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	23.12.2007	Compound ed
93	93	295/04	State vs. Rajesh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	21.01.2007	Compromi sed
94	94	36/07	State vs. Gurinder Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM		15.12.2007	Convicted
95	95	4/05	State vs. Dilip Jain	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	103DP Act	21.03.2007	Already undergone
96	96	8/99	State vs. Surjit Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	51B/98	23.03.2007	Fine
97	97	348/02	State vs. jaswant Singh	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	25.08.2007	Compound ed
98	98	401/92	State vs. Satpal	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/304A	24.08.2007	Acquitted
99	99	249/2	State vs. Om Prakash	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	29.08.2007	Acquitted
100	100	239/1	State vs. Ramesh Kr.	K.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	29.08.2007	Fine

Sr. No.	G.No.	FIR No.	Case title	PS	Name of Ld. PO	U/s	DOD	Decision
101	101	522/06	State vs. Altaf	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	420	02.08.2007	Compromise
102	102	105/03	State vs. Rajendar Nath Goswami	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	27/61/85	29.08.2007	PO
103	103	81/94	State vs. Ram Naresh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	22.08.2007	PO
104	104	415/97	State vs. Budan Khan	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	24.08.2007	PO
105	105	629/04	State vs. Karamveer Etc.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/50 6/34	19.08.2007	Convicted
106	106	382/01	State vs. Meera	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	18.08.2007	Convicted/ Fined
107	107	514/05	State vs. Ajay Kr. Etc.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/34	04.08.2007	Compounded
108	108	47/02	State vs. Babu Khan	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	05.08.2007	Compounded
109	109	201/02	State vs. Ramesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	28.08.2007	Convicted/ Fined
110	110	50/99	State vs. Manoj Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/411	04.08.2007	Abated
111	111	43/01	State vs. Surender Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	22.08.2007	Acquitted
112	112	313/07	State vs. Raju @ Kalu	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	27.08.2007	Convicted
113	113	308/07	State vs. Deepak	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25	10.08.2007	Convicted
114	114	550/98	State vs. Suresh Kr.	G.M. Pur	Sh. Manish Yaduvanshi,	279/337/42 7/506	27.08.2007	Acquitted

				Ld. MM			
115:115	322/07	State vs. Raj Kumar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	23.08.2007	Convicted
116:116	415/01	State vs. Om Prakash etc.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM /	324/323/34	04.08.2007	Compromi se
117:117	91/05	State vs. Mohan Singh @ Manoj	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	31.05.2007	Abated
118:118	786/06	State vs. Anil Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	07.05.2007	Convicted
119:119	59/98	State vs. Raj Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	09.05.2007	Convicted
120:120	52/01	State vs. Ravinder Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	17.05.2007	Acquitted
121:121	248/94	State vs. Santosh Kr. Saini	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	454/380/41 1/34	12.05.2007	Acquitted
122:122	197/01	State vs. Prakash	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324	09.05.2007	Acquitted
123:123	704/96	State vs. Suraj Kr. Mandal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	05.05.2007	PO
124:124	416/05	State vs. Liladhar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	03.05.2007	Acquitted
125:125	25/93	State vs. Basant Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	420/468/47 1	14.05.2007	Acquitted
126:126	575/05	State vs. Sant Ram	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/50 6	20.05.2007	Componde d
127:127	235/01	State vs. Zakir Hussain	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	270/337	20.05.2007	Compound ed
128:128	77/99	State vs. Chander	G.M. Pur	Sh. Manish Yaduvanshi,	279/338	03.05.2007	Acquitted

		Pal		Ld. MM			
129:129	58/07	State vs. Sunder	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	15.05.2007	Convicted
130:130	93/99	State vs. Sandeep Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	09.05.2007	Convicted/ Fine
131:131	522/05	State vs. Khem Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/506	20.05.2007	Compound d
132:132	395/04	State vs. Suresh Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	05.05.2007	Convicted/ Fine
133:133	650/05	State vs. Heera	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/325/341/34	27.05.2007	Compound ed
134:134	380/07	State vs. Trilok Chad	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	381/411	22.05.2007	Acquitted
135:135	559/98	State vs. Robert Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	17.05.2007	PO
136:136	525/06	State vs. Kim Jeongli	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	14 Foreigner Act	09.05.2007	Convicted
137:137	762/06	State vs. Babu	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	17.02.2007	R/R
138:138	486/06	State vs. Sunil Gupta	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	08.02.2007	R/R
139:139	71/03	State vs. Sandeep Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/325/34	03.02.2007	Acquitted
140:140	257/01	State vs. Jasvir	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	406/419	09.02.2007	Fined
141:141	803/06	State vs. Bhim Singh etc.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/325	27.02.2007	Compound d
142:142	13/06	State vs. Leeladhar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/506	26.02.2007	Acquitted
143:143	106/20	State vs.	G.M. Pur	Sh. Manish	103 DP Act	12.02.007	R/R

	0	Sunil @ Bhola		Yaduvanshi, Ld. MM			
144.144	298/06	State vs. Sunmeet	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/303/34	13.02.2007	Quashed
145.145	394/96	State vs. Rajiv Kr. Chadha	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	406/420	08.02.2007	PO
146.146	52/09	State vs. hemant Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	21.02.2007	Acquitted
147.147	801/06	State vs. Pradeep Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/34	27.02.2007	Componde dashed
148.148	225/97	State vs. Chholey Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	452/324/34	22.02.2007	Acquitted
149.149	215/04	State vs. Nathu Ram	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	24.02.2007	Convicted
150.150	297/04	State vs. Shiv Narain Gupta	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	01.02.2007	Convicted
151.151	257/87	State vs. Rakesh Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	325/34	02.02.2007	Convicted
152.152	1206/02	State vs. Govind Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	01.02.2007	Acquitted
153.153	1703/06	State vs. Sunil Bhatnagar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323	15.02.2007	Acquitted
154.154	179/99	State vs. Rajiv Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	20.02.2007	Convicted
155.155	95/99	State vs. Mohd. Siddqui Ali	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	457/381	17.02.2007	PO
156.156	132/07	State vs. Krishore Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	16.07.2007	Convicted
157.157	87/07	State vs.	G.M. Pur	Sh. Manish	25/54/59	18.07.2007	Convicted

		State vs. Satish Kr.		Yaduvanshi, Ld. MM			
158:158	555/99	State vs. Naresh Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	381/411	16.07.2007	Acquitted
159:159	10/05	State vs. Meera Devi	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	05.07.2007	Convicted/ Fine
160:160	549/06	State vs. Jeevan Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341/34	29.07.2007	Compromi se
161:161	651/05	State vs. Girraj Sharma	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/324	01.07.2007	Componde d
162:162	134/07	State vs. Santosh Kr. @ Nam	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	18.07.2007	Convicted
163:163	414/06	State vs. Rinku	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	68/1/14	30.06.2007	Convicted
164:164	368/03	State vs. Mohd. Jamal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	08.06.2007	Convicted
165:165	567/99	State vs. Amar Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324/341	28.06.2007	Acquitted
166:166	348/94	State vs. Neeraj Verma	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	86/332/353	23.06.2007	Acquitted
167:167	78/04	State vs. Ganesh Prashad	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	30.06.2007	Convicted/ Fine
168:168	554/99	State vs. Shyam Sunder	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	02.06.2007	Convicted/ Fine
169:169	392/03	State vs. Vishamber	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	21.06.2007	Fine
170:170	64/94	State vs. Krishan Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338/304	30.06.2007	Acquitted
171:171	138/06	State vs. Chanderw	G.M. Pur	Sh. Manish Yaduvanshi,	106	22.06.2007	Convicted/ Fine

		aii		Ld. MM			
172:172	5/06	State vs. Ajay Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	21.06.2007	Convicted
173:173	124/06	State vs. Ajay Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	454/380/411	17.01.2007	Convicted
174:174	319/00	State vs. Shyam Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337/338	14.02.2007	Acquitted
175:175	146/04	State vs. Bihari Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	14.12.2007	Fine
176:176	235/02	State vs. Dhiraj Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	22.04.2007	Compromise
177:177	305/04	State vs. Pratap	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	27.01.2007	Convicted
178:178	331/94	State vs. Rajender Kr. Mehra	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	292	02.04.2007	Discharged
179:179	245/99	State vs. Ratan Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	12/9/55 G Act	24.04.2007	Convicted
180:180	79/04	State vs. Rajender Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	24.04.2007	Convicted
181:181	709/06	State vs. Anup Arora	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	283	11.04.2007	Convicted
182:182	120/06	State vs. Jasveer Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	18.04.2007	Convicted
183:183	399/03	State vs. Janak Raj	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	13.04.2007	Convicted
184:184	12/01	State vs. Sent Mashi	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	30.04.2007	Acquitted
185:185	481/03	State vs. Rajender Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	22.04.2007	Convicted
186:186	361/04	State vs.	G.M. Pur	Sh. Manish	408	02.04.2007	Sine die

		Panna Lal		Yaduvanshi, Ld. MM				
187	187	139/03	State vs. Durga Prasahd	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	23.04.2007	Convicted
188	188	655/04	State vs. Kailash Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341	29.04.2007	Acquitted
189	189	254/02	State vs. Amit Kr. Tanwar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	30.04.2007	Abated
190	190	405/99	State vs. Meera	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	03.04.2007	Convicted
191	191	206/05	State vs. Amish Ahmed	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A	10.04.2007	Acquitted
192	192	382/93	State vs. Toofan Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	51/52A/63	09.04.2007	Acquitted
193	193	111/00	State vs. Ranjit Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	21.04.2007	Abated
194	194	394/03	State vs. Ram Kr. Dahiya	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	18.04.2007	Convicted
195	195	DD 51B/02	State vs. Ved Prakash	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	103 DP Act	25.04.2007	Convicted
196	196	373/03	State vs. Ram Bahadur	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	22.04.2007	Convicted
197	197	269/04	State vs. Mool Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	09.04.2007	Convicted
198	198	236/03	State vs. Nanak Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	20.04.2007	Convicted
199	199	324/08	State vs. Rakesh Sachdeva	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	452/323	21.04.2007	Acquitted
200	200	554/06	State vs. Ramesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	16.04.2007	Convicted

201:201	198/03	State vs. Amrinder Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	270/337	19.04.2007	Acquitted
202:202	620/05	State vs. Gajraj Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	30.09.2007	Compounded
203:203	420/05	State vs. Raj Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	29.09.2007	Convicted
204:204	193/01	State vs. nand Kishore	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324	28.09.2007	Abated
205:205	72/97	State vs. Ramesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	05.09.2007	Fine
206:206	363/99	State vs. Rajender	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	15.09.2007	Acquitted
207:207	DD 24A/00	State vs. Mahesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	92/93/97	26.09.2007	Fine
208:208	619/97	State vs. Prem Chand	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	28.09.2007	Acquitted
209:209	313/06	State vs. Vinod	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/341	16.09.2007	Acquitted
210:210	415/05	State vs. Sandeep kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A Act	06.09.2007	Acquitted
211:211	189/06	State vs. Mahinder Lal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	08.09.2007	Compounded
212:212	339/96	State vs. Kutum Ali	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25 A Act	26.09.2007	PO
213:213	36/00	State vs. Geeta	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/511	27.09.2007	PO
214:214	505/01	State vs. Shankar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	01.09.2007	PO
215:215	160/00	State vs. Ajay John	G.M. Pur	Sh. Manish Yaduvanshi	25 A Act	03.09.2007	PO

				Ld. MM				
216	216	423/98	State vs. Hanid	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	324/323	01.09.2007	PO
217	217	435/07	State vs. Ravi	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A Act	21.09.2007	Convicted
218	218	524/05	State vs. Subhash	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	08.09.2007	Settled
219	219	102/00	State vs. Vishamber	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	17.09.2007	Fine
220	220	167/02	State vs. Pratap	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25A Act	27.01.2007	Convicted
221	221	274/02	State vs. Vivek Wahi	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	420	24.01.2007	PO
222	222	DD No. 41B/00	State vs. Kalu	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323	09.01.2007	Abated
223	223	773/06	State vs. Sumit	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/427	11.01.2007	Convicted
224	2214	516/01	State vs. Vijay Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	379/411	23.01.2007	Acquitted
225	225	340/01	State vs. Senden Pxtm	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/440	23.01.2007	Discharged
226	226	115/97	State vs. Rakesh Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	29.07.2007	Componde
227	227	25/98	State vs. Kapoor Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	01.10.2007	Acquitted
228	228	177/07	State vs. Dalip Kr. Verma	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	451/341	28.10.2007	Acquitted
229	229	244/01	State vs. Om Pal	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	325	18.10.2007	Compromi
230	230	18/03	State vs.	G.M. Pur	Sh. Manish	341/328	07.10.2007	Acquitted

		Sunder Lal		Yaduvanshi, Ld. MM			
231/231	176/98	State vs. Brijesh Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	63/68	13.09.2007	Acquitted
232/232	689/06	State vs. Ravi Rana	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25 A Act	19.02.2007	Convicted
233/233	484/06	State vs. Prem Kumar	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/338	28.10.2007	Compromise
234/234	138/95	State vs. Bhawan Dass	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	420/468	31.10.2007	Acquitted
235/235	186/03	State vs. Ashok Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	326	07.10.2007	Compromise
236/236	137/03	State vs. Janak Raj	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	15.10.2007	Fine
237/237	366/04	State vs. Sanjay	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	10.10.2007	Compounded
238/238	358/07	State vs. Rajesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	29.09.2007	Compounded
239/239	642/07	State vs. Sunil Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	63 Cr.P.C Act	15.10.2007	Acquitted
240/240	805/06	State vs. Anil Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279	07.10.2007	Compounded
241/241	556/97	State vs. Rajbir Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	29.10.2007	PO
242/242	694/06	State vs. Sanjay	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	341/323/506	28.10.2007	Convicted
243/243	338/99	State vs. Rajesh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	363	23.10.2007	PO
244/244	706/06	State vs. Sanjay	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	323/325/34	07.10.2007	Compounded

245	245	808/06	State vs. Balbir Singh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	279/337	20.05.2007	Componde d
246	246	619/98	State vs. Sunita	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	380/411	04.10.2007	Acquitted
247	247	372/07	State vs. Karan Kr.	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	25/54/59	05.10.2007	Plead Guilty
248	248	464/03	State vs. Santosh	G.M. Pur	Sh. Manish Yaduvanshi, Ld. MM	61/1/14	05.10.2007	Convicted

List of 2007 V. Nagar (Sarojini Nagar)

In the court of Sh. Lalit Kumar, Ld. MM

2007
Sarojini Nagar

(19)

Sr. No.	G.No.	FIR No.	Case title	PS	Name of Ld. PO	U/s	DOD	Decision
1.	01	591/03	State vs. Parmeshwar	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	188 IPC	19.01.2007	Fine
2.	02	197/03	State vs. Vinod	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	12.01.2007	Fine
3.	03	279/02	State vs. Parveen Tyagi	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	11.01.2007	Fine
4.	04	103/03	State vs. Rajeev Nagar	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	04.01.2007	Fine
5.	05	252/06	State vs. Dharmender Singh	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	29.01.2007	Fine
6.	06	256/06	State vs. Jaswant Kumar	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	20.01.2007	Abated
7.	07	175/03	State vs. Pramod Kr.	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	12.01.2007	Fine
8.	08	522/02	State vs. Sunder Shyam	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	11.01.2007	Fine
9.	09	253/06	State vs. Puncot Kr.	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(11) WB	08.01.2007	Fine
10.	10	357/03	State vs. Yograj	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	12/9/55 G Aer.	21.01.2007	Fine
11.	11	29/03	State vs.	V. Nagar	Sh. Lalit	12/9/55 G	29.01.2007	PO

		M.....	(Sarojni Nagar)	Kumar, Ld. MM	Aet.			
12.	12	521/03	State vs. Shanti Prakash	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	21.01.2007	Fine
13.	13	57/03	State vs. Satender Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	21.01.2007	Fine
14.	14	81/06	State vs. Pura Chand	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	12/9/55 G Aet.	24.01.2007	Fine
15.	15	526/06	State vs. Sahid	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	01.02.2007	Undergone
16.	16	332/06	State vs. Sandeep Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	05.02.2007	Convicted
17.	17	154/99	State vs. Mutho Solam	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	02.02.2007	PO
18.	18	361/06	State vs. Sumit Ahuja	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	21.02.2007	Fine
19.	19	183/06	State vs. Anil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(2) WBPP	22.02.2007	Fine
20.	20	44/07	State vs. Imtiaz Ahmad	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	411 IPC	14.02.2007	Fine
21.	21	787/04	State vs. Santosh Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/328	04.02.2007	Fine
22.	22	548/04	State vs. Narender etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	160	23.02.2007	Fine

23.	23	67/03	State vs. Surinder Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	341/323	04.02.2007	Compound ed
24.	24	378/03	State vs. Manoj Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/336/42 7/427	05.02.2007	Convicted
25.	25	126/06	State vs. Shaltogani Mandal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	12/9/55 G. Act	14.02.2007	Fine
26.	26	55/05	State vs. Ritesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	68/1/14 Ex. Act	23.02.2007	Fine
27.	27	145/00	State vs. Raj Kumar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	506	23.07.2007	Abated
28.	28	174/03	State vs. Sushil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	285/290	23.02.2007	Fine
29.	29	226/06	Sate vs. Vijay Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(11) WBPP	28.03.2007	Fine
30.	30	194/06	State vs. Braham Prakash	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(11) WBPP	26.02.2007	Fine
31.	31	547/02	State vs. Manoj Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	323/341/34	18.03.2007	Compound ed
32.	32	86/05	State vs. Raghuraj Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	17.03.2007	Abated
33.	33	192/01	State vs. Dharmender @ Bantoo	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	13.03.2007	PO
34.	34	423/06	State vs. Ashok Kumar etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(11) WBPP	30.03.2007	Fine

			Nagar)					
35.	35	291/03	State vs. Anil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	67/1/14	06.03.2007	Fine
36.	36	263/03	State vs. Jai Kr. Jain	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	9/11 DPS	17.03.2007	Fine
37.	37	407/06	State vs. Shafiq @ Sonu	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	20.03.2007	Convicted
38.	38	544/07	State vs. Naginder Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	02.03.2007	Fine
39.	39	249/06	State vs. Naresh Juneja	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	06.03.2007	Fine
40.	40	167/03	State vs. Ramesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	14.03.2007	Fine
41.	41	175/06	State vs. G. Ram Kumar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	14.03.2007	Fine
42.	42	499/02	State vs. Puder Pal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	283	29.03.2007	Fine
43.	43	269/01	State vs. Surender Choudhary	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	325/34	18.03.2007	Fine
44.	44	567/03	State vs. Parveen Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	30.03.2007	Fine
45.	45	401/06	State vs. Som Prakash Tiwari	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	06.03.2007	Fine
46.	46	95/07	State vs.	V. Nagar	Sh. Lalit	68/1/14	07.03.2007	Convicted

			Guljeet Singh	(Sarojni Nagar)	Kumar, Ld. MM			
47.	47	247/03	State vs. Sonu	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/39 A Act	09.03.2007	Convicted
48.	48	184/06	State vs. Girish Ahuja	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3 WB Act	15.03.2007	Fine
49.	49	297/06	State vs. Devesh Thakur	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	29.03.2007	Fine
50.	50	17/07	State vs. Kawlesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) & (11)	15.03.2007	Fine
51.	51	143/02	State vs. Sunil kr. Etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	12/9/55 G act	13.03.2007	Fine
52.	52	215/01	State vs. Dr. Vikas Bajpayee	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	160	16.03.2007	Acquitted
53.	53	393/97	State vs. Chitra	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	19.03.2007	PO
54.	54	531/94	State vs. Nirmal Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	19.03.2007	PO
55.	55	542/05	State vs. Raju	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	68/1/14	25.04.2007	Fine
56.	56	196/06	State vs. Ajay Bhati	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3 WB	24.04.2007	Fine
57.	57	309/06	State vs. Parvinder Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379	11.04.2007	Untrace

58.	58	222/00	State vs. Brahm Dev	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	323/324	22.04.2007	Compound ed
59.	59	641/06	State vs. Deepak	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	26.04.2007	Convicted
60.	60	385/05	State vs. Govinda @ Bhoie	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	30.04.2007	Convicted
61.	61	265/96	State vs. Sulander Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/304	16.04.2007	Acquitted
62.	62	130/93	State vs. Ram Prkash	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	448	10.04.2007	Acquitted
63.	63	584/06	State vs. Sarifo	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	17.04.2007	Convicted
64.	64	590/06	State vs. Mrs. V. Jain	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	25.05.2007	Compound ed
65.	65	34/06	State vs. Vinod Sharma	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1)(11) WB/435	03.05.2007	Fine
66.	66	425/04	State vs. Mahrukh Jawaj and Rakesh Grover	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	420/120B	17.05.2007	Quashed
67.	67	638/96	State vs. Tejinder	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	14.05.2007	Acquitted
68.	68	579/97	Raj Kumar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	23.05.2007	Convicted
69.	69	41/06	State vs.	V. Nagar	Sh. Lalit	3(1)	03.05.2007	Fine

		Vinod Sharma	(Sarojni Nagar)	Kumar, Ld. MM	(11)/434		
70.	70	477/01	State vs. Suresh Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337/338/185 and 3/18	06.05.2007 Fine
71.	71	126/07	State vs. Shahil	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	19.05.2007 Convicted/ undergone
72.	72	1269/03	State vs. Puncet Arora	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	06.05.2007 Fine
73.	73	13/01	State vs. Abbas	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	10.05.2007 PO
74.	74	59/94	State vs. Vishnu Dev Paswan	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/304A	15.05.2007 Acquitted
75.	75	72/07	State vs. Anil Gopal Pillai	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/511	21.05.2007 Convicted/ undergone
76.	76	17/99	State vs. Yusuf Khan	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	17.05.2007 Abated
77.	77	334/97	State vs. Murtja Ali	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	147/148/149/341/323/500	27.05.2007 Compound ed/Acquit ed
78.	78	427/05	State vs. Nitin Arora	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	27.05.2007 Compound ed
79.	79	601/06	State vs. Gulzar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	356/379/411	19.05.2007 Convicted
80.	80	492/03	State vs. Manohar Lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	06.05.2007 Acquitted

81.	81	466/95	State vs. Arvind Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	420/468/47 1	27.05.2007	Acquitted
82.	82	161/06	State vs. Babu Lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	19.05.2007	Convicted
83.	83	336/95	State vs. C.P. Pows	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	09.05.2007	PO Acquitted
84.	84	350/03	State vs. Kalu Mandal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	408	16.05.2007	PO
85.	85	411/01	State vs. Balju	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	103 DP Act	05.06.2007	Convicted
86.	86	519/02	State vs. Avdesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	06.06.2007	PO
87.	87	320/99	State vs. Sita Ram	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	01.06.2007	PO
88.	88	102/07	State vs. Rajbir	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3 WB	01.06.2007	Fine
89.	89	319/05	State vs. Sarajuddin	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	05.06.2007	Compound ed
90.	90	283/07	State vs. Pankaj Bisht	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	68/1/14	21.06.2007	Convicted
91.	91	101/07	State vs. Balbir Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	311(11)	01.06.2007	Fine
92.	9292	513/03	State vs. Jitender @ Jeetu	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	02.06.2007	Convicted

			Nagar)				
93. 9393	112/04	State vs. Jitender Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	02.06.2007	Convicted
94. 9494	158/07	State vs. Kisha Mahto	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	22.06.2007	Convicted
95. 9595	220/91	State vs. Jawant Singh etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	26.05.2007	Convicted
96. 96	577/04	State vs. Manish Bansal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	01.07.2007	Fine
97. 97	525/06	State vs. Krishan Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	9(B)Ex. Act and 286 IPC	05.07.2007	Fine
98. 98	632/06	State vs. H. Kesho Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	08.07.2007	Compromise
99. 99	143/01	State vs. Sunil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/427	08.07.2007	Fine
100. 100	75/06	State vs. Ajay Etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	09.07.2007	Already undergone
101. 101	500/06	State vs. Manoj	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	392/411	13.07.2007	Already undergone
102. 102	558/06	State vs. Mohd. Rahim	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	454/380/51/34	16.07.2007	Already undergone
103. 103	2/02	State vs. Sameer Chander	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	18.07.2007	PO
104. 104	299/02	Ram Sumer	V. Nagar	Sh. Lalit	12/9/55 G	18.07.2007	Fine

		Etc.	(Sarojni Nagar)	Kumar, Ld. MM	Act		
105:105	465/97	State vs. Raj Kumar etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	324/341 IPC	21.07.2007	PO
106:106	103/91	State vs. Monj Kumar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	341/354/34 IPC	29.07.2007	Compromi se
107:107	87/99	State vs. Mohd. Sharafat	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	03.08.2007	PO
108:108	466/05	State vs. Mahender Psd.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/427	03.08.2007	Fine
109:109	201/07	State vs. Ali Mohd.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	04.08.2007	Already undergone
110:110	132/04	State vs. Nurja	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411/34	04.08.2007	Already undergone
111:111	70/04	State vs. Bhagwan Dass	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	07.08.2007	Already undergone
112:112	186/05	State vs. Rajesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	06.08.2007	Fine
113:113	198/01	State vs. Radhey Shyam	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	07.08.2007	Already undergone
114:114	1/99	Mohd. Nazim	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	08.08.2007	Already undergone
115:115	647/06	State vs. Naveen Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	509	08.08.2007	Fine

116:116	191/09	State vs. Rajeev Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	08.08.2007	Already undergone
117:117	135/04	State vs. Sadhu Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	08.08.2007	Fine
118:118	210/03	State vs. Jagdish @ kalu	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	09.08.2007	Already undergone
119:119	515/2000	State vs. Ajit Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	356/379/511	09.08.2007	PO
120:120	428/03	State vs. Rakesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	09.08.2007	Already undergone
121:121	118/04	State vs. Jagdish	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	09.08.2007	Already undergone
122:122	276/04	State vs. Jagdish	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	09.08.2007	Already undergone
123:123	340/07	State vs. Santosh Rai	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	09.08.2007	Already undergone
124:124	58/04	State vs. Rajesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	10.08.2007	Fine
125:125	74/02	State vs. Mangal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	16.08.2007	Already undergone
126:126	241/03	State vs. Jagar Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	188	16.08.2007	PO
127:127	38/07	State vs. Bal Krishan	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	188	16.08.2007	Fine

			Nagar)				
128:128	60/05	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	17.08.2007	Fine
129:129	61/03	State vs. Ram Pyari	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	17.08.2007	PO
130:130	336/05	State vs. Dalip	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	12/9/55	17.08.2007	Fine
131:131	606/06	State vs. Mohd. Majhar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	18.08.2007	Already undergone
132:132	261/07	State vs. Pradeep Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	18.08.2007	Already undergone
133:133	323/05	State vs. Dhurv Dev Gupta	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	21.08.2007	Fine
134:134	156/98	State vs. Madhur Sharma	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	21.08.2007	Acquitted
135:135	658/04	State vs. Monika	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	22.08.2007	Fine
136:136	358/04	State vs. Monika	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	22.08.2007	Fine
137:137	136/05	State vs. Tahir	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	23.08.2007	PO
138:138	283/06	State vs. Sadhu Shah	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	23.08.2007	Fine
139:139	301/00	State vs.	V. Nagar	Sh. Lalit	61/1/14	23.08.2007	Fine

			Ram Nath	(Sarojni Nagar)	Kumar, Ld. MM			
140	140	136/04	State vs. Mehar Chand	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	25.08.2007	PO
141	141	227/05	State vs. Santosh Yadav	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	26.08.2007	Fine Compensation
142	142	552/05	State vs. Satish Kanojaya	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	26.08.2007	Compromise
143	143	407/03	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	27.08.2007	Fine
144	144	622/06	State vs. Untraced	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379	27.08.2007	Untraced
145	145	479/04	State vs. Ram lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	27.08.2007	Fine
146	146	266/01	State vs. Sonu etc.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	27.08.2007	Acquitted
147	147	306/07	State vs. Domric Alltrish	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	29.08.2007	Already undergone
148	148	239/07	State vs. Raj kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	380/411	29.08.2007	Already undergone
149	149	229/04	State vs. Rajash	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	30.08.2007	Already undergone
150	150	163/05	State vs. Aditya Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	30.08.2007	Fine

151.151	516/04	State vs. Umesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	30.08.2008	Fine
152.152	106/06	State vs. Buddo Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	30.08.2007	Fine
153.153	68/04	State vs. Sadhu Shah	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	31.08.2007	Fine
154.154	446/03	State vs. Sadhu Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	31.08.2007	Fine
155.155	291/04	State vs. Kanhaiya	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	05.09.2007	Fine
156.156	260/05	State vs. Anil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/338	2.09.2007	Fine
157.157	466/03	State vs. Raman Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	07.09.2007	Fine
158.158	127/06	State vs. Jolly Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/427	06.09.2007	Fine
159.159	543/04	State vs. Anand Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	01.09.2007	Fine
160.160	177/06	State vs. Sharit Sidati	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	3(1) 4(11) WBDA	05.09.2007	Fine
161.161	249/02	State vs. Rishi Pal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	05.09.2007	Fine
162.162	587/04	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	1.09.2007	Fine

			Nagar)				
163:163	106/99	State vs. Anil Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	380/411	05.09.2007	Already undergone
164:164	186/03	State vs. Jagdish	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	325	07.09.2007	Already undergone
165:165	580/06	State vs. Jahangir @ Datis	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	454/380/411	07.09.2007	Already undergone
166:166	515/03	State vs. Jagdish	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	25/54/59	07.09.2007	Already undergone
167:167	98/07	State vs. Tony @ Ajay	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	323/341	02.09.2007	Compronu se
168:168	518/00	State vs. Rajesh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	380/411	05.09.2007	PO
169:169	218/03	State vs. Ram lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	05.09.2007	Fine
170:170	429/04	State vs. Sadhu Gupta	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	14.09.2007	Fine
171.	500/02	State vs. Radhey Ram	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	13.09.2007	Fine
172.	3/05	Ram lal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	15.09.2007	Fine
173.	213/03	State vs. Inderpal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	283/290	28.09.2007	Fine
174.	489/00	State vs.	V. Nagar	Sh. Lalit	61/1/14	29.09.2007	Fine

		Beeru	(Sarojni Nagar)	Kumar. Ld. MM			
175.	164/04	State vs. Shanti Devi	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar. Ld. MM	61/1/14	19.09.2007	Fine
176.	3802	State vs. Sukh Dev	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar. Ld. MM	228/337	18.09.2007	Fine
177.	503/04	State vs. Zulfikar Ali	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279	17.09.2007	Fine
178.	367/05	State vs. Rajiv	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	294/341	28.09.2007	Fine
179.	473/04	State vs. Radhey Shyam	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/14/14	27.09.2007	Fine
180.	513/05	State vs. Sandeep Ahlawat	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	451/427	30.09.2007	Compromi se
181:181	405/05	State vs. Arun Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	30.09.2007	Fine Compromi se
182:182	256/07	State vs. Lalit Panwar	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	30.09.2007	Fine Compromi se
183:183	134/01	State vs. Raghubir	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	26.09.2007	PO
184:184	565/06	State vs. Mohd. Lukman	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	454/308/41 1/34	07.09.2007	Already undergone
185:185	135/02	State vs. Rajender	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	186/353/33 2	10.09.2007	Acquitted

186, 186	389/00	State vs. Abdul Matin	V. Nagar (Sarojini Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	11.09.2007	Acquitted
187, 187	423/02	State vs. Beene Singh	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	379/411	11.09.2007	Compromise
188, 188	16/98	State vs. Mohd. Kaushal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	12.09.2007	Accused expired
189, 189	299/02	State vs. V. Seshadri	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/304A	13.09.2007	Acquitted
190, 190	192/06	State vs. Monika	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	13.09.2007	Fine
191, 191	476/99	State vs. Yogiender Pal	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	14.09.2007	PO
192, 192	577/05	State vs. Sanjay Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	17.09.2007	Admonished
193, 193	478/04	State vs. Rahav Kr.	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	17.09.2007	Fine
194, 194	428/01	State vs. kaushal Chand	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	279/337	19.09.2007	Acquitted
195, 195	209/07	State vs. Sonu @ Jitender	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	224	20.09.2007	Already undergone
196, 196	121/03	State vs. umesh Shah	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	61/1/14	27.09.2007	Fine
197, 197	556/06	State vs. Vijay Rana	V. Nagar (Sarojni Nagar)	Sh. Lalit Kumar, Ld. MM	341/506/34	30.09.2007	Compensation

			Nagar)				
198, 198	59/06	State vs. Praehant Kapoor	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/33TIC	11.10.2007	Compound ed
199, 199	339/97	State vs. Joseph	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	05.10.2007	PO
200, 200	542/02	State vs. Raj Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	324/34	24.11.2007	Acquitted

List of 2007 V. Nagar (Sarojni Nagar)

Completed
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In the court of Sh. Sameer Bajpai, Ld. MM

Sr. No.	G.S. No.	FIR No.	Case title	PS	Name of Ld. PO	U/s	DDP	Decision
201	201	569/06	State vs. Prakash Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	07.10.2007	Compounded
202	202	358/05	State vs. Dalip kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	07.10.2007	Acquitted
203	203	492/06	State vs. Vijender Etc.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	325/0341	07.10.2007	Compounded
204	204	581/06	State vs. Suresh Chand	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	309	09.10.2007	Fine
205	205	642/04	State vs. Sadhu Shah	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.10.2007	Fine
206	206	287/03	State vs. Amar	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.10.2007	Fine
207	207	527/05	State vs. Sadhu Shah	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.10.2007	Fine
208	208	195/00	State vs. Darshan	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	16.10.2007	Fine
209	209	28/02	State vs. Pawan Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279	15.10.2007	Plead Guilty
210	210	440/04	State vs. Monika	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	05.10.2007	Fine

211	211	40/03	State vs. Mukesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283/240	12.10.2007	Convicted
212	212	522/05	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/78/1/14	16.11.2007	Fine
213	213	335/05	State vs. Samurjeet	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	323/341	18.11.2007	Componde d
214	214	606/04	State vs. Inder Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	29.11.2007	Acquitted
215	215	304/06	State vs. Braham Prakesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	3(1)(11)	30.11.2007	Fine
216	216	25/03	State vs. Prakash	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/14/14	30.11.2007	Fine
217	217	389/04	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	05.10.2007	Fine
218	218	400/91	State vs. Praveen Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/59	18.10.2007	PO
219	219	574/04	State vs. Sanjeet Jha	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	27.10.2007	Fine
220	220	183/07	State vs. Ajay Arora etc.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	323/341	28.10.2007	Componde d
221	221	415/96	State vs. Dinesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283	16.10.2007	PO
222	222	255/03	State vs	V. Nagar	Sh.	61/1/14	16.10.2007	PO

			Vinod Kr.	(Sarojni Nagar)	Sameer Bajpai, Ld. MM			
223	223	533/03	State vs. Rajbir	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283/390	17.10.2007	Fine
224	224	419/07	State vs. Ramesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	18.10.2007	Plead Guilty
225	225	282/06	State vs. Javed Khan	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	28.10.2007	Acquitted
226	226	247/06	State vs. Kahu Ram	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/334	28.10.2007	Acquitted
227	227	423/03	State vs. Badri Pd.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	288/338	28.10.2007	Acquitted
228	228	584/05	State vs. Nijam	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279	29.10.2007	Fine
229	229	440/01	State vs. Raju	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	29.10.2007	PO
230	230	20/03	State vs. Dheeraj Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	25.10.2007	Fine
231	231	39/00	State vs. Rahul @ Lalit	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	07.05.2007	PO
232	232	236/04	State vs. Brijesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	16.10.2007	Fine
233	233	273/98	State vs. Virender	V. Nagar (Sarojni Nagar)	Sh. Sameer	420/468	31.10.2007	Discharge

				(Nagar)	Bajpai, Ld. MM				
234	234	222/02	State vs. Surjit Kr. Gautam	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	506/509	08.10.2007	PO	
235	235	443/02	State vs. Daya Nand Mandal	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	01.11.2007	Acquitted	
236	236	12/03	State vs. Hem Raj	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283/290	30.11.2007	Fine	
237	237	502/05	State vs. Rajbir	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/59	01.11.2007	Convicted	
238	238	595/06	State vs. Shamsuddin	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	29.11.2007	Plead Guilty	
239	239	611/04	State vs. Ghuran Sharma	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	19.11.2007	Fine	
240	240	343/01	State vs. Ajham Shakeel	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	07.11.2007	PO	
241	241	423/04	State vs. Vipin Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	15.11.2007	Plead Guilty	
242	242	96/05	State vs. Rajiv Kr. @ Raju	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	16.11.2007	Fine	
243	243	24/04	State vs. Rajesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	25.10.2007	Fine	
244	244	598/04	State vs. Radhy Shyam	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld.	61/1/14	07.11.2007	Fine	

				Nagar)	MM			
245	245	473/03	State vs. Dechraj Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	25.10.2007	Fine
246	246	232/04	State vs. Rajesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	31.10.2007	Fine
247	247	594/00	State vs. Ranjeet Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	31.10.2007	Fine
248	248	489/01	State vs. Prem Nath	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	05.11.2007	Acquitted
249	249	41/05	State vs. Madhuri	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	09.10.2007	Fine
250	250	515/02	State vs. Kapis	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283	03.10.2007	Fine
251	251	66/01	State vs. Bhola Ram	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	15.10.2007	Acquitted
252	252	513/02	State vs. Sonu	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	283	12.10.2007	PO
253	253	447/03	State vs. Brijesh Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.10.2007	Fine
254	254	130/05	State vs. Dhurv Dev Dupla	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	11.10.2007	Fine
255	255	353/00	State vs. Shekhar Rai	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.11.2007	PO

256	256	537/05	State vs. Mohd. Dilshad @ Pintoo	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/99	510/007	Convicted
257	257	132/03	State vs. Dhuvv Dev Gupta	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	09.10.2007	Fine
258	258	307/04	State vs. Devi Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	05.11.2007	PO
259	259	376/04	State vs. Brijesh Kr. Etc.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	06.10.2007	Fine
260	260	283/00	State vs. Praveen Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	323/324	04.10.2007	Acquitted
261	261	380/01	State vs. Vijay Narayan	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	18.11.2007	Plead Guilty
262	262	340/04	State vs. Umakant	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	04.11.2007	Compande d
263	263	524/02	State vs. Vijay Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	22.12.2007	Plad Guilty
264	264	176/98	State vs. Dharmender Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	63/68	01.12.2007	PO
265	265	432/06	State vs. Jastic Pole Raj	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	224	06.12.2007	PO
266	266	177/01	State vs. Dalip	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279	10.12.2007	PO
267	267	286/06	State vs.	V. Nagar	Sh.	279/337	16.12.2007	Fine

			Gurchurna Yadav	(Sarojni Nagar)	Sameer Bajpai, Ld. MM			
268	268	12/03	State vs. Rakesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	452/323	16.12.2007	Compounded
269	269	349/02	State vs. Jagannath	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	17.12.2007	Plead Guilty
270	270	157/07	State vs. Harvinder Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	323/341	16.12.2007	Compounded
271	271	315/02	State vs. Hari Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	160/34	17.12.2007	Discharged
272	272	507/03	State vs. Ashok Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	20.12.2007	Abated
273	273	377/06	State vs. Pawan Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	23.12.2007	Fine
274	274	405/06	State vs. Manish Gupta	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	23.12.2007	Fine
275	275	61/16	State vs. Kedar Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	23.12.2007	Fine
276	276	140/05	State v. Vinod Kr. yadav	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279	24.12.2007	Acquitted
277	277	521/07	State vs. Satram Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	3/181 M.V. Act	4.12.2007	Fine
278	278	314/04	State vs. Vinod Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer	279/338	02.12.2007	Plead Guilty

				Nagar)	Bajpai, Ld. MM			
279	279	220/06	State vs. Dharmender Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	02.12.2007	Fine
280	280	380/15	State vs. Vikram	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/14/14	03.12.2007	Fine
281	281	234/02	State vs. Salai Sinha	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	05.12.2007	Admonish ed
282	282	660/04	State vs. Satish	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	05.12.2007	Fine
283	283	283/05	State vs. Umesh Shah	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	06.12.2007	Fine
284	284	296/06	State vs. Dinesh Khanna	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	3(1)(1)	07.12.2007	Fine
285	285	554/97	State vs. Hemant Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	186/353	07.12.2007	Admonish ed
286	286	254/06	State vs. Sube Ram	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	68/1/14	07.12.2007	Fine
287	287	98/04	State vs. Adesh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	280/411	08.12.2007	Plead Guilty
288	288	253/02	State vs. Gurvinder Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	10.12.2007	Acquitted
289	289	11/98	State vs. Surinder Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld.	345/345A	24.12.2007	Acquitted

				Nagar)	MM			
290	290	489/05	State vs. Shunti	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	15.12.2007	Fine
291	291	76/02	State vs. Brijender	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	14.12.2007	PO
292	292	496/00	State vs. Harnath	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	454/380	12.12.2007	Acquitted
293	293	22/03	State vs. R. Wilson	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/59	07.12.2007	Fine
294	294	463/00	State vs. Mohd. Sajid	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	17.12.2007	Plead Guilty
295	295	363/06	State vs. Rohit Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	02.12.2007	Fine
296	296	23/94	State vs. Jaggu	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	325/341	04.12.2007	PO
297	297	316/04	State vs. Umesh Shah	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	24.12.2007	Fine
298	298	540/97	State vs. Prem Bahadur	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/59	10.12.2007	PO
299	299	208/03	State vs. Jag Mohan	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	24.12.2007	Plead Guilty
300	300	435/06	State vs. Ram Chander	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	380/411	10.12.2007	Convicted

301	301	496/03	State vs. Ram Lal	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	11.12.2007	Fine
302	302	34/05	State vs. Ajay kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/338	15.12.2007	discharged
303	303	213/04	State vs. Potan Lal	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	31/1/14	11.12.2007	PO
304	304	474/06	State vs. K.S. Bisht	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	16.12.2007	Fine
305	305	79/98	State vs. Yakub	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	324/34	20.12.2007	Acquitted
306	306	444/03	State vs. Sudama Pd.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	19.12.2007	Fine
307	307	54/98	State vs. Ram Phool	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	18.12.2007	Fine
308	308	191/06	State vs. Ramesh Sharma	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	285/388	18.12.2007	Fine
309	309	484/00	State vs. Smt. Kanta	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	17.12.2007	PO
310	310	54/06	State vs. Om Prakash	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	17.12.2007	Plead Guilty
311	311	486/03	State vs. Bhagwan Das	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	25/54/59	22.12.2007	Undergone
312	312	574/06	State vs. Om	V. Nagar	Sh.	279/337	23.12.2007	Fine

			Prakash @ Debloo	(Sarojni Nagar)	Sameer Bajpai, Ld. MM			
313	313	498/06	State vs. Ajay Kr.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	337	23.12.2007	Fine
314	314	522/07	State vs. Meena Devi @ Moenakshi Sankar	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	381/411	13.12.2007	Plead Guilty
315	315	305/07	State vs. Mangal Singh @ Manoj	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	363	13.12.2007	Plead Guilty
316	316	107/04	State vs. Monika	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/14/14	14.12.2007	Fine
317	317	464/98	State vs. Shiv Lal Yadav	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/304	12.12.2007	Acquitted
318	318	479/00	State vs. Ram Phool	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	18.12.2007	Fine
319	319	64/97	State vs. Surender Soni	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	420/468	18.2.2007	Fine
320	320	139/99	State vs. Gautam	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	61/1/14	05.12.2007	Fine
321	321	491/05	State vs. Gajender Singh	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	279/337	02.12.2007	Plead Guilty
322	322	190/02	State vs. Laxmi etc.	V. Nagar (Sarojni Nagar)	Sh. Sameer Bajpai, Ld. MM	379/411	04.12.2007	Undergone
323	323	415/04	State vs.	V. Nagar	Sh.	406/420	05.09.2007	Acquitted

		P.N. Saini	(Sarojni Nagar)	Samsar Bajpai, Ld. MM			
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Sheet1

Complete
2007
Tilak Marg

S. No.	Sl. No.	CC No.	Case Title	U/s	DOJ	Decision
1	1	395/05	State Vs. Hamesh	419/420	31.10.2007	Convicted
2	2	140/7	Arun Kumar Jain Vs. Sukam Power Ltd.	156/03	03.06.2007	Dismissed
3	3	205/04	State Vs. Santosh	419/420	22.12.2007	Convicted
4	4	53/06	State Vs. Rajesh	198/200	12.04.2007	Convicted
5	5	144/05	State Vs. Ram Kumar	420/468	03.03.2007	
6	6	340/00	state Vs. Sunil Kumar	379/411	21.01.2007	Compounded
7	7	353/06	State Vs. Yashpal	279/338	21.01.2007	Convicted
8	8	3430/98	State Vs. Dheeraj	279/338	21.01.2007	Convicted
9	9	366/06	State Vs. Sanjay Kumar	279/337	21.01.2007	Convicted
10	10	35/02	State Vs. Penkaj	279/338	29.01.07	Convicted
11	11	316/06	State Vs. Cancellation	279/337	04.01.07	cancellation
12	12	23/07/02	State Vs. Asham		279.29.01.2007	Convicted
13	13	2142/06/120	Vijay Vs. Rakhi Singh	156/93	29.01.2007	Dismissed
14	14	18/01/02	Sumit Malik Vs. Sagar	406/420	06.01.2007	Dismissed
15	15	2285/1	Dinosh Kumar Vs. Rahish	367/1200/04	06.01.2007	Dismissed
16	16	177/86	State Vs. Leela Nath	1475/87/149	26.02.2007	PO
17	17	545/00	State Vs. Ram	379/411	26.02.2007	Convicted
18	18	278/02	State Vs. Parinshwari		279.26.02.2007	Convicted
19	19	441/01	State Vs. Raju	279/338	20.02.2007	Acquitted
20	20	181/97	State Vs. Raj Kumar	279/304A	20.02.2007	Convicted
21	21	3528/04	State Vs. Manoj Kumar		279.12.02.2007	Convicted
22	22	63/02	State Vs. Rakesh Kumar	39WB Act	26.02.2007	abated
23	23	150/90	State Vs. Keshav Yadav	279/304A	27.02.2007	Acquitted
24	24	103/91	State Vs. Subhash	379/411	19.02.2007	Convicted
25	25	156/06	State Vs. Muneer Ahmed	20 NDPS	17.02.2007	Convicted
26	26	190/06	State Vs. Ganesh	2185/85	NDP 09.02.2007	Convicted
27	27	565/04	State Vs. RS Datt	185/95/1	13.02.2007	closed
28	28	104/08	State Vs. Navendu Verma		279.07.02.2007	Convicted
29	29	455/06	State Vs. Ramesh	27/61/85	NDP 17.02.2007	Convicted
30	30	481/06	State Vs. Hemant		279.02.02.2007	Convicted
31	31	441/06	State Vs. Lalit Joshi	25/54/59	Arms 05.02.2007	Convicted
32	32	562/95	State Vs. Ashok Kumar	379/337	19.02.2007	Acquitted

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33	33	542/04	State Vs. Surender Mishra	506 14.02.2007	Convicted
34	34	225/04	State Vs. Ram Chander	61 Excise Act 02.02.2007	Convicted
35	35	523/06	State Vs. Anurag Sharma	279 02.02.2007	Convicted
36	36	320/05	State Vs. Sunil Kumar	224 08.02.2007	Convicted
37	37	500/06	State Vs. Nand Kishore	457/511 03.02.2007	discharged
38	38	425/06	State Vs. Mohd. Jamil	380/411 20.02.2007	Convicted
39	39	149/03	State Vs. Krishan	279/337 24.02.2007	PO
40	40	327/05	State Vs. Saleem Bilal	20 NOPS 01.02.2007	Convicted
41	41	390/03	State Vs. Bhure	147/149/323 06.02.2007	Acquitted
42	42	179/01	State Vs. Krishan Kumar	279/338 16.02.2007	Acquitted
43	43	453/06	State Vs. Pappa	253/324 22.02.2007	Acquitted
44	44	447/06	State Vs. Mohd. Saiful	276/1/BS NDP 28.02.2007	Convicted
45	45	533/05	State Vs. Hans Kumar	279/477 06.02.2007	Convicted
46	46	284/05	State Vs. Joginder Singh	332/353/1/86 07.02.2007	Acquitted
47	47	379/01	State Vs. SS Satiyar	419/420 06.02.2007	PO
48	48	280/01	State Vs. Iqasuddin	61 Excise Act 26.02.2007	Convicted
49	49	331/03	State Vs. Aashy Kumar	373/341 29.03.2007	Acquitted
50	50	125/07	State Vs. Prakesh	468/471 22.03.2007	Acquitted
51	51	538/05	State Vs. Surek	379/411 05.03.2007	Convicted
52	52	483/01	State Vs. Shiv Kumar	379/411/420 29.03.2007	discharged
53	53	173/07	State Vs. RS Jigori	353 25.03.2007	discharged
54	54	272/06	State Vs. Aftab Ahmed	279 14.03.2007	Convicted
55	55	274/05	State Vs. Sunander pal	379/411 13.03.2007	Convicted
56	56	650/06	State Vs. Leeta Dhar	287/237 24.03.2007	PO
57	57	180/03	State Vs. Unroce	324 26.03.2007	untrace accep
58	58	158/05	State Vs. Anup Singh	279/338 19.03.2007	Convicted
59	59	474/07	State Vs. Umakant Shukla	379 03.03.2007	Acquitted
60	60	535/06	State Vs. Rajee Singh	283 02.02.2007	Convicted
61	61	554/06	State Vs. Om Prakesh	283 02.02.2007	Convicted
62	62	420/7	State Vs. Funtoni Kumar	283 02.02.2007	Convicted
63	63	447/05	State Vs. Diwan Kumar	276/1/BS NDP 17.02.2007	Convicted
64	64	226/01	Sunil Goyal Vs. Kumar Etc.	420/120 12.02.2007	Dismissed
65	65	1807/12	State Vs. Shyam Sunder	68/114 Excise Act 03.03.2007	Convicted
66	66	761/07	State Vs. Mahender	128/15 G Act 08.03.2007	Convicted

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67	67	92/07	State Vs. Lakshman Singh	12/9/15 G Act	21.03.2007	Convicted
68	68	361/96	State Vs. Ram Avtar	2/9/336	01.03.2007	Acquitted
69	69	604/04	State Vs. Gan. Ghalion		3/9/07/04.2007	cancellation
70	70	16/07/22	State Vs. Rajinder Singh	2/76/885 NDP	22.03.2007	Convicted
71	71	712/01	Purvash Khanna Vs. Govind Dikshit	1/06/499/500	06.03.2007	Dismissed
72	72	4172/01	Surjeet Singh Vs. Grlsh Chand	323/500/504	12.03.2007	discharged
72	72a	528/96	State Vs. Sanjay Kumar	2/9/304a	20.03.2007	Acquitted
73	73	487/2000	State Vs. Pradhan Singh	61/1/14 Excise	19.03.2007	Acquitted
74	74	460/05	State Vs. Mohd. Nazir Hussain	447/448	19.03.2007	discharged
75	75	631/92	State Vs. Pramod Kumar	2/9/338	13.03.2007	Convicted
76	76	392/00	State Vs. Gulshan	323/041	15.03.2007	quashed
77	77	229/87	State Vs. Ferooz Ahmed	254/499 Arms	02.03.2007	Acquitted
78	78	38/03	State Vs. Pradeep Kumar	2/9/411/34	28.03.2007	Acquitted
79	79	433/81	State Vs. Anup	2/9/337	15.03.2007	Convicted
80	80	174/87	State Vs. RS Tyagi	186/333	26.03.2007	cancellation
81	81	378/06	State Vs. Ashok Kumar	186/228/427	27.03.2007	Convicted
82	82	480/06	State Vs. Sumit Kumar	379/411	14.03.2007	Convicted
83	83	192/09	State Vs. T Romcoji		2/9/09.03.2007	Convicted
84	84	91/07	State Vs. Gopal	61/1/14 Excise	17.03.2007	Convicted
85	85	362/97	State Vs. Gopal	61/1/14 Excise	06.03.2007	abated
86	86	325/06	State Vs. Surender	2/5/4/59 Arms	26.03.2007	Convicted
87	87	34/07	State Vs. Meo-J Asnu		2/9/01.03.2007	Convicted
88	88	152/06	State Vs. Cancellation	363/366	24.03.2007	cancellation
89	89	485/06	State Vs. Sanjay Kumar	2/7/5/85 NDP	03.03.2007	Convicted
90	90	240/1/22	State Vs. Devender Kumar	2/9/337	01.03.2007	Convicted
91	91	463/03	State Vs. Cancellation	465/464/468	24.03.2007	cancellation
92	92	466/05	State Vs. Raju	363/363a/506	02.03.2007	Convicted
93	93	593/99	State Vs. Suraj Kalia	2/9/304a	02.03.2007	Acquitted
94	94	338/94	State Vs. GK Bhatia	2/9/337	17.03.2007	PO
95	95	22/03/27	State Vs. Pravish Mahapatra	468/471	09.03.2007	PO
96	96	476/05	State Vs. Kuldeep	323/324/34	21.03.2007	Acquitted
97	97	321/99	State Vs. Manoj Kumar	2/9/304a	02.04.2007	Acquitted
98	98	344/96	State Vs. SIR Bhatia	2/9/337	09.04.2007	Acquitted
99	99	273/04	State Vs. IV Bhatia	323/341	16.04.2007	discharged

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100	100	162/04	STATE Vs. Raju Goswami	279/338	03.04.2007	Convicted
101	101	82/04	State Vs. Cancellation	408/420	09.04.2007	cancellation
102	102	3-1/2006	State Vs. Priya	386/411	03.04.2007	Acquitted
103	103	748/04	State Vs. Dimp Singh	279/337	22.04.2007	Convicted
104	104	117/02	State VS. Hari Om	279/337	22.04.2007	Convicted
105	105	210/06	State Vs. Ravi Raj	279/338	22.04.2007	Convicted
106	106	531/06	State Vs. Anil Kumar Pandey	279/337	22.04.2007	Convicted
107	107	58/05	State Vs. Ajay Kumar Singhal	279/337	22.04.2007	Convicted
108	108	121/05	State Vs. Ashok Kumar	279/338	22.04.2007	Convicted
109	109	422/05	State Vs. Mahender Kumar	279/337	22.04.2007	Convicted
110	110	134/06	State Vs. Kale	61 Excise Act	18.04.2007	PO
111	111	623/04	State Vs. Raju	379 04.04.2007		Acquitted
112	112	586/02	State Vs. Umesh Kumar	309 11.04.2007		Acquitted
113	113	380/05	State Vs. Rajesh	2737/337	12.02.2007	Convicted
114	114	19/07/22	State Vs. Suman	27/61/85 NDP	20.04.2007	Convicted
115	115	488/03	State Vs. Suraj Singh	61 Excise Act	09.04.2007	Convicted
116	116	615/04	State Vs. Nasibuddin	279/338	22.04.2007	Convicted
117	117	309/03	State Vs. Yogesh Gaur	279/337	18.05.2007	Convicted
118	118	311/06	State Vs. Nihal	323/341/34	22.05.2007	Compounded
119	119	392/06	State Vs. Gopi Nath	323/341/323/326	05.2007	cancellation
120	120	300/05	STATE Vs. Sanjeev Kumar	279/337	20.05.2007	Convicted
121	121	427/05	State Vs. Jagdish	279/337	29.05.2007	abated
122	122	211/05	State Vs. Satnam Singh	279/338	22.05.2007	Compounded
123	123	22/07/22	State Vs. Ashish	25 arms act	22.05.2007	Convicted
124	124	155/07	State Vs. Cancellation	379 08.05.2007		cancellation
125	125	30/07/22	State Vs. Naresh	25/54/59 Arms	14.05.2007	Convicted
126	126	50/07	State Vs. Vinod Kumar	27/61/85 NDP	24.05.2007	Convicted
127	127	7/06	State Vs. Deepa	27/61/85 NDP	31.05.2007	Convicted
128	128	461/02	State Vs. Som Nath Shukla	323/341/34	25.06.2007	proceedings st
129	129	193/93	State Vs. Vijender Kumar	420/1206	07.06.2007	Acquitted
130	130	192/93	State Vs. Vijender Kumar	468/420/471	07.6.2007	Acquitted
131	131	460/96	State Vs. Bishambur	420/468	28.06.2007	PO
132	132	576/02	State Vs. Vinod Kumar	279/337	07.06.2007	PO
133	133	331/96	State Vs. Ramash	25/54/59 Arms	01.06.2007	PO

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134	134	63/07	State Vs. Priyam	25 arms act	22.06.2007	Convicted
135	135	380/04	State Vs. Sunil Kumar		30.09.22.06.2007	Convicted
136	136	26/07/22	State Vs. Mohd. Jumman	27/61/96 NCP	07.06.2007	Convicted
137	137	81/07	State Vs. Mohd. Ishaq	2554/59 Arms	07.06.2007	Convicted
138	138	555/98	State Vs. Jasbir	379/441	01.05.2007	PO
139	139	236/02	State Vs. Hari Kishan	61 Excise Act	08.06.2007	Convicted
140	140	53/07	State Vs. Vijay	25 arms act	08.06.2007	Convicted
141	141	97/92	State Vs. Nawab	332/253	22.06.2007	Convicted
142	142	474/02	State Vs. Chandee Bhan		324.30.06.2007	PO
143	143	241/84	State Vs. Mohd. Saif	279/304a	22.06.2007	Acquitted
144	144	32/2006	State Vs. Mehab	25/54/58 Arms	07.06.2007	PO
145	145	217/02	State Vs. Om Prakash	439/420/468	31.07.2007	Convicted
146	146	23/04/22	State Vs. Datta	309/411	09.07.2007	Acquitted
147	147	22/2000	State Vs. Jashak Raj	324/34	22.07.2007	Acquitted
148	148	12/04/22	State Vs. Rajinder Gupta	379/311	17.07.2007	PO
149	149	648/98	State Vs. Ashok Kumar	279/304a	02.07.2007	abated
150	150	710/98	State Vs. Gursav Dharwal	279/304a	28.07.2007	Convicted
151	151	321/96	State Vs. Ajay Kumar	279/304a	17.07.2007	Acquitted
152	152	766/97	State Vs. Rajan Kumar	279/338	08.07.2007	Convicted
153	153	113/00	State Vs. Sachin Kohli	279/337	27.07.2007	Acquitted
154	154	379/102	State Vs. Kamal	506/419	26.07.2007	discharged
155	155	229/05	State Vs. Santosh Kumar	279/304a	09.07.2007	abated
155a	156	530/99	State Vs. Bhem Sain		376.11.07.2007	PO
155b	155	428/04	State Vs. Mohd. Sulamran		200.28.07.2007	Dismissed
156	156	132/03	Ravinder Kumar Vs. Sonia Ganethi		363.02.07.2007	Convicted
157	157	182/06	State Vs. Ravinder	279/337	21.07.2007	Convicted
158	158	525/06	State Vs. Sanjeev Jain	379/411	06.07.2007	Convicted
159	159	407/05	State Vs. Mohd. Khurshid	379/413	31.07.2007	Convicted
160	160	4707	State Vs. Ramesh	506/34	30.07.2007	quashed
161	161	1109/01	Bhagwan Parveer Vs. Kanichas Syed		363.28.07.2007	cancellation
162	162	413/06	State Vs. Cancellation		10.07.2007	Convicted
163	163	329/99	State Vs. Brijpal Singh	219/338	10.07.2007	Convicted
164	164	442/08	State Vs. Vinod Kumar	68/114 Excise	11.07.2007	Convicted
165	165	552/06	State Vs. Deepak Kumar	2554/59 Arms	10.07.2007	Convicted

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166	166	54/99	State Vs. Santosh	279/337	06.07.2007	Acquitted
167	167	373/06	State Vs. Pradeep Kumar	279/337	10.07.2007	Convicted
168	168	473/99	State Vs. Sunder Lal	457/458/411	05.07.2007	PO
169	169	477/99	State Vs. Ramesh Kumar	379/411	22.06.2007	Acquitted
170	170	222/99	State Vs. Lonis Thomas	420/465/467	26.07.2007	abated
171	171	36/04	State Vs. Dalip	379/411	09.07.2007	Acquitted
172	172	226/99	State Vs. Rajinder Singh	279/338	26.07.2007	Acquitted
173	173	454/06	State Vs. Cancellation	279/338	22.12.2007	quashed
174	174	08/05/22	State Vs. Sunil Kumar	377	10.07.2007	Convicted
175	175	500/03	State Vs. Manoj Kumar	279/337	04.07.2007	Acquitted
176	176	314/06	State Vs. Cancellation	360	11.07.2007	cancellation
177	177	189/98	State Vs. Rubi	379/411	30.07.2007	Acquitted
178	178	430/99	State Vs. Rajinder Gupta	61/2/14 Excls	10.07.2007	PO
179	179	299/03	State Vs. Vinod Kumar	279/337	03.07.2007	Convicted
180	180	309/02	State Vs. Satish Kumar	279/337	23.07.2007	abated
181	181	115/99	State Vs. Suresh Kumar	279/337	18.07.2007	Acquitted
182	182	65/05	State Vs. Mohd. Kamal	279/338	10.07.2007	admonished
183	183	312/06	State Vs. Vikram Kumar	323/324	08.07.2007	Acquitted
184	184	279/07	State Vs. Cancellation	379	31.08.2007	Accepted as c
185	185	155/05	State Vs. Mohd. Shahid	12/9/55 G Act	06.08.2007	Convicted
186	186	40/06	State Vs. Narayan Singh	279/338	06.08.2007	Convicted
187	187	315/2000	State Vs. Mohd. Dular	14 F Act	04.08.2007	PO
188	188	125/07	State Vs. Anjaar	379/411	07.08.2007	Convicted
189	189	241/03	State Vs. Ashok Kumar	274	18.08.2007	PO
190	190	245/02	State Vs. Mukesh	61/1/14 Excls	07.08.2007	Convicted
191	191	417/02	State Vs. Ashok Verma	308/536	02.08.2007	Acquitted
192	192	520/06	State Vs. Nand Kishore	25 arms act	22.08.2007	Convicted
193	193	163/07	State Vs. Bablu Khan	379/411/34	10.06.2007	Convicted
194	194	65/05	State Vs. Brijesh Kumar Singh	327 & 12 PP	22.08.2007	discharged
195	195	16/02/22	State Vs. Om Prakash	279/338	21.08.2007	admonished
196	196	161/03	State Vs. Krishna Kumar	279/337/338	21.08.2007	Convicted
197	197	397/99	State Vs. Mayad	379/411	20.08.2007	discharged
198	198	542/96	State Vs. Vikas Kumar	279/337	22.08.2007	Acquitted
199	199	355/06	State Vs. Cancellation	279/338	04.01.2007	cancellation

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200	200	13552/01	State Vs. Ravinder Kumar	171 F	21.08.2007	Dismissed
201	201	56/02	State Vs. Jagdamba Singh		02.08.2007	discharged
202	202	951201	State Vs Vinod Kumar	420/379503	20.08.2007	Dismissed
203	203	543/06	State Vs Richi Pal		309.14.08.2007	Acquitted
204	204	311/05	State Vs. Rar Singh		279.06.08.2007	Convicted
205	205	335/96	State Vs. Balender	25/54159 Arms	24.08.2007	PO
206	206	258/02	State Vs. Ramesh	379/411	21.08.2007	PO
207	207	176/01	State Vs. Rajesh Mandal	279/337	16.08.2007	PO
208	208	95/99	State Vs. Gurnam Singh	279/304a	03.08.2007	Acquitted
209	209	585/02	State Vs. Ashok Kumar	279/337/338	26.08.2007	Acquitted
210	210	445/06	State Vs. Shamugan	324/341	03.08.2007	Acquitted
211	211	119/99	State Vs. Kamal Singh	279/304a	239.08.2007	PO
212	212	60/97	State Vs Joginder Singh	379/411	30.08.2007	PO
213	213	62/02	State Vs. Roop Lal Raina	428/167/168	09.08.2007	Acquitted
214	214	617/08	State Vs. Baj Govinda	325/14	13.08.2007	Acquitted
215	215	38/09	State Vs. Murl Mohan	360/111	15.08.2007	PO
216	216	118/07	State Vs Manoj	329/341	28.08.2007	Convicted
217	217	157/04	State Vs. Subhash	61/111-1 Excist	17.08.2007	Convicted
218	218	492/07	State Vs. Suresh Kumar	329/341	15.08.2007	PO
219	219	283/06	State Vs. Sanjay Kumar	279/337	16.08.2007	Convicted
220	220	386/04	State Vs. Hakesh Pandit	279/338	10.08.2007	Convicted
221	221	207/03	State Vs. Pawan Kumar	3/5/411	17.08.2007	abated
222	222	461/06	State Vs. Mithayar		420.07.09.2007	PO
223	223	217/2000	State Vs. Rakesh Gupta	171/420/468/415	09.2007	PO
224	224	323/09	State Vs. Manohar	452/606	29.09.2007	PO
225	225	293/07	State Vs. Cancellation	279/337	15.08.2007	cancellation
226	226	309/05	State Vs. Cancellation	373/34/134	15.08.2007	cancellation
227	227	275/07	State Vs. Iraj	379/411	07.09.2007	Convicted
228	228	08/05/22	State Vs. Laxmi Prasad	279/337	26.08.2007	Acquitted
229	229	486/06	State Vs. Mohd. Yusuf	279/338	16.08.2007	Acquitted
230	230	20/03/22	State Vs. Banwari Lal	279/304a	29.08.2007	abated
231	231	308/07	State Vs. Shanker		283.17.09.2007	Convicted
232	232	45/07	State Vs. Suraj	25 arms act	10.08.2007	Convicted
233	233	575/99	State Vs. Rashid	364/411/04	29.09.2007	PO

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234	234	344/03	State Vs. Kamal	27/6/85 NDP	23.10.2007	PO
235	235	338/07	STATE Vs. Sarabj	379/411/34	22.10.2007	Convicted
236	236	91/07	State Vs. Cancellation	506/34	20.10.2007	Cancellation
237	237	460/97	State Vs. Abid	321/324	23.10.2007	Acquitted
238	238	262/06	State Vs. Binesh Mehtu	379/411	27.10.2007	Convicted
239	239	273/07	State Vs. Rajbir Singh	379/411	01.10.2007	Convicted
240	240	497/06	State Vs. Cancellation	279/337/304a	05.10.2007	abated
241	241	102/03	State Vs. Ram Tai	61/1/14 Exci	22.10.2007	Convicted
242	242	121/06	State Vs. Suraj	61/1/14 Exci	08.10.2007	Convicted
243	243	511/02	State Vs. Ravinder Singh	68/1/14 Exci	08.10.2007	Convicted
244	244	98/05	State Vs. Prakash Arya	356/379/411	04.10.2007	discharged
245	245	474/89	State Vs. Shamsuddin	279/338	12.10.2007	Acquitted
246	246	108/01	State Vs. Abdul Zuber	279/304a	10.10.2007	abated
247	247	165/02	State Vs. Suraj	61/1/14 Exci	08.10.2007	Convicted
248	248	215/97	State Vs. Joginder Singh	279/337	27.10.2007	PO
249	249	251/06	State Vs. Kurnlesh	379/411	25.10.2007	Convicted
250	250	584/97	State Vs. Murlil Raju	279/337	12.10.2007	PO
251	251	518/05	State Vs. Mohan Lal	380/411	25.10.2007	Convicted
252	252	454/02	State Vs. Vinod Kumar	309	11.10.2007	Convicted
253	253	286/07	State Vs. Jekhan	379/511	08.10.2007	Convicted
254	254	450/05	State Vs. Raju	61/1/14 Exci	11.10.2007	Convicted
255	255	404/06	State Vs. Rama Shanker	379/411	25.10.2007	Convicted
256	256	48/07	State Vs. Sunil Kumar	2554/58 Arms	22.10.2007	Convicted
257	257	538/03	State Vs. Suraj Singh	68/1/14 Exci	08.10.2007	Convicted
258	258	206/96	State Vs. Aashish Kumar	380/411	23.10.2007	Convicted
259	259	563/04	State Vs. Raj Kumar	379/411	09.10.2007	Convicted
260	260	616/04	State Vs. Raju	61/1/14 Exci	11.10.2007	Convicted
261	261	205/06	State Vs. Raja	205/1/85 NDP	03.10.2007	Acquitted
262	262	01/04/22	State Vs. Hari Ram	61/1/14 Exci	15.10.2007	Convicted
263	263	347/06	State Vs. Umesh Kumar Jha	287/336	07.10.2007	Acquitted
264	264	425/89	State Vs. Balkrant Singh	186/353/511	16.10.2007	Acquitted
265	265	116/03	State Vs. Tiaak Ray, Chopra	279/337	26.11.2007	Convicted
266	266	435/05	State Vs. Rakesh	27 NDP5	21.11.2007	Convicted
267	267	153/05	State Vs. Gudia Devi	61 Exci	Act 14.11.2007	Convicted

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268	268	330/05	State Vs. Dr. KC Goswami	279/338	18.11.2007	Convicted
269	269	335/07	State Vs. Surender Kumar	379/411	30.11.2007	Convicted
270	270	365/99	State Vs. Daya Kishan	61/1/14 Excise	02.11.2007	Convicted
271	271	350/98	State Vs. Parminder Singh	279/338	18.11.2007	Convicted
272	272	296/06	State Vs. Cancellation	411	29.11.2007	cancellation
273	273	127/06	State Vs. Sanjay Kumar	61 Excise Act	29.11.2007	Convicted
274	274	408/03	State Vs. Virender Kumar	779/337	30.11.2007	Acquitted
275	275	450/02	State Vs. Ram Bai	61/1/14 Excise	12.2007	Convicted
276	276	123/98	State Vs. Hanuman Singh	431	30.11.2007	PO
277	277	312/07	State Vs. Ajay Kumar	379/411	07.11.2007	Convicted
278	278	234/01	State Vs. Gopal	61/1/14 Excise	02.11.2007	Convicted
279	279	467/05	State Vs. Param	279/338	26.11.2007	Convicted
280	280	332/07	State Vs. Surender	379/411/34	15.11.2007	Convicted
281	281	249/07	State Vs. Cancellation	279/337	05.11.2007	cancellation
282	282	510/04	State Vs. Cancellation	279/337	03.11.2007	cancellation
283	283	284/07	State Vs. Mohan Lal	379/411	20.11.2007	Convicted
284	284	636/97	State Vs. Daya Kishan	61/1/14 Excise	02.11.2007	Convicted
285	285	267/97	State Vs. Narayan Reddi	341/427	05.11.2007	PO
286	286	660/04	State Vs. Aub	379/421	16.11.2007	Convicted
287	287	483/04	State Vs. Avtar	279/337	21.11.2007	Convicted
288	288	522/99	State Vs. Sushil Kumar	279/337	14.11.2007	Acquitted
289	289	426/05	State Vs. Mahender Kumar	2/8 & 30/81	M28.11.2007	Convicted
290	290	26/03/12	State Vs. Gulraj Iqbal	323/325/500	15.11.2007	Acquitted
291	291	216/04	State Vs. Dalip Singh	61/1/14 Excise	20.11.2007	Convicted
292	292	110/04	State Vs. Ashok Kumar	279/337	26.11.2007	Convicted
293	293	63/05	State Vs. Jhender	279/338	04.11.2007	Compoundd
294	294	515/96	State Vs. Rajender Kumar	411	30.11.2007	Acquitted
295	295	375/06	State Vs. Prashant Bardola	379/338	04.11.2007	Compoundd
296	296	122/06	State Vs. Sumit Choudhary	68 Excise Act	05.11.2007	Convicted
297	297	79/07	State Vs. Masoor Ahmed	506/34	14.11.2007	quashed
298	298	360/05	State Vs. Monesh Kumar	337	13.11.2007	proceedings ct
299	299	376/04	State Vs. Dharmvir	323/341/34	13.11.2007	cancellation
300	300	302/01	State Vs. TV Swami	61/1/14 Excise	05.11.2007	Convicted
301	301	64/01	State Vs. Surjeet Singh	279/337	05.11.2007	Convicted

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302	302	533/03	State Vs. Daya Shanker	61/1/14 Exci&10.12.2007	Convicted	
303	303	156/04	State Vs. Satish Kumar	12/9/15 G Act 06.12.2007	Convicted	
304	304	12/03/22	State Vs. Suresh Kumar	4/1/14 Exci&12.12.2007	Compounded	
305	305	129/04	State Vs. Rakesh	2/9/338	16.12.2007	Compounded
306	306	389/05	State Vs. Cancellation	3(1) SC ST Act107	12.2007	Compounded
307	307	159/7	State Vs. Shanker	279/337	03.12.2007	PO
308	308	28/04/22	State Vs. Sangeeta Singh	279/337/338	23.12.2007	Convicted
309	309	228/05	State Vs. Mohd. Mumtaz	278/338	12.12.2007	PO
310	310	250/07	State Vs. Baldev Mandal	506/506	18.12.2007	Convicted
311	311	45/4/06	State Vs. Rashid	279/338	23.12.2007	Convicted
312	312	111/09	State Vs. Ravi Pratap	408/420/1203	14.11.2007	Compounded
313	313	466/04	State Vs. SS Satja	420	03.10.2007	PO
314	314	288/05	State Vs. Jays Ram	279/337	01.09.2007	PO
315	315	188/05	State Vs. Murnee	253/186	08.09.2007	Accepted
316	316			193/396/08	05.09.2007	Quashed
317	317	133/02	Ravi Vs. Vivek	420/488/971	15.09.2007	Accepted
318	318	400/06	State Vs. Cancellation	279/338	27.09.2007	Accepted
319	319	355/09	State Vs. Lad Chand Sharma	156/03	15.09.2007	Quashed
320	320	401/06	Kawal Chng Vs. State	279/337	29.09.2007	Convicted
321	321	637/06	State Vs. Subhash Chand		420-29.09.2007	PO
322	322	491/01	State Vs. SS Satija	420/488/471	104.10.2007	Convicted
323	323	455/05	State Vs. Raj Kumar	345/606	16.10.2007	Accepted
324	324	243/01	State Vs. Rajender Pal Singh	3(1) SC ST Act(22.10.2007		Quashed
325	325	375/06	State Vs. Dhanya	457/386	02.11.2007	Accepted
326	326	479/5	State Vs. Sukhwinder Singh	329/404/506	03.11.2007	Accepted
327	327	440/05	State Vs. Cancellation	420/488/471	07.11.2007	Convicted
328	328	22/04/22	State Vs. Mahender Kumar		411.11.11.2007	Accepted
329	329	396/07	State Vs. Cancellation	379/411	18.02.2007	Accepted
330	330	73/01	State Vs. Subhash	3/181/279	02.03.2007	Convicted
331	331	532/06	State Vs. Mukesh	448/041	22.01.2007	Compounded
332	332	79/08	State Vs. Sukender	279/427	29.01.2007	Filed
333	333	482/06	State Vs. Gurdan Singh	279/338	26.02.2007	Filed
334	334	421/10	State Vs. Tanvir An		279.22.04.2007	Convicted
335	335	84/05	State Vs. Shansher Singh			

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336	335	161/07	State Vs. Subhash Arora	12/9/15 G.Act	05.06.2007	finer
337	337	310/07	State Vs. Virajan		283.05.09.2007	finer
338	338	133/02	State Vs. Vivek Jolly	193/1364/2011	06.09.2007	quashed
339	335	341/07	State Vs. Brij Pal		283.07.09.2007	finer
340	340	106/00	State Vs. Harvender Singh	279/304a	21.09.2007	Acquitted
341	341	587/97	State Vs. Bhoat Kumar	279/338	29.09.2007	PO
342	342	242/91	State Vs. SS Satja		420.29.09.2007	PO
343	343	274/06	State Vs. Chandar Kumar	279/337	10.10.2007	finer
344	344	96/02	State Vs. JP Singh	506/507	030.19.2007	Acquitted
345	345	518/04	State Vs. Raju	379/411/34	22.11.2007	Convicted
346	346	293/95	State Vs. Joginder	420/468	23.11.2007	discharged
347	347	181/04	State Vs. Avinder Singh	420/384/1208	29.11.2007	discharged
348	348	511/03	State Vs. Prema	61/1/14 Excise	01.12.2007	finer
349	349	239/95	State Vs. Suraj	279/337	01.12.2007	PO
350	350	285/03	State Vs. Suresh Kumar		376.01.12.2007	cancellation
351	351	148/04	State Vs. Yudhiter Aggarwal	279/336	01.12.2007	Acquitted
352	352	366/07	State Vs. Balkrishan		279.03.012.2007	finer
353	353	216/05	State Vs. Arun Kumar	279/337/238	02.12.2007	finer
354	354	834/17	State Vs. Ravi	279/336	04.12.2007	PO
355	355	642/07	State Vs. Mollana Abdul Sattar Salam	377/511	12.12.2007	Acquitted
356	355	10/97	State Vs. Kullushan		506.14.12.2007	Acquitted
357	357	365/01	State Vs. Kishan Pratap		160.18.12.2007	Convicted
358	358	458/06	State Vs. Sarjaj	279/337	19.12.2007	finer
359	359	465/02	State Vs. Mahesh Singh	279/427	19.12.2007	PO
360	360	547/06	State Vs. Shanker	457/380/511	20.12.2007	Convicted
361	361	504/01	State Vs. Shaikender Dubey	279/337/338	23.12.2007	finer
362	362	403/06	State Vs. Shiv	323/377/506	11.09.2007	Acquitted
363	363	471/02	State Vs. Sukhdev	279/338	28.11.2007	Convicted
364	364	complaint case	Nand Kumar Vs. Unknown	unknown	25.06.2007	DNP
365	365	647/04	State Vs. Cancellation	384/386/506/1	12.03.2007	cancellation
366	365	100/07	State Vs. Aalain	25 arms act	31.10.2007	Convicted
367	367	37/07	State Vs. Cancellation		379.08.06.2007	cancellation
368	368	379/06	State Vs. Cancellation		411.08.03.2007	accepted
369	369	101/07	State Vs. Chetan Singh	25/54/59 Arms	22.06.2007	Convicted

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710	710	243/2002	State Vs. Lajmi	A. Nagar	61/1/14	27.06.2007	Convicted
711	711	732/1998	State Vs. Mar Mam	A. Nagar	25/54/59	27.06.2007	Acquitted
712	712	187/2007	State Vs. Amit @ Langra	A. Nagar	25/54/59	27.06.2007	Convicted
713	713	585/1984	State Vs. Ramesh Chand	A. Nagar	279/338	28.06.2007	Convicted
714	714	529/2005	State Vs. Mukesh @ Manu	A. Nagar	354/206/34	28.06.2007	Convicted
715	715	214/2005	State Vs. Babu Lal	A. Nagar	238/337	28.06.2007	Convicted
716	716	520/2006	State Vs. Md. Saleem	A. Nagar	279/411	28.06.2007	Convicted
717	717	285/2002	State Vs. Govind	A. Nagar	61/1/14	28.06.2007	Acquitted
718	718	810/1995	State Vs. Poonam Devi	A. Nagar	375/323/34	28.06.2007	Death
719	719	21/1998	State Vs. Surender	A. Nagar	379/411	29.06.2007	Convicted
720	720	495/2002	State Vs. Sahazad	A. Nagar	379/411	29.06.2007	P.O.
721	721	467/1999	State Vs. Kapil Ahmed	A. Nagar	61/1/14	29.06.2007	P.O.
722	722	450/2002	State Vs. Upendra	A. Nagar	279/338	29.06.2007	Convicted
723	723	382/2007	State Vs. Michael etc	A. Nagar	341/324/34	29.06.2007	Acquitted
724	724	105/2002	State Vs. Meera	A. Nagar	61/1/14	29.06.2007	Convicted
725	725	442/2003	State Vs. Asif @ Kurme	A. Nagar	25/54/59	29.06.2007	Acquitted
726	726	176/2002	State Vs. Vikram	A. Nagar	61/1/14	29.06.2007	Acquitted
727	727	249/2006	State Vs. Anil Kumar	A. Nagar	279/338	30.06.2007	Convicted
728	728	412/1996	State Vs. Atar Singh etc	A. Nagar	376/509/323/34	30.06.2007	Convicted
729	729	152/2005	State Vs. Sushil Kumar	A. Nagar	25/54/59	02.07.2007	Acquitted
730	730	115/2005	State Vs. Man Singh	A. Nagar	61/1/14	02.07.2007	Acquitted
731	731	214/2004	State Vs. Satbir Singh	A. Nagar	61/1/14	02.07.2007	Convicted
732	732	33/2007	State Vs. Smt. Sanju Devi	A. Nagar	61/1/14	02.07.2007	Convicted
733	733	128/2004	State Vs. P. Ravi	A. Nagar	61/1/14	03.07.2007	Acquitted
734	734	139/2002	State Vs. Surender	A. Nagar	61/1/14	04.07.2007	Convicted
735	735	502/2003	State Vs. Ganesh Shankar Sharma	A. Nagar	279/304A	04.07.2007	Acquitted
736	736	88/2002	State Vs. Shyam Bahadur	A. Nagar	61/1/14	04.07.2007	Acquitted
737	737	941/2006	State Vs. Vinay @ Bunty	A. Nagar	25/54/59	05.07.2007	Convicted
738	738	607/2005	State Vs. Sahay Kumar	A. Nagar	279/338	05.07.2007	Convicted
739	739	447/2000	State Vs. Patrik etc.	A. Nagar	340/413/34	06.07.2007	Convicted
740	740	226/2005	State Vs. Rajesh Singh	A. Nagar	279/381	07.07.2007	Convicted
741	741			A. Nagar			
742	742			A. Nagar			
743	743			A. Nagar			

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741	741	359/2006	State Vs. Mahboob	A. Nagar	25/54/59	07.07.2007	PO
742	742	141/2000	State Vs. Bauhan	A. Nagar	379/41/34	10.07.2007	PO
743	743	391/1997	State Vs. Kala Devi etc	A. Nagar	325/34	10.07.2007	Convicted
744	744	371/1995	State Vs. Riyazuddin etc	A. Nagar	452/323/506/34	10.07.2007	Convicted
745	745	543/2004	State Vs. Sandeep Singh etc	A. Nagar	451/342/323/506	10.07.2007	Convicted
746	746	98/2004	State Vs. Rishi Kumar	A. Nagar	323/341	10.07.2007	Compromised
747	747	387/2005	State Vs. Vikash @ Pkodi	A. Nagar	25/54/59A	11.07.2007	Acquitted
748	748	204/1997	State Vs. Sukhwender	A. Nagar	249/397/304A	12.07.2007	Convicted
749	749	311/2004	State Vs. Rajiv @ Lalhan	A. Nagar	25/54/59A	12.07.2007	Acquitted
750	750	442/1990	State Vs. Prem	A. Nagar	61/1/14	12.07.2007	Acquitted
751	751	382/2006	State Vs. Santosh Devi	A. Nagar	61/1/14	12.07.2007	Convicted
752	752	567/2005	State Vs. Sachin	A. Nagar	279/337	13.07.2007	Convicted
753	753	600/2005	State Vs. Suresh @ Gargu	A. Nagar	25/54/59	13.07.2007	Convicted
754	754	472/2006	State Vs. Suresh	A. Nagar	25/54/59	13.07.2007	Convicted
755	755	410/2002	State Vs. Muzil @ Pochi	A. Nagar	25/54/59A	13.07.2007	Acquitted
756	756	343/2007	State Vs. Suresh @ Ganju	A. Nagar	25/54/59	13.07.2007	Convicted
757	757	290/2005	State Vs. Summat	A. Nagar	61/1/14	13.07.2007	Convicted
758	758	97/1995	State Vs. Nanak Chand	A. Nagar	325	13.07.2007	Convicted
759	759	217/2003	State Vs. Rajinder Pal	A. Nagar	25/54/59	13.07.2007	Acquitted
760	760	86/2002	State Vs. Shoi Chand	A. Nagar	25/54/59	16.07.2007	Acquitted
761	761	519/2006	State Vs. Hawa Singh	A. Nagar	279/338	16.07.2007	Convicted
762	762	352/2004	State Vs. Surender Kumar	A. Nagar	61/1/14	16.07.2007	Acquitted
763	763	580/2005	State Vs. Padam etc	A. Nagar	341/324/506/34	16.07.2007	Acquitted
764	764	541/2004	State Vs. Manoj	A. Nagar	25/54/59	16.07.2007	Acquitted
765	765	794/1997	State Vs. Sanjay Kumar	A. Nagar	274/334	16.07.2007	PO
766	766	264/2006	State Vs. Venad Raj	A. Nagar	61/1/14	17.07.2007	Acquitted
767	767	603/2004	State Vs. Pawan Arzma	A. Nagar	61/1/14	17.07.2007	Acquitted
768	768	483/2004	State Vs. Ashok Kumar	A. Nagar	279/338	16.07.2007	Convicted
769	769	658/1994	State Vs. Subhash etc	A. Nagar	509/506/323/34	18.07.2007	Convicted
770	770	303/2000	State Vs. JaraI etc	A. Nagar	341/323/34	18.07.2007	Convicted
771	771	1/2004	State Vs. Krishan Chand	A. Nagar	61/1/14	18.07.2007	Convicted
772	772	437/2000	State Vs. Vinod Kairith etc	A. Nagar	428/406/34	18.07.2007	PO/Convicted
773	773	194/2005	State Vs. Mani	A. Nagar	61/1/14	18.07.2007	Acquitted
774	774	162/1998	State Vs. Jai Singh	A. Nagar	378/411	19.07.2007	Acquitted

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775	775	399/2001	State Vs. Lakhan Singh	A. Nagar	279/31/28	19.07.2007	Convicted
776	776	289/2007	State Vs. Kallu etc	A. Nagar	323/325/341/34	19.07.2007	Convicted
777	777	602/2003	State Vs. Shiv Narain etc	A. Nagar	323/341/325/34	20.07.2007	Compromised
778	778	753/1997	State Vs. Manoj Chaudhary etc	A. Nagar		20.07.2007	Convicted
779	779	301/2004	State Vs. Naim etc	A. Nagar	379/341/28	21.07.2007	Acquitted
780	780	936/1997	State Vs. Rakesh Kumar	A. Nagar	379/411	21.07.2007	Convicted
781	781	162/2004	State Vs. Govind Swami	A. Nagar	61/1/14	21.07.2007	Acquitted
782	782	517/2007	State Vs. Suresh	A. Nagar	328/34	21.07.2007	Acquitted
783	783	328/2001	State Vs. Phoolwati	A. Nagar	61/1/14	21.07.2007	Acquitted
784	784	568/2002	State Vs. Venkatesh	A. Nagar	255/458	21.07.2007	Acquitted
785	785	513/2002	State Vs. Nandan Kumar	A. Nagar	279/338	21.07.2007	Convicted
786	786	399/2006	State Vs. Dhan Bahadur	A. Nagar	61/1/14	21.07.2007	PO
787	787	268/2006	State Vs. Anand	A. Nagar	255/458	21.07.2007	PO
788	788	165/2004	State Vs. Sunder	A. Nagar	61/1/14	21.07.2007	Acquitted
789	789	277/2002	State Vs. Sunder	A. Nagar	61/1/14	21.07.2007	Acquitted
790	790	234/2006	State Vs. Suresh Kumar	A. Nagar	61/1/14	21.07.2007	Acquitted
791	791	760/1998	State Vs. Arun Kumar	A. Nagar	279/337	21.07.2007	Convicted
792	792	561/2006	State Vs. Indrajeev	A. Nagar	279/334	21.07.2007	Acquitted
793	793	332/2007	State Vs. Davinder Kumar	A. Nagar	279/334	21.07.2007	Convicted
794	794	201/2003	State Vs. Nandan Kumar	A. Nagar	279/334	21.07.2007	Acquitted
795	795	664/2008	State Vs. Jay Mohan	A. Nagar	255/458	21.07.2007	Acquitted
796	796	334/2000	State Vs. Mukhtyar Chand	A. Nagar	61/1/14	21.07.2007	Acquitted
797	797	148/2002	State Vs. Meeta	A. Nagar	279/338	21.07.2007	Convicted
798	798	447/2002	State Vs. Vicky @ Raj Kumar	A. Nagar	61/1/14	21.07.2007	Convicted
799	799	907/2006	State Vs. Mira	A. Nagar	61/1/14	21.07.2007	Convicted
800	800	608/2003	State Vs. Amit Kumar	A. Nagar	325/323/34	21.07.2007	Compromised
801	801	263/2004	State Vs. Subhash	A. Nagar	255/458	21.07.2007	Convicted
802	802	732/2006	State Vs. Sunil Kumar	A. Nagar	279/337	21.07.2007	Acquitted
803	803	631/1999	State Vs. Mord Rashid	A. Nagar	379/411	21.07.2007	PO
804	804	436/2005	State Vs. Ashok @ Kalia	A. Nagar	61/1/14	21.07.2007	PO
805	805	647/2004	State Vs. Rajiv Kumar	A. Nagar	255/458	21.07.2007	Acquitted
806	806	887/1996	State Vs. Surush Joshi	A. Nagar	83	21.07.2007	Acquitted
807	807	977/1996	State Vs. Amp Kumar etc	A. Nagar	363/354/34	21.07.2007	Convicted
808	808	263/2001	State Vs. Vilesh @ Bobby	A. Nagar	255/458	21.07.2007	Acquitted

809	809	451/2002	State Vs. Kanwar Bhan etc	A. Nagar	279/304A	02.07.2007	Acquitted
810	810	613/2005	State Vs. Man Singh	A. Nagar	61/1/14	02.07.2007	Acquitted
811	811	792/1996	State Vs. Laxman	A. Nagar	779/304A	02.07.2007	P.O.
812	812	778/1998	State Vs. Udal Singh etc	A. Nagar	342/508/305	02.07.2007	P.O./Acquitted
813	813	564/2006	State Vs. Smt. Santosh	A. Nagar	61/1/14	03.07.2007	Convicted
814	814	489/2002	State Vs. Nafroj @ Nafia etc	A. Nagar	341/323/34	03.07.2007	Acquitted
815	815	413/2005	State Vs. Rajender @ Rahul	A. Nagar	25/54/59	05.07.2007	Convicted
816	816	372/2002	State Vs. Ajay Kumar	A. Nagar	370	05.07.2007	Convicted
817	817	285/2007	State Vs. Rajinder @ Rahul	A. Nagar	29/54/59	05.07.2007	Convicted
818	818	209/2007	State Vs. Chino Rai	A. Nagar	61/1/14	06.07.2007	Acquitted
819	819	340/2001	State Vs. Bho etc	A. Nagar	341/325/32/334	06.07.2007	Acquitted
820	820	755/1998	State Vs. Mahesh Pandey	A. Nagar	61/1/14	06.07.2007	Acquitted
821	821	338/2007	State Vs. Babu Lal	A. Nagar	779/337/394A	07.07.2007	Acquitted
822	822	223/1998	State Vs. Raju @ Aman	A. Nagar	25/54/59	07.07.2007	Acquitted
823	823	791/2005	State Vs. Rakesh Kumar	A. Nagar	25/54/59	07.07.2007	P.O.
824	824	371/2002	State Vs. Sumit	A. Nagar	371/81/279/337	08.07.2007	P.O.
825	825	83/2003	State Vs. Dharmender Gupta	A. Nagar	279/338	09.07.2007	Acquitted
826	826	583/2005	State Vs. Babu	A. Nagar	61/1/14	09.07.2007	Acquitted
827	827	1010/1996	State Vs. Neelam	A. Nagar	6 TTP	10.07.2007	Acquitted
828	828	522/2001	State Vs. Haiy	A. Nagar	25/54/59	10.07.2007	Acquitted
829	829	418/2006	State Vs. Sat Parkash etc	A. Nagar	482/380	10.07.2007	Convicted
830	830	452/2006	State Vs. Sunil	A. Nagar	324/341/506	10.07.2007	Compromised
831	831	128/2002	State Vs. Nazim	A. Nagar	25/54/59A	10.07.2007	Acquitted
832	832	329/2004	State Vs. Anil Kumar	A. Nagar	25/54/59A	12.07.2007	Acquitted
833	833	294/2004	State Vs. Kamal etc.	A. Nagar	323/341/34	12.07.2007	Compromised
834	834	251/2001	State Vs. Hariom	A. Nagar	279/304	12.07.2007	Acquitted
835	835	451/1998	State Vs. Prem	A. Nagar	61/1/14	11.07.2007	Acquitted
836	836	40/1996	State Vs. Ravi etc.	A. Nagar	379/41/1/34	11.07.2007	Convicted
837	837	166/1996	State Vs. Wahid Hussain etc.	A. Nagar	341/323/506	11.07.2007	Convicted
838	838	184/2005	State Vs. Ramash @ Bahadur	A. Nagar	61/1/14	11.07.2007	Acquitted
839	839	142/2004	State Vs. Shyam Lal etc.	A. Nagar	354/365/506	13.07.2007	Convicted
840	840	112/1997	State Vs. Roshay Shyam	A. Nagar	61/1/14	13.07.2007	Convicted
841	841	471/2005	State Vs. Suresh @ Anju	A. Nagar	25/54/59	13.07.2007	Convicted
842	842	773/2005	State Vs. Mira	A. Nagar	61/1/14	15.07.2007	Convicted

842	843	319/1999	State Vs. R. Mohan @ Raja	A. Nagar	323/32a	16.07.2007	Convicted
844	844	407/2002	State Vs. Laxman etc.	A. Nagar	341/407/34	16.07.2007	Acquitted
845	845	876/1998	State Vs. Om Prakash	A. Nagar	324/31	16.07.2007	Acquitted
846	846	531/1992	State Vs. Heer Chand	A. Nagar	186/353/32/34	16.07.2007	Convicted
847	847	630/1998	State Vs. Sonu etc.	A. Nagar	294	17.07.2007	Convicted
848	848	165/2007	State Vs. Pawan Kumar	A. Nagar	255/459	19.07.2007	Convicted
849	849	323/2007	State Vs. Anil Kumar	A. Nagar	255/459	19.07.2007	Convicted
850	850	468/2005	State Vs. Appa Rao	A. Nagar	61/1/14	19.07.2007	Convicted
851	851	393/2005	State Vs. Deepak @ Mota	A. Nagar	255/459	19.07.2007	Acquitted
852	852	289/2001	State Vs. Jitender	A. Nagar	279/344A	21.07.2007	Acquitted
853	853	38/1996	State Vs. Chand Kumar etc.	A. Nagar	341/323/350/34	21.07.2007	Convicted
854	854	801/1997	State Vs. Vidha Devi	A. Nagar	426/420	23.07.2007	Convicted
855	855	557/1997	State Vs. Raju	A. Nagar	321	23.07.2007	Death
856	856	289/2005	State Vs. Nanda	A. Nagar	61/1/14	24.07.2007	Acquitted
857	857	601/2003	State Vs. Raju Kumar	A. Nagar	279/338	24.07.2007	Acquitted
858	858	509/2004	State Vs. Shiv Lal	A. Nagar	61/1/14	25.07.2007	Acquitted
859	859	224/2004	State Vs. Hitesh Kumar	A. Nagar	279/354	25.07.2007	Acquitted
860	860	02/2004	State Vs. Gyanender Singh	A. Nagar	279/337	25.07.2007	Convicted
861	861	163/2002	State Vs. Meera	A. Nagar	61/1/14	25.07.2007	Convicted
862	862	671/2005	State Vs. Jag Mohan	A. Nagar	379/411	26.07.2007	Convicted
863	863	348/2005	State Vs. Pras Ram	A. Nagar	61/1/14	26.07.2007	Convicted
864	864	496/2003	State Vs. Rami Singh	A. Nagar	323/341/34	27.07.2007	Convicted
865	865	602/2004	State Vs. Ramesh	A. Nagar	61/1/14	27.07.2007	Convicted
866	866	141/2004	State Vs. Rajender etc.	A. Nagar	323/341/34	27.07.2007	Acquitted
867	867	432/2003	State Vs. Sonu Kumar	A. Nagar	61/1/14	27.07.2007	Acquitted
868	868	502/2004	State Vs. Santosh	A. Nagar	523/506	27.07.2007	Convicted
870	870	819/1998	State Vs. Arun Kumar	A. Nagar	61/1/14	27.07.2007	P.O.
871	871	821/1998	State Vs. Sukender Kumar	A. Nagar	279/407	28.07.2007	Acquitted
872	872	398/2006	State Vs. Sonu @ Samir etc.	A. Nagar	379/411/34	28.07.2007	Convicted
873	873	712/2004	State Vs. Anil Kumar	A. Nagar	279/338	30.07.2007	Convicted
874	874	783/2005	State Vs. Bindu Gupta	A. Nagar	255/458	30.07.2007	Acquitted
875	875	186/2004	State Vs. Mubtu	A. Nagar	61/1/14	30.07.2007	P.O.
876	876	157/2004	State Vs. Manish Kumar	A. Nagar	255/458	30.07.2007	P.O.
877	877	590/1996	State Vs. Sanjay Kumar	A. Nagar	392/411/34	31.07.2007	P.O.

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878	678	387/2000	State Vs. KM Mohan	A. Nagar	379/411	31.07.2007	Convicted
879	879	403/1999	State Vs. Ranjeeta	A. Nagar	25/54/59	17.03.2007	Acquitted
880	880	479/2005	State Vs. Md. Javed @ Bablu	A. Nagar	452/324/506	07.08.2007	Acquitted
881	881	311/1999	State Vs. Bhagwan Singh	A. Nagar	279/332	01.08.2007	Acquitted
882	882	371/1996	State Vs. Umesh Gunpreet	A. Nagar	147/148/149/323	01.08.2007	Convicted
883	883	309/2005	State Vs. Mihlesh	A. Nagar	61/1/14	01.08.2007	Acquitted
884	884	428/2003	State Vs. Saktem @ Sonu	A. Nagar	25/54/59	02.08.2007	P.O.
885	885	19/2058	State Vs. Arvind Kumar Khakana	A. Nagar	379/411	02.08.2007	Acquitted
886	886	524/2002	State Vs. Ram Niah	A. Nagar	61/1/14	02.08.2007	Convicted
887	887	337/2007	State Vs. Suresh	A. Nagar	25/54/59	02.08.2007	Acquitted
888	888	177/2000	State Vs. Narender	A. Nagar	61/1/14	02.08.2007	Convicted
889	889	241/1994	State Vs. Ranjeet	A. Nagar	779/338	02.08.2007	Acquitted
890	890	133/2003	State Vs. Snyantwati Devi etc	A. Nagar	61/1/14	03.08.2007	P.O.
891	891	801/2005	State Vs. Mammohan	A. Nagar	25/54/59	01.08.2007	Convicted
892	892	112/2004	State Vs. Ranjeet etc.	A. Nagar	323/34	03.08.2007	Convicted
893	893	683/1997	State Vs. Md. Koan	A. Nagar	380/411/448	04.08.2007	Acquitted
894	894	120/2002	State Vs. Abdul Hussain	A. Nagar	279/337	04.08.2007	Acquitted
895	895	770/2005	State Vs. Hakim	A. Nagar	25/54/59	04.08.2007	P.O.
896	896	467/1998	State Vs. Md. Sultan	A. Nagar	880/24	04.08.2007	Acquitted
897	897	365/2001	State Vs. Dittag Singh	A. Nagar	279/304	04.08.2007	Convicted
898	898	514/1996	State Vs. Praveen Kumar	A. Nagar	341/506/34	06.08.2007	Convicted
899	899	339/2005	State Vs. Prashu Ram	A. Nagar	61/1/14	06.08.2007	Acquitted
900	900	201/2005	State Vs. Isatdev Raj	A. Nagar	61/1/14	06.08.2007	Acquitted
901	901	9/1999	State Vs. Prem Pal	A. Nagar	324	06.08.2007	Convicted
902	902	380/2007	State Vs. Nranhe	A. Nagar	67/1/14	06.08.2007	Convicted
903	903	447/1989	State Vs. Abdalvaid	A. Nagar	278/337	07.08.2007	Acquitted
904	904	837/004	State Vs. Hali	A. Nagar	25A	07.08.2007	Convicted
905	905	683/2005	State Vs. Ranjeet	A. Nagar	61/1/14	07.08.2007	P.O.
906	906	345/1999	State Vs. Md. Abdul Bari	A. Nagar	326	07.08.2007	Convicted
907	907	335/1994	State Vs. Mohd. Yunus etc	A. Nagar	452/341/323	07.08.2007	Convicted
908	908	239/2005	State Vs. Sanjay Kumar	A. Nagar	356/379/411	07.08.2007	Acquitted
909	909	444/2001	State Vs. Asha Kumari	A. Nagar	61/1/14	08.08.2007	P.O.
910	910	209/2005	State Vs. Noor Mohd	A. Nagar	25/54/59	08.08.2007	Convicted
911	911	598/2006	State Vs. Vinay @ Bappy	A. Nagar	25/54/59	08.08.2007	Convicted

912	912	443/2005	State Vs. Smt. Ashlesha	A. Nagar	6/1/14	08.08.2007	Acquitted
913	913	320/2006	State Vs. Anil Kumar	A. Nagar	2/9/04	08.08.2007	Abated
914	914	772/1997	State Vs. Harid	A. Nagar	448/390/506	04.08.2007	Convicted
915	915	855/1997	State Vs. Sakin etc	A. Nagar	360/41/34	04.08.2007	Convicted
916	916	298/2002	State Vs. Prakrma	A. Nagar	6/1/14	04.08.2007	Acquitted
917	917	295/2004	State Vs. Amarjesh	A. Nagar	279/337	04.08.2007	Acquitted
918	918	489/2004	State Vs. Ramesh	A. Nagar	6/1/14	04.08.2007	Convicted
919	919	351/2003	State Vs. Rajesh Kumar	A. Nagar	341/323/34	04.08.2007	Convicted
920	920	52/2005	State Vs. Ram Singh	A. Nagar	6/1/14	10.08.2007	Convicted
921	921	563/1998	State Vs. Sunil Kumar etc	A. Nagar	379/411	09.08.2007	PC/Acquitted
922	922	613/2004	State Vs. Raja	A. Nagar	255/4/59	10.08.2007	Acquitted
923	923	79/2006	State Vs. Anan Kunal	A. Nagar	279/3/161	10.08.2007	Convicted
924	924	454/2002	State Vs. Ramesh	A. Nagar	147/148/149/323/341/325	10.08.2007	Acquitted
925	925	458/2001	State Vs. Rajesh etc	A. Nagar	323/325	10.08.2007	Convicted
926	926	367/2006	State Vs. Joginder Singh	A. Nagar	324/34	10.08.2007	Compromised
927	927	277/1992	State Vs. Bishan Kumar	A. Nagar	420/468/471/34	13.08.2007	Convicted
928	928	610/2004	State Vs. Rameshwar P.S	A. Nagar	279/30/4A	13.08.2007	Acquitted
929	929	386/2001	State Vs. Mahesh	A. Nagar	6/1/14	13.08.2007	Acquitted
930	930	138/2002	State Vs. Ram Bai	A. Nagar	6/1/14	13.08.2007	Convicted
931	931	167/2002	State Vs. Ram Bai	A. Nagar	6/1/14	13.08.2007	Acquitted
932	932	103/2001	State Vs. Ramesh Bagdi	A. Nagar	448/380/411/34	13.08.2007	Acquitted
933	933	491/2004	State Vs. Sube Ram	A. Nagar	279/337	13.08.2007	Acquitted
934	934	1/2003	State Vs. Tasleem Ahmad	A. Nagar	6/1/14	14.08.2007	PC
935	935	786/2000	State Vs. Deepak Dargwale @ Deep	A. Nagar	259/4/59	14.08.2007	Acquitted
936	936	133/2002	State Vs. Shiv Prashad	A. Nagar	255/4/59	14.08.2007	Acquitted
937	937	319/2001	State Vs. Rajender Dania	A. Nagar	219/336	14.08.2007	Acquitted
938	938	713/2005	State Vs. Manoj @ Leela	A. Nagar	6/1/14	14.08.2007	Convicted
939	939	1014/1998	State Vs. Gulam Hussain	A. Nagar	279/337	14.08.2007	Compromised
940	940	606/2003	State Vs. Surender Sahni etc.	A. Nagar	324/34	16.08.2007	Compromised
941	941	867/1996	State Vs. Balaji	A. Nagar	6/1/14	16.08.2007	Convicted
942	942	687/2009	State Vs. Appa Rao	A. Nagar	6/1/14	16.08.2007	Convicted
943	943	188/2002	State Vs. Ramesh @ Bande	A. Nagar	6/1/14	16.08.2007	Acquitted
944	944	824/1997	State Vs. Rajomati	A. Nagar	279/337/338	17.08.2007	Acquitted
945	945	353/2006	State Vs. Ranjeet	A. Nagar	6/1/14	17.08.2007	Convicted

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946	946	144/2005	State Vs. Mavima	A Nagar	61/1/14	17.08.2007	P.O.
947	947	656/2008	State Vs. Rannu Ahmed	A Nagar	61/1/14	17.08.2007	Convicted
948	948	882/2007	State Vs. Vinay @ Binny	A Nagar	25A	17.08.2007	Convicted
949	949	480/2007	State Vs. Sunder Raj	A Nagar	25/54/59	17.08.2007	Convicted
950	950	652/1997	State Vs. Jagannath	A Nagar	279/338	17.08.2007	Convicted
951	951	1020/1998	State Vs. Raja @ Rajkumar	A Nagar	379/411	18.08.2007	Acquitted
952	952	409/2007	State Vs. Sunny	A Nagar	25/54/59	18.08.2007	Convicted
953	953	457/2008	State Vs. Anil @ Mota	A Nagar	25/54/59	18.08.2007	Acquitted
954	954	150/2002	State Vs. Chander Pal	A Nagar	61/1/14	20.08.2007	P.O.
955	955	416/2000	State Vs. Rm Malesh Kashyap	A Nagar	61/1/14	20.08.2007	Acquitted
956	956	459/2005	State Vs. Sanjay etc.	A Nagar	341/324/506	20.08.2007	Convicted
957	957	451/2000	State Vs. Kishor Yadav	A Nagar	279/338	20.08.2007	Acquitted
958	958	153/2002	State Vs. Ramji Lal	A Nagar	325/341	20.08.2007	Acquitted
959	959	419/1932	State Vs. Devarand Yadav	A Nagar	279/304A	21.08.2007	Convicted
960	960	225/2002	State Vs. Sanjay Kohil	A Nagar	325/341	21.08.2007	Convicted
961	961	817/2007	State Vs. Shri Bhagwan Das	A Nagar	379/411	21.08.2007	Convicted
962	962	814/1998	State Vs. Dinesh	A Nagar	61/1/14	21.08.2007	Acquitted
963	963	206/2005	State Vs. Parraj	A Nagar	452/363/54/586	21.08.2007	Acquitted
964	964	160/2006	State Vs. Dham Bahadur	A Nagar	61/1/14	21.08.2007	P.O.
965	965	436/2004	State Vs. Sanju	A Nagar	61/1/14	22.08.2007	Acquitted
966	966	194/2006	State Vs. Jagdish	A Nagar	279/338	22.08.2007	Convicted
967	967	432/2002	State Vs. Subair	A Nagar	61/1/14	22.08.2007	Acquitted
968	968	397/2004	State Vs. Om Prakash	A Nagar	279/338	22.08.2007	Acquitted
969	969	636/2006	State Vs. Rant Swaroop	A Nagar	279/338	22.08.2007	Convicted
970	970	47/21/998	State Vs. Karhya Lal	A Nagar	61/1/14	22.08.2007	Acquitted
971	971	267/2001	State Vs. Ram Chander	A Nagar	279/338	23.08.2007	Acquitted
972	972	569/2004	State Vs. Prem Singh	A Nagar	279	23.08.2007	P.O.
973	973	188/2000	State Vs. Bhagat Singh etc.	A Nagar	279/332	23.08.2007	Acquitted
974	974	208/2004	State Vs. Babu	A Nagar	25/54/59	23.08.2007	Acquitted
975	975	450/2005	State Vs. Amr Khurana	A Nagar	380/511	23.08.2007	Convicted
976	976	324/2004	State Vs. Magender Nath	A Nagar	323/341	23.08.2007	Convicted
977	977	349/2005	State Vs. Ajay @ Raju	A Nagar	272/54/59	23.08.2007	Acquitted
978	978	476/2003	State Vs. Sanjay	A Nagar	61/1/14	22.08.2007	Acquitted
979	979	155/2005	State Vs. Inqamudin	A Nagar	25A	23.08.2007	Acquitted

980	980	168/2000	State Vs. Ashwari Kuma	A. Nagar	07/10/55	23.08.2007	Convicted
981	981	720/1998	State Vs. Vijender Singh	A. Nagar	279/337	23.08.2007	Acquitted
982	982	387/2001	State Vs. Prem Chand	A. Nagar	341/323/34	23.08.2007	Convicted
983	983	586/2004	State Vs. Ram Suraj Verma	A. Nagar	279/338	24.08.2007	Acquitted
984	984	547/2005	State Vs. Dharmveer	A. Nagar	25/54/59	24.08.2007	Acquitted
985	985	163/2004	State Vs. Suresh Singh	A. Nagar	279/304A	24.08.2007	Acquitted
986	986	359/1998	State Vs. Tara Chand	A. Nagar	61/1/14	24.08.2007	Acquitted
987	987	220/2005	State Vs. Jhender	A. Nagar	61/1/14	24.08.2007	Convicted
988	988	69/2005	State Vs. Vinod @ Binay Singh	A. Nagar	25/54/59	24.08.2007	Acquitted
989	989	774/2006	State Vs. Sunder	A. Nagar	25/54/59	24.08.2007	Acquitted
990	990	679/2004	State Vs. Nanda	A. Nagar	61/1/14	24.08.2007	Acquitted
991	991	521/2004	State Vs. Nanda	A. Nagar	61/1/14	25.08.2007	Acquitted
992	992	778/2007	State Vs. Arun Kumar	A. Nagar	61/1/14	25.08.2007	Acquitted
993	993	758/1996	State Vs. Sanjay	A. Nagar	61/1/14	25.08.2007	Abated
994	994	568/2004	State Vs. Nanda	A. Nagar	324/506	25.08.2007	Convicted
995	995	441/2003	State Vs. Suresh etc	A. Nagar	61/1/14	25.08.2007	Acquitted
996	996	276/2002	State Vs. Rami Chander	A. Nagar	323/341/34	25.08.2007	Convicted
997	997	335/2007	State Vs. Pawan	A. Nagar	420/468	27.08.2007	Convicted
998	998	50/2003	State Vs. Jadhav etc	A. Nagar	25/54/59	27.08.2007	Acquitted
999	999	173/2006	State Vs. Narish Kumar	A. Nagar	384/34	27.08.2007	Acquitted
1000	1000	189/2002	State Vs. Ishwara	A. Nagar	323/341/506	27.08.2007	Compounded
1001	1001	235/2007	State Vs. Ganesh Lal	A. Nagar	61/1/14	27.08.2007	Acquitted
1002	1002	483/2000	State Vs. Dev Kisan	A. Nagar	25/54/59	27.08.2007	Acquitted
1003	1003	492/2003	State Vs. Sanjay Pahawan	A. Nagar	61/1/14	27.08.2007	Acquitted
1004	1004	440/2005	State Vs. Mohd. Javed Babhu	A. Nagar	25/54/59	27.08.2007	P.O.
1005	1005	336/2003	State Vs. Vinay etc	A. Nagar	323/341	27.08.2007	Convicted
1006	1006	282/1998	State Vs. Satish @ Shanker	A. Nagar	341/323/427/34	28.08.2007	Acquitted
1007	1007	317/2000	State Vs. Narjit Singh	A. Nagar	323/324/34	28.08.2007	Compromised
1008	1008	683/2004	State Vs. Shiraj Rastan	A. Nagar	471/447	28.08.2007	Acquitted
1009	1009	63/2003	State Vs. Luxman	A. Nagar	61/1/14	28.08.2007	Acquitted
1010	1010	388/2007	State Vs. Vinay @ Dunit	A. Nagar	61/1/14	28.08.2007	Convicted
1011	1010A	91/2006	State Vs. Vinay @ Bank	A. Nagar	25/54/59	28.08.2007	Convicted
1012	1011	220/2002	State Vs. Jabir Hussain	A. Nagar	25/54/59	28.08.2007	Acquitted
1013	1012	37/2002	State Vs. Bijender Kumar	A. Nagar	25/54/59	30.08.2007	Convicted

1014	1013	903/1996	State Vs. Basant	A. Nagar	425	30.08.2007	Compounded
1015	1014	743/2006	State Vs. Gulveer Singh	A. Nagar	61/1/14	30.08.2007	Convicted
1016	1015	166/2007	State Vs. Mseeta	A. Nagar	61/1/14	30.08.2007	Convicted
1017	1016	848/2006	State Vs. Vinod etc.	A. Nagar	323/4/506	30.08.2007	Convicted
1018	1017	313/2001	State Vs. Charanjit Bhan	A. Nagar	61/1/14	30.08.2007	Acquitted
1019	1018	173/2004	State Vs. Nasoom	A. Nagar	61/1/14	30.08.2007	Acquitted
1020	1019	345/2005	State Vs. Jagbir Singh	A. Nagar	61/1/14	31.08.2007	Convicted
1021	1020	388/2004	State Vs. Kantiya	A. Nagar	61/1/14	31.08.2007	Acquitted
1022	1021	582/2004	State Vs. Kantiya	A. Nagar	61/1/14	31.08.2007	Acquitted
1023	1022	371/1998	State Vs. Kishan Chand	A. Nagar	779/104A	31.08.2007	Acquitted
1024	1023	177/2004	State Vs. Manbir Singh	A. Nagar	452/392	31.08.2007	Acquitted
1025	1024	272/2004	State Vs. Ramesh Kumar	A. Nagar	61/1/14	31.08.2007	Convicted
1026	1025	434/2004	State Vs. Anil Kumar	A. Nagar	61/1/14	25.08.2007	P.O.
1027	1026	568/2006	State Vs. Mohd Ayush	A. Nagar	420/379/313	25.08.2007	P.O.
1028	1027	376/2005	State Vs. Lala	A. Nagar	61/1/14	22.08.2007	P.O.
1029	1028	792/2004	State Vs. Pawan Kumar	A. Nagar	384/34	01.09.2007	Acquitted
1030	1029	411/2007	State Vs. Yusuf	A. Nagar	379/411	01.09.2007	Convicted
1031	1030	442/2007	State Vs. Taranjit Singh	A. Nagar	379/511	01.09.2007	Convicted
1032	1031	433/2001	State Vs. Bablu	A. Nagar	25/54/59	01.09.2007	Acquitted
1033	1032	406/2003	State Vs. Hans Raj	A. Nagar	279/337	01.09.2007	Convicted
1034	1033	108/2004	State Vs. Pawan Kumar	A. Nagar	61/1/14	01.09.2007	Acquitted
1035	1034	512/2006	State Vs. Jawahar Lal	A. Nagar	23/54/59	01.09.2007	Acquitted
1036	1035	507/2004	State Vs. Rajan Singh	A. Nagar	279/337	03.09.2007	P.O.
1037	1036	149/2006	State Vs. Deepak	A. Nagar	25/54/59	03.09.2007	Acquitted
1038	1037	306/2003	State Vs. Mohd. Shammi	A. Nagar	279/338	03.09.2007	Acquitted
1039	1038	570/2005	State Vs. Ramesh	A. Nagar	61/1/14	16.09.2007	Convicted
1040	1039	447/2004	State Vs. Jagdish	A. Nagar	61/1/14	01.09.2007	P.O.
1041	1040	585/2005	State Vs. Ravi	A. Nagar	23/54/59	03.09.2007	Acquitted
1042	1041	490/1997	State Vs. Murni Devi	A. Nagar	324	03.09.2007	Convicted
1043	1042	172005	State Vs. Shiv Lal	A. Nagar	61/1/14	03.09.2007	Acquitted
1044	1043	364/2005	State Vs. Md. Ilyas	A. Nagar	279/339	03.09.2007	Acquitted
1045	1044	564/2005	State Vs. Bachhan Singh	A. Nagar	279/338	03.09.2007	Acquitted
1046	1045	435/2001	State Vs. Subhash Chand	A. Nagar	25A	05.09.2007	Acquitted
1047	1046	273/1999	State Vs. Dharam Lingam	A. Nagar	61/1/14	05.09.2007	Convicted

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1048	1047	3412/2005	State Vs. Praveen Kumar	A. Nagar	2/9/337	05.09.2007	Convicted
1049	1048	09/2007	State Vs. Sandeep @ Ramjani	A. Nagar	25/4/50	05.09.2007	Acquitted
1050	1049	435/2005	State Vs. Urv Prakash	A. Nagar	6/1/14	05.09.2007	Acquitted
1051	1050	636/2005	State Vs. Hinku etc	A. Nagar	379/411	05.09.2007	Convicted
1052	1051	25/2001	State Vs. Sunnati	A. Nagar	279/304	05.09.2007	Acquitted
1053	1052	302/1997	State Vs. Sangeeta	A. Nagar	6/1/14	05.09.2007	Convicted
1054	1053	304/2002	State Vs. Dhama Lingam	A. Nagar	462/323	05.09.2007	Convicted
1055	1054	503/2004	State Vs. Raj Kumar @ Raja	A. Nagar	61/1/14	05.09.2007	Convicted
1056	1055	384/1998	State Vs. Sushil Jha	A. Nagar	420	05.09.2007	Convicted
1057	1056	651/2005	State Vs. Somnath @ Som	A. Nagar	61/1/14	06.09.2007	Acquitted
1058	1057	429/2005	State Vs. Ramesh Kumar	A. Nagar	61/1/14	06.09.2007	Convicted
1059	1058	176/2005	State Vs. Mithlesh	A. Nagar	61/1/14	06.09.2007	Acquitted
1060	1059	134/2002	State Vs. Jitender Singh	A. Nagar	279/337	06.09.2007	Convicted
1061	1060	776/2005	State Vs. Dharam Pal	A. Nagar	25/54/58	06.09.2007	Acquitted
1062	1061	7/6/2006	State Vs. Sahid @ Jameer etc	A. Nagar	379/411/34	06.09.2007	Convicted

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List of 2007 (A. Nagar 2007)							
In the Court of Ms. Gitanjali Goel, MM PTC							
S. No.	G. No.	CC No.	Case Title	PS	U/s	DOD	Decision
1	1201	333/2005	State Vs. Nagesh	A. Nagar	61/1/14	05.06.2007	Acquitted
2	1202	337/1997	State Vs. Shyam Singh	A. Nagar	279/304	05.06.2007	Acquitted
3	1203	238/2002	State Vs. Ganja Shren	A. Nagar	61/1/14	07.06.2007	Acquitted
4	1204	153/2007	State Vs. Vinesh @ Bittoo	A. Nagar	25/54/59	07.06.2007	Convicted
5	1205	374/2006	State Vs. Jaipal Singh	A. Nagar	279/337	07.06.2007	Convicted
6	1206	246/2006	State Vs. Deepak	A. Nagar	323/341	07.06.2007	Compromise
7	1207	522/2004	State Vs. Manoj Kumar	A. Nagar	25/54/59	07.06.2007	Acquitted
8	1208	577/1999	State Vs. Kabir etc	A. Nagar	379/411	21.06.2007	Acquitted
9	1209	350/1999	State Vs. Jafid etc	A. Nagar	324/34	21.06.2007	P.O. / Convicted
10	1210	112/2003	State Vs. Ramesh Kumar	A. Nagar	61/1/14	22.06.2007	Acquitted
11	1211	537/1996	State Vs. Saabir Singh	A. Nagar	279/304A	22.06.2007	Acquitted
12	1212	154/1999	State Vs. Subhash	A. Nagar	61/1/14	22.06.2007	Acquitted
13	1213	95/2004	State Vs. Santosh	A. Nagar	61/1/14	23.06.2007	Convicted
14	1214	163/2003	State Vs. Brahm Dutt	A. Nagar	279/304	23.06.2007	Acquitted
15	1215	246/2004	State Vs. Maan Singh	A. Nagar	61/1/14	23.06.2007	Acquitted
16	1216	431/2003	State Vs. Surender etc	A. Nagar	448/380/506	25.06.2007	Discharged
17	1217	812/2005	State Vs. Askan	A. Nagar	25/54/59	25.06.2007	Acquitted
18	1218	493/2004	State Vs. Ram Sewak	A. Nagar	379/411	25.06.2007	Convicted
19	1219	240/1993	State Vs. Manoj Kumar	A. Nagar	420/467/471	25.06.2007	Quashed
20	1220	607/2005	State Vs. Phoolwan	A. Nagar	61/1/14	26.06.2007	Convicted
21	1221	208/2004	State Vs. Endrias @ Burtly	A. Nagar	61/1/14	26.06.2007	P.O.
22	1222	420/2006	State Vs. Vinod Kumar etc	A. Nagar	341/323/34	26.06.2007	Acquitted
23	1223	470/2001	State Vs. Kanchi Lal	A. Nagar	61/1/14	26.06.2007	Acquitted
24	1224	607/1997	State Vs. Babu	A. Nagar	323/324	26.06.2007	Convicted
25	1225	394/2005	State Vs. Vijay Kumar	A. Nagar	25/54/59	26.06.2007	Acquitted
26	1226	207/2004	State Vs. Charen Singh	A. Nagar	25/54/59	26.06.2007	Acquitted
27	1227	977/2002	State Vs. Kamlesh	A. Nagar	279/337	26.06.2007	Convicted
28	1228	258/1998	State Vs. Ashok Kumar	A. Nagar	279/304	27.06.2007	Acquitted
29	1229	7/1982	State Vs. Babu	A. Nagar	61/1/14	27.06.2007	Acquitted
30	1230	441/2004	State Vs. Soru	A. Nagar	25/54/59	27.06.2007	P.O.
31	1231	144/2006	State Vs. Murali Amrita	A. Nagar	61/1/14	27.06.2007	Abated

32	1232	15/9/2000	State Vs. Bal Kishan	A. Nagar	755	27.06.2007	Completed
33	1233	27/1/2003	State Vs. Shri Ram	A. Nagar	27/9/337	27.06.2007	Completed
34	1234	4/3/2004	State Vs. Ravi Kumar	A. Nagar	61/1/14	28.06.2007	Acquitted
35	1235	7/12/2005	State Vs. Shiv Lal	A. Nagar	61/1/14	28.06.2007	Acquitted
36	1236	5/3/2004	State Vs. Raju	A. Nagar	61/1/14	28.06.2007	Acquitted
37	1237	14/1/2005	State Vs. Pirth	A. Nagar	25/5/59	29.06.2007	P.O.
38	1238	16/1/2002	State Vs. Rishat Singh etc.	A. Nagar	347/452/526/34	30.06.2007	Acquitted/ P.O.
39	1239	7/6/1996	State Vs. Vijay etc.	A. Nagar	341/30/434	29.06.2007	Completed
40	1240	4/1/2006	State Vs. Kailash Rai	A. Nagar	341/323/34	29.06.2007	Completed
41	1241	3/7/2001	State Vs. Kalyuga Lal	A. Nagar	61/1/14	29.06.2007	Acquitted
42	1242	4/5/2001	State Vs. Jhander	A. Nagar	61/1/14	30.06.2007	Acquitted
43	1243	4/12/2003	State Vs. Dharna	A. Nagar	61/1/14	30.06.2007	Acquitted
44	1244	6/30/2004	State Vs. Dharambir	A. Nagar	61/1/14	30.06.2007	Acquitted
45	1245	5/9/2004	State Vs. Smt Rangili	A. Nagar	406/420	01.10.2007	Acquitted
46	1246	12/1/1994	State Vs. Vijay @ Kedar	A. Nagar	279/304A	01.10.2007	Acquitted
47	1247	5/8/1999	State Vs. Raju	A. Nagar	279/304A	01.10.2007	Acquitted
48	1248	3/5/2001	State Vs. Kamalwan Pandey	A. Nagar	505	01.10.2007	Acquitted
49	1249	4/25/1998	State Vs. Gopal	A. Nagar	326	01.10.2007	P.O.
50	1250	7/40/2006	State Vs. Dalip	A. Nagar	29/5/59	01.10.2007	Acquitted
51	1251	6/48/2005	State Vs. Shofir Hussain	A. Nagar	61/1/14	01.10.2007	Acquitted
52	1252	10/7/2004	State Vs. Sharda	A. Nagar	61/1/14	01.10.2007	Acquitted
53	1253	6/05/2003	State Vs. Davindra Chopra	A. Nagar	61/1/14	01.10.2007	Completed
54	1254	5/9/2005	State Vs. Ramesh	A. Nagar	25/5/59	03.10.2007	Acquitted
55	1255	5/23/2001	State Vs. Harish @ Raju	A. Nagar	506/407	03.10.2007	Completed
56	1256	7/57/1995	State Vs. Shankar Lal	A. Nagar	362/34	03.10.2007	Completed
57	1257	2/4/2007	State Vs. Gire Singh	A. Nagar	324/506	03.10.2007	Completed
58	1258	4/2/2006	State Vs. Ranbir	A. Nagar	61/1/14	03.10.2007	Completed
59	1259	6/21/2005	State Vs. Ramesh	A. Nagar	25/5/59	03.10.2007	Acquitted
60	1260	2/8/2001	State Vs. Sanjeev	A. Nagar	106/32/308	03.10.2007	Acquitted
61	1261	3/9/2006	State Vs. Isha Ram	A. Nagar	378/411	03.10.2007	Completed
62	1262	9/47/1990	State Vs. Isha Ahmad	A. Nagar	341/323/34	03.10.2007	Completed
63	1263	5/40/2007	State Vs. Dhani Ram	A. Nagar	61/1/14	03.10.2007	Completed
64	1264	3/12/2006	State Vs. Ramesh	A. Nagar	61/1/14	03.10.2007	Completed
65	1265	6/9/2003	State Vs. Kaku	A. Nagar	61/1/14	03.10.2007	Acquitted

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66	1266	410/2005	State Vs. Allert	A. Nagar	61/1/14	04.10.2007	Convicted
67	1267	216/2000	State Vs. Ombir	A. Nagar	279/304	04.10.2007	Acquitted
68	1268	118/2000	State Vs. Harinder Kumar	A. Nagar	279/304	04.10.2007	Acquitted
69	1269	650/2006	State Vs. Suaj	A. Nagar	25/5/59	04.10.2007	Convicted
70	1270	167/2007	State Vs. An Akhar @ Brautu	A. Nagar	279/511	04.10.2007	P.O.
71	1271	149/2005	State Vs. Ram Chander	A. Nagar	61/1/14	04.10.2007	Acquitted
73	1273	205/2001	State Vs. Surender	A. Nagar	379/411	05.10.2007	Convicted
74	1274	263/1999	State Vs. Rajesh Kumar	A. Nagar	279/304A	05.10.2007	Acquitted
75	1275	468/2003	State Vs. Sanjay	A. Nagar	61/1/14	05.10.2007	Acquitted
76	1276	246/2003	State Vs. Inderjeet Singh	A. Nagar	379/411	05.10.2007	P.O.
77	1277	922/2006	State Vs. Pradeep Singh etc	A. Nagar	323/341/34	05.10.2007	Compounded
78	1278	296/2005	State Vs. Kanhiya	A. Nagar	61/1/14	05.10.2007	Acquitted
79	1279	583/2004	State Vs. Balwan	A. Nagar	323/341/34	06.10.2007	Convicted
80	1280	241/2007	State Vs. Veei Bahadur	A. Nagar	61/1/14	06.10.2007	Convicted
81	1281	176/1990	State Vs. Tekh Chand	A. Nagar	279/338	06.10.2007	Acquitted
82	1282	684/2006	State Vs. Rehmonee Tikka	A. Nagar	25/5/59	06.10.2007	Convicted
83	1283	680/2005	State Vs. Loy Dass	A. Nagar	61/1/14	06.10.2007	Acquitted
84	1284	449/1999	State Vs. Ram Chander	A. Nagar	61/1/14	06.10.2007	Acquitted
85	1285	431/2001	State Vs. Baby	A. Nagar	61/1/14	06.10.2007	Acquitted
86	1286	644/2005	State Vs. Rajan Narwal	A. Nagar	25/5/59	06.10.2007	Acquitted
87	1287	315/2007	State Vs. Vicky James	A. Nagar	341/323/34	06.10.2007	Compounded
88	1288	308/1996	State Vs. Chittarmal Jain	A. Nagar	61/1/14	06.10.2007	Convicted
89	1289	689/2006	State Vs. Chander	A. Nagar	25/5/59	06.10.2007	Acquitted
90	1290	383/2006	State Vs. Sarpal	A. Nagar	61/1/14	06.10.2007	Convicted
91	1291	849/2006	State Vs. Vinay @ Buntli	A. Nagar	25/5/59	06.10.2007	Convicted
92	1292	145/2002	State Vs. Anil Kumar	A. Nagar	61/1/14	06.10.2007	Acquitted
93	1293	227/2006	State Vs. Ramesh Chand	A. Nagar	61/1/14	06.10.2007	Acquitted
94	1294	872/2005	State Vs. Silver Raj	A. Nagar	61/1/14	06.10.2007	Acquitted
95	1295	422/1999	State Vs. Bhawani Shankar	A. Nagar	279/338	09.10.2007	Acquitted
96	1296	659/1998	State Vs. Pradeep Kumar	A. Nagar	379/411	09.10.2007	Acquitted
97	1297	627/2003	State Vs. Mukesh	A. Nagar	61/1/14	09.10.2007	Acquitted
98	1298	654/2004	State Vs. Govind Lal	A. Nagar	323/411	09.10.2007	Convicted
99	1299	234/2007	State Vs. Manish	A. Nagar	341/323/34	09.10.2007	Convicted
100	1300	489/2007	State Vs. Mangal Singh	A. Nagar	25/5/59	10.10.2007	Convicted

Sl. No.	Case No.	Case Name	Case Type	Case No.	Date	Status
101	1301	State Vs. Meera	A. Nagar	61/1/14	10.10.2007	Acquitted
102	1302	State Vs. Bellan Pal	A. Nagar	61/1/14	10.10.2007	Acquitted
103	1303	State Vs. Babu	A. Nagar	61/1/14	10.10.2007	Acquitted
104	1304	State Vs. Sridhar	A. Nagar	279/3/8	11.10.2007	Acquitted
105	1305	State Vs. Sridhar	A. Nagar	61/1/14	11.10.2007	Convicted
106	1306	State Vs. Deepak	A. Nagar	279/3/8	11.10.2007	Convicted
107	1307	State Vs. Jai Datt Joshi	A. Nagar	61/1/14	11.10.2007	Convicted
108	1308	State Vs. Deepak	A. Nagar	61/1/14	11.10.2007	Convicted
109	1309	State Vs. Ramesh Kumar	A. Nagar	279/3/8	11.10.2007	Acquitted
110	1310	State Vs. Ali Ahmed	A. Nagar	279/3/8	11.10.2007	Acquitted
111	1311	State Vs. Rama Krishna	A. Nagar	450/2/5/07	11.10.2007	Acquitted
112	1312	State Vs. Suresh	A. Nagar	61/1/14	11.10.2007	Convicted
113	1313	State Vs. Deepak	A. Nagar	61/1/14	11.10.2007	Acquitted
114	1314	State Vs. Deepak	A. Nagar	61/1/14	12.10.2007	Acquitted
115	1315	State Vs. Ravil	A. Nagar	25/54/99	12.10.2007	Acquitted
116	1316	State Vs. Anil Kumar	A. Nagar	61/1/14	12.10.2007	Acquitted
117	1317	State Vs. Arun Lal	A. Nagar	32/2/4	12.10.2007	Acquitted
118	1318	State Vs. Sushil Kumar	A. Nagar	61/1/14	15.10.2007	Acquitted
119	1319	State Vs. Deepak	A. Nagar	37/4/11	15.10.2007	Acquitted
120	1320	State Vs. Deepak	A. Nagar	61/1/14	15.10.2007	Acquitted
121	1321	State Vs. Navin @ Lakh	A. Nagar	61/1/14	15.10.2007	Acquitted
122	1322	State Vs. Bury Gupta	A. Nagar	25/54/99	16.10.2007	Acquitted
123	1323	State Vs. Rohan	A. Nagar	2/8/200A	16.10.2007	Acquitted
124	1324	State Vs. Vinod Singh	A. Nagar	61/1/14	16.10.2007	Convicted
125	1325	State Vs. Munish	A. Nagar	61/1/14	16.10.2007	Acquitted
126	1326	State Vs. Ved Digkash @ Panakun	A. Nagar	2/8/200A	17.10.2007	Convicted
127	1327	State Vs. Suresh	A. Nagar	457/360/411	20.10.2007	Acquitted
128	1328	State Vs. Nagesh	A. Nagar	25/54/99	17.10.2009	Convicted
129	1329	State Vs. Avinash @ Mhele	A. Nagar	25/54/99	17.10.2009	Acquitted
130	1330	State Vs. Mumta Mohan	A. Nagar	61/1/14	17.10.2009	Acquitted
131	1331	State Vs. Ranjit	A. Nagar	61/1/14	17.10.2009	Acquitted
132	1332	State Vs. Mahesh	A. Nagar	61/1/14	17.10.2009	Acquitted
133	1333	State Vs. Meera	A. Nagar	61/1/14	17.10.2009	Acquitted
134	1334	State Vs. Meera	A. Nagar	61/1/14	17.10.2009	Acquitted

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135	1335	22/2005	State Vs. Noor Amin	A. Nagar	411/379	18.10.2007	Acquitted
136	1336	43/1997	State Vs. Suleider etc	A. Nagar	380/411/34	18.10.2007	convicted
137	1337	39/2001	State Vs. Kanhya Lal	A. Nagar	61/1/14	18.10.2007	Acquitted
138	1338	51/2/2004	State Vs. Mukesh	A. Nagar	61/1/14	18.10.2007	Acquitted
139	1339	73/2001	State Vs. Raj Singh	A. Nagar	379/431	18.10.2007	Acquitted
140	1340	730/2006	State vs. Om Prakash	A. Nagar	61/1/14	18.10.2007	convicted
141	1341	623/2005	State Vs. Navendu	A. Nagar	61/1/14	18.10.2007	Acquitted
142	1342	574/2004	State Vs. Mukesh	A. Nagar	61/1/14	18.10.2007	Acquitted
143	1343	207/2002	State Vs. Tilok Singh	A. Nagar	323/41/506	20.10.2007	convicted
144	1344	713/1997	State Vs. Beena Etc	A. Nagar	380/411/34	20.10.2009	convicted
145	1345	143/2007	State Vs. Raj Kumar	A. Nagar	25/54/59	20.10.2007	convicted
146	1346	177/2005	State Vs. Gagan	A. Nagar	324/452	20.10.2007	convicted
147	1347	501/2003	State Vs. Sushil Kumar	A. Nagar	279/337	20.10.2007	convicted
148	1348	818/2005	State Vs. Saroo Devi	A. Nagar	61/1/14	20.10.2007	Acquitted
149	1349	451/1991	State Vs. Gautam Raj etc.	A. Nagar	61/1/14	20.10.2007	Acquitted
150	1350	472/2002	State Vs. Harish Chand	A. Nagar	61/1/14	20.10.2007	Acquitted
151	1351	835/1997	State Vs. Chavaji Lal	A. Nagar	61/1/14	20.10.2007	convicted
152	1352	509/2007	State Vs. Pawan Kumar	A. Nagar	25/54/59	22.10.2007	convicted
153	1353	162/2001	State Vs. Shamsheer Singh etc	A. Nagar	427	22.10.2007	Acquitted
154	1354	636/2007	State Vs. Hasrudin @ Teja	A. Nagar	26/54/59	22.10.2007	convicted
155	1355	589/2005	State Vs. Prekash Kumar Sharma	A. Nagar	61/1/14	22.10.2007	Acquitted
156	1356	652/2005	State Vs. Vipin Kuttar	A. Nagar	61/1/14	22.10.2007	convicted
157	1357	62/1997	State Vs. Indrajit	A. Nagar	451	22.10.2007	Acquitted
158	1358	171/2007	State Vs. Praveen Singh	A. Nagar	341/329	23.10.2007	Compounded
159	1359	154/1998	State Vs. Lekhi Ram	A. Nagar	279/338	23.10.2007	Acquitted
160	1360	593/2007	State Vs. Jal Raj @ Dako	A. Nagar	25/54/59	23.10.2007	convicted
161	1361	163/2002	State Vs. Tani Singh	A. Nagar	279/337	23.10.2007	Acquitted
162	1362	146/2006	State Vs. Ashok Kumar	A. Nagar	25/54/59	23.10.2007	Acquitted
163	1363	159/2004	State Vs. Baldev Kumar	A. Nagar	61/1/14	24.10.2007	Acquitted
164	1364	85/2006	State Vs. Mohu	A. Nagar	25/54/59	24.10.2007	Acquitted
165	1365	411/2006	State Vs. Smt. Balamani	A. Nagar	61/1/14	24.10.2007	Discharged
166	1366	198/1999	State Vs. Govind Singh etc.	A. Nagar	198/353/332/34	24.10.2007	convicted
167	1367	696/2006	State Vs. Shankar	A. Nagar	61/1/14	24.10.2007	Discharged
168	1368	431/2005	State Vs. Balaji	A. Nagar	61/1/14	24.10.2007	Discharged

169	1369	31/2004	State Vs. Ashok Kumar etc.	A. Nagar	341/506/32/34	24.10.2007	P.O.
170	1370	615/2003	State Vs. Shil Lal	A. Nagar	61/1/14	24.10.2007	Acquitted
171	1371	409/2004	State Vs. Anil	A. Nagar	25/54/59	24.10.2007	Acquitted
172	1372	677/2004	State Vs. Denizil Oswal	A. Nagar	25/54/59	24.10.2007	Acquitted
173	1373	1777/2001	State Vs. Kanhiya Lal	A. Nagar	61/1/14	25.10.2007	Acquitted
174	1374	166/2004	State Vs. Ravi	A. Nagar	61/1/14	25.10.2007	Acquitted
175	1375	459/2001	State Vs. Muran etc.	A. Nagar	323/341	25.10.2007	convicted
176	1376	172/2006	State Vs. Nashir Khan	A. Nagar	25/54/59	25.10.2007	Acquitted
177	1377	137/2000	State Vs. Vinod	A. Nagar	25/54/59	29.10.2007	Acquitted
178	1378	653/1995	State Vs. Brij Pal Singh	A. Nagar	147/143/341	29.10.2007	Acquitted
179	1379	123/2005	State Vs. Mohd. Shakeel	A. Nagar	25/54/59	29.10.2007	Acquitted
180	1380	34/2006	State Vs. Ishaq @ Bahlu	A. Nagar	25/54/59	29.10.2007	Acquitted
181	1381	761/2006	State Vs. Sunil	A. Nagar	341/32/34	30.10.2007	convicted
182	1382	566/2007	State Vs. Manoj	A. Nagar	378/411	30.10.2007	Undergone
183	1383	645/1998	State Vs. Razia Begam	A. Nagar	304A	30.10.2007	Acquitted
184	1384	418/2006	State Vs. Silve: Raj	A. Nagar	61/1/14	30.10.2007	Acquitted
185	1385	327/2001	State Vs. Rakesh	A. Nagar	278/338	31.10.2007	Acquitted
186	1386	605/2005	State Vs. Amrik Singh	A. Nagar	278/338	31.10.2007	Acquitted
187	1387	702/2006	State Vs. Md. Kutub	A. Nagar	25/54/59	31.10.2007	convicted
188	1388	147/2002	State Vs. Raj Kr. @ Raju	A. Nagar	61/1/14	31.10.2007	P.O.
189	1389	506/2006	State Vs. Shivra	A. Nagar	25/54/59	31.10.2007	Acquitted
190	1390	268/2004	State Vs. Kuppaswami	A. Nagar	61/1/14	31.10.2007	Acquitted
192	1392	68/2007	State Vs. Om Prakash	A. Nagar	61/1/14	31.10.2007	convicted
193	1393	76/2006	State Vs. Venkatesh	A. Nagar	25/54/59	31.10.2007	P.O.
194	1394	137/2007	State Vs. Rehman	A. Nagar	25/54/59	31.10.2007	convicted
195	1395	3/1998	State Vs. Parkash	A. Nagar	328/411	25.10.2007	Acquitted
196	1396	703/2005	State Vs. Ravi	A. Nagar	324/506	10.07.2007	Acquitted
197	1397	550/1996	State Vs. Manoj Kumar etc.	A. Nagar	147/143/149	10.10.2007	Acquitted; P.O.
198	1398	350/2004	State Vs. Ramesh Chander Singh	A. Nagar	279/337	07.11.2007	Acquitted
199	1399	108/1998	State Vs. Rajesh Kumar	A. Nagar	378/411	28.11.2007	Acquitted/ Convicted
200	1400	647/2005	State Vs. Ajit Kumar	A. Nagar	25/54/59	26.11.2007	Acquitted
201	1401	637/2007	State Vs. Raju	A. Nagar	25/54/59	30.11.2007	convicted
202	1402	67/2006	State Vs. Mithlesh	A. Nagar	61/1/14	07.11.2007	Acquitted
203	1403	3/6/2004	State Vs. Vicky etc.	A. Nagar	323/341/506/34	27.11.2007	Acquitted

204	1494	860/2006	State Vs. Maugan etc	A. Nagar	223/3414/27/04	07.11.2007	Compromised
205	1495	480/2001	State Vs. Mahesh	A. Nagar	279/336	01.11.2007	convicted
206	1496	689/2005	State Vs. Sanju Devi	A. Nagar	61/1/14	13.11.2007	Acquitted
207	1497	91/1/03	State Vs. Mahesh Kumar	A. Nagar	61/1/14	17.11.2007	Acquitted
208	1498	847/2006	State Vs. Pradeg Kumar Ianta	A. Nagar	323/30/32/04	03.11.2007	convicted
209	1499	689/2006	State Vs. Mahesh @ Monu	A. Nagar	25/54/50	04.11.2007	P.O.
210	1410	119/2007	State Vs. Amar Singh etc	A. Nagar	341/32/506	06.11.2007	convicted
211	1411	296/2006	State Vs. Sanjay	A. Nagar	320/334	05.11.2007	Acquitted
212	1412	313/1999	State Vs. Jai Singh	A. Nagar	239/304A	17.11.2007	Acquitted
213	1413	156/2004	State Vs. Nanda	A. Nagar	63/1/14	02.11.2007	Acquitted
214	1414	287/2008	State Vs. Sanjay Gupta @ Sanju etc	A. Nagar	323/30/1027	14.11.2007	convicted
215	1415	122/2004	State Vs. Haricet Singh	A. Nagar	293/31/1316	06.11.2007	Acquitted
216	1416	301/1996	State Vs. Sardar Man Mohan Singh	A. Nagar	169/23/332	12.11.2007	convicted
217	1417	457/2005	State Vs. Ranveer	A. Nagar	324/341	28.11.2007	Compromised
218	1418	783/2005	State Vs. Santosh	A. Nagar	133/1/4	28.11.2007	Acquitted
219	1419	157/2006	State Vs. Meekhu Ram @ Mekha	A. Nagar	61/1/14	03.11.2007	Acquitted
220	1420	643/2007	State Vs. Din Dayal	A. Nagar	279/336	05.11.2007	convicted
221	1421	769/1995	State Vs. Praveen etc	A. Nagar	189/85/1500	13.11.2007	Acquitted
222	1422	634/2006	State Vs. Anil etc	A. Nagar	341/32/506/34	28.11.2007	convicted
223	1423	231/2002	State Vs. Harish Kumar	A. Nagar	323/30/332	17.11.2007	Acquitted
224	1424	713/2004	State Vs. Om Prakash	A. Nagar	341/32/506/4	07.11.2007	convicted
225	1425	662/2006	State Vs. Ruby	A. Nagar	381	28.11.2007	P.O.
226	1426	273/2006	State Vs. Dilip Singh	A. Nagar	278/337	14.11.2007	convicted
227	1427	190/2005	State Vs. Mahesh	A. Nagar	61/1/14	17.11.2007	Acquitted
228	1428	321/2002	State Vs. Huma Singh	A. Nagar	278/337	27.11.2007	Acquitted
229	1429	556/2006	State Vs. Sonu	A. Nagar	380	05.11.2007	P.O.
230	1430	331/2006	State Vs. Suraj Bhan	A. Nagar	61/1/14	27.11.2007	Acquitted
231	1431	186/2006	State Vs. Ajay @ Paras	A. Nagar	25/54/50	17.11.2007	Acquitted
232	1432	509/2009	State Vs. Ramesh Kumar etc	A. Nagar	420/36/8421	26.11.2007	Acquitted
233	1433	833/2006	State Vs. Jai Raj	A. Nagar	25/54/50	12.11.2007	convicted
234	1434	467/2001	State Vs. Het Ram	A. Nagar	61/1/14	14.11.2007	Acquitted
235	1435	786/2005	State Vs. Nandu	A. Nagar	61/1/14	26.11.2007	Acquitted
236	1436	1667/1999	State Vs. Venkatesh	A. Nagar	1471/48/149	07.11.2007	Acquitted
237	1437	03/2007	State Vs. Shankar	A. Nagar	25/54/50	14.11.2007	Acquitted

236	1436	528/2004	State Vs. Prakash	A. Nagar	279/338/427	06.11.2007	Acquitted
239	1439	163/2005	State Vs. Nikin Kumar etc.	A. Nagar	61/1/14	05.12.2007	Acquitted
240	1440	36/2003	State Vs. Satish Kumar	A. Nagar	279/304A	10.11.2007	Acquitted
241	1441	935/2006	State Vs. Manoj	A. Nagar	279/338	28.11.2007	convicted
242	1442	536/2003	State Vs. Rajan etc.	A. Nagar	32/1/25/5/1	03.11.2007	convicted
243	1443	242/2001	State Vs. Vinod	A. Nagar	279/338	01.11.2007	Acquitted
244	1444	35/1998	State Vs. Zakir	A. Nagar	61/1/14	03.11.2007	Acquitted
245	1445	635/1998	State Vs. Shautesher	A. Nagar	369/45/2/80/5/206/34	06.11.2007	Quashed
246	1446	588/2006	State Vs. Ashu etc.	A. Nagar	25/5/4/59	03.11.2007	convicted
247	1447	212/2006	State Vs. Vishal Sharma	A. Nagar	279/338	16.11.2007	convicted
248	1448	360/2005	State Vs. Bablesh @ Tinda	A. Nagar	25/5/59	12.11.2007	Acquitted
249	1449	46/2006	State Vs. Akash	A. Nagar	779/337/83/12/1	02.11.2007	convicted
250	1450	777/2005	State Vs. Praveen Kumar @ chokha	A. Nagar	25/5/4/59	28.11.2007	Acquitted
251	1451	562/2007	State Vs. Dinesh	A. Nagar	25/5/4/59	03.11.2007	convicted
252	1452	106/2006	State Vs. Lachari Singh	A. Nagar	7/8/330	16.11.2007	Acquitted
253	1453	256/2007	State Vs. Sunil	A. Nagar	32/4/241	28.11.2007	Compounded
254	1454	929/1997	State Vs. Sanyeev Kumar etc.	A. Nagar	07/10/55	27.11.2007	Acquitted
255	1455	344/2006	State Vs. Ravinder etc.	A. Nagar	32/3/34/1506	06.11.2007	convicted
256	1456	646/2007	State Vs. Deniz @ Bablu	A. Nagar	25/5/4/59	27.11.2007	convicted
257	1457	265/1999	State Vs. Saluddin etc.	A. Nagar	32/4/241	01.11.2007	convicted
258	1458	507/2002	State Vs. Anil Kumar	A. Nagar	37/4/411	05.11.2007	P.O.
259	1459	351/2001	State Vs. Sunil @ Raj Kumar	A. Nagar	25/5/4/59	02.11.2007	Acquitted
260	1460	450/2007	State Vs. Azad Khan	A. Nagar	279/337	02.11.2007	convicted
261	1461	691/2006	State Vs. Gandhi Devi	A. Nagar	61/1/14	18.11.2007	Acquitted
262	1462	481/2006	State Vs. Kishan Chand	A. Nagar	61/1/14	14.11.2007	convicted
263	1463	20/2004	State Vs. Navendra	A. Nagar	25/5/4/59	12.11.2007	Acquitted
264	1464	337/2004	State Vs. Harish Chander	A. Nagar	61/1/14	06.11.2007	Acquitted
265	1465	232/2005	State Vs. Meera	A. Nagar	61/1/14	03.11.2007	Acquitted
266	1466	549/2005	State Vs. Suresh	A. Nagar	26/5/4/59	05.11.2007	Acquitted
267	1467	14/2002	State Vs. Rashid Ak etc.	A. Nagar	341/323/505/14	02.11.2007	convicted
268	1468	94/2007	State Vs. Suresh	A. Nagar	25/5/4/59	05.11.2007	P.O.
269	1469	475/2004	State Vs. Ajay	A. Nagar	26/5/4/59	03.11.2007	convicted
270	1470	557/2004	State Vs. Yashini	A. Nagar	341/323/505/14	30.11.2007	convicted
271	1471	74/2006	State Vs. Dev Raj Sharma	A. Nagar	279/427	01.11.2007	convicted

272	1472	341/2005	State Vs. Sanjay Singh	A. Nagar	61/1/14	16.11.2007	Acquitted
273	1473	227/1998	State Vs. Shokren @ Senu	A. Nagar	378/411	14.11.2007	Acquitted
274	1474	926/1998	State Vs. Ram Kanya	A. Nagar	123/34	12.11.2007	P.O.
275	1475	365/2004	State Vs. Bobby Jamoli	A. Nagar	67/1/14	07.11.2007	Acquitted
276	1476	184/2006	State Vs. Brinda	A. Nagar	363	16.11.2007	P.O.
277	1477	566/2007	State Vs. Dhagwan Dass	A. Nagar	25/5/59	07.11.2007	convicted
278	1478	54/2005	State Vs. Pushpa Devi	A. Nagar	61/1/14	02.11.2007	convicted
279	1479	62/2002	State Vs. Ram Suchi Sanjeev kr etc.	A. Nagar	373/24/34	06.11.2007	convicted
280	1480	516/2007	State Vs. Ajay Kumar	A. Nagar	25/5/59	07.11.2007	convicted
281	1481	668/2007	State Vs. Ghazam Paji	A. Nagar	25/5/59	30.11.2007	convicted
282	1482	399/1999	State Vs. Budh Singh	A. Nagar	278/338	16.11.2007	Acquitted
283	1483	469/2006	State Vs. Mohd. Rafiq	A. Nagar	366	05.11.2007	P.O.
284	1484	156/2006	State Vs. Nishu	A. Nagar	61/1/14	05.11.2007	Acquitted
285	1485	544/2006	State Vs. Manish	A. Nagar	61/1/14	06.11.2007	Acquitted
286	1486	525/2003	State Vs. Surender	A. Nagar	61/1/14	05.11.2007	Acquitted
287	1487	395/2002	State Vs. Raj Singh	A. Nagar	25/5/59	26.11.2007	Acquitted
288	1488	276/2004	State Vs. Shiv Raj	A. Nagar	25/5/59	01.11.2007	Acquitted
289	1489	267/2006	State Vs. Raja	A. Nagar	61/1/14	17.11.2007	Acquitted
290	1490	80/2000	State Vs. Chhoni Lal	A. Nagar	279/338	02.11.2007	Acquitted
291	1491	613/1994	State Vs. Radhey Shyam	A. Nagar	457/280/411	12.11.2007	P.O.
292	1492	381/2005	State Vs. Harish	A. Nagar	326	06.11.2007	convicted
293	1493	314/2007	State Vs. Anisha	A. Nagar	341/323/325	01.11.2007	Compromise
294	1494	382/2001	State Vs. Ajay Kumar	A. Nagar	61/1/14	01.11.2007	Acquitted
295	1495	387/2005	State Vs. Manoj Kumar	A. Nagar	61/78/1/14	12.11.2007	Acquitted
296	1496	803/2005	State Vs. Pawan Kumar	A. Nagar	278/338	12.11.2007	Acquitted
297	1497	489/2006	State Vs. Sanjay @ Tunde	A. Nagar	25/5/59	30.11.2007	Acquitted
298	1498	240/1999	State Vs. Rajesh Kumar	A. Nagar	61/1/14	30.11.2007	Acquitted
299	1499	316/2006	State Vs. Manju Thakur	A. Nagar	278/337	14.11.2007	Acquitted
300	1500	730/2005	State Vs. Gurcharan Singh	A. Nagar	278/338	30.11.2007	convicted
301	1501	272/2005	State Vs. Kamhya Lal	A. Nagar	61/1/14	16.11.2007	Acquitted
302	1502	82/1996	State Vs. Ashok Kumar	A. Nagar	147/149/186	13.11.2007	convicted
303	1503	509/2001	State Vs. Mar Mutta	A. Nagar	61/1/14	01.11.2007	Acquitted
304	1504	591/2007	State Vs. Manoj Dass	A. Nagar	25/5/59	28.11.2007	convicted
305	1505	21/2007	State Vs. Bharu Pratap	A. Nagar	25/5/59	12.11.2007	convicted

340	1542	6/9/2006	State Vs. Suresh	A. Nagar	61/1/14	08.12.2007	Acquitted
341	1547	1/30/2005	State Vs. Punni	A. Nagar	61/1/14	10.12.2007	P.O.
342	1542	3/8/2004	State Vs. Rohit	A. Nagar	224	10.12.2007	convicted
343	1543	12/8/2007	State Vs. Ravi	A. Nagar	61/1/14	10.12.2007	P.O.
344	1544	9/3/2005	State Vs. Pradeep @ Lala	A. Nagar	25/54/59	10.12.2007	convicted
345	1545	6/3/2006	State Vs. Kanchi Lal	A. Nagar	61/1/14	10.12.2007	Acquitted
346	1546	3/6/2006	State Vs. Kanchi Lal	A. Nagar	61/1/14	10.12.2007	Acquitted
347	1547	4/5/2006	State Vs. Convicted	A. Nagar	25/54/59	10.12.2007	convicted
348	1548	8/5/2006	State Vs. Chabila	A. Nagar	27/9/38	10.12.2007	Acquitted
349	1548	3/5/2001	State Vs. Gurmeet Singh	A. Nagar	32/2/42	10.12.2007	Acquitted
350	1550	5/6/2000	State Vs. Latif Khan	A. Nagar	27/9/37	10.12.2007	Acquitted
351	1551	4/2/2005	State Vs. Santosh @ Begum	A. Nagar	23/54/59	10.12.2007	Acquitted
352	1552	3/2/2000	State Vs. Asif Khan @ Sonu	A. Nagar	45/3/80	11.12.2007	P.O.
353	1553	2/3/2006	State Vs. Manya	A. Nagar	61/1/14	11.12.2007	Acquitted
354	1554	6/3/1997	State Vs. Satbir Singh	A. Nagar	38/041/34	11.12.2007	Acquitted
355	1555	4/2/2004	State Vs. Sanjay	A. Nagar	25/54/59	11.12.2007	P.O.
356	1556	2/11/2004	State Vs. Kall Choran	A. Nagar	7/9/38	11.12.2007	Convicted/Fine
357	1557	1/10/2006	State Vs. Santosh	A. Nagar	61/1/14	13.12.2007	Acquitted
358	1558	1/7/2007	State Vs. Shri Chand	A. Nagar	341/773/427	13.12.2007	Acquitted
359	1559	3/6/2006	State Vs. Santosh	A. Nagar	61/1/14	13.12.2007	Acquitted
360	1560	3/7/1995	State Vs. Om Prakash	A. Nagar	42/4/68	13.12.2007	Acquitted/P.O.
361	1561	9/7/2006	State Vs. Pawan	A. Nagar	37/9/411	05.12.2007	convicted
362	1562	31/2/1997	State Vs. Om Prakash	A. Nagar	45/2/23/34	06.12.2007	convicted
363	1563	13/1/2005	State Vs. Kamal Singh	A. Nagar	32/3/41	08.12.2007	Convicted/Fine
364	1564	5/3/2006	State Vs. Lata etc.	A. Nagar	37/9/356/411	05.12.2007	P.O.
365	1565	15/1/1996	State Vs. Veej Pal etc.	A. Nagar	38/9/411	10.12.2007	Acquitted
366	1566	1/1/2007	State Vs. Mahafuj Alam	A. Nagar	25/54/59	04.12.2007	convicted
367	1507	5/5/2005	State Vs. Mahesh	A. Nagar	61/2/14	11.12.2007	Acquitted
368	1568	7/7/2001	State Vs. Sanjay etc.	A. Nagar	37/9/411	08.12.2007	P.O.
369	1569	26/1/1996	State Vs. Sanjeev Sharma Etc.	A. Nagar	61/1/14	05.12.2007	Acquitted
370	1570	6/10/2007	State Vs. Rafeeq	A. Nagar	37/9/411	15.12.2007	convicted
371	1571	25/4/2005	State Vs. Jasvinder etc.	A. Nagar	32/3/41/506	04.12.2007	Acquitted
In the Court of Sh. Gautam Manan, W.P., P.M.C, ND							
372	1572	11/3/2005	State Vs. Pooran Chand	A. Nagar	61/1/14	17.12.2007	Convicted/Fine

373	1573	559/2002	State Vs. Dinesh Goel	A. Nagar	406/420	17.12.2007	Quashed by HC
374	1574	189/2005	State Vs. Sushila	A. Nagar	61/1/14	17.12.2007	Acquitted
375	1575	568/2002	State Vs. Dinesh Kumar	A. Nagar	406	19.12.2007	Quashed by HC
376	1576	19/2002	State Vs. Om Kaul	A. Nagar	449/380	19.12.2007	Convicted
377	1577	587/2007	State Vs. Bobby @ Vandana @ Nooh	A. Nagar	457/80/411	19.12.2007	Convicted
378	1578	775/2007	State Vs. Babuloo @ Babu	A. Nagar	25/54/59	23.12.2007	Convicted
379	1579	306/2007	State Vs. Ravinder Kumar Etc	A. Nagar	32/3/11/94	20.12.2007	Compromise
380	1580	493/2007	State Vs. Balaji	A. Nagar	29/54/59	22.12.2007	Convicted
381	1581	664/2006	State Vs. Pramod Kumar	A. Nagar	25/54/59	22.12.2007	Convicted
382	1582	693/2007	State Vs. Hemant	A. Nagar	25/54/59	22.12.2007	Convicted
383	1583	710/2007	State Vs. Balaji	A. Nagar	25/54/59	22.12.2007	Convicted
384	1584	574/2005	In the Court of Ms. Gitanjali Goel	MM PNC			
385	1585	256/1999	State Vs. Anegshi	A. Nagar	61/1/14	09.10.2007	Acquitted
			State Vs. Chaitu Pal etc.	A. Nagar	34/3/25	30.11.2007	Convicted
			In the Court of Sh. Ravinder Bedi	MM PNC			
386	1586	300/2000	State Vs. Brijesh etc.	A. Nagar		12.07.2007	Quashed
						25.06.2007/26.0	
387	1587	580/2006	State Vs. Naresh Kumar etc.	A. Nagar	394/362/411	7.2007	Convicted
			In the Court of Ms. Gitanjali Goel	MM PNC			
388	1588	291/1991	State Vs. Sumit Goel	A. Nagar	420/68/471/381/411	25.01.2007	Convicted
389	1589	445/1994	State Vs. Dalip Singh	A. Nagar	279/004	22.03.2007	Convicted
390	1590	562/1995	State Vs. Rakesh	A. Nagar	341/323/325	06.07.2007	Convicted
391	1591	257/1997	State Vs. Mahesh etc.	A. Nagar	147/149/323/427	06.08.2007	Acquitted P.O

1063	1062	79422005	State Vs. Ramesh	A. Nagar	631/14	06.09.2007	Convicted
1064	1063	5321896	State Vs. Keshav Raj Sathi	A. Nagar	3009	06.09.2007	Acquitted
1065	1064	38523004	State Vs. Girdhar Lal	A. Nagar	2545/59	07.09.2007	Convicted
1066	1065	18272004	State Vs. Keshav Chand	A. Nagar	631/14	07.09.2007	Convicted
1067	1066	41122004	State Vs. Sunder	A. Nagar	631/14	07.09.2007	Acquitted
1068	1067	18072006	State Vs. Sahajad Khan	A. Nagar	3564379	07.09.2007	Acquitted
1069	1068	23122000	State Vs. Shyamjit Singh	A. Nagar	631/14	07.09.2007	Acquitted
1070	1069	9672003	State Vs. Ram Kishan Sharma	A. Nagar	406420	07.09.2007	Quashed
1071	1070	13922003	State Vs. Chhola Lal	A. Nagar	631/14	07.09.2007	Acquitted
1072	1071	1801998	State Vs. Jai Singh	A. Nagar	457380411	07.09.2007	Acquitted
1073	1072	60422005	State Vs. Girdhar @ Raju	A. Nagar	392411/54	07.09.2007	Convicted
1074	1073	36322005	State Vs. Prem Prakash	A. Nagar	379411	10.09.2007	P.C.
1075	1074	21922005	State Vs. Man Mohan Singh	A. Nagar	279239/427	10.09.2007	Convicted
1076	1075	10422003	State Vs. Shiv Lal @ Rashmi	A. Nagar	611/14	10.09.2007	Acquitted
1077	1076	4922005	State Vs. Tara Chand etc	A. Nagar	323341/506	10.09.2007	Convicted
1078	1077	32222002	State Vs. Bhagwan Dass	A. Nagar	411/14	10.09.2007	Acquitted
1079	1078	41122001	State Vs. Narayan Singh etc	A. Nagar	343/25	10.09.2007	Convicted
1080	1079	37922003	State Vs. Man Sahadur	A. Nagar	343/24	10.09.2007	Convicted
1081	1080	1691997	State Vs. Ramesh Chand	A. Nagar	611/14	10.09.2007	Acquitted
1082	1081	27822005	State Vs. Sant Kumar	A. Nagar	379/302	10.09.2007	Acquitted
1083	1082	28322003	State Vs. Ashok Kumar	A. Nagar	379/41/54	10.09.2007	Acquitted
1084	1083	72022006	State Vs. Man Kameshwar	A. Nagar	324/54	10.09.2007	Convicted
1085	1084	37822003	State Vs. Anil Kumar Gupta	A. Nagar	453/32/54	10.09.2007	Convicted
1086	1085	60422004	State Vs. Kanchi Lal	A. Nagar	611/14	11.09.2007	Acquitted
1087	1086	14722006	State Vs. Nakul	A. Nagar	379/341	11.09.2007	Convicted
1088	1087	53022007	State Vs. Manoj	A. Nagar	611/14	11.09.2007	P.C.
1089	1088	7822004	State Vs. Sadi	A. Nagar	255/520	11.09.2007	Acquitted
1090	1089	4222006	State Vs. Vijender Singh	A. Nagar	279/338	11.09.2007	Convicted
1091	1090	13022004	State Vs. Dhanmender	A. Nagar	611/14	11.09.2007	Acquitted
1092	1091	50322006	State Vs. Ashok Kumar	A. Nagar	324/596	11.09.2007	Convicted
1093	1092	7522005	State Vs. Kalcharan	A. Nagar	279/339/47	11.09.2007	Convicted
1094	1093	5631997	State Vs. Mukesh etc	A. Nagar	281/34	11.09.2007	P.O./Acquitted
1095	1094	7781896	State Vs. Omkar	A. Nagar	279/304	12.09.2007	Convicted
1096	1095	45422007	State Vs. Batuj	A. Nagar	255/520	12.09.2007	Convicted

1097	1098	240/2003	State Vs Ankit Lal	A. Nagar	61/1/14	12.09.2007	Acquitted
1098	1097	148/1998	State Vs Shahzad	A. Nagar	25/54/59	12.09.2007	Acquitted
1099	1096	160/2004	State Vs Ami Avora	A. Nagar	25/54/59	13.09.2007	Acquitted
1100	1098	27/9/2000	State Vs Shenevaji	A. Nagar	323/211/506	13.09.2007	Compounded
1101	1100	6/4/2004	State Vs Mukesh etc	A. Nagar	61/1/14	13.09.2007	Acquitted
1107	1101	326/2006	State Vs. Ramesh	A. Nagar	61/1/14	13.09.2007	Convicted
1108	1102	863/1997	State Vs. Sarbosh Kumar Panis (@ Sakesh Pandit)	A. Nagar	379/304A	13.09.2007	Acquitted
1104	1101	407/2004	State Vs. Gauran Kumar	A. Nagar	27/3/36	14.09.2007	Convicted
1105	1104	338/2003	State Vs. Shivambar Singh	A. Nagar	25/54/59	14.09.2007	Acquitted
1106	1105	718/1997	State Vs. Deepak	A. Nagar	61/1/14	14.09.2007	Convicted
1107	1106	554/2003	State Vs. Dharmender @ Mahender	A. Nagar	63/1/14	14.09.2007	Acquitted
1108	1107	294/1998	State Vs. Naresh	A. Nagar	29/8/34	14.09.2007	Convicted
1109	1108	528/1998	State Vs. Raja	A. Nagar	61/1/14	14.09.2007	P.O.
1110	1109	186/2005	State Vs. Lal Bahadur	A. Nagar	61/1/14	14.09.2007	Acquitted
1111	1110	538/2005	State Vs. Ravi	A. Nagar	61-16/1/14	13.09.2007	P.O.
1112	1111	235/2002	State Vs. Ramesh Kumar	A. Nagar	61/1/14	15.09.2007	Acquitted
1113	1112	715/2005	State Vs. Manoj @ Lala	A. Nagar	61/1/14	15.09.2007	Acquitted
1114	1113	230/1996	State Vs. Ashok etc	A. Nagar	47/42/734	15.09.2007	Convicted
1115	1114	406/2001	State Vs. Ganga Saran	A. Nagar	61/1/14	15.09.2007	Acquitted
1116	1115	789/1998	State Vs. Ompal Singh @ Poplu	A. Nagar	61/1/14	15.09.2007	P.O./Acquitted
1117	1116	72/1/0	State Vs. Anil Kumar	A. Nagar	25/54/59	16.09.2007	Acquitted
1118	1117	53/2/003	State Vs. Karan Gupta & Sanu Gupta	A. Nagar	566/123/311	17.09.2007	Convicted
1119	1118	365/2005	State Vs. Narender Kumar	A. Nagar	25/54/59	17.09.2007	Convicted
1120	1119	775/1998	State Vs. Raju etc	A. Nagar	61/1/14	17.09.2007	Acquitted
1121	1120	116/2004	State Vs. Victor Peter	A. Nagar	274/506/34	17.09.2007	Convicted
1122	1121	171/2001	State Vs. Rambir Singh	A. Nagar	61/1/14	17.09.2007	Acquitted
1123	1122	133/2004	State Vs. Mahesh	A. Nagar	61/1/14	17.09.2007	Acquitted
1124	1123	161/2006	State Vs. Ramesh	A. Nagar	61/1/14	18.09.2007	Convicted
1125	1124	225/2007	State Vs. Sunny	A. Nagar	25/54/59	18.09.2007	Convicted
1126	1125	633/2005	State Vs. Kuljeet Singh	A. Nagar	779/337	18.09.2007	Convicted
1127	1126	286/2006	State Vs. A Tia	A. Nagar	321/341/34	18.09.2007	Compromised
1128	1127	111/2000	State Vs. Kamaluddin	A. Nagar	379/411	18.09.2007	Acquitted
1129	1128	9/2000	State Vs. Senu	A. Nagar	379/411/34	18.09.2007	Convicted

1130	1129	84/2003	State Vs. Malkhan Singh	A. Nagar	279/337	18.09.2007	Convicted
1131	1130	309/2001	State Vs. Ganga Saran	A. Nagar	61/1/14	18.09.2007	Acquitted
1132	1131	699/2005	State Vs. Laxman etc	A. Nagar	323/143/34	18.09.2007	Acquitted
1133	1132	402/2006	State Vs. Ramesh	A. Nagar	61/1/14	18.09.2007	Convicted
1134	1133	162/2002	State Vs. Madan etc	A. Nagar	341/341/34	22.09.2007	Acquitted
1135	1134	199/2007	State Vs. Sarvesh	A. Nagar	379/41/34	22.09.2007	Convicted
1136	1135	10/2006	State Vs. Suresh Kumar	A. Nagar	25/54/59	22.09.2007	Acquitted
1137	1136	176/2005	State Vs. Rizaur	A. Nagar	15	22.09.2007	Discharged
1138	1137	169/2002	State Vs. Mahender Singh	A. Nagar	379/411	22.09.2007	Acquitted
1139	1138	404/2005	State Vs. Raj Kumar	A. Nagar	61/1/14	22.09.2007	Convicted
1140	1139	462/2005	State Vs. Meekh Ram	A. Nagar	61/1/14	22.09.2007	Convicted
1141	1140	354/2004	State Vs. Somu	A. Nagar	61/1/14	22.09.2007	Acquitted
1142	1141	358/2007	State Vs. Madam Lal	A. Nagar	850/411	22.09.2007	Acquitted
1143	1142	218/2004	State Vs. Goward Lal	A. Nagar	25/54/59	22.09.2007	Convicted
1144	1143	795/2005	State Vs. Kishan Gopal	A. Nagar	81	24.09.2007	Convicted
1145	1144	585/2005	State Vs. Kaishli etc	A. Nagar	275/55	24.09.2007	Convicted
1146	1145	558/1997	State Vs. Ved Prakash	A. Nagar	447/148/352	24.09.2007	Acquitted
1147	1146	724/1996	State Vs. Kishori Lal @ Kallu	A. Nagar	380/411	24.09.2007	Acquitted/PCO
1148	1147	532/2005	State Vs. Harish Sharma	A. Nagar	279/338	24.09.2007	Acquitted
1149	1148	631/1992	State Vs. Yad Ram	A. Nagar	147/148/149	24.09.2007	Acquitted
1150	1149	126/2001	State Vs. Mohd. Ishaq Ali	A. Nagar	379/41/34	24.09.2007	Convicted
1151	1150	98/2002	State Vs. Sanet Kumar	A. Nagar	25/54/59	24.09.2007	Acquitted
1152	1151	218/2002	State Vs. Yogesh Kumar	A. Nagar	186/142/353/34	25.09.2007	Convicted
1153	1152	620/2006	State Vs. Sunny	A. Nagar	25/54/59	25.09.2007	PCO
1154	1153	175/2007	State Vs. Rohit	A. Nagar	399/411	25.09.2007	Convicted
1155	1154	299/2005	State Vs. Subhash	A. Nagar	61/1/14	25.09.2007	Convicted
1156	1155	773/2005	State Vs. Dhan Bahadur	A. Nagar	61/1/14	25.09.2007	PCO
1157	1156	258/2004	State Vs. Mahender	A. Nagar	61/1/14	25.09.2007	PCO
1158	1157	722/2005	State Vs. Vijay Kumar	A. Nagar	25/54/59	25.09.2007	Acquitted
1159	1158	242/1997	State Vs. Lal Man	A. Nagar	124/341	25.09.2007	Compoundee
1160	1159	9/2005	State Vs. Anil Kumar	A. Nagar	61/1/14	26.09.2007	Acquitted
1161	1160	539/2004	State Vs. Kamal Kumar	A. Nagar	279/337	26.09.2007	Convicted
1162	1161	143/2005	State Vs. Raju	A. Nagar	61/1/14	26.09.2007	Acquitted
1163	1162	180/2004	State Vs. Vinod Kumar	A. Nagar	279/338	26.09.2007	Acquitted

1164	1163	527/1998	State Vs. Irfad	A. Nagar	25/5/50	26.09.2007	Acquitted
1165	1164	428/2002	State Vs. Silwar Raj	A. Nagar	6/1/14	27.09.2007	Acquitted
1166	1165	681/2004	State Vs. Silwar Raj	A. Nagar	6/1/14	27.09.2007	Acquitted
1167	1166	533/2003	State Vs. Milnesh	A. Nagar	6/1/14	27.09.2007	Acquitted
1168	1167	425/2000	State Vs. Anil Ghardwal	A. Nagar	44/448/360	27.09.2007	Convicted
1169	1168	438/2003	State Vs. Yogender etc.	A. Nagar	34/323/34	27.09.2007	Compromised
1170	1169	636/1997	State Vs. Kuppui Swamy	A. Nagar	379/411	27.09.2007	Acquitted
1171	1170	20/2001	State Vs. Man Singh	A. Nagar	278/304A	27.09.2007	Acquitted
1172	1171	269/2004	State Vs. Karak Rationam	A. Nagar	25/5/59	28.09.2007	Acquitted
1173	1172	369/2005	State Vs. Mohsam	A. Nagar	27/59	28.09.2007	Convicted
1174	1173	702/2006	State Vs. Shokeen	A. Nagar	279/338/3/181	28.09.2007	Convicted
1175	1174	365/2006	State Vs. Veena	A. Nagar	279/338	28.09.2007	Acquitted
1176	1175	409/2005	State Vs. Jaya	A. Nagar	6/1/14	28.09.2007	Acquitted
1177	1176	594/2004	State Vs. Santosh	A. Nagar	6/1/14	28.09.2007	Acquitted
1178	1177	192/2007	State Vs. Karhaya	A. Nagar	25/5/59	28.09.2007	P.O.
1179	1178	772/2006	State Vs. Parikaj @ soni	A. Nagar	3/18/11	28.09.2007	Compromised
1180	1179	845/2005	State Vs. Mahesh @	A. Nagar	25/5/59	28.09.2007	Acquitted
1181	1180	124/2005	State Vs. Jahangir	A. Nagar	25/5/59	28.09.2007	P.O.
1182	1181	612/2005	State Vs. Chandwani	A. Nagar	6/1/14	28.09.2007	Acquitted
1183	1182	724/2005	State Vs. Aman Singh	A. Nagar	324/536	28.09.2007	Convicted
1184	1183	399/1998	State Vs. Tej Pal etc.	A. Nagar	279/304A	29.09.2007	Acquitted
1185	1184	24/2006	State Vs. Shiv Lal @ Rasheem	A. Nagar	6/1/14	29.09.2007	Acquitted
1186	1185	589/2003	State Vs. Jane Alam	A. Nagar	45/2429	29.09.2007	Acquitted
1187	1186	389/2003	State Vs. Raju	A. Nagar	382/411	29.09.2007	P.O.
1188	1187	236/2003	State Vs. Ravi	A. Nagar	354/462/506	01.06.2007	Convicted
1189	1188	320/2003	State Vs. Sunil Kumar	A. Nagar	25/5/59	01.06.2007	Acquitted
1190	1189	577/2005	State Vs. Meera	A. Nagar	6/1/14	01.06.2007	Convicted
1191	1190	476/2001	State vs. Amit Singh	A. Nagar	279/338	02.06.2007	Convicted
1192	1191	574/2003	State Vs. Dinesh Singh	A. Nagar	6/1/14	02.06.2007	P.O.
1193	1192	26/2004	State Vs. Sanjeev Kumar	A. Nagar	279/338	02.06.2007	P.O.
1194	1193	192/2004	State Vs. Prabnu Ram	A. Nagar	6/1/14	02.06.2007	Abated
1195	1194	300/2005	State Vs. Bharat	A. Nagar	279/337	02.06.2007	Convicted
1196	1195	119/2004	State Vs. Smt Laxmi	A. Nagar	6/1/14	02.06.2007	Acquitted
1197	1196	619/1998	State Vs. Triok Singh	A. Nagar	325/323/34	02.06.2007	Acquitted

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1196	1197	214/2007	State Vs. Md. Raju @	A. Nagat	25A	04.06.2007	Convicted
1196	1198	448/2004	State Vs. Neele Shaitwa	A. Nagat	347/323/536/34	04.06.2007	Acquitted
1200	1199	295/2006	State Vs. Karhiya Lal	A. Nagat	3/161/46/196	05.06.2007	Convicted
1201	1200	162/2007	State Vs. Raj Pal	A. Nagat	379/111	05.06.2007	Acquitted

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SL. NO.	D. NO.	FR. NO.	CASE TITLE	PE.	NAME OF CR. PR.	CR.	DD.	DD.	DISPOSITION
1	1	55106	KISHAN LAL	SANGAM VIHAR	SH. JAGDISH KUMAR	378/411 IPC	02/01/07	02/01/07	CONVICTED
2	2	83106	GURNACHAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/4/59 A. ACT	02/01/07	02/01/07	CONVICTED
3	3	09703	SONHARATI	SANGAM VIHAR	SH. JAGDISH KUMAR	02/1/14 E. ACT	04/01/07	04/01/07	CONVICTED
4	4	18100	GULFAM	SANGAM VIHAR	SH. JAGDISH KUMAR	323/25/34 IPC	06/01/07	06/01/07	ACQUITTAL
5	5	1102/06	RAHUL @ TONI	SANGAM VIHAR	SH. JAGDISH KUMAR	25/4/59 A. ACT	08/01/07	08/01/07	CONVICTED
6	6	47104	ASHIF	SANGAM VIHAR	SH. JAGDISH KUMAR	03/1/14 E. ACT	09/01/07	09/01/07	CONVICTED
7	7	482/03	RAJPAL	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	12/01/07	12/01/07	CONVICTED
8	8	1086/06	PAPPU SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/4/59 A. ACT	12/01/07	12/01/07	CONVICTED
9	9	1163/06	SHASHIKANT	SANGAM VIHAR	SH. JAGDISH KUMAR	25/4/59 A. ACT	15/01/07	15/01/07	CONVICTED
10	10	245/01	SAHAR SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	15/01/07	15/01/07	CONVICTED
11	11	4200	AKHILESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	16/01/07	16/01/07	ACQUITTAL
12	12	77/04	SANTOSH DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	16/01/07	16/01/07	CONVICTED
13	13	309/03	CHANDERPAL	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	16/01/07	16/01/07	CONVICTED
14	14	1044/06	ABDUL SALAM	SANGAM VIHAR	SH. JAGDISH KUMAR	407/58/51/34 IPC	17/01/07	17/01/07	CONVICTED
15	15	223/02	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	17/01/07	17/01/07	CONVICTED
16	16	236/03	MOTILAL	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	17/01/07	17/01/07	PQ
17	17	971/98	BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	18/01/07	18/01/07	CONVICTED
18	18	582/03	SUKNA	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	19/01/07	19/01/07	CONVICTED
19	19	557/03	SANTOSH @ SANTO ANIL KUMAR JHA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	19/01/07	19/01/07	CONVICTED
20	20	592/01	ANIL KUMAR JHA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	451/323/341 IPC	21/01/07	21/01/07	COMP.
21	21	693/03	SATYADEV ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	21/01/07	21/01/07	COMPR/SETTLED
22	22	533/03	DALEEP SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/337 IPC	21/01/07	21/01/07	COMPR/SETTLED
23	23	709/04	VEER SINGH ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	21/01/07	21/01/07	COMPR/SETTLED
24	24	596/02	VIJAY KUMAR ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	451/323/341 IPC	21/01/07	21/01/07	COMP.
25	25	574/03	JAGPAL SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	21/01/07	21/01/07	COMP.
26	26	620/01	RAM NARAYAN JHA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	21/01/07	21/01/07	COMP.
27	27	891/04	MAHESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	21/01/07	21/01/07	COMP.
28	28	558/03	MEETA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	22/01/07	22/01/07	CONVICTED
29	29	194/98	ZILE SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	22/01/07	22/01/07	ACQUITTAL
30	30	101/05	AMIT @ GUIDOU	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	23/01/07	23/01/07	CONVICTED
31	31	188/03	KAILASH	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	24/01/07	24/01/07	CONVICTED
32	32	1125/06	RAJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/4/59 A. ACT	24/01/07	24/01/07	CONVICTED
33	33	147/04	MOOL CHAND @ PYARE	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	24/01/07	24/01/07	ABATED
34	34	504/05	AFSAR ALI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/337 IPC	24/01/07	24/01/07	CONVICTED
35	35	784/05	RAKESH YADAV	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	24/01/07	24/01/07	CONVICTED
36	36	599/01	VICKEY @ VISMAL	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	24/01/07	24/01/07	CONVICTED
37	37	563/02	RAJENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	31/1/14 E. ACT	25/01/07	25/01/07	CONVICTED

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38	38	187/04	SAT. RHODHWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	28/01/07	CONVICTED
39	39	1166/06	ROHTASH @ SHAKTI	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	09/01/07	CONVICTED
40	40	1050/09	RADHA SINGH DEVBANDER KUMAR @ ROTI	SANGAM VIHAR	SH. JAGDISH KUMAR	22/54/59 A. ACT	26/01/07	CONVICTED
41	41	371/09		SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	27/01/07	DISCHARGED
42	42	502/03	JAGDISH SANJAY DHAMI SANJU ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	28/01/07	CONVICTED
43	43	440/09		SANGAM VIHAR	SH. JAGDISH KUMAR	32/434 IPC	29/01/07	DISCHARGED
44	44	1080/06	DINESH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	28/01/07	CONVICTED
45	45	1128/06	SANJAY	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	29/01/07	CONVICTED
46	46	1159/06	DARSHAN @ PAWAN	SANGAM VIHAR	SH. JAGOISH KUMAR	341/323/604/34 IPC	29/01/07	COMP/SETTLED
47	47	523/02	RAMADEVI ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	31/01/07	CONVICTED
48	48	948/04	MUNSHILAL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	31/01/07	CONVICTED
49	49	199/03	RAMESH CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	31/01/07	ACQUITTAL
50	50	214/00	RAJESH GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	31/01/07	CONVICTED
51	51	95/04	MANJU	SANGAM VIHAR	SH. JAGDISH KUMAR	3243/243/34 PC	21/01/07	COMP.
52	52	186/04	BABY NAGMA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/02/07	CONVICTED
53	53	1181/06	RANU @ DON	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	01/02/07	CONVICTED
54	54	625/01	SHYAM CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	01/02/07	CONVICTED
55	55	583/04	SAVITRI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	01/02/07	CONVICTED
56	56	152/03	TARA CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	02/02/07	CONVICTED
57	57	201/04	LAL RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	447 IPC	02/02/07	ACQUITTAL
58	58	129/09	KULDEEP SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	03/02/07	COMP.
59	59	378/03	BUBHASH ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	06/02/07	CONVICTED
60	60	303/02	MANOJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	08/02/07	CONVICTED
61	61	207/02	SUSHIL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	08/02/07	ACQUITTAL
62	62	863/01	KAILASH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/02/07	CONVICTED
63	63	1173/06	AYUB @ ROD	SANGAM VIHAR	SH. JAGDISH KUMAR	278/304A IPC	06/02/07	ABATED
64	64	426/00	AKHLESH RAI	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	06/02/07	FINE
65	65	712/05	AKHTAL	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	07/02/07	FINE
66	66	884/05	BHUNESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	07/02/07	CONVICTED
67	67	314/03	SMT. SANTOSH @ SANTO	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	07/02/07	CONVICTED
68	68	847/04	RUKNA	SANGAM VIHAR	SH. JAGOISH KUMAR	81/1/14 E. ACT	07/02/07	CONVICTED
69	69	266/03	RAM KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	08/02/07	CONVICTED
70	70	282/02	SANTOSH @ SANTO	SANGAM VIHAR	SH. JAGOISH KUMAR	81/1/14 E. ACT	08/02/07	CONVICTED
71	71	296/04	RAM PRAKASH	SANGAM VIHAR	SH. JAGOISH KUMAR	81/1/14 E. ACT	08/02/07	CONVICTED
72	72	189/02	RAMA/TAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	12/02/07	CONVICTED
73	73	847/02	BALBIR SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	12/02/07	CONVICTED
74	74	640/04	BABLOO KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	13/02/07	CONVICTED
75	75	480/01	MAHIPAL SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	13/02/07	CONVICTED
76	76	320/03	RANI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	13/02/07	CONVICTED

77	77	148/08	RASHID	SANGAM VIHAR	SH. JAGDISH KUMAR	323/508/27 IPC	19/02/07	ACQUITTAL
78	78	46/08	MD. SALIM	SANGAM VIHAR	SH. JAGDISH KUMAR	188 IPC	14/02/07	FINE
79	79	169/06	SHANM	SANGAM VIHAR	SH. JAGDISH KUMAR	188 IPC	14/02/07	FINE
80	80	43/08	RAM CHANDER	SANGAM VIHAR	SH. JAGDISH KUMAR	186 IPC	14/02/07	FINE
81	81	535/99	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/02/07	ACQUITTAL
82	82	150/07	FIROZ ALAM	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	02/04/07	CONVICTED
83	83	309/05	MAHESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/02/07	CONVICTED
84	84	314/04	BALER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	447 IPC	17/02/07	DISCHARGED
85	85	886/04	PRATAP NARAYAN BAKSHI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/327 IPC	17/02/07	COMP.
86	86	67/07	VIKRAM @ BUNTY	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	19/02/07	CONVICTED
87	87	23/07	WILSON @ DAVID	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	19/02/07	CONVICTED
88	88	36/05	SANJOY SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	21/02/07	CONVICTED
89	89	115/05	BIRLA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	ABATED
90	90	109/05	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	CONVICTED
91	91	158/03	SUKH RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	CONVICTED
92	92	937/05	RAKESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	CONVICTED
93	93	54/05	JAI RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	CONVICTED
94	94	288/00	AMARCHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/02/07	CONVICTED
95	95	247/99	AYUB ALI @ YAMIN	SANGAM VIHAR	SH. JAGDISH KUMAR	279/327 IPC	22/02/07	DISCHARGED
96	96	300/02	PRAKASH VEER ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	325/34 IPC	23/02/07	PROCEEDINGS DROPPED
97	97	126/04	DANBER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/02/07	ABATED
98	98	178/05	KAMLADEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/02/07	CONVICTED
99	99	456/05	RANI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/02/07	CONVICTED
100	100	856/05	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	380/411 IPC	24/02/07	ACQUITTAL
101	101	1051/05	KANNAYALAL	SANGAM VIHAR	SH. JAGDISH KUMAR	380/411/34 IPC	24/02/07	CONVICTED
102	102	310/04	VINOD KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/02/07	CONVICTED
103	103	190/04	RAM PRAKASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/02/07	CONVICTED
104	104	18/03	SMT. SANTO DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/02/07	CONVICTED
105	105	972/05	JALISH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/02/07	CONVICTED
106	106	516/99	KRISHAN PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/02/07	CONVICTED
107	107	753/05	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/02/07	CONVICTED
108	108	712/04	MANJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/02/07	CONVICTED
109	109	1005/05	CHANDER SHUKLA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/02/07	CONVICTED
110	110	529/99	RAJ SINGH ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	452/323/34 IPC	28/02/07	DISCHARGED
111	111	667/02	RAMESHWAR RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/03/07	CONVICTED
112	112	106/07	PAPRU SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	01/03/07	CONVICTED
113	113	108/07	HUKAM CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	03/03/07	CONVICTED
114	114	560/04	PURAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/03/07	CONVICTED
115	115	119/01	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/03/07	CONVICTED

116	116	173/02	DEBESH GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	05/03/07	CONVICTED
117	117	133/09	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	05/03/07	CONVICTED
118	118	1063/05	YUSUF @ CHOOTA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/5/99 A.ACT	06/03/07	CONVICTED
119	119	271/09	MANOJ CHAUHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	07/03/07	CONVICTED
120	120	316/04	SHIV KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	07/03/07	CONVICTED
121	121	289/02	RUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	07/03/07	CONVICTED
122	122	251/02	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	07/03/07	CONVICTED
123	123	504/06	INDERJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	302/2008 IPC	07/03/07	ABATED
124	124	1190/05	ZILE SINGH HUKAM CHAND @ GABAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	08/03/07	CONVICTED
125	125	40/01		SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	08/03/07	CONVICTED
126	126	482/05	SONIA	SANGAM VIHAR	SH. JAGDISH KUMAR	283/386/378 IPC	09/03/07	RO
127	127	234/03	NASIR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	12/03/07	ACQUITTAL
128	128	382/99	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	12/03/07	CONVICTED
129	129	901/04	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	12/03/07	CONVICTED
130	130	345/04	SMT. SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 PC	14/03/07	ACQUITTAL
131	131	66/01	NEPAL SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	14/03/07	CONVICTED
132	132	214/01	RAJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	14/03/07	CONVICTED
133	133	920/05	SONIA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	14/03/07	CONVICTED
134	134	09/01	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/03/07	CONVICTED
135	135	85/03	SURJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/03/07	CONVICTED
136	136	642/04	JAMUNA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/03/07	CONVICTED
137	137	48/05	SUDHIR KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/03/07	CONVICTED
138	138	244/02	SURJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/03/07	CONVICTED
139	139	580/04	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	20/03/07	CONVICTED
140	140	488/02	BARLEE	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	20/03/07	CONVICTED
141	141	180/02	SUNIL	SANGAM VIHAR	SH. JAGDISH KUMAR	394/34 IPC	20/03/07	ACQUITTAL
142	142	472/05	DHARAMBIR ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/03/07	CONVICTED
143	143	103/04	RANI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/03/07	ACQUITTAL
144	144	45/02	VINOD KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/03/07	CONVICTED
145	145	385/99	RAJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/99 A.ACT	22/03/07	CONVICTED
146	146	87/07	ANT @ BHAYANKAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	23/03/07	CONVICTED
147	147	806/05	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	23/03/07	CONVICTED
148	148	942/05	SHASHI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	23/03/07	CONVICTED
149	149	795/04	RANESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	23/03/07	CONVICTED
150	150	689/03	SONU GUPTA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	26/03/07	FINE
151	151	687/05	PARMOD KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/99 A.ACT	26/03/07	CONVICTED
152	152	130/07	SANJAY @ MOTA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/03/07	CONVICTED
153	153	374/05	PRABHU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/03/07	CONVICTED
154	154	398/04	RAMMET	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/03/07	CONVICTED

155	156	696/05	RAJESH NAUSHAD AFRIDI (ATTACHED FILE CC 18723-1-02)	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	26/03/07	FINE
156	156	721/03		SANGAM VIHAR	SH. JAGDISH KUMAR	420/468/508 IPC	28/03/07	P.O.
157	157	736/05	SUDHIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/03/07	CONVICTED
158	158	1046/05	SHOKIN	SANGAM VIHAR	SH. JAGDISH KUMAR	283 IPC	26/03/07	FINE
159	159	823/05	SATISH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	28/03/07	CONVICTED
160	160	718/05	JOHAR SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	28/03/07	FINE
161	161	577/05	RAM PARKASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/03/07	CONVICTED
162	162	938/05	SANTOSH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/03/07	CONVICTED
163	163	889/05	SMT. SEETA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/03/07	CONVICTED
164	164	862/05	RAVINDER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/03/07	ABATED
165	165	3/01	ASHOK KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	68/1/14 E.ACT	28/03/07	CONVICTED
166	166	735/05	NARIAN CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	188 IPC	30/03/07	FINE
167	167	465/99	SOHAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	02/04/07	ACQUITTAL
168	168	521/05	KISHAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/04/07	CONVICTED
169	169	675/04	SMT. SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/04/07	CONVICTED
170	170	322/00	MANOJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/04/07	CONVICTED
171	171	688/04	CHINNA RAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	09/04/07	CONVICTED
172	172	388/04	RAMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/04/07	CONVICTED
173	173	452/03	SUJATA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/04/07	CONVICTED
174	174	892/04	SUKHRAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	12/04/07	CONVICTED
175	175	142/04	GUBBY	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/04/07	CONVICTED
176	176	37/06	FURQAN	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	13/04/07	FINE
177	177	368/01	VED PRAKASH	SANGAM VIHAR	SH. JAGDISH KUMAR	451/323/34 IPC	16/04/07	ACQUITTAL
178	178					LEFT BY MISTAKE AS PER REGISTER		
179	179	1117/05	JITENDER KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	16/04/07	FINE
180	180	86/02	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	16/04/07	CONVICTED
181	181	227/04	MANNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	16/04/07	CONVICTED
182	182	222/04	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/04/07	CONVICTED
183	183	430/02	RINKU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/04/07	CONVICTED
184	184	1115/05	MOHIT	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	17/04/07	CONVICTED
185	185	48/03	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/04/07	CONVICTED
186	186	217/04	SUKHNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/04/07	CONVICTED
187	187	101/07	LALIT @ MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	20/04/07	CONVICTED
188	188	420/04	HARI PANDEY	SANGAM VIHAR	SH. JAGDISH KUMAR	278/337 IPC	22/04/07	COMP.
189	189	161/04	SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	420 IPC	22/04/07	ACQUITTAL
190	190	314/02	VICHIN @ VJENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/325 IPC	22/04/07	COMP.
191	191	292/02	SURAJ NEGI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	22/04/07	FINE
192	192	62/03	ISRAJ KHAN ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	22/04/07	ACQUITTAL
193	193	310/06	PRAVEEN SHARMA	SANGAM VIHAR	SH. JAGDISH KUMAR	379 IPC	24/04/07	CONVICTED

194	194	251/01	JITENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/04/07	CONVICTED
195	195	638/01	BUBHASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/04/07	CONVICTED
196	196	750/05	YUSUF	SANGAM VIHAR	SH. JAGDISH KUMAR	380/44/357 ETC	27/04/07	ACQUITTAL
197	197	837/04	SEEO	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/04/07	CONVICTED
198	198	448/05	SEO	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/04/07	CONVICTED
199	199	182/06	RUSTAM KHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	2 W.B. ACT	28/04/07	PINE
200	200	66/06	MANOJ KUMAR ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	30/04/07	CONVICTED
201	201	1151/05	SURAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/04/07	CONVICTED
202	202	353/00	CHABILAL	SANGAM VIHAR	SH. JAGDISH KUMAR	380/411 IPC	30/04/07	QUASHED
203	203	167/06	RAM KISHORE	SANGAM VIHAR	SH. JAGDISH KUMAR	283 IPC	02/05/07	CONVICTED
204	204	288/09	RAJESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/05/07	ACQUITTAL
205	205	385/06	DALIP	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/05/07	CONVICTED
206	206	578/04	SEEO	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/05/07	CONVICTED
207	207	181/04	KARAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/05/07	CONVICTED
208	208	573/05	MHURI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/05/07	CONVICTED
209	209	1128/05	GHANSHYAM	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	07/05/07	CONVICTED
210	210	798/54	RAHUL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/05/07	CONVICTED
211	211	444/00	SHASHI @ RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/05/07	ACQUITTAL
212	212	182/07	ABDUL KARIM	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	08/05/07	CONVICTED
213	213	170/07	RASHID @ RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	08/05/07	CONVICTED
214	214	429/02	KALUTI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/05/07	CONVICTED
215	215	472/04	SARLO DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	09/05/07	CONVICTED
216	216	241/04	SARAN DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/05/07	CONVICTED
217	217	1088/06	SANJAY @ CHOITA	SANGAM VIHAR	SH. JAGDISH KUMAR	358/378/11 IPC	10/05/07	CONVICTED
218	218	297/07	BABU @ MONU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	11/05/07	CONVICTED
219	219	374/03	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/05/07	CONVICTED
220	220	87/05	GABBU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/05/07	CONVICTED
221	221	896/04	GABBU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/05/07	CONVICTED
222	222	315/04	SUNITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/05/07	CONVICTED
223	223	547/05	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/05/07	CONVICTED
224	224	249/07	RAPPU KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	14/05/07	CONVICTED
225	225	606/05	RAJU ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	379/358/41134 IPC	14/05/07	ACQUITTAL
226	226	70/07	MOHD. HAROON	SANGAM VIHAR	SH. JAGDISH KUMAR	380/411 IPC	15/05/07	CONVICTED
227	227	31/01	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	15/05/07	ABATED
228	228	280/07	SEEMA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	16/05/07	CONVICTED
229	229	543/00	JAGDISH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/05/07	ACQUITTAL
230	230	630/02	SUSHIL KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/05/07	CONVICTED
231	231	706/05	SUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/05/07	CONVICTED
232	232	829/05	DANBER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/05/07	ABATED

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223	252	139/03	RAHUL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E ACT	18/05/07	CONVICTED
234	234	186/05	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E ACT	18/05/07	CONVICTED
235	235	207/03	DEEPAK	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E ACT	19/03/07 CON. 18/05/07 RR.	CONVICTED
236	236	348/07	SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	18/05/07	CONVICTED
237	237	711/04	DHEERAJ ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	18/05/07	COMP.
238	238	426/01	ANWAR HUSSAIN	SANGAM VIHAR	SH. JAGDISH KUMAR	279/337 IPC	18/05/07	ACQUITTAL
239	239	628/02	PURAN CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	20/05/07	CONVICTED
240	240	83/03	JAI KISHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	20/05/07	ACQUITTAL
241	241	385/03	BRU WATI ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/452/506 IPC	20/05/07	P.D. & COMP.
242	242	1156/05	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	21/05/07	CONVICTED
243	243	375/04	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E ACT	22/05/07	CONVICTED
244	244	249/04	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E ACT	22/05/07	CONVICTED
245	245	21/99	SITARA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/05/07	CONVICTED
246	246	695/04	GIRISH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/05/07	CONVICTED
247	247	534/00	MANSOOR ALI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	22/05/07	ACQUITTAL
248	248	280/01	SHASHI @ RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	27/54/59 A. ACT	23/05/07	ACQUITTAL
249	249	549/03	GURU DUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/05/07	CONVICTED
250	250	1140/05	SANTOSH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/05/07	CONVICTED
251	251	389/02	RAMESH CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/05/07	CONVICTED
252	252	511/04	SARASWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/05/07	CONVICTED
253	253	304/04	SARAN DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/05/07	CONVICTED
254	254	343/00	RAJENDER KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	328 IPC	25/05/07	ACQUITTAL
255	255	428/06	RAJESH	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	26/05/07	CONVICTED
256	256	49/03	JITENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	28/05/07	CONVICTED
257	257	313/01	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/05/07	ABATED
258	258	623/05	VICKY	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/05/07	CON. /ABATED
259	259	1036/05	SUKH RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/05/07	CONVICTED
260	260	01/05	SHANKAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/05/07	CONVICTED
261	261	1149/05	SHANKAR PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	29/05/07	CONVICTED
262	262	393/03	BRU MOHAN ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	29/05/07	ACQUITTAL
263	263	184/06	DHARAMENDER KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	3 W.B. ACT	30/05/07	CONVICTED
264	264	345/00	MANOJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/05/07	CONVICTED
265	265	439/02	UMA SHANKAR @ BABY ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/324 IPC	03/06/07	COMP.
266	266	730/04	SARPO DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/06/07	CONVICTED
267	267	349/02	SARJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/06/07	CONVICTED
268	268	284/02	SUNIL KUMAR BHATT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/06/07	CONVICTED
269	269	416/02	JAGDISH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/06/07	CONVICTED
270	270	552/05	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/06/07	CONVICTED

271	271	135/04	TARA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/06/07	CONVICTED
272	272	1183/06	AKHILESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/06/07	ACQUITTAL
273	273	07/05	GURU DUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/06/07	CONVICTED
274	274	58/05	GURU DUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/06/07	CONVICTED
275	275	378/07	SANJAY @ DINESH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	07/06/07	CONVICTED
276	276	544/02	NANI CHAND @ NANU	SANGAM VIHAR	SH. JAGDISH KUMAR	370/1/13 IPC	08/06/07	P.O.
277	277	364/07	MANOJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	21/06/07	CONVICTED
278	278	416/07	DHARAMPAL	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	22/06/07	CONVICTED
278A	278A	425/07	RONU @ DON			25/54/59 A. ACT	23/06/07	CONVICTED
279	279	651/05	SHANKAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/06/07	CONVICTED
280	280	915/04	RUKNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/06/07	CONVICTED
281	281	244/06	AJAY @ CHOTU	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/324/34 IPC	27/06/07	ACQUITTAL
282	282	278/07	SONWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/06/07	CONVICTED
283	283	1137/06	SONWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/06/07	CONVICTED
284	284	276/99	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/06/07	ACQUITTAL
285	285	410/06	BHURI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
286	286	708/08	PURAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
287	287	882/04	PREMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
288	288	127/06	BHURI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
289	289	814/04	BHURI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
290	290	290/07	PURAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/06/07	CONVICTED
291	291	4/99	RAJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	279/304A IPC	29/06/07	PO
292	292	499/99	NARESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	325 IPC	29/06/07	ACQUITTAL
293	293	378/05	YUSUF	SANGAM VIHAR	SH. JAGDISH KUMAR	454/380 IPC	30/06/07	ACQUITTAL
294	294	868/06	JITENDER @ BHALA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	30/06/07	CONVICTED
295	295	353/07	SARVAN @ SANJAY	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	30/06/07	CONVICTED
296	296	93/06	VIJAY KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/34 IPC	03/06/07	COMP.
297	297	578/02	VIJAY PAL ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	451/323/509 IPC	22/04/07	COMP.
298	298	395/03	JITENDER ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	504/354/506 IPC	01/07/07	COMP.
299	299	430/04	MAHESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/07/07	CONVICTED
300	300	168/01	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/07/07	CONVICTED
301	301	333/06	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/07/07	CONVICTED
302	302	425/04	AAS MOHD.	SANGAM VIHAR	SH. JAGDISH KUMAR	279/398 IPC	03/07/07	ACQUITTAL
303	303	416/01	MAHENDER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	451/323/34 IPC	03/07/07	ACQUITTAL
304	304	498/03	PHOJWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/07/07	CONVICTED
305	305	455/06	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/07/07	CONVICTED
306	306	963/05	RAJWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/07/07	CONVICTED
307	307	256/05	KUSHAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/07/07	CONVICTED
308	308	228/04	MANGAL SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/07/07	CONVICTED

309	309	80/04	KAMAL KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	41/1/14 E.ACT	04/07/07	CONVICTED
310	310	89/02	SURESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/07/07	CONVICTED
311	311	308/07	MD. PARVEZ @ KHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	05/07/07	DISCHARGED
312	312	228/04	SHANTI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/07/07	CONVICTED
312	312	828/05	RANBIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/07/07	CONVICTED
314	314	1122/06	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/07/07	CONVICTED
315	315	157/07	AYUB KHAN @ ROD	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/07/07	CONVICTED
316	316	511/07	BIJENDER KASHYAP	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/07/07	CONVICTED
317	317	45/01	NANU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	07/07/07	RO.
318	318	507/04	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/07/07	CONVICTED
319	319	342/03	HARISH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	355/41/378 IPC	09/07/07	ACQUITTAL
320	320	142/06	SHELU @ VJAY	SANGAM VIHAR	SH. JAGDISH KUMAR	379 IPC	10/07/07	DISCHARGED
321	321	57/07	HARI SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/07/07	CONVICTED
322	322	78/06	SAVITRI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/07/07	CONVICTED
323	323	395/04	TARA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/07/07	CONVICTED
324	324	231/07	HARI SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/07/07	CONVICTED
325	325	29/0	SMT. SAVITRI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/07/07	CONVICTED
326	326	413/02	AFSARIALI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/07/07	CONVICTED
327	327	342/89	AJAY ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	324/34 IPC	11/07/07	ACQUITTAL
328	328	674/05	JAGDISH	SANGAM VIHAR	SH. JAGDISH KUMAR	188 IPC	12/07/07	CONVICTED
329	329	82/02	SIVA RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	12/07/07	ACQUITTAL
330	330	218/06	HARI SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	12/07/07	CONVICTED
331	331	438/07	RAJNI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	12/07/07	CONVICTED
332	332	418/07	SONU KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	12/07/07	CONVICTED
333	333	18/02	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	12/07/07	CONVICTED
334	334	107/06	SMT. RAJNI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/07/07	CONVICTED
335	335	63/03	RAJNI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/07/07	CONVICTED
336	336	421/07	SHANKAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/07/07	CONVICTED
337	337	207/06	NEM SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/07/07	CONVICTED
338	338	983/06	BHM SINGH @ BHIM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/07/07	CONVICTED
339	339	588/07	PARAMJIT SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	18/07/07	CONVICTED
340	340	128/02	SHYAM LAL	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	18/07/07	ABATED
341	341	497/05	SUMITRA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/07/07	CONVICTED
342	342	460/07	KALI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/07/07	CONVICTED
343	343	400/03	CHANDU LAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/07/07	CONVICTED
344	344	513/07	SONU @ BHINDA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	19/07/07	CONVICTED
345	345	321/04	SUKH RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	19/07/07	CONVICTED
346	346	580/06	DEEPAK KUMAR ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/223/04 IPC	22/07/07	COMP.
347	347	422/02	SANTOSH TIWARI	SANGAM VIHAR	SH. JAGDISH KUMAR	341/223 IPC	22/07/07	ACQUITTAL

349	348	134/01	RAJA BABU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/07/07	CONVICTED
349	349	1178/05	MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/07/07	CONVICTED
350	350	513/01	BITARA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/07/07	CONVICTED
351	351	1144/05	SHIV KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/07/07	CONVICTED
352	352	482/07	PRABHUNATH @ SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	23/07/07	CONVICTED
353	353	164/00	SATPAL @ SATEJI	SANGAM VIHAR	SH. JAGDISH KUMAR	449/223 IPC	24/07/07	ACQUITTAL
354	354	199/02	BUDH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/07/07	CONVICTED
355	355	1169/05	SHYAMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/07/07	CONVICTED
356	356	506/03	SMT SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/07/07	CONVICTED
357	357	804/04	SMT.REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/07/07	CONVICTED
358	358	254/08	MANJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/07/07	ABATED
359	359	135/01	DINESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/07/07	CONVICTED
360	360	138/02	SATAYA NARAYAN GAUR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/07/07	CONVICTED
361	361	441/04	MAHAJAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/07/07	CONVICTED
362	362	209/07	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/07/07	CONVICTED
363	363	250/04	SANJAY @ SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/07/07	CONVICTED
364	364	544/01	KAILASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/07/07	CONVICTED
365	365	1144/06	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	26/07/07	CONVICTED
366	366	470/06	JATINDA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	29/07/07	COMP/ ACQUITTAL
367	367	820/04	DHAMAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/07/07	CONVICTED
368	368	329/04	SANTOSH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/07/07	CONVICTED
369	369	28/07	B. GANGULI ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	168 IPC	30/07/07	CONVICTED
370	370	320/04	SUNIL KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	31/07/07	P.O.
371	371	407/02	PHOOLWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	31/07/07	CONVICTED
372	372	338/03	SMT. RESHMA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	ACQUITTAL
373	373	42/01	KISHAN PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	ACQUITTAL
374	374	575/02	ANANDVIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	ACQUITTAL
375	375	487/07	TEJ SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	CONVICTED
376	376	252/01	TEJ SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	CONVICTED
377	377	450/07	PHOOLWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/08/07	CONVICTED
378	378	682/07	DEEPAK @ SUNIL	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	01/08/07	CONVICTED
379	379	681/01	KARAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338/304A IPC	01/08/07	P.O.
380	380	333/01	RAVINDER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	278/338 IPC	01/08/07	ACQUITTAL
381	381	976/05	MUKESH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323 IPC	01/08/07	COMP.
382	382	1140/06	SANJU @ PREM PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	378/411/34 IPC	02/08/07	CONVICTED
383	383	1189/06	ABID ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/324/326 IPC	03/08/07	ACQUITTAL
384	384	118/05	SONU YADAV @ BHINDA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	03/08/07	CONVICTED
385	385	524/07	ASLAM @ TANUJ	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	03/08/07	CONVICTED
386	386	18/02	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/08/07	CONVICTED

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387	387	209/01	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/08/07	CONVICTED
388	388	330/01	RAJESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/08/07	CONVICTED
389	389	24/03	MANOJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/08/07	CONVICTED
390	390	578/02	RAMSIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	04/08/07	P.O.
391	391	907/05	RAHUL ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	380 IPC	04/08/07	DISCHARGED
392	392	572/03	GOPAL	SANGAM VIHAR	SH. JAGDISH KUMAR	326 IPC	04/08/07	P.O.
393	393	327/05	ABRAR ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/354/34 IPC	05/08/07	COMP. CONFI ACQUITTAL
394	394	328/05	SHIV KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	324/34 IPC	05/08/07	ACQUITTAL
395	395	546/07	DEEN MOHD.	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/08/07	CONVICTED
396	396	959/05	SHASHI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/08/07	CONVICTED
397	397	812/06	JAI RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/08/07	CONVICTED
398	398	138/07	MAHESH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/08/07	CONVICTED
399	399	289/07	MAHESH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	CONVICTED
400	400	49/07	MAHEESH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	CONVICTED
401	401	902/05	RAVINDER @ LUCKY	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/08/07	ABATED
402	402	386/09	SURESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	P.O.
403	403	844/04	VIKAS	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	CONVICTED
404	404	236/06	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	ABATED
405	405	228/06	VEER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	CONVICTED
406	406	564/05	SHUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	CONVICTED
407	407	912/04	UDHARI LAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	CONVICTED
408	408	249/06	MAHESH @ DINESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/08/07	CONVICTED
409	409	205/05	SEETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
410	410	216/05	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
411	411	403/05	SETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
412	412	172/05	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
413	413	586/05	RATNO	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
414	414	745/04	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
415	415	383/05	SUJATA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
416	416	242/04	SATISH SHARMA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
417	417	810/04	TARA CHAND @ RUMMY	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
418	418	305/05	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
419	419	635/04	SEETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
420	420	325/05	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
421	421	13/05	BRU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
422	422	481/05	SHYAMSINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
423	423	469/05	DEEPAK	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	08/08/07	DISCHARGED
424	424	163/03	SURJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	08/08/07	CON.FINE
425	425	271/06	DALIP LUTNRA	SANGAM VIHAR	SH. JAGDISH KUMAR	304A/337 IPC.	09/08/07	ACQUITTAL

426	426	550/01	SIKANDAR ALI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	09/08/07	CONVICTED
427	427	474/07	BHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/08/07	CONVICTED
428	428	484/04	RAJBIR	SANGAM VIHAR	SH. JAGDISH KUMAR	324 IPC	10/08/07	CONVICTED
429	429	258/03	BALDEV SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	10/08/07	P.O.
430	430	297/03	SATYA PRAKASH @ SATTE	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A.ACT	13/08/07	DISCHARGED
431	431	252/04	VEER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
432	432	330/05	ASHOK	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
433	433	338/05	HARI SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	41/1/14 E.ACT	13/08/07	DISCHARGED
434	434	433/05	BHANU PRATAP	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
435	435	128/05	SIKANDAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
436	436	569/04	ANU KUMAR @ ANU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
437	437	274/05	MAHEHNDRA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
438	438	503/04	RAJESH GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
439	439	282/04	SHABHI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
440	440	368/05	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
441	441	680/04	MEERA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
442	442	249/05	SUBHASH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
443	443	253/04	KANTA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
444	444	345/05	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
445	445	218/04	BALRAJ @ BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
446	446	336/04	RAM PRAKASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
447	447	191/05	JAI RANI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
448	448	124/08	SURAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	FINE
449	449	711/03	JAVIOUR LAKRA @ NILESH LAKRA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
450	450	830/05	SURESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
451	451	387/04	SURENDER GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
452	452	488/04	SONA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
453	453	158/05	SHASHI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
454	454	972/04	PURAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
455	455	305/04	BADAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
456	456	738/04	SHASHI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
457	457	250/05	SUMITRA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
458	458	574/04	SONIA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
459	459	725/05	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
460	460	829/04	SAVITRI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
461	461	551/04	MANJU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/08/07	DISCHARGED
462	462	333/04	ASIF KHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
463	463	236/04	MOHD. RIZWAN	SANGAM VIHAR	SH. JAGDISH KUMAR	3 W.B. ACT	13/08/07	DISCHARGED
464	464	370/03	MUNSI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED

465	465	586/05	SAVITRI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
466	466	218/05	MANOJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
467	467	640/04	AHSAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
468	468	257/05	BABITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
469	469	162/05	SUNEEL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
470	470	798/04	SHYAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
471	471	439/05	SONA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/08/07	DISCHARGED
472	472	116/07	GEETA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/08/07	CONVICTED
473	473	536/07	GEETA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/08/07	CONVICTED
474	474	60/06	GEETA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/08/07	FINE
475	475	98/06	BALRAJ @ BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/08/07	CONVICTED
476	476	19/03	MUNNILAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	14/08/07	P.O.
477	477	801/05	AJAY ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	283 IPC	14/08/07	CONVICTED
478	478	248/03	SALEEM @ ASHAQ	SANGAM VIHAR	SH. JAGDISH KUMAR	498A/204B IPC	14/08/07	P.O.
479	479	522/02	MUKESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	16/08/07	CONVICTED
480	480	1062/05	VEER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/08/07	CONVICTED
481	481	170/01	SUKHRAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/08/07	CONVICTED
482	482	750/04	DINESH KUMAR GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/08/07	CONVICTED
483	483	480/99	SUKH RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/08/07	FINE
484	484	810/07	DINESH @ MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/08/07	CONVICTED
485	485	30/07	SMT. SANTOSH DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/08/07	CONVICTED
486	486	595	BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/08/07	P.O.
487	487	587/02	TARWAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	P.O.
488	488	308/01	MEENA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	P.O.
489	489	636/04	ABDUL SATTAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	CONVICTED
490	490	1123/05	BALRAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	CONVICTED
491	491	1037/05	BALRAM @ BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	CONVICTED
492	492	306	BALRAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	18/08/07	CONVICTED
493	493	289/07	AKASH DEEP	SANGAM VIHAR	SH. JAGDISH KUMAR	278/337 IPC	19/08/07	CONVICTED
494	494	918/05	BHANVAR LAL ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/223/34 IPC		ACQUITTAL
495	495	489/07	SUDHIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	20/08/07	CONVICTED
496	496	352/04	NICHAN KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	278/338 IPC	20/08/07	CONVICTED / FINE
497	497	240/01	JAGDISH RAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	325/34 IPC	20/08/07	ACQUITTAL
498	498	125/01	PRABHU DAYAL ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	325/34 IPC	20/08/07	ACQUITTAL
499	499	1196/06	SALEEM	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	21/08/07	ACQUITTAL
500	500	777/07	VINOD	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	21/08/07	CONVICTED
501	501	204/04	RINKU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	21/08/07	CONVICTED
502	502	612/01	RAKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	CONVICTED
503	503	80/00	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	CONVICTED

504	504	382/06	SITARA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	CONVICTED
505	505	307/07	GAUTAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	CONVICTED
506	506	662/05	RAM PYARI MANAJAN SINGH BRAWAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	DISCHARGED
507	507	342/07		SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	FINE
508	508	282/07	VIKRAM SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	FINE
509	509	13/06	SURAJ SHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/08/07	CONVICTED
510	510	521/02	KRISHNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/08/07	P.O.
511	511	1154/06	SANJIT KAUR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/08/07	CONVICTED
512	512	1186/06	SANJIT KAUR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/08/07	CONVICTED
513	513	537/09	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/08/07	CONVICTED
514	514	1062/06	KANHAYA @ PARDESI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	24/08/07	CONVICTED
515	515	336/07	SUKHRAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/08/07	CONVICTED
516	516	978/06	MAHINDER	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/08/07	CONVICTED
517	517	549/00	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/08/07	CONVICTED
518	518	613/02	RAKESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/08/07	P.O.
519	519	556/01	RAMMAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	25/08/07	P.O.
520	520	271/03	SUBHASH	SANGAM VIHAR	SH. JAGDISH KUMAR	363/266/376 IPC	25/08/07	P.O.
521	521	645/03	VAKIL ANSARI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/377/399/304B IPC	25/08/07	P.O.
522	522	294/06	RAMDAYAL PASWAN	SANGAM VIHAR	SH. JAGDISH KUMAR	309 IPC	27/08/07	CONVICTED
523	523	513/04	ASHOK ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/08/07	CONVICTED
524	524	474/04	BABU LAL @ BABU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	27/08/07	CONVICTED
525	525	179/07	MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
526	526	544/02	BEETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
527	527	390/03	BEETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
528	528	13/02	SONWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
529	529	1061/06	MANESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
530	530	1148/06	SURESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	29/08/07	CONVICTED
531	531	281/00	NARESH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/304A IPC	29/08/07	CONVICTED
532	532	367/06	VIRENDER SINGH NEGI	SANGAM VIHAR	SH. JAGDISH KUMAR	3 W.B. ACT	30/08/07	ABATED
533	533	885/04	HABIB AHMED	SANGAM VIHAR	SH. JAGDISH KUMAR	189 IPC	30/08/07	DISCHARGED
534	534	864/04	BISHAMBER	SANGAM VIHAR	SH. JAGDISH KUMAR	224 IPC	30/08/07	DISCHARGED
535	535	801/07	WASIM	SANGAM VIHAR	SH. JAGDISH KUMAR	285/5459 A. ACT	30/08/07	CONVICTED
536	536	911/04	MEHRUDDIN	SANGAM VIHAR	SH. JAGDISH KUMAR	283 IPC	30/08/07	DISCHARGED
537	537	921/04	KAILASH CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	283 IPC	30/08/07	DISCHARGED
538	538	286/04	MANGE RAM ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	325/34 IPC	30/08/07	DISCHARGED
539	539	842/04	JAI KISHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
540	540	775/04	BRU MOHAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
541	541	645/04	AARTI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
542	542	928/04	MOHINDER	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED

543	543	944/05	HARI SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
544	544	909/04	ELUNITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
545	545	940/04	ERU MOHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
546	546	792/04	SEETU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
547	547	140/05	RINKU ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
548	548	734/05	MEERA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
549	549	967/04	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
550	550	919/04	BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/08/07	DISCHARGED
551	551	158/07	BHAGWAN SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	31/08/07	CONVICTED
552	552	338/02	NIRANJAN KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/5/59 A.ACT	01/09/07	P.O.
553	553	558/01	JAI PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
554	554	657/02	RAMWATI DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
555	555	242/98	RADHEY SHYAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
556	556	252/02	RAM PRASAD	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
557	557	622/03	JAG RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
558	558	373/99	SANJAY ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
559	559	20/01	SHARDANAND	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	ACQUITTAL
560	560	884/06	GURUDUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	CONVICTED
561	561	571/07	GURUDUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/09/07	CONVICTED
562	562	786/04	RAM DAS ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/508/34 IPC	02/09/07	COMP/ ACQUITTAL
563	563	785/04	SANJAY ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/508/34 IPC	02/09/07	COMP/ ACQUITTAL
564	564	681/07	BABLI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/09/07	CONVICTED
565	565	613/07	KAVITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/09/07	CONVICTED
566	566	557/07	PREMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/09/07	CONVICTED
567	567	672/07	PREMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	03/09/07	CONVICTED
568	568	604/04	SAMIM @ NANKE	SANGAM VIHAR	SH. JAGDISH KUMAR	324 IPC	03/09/07	COMP/ ACQUITTAL
569	569	47/00	ASHOK KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	263 IPC	03/09/07	ACQUITTAL
570	570	64/06	SHAGUNA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/09/07	CONVICTED
571	571	486/06	TARA CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/09/07	CONVICTED
572	572	439/06	GEETA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/09/07	CONVICTED
573	573	276/03	RAJENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	379/362/411 IPC	05/09/07	P.O.
574	574	294/05	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/09/07	CONVICTED
575	575	76/04	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/09/07	CONVICTED
576	576	116/05	SHRI CHAND ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	10/09/07	CONVICTED
577	577	1147/05	MUBARK	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	11/09/07	P.O.
578	578	264/05	SIRAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	11/09/07	CONVICTED
579	579	200/03	WASIRAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/09/07	CONVICTED
580	580	77/99	RAGHUNANDAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	11/09/07	CONVICTED
581	581	648/01	LALU RAM	SANGAM VIHAR	SH. JAGDISH KUMAR	273/304A IPC	12/09/07	P.O.

582	582	582/07	SANTOSH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/09/07	CONVICTED
583	583	462/07	MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	13/09/07	CONVICTED
584	584	265/07	SURAJ BHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/09/07	CONVICTED
585	585	194/07	SURAJ BHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/09/07	CONVICTED
586	586	192/07	DINESH @ MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/09/07	CONVICTED
587	587	127/02	NRKIL @ KALU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/5/59 A.ACT	17/09/07	P.O.
588	588	681/05	NARAI KISHORE	SANGAM VIHAR	SH. JAGDISH KUMAR	285 IPC	17/09/07	CONVICTED
589	589	364/00	NARESH ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	325/34 IPC	17/09/07	P.O.
590	590	437/02	MUKESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
591	591	1207/08	TARA CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
592	592	213/07	TARA CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
593	593	547/05	SARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
594	594	985/05	SHARDA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
595	595	262/06	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	18/09/07	CONVICTED
596	596	326/07	RAKESH KUMAR @ RINKU	SANGAM VIHAR	SH. JAGDISH KUMAR	487/380/411 IPC	19/09/07	CONVICTED
597	597	585/07	RAKESH KUMAR @ RINKU ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	487/380/34 IPC	19/09/07	CONVICTED
598	598	617/07	GANPAT	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	20/09/07	CONVICTED
599	599	99/07	RAJINDER	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	20/09/07	CONVICTED
600	600	676/07	JOGINDER @ JOGD	SANGAM VIHAR	SH. JAGDISH KUMAR	285/5/59 A.ACT	21/09/07	CONVICTED
601	601	1082/05	DEEPAK ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	160 IPC	22/09/07	CONVICTED
602	602	229/02	RAJESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	341/323/506 IPC	22/09/07	P.O.
603	603	377/05	HARPAL ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	68/1/14 E.ACT	22/09/07	CONVICTED
604	604	588/03	PHOOL DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/09/07	CONVICTED
605	605	391/03	RAVI KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/09/07	P.O.
606	606	74/02	VINOD	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	24/09/07	CONVICTED
607	607	366/06	SHUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
608	608	217/06	MUKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
609	609	232/06	SHUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
610	610	587/03	SHANTI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
611	611	11/02	MAKSOOD ALAM	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
612	612	902/06	RAJ KUMAR GURTA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	25/09/07	CONVICTED
613	613	226/07	KALPNA	SANGAM VIHAR	SH. JAGDISH KUMAR	3 W.B. ACT	25/09/07	CONVICTED
614	614	730/05	HITLAL	SANGAM VIHAR	SH. JAGDISH KUMAR	188 IPC	26/09/07	CONVICTED
615	615	376/08	KAPIL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/09/07	CONVICTED
616	616	248/01	IBRAHIM ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/09/07	CONVICTED
617	617	163/06	KAPIL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/09/07	CONVICTED
618	618	204/07	SAVITRI PRASHANT	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	26/09/07	CONVICTED
619	619	52/03	MUKHERJEE @ CHOTU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/5/59 A.ACT	26/09/07	P.O.

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620	620	385/03	PARAMJEET SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT		ACQUITTAL
621	621	697/07	SARAN DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	01/10/07	ACQUITTAL
622	622	600/03	RAKESH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/10/07	ACQUITTAL
623	623	648/02	SHIVY KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	01/10/07	CONVICTED
624	624	673/02	RATTAN KANYWAR	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	01/10/07	ACQUITTAL
625	625	364/00	SALIM	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/10/07	CONVICTED
626	626	712/07	RAJU @ MUSHI	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/10/07	CONVICTED
627	627	97/00	SARPO	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	01/10/07	CONVICTED
628	628	34/01	SETU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	01/10/07	CONVICTED
629	629	787/05	GHANSHYAM ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	01/10/07	COMP.
630	630	292/01	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	03/10/07	CONVICTED
631	631	630/07	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	03/10/07	ABATED
632	632	982/07	RIYAZ MOHD. @ RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	04/10/07	CONVICTED
633	633	541/06	ANSOORI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	05/10/07	CONVICTED
634	634	55/03	VIKAS	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	06/10/07	P.O.
635	635	800/06	SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	279/337 IPC	06/10/07	COMP.
636	636	424/07	SURENDER GUPTA	SANGAM VIHAR	SH. JAGDISH KUMAR	337 IPC	07/10/07	COMP.
637	637	316/06	MOHD. GULAB	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341 IPC	08/10/07	CONVICTED
638	638	722/07	SHARDHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	09/10/07	CONVICTED
639	639	123/04	MEERA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	09/10/07	P.O.
640	640	295/05	SHAMBA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	10/10/07	CONVICTED
641	641	778/04	ROOMAL CHAND	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	12/10/07	P.O.
642	642	618/05	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/10/07	CONVICTED
643	643	308/05	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/10/07	CONVICTED
644	644	112/06	BHMMU	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/10/07	CONVICTED
645	645	703/03	PRABHA DASS	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	15/10/07	P.O.
646	646	117/00	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	17/10/07	ACQUITTAL
647	647	304/02	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	17/10/07	ACQUITTAL
648	648	477/02	JITENDER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	17/10/07	P.O.
649	649	818/07	RURAN	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	17/10/07	CONVICTED
650	650	781/07	BUNTY	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	17/10/07	CONVICTED
651	651	601/06	MEHJAWIN ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	17/10/07	QUASHED
652	652	768/04	LAL BABU	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	17/10/07	CONVICTED
653	653	632/03	ANIL KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	18/10/07	P.O.
654	654	845/07	DHARAMENDER	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	18/10/07	CONVICTED
655	655	994/07	RAJ KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	279 IPC	20/10/07	CONVICTED
656	656	476/01	SAHAB SINGH ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	20/10/07	CONVICTED
657	657	799/04	RAJESH @ RAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	20/10/07	CONVICTED
658	658	686/04	BABITA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E.ACT	22/10/07	CONVICTED

659	659	42702	SHAKUNTALA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/10/07	CONVICTED
660	660	476/07	SONWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	22/10/07	CONVICTED
661	661	214/07	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/10/07	CONVICTED
662	662	33/07	PREMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/10/07	CONVICTED
663	663	223/02	KANTA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/10/07	ACQUITTAL
664	664	114/07	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/10/07	ABATED
665	665	82/07	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	23/10/07	ABATED
666	666	1008/05	AMIT SHARMA	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	23/10/07	ABATED
667	667	55/02	BABLU SIKSH @ SANTOSH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/338 IPC	27/10/07	P.O.
668	668	273/04	CHANDER PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/10/07	ABATED
669	669	902/97	MANIK SEKH	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	30/10/07	CONVICTED
670	670	1147/06	RAJENDER YADAV	SANGAM VIHAR	SH. JAGDISH KUMAR	378/411 IPC	30/10/07	CONVICTED
671	671	1074/06	SUNIL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/10/07	CONVICTED
672	672	183/07	SUNIL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	30/10/07	CONVICTED
673	673	150/04	SHIV KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	31/10/07	CONVICTED
674	674	151/06	SHAMIK @ GUNGA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341/34 IPC	31/10/07	COMP
675	675	628/04	GULSHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/11/07	ACQUITTAL
676	676	247/01	RAMAN KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/11/07	ACQUITTAL
677	677	181/03	UPINDER CHAUDHARY	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	01/11/07	ACQUITTAL
678	678					ENTRY NO. 678 IS LEFT BY MISTAKE		
679	679	58/07	KALASH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	01/11/07	CONVICTED
680	680	1022/05	SUDHIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/11/07	CONVICTED
681	681	155/02	REKHA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	02/11/07	CONVICTED
682	682	467/02	SATTAR	SANGAM VIHAR	SH. JAGDISH KUMAR	390 IPC	03/11/07	P.O.
683	683	820/07	ANIL @ BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	457/380/411 IPC	01/11/07	CONVICTED
684	684	462/03	RAVINDER	SANGAM VIHAR	SH. JAGDISH KUMAR	21/61/84 NDPS ACT	03/11/07	P.O.
685	685	494/03	GABBU @ SHARWAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	05/11/07	CONVICTED
686	686	118/06	MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	06/11/07	CONVICTED
687	687	867/07	PAWAN	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	07/11/07	CONVICTED
688	688	543/06	MAHESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/11/07	CONVICTED
689	689	318/04	SARAN DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	07/11/07	CONVICTED
690	690	600/04	MANISH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/11/07	CONVICTED
691	691	225/06	RAJTAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	13/11/07	CONVICTED
692	692	239/06	ASMOK	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	15/11/07	CONVICTED
693	693	284/07	SANJAY	SANGAM VIHAR	SH. JAGDISH KUMAR	341/328/341 IPC	16/11/07	ACQUITTAL
694	694	217/02	BABU KHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	17/11/07	P.O.
695	695	462/01	MANOJ @ SANJAY MOHAN SHARMA ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411 IPC	23/11/07	P.O.
696	696	361/01		SANGAM VIHAR	SH. JAGDISH KUMAR	323/342/34 IPC	20/11/07	P.O.
697	697	128/03	PREM PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E.ACT	28/11/07	P.O.

698	698	465/99	DANT SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	279/37/338 IPC	27/11/07	R.O.
699	699	870/07	ABDUL KARIM	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	27/11/07	CONVICTED
700	700	222/03	SAHJAY KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	27/11/07	R.O.
701	701	189/05	KAMLESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	27/11/07	CONVICTED
702	702	84/02	RAJU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	28/11/07	R.O.
703	703	516/02	DINESH KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	28/11/07	CONVICTED
704	704	516/07	ZALIS KHAN	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	29/11/07	CONVICTED
705	705	18/04	DINESH PRATAP SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	28/11/07	R.O.
706	706	315/02	GYAN BAHOUR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	30/11/07	R.O.
707	707	488/99	JASPAL	SANGAM VIHAR	SH. JAGDISH KUMAR	279/304 IPC	30/11/07	ACQUITTAL
708	708	453/03	SHYAMWATI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	01/12/07	ACQUITTAL
709	709	280/98	KALUTI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	01/12/07	ACQUITTAL
710	710	118/03	MEERA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	01/12/07	ACQUITTAL
711	711	507/99	SUBASH SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	01/12/07	R.O.
712	712	310/03	MOND. SHAHID @ KAKE	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	01/12/07	CONVICTED
713	713	752/04	DANBER SINGH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	09/12/07	ABATED
714	714	281/04	ROHIT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	09/12/07	R.O.
715	715	556/03	SMT. RAYANTI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	09/12/07	CONVICTED
716	716	09/05	SONYA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	09/12/07	CONVICTED
717	717	938/07	SUBHASH	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	07/12/07	CONVICTED
718	718	240/02	BHAGWANT SINGH @ TONI	SANGAM VIHAR	SH. JAGDISH KUMAR	279/37/338 IPC	07/12/07	R.O.
719	719	389/93	MANJEET	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	07/12/07	R.O.
720	720	217/05	SONIA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	08/12/07	CONVICTED
721	721	68/01	SUBHIL KUMAR	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	08/12/07	ACQUITTAL
722	722	1079/06	SIRAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	457/580/411 IPC	10/12/07	CONVICTED
723	723	664/01	RAJESH PAL @ PAL	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341 IPC	10/12/07	CONVICTED
724	724	36/06	SUDHIR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	10/12/07	CONVICTED
725	725	107/07	SHAMM @ GUNGA	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	11/12/07	CONVICTED
726	726	980/07	YUSUF	SANGAM VIHAR	SH. JAGDISH KUMAR	26/54/59 A. ACT	11/12/07	CONVICTED
727	727	104/05	ANITA	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	11/12/07	CONVICTED
728	728	553/07	SEHDEV MISHRA	SANGAM VIHAR	SH. JAGDISH KUMAR	408/411 IPC	11/12/07	CONVICTED
729	729	821/07	ANIL @ BABLU	SANGAM VIHAR	SH. JAGDISH KUMAR	380/411 IPC	12/12/07	CONVICTED
730	730	123/03	SONU	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	12/12/07	R.O.
731	731	91/02	GULZAR	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	12/12/07	CONVICTED
732	732	122/02	SUMITRA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	12/12/07	CONVICTED
733	733	395/07	MAKUR ALI ETC	SANGAM VIHAR	SH. JAGDISH KUMAR	379/411/34 IPC	12/12/07	CONVICTED
734	734	87/00	HANSRAJ	SANGAM VIHAR	SH. JAGDISH KUMAR	279/37/338 IPC	13/12/07	ACQUITTAL
735	735	573/05	RAMESH	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	14/12/07	CONVICTED
736	736	35/05	GURUDUTT	SANGAM VIHAR	SH. JAGDISH KUMAR	61/1/14 E. ACT	14/12/07	CONVICTED

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737	737	1082/07	RAPPU	SANGAM VIHAR	SH. JAGDISH KUMAR	25/5459 A. ACT	15/12/07	CONVICTED
738	738	026/03	ASHOK	SANGAM VIHAR	SH. JAGDISH KUMAR	279/337 IPC	15/12/07	R.O.
739	739	327/00	RAPPU @ JAI SHANKAR @ MOHINDER	SANGAM VIHAR	SH. JAGDISH KUMAR	279/304A IPC	15/12/07	R.O.
740	740	223/05	SHUGNA	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	17/12/07	CONVICTED
741	741	1049/05	MUZAHIR	SANGAM VIHAR	SH. JAGDISH KUMAR	883 IPC	22/12/07	CONVICTED
742	742	1050/07	AMIT	SANGAM VIHAR	SH. JAGDISH KUMAR	25/54/59 A. ACT	24/12/07	CONVICTED
743	743	429/99	MUSTKIM	SANGAM VIHAR	SH. JAGDISH KUMAR	279/304A IPC	15/11/07	CONVICTED (in Session order on 24/11/08 ACQUITTAL)
744	744	986/07	AJAY @ JASSA	SANGAM VIHAR	SH. JAGDISH KUMAR	323/341 IPC	04/11/07	COMP.
745	745	538/00	MANOJ SHARMA	SANGAM VIHAR	SH. JAGDISH KUMAR	52A/83/88 C.R. ACT	20/01/07	ABATED
746	746	37/04	MEERA DEVI	SANGAM VIHAR	SH. JAGDISH KUMAR	81/1/14 E. ACT	14/02/07	CONVICTED

(23) ✓ Complete
Hauz Khas
2007

LIST OF FILES OF YEAR 2007 OF RECORD ROOM CRIMINAL
POLICE STATION - HAUZ KHAS

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
1.	1	FIR NO. 704/06 State Vs. Bablop	Hauz Khas	Ms. Ravinder Nedi	379/411 IPC	9.1.07	Convicted
2.	2	FIR NO. 45/00 State Vs. Aman	"	"	279/337 IPC	29.1.07	Fine
3.	3	FIR NO. 677/01 State Vs. Saaney pal	"	"	341/323 IPC	23.1.07	Comp
4.	4	FIR NO. 358/97 State Vs. Subramani	"	"	379/411 IPC	8.1.07	PO
5.	5	FIR NO. 577/01 State Vs. Ravinder Singh	"	"	279/337 IPC	12.1.17	Fine
6.	6	FIR NO. 438/02 State Vs. Pardeep Kr	"	"	279/337 IPC	11.1.07	Fine
7.	7	FIR NO. 394/06 State Vs. Kelvin	"	"	14 Fact	29.1.07	Convicted
8.	8	FIR NO. 495/02 State Vs. Ram Pyare	"	"	279/337 IPC	17.1.07	Convicted
9.	9	FIR NO. 408/01 State Vs. Taranjet Singh	"	"	279/337 IPC	15.1.07	Convicted
10.	10	FIR NO. 863/97 State Vs. Geoltain Maudal	"	"	279/337 IPC	9.1.07	Acquitted
11.	11	FIR NO. 158/06 State Vs. Rajesh Kr	"	"	279/337 IPC 3/181 MVACT	15.1.07	Compound fine
12.	12	FIR NO. 661/02 State Vs. Birjesh kr	"	"	309 IPC	8.1.07	Convicted
13.	13	FIR NO. 817/00 State Vs. Piyush Gupta	"	"	509/323 IPC	8.1.107	PO
14.	14	FIR NO. 842/99 State Vs. Chinilal	"	"	279/337 IPC	25.1.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
15.	15	FIR NO. 6/99 State Vs. Choturam	Hauz Khas	Ms. Ravinder Bedi	379/411 IPC	18.1.07	Convicted fine
16.	16	FIR NO. 475/94 State Vs. Deenanath	"	"	381 IPC	23.1.07	Acquitted
17.	17	FIR NO. 746/06 State Vs. Raj Kumar	"	"	160 IPC	1.2.07	Fine
18.	18	FIR NO. 292/06 State Vs. Ravi Dabas s/o Karan	"	"	3 WB Act	12.2.07	Convicted
19.	19	FIR NO. 90/07 State Vs. Shamshad Khan	"	"	68/1/14	19.2.07	Convicted
20.	20	FIR NO. 80/7 State Vs. Tarun	"	"	68/1/14	20.2.07	Convicted
21.	21	FIR NO. 100/07 State Vs. Sanjay Singh	"	"	61/1/14	23.2.07	Convicted
22.	22	FIR NO. 21/07 State Vs. Ram Shankar	"	"	3 WB Act	8.2.207	Convicted
23.	23	FIR NO. 97/07 State Vs. Ravinder Singh	"	"	61/1/14	27.2.07	Convicted
24.	24	FIR NO. 6/07 State Vs. Banwari Lal & Om Prakash	"	"	61/1/14	7.2.07	Convicted
25.	25	FIR NO. 17/07 State Vs. Kapil Mittal	"	"	3 WB ACT	12.2.07	Convicted
26.	26	FIR NO. 74/07 State Vs. Vinod	"	"	283 IPC	19.2.07	Convicted
27.	27	FIR NO. 770/06 State Vs. Asif Mohd	"	"	160 IPC	12.2.07	Convicted
28.	28	FIR NO. 793/06 State Vs. Dushyant Kr	"	"	68/1/14	2.2.07	Convicted
29.	29	FIR NO. 786/06 State Vs. Dhrender Singh	"	"	68/1/14	11.1.07	

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
30.	30	FIR NO. 70/17 State Vs. Karan Kapoor	Hauz Khas	Ms. Ravinder Bedi	68/1/14	19.2.07	
31.	31	FIR NO. 747/06 State Vs. Ajay Kr	"	"	160 IPC	12.2.07	Convicted
32.	32	FIR NO. 90/97 State Vs. Budh Singh	"	"	379/411 IPC	1.2.07	PO
33.	33	FIR NO. 272/01 State Vs. Sai kishore Bansal	"	"	279/337 IPC	6.2.07	PO
34.	34	FIR NO. 229/01 State Vs. Pawan	"	"	25 A act	27.7.07	Acquitted
35.	35	FIR NO. 717/98 State Vs. Rohan Singh	"	"	279/337	15.2.07	Acquitted
36.	36	FIR NO. 98/03 State Vs. Intiyaj sheikh	"	"	279/337	7.2.07	Convicted
37.	37	FIR NO. 957/00 State Vs. Sanjeev Kr. Bhargava	"	"	279/337	1.2.07	Fine convict
38.	38	FIR NO. 61/05 State Vs. Karambir	"	"	279/337	26.2.07	Convicted
39.	39	FIR NO. 629/96 State Vs. Manoj KR	"	"	380/457	6.2.07	PO
40.	40	FIR NO. 111/98 State Vs. Subhash	"	"	379/411	2.2.07	Undergone
41.	41	FIR NO. 261/99 State Vs. Kaleshwar Mehto	"	"	279/338	22.2.07	Comp.
42.	42	FIR NO. 303/95 State Vs. Ram Dayal	"	"	279/304 A	22.2.07	Acquitted
43.	43	FIR NO. 1026/98 State Vs. Muslim	"	"	379/411	12.1.07	PO
44.	44	FIR NO. 392/06 State Vs. Md. Nankh	"	"	25 A Act	9.1.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
45.	45	FIR NO. 205/95 State Vs. Umed Ali	Hauz Khas	Ms. Ravinder Bedi	379/411	19.1.07	PO
46.	46	FIR NO. 383/98 State Vs. Anil Kr	"	"	379/411	22.2.07	Fine
47.	47	FIR NO. 124/02 State Vs. Harjinder Singh	"	"	279/338	16.1.07	PO
48.	48	FIR NO. 546/96 State Vs. Sarwan Singh	"	"	25 A Act	12.1.07	PO
49.	49	FIR NO. 627/03 State Vs. Sooraj Singh	"	"	379/411	21.2.07	PO
50.	50	FIR NO. 156/06 State Vs. Rajeev Anand	"	"	3 WB Act	28.2.07	Fined
51.	51	FIR NO. 303/01 State Vs. NS Ramakrishna	"	"	279/338	20.2.07	Fined comp.
52.	52	FIR NO. 267/94 State Vs. Devender PD	"	"	279/337/ 304	8.2.07	Acquitted
53.	53	FIR NO. 165/95 State Vs. Gagan myns	"	"	420/468/ 471	22.2.07	Quashed
54.	54	FIR NO. 394/96 State Vs. Bhupender Singh	"	"	379/411	17.2.07	PO
55.	55	FIR NO. 66/07 State Vs. Tarun Kr. Chaudhary	"	"	279/337	24.3.07	Fine
56.	56	FIR NO. 431/95 State Vs. Beni Mahdaw	"	"	229/304	28.3.07	Expired
57.	57	FIR NO. 195/99 State Vs. Suresh Kr.	"	"	279/338	30.3.07	Convict
58.	58	FIR NO. 873/98 State Vs. Ram Kr	"	"	341/506	13.3.07	PO
59.	59	FIR NO. 38/07 State Vs. Jitender Sarnal	"	"	188	14.3.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
60.	60.	FIR NO. 269/92 State Vs. Pritam Chand	Hauz Khas	Ms. Ravinder Bedi	279/304 A	21.3.07	Convicted
One file attached of goshwara no. 19/01 of H. Khas							
61.	61.	FIR NO. 212/02 State Vs. Lallu Singh	"	"	61/1/14	30.3.07	Convicted
62	62	FIR NO. 168/95 State Vs. Phool Singh	"	"	61/1/14	12.3.07	Acquitted
63	63	FIR NO. 107/00 State Vs. Sanjay Kr	"	"	279/338	13.3.07	compromise
64	64	FIR NO. 426/98 State Vs. Ashok Kr	"	"	379/411	16.3.07	fined
65	65	FIR NO. 454/04 State Vs. Chakal Mokthy	"	"	337/338		Compromise
66	66	FIR NO. 376/06 State Vs. Sukesh Arora	"	"	3 WB Act		under
67	67	FIR NO. 645/06 State Vs. Rakesh Kr	"	"	283 IPC	27.2.07	admonished
68	68	FIR NO. 577/03 State Vs. Vijay Kr	"	"	380 IPC	30.3.07	PO
69	69	FIR NO. 438/97 State Vs. Raj Kr	"	"	379/411	15.3.07	Acquitted
70	70	FIR NO. 545/03 State Vs. Arvind Kr	"	"	25A Act	20.3.07	Undergone
71	71	FIR NO. 177/07 State Vs. Preeyush Sukla	"	"	3WB Act	30.3.07	Fine
72	72	FIR NO. 141/03 State Vs. Jogram etc	"	"	68/1/14	19.3.07	Fine
73	73	FIR NO. 301/05 State Vs. Sunil Kr	"	"	279/338	14.3.07	Undergone
74	74	FIR NO. 265/98 State Vs. Hari Shankar	"	"	448 IPC	27.3.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
75	75	FIR NO. 391/06 State Vs. Dinesh	Hauz Khas	Ms. Ravinder Bedi	188 IPC	5.3.07	Convicted
76	76	FIR NO. 547/02 State Vs. Hukam Singh	"	"	279/338	21.3.07	Convicted
77	77	FIR NO. 292/06 State Vs. Naresh Arun	"	"	3WB Act	30.3.07	Convicted
78	78	FIR NO. 158/96 State Vs. Pankaj Sharma	"	"	279/337	20.3.07	PO
79	79	FIR NO. 647/04 State Vs. Vidya Sagar Virmani	"	"		29.3.07	Comp
80	80	FIR NO. 112/99 State Vs. Suresh Kr	"	"	25/54/69	1.3.07	PO
Note : This file has consigned to RR Saket vide Goshwara no. 98/2013 PS H Khas letter regarding place at Manika on dt. 22.5.15							
81	81	FIR NO. 136/03 State Vs. Gurdeep Singh	"	"	279/337	2.3.07	Fine convict
82	82	FIR NO. 259/96 State Vs. Sagar Kr @ Bhoja	"	"	61 Ex Act	10.3.07	PO
83	83	FIR NO. 416/97 State Vs. Adapan Vikram	"	"	379/411	7.3.07	PO
84	84	FIR NO. 686/96 State Vs. Gopal	"	"	279/337	12.3.07	PO
85	85	FIR NO. 513/03 State Vs. Mastan Singh	"	"	279/337	16.1.07	Compromise
86	86	FIR NO. 10/07 State Vs. Raja @ Raj Kr.	"	"	25 A Act	30.3.07	Undergone
87	87	FIR NO. 154/04 State Vs. Beer Singh	"	"	356/379/ 411 IPC	15.3.07	Expired
88	88	FIR NO. 520/04 State Vs. Ranjan Mittal	"	"	279/337	18.3.07	Fine undergone

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF L.D. P.O.	U/S.	DOD	DECISION
89	89	FIR NO. 196/07 State Vs. Sushil Kr	Hauz Khas	Ms. Ravinder Bedi	61/1/14	10.4.07	Convicted
90	90	FIR NO. 223/07 State Vs. Kailash chand	"	"	68/1/14	16.4.07	Convicted
91	91	FIR NO. 224/07 State Vs. Satish Chand	"	"	283 IPC	30.4.07	Admonish
92	92	FIR NO. 23/06 State Vs. Balvinder Singh	"	"	3WB ACT	16.4.07	Convicted
93	93	FIR NO. 172/07 State Vs. Yogesh Kashyap	"	"	3WB ACT	30.4.07	Fined
94	94	FIR NO. 162/07 State Vs. Rakesh Ranjan	"	"	3WB ACT	30.4.07	Fined
95	95	FIR NO. 895/98 State Vs. Rukmangal Sharma	"	"	52A/63/6 8 CRPark	24.4.07	PO
96	96	FIR NO. 187/07 State Vs. Neeraj Singh	"	"	3WB ACT	27.4.07	Fine
97	97	FIR NO. 222/07 State Vs. Anubhav	"	"	68/1/14	26.4.07	Fine
98	98	FIR NO. 245/07 State Vs. kamal kr.	"	"	3WB ACT	26.4.07	Fine
99	99	FIR NO. 152/07 State Vs. SK Sharma	"	"	3WB ACT	30.4.07	Fine
100	100	FIR NO. 264/07 State Vs. Ravinder Pawar	"	"	68/1/14	30.4.07	Fine
101	101	FIR NO. 169/07 State Vs. Sandeep Pawar	"	"	3WB ACT	17.4.07	Fine
102	102	FIR NO. 353/06 State Vs. Rajeev Bhatt	"	"	3WB ACT	13.4.07	Fine

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
103	103	FIR NO. 129/07 State Vs. Virender	Hauz Khas	Ms. Ravinder Bedi	3 WB ACT	13.4.07	Fined
104	104	FIR NO. 48/02 State Vs. Anand Prakash	"	"	279/304 A	11.4.07	Acquitted
105	105	FIR NO. 149/01 State Vs. Rakesh Singh	"	"	279/337	10.4.07	PO
106	106	FIR NO. 374/05 State Vs. Kailash Chand	"	"	279/337	22.4.07	compromise
107	107	FIR NO. 13/07 State Vs. Sanjay Kr	"	"	25 A Act	2.4.07	Undergone
108	108	FIR NO. 520/03 State Vs. Deepak Kr Chatterjee	"	"	279/337	25.4.07	Comp.
109	109	FIR NO. 319/05 State Vs. Vinod Chander Sood	"	"	279/337	13.4.07	
110	110	FIR NO. 334/92 State Vs. Surinder Singh	"	"	279/338	10.4.07	PO
111	111	FIR NO. 496/03 State Vs. Pankaj Kr	"	"	279/337	26.4.07	Convicted
112	112	FIR NO. 653/04 State Vs. Sanjay	"	"	25 A Act	12.4.07	Convicted
113	113	FIR NO. 904/01 State Vs. Surender Singh	"	"	279/337	13.4.07	Fine convict
114	114	FIR NO. 339/90 State Vs. Subhash Chand	"	"	394/34 IPC	12.4.07	PO
115	115	FIR NO. 131/07 State Vs. Ajay Kr	"	"	61/1/14	2.4.07	Fine
116	116	FIR NO. 678/98 State Vs. Mithlesh Roy	"	"	457/380/ 511	10.4.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
117	117	FIR NO. 671/04 State Vs. Harsh Mani Pant	Hauz Khas	Ms. Ravinder Bedi	279/338 IPC	16.4.07	Convicted
118	118	FIR NO. 200/99 State Vs. Sanjay	"	"	25/54/59	9.4.07	Acquitted
119	119	FIR NO. 769/02 State Vs. Ram Singh	"	"	379 IPC	10.4.07	PO
120	120	FIR NO. 618/06 State Vs. Mohd. Salim	"	"	25/54/59		Undergone
121	121	FIR NO. 360/02 State Vs. Mohd Hasan	"	"	379/411	2.4.07	Acquitted
122	122	FIR NO. 66/06 State Vs. Raju	"	"	25 A Act	9.4.07	Convicted
123	123	FIR NO. 235/97 State Vs. Hemant	"	"	279/304A	10.4.07	PO
124	124	FIR NO. 878/00 State Vs. Gyanendra	"	"	279 IPC	4.4.07	Convicted
125	125	FIR NO. 667/00 State Vs. Bhole	"	"	341/324	30.4.07	PO
126	126	FIR NO. 558/98 State Vs. Laxmi	"	"	379/411	27.4.07	PO
127	127	FIR NO. 295/05 State Vs. Vijay Pawar	"	"	25/54/59		Acquitted
128	128	FIR NO. 135/01 State Vs. Deepak Kr	"	"	379/511	24.4.07	Convicted
129	129	FIR NO. 717/06 State Vs. Saleem @ Pandey	"	"	25/54/59	17.4.07	Acquitted
130	130	FIR NO. 130/07 State Vs. Mukesh Sansalwal & Manohar	"	"	61/1/14	28.4.07	Fine convicted
131	131	FIR NO. 30/01 State Vs. Danial Changthan	"	"	419/420/ 471/468 IPC		PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF L.D. P.O.	U/S.	DOD	DECISION
132	132	FIR NO. 712/99 State Vs. Amit	Hauz Khas	Ms. Ravinder Bedi	356/379	12.4.07	Acquitted
133	133	FIR NO. 159/07 State Vs. Ramesh	"	"	68/1/14		Convicted
134	134	FIR NO. 204/07 State Vs. Daleep	"	"	68/1/14	16.4.07	Convicted fine
135	135	FIR NO. 194/07 State Vs. Ramal Shankar	"	"	61/1/14	12.4.07	Admonish
136	136	FIR NO. 183/07 State Vs. Kailash	"	"	68/1/14	12.4.07	Convicted fine
137	137	FIR NO. 182/07 State Vs. Padam Singh	"	"	61/1/14	16.4.07	Convicted fine
138	138	FIR NO. 185/07 State Vs. Amit	"	"	61/1/14	10.4.07	Convicted fine
139	139	FIR NO. 188/07 State Vs. Bhushan Kr	"	"	3 WB Act	30.4.07	Fine
140	140	FIR NO. 204.02 State Vs. Khanur Chaurasiya	"	"	61/1/14	30.4.07	PO
141	141	FIR NO. 228/96 State Vs. Kapil Dev	"	"	408 IPC	10.4.07	PO
142	142	FIR NO. 349/02 State Vs. Raju Mishra	"	"	61/1/14	10.4.07	PO
143	143	FIR NO. 15/07 State Vs. Sushil Kr	"	"	3 WB Act	2.04.07	
144	144	FIR NO. 231/07 State Vs. Dil Bahadur	"	"	68/1/14	25.4.07	
145	145	FIR NO. 999/01 State Vs. JP Madan	"	"	406/34 IPC	9.4.07	Cancellation report
Nathi B 1 to 387 attached							
146	146	FIR NO. 381/95 State Vs. Heera Devi	"	"	380/448/ 34 IPC	28.3.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
147	147	FIR NO. 755/06 State Vs. Deen, Mohd	Hauz Khas	Ms. Ravinder Bedi	25 A Act	6.1.07	Convicted
148	148	FIR NO. 475/84 State Vs. Satyendor	"	"	420/468/ 471 IPC	24.4.07	Acquitted
149	149	FIR NO. 456/99 State Vs. Vibhash Kr.	"	"	279/337	10.4.07	Convicted
150	150	FIR NO. 327/97 State Vs. Bhulla	"	"	279/337	10.4.07	PO
151	151	FIR NO. 80/98 State Vs. Urmila	"	"	61/1/14	10.5.07	PO
152	152	FIR NO. 516/01 State Vs. Charanjeet Singh	"	"	279/337	12.5.07	Convicted
153	153	FIR NO. 728/00 State Vs. Rahman	"	"	25/54/59	21.5.07	PO
154	154	FIR NO. 837/99 State Vs. Mangal Singh	"	"	279/337 IPC	28.6.07	Fine
155	155	FIR NO. 227/07 State Vs. Suraj, Pratap	"	"	283 IPC	4.6.07	Admonish
156	156	FIR NO. 302/06 State Vs. Naveen @ Neetu	"	"	68/1/14	29.6.06	Dropped
157	157	FIR NO. 292/07 State Vs. Surabiddin	"	"	283 IPC	26.5.07	Admonish
158	158	FIR NO. 230/07 State Vs. Niharika	"	"	3 WB Act	23.5.07	Fined
159	159	FIR NO. 95/-2 State Vs. Khem, Singh	"	"	279/337	24.5.07	PO
160	160	FIR NO. 365/01 State Vs. Uma Katyal	"	"	324/34 IPC	11.5.07	Settled
161	161	FIR NO. 361/01 State Vs. Sudhir, Sharma	"	"	279/337	11.5.07	Comp.

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
162	162	FIR NO. 485/02 State Vs. Devi Ram	Hauz Khas	Ms. Ravinder Bedi	61/1/14	21.5.07	Fine
163	163	FIR NO. 351/00 State Vs. Mahinder	"	"	324/506 IPC	24.5.07	PO
164	164	FIR NO. 508/03 State Vs. Amarnath	"	"	279/338 IPC	21.5.07	Comp
165	165	FIR NO. 143/97 State Vs. Kigslay Nakaru Catherine yeri	"	"	14 F Act	15.5.07	PO
166	166	FIR NO. 756/06 State Vs. Sheikh Ynus	"	"	24 A Act	11.5.07	Acquitted
167	167	FIR NO. 110/07 State Vs. Mohd Alam	"	"	25 A Act	15.5.07	Undergone
168	168	FIR NO. 99/07 State Vs. Arun Kr	"	"	3 WB ACI	4.5.07	Fine
169	169	FIR NO. 497/04 State Vs. Kishore Ram	"	"	279/337	1.5.07	PO
170	170	FIR NO. 568/99 State Vs. Budhi Singh	"	"	279/337	12.5.07	PO
171	171	FIR NO. 725/00 State Vs. Surjeet Singh	"	"	279/337	22.5.07	Fine
172	172	FIR NO. 85/07 State Vs. Vishnu	"	"	379/411	22.5.07	Convicted
173	173	FIR NO. 73/03 State Vs. Manjit Singh	"	"	279/337	21.5.07	Fine
174	174	FIR NO. 243/07 State Vs. Lalan Chaurasiya	"	"	283 IPC	1.5.07	Admonish
175	175	FIR NO. 262/07 State Vs. Praveon Sharma	"	"	68/1/14	1.5.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
176	176	FIR NO. 184/07 State Vs. Govind Ram	Hauz Khas	Ms. Ravinder Bedi	68/1/14	7.5.07	Convicted
177	177	FIR NO. 268/07 State Vs. Raj Kr	"	"	68/1/14	7.5.07	Admonish
178	178	FIR NO. 297/07 State Vs. Nand lal	"	"	283 IPC	26.5.07	Fined
179	179	FIR NO. 303/07 State Vs. Dhyan Singh	"	"	68/1/14	26.5.07	Admonish
180	180	FIR NO. 284/07 State Vs. Vijay Kr	"	"	283 IPC	23.5.07	Admonish
181	181	FIR NO. 345/02 State Vs. Sukhdev Singh	"	"	279/337	2.5.07	
182	182	FIR NO. 240/07 State Vs. Karan Singh	"	"	68/1/14	21.5.07	Fined
183	183	FIR NO. 274/07 State Vs. Mani Ram	"	"	283 IPC	23.5.07	Admonish
184	184	FIR NO. 636/06 State Vs. Ravi Kapoor	"	"	457/380/ 411 IPC	23.5.07	Convicted
185	185	FIR NO. 43/99 State Vs. Ram Prasad Sharma	"	"	289 IPC	12.5.07	PO
186	186	FIR NO. 314/07 State Vs. Shiv Kr	"	"	68/1/14	31.5.07	Convicted
187	187	FIR NO. 241/07 State Vs. Rajender Kr	"	"	68/1/14	15.5.07	Fined
188	188	FIR NO. 300/07 State Vs. Prashant	"	"	3 WB Act	26.5.07	Fined
189	189	FIR NO. 206/07 State Vs. Sudhir	"	"	3 WB Act	26.5.07	Fined
190	190	FIR NO. 299/07 State Vs. Gayur Salman	"	"	68/1/14		Fined

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
191	191	FIR NO. 307/07 State Vs. Jauman Singh	Hauz Khas	Ms. Ravinder Bedi	68/1/14	26.5.07	Fined
192	192	FIR NO. 288/07 State Vs. Rajesh Kr	"	"	283 IPC	14.5.07	Admonish
193	193	FIR NO. 60/04 State Vs. SK Behl etc	"	"	420/120B IPC	1.5.07	Proceeding quashed
194	194	FIR NO. 15/04 State Vs. Sandeep Kr	"	"	382/394/ 34 IPC	28.6.07	Convicted
195	195	FIR NO. 323/07 State Vs. Alok Suri	"	"	3 WB Act	28.6.07	Fine
196	196	FIR NO. 143/07 State Vs. Sukhbir Singh	"	"	3 WB Act	14.5.07	Fine
197	197	FIR NO. 164/07 State Vs. Ram Parvesh	"	"	68/1/14	29.6.07	Fine
198	198	FIR NO. 315/07 State Vs. Tej Bahadur	"	"	68/1/14	29.6.07	Fine
199	199	FIR NO. 342/07 State Vs. Alok Bari	"	"	3 WB Act	28.6.07	Fine
201	201	FIR NO. 343/07 State Vs. Rama Singh	"	"	3 WB Act	25.6.07	Fine
202	202	FIR NO. 340/07 State Vs. Man Mohan	"	"	283 IPC	25.6.07	Admonish
203	203	FIR NO. 306/07 State Vs. Mohd Yunus	"	"	68/1/14	1.6.07	Fine
204	204	FIR NO. 392/07 State Vs. Hanif etc	"	"	160 IPC	27.6.07	Fine
205	205	FIR NO. 349/07 State Vs. sanjeev	"	"	283 IPC	25.6.07	Admonish

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
206	206	FIR NO. 376/07 State Vs. Devi Pd	Hauz Khas	Ms. Ravinder Bedi	68/1/14	26.6.07	Fine
207	207	FIR NO. 362/07 State Vs. Bholu Mehta	"	"	283 IPC	25.6.07	Admonish
208	208	FIR NO. 406/95 State Vs. Prem Kr	"	"	379/411	4.6.07	Expired
209	209	FIR NO. 358/07 State Vs. Sheri & ors	"	"	160 IPC	25.6.07	Fined
210	210	FIR NO. 350/07 State Vs. Dharmender	"	"	283 IPC	23.6.07	Admonish
211	211	FIR NO. 313/07 State Vs. Om Prakash	"	"	3 WB act	8.6.07	Fined
212	212	FIR NO. 203/07 State Vs. Ranjit Kr	"	"	68/1/14	8.6.07	Fined
213	213	FIR NO. 311/07 State Vs. Vinod Sehrawat	"	"	68/1/14	1.6.07	Fined
214	214	FIR NO. 270/07 State Vs. Mahavir Singh	"	"	283 IPC	4.6.07	Admonish
215	215	FIR NO. 272/07 State Vs. Sanjay Juneja	"	"	283 IPC	30.6.07	Admonish
216	216	FIR NO. 389/07 State Vs. Sunil etc	"	"	160 IPC	27.6.07	Fined
217	217	FIR NO. 328/07 State Vs. Kayum etc	"	"	160 IPC	2.6.07	Fined
218	218	FIR NO. 370/07 State Vs. Rohit Sharma	"	"	61/1/14	25.6.07	Fined
219	219	FIR NO. 700/00 State Vs. Ramesh S/o Dalpat	"	"	25/54/59	28.6.07	PO
220	220	FIR NO. 693/06 State Vs. Salim	"	"	379/411	1.6.07	Undergone
221	221	FIR NO. 365/07 State Vs. Raj Kr	"	"	283 IPC	27.6.07	Admonish

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF L.D. P.O.	U/S.	DOD	DECISION
222	222	FIR NO. 397/07 State Vs. Chanderpal	Hauz Khas	Ms. Ravinder Bedi	68/1/14	27.6.07	Fined
223	223	FIR NO. 49/05 State Vs. Kamlesh	"	"	379/411 IPC	2.6.07	Convicted
224	224	FIR NO. 493/05 State Vs. Vanlal Thuangi	"	"	279/427 IPC	3.6.07	undergone
225	225	FIR NO. 356/07 State Vs. Amar Prasad	"	"	283 IPC	26.6.07	Admonish
226	226	FIR NO. 38/2 State Vs. Rajesh Kr	"	"		1.6.07	Convicted
227	227	FIR NO. 293/07 State Vs. Banwari	"	"	68/1/14	21.5.07	Admonish
228	228	FIR NO. 232/07 State Vs. Naresh Kr	"	"	283 IPC	24.4.07	Admonish
229	229	FIR NO. 205/07 State Vs. Rajan Bal Gohar	"	"	3 WB Act	16.5.07	Fined
230	230	FIR NO. 249/07 State Vs. JJ Bahadur	"	"		14.5.07	Admonish
231	231	FIR NO. 235/07 State Vs. Sunil Jain	"	"	283 IPC	26.5.07	Admonish
232	232	FIR NO. 19/07 State Vs. Sucha Singh	"	"	3 WB Act	25.4.07	Fined
233	233	FIR NO. 2561/07 State Vs. Usha Devi	"	"		26.5.07	Admonish
234	234	FIR NO. 184/07 State Vs. Dara Singh	"	"	68/1/14	23.6.07	Fined
235	235	FIR NO. 131/07 State Vs. Navin Kr	"	"	3 WB Act	29.6.07	Fined
236	236	FIR NO. 369/07 State Vs. Gaurav	"	"	61/1/14	23.6.07	Convicted
237	237	FIR NO. 321/07 State Vs. Krishan Kr	"	"		30.6.07	Admonish
238	238	FIR NO. 357/07 State Vs. Raju	"	"	283 IPC	22.6.07	Admonish

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S	DOD	DECISION
239	239	FIR NO. 380/07 State Vs. Avinash etc	Hauz Khas	Ms. Ravinder Bedi	160 IPC	25.6.07	Fined
240	240	FIR NO. 249/07 State Vs. Ram Sanjeevan	"	"	68/1/14	26.6.07	Fined
241	241	FIR NO. 395/07 State Vs. Narender Singh	"	"		28.6.07	Fined
242	242	FIR NO. 345/07 State Vs. Prem Narain	"	"		27.6.07	Admonish
243	243	FIR NO. 521/01 State Vs. Jamaluddin	"	"	279/337 IPC	5.5.07	Comp.
244	244	FIR NO. 33/07 State Vs. Bijender	"	"	25 A act	15.5.07	Convicted
245	245	FIR NO. 251/01 State Vs. Ubaid Ahmed	"	"	283 IPC	28.5.07	Convicted
246	246	FIR NO. 106/07 State Vs. Hargovind	"	"	68/1/14	28.3.07	Fined
247	247	FIR NO. 157/07 State Vs. Ravi Kohli	"	"	283 IPC	23.3.07	Admonish
248	248	FIR NO. 137/07 State Vs. Rakesh kr	"	"	68/1/14	14.3.07	Fined
249	249	FIR NO. 170/07 State Vs. Ravinder	"	"	68/1/14	24.3.07	Convicted
250	250	FIR NO. 52/07 State Vs. Anoop Sood	"	"	3 WB Act	13.3.07	Convicted
251	251	FIR NO. 73/07 State Vs. Narain	"	"		22.3.07	Admonish
252	252	FIR NO. 167/07 State Vs. Akhilesh	"	"	68/1/14	22.3.07	Fined
253	253	FIR NO. 142/07 State Vs. Jagjit Singh	"	"	3WB Act	19.3.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
254	254	FIR NO. 29/07 State Vs. Balbodh Mishra	Hauz Khas	Ms. Ravinder Bedi		15.3.07	Fined
255	255	FIR NO. 121/07 State Vs. Manoj Rawat	"	"	61/1/14	20.3.07	Fined
256	256	FIR NO. 139/07 State Vs. Bhagat Singh	"	"	68/1/14	16.3.07	Convicted
257	257	FIR NO. 115/07 State Vs. Kapil Bishi	"	"	68/1/14		Convicted
258	258	FIR NO. 120/07 State Vs. Parmod	"	"	68/1/14	14.3.07	Convicted fined
259	259	FIR NO. 109/07 State Vs. Mahavir Singh	"	"	68/1/14	3.3.07	Fined
260	260	FIR NO. 657/06 State Vs. Satish Chand Saini	"	"	283 IPC	22.3.07	Admonish
261	261	FIR NO. 515/06 State Vs. Sultan Md	"	"	68/1/14	29.3.07	Admonish
262	262	FIR NO. 176/07 State Vs. SK Banarjee	"	"	3WB Act	28.3.07	Fined
263	263	FIR NO. 416/06 State Vs. Naveen Goyal	"	"	3 WB Act	13.3.07	Fined
264	264	FIR NO. 159/07 State Vs. Deepak Kr	"	"	68/1/14	28.3.07	Fined
265	265	FIR NO. 65/07 State Vs. Neeraj	"	"	283 IPC	12.3.07	Convicted
266	266	FIR NO. 751/06 State Vs. Dharampal	"	"	160 IPC	14.3.07	Admonish
267	267	FIR NO. 14/07 State Vs. Rakesh Jain	"	"	3WB Act		Convicted
268	268	FIR NO. 151/07 State Vs. Gyan Chand	"	"	68/1/14		Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF L.D. P.O.	U/S.	DOD	DECISION
269	269	FIR NO. 180/07 State Vs. Sanjeev Sharma	Hauz Khas	Ma. Ravinder Bedi	68/1/14		Convicted
270	270	FIR NO. 95/07 State Vs. Jaevan Mandal	"	"	68/1/14		Fined
271	271	FIR NO. 138/07 State Vs. Ravinder Mittal	"	"	68/1/14	15.3.07	Fined
272	272	FIR NO. 144/07 State Vs. Dharmender	"	"	68/1/14	15.3.07	Convicted
273	273	FIR NO. 94/07 State Vs. Brijlal Yadav	"	"	283 IPC	23.3.07	Admonish
274	274	FIR NO. 179/07 State Vs. Shyam Lal	"	"	68/1/14	28.3.07	Fined
275	275	FIR NO. 123/07 State Vs. Lalatindu Mohanty	"	"	68/1/14	15.3.07	
276	276	FIR NO. 116/07 State Vs. Mehfooz Alam	"	"	68/1/14		Convicted/ fined
277	277	FIR NO. 160/07 State Vs. Om Bahadur	"	"	68/1/14	20.3.07	Admonish
278	278	FIR NO. 91/07 State Vs. Jawahir Khan	"	"	283 IPC	14.3.07	Admonish
279	279	FIR NO. 126/07 State Vs. Jagmohan	"	"	68/1/14	14.3.07	Convicted
280	280	FIR NO. 65/07 State Vs. Amar Gupta	"	"	283 IPC	15.3.07	Convicted
281	281	FIR NO. 45/07 State Vs. Anand Bansal	"	"	3WB Act		Convicted
282	282	FIR NO. 175/07 State Vs. Ravinder Singh	"	"	68/1/14		Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
283	283	FIR NO. 77/07 State Vs. Subhash	Hauz Khas	Ms. Ravinder Bedi	283 IPC		Admonish
284	284	FIR NO. 178/07 State Vs. Rakesh Ranjan	"	"	3WB Act		Convicted
285	285	FIR NO. 471/07 State Vs. Gian Chand	"	"		30.7.07	Fine
286	286	FIR NO. 429/07 State Vs. Jai Singh	"	"	160 IPC	20.7.07	Fine
287	287	FIR NO. 370/98 State Vs. Ajay gupta	"	"	380 IPC	6.7.07	PO
288	288	FIR NO. 149/07 State Vs. Vijay Kr	"	"	25/54/59	3.7.07	Convicted
289	289	FIR NO. 677/06 State Vs. Ajay	"	"	25/54/59	30.7.07	Undergone
290	290	FIR NO. 444/07 State Vs. Lekh Raj	"	"	3 WB Act	30.7.07	Fined
291	291	FIR NO. 135/06 State Vs. Gauri Khan	"	"	61/1/14	27.7.07	Fine
292	292	FIR NO. 641/01 State Vs. Surender Kr.	"	"	324/506 IPC 27 A Act	12.7.07	Acquitted
293	293	FIR NO. 442/07 State Vs. Sanjay Jain	"	"	283 IPC	31.7.07	
294	294	FIR NO. 409/07 State Vs. Suleman	"	"	160 IPC	10.7.07	Fined
295	295	FIR NO. 216/07 State Vs. Mohan Chauhan	"	"	283 IPC	25.7.07	Admonish
296	296	FIR NO. 193/07 State Vs. Suresh Chand	"	"	3 WB Act	12.7.07	Convicted
297	297	FIR NO. 460/07 State Vs. Sanjay Singh	"	"	68/1/14	27.7.07	

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
298	298	FIR NO. 443/07 State Vs. Shyam Sunder	Hauz Khas	Ms. Ravinder Redi	283 IPC	31.7.07	
299	299	FIR NO. 346/07 State Vs. Iman	"	"	283 IPC	3.7.07	Admonish
300	300	FIR NO. 155/07 State Vs. Shahid Akbar	"	"	25 A Act	30.7.07	Convicted
301	301	FIR NO. 246/99 State Vs. Rajnikant	"	"	379/411 IPC	9.7.07	Acquitted
302	302	FIR NO. 420/07 State Vs. Chandrapal	"	"	68/1/14		Convicted
303	303	FIR NO. 275/07 State Vs. Nagraj	"	"	3WB Act	12.7.07	Fine
304	304	FIR NO. 416/07 State Vs. Muzaffar Ali	"	"		11.7.07	Fine
305	305	FIR NO. 331/07 State Vs. Ram Nath	"	"	283 IPC	10.7.07	
306	306	FIR NO. 412/07 State Vs. Vipin Kr	"	"	68/1/14	10.7.07	
307	307	FIR NO. 303/07 State Vs. Babu Khan	"	"	160 IPC	24.7.07	Convicted
308	308	FIR NO. 410/07 State Vs. Girdhari	"	"	285 IPC	25.7.07	Admonish
309	309	FIR NO. 407/07 State Vs. Safiq	"	"	283 IPC	24.7.07	Admonish
310	310	FIR NO. 406/07 State Vs. bhim	"	"	283 IPC	28.7.07	Admonish
311	311	FIR NO. 330/07 State Vs. Divan singh	"	"	68/1/14	28.7.07	
312	312	FIR NO. 447/07 State Vs. Ram Gopal	"	"	160 IPC	31.7.07	Fine
313	313	FIR NO. 436/07 State Vs. Sanjeev Tiwari	"	"		26.7.07	Fine

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
314	314	FIR NO. 304/07 State Vs. Buvan Singh	Hauz Khas	Ms. Ravinder Bodi	283 IPC	25.7.07	Admonish
315	315	FIR NO. 434/07 State Vs. Parbhat Kr	"	"	188 IPC	16.7.7	Fine
316	316	FIR NO. 47/07 State Vs. Bharat kr Shah	"	"	279/337 IPC	27.7.07	Undergo
317	317	FIR NO. 315/96 State Vs. Surjeet Singh	"	"	379/338 IPC	5.7.07	PO
318	318	FIR NO. 239/07 State Vs. Yogender Singh	"	"	279 IPC	16.7.07	Convicted
319	319	FIR NO. 156/07 State Vs. Moh. Shiraj	"	"	25/54/59	31.7.07	Convicted
320	320	FIR NO. 628/01 State Vs. Deepak Rattan	"	"	279/338 IPC	3.7.07	Convicted
321	321	FIR NO. 208/03 State Vs. Lkesh Kr	"	"	341/323/ 506 IPC	28.7.07	Comp.
322	322	FIR NO. 201/07 State Vs. Rajender	"	"	3WB Act	7.7.07	Fine
323	323	FIR NO. 491/07 State Vs. Dharmender	"	"	68/1/14	28.7.07	Fine
324	324	FIR NO. 441/07 State Vs. Pawan Sharma	"	"	188 IPC	18.7.07	Fine
325	325	FIR NO. 411/07 State Vs. Vijay Kr etc	"	"	12/9/55 G act	13.7.07	
326	326	FIR NO. 388/07 State Vs. Prem Shanker	"	"	283 IPC	10.7.07	Admonish
327	327	FIR NO. 423/07 State Vs. Govind Singh etc	"	"	68/1/14		Fined

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
328	328	FIR NO. 426/07 State Vs. Sanjay Kr	Hauz Khas	Ms. Ravinder Bedi	68/1/14	30.7.07	Fined
329	329	FIR NO. 391/07 State Vs. Parsadi Pandit	"	"	283 IPC	31.7.07	Admonish
330	330	FIR NO. 430/07 State Vs. Joginder	"	"	68/1/14	24.7.07	Fine
331	331	FIR NO. 318/07 State Vs. Anil	"	"	68/1/14	18.7.07	Fine
332	332	FIR NO. 425/07 State Vs. Naresh Kr	"	"	68/1/14		Convicted
333	333	FIR NO. 435/07 State Vs. Parveen	"	"	188 IPC	26.7.07	Fined
334	334	FIR NO. 385/07 State Vs. Deepak	"	"	3 WB Act	6.7.07	Fined
335	335	FIR NO. 308/07 State Vs. Rakesh Jain	"	"	3 WB Act	11.7.07	Convicted
336	336	FIR NO. 264/07 State Vs. Narender	"	"	283 IPC	25.7.07	Admonish
337	337	FIR NO. 341/07 State Vs. Anil Kr etc	"	"	68/1/14	10.7.07	Fined
338	338	FIR NO. 387/07 State Vs. Ranjan Lal	"	"	283 IPC		Admonish
339	339	FIR NO. 345/05 State Vs. Shahib Kaur	"	"	279/337 IPC	6.7.07	Undergone
340	340	FIR NO. 384/07 State Vs. Vinod Lahari	"	"	25/54/59	3.7.07	Undergone
341	341	FIR NO. 542/01 State Vs. Rajender Makhija	"	"	380/411 IPC		Convicted
342	342	FIR NO. 729/01 State Vs. Mahd Yusuf	"	"	380/457 IPC		Convicted
343	343	FIR NO. 943/97 State Vs. Rajbir Singh	"	"	379/411 IPC	16.7.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S	DOJ	DECISION
344	344	FIR NO. 514/03 State Vs. Hari Dutt	Hauz Khas	Ms. Ravinder Bedi	279/338 IPC	9.7.07	Convicted
345	345	FIR NO. 629/99 State Vs. Kuli Charan @ Kala	"	"	379 IPC	28.7.07	
346	346	FIR NO. 620/99 State Vs. Jitender @ bunty etc	"	"	323/341 IPC	3.9.07	Comp
347	347	FIR NO. 311/03 State Vs. Pradeep Kr. Goei etc	"	"	326/34 IPC	5.9.07	Comp.
348	348	FIR NO. 542/07 State Vs. Muktar Singh	"	"	68/1/14	5.9.07	Convicted
349	349	FIR NO. 203/05 State Vs. Ganga Sahai	"	"	279/338 IPC	5.9.07	Convicted
350	350	FIR NO. 547/07 State Vs. Amar Singh	"	"	68/1/14	5.9.07	Fine
351	351	FIR NO. 426/97 State Vs. Rajender Singh	"	"	186/332/ 353 IPC	7.9.07	Acquitted
352	352	FIR NO. 505/07 State Vs. Naveen Gupta	"	"	3 WB Act	10.9.07	Fine
353	353	FIR NO. 372/97 State Vs. ilawar	"	"	379/411 IPC	10.9.07	Convicted
354	354	FIR NO. 515/07 State Vs. Vipin Bhatia	"	"	3 WB Act	10.9.07	Convicted
355	355	FIR NO. 509/07 State Vs. Rajeev	"	"	68/1/14	12.9.07	Fine
356	356	FIR NO. 256/07 State Vs. Md. Masood @ Rana	"	"	25/54/59	13.9.07	Convicted
357	357	FIR NO. 513/07 State Vs. Rajbir	"	"	68/1/14	13.9.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
358	358	FIR NO. 507/07 State Vs. Akarti Khemka	Hauz Khas	Ms. Ravinder Bodi	279 IPC	13.9.07	Fine
359	359	FIR NO. 352/07 State Vs. Deepak	"	"	25/54/59	16.9.07	Convicted
360	360	FIR NO. 532/07 State Vs. Tannoy Ghosh	"	"	279/337 IPC	16.9.07	Convicted
361	361	FIR NO. 518/07 State Vs. Ravi Thakur	"	"	3 WB Act	18.9.07	Fine
362	362	FIR NO. 435/03 State Vs. Omvir Singh	"	"	279 IPC	21.9.07	PO
363	363	FIR NO. 345/95 State Vs. Mujib Siddiqi	"	"	279/338 IPC	21.9.07	PO
364	364	FIR NO. 529/99 State Vs. Vijay Gautam	"	"	380 IPC	21.9.07	PO
365	365	FIR NO. 600/02 State Vs. Ansuys Prasad Yadav	"	"	324 IPC	21.9.07	PO
366	366	FIR NO. 991/00 State Vs. Ram Phal	"	"	279/338 IPC	21.9.07	PO
367	367	FIR NO. 382/04 State Vs. K Pradeep etc	"	"	379/34 IPC	21.9.07	PO
368	368	FIR NO. 554/02 State Vs. Jitender Aswal	"	"	279/338 IPC	21.9.07	PO
369	369	FIR NO. 380/06 State Vs. Kemnath Darey	"	"	188 IPC	21.9.07	PO
370	370	FIR NO. 104/03 State Vs. Mithlesh Kr. Singh	"	"	379/411 IPC	21.9.07	PO

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF L.D. P.O.	U/S.	DQD	DECISION
371	371	FIR NO. 494/07 State Vs. Ajeet Singh @ Tara	Hauz Khas	Ms. Ravinder Bedi	25 A Act	22.9.07	Convicted
372	372	FIR NO. 68/05 State Vs. Raj Kr	"	"	279/337/ 338 IPC	23.9.07	Comp.
373	373	FIR NO. 570/07 State Vs. Minu Puri	"	"	3 WB Act	24.9.07	Convicted
374	374	FIR NO. 593/07 State Vs. Manoj Kr	"	"	68/1/14	25.9.07	Fine
375	375	FIR NO. 530/07 State Vs. Bholaj Mehta etc	"	"	160 IPC	25.9.07	Admonish
376	376	FIR NO. 162/06 State Vs. Moenu, Arora	"	"	279/337 IPC	20.9.07	compounded
377	377	FIR NO. 363/97 State Vs. Prem Shankar	"	"	380/411 IPC	25.9.07	Convicted
378	378	FIR NO. 830/96 State Vs. Salim, Mohd	"	"	279/337 IPC	27.9.07	Convicted
379	379	FIR NO. 643/96 State Vs. Ravinder Singh	"	"	452/323/ 506/34 IPC	30.9.07	Convicted
380	380	FIR NO. 135/04 State Vs. Avneesh Kaushik	"	"	411 IPC	8.8.07	Convicted
381	381	FIR NO. 347/06 State Vs. Nadeem @ Naim	"	"	25 A Act	27.8.07	Acquitted
382	382	FIR NO. 228/07 State Vs. Albert @ Nagraj	"	"	25/54/59	7.9.07	Acquitted
383	383	FIR NO. 340/96 State Vs. Ganga Kr	"	"	457/511 IPC	8.8.07	Acquitted
384	384	FIR NO. 347/96 State Vs. Gopal Kishan Gogia	"	"	288/337 IPC	23.8.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
385	385	FIR NO. 517/01 State Vs. Ravinder Mishra	Hauz Khas	Ms. Ravinder Badi	279/337 IPC	17.8.07	PO
386	386	FIR NO. 794/06 State Vs. Khurshed Aman	"	"	279 IPC	14.8.07	Fine
387	387	FIR NO. 419/07 State Vs. Abdul Halder	"	"	3 WB Act	7.8.07	Fine
388	388	FIR NO. 807/96 State Vs. Ravi Shankar	"	"	279/337 IPC	7.8.07	Convicted
389	389	FIR NO. 477/06 State Vs. Preetam Kr. @ Sonu	"	"	324 IPC	31.8.07	Acquitted
390	390	FIR NO. 454/07 State Vs. Nand Kishore	"	"	283 IPC	7.8.07	Admonish
391	391	FIR NO. 517/07 State Vs. Kamal Anand	"	"	3 WB Act	24.8.07	Fine
392	392	FIR NO. 327/05 State Vs. Neeraj	"	"	379/411 IPC	19.8.07	Convicted
393	393	FIR NO. 171/07 State Vs. Guppreet Singh etc	"	"	160 IPC	17.8.07	Fine
394	394	FIR NO. 150/07 State Vs. Satnam Singh	"	"	279/337/3 38 IPC	6.8.07	Compromise
395	395	FIR NO. 477/07 State Vs. Atul Khurana	"	"	3 WB Act	13.8.07	Fine
396	396	FIR NO. 492/07 State Vs. Sarya Prakash Mishra	"	"	3 WB Act	20.8.07	Fine
397	397	FIR NO. 520/07 State Vs. Mobin	"	"	61/1/14	27.8.07	Fine
398	398	FIR NO. 703/00 State Vs. Avinash Singh	"	"	279/338 IPC	3.8.07	PO
399	399	FIR NO. 398/07 State Vs. Rajender	"	"	3 WB Act	7.8.07	Fine
400	400	FIR NO. 453/07 State Vs. Rajender	"	"	3 WB Act	26.7.07	Fine

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G.No.	FIR No.	Case Title	U/s	DOD	Decision
401	355/07	State vs hari prakash	3 WB Act	07.08.07	Convicted
402	359/04	State vs solena	324 IPC	16.08.07	PO
403	485/07	State vs munna rai	283 IPC	20.08.7	Admonished
404	438/04	State vs inderjeet chand	279/337	19.08.07	Compromise
405	260/07	State vs om prakash	379/411	20.08.07	Undergone
406	300/07	State vs prabhu dayal	68/1/14	17.08.07	Convicted
407	479/07	State vs khilak puri	68/1/14	07.08.07	Admonished
408	476/07	State vs sohan lal	68/1/14	07.08.07	Admonished
409	393/07	State vs gokaram prasad	283	07.08.07	Admonished
410	713/06	State vs tarunjeet singh	279	14.08.07	Convicted
411	490/07	State vs tarus jain	3 WB Act	21.08.07	Fined
412	237/06	State vs rajesh mittal	279	13.08.07	Fined
413	348/07	State vs rakesh ranjan	283	08.08.07	Admonished
414	320/95	State vs ram lakhan	279/337/304A	06.08.07	Acquitted
415	390/5	State vs jamshed singh	279/337	17.08.07	Fine
416	291/07	State vs sunil kumar@monu	25 A Act	30.08.07	Convicted
417	469/07	State vs manoj	3 WB Act	16.08.07	Admonished
418	124/07	State vs darshan singh	25/54/59	02.08.07	Acquitted
419	163/98	State vs baneet kumar	279/337	14.09.07	Acquitted
420	493/07	State vs ajit	25/54/59	22.09.07	Undergone
421	566/07	State vs dhiraj singh	68/1/14	18.09.07	Fine
422	107/07	State vs majeet@babu	25 A Act	31.08.07	Acquitted
423	605/03	State vs rohit handa	420/120b	23.10.07	Compromised
424	637/07	State vs jamil etc	160 IPC	29.10.07	Convicted/fine
425	640/07	State vs brijesh etc	160 lpc	23.10.07	Convicted
426	644/07	State vs sant lal etc	160 IPC	30.10.07	Fine
427	614/07	State vs kuldeep	68/1/14	18.10.07	Fine
428	334/03	State vs william	25/54/59	22.10.07	Terminated
429	645/99	State vs suresh choudhary	406/506/34	05.10.07	Acquitted
430	350/86	State vs basiram etc	325/506/34	29.10.07	Acquitted
431	577/99	State vs babuddin khan	25/54/59	18.10.07	Convicted
432	322/07	State vs gulzan	25 A Act	15.10.07	Undergone
433	623/97	State vs santosh kumar	379/411	6.10.07	Acquitted
434	173/04	State vs sunil kumar	279/338	22.10.07	Fined
435	153/93	State vs deepak joon	25/54/59	17.10.07	Acquitted

436	601/07	State vs parbhat singh	3 WB Act	09.10.07	Fine
437	304/05	State vs harvinder singh	279/337	29.10.07	Fined
438	533/07	State vs mohd irfan	25/54/59	24.10.07	Convicted
439	145/07	State vs harish gupta	68/1/14	17.10.07	Fined
440	24/99	State vs pramod rawat	451/34	23.11.07	Compromise
441	684/07	State vs banwari lal	160	14.11.07	Fined
442	691/07	State vs vijay etc	160	19.11.07	Fined
443	651/07	State vs anil kumar	3 WB Act	07.11.07	Fined
444	666/07	State vs amit kumar	160	03.11.07	Fined
445	605/07	State vs ramesh	160	11.10.07	Fined
446	75/99	State vs subodh kumar	279/337	23.10.07	PO
447	637/07	State vs vicky malhotra	3 WB Act	22.10.07	Fined
448	637/96	State vs sonu	25/54/59	23.10.07	Convicted
449	129/94	State vs satpal tanwar	353/332	27.11.07	Acquitted
450	721/07	State vs ravi khasia	160	27.11.07	Fined
451	567/07	State vs sanjay chaudhary	68/1/14	12.11.07	Fined
452	629/07	State vs salauddin etc	160	12.11.07	Fined
453	503/07	State vs Shiv kumar	68/14	05/11/07	Admonished
454	712/07	State vs dinesh etc	160	27/11/07	Fined
455	714/07	St vs kamal etc	160	26/11/07	Fined
456	643/07	ST VS DHIRVISHWAJEET	68/01/014	06/11/07	FINED
457	569/07	ST VS SANJEEV SEHGAL	3 W ACT	06/11/07	FINED
458	133/99	ST VS KAMMUDDIN	171 IPC	26/08/07	UNDERGONE
459	145/04	ST VS MOD NASIB	279/337	30/09/07	FINED
460	551/2000	ST VS KISHAN LAL	279/338	30/09/07	FINED
461	191/07	ST VS KANISHKA MARWAH	279/338	26/08/07	CONVICTED
462	437/94	ST VS VIRENDER	365/623	21/08/07	ACQUITED
463	763/98	ST VS BHANU PRATAP	654/509	31/07/07	PO
464	360/06	ST VS AWANI MOHAN	279/338	4/10/07	COMPROMI
465	651/07	ST VS KAMAL SINGH	160 IPC	30/10/07	ADMOSHED
466	212/94	ST VS KEWAL KRISHAN	380/411/419	22/11/07	PO
467	543/07	ST VS ASHJAM	25/54/59	27/11/07	COMPROMISE D
468	673/07	ST VS GULFAM	160	05/11/07	FINED
469	112/07	ST VS SATENDER	380	24/10/07	COMPROMISE D
470	519/95	ST VS GAUTAM	273/338	31/08/07	PO
471	620/07	ST VS SATYA NATH	160	17/10/07	ADMOLISHED
472	158/00	ST VS RANJEET SINGH	160	29/10/07	FINED

473	737/07	ST VS JIVAN MANDAL	160	17/12/07	FINED
474	91/05	ST VS MOHD ARSAD	279/338	07/12/07	FINED
475	440/98	ST VS VED PRAKASH	380/411	07/12/07	FINED
476	577/95	ST VS GULSHAN	506 IPC	14/12/07	PO
477	747/07	ST VS SANTOSH JHA	160	14/12/07	FINED
478	434/04	ST VS PRAMOD KR	341/232	20/12/07	FINED
479	730/07	ST VS JONI	25/54/59	18/12/07	COMPROMISE D
480	521/07	ST VS RASBIHARI	3 W B ACT	14/12/07	FINED
481	751/07	ST VS HARVINDER	160	14/12/07	FINED
482	519/03	ST VS MARIDU	279/427	20/12/07	DISCHARGED
483	661/97	ST VS RAJESH	506 IPC	06/12/07	ACQUITTED
484	465/07	ST VS PRADEEP	279	10/12/07	FINED
485	667/07	ST VS VIKAS	160	10/12/07	FINED
486	710/07	ST VS LALA PD	285 IPC	18/12/07	FINED
487	25/05	ST VS TEHJEEV	25/54/59	08/12/07	FINED
488	757/07	ST VS KHEM CHAND	160	17/12/07	FINED
489	701/07	STATE VS MURLI	283	03/12/07	FINED
490	339/07	ST VS RAMESH SEWA	279/338	06/12/07	FINED
491	680/07	ST VS VIJAY KR	283	15/12/07	FINED
492	56/06	ST VS SANJAY SINGH	279/337	24/12/07	FINED
493	563/07	ST VS BIJENDRA	24/12/07	24/12/07	COMPROMISE
494	551/07	ST VS GURMAN	68/01/14	14/12/07	FINED
495	724/07	ST VS MANOJ KR	160	03/12/07	FINED
496	577/07	ST VS RINKU	61/01/14	10/12/07	FINED
497	603/97	ST VS PREM SIN GM	323/326	15/12/07	ACQUITTED
498	46/01	ST VS SANTOSH	379/411	14/12/07	COMPROMISE
499	741/07	ST VS MANI RAM	160	18/12/07	FINED
500	567/03	ST VS DARSHAN ARORA	279/338	12/012/07	COMPROMISE
501	754/07	ST VS YOUNIS KHAN	160	17/12/07	FINED
502	734/07	ST VS RASHID	160	07/12/07	FINED
503	625/07	ST VS KHALIL AHMED	160	07/12/07	FINED
504	703/07	ST VS KRISHAN MURTI	3 W B ACT	18/12/07	FINED
505	687/06	ST VS RAJINDER YADAV	379/411	24/12/07	COMPROMISE
506	346/05	ST VS DHAMPAL	25/54/59	07/12/07	COMPROMISE
507	120/07	ST VS RAMAKANT	279	03/12/07	FINED
508	379/2000	ST VS PYARE LALA	279/338	16/12/07	FINED
509	756/07	ST VS DEEPAK	160	18/12/07	FINED
510	598/07	ST VS SALIM	25/54/59	07/12/07	COMPROMISE

511	719/07	ST VS PRATAP SINGH	160	07/12/07	FINED
512	472/07	ST VS SURESH CHAND	3 W B ACT	23/10/07	ADMOSHED
513	634/07	ST VS PRAFUL	00	22/10/07	FINED
514	596/07	ST VS TARUN	68/01/14	22/10/07	FINED
515	626/07	ST VS CHNADI	160	22/10/07	FINED
516	589/07	ST VS KHALID	160	10/10/07	FINED
517	600/07	ST VS DURGA	68/1/14	10/10/07	FINED
518	618/07	ST VS AJIT ETC	160	17/10/07	FINED
519	478/07	ST VS SUNIL KUMAR	25/54/59	05/12/07	FINED
520	588/07	ST VS KAMAL ANAND	00	24/12/07	FINED
521	746/07	ST VS NARENDER	160	22/12/07	FINED
522	236/07	ST VS KISHAN KUMAR	68/01/14	22/12/07	ADMOLISHED
523	762/07	ST VS RUSTAM	160	22/12/07	FINED
524	696/07	ST VS SHAILENDER	3 W B ACT	22/12/07	FINED
525	481/07	ST VS ASHOK KR YADAV	68/1/014	24/12/07	FINED
526	604/074	ST VS SUNIL KR SHARMA	3 W B ACT	17/12/07	FINED
527	739/07	ST VS PINTU	160	03/12/07	FINED
528	748/07	ST VS BIRJU SHAH	160	18/12/07	FINED
529	908/04	ST VS DEVANAND	25/54/59	10/12/07	FINED
530	158/98	ST VS VIJAY BHATIA	406/420	06/12/07	ACQUITED
531	608/03	ST VS ABID	411/34	09/12/07	FINED
532	753/07	ST VS SHIR	160	17/12/07	FINED
533	404/00	ST VS LAL SINGH	279/337	06/12/07	FINED
534	574/96	ST VS SHAMBHU GOSHWAMI	457/380	19/12/07	ACQUITED
535	466/07	ST VS PRABHAS KR	3 W B ACT	02/08/07	FINED
536	459/07	ST VS RADH KANTA	285	13/08/07	ADMOSHED
537	362/06	ST VS DEVI RAM	285	30/03/07	ADMOLISHED
538	12/04	ST VS ANIL KUMAR	279/338	23/03/07	FINED
539	148/04	ST VS LAL MOHAN	279/338	23/02/07	FINED
540	769/06	ST VS NARENDER SINGH	279	23/03/07	FINED
541	239/02	ST VS YOGESH	379/350	20/02/07	FINED
542	125/01	ST VS SHERKHAN	324/506	28/11/07	ACQUITED
543	52/06	ST VS SUHEL MAZID	279/338	27/11/07	FINED
544	743/01	ST VS PARDEEP KR JAIN	326/34	07/05/07	QUASHED
545	763/06	ST V S BALAK RAM	160	17/01/09	FINED
546	133/00	ST VS KULDEEP SINGH	279/338	12/10/07	COMPROMISE
547	572/06	ST VS VINOD KUMAR	3 W BACT	09/01/07	FINED
548	413/00	ST VS ASHA'	381/411	03/08/07	PO
549	272/07	ST VS MOHD AHEEL	25/54/59	07/09/07	CONVICTED

550	414/07	ST VS ARUN	379/411	12/11/07	CONVICTED
551	663/07	ST VS GURU PAAALA	160	02/11/07	ADMOLISHED
552	661/04	ST VS MEERA KALITA	420/406	09/08/07	EXPIRED
553	731/97	ST VS AMIT	341/506	16/08/07	AZQUITED
554	82/06	ST VS JATIN	25 ACT	28/09/07	CONVICTED
555	35/97	ST VS ANTHONI	369/411	20/11/07	PO
556	712/06	ST VS MOHD DANISH	25/54/59	09/01/07	UNDERGONE
557	609/07	ST VS INDERPAL	379/511	05/11/07	CONVICTED
558	57/06	ST VS GURVINDER SINGH	279/337	13/11/07	FINED
559	275/04	ST VS AMIT RAJ	279/338	26/11/07	PO
560	538/07	ST VS PRAKASH SHARMA	61/01/14	03/09/07	FINED
561	528/07	ST VS MANIISKA	34 B ACT	22/09/07	FINED
562	506/07	ST VS VINOD	68/1/14	06/09/07	FINED
563	789/06	ST VS RAM ADHIM	160	31/01/07	FINED
564	455/07	ST VS VINOD	25/54/59	2/11/07	AQUITED
565	335/04	ST RAGHUBIR	25/54/59	12/11/07	FINED
566	646/02	ST VS DEEPANKAR NATH	279/337	02/11/07	FINED
567	403/06	ST VS AJAY	25/54/59	17/01/17	CONVICTED
568	375/06	ST VS NARESH DUA	3 W ACT	31/01/07	FINED
569	DL IPA 7932	ST VS NAVNEET KR	66/1/192	23/11/07	DISHCHARGE
570	487/01	ST VS BIRAJ MOHAN	379/411	03/11/07	FINED
571	931/2000	ST VS KALU DASS	279/338	28/11/07	AQUITED
572	648/17	ST VS DALJIT SINGH	283	27/11/07	ADMOLISHED
573	799/97	ST VS NEELAMBER MISHRA	507/509	23/11/07	PO
574	243/6	ST V S AJAY KR	283	06/01/07	ADMOSHED
575	700/6	ST VS JEEVAN	283	06/01/07	ADMOLISHED
576	71/5	ST V S VIJAY GUPTA	279/338	12/11/07	FINED
577	596/55	ST VS SALIM	379/411	07/11/07	FINED
578	137/5	ST VS GAURAV SHARMA	356/379	12/11/07	FINED
579	480/07	ST VS BALBIR SINGH	283	20/09/07	ADMOSHED
580	705/7	ST VS SAPAN ETC	160	27/11/07	FINED
581	433/7	ST VS RAJIV	25/54/59	7/11/07	CONVICTED
582	450/3	ST VS RAJENDER	408/37	24/01/07	PO
583	DD NO 43 B	ST VS RAJESH VERMA	184/39/192	05/10/07	FINED
584	397/7	ST VS JITENDER KR	283	03/10/07	ADMOSHED
585	311/7	ST VS ABRAR	283	05/10/07	FINED
586	430/7	ST VS MURAT	283	01/10/07	FINED

587	548/7	ST VS DHARAM SINGH	68/1/14	10/9/07	FINED #
588	571/7	ST VS CHHAN SINGH	68/1/14	24/9/07	FINED
589	596/7	ST V S RANDHIR SINGH	68/1/14	24/9/07	FINED
590	51 B	ST VS SANJAY JAIN	83/97	21/12/07	ADMOSHED
591	612/7	ST VS GOVIND RAM	68/1/14	05/11/07	FINED
592	196/01	ST VS MOBIN ALI	324/452/506	28/11/07	COMPROMISE
593	616/7	ST VS SATENDER	25/54/99	05/12/07	CONVICTED
594	301/97	ST VS MOHAN LAL	185/181 M V ACT	10/01/07	FINED
595	393/89	ST VS J P SHARMA	406/420	18/10/07	ACQUITED
596	663/97	ST VS SURENDER	279/337	22/11/07	SENTENCED
597	190/07	ST VS RAM MURTI	147/148/392	12/04/07	CONVICTED

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Criminal Record Room, PHC, MD Dated: -13.06.2022

Completed
2007
C.P.

List for the year of 2007, PS Connaught Place

Sr. No.	Cases No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge
1	1	53792	State Vs. Anu Mohan	408/468 IPC	04/01/07	Quashed	Sh. Vikas Dhull, Ld. JM
2	2	44304	State Vs. Hazrat	279 IPC	17/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
3	3	1302	State Vs. Baljeet Singh	279 IPC	21/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
4	4	75805	State Vs. Vijay Kumar	149 IPC	21/01/07	Acquitted	Sh. Vikas Dhull, Ld. JM
5	5	35906	State Vs. Sarwan	269/411 IPC	19/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
6	6	1206	State Vs. Rajinder Kumar	325 IPC	12/01/07	Compromise	Sh. Vikas Dhull, Ld. JM
7	7	644/06	State Vs. Gurdeep Singh	27 NDPS Act	19/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
8	8	5103	State Vs. Shiv Kumar	279/338 IPC	21/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
9	9	27204	State Vs. Murali Kant	279/338 IPC	21/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
10	10	27705	State Vs. Mayank	45/142704 IPC	22/01/07	Compromise	Sh. Vikas Dhull, Ld. JM
11	11	674/02	State Vs. Shankar Lal	379/538 IPC	19/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
12	12	58306	State Vs. Saurinder Etc	27 NDPS Act	17/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
13	13	505/06	State Vs. Jorabhar Kamber	379/338 IPC	21/01/07	Convicted	Sh. Vikas Dhull, Ld. JM
14	14	27703	State Vs. Mukesh Kumar	403/406 IPC	20/01/07	Report accepted	Sh. Vikas Dhull, Ld. JM
15	15	36103	State Vs. Darshan	279 IPC	17/01/07	Convicted	Sh. Vikas Dhull, Ld. JM

16	16	26282	State Vs. Prem Kumar	160/323 IPC	21/01/07	Acquitted	Sh. Vikas Dhull, Ld. MM
17	17	06/05	State Vs. Prilam Singh	279/337 IPC	21/01/07	Convicted	Sh. Vikas Dhull, Ld. MM
18	18	558/06	State vs. Harpal Etc	27 NDPS Act	04/01/07	Convicted	Sh. Vikas Dhull, Ld. MM
19	19	486/00	State Vs. Jatinder Singh	341/160 IPC	02/01/07	Acquitted	Sh. Vikas Dhull, Ld. MM
20	20	563/06	State Vs. Ajay @ Punjab	27/61/85 NDPS Act	03/01/07	Convicted	Sh. Vikas Dhull, Ld. MM
21	21	577/06	State Vs. Rahul Etc.	27/61/85 NDPS Act	02/01/07	Undergone	Sh. Vikas Dhull, Ld. MM
22	22	543/06	State Vs. Intzar Etc.	27/61/85 NDPS Act	09/01/07	Convicted	Sh. Vikas Dhull, Ld. MM
23	23	55/06	State Vs. Dinesh	27 NDPS Act	02/01/07	Undergone	Sh. Vikas Dhull, Ld. MM
24	24	194/01	State Vs. Devender Kumar Etc.	202/34 IPC	03/01/07	Acquitted	Sh. Vikas Dhull, Ld. MM
25	25	64/02	State VS. Untrace	380 IPC	26/03/07	Report accepted	Sh. Vikas Dhull, Ld. MM
26	26	610/06	State VS. Saajay Etc.	27/61/85 NDPS Act	04/01/07	Not Given	Sh. Vikas Dhull, Ld. MM
27	27	579/06	State Vs. Rajesh	27 NDPS Act	12/01/07	Convicted	Sh. Vikas Dhull, Ld. MM
28	28	492/06	State Vs. Tek Chand	354/342/34 IPC	12/01/07	Quashed	Sh. Vikas Dhull, Ld. MM
29	29	371/06	State Vs. Anil Malik	279/185 IPC & 31/81 M.V. Act	15/02/07	Fine	Sh. Vikas Dhull, Ld. MM
30	30	275/94	State Vs. Rajesh @ Danny	379/41/1462 IPC	07/02/07	Acquitted	Sh. Vikas Dhull, Ld. MM
31	31	580/06	State Vs. Cancellation	420 IPC	09/02/07	Compound	Sh. Vikas Dhull, Ld. MM
32	32	331/06	State Vs. Gasper Massey	273 IPC	09/02/07	Convicted	Sh. Vikas Dhull, Ld. MM
33	33	465/06	State VS. Cancellation	379 IPC	09/02/07	Convicted	Sh. Vikas Dhull, Ld. MM

34	34	10/03	State Vs. Fara Chand	380/411 IPC	06/03/07	Discharged	Sh. Vikas Dhull, Ld MM
35	35	428/95	State Vs. Radehy Shyam	420/120 IPC	09/02/07	Acquitted	Sh. Vikas Dhull, Ld. MM
36	36	1205/96	State Vs. Naresh Pal	279/338 IPC	06/03/07	Acquitted	Sh. Vikas Dhull, Ld. MM
37	37	483/06	State Vs. Sorender Singh	2761/85 NDPS Act	06/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
38	38	696/08	State Vs. Vicky Sinha	2761/85 NDPS Act	03/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
39	39	329/06	State Vs. Linkace	379 IPC	05/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
40	40	697/03	State Vs. Cancellation	420 IPC	01/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
41	41	603/04	State Vs Cancellation	420 IPC	02/03/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
42	42	37/07	State Vs Sunil Etc.	2761/85 NDPS ACT	03/03/07	Convicted	Sh. Vikas Dhull, Ld MM
43	43	555/06	State Vs Dalip	370/411 IPC	02/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
44	44	35/07	State Vs Janak Lal Etc	2761/85 NDPS ACT	03/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
45	45	666/06	State Vs Dev Karan Etc	2761/85 NDPS ACT	03/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
46	46	585/06	State Vs Hader Ali	25/54/59 Arms Act	20/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
47	47	395/03	State Vs Sanjay	324/325 IPC	24/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
48	48	440/01	State Vs Kamal Etc.	—??	17/03/07	P.D.	Sh. Vikas Dhull, Ld. MM
49	49	527—???	State Vs Varun @ Vicky	279/338 IPC	13/03/07	Acquitted	Sh. Vikas Dhull, Ld. MM
50	50	99/07	State Vs Kiran	283 IPC	30/03/07	Fine	Sh. Vikas Dhull, Ld. MM
51	51	133/05	State Vs Gurbinder	420 IPC	13/03/07	Comp.	Sh. Vikas Dhull, Ld MM

52	52	14/07	State Vs Deepak	27/61/85 NDPS ACT	13/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
53	53	625/04	State Vs Rajiv Gupta	420/PC	29/03/07	Acquitted	Sh. Vikas Dhull, Ld. MM
54	54	602/08	State Vs Darshan Singh	379/411 IPC	13/03/07	Convicted	Sh. Vikas Dhull, Ld. MM
55	55	613/03	State Vs Baldev Singh	-	-	Fine Convict	Sh. Vikas Dhull, Ld. MM
56	56	506/01	State Vs Naresh Kr.	1968-01-14	03/02/07	Acquitted	Sh. Vikas Dhull, Ld. MM
57	57	693/00	State Vs. Neeraj Chugh	408 IPC	01/02/07	Comp.	Sh. Vikas Dhull, Ld. MM
58	58	205/01	State Vs Arnit Kumar	292/IPC	14/02/07	Acquitted	Sh. Vikas Dhull, Ld. MM
59	59	25/07	State Vs Dalip Kumar	27/61/85 NDPS ACT	24/02/07	Convicted	Sh. Vikas Dhull, Ld. MM
60	60	143/03	State Vs Ashok Kumar	279 IPC	24/02/07	Convicted	Sh. Vikas Dhull, Ld. MM
61	61	478/04	State Vs Elharat Singh	279/338 IPC	24/02/07	Convicted	Sh. Vikas Dhull, Ld. MM
62	62	153/03	State Vs Anurag Etc	1968-01-14	20/02/07	Fine	Sh. Vikas Dhull, Ld. MM
63	63	321/05	State Vs Brij Bhushan Tyagi	341/323 IPC	01/02/07	Comp	Sh. Vikas Dhull, Ld. MM
64	64	33/00	State Vs Rupender Singh	325/34 IPC	05/02/07	Convicted	Sh. Vikas Dhull, Ld. MM
65	65	565/05	State Vs Ramesh Kumar	379/411 IPC	17/02/07	Acquitted	Sh. Vikas Dhull, Ld. MM
66	66	298/04	State Vs Cancellation	336 IPC	13/02/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
67	67	814/99	State Vs Jitender Kumar	279/338 IPC	22/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
68	68	199/04	State Vs Rajit Kapoor	325/355 /34 IPC	22/04/07	Compound	Sh. Vikas Dhull, Ld. MM
69	69	73/07	State Vs Sanjay Kumar	379/411 IPC	24/04/07	Convicted	Sh. Vikas Dhull, Ld. MM

70	70	28/04	State Vs Ranvijay Singh	279/337 IPC	22/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
71	71	76/06	State Vs Jagjit Singh	279/337 IPC	22/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
72	72	80/07	State Vs Hari Chand	379/411 IPC	17/04/07	Undergone Convict.	Sh. Vikas Dhull, Ld. MM
73	73	185/06	State Vs Ganesh	323/34 IPC	17/04/07	Compound	Sh. Vikas Dhull, Ld. MM
74	74	90/07	State Vs Ajay	27 NDPS ACT	17/04/07	Undergone	Sh. Vikas Dhull, Ld. MM
75	75	695/06	State Vs Vinod Kumar		30/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
76	76	-222	Kishore Kumar vs Unknown	156(3) Cr. P. C.	29/04/07	Dismissed	Sh. Vikas Dhull, Ld. MM
77	77	129/07	State Vs Karanish Yadav	283 IPC	04/04/07	Fine	Sh. Vikas Dhull, Ld. MM
78	78	26/05	State Vs Parbhat Kumar	420/468/471 IPC	04/07/07	Acquitted	Sh. Vikas Dhull, Ld. MM
79	79	693/06	State Vs Manoj Kumar	27 NDPS Act	13/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
80	80	11/07	State Vs Vinod Kumar	27/61/05 NDPS Act	13/04/07	Undergone / Convict	Sh. Vikas Dhull, Ld. MM
81	81	19/07	State Vs Ashok	27/61/85 NDPS Act	13/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
82	82	20/07	State Vs Manoj Kumar	27 NDPS Act	16/04/07	Not Given	Sh. Vikas Dhull, Ld. MM
83	83	149/07	State Vs Jitender Gulati	283 IPC	16/04/07	Fine	Sh. Vikas Dhull, Ld. MM
84	84	178/07	State Vs Mahaveer Jain	283 IPC	16/04/07	Fine	Sh. Vikas Dhull, Ld. MM
85	85	62/06	State Vs Unirace	318 IPC	16/04/07	Final Report Accepted	Sh. Vikas Dhull, Ld. MM
86	86			Left Inadvertently			
87	87	180/07	State Vs Pramod Kumar	283 IPC	16/04/07	Fine	Sh. Vikas Dhull, Ld. MM

88	88	396/03	State Vs Sandeep Kapoor	324/04 IPC	04/04/07	Acquitted	Sh. Vikas Dhull, Ld. MM
89	89	114/05	State Vs Rakesh Etc.	27/61/85 NDPS Act	02/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
90	90	101/07	State Vs. Saurav Kumar	283 IPC	28/04/07	Fine	Sh. Vikas Dhull, Ld. MM
91	91	284/06	State Vs. Sanjay	283 IPC	28/04/07	Fine	Sh. Vikas Dhull, Ld. MM
92	92	160/07	State Vs. HanShankar	283 IPC	27/04/07	Fine	Sh. Vikas Dhull, Ld. MM
93	93	13/06	State VS. Sunil Sharma	420 IPC	27/04/07	Compounded	Sh. Vikas Dhull, Ld. MM
94	94	124/07	State Vs. Shyam	283 IPC	28/04/07	Fine	Sh. Vikas Dhull, Ld. MM
95	95	64/07	State Vs. Mohd. Yaseen	-	28/04/07	Fine	Sh. Vikas Dhull, Ld. MM
96	96	123/06 ?	State Vs. Balu	279/337 IPC	29/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
97	97	428/05	State Vs. Devender Singh	Not given	29/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
98	98	185/06	State Vs. Sanjeev	279/338 IPC	29/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
99	99	15/06	State Nandu Yadav	279/337 Etc.	29/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
100	100	42/06	State Vs. Lawrence	341/323 IPC	29/04/07	D. Withdrawn	Sh. Vikas Dhull, Ld. MM
101	101	201/07	State Vs. Sunil Yadav	283 IPC	27/04/07	Fine	Sh. Vikas Dhull, Ld. MM
102	102	154/07	State Vs Mohd. Usman	Not Given	27/04/07	Fine	Sh. Vikas Dhull, Ld. MM
103	103	611/03	State Vs. Amit Kumar	Not Given	29/04/07	Convicted	Sh. Vikas Dhull, Ld. MM
104	104	283/07	State Vs. Kamal Kumar	Not given	30/04/07	Fine	Sh. Vikas Dhull, Ld. MM

105	105	46/07	State Vs Asrat Khan	27 NDPS Act	25/04/07	Undergone	Sh. Vikas Dhull, Ld. MM
106	106	547/92	State Vs Balbir Singh	448/34 IPC	9/01/07	Acquitted	Sh. Vikas Dhull, Ld. MM
107	107	126/07	State Vs Dharmender	283 IPC	01/05/07	Fine	Sh. Vikas Dhull, Ld. MM
108	108	147/07	State Vs Vijay Kumar	283 IPC	01/05/07	Fine	Sh. Vikas Dhull, Ld. MM
109	109	131/07	State Vs Rakesh Kumar	283 IPC	01/05/07	Fine	Sh. Vikas Dhull, Ld. MM
110	110	199/07	State Vs Meena Kumar	283 IPC	03/05/07	Fine	Sh. Vikas Dhull, Ld. MM
111	111	155/07	State Vs Subhash Gupta	283 IPC	03/05/07	Fine	Sh. Vikas Dhull, Ld. MM
112	112	695/99	State Vs Prabhjot Singh	406/420 IPC	03/05/07	Compromise	Sh. Vikas Dhull, Ld. MM
113	113	491/06	State Vs Mohd. Hanif	279 IPC	04/05/07	Convict	Sh. Vikas Dhull, Ld. MM
114	114	80/07	State Vs Ramesh Etc.	27/81/85 NDPS ACT	04/05/07	Convict	Sh. Vikas Dhull, Ld. MM
115	115	519/04	State Vs Ramesh	279/337 IPC	06/05/07	Convict	Sh. Vikas Dhull, Ld. MM
116	116	84/05	State Vs Rohtash Singh	279/338 IPC	06/05/07	Convict	Sh. Vikas Dhull, Ld. MM
117	117	775/05	State Vs Bhagwat Saroop	420/406 IPC	06/05/07	Compound	Sh. Vikas Dhull, Ld. MM
118	118	471/06	State Vs Pawan Kumar	25/54/59 Arms Act	07/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
119	119	541/04	State Vs Cancellation One C.C. Khalil Ahmed Vs Si Narender u/s 156(3) attached	506/323	08/05/07	F. Report Accepted	Sh. Vikas Dhull, Ld. MM
120	120	245/07	State Vs Arjun Singh	283 IPC	08/05/07	Fine	Sh. Vikas Dhull, Ld. MM
121	121	109/07	State Vs Raman	27/61/85 NDPS Act	09/05/07	Convict	Sh. Vikas Dhull, Ld. MM

122	122	192/07	State Vs Rajesh Kumar	283 IPC	09/05/07	Fine	Sh. Vikas Dhull, Ld. MM
123	123	258/06	State Vs Raj Kumar	25/54/58 Arms Act	09/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
124	124	259/07	State Vs Vijay Kumar	283 IPC	11/05/07	Fine	Sh. Vikas Dhull, Ld. MM
125	125	103/07	State Vs Feroz etc.	27/61/85 NDPS Act	12/05/07	Convict	Sh. Vikas Dhull, Ld. MM
126	126	918/97	State Vs Vinod	341/323 IPC	14/05/07	Convict	Sh. Vikas Dhull, Ld. MM
127	127	650/00	State Vs Javed	292 IPC	10/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
128	128	334/05	State Vs Riski Pak Singh	279/337 IPC	27/05/07	Fine	Sh. Vikas Dhull, Ld. MM
129	129	484/06	State Vs Ankoosh	279/338 IPC	06/05/07	Fine	Sh. Vikas Dhull, Ld. MM
130	130	205/06	State Vs Mrs. Sonu Sumita	420 IPC	26/05/07	Compromise	Sh. Vikas Dhull, Ld. MM
131	131	97/07	State Vs Rambir etc.	27/61/85 NDPS Act	26/05/07	Convict	Sh. Vikas Dhull, Ld. MM
132	132	152/06	State Vs Gurpreet Singh	279/337 IPC	27/05/07	Fine	Sh. Vikas Dhull, Ld. MM
133	133	674/06	State Vs Rakesh Kumar	293 IPC	10/05/07	Fine	Sh. Vikas Dhull, Ld. MM
134	134	542/05	State Vs Kaifu	356/379 IPC	14/05/07	Convict	Sh. Vikas Dhull, Ld. MM
135	135	685/00	State Vs Raj Kishore	292 IPC	22/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
136	136	123/07	State Vs Mohd. Sahadat	27 NDPS Act	22/05/07	Convict	Sh. Vikas Dhull, Ld. MM
137	137	129/07	State Vs Nand Kishore	283 IPC	21/05/07	Fine	Sh. Vikas Dhull, Ld. MM
138	138	130/07	State Vs Babu	283 IPC	21/05/07	Fine	Sh. Vikas Dhull, Ld. MM

139	139	433/05	State Vs Vijender Singh	279/337 IPC	Not given	Convict	Sh. Vikas Dhull, Ld. MM
140	140	745/00	State Vs Bhavan Dutt	279/337 IPC	20/05/07	Fine	Sh. Vikas Dhull, Ld. MM
141	141	447/06	State Vs Kiran Pal	283 IPC	18/05/07	Fine	Sh. Vikas Dhull, Ld. MM
142	142	241/07	State Vs Vinod Kesar	283 IPC	20/05/07	Fine	Sh. Vikas Dhull, Ld. MM
143	143	355/04	State Vs Surender Singh	279/337 /333 IPC	23/05/07	Convict	Sh. Vikas Dhull, Ld. MM
144	144	657/03	State Vs Cancellation	420/408 IPC	17/05/07	Quashed	Sh. Vikas Dhull, Ld. MM
145	145	196/04	State Vs Mohd. Nadim	379/411 IPC	28/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
146	146	1722/008	State Vs Dimpy	279/337 IPC	27/05/07	Fine	Sh. Vikas Dhull, Ld. MM
147	147	931/1997	State Vs Anun Kumar	406/420 IPC	17/05/07	Not Given	Sh. Vikas Dhull, Ld. MM
148	148	265/07	State Vs Shahabuddin	283 IPC	28/05/07	Fine	Sh. Vikas Dhull, Ld. MM
149	149	250/02	State Vs Vikram Sharma	324 IPC	31/05/07	Acquitted	Sh. Vikas Dhull, Ld. MM
150	150	377/05	State Vs Cancellation	406 IPC	Not Given	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
151	151	237/06	State Vs Kallu	379 /411 IPC	03/06/07	Acquitted	Sh. Vikas Dhull, Ld. MM
152	152	128/07	State Vs Ranjiv	27/51/85 NDPS ACT	02/06/07	Convict	Sh. Vikas Dhull, Ld. MM
153	153	50/02	State Vs Anil Kumar	379 /411 IPC	25/06/07	Abated	Sh. Vikas Dhull, Ld. MM
154	154	522/06	State Vs Raghunath	379 IPC	25/06/07	Quashed	Sh. Vikas Dhull, Ld. MM
155	155	112/01	State Vs Ajay Srivaslav	188 IPC	02/06/07	Convict	Sh. Vikas Dhull, Ld. MM
156	156	847/00	State Vs Sanjeev	279/338 IPC	30/06/07	Acquitted	Sh. Vikas Dhull, Ld. MM

157	157	03/02	State Vs Babloo	279/338 IPC	30/06/07	Convict	Sh. Vikas Dhull, Ld. MM
158	158	323/04	State Vs Munish Yadav	323/34 IPC	28/06/07	Compromise	Sh. Vikas Dhull, Ld. MM
159	159	159/07	State Vs Ram Kumar	27/61/65 NDPS ACT	26/06/07	Convict	Sh. Vikas Dhull, Ld. MM
160	160	234/07	State Vs Ramesh	283 IPC	01/06/07	Fine	Sh. Vikas Dhull, Ld. MM
161	161	136/06	State Vs Hare Ram Kumar	279/337 IPC	05/06/07	Convict	Sh. Vikas Dhull, Ld. MM
162	162	229/03	State Vs. Raju	283 IPC	06/06/07	fine	Sh. Vikas Dhull, Ld. MM
163	163	445/99	State Vs. Lucky Singh	379/111 IPC	25/06/07	Acquitted	Sh. Vikas Dhull, Ld. MM
164	164	258/04	State Vs. Vishnu	279 IPC	26/06/07	Convict	Sh. Vikas Dhull, Ld. MM
165	165	224/07	State Vs. Suresh Kumar Etc.	NDPS Act	27/06/07	Convict	Sh. Vikas Dhull, Ld. MM
166	166	206/04	State Vs. Vikrant	63/66A 27/61/85	27/06/07	Discharged	Sh. Vikas Dhull, Ld. MM
167	167	207/07	State Vs. Lal Chand	NDPS ACT	28/06/07	Convict	Sh. Vikas Dhull, Ld. MM
168	168	155/00	State Vs. Santosh Kumar	279/337 IPC	28/06/07	Convict	Sh. Vikas Dhull, Ld. MM
169	169	304/04	State Vs. Sanjeev Wasan	279/337 IPC	01/07/07	Comp	Sh. Vikas Dhull, Ld. MM
170	170	127/07	State Vs. Ajay	27 NDPS ACT	04/07/07	Convict	Sh. Vikas Dhull, Ld. MM
171	171	179/07	State Vs. Untrace	379 IPC	04/07/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
172	172	200/07	State Vs. Baban	27 NDPS ACT	05/07/07	Convict	Sh. Vikas Dhull, Ld. MM
173	173	187/07	State Vs. Hunif	27 NDPS ACT	06/07/07	Convict	Sh. Vikas Dhull, Ld. MM
174	174	171/07	State Vs. Gunjesh	27 NDPS ACT	06/07/07	Convict	Sh. Vikas Dhull, Ld. MM

175	175	183/07	State Vs. Ramesh & Ors.	27 NDPS Act	07/07/07	Convict	Sh. Vikas Dhull, Ld. MM
176	176	138/07	State Vs. Tarun Mehra	27 NDPS ACT	06/07/07	Convict	Sh. Vikas Dhull, Ld. MM
177	177	698/06	State Vs. untrace	379 IPC	05/07/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
178	178	437/06	State Vs. untrace	379 IPC	11/07/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
179	179	461/06	State VS. Cancellation	376 IPC	17/07/07	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
180	180	163/06	State Vs. Manoj Kr. Thakur	279/338IPC	19/07/07	Convict	Sh. Vikas Dhull, Ld. MM
181	181	626/06	State Vs. Surender Kr.	323/341 IPC	22/07/07	Comp.	Sh. Vikas Dhull, Ld. MM
182	182	180/04	State Vs. Dhan Raj	279/338 IPC	22/07/07	Convict	Sh. Vikas Dhull, Ld. MM
183	183	825/06	State Vs. Amar Chand	323/341 IPC	22/07/07	Comp.	Sh. Vikas Dhull, Ld. MM
184	184	58/04	State Vs. Subhash Kumar	279/337 IPC	22/07/07	Convict	Sh. Vikas Dhull, Ld. MM
185	185	427/07	State Vs. Anil Kumar	180 IPC	23/07/07	Convict	Sh. Vikas Dhull, Ld. MM
186	186	309/06	State Vs Anand Jaya Ram	408 IPC	26/07/07	Quashed	Sh. Vikas Dhull, Ld. MM
187	187	1009/96	State Vs. Geeta	323/161 IPC	26/07/07	Convict	Sh. Vikas Dhull, Ld. MM
Sl No.	Goshwara No.	FNr No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Judge
188	188	101/05	State VS. Cancellation	406/420 IPC	01/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
189	189	453/07	State Vs. Prasanjeet	68/1/14 Ex. Act	03/08/07	fine	Sh. Sudesh Kumar, Ld. MM
190	190	323/06	State Vs. Chander Parkash	279/337 IPC	05/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
191	191	583/04	State Vs. Nammeet	420 IPC	05/08/07	Comp	Sh. Sudesh Kumar, Ld. MM

192	192	763/04	State Vs. Surya Kant Jain	Not given	07/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
193	193	585-01-06 Cr. Compl	SC Bank Vs. Surya Bank	Not given	07/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
194	194	211/07	State Vs. Dalip Etc.	27 NDPS ACT	08/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
195	195	563/01	State Vs. Ram Kishore Singh	Not given	09/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
196	196	1836-01-07	Kolak Mahindra Bank Vs. Chain Singh	156 (3) CrPC	09/08/07	D/W	Sh. Sudesh Kumar, Ld. MM
197	197	727/03	State Vs. Babu Lal	27 Arms Act	10/08/07	Convict	Sh. Sudesh Kumar, Ld. MM
198	198	569/05	State Vs. Yash Pal Manna	379/63/69 Cr. Act	10/08/07	Quashed	Sh. Sudesh Kumar, Ld. MM
199	199	585/05	State Vs. Waseem	279/338 IPC	19/08/07	fine	Sh. Sudesh Kumar, Ld. MM
200	200	399/02	State Vs. Ramesh Kumar	279/338 IPC	19/08/07	fine	Sh. Sudesh Kumar, Ld. MM
201	201	CC. 647/01/07	Vineet Kholi Vs Harpreet	420/168/IPC	23/03/07	D/W	Sh. Sudesh Kumar, Ld. MM
202	202	209/02 23.09.2007	593/05 State Vs. Cancellation	406/420 IPC	23/08/07	F R. Accepted	Sh. Sudesh Kumar, Ld. MM
203	203	598/04	State Vs. Ramesh Kumar	297/337 IPC	29/08/07	Comp.	Sh. Sudesh Kumar, Ld. MM
204	204	69/07	State Vs. Varun Sahani	279/337 IPC	29/08/07	convict	Sh. Sudesh Kumar, Ld. MM
205	205	584/04	State Vs. Ajay Kumar	408/420 IPC	24/08/07	Expired	Sh. Sudesh Kumar, Ld. MM
206	206	805/02	State Vs. M.P. Singh	420 IPC	30/08/07	Settlement	Sh. Sudesh Kumar, Ld. MM
207	207	35/03	State Vs. Mohd. Bilal	279/337 IPC	31/08/07	Compoundad	Sh. Sudesh Kumar, Ld. MM
208	208	317/07	State Vs. Babu Lal Etc.	27 NDPS ACT	12/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
209	209	105/07	State Vs. Raju	457/511 IPC	03/10/07	Convict	Sh. Sudesh Kumar, Ld. MM

210	210	665/03	State Vs. Randhir Jain	Not given	08/10/07	Comp.	Sh. Sudesh Kumar, Ld. MM
211	211	360/06	State Vs. Sanjay	379/411 IPC	08/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
212	212	308/07	State Vs. Akbar Etc	27 NDPS Act	10/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
213	213	288/07	State Vs. Ram Singh	279 IPC	10/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
214	214	212/07	State Vs. Sonu Etc.	27 NDPS ACT	15/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
215	215	266/07	State Vs. Rajender Singh Etc.	379/411 IPC	15/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
216	216	304/07	State Vs. Rajesh Etc	27 NDPA Act	20/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
217	217	436/07	State Vs. Gopal Etc.	27 NDPS ACT	22/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
219	218	387/07	State Vs. Pappu @ Miranda	27 NDPS Act	25/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
219	219	71/95	State Vs. Subhash	61/1/14 Ex Act	30/10/07	Acquitted	Sh. Sudesh Kumar, Ld. MM
220	220	328/00	State Vs. Mahender Maini	337/304A IPC	25/10/07	Acquitted	Sh. Sudesh Kumar, Ld. MM
221	221	574/86	State Vs. Sukhwinder Singh Etc.	325/34 IPC	22/10/07	Acquitted	Sh. Sudesh Kumar, Ld. MM
222	222	361/05	State Vs. Smt. Balvinder	341/323 IPC	02/09/07	Comp. Convict Dalip	Sh. Sudesh Kumar, Ld. MM
223	223	76/91	State Vs. Salma, Dalip, Subina	4/81 T.P. Act	07/09/07	P.O. Salma P.O. Subina	Sh. Sudesh Kumar, Ld. MM
224	224	319/07	State Vs. Shiva Etc.	27 NDPS Act	07/09/07	??	Sh. Sudesh Kumar, Ld. MM
225	225	295/07	State Vs. Sunil Etc.	27 NDPS Act	12/09/07	Undergone	Sh. Sudesh Kumar, Ld. MM
226	226	229/6	State Vs. Rakesh	68/1/14 Ex Act	12/09/07	Convict	Sh. Sudesh Kumar, Ld. MM
227	227	332/06	State Vs. Firoz	68/1/14 Ex. Act	12/09/07	Fine	Sh. Sudesh Kumar, Ld. MM

228	228	328/07	State Vs. Goner etc.	27 NDPS ACT	12/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
229	229	448/07	State Vs. Rajesh @ Danny	411 IPC	13/09/07 F.R. Accepted	Sh. Sudesh Kumar, Ld. MM
230	230	234/07	State Vs. Wafces etc.	27 NDPS ACT	14/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
231	231	436/98	State Vs. Pardeep Grover Etc.	408/420 IPC	15/09/07 Not Given	Sh. Sudesh Kumar, Ld. MM
232	232	52/02	State Vs. Surender Kumar	279/337 IPC	16/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
233	233	663/97	State Vs. Parveen Bano	8 I.T. Act	20/09/07 Acquitted	Sh. Sudesh Kumar, Ld. MM
234	234	573/1/06 16/12/06	Hazoor Sahib Chit Finance Vs Maruti Udyog Ltd.	156 (3) CrPC	20/09/07 Quashed	Sh. Sudesh Kumar, Ld. MM
235	235	306/07	State Vs. Babu Lal etc.	27 NDPS ACT	21/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
236	236	382/07	State Vs. Kishan	21 NDPS ACT	24/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
237	237	CC /505/1/8 dated 07.05.07	State Vs. Rani Sikand vs, Emaar MGF Land.	420/467 IPC	Dismissed as 26/09/07 withdrawn	Sh. Sudesh Kumar, Ld. MM
238	238	407/06	State Vs. Rajesh	279/337 IPC	28/09/07 Fine Convict	Sh. Sudesh Kumar, Ld. MM
239	239	331/07	State Vs. Chaman	27 NDPS Act	15/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
240	240	610/07	State Vs. Hari Ram	279 IPC	28/10/07 convict	Sh. Sudesh Kumar, Ld. MM
241	241	208/07	State Vs. Tirlok Chand	323/34 IPC	28/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
242	242	441/07	State Vs. Vikram Singh Etc	27 NDPS ACT	25/10/07 Discharged	Sh. Sudesh Kumar, Ld. MM
243	243	436/97	State Vs. Naresh Etc.	279/338 IPC	21/09/07 P.O. Acquitted	Sh. Sudesh Kumar, Ld. MM
244	244	210/96	State Vs. Anita, Sushila, Sunita, Shanjahan, Kamlesh and Neha	Not given	31/10/07 Acquitted P.O.	Sh. Sudesh Kumar, Ld. MM

245	245	26/07	State VS Ved Parkash	279 IPC 420/468/419/4	24/09/07 Convict	Sh. Sudesh Kumar, Ld. MM
246	246	502/99	State Vs. N. Samuel	57/471 IPC	25/09/07 Expired	Sh. Sudesh Kumar, Ld. MM
247	247	910/97	State Vs. Mdi Irfan	279/337 IPC	25/09/07 Expired	Sh. Sudesh Kumar, Ld. MM
248	248	2478/01	Mohan Lal vs S. B.Mehta	156(3) Cr.P.C	20/10/07 D/D	Sh. Sudesh Kumar, Ld. MM
249	249	285/07	State Vs. Sanjay Etc.	27 NDPS ACT	31/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
250	250	280/03	State Vs. Ravinder	279/337 IPC	29/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
251	251	587/96	State Vs. Kishan Kumar	341/325/34 IPC	29/10/07 Compromise	Sh. Sudesh Kumar, Ld. MM
252	252	50/05	State Vs. Mukesh kumar	405/420/120B IPC	31/10/07 Comp.	Sh. Sudesh Kumar, Ld. MM
253	253	428/07	State Vs Rakesh @ bhaiya	25/54/59 Arms Act	30/10/07 Undergone	Sh. Sudesh Kumar, Ld. MM
254	254	431/07	State Vs. Devender Etc.	27NDPS Act 27/61/85	25/10/07 Discharged	Sh. Sudesh Kumar, Ld. MM
255	255	478/07	State Vs Rajesh @ Bitto	NDPS ACT	23/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
256	256	310/07	State Vs Sunil Etc.	27NDPS Act	24/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
257	257	390/07	State Vs Md. Sahadat Etc.	27 NDPS ACT	22/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
258	258	135/07	State Vs Lodi Singh	379/411/IPC	20/10/07 Convict	Sh. Sudesh Kumar, Ld. MM
259	259	264/07	State vs Dhan Bahadur	27 NDPS Act	20/10/07 Not Given	Sh. Sudesh Kumar, Ld. MM
260	260	436/05	State Vs Gaurav Rana	406 IPC	20/10/07 P.O.	Sh. Sudesh Kumar, Ld. MM
261	261	48/74	State Vs Rajesh Chabra, Ajay Raj Mehta , SP Thakur	379 IPC.	20/09/07 Acquitted P.O.	Sh. Sudesh Kumar, Ld. MM
262	262	581/04	State Vs K. Vidya Sagar	279/336 IPC	28/09/07 Convict	Sh. Sudesh Kumar, Ld. MM

263	263	479/05	State Vs Nilin	25 Arms Act	29/09/07	Acquitted	Sh. Sudesh Kumar, Ld. MM
264	264	22/01	State Vs Md. Jahangir	279/337 IPC	30/09/07	Comp.	Sh. Sudesh Kumar, Ld. MM
265	265	572/05	State VS Sushil Bhati	420 /406 IPC	29/09/07	Quashed	Sh. Sudesh Kumar, Ld. MM
266	266	303/05	State Vs Jai Parkash	279/337 IPC	16/09/07	Convict	Sh. Sudesh Kumar, Ld. MM
267	267	371/07	State Vs Mohan ETC.	NDPS ACT	17/10/07	Convict	Sh. Sudesh Kumar, Ld. MM
268	268	738/05	State VS Saurab Sapra	27 NDPS ACT	18/10/07	Expired	Sh. Sudesh Kumar, Ld. MM
269	269	680/06	State VS Rohitash Singh	279/338 IPC	27/10/07	P.O.	Sh. Sudesh Kumar, Ld. MM
270	270	190/09	State Vs Md Anwar	379/411 IPC	22/12/07	Acquitted	Sh. Sudesh Kumar, Ld. MM

Criminal Record Room, PHC, ND Dated: -14.06.2022

List for the year of 2007, PS Connaught Place

Sl No.	Goshiwars No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge
271	271	93/92	State Vs. Gopal Dass	3 G. Act	20.010.07	PO	Sh. Sudesh Kumar, Ld. MM
272	272	715/07	State Vs. Rambir Sharma	283 IPC	22/12/07	fine	Sh. Sudesh Kumar, Ld. MM
273	273	695/07	State Vs. Pachu Singh	283 IPC	22/12/07	fine	Sh. Sudesh Kumar, Ld. MM
274	274	427/07	State Vs. Deepu Etc.	21 NDPS ACT	01/11/07	convict	Sh. Sudesh Kumar, Ld. MM
275	275	CC 248/1/06	N.P. Jayanender Vs. Rahul	420/120B/34 IPC	14/11/07	Dismissed as F. Report withdrawn	Sh. Sudesh Kumar, Ld. MM
276	276	335/07	State Vs. Untrace	379 IPC	06/11/07	Accepted	Sh. Sudesh Kumar, Ld. MM
277	277	327/05	State Vs. Sahi Ram Pd	406/420 IPC	06/11/07	Compromise	Sh. Sudesh Kumar, Ld. MM

278	278	539/07	State Vs. Joginder Etc.	27 NDPA Act	15/12/07	Convicted	Sh. Sudesh Kumar, Ld. MM
279	279	03/07	State Vs. Rajan	379/511 IPC	13/11/07	convicted	Sh. Sudesh Kumar, Ld. MM
280	280	54/11	State Vs. Ajay Khanna	420/408/471 IPC	14/11/07	Quashed	Sh. Sudesh Kumar, Ld. MM
281	281	603/07	State Vs. Kiran	283 IPC	13/12/07	fine	Sh. Sudesh Kumar, Ld. MM
282	282	222/01/06	Delhi Financial Corporation Vs. Surya Binders	408 IPC	08/12/07	Not Given	Sh. Sudesh Kumar, Ld. MM
283	283	291/95	State Vs. Radhey Shyam	25/54/59 Arms Act	15/11/07	PO	Sh. Sudesh Kumar, Ld. MM
284	284	413/07	State Vs. Prem Sagar etc	27/61/85 NDPS ACT	22/11/07	convict	Sh. Sudesh Kumar, Ld. MM
285	285	133/84	State Vs. Triok Chand	408/420 IPC	23/11/07	Compromise	Sh. Sudesh Kumar, Ld. MM
286	286	544/07	State Vs. Sanjaya	27 NDPA Act	23/11/07	Convict	Sh. Sudesh Kumar, Ld. MM
287	287	621/03	State Vs. Sunil Yadav	279/337 IPC	25/11/07	convict	Sh. Sudesh Kumar, Ld. MM
288	288	685/06	State Vs. Rakesh Kumar	283 IPC	15/12/07	fine	Sh. Sudesh Kumar, Ld. MM
289	289	687/06	State Vs. Ranjeet Jha	283 IPC	15/12/07	fine	Sh. Sudesh Kumar, Ld. MM
290	290	660/07	State Vs. Mohd. Abid	283 IPC	14/12/07	Convict	Sh. Sudesh Kumar, Ld. MM
291	291	499/05	State Vs. Ashish Bhatia	279/338 IPC	13/12/07	Convict	Sh. Sudesh Kumar, Ld. MM
292	292	598/03	State VS Cancellation	406/408/420 IPC	26/11/07	Quashed	Sh. Sudesh Kumar, Ld. MM
293	293	13/07	State Vs. Chander Kumar	341/324 IPC	28/11/07	Comp.	Sh. Sudesh Kumar, Ld. MM
294	294	869/97	State Vs. Shakeel	379/411 IPC	28/11/07	Acquitted	Sh. Sudesh Kumar, Ld. MM
295	295	547/07	State Vs. Rajesh	27 NDPS Act	28/11/07	Convict	Sh. Sudesh Kumar, Ld. MM

296	296	496/07	State Vs. Vikram	27 NDPS ACT	29/11/07 Convict	Sh. Sudesh Kumar, Ld. MM
297	297	513/07	State Vs. Rajesh Etc	27 NDPS ACT	30/11/07 Not Given	Sh. Sudesh Kumar, Ld. MM
298	298	583/07	State Vs. Anil Kumar	283 IPC	03/12/07 fine	Sh. Sudesh Kumar, Ld. MM
299	299	732/05	State Vs. Babu Dass	420 IPC	05/12/07 Comp.	Sh. Sudesh Kumar, Ld. MM
300	300	304/94	State Vs. Gurvinder Singh	279/304 A IPC	01/12/07 PO.	Sh. Sudesh Kumar, Ld. MM
301	301	349/07	State Vs. Bharat Kumar	25/54/59 Arms Act	06/12/07 Convict	Sh. Sudesh Kumar, Ld. MM
302	302	818/98	State Vs. Suresh Diwan	341/323 IPC	08/12/74 Convict	Sh. Sudesh Kumar, Ld. MM
303	303	479/07	State Vs. Ramesh S/o Pancham	27/61/85 NDPS ACT	15/11/07 Convict	Sh. Sudesh Kumar, Ld. MM
304	304	387/97	State Vs. Ranjeet Singh	292 IPC	22/12/07 Acquitted	Sh. Sudesh Kumar, Ld. MM
305	305	956-01-06	Bhola Dass Vs. G N. City Bank	200 CrPC	08/02/07 Dismissed	Sh. Vikas Dhull, Ld. MM
306	306	136/01	State Vs. S. Saxin	336/427 IPC	09/04/07 Discharged	Sh. Vikas Dhull, Ld. MM
307	307	681/06	State Vs. Sanjay	68/1/14 Ex. Act	10/04/07 fine	Sh. Vikas Dhull, Ld. MM
308	308	CC 394/1/06 dated 08.02.06	Khushal Traders Vs. Archana Shakia etc	380/457/506 IPC	05/05/07 Dismissed	Sh. Vikas Dhull, Ld. MM
309	309	83/99	State Vs. Prem Chand Gupta	420 IPC	17/07/07 Quashed	Sh. Vikas Dhull, Ld. MM
310	310	408/07	State Vs. Virender Singh	379/411 IPC	12/11/07 Convict	Sh. Vikas Dhull, Ld. MM
311	311	438/07	State Vs. Bachan Singh	379/411 IPC	15/11/07 Convict	Sh. Vikas Dhull, Ld. MM
312	312	645/06	State Vs. Govinda	379/411 IPC	18/11/07 convict	Sh. Vikas Dhull, Ld. MM
313	313	712/06	State Vs. Saurabh Verma	279/337/338 IPC	25/11/07 Not Given	Sh. Vikas Dhull, Ld. MM

314	314	533/07	State Vs. Manoj Kumar	27 NDPS ACT	29/11/07 Convict	Sh. Vikas Dhull, Ld. MM
315	315	1327/97	State Vs. Surender kr. Pandey, Pintoo Singh	Not given	30/11/07 PO sine die by evening court/ acquitted by MM court	Sh. Vikas Dhull, Ld. MM
316	316	848/91	State Vs. Kamal Kant Tiwari	409 IPC	23/05/08 & 22.01.07	Sh. Vikas Dhull, Ld. MM
317	317	124/02	State Vs. Syed Sufiq. Firdos Sufiq	406/420 IPC	29/03/08 PO	Sh. Vikas Dhull, Ld. MM
318	318	684/94	State Vs. Arun Kumar	419/420 IPC	29/03/08 PO	Sh. Vikas Dhull, Ld. MM
319	319	639/02	State Vs. Krishan Kr. Jain	408/409/420 IPC	24/04/07 Compound	Sh. Vikas Dhull, Ld. MM
320	320	73/00	State Vs. Daulat Ram	279/337 IPC	07/05/07 Expired Convict	Sh. Vikas Dhull, Ld. MM
321	321	170/07	State Vs. Sanjay Thapa	379/411 IPC	12/05/07 undergone	Sh. Vikas Dhull, Ld. MM
322	322	233/01	State Vs. Ashwosh	279/337/338 IPC	14/05/07 Acquitted	Sh. Vikas Dhull, Ld. MM
323	323	312/07	State Vs. Chaman Lal	283 ipc	04/07/07 fine	Sh. Vikas Dhull, Ld. MM
324	324	381/07	State Vs. Gurneet Singh	283 IPC	04/07/07 fine	Sh. Vikas Dhull, Ld. MM
325	325	353/07	State Vs. Kamlesh Yadav	283 IPC	12/07/07 fine	Sh. Vikas Dhull, Ld. MM
326	326	682/99	State Vs. Sanjay Yadav	279/337 IPC	24/07/07 Convict	Sh. Vikas Dhull, Ld. MM
327	327	348/93	State Vs. Abdul Masood Ahmed	365/508/34 IPC	29/08/07 Convict	Sh. Vikas Dhull, Ld. MM

328	328					Cancellation Report Accepted attached case FIR No. 582/05, State Vs. Cancellation Report	Sh. Vikas Dhull, Ld. MM
		CC No. 459/1/06 dated 10.02.06	Zee Furner Vs. Nirula Hotel	156 (3) CrPC	24/09/07		
329	329					Cancellation Report Accepted attached case FIR No. 578/05, State Vs.	Sh. Vikas Dhull, Ld. MM
		466/01/06 dated 10.02.06	E.S.P.N. Software Vs. Nirulas Hotel	156 (3) CrPC	24/09/07		
330	330					Cancellation Quashed in case FIR No. 572/05, PS	Sh. Vikas Dhull, Ld. MM
		1017/1/06	City Bank Vs. Sushil Bhati	406/420 IPC	29/09/07	CP	
331	331					DW in case FIR No. 615/06, PS	Sh. Vikas Dhull, Ld. MM
		1016/1/06	City Corp Maruti Fin. Vs. Udham Singh	156 (3) CrPC	30/09/07	CP	
332	332						Sh. Vikas Dhull, Ld. MM
		1009/1/06	City Bank Vs. Satya Pal Singh	156 (3) CrPC	30/09/07	DW	
333	333					Quashed in case FIR No. 423/05	Sh. Vikas Dhull, Ld. MM
		953/1/06	Kabir Dhingra Vs. Sanay Dhingra	200 CrPC	01/10/07	423/05	
334	334					Compromise DW FIR No. 327/05, PS	Sh. Vikas Dhull, Ld. MM
		549/01/06	Kotak Mahindra Bank Vs. Sahi Ram Rawal	406 IPC	06/11/07	CP	
335	335					Compromise DW FIR NO. 445/06, PS	Sh. Vikas Dhull, Ld. MM
		1910/01/06	Kotak Mahindra Bank Vs. Mahavir Singh	406/420/120B IPC	07/11/07	CP	

336	338	207/93	State Vs. Sunil Singh Negi	379/358 IPC	23/11/07	Acquitted	Sh. Vikas Dhuli, Ld. MM
337	337	622/02	State Vs. Nitin Sharma	384/411 IPC	28/11/07	Acquitted	Sh. Vikas Dhuli, Ld. MM
338	338	CC NO. 121/1/06'	Escort Securities Vs. Rajesh G. Pai	406/408 IPC	29/11/07	Compound in case FIR NO.	Sh. Vikas Dhuli, Ld. MM
339	339	CC No. 311/1/06'	Kotak Mahindra Bank Vs. Pramod Kumar	156 (3) CrPC	29/11/07	compromise compound	Sh. Vikas Dhuli, Ld. MM
340	340	545/96	State Vs. Harish Halwal	279/304A IPC	29/11/07	Acquitted	Sh. Vikas Dhuli, Ld. MM
341	341	1924/1/06'	Ritu Paroad Vs. Harish Bhasin	200 CrPC	30/11/07	Quashed in case Fir no. 547/06	Sh. Vikas Dhuli, Ld. MM
342	342	429/03	State Vs. Kishan Kumar	279/337 IPC	23/12/07	Compromise	Sh. Vikas Dhuli, Ld. MM
343	343	77/02	State Vs. Tripat Chaud.	304/418 IPC	13/04/07	PO	Ms. Kamni Lau, Ld. ACMM
344	344	684/05	State Vs. Oliver etc	420/120 IPC	03/05/07	PO	Ms. Kamni Lau, Ld. ACMM
345	345	310/03	State Vs. Manish Kr. @ Monu	419/420 IPC	02/05/07	PO/convict	Ms. Kamni Lau, Ld. ACMM
346	346	03/08'	State Vs. Angalie Samko	420/120 IPC	06/03/07	PO	Ms. Kamni Lau, Ld. ACMM
347	347	04/02'	State Vs. Vijay Kr. Jasra	406/420/408 IPC	28/05/07	Abated	Ms. Kamni Lau, Ld. ACMM
348	348	687/97	State Vs. Naqubullah	468/471/411/3 4 Ipc	05/11/07	PO	Sh. Tarun Sehrawat, Ld. MM
349	349	Crl. Comptt. 277/1/08 (2-2/06) CP	Kotak Mahindra Bank Vs. Ailin Vector Dass	406 IPC	18/05/07	Untrace Report accepted (96-231)	Sh. Vikas Dhuli, Ld. MM

List of 2007 (Defence Colony)

In the court of Sh. Chander Shekhar, Ld. MM

Complete
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Sr. No.	G.No.	Case title	PS	Name of Ld. PO	U/s	DOD	Decision
1.	564/93	State vs. Raj Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337/338	23.01.2007	PO
2.	37/97	State vs. Dadan Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	381/411 IPC	23.07.2007	PO
3.	701/95	State vs. Fathe Khan	Defence Colony	Sh. Chander Shekhar, Ld. MM	420/511	08.03.2007	PO
4.	479/97	State vs. Shyam Thape	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	13.03.2007	Proceeding Stopped
5.	104/06	State vs. Omesh Tyagi	Defence Colony	Sh. Chander Shekhar, Ld. MM	283/336	08.01.2007	Convicted
6.	58/96	State vs. Ranjeev	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	01.03.2007	PO
7.	167/2	State vs. Dharambir	Defence Colony	Sh. Chander Shekhar, Ld. MM	323/341	07.03.2007	Acquitted
8.	26/99	State vs. Sukhvinder	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	01.03.2007	PO
9.	840/6	State vs. Dharmanand	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	18.03.2007	Convicted
10.	129/6	State vs. Sushil Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	103	22.03.2007	Convicted
11.	616/04	State vs. Sunil Yadav	Defence Colony	Sh. Chander Shekhar, Ld. MM		20.03.2007	Abated
12.	555/97	State vs. Latman	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	26.03.2007	PO
13.	31/95	State vs. Jagdish	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	15.03.2007	Acquitted

14.	769/96	State vs. Jai Krishan	Defence Colony	Sh. Chander Shekhar, Ld. MM	341/323	09.03.2007	Convicted
15.	628/95	State vs. Naveen Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	02.04.2007	PO
16.	361/6	State vs. Ankur Garg	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	22.04.2007	Convicted
17.	191/96	State vs. Jeevan Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14		PO
18.	72/01	State vs. Nandan Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338		Convicted
19.	366/93	State vs. Yudhvir Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	420/468	23.03.2007	Acquitted
20.	87/94	State vs. Shah Nawaj	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	13.03.2007	Proceeding stopped
21.	62B/99	State vs. Rajeevan Pillai	Defence Colony	Sh. Chander Shekhar, Ld. MM		01.03.2007	PO
22.	417/03	State vs. Ajay	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	11.04.2007	Acquitted
23.	589/05	State vs. Rajender Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	22.04.2007	Convicted
24.	832/06	State vs. Monu Bonga	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	29.04.2007	Compromis
25.	813/01	State vs. Kewal	Defence Colony	Sh. Chander Shekhar, Ld. MM	408 IPC	16.04.2007	PO
26.	56B	State vs. Ranjeevan pillai	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	01.03.2007	PO
27.	89B	State vs. Ranjeevan Pillai	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	01.03.2007	PO
28.	508/4	State vs. Kamal Nanda	Defence Colony	Sh. Chander Shekhar, Ld.	279/337	24.02.2007	Discharged

				MM			
29.	747/06	State vs. Dharam Pal	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	08.03.2007	Acquitted
30.	84/7	State vs. Sunjay	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/65		Convicted
31.	126/02	State vs. Neeraj Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	323/341		Acquitted
32.	54B/96	State vs. Rajiv Pillai	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112		PO
33.	DLIP-A	State vs. Sanjay Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	66/192 MV Act	09.01.2007	Fine
34.	1140/98	State vs. Ashok	Defence Colony	Sh. Chander Shekhar, Ld. MM	448/506	09.01.2007	Untraced Reported
35.	335/5	State vs. Sanjay Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	68/1/14	09.01.2007	Fine
36.	839/98	State vs. Amit Anand	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	10.01.2007	Convicted
37.	28/98	State vs. Rakesh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	08.02.2007	Acquitted
38.	300/99	State vs. Tangai	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	21.02.2007	Acquitted
39.	324/96	State vs. Ram Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	05.02.2007	PO
40.	754/6	State vs. Ajit Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	381/411	19.02.2007	Convicted
41.	3/03	State vs. Kuwar Tyagi	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	27.02.2007	PO
42.	924/97	State vs. Raj Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	354/506	06.02.2007	PO
43.	66/06	State vs.	Defence	Sh. Chander	25/54/59	10.01.2007	Convicted

		Satender Kumar	Colony	Shekhar, Ld. MM			
44.	676/2000	State vs. Jagdish Chand	Defence Colony	Sh. Chander Shekhar, Ld. MM	408 IPC	23.01.2007	PO
45.	541/97	State vs. Girdhari	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	29.01.2007	Convicted
46.	36/99	State vs. Rajesh Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54	23.02.2007	PO
47.	865/06	State vs. Shankar	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	19.02.2007	Convicted
48.	764/06	State vs. Zabir Hussain	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/59	02.02.2007	Convicted
49.	1146/97	State vs. Mukesh Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	14.02.2007	PO
50.	DD 19A	State vs. Chander	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	25.01.2007	Proceeding Stopped
51.	1066/98	State vs. Chand Kiran	Defence Colony	Sh. Chander Shekhar, Ld. MM	448/452	24.01.2007	Acquitted
52.	623/95	State vs. Girdhari	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	29.01.2007	Convicted
53.	281/05	State vs. Pappu	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	10.01.2007	Convicted Proceeding Stopped
54.	DD 7A	State vs. Akbar	Defence Colony	Sh. Chander Shekhar, Ld. MM	103 D.P. Act	16.01.2007	Fine
55.	DLPB	State vs. Parvez Akter	Defence Colony	Sh. Chander Shekhar, Ld. MM	66/192 M.V. Act	03.01.2007	Fine
56.	DLIL-G	State vs. Kailash	Defence Colony	Sh. Chander Shekhar, Ld. MM	66/183 MV Act	16.01.2007	Fine
57.	456/06	State vs. Satender	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	10.01.2007	Convicted

58.	DLIP-A	State vs. Yusuf Ali	Defence Colony	Sh. Chander Shekhar, Ld. MM	66/192 MV Act	12.01.2007	Fine
59.	545/04	State vs. Narender Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279 IPC	09.01.2007	Proceeding stopped
60.	358/99	State vs. Raj Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279 IPC	04.07.2007	Proceeding Stopped
61.	DD No. 30A	State vs. Narender Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	28/112	19.02.2007	Acquitted
62.	761/86	State vs. Balvinder Sing	Defence Colony	Sh. Chander Shekhar, Ld. MM	452/323 IPC	22.01.2007	Acquitted Proceeding stopped
63.	331/05	State vs. Ajay Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	08.02.2007	Convicted Proceeding stopped
64.	DLIP B	State vs. Anil Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	66/192 MV Act	29.01.2007	Fine
65.	DD No. 12A	State vs. Harish Malhotra	Defence Colony	Sh. Chander Shekhar, Ld. MM	91/92	28.02.2007	Acquitted Proceeding stopped
66.	633/95	State vs. Avtar Chand	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337/427 Cr.P.C	21.05.2007	PO Convicted Proceeding stopped
67.	702/95	State vs. Kanwal	Defence Colony	Sh. Chander Shekhar, Ld. MM	506 IPC	20.07.2007	PO Convicted Proceeding stopped
68.	114/96	State vs. Rajiv Kakkar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	03.07.2007	PO Convicted Proceeding stopped
69.	611/02	State vs. Satpal Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	22.05.2007	PO Convicted Proceeding stopped
70.	1170/97	State vs. Usha	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	16.05.2007	PO Convicted Proceeding stopped
71.	359/92	State vs. Marwar Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	381 IPC	15.05.2007	PO Convicted Proceeding stopped
72.	207/01	State vs. Raj Kumar	Defence Colony	Sh. Chander Shekhar, Ld.	411 IPC	07.06.2007	Discharged

				MM			
73.	145/04	State vs. Ram Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	68/1/14	05.06.2007	Stopped
74.	550/08	State vs. Sumira Rani	Defence Colony	Sh. Chander Shekhar, Ld. MM	381/411 IPC	29.05.2007	Convicted
75.	578/05	State vs. Allauddin	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/34 IPC	14.05.2007	Acquitted
76.	319/00	State vs. Dinesh Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	23.05.2007	Proceeding Stopped
77.	415/00	State vs. Afjal	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	03.02.2007	Acquitted
78.	487/95	State vs. Seeta	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14 Act	23.06.2007	Acquitted
79.	253/95	State vs. Shanber Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	356/379IPC	25.07.2007	PO
80.	609/99	State vs. Arun Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379 IPC	25.07.2007	PO
81.	869/06	State vs. Jai Narayan	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	02.05.2007	Convicted
82.	75/07	State vs. Vijay Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	11.05.2007	Convicted
83.	635/05	State vs. Dinesh Dixit	Defence Colony	Sh. Chander Shekhar, Ld. MM	420 IPC	20.05.2007	Discharged
84.	835/00	State vs. Jagdish Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/304 IPC	14.05.2007	Acquitted
85.	356/06	State vs. Subhash	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411	31.07.2007	PO
86.	423/07	State vs. Kishan	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54	17.07.2007	Convicted
87.	228/07	State vs. Ajay	Defence	Sh. Chander	25/54/59	19.07.2007	Convicted

		Kumar	Colony	Shekhar, Ld. MM			
88.	438/95	State vs. Inder Mohan	Defence Colony	Sh. Chander Shekhar, Ld. MM	420 IPC	22.05.2007	PO
89.	84/98	State vs. Mahipal	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	09.07.2007	Proceedings stopped
90.	633/05	State vs. Dinesh Dixit	Defence Colony	Sh. Chander Shekhar, Ld. MM	420 IPC	20.05.2007	Discharged
91.	200/02	State vs. Kailash	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	23.05.2007	Convicted
92.	305/97	State vs. Sri Niwas @ Ram Niwas	Defence Colony	Sh. Chander Shekhar, Ld. MM	452/354	20.04.2007	Convicted
93.	812/95	State vs. Deepak Mishra	Defence Colony	Sh. Chander Shekhar, Ld. MM	420/511 IPC	25.06.2007	PO
94.	13/98	State vs. Sanjeev Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	411/34 IPC	20.05.2007	Compromis e
95.	1382/9 7	State vs. Ashwani Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	16.07.2007	PO
96.	617/96	State vs. Frasis Paul	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	14.05.2007	PO
97.	334/2	State vs. Rajvir Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	06.03.2007	Discharged
98.	63/06	State vs. Sandeep Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	279 IPC	14.02.2007	Fine
99.	476/05	State vs. Pradeep Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 Act	28.02.2007	Discharged
100.	59/03	State vs. Shailender Bajaj	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	09.02.2007	Convicted
101.	337/02	State vs. Cancellation	Defence Colony	Sh. Chander Shekhar, Ld. MM	506 IPC	06.02.2007	Accepted

102.	399/02	State vs. Parmod	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	09.02.2007	Proceeding Stopped
103.	179/02	State vs. Prem Narain	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/304 IPC	08.02.2007	Acquitted
104.	76/7	State vs. James	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59 A Act	07.05.2007	Convicted
105.	259/09	State vs. Hamant Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	379 IPC	20.03.2007	Convicted
106.	463/97	State vs. Mahesh Chadn	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/304 IPC	17.03.2007	Acquitted
107.	163/03	State vs. Ram Shankar	Defence Colony	Sh. Chander Shekhar, Ld. MM	408/38 IPC	06.06.2007	Convicted
108.	152/07	State vs. Amit Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	28.06.2007	Undergone
109.	249/07	State vs. Subham	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59 Act	29.06.2007	Convicted
110.	651/96	State vs. Kulvinder Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	26.07.2007	PO
111.	260/07	State vs. Man Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	06.07.2007	Convicted
112.	117/02	State vs. Narayan	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	22.07.2007	Convicted
113.	343/02	State vs. Ashok Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	160 IPC	10.07.2007	Fine
114.	115/99	State vs. Sita Devi	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	23.05.2007	Convicted
115.	106/07	State vs. Raghbir Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	24.05.2007	Convicted
116.	181/07	State vs. Bhagwan	Defence Colony	Sh. Chander Shekhar, Ld.	25/54/59	24.05.2007	Convicted

		Dass		MM			
117.	819/06	State vs. Rakesh	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	07.05.2007	Convicted
118.	239/97	State vs. Girdhari lal	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14 Act	29.01.2007	Convicted
119.	733/08	State vs. Potu @ Chotu	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	19.01.2007	Convicted
120.	284/06	State vs. Vishram	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	19.02.2007	Acquitted
121.	74/03	State vs. Praveen	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411/34 IPC	14.02.2007	Acquitted
122.	1198/98	State vs. Surender Gupta	Defence Colony	Sh. Chander Shekhar, Ld. MM	324/427	02.05.2007	Convicted
123.	392/04	State vs. Daparra	Defence Colony	Sh. Chander Shekhar, Ld. MM	329/04	20.05.2007	Convicted
124.	598/05	State vs. Rakesh Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/427	20.05.2007	Convicted
125.	746/95	State vs. Dharmender	Defence Colony	Sh. Chander Shekhar, Ld. MM	354/323	22.03.2007	PO
126.	288/09	State vs. Raghu Nandan	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	17.05.2007	PO
127.	37/07	State vs. Subhash	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59 Act	14.05.2007	Convicted
128.	153/06	State vs. Tom Bahadur	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	25.07.2007	Convicted
129.	843/09	State vs. Sandeep Yash	Defence Colony	Sh. Chander Shekhar, Ld. MM	451/448	19.07.2007	Discharged
130.	250/05	State vs. Vicky Navneet	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	26.09.2007	Convicted
131.	11069/9	State vs.	Defence	Sh. Chander	341/323	26.06.2007	Convicted

17	Sunil	Colony	Shekhar, Ld. MM				
132.	889/99	State vs. Javed	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/356	19.07.2007	PO
133.	1158/07	State vs. Azad @ Babloo	Defence Colony	Sh. Chander Shekhar, Ld. MM	25/54/59	06.07.2007	PO
134.	736/97	State vs. Dhyan Chand	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	07.05.2007	PO
135.	854/99	State vs. Shankar Goswami	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	17.10.2007	PO
136.	185/02	State vs. Pratap Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	406/420	19.01.2007	PO
137.	290/97	State vs. Suresh	Defence Colony	Sh. Chander Shekhar, Ld. MM	457/380	19.09.2007	PO
138.	743/95	State vs. Rajender Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	17.01.2007	Proceeding Stopped
139.	552/96	State vs. Sanjay Yadav	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337	05.06.2007	PO
140.	727/99	State vs. Niranjan Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	18.09.2007	PO
141.	1392/97	State vs. Mohd. Haider	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411	07.07.2007	PO
142.	68/05	State vs. Arun Handa	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	06.09.2007	Convicted
143.	743/97	State vs. Prabhakar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	13.09.2007	PO
144.	109/97	State vs. Shankar	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	07.09.2007	PO
145.	519/02	State vs. Salim	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337/338	24.09.2007	PO

146.	513/99	State vs. Harsiman Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/402	23.10.2007	PO
147.	125/02	State vs. Ram Gopal	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	30.10.2007	PO
148.	744/05	State vs. Rati Ram	Defence Colony	Sh. Chander Shekhar, Ld. MM	288/338	20.09.2007	Convicted
149.	469/03	State vs. Surender	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338	13.09.2007	Acquitted
150.	296/07	State vs. Surender	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	26.09.2007	Convicted
151.	571/05	State vs. Allauddin	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/506	25.10.2007	Acquitted
152.	889/98	State vs. Lalit Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411	10.10.2007	PO
153.	988/97	State vs. Rojan Khan	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/420	10.10.2007	PO
154.	395/07	State vs. Raghuvir Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	25.10.2007	Convicted
155.	283/06	State vs. Mohd. Akil	Defence Colony	Sh. Chander Shekhar, Ld. MM	279IPC	20.07.2007	Fine
156.	368/07	State vs. Rehman	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	25.07.2007	Convicted
157.	162/07	State vs. Gayasuddin	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	06.07.2007	Convicted
158.	198/07	State vs. madan Lal	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	03.08.2007	Convicted
159.	301/07	State vs. Sachin	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	03.08.2007	Convicted
160.	1348/67	State vs. Sunil	Defence Colony	Sh. Chander Shekhar, Ld.	25 A Act	03.08.2007	Convicted

				MM			
161.	655/00	State vs. Amit	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	04.08.2007	Convicted
162.	406/00	State vs. Pankaj Kapoor	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	06.08.2007	Convicted
163.	144/01	State vs. Mukul Vaid	Defence Colony	Sh. Chander Shekhar, Ld. MM	186/332 IPC	07.08.2007	Convicted
164.	573/05	State vs. Alangir	Defence Colony	Sh. Chander Shekhar, Ld. MM	454/380 IPC	10.08.2007	Convicted
165.	580/97	State vs. Kishore Kr	Defence Colony	Sh. Chander Shekhar, Ld. MM	377/506 IPC	20.08.2007	PO
166.	792/01	State vs. Naresh Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14 Act	23.08.2007	Proceeding Stopped
167.	550/95	State vs. Rohtash Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	23.08.2007	Convicted
168.	163/07	State vs. Vijay kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A. Act	23.08.2007	Convicted
169.	16/91	State vs. Dildar Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	420/34 IPC	24.08.2007	PO
170.	356/01	State vs. Gyanender Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	27.08.2007	Convicted
171.	268/07	State vs. Mohd. Alam	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	31.08.2007	Convicted
172.	338/97	Rajesh Vohra	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	04.10.2007	PO
173.	787/97	State vs. B.D. Goyal	Defence Colony	Sh. Chander Shekhar, Ld. MM	341/506 IPC	23.10.2007	PO
174.	355/99	State vs. Ravinder Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	342/448 IPC	01.11.2007	Acquitted
175.	1350/9	State vs.	Defence	Sh. Chander	427/452 IPC	01.11.2007	Acquitted

7	Ravinder Singh	Colony	Shekhar, Ld. MM				
176.	792/99	State vs. Jagdish	Defence Colony	Sh. Chander Shekhar, Ld. MM	427/323 IPC	07.11.2007	Acquitted
177.	429/07	State vs. Mohd. Suhail	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	08.11.2007	Convicted
178.	487/07	State vs. Vijay Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	279 IPC	12.11.2007	Convicted
179.	44/06	State vs. Bhagat Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	16.11.2007	Abated
180.	524/07	State vs. Man Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	16.11.2007	Convicted
181.	1167/98	State vs. Sunil Roy	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	20.11.2007	PO
182.	306/98	State vs. Parvesh Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	408/419 IPC	22.11.2007	PO
183.	161/97	State vs. Jitender Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	323/353 IPC	29.11.2007	Acquitted
184.	394/97	State vs. Yogesh Kumar	Defence Colony	Sh. Chander Shekhar, Ld. MM	341/506 IPC	29.11.2007	Acquitted
185.	605/99	State vs. Kundan Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	420/468 IPC	30.11.2007	Discharged
186.	388/84	State vs. Suresh Tyagi	Defence Colony	Sh. Chander Shekhar, Ld. MM	380/411 IPC	01.12.2007	Abated
187.	473/05	State vs. Vikas Sood	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	22.07.2007	Convicted
188.	655/99	State vs. Dori Lal	Defence Colony	Sh. Chander Shekhar, Ld. MM	354/506 IPC	30.07.2007	PO
189.	51/94	State vs. Raj Kishore	Defence Colony	Sh. Chander Shekhar, Ld. MM	411 IPC	21.06.2007	Convicted

190.	147/07	State vs. Suman Dayal	Defence Colony	Sh. Chander Shekhar, Ld. MM	406 IPC	04.07.2007	PO
191.	630/99	State vs. Deepak	Defence Colony	Sh. Chander Shekhar, Ld. MM	323/341 IPC	22.06.2007	PO
192.	515/94	State vs. Jai Karan	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	24.07.2007	PO
193.	459/07	State vs. Mohsin Khan	Defence Colony	Sh. Chander Shekhar, Ld. MM	365 IPC	07.09.2007	Disposed
194.	110/00	State vs. Rahul Mishra	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	05.09.2007	PO
195.	398/07	State vs. Shamim	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	06.09.2007	Convicted
196.	459/07	State vs. Mohsin Khan	Defence Colony	Sh. Chander Shekhar, Ld. MM	365 IPC	05.10.2007	Report Accepted
197.	640/98	State vs. Hamraj	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/511 IPC	18.09.2007	PO
198.	359/03	State vs. Ashima	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/338 IPC	06.09.2007	Convicted
199.	1472/00	State vs. Mohd. Baddi	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	20.09.2007	PO
200.	1274/06	State vs. Ajay Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	379/411 IPC	31.08.2007	Convicted
201.	447/07	State vs. Mohd. Asif	Defence Colony	Sh. Chander Shekhar, Ld. MM	25 A Act	06.10.2007	Convicted
202.	442/01	State vs. Rajesh Dogra	Defence Colony	Sh. Chander Shekhar, Ld. MM	420 IPC	04.07.2007	PO
203.	202/08	State vs. Yashpal	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	06.07.2007	PO
204.	505/02	State vs. Jay Ram Setty	Defence Colony	Sh. Chander Shekhar, Ld.	448 IPC	09.07.2007	Stopped

				MM			
205.	578/94	State vs. Daya Chand	Defence Colony	Sh. Chander Shekhar, Ld. MM	61/1/14	06.08.2007	PO
206.	134/99	State vs. Ram Appun Kr.	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	20.07.2007	PO
207.	723/06	State vs. Baraham Singh	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337IPC	26.09.2007	Report Accepted
208.	404/00	State vs. Safik Ali	Defence Colony	Sh. Chander Shekhar, Ld. MM	279/337 IPC	08.10.2007	PO

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✓ Complete
NFC
2007

LIST OF FILES OF YEAR 2007 OF RECORD ROOM CRIMINAL
POLICE STATION - NEW FRIENDS COLONY

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD P.O.	U/S.	DOD	DECISION
1.	1	FIR NO.342/04 State Vs. Kamal Makkar	NFC	Sh. Manish Yadhuwanshi	380/448/506 IPC connected	22.1.07 case	Quashed attached
2.	2	FIR NO. 310/03 State Vs. Ashok	"	"	452/323/34 IPC	20.1.07	Acquitted
3.	3	FIR NO. 343/03 State Vs. Vinay Kumar	"	"	279/338 IPC	21.1.07	Compromised
4.	4	FIR NO. 341/06 State Vs. Dharmender	"	"	25 Arms Act	24.1.07	Convicted
5.	5	FIR NO. 471/06 State Vs. Mohd. Sakir	"	"	25/54/59	16.1.07	Convicted
6.	6	FIR NO.73/06 State Vs. Vinesh Kr	"	"	379/411 IPC	25.1.07	Convicted
7.	7	FIR NO. 594/06 State Vs. Nasir	"	"	25/54/59	19.1.07	Convicted
8.	8	FIR NO. 502/06 State Vs. Pankaj	"	"	25 A Act	24.1.07	Convicted
9.	9	FIR NO. 632/06 State Vs. Kamruddin	SS	"	25 A Act	16.1.07	Convicted
10.	10	FIR NO. 686/06 State Vs. Srpan	"	"	25/54/59A Act	15.1.07	Convicted
11.	11	FIR NO. 330/05 State Vs. Khalid	"	"	61/1/14 Ex Act	20.1.07	Convicted & fined
12.	12	FIR NO. 297/05 State Vs. Ashraf	"	"	341/323 IPC	21.1.07	Compromised
13.	13	FIR NO. 347/06 State Vs. Rohit Kr. Bansal	"	"	279/338 IPC	21.1.07	Compromised & fined
14.	14	FIR NO. 169/99 State Vs. Rakesh Wadhwa	"	"	279/337 IPC	27.1.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
15.	15	FIR NO. 413/02 State Vs. Parveen Kr	NFC	Sh. Manish Yadhuvanahi	25/54/59 A Act	4.1.07	Acquitted
16.	16	FIR NO. 80/06 State Vs. Vinesh Kr	"	"	379/411 IPC	25.1.07	Convicted
17.	17	FIR NO. 372/00 State Vs. Vinod Kr	"	"	324/34 IPC	21.1.07	Compromised
18.	18	FIR NO. 180/99 State Vs. Petter Messey	"	"	25/54/59 A Act	18.1.07	Convicted
19.	19	FIR NO. 60/01 State Vs. Rajesh Kr.	"	"	279/338 IPC	21.1.07	Compromised
20.	20	FIR NO. 75/06 State Vs. Anil Kr. Thakur	"	"	279/427 IPC	20.1.07	Fine
21.	21	FIR NO. 432/06 State Vs. Mohd. Alam	"	"	25 A Act	4.1.07	Convicted
22.	22	FIR NO. 586/06 State Vs.	"	"	25 A Act	20.2.07	Convicted
23.	23	FIR NO. 384/00 State Vs. Ali Haider	"	"	279/338 IPC	8.2.07	Acquitted
24.	24	FIR NO. 504/00 State Vs. Roshan Lal	"	"	61/1/14 Ex Act	19.2.07	Convicted
25.	25	FIR NO. 305/04 State Vs. Yogender Shama	"	"	68/1/14 Ex Act	13.2.07	Convicted
26.	26	FIR NO. 25/04 State Vs. Shyam Singh	"	"	279/337 IPC	8.2.07	Time barred
27	27	FIR NO. 589/06 State Vs. Ajay Thapa	"	"	25 A Act	13.2.07	Convicted
28	28	FIR NO. 655/06 State Vs. Md. Yusuf	"	"	25 A Act	13.2.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
29.	29	FIR NO. 388/00 State Vs. Syed Faizan	NBC	Sh. Manish Yadhuvanshi	452/325 IPC	22.2.07	Acquitted
30.	30	FIR NO. 362/02 State Vs. Shoaib	"	"	25 A Act	17.2.07	Acquitted
31.	31	FIR NO. 154/04 State Vs. Premvati	"	"	61/1/14 Ex Act	19.2.07	Convicted
32.	32	FIR NO. 503/03 State Vs. Premvati	"	"	61/1/14 Ex Act	19.2.07	Convicted
33.	33	FIR NO. 195/04 State Vs. Premvati	"	"	61/1/14 Ex Act	19.2.07	Convicted
34.	34	FIR NO. 327/06 State Vs. Srinivas	"	"	68/1/14 Ex Act	9.2.07	Convicted
35.	35	FIR NO. 309/01 State Vs. Bachho Kr.	"	"	279/338 IPC	8.2.07	Fine
36.	36	FIR NO. 371/00 State Vs. Rajesh Kr	"	"	61/1/14 Ex. Act	8.2.07	Fine
37.	37	FIR NO. 109/00 State Vs. Sayeed Mohd.	"	"	379/411 IPC	14.2.07	Acquitted
38.	38	FIR NO. 375/09 State Vs. Kurban Ali	"	"	25 A Act	20.2.07	Convicted
39.	39	FIR NO. 436/02 State Vs. Prabhu	"	"	379/411 IPC	23.2.07	Convicted
40.	40	FIR NO. 416/01 State Vs Kalamudin	"	"	380 IPC	27.2.07	Convicted
41.	41	FIR no. 100/02 State Vs. Naresh Dua	"	"	420/456 IPC	28.2.07	Compounded
42.	42	FIR NO. 311/06 State Vs. Sonu Singh	"	"	356/379 IPC	14.2.07	Convicted
43.	43	FIR NO. 294/04 State Vs. Shilpi Jain	"	"	380/411 IPC	1.2.07	Acquitted
44.	44	FIR NO. 413/05 State Vs. Amjad	"	"	61/1/14 Ex Act	5.2.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
45.	45	FIR NO. 592/05 State Vs. Harpreet Singh	NFC	Sja. Manish Yadhuvarshi	379/411 IPC	26.2.07	Acquitted
46.	46	FIR NO. 761/06 State Vs. Sunil	"	"	25 A Act	28.2.07	Convicted
47.	47	FIR NO. 564/04 State Vs. Ranjeet	"	"	381/411 IPC	9.2.07	Convicted
48.	48	FIR NO. 145/02 State Vs. Umar Shad	"	"	25 A Act	5.3.07	Convicted
49.	49	FIR NO. 144/04 State Vs. Aslam Khan	"	"	420/341 IPC	6.3.07	Quashed
50	50	FIR NO. 643/99 State Vs. Adrin Peter	"	"	394/34 IPC	6.3.07	Acquitted
51.	51	FIR NO. 519/06 State Vs. Imran	"	"	68/1/14 Ex Act	7.3.07	Convicted
52.	52	FIR NO. 482/00 State Vs. Hasan Irtja	"	"	324 IPC	8.3.07	Acquitted
53.	53	FIR NO. 549/06 State Vs. Rajender	"	"	25 A Act	8.3.07	Convicted
54.	54	FIR NO. 189/01 State Vs. Raju	"	"	61/1/14 Ex Act	9.3.07	Discharged
55.	55	FIR NO. 531/01 State Vs. Radhey Shyam	"	"	279/337 IPC	9.3.07	Acquitted
56.	56	FIR no. 379/05 State Vs. Shamshad	"	"	25 A Act	9.3.07	Convicted
57.	57	FIR NO. 457/05 State Vs. Subhash	"	"	279/337 IPC	12.3.07	Convicted
58.	58.	FIR NO. 435/04 State Vs. Manish	"	"	68/1/14 Ex Act	14.3.07	Convicted
59.	59.	FIR NO. 327/05 State Vs. Irfan	"	"	25 A Act	15.3.07	Acquitted
60.	60.	FIR NO. 79/01 State Vs. Pankaj Bhatia	"	"	379/411 IPC	15.3.07	Compounded
61.	61.	FIR NO. 636/06 State Vs. Jayram	"	"	25 A Act	16.3.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
62	62	FIR NO. 28/03 State Vs. Md. Yusuf	NFC	Sh. Manish Yadhuvanshi	61/1/14 Ex Act	16.3.07	Convicted
63	63	FIR NO. 351/99 State Vs. Prem Pal	"	"	279/427 IPC	17.3.07	Fine
64	64	FIR NO. 170/99 State Vs. Akhtar	"	"	506/34 IPC	17.3.07	Acquitted
65	65	FIR NO. 103/06 State Vs. Dhreinder Yadav	"	"	279/427 IPC	19.3.07	Convicted
66	66	FIR NO. 208/04 State Vs. Rajesh Gupta	"	"	61/1/14 Ex Act	20.3.07	Convicted
67	67	FIR NO. 462/03 State Vs. Mohd Sakar	"	"	380/411 IPC	22.3.07	Convicted
68	68	FIR NO. 600/01 State Vs. Rajesh Kr	"	"	61/1/14 Ex Act	23.3.07	Fine
69	69	FIR no. 380/06 State Vs. Cancellation report	"	"	452/506 IPC	23.3.07	Compounded
70	70	FIR NO. 2/07 State Vs. Sanjay	"	"	25 A Act	26.3.07	Convicted
71	71	FIR NO. 33/03 State Vs. Prema	"	"	61/1/14 Ex Act	29.3.07	Convicted
72	72	FIR NO. 69/02 State Vs. Kishan Kr	"	"	279/338 IPC	30.3.07	Acquitted
73	73	FIR NO. 653/05 State Vs. Sanjay	"	"	61/1/14 Ex Act	3.4.07	Convicted
74	74	FIR NO. 486/06 State Vs. Harsh Jain	"	"	279/338 IPC	11.4.07	Discharged
75	75	FIR NO. 626/99 State Vs. Razak	"	"	279/304 A IPC	12.4.07	Acquitted
76	76	FIR NO. 674/06 State Vs. Mahender	"	"	25 A Act	13.4.07	Acquitted
77	77	FIR NO. 422/99 State Vs. Mukesh Kr	"	"	381/34 IPC	16.4.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.D. P.O.	U/S.	DOD	DECISION
78	78	FIR NO. 52/07 State Vs. Ramesh Kr	NFC	Sh. Manish Yadhuvanshi	25 A Act	17.4.07	Convicted
79	79	FIR NO. 514/99 State Vs. Vijaypal	"	"	279/338 IPC	17.4.07	Acquitted
80	80	FIR NO. 257/01 State Vs. Habib ur Rehamn	"	"	323/341 IPC	18.4.07	Acquitted
81	81	FIR NO. 503/04 State Vs. Gaffu @ sarvan	"	"	61/1/14 Ex Act	19.4.07	Fined
82	82	FIR NO. 531/04 State Vs. Baboo @ Shahid	"	"	25 A Act	19.4.07	Convicted
83	83	FIR NO. 222/04 State Vs. Subhash Singh	"	"	279/338 IPC	22.4.07	Convicted
84	84	FIR NO. 318/05 State Vs. Manoj Kr	"	"	279/337 IPC	22.4.07	Discharge
85	85	FIR NO. 403/06 State Vs. Shyam Sunder	"	"	279/337 IPC	22.4.07	Convicted
86	86	FIR NO. 42/06 State Vs. Arif	"	"	324 IPC	22.4.07	Compounded
87	87	FIR NO. 525/03 State Vs. Jitender Sharma	"	"	279/337 IPC	22.4.07	Convicted
88	88	FIR NO. 142/01 State Vs. Satish Kumar	"	"	341/323 IPC	22.4.07	Compounded
89	89	FIR NO. 616/00 State Vs. Gulam Mohd	"	"	279/338 IPC	22.4.07	Convicted
90	90	FIR NO. 214/03 State Vs. Birbhan	"	"	61.1.14 Ex Act	27.4.07	Convicted
91	91	FIR NO. 292/04 State Vs. Aparna Sood	"	"	279/338 IPC	29.4.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
92	92	FIR NO. 27/06 State Vs. Bhupender @ Rahul	NFC	Sh. Manish Yadhuvanshi	451/380 IPC	27.4.07	Convicted
93	93	FIR NO. 398/05 State Vs. Kapil @ Javid	"	"	25 A Act	10.5.07	Convicted
94	94	FIR NO. 216/02 StateVs. Mohimudin	"	"	279/338 IPC	19.5.07	Acquitted
95	95	FIR NO. 140/04 State Vs. Dinesh Chopra	"	"	289 IPC	24.5.07	Convicted
96	96	FIR NO. 91/06 StateVs Cancellation	"	"	448/380 IPC	18.5.07	Report accepted
97	97	FIR NO. 177/06 State Vs. Rajender Singh	"	"	279/427 IPC	8.5.07	Convicted
98	98	FIR NO. 357/00 State Vs. Khurshid Akram	"	"	341/323 IPC	25.7.07	Acquitted
99	99	FIR NO. 391/05 State Vs. Tanver Ahmed	"	"	25 A act	22.5.07	Acquitted
100	100	FIR NO. 452/00 State Vs. Sunil	"	"	279/337 IPC	3.5.07	Acquitted
101	101	FIR NO. 77/06 State Vs. Deepak Kr	"	"	323/341 IPC	20.5.07	Compounded
102	102	FIR NO. 567/04 State Vs. Tansir Ahmed	"	"	25 A Act	10.5.07	Acquitted
103	103	FIR NO. 396/03 State Vs. Feroz	"	"	324/34 IPC	20.5.07	Compounded
104	104	FIR NO. 604/04 State Vs. sanjay	"	"	379/511 IPC	14.5.07	Convicted
105	105	FIR NO.11/01 State Vs. Gurdeep Singh	"	"	279/427 IPC	27.5.07	Compounded

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
106	106	FIR NO. 252/06 State Vs. Md. Mehdi Hassan	NFC	Sh. Manish Yadhuvanshi	68/1/14 Ex Act	21.5.07	Fine
107	107	FIR NO.183/07 State Vs. Suraj Kumar	"	"	25 A act	2.6.07	Convicted
108	108	FIR NO.338/06 State Vs. Sarfuddin	"	"	61/1/14 Ex Act	2.6.07	Convicted
109	109	FIR NO. 513/05 State Vs. Farooq	"	"	341/323 IPC	3.6.07	Compounded
110	110	FIR NO. 458/05 State Vs. Noor Jamal	"	"	394/341 IPC	5.6.07	Acquitted
111	111	FIR NO. 462/02 State Vs. Guddu Kr.	"	"	61/1/14 Ex Act	7.6.07	Convicted
112	112	FIR NO. 172/07 State Vs. Sharif	"	"	25 A Act	21.6.07	Convicted
113	113	FIR NO. 170/00 State Vs. Salamudin	"	"	25 A Act	22.6.07	acquitted
114	114	FIR NO. 171/07 State Vs Jitender Singh	"	"	25 A Act	22.6.07	Convicted
115	115	FIR NO. 42/03 State Vs. Shiv Narayan	"	"	61/1/14 Ex Act	27.6.07	Convicted
116	116	FIR NO. 655/01 State Vs. Ashfaq Rizvi	"	"	25 A Act	29.6.07	Convicted
117	117	FIR NO. 144/07 State Vs. Shiva Paswan	"	"	25 A Act	11.7.07	Convicted
118	118	FIR NO. 60/07 State Vs. Sakshi Verma	"	"	25 A Act	11.7.07	Convicted
119	119	FIR NO. 115/07 State Vs. Munna	"	"	25 A Act	15.7.07	Convicted
120	120	FIR NO. 369/03 State Vs. Meena Devi	"	"	61/1/14 Ex Act	16.7.07	Fine

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
121	121	FIR NO. 255/05 State Vs. Ashish Seth	NFC	Sh. Manish Yaduvanshi	288/283 IPC	16.7.07	Quashed
122	122	FIR NO. 253/03 State Vs. Meena	"	"	61/1/14 Ex Act	17.7.07	Convicted
123	123	FIR NO. 159/04 State Vs. Ratnesh Kr	"	"	420/329 IPC	18.7.07	Quashed
124	124	FIR NO. 319/06 State Vs Dharmender	"	"	379 IPC	18.7.07	Acquitted
125	125	FIR NO. 03/07 State Vs. Rippan	"	"	25 A Act	18.7.07	Convicted
126	126	FIR NO. 336/05 State Vs. Rajesh	"	"	61/1/14 Ex Act	20.7.07	Convicted
127	127	FIR NO. 243/99 State Vs. Md. Mian	"	"	457/380 IPC	20.7.07	Convicted
128	128	FIR NO. 132/99 State Vs. Rajesh @ Pappu	"	"	61/1/14 Ex Act	30.7.07	Fine
129	129	FIR NO. 325/07 State Vs. Devender Tito	"	"	25 A Act	4.8.07	Convicted
130	130	FIR NO. 423/99 State Vs. Prahlad Singh	"	"	61/1/14 Ex Act	7.8.07	Convicted
131	131	FIR NO. 06/01 State Vs. Moha Lal	"	"	279/337 IPC	23.8.07	Acquitted
132	132	FIR NO. 386/07 State Vs. Md. Sharif	"	"	25 A Act	29.8.07	Convicted
133	133	FIR NO. 245/07 State Vs. Shahid	"	"	25 A Act	31.8.07	Convicted
134	134	FIR NO. 617/07 State Vs. Akhir Ali	"	"	392/34 IPC	5.9.07	Acquitted
135	135	FIR NO. 489/01 State Vs. Nand Kishore	"	"	365/511 IPC	6.9.07	Acquitted
136	136	FIR NO. 621/06 State Vs. Amir	"	"	457/380 IPC	6.9.07	Acquitted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
137	137	FIR NO. 188/03 State Vs. Roshan Lal	NFC	Sh. Manish Yadhuvanshi	61/1/14 Ex Act	7.9.07	Fine
138	138	FIR NO. 624/01 State Vs. Rajiv Saxena	"	"	279/337 IPC	7.9.07	Acquitted
139	139	FIR NO. 210/05 State Vs. Tej Ram	"	"	61/1/14 Ex Act	10.9.07	Convicted
140	140	FIR NO. 44/07 State Vs Raju@Kalia	"	"	25 A Act	11.9.07	Convicted
141	141	FIR NO. 638/99 State Vs. Roop kishore	"	"	279/338 IPC	11.9.07	Acquitted
142	142	FIR NO. 562/02 State Vs. Roshan Lal	"	"	61/1/14 Ex Act	13.9.07	Convicted
143	143	FIR NO. 504/99 State Vs. Satish Kr	"	"	61/1/14 Ex Act	17.9.07	Convicted
144	144	FIR NO. 132/05 State Vs. Lal Singh	"	"	25 A act	17.9.07	Convicted
145	145	FIR NO. 471/02 State Vs. Arvind nath	"	"	279/337 IPC	18.9.07	Convicted
146	146	FIR NO. 259/02 State Vs. Gangadevi	"	"	61/1/14 Ex Act	20.9.07	Convicted
147	147	FIR NO. 259/07 State Vs. Monu Muja	"	"	25 A Act	20.9.07	Convicted
148	148	FIR NO. 122/00 State Vs. Shanti Devi	"	"	61/1/14 Ex Act	21.9.07	PO
149	149	FIR NO. 94/07 State Vs. Rais Ahmad	"	"	25 A Act	25.9.07	Convicted
150	150	FIR NO. 447/02 State Vs. Tabrez	"	"	25 A Act	26.9.07	Abated
151	151	FIR NO. 527/03 State Vs. Ram Parvesh	"	"	283 IPC	26.9.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
152	152	FIR NO. 213/04 State Vs. Asha	NFC	Sh. Manish Yadhuvanshi	61/1/4 Ex Act	26.9.07	Convicted
153	153	FIR NO. 285/05 State Vs. Premvati @ Perma	"	"	61/1/4 Ex Act	29.9.07	Convicted
154	154	FIR NO. 185/05 State Vs. Premvati	"	"	61/1/4 Ex Act	29.9.07	Convicted
155	155	FIR NO. 290/03 State Vs. Md Arif	"	"	379 IPC	29.9.07	Convicted
156	156	FIR NO. 34/05 State Vs. Rahisuddin	"	"	279/337 IPC	30.9.07	Compounded
157	157	FIR NO. 478/03 State Vs. Roshan Lal	"	"	61/1/4 Ex Act	3.9.07	Convicted
158	158	FIR NO. 35/01 State Vs. Sabeer	"	"	25 A act	31.1.07	Convicted
159	159	FIR NO. 135/00 State Vs. Dasrath	"	"	279/337 IPC	4.11.07	Compounded
160	160	FIR NO. 311/07 State Vs. jawahar Ahamad	"	"	323/451 IPC	4.11.07	Compounded
161	161	FIR NO. 524/07 State Vs. Monee mia	"	"	25 A Act	6.11.07	Convicted
162	162	FIR NO. 525/07 State Vs. Munna	"	"	25 A Act	6.11.07	Convicted
163	163	FIR NO. 701/01 State Vs. Shokat Ali	"	"	447 IPC	7.11.07	Acquitted
164	164	FIR NO. 73/05 State Vs. Mukesh Kr	"	"	379/411 IPC	7.11.07	Convicted
165	165	FIR NO. 272/00 State Vs. M/s Emcee Holding	"	"	279/337 IPC	13.11.07	Complaint accepted
166	166	FIR NO. 547/02 State Vs. Radhika Qurashi	"	"	451/323 IPC	18.11.07	Compounded
167	167	FIR NO. 151/07 State Vs. Akhtar	"	"	25 A Act	19.11.07	Convicted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
168	168	FIR NO. 349/07 State Vs. Jitender Singh	NFC	Sh. Manish Yadhuvanshi	25 A Act	19.11.07	Acquitted
169	169	FIR NO. 445/07 State Vs. Sahid	"	"	25 A Act	19.11.07	Convicted
170	170	FIR NO. 21/00 State Vs. Shanti	"	"	61/1/14 Ex Act	20.11.07	PO
171	171	FIR NO. 447/07 State Vs. Naseer @ chotte	"	"	25 A Act	27.11.07	Convicted
172	172	FIR NO. 263/01 State Vs. Ramesh	"	"	61/1/14 Ex Act	30.11.07	Abated
173	173	FIR NO. 666/01 State Vs. Md. Mohsin	"	"	447 IPC	22.12.07	Convicted
174	174	FIR NO. 225/99 State Vs. Shahid	"	"	25 A Act	3.12.07	PO
175	175	FIR NO. 127/03 State Vs. Shiv Kr.	"	"	61/1/14 Ex Act	4.12.07	PO
176	176	FIR NO. 324/07 State Vs. Md. Sakur	"	"	25 A Act	5.12.07	Convicted
177	177	FIR NO. 264/07 State Vs. Daleep Kr Ohri	"	"	68/1/14 Ex Act	5.12.07	Abated
178	178	FIR NO. 378/07 State Vs. Islamuddin	"	"	25 A Act	5.12.07	Convicted
179	179	FIR NO. 198/99 State Vs. Mukrim	"	"	279/338 IPC	6.12.07	PO
180	180	FIR NO. 413/07 State Vs. Vinod Kr.	"	"	25 A Act	8.12.07	Convicted
181	181	FIR NO. 535/07 State Vs. Alla Raj	"	"	25 A Act	11.12.07	Convicted
182	182	FIR NO. 543/06 State Vs. Subhash	"	"	379/411 IPC	11.12.07	Fine
183	183	FIR NO. 241/06 State Vs. Rajnikant	"	"	61/1/14 Ex Act	12.12.07	Convicted
184	184	FIR NO. 539/05 State Vs. Jai Prakash	"	"	12/9/54 G Act	13.12.07	Cognizance denied

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
185	185	FIR NO. 546/05 State Vs. Chiranjil Lal	NFC	Sh. Manish Yadhuvanshi	283 IPC	13.12.07	Cognizance Denied
186	186	FIR NO. 560/06 State Vs. Babul	"	"	458/325 IPC	14.12.07	Acquitted
187	187	FIR NO. 20/04 State Vs. Hazi Rabisuddin	"	"	324/34 IPC	16.12.07	Acquitted
188	188	FIR NO. 620/04 State Vs. Inderjeet	"	"	279/337 IPC	16.12.07	Convicted
189	189	FIR NO. 646/01 State Vs. Ganga Devi	"	"	61/1/14 Ex Act	17.12.07	Convicted
190	190	FIR NO. 215/03 State Vs. Suraj Bhan	"	"	61/1/14 Ex Act	18.12.07	Convicted
191	191	FIR NO. 530/05 State Vs. Suraj Kr	"	"	61/78/1/ 14 ExAct	18.12.07	Convicted
192	192	FIR NO. 648/07 State Vs. Pappu Singh	"	"	279 IPC	19.12.07	Convicted
193	193	FIR NO. 639/07 State Vs. Jitender Kr	"	"	279 IPC	19.12.07	Convicted
194	194	FIR NO. 513/07 State Vs. Dharmender	"	"	25 A Act	22.12.07	Convicted
195	195	FIR NO. 40/01 State Vs. Brij Raj Singh	"	"	323/341 IPC	23.12.07	Acquitted
196	196	FIR NO. 81/03 State Vs. Narender Singh	"	"	279/338 IPC	23.12.07	Compounded
197	197	FIR NO. 540/02 State Vs. Kutty @ Jairul	"	"	324 IPC	24.12.07	Convicted
198	198	FIR NO. 503/05 State Vs. Shyam Singh Verma	"	"	279 IPC	24.12.07	Convicted
199	199	FIR NO. 253/07 State Vs. Muneshwar	"	"	61/1/14 Ex Act	20.12.07	Abated
200	200	FIR NO. 340/07 State Vs. untrace	"	"	379 IPC	22.12.07	Report Accepted
201	201	FIR NO. 372/07 State Vs. untrace	"	"	279/337 IPC	22.12.07	Report Accepted

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF I.J. P.O.	U/S.	DOD	DECISION
202	202	FIR NO. 365/05 State Vs. Md. Shakir	NRC	Sh. Munish Yadhuvanshi	25 A Act	15.2.07	Convicted
203	203	FIR NO. 346/05 State Vs. Shakeel	"	"	25/59/27/ 54/59	7.9.07	Acquitted
204	204	FIR NO. 646/06 State Vs. Dharmender	"	"	356/379 IPC	10.9.07 14.9.07	Convicted
205	205	FIR NO. 134/01 State Vs. Jakir	"	"	25/54/59	3.9.07	Acquitted
206	206	FIR NO. 240/05 State Vs. Md. Fahad Saleem	"	"	279/337 IPC	2.9.07	Convicted
207	207	FIR NO. 384/07 State Vs. Rajiv	"	"	25 A Act	13.9.07	Convicted
208	208	FIR NO. 268/07 State Vs. Saurabh Narula	"	"	279/427 IPC	30.9.07	Convicted
209	209	FIR NO. 105/07 State Vs. Alla Razi	"	"	25/54/59	3.9.07	Convicted
210	210	FIR NO. 446/05 State Vs. Sahida @ Sudha	"	"	381 IPC	19.9.07	Discharged
211	211	FIR NO. 66/07 State Vs. Nazir	"	"	380/411 IPC	4.10.07 18.10.07	Convicted
212	212	FIR NO. 639/05 State Vs. Bhupinder	"	"	457/380/ 411 IPC	16.10.07	Convicted
213	213	FIR NO. 576/05 State Vs. Mohit Sharma	"	"	279/338 IPC	7.10.07	Compounded
214	214	FIR NO. 412/03 State Vs. Rajesh Kr	"	"	341/323 IPC	28.10.07	fined
215	215	FIR NO. 390/06 State Vs. Anil Kr	"	"	279/337 IPC	28.10.07	compromised
216	216	FIR NO. 128/07 State Vs. Jagram	"	"	25/54/59	1.10.07	Convicted
217	217	FIR NO. 468/07 State Vs. Badal	"	"	25/54/59	6.10.07	compounded
218	218	FIR NO. 565/04 State Vs. Md. Younus	"	"	25/54/59	31.10.07	Abated

S.NO.	G.NO.	CASE TITLE	P.S.	NAME OF LD. P.O.	U/S.	DOD	DECISION
219	219	FIR NO. 377/02 State Vs. Nityanand	NFC	Sh. Manish Yadhuvanshi	279/3/ 181 IPC	29.10.07	Fined
220	220	FIR NO. 327/07 State Vs. Sanjeev	"	"	25/54/59	1.10.07	Convicted
221	221	FIR NO. 657/06 State Vs. Sanjay	"	"	279/337 IPC	28.10.07	compromised
222	222	FIR NO. 122/07 State Vs. Rajesh @ Dugesh	"	"	25/54/59	20.10.07	Convicted
223	223	FIR NO. 82/07 State Vs. Noor Mohammad	"	"	25/54/59	24.10.07	Convicted
224	224	FIR NO. 388/99 State Vs. Nasce Ahmad	"	"	325/506 IPC	24.10.07	Acquitted
225	225	FIR NO. 684/06 State Vs. Gopi	"	"	380/411 IPC	22.2.07	Convicted
226	226	FIR NO. 329/06 State Vs. Mahesh	"	"	279/337 IPC	28.10.07	compromised

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LIST OF FILES OF YEAR 2007 OF RECORD ROOM (CRIMINAL)

SL. NO.	C. NO.	PIR NO.	CASE TITLE	RR	NAME OF LD. PO	U/S	DD	DECISION
1	1	375/96	RAJESH MAMBEHWARI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	306 IPC	01/02/07	R.O.
2	2	783/96	DEVENDER KR. ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	353/186/94 IPC	01/02/07	ACQUITTAL
3	3	39/03	TUN TUN MANDEV	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	02/02/07	CONFINED
4	4	956/96	RAJESH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	02/02/07	ACQUITTAL
5	5	240/03	BHARAT KAPOOR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	323/341/028 IPC	06/02/07	ACQUITTAL
6	6	903/06	KUNWAR DAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	07/02/07	CONVICTED
7	7	1353/06	UDAI SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	07/02/07	CONVICTED
8	8	1442/06	ARJUN MAN BAHADUR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	08/02/07	CONVICTED
9	9	1064/06	UPDAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	09/02/07	CONVICTED
10	10	223/97	RAJ KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	171 F	09/02/07	CONVICTED
11	11	1268/06	SATISH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	09/02/07	ACQUITTAL
12	12	516/92	ASHOK KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420 IPC	12/02/07	R.O. ACQUITTAL
13	13	697/01	VINOD KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	923/541 IPC	12/02/07	ACQUITTAL
14	14	4807	RAHISUDDIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	12/02/07	CONVICTED
15	15	131/99	SANJAY KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/337 IPC	12/02/07	ABATED
16	16	695/06	U.K. GUPTA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	12/02/07	FINE
17	17	555/06	BALJIT SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	160 CR. PC	13/02/07	FINE
18	18	1301/98	RAJ KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	13/02/07	ACQUITTAL
19	19	1112/06	UDAI CHAND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	15/02/07	CONVICTED
20	20	61/97	BHUPENDER KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/304A IPC	15/02/07	ACQUITTAL
21	21	327/00	PARVINDER KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	419/465 IPC	16/03/07	CONVICTED
22	22	1496/06	SANJEEV SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	16/02/07	CONVICTED
23	23	1142/04	DINESH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	17/02/07	ABATED
24	24	61/96	RAJESH CHOUDHRY	MALVIYA NAGAR	SH. RAJESH KR. SINGH	408/420 IPC	19/02/07	QUASHED
25	25	9/99	VINOD KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	20/03/07	ACQUITTAL
26	26	1342/06	NARESH KUMAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/94 IPC	20/02/07	COMPIACQUITTAL
27	27	513/97	SHIV PAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	411 IPC	20/02/07	CONVICTED
28	28	388/98	MOHD. MIRAZ	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	22/02/07	P.O.
29	29	334/06	ANIS AHMED	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	22/02/07	ACQUITTAL
30	30	1001/97	DHARAMBIR KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420/468/071 IPC	23/02/07	CONVICTED
31	31	1308/98	SHAKUNTLA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	24/02/07	COMPIACQUITTAL
32	32	1387/06	MOHD. BADSHAH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	24/02/07	CONVICTED
33	33	305/96	KARAN SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	24/02/07	R.O.
34	34	264/03	RAM PAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	25/03/07	ADMONISHED
35	35	207/07	RAJU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	26/03/07	CONVICTED
36	36	564/06	RAHUL KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/114 EXCISE ACT.	26/02/07	PROCEEDINGS DROPPED
37	37	413/01	RAKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	304 A IPC	01/03/07	DROPPED
38	38	893/04	RISHIK	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	02/03/07	CONVICTED

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39	39	1287/06	RAJWAN KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	179/411 IPC	07/03/07	CONVICTED
40	40	206/06	RAJENDER ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	89/174 EXCISE ACT	15/03/07	FINE
41	41	57/95	ABDUL WAHID ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	147/128/149/19 6/28/4627/94 IPC	18/03/07	ACQUITTAL/PO
42	42	150/05	SUBHASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	323/341 IPC	18/03/07	ACQUITTAL
43	43	28/03	NAND RAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	405 IPC	19/03/07	DISCHARGED
44	44	114/07	PARKASH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	386/34 IPC	19/03/07	CONVICTED
45	45	752/01	VINOD KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT	20/03/07	ACQUITTAL
46	46	35/06	MANOJ	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT	20/03/07	FINE
47	47	340/2000	SUNIL RATHORE ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	418/415 IPC	21/03/07	CONVICTED
48	48	1418/06	MUDDASAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	12/9/55 G. ACT.	22/03/07	FINE/DROPPED
49	49	280/02	KRISHNA SAHNI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	23/03/07	ACQUITTAL
50	50	1009/98	ZULFIKAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	380/411/34 IPC	24/03/07	CONVICTED
51	51	961/05	PARKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	285 IPC / 9 (1) B	25/03/07	CON/FINE
52	52	41/00	DHARMENDER ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	265/395 IPC	26/03/07	ACQUITTAL
53	53	560/95	DEEPAK CHAUHAN ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	378/411/34 IPC	02/01/07	ACQUITTAL
54	54	1072/06	JAGROOP	MALVIYA NAGAR	SH. RAJESH KR. SINGH	390/411 IPC	02/01/07	ACQUITTAL
55	55	138/05	MOHD. GULFAM ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/23/34 IPC	04/01/07	COMR
56	56	683/04	AMIT SADANA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	278/337 IPC	06/01/07	CONVICTED
57	57	718/02	EKLAVYA ALAM CHANDANI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	288/337/333 IPC	08/01/07	CONVICTED
58	58	965/05	ANIL KUMAR SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	08/01/07	CONVICTED
59	59	413/05	MONIKA LAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	09/01/07	CONVICTED
60	60	144/08	RAHEES KHAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	09/01/07	ACQUITTAL
61	61	273/04	YOGENDER	MALVIYA NAGAR	SH. RAJESH KR. SINGH	278/338 IPC	10/01/07	ABATED
62	62	103/00	SMT. BADAMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	11/01/07	ACQUITTAL
63	63	682/98	NARAIN SINGH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/34 IPC	11/01/07	ACQUITTAL
64	64	56/88	NISAR AHMED	MALVIYA NAGAR	SH. RAJESH KR. SINGH	323/341/34 IPC	16/01/07	CONVICTED
65	65	1082/05	ABHIJAT MEHTA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	16/01/07	FINE
66	66	1032/02	JITENDER	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	16/01/07	ABATED
67	67	1300/06	AYDESH SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	17/01/07	ACQUITTAL
68	68	1128/06	PREM PRAKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	17/01/07	CONVICTED
69	69	735/97	PARGDEP	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/356 IPC	17/01/07	CONVICTED
70	70	31/00	PAVITRA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	452/223 IPC	23/01/07	ACQUITTAL
71	71	592/04	SHOUKEEN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	24/01/07	COMR
72	72	1388/06	SHAH ALAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	25/01/07	CONVICTED
73	73	1981/06	REHMAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	26/01/07	CONVICTED
74	74	515/07	AJEET KUMAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	406/420/409 IPC	28/01/07	QUASHED
75	75	811/01	MUKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	325 IPC	28/01/07	COMR
76	76	338/07	MD. MURTAZA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	31/01/07	FINED
77	77	1385/98	CHANDER BHAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/304A IPC	03/04/07	ACQUITTAL

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74	78	12/04	NBERAJ ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	325/34 IPC	07/04/07	ACQUITTAL
79	79	398/01	MUKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	09/04/07	DROPPED
80	80	134/07	KISHORE PAMAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	09/04/07	ACQUITTAL
81	81	528/99	UNTRACE	MALVIYA NAGAR	SH. RAJESH KR. SINGH	406 IPC	09/04/07	UNTRACE
82	82	1126/06	RAHUL ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	324 IPC	09/04/07	CONVICED
83	83	676/02	NABI ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	11/04/07	FINE
84	84	1145/05	ANJAN KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	11/04/07	DROPPED
85	85	1190/05	RAJU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	11/04/07	DROPPED
86	86	311/01	UDAVEER SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	337/279 IPC	12/04/07	ACQUITTAL
87	87	231/07	SUMIT	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	12/04/07	ACQUITTAL
88	88	267/06	RAJINDER	MALVIYA NAGAR	SH. RAJESH KR. SINGH	3 W.B. ACT	12/04/07	FINE
89	89	111/03	RAJ KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411/34 IPC	20/04/07	DISCH/CON.
90	90	1019/02	HABIE	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	24/04/07	DROPPED
91	91	909/96	RAM KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411/34 IPC	25/04/07	CONVICED
92	92	690/01	MAJSTON	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	22/04/07	COMP.
93	93	1166/00	MANI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	27/04/07	P.O.
94	94	473/99	RAHUL SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	22/04/07	COMP.
95	95	89/07	MD. SARIFUL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	30/04/07	CONVICED
96	96	491/02	DEEPAK KUMAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	419/465/671 IPC	30/04/07	CONVICED
97	97	414/04	LAJA DEVI ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	186/333/337/34 IPC	30/04/07	CONVICED
98	98	418/03	DEEPAK	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	03/05/07	CONVICED
99	99	289/99	MAHENDER ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	457/427/329 IPC	05/05/07	COMP.
100	100	130/06	UMESH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	160 IPC	05/05/07	FINE
101	101	210/01	PREM KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	08/05/07	FINE
102	102	177/06	AVTAR SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	28/05/07	DROPPED
103	103	502/06	BRAHAM PRAKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	29/05/07	FINE
104	104	637/03	GULMOHAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	30/05/07	FINE
105	105	1076/05	RAKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	160 IPC	30/05/07	FINE
106	106	106/07	ANIL KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	31/05/07	P.O.
107	107	653/98	SANJAY KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337/338 IPC	31/05/07	FINE
108	108	1034/01	RAM GOPAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	31/05/07	COMP.
109	109	107/97	SATISH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	01/06/07	DISCHARGED
110	110	93/03	SURBHIT JAIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337/338 IPC	08/06/07	ACQUITTAL
111	111	910/06	KULDEEP	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411/34 IPC	06/06/07	CONVICED
112	112	976/98	KAVI PRAKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	06/06/07	CON/ ADMONISHED
113	113	365/07	UMESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	07/06/07	CON/ ADMONISHED
114	114	677/07	SUKHWINDER SINGH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	129/85 G. ACT.	08/06/07	FINE
115	115	491/07	SANJAY	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	08/06/07	ACQUITTAL
116	116	936/07	RADMEY SHYAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	293 IPC	28/06/07	PROCEEDINGS DROPPED

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117	117	393/06	JITENDER	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/356/34 IPC	28/06/07	ACQUITTAL
118	118	879/03	SHIV RAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	9 W.B. ACT	02/07/07	DROPPED
119	119	236/04	DINESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	02/07/07	ACQUITTAL
120	120	366/01	RAJ SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	03/07/07	ACQUITTAL
121	121	55/04	GURBACHAN SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	04/07/07	ACQUITTAL
122	122	811/05	JOGINDER ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	05/07/07	ACQUITTAL
123	123	354/07	DALIP	MALVIYA NAGAR	SH. RAJESH KR. SINGH	36 A. ACT.	06/07/07	CONVICTED
124	124	700/98	DEVENDER SINGH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/34 IPC	07/07/07	ACQUITTAL
125	125	1480/06	SONU ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68 EXCISE ACT.	08/07/07	FINE/DROPPED
126	126	56/04	RIZABUL ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	160 IPC	08/07/07	FINE/DROPPED
127	127	1492/06	MANISH ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68 EXCISE ACT.	09/07/07	FINE
128	128	608/07	SAHID	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	11/07/07	CONVICTED
129	129	630/07	SAZUDDIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	13/07/07	CONVICTED
130	130	570/07	DALIP @ HADDI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	13/07/07	CONVICTED
131	131	643/07	JAHANGIR (AGE 16 YRS)	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	21/07/07	FINE
132	132	884/05	SURENDER KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	293 IPC	18/07/07	DROPPED
133	133	647/07	RAJU @ JWA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	18/07/07	CONVICTED
134	134	113/05	KAILASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	19/07/07	ACQUITTAL
135	135	909/06	DHARAMPAL ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/134 EXCISE ACT.	20/07/07	PROCEEDINGS DROPPED
136	136	808/99	RAJ KUMAR ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	408/420 IPC	23/07/07	DISCHARGED
137	137	400/98	DEVRAJ ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	418/408/471/120 B IPC	19/07/07	P.O.
138	138	1070/02	UNTRACE (CC NO. 189/01, NEELAM SAWHNEY V. MR. DEPIINDER) ATTACHED	MALVIYA NAGAR	SH. RAJESH KR. SINGH	506/499/500 IPC	09/07/07	CANCELLATION REPORT ACCEPTED
139	139	348/95	DHARMENDER ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	3 SC & ST ACT.	02/07/07	ACQUITTAL
140	140	244/04	JAI RAM ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	288/337/338 IPC	02/08/07	ADMONISHED
141	141	605/99	BHAWANA PANDEY	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420 IPC	02/08/07	P.O.
142	142	350/95	VASHPAL ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	364/508 IPC	04/08/07	ACQUITTAL
143	143	115/07	AZAD SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	06/08/07	FINE
144	144	628/05	VIJAY KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/427 IPC	08/08/07	CONVICTED
145	145	135/00	MUTIAZ KHAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	457/380/411 IPC	07/08/07	P.O.
146	146	1320/97	SRI NATH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	07/08/07	ACQUITTAL
147	147	592/02	AJEET KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	08/08/07	FINE
148	148	658/03	JANIRRUDDIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	08/08/07	FINE
149	149	981/03	LIYAKAT ALI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	160 IPC	08/08/07	DROPPED
150	150	928/05	SANJEEV ETC.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/134 EXCISE ACT.	08/08/07	FINE
151	151	494/99	VIJAY KUMAR RATHORE	MALVIYA NAGAR	SH. RAJESH KR. SINGH	457/380/411 IPC	09/08/07	ACQUITTAL
152	152	469/06	VINOD GUSHNI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/134 EXCISE ACT.	09/08/07	FINE/DROPPED
153	153	476/07	RAHUL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	611/14	10/08/07	CONVICTED
154	154	921/06	KULDEEP ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	188 IPC	13/08/07	FINE

155	155	2405	UNTRACE	MALVIYA NAGAR	SH. RAJESH KR. SINGH	180 IPC	13/08/07	CANCELLATION R EFFORT ACCEPTED
156	156	849/06	JITENDR KUMAR ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	180 IPC	20/08/07	FINE/DROPPED
157	157	582/06	AMAR JOSHI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	22/08/07	DROPPED
158	158	485/97	MOHD. NASIR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26 A. ACT	22/08/07	P.O.
159	159	1208/98	JALALUDDIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	487/80/511 PC	23/08/07	P.O.
160	160	488/03	DR. R.K.TWARI ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	186/353/382 IPC	24/08/07	CONVICTED
161	161	342/01	PRAMOD KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	25/08/07	FINE
162	162	112/01	INDRA SINGH @ PAPPU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/336 IPC	26/08/07	FINE
163	163	521/01	JASBIR SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	27/08/07	FINE
164	164	861/98	MD. SAKIR ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	27/08/07	ACQUITTAL
165	165	348/01	MAHESH ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	419/420 IPC	27/08/07	CONVICTED
166	166	810/02	SUNITA WADHWA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	30/08/07	CON./FINE
167	167	847/99	HARPHOOL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	31/08/07	P.O.
168	168	500/01	SURENDER ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	323/341/325 IPC	31/08/07	ACQUITTAL
169	169	839/98	DEEPAK KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420/467 IPC	31/08/07	P.O.
170	170	834/07	RAMESH BHADUR	MALVIYA NAGAR	SH. RAJESH KR. SINGH		31/08/07	CONVICTED
171	171	882/07	GULAM HUSAIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	26/54/59 A. ACT.	01/09/07	CONVICTED
172	172	781/06	ASHOK KUMAR ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	304A IPC	07/09/07	ACQUITTAL
173	173	1242/06	SUDHIR KUMAR SACHDEVA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/223/34 IPC	07/09/07	COMP.
174	174	0406	LAL VASWANI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	08/09/07	COMP./FINE
175	175	658/02	RAJESH ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/506/279 IPC	10/09/07	CONVICTED
176	176	874/06	SATQAHMED	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	10/09/07	DROPPED
177	177	964/2	RAM KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	378/411 IPC	11/09/07	ARATED
178	178	559/99	SAMIULLAH ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	11/09/07	ACQUITTAL
179	179	674/99	SUMITHULLA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	11/09/07	ACQUITTAL
180	180	435/04	SHIV KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	12/09/07	CONV./FINE
181	181	282/06	SANTOSH ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	12/09/07	FINE
182	182	457/01	RAJU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	13/09/07	FINE
183	183	268/03	AMI LAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	13/09/07	ACQUITTAL
184	184	58/01	HEMANT VERMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	14/09/07	ACQUITTAL
185	185	531/00	HUKAM SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	14/09/07	ACQUITTAL
186	186	37/07	SURESH DAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	15/09/07	FINE
187	187	883/07	PARMANAND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT	15/09/07	CON./FINE
188	188	669/04	LAXMI NARAIN ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	15/09/07	PROCEEDINGS DROPPED
189	189	428/04	SURESH KUMAR ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/34 IPC	18/09/07	COMP.
190	190	664/04	DHARAMBIR SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	18/09/07	COMP.
191	191	886/02	SAHIL BABBAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	18/09/07	COMP.
192	192	303/98	HARI SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	17/09/07	COMP./FINE
193	193	525/00	MANMOHAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	378/411 IPC	18/09/07	ADMONISHED

194	194	604/03	AJEET SINGH ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/256 IPC	19/09/07	CONVICTED
195	195	507/04	BRIJ NATH GOSWAMI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	386/279/34 IPC	20/09/07	FINE
196	196	460/04	GAURAV MALHOTRA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	21/09/07	ADMONISHED
197	197	482/01	VED PRAKASH DALIP KUMAR GUPTA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	24/09/07	COMP
198	198	1038/06	HARISH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	25/09/07	DROPPED
199	199	392/05	HARISH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	25/09/07	CONVICTED
200	200	723/04	O.P.KHANNA ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	26/09/07	COMP
201	201	507/05	MUKHTYAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	26/09/07	DROPPED
202	202	436/05	CHANDAN SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	27/09/07	FINE
203	203	981/07	SHEIKH LAL BABU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	27/09/07	CON./FINE
203A	203A	195/07	PRASHANT KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	88/1/14 EXCISE ACT.	28/09/07	PROCEEDINGS DROPPED
204	204	190/07	S. MANIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	88/1/14 EXCISE ACT.	28/09/07	PROCEEDINGS DROPPED
205	205	947/01	ANIL ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	71/10/55 EC.ACT	29/09/07	CON./FINE
206	206	246/07	NARESH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	68/1/14 EXCISE ACT.	29/09/07	PROCEEDINGS DROPPED
207	207	63/03	MAHAVIR NARINSH CHAUDHARY	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/336 IPC	30/09/07	DROPPED
208	208	611/02	ROBIN SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	451/427 IPC	01/10/07	ACQUITTAL
209	209	174/05	NITIN MEHRA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	03/10/07	CONVICTED
210	210	810/03	HARI RAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	06/10/07	COMP
211	211	526/02	KULWANT SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	06/10/07	ACQUITTAL
212	212	297/99	RAUBI SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	304A IPC	10/10/07	ACQUITTAL
213	213	58/05	RAKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	61/1/14	15/10/07	CONVICTED
214	214	1023/00	MUNISH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	16/10/07	ACQUITTAL
215	215	76/01	ANIL KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	16/10/07	ACQUITTAL
216	216	853/07	GUMEJ SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	17/10/07	ACQUITTAL
217	217	482/95	YUNUS	MALVIYA NAGAR	SH. RAJESH KR. SINGH	447/427 IPC	17/10/07	ACQUITTAL
218	218	855/07	AJAY	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	18/10/07	CONVICTED
219	219	890/07	HARJINDER SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	18/10/07	CONVICTED
220	220	33/07	DILSHAD HUSSAIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	3 W.B. ACT	20/10/07	(PG) ACQUITTAL
221	221	294/07	ADITYA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	3 W.B. ACT	20/10/07	DROPPED
222	222	413/07	JAI BHAGWAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	22/10/07	CONVICTED
223	223	73/98	RAJU	MALVIYA NAGAR	SH. RAJESH KR. SINGH	384/448/452/506 IPC	23/10/07	DISCHARGED
224	224	230/07	DALNIE INGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	451 IPC	25/10/07	CONVICTED
225	225	918/07	SOMATI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	26/10/07	CONVICTED
226	226	574/02	GOVIND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	448 IPC	27/10/07	ACQUITTAL
227	227	861/02	MONIKA BHATIA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420/220B IPC	27/10/07	DISCHARGED
228	228	40/06	DEEP SENJAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	27/10/07	ADMONISHED
229	229	670/04	VIKRAM @ IYAI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	27/10/07	DISCHARGED
230	230	888/07	GOVIND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	30/10/07	CONVICTED
231	231	368/98		MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/304 IPC	30/10/07	NO

232	232	290/01	RISHI RAJ	MALVIYA NAGAR	SH. RAJESH KR. SINGH	323/041 IPC	04/11/07	ACQUITTAL
233	233	766/05	LUNA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	12/11/07	CONVICTED
234	234	390/07	GHANSHYAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/508 IPC	16/11/07	QUASHED
235	235	799/03	VINOD KALWAYA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/304A IPC	23/11/07	ACQUITTAL
236	236	567/07	SHIV RAJMALIK	MALVIYA NAGAR	SH. RAJESH KR. SINGH	381/311 IPC	26/11/07	FINE/UNDERSONE
237	237	1065/07	SUBHASH CHAND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	27/11/07	FINE
238	238	1282/06	IRFAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/34 IPC	27/11/07	DISCHARGED
239	239	1062/07	YOGESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	27/11/07	FINE
240	240	266/05	ARJUN SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	88/1/14 EXCISE ACT.	30/11/07	DROPPED
241	241	919/07	AFTAB	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	30/11/07	CONVICTED
242	242	781/04	AFTAB	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323 IPC	04/11/07	ACQUITTAL
243	243	174/03	JITNDER KAPOOR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	04/11/07	ACQUITTAL
244	244	691/02	AUKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	88/1/14 EXCISE ACT.	13/11/07	CONVICTED
245	245	62/07	DINESH KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	88/1/14 EXCISE ACT.	14/11/07	DROPPED
246	246	412/01	KAYAMUDDIN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	13(A) IPC ACT 1980	15/11/07	DROPPED
247	247	902/07	AKIL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	15/11/07	CONVICTED
248	248	92/03	JAGJIR SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279 IPC	20/11/07	CONVICTED
249	249	142/04	SANJAY KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	26/11/07	ACQUITTAL
250	250	701/06	SUNIL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/508 IPC	26/11/07	DISCHARGED
251	251	258/04	RAM BALAK	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/358 IPC	28/11/07	CONVICTED
252	252	751/99	DAYA NAND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	198/353 IPC	28/11/07	ACQUITTAL
253	253	1466/06	NAVDEEP GAHURAI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	16/12/07	COMP.
254	254	1006/04	VINOD KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	14/12/07	FINE
255	255	892/04	ASHOK KUMAR @ RAVI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	14/12/07	CONVICTED
256	256	456/00	GAURAV GERA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	324 IPC	23/12/07	COMP.
257	257	922/04	VIVEK GUPTA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	04/12/07	CONVICTED
258	258	1025/07	AMAR CHAND	MALVIYA NAGAR	SH. RAJESH KR. SINGH	283 IPC	18/12/07	FINE
259	259	213/01	SURESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	24/12/07	CONVICTED
260	260	93/08	RAJESH BHATIA ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	341/323/324 IPC	14/12/07	COMP.
261	261	94/06	INDER SAIN SETHI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	342/323/34 IPC	14/12/07	COMP.
262	262	15/03	PARDEEP TAYGI	MALVIYA NAGAR	SH. RAJESH KR. SINGH	180 IPC	17/12/07	FINE/DROPPED
263	263	1084/07	MANOJ MANDAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	12/12/07	FINE
264	264	96/106	PRIYANKA SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	278 IPC	16/12/07	CONVICTED
265	265	78/04	SANTOSH KUMAR SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	12/12/07	ACQUITTAL
266	266	462/99	AJAY KAMAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	325/427 IPC	05/08/07	ACQUITTAL
267	267	842/04	ANIL @ RAHUL ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH		05/12/07	DISCHARGED
268	268	781/04	BIJENDER	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	23/12/07	CONVICTED
269	269	628/07	GHANSHYAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	13/12/07	FINE
270	270	309/04	DEV RAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	16/1/14	14/12/07	FINE

271	271	572/04	ANIL GULIA ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	448/380/34 IPC	19/12/07	DISCHARGED
272	272	685/01	SHYAMNI SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	378/411/482 IPC	05/12/07	DISCHARGED
273	273	157/04	PREM PRAKASH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	448/451 IPC	09/07/07	ACQUITTAL
274	274	980/07	MANISH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	15/11/07	CONVICTED
275	275	86/05	SANJEEV	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	27/11/07	CONVICTED
276	276	748/03	HARPREET	MALVIYA NAGAR	SH. RAJESH KR. SINGH	380/511 IPC	27/11/07	ACQUITTAL
277	277	289/01	NATHU LAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	451/324/34 IPC	04/11/07	ACQUITTAL
278	278	535/98	ASIM NAWAB	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	15/11/07	CONVICTED
279	279	598/97	JAIBEE PANWAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	324/366/53	20/11/07	CONVICTED
280	280	737/00	SATISH SHARMA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	438/427/120B IPC	17/11/07	REPORT ACCEPTED
281	281	1073/07	MUKESH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	30/11/07	CONVICTED
282	282	1156/00	LALIT KUMAR	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337/838 IPC	19/10/07	ACQUITTAL
283	283	240/02	LALA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	10/10/07	CONVICTED
284	284	458/01	MD. ABDUL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337/838 IPC	30/11/07	PO
285	285	446/99	AVDESH KUMAR (APPLICATION) As per order dated 15/10/07 and 27/10/07 file consigned to R/R vide G.No. 202/99 destroyed by Sh. D.K. Jangla on 26/4/4	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	29/10/07	
286	286	45/81	SYED FAIZUL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	29/10/07	ACQUITTAL
287	287	782/99	SHIV LAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/338 IPC	05/10/07	ACQUITTAL
288	288	687/03	UNTRACE (file is attached CC No. 1818/1 Navender Singh Vs. V.K. Sharma	MALVIYA NAGAR	SH. RAJESH KR. SINGH	384/452/506 IPC	25/10/07	REPORT ACCEPTED
289	289	1034/98	RISHI PAL	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	18/10/07	CONVICTED
290	290	256/03	MANOJ DAS	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	27/10/07	CONVICTED
291	291	339/07	SHEE SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25/54/59 A. ACT.	17/10/07	CONVICTED
292	292	145/94	HARISH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	05/10/07	ACQUITTAL
293	293	337/02	RAJENDER R.	MALVIYA NAGAR	SH. RAJESH KR. SINGH	EC ACT	17/10/07	CONVICTED
294	294	183/04	CHAIN SACHDEVA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/304A IPC	12/11/07	RELEASED ON PROBATION
295	295	114/97	VINOD @ MANOJ	MALVIYA NAGAR	SH. RAJESH KR. SINGH	25 A. ACT.	22/09/07	PO
296	296	982/01	MURARI ETC	MALVIYA NAGAR	SH. RAJESH KR. SINGH	342/323/34 IPC	12/09/07	PO
297	297	909/98	MUKHTYAR KHAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/337 IPC	18/09/07	PO
298	298	432/97	AMIT	MALVIYA NAGAR	SH. RAJESH KR. SINGH	419/468 IPC	10/09/07	CONVICTED
299	299	442/01	DALIP RAM	MALVIYA NAGAR	SH. RAJESH KR. SINGH	81/1/14	20/09/07	ACQUITTAL
300	300	1116/02	KULDEEP	MALVIYA NAGAR	SH. RAJESH KR. SINGH	376/323 IPC	07/08/07	CANCELLATION ACCEPTED
301	301	682/97	SUBE SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	379/411 IPC	18/10/07	ACQUITTAL
302	302	648/99	RATAN	MALVIYA NAGAR	SH. RAJESH KR. SINGH	454/511 IPC	22/11/07	CONVICTED
303	303	732/01	KULWANT SINGH	MALVIYA NAGAR	SH. RAJESH KR. SINGH	279/837 IPC	29/10/07	ACQUITTAL
304	304	901/98	KUMUD KHOSLA	MALVIYA NAGAR	SH. RAJESH KR. SINGH	420 IPC		COMP/ ACQUITTAL

305	305	242/00	SATENDER (SURETY FILE)	MALVIYA NAGAR	MS. KAMNI LAU	446 CR.PC	18/05/07	PO
			SHUBRA VAI'S ETC (ATTACHED CC NO. 10/18-8-08 MADHU PANDEY VS KRISHNA	MALVIYA NAGAR	MS. KAMNI LAU	341/323/34 IPC	04/04/07	DISCHARGED
306	306	1204/06	UNKNOWN (ATTACHED CC NO. 40/1 SMT. FARZANA VS. ANWAR)	MALVIYA NAGAR		325/115/452/85 4/508/34 IPC		CANCELLATION REPORT ACCEPTED
307	307	10/02	RAM KUMAR DHIR (ATTACHED CC NO. 722/1 SHIR GOPAL KRISHNA DHIR VS. MR. R. K. DHIR)	MALVIYA NAGAR	SH. R. K. SINGH		26.08.07	CANCELLATION REPORT ACCEPTED
308	308	839/05		MALVIYA NAGAR	SH. R. K. SINGH	452/506/34 IPC	26/08/09	CANCELLATION REPORT ACCEPTED

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✓ 24/12/22
Complete
2007
Vasant Vihar

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List of 2007 (PS: Hazrat Nizamuddin) In The Court of Sh. MM, New Delhi							
S.No.	Gsh. No.	FIR	Case Title	PS	U/s	DDO	Decision
1	1	275/1981	State vs Aji Suha	Vasant Vihar	279/338 IPC	01.01.2007	Fine
2		141/2006	State vs Rohit Tokas	Vasant Vihar	3 WB Act	23.01.2007	Fine
3		36/2005	State vs Ashok	Vasant Vihar	68/114 Ex Act	29.01.2007	Fine
4		426/2000	State vs Anam Kaur	Vasant Vihar	68/114 Ex Act	12.01.2007	Fine
5		142/2005	State vs Manoj	Vasant Vihar	3 WB Act	12.01.2007	Fine
6		289/1996	State vs Ramesh	Vasant Vihar	304A IPC	01.01.2007	Dismissed
7		593/2005	State vs Arisand	Vasant Vihar	370/412 IPC	09.01.2007	Undergone
8		112/2007	State vs Shankar	Vasant Vihar	3 WB Act	15.02.2007	Fine
9		57/2003	State vs Saad	Vasant Vihar	279/338 IPC	04.02.2007	Fine
10		127/2006	State vs Shakti	Vasant Vihar	3 WB Act	14.02.2007	Fine
11		177/2002	State vs Dharmender	Vasant Vihar	457/427 IPC	14.02.2007	Fine
12		69/1998	State vs Mohd Rizwan	Vasant Vihar	61/114 Ex Act	23.02.2007	Fine*
13		548/2006	State vs Manish	Vasant Vihar	27/618 NDPS	21.02.2007	Fine
14		403/2006	State vs Dinesh Sharma	Vasant Vihar	384 IPC	19.02.2007	*
15		272/2006	State vs Surender N	Vasant Vihar	188 IPC	05.02.2007	Fine
16		406/2006	State vs Raju	Vasant Vihar	394/411 IPC	26.02.2007	*
17		305/1994	State vs Yita Ran	Vasant Vihar	361/411 IPC	02.02.2007	P.O

List of 2007 (PS: Hazrat Nizamuddin) In The Court of Sh. Lalit Kumar, MM, New Delhi							
S.No.	Gsh. No.	FIR	Case Title	PS	U/s	DDO	Decision
18		339/2006	State vs Nathani	Vasant Vihar	547/380 IPC	14.03.2007	Convicted
19		328/2006	State vs Pradeep Gupta	Vasant Vihar	3 WD Act	20.03.2007	Finn
20		108/2001	State vs Praveen Vadhera	Vasant Vihar	279/338 IPC	18.03.2007	Comp
21		278/2002	State vs Chirender Singh	Vasant Vihar	279/338 IPC	20.03.2007	Comp
22		362/2008	State vs Ram Parvesh	Vasant Vihar	68/114 Ex Act	19.03.2007	Fine
23		95/2006	State vs Anit Chauhan	Vasant Vihar	68/114 Ex Act	28.03.2007	Fine
24		39/2005	State vs Kunes Gorege	Vasant Vihar	12/00/55	22.03.2007	Fine
25		391/2006	State vs Sunder R	Vasant Vihar	68/114 Ex Act	22.03.2007	Fine
26		337/2002	State vs Chandar Prabha	Vasant Vihar	323/341 IPC	20.03.2007	P.O

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27	387/2006	State vs *	Vasant Vihar	14 F Act	29.03.2007	Convicted
28	38/2007	State vs Sunil Kumar	Vasant Vihar	283230 IPC	06.03.2007	Fine
29	234/2006	State vs Guna Tojan V	Vasant Vihar	14 F Act	29.03.2007	Convicted
30	231/2006	State vs Subhash Etc	Vasant Vihar	301/019 IPC	16.03.2007	Fine
31	15/2007	State vs Prakash	Vasant Vihar	3 WB Act	25.04.2007	Fine
32	42/2001	State vs Kamal Bhutani	Vasant Vihar	279/338 IPC	20.04.2007	Comp
33	1/2002	State vs *	Vasant Vihar	279/427 IPC	29.04.2007	Comp
34	118/2004	State vs Bablu Kr	Vasant Vihar	279/338 IPC	11.04.2007	Comp
35	377/2003	State vs Sangay Panwar	Vasant Vihar	279/377 IPC	22.04.2007	Fine
36	144/2002	State vs Jan Mohd	Vasant Vihar	379/411 IPC	11.04.2007	PO
37	49/2007	State vs Anwar	Vasant Vihar	69/114 Ex Act	18.04.2007	Fine
38	355/2004	State vs Pawan Chauthary	Vasant Vihar	341/34 IPC	20.04.2007	Fine
39	340/2006	State vs Ram Karan Sharma	Vasant Vihar	341/34 IPC	22.04.2007	Comp
40	107/2005	State vs Dalbir Singh	Vasant Vihar	341/34 IPC	22.04.2007	Comp
41	266/2000	State vs Satywan	Vasant Vihar	279/338 IPC	22.04.2007	Comp
42	311/2006	State vs Lavman @ Darysan	Vasant Vihar	457/380 IPC	07.04.2007	Convicted
43	256/2000	State vs Afzalulh Latif	Vasant Vihar	14 F Act	02.03.2007	Convicted
44	76/2007	State vs Radhoy Krishan	Vasant Vihar	283/200 IPC	07.06.2007	Fine
45	478/2006	State vs Ajay Khanna	Vasant Vihar	160 IPC	03.06.2007	Fine
46	447/2004	State vs Yalub	Vasant Vihar	283/200 IPC	01.06.2007	Fine
47	399/2004	State vs Hari @ D	Vasant Vihar	419/420 IPC	02.06.2007	Convicted
48	449/2006	State vs Anil Kr.	Vasant Vihar	379/411 IPC	07.06.2007	Convicted
49	143/2006	State vs Kapil Chabria	Vasant Vihar	3 WB Act	07.05.2007	Fine
50	165/2007	State vs Balbir Singh	Vasant Vihar	68/114 Ex Act	21.06.2007	Fine
51	341/2006	State vs Eshwari Tejwa	Vasant Vihar	14 F Act	23.06.2007	Convicted
52	39/2007	State vs Anas	Vasant Vihar	25/54/59 A Act	08.05.2007	Convicted
53	40/2005	State vs Jappal Maurya	Vasant Vihar	160 IPC	23.05.2007	Fine
54	354/2006	State vs Surya	Vasant Vihar	341/323 IPC	27.05.2007	LAI/Comp
55	323/1998	State vs Rajiv Tiwari	Vasant Vihar	7CD PCR	02.05.2007	Quashed
56	245/1995	State vs Devender Singh	Vasant Vihar	279/337 IPC	25.05.2007	Undergone
57	23/2005	State vs Ravi	Vasant Vihar	279/337 IPC	20.05.2007	Comp
58	439/2006	State vs Satish Kr	Vasant Vihar	434	28.05.2007	Fine
59	63/2007	State vs Sunder Lal	Vasant Vihar	27/61/8 NDP5	11.05.2007	Undergone
60	146/2005	State vs Vinod Singh	Vasant Vihar	341/323 IPC	27.05.2007	Acquitted

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61	356/2002	State vs Poojender Kr	Vasant Vihar	278/337 IPC	27.06.2007	Comp
62	294/2006	State vs Jaggi Etc	Vasant Vihar	68/114 Ex Act	21.06.2007	Fine
63	292/2006	State vs Nidhal P	Vasant Vihar	31/TPB	24.06.2007	Convicted
64	205/1998	State vs Santosh Devi	Vasant Vihar	32231 IPC	06.06.2007	Comp
65	59/2001	State vs Pradeep Malik	Vasant Vihar	341/323 IPC	19.06.2007	Abated
66	187/2007	State vs Puran Chand	Vasant Vihar	68/114 Ex Act	21.06.2007	Fine
67	160/2007	State vs Chauder Bahadur	Vasant Vihar	68/114 Ex Act	21.06.2007	Fine
68	576/2006	State vs Sunny Bahadur	Vasant Vihar	25/54/59 A Act	04.06.2007	Convicted
69	35/2006	State vs Raj Pal	Vasant Vihar	1270955	31.06.2007	Comp
70	302/007	State vs Pappu Etc	Vasant Vihar	1270955	23.06.2007	Fine
71	302/2007	State vs B..... Samal	Vasant Vihar	3 WB Act	23.06.2007	Fine
72	297/2004	State vs Shushan @ Khosa	Vasant Vihar	341/323 IPC	20.06.2007	Comp
73	301/2006	State vs Suag Bahadur	Vasant Vihar	381/411 IPC	23.06.2007	Undergone
74	191/2007	State vs Shehzada	Vasant Vihar	25/54/59 A Act	04.06.2007	Convicted
75	213/2007	State vs Captain	Vasant Vihar	25/54/59 A Act	07.06.2007	Undergone
76	213/2007	State vs Laxman @ Danny	Vasant Vihar	25/54/59 A Act	07.06.2007	Undergone
77	405/2006	State vs Kaushal Rathi	Vasant Vihar	198 IPC	04.06.2007	Fine
78	365/2003	State vs Leela Nand	Vasant Vihar	160 IPC	20.06.2007	Fine
79	395/2003	State vs Dvr Bahadur	Vasant Vihar	285/421 IPC	17.06.2007	Fine
80	513/2006	State vs Ajay Kr.	Vasant Vihar	25/54/59 A Act	09.06.2007	Head Gilty
81	73/2007	Mandeep Etc	Vasant Vihar	341/323 IPC	26.06.2007	Fine
82	42/2007	State vs Manish Kr	Vasant Vihar	168 IPC	20.06.2007	Fine
83	190/2007	State vs Sheena @	Vasant Vihar	25/54/59 A Act	22.06.2007	Fine
84	22/2007	State vs Dayo Ram @ Bhula	Vasant Vihar	183 IPC	20.06.2007	Fine
85	81/2006	State vs Kapil Dev	Vasant Vihar	279/177 IPC	14.06.2007	Fine
86	40/2000	State vs Ram Prakash	Vasant Vihar	341/323 IPC	23.06.2007	Acquied
87	58/2002	State vs Sujeci Roy	Vasant Vihar	381/411 IPC	24.06.2007	P.O
88	108/2006	State vs Manjeet	Vasant Vihar	283/200 IPC	18.06.2007	Fine
89	298/2002	State vs Mishi Lal	Vasant Vihar	381/34 IPC	09.06.2007	P.O
90	95/2007	State vs Khub Ram	Vasant Vihar	25/54/59 A Act	27.06.2007	Undergone
91	242/2001	State vs Hakesh	Vasant Vihar	61/114 Ex Act	07.06.2007	Fine
92	279/2002	State vs Vineet Chawla	Vasant Vihar	279/38 IPC	29.06.2007	Fine
93	354/2003	State vs Ayt Singh	Vasant Vihar	3 WB Act	07.06.2007	Admolsified
94	500/2006	State vs Dr Pardosh Sharma	Vasant Vihar	3238341 IPC	19.06.2007	Spl Lok Adalat

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95	54/2003	State vs Daya Nand	Vasant Vihar	279/328 IPC	07.07.2007	Abated
96	174/2006	State vs Vijay Kr	Vasant Vihar	3 WR Act	27.07.2007	Fine
97	237/2005	State vs Mohd Shahid	Vasant Vihar	342 IPC	27.07.2007	P.O
98	237/2005	State vs Priya @ Bahina	Vasant Vihar	8 ITP	16.07.2007	Fine
99	175/2003	State vs Manoj Kr	Vasant Vihar	279/328 IPC	22.07.2007	Convicted
100	248/2002	State vs Uditi Kr Dubay	Vasant Vihar	406/420 IPC	22.07.2007	Acquitted
101	266/2000	State vs Narpal Singh	Vasant Vihar	341/323 IPC	19.07.2007	Convicted
102	50/2002	State vs Dajlu Etc	Vasant Vihar	411/34 IPC	16.07.2007	Convicted

**List of 2007 (PS: Hazrat Nazamuddin)
In The Court of SH Sameer Bajpai, JM, New Delhi**

S.No.	Csh. No.	FIR	Case Title	PS	U/s	DOD	Decision
103		01/2006	State vs Rani Paul	Vasant Vihar	61/1/14 Ex Act	01.09.2007	Fine
104		172/2007	State vs Ubbal Barooch	Vasant Vihar	186 IPC	01.09.2007	Fine
105		395/2005	State vs Jyoti	Vasant Vihar	25/54/59 A Act	03.09.2007	Plead Guilty
106		204/2005	State vs Irfan Khan	Vasant Vihar	292 IPC	03.09.2007	Fine
107		136/2006	State vs Manoj	Vasant Vihar	379/411 IPC	04.09.2007	Plead Guilty
108		206/2006	State vs Santosh Kumar	Vasant Vihar	25/54/59 A Act	05.09.2007	Plead Guilty
109		475/2006	State vs Upender Singh	Vasant Vihar	285/136 IPC	05.09.2007	Fine
110		53/2007	State vs Deepak	Vasant Vihar	25/54/59 A Act	08.09.2007	Undergone
111		579/2006	State vs Gopal Singh	Vasant Vihar	3 WR Act	08.09.2007	Undergone
112		186/2006	State vs Ajay Kaushik	Vasant Vihar	3 WR Act	08.09.2007	Fine
113		359/2005	State vs Rajeev Ranjan Pandey	Vasant Vihar	379/411 IPC	07.09.2007	Abated
114		113/2005	State vs Ramesh Kumar	Vasant Vihar	61/1/14 Ex Act	07.09.2007	Fine
115		327/2005	State vs Sanjay Singh	Vasant Vihar	25/54/59 A Act	13.09.2007	Undergone
116		279/2003	State vs Ramdev	Vasant Vihar	341/325 IPC	12.09.2007	Acquitted/Comp
117		322/2005	State vs Sanjay Kumar	Vasant Vihar	25/54/59 A Act	13.09.2007	Undergone
118		412/2006	State vs Lakshman	Vasant Vihar	25/54/59 A Act	14.09.2007	Undergone
119		562/2005	State vs Sanjeev Kumar	Vasant Vihar	186 IPC	15.09.2007	Undergone
120		547/2006	State vs Salim Khan	Vasant Vihar	334/506 IPC	16.09.2007	Comp
121		333/2005	State vs Yogesh	Vasant Vihar	341/323/427 IPC	16.09.2007	Comp
122		442/2004	State vs Vivek Tokas	Vasant Vihar	341/323 IPC	16.09.2007	Comp
123		440/2006	State vs Joginder Singh	Vasant Vihar	452/323/34 IPC	16.09.2007	Comp

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124	207/2006	State vs Bhin Babdur	Vasant Vihar	279/337 IPC	16.09.2007	Fine
125	159/2007	State vs Deepak	Vasant Vihar	279/337 IPC	16.09.2007	Comp
126	284/2005	State vs Dharminder Kaur	Vasant Vihar	378/411 IPC	17.09.2007	Fine
127	164/2002	State vs Vikram Singh	Vasant Vihar	279/338 IPC	23.09.2007	Fine
128	211/2006	State vs Mohd Rehman	Vasant Vihar	25/54/59 A Act	21.10.2007	Fine
129	128/2004	State vs Monty @ Sandeep	Vasant Vihar	545/338/411 IPC	06.09.2007	Undergone
130	396/1991	State vs Raj Kumar	Vasant Vihar	324/109/356 IPC	07.09.2007	PO
131	466/2006	State vs Gopal Singh	Vasant Vihar	378/411 IPC	06.09.2007	Undergone
132	13/2003	State vs Suresh Sharma	Vasant Vihar	468 IPC	30.09.2007	Undergone
133	374/2005	State vs G Shankar	Vasant Vihar	279... IPC	30.09.2007	Compounded
134	588/2000	State vs Bhanu Singh	Vasant Vihar	279/338 IPC	30.09.2007	Fine
135	109/2001	State vs Saranjeet	Vasant Vihar	278/27 IPC	16.09.2007	Admitted
136	466/1997	State vs Mohd Zakir	Vasant Vihar	378/411 IPC	31.10.2007	PO
137	209/2005	State vs Keshav Khan	Vasant Vihar	283/290 IPC	31.10.2007	PO
138	90/1997	State vs Shivam Mundia	Vasant Vihar	279/427 IPC	07.10.2007	Compounded
139	330/2004	State vs Afzal Ali	Vasant Vihar	279/727 IPC	05.10.2007	Fine
140	346/2006	State vs Mohd Sahir Ali	Vasant Vihar	279/427 IPC	28.10.2007	Fine
141	251/2004	State vs Sonu Saxena	Vasant Vihar	378/411 IPC	05.10.2007	Plead Guilty
142	13/2007	State vs Tilok Singh	Vasant Vihar	185 IPC	08.10.2007	Fine
143	221/2007	State vs Vivek Tokas	Vasant Vihar	380/411 IPC	31.10.2007	Acquitted
144	21/2003	State vs Mohan Chand	Vasant Vihar	279/338 IPC	07.10.2007	Comp/Plead G
145	319/2006	State vs Amit	Vasant Vihar	279/337 IPC	05.10.2007	Fine
146	326/2004	State vs Bhucori	Vasant Vihar	61/1/14 Ex Act	05.10.2007	Fine
147	395/2004	State vs Kawajet Singh	Vasant Vihar	279/337 IPC	07.10.2007	Fine
148	24/2007	State vs Han Shankar	Vasant Vihar	188 IPC	08.10.2007	Fine
149	302/2000	State vs Satya Parkash	Vasant Vihar	25/54/59 A Act	07.10.2007	Plead Guilty

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150	150	217/2008	State vs Anita Etc	Vasant Vihar	3 ITP	10.10.2007	Fine
151	151	528/2006	State vs Surita & Ors	Vasant Vihar	189 IPC	08.10.2007	Fine
152	152	426/1997	State vs Surender Singh	Vasant Vihar	279/337 IPC	09.10.2007	Acquied
153	153	43/2001	State vs Harish Vikram Singh	Vasant Vihar	506 IPC	15.10.2007	Acquied
154	154	475/2004	State vs Jogdish Chand	Vasant Vihar	61/1/14 Ex Act	18.10.2007	Fine
155	155	442/2004	State vs Raj Pal Singh	Vasant Vihar	195 CrPC	18.10.2007	Fine
156	156	226/2006	State vs Shankar Lal	Vasant Vihar	61/1/14 Ex Act	25.10.2007	Fine
157	157	342/2004	State vs Rakesh Kumar	Vasant Vihar	336/427 IPC	27.10.2007	Fine
158	158	32/2001	State vs Sankay Puri	Vasant Vihar	341/323 IPC	27.10.2007	Fine
159	159	401/2006	State vs Shr Kant Tane	Vasant Vihar	270/338 IPC	28.10.2007	Convicted
160	160	416/2006	State vs Balwan Singh	Vasant Vihar	279/336 IPC	28.10.2007	Fine
161	161	26/2002	State vs Mallu Khan	Vasant Vihar	279/338 IPC	28.10.2007	Fine
162	162	64/2002	State vs Ashok Kumar	Vasant Vihar	279/337 IPC	28.10.2007	Comp
163	163	263/2006	State vs Dhan Singh	Vasant Vihar	279/337 IPC	28.10.2007	Fine
164	164	155/2000	State vs Change Khan	Vasant Vihar	61/1/14 Ex Act	29.10.2007	Fine
165	165	122/2007	State vs Surjit @ Sund	Vasant Vihar	356/379 IPC	29.10.2007	Plead Guilty
166	166	104/2007	State vs Sugna Ram	Vasant Vihar	279/427 IPC	01.11.2007	Fine
167	167	398/2007	State vs Mohd Avesh	Vasant Vihar	25/54/59 A Act	16.11.2007	Fine/Convicted
168	168						
169	169	316/2005	State vs Gaynesa Singh	Vasant Vihar	279/337 IPC	27.11.2007	Fine
170	170	122/2006	State vs Maudan Lal	Vasant Vihar	279/338 IPC	18.11.2007	Plead Guilty
171	171	15/2006	State vs Sandeep @ Dhola	Vasant Vihar	25/54/59 A Act	20.11.2007	Plead Guilty
172	172	198/1997	State vs Dalip Roy	Vasant Vihar	138 NI Act	05.11.2007	Comp
173	173	28/2007	State vs Dev Raj	Vasant Vihar	188 IPC	05.11.2007	Fine
174	174	178/1999	State vs Omar	Vasant Vihar	279/337 IPC	30.11.2007	P D
175	175	511/2006	State vs Rupak Panthian	Vasant Vihar	452/323/509 IPC	27.11.2007	Fine
176	176	339/2000	State vs Kuldinder Singh	Vasant Vihar	279/337 IPC	30.11.2007	P D
177	177	67/2007	State vs Resham Devi	Vasant Vihar	288/337 IPC	03.11.2007	Admitted
178	178	79/2001	State vs Sita Ram	Vasant Vihar	279/338 IPC	30.11.2007	Acquied
179	179	314/1999	State vs Harinder Singh	Vasant Vihar	279/427 IPC	30.11.2007	P D
180	180	167/2000	State vs Mahender Singh	Vasant Vihar	461 IPC	21.11.2007	P D
181	181	289/2004	State vs Badraj Alaj Etc	Vasant Vihar	341/323 IPC	06.11.2007	Time Barred
182	182	271/2007	State vs Bansal Lal	Vasant Vihar	279/337 IPC	05.11.2007	Fine
183	183	546/2006	State vs Gautam	Vasant Vihar	323/341 IPC	02.12.2007	Compounded

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184	184	524/2006	State vs Ved Prakash	Vasant Vihar	283/280 IPC	03.12.2007	Fine
185	185	52/1997	State vs Nagender	Vasant Vihar	279/338 IPC	03.12.2007	Plead Guilty
186	186	315/2002	State vs Mahendra	Vasant Vihar	2/9/338 IPC	06.12.2007	Acquited
187	187	303/2006	State vs Mohd Mujahid	Vasant Vihar	2/9 IPC	07.12.2007	Fine
188	188	48/2008	State vs Uma Yadav	Vasant Vihar	279/427 IPC	07.12.2007	Fine
189	189	352/2007	State vs Kishan Lal	Vasant Vihar	279 IPC	07.12.2007	Fine
190	190	176/2003	State vs Sahil Mujahid	Vasant Vihar	454/380 IPC	07.12.2007	Acquited
191	191	271/2006	State vs Praveen Kumar	Vasant Vihar	188 IPC	10.12.2007	Fine
192	192	414/2007	State vs Sunder Lal	Vasant Vihar	276/18 NDPS	12.12.2007	Plead Guilty
193	193	296/2006	State vs Ravi Mohan	Vasant Vihar	68/1/14 Ex Act	15.12.2007	Fine
194	194	702/2007	State vs Gourav Mahajan	Vasant Vihar	279 IPC	16.12.2007	Fine
195	195	305/2006	State vs Jagtar Singh	Vasant Vihar	279/338 IPC	16.12.2007	Comp
196	196	361/2005	State vs Hanjeet Singh	Vasant Vihar	285/338 IPC	20.12.2007	Fine
197	197	120/2002	State vs S Kumar	Vasant Vihar	25/54/59 A Act	11.12.2007	Undergone
198	198	105/1998	State vs Ranju	Vasant Vihar	279/337 IPC	13.12.2007	P.O
199	199	124/2001	State vs Amrikah	Vasant Vihar	341/323 IPC	14.12.2007	Acquited
200	200	253/2004	State vs Suraj Prakash	Vasant Vihar	323/341 IPC	16.12.2007	
201	201	430/2005	State vs Sukhvinder	Vasant Vihar	382/541 IPC	18.12.2007	
202	202	1/2004	State vs Ramesh Kumar	Vasant Vihar	25/54/59 A Act	18.12.2007	P.O
203	203	49/1996	State vs Rajar Maun	Vasant Vihar	279/338 IPC	19.12.2007	Acquited
204	204	270/2006	State vs Alok Singh	Vasant Vihar	420 IPC	19.12.2007	Compensation
205	205	86/2000	State vs Vijender Singh	Vasant Vihar	279/338 IPC	23.12.2007	Comp
206	206	245/2005	State vs Ajoy Kumar	Vasant Vihar	25/54/59 A Act	20.12.2007	P.O
207	207	5/2003	State vs *	Vasant Vihar	031/1/14 Ex Act	20.12.2007	P.O
208	208	296/1999	State vs Ram Amar Rai	Vasant Vihar	457 IPC	22.12.2007	Acquited
209	209	321/2007	State vs Medha Verma	Vasant Vihar	279 IPC	23.12.2007	Fine
210	210	532/2005	State vs Muni Ram	Vasant Vihar	279/337 IPC	23.12.2007	Fine
211	211	144/2007	State vs Gajpal Kohli	Vasant Vihar	279/337 IPC	23.12.2007	Compounded

✓ Complete
2007
R.K. Puram

List of 2007 (R.K. Puram)							
In the Court of Sh. Lalit Kumar, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DOD	Decision
1	1	851/2004	State vs. Rajender	R.K. Puram	283/290 IPC	03.01.2007	Fined
2	2	554/2004	State vs. Rajender Pd. Sharma	R.K. Puram	188 IPC	03.01.2007	Fined
3	3	529/2004	State vs. Ravinder etc.	R.K. Puram	68/1/14 DP Act	03.01.2007	Fined
4	4	716/2006	State vs. Ajay Gupta	R.K. Puram	379/411 IPC	11.01.2007	Convicted
5	5	337/2005	State vs. Mohd. Anwar etc.	R.K. Puram	12/9/55 G. Act	11.01.2007	Fined
6	6	389/1999	State vs. Tasvir Singh	R.K. Puram	279/337/338 IPC	21.01.2007	Compromised/Acquitted
7	7	387/2006	State vs. Anuj Kumar	R.K. Puram	3/4 WB Act	21.01.2007	Fined
8	8	116/1999	State vs. R. Raju etc.	R.K. Puram	325/323/341/34 IPC	21.01.2007	Compromised/Acquitted
9	9	181/2005	State vs. Farseem Lal	R.K. Puram	279 IPC & 185 MV Act	21.01.2007	Fined
10	10	581/2003	State vs. Shiv Shankar Sahu	R.K. Puram	279/337 IPC	21.01.2007	Compromised/Fined
11	11	632/1997	State vs. Harbans Singh etc.	R.K. Puram	341/506/34 IPC	21.01.2007	Compromised/Fined
12	12	629/2006	State vs. Amar Pal Singh	R.K. Puram	279/338 IPC	21.01.2007	Compromised/Fined
13	13	226/2005	State vs. Ajay Kumar etc.	R.K. Puram	341/323/34 IPC	21.01.2007	Compromised/Fined
14	14	35/2005	State vs. Jogi Mehra	R.K. Puram	279/337 IPC	21.01.2007	Compromised/Fined
15	15	172/2003	State vs. Pushpa Rana	R.K. Puram	3(1) WB Act	27.01.2007	Fined
16	16	434/2004	State vs. Kleri Mutu	R.K. Puram	68/1/14 Ex. Act	01.02.2007	Fined
17	17	223/2006	State vs. Anil Kumar Bansal	R.K. Puram	283/290 IPC	01.02.2007	Fined

18	18	347/2005	State vs. Shyam etc.	R.K. Puram	68/1/14 Ex Act	01.02.2007	Fined
19	19	220/2006	State vs. Sarjay Gupta	R.K. Puram	283/290 IPC	02.02.2007	Fined
20	20	221/2006	State vs. Heera Lal	R.K. Puram	283/290 IPC	02.02.2007	Fined
21	21	279/2005	State vs. Nijin Singhal	R.K. Puram	279/338 IPC	04.02.2007	Compromised/Fined
22	22	579/2003	State vs. Mohd. Irfan etc.	R.K. Puram	323/325/34 IPC	04.02.2007	Compromised/Acquitted
23	23	667/2006	State vs. Dhamender Kumar	R.K. Puram	279 IPC & 185 MV Act	04.02.2007	Fined
24	24	214/2006	State vs. Deepak Walla	R.K. Puram	3 W.B. Act	06.02.2007	Fined
25	25	482/2003	State vs. Sukhwinder Singh	R.K. Puram	279 IPC	08.02.2007	Fined
26	26	781/2004	State vs. Kan Singh	R.K. Puram	279 IPC	09.02.2007	File sent to Army
27	27	397/2004	State vs. Devender	R.K. Puram	27/61/85 NDPS Act	12.02.2007	Dismissed
28	28	167/2002	State vs. Phool Singh	R.K. Puram	279/304A IPC	12.02.2007	Dismissed
29	29	597/2006	State vs. Sakeem	R.K. Puram	25/54/59 Arms Act	13.02.2007	Convicted
30	30	186/2006	State vs. Garib Dass	R.K. Puram	283/290 IPC	14.02.2007	Fined
31	31	10/2006	State vs. Pooran Singh	R.K. Puram	279/427 IPC	15.02.2007	Convicted
32	32	662/2005	State vs. Mumtaz Alam	R.K. Puram	454/380/411 IPC	15.02.2007	Convicted
33	33	580/2006	State vs. Sunil Kumar	R.K. Puram	25/54/49 Arms Act	17.02.2007	Convicted
34	34	104/2006	State vs. Vijay Khadia etc.	R.K. Puram	323/341/506/34 IPC	17.02.2007	Quashed
35	35	06/95	State vs. Kamal etc.	R.K. Puram	324/34 IPC	20.02.2007	(Convicted accused Kamal expired and acquitted) Accused Rama PO
36	36	424/2002	State vs. Saïm	R.K. Puram	379/411 IPC	21.02.2007	Convicted

37	37	702/2004	State vs. Virender Singh	R.K. Puram	283/290 IPC	21.02.2007	Fined
38	38	209/1996	State vs. Perry Swami	R.K. Puram	81/1/14 Ex. Act	21.02.2007	Acquitted
39	39	34/2007	State vs. Gullaam	R.K. Puram	188 IPC	21.02.2007	Fined
40	40	721/2006	State vs. Hem Bahadur	R.K. Puram	279/337 IPC	23.02.2007	Fined
41	41	104/2005	State vs. Lalit Kumar	R.K. Puram	392/34/411 IPC	24.02.2007	Convicted
42	42	822/2006	State vs. Manoj @ Babloo	R.K. Puram	25/54/59 Arms Act	26.02.2007	Convicted
43	43	846/2004	State vs. Jaideep	R.K. Puram	283/290 IPC	26.02.2007	Fined
44	44	648/2004	State vs. Vinod	R.K. Puram	283/290 IPC	27.02.2007	Fined
45	45	687/2004	State vs. Kundan etc.	R.K. Puram	160 IPC	23.01.2007 08.08.2006	Fined (Arun Tilak) Fined (Kundan)
46	46	121/2006	State vs. Chottu etc.	R.K. Puram	12/09/15 G. Act	07.03.2007	Convicted
47	47	235/2006	State vs. Balbir Singh Khullar	R.K. Puram	3/4 WB Act	07.03.2007	Fined
48	48	825/2004	State vs. Trilok Singh	R.K. Puram	283/290 IPC	12.03.2007	Fined
49	49	689/2005	State vs. Umed Singh	R.K. Puram	279 IPC	12.03.2007	Fined
50	50	690/2005	State vs. Vijay Taneja	R.K. Puram	279 IPC	14.03.2007	Fined
51	51	353/2005	State vs. Ajit	R.K. Puram	283/290 IPC	16.03.2007	Fined
52	52	710/2004	State vs. Gaurav Verma	R.K. Puram	279/338 IPC	18.03.2007	Fined/Compromised
53	53	47/2004	State vs. Amit Lekhi	R.K. Puram	279/337 IPC	18.03.2007	Compromise/Fined
54	54	353/2002	State vs. Ajay Kumar	R.K. Puram	279 IPC	18.03.2007	Fined
55	55	393/2005	State vs. Om Prakash	R.K. Puram	9/11 Non Smoking H.P. Act	19.03.2007	Fined
56	56	706/2003	State vs. Sanjay Mohan etc	R.K. Puram	68/1/14 Ex. Act	26.03.2007	Fined
57	57	545/2006	State vs. Ashok Malkot	R.K. Puram	279/427 IPC	29.03.2007	Fined
58	58	464/2004	State vs. Vijay Raj Pal	R.K. Puram	279 IPC	30.03.2007	Fined/Convicted

59	59	490/1997	State vs. Om Prakash	R.K. Puram	379/411 IPC	02.03.2007	Acquitted
60	60	690/2005	State vs. Shashikant Sardana	R.K. Puram	279/427 IPC	02.03.2007	Fined/Convicted
61	61	400/1997	State vs. Suryadeep etc.	R.K. Puram	379/411 IPC	02.03.2007	Acquitted
62	62	208/2006	State vs. Pankaj Kumar Sharma	R.K. Puram	3/4 WB Act	03.03.2007	Convicted/Fined
63	63	396/2005	State vs. Rajender @ Nutan	R.K. Puram	379/411 IPC	13.03.2007	Convicted
64	64	384/2000	State vs. Amarjeet Singh	R.K. Puram	279/337/304A IPC	13.03.2007	Abated
65	65	377/2005	State vs. Pramod	R.K. Puram	279 IPC & 119/177 MV Act	14.03.2007	Convicted/Fined
66	66	524/2006	State vs. Shafiq @ Sonu	R.K. Puram	379/411 IPC	16.03.2007	Convicted
67	67	678/2000	State vs. Brijesh Jain	R.K. Puram	279/337/338 IPC	18.03.2007	Compromised/fined
68	68	768/2003	State vs. Hiran Tokas	R.K. Puram	341/323 IPC	18.03.2007	Compromised/Acquitted
69	69	471/2005	State vs. Amardeep Kandhari	R.K. Puram	279/338 IPC	18.03.2007	Compromised/Fined
70	70	305/2002	State vs. Vimal Marwah	R.K. Puram	279/338 IPC	18.03.2007	Compromised/Fined
71	71	822/2003	State vs. Sandeep Chaturvedi	R.K. Puram	279/337 IPC	18.03.2007	Compromised/Fined
72	72	668/2003	State vs. Surender Singh	R.K. Puram	283/290 IPC	19.03.2007	Fined
73	73	579/2006	State vs. Safiq @ Sonu etc.	R.K. Puram	379/411/34 IPC	20.03.2007	Convicted
74	74	646/2006	State vs. Surender Kumar	R.K. Puram	25/54/59 Arms Act	21.03.2007	Convicted
75	75	606/2006	State vs. Jahid	R.K. Puram	25/54/59 Arms Act	24.05.2007	Convicted
76	76	49/2001	State vs. Kesho Sharma	R.K. Puram	279/338 IPC	28.03.2007	Acquitted
77	77	286/2003	State vs. Sher Singh etc.	R.K. Puram	12/9/55 G Act	28.03.2007	Fined
78	78	243/2006	State vs. Udham Singh etc.	R.K. Puram	356/379/34 IPC	30.03.2007	Acquitted
79	79	243/1997	State vs. Shyamur Samrat etc.	R.K. Puram	457/380/411 IPC	30.03.2007	Convicted
80	80	215/1998	State vs. Shyamur Samrat	R.K. Puram	25/54/59 Arms Act	30.03.2007	Convicted

81	81	308/2000	State vs. Vijay Kumar Sharma	R.K. Puram	406/409/420/120B IPC	03.03.2007	PO/Quashed
82	82	232/2003	State vs. Sant Lal Kalra	R.K. Puram	3 WB Act	07.03.2007	Fined
83	83	128/1997	State vs. Shyam Samral etc.	R.K. Puram	380/411 IPC	30.03.2007	Convicted
84	84	252/2004	State vs. Raj Kumar	R.K. Puram	283/290 IPC	07.04.2007	Fined
85	85	691/2003	State vs. Damber	R.K. Puram	61/1/14 Ex. Act	09.04.2007	Abated
86	86	721/2004	State vs. Rajesh Kumar	R.K. Puram	283/290 IPC	09.04.2007	Fined
87	87	905/1997	State vs. Ramesh Chand	R.K. Puram	353/332/186/34 IPC	09.04.2007	Acquitted
88	88	338/2001	State vs. Vinod @ Vinny	R.K. Puram	25/54/59 Arms Act	10.04.2007	Acquitted
89	89	655/2003	State vs. Hari Kishan Gupta	R.K. Puram	283/290 IPC	11.04.2007	Fined
90	90	115/2007	State vs. Bhasker Bannerjee	R.K. Puram	68/1/14 Ex. Act	12.04.2007	Fined
91	91	52/2005	State vs. Jeevan	R.K. Puram	279 IPC	13.04.2007	Fined
92	92	710/2003	State vs. Ashok Kumar	R.K. Puram	279 IPC	16.04.2007 11.09.2004	Fined
93	93	105/1999	State vs. Mahender Mandal	R.K. Puram	379/411 IPC	16.04.2007	PO
94	94	760/2004	State vs. Laxman etc.	R.K. Puram	68/1/14 Ex. Act	17.04.2007	Fined
95	95	400/2001	State vs. Jagmohan	R.K. Puram	309 IPC	17.04.2007	Fined
96	96	340/2005	State vs. Rajesh Kumar	R.K. Puram	68/1/14 Ex. Act	19.04.2007	Fined
97	97	404/2002	State vs. Jabn	R.K. Puram	279/337 IPC	21.01.2007 19.04.2007	Compromised/Fined
98	98	663/2003	State vs. Damber	R.K. Puram	61/1/14 Ex. Act	20.04.2007	Abated
99	99	605/2005	State vs. Avneet Singh Kapoor	R.K. Puram	279/337 IPC	22.04.2007	Fined/Compromised
100	100	802/2004	State vs. Ravi	R.K. Puram	341/323 IPC	22.04.2007	Compromised/Acquitted

101	101	342/2006	State vs. Babu Lal	R.K. Puram	379/411/34 IPC	23.04.2007	Convicted
102	102	05/2007	State vs. Yadav Rana	R.K. Puram	25/54/59 Arms Act	24.04.2007	Convicted
103	103	206/2006	State vs. Manu Bhai Kishwani	R.K. Puram	3/4 WB Act	24.04.2007	Convicted
104	104	412/2000	State vs. Saliya Ibrahim	R.K. Puram	279/337 IPC	25.04.2007	Acquitted
105	105	535/2006	State vs. Mohd. Jaseem	R.K. Puram	377/511 IPC	25.04.2007	Convicted
106	106	546/2006	State vs. Munni Lal	R.K. Puram	253/290 IPC	25.04.2007	Convicted
107	107	346/2005	State vs. Diip	R.K. Puram	279 IPC	25.04.2007	Convicted
108	108	86/2004	State vs. Mohd. Tofiq etc.	R.K. Puram	3 PDP Act & 426/447 IPC	26.04.2007	Convicted
109	109	477/2006	State vs. Ajay Pathak	R.K. Puram	160 IPC	27.04.2007	Convicted
110	110	722/2004	State vs. Vikas Kumar	R.K. Puram	68/1/14 Ex Act	28.04.2007	Convicted
111	111	552/2001	State vs. Jamil Ahmad	R.K. Puram	279/338 IPC	29.04.2007	Compromised/Convicted
112	112	550/2005	State vs. Dinesh Kumar	R.K. Puram	279/337 IPC	29.04.2007	Compromised/Convicted
113	113	772/2004	State vs. Sajib etc.	R.K. Puram	454/380 IPC	13.04.2007	Untrace
114	114	350/2005	State vs. Santosh Kumar	R.K. Puram	88/1/14 Ex Act	01.05.2007	Convicted
115	115	183/2006	State vs. Amit Sharma	R.K. Puram	279/338 IPC	06.05.2007	Compromised/Fined
116	116	14/2006	State vs. Umarddin etc.	R.K. Puram	160 IPC	08.05.2007	Convicted/Fined
117	117	798/1997	State vs. Shobha etc.	R.K. Puram	379/411/34 IPC	09.05.2007	PO (Shobha) & Accused no. 2 Acquitted
118	118	208/2003	State vs. Mayank Gupta	R.K. Puram	3 WB Act	10.05.2007	Convicted/Fined
119	119	615/2004	State vs. Sharda Singh Rana etc.	R.K. Puram	68/1/14 Ex Act	11.05.2007	Convicted/Fined

120	120	588/2004	State vs. Rakesh Kumar Gupta	R.K. Puram	283/290 IPC	15.05.2007	Convicted/Fined
121	121	810/2006	State vs. Banwari Lal	R.K. Puram	283/290 IPC	15.05.2007	Convicted/Fined
122	122	399/1998	State vs. Rakhi	R.K. Puram	318 IPC	17.05.2007	Acquitted
123	123	395/1998	State vs. Santosh Jha	R.K. Puram	279/337 IPC 3/181 MV Act	20.05.2007	Fined
124	124	649/1999	State vs. Devraj @ Ninder	R.K. Puram	451/323/506 IPC	21.05.2007	Acquitted
125	125	761/2006	State vs. Kulwinder Singh	R.K. Puram	68/1/14 Ex. Act	21.05.2007	Convicted
126	126	303/2006	State vs. Sumit Kumar Gupta	R.K. Puram	3/4 WB Act	22.05.2007	Convicted/Fined
127	127	38/2006	State vs. Jasmeet Singh	R.K. Puram	279/427 IPC	23.05.2007	Convicted/Fined
128	128	801/1997	State vs. Raj Kumar etc.	R.K. Puram	454/380/411 IPC	23.05.2007	PO
129	129	112/2006	State vs. Mohd. Shakil	R.K. Puram	279 IPC	24.05.2007	Convicted/Fined
130	130	108/2007	State vs. Pradeep Kumar Sharma	R.K. Puram	279/427 IPC	24.05.2007	Convicted/Fined
131	131	839/2004	State vs. Rajesh Gupta	R.K. Puram	283/290 IPC	25.05.2007	Convicted/Fined
132	132	793/1998	State vs. Malli etc.	R.K. Puram	61/1/14 Ex. Act	25.05.2007	Convicted
133	133	219/1992	State vs. Gurcharan Singh (File earlier consigned vide G. No. 13/2000, PS RK Puram)	R.K. Puram	379/411 IPC	26.05.2007	Convicted
134	134	743/2004	State vs. Sujeet Kumar	R.K. Puram	279/338 IPC	27.05.2007	Compromised/Fined
135	135	107/2004	State vs. Manoj Kumar	R.K. Puram	406 IPC	27.05.2007	Compromised/Acquitted
136	136	586/2002	State vs. Karnal Singh Negi	R.K. Puram	68/1/14 Ex. Act	24.05.2007	Convicted/Fined
137	137	436/1999	State vs. Ganga Ram etc.	R.K. Puram	341/325/34 IPC	27.05.2007	Compromised/Acquitted
138	138	296/2004	State vs. Jagdish	R.K. Puram	283/290 IPC	28.05.2007	Convicted/Fined

139	139	570/2006	State vs. Abhimanyu	R.K. Puram	425/434 IPC	29.05.2007	Convicted/Fined
140	140	439/2006	State vs. Sachin Dhaliya	R.K. Puram	3/4 WB Act	29.05.2007	Convicted/Fined
141	141	599/2006	State vs. Kumari Chandni Luthra	R.K. Puram	425/434 IPC & 3/4 WB Act	29.05.2007	Convicted/Fined
142	142	280/2004	State vs. Pardcep Kumar	R.K. Puram	283/290 IPC	12.05.2007	Convicted/Fined
143	143	263/1999	State vs. Khurshid Ahmad	R.K. Puram	379/411 IPC	16.05.2007	PO
144	144	444/2005	State vs. Babu Mujber etc.	R.K. Puram	457/387/411/34 IPC	19.05.2007	Convicted
145	145	758/2004	State vs. Chhotu ram	R.K. Puram	61/1/14 Ex. Act	28.05.2007	Abated
146	146	216/2007	State vs. Ashish Kumar	R.K. Puram	3/4 WB Act	02.06.2007	Convicted/Fined
147	147	515/2006	State vs. Untrace	R.K. Puram	379 IPC	02.06.2007	Untrace
148	148	185/2007	State vs. Bihari Lal	R.K. Puram	3 WB Act	03.06.2007	Convicted/Fined
149	149	305/2004	State vs. Booh Raj	R.K. Puram	279 IPC	03.06.2007	Compromised/Fined
150	150	09/2004	State vs. Satish Sharma	R.K. Puram	279/337 IPC & 3/181 MV Act	03.06.2007	Compromised/Fined
151	151	395/1994	State vs. Mukesh Kumar	R.K. Puram	61/1/14 Ex. Act	05.06.2007	PO
152	152	277/2006	State vs. Tarun Kumar	R.K. Puram	379/411 IPC	06.06.2007	Convicted
153	153	797/2006	State vs. Jaideep Barua etc.	R.K. Puram	68/1/14 Ex. Act	21.06.2007	Convicted/Fined
154	154	810/2006	State vs. Chain Singh	R.K. Puram	379/411 IPC	22.06.2007	Convicted
155	155	70/2005	State vs. Chandra Pal etc	R.K. Puram	12/09/55 G. Act	23.06.2007	Convicted
156	156	275/2004	State vs. Virender Singh	R.K. Puram	283/290 IPC	12.05.2007	Convicted/Fined
157	157	423/2005	State vs. Mohd. Alamgir etc.	R.K. Puram	454/380 IPC	19.05.2007	Convicted
158	158	974/1997	State vs. Ajmat Ali	R.K. Puram	25/54/59 Arms Act	04.06.2007	Acquitted
159	159	34/1998	State vs. Tirayanam	R.K. Puram	25/54/59 Arms Act	30.06.2007	PO
160	160	154/2004	State vs. Raj Kumar	R.K. Puram	279/337 IPC	01.07.2007	Compromised/Fined

161	161	210/2006	State vs. Smt. G. Rama Kumari	R.K. Puram	3/4 WB Act	01.07.2007	Convicted/Fined
162	162	888/2006	State vs. Shyam Lal	R.K. Puram	12/09/55 G. Act	01.07.2007	Convicted/Fined
163	163	823/2004	State vs. Sunil Kumar	R.K. Puram	253/290 IPC	03.07.2007	Convicted/Fined
164	164	628/2004	State vs. Taufiq Hussain etc.	R.K. Puram	283/290/431 IPC	04.07.2007	Convicted/Fined
165	165	800/2004	State vs. Anoop Kumar	R.K. Puram	279 IPC & 185 MV Act	06.07.2007	Convicted/Fined
166	166	646/1999	State vs. Sudama Mahto	R.K. Puram	279/337 IPC	08.07.2007	Compromised/Fined
167	167	523/2006	State vs. Avneesh Bhardwaj	R.K. Puram	279/337 IPC	08.07.2007	Compromised/Fined
168	168	85/2005	State vs. Raj Kumar	R.K. Puram	3/4 WB Act	10.07.2007	Convicted/Fined
169	169	253/2004	State vs. Satender Kumar Verma	R.K. Puram	279 IPC	11.07.2007	Convicted/Fined
170	170	315/2003	State vs. Ganesh	R.K. Puram	283 IPC	11.07.2007	PO
171	171	715/2002	State vs. Rajesh Arora etc.	R.K. Puram	406/420/506/1208 IPC	12.07.2007	Quashed
172	172	492/2006	State vs. Mahipal etc.	R.K. Puram	12/9/55 G. Act	12.07.2007	Convicted
173	173	354/1997	State vs. Kuldeep Singh	R.K. Puram	279 IPC & 3/181 MV Act	16.07.2007	Convicted/Fined
174	174	376/1998	State vs. Papai	R.K. Puram	61/1/14 Ex. Act	18.07.2007	Acquitted
175	175	59/2005	State vs. Jagdish etc.	R.K. Puram	12/9/55 G. Act	18.07.2007	Convicted/Fined
176	176	190/2007	State vs. A Tial	R.K. Puram	420/511/468/201/47 IPC	20.07.2007	Convicted
177	177	646/2002	State vs. Chhotu Ram	R.K. Puram	61/1/14 Ex. Act	21.07.2007	Abated
178	178	319/2004	State vs. Shashinendra	R.K. Puram	279 IPC	22.07.2007	Compromised/Fined
179	179	411/1997	State vs. Ramesh Kumar	R.K. Puram	279/304A IPC	13.07.2005	Convicted
180	180	04/75	State vs. Kasturi Lal	R.K. Puram	379 IPC	24.07.2007	PO

181	181	385/2004	State vs. Devender Solanki	R.K. Puram	68/1/14 Ex. Act	24.07.2007	Convicted/Fined
182	182	580/2004	State vs. Ram Niwas	R.K. Puram	283/290 IPC	25.07.2007	Convicted/Fined
183	183	318/2005	State vs. Josaf etc.	R.K. Puram	68/1/14 Ex. Act	27.07.2007	Fined
184	184	537/2003	State vs. Mahender	R.K. Puram	279/338 IPC	29.07.2007	Fined
185	185	627/2003	State vs. Vinod Kumar	R.K. Puram	279/338 IPC	29.07.2007	Compromised/Fined
186	186	15/1997	State vs. Rajan Paswan	R.K. Puram	279/338 IPC	29.07.2007	Compromised/Fined
187	187	385/2006	State vs. Surender Kumar etc.	R.K. Puram	381 IPC	27.07.2007	PO/Convicted
188	188	146/2004	State vs. Khristoffer Karkella	R.K. Puram	279/337 IPC & MV Act	29.07.2007	Compromised/Fined
189	189	694/2006	State vs. Puneet Chopra	R.K. Puram	279/337 IPC	29.07.2007	Compromised/Fined
190	190	636/2004	State vs. Hanuman	R.K. Puram	283/290/431 IPC	03.08.2007	Convicted/Fined
191	191	290/2007	State vs. Rajender @ Nutan	R.K. Puram	25/54/59 Arms Act	04.08.2007	Convicted/Fined
192	192	24/2000	State vs. Chikamma	R.K. Puram	61/1/14 Ex. Act	04.08.2007	Convicted/Fined
193	193	562/2003	State vs. Ragini Nayak	R.K. Puram	3/4 WB Act	04.08.2007	Convicted/Fined
194	194	122/1998	State vs. Durg Pal	R.K. Puram	61/1/14 Ex. Act	04.08.2007	Convicted/Fined
195	195	87/1998	State vs. Rajan etc.	R.K. Puram	61/1/14 Ex. Act	06.08.2007	Convicted/Fined
196	196	149/2003	State vs. Vinod	R.K. Puram	324 IPC	06.08.2007	Abated
197	197	645/2008	State vs. Anil Harison	R.K. Puram	25/54/59 Arms Act	07.08.2007	Convicted
198	198	196/1996	State vs. Raju	R.K. Puram	25/54/59 Arms Act	07.08.2007	PO
199	199	26/2004	State vs. Ram Singh	R.K. Puram	61/1/14 Ex. Act	09.08.2007	PO
200	200	357/2007	State vs. Ganesh	R.K. Puram	25/54/59 Arms Act	10.08.2007	Convicted
201	201	235/2007	State vs. Vinod	R.K. Puram	25/54/59 Arms Act	14.08.2007	Convicted
202	202	563/2004	State vs. Narender Tokas	R.K. Puram	3/4 WB Act	14.08.2007	Barred by limitation

203	203	374/2003	State vs. Suresh Chand	R.K. Puram	379/411 IPC	17.08.2007	Convicted/Fined
204	204	707/2005	State vs. Boer Singh	R.K. Puram	25/54/59 Arms Act	18.08.2007	Convicted
205	205	811/2006	State vs. Dalip @ Vinod	R.K. Puram	379/411 IPC	18.08.2007	Convicted
206	206	395/2004	State vs. Vinod Kumar	R.K. Puram	61/1/14 Ex. Act	18.08.2007	Convicted/Fined
207	207	645/2000	State vs. Raj Bhusan etc.	R.K. Puram	323/341/34 IPC	19.08.2007	Compromised
208	208	565/2005	State vs. Babita	R.K. Puram	61/1/14 Ex. Act	20.08.2007	Convicted/Fined
209	209	368/2006	State vs. Dhirender	R.K. Puram	279 IPC & 3 PDP Act	21.08.2007	Fined
210	210	203/2006	State vs. Satya Pal Singh	R.K. Puram	61/1/14 Ex. Act	21.08.2007	Convicted
211	211	939/1997	State vs. Ramesh	R.K. Puram	61/1/14 Ex. Act	21.08.2007	Convicted/Fined
212	212	180/2007	State vs. Narender	R.K. Puram	25/54/59 Arms Act	22.08.2007	Convicted
213	213	76/2001	State vs. Vinod Kumar @ Vikky	R.K. Puram	61/1/14 Ex. Act	22.08.2007	Convicted/Fined
214	214	405/2004	State vs. Trilok Chand	R.K. Puram	336 IPC	22.08.2007	Convicted/Fined
215	215	579/2000	State vs. Jugat Kishore etc.	R.K. Puram	342/34 IPC	24.08.2007	Compromised
216	216	202/2004	State vs. Arvind Kumar	R.K. Puram	279 IPC	25.08.2007	Convicted/Fined
217	217	318/2007	State vs. Arun Kumar	R.K. Puram	279/337 IPC	26.08.2007	Compromised/Fined
218	218	517/2004	State vs. Diibagh	R.K. Puram	61/1/14 Ex. Act	29.08.2007	Convicted/Fined
219	219	530/1999	State vs. Sanjay Kumar	R.K. Puram	61/1/14 Ex. Act	30.08.2007	Convicted/Fined
220	220	141/2005	State vs. Suresh Kumar	R.K. Puram	279 IPC	30.08.2007	Convicted/Fined
221	221	612/2002	State vs. Rakesh	R.K. Puram	379/411 IPC	30.08.2007	Convicted
222	222	628/2005	State vs. Sandeep Parcha	R.K. Puram	25/54/59 Arms Act	31.08.2007	Convicted
223	223	130/2005	State vs. Kudertullah	R.K. Puram	12/9/55 G. Act	31.08.2007	Convicted/Fined
224	224	470/2002	State vs. Sanjay	R.K. Puram	61/1/14 Ex. Act	31.08.2007	Convicted

225	225	517/2005	State vs. Sandeep Parcha	R.K. Puram	454/380/411 IPC	31.08.2007	Convicted
226	226	403/2005	State vs. Virender Singh	R.K. Puram	27/61/85 NDPS Act	31.08.2007	Convicted/Fined
227	227	164/2006	State vs. Annu	R.K. Puram	61/1/14 Ex. Act	31.08.2007	Convicted/Fined
228	228	866/2004	State vs. Sandeep Parcha	R.K. Puram	25/54/59 Arms Act	31.08.2007	Convicted
229	229	173/1994	State vs. Zile Singh	R.K. Puram	279/338 IPC	04.07.2007	Acquitted
230	230	673/2003	State vs. GC Thomas	R.K. Puram	283/290 IPC	03.08.2007	Fined
231	231	648/2003	State vs. Manoj Kumar	R.K. Puram	61/1/14 Ex. Act	04.08.2007	Fined
232	232	594/2004	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	06.08.2007	Fined
233	233	502/2006	State vs. Satpal Singh	R.K. Puram	61/1/14 Ex. Act	07.08.2007	Convicted
234	234	378/2003	State vs. Devender Kumar	R.K. Puram	25/54/59A Arms Act	09.08.2007	Convicted
235	235	356/2007	State vs. Dayakant	R.K. Puram	324 IPC	10.08.2007	Convicted/undergone
236	236	313/2006	State vs. Arjun Singh	R.K. Puram	61/1/14 Ex. Act	16.08.2007	Convicted/Fined
237	237	274/1999	State vs. Narender Kumar Kapoor	R.K. Puram	294 IPC	17.08.2007	Fined
238	238	178/2007	State vs. Mohd. Musbir	R.K. Puram	25/54/59 Arms Act	18.08.2007	Convicted/undergone
239	239	270/1999	State vs. Manini	R.K. Puram	61/1/14 Ex. Act	20.08.2007	Fined
240	240	704/2001	State vs. Sher Singh	R.K. Puram	61/1/14 Ex. Act	20.08.2007	Fined
241	241	367/2005	State vs. Dilbag Singh	R.K. Puram	61/1/14 Ex. Act	22.08.2007	Fined
242	242	192/2006	State vs. Ranjeet	R.K. Puram	61/1/14 Ex. Act	23.08.2007	Fined
243	243	544/2000	State vs. Ismail	R.K. Puram	25/54/59 Arms Act	29.08.2007	Convicted/undergone
244	244	506/2001	State vs. Anant Baveja	R.K. Puram	279/337 IPC	05.08.2007	Compromised/Fined
245	245	16/2006	State vs. Sandeep Parcha @ Summi	R.K. Puram	25/54/59 Arms Act	14.08.2007	Convicted/undergone
246	246	87/1999	State vs. Vikram Singh etc.	R.K. Puram	341/323/34 IPC	24.08.2007	Compromised/Acquit

247	247	100/2006	State vs. Vinod Kumar	R.K. Puram	61/1/14 Ex. Act	24.08.2007	Convicted/Fined
248	248	249/1996	State vs. Satish @ Patre	R.K. Puram	25/54/59 Arms Act	30.08.2007	Convicted/Undergone
249	249	543/2004	State vs. Davender Kumar Sapra	R.K. Puram	279/337 IPC	02.09.2007	Compromised/Fined
250	250	462/1997	State vs. Karim	R.K. Puram	61/1/14 Ex. Act	05.09.2007	Convicted/Fined
251	251	499/2000	State vs. Rajiv Kumar @ Raju	R.K. Puram	61/1/14 Ex. Act	06.09.2007	Convicted/Fined
252	252	586/2004	State vs. Smt. Babita	R.K. Puram	61/1/14 Ex. Act	06.09.2007	Convicted/Fined
253	253	449/2004	State vs. Vijender Dagar	R.K. Puram	68/1/14 Ex. Act	07.09.2007	Convicted/Fined
254	254	476/2005	State vs. Dilbagh Singh	R.K. Puram	25/54/59 Arms Act	10.09.2007	Convicted/Fined
255	255	255/2002	State vs. Vinod	R.K. Puram	61/1/14 Ex. Act	10.09.2007	Convicted/Fined
256	256	811/2000	State vs. Bhajan Lal etc.	R.K. Puram	323/341/34 IPC	10.09.2007	Convicted/Fined
257	257	666/2004	State vs. Babita	R.K. Puram	61/1/14 Ex. Act	10.09.2007	Convicted/Fined
258	258	470/2005	State vs. Kr. Soniya	R.K. Puram	3/4 WB Act	11.09.2007	Convicted/Fined
259	259	562/2002	State vs. Sonu	R.K. Puram	25/54/59 Arms Act	10.09.2007	Convicted/Undergone
260	260	572/2004	State vs. Suresh etc.	R.K. Puram	12/9/55 G. Act	12.09.2007	Convicted/Fined
261	261	42/2007	State vs. Ajay Ahuja	R.K. Puram	279/427 IPC	16.09.2007	Convicted/Fined
262	262	142/2005	State vs. Surender @ Sonu	R.K. Puram	323/341/34 IPC	29.09.2007	Compromised/Acquitted
263	263	847/2004	State vs. Geeta	R.K. Puram	61/1/14 Ex. Act	29.09.2007	Convicted/Fined
264	264	203/2000	State vs. Rajesh Kumar	R.K. Puram	279/338 IPC	02.09.2007	Compromised/Fined
265	265	199/1995	State vs. Pratap Singh etc.	R.K. Puram	61/1/14 Ex. Act	03.09.2007	PO
266	266	78/2003	State vs. Jarwati Devi	R.K. Puram	61/1/14 Ex. Act	03.09.2007	Convicted
267	267	16/2003	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	06.09.2007	Convicted/Fined

268	268	512/2003	State vs. S.M. Pandayan	R.K. Puram	61/1/14 Ex. Act	07.09.2007	Convicted/Fined
269	269	420/2006	State vs. Abhishek etc.	R.K. Puram	3 WB Act	11.09.2007	Convicted/Fined
270	270	855/2004	State vs. Mansa Ram	R.K. Puram	283/290 IPC	11.09.2007	Convicted/Fined
271	271	186/2002	State vs. Raju	R.K. Puram	283/290 IPC	11.09.2007	Convicted/Fined
272	272	58/2006	State vs. C. Rangan	R.K. Puram	279/337 IPC & 3/181 MV Act	14.09.2007	Compromised/Fined
273	273	546/2003	State vs. Balraj Yadav	R.K. Puram	279/337 IPC & 3/181 MV Act	14.09.2007	Compromised/Fined
274	274	48/2003	State vs. Om Prakash	R.K. Puram	61/1/14 Ex. Act	17.09.2007	Convicted/Fined
275	275	202/2005	State vs. Daler Singh	R.K. Puram	283/290 IPC	18.09.2007	Convicted/Fined
276	276	627/2002	State vs. Parkash	R.K. Puram	61/1/14 Ex. Act	22.09.2007	Convicted/Fined
277	277	334/1997	State vs. Kuldeep	R.K. Puram	379/411 IPC	28.09.2007	Acquitted
278	278	52/2004	State vs. Jeet Singh	R.K. Puram	61/1/14 Ex. Act	28.09.2007	Convicted/Fined
279	279	410/1999	State vs. Appu	R.K. Puram	61/1/14 Ex. Act	29.09.2007	Convicted/Fined
280	280	587/1999	State vs. Ram Prasad etc.	R.K. Puram	325/34 IPC	30.09.2007	Compromised/Acquitted
281	281	804/1998	State vs. Partap Singh etc	R.K. Puram	341/323/34 IPC	30.09.2007	Compromised/Acquitted
282	282	369/2001	State vs. Kamaluddin	R.K. Puram	379/411 IPC	10.09.2007	PO
283	283	149/1998	State vs. Fatey Singh	R.K. Puram	341/342/323 IPC	07.09.2007	Convicted/Fined
284	284	85/2001	State vs. Anthony	R.K. Puram	25/54/59 Arms Act	19.09.2007	Convicted/undergone
285	285	651/2006	State vs. Sonu Singh etc.	R.K. Puram	382/34 IPC	17.09.2007	Convicted/undergone
286	286	569/2002	State vs. Gabbar Singh	R.K. Puram	61/1/14 Ex. Act	05.09.2007	Convicted/Fined
287	287	61/2006	State vs. Mohan	R.K. Puram	279 IPC	06.09.2007	Convicted/Fined

288	288	655/2006	State vs. Manoj Kumar	R.K. Puram	61/1/14 Ex. Act	06.09.2007	Convicted/Fined
289	289	634/2006	State vs. Naeem Khan	R.K. Puram	379/411 IPC	07.09.2007	Convicted
290	290	487/2005	State vs. C Rangan	R.K. Puram	61/1/14 Ex. Act	14.09.2007	Convicted/Fined
291	291	123/2003	State vs. Sandeep Kumar	R.K. Puram	279/337 IPC & 119/177 MV Act	16.09.2007	Compromised/Fined
292	292	272/2004	State vs. Anil Kumar	R.K. Puram	283/290 IPC	18.09.2007	Convicted/Fined
293	293	125/2004	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	18.09.2007	Convicted/Fined
294	294	228/2000	State vs. Bhupender Singh	R.K. Puram	279/338 IPC	18.09.2007	Acquitted
295	295	1038/1998	State vs. Rajeev Kumar	R.K. Puram	279/304A IPC	18.09.2007	Acquitted
296	296	533/2000	State vs. Kamaluddin	R.K. Puram	25/54/59 Arms Act	19.09.2007	PO
297	297	384/1998	State vs. Mohd. Shokoon etc.	R.K. Puram	341/323/324/34 IPC	19.09.2007	Acquitted
298	298	26/2007	State vs. Kamaljeet Singh	R.K. Puram	3 WB Act	20.09.2007	Convicted/Fined
299	299	676/2005	State vs. Amar Singh	R.K. Puram	61/1/14 Ex. Act	22.09.2007	Convicted/Fined
300	300	24/2004	State vs. Mahipal Singh	R.K. Puram	420 IPC	23.09.2007	Compromised/Acquitted
301	301	598/2002	State vs. Abdul Aziz	R.K. Puram	61/1/14 Ex. Act	10.09.2007	Convicted/Fined
302	302	373/2000	State vs. Suresh Chand	R.K. Puram	61/1/14 Ex. Act	27.09.2007	Convicted/Fined
303	303	06/2002	State vs. R.S. Meena	R.K. Puram	279/323/170 IPC	30.09.2007	Convicted/Fined
304	304	416/1997	State vs. Anand Mohan	R.K. Puram	279/338 IPC	29.09.2007	Acquitted
305	305	30/2005	State vs. Subhash Rawat	R.K. Puram	279/338 IPC	16.09.2007	Compromised/Fined
306	306	215/2005	State vs. Sharda	R.K. Puram	61/1/14 Ex. Act	17.09.2007	Convicted/Fined
307	307	53/2002	State vs. Kumar Gaurav	R.K. Puram	279/338 IPC	06.09.2007	Compromised
308	308	435/2000	State vs. Om Prakash	R.K. Puram	61/1/14 Ex. Act	20.09.2007	Convicted/Fined
309	309	631/2002	State vs. Rajeev @ Tinku	R.K. Puram	61/1/14 Ex. Act	13.09.2007	PO

371	371	533/2002	State vs. Lal Bihari	R.K. Puram	279/338 IPC	18.10.2007	Acquitted
372	372	202/2006	State vs. Vijay Singh	R.K. Puram	61/1/14 Ex. Act	18.10.2007	Convicted/Fine
373	373	525/2006	State vs. Vinod Kumar	R.K. Puram	61/1/14 Ex. Act	18.10.2007	Convicted/Fine
374	374	123/1996	State vs. Raja Singh	R.K. Puram	279/338/304A IPC	25.10.2007	Acquitted
375	375	624/1996	State vs. Allaudin	R.K. Puram	379/411 IPC	25.10.2007	Acquitted
376	376	214/2003	State vs. Surya Kumar	R.K. Puram	279/304A IPC	25.10.2007	Discharged
377	377	452/2006	State vs. Smt. Lalita	R.K. Puram	3/4 WB Act	27.10.2007	Convicted/Fine
378	378	10/2005	State vs. Rahish	R.K. Puram	283/290 IPC	29.10.2007	Convicted/Fine
379	379	106/2005	State vs. Anil Kumar	R.K. Puram	279 IPC	29.10.2007	Convicted/Fine
380	380	787/1998	State vs. Chinna Pilla	R.K. Puram	61/1/14 Ex. Act	30.10.2007	Convicted/Fine
381	381	50/2000	State vs. Prem Kumar	R.K. Puram	325/34 IPC	15.10.2007	Acquitted
382	382	569/2006	State vs. Shashi Kant	R.K. Puram	3/4 WB Act	31.10.2007	Convicted/Fine
383	383	36/1993	State vs. Bahadur Singh	R.K. Puram	279/338 IPC	25.10.2007	PO
384	384	507/2005	State vs. Elizabeth etc.	R.K. Puram	279/34 IPC	12.10.2007	Convicted/Fine
385	385	263/2003	State vs. Suraj Pal	R.K. Puram	68/1/14 Ex. Act	31.10.2007	Convicted/undergone
386	386	790/2006	State vs. Surendra Singh	R.K. Puram	30 AM & ASR Act	31.10.2007	Convicted/Fine
387	387	524/2004	State vs. Babita	R.K. Puram	61/1/14 Ex. Act	31.10.2007	Convicted/Fine
388	388	176/2002	State vs. Diwan Chand @ Lala	R.K. Puram	454/380 IPC	31.10.2007	Abated
389	389	421/1999	State vs. Raj Kumar etc.	R.K. Puram	420/406 IPC	28.10.2007	Compromised/convicted
390	390	788/2001	State vs. Rama Swami	R.K. Puram	61/1/14 Ex. Act	30.10.2007	Convicted/Fine
391	391	21/2007	State vs. Vijender Kumar Dagat	R.K. Puram	188 IPC	30.10.2007	Convicted/Fine
392	392	366/2006	State vs. Ram Singh etc.	R.K. Puram	379/34 IPC	31.10.2007	Compromised/Acquitted

393	393	674/2001	State vs. Pawan Kumar	R.K. Puram	25/54/59 Arms Act	31.10.2007	Compromised/Acquitted
394	394	95/2005	State vs. Kavi Raj etc.	R.K. Puram	285/336/34 IPC	30.10.2007	Convicted/Fine
395	395	223/2001	State vs. Rama Swami	R.K. Puram	61/1/14 Ex. Act	30.10.2007	Convicted/Fine
396	396	194/2007	State vs. Gokul	R.K. Puram	61/1/14 Ex. Act	30.10.2007	Convicted/Fine
397	397	145/2005	State vs. Babu	R.K. Puram	68/1/14 Ex. Act	30.10.2007	Convicted/Fine
398	398	615/2003	State vs. Smt. Shakuntala Narang	R.K. Puram	309 IPC	01.11.2007	Set Aside
399	399	106/2003	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	01.11.2007	Convicted/Fine
400	400	339/2006	State vs. John David	R.K. Puram	25/27/54/59 Arms Act	01.11.2007	Convicted/undergone
401	401	354/2004	State vs. Surya Prakash	R.K. Puram	279/338 IPC	04.11.2007	Compromised/Fine
402	402	199/2005	State vs. Devraj	R.K. Puram	279/338 IPC	04.11.2007	Compromised/Fine
403	403	223/2007	State vs. Mohit Kumar Sharma	R.K. Puram	279/338 IPC	04.11.2007	Compromised/Convicted/Admonished
404	404	295/2007	State vs. Luvkosh	R.K. Puram	279/337 IPC & 83/181 MV Act	04.11.2007	Compromised/Fine
405	405	621/2000	State vs. Rajender etc.	R.K. Puram	61/1/14 Ex. Act	05.11.2007	Convicted/Fine
406	406	33/1999	State vs. Smt. Silvi	R.K. Puram	61/1/14 Ex. Act	05.11.2007	Convicted/Fine
407	407	132/2007	State vs. Mickal etc.	R.K. Puram	68/1/14 Ex. Act	05.11.2007	Convicted/Fine
408	408	69/2004	State vs. Rajender Singh	R.K. Puram	61/1/14 Ex. Act	06.11.2007	Convicted/Fine
409	409	224/1991	State vs. Suresh Kumar etc.	R.K. Puram	420/468/471/120B IPC	06.11.2007	Acquitted
410	410	289/2007	State vs. Rajender @ Nutan etc.	R.K. Puram	323/341/506 IPC	07.11.2007	Convicted/undergone
411	411	745/2004	State vs. Vijay Kumar	R.K. Puram	279 IPC	07.11.2007	Acquitted/Compromi

412	412	82/2005	State vs. Laxmi	R.K. Puram	61/1/14 Ex. Act	07.11.2007	sed Convicted/Fine
413	413	614/2003	State vs. Laxmi	R.K. Puram	61/1/14 Ex. Act	07.11.2007	Convicted/Fine
414	414	615/2001	State vs. Smt. Vijya	R.K. Puram	61/1/14 Ex. Act	07.11.2007	PO
415	415	530/2004	State vs. Dr. Bandana Cantt.	R.K. Puram	279/337 IPC	16.11.2007	Admonished
416	416	211/206	State vs. Sarvesh Kumar	R.K. Puram	3/4 WB Act	16.11.2007	Convicted/Fine
417	417	282/1999	State vs. Selvie	R.K. Puram	61/1/14 Ex. Act	16.11.2007	Convicted/Fine
418	418	116/2004	State vs. Hazari Singh	R.K. Puram	279/337 IPC	18.11.2007	Compromised/Fine
419	419	1003/1997	State vs. Madhubala etc	R.K. Puram	323/341/34 IPC	19.11.2007	Compromised/Acquitted
420	420	439/1999	State vs. Mohit Gulati	R.K. Puram	279/337/338 IPC	06.11.2007	Acquitted
421	421	302/2007	State vs. Jitender Singh Chauhan	R.K. Puram	279/427 IPC	18.11.2007	Compromised/Fine
422	422	343/2007	State vs. Sallabh Dhingra	R.K. Puram	279 IPC	18.11.2007	Compromised/Fine
423	423	260/2005	State vs. Jitender @ Jitu	R.K. Puram	279/338 IPC	18.11.2007	Compromised/Fine
424	424	332/2002	State vs. Vinod Kumar	R.K. Puram	279/338 IPC	18.11.2007	Compromised/Fine
425	425	764/2006	State vs. Himat Kumar etc.	R.K. Puram	311/323/508/34 IPC	18.11.2007	Compromised/Fine
426	426	88/2006	State vs. Rajender Singh	R.K. Puram	279/337 IPC	18.11.2007	Compromised/Fine
427	427	639/2004	State vs. Santosh Kumar	R.K. Puram	279/337 IPC	18.11.2007	Compromised/Fine
428	428	775/2006	State vs. Ashish Bali	R.K. Puram	279/338 IPC	18.11.2007	Compromised/Convicted/Admonished
429	429	805/1996	State vs. Om Prakash	R.K. Puram	61/1/14 Ex. Act	19.11.2007	Convicted/Fine
430	430	57/2000	State vs. Shankar	R.K. Puram	61/1/14 Ex. Act	19.11.2007	Convicted/Fine
431	431	504/1995	State vs. Manoj Kumar etc.	R.K. Puram	294 IPC	19.11.2007	PO
432	432	256/2004	State vs. Neeraj Kumar	R.K. Puram	283/290 IPC	21.11.2007	Convicted/Fine

433	433	393/2007	State vs. Basmati	R.K. Puram	381/411 IPC	20.11.2007	Convicted/undergone
434	434	678/2004	State vs. Jhagru Mehta	R.K. Puram	279 IPC	29.11.2007	Convicted/Fine
435	435	472/1997	State vs. Rajender Singh etc.	R.K. Puram	323/325/34 IPC	29.11.2007	Acquitted
436	436	487/2006	State vs. Raj Kumar	R.K. Puram	279 IPC	29.11.2007	Fine
437	437	116/2003	State vs. Vijay Kumar	R.K. Puram	279/427 IPC	30.11.2007	PO
438	438	406/2004	State vs. Basanti	R.K. Puram	61/1/14 Ex. Act	30.11.2007	Convicted/Fine
439	439	316/2004	State vs. Shiv Charan	R.K. Puram	61/1/14 Ex. Act	30.11.2007	Convicted/Fine
440	440	843/1997	State vs. Vikas etc.	R.K. Puram	147/148/149/427 IPC	30.11.2007	Acquitted
441	441	230/2000	State vs. Rakesh	R.K. Puram	61/1/14 Ex. Act	30.11.2007	Convicted/Fine
442	442	31/1986	State vs. Mahender Pal @ Kala	R.K. Puram	25/54/59A Arms Act	30.11.2007	PO
443	443	461/2005	State vs. Faiyaz Bhai	R.K. Puram	279 IPC & 3 PDP Act	01.12.2007	Convicted/Fine
444	444	148/2007	State vs. Randeep Kumar @ Sonu	R.K. Puram	25/54/59 Arms Act	01.12.2007	Application for condoning the delay dismissed
445	445	252/2005	State vs. Bhagwan Dass etc.	R.K. Puram	323/341/34 IPC	02.12.2007	Compromised/acquitted
446	446	676/2004	State vs. Amit Singh	R.K. Puram	279/338 IPC	02.12.2007	Compromised/Convicted/Fine
447	447	314/2006	State vs. Rajeshwar Sharma	R.K. Puram	279/337 IPC	02.12.2007	Compromised/Convicted/Admonished
448	448	522/2004	State vs. Mukul Chand	R.K. Puram	279/337 IPC	02.12.2007	Compromised/convicted/Fine
449	449	692/2005	State vs. Rajender Kumar	R.K. Puram	279/338 IPC	02.12.2007	Compromised/Fine

450	450	236/2005	State vs. Ankur Govil	R.K. Puram	279/338 IPC	02.12.2007	Compromised/Fine
451	451	385/2003	State vs. Suraj Pal	R.K. Puram	279/338 IPC	03.12.2007	Discharged
452	452	116/2007	State vs. Ram Dayal	R.K. Puram	68/1/14 Ex. Act	03.12.2007	Convicted/Fine
453	453	20/2005	State vs. Ramesh Singh	R.K. Puram	279/427 IPC	03.12.2007	Convicted/Fine
454	454	450/2005	State vs. Rajiv Kumar Gupta	R.K. Puram	61/1/14 Ex. Act	04.12.2007	Admonished
455	455	246/2007	State vs. Manoj Kumar	R.K. Puram	283/290 IPC	04.12.2007	Convicted/Fine
456	456	72/2005	State vs. Jai Parkash	R.K. Puram	61/1/14 Ex. Act	04.12.2007	Convicted/Fine
457	457	27/1997	State vs. Rashid Alam	R.K. Puram	279/338 IPC	05.12.2007	Acquitted
458	458	135/2002	State vs. Miss Rameesh Kaur	R.K. Puram	279/338 IPC	05.12.2007	Convicted/Fine
459	459	127/2006	State vs. Himmat Singh	R.K. Puram	25/54/59 Arms Act	05.12.2007	Convicted/undergone
460	460	450/2002	State vs. Om Parkash	R.K. Puram	61/1/14 Ex. Act	05.12.2007	Convicted/Fine
461	461	891/1997	State vs. Appu etc.	R.K. Puram	341/323/34 IPC	06.12.2007	Compromised
462	462	638/2005	State vs. Dilbagh	R.K. Puram	61/1/14 Ex. Act	06.12.2007	Convicted/Fine
463	463	74/2004	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	07.12.2007	Convicted/Fine
464	464	789/2003	State vs. C. Rangan	R.K. Puram	61/1/14 Ex. Act	07.12.2007	Convicted/Fine
465	465	872/2003	State vs. Nanak Chand	R.K. Puram	61/1/14 Ex. Act	07.12.2007	Convicted/Fine
466	466	250/1999	State vs. R.K. Puram	R.K. Puram	61/1/14 Ex. Act	07.12.2007	Admonished
467	467	140/2005	State vs. Laljee	R.K. Puram	279 IPC	07.12.2007	Convicted/Fine
468	468	542/2004	State vs. Mukesh Thakur	R.K. Puram	61/1/14 Ex. Act	08.12.2007	Convicted/Fine
469	469	388/1996	State vs. Om Prakash	R.K. Puram	61/1/14 Ex. Act	10.12.2007	Fine
470	470	403/2007	State vs. Gajesh Kumar	R.K. Puram	25/54/59 Arms Act	10.12.2007	Convicted/undergone
471	471	435/2002	State vs. Mahesh Prashad	R.K. Puram	61/1/14 Ex. Act	11.12.2007	Convicted/Fine
472	472	626/2006	State vs. Gaurav Tehran	R.K. Puram	61/1/14 Ex. Act	11.12.2007	Convicted/Fine

473	473	37/2007	State vs. Bhim Singh	R.K. Puram	188 IPC	11.12.2007	Convicted/Fine
474	474	431/1999	State vs. Bhuwan Chand Bhatt	R.K. Puram	61/1/14 Ex. Act	11.12.2007	Convicted/Fine
475	475	752/2003	State vs. Ravinder	R.K. Puram	279 IPC	12.12.2007	Convicted/Fine
476	476	368/2003	State vs. Sukhvinder etc.	R.K. Puram	379/511 IPC	12.12.2007	Undergone (Sukhvinder) and (Inderjeet) Discharged
477	477	815/2004	State vs. Hari Narayan	R.K. Puram	283/290 IPC	13.12.2007	Convicted/Fine
478	478	252/2006	State vs. A.T. Shridhar	R.K. Puram	279 IPC	13.12.2007	Convicted/Fine
479	479	923/1998	State vs. Harsh Kumar	R.K. Puram	25/54/59 Arms Act	13.12.2007	Undergone
480	480	151/2005	State vs. Deepak Kumar Singh	R.K. Puram	279/338 IPC	13.12.2007	Compromised/Fine
481	481	66/2004	State vs. Sher Singh	R.K. Puram	61/1/14 Ex. Act	13.12.2007	Convicted/Fine
482	482	760/2006	State vs. Shahban	R.K. Puram	25/54/59 Arms Act	14.12.2007	Convicted/Fine
483	483	549/2006	State vs. Varun Diwan	R.K. Puram	279/427 IPC	14.12.2007	Admonished
484	484	666/2000	State vs. Azem etc.	R.K. Puram	186/353/332/34 IPC	14.12.2007	Convicted/Fine
485	485	797/2004	State vs. Saroj	R.K. Puram	61/1/14 Ex. Act	14.12.2007	Convicted/Fine
486	486	134/2007	State vs. Shrijeet etc.	R.K. Puram	68/1/14 Ex. Act	14.12.2007	Convicted/Fine
487	487	601/2003	State vs. Parmod Kumar	R.K. Puram	379/411 IPC	14.12.2007	Undergone
488	488	176/1997	State vs. Joginder Sharma etc.	R.K. Puram	419/420/120B/471 IPC	14.12.2007	Acquitted
489	489	661/1996	State vs. Kunj Bihari Pathak	R.K. Puram	279/337 IPC	15.12.2007	Undergone
490	490	119/2002	State vs. Manish Kumar etc.	R.K. Puram	342/323/34 IPC	16.12.2007	PO
491	491	653/1996	State vs. Sanjeev Vats	R.K. Puram	341/506 IPC	17.12.2007	Acquitted
492	492	638/2002	State vs. Dhoom Singh	R.K. Puram	279/337/338 IPC	17.12.2007	Convicted/Fine

473	473	37/2007	State vs. Bhim Singh	R.K. Puram	188 IPC	11.12.2007	Convicted/Fine
474	474	431/1999	State vs. Bhuwan Chand Bhatt	R.K. Puram	61/1/14 Ex. Act	11.12.2007	Convicted/Fine
475	475	752/2003	State vs. Ravinder	R.K. Puram	279 IPC	12.12.2007	Convicted/Fine
476	476	368/2003	State vs. Sukhwinder etc.	R.K. Puram	379/511 IPC	12.12.2007	Undergone (Sukhwinder) and (Inderjeet) Discharged
477	477	815/2004	State vs. Hari Narayan	R.K. Puram	283/290 IPC	13.12.2007	Convicted/Fine
478	478	252/2006	State vs. A T. Shridhar	R.K. Puram	279 IPC	13.12.2007	Convicted/Fine
479	479	923/1998	State vs. Harsh Kumar	R.K. Puram	25/54/59 Arms Act	13.12.2007	Undergone
480	480	151/2005	State vs. Deepak Kumar Singh	R.K. Puram	279/338 IPC	13.12.2007	Compromised/Fine
481	481	66/2004	State vs. Sher Singh	R.K. Puram	61/1/14 Ex. Act	13.12.2007	Convicted/Fine
482	482	760/2006	State vs. Shahban	R.K. Puram	25/54/59 Arms Act	14.12.2007	Convicted/Fine
483	483	549/2006	State vs. Varun Diwan	R.K. Puram	279/427 IPC	14.12.2007	Admonished
484	484	666/2000	State vs. Azeem etc.	R.K. Puram	186/353/332/34 IPC	14.12.2007	Convicted/Fine
485	485	797/2004	State vs. Saroj	R.K. Puram	61/1/14 Ex. Act	14.12.2007	Convicted/Fine
486	486	134/2007	State vs. Shrijeet etc.	R.K. Puram	68/1/14 Ex. Act	14.12.2007	Convicted/Fine
487	487	601/2003	State vs. Parmod Kumar	R.K. Puram	379/411 IPC	14.12.2007	Undergone
488	488	176/1997	State vs. Joginder Sharma etc.	R.K. Puram	419/420/120B/471 IPC	14.12.2007	Acquitted
489	489	661/1996	State vs. Kunj Bihari Pathak	R.K. Puram	279/337 IPC	15.12.2007	Undergone
490	490	119/2002	State vs. Manish Kumar etc.	R.K. Puram	342/323/34 IPC	15.12.2007	PO
491	491	653/1996	State vs. Sanjeev Vats	R.K. Puram	341/506 IPC	17.12.2007	Acquitted
492	492	638/2002	State vs. Dhoom Singh	R.K. Puram	279/337/338 IPC	17.12.2007	Convicted/Fine

493	493	630/2000	State vs. Anit Kumar etc.	R.K. Puram	379/411/34 IPC	17.12.2007	Acquitted
494	494	256/1995	State vs. Manjeet Singh	R.K. Puram	61/1/14 Ex. Act	17.12.2007	Convicted/Fine
495	495	386/2003	State vs. Amit Kumar @ Sonu	R.K. Puram	61/1/14 Ex. Act	18.12.2007	Convicted/Fine
496	496	773/1996	State vs. Joginder Singh	R.K. Puram	279/338 IPC	18.12.2007	Acquitted
497	497	459/1996	State vs. Rinku @ Manoj	R.K. Puram	377 IPC	18.12.2007	Acquitted
498	498	963/1997	State vs. Manjeet Dabas	R.K. Puram	341/323/506 IPC	18.12.2007	Acquitted
499	499	672/1996	State vs. Abhimanu etc.	R.K. Puram	341/323/34 IPC	18.12.2007	Acquitted
500	500	983/1997	State vs. Dal Chand etc.	R.K. Puram	12/9/55 G. Act	18.12.2007	Convicted/Fine, Abated-Dalchand
501	501	325/2005	State vs. Surya Bahadur etc.	R.K. Puram	341/323/34 IPC	02.12.2007	Compromised/Acquitted
502	502	15/2007	State vs. Ajay Kumar	R.K. Puram	25/54/59 Arms Act	18.12.2007	Convicted/undergone
503	503	188/1998	State vs. M. Krishan	R.K. Puram	61/1/14 Ex. Act	19.12.2007	Convicted/Fine
504	504	98/2001	State vs. Raju	R.K. Puram	25/54/59 Arms Act	20.12.2007	Convicted/Fine
505	505	545/2002	State vs. Jullu Ram	R.K. Puram	279/427 IPC	22.12.2007	Convicted/Fined
506	506	643/2007	State vs. Umrao	R.K. Puram	279/427 IPC	22.12.2007	Fine
507	507	31/2000	State vs. Mukesh Kumar	R.K. Puram	341/323 IPC	23.12.2007	Compromised/Acquitted
508	508	43/2005	State vs. Smt. Annu	R.K. Puram	61/1/14 Ex. Act	24.12.2007	Convicted/Fine
509	509	455/2004	State vs. Rajender	R.K. Puram	61/1/14 Ex. Act	24.12.2007	Convicted/Fine
510	510	526/2005	State vs. C.H. Prabhakar	R.K. Puram	25/54/59 Arms Act	22.12.2007	Abated
511	511	315/1998	State vs. Bhagwan Dass etc	R.K. Puram	341/323/34 IPC	23.12.2007	Compromised/Acquitted
512	512	403/2003	State vs. Rajesh Kumar	R.K. Puram	279/338 IPC	23.12.2007	Convicted/Admanish

513	513	826/2006	State vs. G. Anil Kumar	R.K. Puram	279/337/338 IPC	23.12.2007	Compromised/Fina pd
514	514	486/2005	State vs. Sohan Lal	R.K. Puram	279 IPC	24.12.2007	Abated
515	515	740/1995	State vs. Vishal etc.	R.K. Puram	393/506/34 IPC	19.12.2007	Acquitted
516	516	293/1998	State vs. Sushil Kumar	R.K. Puram	457/380/411 IPC	20.12.2007	Acquitted
517	517	197/2004	State vs. Surender Kumar Grover	R.K. Puram	283/290 IPC	20.12.2007	Convicted/Fine
518	518	584/1997	State vs. Johnson etc.	R.K. Puram	379/411/34 IPC	20.12.2007	Acquitted
519	519	402/1995	State vs. Vinod Kumar Bajaj	R.K. Puram	40/63/68A C.R. Act	20.12.2007	Acquitted
520	520	543/2001	State vs. R.S. Ninav	R.K. Puram	279/337 IPC & 83/181 MV Act	22.12.2007	Acquitted
521	521	575/1998	State vs. Ilyas etc.	R.K. Puram	457/380/511 IPC	22.12.2007	PO
522	522	532/1996	State vs. Uttam Singh	R.K. Puram	279/338 IPC	18.12.2007	PO
523	523	547/1995	State vs. Suleman etc.	R.K. Puram	406/407/420/120B IPC	19.12.2007	Acquitted
524	524	728/2006	State vs. Vijay Bahadur	R.K. Puram	279/338 IPC	23.12.2007	Fine
In the Court of Sh. Kuldeep Narayan, MM, PHC, ND							
525	525	271/2000	State vs. Ram Saha	R.K. Puram	379 IPC & 39/44 JE Act	07.02.2007	Dropped

**List of 2007 (Okhla, New Delhi)
In the Court of Sh. Satish Kumar, MM, ND**

S. No.	C. No.	FIR No.	Case Title	PS	U/s	DOD	Decision
159	159	411/2006	State vs. Soni	Okhla	61/1/14 Ex. Act	12.04.2007	Undergone
160	160	1002/2006	State vs. Ram Selth	Okhla	61/1/14 Ex. Act	12.04.2007	Convicted
161	161	187/2000	State vs. Geeta	Okhla	61/1/14 Ex. Act	16.04.2007	Convicted
162	162	167/2007	State vs. Raju	Okhla	Arms Act	17.04.2007	Convicted
163	163	301/1997	State vs. Raj Singh	Okhla	392/34 IPC	17.04.2007	Discharged on already undergone
164	164	1006/2006	State vs. Kapil	Okhla	Arms Act	18.04.2007	Acquitted
165	165	169/2000	State vs. Hem Raj	Okhla	381/411 IPC	19.04.2007	Convicted
166	166	349/1998	State vs. Deep Chand	Okhla	186/353/323 IPC	19.04.2007	Convicted
167	167	33/1995	State vs. Kuldeep Singh	Okhla	452/427/323 IPC	17.04.2007	Acquitted
168	168	256/2000	State vs. Dheeraj	Okhla	279/337 IPC	22.04.2007	Convicted
169	169	396/2006	State vs. Charan Singh	Okhla	279/337 IPC	22.04.2007	Convicted
170	170	548/2002	State vs. Parveen	Okhla	341/323 IPC	22.04.2007	Acquitted
171	171	63/2001	State vs. Mandeep Singh	Okhla	279/337 IPC	22.04.2007	Convicted
172	172	192/1993	State vs. Ashok Kumar	Okhla	324 IPC	26.04.2007	PO
173	173	147/1998	State vs. Suresh	Okhla	242 IPC	11.04.2007	PO
174	174	132/2007	State vs. Liyakat	Okhla	379/411 IPC	25.04.2007	Convicted
175	175	798/1998	State vs. Gulveer Singh	Okhla	279/338 IPC	22.04.2007	Convicted
176	176	699/2000	State vs. Ravinder	Okhla	341/323 IPC	22.04.2007	Acquitted
177	177	699/2006	State vs. Shyam Sunder	Okhla	323/341 IPC	22.04.2007	Acquitted

178	178	305/2006	State vs. Meera	Okhla	61/1/14 Ex Act	24.04.2007	Convicted
179	179	374/2003	State vs. Rakesh	Okhla	279/337 IPC	22.04.2007	Convicted
180	180	709/2006	State vs. Vijay	Okhla	Arms Act	25.04.2007	Acquitted
181	181	14/206	State vs. Smt. Kamla	Okhla	61/1/14 Ex Act	28.04.2007	Convicted
182	182	318/2007	State vs. Ranjeet Singh	Okhla	279 IPC	29.04.2007	Convicted
183	183	917/2004	State vs. Vishal Chandu	Okhla	338 IPC	29.04.2007	Convicted
184	184	725/2006	State vs. Bhuban Pal	Okhla	341/323/324 IPC	29.04.2007	Acquitted
185	185	724/2006	State vs. Akhlesh	Okhla	323/341 IPC	29.04.2007	Acquitted
186	186	50/2004	State vs. Mohd. Harun	Okhla	341/323 IPC	29.04.2007	Acquitted
187	187	252/2001	State vs. Anoop Shah	Okhla	341/323 IPC	29.04.2007	Acquitted
188	188	294/2001	State vs. Guddi	Okhla	61/1/14 Ex. Act	30.04.2007	Convicted
189	189	326/2006	State vs. Santa	Okhla	61/1/14 Ex. Act	30.04.2007	Convicted
190	190	722/2006	State vs. Sareeta	Okhla	61/1/14 Ex. Act	30.04.2007	Convicted
191	191	322/2002	State vs. Malik Om Park	Okhla	61/1/14 Ex Act	30.04.2007	Convicted
192	192	576/2003	State vs. Tej Singh Gill	Okhla	323/451 IPC	22.04.2007	Acquitted
193	193	1033/206	State vs. Manju	Okhla	61/1/14 Ex Act	03.04.2007	Convicted
In the Court of Sh. Satish Kumar, MM, PHC, New Delhi							
194	194	281/2006	State vs. Sheela	Okhla	61/1/14 Ex. Act	01.05.2007	Convicted
195	195	50/2003	State vs. Sheela	Okhla	61/1/14 Ex. Act	01.05.2007	Convicted
196	196	069/2006	State vs. Sheelal	Okhla	61/1/14 Ex. Act	03.05.2007	Convicted
197	197	721/2006	State vs. Kamla	Okhla	61/1/14 Ex. Act	04.05.2007	Convicted
198	198	692/1997	State vs. Vijay	Okhla	341/342 IPC	05.05.2007	Acquitted
199	199	221/2006	State vs. Kachan	Okhla	61/1/14 Ex Act	05.05.2007	Convicted

200	200	837/2006	State vs. Meera	Okhla	61/1/14 Ex. Act	05.05.2007	Convicted
201	201	706/1996	State vs. Mohd. Yakub	Okhla	323/324 IPC	07.05.2007	Acquitted
202	202	332/2006	State vs. Anil Patak	Okhla	68/1/14 Ex. Act	07.05.2007	Convicted
203	203	947/2006	State vs. Sheeta	Okhla	61/1/14 Ex. Act	07.05.2007	Convicted
204	204	1039/2005	State vs. Sheela	Okhla	61/1/14 Ex. Act	08.05.2007	Convicted
205	205	677/2004	State vs. Kaushalya	Okhla	61/1/14 Ex. Act	08.05.2007	Convicted
206	206	198/2007	State vs. Jogbir	Okhla	25/54/59 Arms Act	10.05.2007	Convicted
207	207	486/2006	State vs. Smt. Rani	Okhla	61/1/14 Ex. Act	05.05.2007	Convicted
208	208	141/2007	State vs. Murad	Okhla	25 Arms Act	10.05.2007	Convicted
209	209	635/2006	State vs. Dhanna	Okhla	61/1/14 Ex. Act	07.05.2007	Convicted
210	210	160/2007	State vs. Pradeep	Okhla	Arms Act	10.05.2007	Convicted
211	211	441/1999	State vs. Gouri Shankar	Okhla	341/323/34 IPC	10.05.2007	Acquitted
212	212	779/2006	State vs. Sita Ram	Okhla	61/1/14 Ex. Act	21.05.2007	Convicted
213	213	436/1995	State vs. Vikas	Okhla	279/304A IPC	22.05.2007	Convicted
214	214	261/2006	State vs. Guddi	Okhla	61/1/14 Ex. Act	26.05.2007	Convicted
215	215	475/2006	State vs. Dansh	Okhla	61/1/14 Ex. Act	28.05.2007	Convicted
216	216	453/2004	State vs. Maya	Okhla	61/1/14 Ex. Act	29.05.2007	Convicted
217	217	926/2006	State vs. Sita Ram	Okhla	61/1/14 Ex. Act	28.05.2007	Convicted
218	218	45/2001	State vs. Deva	Okhla	279/304 IPC	30.05.2007	Abated
219	219	594/2001	State vs. Mohd. Akram	Okhla	379/411 IPC	23.05.2007	Convicted
220	220	73/2006	State vs. Ramesh Kumar	Okhla	279/304 IPC	20.03.2007	Convicted
221	221	843/2007	State vs. Ashok Kumar	Okhla	61/1/14 Ex. Act	07.05.2007	PO
222	222	395/1994	State vs. Gyanender	Okhla	420/408 IPC	28.05.2007	Acquitted

223	223	161/2004	State vs. Sobhit Yadav	Okhla	279/337 IPC	30.05.2007	Convicted
224	224	649/2006	State vs. Kamla	Okhla	61/1/14 Ex. Act	30.05.2007	Convicted
225	225	69/2007	State vs. Manohar	Okhla	61/1/14 Ex. Act	31.05.2007	Convicted
226	226	105/2006	State vs. Lal Singh	Okhla	61/1/14 Ex. Act	31.05.2007	Convicted
227	227	109/2007	State vs. Foola	Okhla	61/1/14 Ex. Act	31.05.2007	Convicted
228	228	320/2007	State vs. Amar Shah	Okhla	Arms Act	31.05.2007	Convicted
229	229	61/1995	State vs. Surender Kumar	Okhla	409/506 IPC	31.05.2007	Acquitted
230	230	933/2006	State vs. Sona	Okhla	61/1/14 Ex. Act	12.05.2007	Convicted
231	231	290/1999	State vs. Akram	Okhla	387 IPC	12.05.2007	Convicted
232	232	545/2006	State vs. Rajni	Okhla	61/1/14 Ex. Act	14.05.2007	Convicted
233	233	516/1996	State vs. Kalyan	Okhla	279/338 IPC	15.05.2007	Convicted
234	234	878/2006	State vs. Smt. Lachhi	Okhla	61/1/14 Ex. Act	15.05.2007	Convicted
235	235	739/2006	State vs. Rajni	Okhla	61/1/14 Ex. Act	16.05.2007	Convicted
236	236	831/2006	State vs. Nisha	Okhla	61/1/14 Ex. Act	17.05.2007	Convicted
237	237	304/2006	State vs. Vijay Kumar	Okhla	323/341/34 IPC	18.05.2007	Convicted
238	238	167/2006	State vs. Birj Kishan	Okhla	380/457/311 IPC	18.05.2007	Convicted
239	239	224/2006	State vs. Suran	Okhla	61/1/14 Ex. Act	19.05.2007	Convicted
240	240	465/2006	State vs. Somtra	Okhla	61/1/14 Ex. Act	19.05.2007	Convicted
241	241	1063/2006	State vs. Shukla Mehta	Okhla	61/1/14 Ex. Act	19.05.2007	Convicted
242	242	61/2007	State vs. Ashok	Okhla	188 IPC	14.05.2007	Convicted
243	243	53/2007	State vs. Ram Kumar	Okhla	188 IPC	19.05.2007	Convicted
244	244	110/2000	State vs. Bhupinder Sah	Okhla	323/341 IPC	20.05.2007	Convicted
245	245	385/2002	State vs. Sri Prakash	Okhla	279/323/34 IPC	20.05.2007	Convicted

246	246	841/2006	State vs. Salm	Okhla	323/341 IPC	20.05.2007	Acquitted
247	247	701/1998	State vs. Joginder Singh	Okhla	341/323/34 IPC	20.05.2007	Convicted
248	248	145/2001	State vs. Hawa Singh	Okhla	279/337 IPC	20.05.2007	Convicted
249	249	660/2001	State vs. Abdul Bulch	Okhla	324/341/34 IPC	20.05.2007	Acquitted
250	250	927/2005	State vs. Raitan Lal	Okhla	323/341 IPC	20.05.2007	Convicted
251	251	333/2003	State vs. Vinod Kumar	Okhla	279/337 IPC	20.05.2007	Convicted
252	252	406/2001	State vs. Anil Kumar	Okhla	279/338 IPC	20.05.2007	Convicted
In the Court of Sh. Satish Kumar, MM, PHC, New Delhi							
253	253	817/2006	State vs. Babu Ram	Okhla	323/341/34 IPC	20.05.2007	Acquitted
254	254	199/2006	State vs. Daddan	Okhla	61/1/14 Ex. Act	01.05.2007	Convicted
255	255	104/2007	State vs. Reshma	Okhla	61/1/14 Ex. Act	01.05.2007	Convicted
256	256	495/2006	State vs. Soema	Okhla	61/1/14 Ex. Act	01.05.2007	Convicted
257	257	170/2006	State vs. Gyasi Lal	Okhla	61/1/14 Ex. Act	02.06.2007	Convicted
258	258	285/2006	State vs. Azad Singh	Okhla	279/337 IPC	03.06.2007	Convicted
259	259	727/2001	State vs. Havinder etc.	Okhla	341/323 IPC	03.06.2007	Acquitted
260	260	458/2004	State vs. Krishan Mehra	Okhla	341/323/34 IPC	03.06.2007	Acquitted
261	261	316/2006	State vs. Varun etc	Okhla	323/341 IPC	03.06.2007	Acquitted
262	262	447/2005	State vs. Dinesh Pratap	Okhla	323/341/506 IPC	03.06.2007	Acquitted
263	263	344/2006	State vs. Salman	Okhla	323/341 IPC	03.06.2007	Acquitted
264	264	598/2003	State vs. Raj Kumar	Okhla	279/337 IPC	03.06.2007	Convicted
265	265	319/2006	State vs. Salman Sheikh	Okhla	323/34 IPC	03.06.2007	Acquitted
266	266	299/1999	State vs. Mohd Islam	Okhla	341/323/425 IPC	03.06.2007	Convicted
267	267	722/2001	State vs. Vijay Kumar	Okhla	338 IPC	03.06.2007	Acquitted

268	268	888/2006	State vs. Sunil Kumar	Okhla	323/341 IPC	03.06.2007	Acquitted
269	269	128/2000	State vs. Mond Najeeb	Okhla	341/323 IPC	03.06.2007	Acquitted
270	270	156/2006	State vs. Dharampal	Okhla	279/337 IPC	03.06.2007	Convicted
271	271	535/2006	State vs. Sarvan	Okhla	61/1/14 Ex. Act	05.06.2007	Convicted
272	272	1053/2006	State vs. Foola	Okhla	61/1/14 Ex. Act	05.06.2007	Convicted
273	273	936/2006	State vs. Phoola	Okhla	61/1/14 Ex. Act	05.06.2007	Convicted
274	274	158/2007	State vs. Ram Singh	Okhla	61/1/14 Ex. Act	05.06.2007	Convicted
275	275	1038/2006	State vs. Ram Singh	Okhla	61/1/14 Ex. Act	06.06.2007	Convicted
276	276	394/2006	State vs. Sarvesh	Okhla	61/1/14 Ex. Act	08.06.2007	Convicted
277	277	1037/2006	State vs. Laxman	Okhla	61/1/14 Ex. Act	08.06.2007	Convicted
278	278	411/2007	State vs. Suresh	Okhla	Arms Act	21.06.2007	Convicted
279	279	366/2007	State vs. Rakesh Kumar	Okhla	Arms Act	21.06.2007	Convicted
280	280	473/2007	State vs. Mohd. Ismla	Okhla	Arms Act	21.06.2007	Convicted
281	281	427/2007	State vs. Uttam Singh	Okhla	Arms Act	22.06.2007	Convicted
282	282	350/2007	State vs. Gopi Singh	Okhla	Arms Act	23.06.2007	Convicted
283	283	552/2006	State vs. Lal Singh	Okhla	61/1/14 Ex. Act	25.06.2007	Convicted
284	284	393/2007	State vs. Jagbir	Okhla	Arms Act	25.06.2007	Convicted
285	285	426/2006	State vs. Kamlesh	Okhla	61/1/14 Ex. Act	25.06.2007	Convicted
286	286	778/2006	State vs. Kamla	Okhla	61/1/14 Ex. Act	27.06.2007	Convicted
287	287	282/2007	State vs. Soni Devi	Okhla	61/1/14 Ex. Act	27.06.2007	Convicted
288	288	333/2007	State vs. Narender	Okhla	Arms Act	27.06.2007	Convicted
289	289	335/2007	State vs. Narain Dass	Okhla	Arms Act	30.06.2007	Convicted
290	290	654/2006	State vs. Gyasi Lal	Okhla	61/1/14 Ex. Act	30.06.2007	Convicted

291	291	363/2007	State vs. Rajesh @ Raju	Okhla	Not given	30.06.2007	Convicted
292	292	1036/2006	State vs. Jagdish	Okhla	61/1/14 Ex. Act	30.06.2007	Convicted
293	293	643/2004	State vs. Raj Kumar	Okhla	323/325 IPC	01.07.2007	Acquitted
294	294	743/2006	State vs. Ashok	Okhla	279/338 IPC & 185 MV Act	01.07.2007	Convicted
295	295	690/2006	State vs. Kartar	Okhla	341/323 IPC	01.07.2007	Acquitted
296	296	325/2006	State vs. Virender	Okhla	279/338 IPC	01.07.2007	Convicted
297	297	757/2005	State vs. Karhiya Lal	Okhla	61/1/14 Ex. Act	02.07.2007	Abated/dead
298	298	342/2007	State vs. Rasikdas	Okhla	Arms Act	02.07.2007	Convicted
299	299	421/2007	State vs. Naresh	Okhla	Arms Act	03.07.2007	Convicted
300	300	07/2007	State vs. Ashif	Okhla	379/44/356 IPC	03.07.2007	Convicted
301	301	1003/206	State vs. Ahmad Ali	Okhla	Not Given	04.07.2007	Convicted
302	302	307/2002	State vs. Hukam Singh	Okhla	279/337 IPC	06.07.2007	PO
303	303	351/2007	State vs. Deepak	Okhla	Arms Act	05.07.2007	Convicted
304	304	206/2007	State vs. Deepak	Okhla	Arms Act	05.07.2007	Undergone
305	305	744/2006	State vs. Suresh	Okhla	Arms Act	06.07.2007	Convicted
306	306	297/1994	State vs. Jogi Lal	Okhla	Not given	07.07.2007	Acquitted
307	307	46/1998	State vs. Rajesh	Okhla	447 IPC	06.07.2007	Acquitted
308	308	231/2007	State vs. Guddi	Okhla	61/1/14 Ex. Act	07.07.2007	Convicted
309	309	416/2007	State vs. Gunil	Okhla	Arms Act	07.07.2007	Convicted
310	310	44/1998	State vs. Bato Ram	Okhla	279/304A IPC	04.07.2007	Acquitted
311	311	972/2000	State vs. Ganpat	Okhla	61/1/14 Ex. Act	07.07.2007	Convicted
312	312	673/1997	State vs. Yogender	Okhla	279/337/338 IPC	08.07.2007	Convicted

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1	894/2006	STATE VS. TINKU	A.ACT	2.1.07	UNDERGO NE
2	800/2006	STATE VS. KAKU RAJ	A.ACT	2.1.07	UNDERGO NE
3	904/2006	STATE VS. HAMID	A.ACT	2.1.07	CONVICT
4	112/1994	STATE VS. PREM SINGH	407/12CB IPC	4.1.07	QUASHED
5	67/1993	STATE VS. SANTOSH K. YADAV	380/411 IPC	6.1.07	ACQUITTE D
6	601/1999	STATE VS. CT. SITA RAM	451/323 IPC	6.1.07	ACQUITTE D
7	530/2000	STATE VS. RAKESH	25 A. ACT	6.1.07	ACQUITTE D
8	917/2006	STATE VS. ASHOK	A.ACT	6.1.07	CONVICT
9	207/2006	STATE VS. ANITA	61/1/14	8.1.07	CONVICT
10	966/2006	STATE VS. AKASH	A.ACT	9.1.07	CONVICT
11	455/2005	STATE VS. DALIP	A.ACT	9.1.07	ACQUITTE D
12	327/2003	STATE VS. JAGDISH	279/304A/ B/181 IPC	9.1.07	PO
13	694/2002	STATE VS. RAJKUMAR	408 IPC	12.1.07	P.O
14	220/2004	STATE VS. INDERJEET	323/341 IPC	15.1.07	ACQUITTE D
15	938/2006	STATE VS. RAMESH	A.ACT	16.1.07	UNDERGO NE
16	738/2004	STATE VS. SHYAM	457/380/41 1/34 IPC	6.1.07	CONVICT
17	32/2006	STATE VS. GUDDI	51/1/14	16.1.07	CONVICT
18	94/2006	STATE VS. KAMMO	51/1/14	17.1.07	CONVICT
19	969/2006	STATE VS. JAGBIR KR.	A.ACT	16.1.07	CONVICT
20	780/1998	STATE VS. DHARMENDER	392/34 IPC	18.1.07	UNDERGO NE
21	330/2003	STATE VS. SUNIL KUMAR	103 DP ACT	19.1.07	UNDERGO NE
22	648/2005	STATE VS. KAILASH	51/1/14	19.1.07	UNDERGO NE

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23	627/1997	STATE VS. MUSHTAQ	279/337 IPC	19.1.07	CONVICT
24	329/2006	STATE VS. GUDDI	323/341/34 IPC	21.1.07	COMPRO MISE
25	698/2005	STATE VS. RAJENDER	285 IPC 323/341	21.1.07	CONVICT COMPRO
26	737/2004	STATE VS. SANJAY	IPC	21.1.07	MISE
27	179/2005	STATE VS. GIRIRAJ	279/338 IPC	21.1.07	CONVICT
28	953/2005	STATE VS. JAICHAND	279/338 IPC	21.1.07	CONVICT
29	694/2004	STATE VS. RAVINDER SINGH	279/337 IPC	21.1.07	CONVICT
30	639/2004	STATE VS. JASPINDER SINGH		21.1.07	CONVICT
31	978/2006	STATE VS. SURENDRA	A.ACT	17.1.07	CONVICT
32	83/2002, 846/2005	STATE VS. SUMMEY ETC	323/341/34 IPC	21.1.07	DISCHAR GE
33	582/2006	STATE VS. BUSHANDER	323/324/34 IPC	21.1.07	COMPRO MISE
34	704/2001	STATE VS. VINOD ETC	341/323/34 IPC	21.1.07	COMPRO MISE
35	381/1997	STATE VS. MOHAN SINGH	341/323/34 IPC	21.1.07	ACQUITTE D
36	957/1998	STATE VS. BHUPINDER SINGH	279/338 IPC	21.1.07	CONVICT
37	1043/2006	STATE VS. KANHIYA	A.ACT	29.1.07	CONVICT
38	986/2006	STATE VS. PREM KISHAN	A.ACT	29.1.07	CONVICT
39	962/2005	STATE VS. SANJAY	A.ACT	25.1.07	CONVICT
40	1012/2006	STATE VS. RAHUL	61/1/14	24.1.07	CONVICT
41	760/2005	STATE VS. VIDHA KISHAN	379/356/41 1 IPC	22.1.07	CONVICT
42	131/2002	STATE VS. SATNAM SINGH	279/338 IPC	21.1.07	CONVICT
43	108/2004	STATE VS. RAMBABU	279/337 IPC	21.1.07	CONVICT

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44	376/1998	STATE VS. UNKNOWN	342/323 IPC	31.1.07	CANCELLED REPORT
45	84/2002	STATE VS. MANOJ	279 IPC	31.1.07	PO
46	676/2002	STATE V. NASRU MISHRA	279/338 IPC	21.1.07	CONVICT
47	279/2005	STATE VS. SURINDER SINGH	279/337 IPC	21.1.07	CONVICT
48	92/2003	STATE VS. KAWAL SINGH	279/338 IPC	21.1.07	CONVICT
49	655/2003	STATE VS. MUKESH	279/338 IPC	21.1.07	CONVICT
50	425/2001	STATE VS. KAILASH KR.	407/379/41 1	29.1.07	CONVICT
51	939/2005	STATE VS. AMIT SHAH	279/338 IPC	21.1.07	CONVICT
52	592/1996	STATE VS. SANJAY	279/337 IPC	21.1.07	CONVICT
53	395/1999	STATE VS. KAWALJEET	341/323 IPC	21.1.07	CONVICT
54	1073/2006	STATE VS. GAGAN	A.ACT	29.1.07	CONVICT
55	58/2000	STATE VS. BHAGWAN RAO	279/338 IPC	21.1.07	CONVICT
56	371/2002	STATE VS. MOHD. KALIM	324 IPC	14.2.07	ACQUITTE D
57	406/1998	STATE VS. RAMU	279/304A IPC	12.2.07	P.O
58	62/1995	STATE VS. SHYAMLAL	279/338 IPC	08.2.07	ACQUITTE D
59	132/2002	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
60	319/2002	STATE VS. DAVINDER	A.ACT	28.2.07	ACQUITTE D
61	334/1991	STATE VS. NIRANJANSA	380 IPC	05.2.07	DISCHAR GE
62	1014/2006	STATE VS. PARDEEP	A.ACT	1.2.07	UNDERGO NE
63	531/1997	STATE VS. HIRA LAL	289/338 IPC	3.2.07	ACQUITTE D
64	759/2006	STATE VS. JAKIR	A.ACT	3.2.07	CONVICT
65	854/2006	STATE VS. BABULAL	61/1/14	3.2.07	UNDERGO NE
66	1089/2006	STATE V.S MANOJ	A.ACT	5.2.07	UNDERGO NE

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67	1078/2006	STATE VS. ASHOK	A.ACT	5.2.07	CONVICT
		STATE VS. JAI			
68	204/2005	SINGH	61/1/14	9.2.07	CONVICT
69	544/2006	STATE VS. MEERA	61/1/14	14.2.07	CONVICT
					UNDERGO
70	1077/2006	STATE VS. RAJEIN	A.ACT	17.2.07	NE
71	447/2006	STATE VS. ASHOK	61/1/14	17.2.07	CONVICT
		STATE VS.			
72	436/2002	RAMESH	61/1/14	19.2.07	CONVICT
73	553/2002	STATE VS. RAJESH	292 IPC	19.2.07	CONVICT
		STATE VS.			
74	712/2006	RAMDASS	61/1/14	20.2.07	CONVICT
		STATE VS.	279/337		
75	435/1998	SANTOSH KR.	IPC	20.2.07	CONVICT
		STATE VS. MANOJ			UNDERGO
76	725/2005	AGGARWAL	292 IPC	21.2.07	NE
		STATE VS.			UNDERGO
77	27/2007	KAILASH	A.ACT	21.2.07	NE
		STATE VS. GYASI			
78	432/2006	LAL	61/1/14	22.2.07	CONVICT
79	356/2006	STATE VS. SITA	61/1/14	22.2.07	CONVICT
		STATE VS. SMT.			
80	90/2006	KAMLA	61/1/14	22.2.07	CONVICT
81	191/2006	STATE VS. GANPAT	61/1/14	22.2.07	CONVICT
82	92/2006	STATE VS. MEERA	61/1/14	23.2.07	CONVICT
		STATE VS. IQBAL			ACQUITTE
83	583/1995	ETC.	392/34 IPC	12.2.07	D
		STATE VS. SUNIL			ACQUITTE
84	602/1996	KR.	A.ACT	23.2.07	D
		STATE VS.			
85	23/2007	RANSUDDIN	A.ACT	23.2.07	CONVICT
86	63/2006	STATE VS. MANJU	61/1/14	23.2.07	CONVICT
		STATE VS.			UNDERGO
87	1/2006	KAILASH	61/1/14	23.2.07	NE
88	728/2006	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
		STATE VS. RAM			
89	478/2006	SINGH	61/1/14	26.2.07	CONVICT
90	47/2006	STATE VS. KAPIL	61/1/14	27.2.07	CONVICT
			326/506		
91	774/2006	STATE VS. ANAND	IPC	27.2.07	CONVICT

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92	334/1997	STATE VS. GOPAL	279/337 IPC	06.2.07	PO
93	111/1997	STATE VS. VIJAY BAHADUR	279/304 IPC	28.2.07	CONVICT
94	315/1995	STATE VS. SIDHI DAM ETC	147/148/14 9 IPC	5.2.07	PO
95	847/1998	STATE VS. LAXMAN SINGH	EX. ACT	1.2.07	CONVICT
96	489/1997	STATE VS. KAMAL KR.	279/338 IPC	23.2.07	CONVICT
97	171/1996	STATE VS. SHRI RAM ETC.	452/323/32 5 IPC	21.2.07	CONVICT
98	193/2002	STATE VS. DALE RAM	341/325 IPC	19.2.07	PO
99	160/1998	STATE VS. MUKESH	279/338/33 7 IPC	17.2.07	CONVICT
100	7/1994	STATE VS. CHAMAN LAL	279/304A IPC	15.2.07	CONVICT
101	440/2004	STATE VS. DALJINDER	39/34 IPC	18.3.07	CONVICT
102	346/2003	STATE VS. HITENDER	279/338 IPC	18.3.07	CONVICT
103	498/2000	STATE VS. RAMKUMAR	279/304 IPC	2.3.07	PO
104	457/2005	STATE VS. MOHAN LAL	323/341 IPC	18.3.07	ACQUITTE D
105	585/2002	STATE VS. WAHID ALI	341/323 IPC	17.3.07	ACQUITTE D
105	63/2007	STATE VS. NASEERGUHI	188 IPC	17.3.07	CONVICT
107	92/2007	STATE VS. ABDUL GAFFAR	A. ACT	17.3.07	UNDERGO NE
108	355/2005	STATE VS. VISHNU	A ACT	16.3.07	UNDERGO NE
109	534/2006	STATE VS. PARVATI DEVI	61/1/14	15.3.07	ABATED
110	372/2000	STATE VS. BIHUDIN	61/1/14	13.3.07	CONVICT
111	466/2006	STATE VS. KAMLA	61/1/14	09.3.07	CONVICT
112	141/2001	STATE VS. VINOD KHAN	406/409 IPC	9.3.07	CONVICT
113	482/2006	STATE VS. KAMLA	61/1/14	9.3.07	CONVICT
114	41/2007	STATE VS. RAMPRCHIN	A. ACT	7.3.07	CONVICT

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115	1089/2006	STATE VS. RAJESH KR.	379/411 IPC	7.3.07	CONVICT
116	33/2007	STATE VS. CHANDER PAL	A.ACT	6.3.07	UNDERGO NE ACQUITTE
117	902/2006	STATE VS. VIJAY	A.ACT	3.3.07	D
118	493/2006	STATE VS. PHOOL DEVI	61/1/14	1.3.07	CONVICT
119	1091/2005	STATE VS. SMT. GULAB		2.3.07	CONVICT
120	602/2006	STATE VS. TIKAM CHAND	341/506IP C	2.3.07	QUASHED
121	606/1996	STATE VS. KASHTARO LAL	447 IPC	7.3.07	ACQUITTE D
122	1019/2006	STATE VS. JAI SINGH	323/241 IPC	18.3.07	ACQUITTE D
123	309/2006	STATE VS. LAXMAN	323/341 IPC	18.3.07	ACQUITTE D
124	418/2005	STATE VS. PARVEN	279/337 IPC	18.3.07	CONVICT
125	236/2000	STATE VS. SUSHIL KR	279/337 IPC	18.3.07	CONVICT
126	741/2006	STATE VS. SUKHBIR	279/427 IPC	18.3.07	CONVICT
127	271/2006	STATE VS. AJAY KR.	279/338 IPC	18.3.07	CONVICT
128	310/2006	STATE VS. RAM NARAYAN	323/241 IPC	18.3.07	ACQUITTE D
129	606/2000	STATE VS LEKHRAJ	188 IPC	18.3.07	CONVICT
130	934/2006	STATE VS. KALYAN	279/337/3/ 181 IPC	18.3.07	ACQUITTE D
131	494/2006	STATE VS. SHYAM SINGH	279/337 IPC	18.3.07	CONVICT
132	886/2006	STATE VS. LALAN	341/324/34 IPC	18.3.07	ACQUITTE D
133	710/2005	STATE VS. JAI PAL	323/341 IPC	18.3.07	ACQUITTE D
134	560/2005	STATE VS. KAURNALAL	61/1/14	19.3.07	CONVICT
135	82/2006	STATE VS. SITA	61/1/14	19.3.07	CONVICT
136	668/2005	STATE VS. RAJESH	61/1/14	22.3.07	CONVICT
137	970/2005	STATE VS. RAGHWAN	61/1/14	22.3.07	CONVICT

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138	446/2006	STATE VS. KAMLA	61/1/14	23.3.07	CONVICT
139	48/2007	STATE VS. DEVENDER	188 IPC	24.3.07	CONVICT
140	179/1994	STATE VS. SATYAPAL	4/5 EX.ACT	24.3.07	CONVICT
141	481/2006	STATE VS. GOPAL	61/1/14	28.3.07	CONVICT
142	381/2006	STATE VS. SITA RAM	61/1/14	28.3.07	CONVICT
143	266/1994	STATE VS. AHMAD	304 IPC	29.3.07	ACQUITTE D
144	275/1994	STATE VS. K.SIVABULRAI	30A	30.3.07	CONVICT
145	154/2006	STATE VS. SUMITRA	61/1/14	29.3.07	CONVICT
146	87/1997	STATE VS. YOGESH	379/411 IPC	22.3.07	CONVICT
147	403/1996	STATE VS. MONU MEBAH	A.ACT	24.3.07	ACQUITTE D
148	128/2007	STATE VS. IRFAN	A.ACT	29.3.07	CONVICT
149	908/2006	STATE VS. DHARMENDER	324/34 IPC	18.3.07	ACQUITTE D
150	400/2006	STATE VS. TARA CHAND	61/1/14	2.4.07	CONVICT
151	911/2006	STATE VS. BUDHSINGH	61/1/14	7.4.07	CONVICT
152	698/2006	STATE VS. MEERA	61/1/14	7.4.07	CONVICT
153	625/2000	STATE VS. PAPPU	61/1/14	4.4.07	CONVICT
154	810/2006	STATE VS. SHANTI	61/1/14	4.4.07	CONVICT
155	512/2002	STATE VS. SUNIL KR.	61/1/14	4.4.07	CONVICT
156	983/2006	STATE VS. MANJU	61/1/14	7.4.07	CONVICT
157	1021/2006	STATE VS. MADAN	61/1/14	11.4.07	DIED ABATED
158	415/2006	STATE VS. NISHA	61/1/14	12.4.07	CONVICT

313	313	381/2002	State vs. Rampal	Okhla	324 IPC	08.07.2007	Acquitted
314	314	610/2006	State vs. Ranjan	Okhla	323/34 IPC	08.07.2007	Acquitted
315	315	471/2004	State vs. Rambabu	Okhla	279/338 IPC	08.07.2007	Convicted
316	316	237/2006	State vs. Manjeet	Okhla	325 IPC	08.07.2007	Convicted
317	317	770/2005	State vs. Lalit Kumar	Okhla	279/338 IPC	08.07.2007	Convicted
318	318	789/2006	State vs. Shimla	Okhla	61/1/14 Ex. Act	09.07.2007	Convicted
319	319	302/1995	State vs. Kartar Son etc.	Okhla	323/34 IPC	09.07.2007	Convicted
320	320	187/2007	State vs. Geeta	Okhla	61/1/14 Ex. Act	10.07.2007	Convicted
321	321	259/2006	State vs. Gurpreet	Okhla	61/1/14 Ex. Act	10.07.2007	Convicted
322	322	955/1998	State vs. Prabhat Kumar	Okhla	279/304A IPC	10.07.2007	Acquitted
323	323	422/2006	State vs. Narinder	Okhla	25/54/59 Arms Act	11.07.2007	Convicted
324	324	329/2007	State vs. Ramesh Kumar	Okhla	Arms Act	12.07.2007	Convicted
325	325	05/1995	State vs. Rajender Singh	Okhla	279/338 IPC	13.07.2007	PO
326	326	459/2000	State vs. Sushila	Okhla	61/1/14 Ex. Act	13.07.2007	Convicted
327	327	96/1996	State vs. Avdesh Prasad	Okhla	325/34 IPC	13.07.2007	Acquitted
328	328	268/1997	State vs. Sanjay	Okhla	279/337 IPC	13.07.2007	PO
329	329	740/2002	State vs. Amarvir Singh	Okhla	323/34 IPC	22.07.2007	Convicted
330	330	547/2002	State vs. Ajay Kumar	Okhla	Arms Act	30.07.2007	Convicted
331	331	683/2006	State vs. Raju	Okhla	Ex. Act	13.07.2007	Convicted
332	332	567/2007	State vs. Bajj Nath Singh	Okhla	283 IPC	16.07.2007	Convicted
333	333	472/2007	State vs. Rajesh	Okhla	Arms Act	18.07.2007	Convicted
334	334	389/2006	State vs. Ram Kumar	Okhla	61/1/14 Ex. Act	20.07.2007	Convicted
335	335	636/2006	State vs. Veer Singh	Okhla	341/323 IPC	22.07.2007	Acquitted

336	336	229/2006	State vs. Jernail Singh	Okhla	523/341 IPC	22.07.2007	Compromised
337	337	425/2004	State vs. Ashwani Jain	Okhla	287/338 IPC	22.07.2007	Compromised
338	338	750/2000	State vs. Ramesh	Okhla	61/1/14 Ex. Act	26.07.2007	Convicted
339	339	16/1999	State vs. Rajesh Kumar	Okhla	279/338 IPC	28.07.2007	Convicted
340	340	107/2007	State vs. Vijay Kumar	Okhla	61/1/14 Ex. Act	28.07.2007	Convicted
341	341	56/2007	State vs. Sheela	Okhla	61/1/14 Ex. Act	28.07.2007	Convicted
342	342	998/2005	State vs. Kunwar Singh	Okhla	61/1/14 Ex. Act	28.07.2007	Convicted
343	343	76/2008	State vs. Sugna	Okhla	Ex Act	30.07.2007	Convicted
344	344	477/2007	State vs. Ikram	Okhla	Arms Act	30.07.2007	Convicted
345	345	1033/2005	State vs. Sheela	Okhla	61/1/14 Ex. Act	31.07.2007	Convicted
346	346	884/2006	State vs. Anita	Okhla	61/1/14 Ex. Act	01.08.2007	Convicted
347	347	764/2005	State vs. Sita Ram	Okhla	61/1/14 Ex. Act	01.08.2007	Convicted
348	348	242/2000	State vs. Ashok Kumar	Okhla	378/411 IPC	02.08.2007	Convicted
349	349	206/2007	State vs. Guddi	Okhla	61/1/14 Ex. Act	04.08.2007	Convicted
350	350	512/2000	State vs. Avinash Bhan	Okhla	279/337 IPC	05.08.2007	Convicted
351	351	624/2000	State vs. Jitender	Okhla	279/337 IPC	05.08.2007	Convicted
352	352	302/2007	State vs. Shyam Singh	Okhla	323/34 IPC	05.08.2007	Acquitted
353	353	426/2007	State vs. Sunil Kumar	Okhla	279 IPC	05.08.2007	Convicted
354	354	166/2007	State vs. Zahid	Okhla	341/323 IPC	05.08.2007	Acquitted
355	355	832/2006	State vs. Beni	Okhla	323/34 IPC	05.08.2007	Acquitted
356	356	72/2007	State vs. Jagat Singh	Okhla	341/324 IPC	05.08.2007	Acquitted
357	357	647/1998	State vs. Rajesh	Okhla	341/324 IPC	05.08.2007	Acquitted
358	358	529/2007	State vs. Mohd. Saleem	Okhla	457/323 IPC	05.08.2007	Acquitted

472	472	168/1998	State vs. Satish	Okhla	279/337 IPC	16.09.2007	Convicted
473	473	429/1997	State vs. Ashok Kumar	Okhla	279/337 IPC	16.09.2007	Convicted
474	474	1061/2005	State vs. Raju Gupta	Okhla	279/338 IPC	16.09.2007	Convicted
475	475	679/2007	State vs. Triloki Nath	Okhla	25/54/59 Arms Act	20.09.2007	Convicted
476	476	92/1995	State vs. Ramji Lal	Okhla	279/304A IPC	19.09.2007	Abated
477	477	17/2007	State vs. Gyarshi Lal	Okhla	61/1/14 Ex. Act	17.09.2007	Convicted
478	478	06/2007	State vs. Rekha	Okhla	61/1/14 Ex. Act	18.09.2007	Convicted
479	479	574/2003	State vs. Pappu	Okhla	25/54/59 Arms Act	18.09.2007	Convicted
480	480	588/2002	State vs. Hari Om	Okhla	61/1/14 Ex. Act	19.09.2007	Undergone
481	481	613/2007	State vs. Kamal	Okhla	Arms Act	20.09.2007	Convicted
482	482	651/2007	State vs. Basik Dass	Okhla	Arms Act	20.09.2007	Convicted
483	483	215/2007	State vs. Purn Singh	Okhla	61/1/14 Arms Act	20.09.2007	Convicted
484	484	682/2007	State vs. Sonu	Okhla	25/54/59 Arms Act	20.09.2007	Convicted
485	485	346/2006	State vs. Mukesh	Okhla	61/1/14 Ex. Act	22.09.2007	Convicted
486	486	223/2007	State vs. Ram Kishan	Okhla	61/1/14 Ex. Act	22.09.2007	Convicted
487	487	793/2005	State vs. Nand Ram	Okhla	61/1/14 Ex. Act	24.09.2007	Convicted
488	488	382/2007	State vs. Gyarsi Lal	Okhla	61/1/14 Ex. Act	24.09.2007	Convicted
489	489	484/2007	State vs. Rani	Okhla	61/1/14 Ex. Act	24.09.2007	Convicted
490	490	425/2002	State vs. Deen Mohd.	Okhla	25/54/59 Arms Act	26.09.2007	Convicted
491	491	82/2007	State vs. Ramesh	Okhla	61/1/14 Ex. Act	27.09.2007	Convicted
492	492	867/2006	State vs. Manju	Okhla	61/1/14 Ex. Act	29.09.2007	Convicted
493	493	114/2006	State vs. Algu	Okhla	341/325 IPC	30.09.2007	Acquitted
494	494	221/1996	State vs. Amar Kumar (PO) &	Okhla	435/323/34 IPC	29.09.2007	Acquitted

		Bhandari Yadav					
495	495	811/1998	State vs. Khushbu ali	Okhla	279/337 IPC	22.09.2007	Convicted
496	496	608/2007	State vs. Salim	Okhla	25/54/59 Arms Act	21.09.2007	Convicted
497	497	211/1992	State vs. Gurmeet	Okhla	25/54/59 Arms Act	29.09.2007	Acquitted
498	498	407/2006	State vs. Raja etc.	Okhla	323/341 IPC	30.09.2007	Acquitted
499	499	232/2006	State vs. Babli	Okhla	61/1/14 Ex. Act	27.09.2007	Convicted
500	500	625/1997	State vs. Kishan	Okhla	279/338 IPC	30.09.2007	Convicted
501	501	904/2005	State vs. Kailash Chand	Okhla	279/338 IPC	30.09.2007	Convicted
502	502	499/1997	State vs. Akhtar Ali	Okhla	380/411 IPC	26.09.2007	Convicted
503	503	335/2005	State vs. Kaushalya	Okhla	61/1/14 Ex. Act	24.09.2007	Convicted
504	504	55/2007	State vs. Budh Singh	Okhla	61/1/14 Ex. Act	21.09.2007	Convicted
505	505	158/1999	State vs. Vicky @ Sunil	Okhla	Not given	29.09.2007	Convicted
506	506	693/2007	State vs. Bhikhari Mehto	Okhla	Not given	12.09.2007	Convicted
507	507	1010/2006	State vs. Vijay Kumar	Okhla	61/1/14 Ex. Act	04.10.2007	Convicted
508	508	05/2007	State vs. Maya	Okhla	61/1/14 Ex. Act	04.10.2007	Convicted
509	509	138/2007	State vs. Pappy	Okhla	61/1/14 Ex. Act	05.10.2007	Convicted
510	510	573/2004	State vs. Nilyanand	Okhla	61/1/14 Ex. Act	05.10.2007	PO
511	511	956/2005	State vs. Suresh	Okhla	61/1/14 Ex. Act	05.10.2007	Convicted
512	512	247/2007	State vs. Shanb	Okhla	61/1/14 Ex. Act	06.10.2007	Convicted
513	513	344/2007	State vs. Guddi	Okhla	61/1/14 Ex. Act	04.10.2007	Convicted
514	514	39/2007	State vs. Ramesh Chand	Okhla	61/1/14 Ex. Act	03.10.2007	Convicted
515	515	126/2007	State vs. Rajani	Okhla	61/1/14 Ex. Act	03.10.2007	Convicted
516	516	26/2007	State vs. Shoola	Okhla	61/1/14 Ex. Act	03.10.2007	Convicted

517	517	813/2004	State vs. Lalla Jha	Okhla	408 IPC	03.10.2007	PO
518	518	503/2001	State vs. Subhash	Okhla	61/1/14 Ex. Act	03.10.2007	PO
519	519	599/2005	State vs. Ganpat Lal	Okhla	61/1/14 Ex. Act	03.10.2007	Not given
520	520		Not given	Okhla			
521	521	871/1998	State vs. Ram Avtar	Okhla	171 (F) IPC	03.10.2007	PO
522	522	984/2006	State vs. Dhanna	Okhla	61/1/14 Ex. Act	03.10.2007	Convicted
523	523	164/2007	State vs. Summan	Okhla	61/1/14 Ex. Act	15.10.2007	Convicted
524	524	712/2007	State vs. Ashok Kumar	Okhla	Arms Act	15.10.2007	Convicted
525	525	662/2007	State vs. Kashi Ram	Okhla	Arms Act	15.10.2007	Convicted
526	526	593/2000	State vs. Sarendor	Okhla	279/330 Arms Act	15.10.2007	PO
527	527	607/2007	State vs. Kamal	Okhla	61/1/14 Ex. Act	14.10.2007	Convicted
528	528	707/2007	State vs. Furkan	Okhla	Arms Act	12.10.2007	Convicted
529	529	705/2007	State vs. Bashir	Okhla	Arms Act	12.10.2007	Convicted
530	530	781/2007	State vs. Raju @ Poppat	Okhla	Arms Act	20.10.2007	Convicted
531	531	816/1998	State vs. Usman Ali	Okhla	392/397/411 IPC	18.10.2007	Convicted
532	532	155/2007	State vs. Manju	Okhla	61/1/14 Ex. Act	18.10.2007	Convicted
533	533	985/2006	State vs. Tinku	Okhla	61/1/14 Ex. Act	18.10.2007	Convicted
534	534	702/2007	State vs. Kapil	Okhla	Arms Act	16.10.2007	Convicted
535	535	545/2006	State vs. Gulab Singh	Okhla	380/411/34 IPC	16.10.2007	PO
536	536	760/2007	State vs. Rahisuddin	Okhla	Arms Act	12.10.2007	Convicted
537	537	374/2007	State vs. Sita Ram	Okhla	61/1/14 Arms Act	06.10.2007	Convicted
538	538	309/2007	State vs. Sona	Okhla	61/1/14 Arms Act	06.10.2007	Not given
539	539	62/2007	State vs. Gulab	Okhla	61/1/14 Ex. Act	06.10.2007	Convicted

540	540	910/2006	State vs. Sita Ram	Okhla	61/1/14 Ex. Act	06.10.2007	Convicted
541	541	341/2007	State vs. Maya	Okhla	Excise Act	06.10.2007	Convicted
542	542	590/1997	State vs. Banwari Lal	Okhla	Not given	06.10.2007	Convicted
543	543	457/2006	State vs. Mahesh etc.	Okhla	341/323 IPC	Not given	Acquitted
544	544	317/2004	State vs. Subhash	Okhla	325/34 IPC	07.10.2007	Acquitted
545	545	851/2006	State vs. Mukesh Gupta	Okhla	341/323 IPC	07.10.2007	Acquitted
546	546	38/2001	State vs. Babil	Okhla	447 IPC	07.10.2007	Convicted
547	547	06/1999	State vs. Kedar	Okhla	279/337 IPC	07.10.2007	Convicted
548	548	481/1998	State vs. Sushil Sharma	Okhla	406/409 IPC	11.10.2007	Quashed
549	549	204/2006	State vs. Tinku	Okhla	61/1/14 Ex. Act	12.10.2007	Convicted
550	550	117/2006	State vs. Jagdish	Okhla	61/1/14 Ex. Act	12.10.2007	Convicted
551	551	721/2007	State vs. Shamim	Okhla	25/54/59 Arms Act	12.10.2007	Convicted
552	552	218/2007	State vs. Keshari Devi	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
553	553	591/2007	State vs. Vicky	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
554	554	521/2007	State vs. Kamla	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
555	555	475/2007	State vs. Ashok	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
556	556	442/2007	State vs. Sheela	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
557	557	335/2007	State vs. Shiv Lal	Okhla	61/1/14 Ex. Act	30.10.2007	Convicted
558	558	64/2007	State vs. Tara	Okhla	61/1/14 Ex. Act	30.10.2007	Convicted
559	559	576/2007	State vs. Shoola Devi	Okhla	61/1/14 Ex. Act	29.10.2007	Convicted
560	560	737/2006	State vs. Kammo	Okhla	61/1/14 Ex. Act	31.10.2007	Convicted
561	561	295/1994	State vs. Ashok Kumar	Okhla	304A IPC	31.10.2007	Acquitted
562	562	438/2007	State vs. Phoola	Okhla	61/1/14 Ex. Act	29.10.2007	Convicted

563	563	452/2007	State vs. Manbar	Okhla	61/1/14 Ex. Act	29.10.2007	Convicted
564	564	789/2000	State vs. Joginder	Okhla	279/338 IPC	28.10.2007	PO
565	565	139/2000	State vs. Rakesh	Okhla	279/338 IPC	28.10.2007	Convicted
566	566	244/2000	State vs. Leela Dhar	Okhla	341/323 IPC	28.10.2007	Acquitted
567	567	429/1999	State vs. Laxman	Okhla	381/411 IPC	03.10.2007	Convicted
568	568	619/2007	State vs. Sanjay	Okhla	379/411 IPC	25.10.2007	Convicted
569	569	380/1997	State vs. Raj Kumar	Okhla	379/511 IPC	25.10.2007	Convicted
570	570	353/2001	State vs. Saleem	Okhla	379/411 IPC	25.10.2007	Convicted
571	571	746/2007	State vs. Raj Kumar	Okhla	Arms Act	27.10.2007	Convicted
572	572	205/1997	State vs. Kheru Khan	Okhla	323/506/34 IPC	28.10.2007	Acquitted
573	573	997/2006	State vs. Amar Singh	Okhla	279/338 IPC	28.10.2007	Convicted
574	574	703/2001	State vs. Pintoo Kumar	Okhla	323/341 IPC	23.10.2007	PO
575	575	203/2002	State vs. Kanhaiya	Okhla	61/1/14 Ex. Act	23.10.2007	Abated
576	576	534/2007	State vs. Reshma	Okhla	61/1/14 Ex. Act	23.10.2007	Convicted
577	577	171/2007	State vs. Lalita Kumar	Okhla	Not given	28.10.2007	Convicted
578	578	112/2007	State vs. Raman Deep	Okhla	Not given	28.10.2007	Convicted
579	579	550/2006	State vs. Munna	Okhla	341/323 IPC	28.10.2007	Acquitted
580	580	311/1995	State vs. Sita Ram	Okhla	279/338 IPC	28.10.2007	Convicted
581	581	379/2004	State vs. Raju	Okhla	279/338 IPC	28.10.2007	Convicted
582	582	427/2003	State vs. Dharam Pal	Okhla	341/323 IPC	28.10.2007	Acquitted
583	583	596/2007	State vs. Gita Raj	Okhla	188 IPC	02.11.2007	Convicted
584	584	78/2007	State vs. Anita	Okhla	61/1/14 Ex. Act	02.11.2007	Convicted
585	585	225/2007	State vs. Anita	Okhla	61/1/14 Ex. Act	02.11.2007	Convicted

586	586	178/2007	State vs. Guddi	Okhla	61/1/14 Ex. Act	03.11.2007	Convicted
587	587	864/2003	State vs. Anil	Okhla	323/34 IPC	04.11.2007	Compromised
588	588	416/2005	State vs. Brijesh	Okhla	341/324 IPC	04.11.2007	Aquitted
589	589	975/2005	State vs. Ansar Ahmad	Okhla	279/337 IPC	Not Given	Convicted
590	590	863/2005	State vs. Sanjeet Bagahi	Okhla	323/341 IPC	Not given	Compromised
591	591	333/2005	State vs. Nadeem	Okhla	279/337 IPC	04.11.2007	Compromised
592	592	1008/2006	State vs. Ram Chander	Okhla	61/1/14 Ex. Act	05.11.2007	Convicted
593	593	620/2006	State vs. Heora	Okhla	61/1/14 Ex. Act	05.11.2007	Convicted
594	594	548/2005	State vs. Vikram	Okhla	Arms Act	05.11.2007	Convicted
595	595	37/204	State vs. Phool Kumar	Okhla	Arms Act	05.11.2007	Convicted
596	596	731/2007	State vs. Babu Kumar	Okhla	Not given	06.11.2007	Convicted
597	597	784/2007	State vs. Ajay	Okhla	Not given	07.11.2007	Convicted
598	598	786/2007	State vs. Chanderpal	Okhla	Not Given	07.11.2007	Convicted
599	599	751/2007	State vs. Raj Kumar	Okhla	379 IPC	07.11.2007	Convicted
600	600	818/2007	State vs. Sunit Kumar	Okhla	Arms Act	07.11.2007	Convicted
601	601	583/2007	State vs. Shakil Ahmad	Okhla	379/411 IPC	Not given	Convicted
602	602	552/2007	State vs. Shakil Ahmad	Okhla	379/411 IPC	07.11.2007	Convicted
603	603	768/2007	State vs. Sukhdev	Okhla	Arms Act	07.11.2007	Convicted
604	604	770/2007	State vs. Jeetu	Okhla	Arms Act	07.11.2007	Convicted
605	605	771/2007	State vs. Sunil	Okhla	Arms Act	07.11.2007	Convicted
606	606	560/1997	State vs. Ramesh Chand	Okhla	457/380/411 IPC	07.11.2007	Convicted
607	607	186/1998	State vs. Pawan Kumar	Okhla	324/34 IPC	07.11.2007	Convicted
608	608	899/205	State vs. Kailash	Okhla	61/1/14 Ex. Act	Not given	Convicted

609	609	311/2007	State vs. Mohd. Ahmad	Okhla	326/452 IPC	Not given	Convicted
610	610	888/1998	State vs. Naran Singh	Okhla	392/411 IPC	Not given	Convicted
611	611	165/2007	State vs. Ramesh Gupta	Okhla	61/1/14 Ex. Act	Not given	Convicted
612	612	135/2006	State vs. Kamla Devi	Okhla	61/1/14 Ex. Act	Not given	Convicted
613	613	829/2005	State vs. Ramesh	Okhla	61/1/14 Ex. Act	14.11.2007	Convicted
614	614	987/2006	State vs. Kanwar Sen	Okhla	61/1/14 Ex. Act	14.11.2007	Convicted
615	615	661/2005	State vs. Pappy	Okhla	61/1/14 Ex. Act	14.11.2007	Convicted
616	616	60/2007	State vs. Kamla	Okhla	61/1/14 Ex. Act	14.11.2007	Convicted
617	617	608/2006	State vs. Tilak Raj	Okhla	188 IPC	14.11.2007	Convicted
618	618	678/1997	State vs. Bhagwat Dayal	Okhla	407 IPC	13.11.2007	Convicted/PO
619	619	189/2007	State vs. Kavar Sen	Okhla	61/1/14 Ex. Act	14.11.2007	Convicted
620	620	973/2006	State vs. Phooli Devi	Okhla	61/1/14 Ex. Act	12.11.2007	Convicted
621	621	293/2007	State vs. Meera	Okhla	61/1/14 Ex. Act	12.11.2007	Convicted
622	622	376/2006	State vs. Kammo	Okhla	61/1/14 Ex. Act	12.11.2007	Convicted
623	623	228/2006	State vs. Subhash	Okhla	61/1/14 Ex. Act	12.11.2007	Convicted
624	624	620/2002	State vs. Anil	Okhla	420 IPC	13.11.2007	PO
625	625	301/2006	State vs. Sugna	Okhla	61/1/14 Ex. Act	12.11.2007	Convicted
626	626	257/2007	State vs. Ubay Kumar	Okhla	61/1/14 Ex. Act	13.11.2007	Convicted
627	627	62/1997	State vs. Ram Naresh etc.	Okhla	457/380 IPC	13.11.2007	Convicted
628	628	852/2008	State vs. Ganga Jha etc.	Okhla	308/324 IPC	01.12.2007	Quashed
629	629	1093/2006	State vs. Shanti	Okhla	Excise Act	01.12.2007	Convicted
630	630	492/2007	State vs. Sanjay Kumar	Okhla	323/341 IPC	02.12.2007	Acquitted
631	631	924/2005	State vs. Prem Singh	Okhla	279/338 IPC	02.12.2007	Convicted

632	632	299/2007	State vs. Vijay Kumar	Okhla	323/341 IPC	02.12.2007	Acquitted
633	633	976/2006	State vs. Kanwar Sain	Okhla	61/1/14 Ex. Act	04.12.2007	Convicted
634	634	401/2007	State vs. Sushila	Okhla	61/1/14 Ex. Act	04.12.2007	Convicted
635	635	941/2006	State vs. Sugana	Okhla	61/1/14 Ex. Act	05.12.2007	Convicted
636	636	813/2006	State vs. Soni	Okhla	61/1/14 Ex. Act	05.12.2007	Convicted
637	637	702/2002	State vs. Kanhiya	Okhla	61/1/14 Ex. Act	05.12.2007	Abated
638	638	1814/2007	State vs. Rakosh	Okhla	Arms Act	05.12.2007	Convicted
639	639	276/2007	State vs. Dinanath etc.	Okhla	61/1/14 Ex. Act	07.12.2007	Convicted
640	640	853/2006	State vs. Vinod Kumar	Okhla	300/324 IPC	07.12.2007	Quashed
641	641	242/2007	State vs. Meera	Okhla	61/1/14 Ex. Act	07.12.2007	Convicted
642	642	456/2007	State vs. Jagdish	Okhla	68/1/14 Ex. Act	07.12.2007	Convicted
643	643	798/2006	State vs. Ram Singh	Okhla	61/1/14 Ex. Act	07.12.2007	Convicted
644	644	371/2006	State vs. Kailash	Okhla	61/1/14 Ex. Act	07.12.2007	Convicted
645	645	292/1996	State vs. Virender Singh	Okhla	Not given	07.12.2007	PO
646	646	244/1998	State vs. Mohd. Nadeem	Okhla	506 IPC	08.12.2007	Acquitted
647	647	923/2007	State vs. Mithrajinder Singh	Okhla	Not given	08.12.2007	Convicted
648	648	151/1998	State vs. Anil	Okhla	341/323/34 IPC	10.12.2007	Convicted
649	649	604/1999	State vs. Rashid	Okhla	451/427/323 IPC	02.12.2007	Acquitted
650	650	298/2007	State vs. Rakesh	Okhla	279/323 IPC	02.12.2007	Convicted
651	651	631/2007	State vs. Kaushalya	Okhla	61/1/14 Ex. Act	20.12.2007	Convicted
652	652	336/2002	State vs. Kashi Ram	Okhla	379/411 IPC	04.12.2007	PO
653	653	12/2001	State vs. Naresh	Okhla	Not given	20.12.2007	Convicted
654	654	42/2003	State vs. Mukesh	Okhla	323/341 IPC	20.12.2007	Acquitted

655	655	827/2007	State vs. Vikram	Okhla	Arms Act	20.12.2007	Convicted
656	656	460/2007	State vs. Mohd. Ikram @ Bhola	Okhla	12/9/55 G. Act	10.12.2007	Convicted
657	657	370/2007	State vs. Roop Narain	Okhla	61/1/14 Ex. Act	10.12.2007	Convicted
658	658	856/2007	State vs. Riyaz Mohd	Okhla	Arms Act	10.12.2007	Convicted
659	659	725/2007	State vs. Mahender Sahu	Okhla	61/1/14 Ex. Act	10.12.2007	Convicted
660	660	944/2005	State vs. Sanno	Okhla	61/1/14 Ex. Act	10.12.2007	Convicted
661	661	502/2007	State vs. Shambhu Mehto	Okhla	61/1/14 Ex. Act	10.12.2007	Abated
662	662	990/2006	State vs. Kanhiya	Okhla	61/1/14 Ex. Act	10.12.2007	Abated
663	663	839/2007	State vs. Pankishan	Okhla	Arms Act	14.12.2007	Convicted
664	664	239/2007	State vs. Peppy	Okhla	61/1/14 Ex. Act	15.12.2007	Convicted
665	665	451/2007	State vs. Maya	Okhla	61/1/14 Ex. Act	15.12.2007	Convicted
666	666	201/2007	State vs. Sanno	Okhla	Not given	15.12.2007	Convicted
667	667	448/2006	State vs. Kunwar Sain	Okhla	61/1/14 Ex. Act	15.12.2007	Convicted
668	668	580/2007	State vs. Ramesh	Okhla	61/1/14 Ex. Act	15.12.2007	Convicted
669	669	218/1997	State vs. Mohd. Deen	Okhla	457/380 IPC	18.12.2007	Convicted
670	670	979/2006	State vs. Mohd. Usman	Okhla	279/338 IPC	23.12.2007	Convicted
671	671	802/2006	State vs. Pintoo	Okhla	341/323 IPC	23.12.2007	Convicted
672	672	445/2006	State vs. Raj Kumar	Okhla	279/337 IPC	23.12.2007	Convicted
673	673	744/2006	State vs. Shahnaz	Okhla	341/323 IPC	23.12.2007	Acquitted
674	674	872/2006	State vs. Pankaj	Okhla	323/341 IPC	23.12.2007	Acquitted
675	675	95/2003	State vs. Manoj Kumar	Okhla	324 IPC	23.12.2007	Acquitted
676	676	137/2006	State vs. Maheshwar	Okhla	279/338 IPC	23.12.2007	Compromised
677	677	169/2001	State vs. Ajay	Okhla	279/338 IPC	23.12.2007	Compromised

678	678	94/2002	State vs. Ved Parkash	Okhla	279/337 IPC	23.12.2007	Convicted
679	679	376/1999	State vs. Dukhan	Okhla	323/325 IPC	24.12.2007	Convicted
680	680	881/2007	State vs. Sanjay	Okhla	Arms Act	24.12.2007	Convicted
681	681	865/2007	State vs. Mohd. Saleem	Okhla	Arms Act	24.12.2007	Convicted
682	682	861/2007	State vs. Rajeev	Okhla	Arms Act	24.12.2007	Convicted
683	683	746/2002	State vs. Daya Ram	Okhla	279/338 IPC	25.12.2007	Convicted
684	684	58/2007	State vs. Kaushalya	Okhla	61/1/14 Ex. Act	18.12.2007	Convicted
685	685	118/2007	State vs. Ramán Katheria	Okhla	279/338 IPC	16.12.2007	Convicted
686	686	195/2007	State vs. Sunita	Okhla	341/323/34 IPC	16.12.2007	Convicted
687	687	257/2006	State vs. Kanhya Lal	Okhla	61/1/14 Ex. Act	15.12.2007	Abated
688	688	860/2007	State vs. Saloom @ Pappu	Okhla	Arms Act	15.12.2007	Convicted
689	689	450/1996	State vs. Trilok Yadav	Okhla	325 IPC	15.12.2007	Acquitted
690	690	542/1999	State vs. Kamuddin	Okhla	325/323 IPC	16.12.2007	Acquitted
691	691	519/2003	State vs. Lokesh Kumar	Okhla	379/411/34 IPC	Not given	Convicted
692	692	734/2004	State vs. Shyam Kumar	Okhla	458/380/414 IPC	10.01.2007	Convicted
693	693	484/1995	State vs. Narendra Kumar	Okhla	279/304A IPC	25.08.2007	Acquitted
In the court of Ms. Namrita Aggarwal, Ld. MM, PHC, ND							
694	694	136/1996	State vs. Chaman Lal	Okhla	279/338 IPC	06.10.2007	Convicted
695	695	580/1999	State vs. Neetu Ram	Okhla	279/337 IPC	25.10.2007	Convicted
In the court of Sh. Saurabh Kulshreshtha, Ld. MM, PHC, ND							
696	696	671/1996	State vs. Giani	Okhla	279/304A IPC	15.10.2007	Convicted
In the court of Sh. Satish Kumar, Ld. MM, PHC, ND							
697	697	550/1996	State vs. Sham Nath	Okhla	279/304A IPC	02.02.2007	Convicted

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1	894/2006	STATE VS. TINKU	A.ACT	2.1.07	UNDERGO NE
2	800/2006	STATE VS. KAKU RAJ	A.ACT	2.1.07	UNDERGO NE
3	904/2006	STATE VS. HAMID	A.ACT	2.1.07	CONVICT
4	112/1994	STATE VS. PREM SINGH	407/120B IPC	4.1.07	QUASHED
5	67/1993	STATE VS. SANTOSH K. YADAV	380/411 IPC	6.1.07	ACQUITTE D
6	601/1999	STATE VS. CT. SITA RAM	451/323 IPC	6.1.07	ACQUITTE D
7	530/2000	STATE VS. RAKESH	25 A. ACT	6.1.07	ACQUITTE D
8	917/2006	STATE VS. ASHOK	A.ACT	6.1.07	CONVICT
9	207/2006	STATE VS. ANITA	61/1/14	8.1.07	CONVICT
10	966/2006	STATE VS. AKASH	A.ACT	9.1.07	CONVICT
11	455/2005	STATE VS. DALIP	A.ACT	9.1.07	ACQUITTE D
12	327/2003	STATE VS. JAGDISH	279/304A/ B/181 IPC	9.1.07	PO
13	694/2002	STATE VS. RAJKUMAR	408 IPC	12.1.07	PO
14	220/2004	STATE VS. INDERJEET	323/341 IPC	15.1.07	ACQUITTE D
15	938/2006	STATE VS. RAMESH	A.ACT	16.1.07	UNDERGO NE
16	738/2004	STATE VS. SHYAM	457/380/41 1/34 IPC	6.1.07	CONVICT
17	32/2006	STATE VS. GUDDI	61/1/14	16.1.07	CONVICT
18	94/2006	STATE VS. KAMMO	61/1/14	17.1.07	CONVICT
19	969/2006	STATE VS. JAGBIR KR.	A.ACT	16.1.07	CONVICT
20	780/1998	STATE VS. DHARMENDER	392/34 IPC	18.1.07	UNDERGO NE
21	330/2003	STATE VS. SUNIL KUMAR	103 DP ACT	19.1.07	UNDERGO NE
22	648/2005	STATE VS. KAILASH	61/1/14	19.1.07	UNDERGO NE

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23	627/1997	STATE VS. MUSHTAQ	279/337 IPC	19.1.07	CONVICT
24	329/2006	STATE VS. GUDDI	323/341/34 IPC	21.1.07	COMPRO MISE
25	698/2005	STATE VS. RAJENDER	285 IPC 323/341	21.1.07	CONVICT COMPRO MISE
26	737/2004	STATE VS. SANJAY	279/338 IPC	21.1.07	CONVICT
27	179/2005	STATE VS. GIRIRAJ	279/338 IPC	21.1.07	CONVICT
28	953/2005	STATE VS. JAICHAND	279/337 IPC	21.1.07	CONVICT
29	694/2004	STATE VS. RAVINDER SINGH	279/337 IPC	21.1.07	CONVICT
30	639/2004	STATE VS. JASPINDER SINGH		21.1.07	CONVICT
31	978/2006	STATE VS. SURENDRA	A.ACT	17.1.07	CONVICT
32	83/2002, 846/2005	STATE VS. SUMMEY ETC	323/341/34 IPC	21.1.07	DISCHAR GE
33	582/2006	STATE VS. BUSHANDER	323/324/34 IPC	21.1.07	COMPRO MISE
34	704/2001	STATE VS. VINOD ETC	341/323/34 IPC	21.1.07	COMPRO MISE
35	381/1997	STATE VS. MOHAN SINGH	341/323/34 IPC	21.1.07	ACQUITTE D
36	957/1998	STATE VS. BHUPINDER SINGH	279/338 IPC	21.1.07	CONVICT
37	1043/2006	STATE VS. KANHIYA	A.ACT	29.1.07	CONVICT
38	986/2006	STATE VS. PREM KISHAN	A.ACT	29.1.07	CONVICT
39	962/2005	STATE VS. SANJAY	A.ACT	25.1.07	CONVICT
40	1012/2006	STATE VS. RAHUL	61/1/14	24.1.07	CONVICT
41	760/2005	STATE VS. VIDHA KISHAN	379/356/41 1 IPC	22.1.07	CONVICT
42	131/2002	STATE VS. SATNAM SINGH	279/338 IPC	21.1.07	CONVICT
43	108/2004	STATE VS. RAMBABU	279/337 IPC	21.1.07	CONVICT

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46	676/2002	STATE V. NASRU MISHRA	279/338 IPC	21.1.07	CONVICT
47	279/2005	STATE VS. SURINDER SINGH	279/337 IPC	21.1.07	CONVICT
48	92/2003	STATE VS. KAWAL SINGH	279/338 IPC	21.1.07	CONVICT
49	655/2003	STATE VS. MUKESH	279/338 IPC	21.1.07	CONVICT
50	425/2001	STATE VS. KAILASH KR.	407/379/41 1	29.1.07	CONVICT
51	939/2005	STATE VS. AMIT SHAH	279/338 IPC	21.1.07	CONVICT
52	592/1996	STATE VS. SANJAY	279/337 IPC	21.1.07	CONVICT
53	395/1999	STATE VS. KAWALJEET	341/323 IPC	21.1.07	CONVICT
54	1073/2006	STATE VS. GAGAN	A.ACT	29.1.07	CONVICT
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57	406/1998	STATE VS. RAMU	279/304A IPC	12.2.07	P.O
58	62/1995	STATE VS. SHYAMLAL	279/338 IPC	08.2.07	ACQUITTE D
59	132/2002	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
60	319/2002	STATE VS. DAVINDER	A.ACT	28.2.07	ACQUITTE D
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62	1014/2006	STATE VS. PARDEEP	A.ACT	1.2.07	UNDERGO INE
63	531/1997	STATE VS. HIRA LAL	289/338 IPC	3.2.07	ACQUITTE D
64	759/2006	STATE VS. JAKIR	A.ACT	3.2.07	CONVICT
65	854/2006	STATE VS. BABULAL	61/1/14	3.2.07	UNDERGO INE
66	1069/2006	STATE V.S MANOJ	A.ACT	5.2.07	UNDERGO INE
67	1078/2006	STATE VS. ASHOK	A.ACT	5.2.07	CONVICT
68	204/2005	STATE VS. JAI SINGH	61/1/14	9.2.07	CONVICT
69	544/2006	STATE VS. MEERA	61/1/14	14.2.07	CONVICT
70	1077/2006	STATE VS. RAJEIN	A.ACT	17.2.07	UNDERGO INE
71	447/2006	STATE VS. ASHOK	61/1/14	17.2.07	CONVICT
72	436/2002	STATE VS. RAMESH	61/1/14	19.2.07	CONVICT
73	553/2002	STATE VS. RAJESH	292 IPC	19.2.07	CONVICT
74	712/2006	STATE VS. RAMDASS	61/1/14	20.2.07	CONVICT
75	435/1998	STATE VS. SANTOSH KR.	279/337 IPC	20.2.07	CONVICT
76	725/2005	STATE VS. MANOJ AGGARWAL	292 IPC	21.2.07	UNDERGO INE
77	271/2007	STATE VS. KAILASH	A.ACT	21.2.07	UNDERGO INE
78	432/2006	STATE VS. GYASI LAL	61/1/14	22.2.07	CONVICT
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81	191/2006	STATE VS. GANPAT	61/1/14	22.2.07	CONVICT
82	92/2006	STATE VS. MEERA	61/1/14	23.2.07	CONVICT
83	583/1995	STATE VS. IQBAL ETC.	392/34 IPC	12.2.07	ACQUITTE D
84	602/1996	STATE VS. SUNIL KR.	A.ACT	23.2.07	ACQUITTE D
85	23/2007	STATE VS. RANSUDDIN	A.ACT	23.2.07	CONVICT
86	63/2006	STATE VS. MANJU	61/1/14	23.2.07	CONVICT
87	1/2006	STATE VS. KAILASH	61/1/14	23.2.07	UNDERGO INE
88	728/2006	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
89	476/2006	STATE VS. RAM SINGH	61/1/14	26.2.07	CONVICT
90	47/2006	STATE VS. KAPIL	61/1/14	27.2.07	CONVICT
91	774/2006	STATE VS. ANAND	326/506 IPC	27.2.07	CONVICT
92	334/1997	STATE VS. GOPAL	279/337 IPC	06.2.07	P.O
93	111/1997	STATE VS. VIJAY BAHADUR	279/304 IPC	28.2.07	CONVICT
94	315/1995	STATE VS. SIDHI DAM ETC	147/148/14 9 IPC	5.2.07	P.O
95	847/1998	STATE VS. LAXMAN SINGH	EX.ACT	1.2.07	CONVICT
96	489/1997	STATE VS. KAMAL KR.	279/338 IPC	23.2.07	CONVICT
97	171/1996	STATE VS. SHRI RAM ETC.	452/323/32 5 IPC	21.2.07	CONVICT
98	193/2002	STATE VS. DALE RAM	341/325 IPC	19.2.07	P.O
99	160/1998	STATE VS. MUKESH	279/338/33 7IPC	17.2.07	CONVICT
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101	440/2004	STATE VS. DALJINDER	39/34IPC	18.3.07	CONVICT
102	346/2003	STATE VS. HITENDER	279/338 IPC	18.3.07	CONVICT
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105	585/2002	STATE VS. WAHID ALI	341/323 IPC	17.3.07	ACQUITTE D
106	163/2007	STATE VS. NASEERGUHI	188 IPC	17.3.07	CONVICT
107	92/2007	STATE VS. ABDUL GAFFAR	A.ACT	17.3.07	UNDERGO NE
108	355/2005	STATE VS. VISHNU	A.ACT	16.3.07	UNDERGO NE
109	534/2006	STATE VS. PARVATI DEVI	61/1/14	15.3.07	ABATED
110	372/2000	STATE VS BIHUDIN	61/1/14	13.3.07	CONVICT
111	466/2006	STATE VS. KAMLA	61/1/14	09.3.07	CONVICT
112	141/2001	STATE VS. VINOD KHAN	406/409 IPC	9.3.07	CONVICT
113	482/2006	STATE VS. KAMLA	61/1/14	9.3.07	CONVICT
114	41/2007	STATE VS. RAMPRCHIN	A.ACT	7.3.07	CONVICT
115	1089/2006	STATE VS. RAJESH KR.	379/411 IPC	7.3.07	CONVICT
116	33/2007	STATE VS. CHANDER PAL	A.ACT	6.3.07	UNDERGO NE
117	902/2006	STATE VS. VIJAY	A.ACT	3.3.07	ACQUITTE D
118	493/2006	STATE VS. PHOOL DEVI	61/1/14	1.3.07	CONVICT
119	1091/2005	STATE VS. SMT. GULAB		2.3.07	CONVICT
120	602/2006	STATE VS. TIKAM CHAND	341/506IP C	2.3.07	QUASHED
121	606/1996	STATE VS. KASHTARO LAL	447 IPC	7.3.07	ACQUITTE D
122	1013/2006	STATE VS. JAI SINGH	323/241 IPC	18.3.07	ACQUITTE D
123	309/2006	STATE VS. LAXMAN	323/341 IPC	18.3.07	ACQUITTE D
124	418/2005	STATE VS. PARVENI	279/337 IPC	18.3.07	CONVICT
125	236/2000	STATE VS. SUSHIL KR	279/337 IPC	18.3.07	CONVICT
126	741/2006	STATE VS. SUKHBIR	279/427 IPC	18.3.07	CONVICT

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127	271/2006	STATE VS. AJAY KR.	279/338 IPC	18.3.07	CONVICT
128	310/2006	STATE VS. RAM NARAYAN	323/241 IPC	18.3.07	ACQUITTED
129	606/2000	STATE VS. LEKHRAJ	188 IPC	18.3.07	CONVICT
130	934/2006	STATE VS. KALYAN	279/337/3/ 181 IPC	18.3.07	ACQUITTED
131	494/2006	STATE VS. SHYAM SINGH	279/337 IPC	18.3.07	CONVICT
132	886/2006	STATE VS. LALAN	341/324/34 IPC	18.3.07	ACQUITTED
133	710/2005	STATE VS. JAI PAL	323/341 IPC	18.3.07	ACQUITTED
134	560/2005	STATE VS. KAURNALAL	61/1/14	19.3.07	CONVICT
135	82/2006	STATE VS. SITA	61/1/14	19.3.07	CONVICT
136	668/2005	STATE VS. RAJESH	61/1/14	22.3.07	CONVICT
137	970/2005	STATE VS. RAGHWAN	61/1/14	22.3.07	CONVICT
138	446/2006	STATE VS. KAMLA	61/1/14	23.3.07	CONVICT
139	48/2007	STATE VS. DEVENDER	188 IPC	24.3.07	CONVICT
140	179/1994	STATE VS. SATYAPAL	4/5 EX.ACT	24.3.07	CONVICT
141	481/2006	STATE VS. GOPAL	61/1/14	28.3.07	CONVICT
142	381/2006	STATE VS. SITA RAM	61/1/14	28.3.07	CONVICT
143	266/1994	STATE VS. JAMAL AHMAD	304 IPC	29.3.07	ACQUITTED
144	275/1994	STATE VS. K. SIVABULRAI	30A	30.3.07	CONVICT
145	154/2006	STATE VS. SUMITRA	61/1/14	29.3.07	CONVICT
146	87/1997	STATE VS. YOGESH	379/411 IPC	22.3.07	CONVICT
147	403/1996	STATE VS. MONU MEBAH	A.ACT	24.3.07	ACQUITTED
148	128/2007	STATE VS. IRFAN	A.ACT	29.3.07	CONVICT
149	909/2006	STATE VS. DHARMENDER	324/34 IPC	18.3.07	ACQUITTED
150	400/2006	STATE VS. TARA CHAND	61/1/14	2.4.07	CONVICT

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51	91/2006	STATE VS. BUDHSINGH	61/1/14	7.4.07	CONVICT
52	698/2006	STATE VS. MEERA	61/1/14	7.4.07	CONVICT
53	1625/2000	STATE VS. PAPPU	61/1/14	4.4.07	CONVICT
54	810/2006	STATE VS. SHANTI	61/1/14	4.4.07	CONVICT
55	512/2002	STATE VS. SUNIL KR.	61/1/14	4.4.07	CONVICT
56	983/2006	STATE VS. MANJU	61/1/14	7.4.07	CONVICT
57	1021/2006	STATE VS. MADAN	61/1/14	11.4.07	ABATED DIED
58	415/2006	STATE VS. NISHA	61/1/14	12.4.07	CONVICT

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159	159	411/2006	St. Vs. Sonu	O.I.A	61/1/14	12.04.2007	Undergone
160	160	1007/2006	St. Vs. Ram Shah	O.I.A	61/1/14	12.04.2007	Convicted
161	161	187/2000	St. Vs. Geeta	O.I.A	61/1/14	16.04.2007	Convicted
162	162	167/2007	St. Vs. Raju	O.I.A	A. Act	17.04.2007	Convicted
163	163	301/1997	St. Vs. Raj Singh	O.I.A	392/34	17.04.2007	Discharged and undergone
164	164	1006/2000	St. Vs. Kabil	O.I.A	A. Act	18.04.2007	Acquitted
165	165	169/2000	St. Vs. Hem Raj	O.I.A	381/411	19.04.2007	Convicted
166	166	349/1998	St. Vs. Deep Chand	O.I.A	186/353/323	19.04.2007	Convicted
167	167	339/1995	St. Vs. Kuldeep Singh	O.I.A	452/427/232	17.04.2007	Acquitted
168	168	256/2000	St. Vs. Dheeraj	O.I.A	279/337	22.04.2007	Convicted
169	169	396/2006	St. Vs. Charan Singh	O.I.A	279/337	22.04.2007	Convicted
170	170	548/2002	St. Vs. Parvesh	O.I.A	341/323	22.04.2007	Acquitted
171	171	63/2001	St. Vs. Mandeep Singh	O.I.A	279/337	22.04.2007	Convicted
172	172	192/1993	St. Vs. Ashok Kumar	O.I.A	324	26.04.2007	P.O
173	173	147/1998	St. Vs. Suresh	O.I.A	242	11.04.2007	P.O
174	174	132/2007	St. Vs. Lijakat	O.I.A	379/411	25.04.2007	Convicted
175	175	798/1998	St. Vs. Gulveer Singh	O.I.A	279/338	22.04.2007	Convicted
176	176	699/2006	St. Vs. Ravinder	O.I.A	341/323	22.04.2007	Acquitted
177	177	899/2006	St. Vs. Shyam Sunder	O.I.A	323/34	22.04.2007	Acquitted
178	178	905/2006	St. Vs. Meera	O.I.A	61/1/14	24.04.2007	Convicted
179	179	374/2003	St. Vs. Rakesh	O.I.A	279/337	22.04.2007	Convicted
180	180	709/2006	St. Vs. Vijay	O.I.A	A. Act	25.04.2007	Acquitted
181	181	14/2006	St. Vs. Smt. Kamla	O.I.A	61/1/14	28.04.2007	Convicted
182	182	318/2007	St. Vs. Ranjeet Singh	O.I.A	279	29.04.2007	Convicted
183	183	917/2004	St. Vs. Vishal Choudhary	O.I.A	338	29.04.2007	Convicted
184	104	725/2006	St. Vs. Bhusan Pal	O.I.A	341/323/329	29.04.2007	Acquitted

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185	185	724/2006	St. Vs. Akhtesh	O.I.A	323/34	29.04.2007	Acquitted
186	186	50/2004	St. Vs. Mohd. Harun	O.I.A	341/323	29.04.2007	Acquitted
187	187	252/2001	St. Vs. Anoop Singh	O.I.A	341/323	29.04.2007	Acquitted
188	188	294/2006	St. Vs. Guddi	O.I.A	61/1/14	30.04.2007	Convicted
189	189	326/2006	St. Vs. Santa	O.I.A	61/1/14	30.04.2007	Convicted
190	190	722/2006	St. Vs. Scereta	O.I.A	61/1/14	30.04.2007	Convicted
191	191	322/2002	St. Vs. Malik Om Prakash	O.I.A	-	29.04.2007	Compromised
192	192	576/2003	St. Vs. Tej Singh et	O.I.A	323/451	22.04.2007	Acquitted
193	193	1033/2006	St. Vs. Manju	O.I.A	61/1/14	03.04.2007	Convicted
194	194	281/2006	St. Vs. Sheela	O.I.A	61/1/14	01.05.2007	Convicted
195	195	50/2003	St. Vs. Sheela	O.I.A	61/1/14	01.05.2007	Convicted
196	196	009/2006	St. Vs. Sheetal	O.I.A	61/1/14	03.05.2007	Convicted
197	197	721/2006	St. Vs. Kamla	O.I.A	61/1/14	04.05.2007	Convicted
198	198	692/1997	St. Vs. Vijay	O.I.A	341/342	05.05.2007	Acquitted
199	199	221/2006	St. Vs. Kanchan	O.I.A	61/1/14	05.05.2007	Convicted
200	200	837/2006	St. Vs. Meera	O.I.A	61/1/14	05.05.2007	Convicted
201	201	706/1996	St. Vs. Mohd. Yakeed	O.I.A	323/342	07.05.2007	Acquitted
202	202	332/2006	St. Vs. Anil Patak	O.I.A	68/1/14	07.05.2007	Convicted
203	203	947/2006	St. Vs. Sheela	O.I.A	61/1/14	07.05.2007	Convicted
204	204	1039/2005	St. Vs. Sheela	O.I.A	61/1/14	08.05.2007	Convicted
205	205	677/2004	St. Vs. Kaushalaya	O.I.A	61/1/14	08.05.2007	Convicted
206	206	198/2007	St. Vs. Jagdish	O.I.A	25/54/59	10.05.2007	Convicted
207	207	486/2006	St. Vs. Smt. Rani	O.I.A	61/1/14	05.05.2007	Convicted
208	208	141/2007	St. Vs. Murad	O.I.A	25 Arms Act	10.05.2007	Convicted
209	209	635/2006	St. Vs. Dhanna	O.I.A	61/1/14	07.05.2007	Convicted
210	210	160/2007	St. Vs. Pradeep	O.I.A	A. Act	10.05.2007	Convicted
211	211	441/1999	St. Vs. Gouri Shankar	O.I.A	341/323/34	10.05.2007	Acquitted
212	212	779/2006	St. Vs. Sita Ram	O.I.A	61/1/14	21.05.2007	Convicted
213	213	436/1995	St. Vs. Viban Parend	O.I.A	279/304A	22.05.2007	Convicted
214	214	261/2006	St. Vs. Guddi	O.I.A	61/1/14	26.05.2007	Convicted
215	215	475/2006	St. Vs. Dansh	O.I.A	61/1/14	28.05.2007	Convicted
216	216	453/2006	St. Vs. Maya	O.I.A	61/1/14	29.05.2007	Convicted

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217	217	926/2006	St. Vs. Sita Ram	O.I.A	61/1/14	28.05.2007	Convicted
218	218	45/2001	St. Vs. Deva	O.I.A	279/304	30.05.2007	Abated
219	219	594/2001	St. Vs. Mohd. Akram	O.I.A	379/411	23.05.2007	Convicted
220	220	73/1996	St. Vs. Ramesh Kumar	O.I.A	279/304	20.03.2007	Convicted
221	221	843/1997	St. Vs. Ashok Kumar	O.I.A	61/1/14	07.05.2007	P.O
222	222	395/1994	St. Vs. Geyander	O.I.A	420/408	28.05.2007	Acquitted
223	223	161/2004	St. Vs. Sobhat Yadav	O.I.A	279/337	30.05.2007	Convicted
224	224	649/2006	St. Vs. Kamla	O.I.A	61/1/14	30.05.2007	Convicted
225	225	69/2007	St. Vs. Manohar	O.I.A	61/1/14	31.05.2007	Convicted
226	226	105/2006	St. Vs. Lal Singh	O.I.A	61/1/14	31.05.2007	Convicted
227	227	109/2007	St. Vs. Foola	O.I.A	61/1/14	31.05.2007	Convicted
228	228	320/2007	St. Vs. Amar Singh	O.I.A	A. Act	31.05.2007	Convicted
229	229	61/1995	St. Vs. Surender Kumar	O.I.A		31.05.2007	Acquitted
230	230	933/2006	St. Vs. Soma	O.I.A	61/1/14	12.05.2007	Convicted
231	231	290/1999	St. Vs. Akram	O.I.A	387	12.05.2007	Acquitted
232	232	545/2006	St. Vs. Rajni	O.I.A	61/1/14	14.05.2007	Convicted
233	233	515/1996	St. Vs. Kalyan	O.I.A	279/338	15.05.2007	Convicted
234	234	978/2006	St. Vs. Smt. Laccha	O.I.A	61/1/14	15.05.2007	Convicted
235	235	739/2006	St. Vs. Vedri	O.I.A	61/1/14	16.05.2007	Convicted
236	236	831/2006	St. Vs. Nisha	O.I.A	61/1/14	17.05.2007	Convicted
237	237	304/2006	St. Vs. Vijay Kumar	O.I.A	323/341/34	18.05.2007	Convicted
238	238	167/2006	St. Vs. Brij Krishan	O.I.A	380/457/311	18.05.2007	Convicted
239	239	224/2006	St. Vs. Duresh	O.I.A	61/1/14	18.05.2007	Convicted
240	240	465/2006	St. Vs. Somutra	O.I.A	61/1/14	19.05.2007	Convicted
241	241	1063/2006	St. Vs. Shukla	O.I.A	61/1/14	19.05.2007	Convicted
242	242	61/2007	St. Vs. Ashok	O.I.A	188	14.05.2007	Convicted
243	243	53/2007	St. Vs. Ram Kishan	O.I.A	188	19.05.2007	Convicted
244	244	110/2000	St. Vs. Bhupinder Singh	O.I.A	323/323	20.05.2007	Convicted
245	245	385/2002	St. Vs. Sri Prakash	O.I.A	279/323/34	20.05.2007	Convicted
246	246	841/2006	St. Vs. Salim	O.I.A	323/34	20.05.2007	Acquitted

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247	247	701/1998	St. Vs. Joginder Singh	O.I.A.	341/323/34	20.05.2007	Convicted
248	248	145/2001	St. Vs. Hawa Singh	O.I.A.	279/337	20.05.2007	Convicted
249	249	660/2001	St. Vs. Abdul Bukh	O.I.A.	324/341/34	20.05.2007	Acquitted
250	250	927/2005	St. Vs. Rattan Lal	O.I.A.	323/341	20.05.2007	Convicted
251	251	333/2003	St. vs. Vinod Kumar	O.I.A.	279/377	20.05.2007	Convicted
252	252	406/2001	St. Vs. Anil Kumar	O.I.A.	279338	20.05.2007	Convicted
253	253	817/2006	St. Vs. Bato Ram	O.I.A.	323/341/34	20.05.2007	Acquitted
254	254	199/2006	St. Vs. Daddan	O.I.A.	323/341/34	20.05.2008	Acquitted
255	255	104/2007	St. Vs. Rashtra	O.I.A.	61/1/14	01.06.2007	Convicted
256	256	495/2006	St. Vs. Seema	O.I.A.	61/1/14	01.06.2007	Convicted
257	257	178/2006	St. Vs Gyarsi Lal	O.I.A.	61/1/14	02.06.2007	Convicted
258	258	285/2006	St. Vs. Azad Singh	O.I.A.	279/307	03.06.2007	Convicted
259	259	727/2004	St. Vs. Ravinder Etc	O.I.A.	03/08/07	03.06.2007	Acquitted
260	260	458/2004	St. Vs Krishan Madam	O.I.A.	341/323/34	03.06.2007	Acquitted
261	261	316/2006	St. Vs. Varun et	O.I.A.	323/341	03.06.2007	Acquitted
262	262	447/2005	St. Vs. Dinesh Pathak	O.I.A.	323/341/566	03.06.2007	Acquitted
263	263	344/2006	St. Vs. Salman	O.I.A.	323/341	03.06.2007	Acquitted
264	264	598/2003	St. Vs. Raj kumar	O.I.A.	279/337	03.06.2007	Convicted
265	265	319/2006	St. Vs. Salman Singh	O.I.A.	323/34	03.06.2007	Acquitted
266	266	299/1999	St. Vs. Mohd. Islam	O.I.A.	341/323/425	03.06.2007	Convicted
267	267	722/2001	St. Vs. Vijay Kumar	O.I.A.	338	03.06.2007	Acquitted
268	268	888/2006	St. Vs. Sunil Kumar	O.I.A.	323/341	03.06.2007	Acquitted
269	269	128/2000	St. Vs. Mohd. Naqeeb etc	O.I.A.	341/323	03.06.2007	Acquitted
270	270	156/2006	St. Vs. Dharam Pal	O.I.A.	279/337	03.06.2007	Convicted
271	271	535/2006	St. Vs. Suran	O.I.A.	61/1/14	04.06.2007	Convicted
272	272	1053/2006	St. Vs. Foola	O.I.A.	61/1/14	05.06.2007	Convicted
273	273	936/2006	St. Vs. Phoola	O.I.A.	61/1/14	05.06.2007	Convicted
274	274	158/2007	St. Vs. Ram Singh	O.I.A.	61/1/14	05.06.2007	Convicted
275	275	1038/2006	St. Vs. Ram Singh	O.I.A.	61/1/14	06.06.2007	Convicted
276	276	394/2006	St. Vs. Servesh	O.I.A.	61/1/14	08.06.2007	Convicted

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277	277	1037/2006	St. Vs. Laxman	O.I.A	61/1/14	08.06.2007	Convicted
278	278	411/2007	St. Vs. Suresh	O.I.A	A. Act	21.06.2007	Convicted
279	279	366/2007	St. Vs. Rakesh Kumar	O.I.A	A. Act	21.06.2007	Convicted
280	280	473/2007	St. Vs. Mohd. Ismail	O.I.A	A. Act	21.06.2007	Convicted
281	281	427/2007	St. Vs. Uttam Singh	O.I.A	A. Act	22.06.2007	Convicted
282	282	350/2007	St. Vs. Gobi	O.I.A	A. Act	23.06.2007	Convicted
283	283	552/2006	St. Vs. Lal Singh	O.I.A	61/1/14	25.06.2007	Convicted
284	284	393/2007	St. Vs. Jagbir	O.I.A	A. Act	25.06.2007	Convicted
285	285	426/2006	St. Vs. Kamlesh	O.I.A	61/1/14	25.06.2007	Convicted
286	286	778/2006	St. Vs. Kamlesh	O.I.A	61/1/14	27.06.2007	Convicted
287	287	282/2007	St. Vs. Soni Devi	O.I.A	61/1/14	27.06.2007	Convicted
288	288	332/2007	St. Vs. Narender	O.I.A	A. Act	27.06.2007	Convicted
289	289	335/2007	St. Vs. Narain Dass	O.I.A	A. Act	30.06.2007	Convicted
290	290	654/2006	St. Vs. Gyasi Lal	O.I.A	61/1/14	30.06.2007	Convicted
291	291	363/2007	St. Vs. Rajesh @ Raju	O.I.A		30.06.2007	Convicted
292	292	1036/2006	St. Vs. Jagdish	O.I.A	61/1/14	26.06.2007	Convicted
293	293	643/2004	St. Vs. Raj Kumar	O.I.A	323/328	01.07.2007	Acquitted
294	294	743/2005	St. Vs. Ashok	O.I.A	279/338/85	01.07.2007	Convicted
295	295	690/2000	St. Vs. Kartar	O.I.A	341/323	01.07.2007	Acquitted
296	296	325/2006	St. Vs. Virender	O.I.A	279/338	01.07.2007	Convicted
297	297	757/2005	St. Vs. Kanhya Lal	O.I.A	61/1/14	02.07.2007	Arrested Dead
298	298	342/2007	St. Vs. Rasik Dass	O.I.A	A. Act	02.07.2007	Convicted
299	299	421/2007	St. Vs. Naresh	O.I.A	A. Act	03.07.2007	Convicted
300	300	712/007	St. Vs. Ashif	O.I.A	379/44/356	03.07.2007	Convicted
301	301	1003/2006	St. Vs. Ahmed Ali	O.I.A		04.04.2007	Convicted
302	302	107/2002	St. Vs. Hukum Singh	O.I.A	279/337	06.07.2007	PO
303	303	351/2007	St. Vs. Deepak	O.I.A	A. Act	05.07.2007	Convicted
304	304	206/2007	St. Vs. Deepak	O.I.A	A. Act	05.07.2007	Undergone
305	305	744/2006	St. Vs. Suraj	O.I.A	A. Act	06.07.2007	Convicted
306	306	297/1994	St. Vs. Jagjit etc	O.I.A		07.07.2007	Acquitted
307	307	461/1998	St. Vs. Rajey	O.I.A	447	06.07.2007	Acquitted
308	308	231/2007	St. Vs. Guddi	O.I.A	61/1/14	07.07.2007	Convicted

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309	309	416/2007	St. Vs. Sonal	O.I.A	A. Act	07.07.2007	Convicted
310	310	44/1996	St. Vs. Bano Ram	O.I.A	279/304A	04.07.2007	Acquitted
311	311	972/2000	St. Vs. Ganpat	O.I.A	61/1/14	07.07.2007	Convicted
312	312	673/1997	St. Vs. Yogender	O.I.A	279/337/338	08.07.2007	Convicted
313	313	381/2002	St. Vs. Ramlal	O.I.A	324	08.07.2007	Acquitted
314	314	610/2006	St. Vs. Ranjeen etc	O.I.A	323/341	08.07.2007	Acquitted
315	315	471/2004	St. Vs. Rambabo	O.I.A	279/338	08.07.2007	Convicted
316	316	237/2000	St. Vs. Manpreet Singh	O.I.A	325	08.07.2007	Acquitted
317	317	770/2005	St. Vs. Lalit Kumar	O.I.A	279/338	08.07.2007	Convicted
318	318	789/2006	St. Vs. Shirma	O.I.A	61/1/14	09.07.2007	Convicted
319	319	302/1995	St. Vs. Kartan Singh etc	O.I.A	323/34	09.07.2007	Convicted
320	320	187/2007	St. Vs. Geeta	O.I.A	61/1/14	10.07.2007	Convicted
321	321	259/2006	St. Vs. Ganpat	O.I.A	61/1/14	10.07.2007	Convicted
322	322	955/1998	St. Vs. Pradhan Kumar	O.I.A	279/304A	10.07.2007	Acquitted
323	323	422/2006	St. Vs. Narender	O.I.A	25/54/59	11.07.2007	Convicted
324	324	329/2007	St. Vs. Ramesh kumar	O.I.A	A. Act	12.07.2007	Convicted
325	325	5/1995	St. Vs. Rajender Singh	O.I.A	279/338	13.07.2007	P.O
326	326	459/2000	St. Vs. Sushila	O.I.A	61/1/14	03.07.2007	Convicted
327	327	96/1996	St. Vs. Avdesh pal	O.I.A	325/34	13.07.2007	Acquitted
328	328	268/1997	St. Vs. Sanjay	O.I.A	279/337	13.07.2007	P.O
329	329	740/2002	St. Vs. Aman Veer	O.I.A	323/341	22.07.2007	Convicted
330	330	547/2007	St. Vs. Ajay Kumar	O.I.A	A. Act	30.07.2007	Convicted
331	331	683/2006	St. Vs. Rajo	O.I.A	Ex. Act	13.07.2007	Convicted
332	332	567/2007	St. Vs. Bay Nalim singh	O.I.A	283	16.07.2007	Convicted
333	333	472/2007	St. Vs. Rajesh	O.I.A	A. Act	18.07.2007	Convicted
334	334	389/2006	St. Vs. Ram Kumar	O.I.A	61/1/14	20.07.2007	Convicted
335	335	636/2006	St. Vs. Veer singh	O.I.A	341/323	22.07.2007	Acquitted

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336	336	222/2006	St Vs. Jernaal Singh	O.I.A	323/341	22.07.2007	Compromised
337	337	425/2004	St Vs. Ashwari Jain	O.I.A	287/338	22.07.2007	Compromised
338	338	750/2000	St Vs. Ramesh	O.I.A	61/1/14	26.07.2007	Convicted
339	339	16/1999	St Vs. Yogesh Kumar	O.I.A	279/338	28.07.2007	Convicted
340	340	102/2007	St Vs. Vijay Kumar	O.I.A	61/1/14	28.07.2007	Convicted
341	341	66/2007	St Vs. Sheela	O.I.A	61/1/14	28.07.2007	Convicted
342	342	998/2005	St Vs. Kunwar Singh	O.I.A	61/1/14	28.07.2007	Convicted
343	343	76/2006	St Vs. Sugna	O.I.A	Ex. Act	30.07.2007	Convicted
344	344	477/2007	St Vs. Ikram	O.I.A	A. Act	30.07.2007	Convicted
345	345	1033/2005	St Vs. Sheela	O.I.A	61/1/14	31.07.2007	Convicted
346	346	884/2006	St Vs. Anita	O.I.A	61/1/14	01.08.2007	Convicted
347	347	764/2005	St Vs Sita Ram	O.I.A	61/1/14	01.08.2007	Convicted
348	348	242/2000	St Vs. Ashok Kumar	O.I.A	379/411	02.08.2007	P.O
349	349	206/2007	St Vs. Guddi	O.I.A	61/1/14	04.08.2007	Convicted
350	350	512/2000	St Vs. Avinash Bhen	O.I.A	279/337	05.08.2007	Convicted
351	351	624/2000	St Vs. Jitender	O.I.A	279/337	05.08.2007	Convicted
352	352	302/2007	St Vs. Shyam Singh	O.I.A	323/34	05.08.2007	Acquitted
353	353	426/2007	St Vs. Sonil Khan	O.I.A	279/304	05.08.2007	Convicted
354	354	166/2007	St Vs. Zahid	O.I.A	341/323	05.08.2007	Acquitted
355	355	832/2006	St Vs. Bem	O.I.A	323/34	05.08.2007	Acquitted
356	356	72/2007	St Vs. Jagat	O.I.A	341/323	05.08.2007	Acquitted
357	357	647/1998	St Vs. Rajesh	O.I.A	341/324	05.08.2007	Acquitted
358	358	529/2007	St Vs. Mohd. Saleem	O.I.A	457/323	05.08.2007	Acquitted
359	359	33/2002	St Vs. Chote	O.I.A	25/54/59	06.08.2007	Acquitted
360	360	658/2000	St Vs. Jagdeesh	O.I.A	61/1/14	06.08.2007	Convicted
361	361	605/2006	St Vs. Susheela	O.I.A	61/1/14	06.08.2007	Convicted
362	362	59/2007	St Vs. Dhana	O.I.A	61/1/14	07.08.2007	Convicted
363	363	296/2007	St Vs. Kamla	O.I.A	61/1/14	07.08.2007	Convicted
364	364	624/2006	St Vs. Goma	O.I.A	61/1/14	07.08.2007	Convicted
365	365	87/2006	St Vs. Ramesh	O.I.A	61/1/14	08.08.2007	Convicted
366	366	148/2007	St Vs. Reshma	O.I.A	61/1/14	08.08.2007	Convicted
367	367	224/2007	St vs. Vinod Kumar	O.I.A	61/1/14	08.08.2007	Convicted
368	368	397/2007	St Vs. Babloo	O.I.A	A. Act	09.08.2007	Convicted

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369	369	462/2006	St. Vs. Sheela	O.I.A	61/1/14	09.08.2007	Convicted
370	370	780/2006	St. Vs. Sugna	O.I.A	61/1/14	09.08.2007	Convicted
371	371	847/2006	St. Vs. Vijay	O.I.A	61/1/14	09.08.2007	Convicted
372	372	1051/2005	St. Vs. Vijay	O.I.A	61/1/14	09.08.2007	Convicted
373	373	480/2007	St. Vs. Jai Kishan	O.I.A	379/811	09.08.2007	Convicted
374	374	42/2007	St. Vs. Sheela	O.I.A	Ex. Act	10.08.2007	Convicted
375	375	650/2001	St. Vs. Ram Niwas	O.I.A	279/339	03.08.2007	P.O
376	376	398/2007	St. Vs. Anubhah	O.I.A	A. Act	10.08.2007	Convicted
377	377	932/2006	St. Vs. Deepak Khan	O.I.A	61/1/14	10.08.2007	Convicted
378	378	12/2007	St. Vs. Suresh	O.I.A	61/1/14	10.08.2007	Convicted
379	379	881/2006	St. Vs. Subhash	O.I.A	61/1/14	10.08.2007	Convicted
380	380	94/2007	St. Vs. Kamla	O.I.A	61/1/14	10.08.2007	Convicted
381	381	308/2007	St. Vs. Guddi	O.I.A	61/1/14	10.08.2007	Convicted
382	382	4/2007	St. Vs. Sheela	O.I.A	61/1/14	10.08.2007	Convicted
383	383	229/2007	St. Vs. Phoola	O.I.A	61/1/14	13.08.2007	Convicted
384	384	83/2007	St. Vs. Puran Singh	O.I.A	61/1/14	13.08.2007	Convicted
385	385	893/2006	St. Vs. Sheela	O.I.A	61/1/14	14.08.2007	Convicted
386	386	28/1997	St. Vs. Ahok Kumar	O.I.A	381/411	16.08.2007	Acquitted
387	387	693/2006	St. Vs. Ramesh	O.I.A	61/1/14	17.08.2007	Convicted
388	388	254/2007	St. Vs. Mahender	O.I.A	61/1/14	17.08.2007	Convicted
389	389	169/1996	St. Vs. Savitri	O.I.A	332/353	09.08.2007	Convicted
390	390	94/2006	St. Vs. Santa Devi	O.I.A	324	05.08.2007	Acquitted
391	391	912/2004	St. Vs. Reshma Singh	O.I.A	379/411	03.08.2007	Convicted
392	392	440/2006	St. Vs. Rajender	O.I.A	A. Act	17.08.2007	Convicted
393	393	833/2006	St. Vs. Jagdish	O.I.A	61/1/14		Convicted
394	394	1029/2006	St. Vs. Subhash	O.I.A	61/1/14		Convicted
395	395	222/2008	St. Vs. Ram Niwas	O.I.A	420/408/471		Abated
396	396	409/1997	St. Vs. Amar Shah	O.I.A	279/339	14.08.2007	Abated
397	397	953/2007	St. Vs. Sultan	O.I.A	A. Act	17.08.2007	Convicted
398	398	491/2007	St. Vs. Nilesh Kumar	O.I.A	A. Act	18.08.2007	Convicted
399	399	530/2006	St. Vs. Raju	O.I.A	61/1/14	18.08.2007	Convicted
400	400	870/2006	St. Vs. Sushila	O.I.A	61/1/14	18.08.2007	Convicted
401	401	487/2007	St. Vs. Ashok	O.I.A	A. Act	18.08.2007	Convicted

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402	402	175/2007	St Vs. Lalit	O.I.A	323/341	19.08.2007	Acquitted
403	403	176/2007	St.Vs. Sonu	O.I.A	341/323/34	19.08.2007	Acquitted
404	404	501/2006	St Vs. Ram Rati	O.I.A	324/341/34	19.08.2007	Acquitted
405	405	892/2006	St. Vs. Ramesh etc	O.I.A	323/34	19.08.2007	Acquitted
406	406	624/2002	St. Vs. Lal ram	O.I.A	341/323	19.08.2007	Acquitted
407	407	103/2005	St. Vs. Hasman	O.I.A	A. Act	21.08.2007	Convicted
408	408	600/2007	St. vs. Nazakt	O.I.A	A. Act	23.08.2007	Convicted
409	409	391/2007	St Vs. Anshaw	O.I.A	61/1/14	23.08.2007	Convicted
410	410	1096/2006	St. Vs. Ramesh	O.I.A	61/1/14	24.08.2007	Convicted
411	411	18/2007	St Vs. Meera	O.I.A	61/1/14	24.08.2007	Convicted
412	412	612/2007	St. Vs. Shyam Dass	O.I.A	188	24.08.2007	Convicted
413	413	172/2007	St. Vs. Ram Kumar	O.I.A	61/1/14	24.08.2007	Convicted
414	414	220/2007	St. Vs. Sukhtir Singh	O.I.A	380/457/411	23.08.2007	Convicted
415	415	3/1995	St Vs. Mushir Khan	O.I.A	A. Act	21.08.2007	Convicted
416	416	1056/2006	St.Vs. Kaushalaya	O.I.A	61/1/14	20.08.2007	Convicted
417	417	15/2000	St. Vs. Karan Singh	O.I.A	379/511	20.08.2007	Convicted
418	418	1066/2006	St. Vs. Babo	O.I.A	61/1/14	20.08.2007	Convicted
419	419	216/2005	St. Vs. Abdul	O.I.A	341/323	19.08.2007	Acquitted
420	420	492/2000	St. Vs. Ram Chand	O.I.A	301/325	26.08.2007	Acquitted
421	421	35/2007	St. Vs. Kodala	O.I.A	61/1/14	27.08.2007	Convicted
422	422	135/1998	St. Vs. Rattan Singh	O.I.A	448/451/338	27.08.2007	Quashed
423	423	874/1998	St. Vs. Dharmender	O.I.A	A. Act	27.08.2007	Convicted
424	424	952/2005	St. Vs. Rajesh yadav	O.I.A	61/1/14	29.08.2007	Abated
425	425	641/2007	St. vs. Masear Khan	O.I.A	25 Arms Act	31.08.2007	Convicted
426	426	182/2003	St. Vs. Pardeem Kumar	O.I.A	25/54/59	31.08.2007	Convicted
427	427	469/2002	St. Vs. Naushad Ali	O.I.A	379	31.08.2007	Convicted
428	428	841/2005	St. Vs. Nalina	O.I.A	61/1/14	31.08.2007	Convicted
429	429	176/1993	St. Vs. Manoj	O.I.A	A. Act	31.08.2007	Convicted
430	430	220/2006	St. Vs. Prabhu	O.I.A	61/1/14	31.08.2007	Convicted
431	431	710/2004	St. vs. Vinod	O.I.A	61/1/14	06.09.2007	Convicted
432	432	420/2006	St. Vs. Kaushalaya	O.I.A	61/1/14	06.09.2007	Convicted
433	433	981/2006	St. Vs. Ramesh	O.I.A	61/1/14	06.09.2007	Convicted

434	434						
435	435	414/2006	St. Vs. Mohd. Deen	O.I.A	285	06.09.2007	Convicted
436	436	305/2007	St. Vs. Shambhu	O.I.A		06.09.2007	Convicted
437	437	95/2007	St. Vs. Babu Lal	O.I.A	61/1/14	07.09.2007	Convicted
438	438	895/2006	St. Vs. Kammo	O.I.A	61/1/14	07.09.2007	Convicted
439	439	664/2007	St. Vs. Pramod	O.I.A	25/54/59	11.09.2007	Convicted
440	440	24/2007	St. Vs. Seema	O.I.A	61/1/14	11.06.2007	Convicted
441	441	1097/2005	St. Vs. Sheela	O.I.A	61/1/14	11.09.2007	Convicted
442	442	967/2006	St. Vs. Shabu	O.I.A	61/1/14	12.09.2007	
443	443	46/2007	St. Vs. Santosh	O.I.A	61/1/14	12.09.2007	Convicted
444	444	1040/2006	St. Vs. Reshma	O.I.A	61/1/14	13.09.2007	Convicted
445	445	569/2006	St. Vs. Smt. Gulab	O.I.A	61/1/14	14.09.2007	Convicted
446	446	613/2006	St. Vs. Gurjesh	O.I.A	25/54/59	14.09.2007	Undergone
447	447	270/1995	St. Vs. Arvind Sharma	O.I.A	408/468/479/411	14.09.2007	P.O
448	448	822/1997	St. Vs. Keshwar Chaudhar etc	O.I.A	341/323/34	14.09.2007	Acquitted
449	449	118/2001	St. Vs. Ram Singh	O.I.A	61/1/14 & 420	14.09.2007	P.O
450	450	521/2001	St. Vs. Haldhar Singh	O.I.A	407	14.09.2007	P.O
451	451	535/2000	St. Vs. Sunil	O.I.A	326	10.09.2007	Acquitted
452	452	499/2006	St. Vs Prabhju Mehto	O.I.A	61/1/14	06.09.2007	Convicted
453	453	564/1996	St. Vs. Mishri Lal	O.I.A	342/323/4	14.09.2007	Acquitted
454	454	409/2007	St. Vs. Shiv Lal	O.I.A	61/1/14	21.09.2007	Convicted/Fined
455	455	207/2007	St. Vs. Tara Chand	O.I.A	61/1/14	22.09.2007	Convicted/Fined
456	456	509/2004	St. Vs. Mukesh Kumar	O.I.A	224	14.09.2007	Convicted
457	457	169/2007	St. Vs. Geeta	O.I.A	61/1/14	15.09.2007	Convicted
458	458	238/2007	St. Vs. Vipin Kumar	O.I.A	379/511	15.09.2007	Convicted
459	459	714/2004	St. Vs. Gulshan Namla	O.I.A	279	15.09.2007	Compromised
460	460	265/2004	St. Vs. Karhiya Lal	O.I.A	25/54/59	15.09.2007	Convicted
461	461	302/2006	St. Vs. Shambhu Mehto	O.I.A	61/1/14	15.09.2007	Convicted
462	462	689/2007	St. Vs. Deepak Rana	O.I.A	A. Act	15.09.2007	Convicted
463	463	632/2007	St. Vs. Harishanker	O.I.A	188	15.09.2007	Convicted

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464	464	587/2007	St. Vs. Mohd. Azim	O.I.A	G. Act	15.09.2007	Convicted
465	465	285/2007	St. Vs. Mohd. Ta	O.I.A	61/1/14	15.09.2007	Convicted
466	466	746/2006	St. Vs. Munna Lal	O.I.A	61/1/14	15.09.2007	Convicted
467	467	590/2007	St. Vs. Naresh Kumar	O.I.A	A. Act	15.09.2007	Convicted
468	468	667/2007	St. Vs. Abhijit Singh	O.I.A	A. Act	15.09.2007	Convicted
469	469	207/2007	St. Vs. Budh Singh	O.I.A	61/1/14	15.09.2007	Convicted
470	470	373/2007	St. vs. Ram Singh	O.I.A	61/1/14	15.09.2007	Convicted
471	471	170/2007	St. Vs. Subhil	O.I.A	279/338	16.09.2007	Convicted
472	472	168/1998	St. Vs. Satish	O.I.A	292/293	16.09.2007	Convicted
473	473	429/1997	St. Vs. Ashok Kumar	O.I.A	279/337	16.09.2007	Convicted
474	474	3061/2005	St. Vs. Raju Gupta	O.I.A	279/338	16.09.2007	Convicted
475	475	679/2007	St. Vs. Trilokinath	O.I.A	25/54/59	20.09.2007	Convicted
476	476	92/1995	St. Vs. Raniji Lal	O.I.A	279/304A	19.09.2007	Abated
477	477	17/2007	St. Vs. Gyarsai Lal	O.I.A	61/1/14	17.09.2007	Convicted
478	478	06/2007	St. Vs. Rekha	O.I.A	61/1/14	18.09.2007	Convicted
479	479	574/2003	St. Vs. Pappu	O.I.A	25/54/59	19.09.2007	Convicted
480	480	588/2002	St. Vs. Hari Om	O.I.A	61/1/14	19.09.2007	Undergone
481	481	613/2007	St. Vs. Kamal	O.I.A	A. Act	20.09.2007	Convicted
482	482	651/2007	St. Vs. Parik @ Ors.	O.I.A	A. Act	20.09.2007	Convicted
483	483	215/2007	St. Vs. Puran Singh	O.I.A	61/1/14	20.09.2007	Convicted
484	484	682/2007	St. Vs. Sonu	O.I.A	25/54/59	20.09.2007	Convicted
485	485	346/2006	St. Vs. Mukesh Kumar	O.I.A	61/1/14	22.09.2007	Convicted
486	486	223/2007	St. vs. Ram Krishan	O.I.A	61/1/14	22.09.2007	Convicted
487	487	793/2005	St. Vs. Nand Ram	O.I.A	61/1/14	24.09.2007	Convicted
488	488	382/2007	St. Vs. Gyarsi Lal	O.I.A	61/1/14	24.09.2007	Convicted
489	489	484/2007	St. Vs. Rani	O.I.A	61/1/14	24.09.2007	Convicted
490	490	425/2002	St. Vs. Deen Mohd.	O.I.A	25/54/59	26.09.2007	Convicted
491	491	62/2007	St. Vs. Ramesh	O.I.A	61/1/14	27.09.2007	Convicted
492	492	867/2006	St. Vs. Manju	O.I.A	61/1/14	29.09.2007	Convicted
493	493	114/2006	St. Vs. Algu	O.I.A	341/325 B	30.09.2007	Acquitted
494	494	221/1996	St. Vs. Bhandari Yadav etc	O.I.A	435/323/34	29.09.2007	Acquitted/P.O
495	495	811/1998	St. VS. Khushbu Ah	O.I.A	279/337	22.09.2007	Convicted

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496	496	608/2007	St. Vs. Salim	O.I.A	25/54/59	21.09.2007	Convicted
497	497	211/1992	St. Vs. Gurmect	O.I.A	25/54/59	29.09.2007	Acquitted
498	498	407/2005	St. Vs. Raja Etc	O.I.A	323/341	30.09.2007	Acquitted
499	499	232/2006	St. Vs. Babhi	O.I.A	61/1/14	27.09.2007	Convicted
500	500	625/1997	St. Vs. Kishan	O.I.A	279/338	30.09.2007	Convicted
501	501	904/2005	St. Vs. Kailash Chand	O.I.A	279/338	30.09.2007	Convicted
502	502	409/1997	St. Vs. Akhtar Ali	O.I.A	380/411	26.09.2007	Convicted
503	503	335/2005	St. Vs. Kaushalya	O.I.A	61/1/14	24.09.2007	Convicted
504	504	55/2007	St. Vs. Budh Singh	O.I.A	61/1/14	21.09.2007	Convicted
505	505	159/1999	St. Vs. Vicky @ Sunil	O.I.A		29.09.2007	Convicted
506	506	693/2007	St. Vs. Bhikhan Mehto	O.I.A		12.09.2007	Convicted
507	507	1010/2006	St. Vs. Vijay Kumar	O.I.A	61/1/14	04.10.2007	Convicted
508	508	5/2007	St. Vs. Maya	O.I.A	61/1/14	04.10.2007	Convicted
509	509	138/2007	St. Vs. Pappy	O.I.A	61/1/14	05.10.2007	Convicted
510	510	573/2004	St. Vs. Nityanand	O.I.A	61/1/14	05.10.2007	P.O
511	511	956/2005	St. Vs. Suresh	O.I.A	61/1/14	05.10.2007	Convicted
512	512	247/2007	St. Vs. Shanti	O.I.A	61/1/14	06.10.2007	Convicted
513	513	344/2007	St. Vs. Guddi	O.I.A	Ex. Act	04.10.2007	Convicted
514	514	39/2007	St. Vs. Ramesh Chand	O.I.A	61/1/14	03.10.2007	Convicted
515	515	128/2007	St. Vs. Rajani	O.I.A	61/1/14	03.10.2007	Convicted
516	516	26/2007	St. Vs. Sheela	O.I.A	61/1/14	03.10.2007	Convicted
517	517	813/2004	St. Vs. Lalla Jha	O.I.A	408	03.10.2007	P.O
518	518	503/2001	St. vs. Subhash	O.I.A	61/1/14	03.10.2007	P.O
519	519	599/2005	St. Vs. Ganpat	O.I.A	61/1/14	03.10.2007	
520	520						
521	521	871/1998	St. Vs. Ram Avtar	O.I.A	65/171 (F)	03.10.2007	P.O
522	522	984/2008	St. Vs. Dhanna	O.I.A	61/1/14	03.10.2007	Convicted
523	523	164/2007	St. Vs. Summan	O.I.A	61/1/14	15.10.2007	Convicted
524	524	712/2007	St. Vs. Ashok Kumar	O.I.A	A. Act	15.10.2007	Convicted
525	525	862/2007	St. vs. Kashi Ram	O.I.A	A. Act	15.10.2007	Convicted
526	526	593/2000	St. vs. Salender	O.I.A	279/338	15.10.2007	P.O
527	527	607/2007	St. Vs. Kamal	O.I.A	61/1/14	14.10.2007	Convicted

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528	528	707/2007	St. Vs. Furkhan	O.I.A	A. Act	12.10.2007	Convicted
529	529	705/2007	St. Vs. Bashir	O.I.A	A. Act	12.10.2007	Convicted
530	530	781/2007	St. Vs. Rajju Pappa	O.I.A	A. Act	20.10.2007	Convicted
531	531	816/1998	St. Vs. Usman Ali	O.I.A		18.10.2007	Convicted
532	532	155/2007	St. Vs. Manju	O.I.A		18.10.2007	Convicted
533	533	985/2006	St. Vs. Tinkoo	O.I.A	61/1/14	18.10.2007	Convicted
534	534	702/2007	St. Vs. Kapil	O.I.A	A. Act	18.10.2007	Convicted
535	535	545/2006	St. Vs. Gulab singh	O.I.A	389/411/34	18.10.2007	P.O
536	536	760/2007	St. Vs. Rahisuddin	O.I.A	A. Act	12.10.2007	Convicted
537	537	374/2007	St. Vs. Sita Ram	O.I.A	61/1/14	06.10.2007	Convicted
538	538	309/2007	St. Vs. Soma	O.I.A	61/1/14	06.10.2007	
539	539	62/2007	St. Vs. Gulab	O.I.A	61/1/14	06.10.2007	Convicted
540	540	910/2008	St. Vs. Sita Ram	O.I.A	61/1/14	06.10.2007	Convicted
541	541	341/2007	St. Vs. Maya	O.I.A	Ex. Act	06.10.2007	Convicted
542	542	590/1997	St. Vs. Banwari Lal	O.I.A		06.10.2007	Convicted
543	543	457/2006	St. Vs. Mahesh Etc	O.I.A	341/323		Acquitted
544	544	317/2004	St. vs. Subhash	O.I.A	325/34	07.10.2007	Acquitted
545	545	851/2006	St. Vs. Mukesh Gupta	O.I.A	341/323	07.10.2007	Acquitted
546	546	39/2001	St. Vs. Babli	O.I.A	447	07.10.2007	Convicted
547	547	61/1989	St. Vs. Kedar	O.I.A	279/337	07.10.2007	Convicted
548	548	481/1998	St. Vs. Sushil sharma	O.I.A	406/409	11.10.2007	Quashed
549	549	204/2006	St. Vs. Tinku	O.I.A	61/1/14	12.10.2007	Convicted
550	550	117/2006	St. Vs. Jagdish	O.I.A	61/1/14	12.10.2007	Convicted
551	551	721/2007	St. Vs. Shamim	O.I.A	25/54/59	12.10.2007	Convicted
552	552	218/2007	St. Vs. Keshari Devi	O.I.A	61/1/14	31.10.2007	Convicted
553	553	591/2007	St. Vs. Vicky	O.I.A	61/1/14	31.10.2007	Convicted
554	554	521/2007	St. Vs. Kamla	O.I.A	61/1/14	31.10.2007	Convicted
555	555	475/2007	St. Vs. Ashok	O.I.A	61/1/14	31.10.2007	Convicted
556	556	442/2007	St. Vs. Sheela	O.I.A	61/1/14	31.10.2007	Convicted
557	557	335/2007	St. Vs. Shiv Lal	O.I.A	61/1/14	30.10.2007	Convicted
558	558	64/2007	St. Vs. Tara	O.I.A	61/1/14	30.10.2007	Convicted
559	559	576/2007	St. Vs. Sheela Devi	O.I.A	61/1/14	29.10.2007	Convicted
560	560	737/2006	St. Vs. Kamnio	O.I.A	61/1/14	31.10.2007	Convicted

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561	561	295/1994	St. Vs. Ashok Kumar	O.I.A	304A	31.10.2007	Acquitted
562	562	438/2007	St. Vs. Phoola	O.I.A	61/1/14	29.10.2007	Convicted
563	563	452/2007	St. Vs. Manbar	O.I.A	61/1/14	29.10.2007	Convicted
564	564	189/2000	St. Vs. Joginder	O.I.A	279/304A	29.10.2007	P.O
565	565	139/2000	St. Vs. Rakesh	O.I.A	279/338	28.10.2007	Convicted
566	566	244/2000	St. Vs. Leela Dhar	O.I.A	341/323	28.10.2007	Acquitted
567	567	429/1999	St. Vs. Laxman	O.I.A	381/411	03.10.2007	Convicted
568	568	519/2007	St. Vs. Sanjay	O.I.A	379/411	25.10.2007	Convicted
569	569	380/2007	St. Vs. Raj Kumar	O.I.A	-	25.10.2007	Convicted
570	570	353/2001	St. Vs. Saleem	O.I.A	379/411	25.10.2007	Convicted
571	571	746/2007	St. Vs. Raj Kumar	O.I.A	A, Act	27.10.2007	Convicted
572	572	205/1997	St. Vs. Khera Khanev	O.I.A	323/506/34	28.10.2007	Acquitted
573	573	997/2006	St. Vs. Amar Singh	O.I.A	279/338	28.10.2007	Convicted
574	574	703/2001	St. Vs. Pintoo Kumar	O.I.A	323/341	23.10.2007	P.O
575	575	203/2002	St. Vs. Kanhiya Lal	O.I.A	61/1/14	23.10.2007	Abated
576	576	534/2007	St. Vs. Reshma	O.I.A	61/1/14	25.10.2007	Convicted
577	577	171/2007	St. Vs. Lalita Kumar	O.I.A	-	28.10.2007	Convicted
578	578	11/2007	St. Vs. Raman Deep	O.I.A	-	28.10.2007	Convicted
579	579	550/2005	St. Vs. Munna Lal	O.I.A	341/323	28.10.2007	Acquitted
580	580	311/1995	St. Vs. Sita Ram	O.I.A	279/338	28.10.2007	Convicted
581	581	379/2004	St. Vs. Raju	O.I.A	279/338	28.10.2007	Convicted
582	582	427/2003	St. Vs. Dharam Pal	O.I.A	341/323	28.10.2007	Acquitted
583	583	596/2007	St. Vs. Giri Raj	O.I.A	188	02.11.2007	Convicted
584	584	78/2007	St. Vs. Anita	O.I.A	61/1/14	02.11.2007	Convicted
585	585	225/2007	St. Vs. Guddi	O.I.A	61/1/14	03.11.2007	Convicted
586	586	178/2007	St. Vs. Giri Raj	O.I.A	279/338	04.11.2007	Convicted
587	587	864/2003	St. Vs. Anil	O.I.A	323/34	04.11.2007	Compromised
588	588	416/2005	St. Vs. Binresh	O.I.A	341/324	04.11.2007	Acquitted
589	589	975/2005	St. Vs. Ansar Ahmed	O.I.A	-	-	Convicted
590	590	863/2005	St. Vs. Sanjeet Bagahi	O.I.A	323/341	-	Compromised
591	591	333/2005	St. Vs. Nadeem	O.I.A	279/337	04.11.2007	Convicted
592	592	1008/2006	St. Vs. Ram Cahnder	O.I.A	61/1/14	05.11.2007	Convicted

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593	593	520/2006	St. Vs. Heera	O.I.A	61/1/14	05.11.2007	Convicted
594	594	549/2005	St. Vs. Vikram	O.I.A	A. Act	05.11.2007	Convicted
595	595	37/2007	St. Vs. Phool Kumar	O.I.A	A. Act	06.11.2007	Convicted
596	596	731/2007	St. Vs. Babu Kumar	O.I.A		07.11.2007	Convicted
597	597	794/2007	St. Vs. Ajay	O.I.A		07.11.2007	Convicted
598	598	798/2007	St. Vs. Chander Pal	O.I.A		07.11.2007	Convicted
599	599	751/2007	St. Vs. Raj kumar	O.I.A	379.A	07.11.2007	Convicted
600	600	819/2007	St. Vs. Sunil	O.I.A	A. Act	07.11.2007	Convicted
601	601	583/2007	St. Vs. Shakil Ahmed	O.I.A	379/411		Convicted
602	602	552/2007	St. Vs. Shakil Ahmed	O.I.A	379/411	07.11.2007	Convicted
603	603	769/2007	St. Vs. Sukhdev	O.I.A	A. Act	07.11.2007	Convicted
604	604	770/2007	St. Vs. Jeetu	O.I.A	A. Act	07.11.2007	Convicted
605	605	771/2007	St. Vs. Sunil	O.I.A	A. Act	07.11.2007	Convicted
606	606	560/1997	St. Vs. Ramesh Chand	O.I.A	457/380/411	07.11.2007	Convicted
607	607	186/1998	St. Vs. Pawan Kumar	O.I.A	324/34		Convicted
608	608	899/2005	St. Vs. Kailash	O.I.A	61/1/14		Convicted
609	609	311/2007	St. Vs. Mohd. Ahmed	O.I.A	326/452		Convicted
610	610	888/1998	St. Vs. Narain Singh	O.I.A	392/411		Convicted
611	611	166/2007	St. Vs. Ramesh Gupta	O.I.A	61/1/14		Convicted
612	612	135/2006	St. Vs. Kamla Devi	O.I.A	61/1/14		Convicted
613	613	329/2005	St. Vs. Ramesh	O.I.A	61/1/14	14.11.2007	Convicted
614	614	987/2006	St. Vs. Karwar Sen	O.I.A	61/1/14	14.11.2007	Convicted
615	615	661/2005	St. Vs. Pappy	O.I.A	61/1/14	14.11.2007	Convicted
616	616	607/2007	St. Vs. Kamla	O.I.A	61/1/14	14.11.2007	Convicted
617	617	608/2006	St. Vs. Tilak Raj	O.I.A	198	14.11.2007	Convicted
618	618	679/1997	St. Vs. Bhagwat dayal	O.I.A	407	14.11.2007	Convicted/P.O
619	619	189/2007	St. Vs. Kavar Sen	O.I.A	61/1/14	14.11.2007	Convicted
620	620	973/2006	St. Vs. Phoola Devi	O.I.A	61/1/14	12.11.2007	Convicted
621	621	293/2007	St. Vs. Meera	O.I.A	61/1/14	12.11.2007	Convicted
622	622	376/2006	St. Vs. Kammo	O.I.A	61/1/14	12.11.2007	Convicted
623	623	220/2006	St. Vs. Subhash	O.I.A	61/1/14	12.11.2007	Convicted
624	624	620/2002	St. Vs. Anil	O.I.A	420	13.11.2007	P.O

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625	625	301/2006	St. Vs. Sugna	O.I.A	61/1/14	12.11.2007	Convicted
626	626	257/2007	St. Vs. Ubay	O.I.A	61/1/14	13.11.2007	Convicted
627	627	62/1997	St. Vs. Ram Naresh	O.I.A		13.11.2007	Convicted/P.O
628	628	852/2006	St. Vs. Ganga Jha	O.I.A	308/324	01.12.2007	Quashed
629	629	1093/2006	St. Vs. Shanti	O.I.A	Ex. Act	01.12.2007	Convicted
630	630	492/2007	St. Vs. Sanjay Kumar	O.I.A	323/341	02.12.2007	Acquitted
631	631	924/2005	St. Vs. Prem Singh	O.I.A	279/338	02.12.2007	Convicted
632	632	299/2007	St. Vs. Vijay Kumar	O.I.A	323/341	02.12.2007	Acquitted
633	633	976/2006	St. Vs. Kanwar Sen	O.I.A	61/1/14	04.12.2007	Convicted
634	634	401/2007	St. Vs. Sushila w/o	O.I.A	61/1/14	04.12.2007	Convicted
635	635	941/2006	Sagar	O.I.A	61/1/14	04.12.2007	Convicted
636	636	813/2006	St. Vs. Sugana	O.I.A	61/1/14	05.12.2007	Convicted
637	637	702/2002	St. Vs. Soni	O.I.A	61/1/14	05.12.2007	Abated
638	638	814/2007	St. Vs. Kanhiya	O.I.A	61/1/14	05.12.2007	Convicted
639	639	270/2007	St. Vs. Rakesh	O.I.A	A. Act	07.12.2007	Convicted
640	640	853/2006	St. Vs. Dinanath etc	O.I.A	61/1/14	07.12.2007	Convicted
641	641	242/2007	St. Vs. Vindo Kumar	O.I.A	308/324	07.12.2007	Quashed
642	642	456/2007	St. Vs. Meera	O.I.A	61/1/14	07.12.2007	Convicted
643	643	796/2006	St. Vs. Jagdish	O.I.A	68/1/14	07.12.2007	Convicted
644	644	371/2006	St. Vs. Ram Singh	O.I.A	61/1/14	07.12.2007	Convicted
645	645	292/1996	St. Vs. Kailash	O.I.A	61/1/14	07.12.2007	Convicted
646	646	244/1998	St. Vs. Virender Singh	O.I.A		07.12.2007	P.O
647	647	923/2007	St. Vs. Mohd. Nadeem	O.I.A	506	08.12.2007	Acquitted
648	648	151/1998	St. Vs. Harjinder Singh	O.I.A	341/323/34	08.12.2007	Convicted
649	649	604/1999	St. Vs. Anil	O.I.A		10.12.2007	Convicted
650	650	298/2007	St. Vs. Rashid	O.I.A	451/427/323	02.12.2007	Acquitted
651	651	631/2007	St. Vs. Rakesh	O.I.A	279/323	02.12.2007	Convicted
652	652	336/2002	St. Vs. Kaushalaya	O.I.A	61/1/14	20.12.2007	Convicted
653	653	17/2001	St. Vs. Kashi Ram	O.I.A	379/411	04.12.2007	P.O
654	654	42/2003	St. Vs. Naresh	O.I.A		20.12.2007	Convicted
			St. Vs. Mukesh Gupta	O.I.A	323/341	20.12.2007	Acquitted

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655	655	827/2007	St. Vs. Vivakarna	O.I.A	A. Act	20.12.2007	Convicted
656	656	460/2007	St. Vs. Mohd. Ikram @ Dhala	O.I.A	12/9/55 G Act	10.12.2007	Convicted
657	657	370/2007	St. Vs. Roop Naran	O.I.A	61/1/14	10.12.2007	Convicted
658	658	856/2007	St. Vs. Riyaz Mohd.	O.I.A	A. Act	10.12.2007	Convicted
659	659	725/2007	St. Vs. Mahender Sahu	O.I.A	61/1/14	10.12.2007	Convicted
660	660	944/2005	St. Vs. Shanno	O.I.A	61/1/14	10.12.2007	Convicted
661	661	502/2007	St. Vs. Shubhna Mehto	O.I.A	61/1/14	10.12.2007	Convicted
662	662	980/2005	St. Vs. Kanhiya	O.I.A	61/1/14	10.12.2007	Abated
663	663	839/2007	St. Vs. Ramkishan	O.I.A	A. Act	14.12.2007	Convicted
664	664	239/2007	St. Vs. Pappy	O.I.A	61/1/14	15.12.2007	Convicted
665	665	451/2007	St. Vs. Maya	O.I.A	61/1/14	15.12.2007	Convicted
666	666	201/2007	St. Vs. Sanno	O.I.A	-	15.12.2007	Convicted
667	667	448/2006	St. Vs. Kunwar Saini	O.I.A	61/1/14	15.12.2007	Convicted
668	668	580/2007	St. Vs. Ramesh	O.I.A	61/1/14	15.12.2007	Convicted
669	669	218/1997	St. Vs. Mohd. Seen	O.I.A	457/380	18.12.2007	Convicted
670	670	978/2003	St. Vs. Mohd. Usam	O.I.A	279/338	23.12.2007	Convicted
671	671	802/2005	St. Vs. Pintoo Kumar	O.I.A	341/323	23.12.2007	Acquitted
672	672	445/2006	St. Vs. Raj Kumar	O.I.A	279/337	23.12.2007	Convicted
673	673	744/2000	St. Vs. Shah Naz	O.I.A	341/323	23.12.2007	Acquitted
674	674	872/2006	St. Vs. Pankaj	O.I.A	323/341	23.12.2007	Acquitted
675	675	95/2002	St. Vs. Manoj Kumar	O.I.A	324	23.12.2007	Acquitted
676	676	137/2006	St. Vs. Maheshwar	O.I.A	279/338	23.12.2007	Compromised
677	677	169/2001	St. Vs. Ajay	O.I.A	279/338	23.12.2007	Compromised
678	678	94/2002	St. Vs. Ved Prakash	O.I.A	279/337	23.12.2007	Convicted
679	679	376/1999	St. Vs. Dukhan Pd.	O.I.A	323/325	24.12.2007	Convicted
680	680	881/2007	St. Vs. Sanjay	O.I.A	A. Act	24.12.2007	Convicted
681	681	855/2007	St. Vs. Mohd. Saleem	O.I.A	A. Act	24.12.2007	Convicted
682	682	861/2007	St. Vs. Rajeev	O.I.A	A. Act	24.12.2007	Convicted
683	683	740/2002	St. Vs. Daya ram	O.I.A	279/338	23.12.2007	Convicted
684	684	58/2007	St. Vs. Kaushalya	O.I.A	61/1/14	18.12.2007	Convicted

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685	685	118/2007	St. Vs. Raman Mathuria	O.I.A	279/338	16.12.2007	Convicted
686	686	195/2007	St. Vs. Sunita	O.I.A	341/323/34	16.12.2007	Acquitted
687	687	257/2001	St. Vs. Kanhya Lal	O.I.A	61/1/14	15.12.2007	Abated
688	688	660/2007	St. Vs. Saleem	O.I.A	A. Act	15.12.2007	Convicted
689	689	450/1996	St. Vs. Trilok Yadav	O.I.A	325	15.12.2007	Acquitted
690	690	542/1999	St. Vs. Kamuddin	O.I.A	325/323	16.12.2007	Acquitted
691	691	519/2003	St. Vs. Lokesh Kumar	O.I.A	379/411	-	Convicted
692	692	734/2004	St. Vs. Shyam Kumar & Ors.	O.I.A	458/380/414	10.01.2007	Convicted
693	693	484/1994	St. Vs. Narender Kumar	O.I.A	279/304A	25.08.2007	Acquitted
694	694	136/1996	In the Court of Sh. Namrita Aggarwal, MM, ND St. Vs. Chaman Lal	O.I.A	279/338	06.10.2007	Convicted
695	695	580/1999	In the Court of Sh. Satish Kumar, MM, ND St. Vs. Nathu Ram	O.I.A	279/337	25.10.2007	Convicted
696	696	671/1996	In the Court of Sh. Sourabh Kulsureshtha, MM, ND St. Vs. Giani	O.I.A	279/304A	15.10.2007	Convicted
697	697	550/1996	In the Court of Sh. Satish Kumar, MM, ND St. Vs. Shyam Nath	O.I.A	279/304A	02.02.2007	Convicted

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Complete
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List of 2008 (Greater Kailash 2008)							
In the Court of Sh. Saurabh Kulkarni, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	1	0/2008	SI. Vs. Rakesh Kumar	Greater Kailash	279	4.11.2008	Convicted
In the Court of Sh. J.P. Nahar, MM, ND							
2	2	203P1997	SI. Vs. Devendra Kumar	Greater Kailash	363/386	5.03.2008	Abated
3	3	163P2006	SI. Vs. Shyam	Greater Kailash	60/14	12.03.2008	Fine/Convicted
4	4	180/2007	SI. Vs. Dawood Shah	Greater Kailash	279/343/185	18.03.2008	Sine-die PO
5	5	148/2007	SI. Vs. Sunil Kapoor	Greater Kailash	420/468	27.03.2008	Quashed
6	6	251/2003	SI. Vs. Weena Chaudhary etc	Greater Kailash	323/324	15.03.2008	Quashed/Discharged
7	7	251/999	SI. Vs. Kalyan Dada	Greater Kailash	279/337	16.03.2008	Fine/Convicted
8	8	46/2002	SI. Vs. Poo Ven Sahay	Greater Kailash	451/323	16.03.2008	Acquitted
9	9	46/2005	SI. Vs. Jayant Gaha	Greater Kailash	420/506	18.03.2008	Abated
10	10	45/1998	SI. Vs. Jagdish	Greater Kailash	279/337/338	17.03.2008	Acquitted
11	11	17/1998	SI. Vs. Mohd Mobin	Greater Kailash	380/411	17.03.2008	Acquitted
12	12	457/1995	SI. Vs. Arvind Singh	Greater Kailash	420/46/471	17.03.2008	P.O.
13	13	64/2003	SI. Vs. Vijay Israni	Greater Kailash	420	16.03.2008	Acquitted
14	14	67/2001	SI. Vs. Manish Arora	Greater Kailash	279/338	2.03.2008	Fine/Convicted
15	15	19/1/2004	SI. Vs. Cancellation	Greater Kailash	337	31.03.2008	Cancellation report accepted
16	16	122/2008	SI. Vs. Brij Lohan Singh	Greater Kailash	354/506/328	15.03.2008	Quashed
17	17	184/2002	SI. Vs. Abu Hedra	Greater Kailash	255/459	14.03.2008	P.O.
18	18	184/2004	SI. Vs. Jaid etc	Greater Kailash	297/34	1.03.2008	Accused no 1 convicted and accused no 2 acquitted
19	19	251/2006	SI. Vs. R.K. Verma	Greater Kailash	188	7.04.2008	Discharged
20	20	235/2004	SI. Vs. Raju	Greater Kailash	360/411/34	22.04.2008	P.O.
21	21	250/2003	SI. Vs. Kamal Bakshi	Greater Kailash	406	29.04.2008	Sine-die PO
22	22	380/1892	SI. Vs. Sandip S. Thapar	Greater Kailash	292	30.04.2008	Acquitted
23	23	148/2006	SI. Vs. Vineeta Gupta	Greater Kailash	408	5.06.2008	Compromised
In the Court of Sh. J.P. Nahar, MM, ND							
24	24	67/2004	SI. Vs. Kishan Chand	Greater Kailash	279/338	3.08.2008	Fine/Convicted
25	25	104/2007	SI. Vs. Anil Sampalwal etc	Greater Kailash	69/1/14	12.09.2008	Fine
26	26	107/2005	SI. Vs. Sanjeev Kumar	Greater Kailash	279/338	3.08.2008	Fine/Convicted

27	387/2006	SI. Vs. Naveen Hanuman	Greater Kailash	279/337/336	1.08.2008	Acquitted and admonished	P.O.	27
28	120/2001	SI. Vs. Satpal Singh	Greater Kailash	27/9/36	21.08.2008	Quashed	P.O.	28
29	231/2005	SI. Vs. Sachin Kohra	Greater Kailash	419/420/467	15.09.2008	Quashed	Fine	29
30	134/2006	SI. Vs. Vijay Kumar	Greater Kailash	263	11.09.2008	Acquitted (sessions order attached)	Acquitted	30
31	148/2007	SI. Vs. Ashwesh Tiwari	Greater Kailash	3WB/41	24.09.2008	Acquitted (sessions order attached)	Acquitted	31
32	61/2008	SI. Vs. Ashok Kumar	Greater Kailash	379/411	20.10.2008	Acquitted	Acquitted	32
33	62/2008	SI. Vs. Anil	Greater Kailash	381/411	21.10.2008	Acquitted	Acquitted	33
34	188/2002	SI. Vs. Manu	Greater Kailash	457/380/411	21.10.2008	Acquitted	Acquitted	34
35	302/2002	SI. Vs. Anur Kumar Jain	Greater Kailash	25/6/56	13.10.2008	Acquitted	Acquitted	35
36	60/1997	SI. Vs. Abdul Hamid	Greater Kailash	381	21.10.2008	Acquitted	Acquitted	36
37	204/2005	SI. Vs. Sunil Bhatnagar	Greater Kailash	341/224/51	4.05.2008	Acquitted/unpromised	Acquitted/unpromised	37
38	55/2001	SI. Vs. Nirmalan Mishra	Greater Kailash	420	1.05.2008	Acquitted/unpromised	Acquitted/unpromised	38
39	202/2004	SI. Vs. Rajendra @ Kishan	Greater Kailash	381	21.05.2008	Acquitted/unpromised	Acquitted/unpromised	39
40	86/2007	SI. Vs. Sajeet Kumar Shrivastava	Greater Kailash	69/1/4	29.05.2008	Admonished	Admonished	40
41	16/2007	SI. Vs. Sajeet Kumar	Greater Kailash	61/1/12	27.05.2008	Admonished	Admonished	41
42	271/2003	SI. Vs. Ralind	Greater Kailash	25/5/658	3.05.2008	Admonished	Admonished	42
43	214/1959	SI. Vs. Rajesh Tiwari	Greater Kailash	408	26.05.2008	Admonished	Admonished	43
44	167/2007	SI. Vs. Anil Kumar	Greater Kailash	283	14.05.2008	Admonished	Admonished	44
45	277/2007	SI. Vs. Sonu Singh	Greater Kailash	381/411	19.05.2008	Admonished	Admonished	45
46	98/1959	SI. Vs. Sunil Manwar	Greater Kailash	341/220/34	9.05.2008	Admonished	Admonished	46
47	239/1958	SI. Vs. Piyush Saywadi	Greater Kailash	381/411	7.05.2008	Admonished	Admonished	47
48	155/2007	SI. Vs. Rajesh Kumar	Greater Kailash	283	14.05.2008	Admonished	Admonished	48
49	175/1995	SI. Vs. Raj Kumar	Greater Kailash	186/352/337	29.05.2008	Admonished	Admonished	49
50	134/1986	SI. Vs. Sandeep etc	Greater Kailash	381/411	29.05.2008	Admonished	Admonished	50
51	301/1987	SI. Vs. M.D. Sainob Ali	Greater Kailash	379/411	4.06.2008	Admonished	Admonished	51
52	431/1987	SI. Vs. Kavya etc	Greater Kailash	379/411/94	24.06.2008	Admonished	Admonished	52
53	173/1998	SI. Vs. Anur Singh	Greater Kailash	279/337	3.05.2008	Admonished	Admonished	53
54	269/2001	SI. Vs. Anil	Greater Kailash	125	30.04.2008 date of conviction & dated 27.05.2008 and High Court order dated 13.02.2009	Admonished	Admonished	54
55	266/1985	SI. Vs. Roshni L.M. Nora	Greater Kailash	106	11.08.2008	Quashed	Quashed	55

Sl. No.	Case Name	Case No.	Date	Disposal
56	SI Vs Har Govind	379238	05.05.2008	Acquitted
57	SI Vs Brij Kishore	379411	05.05.2008	Acquitted
58	SI Vs Shyam	279337/28000AA	24.10.2008	Acquitted
59	SI Vs Shiv Sankar Pd	289B Act	24.10.2008	Acquitted
60	SI Vs Sheela Prakash	417201	4.10.2008	Fine
61	SI Vs Nazimuddin etc	379411	11.08.2008	Released
62	SI Vs Anil Aggarwal	439	12.08.2008	P.O
63	SI Vs Kanta	61114	17.07.2008	Quashed
64	SI Vs Jaginder Kapoor etc	341/22/506/34	5.07.2008	Quashed
65	SI Vs Suresh Kumar	279427	6.07.2008	Fine
66	SI Vs Suresh Kumar	293	1.07.2008	Fine
67	SI Vs Naresh	509	30.06.2008	P.O
68	SI Vs Aruna Arora	293	11.07.2008	Fine
69	SI Vs Gagandeep Dhaba etc	68/134	22.07.2008	Fine
70	SI Vs Nandender Kumar	68/114	22.07.2008	Acquitted
71	SI Vs Dharampal Singh	68/114	22.07.2008	Acquitted
72	SI Vs Narela etc	341/60/34	30.06.2008	Acquitted
73	SI Vs Sunil Kumar	279428	18.06.2008	Fine
74	SI Vs Rajesh Verma	341/509	29.01.2008	Acquitted
75	SI Vs Jasveer Singh	279/180 MV MFI	14.01.2008	Fine
76	SI Vs Mahender Chand	68/114	4.01.2008	Fine
77	SI Vs Vinod	324	25.01.2008	Acquitted
78	SI Vs Suresh Babu	381	28.01.2008	P.O
79	SI Vs Anil Srivastav	25/54/59	31.01.2008	Acquitted
80	SI Vs Vinay Kumar etc	420/37/34	09.01.2008	P.O
81	SI Vs Brij Singh	341/73/34	29.01.2008	Compounded/Quashed
82	SI Vs Brij Bhan Singh	44/34	13.12.2008	Quashed
83	SI Vs Anup Singh	283	20.12.2008	Quashed
84	SI Vs Rajender	188	20.12.2008	Compounded

In the Court of SP, Sarlahi Kulisheba, MM, MD

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95	5	175/2007	St. Vs. Suresh Kumar Tomar	Greater Kailash	60/1/14	24.11.2008	Fine
96	6	249/2006	St. Vs. Rajender Singh	Greater Kailash	3WB Act	24.11.2008	Fine
97	7	218/2006	St. Vs. Cancellation	Greater Kailash	408/420/468/1WB Act	08.04.2008	Quashed
98	8	148/1999	St. Vs. Sandeep Chopra	Greater Kailash	341/323	19.03.2008	Acquitted
99	9	738/2006	St. Vs. Gautam Saini	Greater Kailash	283	28.02.2008	Fine
100	10	213/2006	St. Vs. Amit Sengar	Greater Kailash	420	14.02.2008	Compromised
101	11	126/2002	St. Vs. Shiv Shankar Ram	Greater Kailash	304A	14.02.2008	P.O.
102	12	180/2006	St. Vs. Ashi Chakraverty	Greater Kailash	3WB Act	16.02.2008	Fine
103	13	277/1999	St. Vs. Gajp Sharma	Greater Kailash	325/34	19.02.2008	Fine
104	14	181/1998	St. Vs. Surender Singh	Greater Kailash	2554/59	22.02.2008	Acquitted
105	15	540/1986	St. Vs. Ashya	Greater Kailash	289	26.02.2008	P.O.
106	16	273/2007	St. Vs. Manoj	Greater Kailash	379/511	20.02.2008	Convicted
107	17	318/1996	St. Vs. R.S. Kataria	Greater Kailash	506/427	19.02.2008	P.O.
108	18	358/2006	St. Vs. Parkaj Kumar	Greater Kailash	283	7.02.2008	Fine
109	19	486/1998	St. Vs. Yogesh Awasthi	Greater Kailash	279/337	17.02.2008	Fine
110	20	371/1997	St. Vs. Suresh Kumar	Greater Kailash	379/411	11.02.2008	P.O.
111	21	13/2006	St. Vs. Ishwar Pandey	Greater Kailash	406	5.02.2008	Quashed
112	22	126/2003	St. Vs. Rahul Verma	Greater Kailash	323/341/506	13.02.2008	Quashed

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Complete
2008
C.R. Park

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List of 2008 (C.R. Park 2008)							
In the Court of Sh. T.K. Sehrawat, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	1	331/2007	St. Vs. Khem Karan	C.R. Park	341/323	02.01.2008	Compounded
2	2	567/1998	St. Vs. Love Basin	C.R. Park	324/34	04.01.2008	Convicted/Compounded
3	3	40/2001	St. Vs. Ravinder Mani	C.R. Park	279/338	08.01.2008	Convicted/undergone
4	4	146/1989	St. Vs. Dinesh Bhuria	C.R. Park	394/34	08.01.2008	Convicted/undergone
5	5	127/2007	St. Vs. Sujata Roy	C.R. Park	3 W B Act	09.01.2008	Fine
6	6	214/2005	St. Vs. Anand Singh	C.R. Park	185/332/353	09.01.2008	Convicted/Fine
7	7	200/2004	St. Vs. Surender Kumar	C.R. Park	160	14.01.2008	Convicted/Fine
8	8	61/2007	St. Vs. Om Prakash	C.R. Park	279/337	14.01.2008	Compounded
9	9	518/2005	St. Vs. Amit @ Shiva etc	C.R. Park	394/402/411 & 2 Arms Act	15.01.2008	Convicted
10	10	92/2004	St. Vs. Neha Basu	C.R. Park	3, 4, 8, ITP Act	31.01.2008	Convicted/Fine
11	11	277/2004	St. Vs. Hanuman	C.R. Park	255/459	24.01.2008	Convicted
12	12	80/2002	St. Vs. Ram Pyari	C.R. Park	617/14	25.01.2008	Convicted
13	13	84/1991	St. Vs. 1. Islam, 2. Jamil and 3. Mohd. Akram	C.R. Park	454/380/411/34	29.01.2008	PO
14	14	61/1991	St. Vs. 1. Islam, 2. Jamil and 3. Mohd. Akram	C.R. Park	454/380/34	29.01.2008	PO
15	15	583/999	St. Vs. Kuldeep Bhatdawal	C.R. Park	255/459	31.01.2008	Acquitted
16	16	318/2006	St. Vs. 1. Sunil and 2. P.K. Saxena	C.R. Park	160	01.02.2008	PO
17	17	22/2007	St. Vs. 1. Ram Raj Singh & 2. Sunil Kumar	C.R. Park	381	01.02.2008	PO
18	18	191/2005	St. Vs. Zuber	C.R. Park	229	02.02.2008	PO
19	19	99/2004	St. Vs. Swarni Kothi	C.R. Park	186	04.02.2008	Convicted
20	20	178/2002	St. Vs. Sushil Kumar Tyagi	C.R. Park	323/342/506	05.02.2008	PO
21	21	152/2002	St. Vs. Inder Mohan Tiwari	C.R. Park	325	05.02.2008	Compounded
22	22	337/1997	St. Vs. Prem Pal	C.R. Park	279/338	05.02.2008	Convicted
23	23	256/2006	St. Vs. Mukul Kumar	C.R. Park	420/469/471/38	06.02.2008	Convicted

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24	24	29/07/2007	St. Vs. Jaleel Mya @ Badal	C.R.Park	379	06.02.2008	Convicted
25	25	7/8/1999	St. Vs. Rupaak Karna	C.R.Park	379/341	07.02.2008	PO
26	26	27/2/2007	St. Vs. Lekh Raj	C.R.Park	3 W B Act	08.02.2008	Convicted
27	27	1/2/2003	St. Vs. Rakesh Kumar	C.R.Park	61/1/14	08.02.2008	PO
28	28	26/12/2002	St. Vs. Chatter Singh	C.R.Park	379/411	11.02.2008	Convicted
29	29	4/02/2007	St. Vs. Paramjeet	C.R.Park	25 Arms Act	18.02.2008	Convicted
30	30	27/2/2007	St. Vs. Tapan Lal Dhar	C.R.Park	279/338	19.02.2008	Convicted
31	31	4/27/2007	St. Vs. Sakamat Khan	C.R.Park	279	03.03.2008	Convicted/Fine
32	32	2/47/2007	St. Vs. Parmod Kumar	C.R.Park	420/488/4/1	03.03.2008	Acquitted
33	33	5/08/1996	St. Vs. Varun Aksh	C.R.Park	366/354/506	05.03.2008	Acquitted
34	34	4/08/1997	St. Vs. Firoz Ali	C.R.Park	379/411	04.03.2008	Acquitted
35	35	15/4/2003	St. Vs. Pardeep Kumar	C.R.Park	279/338	17.03.2008	Compounded
36	36	4/9/2007	St. Vs. Shyam Narayan Pal	C.H.Park	279/427	25.03.2008	Compounded
37	37	13/12/2003	St. Vs. Karan Singh	C.R.Park	279/338	28.03.2008	Compounded
38	38	3/4/2008	St. Vs. Hindut Pad	C.R.Park	279/338	29.03.2008	Compromised
39	39	6/2/1997	St. Vs. Sundeep Singh	C.R.Park	279/384 A	20.03.2008	Acquitted
40	40	28/8/1999	St. Vs. Seema Anand	C.R.Park	420/34	19.03.2008	Acquitted
41	41	28/2/2007	St. Vs. Mohd. Hiral	C.R.Park	61/1/14	09.04.2008	Fine
42	42	13/8/2007	St. Vs. Indrajeet Batta	C.R.Park	3 W B Act	17.04.2008	Convicted
43	43	30/8/2007	St. Vs. Kharsid	C.R.Park	279	25.04.2008	Convicted
44	44	3/6/2006	St. Vs. Vipin Singh	C.R.Park	323/341	28.04.2008	Compounded
45	45	3/6/2005	St. Vs. Devender	C.R.Park	279/337	02.04.2008	Convicted
46	46	16/5/2004	St. Vs. Rakesh Pariwar	C.R.Park	186/353/324	28.04.2008	PO
47	47	21/2/2007	St. Vs. Sanjeev Kumar	C.R.Park	3 W B Act	02.05.2008	Convicted
48	48	30/3/2007	St. Vs. Manoj Kumar	C.R.Park	12/09/55	02.05.2008	Convicted
49	49	1/47/2005	St. Vs. Surender Kumar	C.R.Park	279/337	05.05.2008	Compromised
50	50	20/1/2006	St. Vs. Riyaz	C.R.Park	279/459	03.05.2008	Convicted
51	51	6/8/2003	St. Vs. Ramesh	C.R.Park	279/337	05.05.2008	PO
52	52	2/42/2001	St. Vs. Nitin Anand	C.R.Park	325	05.05.2008	Compromised
53	53	4/07/2006	St. Vs. Asriwani Kumar Sharma	C.R.Park	420/406	08.05.2008	Quashed
54	54	13/0/2003	St. Vs. Sant Kumar	C.H.Park	25/54/59	12.06.2008	Convicted
55	55	5/3/2004	St. Vs. Mohd. Nasir	C.R.Park	25 Arms Act	12.05.2008	Convicted
56	56	27/2/2007	St. Vs. Sohail Pal @ Sonu	C.R.Park	25/54/59	12.05.2008	PO

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57	57	1107/2007	St. Vs. Ashok Kumar	C.R.Park	323/34/427	14.05.2008	Compounded
58	58	334/2005	St. Vs. Om Prakash	C.R.Park	279	17.05.2008	Convicted
59	59	243/2007	St. Vs. Sakya Ram	C.R.Park	406	16.05.2008	Convicted
60	60	243/2003	St. Vs. Laxi Mohan Joshi	C.R.Park	40B/420/506	16.05.2008	compounded
61	61	21/2007	St. Vs. Neeraj Malhotra	C.R.Park	279/338	18.05.2008	Convicted
62	62	42/2008	St. Vs. Sameer Sobhi	C.R.Park	279/337	28.05.2008	Convicted
63	63	388/2008	St. Vs. Karan Bahadur	C.R.Park	25/54/59	29.05.2008	Convicted
64	64	372/2007	St. Vs. Jiteshwar Khurana	C.R.Park	324/34/134	21.05.2008	compounded
65	65	1107/1998	St. Vs. I. Kavita Gupta, 2. Roop and 3. Teena	C.R.Park	4/5/7/8 ITP Act	27.05.2008	PO
66	66	1052/2007	St. Vs. Suvender Pal @ Babli	C.R.Park	61/1/14	30.05.2008	Convicted
67	67	98/2006	St. Vs. Saifur Bajjeet	C.R.Park	279/336	30.05.2008	compounded
68	68	165/2005	St. Vs. Govind Lal	C.R.Park	380	19.05.2008	PO
69	69	958/1993	St. Vs. Prem Pal	C.R.Park	379/411	30.04.2008	PO
70	70	309/2000	St. Vs. Anilish Kumar	C.R.Park	25/54/59	29.05.2008	Acquitted
71	71	92/1990	St. Vs. Badi Prasad	C.R.Park	381	19.05.2008	Abated
72	72	35/2005	St. Vs. Narendra Nath Khanna	C.R.Park	341/323/506	28.04.2008	Convicted
73	73	435/1999	St. Vs. Virender @ Anurag	C.R.Park	379/411	12.06.2008	PO
74	74	245/1992	St. Vs. Harish Chand	C.R.Park	186/353/34	26.06.2008	Convicted
75	75	207/1999	St. Vs. Avtar Singh	C.R.Park	379/411	06.06.2008	Convicted
76	76	371/2007	St. Vs. Bharat	C.R.Park	354	07.06.2008	Compromised
77	77	75/2008	St. Vs. Mohd. Mansoor	C.R.Park	279/3/181	09.06.2008	Fine
78	78	283/2004	St. Vs. Anoop Malhotra	C.R.Park	279/338	16.07.2008	Compounded
79	79	150/2006	St. Vs. Oward Saiman @ Vikky	C.R.Park	25/54/59	06.06.2008	Convicted
80	80	192/2001	St. Vs. G. C. Luthra	C.R.Park	420	01.06.2008	PO
81	81	74/2008	St. Vs. Vishwajeet Dass	C.R.Park	25/54/59	05.06.2008	Convicted
82	82	19/2007	St. Vs. Prakash Kumar	C.R.Park	25/54/59	07.06.2008	Convicted
83	83	126/2007	St. Vs. Mahendar @ Purnia	C.R.Park	279/337	11.06.2008	Convicted
84	84	18/2008	St. Vs. Kumar	C.R.Park	279/337	30.06.2008	compounded/fine
85	85	264/1930	St. Vs. Kalash Awasthi etc	C.R.Park	406/411/120-b		PO
86	86	299/2005	St. Vs. Ramesh Yadav	C.R.Park	381/411	01.07.2008	PO
87	87	247/2004	St. Vs. Rakesh @ Satender	C.R.Park	25 Arms Act	08.07.2008	PO
88	88	244/2007	St. Vs. Bhagwan Doss	C.R.Park	279/337	03.07.2008	compounded

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89	89	70/1998	St. Vs. Sanjay	C.R.Park	341/323/506	02.07.2008	Quashed
90	90	76/2005	St. Vs. Manoj	C.R.Park	25 Arms Act	09.07.2008	PO
91	91	29/11/97	St. Vs. Rajat Singh	C.R.Park	380/411	08.07.2008	PO
92	92	20/2/2002	St. Vs. Pawan Kumar Gupta	C.R.Park	25/54/59	05.07.2008	PO
93	93	16/11/97	St. Vs. Oinsh Kumar	C.R.Park	420/34	08.07.2008	quashed/Compounded
94	94	02/2006	St. Vs. Suresh	C.R.Park	25/54/59	11.09.2008	Convicted
96	95	435/2006	St. Vs. 1. Sumit @ Vikas, 2. Amit @ Sanjay and 3. Kewal Singh @ TLU	C.R.Park	379	03.10.2008	Discharged/PO
96	96	06/2008	St. Vs. Rohitash	C.R.Park	379/411	06.08.2008	Convicted
97	97	27/7/2005	St. Vs. Geeta Mahi	C.R.Park	381/411	12.08.2008	fine/Undergone
98	98	11/9/2008	St. Vs. Mohd. Aabid	C.R.Park	379/411	08.08.2008	Compounded
99	99	24/2/07	St. Vs. Jitender @ Jeeta	C.R.Park	25/54/59	07.08.2008	Convicted
100	100	09/3/2007	St. Vs. Darji Ram	C.R.Park	273	08.08.2008	Convicted
101	101	01/11/1997	St. Vs. Ashok Kumar	C.R.Park	147/149/323	06.08.2008	Acquitted
102	102	11/6/2007	St. Vs. Derek Fernandez	C.R.Park	454/386/411	30.08.2007	Convicted
103	103	04/2/2002	St. Vs. Mahesh Tyagi	C.R.Park	25/54/59	01.08.2008	Acquitted
104	104	15/2/2005	St. Vs. Kartik	C.R.Park	379/411	02.08.2008	PO
105	105	18/4/2004	St. Vs. Parmod	C.R.Park	279/338	13.08.2008	PO
106	106	36/2/2005	St. Vs. A.K. Kapoor	C.R.Park	279/338	07.08.2008	compounded
107	107	27/6/2000	St. Vs. Sanjay	C.R.Park	279/337	21.10.2008	Acquitted
108	108	40/9/1997	St. Vs. Javed	C.R.Park	379/411	17.10.2008	Convicted
109	109	466/2004	St. Vs. Gajraj Bhaskar	C.R.Park	379/411	22.10.2008	Acquitted
110	110	70/2001	St. Vs. Sanjeev Kumar	C.R.Park	279/337	05.10.2008	Convicted
111	111	546/1997	St. Vs. M.K. Sui	C.R.Park	323/506/454/452	23.10.2008	Acquitted
112	112	07/2/004	St. Vs. Chanshyam	C.R.Park	382	21.10.2008	Acquitted
113	113	25/2/2007	St. Vs. Vishal Saxsena	C.R.Park	279/338	21.08.2008	compounded
114	114	40/11/97	St. Vs. Kamalja Singh	C.R.Park	341/323/506/34	04.06.2008	PO
115	115	14/1/99	St. Vs. Ashok Malhotra	C.R.Park	325/506	25.09.2008	Quashed
116	116	75/2007	St. Vs. Rafakat Ali	C.R.Park	279/338	02.09.2008	compounded
117	117	9/3/2007	St. Vs. Anand	C.R.Park	25/54/59	03.09.2008	PO
118	118	7/3/2008	St. Vs. Jasbir	C.R.Park	279/337/427	19.10.2008	Fine
119	119	09/2/1998	St. Vs. Surjeet @ Samal	C.R.Park	379/411	27.09.2008	Acquitted

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120	120	42/2006	St. Vs. Nand Ram	C.R.Park	25/54/59	30.09.2008	Convicted
121	121	245/2005	St. Vs. Satender Singh	C.R.Park	279	18.09.2008	Fine
122	122	345/1995	St. Vs. Surender Kumar	C.R.Park	420/458	12.08.2008	Acquitted
123	123	229/2004	St. Vs. Umesh Kumar	C.R.Park	279/304 A/420	04.08.2008	PO
124	124	433/1996	St. Vs. 1. Jagdish, 2. Kanta Prasad and 3. Nizam @ Gopal	C.R.Park	379/356 365/346/452/506/120- B/341	10.07.2008	PO
125	125	115/1991	St. Vs. Nikunj Garg etc	C.R.Park	B/341	24.09.2008	Acquitted
126	126	70/2008	St. Vs. Jayveer	C.R.Park	279	9.06.2008	Convicted
127	127	221/2006	St. Vs. Rakesh Kumar	C.R.Park	406	03.07.2008	PO
128	128	237/1997	St. Vs. Kuldeep Singh	C.R.Park	279/338	04.07.2008	Acquitted
129	129	163/1999	St. Vs. Sanjay Chaudhary	C.R.Park	283	10.07.2008	Convicted
130	130	350/2007	St. Vs. Kuldeep Awasthi	C.R.Park	279/337	20.07.2008	compounded
131	131	297/2006	St. Vs. Manoj Kumar	C.R.Park	279/337	31.07.2008	compounded
132	132	164/1999	St. Vs. Ashok Kumar	C.R.Park	279/338	16.09.2008	Acquitted
133	133	91/2005	St. Vs. Om Prakash	C.R.Park	279/338	21.09.2008	compounded
134	134	31/2007	St. Vs. Sajan Singh	C.R.Park	279	07.03.2008	Convicted
135	135	16/2008	St. Vs. Sonu Singh	C.R.Park	279	07.03.2008	Convicted
136	136	335/2004	St. Vs. Baljeet Singh	C.R.Park	279/338	18.03.2008	Compromised
137	137	370/2007	St. Vs. Rahul	C.R.Park	379/411	19.03.2008	Convicted
In the court of Sh. Ajay Kumar Kuhal, ACMM, PHC, ND							
138	138	244/2004	St. Vs. Anil Kumar Garg	C.R.Park	103/4	06.02.2008	Quashed
139	139	554/1998	St. Vs. Harsh Malotra	C.R.Park	403/406	25.09.2008	Quashed
140	140	307/2007	St. Vs. Anjali Mandi	C.R.Park	363	30.06.2008	Convicted
In the court of Sh. Sudhanshu Kaushik, MM, PHC, ND							
141	141	37/1994	St. Vs. Gautam Prasad	C.R.Park	279/304 A	31.10.2008	Convicted
In the court of Sh. Tarun Sehrawat, MM, PHC, ND							
142	142	119/2006	St. Vs. Yasin @ Wasim	C.R.Park	25/54/59	05.08.2008	PO

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List of 2008 (Kalkaji) 2008							
In the Court of Sh. Rakash Pandit, MM, ND							
S. No.	C. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	1	387/2003	St. Vs. Nafesh Kumar	Kalkaji	25/54/59	09.01.2008	Acquitted
2	2	497/1997	St. Vs. Sanjay Gupta	Kalkaji	419/420	18.01.2008	Acquitted
3	3	63/1999	St. Vs. Raman Kumar	Kalkaji	419/420	23.01.2008	Acquitted
4	4	35/1996	St. Vs. Pappu	Kalkaji	323/34	17.01.2008	Compromised
5	5	300/2003	St. Vs. Shalender Jha	Kalkaji	279/339	23.01.2008	Fined
6	6	483/2007	St. Vs. Shanti	Kalkaji	61/1/14	04.01.2008	Fined
7	7	545/2007	St. Vs. Vijender Kumar	Kalkaji	61/1/14	28.01.2008	Convicted
8	8	511/1906	St. Vs. Khoshan Adharam	Kalkaji	61/1/14	22.01.2008	Convicted
9	8	622/1999	St. Vs. Jaspal Sharma	Kalkaji	279/306A	07.06.2008	Acquitted
10	10	1802/2007	St. Vs. Raj Kuntar Dalal	Kalkaji	25 Arms Act	02.01.2008	Convicted
11	11	294/2007	St. Vs. Shila	Kalkaji	61/1/14	04.01.2008	Fined
12	12	361/2007	St. Vs. Marvi	Kalkaji	61/1/14	09.01.2008	Fined
13	13	1076/2007	St. Vs. Kiran Singh	Kalkaji	185 M.V. Act	21.01.2008	Fined
14	14	932/2008	St. Vs. Pawan Kumar	Kalkaji	12/09/56	22.01.2008	Fined
15	15	151/2007	St. Vs. Sugna	Kalkaji	61/1/14	04.01.2008	Fined
16	16	CC no. 26	St. Vs. Rajesh Mehta	Kalkaji	209/112 D.P. Act	22.02.2008	discharged
17	17	782/2007	St. Vs. Jhender	Kalkaji	279/339	28.04.2008	Fined
18	18	236/2003	St. Vs. Rontash	Kalkaji	61/1/14	30.04.2008	P.O.
19	19	79/2007	St. Vs. Anil @ Sonu	Kalkaji	25/54/59	28.04.2008	Convicted
20	20	563/2008	St. Vs. Anurag Mahotra	Kalkaji	325/34	20.04.2008	Acquitted
21	21	243/2004	St. Vs. Chaitar Singh	Kalkaji	279/339	04.05.2008	Fined
22	22	421/1995	St. Vs. Vhender Pal	Kalkaji	279/304A	08.05.2008	Acquitted
23	23	95/2002	St. Vs. Jasmim	Kalkaji	428	09.05.2008	P.O.
24	24	170/2007	St. Vs. Manni	Kalkaji	61/1/14	13.05.2008	Convicted/undergone
25	25	386/2004	St. Vs. Sanjay Singh	Kalkaji	25 Arms Act	01.06.2008	P.O.

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Sheet2

✓ Complete
C.P.
2008

Criminal Record Room, PHC, ND Dated: -14.06.2022							
List for the year of 2008, PS Connaught Place							
S.No.	Goshwara No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Judge
1	1	692/07	State Vs. Ram Dhiraj	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
2	2	691/07	State Vs. Ram Ashre	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
3	3	694/07	State Vs. Mustafa	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
4	4	574/07	State Vs. Suresh Kumar	27 NDPS ACT	Not given	Convil	Sh. Sudesh Kumar, Ld. MM
5	5	722/07	State Vs. Ankit	283 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
6	6	673/07	State Vs. Santosh	283 IPC	10/01/08	Not given	Sh. Sudesh Kumar, Ld. MM
7	7	76/07	State Vs Lalit Kumar	283 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
8	8	770/05	State Vs Cancellation	420IPC	10/01/08	F.R. Accepted	Sh. Sudesh Kumar, Ld. MM
9	9	729/07	State Vs. Ali Ahmed	203 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
10	10	436/99	State Vs. Jai Parkash Mishra	292 ipc	Not given	P.O.	Sh. Sudesh Kumar, Ld. MM
11	11	493/98	State Vs. Ram Lal	288/304A	10/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM

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12	12	544/99	State Vs. Ramesh Kumar	279 IPC	21/01/08	Expired	Sh. Sudesh Kumar, Ld. MM
13	13	688/07	State Vs. Satish	283 IPC	14/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
14	14	507/07	State Vs. Deepak	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
15	15	495/07	State Vs. Sanjay	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
16	16	511/07	State Vs Raj Mani	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
17	17	676/07	State Vs. Naresh	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
18	18	499/07	State Vs. Sunheri	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
19	19	657/93	State Vs. PushpRaj	379 IPC	16/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
20	20	675/07	State Vs. Ravinder Kumar	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
21	21	720/07	State Vs Saroj Kumar Yadav	279 IPC	17/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
22	22	564/07 2287/1/08 dated 04.11.08	State Vs. Santosh etc.	27/06/85	17/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
23	23		Ansal Buildwell vs. Mahender Aggarwal	Not given	17/01/08	Quashed	Sh. Sudesh Kumar, Ld. MM
24	24	254/08	State Vs. Untrace	379 IPC	18/01/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
25	25	698/02	State Vs. Ali Sher	279 IPC	23/01/08	Convict	Sh. Sudesh Kumar, Ld. MM

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26	26	242/96	State Vs. Ranbir Singh	279/337/338 Ipc	24/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
27	27	01/08/22	State Vs. Anil Kumar	283 IPC	28/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
28	28	655/01	State Vs. Sankarjit baral	337 IPC	30/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
29	29	396/01	State Vs. Nadeem	279/338 IPC	30/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
30	30	339/06	State Vs. Ranjan Kumar Verma	Not given	30/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
31	31	482/07	State Vs. Naurangi Lal	379/411 IPC	31/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
32	32	243/01	State Vs. Yakil Mohd.	279/337 IPC	30/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
33	33	480/02	State Vs. Nitin Nanda	379/411 IPC	31/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
34	34	712/07	State Vs. Sanjay	283IPC	01/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
35	35	614/07	State Vs. Long Long Wong	420IPC	01/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
36	36	1447/98	State Vs. Vijay Kumar, Vasu S/o Narayan, Kitlu S/o. Babloo	379/411/34 IPC 27/81/85	02/02/08	Convict P.O.	Sh. Sudesh Kumar, Ld. MM
37	37	590/07	State Vs. Shiv Prasad	NDPS Act	04/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
38	38	745/05	State Vs. Sukhdev Singh	420 IPC	04/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
39	39	391/07	State Vs. Sanjay	379/411 IPC	04/02/08	Convict	Sh. Sudesh Kumar, Ld. MM

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40	40	Not given	HSBC Vs Basant Kumar Sharma State Case attached Fir no. 236/06PS: CP State Vs Basant Kumar	420 IPC 27 NDPS ACT	04/02/08	Compromise	Sh. Sudesh Kumar, Ld. MM
41	41	597/07	State Vs. Ramji Lal		05/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
42	42	672/07	State Vs. Kamlesh	283 IPC	06/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
43	43	400/06	State Vs. Mohd. Safeeq	379 IPC 27 NDPS ACT	27/02/08	Conv.	Sh. Sudesh Kumar, Ld. MM
44	44	631/07	State Vs. Ajay		06/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
45	45	35/08 CC	State Vs. Rajesh	283 IPC	07/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
46	46	2593/1/0 7 dated 12.10.07	Manoj Sharma vs Monika State Vs. Chander Jha @ Vicky	200Cr.P. C. 508B/341/34 IPC	Not given	Settled	Sh. Sudesh Kumar, Ld. MM
47	47	527/07		25/54/59 A. Act	08/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
48	48	42/08	State Vs. Nand Kishore	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
49	49	653/07	State Vs. Gauri Shankar	283 IPC	11/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
50	50	633/07	State Vs. Untrace	379 IPC	28/02/08	Sine Die	Sh. Sudesh Kumar, Ld. MM
51	51	04/08	State Vs. Robert	283 IPC 27 NDPS ACT	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
52	52	651/07	State Vs. Kamlesh		27/02/08	Convict	Sh. Sudesh Kumar, Ld. MM

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53	53	554/04	State Vs. Narender Malik	Not given	21/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
54	54	821/00	State Vs. Raj Singh	279/304A Ipc	27/02/08	Expired	Sh. Sudesh Kumar, Ld. MM
55	55	20/98	State Vs. Yoginder Kumar	288/335/304 A	28/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
56	56	Goshwara CC	Left	Inadvertently			Sh. Sudesh Kumar, Ld. MM
57	57	2753/10/05 dated 30.10.07	Alok Bhardwaj Vs Praduman Kr Goel	200Cr.P.C.	28/02/08	Settled	Sh. Sudesh Kumar, Ld. MM
58	58	02/08	State Vs. Ram Roy	283 IPC	27/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
59	59	437/93	State Vs. Inderjeet, Sanjeev	Not given	28/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
60	60	186/07	State Vs. Prempal	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
61	61	277/07	State Vs. Naresh Kumar	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
62	62	22/08	State Vs Manoj	283 IPC	13/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
63	63	643/07	State Vs Munha etc.	27/61/85 NDPS Act	13/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
64	64	678/07	State Vs Ram Saroop	27/61/85 NDPS Act	13/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
65	65	2634/10/08	Mithai Parsad vs NDMC Employee	Not given	13/02/08	D/D	Sh. Sudesh Kumar, Ld. MM
66	66	15/08	State VS Anil Kumar	283 IPC	14/02/08	Fine	Sh. Sudesh Kumar, Ld. MM

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67	67	432/07	State Vs Kamruddin	27 NDPS ACT 356/379/411 IPC	19/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
68	68	429/06	State VS Safiq Javed		29/02/08	Not given	Sh. Sudesh Kumar, Ld. MM
69	69	847/06	State Vs Chanda Mohan	279/337 IPC	16/02/08	P.O.	Sh. Sudesh Kumar, Ld. MM
70	70	670/97	State Vs Parmatma Pd.	304A/288 IPC	16/02/08	P.O.	Sh. Sudesh Kumar, Ld. MM
71	71	648/07	State VS Sanjeev	283 IPC	08/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
72	72	271/07	State VS Nanak	283 IPC	19/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
73	73	710/07	State Vs Nanak Chand	283 IPC	19/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
74	74	724/07	State Vs Cancellation	448/380/34 IPC	21/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
75	75	28/98	State Vs Om Prakash	283 IPC	21/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
76	76	677/04	State VS Rajiv Tanwar	406 IPC	22/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
77	77	156/07	State Vs. Santosh kumar	283 IPC	03/03/08	fine	Sh. Sudesh Kumar, Ld. MM
78	78	509/06	State Vs. Cancellation	468/471/420 IPC	10/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
79	79	804/01 dated 22.07.02	M/s Coronation Spg. (India) Vs. Jagdish Pd.	156 (3) CrPC	12/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
80	80	374/07	State Vs. Naresh	283 IPC	14/03/08	Fine	Sh. Sudesh Kumar, Ld. MM

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81	81	465/07	State Vs. Tanveer Ahmed	379/356/411 IPC	14/03/08	convict	Sh. Sudesh Kumar, Ld. MM
82	82	1251/97	State Vs. Jeevan Bhatia @ Sanjeev	420/406 IPC	14/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
83	83	163/07	State Vs. Untrace	379 IPC	19/03/08	F Report Accepted	Sh. Sudesh Kumar, Ld. MM
84	84	450/05	State Vs. Cancellation	420/120 IPC	12/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
85	85	1744/08 dated 21.07.06	Rajinder Kumar Gogia Vs. Ranjeet @ Bacha	Not given	15/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
86	86	607/99	State Vs. Shiva	379/411 IPC	15/03/08	PO	Sh. Sudesh Kumar, Ld. MM
87	87	407/93	State Vs. Dharpal, Pawan Tulli, Bishan Singh	408/420 IPC	15/03/08	PO quashed	Sh. Sudesh Kumar, Ld. MM
88	88	356/03	State Vs. Vivek Kumar	380/411 IPC	15/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
89	89	451/07	State Vs. Raju	25/54/59 A. Act	17/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
90	90	461/07	State Vs. Vikas @ Sonu	379/411 IPC	Not given	Convicted	Sh. Sudesh Kumar, Ld. MM
91	91	949/01/0 8' dated 25.03.06	ESPN Software India Vs. Hotel	156 (3) CrPC 27 NDPS	Not given	Quashed	Sh. Sudesh Kumar, Ld. MM
92	92	12/03'	State Vs. prem Singh	ACT	18/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
93	93	574/04	State Vs. Randhir Singh	279/337 IPC	19/03/08	Con.	Sh. Sudesh Kumar, Ld. MM

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94	94	62/08	State Vs. Ali Mohd.	283 IPC	24/03/08	fine	Sh. Sudesh Kumar, Ld. MM
95	95	498/07	State Vs. Boby Gupta	283 IPC	20.03/08	fine	Sh. Sudesh Kumar, Ld. MM
96	96	661/01	State Vs. Shankar Etc	379 IPC	20/03/08	Convict	Sh. Sudesh Kumar, Ld. MM
97	97	1252/96	State Vs. Amar Deep Singh	419/420 IPC	20/03/08	Not given	Sh. Sudesh Kumar, Ld. MM
98	98	438/06	State Vs. Deepak Chand	420 IPC	20/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
99	99	2839/7/07 dated 16.11.07	Ashok Kr Ahuja Vs. Satish Kr.	379/420/506/406/507 IPC	25/03/08	Dismissed as withdrawn	Sh. Sudesh Kumar, Ld. MM
100	100	590/05	State Vs. Cancellation	63/69 C.R. Acl	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
101	101	455/01/08 dated 10.02.08	Zee Turner Ltd. Vs. Hotel Hans	53/65/68 CR Park	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
102	102	2014/01706 dated 07.09.06	Sanjeev Kr. Vs. Nishant Kr.	406/468 IPC	28/03/08	DW	Sh. Sudesh Kumar, Ld. MM
103	103	116/08	State Vs. Sushil Kumar	283 IPC	28/03/08	fine	Sh. Sudesh Kumar, Ld. MM
104	104	145/96	State Vs. Jagdish Kunmar	406 IPC	29/03/08	expired	Sh. Sudesh Kumar, Ld. MM
105	105	694/05	State Vs. Puran Singh	279/338 IPC	31/03/08	expired	Sh. Sudesh Kumar, Ld. MM
106	106	1217/98	State Vs. Vinod	279/337 IPC	31/03/08	convict	Sh. Sudesh Kumar, Ld. MM

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107	107	C.C. 251/1/06 dated 01.02.06	New Bank of India Vs. Om Prakash	380/406/411/ 420/120B IPC	29/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
108	108	457/1/06 dated 10.02.06	ESPN Software India Vs. Hotel Hans Palza	379/411 IPC	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
109	109	588/05	State Vs. Cancellation	63/69 C.R. Act	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
110	110	CC 569/1 dated 01.09.06	Escort Fin Ltd Vs. Mohd. Farooq	406/420 IPC	28/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
111	111	554/1	State Vs. Arvind	379/34 IPC	29/03/08	PO	Sh. Sudesh Kumar, Ld. MM
112	112	680/07	State Vs. Raju Gupta	283 IPC	18/02/08	fine	Sh. Vikas Dhull, Ld. MM
113	113	275/07	State Vs. Yusuf	68 Ex. P. Act	22/02/08	fine	Sh. Vikas Dhull, Ld. MM
114	114	632/07	State Vs. Raj Kumar Kadam	27 NDPS ACT	22/02/08	undergone	Sh. Vikas Dhull, Ld. MM
115	115	529/07	State Vs. Untrace	379 IPC	28/02/08	F.R. Accepte d	Sh. Vikas Dhull, Ld. MM
116	116	454/07	State Vs. Lucky	68/1/14 Ex. Act	24/03/08	fine	Sh. Vikas Dhull, Ld. MM
117	117	40/06	State Vs. Rajan Bedi I, II & III Parts	406/420/120 B IPC	05/03/08	Quashed	Sh. Vikas Dhull, Ld. MM
118	118	432/06	State Vs. Cancellation I to V Parts	420 IPC	20/03/08	Quashed	Sh. Vikas Dhull, Ld. MM
119	119	1128/97	State Vs. Jai Prakash Gupta	341/323 IPC	01/04/08	Convict	Sh. Sudesh Kumar, Ld. MM

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120	120	423/05	State Vs. Sanjay Dhingra	420/468 IPC	04/04/08	Cancellation Report accepted quashed	Sh. Sudesh Kumar, Ld. MM
121	121	416/05	State Vs. Gulab	420/511/34 IPC	04/04/08	Compound expired convict	Sh. Sudesh Kumar, Ld. MM
122	122	18/03	State Vs. Babloo, Rajul	69/1/14 Ex. Act 27 NDPS ACT	04/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
123	123	18/08	State Vs. Ranjeet Kumar	279/337 IPC 27/51/85 NDPS Act	07/04/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
124	124	146/02	State Vs. Bijender Singh	279/337 IPC 27/51/85 NDPS Act	07/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
125	125	19/08	State Vs. Santosh Kumar			Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
126	126	21/06	State Vs. Untrace	182/505	08/04/08	original FDR	
127	127	356/06	State VS. Cancellation	420/468 IPC	09/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
128	128	153/86	State Vs. Shiv Raj Singh	381/411 IPC	09/04/08	P O.	Sh. Sudesh Kumar, Ld. MM
129	129	128/08	State Vs. Rahes Gole	283 IPC	11/04/08	fine	Sh. Sudesh Kumar, Ld. MM
130	130	09/07	State Vs. Untrace	379 IPC 420/120B	11/04/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
131	131	691/06	State Vs. Mithlesh	IPC	11/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
132	132	135/08	State Vs. Ashraf	283 IPC	16/04/08	Fine	Sh. Sudesh Kumar, Ld. MM

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133	133	787/95	State Vs. Devender Kr.	468/479/34 IPC	18/04/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
134	134	249/83	State Vs. Akbar	420 IPC	21/04/08	Compromise /compound	Sh. Sudesh Kumar, Ld. MM
135	135	92/06	State Vs. Rakesh Kr.	279/337 IPC	22/04/08	Fine/Convict	Sh. Sudesh Kumar, Ld. MM
136	136	41/94	State Vs. M.L. Khanna	468/420/471 IPC	22/04/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
137	137	CC NO. 2202/1/0 6	Sarojini Rawat Vs. Durga Builder in case FIR No. 82/07, PS CP	420 IPC	23/04/08	Compound	Sh. Sudesh Kumar, Ld. MM
138	138	1150/96	State Vs. Ram Vikas, Pankaj kr. Dharminder	186/353/332 IPC	23/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
139	139	367/94	State Vs. Rajeev Sharma, Ashok Kumar	186/353/332 IPC	24/04/08	Acquitted Convict	Sh. Sudesh Kumar, Ld. MM
140	140	51/08	State Vs. Naphis Naresh	27	25/04/08	Undergone	Sh. Sudesh Kumar, Ld. MM
141	141	46/05 CC No. 331/1/06 dated 06.02.08	State VS. Cancellation Deepika Malik vs Deepali Ansal in case fir no. 706/04 PS: CP	406/420 IPC	25/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
142	142	1002/96	State Vs. Ram Babu, Gaurav	420/468 IPC	26/04/08	P.O. Discharged	Sh. Sudesh Kumar, Ld. MM
144	144	706/04	State VS. Cancellation	406/420 IPC	26/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
145	145	217/07	State Vs. Viky kashyap, Deepak	392/411 IPC	26/04/08	Convict	Sh. Sudesh Kumar, Ld. MM

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146	146	159/06	State Vs. Ram Vinay Singh	279/337 IPC	03/05/08	P.O	Sh. Sudesh Kumar, Ld. MM
147	147	75/05	State Vs. Gopal Yadav	25 Arms Act	03/05/08	P.O.	Sh. Sudesh Kumar, Ld. MM
148	148	349/99	State Vs. Sanjay Singh	25/27 Arms act	03/05/08	P.O.	Sh. Sudesh Kumar, Ld. MM
149	149	25/08/22	State Vs. Chaman . Arun	27 NDPS Act	03/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
150	150	CC1780/01/06 dated 28.07.08	Bedi Exports vs Iqbal Singh Bedi in case FIR no. 40/06PS: CP	383/384 IPC	03/05/08	D.W.	Sh. Sudesh Kumar, Ld. MM
151	151	663/07	State Vs. Pawan	283 IPC	03/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
152	152	554/06	State Vs. Lekh Raj	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
153	153	707/07	State Vs. Mool chand	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
154	154	64/08	State Vs. Anand	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
155	155	168/08	State Vs. Meena	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
156	156	390/95	State Vs. Laxman Singh	408/IPC	05/05/08	Convict /Probation	Sh. Sudesh Kumar, Ld. MM
157	157	166/07	State Vs. Shalender Mishra	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
158	158	175/08	State Vs. Manoj	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
159	159	177/08	State Vs. Rakesh Kr.	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM

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160	160	467/07	State Vs. Rahul	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
181	161	184/08	State Vs. Umesh	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
162	162	151/08	State Vs. Ramdin	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
163	163	170/08	State Vs. Shri Kishan	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
164	164	645/04	State Vs. Paabjod Kaur	406 IPC	07/05/08	Discharged	Sh. Sudesh Kumar, Ld. MM
						Untrace Report Accepted Attached case	Sh. Sudesh Kumar, Ld. MM
165	165	87/07 CC no. 252/1/06	Chopra Exim vs Rakesh Seth & State Vs Untrace	406/420 IPC	08/05/08	Convict	Sh. Sudesh Kumar, Ld. MM
166	166	528/02	State Vs. Rajinder Singh, Ashok, Santosh	27 NDPS ACT	09/05/08	Undergone.	Sh. Sudesh Kumar, Ld. MM
167	167	264/05	State Vs. Ashok Majumdar	341/380 IPC	09/05/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
168	168	199/08	State Vs. Gyan Prakash	283 IPC	12/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
169	169	188/08	State Vs. Anil Kumar	283 IPC	12/05/08	fine	Sh. Sudesh Kumar, Ld. MM
170	170	426/07	State VS. Cancellation	420 IPC	13/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
171	171	160/05 CC NO 279/01/08 dated 02.02.06	State Vs. Suraj Bhan	408/420 IPC	13/05/08	Settled	Sh. Sudesh Kumar, Ld. MM
			Kotak Mahindra vs Suraj Bhan in case Fir no. 160/05 PS: CP				Sh. Sudesh Kumar, Ld. MM
172	172			420/468 IPC	13/05/08	Disposed Off	

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173	173	CC no. 1700/01/07	Manik Aggarwal vs Seven Heaven Dev. In case fir no. 426/07 P.S. CP	420/465 IPC	13/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
174	174	210/07	State Vs Krishan	279/427 IPC	15/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
175	175	419/05	State VS Chiranji Lal	279/338 IPC 323/506 IPC	16/05/08	Convict compound	Sh. Sudesh Kumar, Ld. MM
176	176	1306/94	State Vs Kishan @ Pappu	27/54 /59 Arms Act	17/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
177	177	349/05	State Vs Mohan Lal	326 IPC	23/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
178	178	445/07	State Vs Subhash Chand	68/1/14 Ex. Act	23/05/08	convict/Fin. Cancellation Report	Sh. Sudesh Kumar, Ld. MM
179	179	562/06	State Vs Cancellation	406 IPC	23/05/08	Report accepted	Sh. Sudesh Kumar, Ld. MM
180	180	434/04	State vS Untrace	380/420 IPC	23/05/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
181	181	359/07	State Vs Untrace	406 IPC	24/05/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
182	182	239/07	State Vs Cancellation	408/420 IPC	24/05/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
183	183	505/94	State Vs O. P. Dhaholiya	406 IPC	24/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
184	184	156/02	State Vs Vimal Kumar	381/411 IPC 279 /304A	24/05/08	P. O. Expired	Sh. Sudesh Kumar, Ld. MM
185	185	460/04	State Vs Tota Ram	IPC	26/05/08	abated	Sh. Sudesh Kumar, Ld. MM

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186	186	571/07	State Vs Devi Dayal , Jitender, Mahender	180	26/05/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
187	187	23/07	State VS Nadeem , Santosh Kr.	394/411/34 IPC	27/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
188	188	372/06	State Vs Untrace	420 IPC	27/05/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
189	189	111/97	State Vs Niranjn Kr., Kumar Persain	451/380 IPC	28/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
190	190	C C no. 380/1/06 dated 08.02.06	D. F. C. Vs Rajiv Goswami in case FIR no. 34/04 PS: CP	406 IPC	29/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
191	191	377/07 attached case CC no. 450/1/07	State vs Untrace , Kotak Mahindra vs Shyam Bajpai	420IPC		Untrace Report	Sh. Sudesh Kumar, Ld. MM
192	192	412/02 CC No.	State Vs Ajay Singh Kotak Mahindra vs Shamsher Singh In case	25/54/59 A. Act	03/06/08	Acquitted Cancellation Report	Sh. Sudesh Kumar, Ld. MM Sh. Sudesh Kumar, Ld. MM
193	193	1216/1/0 6	FIR no. 330/08 PS. CP	406 IPC	04/06/08	accepted Cancellation Report	Sh. Sudesh Kumar, Ld. MM
194	194	330/06	State Vs Cancellation	406/420 IPC	04/06/08	accepted Convict	Sh. Sudesh Kumar, Ld. MM
195	195	667/07	State VS Ravinder State VS Mohal Lal , Smt.	419/420 IPC	04/06/08	Undergone	Sh. Sudesh Kumar, Ld. MM
196	196	1167/96	Laxmi and Ramji lal	420/411 IPC	07/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM

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197	197	588/06	State VS Rakesh Hond , Satpal and Ramchander	323/506/34 IPC	10/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
198	198	169/98	State VS Md. Afab , Ashok Kr. , Premchand , Surender Singh, Nisar Ahmed.	418/384 IPC	10/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
199	199	60/08	State VS Santosh	379/411 IPC	10/06/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
200	200	52/08	State Vs Bhura	27NDPS Act	12/06/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
201	201	24/08	State Vs Onkar Singh	279IPC	12/06/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
202	202	208/06	State Vs Sanjay Kumar	323/341 IPC	13/06/08	Acquitted Compound	Sh. Sudesh Kumar, Ld. MM
203	203	673/03	State VS Ravi Malhotra	420/120 iPC	27/06/08	Quashed	Sh. Sudesh Kumar, Ld. MM
204	204	483/06	State VS Laxman Singh	279/338 IPC	27/06/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
205	205	747/99	State Vs Mohd. Salim	25 Arms Act	29/06/08	P.O.	Sh. Sudesh Kumar, Ld. MM
206	206	765/96	State Vs Gogi , Vijay	380/411 IPC	28/06/08	P.O. Convict Undergone	Sh. Sudesh Kumar, Ld. MM
207	207	600/04	State Vs Sukhbir Singh	279IPC	28/06/08	Convict Fine.	Sh. Sudesh Kumar, Ld. MM
208	208	188/04	State VS K. Mukesh	25/54/59 A. Act	28/06/08	P.O.	Sh. Sudesh Kumar, Ld. MM
209	209	507/99	State Vs Debbart Goha	406/420IPC	30/06/08	Quashed Acquitted	Sh. Sudesh Kumar, Ld. MM
210	210	268/08	State VS Nita	406/420 IPC	05/06/08	Compound discharged	Sh. Sudesh Kumar, Ld. MM

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211	211	213/95	State vs. Dabal Singh Negi	304A/537 IPC	01/07/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
212	212	209/03	State Vs. Dhirander Pratap	323/34 IPC	01/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
213	213	CC No. 351/1/06 dated 08.02.06	Kotak Mahindra vs Inderjeet Bhasin In case FIR no 718/05 PS: CP	406/120B	02/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
214	214	718/05	State Vs. Inderjeet Singh	420/IPC	02/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
215	215	419/07	State Vs. Naval Kishore	283 IPC	03/07/08	Fine	Sh. Sudesh Kumar, Ld. MM
216	216	595/04	State VS. Cancellation	406/420 IPC	03/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
217	217	39/05	State VS. Cancellation attached case Sahazad Salim Vs. S.Ch. Bank	406/409/420 IPC	03/07/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
218	218	122/04	State Vs. Ram Avadh, Balram Jagbeer	285/435	25/07/08	PO, PO, Quashed	Sh. Sudesh Kumar, Ld. MM
219	219	590/98	State VS. Sunil Kr. Etc.	420/467/468 IPC	26/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
220	220	4748/99	State Vs. Om Prakash	279/4304A	26/07/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
221	221	272/08	State Vs. Banu Sheela Mala Williya	27/61/85 NDPS Act	29/07/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
222	222	660/01	State Vs. Santosh etc. Rajib	379/420 IPC	29/07/08	PO	Sh. Sudesh Kumar, Ld. MM
223	223	602/01	State Vs Vidya Devi	381/411 IPC	30/07/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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Criminal Record Room, PHC, ND Dated: -15.06.2022							
List for the year of 2008, PS Connaught Place							
Sl No.	Goshwara No.	FR No.	Case Title	Under Sections	D.O.B.	Decision	Name of the L.d. Judge
224	224	289/08	State Vs Prem Kuamr	27/81/85 NDPS Act	30/07/08	Convict Undergone	Sh. Sudesh Kumar, L.d. MM
225	225	480/86	State Vs Rama (Acquitted) Vaheel (P.O.) Asha (Convict)	4/8 JTP Act	30/07/08	Acquitted, P.O., Convict	Sh. Sudesh Kumar, L.d. MM
226	226	70/05	State Vs Manish, Damodar, Kulrattan Bhani	420/34 IPC	31/07/08	Quashed	Sh. Sudesh Kumar, L.d. MM
227	227	18/05	State Vs Randhir Singh	408/420 IPC	31/07/08	Quashed	Sh. Sudesh Kumar, L.d. MM
228	228	504/03	State Vs Anil Kumar	381 IPC	26/07/08	P.O.	Sh. Sudesh Kumar, L.d. MM
229	229	589/06	State Vs Laxman	279/338 IPC	18/07/08	Convict compound	Sh. Sudesh Kumar, L.d. MM
230	230	255/08	State Vs Aika	27/61/85	23/07/08	Convict Undergone	Sh. Sudesh Kumar, L.d. MM
231	231	110/08	State Vs Manoj	379/511	19/07/08	Convict Undergone	Sh. Sudesh Kumar, L.d. MM
232	232	636/88	State Vs Prabhat Kr.	304 A	19/07/08	P.O.	Sh. Sudesh Kumar, L.d. MM
233	233	549/07	State Vs Ranjan Ayer, Okyere Charles, Rajvinder Singh	420/411 IPC	19/07/08	Acquitted, Compound	Sh. Sudesh Kumar, L.d. MM
234	234	100/88	State Vs Kumar Gaurav	279/338 IPC	05/07/08	P.O.	Sh. Sudesh Kumar, L.d. MM

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235	235	155/99	State Vs Gurcharan Singh	325	08/07/08	Expired	Sh. Sudesh Kumar, Ld. MM
236	236	20/03	State Vs Ishwar Singh	279/338 & 119/177	10/07/08	Convict , Compound , Fine	Sh. Sudesh Kumar, Ld. MM
237	237	16/08	State Vs Cancellation	420 IPC	10/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
238	238	344/06	State Vs Cancellation	420/406 IPC	11/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
239	239	661/03	State Vs Amit Jain	279/337 IPC	11/07/08	Convict , Compound , Fine	Sh. Sudesh Kumar, Ld. MM
240	240	58/06	State Vs Mohd. Vakeel , Tiroh Giri	379 IPC	14/07/08	Discharged on 07.03.06 & Untrace report accepted	Sh. Sudesh Kumar, Ld. MM
241	241	71/96	State Vs Shiv Kumar	406/420 IPC	14/07/08	P.O.	Sh. Sudesh Kumar, Ld. MM
242	242	442/04	State Vs A. Anand	406/420 IPC	14/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
243	243	13/06	State Vs Gurdeep singh	323/34 IPC	17/07/08	Compromise, Acquitted	Sh. Sudesh Kumar, Ld. MM
244	244	46/04	State Vs Cancellation	7/10 CC Act	18/07/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
245	245	291/08	State Vs Karma Maya Laxmi	27/61/85	04/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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246	246	392/06	State vs Bijender Attached c.c. no. 1579/1/06 Kotak Mahindra Vs Bijender Singh	27/61/85	04/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
247	247	367/08	State Vs Tritochan Singh, Gian Singh, Amar singh	420/468 IPC	07/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
248	248	449/07	State Vs Adam Mohammad	14 Foreign Act	07/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
249	249	206/08	State Vs Pappu @ Marinda	27/61/85	08/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
250	250	173/08	State Vs Rakesh Mantoo and Ravi	27/61/85	08/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
251	251	945/91	State Vs Majid, Md. Shahid, Rais	406 IPC	08/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
252	252	477/04	State Vs Sunny @ Moti	406 IPC	11/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
253	253	132/08	State Vs Sumit Gerg	279 IPC	11/08/08	Convict Fine	Sh. Sudesh Kumar, Ld. MM
254	254	678/94	State Vs Shiv Shankar	353/186 IPC	11/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
255	255	286/08	State Vs Manoj Thapa	27	12/08/08	Undergone	Sh. Sudesh Kumar, Ld. MM
256	256	314/89	State Vs Liyakat Ali State Vs Jamuna Devi, Manda, Kanhaiya, Sukhmani	420 IPC	12/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
257	257	270/08		27/61/85	12/08/08	Convict	Sh. Sudesh Kumar, Ld. MM

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258	258	266/08	State Vs Kashi Bhal , Geeta , Laxmi, Nanda , Kajal	27/61/85	12/08/08	Convict , Undergone	Sh. Sudesh Kumar, Ld. MM
259	259	120/02	State Vs Anil Kumar	279/338IPC	14/08/08	Convict	Sh. Sudesh Kumar, Ld. MM
260	260	221/08 CC no. 592/1/08 dated 20.02.08	State Vs Deen Dayal , Deepak , Dinesh	27/61/85	14/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
261	261		Sunil yadav Vs Sunny Dhillon	200Cr.P.C	20/08/08	Dismissed Undergone	Sh. Sudesh Kumar, Ld. MM
262	262	33/08	State Vs Gopi Nath	379/411 IPC	18/08/08	Convict	Sh. Sudesh Kumar, Ld. MM
263	263	105/07	State Vs Ajay	356/379 IPC	20/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
264	264	805/00	State Vs Meena , Nisha , Kanchan	379/411 IPC	20/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
265	265	178/08	State Vs Cancellation	420/406	22/08/08	Quashed	Sh. Sudesh Kumar, Ld. MM
266	266	421/07	State Vs Rishabh Jain	279/337IPC	22/08/08	Convict Fine	Sh. Sudesh Kumar, Ld. MM
267	267	490/02	State Vs Dushyant	292	22/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
268	268	773/97	State Vs Naveen Kumar	292 Ipc	26/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
269	269	119/200	State Vs Santosh Kumar	279/337 IPC	27/08/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
270	270	183/08	State Vs Bhavesh Kumar	379/511 IPC	28/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
271	271	855/99	State VS Deepak @ Lok inder	379 IPC	28/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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272	272	872/99	State Vs Jitender Singh	304A/279 IPC	29/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
273	273	298/07	State Vs Rakesh Kumar Kotlak Mahindra vs Rakesh Kumar in case fir no. 29B/07 PS: CP	406/IPC	30/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
274	274	CC no. 169/1/07	406/IPC	156(3)	30/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
275	275	682/92	State Vs Rupinder Tilakchand , Praful Tilakchand	420/465 IPC	30/08/08	P.O. Acquitted	Sh. Sudesh Kumar, Ld. MM
276	276	1066/98	State Vs L. N. Daita Expired , Partha Sarthy P.O.	403/420/468 IPC	30/08/08	Expired , P.O. Abated	Sh. Sudesh Kumar, Ld. MM
277	277	257/08	State Vs Suraj Rai	27/61/85	08/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
278	278	205/08	State Vs Sunil Kumar	27/61/85	09/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
279	279	203/08	State Vs Pintoo Mahto	27/61/85	10/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
280	280	259/02	State Vs Hondi, Manorma, Raina , Sarita , Meena	379/382 IPC	11/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
281	281	471/01	State Vs Chand Singh	379/411 IPC	15/09/08	P.O.	Sh. Sudesh Kumar, Ld. MM
282	282	287/08	State Vs Cahndle, Dharmender	27/61/85	17/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
283	283	681/07	State Vs Rajesh	283 IPC	18/09/08	Fine	Sh. Sudesh Kumar, Ld. MM

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284	284	11/1/07	State Vs Untrace	379 IPC	19/09/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
285	285	215/07	State Vs Cancellation	420 IPC	19/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM
286	286	263/08 CC No. 2429/1/06 dated 11.12.06	State Vs Ramesh Kumar Vardhman Associate Vs Dhanwant Singh In case Fir no. 215/07 PS. CP	27/61/85	19/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM Sh. Sudesh Kumar, Ld. MM
287	287			420 IPC	19/09/09	Quashed	
288	288	299/08	State Vs Pappu , Rakesh	27/61/85	20/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
289	289	627/03	State Vs Mohd. Salim	379/411 IPC	20/09/08	P O	Sh. Sudesh Kumar, Ld. MM
290	290	581/93	State VS Nimpahjri Narayan State Vs Daljit Singh S/o Harbajan Discharged, Ajay P.O. , Brij Bhushan Discharged. Surjit Discharged. , Roop Chand Discharged , Daljit S/o. Jagat P.O. , Manjeet	419/420IPC	20/09/08	P.O.	Sh. Sudesh Kumar, Ld. MM Sh. Sudesh Kumar, Ld. MM
291	291	994/07	Acquitted	353/188IPC	30/09/08	Acquitted	
292	292	275/08	State Vs Ravinder , Raj Kumar and Ajay	27 NDPS ACT	20/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
293	293	21/07/22	State Vs Cancellation	420 IPC	23/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM
294	294	93/06	State Vs Bharat Bhusal Ahluwallia	323 IPC	23/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM

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295	295	809/99	State Vs. Chaman Lal	420/508 IPC	25/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
296	296	277/08	State Vs. Suresh Rajiv Altal	27/61/85	25/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
297	297	414/05	State Vs. Sanjay Singh	420/468/471 IPC	27/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
298	298	304/08	State Vs. Rajesh Pandey Balloo	27/61/85	27/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
299	299	303/08	State Vs. Sonu etc.	27/61/85	27/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
300	300	254/08	State Vs. Rakesh Kumar	27 NDPS ACT	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
301	301	523/06	State Vs. Parmod Kumar	292 ipc	30/09/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
302	302	264/08	State Vs. Raju Satpal Vijay Kumar	27/61/85	30/09/08	convict under gone	Sh. Sudesh Kumar, Ld. MM
303	303	271/08	State Vs. Basu Sanjay Shyam Lal	27 NDPS ACT	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
304	304	268/08	State Vs. Alaudin Vijender	27/61/85	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
305	305	690/07	State Vs. Bhujnath Gupta	283 IPC	30/09/08	Fine	Sh. Sudesh Kumar, Ld. MM
306	306	17/97	State Vs. Ritesh Kr. Tyagi	420/488 IPC	30/09/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
307	307	256/08	State Vs. Rizwan Shankar	27/61/85	30/09/08	Convict	Sh. Sudesh Kumar, Ld. MM
308	308	674/99	State Vs. Rewa	420 IPC	420/120B/468 IPC	Quashed	Sh. Sudesh Kumar, Ld. MM
309	309	284/08	State Vs. Mohd. Nazir	27/61/85	10/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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310	310	290/08	State Vs. Amrat Ram Prakash Anil	27/61/85	10/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
311	311	307/08	State Vs. Manoj	27 NDPS ACT	10.010.08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
312	312	262/08	State Vs. Vijay	379/356/411 IPC	18/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
313	313	577/01	State VS. Harjai	292 ipc	21/10/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
314	314	110/07	State VS. Cancellation	420 IPC	21/10/08	FR Accepted	Sh. Sudesh Kumar, Ld. MM
315	315	273/07	State VS. Satish Kumar	420/443/471 IPC	21/10/08	PO	Sh. Sudesh Kumar, Ld. MM
316	316	618/07	State VS. Untrace	379 IPC	23/10/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
317	317	678/06	State Vs. Mahinder Singh	356/379 IPC	31/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
318	318	293/08	State VS. Ankit Kaushal	379/511	01/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
319	319	176/08	State Vs. Kewal Kishan	380/411 IPC	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
320	320	294/08	State Vs. Manoj	27/61/85	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
321	321	267/08	State Vs. Naresh, Mohd. Faruq Santosh	27 NDPS ACT	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
322	322	281/08	State Vs. Rajesh	27/61/85	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
323	323	620/03	State VS. Ashok Kumar	12/09/55	06/11/08	Fine	Sh. Sudesh Kumar, Ld. MM

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324	324	232/94	State Vs. Kishan Lal	420/384/406 IPC	21/01/08	Compound Convict	Sh. Sudesh Kumar, Ld. MM
325	325	269/08	State Vs. Chaman Charan	27/61/85	21/11/08	Undergone Untrace Report	Sh. Sudesh Kumar, Ld. MM
326	326	405/07	State VS. Untrace	420 IPC	21/11/08	Accepted Untrace Report	Sh. Sudesh Kumar, Ld. MM
327	327	375/07	State VS. Untrace	420 IPC	21/11/08	Accepted	Sh. Sudesh Kumar, Ld. MM
328	328	71/04	State Vs. Rajesh Kumar	279/338	22/11/08	Compound fine convict	Sh. Sudesh Kumar, Ld. MM
329	329	313/08	State Vs. Raju, Suresh and Sanjay	27/61/85	24/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
330	330	762/00	State Vs. Mohd. Faizan	379/411 IPC	24/11/08	PO	Sh. Sudesh Kumar, Ld. MM
331	331	404/96 CC No.	State Vs. Rajender Singh	279/337 IPC	24/11/08	Convict/ compromise/ fine	Sh. Sudesh Kumar, Ld. MM
332	332	401/1/07 dated 21.02.07	KOTak Mahindra vs Mohd. Farooq	156 (3) CrPC	25/11/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
333	333	383/08	State Vs. Pappu	27/61/85	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
334	334	300/08	State VS. Raju etc.	27/61/85	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
335	335	298/08	State Vs. Vinod, Brij Mohan	27 NDPS ACT	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
336	336	489/05	State Vs. Raju	380/511	28/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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337	337	161/08	State VS. Shashi	379/411 IPC	26/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
338	338	25/94	State Vs. Dalip , Jalali, Raw Jalali	188/332/353 IPC	26/11/08	Acquitted, Expired Abated	Sh. Sudesh Kumar, Ld. MM
339	339	689/95	State VS. Hari Bhagwan Sharma	381 IPC	26/11/08	PO	Sh. Sudesh Kumar, Ld. MM
340	340	355/05	State VS. Rajender	379/411 IPC	02/12/08	Expired	Sh. Sudesh Kumar, Ld. MM
341	341	197/08	State VS. Megha Bhatia	379/333	03/12/08	Convict Compromise fine	Sh. Sudesh Kumar, Ld. MM
342	342	03/08	State VS. Vinod	283 IPC	05/12/08	fine	Sh. Sudesh Kumar, Ld. MM
343	343	354/08	State Vs. Raj Kumar	27/61/85	05/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
344	344	694/86	State Vs. Pankaj Kumar, Shukanl Basu	379/411 IPC	06/12/08	PO, expired abated	Sh. Sudesh Kumar, Ld. MM
345	345	577/05	State VS. Cancellation	379, 63/69 CR ACT	06/12/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
346	346	90/89	Sate Vs. Shri Nivasan	420/379/411	06/12/08	PO.	Sh. Sudesh Kumar, Ld. MM
347	347	532/91	State VS. Rohitash Kamwar	420/400/468	06/12/08	PO	Sh. Sudesh Kumar, Ld. MM
348	348	147/95	State Vs. Pahlad Etc	4/5/8 ITP Act	06/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
349	349	564/98	State Vs. Kannon	379/511	06/12/08	PO	Sh. Sudesh Kumar, Ld. MM

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350	350	279/08	State VS. Santosh	27/61/85	08/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
351	351	278/08	State VS. Manish	27/61/85	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
352	352	285/08	State Vs. Lalan	27 NDPS ACT	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
353	353	656/99	State Vs Jaspal Singh	279/337 IPC	11/12/08	P.O.	Sh. Sudesh Kumar, Ld. MM
354	354	282/08	State VS Rajesh , Kappu Swamy	27 NDPS ACT	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
355	355	353/08	State Vs Mohd. Sahim , Santosh	379/411 IPC	12/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
356	356	265/08	State Vs Rajesh etc.	27/61/85	12/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
357	357	295/08	State Vs Sanjay & others	27/61/85	12/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
358	358	352/08	State vs vikas	27/61/85	13/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
359	359	431/08	State VS Raja Khan	27/61/85	15.12.08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
360	360	283/08	State Vs Naresh & others	27NDPS Act	13/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
361	361	202/05	State vs untrace	420 IPC	16/12/08	untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
362	362	248/08	State Vs Rajesh	379/411 IPC	16/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
363	363	345/08	State VS Radhey	379/411 IPC	20/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM

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364	364	472/05	State vs Rajesh	279/338	20/12/08	Convict Compromise fine	Sh. Sudesh Kumar, Ld. MM
365	365	550/01	State Vs Ranjan kumar	186/353/337 IPC	22/12/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
366	366	388/98	State VS Prashant Kumar	279/304A Ipc	23/12/08	P.O.	Sh. Sudesh Kumar, Ld. MM
367	367	473/06	State vs untrace	379 IPC	24/12/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
368	368	108/96	State Vs Narender Kumar	25/54/59 A, Act	24/12/08	Convict	Sh. Sudesh Kumar, Ld. MM
369	369	340/07	State Vs G. K. Gambhir	406/420 IPC	02/02/08	Quashed	Sh. A. K. Kuhar Ld. ACMM
369	369	CC No. 743/1/6	City Bank Vs Taufeeque A.Khan In case FIR no.29/05 PS: CP	406	15/01/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
370	370	181/03	State Vs Pawan Kumar	420 IPC	16/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
371	371	338/06	State VS Mohd. Shafique	356/379 IPC	27/02/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
372	372	884/08	State Vs Ravi Kumar	380/457 420/120B IPC	03/03/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
373	373	326/94	State VS Mohan Badiga	419/42/385	17/11/08	P.O.	Sh. Ajay Pandey, Ld.
374	374	244/03	State Vs Ram Chand	419/42/385	25/07/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
375	375	674/95	State Vs Sofia Lee	279/304 IPC	15/05/08	Probation	Sh. Sudesh Kumar, Ld. MM

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376	376	94/2000 CRL. Complt. No.	State Vs Bishsh Singh	279/337IPC	12/06/08	Convict	Sh. Sudesh Kumar, Ld. MM Sh. Sudesh Kumar, Ld. MM
377	377	1793/1/0 6	Naseem Ahmed vs Satish Kumar Sharma	499/501/500 25/54/58	04/03/08	Dismissed	
378	378	218/05	State vs Vivek	Arms Act	30/08/08	Sine Die	Sh. Sudesh Kumar, Ld. MM
379	379	705/07	State Vs G. O. Drant Vs ICCI Bank Ltd.	200Cr. P. C	11/08/08	Dismissed	Sh. Sudesh Kumar, Ld. MM
380	380	706/07	State Vs G. O. Drant Vs ICCI Bank Ltd.	200Cr. P. C	11/08/08	Dismissed	Sh. Sudesh Kumar, Ld. MM

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26	26	742/2000	St. Vs. Surender etc.	Kalkaji	451/273	29.05.2008	Acquitted
27	27	750/1997	St. Vs. Vijay	Kalkaji	379/411	08.05.2008	Convicted
28	28	363/1999	St. Vs. Ganesh	Kalkaji	61/1/14	14.05.2008	Fined
29	29	187/2000	St. Vs. Parmod Kumar	Kalkaji	25 Arms Act	06.05.2008	Acquitted
30	30	824/2000	St. Vs. Ravi	Kalkaji	25 Arms Act	20.05.2008	Acquitted
31	31	202/2002	St. Vs. Vinod Kumar	Kalkaji	61/1/14	08.05.2008	Fined
32	32	164/2008	St. Vs. Anil	Kalkaji	379/411	13.05.2008	Convicted
33	33	166/1996	St. Vs. Phool Chand	Kalkaji	61/1/14	30.05.2008	P.O
34	34	616/2000	St. Vs. Satish	Kalkaji	61/1/14	30.05.2008	Convicted
35	35	231/2008	St. Vs. Dinesh Chand Gupta	Kalkaji	325/341	02.05.2008	Acquitted
36	36	68/2007	St. Vs. Sheela	Kalkaji	61/1/14	02.05.2008	Convicted
37	37	56/1998	St. Vs. Mukesh	Kalkaji	61/1/14	29.05.2008	Fined
38	38	109/2002	St. Vs. Deepak	Kalkaji	325/341	20.05.2008	Compromised
39	39	637/2003	St. Vs. Deepak	Kalkaji	61/1/14	28.05.2008	P.O
40	40	123/2008	St. Vs. Ram Chand	Kalkaji	279	14.05.2008	Fined
41	41	256/2007	St. Vs. Om Kar	Kalkaji	61/1/14	06.05.2008	discharged
42	42	63/2008	St. Vs. Yunus @ Sameer	Kalkaji	379/411	14.05.2008	Convicted
43	43	66/2005	St. Vs. Pappu	Kalkaji	29/54/59	29.05.2008	Convicted
44	44	432/1995	St. Vs. Mangal Singh	Kalkaji	379/341	21.05.2008	Convicted
45	45	77/2008	St. Vs. Yunus @ Sameer	Kalkaji	379/411	29.05.2008	Convicted
46	46	786/2007	St. Vs. Tarun Kumar	Kalkaji	279/337	04.05.2008	Fined
47	47	147/2008	St. Vs. Babir Singh @ Koka	Kalkaji	379/411	01.05.2008	Convicted
48	48	257/2003	St. Vs. Raja Das	Kalkaji	25 Arms Act	01.05.2008	Acquitted
49	49	1059/2007	St. Vs. Arun	Kalkaji	394/411	06.05.2008	Undergone/Convicted
50	50	81/2008	St. Vs. Lala Ram	Kalkaji	61/1/14	30.05.2008	Fined
51	51	151/2008	St. Vs. Rajiv Tyagi	Kalkaji	279	07.05.2008	Fined
52	52	1123/2006	St. Vs. Sheela	Kalkaji	61/1/14	03.05.2008	Fined
53	53	1084/2007	St. Vs. Raja Das	Kalkaji	279/337	08.05.2008	Fined

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54	54	504/1999	St. Vs. Khakhan vishwa	Kalkaji	61/1/14	13.05.2008	Convicted
55	55	83/2008	St. Vs. Anil @ Shiva	Kalkaji	25/54/59	03.04.2008	Convicted
56	56	216/1998	St. Vs. Jitender Vener	Kalkaji	323/325	02.05.2008	Acquitted
57	57	849/2007	St. Vs. Pyare Khan @ Mam	Kalkaji	324	22.05.2008	Compromised
58	58	46/2000	St. Vs. Sharifa	Kalkaji	61/1/14	30.04.2008	Convicted
59	59	1013/2007	St. Vs. Harji	Kalkaji	279	24.04.2008	Fined
60	60	818/2000	St. Vs. Prabal Chakraborty	Kalkaji	405/409	21.04.2008	Abated
61	61	181/2001	St. Vs. Khokhan Biswan	Kalkaji	61/1/14	17.04.2008	Convicted
62	62	420/2004	St. Vs. Sanjeev Kumar	Kalkaji	323/341	21.04.2008	Compromised
63	63	185/2008	St. Vs. Viswajeet	Kalkaji	25/54/59	03.04.2008	Convicted
64	64	143/2008	St. Vs. Ranjeet Singh	Kalkaji	279	05.04.2008	Fined
65	65	110/1998	St. Vs. Rakesh	Kalkaji	337/338	28.04.2008	Acquitted
66	66	210/2001	Sr. Vs. Swaran Singh	Kalkaji	379/304A	21.04.2008	Acquitted
67	67	118/2008	St. Vs. Suresh	Kalkaji	25/54/59	17.04.2008	Convicted/undergone
68	68	190/2008	St. Vs. Tilak Raj	Kalkaji	279	29.04.2008	Fined
69	69	79/2006	St. Vs. Dinesh Prawat B/Thu	Kalkaji	25/54/59	03.04.2008	Convicted
70	70	376/2002	St. Vs. Ardhana	Kalkaji	61/1/14	03.04.2008	Convicted
71	71	915/2002	St. Vs. Mohan Singh	Kalkaji	323/341	22.04.2008	Compromised
72	72	28/2008	St. Vs. Pappu	Kalkaji	25/54/59	25.05.2008	Convicted/undergone
73	73	542/2004	St. Vs. Anil	Kalkaji	61/1/14	07.04.2008	P.O
74	74	101/2008	St. Vs. Mohd Daballo	Kalkaji	25/54/59	25.04.2008	Convicted/undergone
75	75	71/2008	St. Vs. Bachhan Khan	Kalkaji	25/54/59	03.04.2008	Convicted
76	76	889/2005	St. Vs. Mond Niyaz	Kalkaji	25/54/59	17.04.2008	Convicted/undergone
77	77	315/1997	St. Vs. Santosh Silvasay	Kalkaji	385/387	30.04.2008	Abated

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78	78	61/2008	St. Vs. Subhash @ Limba	Kalkaji	25/54/59	02.04.2008	Undergone/Convicted
79	79	302/2007	St. Vs. Sugar	Kalkaji	61/1/14	04.04.2008	Fined
80	80	352/2001	St. Vs. Rajesh Kumar	Kalkaji	279/337	01.04.2008	Acquitted
81	81	91/2008	St. Vs. Ajay @ Pappu	Kalkaji	25/54/59	07.04.2008	Convicted
82	82	2/2006	St. Vs. Harvinder Singh	Kalkaji	279/427	02.04.2008	Fined
83	83	1318/2006	St. Vs. Nafe Singh	Kalkaji	279/337	05.04.2008	discharged
84	84	1075/2004	St. Vs. Mithun Etc.	Kalkaji	325/341	20.04.2008	Compromised
85	85	620/1997	St. Vs. Baboo	Kalkaji	61/1/14	08.04.2008	P.O
86	86	10/1995	St. Vs. Suresh	Kalkaji	61/1/14	03.04.2008	P.O
87	87	665/2007	St. Vs. Asif Ali	Kalkaji	323/341	22.04.2008	Acquitted
88	88	1056/2007	St. Vs. Arun	Kalkaji	25/54/59	02.01.2008	Fined
89	89	DD No15A	St. Vs. Jaswant Singh	Kalkaji	28/112 D.P Act	16.01.2008	Fined
90	90	221/1999	St. Vs. Vijay	Kalkaji	324/34	16.01.2008	P.O
91	91	138/1999	St. Vs. Vijayjeet	Kalkaji	61/1/14	17.01.2008	Fined
92	92	556/1999	St. Vs. Kanak Laxmi	Kalkaji	61/1/14	07.01.2008	Fined
93	93	DD NO. 27A	St. Vs. Gurdeep Singh	Kalkaji	28/112 D.P Act	16.01.2008	Fined
94	94	1054/2007	St. Vs. Shah Nawaz	Kalkaji	279	03.01.2008	Fined
95	95	1092/2007	St. Vs. Pappu	Kalkaji	279	03.01.2008	Fined
96	96	714/2007	St. Vs. Gaurav Kumar	Kalkaji	279/337	20.01.2008	Compromised
97	97	450/2003	St. Vs. Rahul	Kalkaji	25/54/59	17.01.2008	Acquitted
98	98	903/2007	St. Vs. Mohd. Dabalo	Kalkaji	25 Arms Act	03.01.2008	Convicted
99	99	457/2002	St. Vs. Jitender Singh	Kalkaji	420	14.01.2008	P.O
100	100	58/1999	St. Vs. Sakir	Kalkaji	25 Arms Act	07.01.2008	Acquitted
101	101	247/2004	St. Vs. Harkesh	Kalkaji	61/1/14	04.01.2008	Fined
102	102	540/2006	St. Vs. Sanjay Gupta	Kalkaji	160/323	14.01.2008	Compromised
103	103	078/2004	St. Vs. Dharmender	Kalkaji	301/323/341	17.01.2008	Compromised
104	104	513/2009	St. Vs. Parmarand	Kalkaji	61/1/14	04.01.2008	Acquitted
105	105	263/2008	St. Vs. Om Bir	Kalkaji	279	13.06.2008	Fined
106	106	296/2008	St. Vs. Dharmender	Kalkaji	279	30.06.2008	Fined

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107	107	1033/2005	St. Vs. Subhash Chander And ors.	Kalkaji	323/341	07.06.2008	Compromised
108	108	489/2002	St. Vs. Gushan Malhotra	Kalkaji	324/34	03.06.2008	Compromised
109	109	302/2008	St. Vs. Manoj	Kalkaji	279	30.06.2008	Fined
110	110	384/2002	St. Vs. Gushan Malhotra	Kalkaji	448/323	03.06.2008	Compromised
111	111	969/2005	St. Vs. Tarun Sharma	Kalkaji	343/23	11.06.2008	Dropped
112	112	303/2008	St. Vs. Ram Nivas	Kalkaji	279	30.06.2008	Fined
113	113	288/2008	St. Vs. Manoj Kumar	Kalkaji	279/427	30.06.2008	Fined
114	114	332/2005	St. Vs. Saifuraz	Kalkaji	279/427	06.06.2008	Fined
115	115	327/2000	St. Vs. Uttu Singh	Kalkaji	61/1/14	03.06.2008	Fined
116	116	385/2002	St. Vs. Ramesh Malhotra	Kalkaji	323/341	03.06.2008	Compromised
117	117	3082/2005	St. Vs. Devender	Kalkaji	323/341	07.06.2008	Compromised
118	118	910/2007	St. Vs. Satish	Kalkaji	61/1/14	07.02.2008	Fined
119	119	607/2006	St. Vs. Rohit Balora	Kalkaji	323/341/31	24.02.2008	Settled/acquitted
120	120	280/2006	St. Vs. Dinesh	Kalkaji	61/1/14	08.02.2008	Convicted/undergone
121	121	932/2007	St. Vs. Shanti	Kalkaji	61/1/14	26.02.2008	Fined
122	122	383/2001	St. Vs. Gopal Mandal	Kalkaji	61/1/14	29.02.2008	Fined
123	123	826/2000	St. Vs. Ramesh Kumar	Kalkaji	451/323	24.02.2008	settled
124	124	1205/2004	St. Vs. Anil Kumar	Kalkaji	61/1/14	27.02.2008	Convicted
125	125	154/2002	St. Vs. Deepak Arora	Kalkaji	420	27.02.2008	P.O
126	126	1214/2004	St. Vs. Sugar	Kalkaji	61/1/14	06.02.2008	Fined
127	127	33/2008	St. Vs. Nareish Kumar @ Ramesh	Kalkaji	25/54/59	29.02.2008	Convicted
128	128	308/2007	St. Vs. Kirshani Lal	Kalkaji	185	27.02.2008	Fined
129	129	45/2008	St. Vs. Suresh	Kalkaji	25/54/59	26.02.2008	Convicted
130	130	424/2003	St. Vs. Sanjay	Kalkaji	25/54/59	27.02.2008	Convicted
131	131	23/2008	St. Vs. Jagram	Kalkaji	25/54/59	27.02.2008	Convicted
132	132	1134/2006	St. Vs. Louis	Kalkaji	323/341/34	18.03.2008	Compounder
133	133	196/1998	St. Vs. Mujar	Kalkaji	323/341	09.06.2008	P.O

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134	134	579/2002	St. vs. Gopal Sarkar	Kalkaji	25 Arms Act	07.06.2008	P.O.
135	135	1106/2007	St. Vs. Rajkumar	Kalkaji	279427	02.06.2008	Fined
136	136	862/2007	St. Vs. Amardeep Singh	Kalkaji	279427	07.06.2008	Convicted
137	137	689/2001	St. Vs. Ram Chander	Kalkaji	61/1/14	06.06.2008	Convicted
138	138	319/2005	St. Vs. Mohd. Mursafin	Kalkaji	323/341	20.07.2008	Compromised
139	139	113/2000	St. Vs. Untraced	Kalkaji	448/380	19.07.2008	Quashed
140	140	223/2008	St. Vs. Arun	Kalkaji	379431	24.07.2008	Convicted
141	141	1335/2006	St. Vs. Suraj Verma	Kalkaji	380	25.07.2008	Convicted
142	142	162/2008	St. Vs. Pan Kishan	Kalkaji	379411	23.07.2008	Undergone
143	143	297/2008	St. Vs. Ashraf AH	Kalkaji	275	01.07.2008	Fined
144	144	281/2008	St. Vs. Vikas Kumar	Kalkaji	27 NDPS Act	29.07.2008	Undergone
145	145	249/2005	St. Vs. Seru	Kalkaji	25/54/59	23.07.2008	P.O.
146	146	454/1999	St. Vs. Gopal Mandal	Kalkaji	61/1/14	01.07.2008	Convicted
147	147	170/2003	St. Vs. Jamil	Kalkaji	25 Arms Act	03.07.2008	P.O.
148	148	1076/2005	St. Vs. Lalit	Kalkaji	25 Arms Act	03.07.2008	P.O.
149	149	572/1994	St. Vs. Ghansh Kumar	Kalkaji	279/338	24.07.2008	Acquitted
150	150	283/2008	St. Vs. Umesh Pandey	Kalkaji	275	01.07.2008	Fined
151	151	352/2003	St. Vs. Ushman Khan	Kalkaji	61/1/14	25.07.2008	P.O.
152	152	8/2/2007	St. Vs. Bedi Chanat	Kalkaji	279/337	04.07.2008	Compromised
153	153	310/2004	St. Vs. Soubh Singh	Kalkaji	279/337	02.07.2008	Compromised
154	154	698/2000	St. Vs. Diven Singh	Kalkaji	324	30.07.2008	P.O.
155	155	120/2006	St. Vs. Dinesh etc.	Kalkaji	341/323/325	20.07.2008	Compromised
156	156	149/2006	St. Vs. Pappu	Kalkaji	25/54/59	16.07.2008	P.O.
157	157	531/1999	St. Vs. Munni	Kalkaji	358/379	31.07.2008	Acquitted
158	158	247/2008	St. Vs. Sunil	Kalkaji	25/54/59	30.07.2008	Undergone
159	159	213/1999	St. Vs. Satranjan Sarder	Kalkaji	61/1/14	01.07.2008	Acquitted
160	160	69/2000	St. Vs. Pappu	Kalkaji	61/1/14	01.07.2008	Acquitted
161	161	475/1999	St. Vs. Rajbir	Kalkaji	279/398	29.07.2008	Acquitted
162	162	128/1995	St. Vs. Shamimuddin	Kalkaji	452/323	25.07.2008	Acquitted
163	163	583/2005	St. Vs. Mega Singh	Kalkaji	25/54/59	17.07.2008	Acquitted
164	164	40/2003	St. Vs. Sharwan Kumar	Kalkaji	279/337	05.09.2008	Acquitted

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165	165	526/1998	St. Vs. Manjeet Singh	Kalkaji	279/338	21.09.2008	Fined
166	166	214/2008	St. Vs. Mohd. Sooran	Kalkaji	279/338	24.09.2008	Convicted
167	167	425/2008	St. Vs. Raghveer Singh	Kalkaji	279	09.09.2008	Fined
168	168	182/2006	St. Vs. Rakesh	Kalkaji	324/506	19.09.2008	Compromised
169	169	264/2008	St. Vs. Raj Kumar	Kalkaji	379/411	03.09.2008	settled
170	170	344/1996	St. Vs. Mohd. Mohd. Ashraf	Kalkaji	186/353/332	05.09.2008	Acquitted
171	171	198/2004	St. Vs. Kapil @ Sunil	Kalkaji	25/54/59	02.08.2008	P.O
172	172	1045/2004	St. Vs. Jal Paikash	Kalkaji	61/1/14	23.08.2008	Fined
173	173	697/1999	St. Vs. Prem Chand	Kalkaji	61/1/14	22.08.2008	3 wts bet
174	174	68/2003	St. Vs. Vinod Kumar	Kalkaji	25 Arms Act	14.08.2008	Acquitted
175	175	371/2008	St. Vs. Jagat Singh	Kalkaji	279	07.08.2008	Fined
176	176	399/2004	St. Vs. Rajesh Kumar @ Burly	Kalkaji	506/329/427	17.08.2008	Acquitted
177	177	287/2005	St. Vs. Umesh Kumar	Kalkaji	61/1/14	02.08.2008	Fined
178	178	258/2002	St. Vs. Gopal	Kalkaji	61/1/14	14.08.2008	Fined
179	179	372/2008	St. Vs. Saleem Khan	Kalkaji	279	07.08.2008	Fined
180	180	411/2005	St. Vs. Riyazuddin	Kalkaji	179/411	12.08.2008	P.O
181	181	369/2008	St. Vs. Satrughen	Kalkaji	379	07.08.2008	Fined
182	182	251/2006	St. Vs. Ram Chander	Kalkaji	25 Arms Act	12.08.2008	undergone
183	183	370/2008	St. Vs. Amit	Kalkaji	279	07.08.2008	Fined
184	184	1020/2005	St. Vs. Shant	Kalkaji	61/1/14	01.08.2008	Fined
185	185	390/2001	St. Vs. Raja Khan	Kalkaji	25/54/59	16.10.2008	Fined
186	186	1193/2005	St. Vs. Omesh	Kalkaji	61/1/14	10.10.2008	Fined
187	187	153/2006	St. Vs. Puneet Kumar	Kalkaji	292	18.10.2008	Fined
188	188	195/1996	St. Vs. Randhir Singh	Kalkaji	299/338	19.10.2008	Abated
189	189	11/2007	St. Vs. Sooraj	Kalkaji	323/34/334	01.10.2008	Compounded
190	190	15/1999	St. Vs. Abdul Sakul	Kalkaji	457/380/411	18.10.2008	Fined
191	191	856/2002	St. Vs. Mohd. Munna	Kalkaji	324	21.10.2008	Abated
192	192	476/2003	St. Vs. Sheesh Pnl guddu	Kalkaji	61/1/14	20.10.2008	P.O

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193	193	503/2001	St. Vs. Kanak Laxmi	Kalkaji	61/1/14	16.10.2008	Fined
194	194	454/2006	St. Vs. Mujjal Rehmad	Kalkaji	25/5459	17.10.2008	Convicted
195	195	407/2008	St. Vs. Ram Chander	Kalkaji	25/5459	01.10.2008	Acquitted
196	196	795/2004	St. Vs. Nizam	Kalkaji	25 Arms Act	16.10.2008	PO
197	197	844/1998	St. Vs. Kanak Laxmi	Kalkaji	61/1/14	30.10.2008	Fined
198	198	195/2000	St. Vs. Deepak @ Parkash	Kalkaji	61/1/14	24.10.2008	Convicted
199	199	759/2006	St. Vs. Prshavei Ahmad	Kalkaji	420420	19.10.2008	Quashed
200	200	348/2008	St. Vs. Mohd. Jahed	Kalkaji	379411	17.10.2008	Convicted
201	201	813/2000	St. Vs. Babu Lal	Kalkaji	61/1/14	25.10.2008	Abated
202	202	67/2006	St. Vs. Nageena	Kalkaji	61/1/14	16.10.2008	Fined
203	203	935/1998	St. Vs. Mohinder Kumar	Kalkaji	186/353	25.08.2008	Acquitted
204	204	160/2007	St. Vs. Manoj Kumar	Kalkaji	61/1/14	25.09.2008	PO
205	205	213/1993	St. Vs. Munira Pariswal	Kalkaji	279/304A	18.09.2008	Convicted
206	206	832/2007	St. Vs. Virender	Kalkaji	323/341	28.09.2008	Compromised
207	207	331/2008	St. Vs. Swatar Singh	Kalkaji	279	29.09.2008	Fined
208	208	816/2006	St. Vs. Khalil Ahmad	Kalkaji	379/411	18.09.2008	discharged
209	209	122/2000	St. Vs. Ramesh Kappan	Kalkaji	380/411	20.09.2008	PO
210	210	824/2005	St. Vs. Purnan	Kalkaji	25/5459	06.09.2008	PO
211	211	936/2008	St. Vs. Setu	Kalkaji	61/1/14	11.09.2008	Fined
212	212	1047/2006	St. Vs. Abid Ahmad etc.	Kalkaji	323/326	05.09.2008	Acquitted
213	213	937/1996	St. Vs. K N Sinkant	Kalkaji	279/304	11.09.2008	Convicted
214	214	523/2004	St. Vs. Jarnail Singh	Kalkaji	61/1/14	16.09.2008	Fined
215	215	740/2005	St. Vs. Man Mohan Singh	Kalkaji	323/341	29.09.2008	Acquitted
216	216	759/1998	St. Vs. Laxmi Devi	Kalkaji	61/1/14	18.09.2008	Fined
217	217	1062/2006	St. Vs. Puneet	Kalkaji	288	23.09.2008	Abated
218	218	664/1998	St. Vs. Sudhir	Kalkaji	61/1/14	15.09.2008	PO
219	219	121/1998	St. Vs. Bachhan Mandal	Kalkaji	308	30.09.2008	PO

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220	220	402/2006	St. Vs. Ram Avtar	Kalkaji	188	06.09.2008	discharged
221	221	275/2004	St. Vs. Ajay Kumar	Kalkaji	107/1206/005/420	02.08.2008	P.O.
222	222	223/2000	St. Vs. Matian etc	Kalkaji	324/34	31.10.2008	Acquitted
223	223	667/1999	St. Vs. Raju Bidhuri	Kalkaji	365/506	19.03.2008	Acquitted
224	224	769/1998	St. Vs. Satbir Singh	Kalkaji	279/330	11.09.2008	Acquitted
225	225	1033/1998	St. Vs. Ram Bahadur	Kalkaji	186/353/35	26.08.2008	P.O.
226	226	361/2006	St. Vs. Jai Mangal	Kalkaji	279	04.08.2008	Fined
227	227	251/2003	St. Vs. Mond. Sabir	Kalkaji	341/394/34	04.09.2008	Acquitted
228	228	293/2005	St. Vs. Inder Swami	Kalkaji	323/341/34	26.08.2008	Acquitted
229	229	269/2008	St. Vs. Saleem Ahmad	Kalkaji	25/54/59	11.08.2008	undergone
230	230	417/2000	St. Vs. Ram Singh	Kalkaji	279/338	26.08.2008	Abated
231	231	367/1997	St. Vs. Narosh	Kalkaji	279/338	26.07.2008	Acquitted
232	232	512/2001	St. Vs. Bobby	Kalkaji	61/714	22.08.2008	Convicted
233	233	337/2004	St. Vs. Rang Nathar	Kalkaji	25/54/59	02.08.2008	P.O.
234	234	4/1999	St. Vs. Shaif Noor	Kalkaji	308	22.08.2008	Quashed
235	235	356/1997	St. Vs. Rajesh	Kalkaji	379/411	21.10.2008	Convicted
236	236	143/1997	St. Vs. Gajender Singh	Kalkaji	420/468	13.08.2008	Quashed
237	237	301/2000	St. Vs. Anil Kumar	Kalkaji	324/34	08.08.2008	Acquitted
238	238	405/1999	St. Vs. Mohan Das	Kalkaji	420/468/408	23.08.2008	P.O.
239	239	68/2001	St. Vs. Sakil	Kalkaji	25/54/59	03.07.2008	Acquitted
240	240	633/2005	St. Vs. Pritoo Sharma	Kalkaji	279/337	21.07.2008	Fined
241	241	302/1997	St. Vs. Kamal	Kalkaji	61/714	22.07.2008	P.O.
242	242	110/2007	St. Vs. Anirudh Aggarwal	Kalkaji	279/337	27.07.2008	Compounded
243	243	78/2002	St. Vs. Ham Sanjeevan	Kalkaji	279/338	22.07.2008	Fined
244	244	179/2004	St. Vs. Attar Singh	Kalkaji	279/304A	15.07.2008	cancelled
245	245	741/2003	St. Vs. Lakhwinder Singh	Kalkaji	741/03	17.07.2008	Acquitted
246	246	226/2002	St. Vs. Jitender Malhotra	Kalkaji	279/338	04.09.2008	Convicted
247	247	869/2007	St. Vs. Harish Chand	Kalkaji	279/338	20.07.2008	Fined
248	248	264/2008	St. Vs. Mohd. Rajak	Kalkaji	279	18.07.2008	Fined

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249	249	149/1999	St. Vs. Sher Singh	Kalkaji	63/1/14	25.07.2008	Convicted
250	250	308/2007	SI. Vs. Ashok Kumar	Kalkaji	279/337	10.07.2008	P.O.
251	251	309/2007	St. Vs. Harish Jaggi	Kalkaji	241/323	20.05.2008	Compounded
252	252	6/2004	St. Vs. Sudhir Joshi	Kalkaji	279/338	08.07.2008	Convicted/pleaded guilty
253	253	27/2008	Sr. Vs. Ved Ram	Kalkaji	279/338	06.07.2008	Compromised
254	254	550/1994	St. Vs. Jai Singh	Kalkaji	279/304	21.08.2008	Convicted

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2	379/2007	STATE VS. AMIT	279 IPC	10.01.2008	FINE
3	381/2007	STATE VS. SATISH KUMAR	356/379/511 IPC	16.01.2008	ACQUITTE D
4	149/2007	STATE VS. CANCELLATION	25 ARMS ACT	18.01.2008	CANCELL ATION
5	150/2007	STATE VS. CANCELLATION	25 ARMS ACT	18.01.2008	CANCELL ATION
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19	455/2004	STATE VS/ AJAY KUMAR	379/411 IPC	02.02.08	ACQUITTE D
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25	105/2007	STATE VS. CANCELLATION	363 IPC	13.02.08	CANCELLATION
26	387/2007	STATE VS. RAKSEH KUMAR	379/511 IPC	13.02.08	CONVICT
27	171/2007	STATE VS. VIJAY	379/411/34 IPC	14.02.08	CONVICT
28	341/2004	STATE VS. MURARI LAL	279/338 IPC	14.02.08	CONVICT
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30	31/2008	STATE VS. MANISH KALRA	283 IPC	19.02.08	FINE
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49	54/2006	STATE VS. RAKESH	279/338 IPC	17.03.08	CONVICT/ FINE
50	410/2007	STATE VS. BIRLA	283 IPC	20.03.08	FINE
51	369/2007	STATE VS. JONI YADAV	379/411 IPC	20.03.08	CONVICT
52	52/2000	STATE VS. KAPOOR SINGH	283 IPC	20.03.08	CONVICT
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54	310/2007	STATE VS. SIRENDER SINGH	279/337 IPC	28.03.08	CONVICT/ UNDERGO NE
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59	237/1999	STATE VS. NAR SINGH	454/380/411 IPC	31.03.08	CONVICT/ UNDERGO NE
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66	340/2006	STATE VS. RANDHIR SINGH	279/338 IPC	17.04.08	CONVICT/ FINE
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69	251/2004	STATE VS. GAUTAM BANERJEE	380 IPC	25.04.08	P.O
70	214/2003	STATE VS. VINOD THAKUR	27 NDPS	26.04.08	P.O
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88	400/2007	STATE VS. AJAY	379/411 IPC	28.06.08	CONVICT/ UNDERGO NE
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90	16/2006	STATE VS. PARTEEK	68/1/14	01.07.08	CONVICT/ UNDERGO NE
91	199/2006	STATE VS. PRITHVI RAY	27 NDPS	02.07.08	CONVICT/ UNDERGO NE

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95	271/2000	STATE VS. ASHOK KUMAR	279/304A	17.07.08	P.O
96	75/2002	STATE VS. ASHIA BEGUM	61/1/14	17.07.05	P.O
97	86/2007	STATE VS. SUNIL	377/363 IPC	18.07.05	CONVICT/ UNDERGO NE
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117	456/2004	STATE VS. SANJAY RATHORE	452/323 IPC	08.05.08	QUASHED
118	309/2006	STATE VS. JITENDER KR.	309 IPC	04.06.08	FINE
119	238/1999	STATE VS. MOHD. NAFIS	454/380/411 IPC	04.09.08	P.O
120	386/2005	STATE VS. MUKESH KUMAR	279/337 IPC	05.09.08	CONVICT/ COMPOU ND
121	383/2007	STATE VS. SUNIL MERGI	279/337 IPC	07.09.08	FINE/DISP OSED
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124	499/2006	STATE VS. CANCELLATION	323/506/34	09.09.08	QUASHED
125	454/2006	STATE VS. SANJAY	279/337 IPC	09.09.08	COMPOU ND/FINE
126	218/2000	STATE VS. ANIL/SHIV KR./JAGDISH/RA KESH	392/34 IPC	10.09.08	ACQUITTE D
127	160/2008	STATE VS. RAHUL	379/411 IPC	12.09.08	CONVICT/ UNDERGO NE

128	107/2008	STATE VS. MANOJ/PAWAN	27/61/85	15.09.08	CONVICT/ UNDERGO NE
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132	205/2007	STATE VS. RAKESH	279/338 IPC	21.09.08	COMPOU ND/FINE
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136	120/2003	STATE VS. NAYUM ETC	457/380/411/341 PC	30.09.08	P.O
137	260/1997	STATE VS. DOLLY	8 IT ACT	30.09.08	CONVICT/ UNDERGO NE
138	508/2006	STATE VS. VINAY VERMA	279/338 IPC	06.10.08	COMPOU ND/FINE
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141	371/2002	STATE VS. MEERA GUDDO	61/1/14	25.10.08	ACQUITTE D
142	401/2001	STATE VS. ASHOK GUPTA	61/1/14	25.10.08	ACQUITTE D
143	470/2004	STATE VS. RAMESH SINGH NEGI	27/61/85	03.05.08	P.O
144	21/2003	STATE VS. SOHAN LAL/MAHENDER	27 NDPS	28.06.08	P.O
145	635/74	STATE VS. RAMESH KR.	392/379 IPC	03.09.08	P.O

146	108/2007	STATE VS. HEMCHANDER	380 IPC	20.09.08	P.O
147	240/2003	STATE VS. NASRUDDIN	25/54/59	27.09.08	P.O
148	219/2003	STATE VS. RAJEEV CHADHARY ETC	420/34 IPC	24.11.08	P.O
149	139/2007	STATE VS. VINOD KR	188 IPC	17.11.08	DISPOSED
150	240/2008	STATE VS. RAMESH	379/411 IPC	03.11.08	UNDERGO NE
151	DDNO. 31A	STATE VS. ARVIND	92/93/97	04.11.08	BENEFIT 258 CRPC

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152	268/2008	STATE VS. SANJEEV	379/411 IPC	21.11.08	UNDERGO NE
153	243/2008	STATE VS. ARJUN ETC	379/411 IPC	17.11.08	UNDERGO NE
154	454/91	STATE VS. UNKNOWN	419/420 IPC	15.11.08	DISPOSED
155	185/2001	STATE VS. RAKESH ETC.	379/411 IPC	21.11.08	ACQUITTE D
156	318/2008	STATE VS. PANKAJ RAJA	279 IPC	21.11.08	FINE
157	205/2004	STATE VS. NAUSHAD	279/337 IPC	05.11.08	BENEFIT 258 CRPC
158	167/2003	STATE VS. SUNIL KR.	279/337 IPC	19.11.08	BENEFIT 258 CRPC
159	DDNO.49 A	STATE VS. AKASH ETC	93/97 DP ACT	24.11.08	BENEFIT 258 CRPC
160	236/2008	STATE VS. UDAISINGH	379/411 IPC	21.11.08	CONVICT
161	280/2008	STATE VS. NARENDER SINGH	379/411 IPC	21.11.08	UNDERGO NE
162	245/2008	STATE VS. JASWANT ETC.	379/411 IPC	17.11.08	CONVICT
163	279/2008	STATE VS. ANIL KR.	379/411 IPC	21.11.08	UNDERGO NE
164	197/2006	STATE VS. PADAM SINGH	279/337 IPC	18.11.08	FINE
165	DDNO.11 A	STATE VS. SAHDAV	103 DP ACT	19.11.08	BENEFIT 258 CRPC
166	248/2004	STATE VS. MAHESH KHAN	68/1/14	19.11.08	BENEFIT 258 CRPC
167	296/1998	STATE VS. SARANG@ASHO KR.	452/324	22.12.08	ACQUITTE D
168	220/2003	STATE VS. ASLAM	325 IPC	06.12.08	P.O
169	134/2004	STATE VS. ANIL CHAUHAN	279/337 IPC	22.12.08	BENEFIT 258 CRPC
170	209/2006	STATE VS. VINOD KR. ETC	27/61/85	24.12.08	BENEFIT 258 CRPC
171	176/2000	STATE VS, BABU RAM	279/337 IPC	06.12.08	ACQUITTE D
172	389/2001	STATE VS. PRABHU DAYAL	279/337 IPC	24.12.08	P.O
173	17/2001	STATE VS. NARINDER PAL	279/337 IPC	13.12.08	CONVICT

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174	305/2008	STATE VS. RAKESH KR.	379/411 IPC	23.12.08	UNDERGO NE
175	DD NO.5A	STATE VS. BRIJ MOHAN ETC	103 DP ACT	23.12.08	FINE
176	142/2008	STATE VS. SANJAY KR. JHA	279 IPC	08.12.08	FINE
177	192/2008	STATE VS. BALDEV ETC.	379/411 IPC	02.12.08	CONVICT

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**LIST OF TUGLAK ROAD FOR THE YEAR 2008
DECIDED BY SH . MOHINDER VIRAT LD MM
NUMBERS FROM 131 TO 139 ARE LEFT BY PAGING**

G.NO	FIR NO	CASE TITTLE	U/S.	DOD	DECISION
01.	199/05	ST VS SONU	379/411	03-01-08	COMPOUND
02	33/07	ST VS DINESH KR	279/338	07-01-08	CONVICT
03	205/03	ST VS HARI PASWAN	279/337	07-01-08	CONVICT
04	16/06	ST VS ALI HASSAN	379/411	10-01-08	CONVICT
05	77/07	ST VS OM PRAKASH	279/337	10-01-08	CONVICT
06	89/04	ST VS MOHD SALAM	454/380	10-01-08	CONVICTE
07	289/06	ST VS MAHENDER SINGH	279/338	15/01/08	CONVICT
08	289/00	ST VS ROOP CHAND	379/411	16/01/08	DO
09	172/98	ST V S RAMBIR SINGH	279/338	17/01/08	DO
10	185/01	ST VS RAM SAPRA	406	17/01/08	COMPOUND
11	124/00	ST VS RAJAT HOOJA	279/338	17/01/08	ACQUITED
12	69/07	ST VS PRADEEP KR	279/338	18/01/08	CONVICT
13	150/98	ST VS BHAGWAN SINGH	344/377	18/01/08	ACQUITED
14	220/03	ST VS PANKAJ ARORA	279/338	20/01/08	CONVICT
15	102/02	ST VS SURENDER SINGH	279	21/01/08	PO
16	111/06	ST VS SURESH KR	279	21/01/08	CONVICT
17	286/99	ST VS DINESH KR	279/304A	21/01/08	ACQUITED
18	4/03	ST VS SATBIR SINGH	61/1/14	22/01/08	CONVICT
19	343/99	ST VS ASHOK KR	341/323	24/01/08	ACQUITED
20	157/99	ST VS SIDHARTH	279/338	28/01/08	CONVIT
21	237/01	ST VS GYANDER SINGH	279/337	29/01/08	ACQUITEDC
22	23/7	ST VS SUDESH CHAUHAN	279/337	30/01/0/	QUASHEDE
23	62/98	ST VS AMIT	384/411	30/01/08	CONVICTG
24	181/06	ST VS BHAGWAN DASS	279/338	03/02/08	FINED
25	211/03	ST VS RAJESH KR	279/337	06/02/08	FINED
26	69/04	ST VS DHARAMPAL	61/1/014	11/2/08	FINED
27	144/03	ST VS VINOD KR	279/337	11/02/08	FINED

28	35/98	ST VS RAJENDER SINGH	61/1/14	11/2/08	FINED
29	9/98	ST VS NEENA VYAS	279/337	12/	FINED
30	191/03	ST VS VIRENDER KR	279/338	13/2/08/	DO
31	137/05	ST VS SHYAM SINGH	279/338	13/02/08	COMPOUND ED
32	222/99	ST VS SUKKAN THAKUR	61/1/14	14/2/08	CONVICT
33	279/97	ST VS SHEETAL MONGRA	237/299	14/2/08	PO
34	272/99	ST VS SHUKBIR KHAN	279/337	15/2/08	PO
35	270/07	ST VS VINOD KR	279	16/02/08	CONVICT
36	110/04	ST VS CHANDER MOHAN	309	19/02/08	DO
37	48/99	ST VS RAKESH BHATNAGAR	279/338	19/02/08	ACQUITED
38	107/05	ST VS AAKASH JAIN	309	21/02/08	CONVICT
39	229/07	ST VS MALKIYAT SINGH	279/338	22/02/08	CONVICT
40	165/00	ST VS MOHAN SINGH	279/337	23/2/08	ACQUITED
41	160/00	ST VS PARKASH	279/337	23/02/08	DO
42	207/06	ST VS KULDEEP KR	279/337	25/02/08	ADMOSHED
43	34/03	ST VS SHIV SHANKAR	279/337	27/02/08	CONVICTED
44	236/06	ST VS DINESH KR	419/420	28/02/08	ABATED
45	10/00	ST VS BUCHAI MANDAL	279/338	29/02/08	ACQUITED
46	18/08	ST VS VINOD	379	29/02/08	CONVICTED
47	91/98	ST VS BALWANT SINGH	380/411	29/02/08	PO
48	181/00	ST VS AZAD SINGH	279/337	01/03/08	CONVICTED
49	166/06	ST VS ASHISH KHANNA	279/337	04/03/08	DO
50	110/6	ST VS TARA CHAND	279/338	07/03/08	COMPOUND ED
51	67/03	ST VS RAKESH	380/411	07/03/08	CONVICTED C
52	176/03	ST VS DEEPAK SHARMA	380/411	10/03/08	PO
53	240/01	ST VS BITTO	25/54/59	13/03/08	CONVICTED
54	193/7	ST VS SANJAY GUPTA	279/338	13/03/08	DO
55	18/03	ST VS MANOJ SAXENA	408	13/03/08	PO
56	94/02	ST VS AVDESH GIRI	381/411	14/03/08	PO
57	36/01	ST VS SHYAM	279/338	14/3/0/	PO

58	156/93	ST VS VIJAY KR	325	16/03/08	COMPOUND
59	64/02	ST VS INDERPAL	279/3387	16/03/08	COMPOUND ED
60	122/03	ST VS JEET PAL	324	16/03/08	ACQUITED
61	14/06	ST VS VIKAS KUMAR	279	18/03/07	CONVICATE D
62	263/07	ST VS IMRAN SINGH	27/61	28/03/08	CONVICATED
63	57/05	ST VS VIPIN	341/325	29/03/08	COMPOUND
64	149/6	ST VS ABDUL RASHID	329	31/03/08	CONVICATED
65	145/99	ST VS MANJU SACHDEVA	309	31/3/08	DO
66	226/92	ST V S RAJU	379/411	01/04/08	ACQUITED
67	44/08	ST VS DEEP CHANDAN	185	05/04/08	CONVICATED
68	224/06	ST VS MOHD BANNEY	279/338	07/04/08	CONVICATED
69	181/99	ST VS VINAY SAHANI	186/353	09/04/08	DO
70	229/97	ST VS AJAY RAWAT	279/338	10/04/08	DO
71	217/99	ST VS SANJEEV KR	365/323	11/04/08	ACQUITED
72	08/02	ST VS RIYASAT ALI	25/54/59	16/04/08	CONVICATED
73	07/02	ST VS RIYASAT ALI	279/411	16/04/08	DO
74	236/99	ST VS JAVED KHAN	379/411	17/04/08	DO
75	190/07	ST VS NARENDER SINGH	279	20/04/08	DO
76	234/00	ST VS SATISH KR	279/337	20/4/08	DO
77	160/05	ST VS HARBIR ISNGH	279/338	21/04/08	PO
78	20/08	ST VS SHAHID	379/411	24/04/08	CONVICATED
79	141/01	ST VS PAPPU KHAN	160	27/04/0/	PO
80	120/02	ST VS MAHESH YADAV	279/337	26/04/08	CONVICATED
81	176/06	ST VS SANJAY	279/338	03/05/08	DO
82	138/98	ST VS MOHD MOBIN	279/338	04/05/08	DO
83	58/07	ST VS JITENDER	341/323	04/05/08	COMPOUND ED
84	123/04	ST VS VIKAS YADAV	279/338	06/05/08	CONVICATED
85	24/02	ST VS KAMAL THAPA	356/379	08/05/08	DO
86	32/00	ST VS SUDHIR KR	279/337	13/05/08	AQUITED
87	42/93	ST VS JAGDISH KR	279/304	14/05/08	DO
88	142/95	ST VS GULBIR SINGH	279/304	17/5/08	DO

89	297/6	ST VS KAMAL KISHORA	288/33/	20/05/08	QUASHED
90	44/91	ST VS RAJ BAHADUR	406/420	20/05/08	CONVICTED
91	193/06	ST VS AJIT RAMA	406	20/05/08	PO
92	209/97	ST VS RAM CJARAM	288/304	23/05/08	AQUITED
93	94/04	ST VS RAJ KR	279/338	26/05/08	CONVICTED
94	146/01	ST VS ALOK BITOMI	279/338	26/05/08	COMPOUND EDC
95	210/99	ST VS ANIL KR	279/337	26/05/08	CONVICTED
96	179/98	ST VS SURESH THAKUR	379/411	27/05/08	PO
97	204/7	ST VS RAMAPATI KR	341/188	27/05/08	DISCHARGE D
98	261/00	ST VS DEVENDER	406	28/05/08	COMPOUND ED
99	37/00	ST VS NARESH	379/356	29/5/08	CONVICTED
100	25/01	ST VS AMIT SHARMA	365/379	29/05/08	CANCELLATI ON
101	40/08	ST VS RAJESH KR	3 W B ACT	30/05/08	CONVICTED
102	334/96	ST VS KARTIK ETC	411	30/05/08	DO
103	292/1	ST VS MOHD ASLAM	381/34	02/06/08	DO
104	64/07	ST VS PRAVEEN KR	379/411	03/06/08	DO
105	269/00	ST V S R P SINGH	279/304	04/06/08	ACQUITED
106	188/3	ST VS SANJEEV GAROLA	380/411	05/06/08	CONVICTED
107	15/06	ST VS NARENDER SINGH	279/3378	05/06/08	DO
108	209/5	ST VS RAJESH BHAGAT	279/337	07/06/08	DO
109	25/03	ST V S ANIL	379//411	07/06/08	AQUITED
110	105/96	ST VS KULDDEPSINGH	340/468	12/06/08	PO
111	132/02	ST VS GURU SIMRAN SINGH	379/411	04/06/08	AQUITEDE
112	51/08	ST VS MOHD ZOMIL	27/61/85	13/06/08	CONVICTED
113	32/08	ST VS MOHD MEHRAJ	379	26/06/08	DO
114	66/91	ST VS HALDAR	324/341	28/06/08	COMPOUND
115	192/05	ST VS RAVI R DASS	279/338	02/07/08	CONVICTED
116	186/02	ST VS LOKESH KR	279/304	03/07/08	PO

117	32/02	ST VS BHAI TRILOCHAN	279/337	04/07/08	ABATED
118	238/07	ST VS ARVIND KR	279/338	06/07/08	CONVICTED
119	204/05	ST VS SUMIT	323/324	06/07/08	COMPOUND
120	81/07	ST VS NARENDER SINGH	288/337	06/07/08	CONVICTED
121	171/05	ST VS SANJAY	379/337	06/07/08	DO
122	38/01	ST VS ASHOK KR	324/34	08/07/08	DO
123	125/07	ST VS ASHOK	381	15/07/08	DO
124	164/07	ST VS LALLU RAM	279/337	20/7/08	DO
125	118/07	ST VS RIZWAN KHAN	279/338	20/07/08	ADMOLISHE D
126	105/98	ST VS SAAGIR AHMAD	279/337	22/09/08	PO
127	40/04	ST VS SUKHI SINGH	279/337	24/07/08	CONVICTED
128	70/05	ST VS TASBIR SINGH	279/338	25/07/08	AQUITED
129	196/97	ST VS MATI AHMED	147/148/ 323	25/07/08	DO
130	196/95	ST VS CHANDER PRAKASH	451	14/07/08	AQUITED
140	138/97	ST V S KARNAIL SINGH	409	26/7/08	ABATED
141	168/01	ST VS ROCKEY	323/341	28/07/08	CONVICTED
142	210/01	ST VS GEETANJALI	279/304	28/7/08	AQUITED
143	202/96	ST VS BABU LAL	279/337	28/07/08	CONVICTED
144	107/99	ST VS SANJEEV KR	379/411	28/7/08	DO
145	65/07	ST VS MANISH	279/338	29/07/08	DO
146	156/07	ST VS RAJENDER SINGH	279/337	29/07/08	QUASHED
147	153/99	ST VS JAMIL AHMED	379/411	30/07/08	CONVICTED
148	67/96	ST VS MAHESH	279/337/ 338	31/07/08	DO
149	100/03	ST VS SHAMBHU GUPTA	279/337	31/07/08	DO
150	134/7	ST VS AMIT SAXENA	279/338	31///7/08	ADMOLISHE D
151	291/06	ST VS RAUL	341/323	03/08/08	COMPOUND ED
152	167/07	ST VS VICKY CHAUDHARY	323/341	03/08/08	AQUITED
153	59/03	ST VS ASHISH SHARMA	279/338	03/08/08	CONVICTED

154	91/02	ST VS RAKESH	461/379	04/08/08	DO
155	6/99	ST VS MOHD SHAKEEL	379/411	05/08/08	PO
156	96/03	ST VS MAHESH	292/	05/07/08	CONVICTED
157	183/02	ST VS A SHANDEEN	186/323	06/07/08	DO
158	287/98	ST VS RAMESH	279/337	06/08/08	AQUITED
159	88/1	ST VS RAHUL	279/337	14/8/08	CONVICTED
160	8/08	ST VS SALILSABHARWAL	279/338	14/08/08	DO
161	23/04	ST VS SANJEEV	279/338	21/08/08	DO
162	341/97	ST VS MANJEET SINGH	448/454	21/08/08	AQUITED
163	35/08	ST VS RAM BABU	3 W BP ACT	25/08/08	CONVICTED
164	128/98	ST VS SANTOSH	279/337	26/08/08	DO
165	42/08	ST VS BABU LAL	279/185	26/08/08	DO
166	259/6	ST VS BABLOO	279/337	27/08/08	DO
167	75/08	ST VS KULDEEP-	279/185	28/08/08	DO
168	126/07	ST VS K G	279/337	30/08/08	DO
169	261/07	ST VS ASHRAF	279/338	30/08/08	DO
170	97/04	ST VS GOVIND BAHADUR	279/337	10/09/08	DO
171	79/08	ST VS SUNIL EC	379/411	15/09/08	DO
172	168/03	ST VS PAPPU SINGH	279/337	15/9/08	DO
173	101/07	ST VS AMIT YADAV	279/337	15/09/08	DO
174	82/08	ST VS BABU	379/411	15/09/08	DO
175	358/98	ST VS RAJESH	341/506	16/09/08	PO
176	41/95	ST VS BALWAN	419/420	16/09/08	CONVICTED
177	30/07	ST VS PRAVEEN KR	454/420	16/09/08	DO
			7		
178	05/93	ST VS RAJ GULJINDER	420/4768	17/09/08	DO
179	135/08	ST VS SUBHASH CHAND	379/411	19/09/08	DO
180	168/07	ST VS LOKESH MAHENDRA	279/337	21/09/08	COMPOUND
181	129/08	ST VS MADAN GOPAL	454/380	22/09/08	CONVICTED
182	293/06	ST V S VIKAS	341/323	24/09/8	DO

183	148/06	ST VS RAJU PANDIT	279/337	25/09/08	DO
184	66/05	ST VS P RAJESH	379/411	26/09/08	PO
185	137/	ST VS SEHDEV SINGH	309	27/9/08	CONVICTED
186	155/07	ST VS SUBHASH	279/337	28/09/08	SETTLED
187	90/08	ST VS ALI AKBAR	379/511	30/09/08	CONVICTED
188	171/06	ST VS SHEETA;L	279/338	01/10/08	PO
189	47/02	ST VS ANIL KUMAR	293/34	28/9/0/08	CONVICATE D
190	35/05	ST VE PURSHOTAM PANDEY	379/411	03/10/08	PO191
191	292/90	ST VS PRADEEP	420/409	03/10/08	CONVICTED
192	151/07	ST VS NAGESH	279/338	05/10/08	DO
193	17/08	ST VS PRAVEEN GOLIA	279/338	05/10/08	COMPOUND
194	04/07	ST VS PURPAGIRI	186	6/10/0/08	CONVICTED
195	112/08	ST VS KISHAN MOHAN	408	06/10/08	DO
196	150/94	ST VS S PANDIAN	409	06/10/08	DO
197	13/96	ST VS MADAN MOHAN	186/448	10/10/08	DO
198	76/94	ST VS NETRAPAL	419/420/ 467	15/10/08	DO
199	39/08	ST VS ANIL KR	3 WB ACT	16/10/08/	DO
200	199/07	ST VS NASIM AHMED	279/338	16/11/08	COMPOUND ED
201	111/07	ST VS KAMALUDDIN	279/338	19/10/08	ADMOSHED
202	104/08	ST VS RAMESH SHARMA	279/337	19/10/08	CONVICTED
203	154/92	ST VS INDEREPAL	41/420	23/10/08	DO
204	294/6	ST VS JEWAN REKWER	279/338	20/07/08	COMPOUND ED
205	7/08	S TVS SONU	281	30/04/08	UNDERGON E
206	183/99	ST VS RAVINDER	279/304A	17/04/08	CONVICTED
207	34/93	ST VS MANAGER YADAV	420/468/ 471	26/04/8	AQUITED
208	150/08	ST VS RAJEEV RATHOR	279	17/11/08	FINED
209	185/06	ST VS MANISH RANJAN	279	11/11/08	FINED

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List of 2008 (Tughlak Road, New Delhi)							
in the Court of Sh. Mohinder Virak, J.M., MD. (Note: S.No. 151-199 left by paging)							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DDO	Disposition
1	1	1982005	State vs. Sonu	Tughlak Road	279/411 IPC	03.01.2008	Compounded
2	2	3323007	State vs. Dinesh Kumar	Tughlak Road	279/338 IPC	07.01.2008	Convicted
3	3	2052003	State vs. Ulfan Farwan	Tughlak Road	279/337 IPC	07.01.2008	Convicted
4	4	1622006	State vs. An Prakash	Tughlak Road	279/411 IPC	10.01.2008	Convicted
5	5	772007	State vs. Om Prakash	Tughlak Road	279/337 IPC	10.01.2008	Convicted
6	6	892004	State vs. Md. Salam	Tughlak Road	456/360/411 IPC	10.01.2008	PCO
7	7	2892008	State vs. Mohan Singh	Tughlak Road	279/338 IPC	15.01.2008	Convicted
8	8	2892008	State vs. Raju Chand	Tughlak Road	279/338 IPC	15.01.2008	Convicted
9	9	1727008	State vs. Ramesh Singh	Tughlak Road	279/338 IPC	17.01.2008	Convicted
10	10	1852003	State vs. Ram Sagar	Tughlak Road	408 IPC	17.01.2008	Convicted
11	11	1742000	State vs. Raju Singh	Tughlak Road	279/337/338 IPC	17.01.2008	Compounded
12	12	892007	State vs. Pradeep Kumar	Tughlak Road	279/338 IPC	18.01.2008	Convicted
13	13	1801000	State vs. Bhagwan Singh	Tughlak Road	244/377/34 IPC	28.01.2008	Acquitted
14	14	2202003	State vs. Ranajit Arora	Tughlak Road	279/338 IPC	20.01.2008	Convicted/Fine
15	15	1047002	State vs. Surender Singh	Tughlak Road	279/338 IPC	21.01.2008	PCO
16	16	1112008	State vs. Suresh Kumar Chauhan	Tughlak Road	279 IPC	21.01.2008	Convicted
17	17	2061009	State vs. Dinesh Kumar	Tughlak Road	279/338A IPC	21.01.2008	Acquitted
18	18	42003	State vs. Suresh Singh	Tughlak Road	611/14 Excess Act	22.01.2008	Acquitted
19	19	3421009	State vs. Ashok Kumar	Tughlak Road	34/329 IPC	24.01.2008	Acquitted
20	20	1571008	State vs. Siddhant	Tughlak Road	279/338 IPC	28.01.2008	Acquitted
21	21	2372001	State vs. Gyanjit Singh	Tughlak Road	279/337 IPC	29.01.2008	Acquitted
22	22	242007	State vs. Suresh Chandra	Tughlak Road	279/337 IPC	30.01.2008	Convicted
23	23	021998	State vs. Anil Chintoo	Tughlak Road	364/43/34 IPC	30.01.2008	Quashed
24	24	1942008	State vs. Bhagwan Dass	Tughlak Road	279/338 IPC	04.02.2008	Convicted
25	25	2112003	State vs. Rajesh Kumar	Tughlak Road	279/337 IPC	05.02.2008	Convicted
26	26	492004	State vs. Dhanraj Pat	Tughlak Road	611/14 Excess Act	11.02.2008	Convicted/Fine
27	27	1442003	State vs. Vinod Kumar	Tughlak Road	279/338 IPC	11.02.2008	Convicted/Fine
28	28	351998	State vs. Rajender Singh	Tughlak Road	811/14 Excess Act	17.02.2008	Convicted/Fine
29	29	91998	State vs. Neena Vyas	Tughlak Road	279/337 IPC	12.02.2008	Convicted/Fine
30	30	1112003	State vs. Virender Kumar	Tughlak Road	279/338 IPC	13.02.2008	Convicted/Fine
31	31	1472005	State vs. Shivam Singh	Tughlak Road	279/338 IPC	14.02.2008	Convicted/Fine
32	32	2221009	State vs. Sukam Thakur	Tughlak Road	611/14 Excess Act	14.02.2008	Compounded
33	33	2731001	State vs. Suresh Mongra	Tughlak Road	279/337 IPC	14.02.2008	Convicted
34	34	2721009	State vs. Shabir Khan	Tughlak Road	279/337/338/177 IPC	15.02.2008	PCO
35	35	2702007	State vs. Vinod Kumar	Tughlak Road	279 IPC	16.02.2008	Convicted
36	36	1112004	State vs. Ganesha Mishra	Tughlak Road	408 IPC	18.02.2008	Convicted
37	37	481998	State vs. Akash Bhargava	Tughlak Road	279/338/344	18.02.2008	Acquitted
38	38	1072003	State vs. Akash Jain	Tughlak Road	438 IPC	21.02.2008	Convicted
39	39	2282007	State vs. Mahesh Singh	Tughlak Road	279/338 IPC	22.02.2008	Convicted
40	40	1632000	State vs. Mohan Singh	Tughlak Road	279/337 IPC	23.02.2008	Acquitted
41	41	1842000	State vs. Prakash	Tughlak Road	279/337/338 IPC	23.02.2008	Acquitted
42	42	2072006	State vs. Kuresh Kumar	Tughlak Road	279/331-B-C	25.02.2008	Admonished

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43	43	34/2003	State Vs. Shiv Shankar	Tughlak Road	279/337/46/155 IPC	27.02.2008	Convicted
44	44	236/2006	State Vs. Omprakash Kumar	Tughlak Road	419/420 IPC	28.02.2008	Abated
45	45	10/2500	State Vs. Burchel Manohar	Tughlak Road	278/338 IPC	29.02.2008	Acquitted
46	46	19/2008	State Vs. Vinod Kumar	Tughlak Road	379/411 IPC	29.02.2008	Convicted/Undergone
47	47	39/1998	State Vs. Balakant Singh	Tughlak Road	390/411 IPC	29.02.2008	PO/Convicted
48	48	18/1/2000	State Vs. Azam Singh	Tughlak Road	279/337/338 IPC	01.03.2008	Convicted
49	49	106/2008	State Vs. Ashish Khanna	Tughlak Road	279/337 IPC	04.03.2008	Convicted
50	50	110/2004	State Vs. Tara Chawa	Tughlak Road	279/338 IPC	07.03.2008	Compounded/Fine
51	51	87/2003	State Vs. Rakesh	Tughlak Road	380/411 IPC	07.03.2008	Convicted
52	52	17/8/2003	State Vs. Ojprakash Sharma	Tughlak Road	380/411 IPC	10.03.2008	PO
53	53	240/2001	State Vs. Bittoo	Tughlak Road	25/54/59 Arms Act	13.03.2008	Convicted
54	54	193/2007	State Vs. Sanjay Gupta	Tughlak Road	279/337 IPC	13.03.2008	Convicted
55	55	18/2003	State Vs. Manoj Saxena	Tughlak Road	408 IPC	13.03.2008	PO
56	56	94/2002	State Vs. Avdesh	Tughlak Road	381/411 IPC	14.03.2008	PO
57	57	36/2001	State Vs. Shyam Kumar	Tughlak Road	279/338 IPC	14.03.2008	PO
58	58	155/1993	State Vs. Vijay Kumar	Tughlak Road	325 IPC	16.03.2008	Compounded
59	59	84/2002	State Vs. Indrajit	Tughlak Road	279/338 IPC	16.03.2008	Compounded
60	60	122/2003	State Vs. Jeet Pal	Tughlak Road	324 IPC	16.03.2008	Acquitted
61	61	14/2006	State Vs. Vikas Kumar	Tughlak Road	279 IPC	18.03.2008	Convicted
62	62	263/2007	State Vs. Imran	Tughlak Road	279/165 NDPS Act	28.03.2008	Convicted
63	63	5/72/005	State Vs. Vipin etc	Tughlak Road	341/325/34 IPC	29.03.2008	Compounded
64	64	149/1998	State Vs. Abdul Hushid	Tughlak Road	329 IPC	31.03.2008	Convicted
65	65	149/1999	State Vs. Manju Sachdeva	Tughlak Road	309 IPC	31.03.2008	Convicted
66	66	228/1992	State Vs. Raju Kalkar Etc	Tughlak Road	379/411/120 B IPC	01.04.2008	Acquitted
67	67	44/2008	State Vs. Deep Chandan Baren	Tughlak Road	185 IPC	05.04.2008	Convicted
68	68	224/2006	State Vs. Mohd Bannay	Tughlak Road	279/338 IPC	07.04.2008	Convicted
69	69	181/1999	State Vs. Vinay Sahani	Tughlak Road	186/338 IPC	09.04.2008	Convicted
70	70	23/1997	State Vs. Ajay Rawat	Tughlak Road	279/338 IPC	10.04.2008	Convicted
71	71	217/1999	State Vs. Sanjeev Kumar Etc	Tughlak Road	355/321/380/34 IPC	11.04.2008	Acquitted
72	72	08/2002	State Vs. Ramesh A/L	Tughlak Road	25/54/59 Arms Act	18.04.2008	Convicted
73	73	07/2002	State Vs. Ramesh A/L	Tughlak Road	279/411 IPC	16.04.2008	Convicted
74	74	236/1999	State Vs. Anand Khan	Tughlak Road	379/411 IPC	17.04.2008	Convicted
75	75	190/2007	State Vs. Narendra Singh	Tughlak Road	279 IPC	20.04.2008	Convicted
76	76	234/2006	State Vs. Satish Kumar	Tughlak Road	279/337 IPC	20.04.2008	Convicted
77	77	160/2006	State Vs. Harjit Singh	Tughlak Road	279/338 IPC	21.04.2008	PO
78	78	20/2008	State Vs. Sranid	Tughlak Road	379/411 IPC	24.04.2008	Convicted
79	79	141/2001	State Vs. Poppu Khan Etc	Tughlak Road	160 IPC	27.04.2008	PO
80	80	120/2002	State Vs. Mahesh Yadav	Tughlak Road	279/337/304 IPC	26.04.2008	Convicted
81	81	176/2006	State Vs. Sanjay	Tughlak Road	279/338 IPC	03.05.2008	Convicted/Fine
82	82	134/1998	State Vs. Mohd Alghab	Tughlak Road	279/338 IPC	04.05.2008	Convicted/Fine
83	83	88/2007	State Vs. Harender Etc	Tughlak Road	341/323/427/34 IPC	04.05.2008	Compounded
84	84	123/2004	State Vs. Vikas Yadav	Tughlak Road	279/338 IPC	05.05.2008	Convicted/Fine
85	85	242/002	State Vs. Kamal Thapa	Tughlak Road	398/379 IPC	08.05.2008	Convicted
86	86	32/2004	State Vs. Sushil Kumar	Tughlak Road	279/337 IPC	13.05.2008	Acquitted
87	87	42/1993	State Vs. Jagdish Kumar	Tughlak Road	279/304A	14.05.2008	Acquitted

88	88	147/1995	State Vs. Gurbj Singh	Tughlak Road	275/384A	17.05.2008	Acquitted
89	89	291/2004	State Vs. Kamal Mishra	Tughlak Road	284/336 IPC	20.05.2008	Quashed
90	90	44/1991	State Vs. Raj Bahadur	Tughlak Road	406/420 IPC	20.05.2008	Convicted
91	91	184/2006	State Vs. Ajit	Tughlak Road	406 IPC	20.05.2008	P.O.
92	92	209/1997	State Vs. Ram Chiran	Tughlak Road	289/304A	23.05.2008	Acquitted
93	93	94/2004	State Vs. Raj Kumar	Tughlak Road	279/336 IPC	26.05.2008	Convicted
94	94	146/2001	State Vs. Anil Bisnoi	Tughlak Road	279/336 IPC	26.05.2008	Compounded
95	95	219/1999	State Vs. Anil Kumar	Tughlak Road	279/337 IPC	26.05.2008	Convicted
96	96	179/1999	State Vs. Suresh Thakur Etc	Tughlak Road	279/311 IPC	27.05.2008	Reshid-Convicted, Suresh & Gevnt- P.O.
97	97	204/2007	State Vs. Harshat Kumar Etc	Tughlak Road	341/198/34 IPC	27.05.2008	Dismissed
98	98	261/2000	State Vs. Devesh Kumar	Tughlak Road	406 IPC	28.05.2008	Compounded
99	99	372/2000	State Vs. Naresh Etc	Tughlak Road	378/356/34 IPC	28.05.2008	Convicted
100	100	25/2001	State Vs. Anil Sharma Etc	Tughlak Road	365/379/305/34 IPC	29.05.2008	Cancelled
101	101	402/2006	State Vs. Rajesh Kumar Etc	Tughlak Road	3 VSP Act	30.05.2008	Convicted
102	102	334/1998	State Vs. Kamal Etc	Tughlak Road	411 IPC	30.05.2008	Kadik-Convicted & Pawan-P.O.
103	103	292/2001	State Vs. Mohd Aslam	Tughlak Road	381/34 IPC	02.06.2008	Convicted
104	104	84/2007	State Vs. Praveen Kumar	Tughlak Road	379/411 IPC	03.06.2008	Convicted
105	105	289/2000	State Vs. R.P. Singh	Tughlak Road	279/304 A	04.06.2008	Acquitted
106	106	189/2003	State Vs. Sangeev Garg'a	Tughlak Road	380/411 IPC	05.06.2008	Convicted
107	107	115/2008	State Vs. Nisander Singh	Tughlak Road	279/337 IPC T 501	05.06.2008	Convicted
108	108	207/2005	State Vs. Rajesh Bhagat	Tughlak Road	279/337 IPC	07.06.2008	Convicted
109	109	25/2003	State Vs. Anil Etc	Tughlak Road	379/411 IPC	07.06.2008	Acquitted
110	110	105/1996	State Vs. Kuldeep Singh	Tughlak Road	340/468/47/1/511 IPC	12.06.2008	P.O.
111	111	132/2002	State Vs. Guru Sarwan Singh	Tughlak Road	379/411/34 IPC	14.06.2008	Abated
112	112	51/2009	State Vs. Mohd Zoril	Tughlak Road	276/189 NDPS Act	13.06.2009	Convicted
113	113	92/2008	State Vs. Mohd Mehrez	Tughlak Road	379 IPC	26.06.2008	Convicted
114	114	56/1991	State Vs. Haridar Chhisham Etc	Tughlak Road	324/341 IPC	28.06.2008	Compounded
115	115	192/2005	State Vs. Ravi R. Dass	Tughlak Road	279/330 IPC	02.07.2008	Convicted/Fine
116	116	186/2002	State Vs. Lokesh Kumar	Tughlak Road	279/304A	03.07.2008	P.O.
117	117	32/2002	State Vs. Bhal Thilochan Singh	Tughlak Road	279/337/304 A	04.07.2008	Abated
118	118	713/2007	State Vs. Arvind Kumar Kulkra	Tughlak Road	279/338 IPC	06.07.2008	Convicted/ok Adalat
119	119	204/2005	State Vs. Sumit Etc	Tughlak Road	323/224/94 IPC	08.07.2008	Compounded
120	120	112/2007	State Vs. Navender Singh	Tughlak Road	286/372/338 IPC	06.07.2008	Convicted
121	121	171/2005	State Vs. Sandip	Tughlak Road	379/337/311	08.07.2008	Convicted/Fine/Lok Adalat
122	122	349/2001	State Vs. Ashok Kumar Etc	Tughlak Road	324/34 IPC	08.07.2008	Convicted/Fine
123	123	125/2007	State Vs. Ashok Prakash	Tughlak Road	381 IPC	15.07.2008	Convicted/Fine
124	124	164/2007	State Vs. Lalla Ram	Tughlak Road	278/337 IPC	20.07.2008	Convicted/Fine
125	125	118/2007	State Vs. Ritwan Khan @ Sonu	Tughlak Road	279/338 IPC	20.07.2008	Admitted
126	126	103/1998	State Vs. Sali Ahmad	Tughlak Road	279/337/381 IPC	22.07.2008	P.O.
127	127	402/2004	State Vs. Sukhi Singh	Tughlak Road	279/337 IPC	24.07.2008	Convicted/Fine
128	128	70/2004	State Vs. Tashir Singh	Tughlak Road	279/338 IPC	25.07.2008	Acquitted
129	129	196/1997	State Vs. Malik Ahmed Etc	Tughlak Road	147/148/146/323 IPC	25.07.2008	Acquitted
130	130	196/1995	State Vs. Chander Prakash	Tughlak Road	451 IPC	14.07.2008	Acquitted
140	140	139/1997	State Vs. Karnal Singh	Tughlak Road	409 IPC	25.07.2008	Abated
141	141	166/2001	State Vs. Rocky Etc	Tughlak Road	323/41/34 IPC	28.07.2008	Convicted/Fine

142	142	22/07/2001	State Vs. Geetanjali	Tughlak Road	279/3304	28.07.2008	Acquitted
143	143	20/2/1986	State Vs. Babu Lal	Tughlak Road	279/3273/181	20.07.2008	Convicted/Fine
144	144	10/7/1999	State Vs. Sanjeev Kumar	Tughlak Road	379/411 IPC	28.07.2008	Convicted
145	145	6/5/2007	State Vs. Manish	Tughlak Road	279/338 IPC	29.07.2008	Convicted/Fine
146	146	1/5/2007	State Vs. Rajender Singh	Tughlak Road	278/337 IPC	29.07.2008	Quashed
147	147	15/1/1988	State Vs. Jawid Ahmad	Tughlak Road	379/411 IPC	30.07.2008	Convicted
148	148	8/1/1994	State Vs. Mahesh	Tughlak Road	279/333/331 IPC	31.07.2008	Convicted/Fine
149	149	10/6/2003	State Vs. Shambhu Gupta	Tughlak Road	279/337 IPC	31.07.2008	Convicted/Fine
150	150	13/4/2007	State Vs. Amit Saxena	Tughlak Road	279/336 IPC	31.07.2008	Admonished
151	151	28/1/2006	State Vs. Rahul @ Arun Etc	Tughlak Road	341/323/427/34 IPC	03.08.2008	Compounded
152	152	16/7/2007	State Vs. Vicky Chaudhary	Tughlak Road	323/341/427/501/54 IPC	03.08.2008	Acquitted
153	153	5/9/2003	State Vs. Ashish Sharma	Tughlak Road	279/336	03.08.2008	Convicted
154	154	9/2/2002	State Vs. Rakesh Kumar	Tughlak Road	461/378/411 IPC	04.08.2008	Convicted
155	155	9/9/1989	State Vs. Mohd. Saifaz Etc	Tughlak Road	379/411/334 IPC	05.08.2008	Convicted & Acquitted Mohd. Saifaz-PO
156	156	9/6/2003	State Vs. Mahesh	Tughlak Road	282 IPC	05.08.2008	Convicted
157	157	18/3/2002	State Vs. A. Shamsudeen	Tughlak Road	183/323/323/34 IPC	05.08.2008	Convicted
158	158	28/7/1998	State Vs. Hameem	Tughlak Road	279/337 IPC	06.08.2008	Acquitted
159	159	8/8/2001	State Vs. Rahul Kurjar	Tughlak Road	379/337 IPC	14.08.2008	Convicted
160	160	08/2/2008	State Vs. Sali Sapharwal	Tughlak Road	279/338	14.08.2008	Convicted
161	161	2/3/2004	State Vs. Sanjeev Kumar	Tughlak Road	279/336	21.08.2008	Convicted
162	162	31/1/1997	State Vs. Manjiv Singh	Tughlak Road	448/454/508/34 IPC	21.08.2008	Acquitted
163	163	3/5/2008	State Vs. Ram Babu Etc	Tughlak Road	3 WBP Act	25.08.2008	Convicted
164	164	12/6/1998	State Vs. Santosh Kumar	Tughlak Road	279/337 IPC	26.08.2008	Convicted
165	165	4/2/2008	State Vs. Babu Lal	Tughlak Road	279/185	26.08.2008	Convicted
166	166	2/9/2006	State Vs. Bajjoo Singh	Tughlak Road	279/337	27.08.2008	Convicted
167	167	7/5/2008	State Vs. Kaldeep	Tughlak Road	279/185	28.08.2008	Convicted
168	168	1/26/2002	State Vs. K. G.	Tughlak Road	279/337/338	30.08.2008	Convicted
169	169	26/2/2007	State Vs. Ashraf	Tughlak Road	279/338	30.08.2008	Convicted
170	170	8/7/2004	State Vs. Govind Bahadur	Tughlak Road	279/337 IPC	10.09.2008	Convicted
171	171	7/9/2008	State Vs. Sunil Etc	Tughlak Road	379/411 IPC	15.09.2008	Convicted
172	172	16/8/2003	State Vs. Pappu Singh	Tughlak Road	279/337 IPC	15.09.2008	Convicted
173	173	12/7/2007	State Vs. Anil Yadav	Tughlak Road	379/337/338/377/129/17	15.09.2008	Convicted
174	174	8/2/2006	State Vs. Babu Etc	Tughlak Road	379/411/334 IPC	15.09.2008	Convicted
175	175	3/5/1998	State Vs. Rajesh Kumar Etc	Tughlak Road	341/446/506	16.09.2008	P.O.
176	176	4/1/1995	State Vs. Balwan Singh	Tughlak Road	419/420	16.09.2008	Convicted
177	177	3/9/2007	State Vs. Praveen Kumar	Tughlak Road	434/380	17.09.2008	Convicted
178	178	0/5/1993	State Vs. Raj	Tughlak Road	420/468 IPC	17.09.2008	Convicted
179	179	1/3/2008	State Vs. Subhash Chand Patel	Tughlak Road	379/411	19.09.2008	Convicted
180	180	18/6/2007	State Vs. Lohraj Manjan	Tughlak Road	279/337	21.09.2008	Specific Compounded
181	181	12/9/2008	State Vs. Mastan Gosal	Tughlak Road	454/460/501	22.09.2008	Convicted
182	182	28/3/2008	State Vs. Vikas Kumar	Tughlak Road	341/323	24.09.2008	Convicted
183	183	1/8/2006	State Vs. Raju Panchil	Tughlak Road	279/337	25.08.2008	Convicted
184	184	6/6/2005	State Vs. P. Rajesh	Tughlak Road	379/411	25.09.2008	P.O.
185	185	13/7/2007	State Vs. Sanjeev Singh	Tughlak Road	305 IPC	27.09.2008	Convicted
186	186	1/5/2007	State Vs. Subhash	Tughlak Road	279/337 IPC	28.09.2008	Specific Compounded

187	187	90/2006	State Vs. Ali Akbar	Tughlak Road	278/511	03.06.2008	Convicted
188	188	117/2006	State Vs. Sheela	Tughlak Road	278/300	01.10.2008	P.O.
189	189	477/2002	State Vs. Anil Kumar	Tughlak Road	28/254	03.10.2008	Convicted
190	190	36/2005	State Vs. Purnakaram Pandey	Tughlak Road	279/411	03.10.2008	P.O.
191	191	28/1990	State Vs. Pardeep Etc	Tughlak Road	420/406/126	03.10.2008	Convicted
192	192	151/2007	State Vs. Nageshwar Rao	Tughlak Road	279/397/401/196	05.10.2008	Convicted
193	193	17/2009	State Vs. Praveen Gora Etc	Tughlak Road	279/358	05.10.2008	Compounded
194	194	140/2002	State Vs. Push Goswami	Tughlak Road	166/63/332	06.10.2008	Convicted
195	195	112/2006	State Vs. Krishan Mohan Shukla	Tughlak Road	408	06.10.2008	Convicted
196	196	150/1994	State Vs. N. Handal	Tughlak Road	408 IPC	06.10.2008	Convicted
197	197	13/1998	State Vs. Madan Mohan Goyal	Tughlak Road	186/35/448/34	10.10.2008	Convicted
198	198	76/1994	State Vs. Nehalpal Yadav	Tughlak Road	419/420/457/87/134	15.10.2008	Convicted
199	199	39/2008	State Vs. Anil Kumar Etc	Tughlak Road	3 WBP Act	16.10.2008	Convicted
200	200	199/2007	State Vs. Nasim Ahmad	Tughlak Road	279/258	16.11.2008	Compounded
201	201	111/2007	State Vs. Kamaluddin	Tughlak Road	278/336	19.10.2008	Admonished
202	202	164/2006	State Vs. Ramesh Sharma	Tughlak Road	279/337	19.10.2008	Convicted
203	203	154/1992	State Vs. Jinder Pal	Tughlak Road	419/420	23.10.2008	Convicted
204	204	294/2008	State Vs. Jeevan Rekher	Tughlak Road	279/338 IPC	20.07.2008	Compounded
205	205	07/2008	State Vs. Sonu	Tughlak Road	381 IPC	20.04.2008	Convicted/Undergone
206	206	183/1999	State Vs. Ravinder Singh	Tughlak Road	279/304 IPC	17.04.2008	Convicted
207	207	347/1993	State Vs. Manoj Yadav	Tughlak Road	420/463/471/511 IPC	26.04.2008	Acquitted
			in the court of Sh. Pritam Singh, MM, New Delhi (01.11.2008 Criminal)				
208	208	150/2008	State Vs. Rajeev Rathore	Tughlak Road	278 IPC	17.11.2008	Convicted/Fine
209	209	185/2006	State Vs. Mantish Ranjan	Tughlak Road	279/338 IPC	11.11.2008	Convicted/Fine
210	210	03/2007	State Vs. Sampat Singh, B. Sur	Tughlak Road	279/336 IPC	26.11.2008	Convicted/Fine
211	211	54/2008	State Vs. Gopal Ram	Tughlak Road	279/337 IPC	03.11.2008	Convicted/Fine
212	212	180/2008	State Vs. Cancellation	Tughlak Road	287/304A IPC	16.11.2008	Cancelled
213	213	104/1999	State Vs. Aman Prasad	Tughlak Road	279/338 IPC	10.11.2008	Returned to Police Station
214	214	221/2005	State Vs. Subhash Singh	Tughlak Road	281 IPC	19.11.2008	P.O.
215	215	79/2000	State Vs. Kishan Singh	Tughlak Road	325/41 IPC	05.11.2008	Compounded
216	216	178/2007	State Vs. Rita Kesh	Tughlak Road	3 PDPP Act	10.12.2008	Convicted/Imprisoned
217	217	272/2008	State Vs. Premod Kumar	Tughlak Road	279/339 IPC	05.12.2008	Convicted/Fine
218	218	172/2001	State Vs. Rajeev Singh	Tughlak Road	279/317 IPC	18.12.2008	Acquitted
219	219	192/2003	State Vs. Akram Ali	Tughlak Road	279/304A IPC	18.12.2008	Acquitted
220	220	136/2008	State Vs. Vinod Pathak	Tughlak Road	279 IPC & 305 M.V. Act	17.12.2008	Convicted/Fine
221	221	169/2006	State Vs. Rajesh Bhadana	Tughlak Road	278 IPC	04.12.2008	Convicted/Fine
222	222	190/2000	State Vs. Dharmaninder Etc	Tughlak Road	323/341/34 IPC	13.05.2008	Convicted
223	223	119/2006	State Vs. Mohd Haroon	Tughlak Road	3 OP Act	19.10.2008	Convicted
224	224	278/2005	State Vs. Vinay Kumar Etc	Tughlak Road	420/463/469/471/200	02.09.2008	Quashed
225	225	175/1994	State Vs. Awtar Singh	Tughlak Road	4520/469/471 IPC	09.09.2008	Smt. Dir.
			in the court of Ms. Geetanjali Goei				
276	276	125/2001	State Vs. Arjun Singh	Tughlak Road	508 IPC	11.05.2008	Acquitted

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List of 2008 (Pt. Street) (2008)							
In the Court of							
S. NO.	G. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	1	227/2007	St. Vs. Ashok Kumar	Pt. Street	279	04.01.2008	Fined
2	2	264/2002	St. Vs. Sumit Sehgal	Pt. Street	279/336	16.01.2008	Fined
3	3	393/2000	St. Vs. Gyasuddin	Pt. Street	279/336	16.01.2008	Convicted
4	4	732/2003	St. Vs. Manoj Kumar	Pt. Street	279/337	16.01.2008	Convicted
5	5	224/1997	St. Vs. Vijay Bhalu	Pt. Street	279/337	16.01.2008	Acquitted
6	6	94/1993	St. Vs. Rakesh	Pt. Street	279/336	25.01.2008	Acquitted
7	7	266/2001	St. Vs. Nirmal Prakash	Pt. Street	279/304	04.02.2008	Acquitted
8	8	290/2002	St. Vs. Manoj Kumar	Pt. Street	279/338	13.02.2008	Acquitted
9	9	274/2007	St. Vs. Sonu	Pt. Street	279/336	14.02.2008	Convicted
10	10	278/2006	St. Vs. Ramesh Choudhary	Pt. Street	279/338	18.02.2008	Convicted
11	11	249/2000	St. Vs. Daraja Singh	Pt. Street	419/420	19.02.2008	Convicted
12	12	79/2004	St. Vs. Gyan Praban	Pt. Street	279/337	20.02.2008	Acquitted
13	13	697/1998	St. Vs. Harinder Singh	Pt. Street	279/338	20.02.2008	Convicted
14	14	166/2007	St. Vs. Kanhya	Pt. Street	379	21.02.2008	Convicted
15	15	2/2008	St. Vs. Ikramuddin	Pt. Street	300/411	21.02.2008	Convicted
16	16	380/2001	St. Vs. Dinesh Choudhary	Pt. Street	505/341	21.02.2008	Acquitted
17	17	543/1997	St. Vs. Braj Mohan	Pt. Street	279/337/304	04.03.2008	Acquitted
18	18	332/2000	St. Vs. Uma Shankar	Pt. Street	611/14	04.03.2008	P.O.

19	19	24/1997	St. Vs. Bharat Mani Upadhyay	Pl. Street	279237	07.03.2008	Acquitted
20	20	68/2003	St. Vs. Mond Nauskhat As	Pl. Street	279288	24.03.2008	Compromised
21	21	249/2007	St. Vs. Sohan Lal	Pl. Street	279	15.03.2008	Fined
22	22	163/2000	St. Vs. Sanwan Kumar	Pl. Street	420506	15.03.2008	Convicted
23	23	744/1998	St. Vs Vinod Kumar	Pl. Street	379411	19.03.2008	Acquitted
24	24	3/1999	St. Vs. Nand Lal	Pl. Street	279337	20.03.2008	Convicted
25	25	2127/006	St. Vs. Murali Singh	Pl. Street	279338	20.03.2008	Convicted
26	26	173/2007	St. Vs. Prag Datta	Pl. Street	68/124	03.04.2008	Fined
27	27	1947/002	St. Vs. Sunita	Pl. Street	255458	05.04.2008	Convicted
28	28	410/2000	St. Vs Tarachand	Pl. Street	279237	08.04.2008	Convicted
29	29	143/2002	St. Vs. Dinesh	Pl. Street	279357	10.04.2008	Acquitted
30	30	572/008	St. Vs. Sanjay Kumar	Pl. Street	279	11.04.2008	Fined
31	31	447/008	St. Vs. Prem Lal	Pl. Street	379411	19.04.2008	Convicted
32	32	46/2008	St. Vs. Shanwan Kumar	Pl. Street	389411	19.04.2008	Convicted
33	33	270/1999	St. Vs. Mohidar Singh	Pl. Street	279323	22.04.2008	Acquitted
34	34	415/1992	St. Vs. Manish Bhardwaj	Pl. Street	506323/341	22.04.2008	Acquitted
35	35	287/2006	St. Vs. Harji Singh	Pl. Street	279427	23.04.2008	Fined
36	36	287/2005	St. Vs. Vilas Malik	Pl. Street	342325	25.04.2008	Quashed
37	37	15/1999	St. Vs. Ashish Bhatt	Pl. Street	279337	26.04.2008	Convicted
38	38	137/2002	St. Vs. Rajesh Parikh	Pl. Street	406420	28.04.2008	P.O.
39	39	145/2005	St. Vs. Meera Singh	Pl. Street	186	28.04.2008	Acquitted
40	40	206/2003	St. Vs. Sauranjan	Pl. Street	279237	29.04.2008	Acquitted

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41	41	100/2004	St. Vs. Om Dulai Sharma etc.	Pt. Street	88/1/14	30.04.2008	Acquitted
42	42	392/2004	St. Vs. Mujibur Abbas etc.	Pt. Street	147/148/149	01.05.2008	Withdrawn
43	43	251/2005	St. Vs. Nageshwar Mehta	Pt. Street	279/337	02.05.2008	Convicted
44	44	281/2005	St. Vs. Sanjay Kumar	Pt. Street	279/337	03.05.2008	Acquitted
45	45	106/2007	St. Vs. Kishan Singh	Pt. Street	378/411	06.05.2008	Convicted
46	46	315/2002	St. Vs. Raju Chakarvarti	Pt. Street	279/304A	08.05.2008	Acquitted
47	47	61/2003	St. Vs. Deepanshu Chakarvarti	Pt. Street	408/420	08.05.2008	P.O.
48	48	72/2003	St. Vs. Deepanshu Chakarvarti	Pt. Street	419/420/468	08.05.2008	P.O.
49	49	388/1986	St. Vs. Sandeep Shrivani	Pt. Street	279/304A	08.05.2008	Acquitted
50	50	102/2005	St. Vs. Prabhesh etc.	Pt. Street	283/338	15.05.2008	Acquitted
51	51	127/2005	St. Vs. Suresh babu	Pt. Street	279/338	19.05.2008	Convicted
52	52	291/1995	St. Vs. Sandeep Kumar	Pt. Street	279/304A	20.05.2008	P.O.
53	53	161/2004	St. Vs. Kishore Pal	Pt. Street	378/411	27.05.2008	Convicted
54	54	9/2006	St. Vs. Sri Kishan	Pt. Street	279	29.05.2008	Acquitted
55	55	18/1882	St. Vs. Dharanraj	Pt. Street	446 CIPC	31.05.2008	Disposal
56	56	105/2006	St. Vs. Suresh Chawla	Pt. Street	420	27.06.2008	Quashed
57	57	277/1999	St. Vs. Manoj Kumar	Pt. Street	353	04.06.2008	Acquitted
58	58	132/2007	St. Vs. Kemmy Kanchath	Pt. Street	420/468	04.07.2008	Accepted
59	59	274/2003	St. Vs. Rajesh Kumar	Pt. Street	279/337	19.07.2008	Convicted

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✓ Complete
List
2008

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List of 2008 (Pt. Street [2008])							
in the Court of MM, MD (Judge name is not given)							
S. NO.	G. No.	FIR No.	Case Title	PG	Ws	DoD	Decision
1	1	222/2007	St. Vs. Ashok Kumar	Pt. Street	279	04.01.2008	Fined
2	2	262/2002	St. Vs. Sumit Sehgal	Pt. Street	279/338	16.01.2008	Fined
3	3	391/2000	St. Vs. Gyasuddin	Pt. Street	279/338	16.01.2008	Convicted
4	4	732/2003	St. Vs. Manoj Kumar	Pt. Street	279/337	16.01.2008	Convicted
5	5	224/1997	St. Vs. Vijay Bhatia	Pt. Street	279/337	16.01.2008	Acquitted
6	6	471/1998	St. Vs. Rakesh	Pt. Street	279/338	26.01.2008	Acquitted
7	7	266/2001	St. Vs. Naurang Prakash	Pt. Street	279/338	04.02.2008	Acquitted
8	8	290/2002	St. Vs. Manoj Kumar	Pt. Street	279/338	13.02.2008	Acquitted
9	9	274/2007	St. Vs. Sonu	Pt. Street	279/338	14.02.2008	Convicted
10	10	273/2006	St. Vs. Ramesh Chand	Pt. Street	279/338	18.02.2008	Convicted
11	11	249/2000	St. Vs. Durga Singh	Pt. Street	419/420	19.02.2008	Convicted
12	12	79/2004	St. Vs. Gyan Praban	Pt. Street	279/337	20.02.2008	Acquitted
13	13	597/1998	St. Vs. Harinder Singh	Pt. Street	279/338	20.02.2008	Convicted
14	14	186/2007	St. Vs. Kanhya	Pt. Street	379	21.02.2008	Convicted
15	15	2/2008	St. Vs. Ikramuddin	Pt. Street	399/411	21.02.2008	Convicted
16	16	360/2001	St. Vs. Deepsh Choudhary	Pt. Street	505/341	21.02.2008	Acquitted
17	17	543/1997	St. Vs. Brij Mohan	Pt. Street	279/337/304	04.03.2008	Acquitted
18	18	330/2000	St. Vs. Uma Shankar	Pt. Street	681/14	04.03.2008	P.O.

19	19	24/1997	St. Vs. Bharat Mani Upadhyay	Pt. Street	279337	07.03.2008	Acquitted
20	20	66/2003	St. Vs. Mohd. Nausah Ali	Pt. Street	279338	14.03.2008	Compromised
21	21	249/2007	St. Vs. Sujan Lal	Pt. Street	779	15.03.2008	Fined
22	22	163/2000	St. Vs. Surwan Kumar	Pt. Street	420506	15.03.2008	Convicted
23	23	244/1998	St. Vs. Vinod Kumar	Pt. Street	379411	19.03.2008	Acquitted
24	24	3/1999	St. Vs. Nand Lal	Pt. Street	279337	20.03.2008	Convicted
25	25	212/2006	St. Vs. Mxari Singh	Pt. Street	279338	29.03.2008	Convicted
26	26	173/2007	St. Vs. Prag Dutta	Pt. Street	667/14	03.04.2008	Fined
27	27	196/2002	St. Vs. Sunha	Pt. Street	253459	03.04.2008	Convicted
28	28	438/2000	St. Vs. Harachand	Pt. Street	279337	08.04.2008	Convicted
29	29	143/2002	St. Vs. Dinesh	Pt. Street	779/237	10.04.2008	Acquitted
30	30	157/2008	St. Vs. Sanjay Kumar	Pt. Street	279	11.04.2008	Fined
31	31	44/2008	St. Vs. Prem Raj	Pt. Street	379411	19.04.2008	Convicted
32	32	46/2008	St. Vs. Sharwan Kumar	Pt. Street	380411	19.04.2008	Convicted
33	33	220/1999	St. Vs. Monider Singh	Pt. Street	279323	22.04.2008	Acquitted
34	34	415/1992	St. Vs. Manish (Banda)	Pt. Street	506/23341	22.04.2008	Acquitted
35	35	287/2006	St. Vs. Harj Singh	Pt. Street	279427	23.04.2008	Fined
36	36	287/2005	St. Vs. Vikar Malik	Pt. Street	342/325	26.04.2008	Quashed
37	37	15/1999	St. Vs. Ashish Bhatt	Pt. Street	779337	26.04.2008	Convicted
38	38	197/2002	St. Vs. Rajesh Parikh	Pt. Street	496470	28.04.2008	P.O.
39	39	145/2005	St. Vs. Meera Singh	Pt. Street	188	28.04.2008	Acquitted
40	40	206/2003	St. Vs. Sainarjan	Pt. Street	279337	29.04.2008	Acquitted

41	41	199/2004	Sl. Vs. Om. Dutt Sharma etc	Pt. Street	58/114	30.04.2008	Acquitted
42	42	291/2004	Sl. Vs. Mukhtar Abbas etc	Pt. Street	147/148/149	01.05.2008	Withdrawn
43	43	751/2006	Sl. Vs. Nageshwar Mehta	Pt. Street	279/337	08.05.2008	Convicted
44	44	280/2000	Sl. Vs. Ganjaj	Pt. Street	279/337	03.05.2008	Acquitted
45	45	196/2002	Sl. Vs. Kulwant Singh	Pt. Street	379/411	06.05.2008	Convicted
46	46	315/2002	Sl. Vs. Raju	Pt. Street	279/309A	08.05.2008	Acquitted
47	47	91/2003	Sl. Vs. Deepanshu Chakarvarta	Pt. Street	408/420	08.05.2008	P.O.
48	48	72/2003	Sl. Vs. Deepanshu Chakarvarta	Pt. Street	419/4/0/469	08.05.2008	P.O.
49	49	398/1996	Sl. Vs. Sandeep Bhucana	Pt. Street	279/304A	09.05.2008	Acquitted
50	50	102/2005	Sl. Vs. Prabhach etc	Pt. Street	283/338	15.05.2008	Acquitted
51	51	127/2005	Sl. Vs. Suresh Babu Kumar	Pt. Street	279/338	19.05.2008	Convicted
52	52	23/1995	Sl. Vs. Sandeep Kumar	Pt. Street	279/304A	20.05.2008	P.O.
53	53	151/2004	Sl. Vs. Kishore Pal	Pt. Street	379/411	21.05.2008	Convicted
54	54	92/2006	Sl. Vs. Sri Kishan	Pt. Street	279	29.05.2008	Acquitted
55	55	197/1982	Sl. Vs. Dharanraj	Pt. Street	446 CIPC	31.05.2008	Disposal
56	56	105/2006	Sl. Vs. Suresh Chawla	Pt. Street	420	27.06.2008	Quashed
57	57	27/1999	Sl. Vs. Anand Kumar Sl. Vs. Kinny Cansolek	Pt. Street	363	04.06.2008	Acquitted
58	58	122/2007	Sl. Vs. Kinny Cansolek	Pt. Street	420/468	01.07.2008	Acquitted
59	59	274/2000	Sl. Vs. Rajesh Kumar	Pt. Street	279/337	19.07.2008	Convicted

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60	60	91/2006	St. Vs. Kailash	Pt. Street	279/411	30.08.2008	Convicted
61	61	97/2006	St. Vs. Ravi Gupta	Pt. Street	279/185 M V Act	04.08.2008	Convicted
62	62	86/2008	St. Vs. Saba Swami	Pt. Street	379/411	02.08.2008	Convicted
63	63	13/2008	St. Vs. Manwa	Pt. Street	447	08.08.2008	Fined
64	64	78/2008	St. Vs. Jora Singh	Pt. Street	278/185	13.08.2008	Death
65	65	163/1997	St. Vs. Sanjeev Kumar etc.	Pt. Street	147/148	21.08.2008	Withdrawn
66	66				In Goshwara No.66 No Such File Enter		
67	67	63/2006	St. Vs. Savinder Singh	Pt. Street	360/411	27.08.2008	Convicted
68	68	104/2007	St. Vs. Raju	Pt. Street	21/2785 NDPS Act	01.09.2008	Convicted
69	69	134/2007	St. Vs. Karnail Singh	Pt. Street	270/336	03.09.2008	Fined
70	70	254/2003	St. Vs. Rajni Yadav	Pt. Street	279/338	04.09.2008	Convicted
71	71	35/2008	St. Vs. Gopal Singh	Pt. Street	279	06.09.2008	Fined
72	72	238/2005	St. Vs. Suresh Mathotra	Pt. Street	279/339	12.09.2008	Convicted
73	73	203/2003	St. Vs. Vikas	Pt. Street	279/338	18.09.2008	Acquitted
74	74	99/2003	St. Vs. Santosh Singh etc.	Pt. Street	279/411	22.09.2008	Acquitted
75	75	273/2000	St. Vs. Vinod	Pt. Street	380/411	24.09.2008	Acquitted
76	76	61/2007	St. Vs. Kanan Balo	Pt. Street	420/120B	24.09.2008	Accepted
77	77	88/2004	St. Vs. Keshan Rajwara	Pt. Street	279/304A	24.09.2008	P.O.
78	78	182/2003	St. Vs. Jeeva @ Jitender	Pt. Street	250/459	25.09.2008	Convicted
79	79	63/2004	St. Vs. D.S. Nayak	Pt. Street	353/180	25.09.2008	P.O. / acquitted
80	80	146/1999	St. Vs. Sher Khan	Pt. Street	279/304A	25.09.2008	Acquitted
81	81	18/2006	St. Vs. Ankur Malik	Pt. Street	279/339	27.09.2008	Fined
82	82	25/2004	St. Vs. Ajay Singh Raiphar	Pt. Street	279/337	01.10.2008	Acquitted

83	83	112/2008	Sl. Vs. Shyam @ Choti	Pl. Street	379/411	01.10.2008	Convicted
84	84	205/1098	Sl. Vs. Hardyal Singh	Pl. Street	279/338	01.10.2008	Convicted
85	85	111/2008	Sl. Vs. Doulat Rom	Pl. Street	358/431	04.10.2008	Convicted
86	86	382/2001	Sl. Vs. Anil Kumar Shukla	Pl. Street	279/338	06.10.2008	Convicted
87	87	352/2004	Sl. Vs. Dilsad Ahmed	Pl. Street	379/411	18.10.2008	Acquitted
88	88	246/2005	Sl. Vs. Pradheep Kumar	Pl. Street	309	20.10.2008	discharged
89	89	49/2008	Sl. Vs. Dajeet Singh	Pl. Street	279	21.10.2008	Fined
90	90	142/1992	Sl. Vs. Suresh Chander	Pl. Street	418/420	21.10.2008	Acquitted
91	91	93/2005	Sl. Vs. Deepak Kumar	Pl. Street	278/337	22.10.2008	Convicted
92	92	153/2008	Sl. Vs. Sunil etc	Pl. Street	379/411/34	26.10.2008	Fined
93	93	06/2008	Sl. Vs. Dujit Singh	Pl. Street	279/338	26.10.2008	Fined
94	94	93/2004	Sl. Vs. Gurmeet Singh	Pl. Street	406/420	26.10.2008	Quashed
In the Court of Sh. Ajay Pandey, ASJ, PMC, ND							
95	95	321/2005	Sl. Vs. Rajender Pal	Pl. Street	278/337	06.11.2008	Fined
96	96	48/2007	Sl. Vs. Kamcha	Pl. Street	147/148	19.11.2008	Withdrawn
97	97	244/2004	Sl. Vs. Amit Mehrotra	Pl. Street	279/337	19.11.2008	Acquitted
98	98	216/2007	Sl. Vs. Raju	Pl. Street	278/165	19.11.2008	Disposal
99	99	258/1985	Sl. Vs. Gagan Bhusan Pal etc	Pl. Street	449	02.12.2008	Acquitted
100	100	162/2004	Sl. Vs. Karnail Singh	Pl. Street	279/337	03.12.2008	Acquitted
101	101	210/2003	Sl. Vs. Ved Parkash	Pl. Street	278/323	04.12.2008	Acquitted

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102	102	281/2005	St. Vs. Rajiv Mehta	Pt. Street	506	05.12.2008	Acquitted
103	103	152/2007	St. Vs. Smt. Shanti	Pt. Street	283	12.12.2008	Fined
104	104	209/2007	St. Vs. Smt. Shanti	Pt. Street	283	12.12.2008	Fined
105	105	218/2003	St. Vs. S. Mukherjee	Pt. Street	279/337	18.12.2008	Acquitted
106	106	105/2004	St. Vs. Prahlad Eraswati	Pt. Street	279/337	18.12.2008	Acquitted
107	107	178/1998	St. Vs. Nikhil Saxena	Pt. Street	166/332	23.12.2008	Convicted
108	108	217/2001	St. Vs. Harvinder Singh	Pt. Street	379/411	23.12.2008	Acquitted
109	109	231/1997	St. Vs. Shiv Kumar Srivastav	Pt. Street	420/458	22.12.2008	Acquitted
110	110	167/2007	St. Vs. Kusum Devi	Pt. Street	283	16.12.2008	Convicted
111	111	235/2000	St. Vs. Mayan Kumar Dhiman	Pt. Street	279/304A	23.04.2008	Acquitted

P.S. LODHI COLONY 2008
COURT OF SH. SATISH KUMAR

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Gandhi
2008
Lodhi Colony

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
01	27/04	Varje alam etc	411/34	7.1.08	Convicted
02	289/99	Kumari kum kum	324	7.1.08	Po
03	51/96	Surender kumr	279/338	8.1.08	Convicted
04	400/1	Banwari lal	341/323	8.1.08	Acquitted
05	273/07	Ramesh kumar	61/1/14	10.1.08	Convicted
06	107/05	Sukhwant singh	279/338	11.1.08	PO
07	288/98	Arun kumar	420/468/471	14.1.08	Quashed
08	112/00	Vijay kumar	279/337	20.1.08	Convicted
09	216/04	Ramesh chand	279/338	20.1.08	Convicted
10	145/02	Manish kumar	279/337	20.1.08	Convicted
11	137/02	Sunil kumar	279/337	20.1.08	Convicted
12	33/07	Raj kumar	279/338	20.1.08	Convicted
13	256/02	Muneshwar shahu	279/337	20.1.08	Admonished
14	274/97	Anl kant	304a	21.1.08	Acquitted
15	359/06	Mohd saleem	61/1/14	28.1.08	Convicted
16	345/07	Ram naresh etc	381/411/34	31.1.08	Convicted
17	138/00	Shanker pd	324/34	2.2.08	Acquitted
18	193/04	Shyam sunder	279/337	3.2.08	Comp/fine
19	157/02	Sanjeev kumar	279	3.2.08	Fine
20	11/08	Ram raj	279	3.2.08	Convicted
21	317/07	Shamsad	341/323	3.2.08	Acquitted
22	362/06	Mahesh chand	279/338	3.2.08	Convicted
23	269/98	Bhola	279/337	3.2.08	Fine
24	1/04	Sushil kumar	61/1/14	5.2.08	Convicted
25	78/06	Rajender kumar	279/337	6.2.08	Abated
26	141/04	Pardeep	356/379/411	6.2.08	Convicted
27	325/98	Satya pal	279/338	8.2.08	Fine
28	228/02	Pramod sharma	61/1/14	8.2.08	Convicted
29	249/06	Munsub ch.	61/1/14	8.2.08	Convicted
30	372/07	Mohd sajjad	61/1/14	11.2.08	Convicted
31	136/04	Om bahadur	61/1/14	11.2.08	Fine

32	351/07	Happy@lucky	27/61/85	12.2.08	Convicted
33	6/99	Suresh chand	454/380/411	12.2.08	Abated
34	256/99	Sanjeev kumar	279/337	16.2.08	Fine
35	296/04	Kailash singh	279/337	18.2.08	PO
36	291/95	Ibrahim parcha	354	21.2.08	Convicted
37	324/07	Kuljeet singh	341/323	24.2.08	Acquitted
38	54/02	Harpal singh	279/337	24.2.08	Acquitted
39	16/08	Anand kumar	279	24.2.08	fine
40	221/03	Rajpal	279/337	24.2.08	Comp/fine
41	29/1	Joga singh	279/337	24.2.08	Comp/fine
42	171/03	Mangal singh	279/338	24.02.08	Comp/fine
43	75/04	Parhlad kumar	279	24.2.08	Fine
44	120/93	Sunita	324	25.2.08	PO
45	99/96	Rajeev puri	279/304a	27.2.08	Acquitted
46	122/98	Jaswant dalat	279/337/338	29.2.08	Acquitted
47	277/07	Keshav bahadur	279/427	1.3.08	Convicted
48	283/06	Feroz khan	279/427	2.3.08	Comp/fine
49	366/07	Harish lutra	9 B.E.	5.3.08	Fine
50	407/06	Utsav chester	279	5.3.08	Admonished
51	297/01	Sanjay	279/337	10.3.08	Fine
52	270/07	Sumer singh	61/1/14	12.3.08	Comp/fine
53	159/99	Kedar	279/337	13.3.08	PO
54	31/05	Sheetal singh	279/427	16.3.08	Comp/fine
55	151/07	Satbir singh	279/338	16.3.08	Comp/fine
56	67/07	Rohit kr/md. Muneer	380/411/34	20.3.08	Convicted
57	194/05	Neeraj	353/186	27.3.08	Acquitted
58	117/07	Chhatter pal	324	30.3.08	Acquitted
59	20/07	Ashwani parsad	279/337/338	30.3.08	Comp/fine
60	22/01	Hari kishan	324/341/34	30.3.08	Comp/acq
61	528/97	Darshan singh	239/337	30.3.08	Fine
62	380/07	Nitin kumar	279/337	30.3.08	Comp/fine
63	293/07	Suresh kumar	279/337	2.3.08	Admon/comp
64	133/01	Ashok kumar	279/338	2.3.08	Con/comp
65	452/00	Saleem	61/1/14	3.3.08	Fine/con
66	77/03	Anju ram	279/338	5.3.08	Fine
67	07/02	Daramu etc	323/34	10.3.08	Convicted
68	84/07	Anil kumar	279/337	14.3.08	Convicted

69	81/00	Hari gagan	61/1/14	15.3.08	Convicted
70	305/05	Anubhav mehrotra	279/338	16.3.08	Comp.
71	182/07	Anil kumar	279/337	16.3.08	Comp/con
72	35/07	Vij raj	279/337	16.3.08	Convicted
73	9/00	Karan singh	279/338	16.3.08	Comp/con
74	135/03	Tej pal singh	279/338	16.3.08	Comp/con
75	311/95	Panchi lal	279/337	17.3.08	Convicted
76	399/98	Naseem khan	25/54/59	18.3.08	Fine/con.
77	09/08	Fakruddin	379/411	20.3.08	Convicted
78	215/01	Omvir etc	342/323/34	30.3.08	Acquitted
79	173/97	Vijayant malik	279/304a	31.3.08	Convicted
80	143/02	Rajinder parsad	279/337	6.4.08	Convicted
81	20/08	Rajesh gupta	279	6.4.08	Convicted
82	61/05	Deepak	287/338	6.4.08	Convicted
83	71/08	Mohan chand	279/337	6.4.08	Convicted
84	184/02	Tarachand	325/323/34	6.4.08	Acquitted
85	239/06	Mohd saleem	61/1/14	8.4.08	Convicted
86	288/97	Mohd kamal	324/34	11.4.08	Convicted
87	382/07	Roshan lal	279/337	20.04.08	Comp/con
88	156/07	Dalip singh	279/338	20.4.08	Comp.
89	43/08	Karan rai	379/411	22.4.08	Convicted
90	307/06	Bhagwati devi	61/1/14	23.04.08	Convicted
91	438/00	Harpreet singh	347/411	23.04.08	Acquitted
92	111/98	Baldev singh	392/411	26.4.08	Acquitted
93	355/06	Inderjeet	12/9/55 G	3.5.08	Convicted
94	186/01	Vijay kumar	279/338	4.5.08	Convicted
95	25/08	Dasrath yadav	279	7.5.08	Convicted
96	251/3	Shambu nath rai	279	8.5.08	Convicted
97	236/07	Jugnu chaudhary	279	9.5.08	Convicted
98	76/08	Mohd umar	379/411	9.5.08	Convicted
99	609/97	Mehboob ali	279/337	13.5.08	Convicted
100	139/99	Harpal singh	279/304a	13.5.08	Convicted
101	132/05	Joginder singh	279/427	13.5.08	Convicted
102	577/97	Rajesh kumar etc	380/411	17.5.08	Convicted
103	254/93	Mahesh tanna	379/411/414	16.5.08	Acquitted
104	131/97	Sudhir kumar	325/506/34	16.05.08	PO
105	13/08	Kamlesh singh	279/427	17.5.08	Convicted

106	300/01	Ranbir singh	279/304A	20.5.08	Acquitted
107	203/94	Shiv kumar etc	379/411/34	21.5.08	Acq/PO
108	42/03	Manak chand	283	24.5.08	Convicted
109	350/07	Sharabjit singh	279/337	25.5.08	Convicted
110	29/05	Girish chander	279/338	25.05.08	Convicted
111	26/07	Fazzan ali	279/337/338	25.5.08	Convicted
112	59/99	Bijender singh	279/337/181	25.5.08	Convicted
113	169/07	Salim khan	279/337	25.5.08	Convicted
114	118/00	Sansar chand	279/338	25.8.08	Convicted
115	315/02	Mohd salim etc	379/411	27.5.08	PO
116	164/03	Akhilesh kumar	279/338	27.5.08	Convicted
117	279/06	Vicky	25/54/59	29.5.08	Convicted
118	318/99	Abodh kumar singh	160	07.06.08	Convicted
119	88/08	Chander mohan	160	11.6.08	Convicted
120	75/08	Saheed sardar etc	379/411/34	12.6.08	Convicted
121	523/97	Rakash kumar	379/411	21.5.08	PO
122	1/07	Smt. Maya devi	61/1/14	1.7.08	Convicted
123	323/06	Mohan singh	451	1.7.08	Convicted
124	225/02	Sanjay	279/337/181	2.7.08	Convicted
125	396/07	Suproto	279/337	6.7.08	Convicted
126	250/07	Naresh singh chaudhary	279/338	6.07.08	Convicted
127	142/07	Mohan dogra	341/323	6.7.08	Acquitted
128	347/05	Himanshu	341/323/34	6.7.08	Acquitted
129	394/06	Manjeet singh	279/338	6.7.08	Convicted
130	80/03	Bir singh	279/337	6.7.08	Convicted
131	182/03	Sartaj hussain	279/338	6.7.08	Convicted
132	408/98	Sunitra	61/1/14	7.7.08	Convicted
133	215/99	Kapil kumar etc	279/337	20.07.08	Convicted
134	178/05	Amit tomar etc	392/34	19.7.08	Con/abated
135	349/07	Rishi pal	61/1/14	19.07.08	Convicted
136	115/08	Mohd riysat	279	20.7.08	Convicted
137	173/07	Avdesh kumar	279/338	20.07.08	Admonished
138	198/07	Ragvinder kumar	279/337/338	20.07.08	Convicted
139	12/08	Raintej	338	20.7.08	Comp.
140	332/07	Sunit kumar	279/337/338	20.7.08	Convicted
141	227/03	Silakram	279/337	20.07.08	Convicted
142	157/07	Hassan ali	341/323	20.7.08	Acquitted

143	220/07	Rahu kumar etc	341/323/34	20.07.08	Acquitted
144	195/03	Akil khan	279/337	20.07.08	Convicted
145	221/05	Dhiraj kumar	309	26.07.08	Convicted
146	108/1	Pramod goandial	379/411	1.8.08	PO
147	26/01	Suresh singh	279/338	2.8.08	Convicted
148	92/08	Prabhakar	279/337/427	3.8.08	Convicted
149	384/06	Rames kumar	279/338	3.8.08	Convicted
150	60/08	Tej pal	279	3.8.08	Convicted
151	343/07	Prashant malik	279/338/146	3.8.08	Convicted
152	133/08	md. alihasan etc	323/304	17.8.08	Acquitted
153	34/08	Brijesh kumar	279	17.08.08	Convicted
154	73/03	Ravinder kumar sharma	279/338	17.8.08	Admonished
155	142/08	Jagtas singh	279/427	24.8.08	Convicted
156	242/1	Rai singh	279/304a	26.8.08	Acquitted
157	150/00	Rajender kumar	356/411	30.8.08	Convicted
158	255/07	Mohan lal	25/54/59	30.8.08	Convicted
159	325/07	Om prakash	341/323	31.8.08	Acquitted
160	130/08	Sabir khan	341/323	31.8.08	Acquitted
161	114/8	Prem chand	279/338	7.9.08	Convicted
162	120/04	Gajender pal	279/337	21.9.08	Convicted
163	162/01	Mohyat ali	279/337/338	22.9.08	PO
164	348/95	Satish	279/338	22.9.08	PO
165	167/98	Raghubir singh	279/304a	25.9.08	Acquitted
166	53/97	Babu lal	337/338	26.9.08	Convicted
167	145/08	Suresh	379/411	26.9.08	Convicted
168	08/08	Pawan kumar	341/323	28.9.08	Acquitted
169	203/05	Harprit singh	279/337	28.9.08	Admonished
170	183/07	Vivek nautiyal	341/323	28.9.08	Acquitted
171	274/95	Gopal thakur	279/304a	29.9.08	Acquitted
172	99/07	Azam ali	25/54/59	30.9.08	Convicted
173	247/03	Bani singh	61/1/14	3.10.08	PO
174	129/08	Hansraj	341/323	5.10.08	Acquitted
175	323/98	Devender singh	279/304a	6.10.08	Acquitted
176	50/00	Maya shankar	324	8.10.08	Abated
177	157/98	Raj rani	408	13.10.08	Quashed
178	156/02	Shankar singh	279/337	13.10.08	PO
179	144/00	Madan bhutani etc	147/149	13.10.08	PO

180	155/08	Anoop kumar	279/337	17.10.08	Convicted
181	448/98	Rakesh kumar	279/338	19.10.08	Convicted
182	336/02	Kanta basant	356/379	21.10.08	PO
183	34/01	Deep kumar	279/338	22.10.08	PO
184	148/08	Pyare lal	379/411	1.9.08	Convicted
185	70/08	Chander pokhiya	279/337	2.9.08	Abated
186	136/96	Manoj kumar	279/304a	5.9.08	Convicted
187	38/08	Sandeep etc	392/411/34	6.9.08	Convicted
188	4/08	Om prakash etc	279/3/181	6.9.08	Convicted
189	331/07	Mohd aftab	279/337	7.9.08	Convicted
190	250/02	Raj kumar	279/337	7.9.08	Convicted
191	305/07	Peter michal etc	341/323	7.9.08	Acquitted
192	45/04	Manoj kumar	279/429	21.9.08	Admonished
193	295/07	Ruby sharma	279/338	21.9.08	Convicted

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complete
2008
malviya Nagar

LIST OF 2008 (MALVIYA NAGAR, NEW DELHI)
In the court of Sh. Rajesh Kumar Singh Ld. MM, New Delhi

S. No.	Goshwara No.	FIR NO.	Case Title	PS	U/s	DOD	Decision
1	1	617/2007	St vs. Sushil	Malviya Nagar	283 IPC	04.09.2008	Fine
2	2	1058/2006	St vs. Raju	Malviya Nagar	25 A Act	11.08.2008	Fine
3	3	450/2007	St vs. P Murgesh	Malviya Nagar	68/1/14 Excise Act	11.08.2008	Dropped
4	4	758/2007	St vs. Trinath	Malviya Nagar	68/1/14 Excise Act	12.08.2008	Fine
5	5	640/2003	St vs. Dr. Jagmohan	Malviya Nagar	279/338 IPC	11.08.2008	Admonished
6	6	274/2000	St vs. Yogesh	Malviya Nagar	25/54/59 A Act	14.08.2008	PO
7	7	823/2001	St vs. Suresh Kumar	Malviya Nagar	279 IPC	19.08.2008	PO
8	8	883/2002	St vs. Kamal Singh	Malviya Nagar	419/420 IPC	21.08.2008	PO
9	9	471/2008	St vs. Cancellation	Malviya Nagar	379/34 IPC	21.08.2008	Cancelled
10	10	388/2003	St vs. Cancellation	Malviya Nagar	403/406/417/ 420/409/120 B IPC	22.08.2008	cancelled
11	11	328/2003	St vs. Kalyan Singh	Malviya Nagar	379/356 IPC	22.08.2008	convicted
12	12	551/2004	St vs. Mukesh	Malviya Nagar	279/337 IPC	24.08.2008	Fine
13	13	798/2006	St vs. Bhupender Singh	Malviya Nagar	341/323/34 IPC	25.08.2008	Admonished
14	14	544/2008	St vs. Sakesh Yadav	Malviya Nagar	379/511/34 IPC	28.08.2008	Fine
15	15	259/2004	St vs. Sanjay Kumar	Malviya Nagar	279/338 IPC	29.08.2008	acquitted
16	16	1063/2000	St vs. Mintoo	Malviya Nagar	279/338 IPC	29.08.2008	PO
17	17	45/2007	St vs. Narender Kumar	Malviya Nagar	379 IPC	29.08.2008	Acquitted
18	18	1360/2008	St vs. Suresh Bhardwaj	Malviya Nagar	420 IPC	03.09.2008	Acquitted
19	19	386/2007	St vs. Parmod	Malviya Nagar	25/54/59 Arm Act	01.09.2008	Abated
20	20	362/2003	St vs. Bimal Patra	Malviya Nagar	420/406 IPC	01.09.2008	PO
21	21	536/2003	St vs. Abhishek etc	Malviya Nagar	160 IPC	02.09.2008	Fine
22	22	818/1996	St vs. Ved Prakash	Malviya Nagar	25/54/59 Arms Act	02.09.2008	PO
23	23	239/1999	St vs. Ritesh Kumar	Malviya Nagar	379/411/34 IPC	03.09.2008	Acquitted
24	24	442/2008	St vs. Ravindra Patra etc	Malviya Nagar	160 IPC	05.09.2008	Fine
25	25	611/2008	St vs. Sukhveer etc	Malviya Nagar	160 IPC	05.09.2005	Fine

26	26	600/2008	St vs. Vinod Kumar etc	Malviya Nagar	68/1/14 Excise Act	05.09.2008	Fine
27	27	942/2006	St vs. Shirv Dev	Malviya Nagar	379/411/34 IPC	05.09.2008	Convicted
28	28	503/2008	St vs. Keshar Begum etc	Malviya Nagar	379/411 IPC	06.09.2008	Fine
29	29	440/2007	St vs. Tara Chand	Malviya Nagar	451/323/506/34 IPC	06.09.2008	Acquitted
30	30	648/2002	St vs. Roshal Lal	Malviya Nagar	61/1/14 Excise Act	06.09.2008	Expired
31	31	483/2007	St vs. Nassur Ahmed	Malviya Nagar	279 IPC	06.09.2008	Fine
Court of Sh J P Nahar, Ld. MM, New Delhi							
32	32	11/2005	St vs. Subhash Thapa	Malviya Nagar	25/54/59 AA	29.02.2008	PO
Court of Sh. Rajesh Kumar Singh, Ld. MM, New Delhi							
33	33	247/1991	St vs. Irfan Ali	Malviya Nagar	27/55/59	04.01.2008	Acquitted
34	34	1140/2004	St vs. Untrace	Malviya Nagar	365/356 IPC	07.01.2008	Quashed
35	35	513/1994	St vs. Ramveer etc	Malviya Nagar	379/411 IPC	09.01.2008	Acquitted
36	36	659/1998	St vs. Ajay Kumar	Malviya Nagar	341/323/34 IPC	11.01.2008	PO
37	37	600/2007	St vs. Punit Kumar	Malviya Nagar	324 IPC	18.01.2008	On Probation
38	38	563/2003	St vs. Mahnder Paswan	Malviya Nagar	61/1/14 Excise Act	21.01.2008	Abated
39	39	827/2006	St vs. Rajendra	Malviya Nagar	68/1/14 Excise Act	21.01.2008	Fine
40	40	166/2007	St vs. Untrace	Malviya Nagar	379 IPC	31.01.2008	Accepted
41	41	800/2003	St vs. Parvesh	Malviya Nagar	279/337 IPC	04.02.2008	Acquitted
42	42	742/2002	St vs. Surinder etc	Malviya Nagar	279/337 IPC	05.02.2008	Acquitted
43	43	539/2005	St vs. Abid	Malviya Nagar	21/61/85 NDPS Act	06.02.2008	Fome
44	44	874/2002	St vs. Sudhir Kumar	Malviya Nagar	279/337 IPC	07.02.2008	Acquitted
45	45	1075/2006	St vs. Narender	Malviya Nagar	188 IPC/461 DMC Act	07.02.2008	Cognizance decline
47	47	1003/2007	St vs. Roopa etc.	Malviya Nagar	381/34 IPC	07.02.2008	Discharged
48	48	294/2005	St vs. Sukhram	Malviya Nagar	324/34/321 IPC	12.02.2008	Acquitted
49	49	1010/2007	St vs. Sank Kumar	Malviya Nagar	379/411/34 IPC	13.02.2008	Convicted
50	50	982/1997	St vs. Nemi Chand	Malviya Nagar	379/411 IPC	15.02.2008	Acquitted
51	51	177/2005	St vs. Neena Gupta	Malviya Nagar	279/337 IPC	16.02.2008	Conviction
52	52	633/2001	St vs. Jitender	Malviya Nagar	61/1/14	16.02.2008	Acquitted

					Excise Act		
53	53	1223/2007	St vs. Nadeem	Malviya Nagar	379/34 IPC	16.02.2008	Plea guilty
54	54	597/2007	St vs. Amanwati	Malviya Nagar	324 IPC	16.02.2008	Acquitted
55	55	204/2004	St vs. Pramod Raghav	Malviya Nagar	341/232 IPC	17.02.2008	Acquitted
56	56	275/2007	St vs. Firoz	Malviya Nagar	457/380/411 IPC	18.02.2008	Plead guilty
57	57	453/2007	St vs. Firoz	Malviya Nagar	457/380/411 IPC	18.02.2008	Plead guilty
58	58	112/2000	St vs. Gurbachan Singh	Malviya Nagar	279/338	19.02.2008	Acquitted
59	59	528/2002	St vs. Gayatri	Malviya Nagar	61/1/14 Excise Act	20.02.2008	Conviction
60	60	588/2007	St vs. Vasu Dev Raut	Malviya Nagar			
61	61	81/2008	St vs. Raman @ Kalia	Malviya Nagar	25 Arms Act	26.02.2008	Conviction /fine
62	62	677/2007	St vs. Sayeed Ahmad	Malviya Nagar	283 IPC	26.02.2008	Fine
63	63	930/2007	St vs. Cancellation	Malviya Nagar	448/380/34 IPC	26.02.2008	Report Accepted
64	64	1164/2006	St vs. David Park	Malviya Nagar	342 IPC and 23/28 JJ Act	28.02.2008	Plead guilty
65	65	294/2003	St vs. Sursh Kumar	Malviya Nagar	61 Excise Act	28.02.2008	Convicted fine
66	66	721/2002	St vs. Kishan Das	Malviya Nagar	285/304A / 337 IPC	11.03.2008	Acquitted
67	67	841/2006	St vs. Saroj Singh	Malviya Nagar	341/323/506 IPC	27.03.2008	Acquitted
68	68	384/2002	St vs. Kamal	Malviya Nagar	379/411 IPC	04.03.2008	Acquitted
69	69	948/2006	St vs. Rabhjot Singh	Malviya Nagar	323/341 IPC	13.03.2008	Acquitted
70	70	710/2003	St vs. Harish Chander	Malviya Nagar	279/337/338 IPC	16.03.2008	Compromise
71	71	49/2007	St vs. Yadhister	Malviya Nagar	338 IPC	18.03.2008	Untrace
72	72	738/1998	St vs. Kaushal Singh	Malviya Nagar	452/326 IPC	13.03.2008	PO
73	73	216/2005	St vs. Sanjeev Kumar	Malviya Nagar	323/341/34 IPC	13.03.2008	Compromise
74	74	68/2006	St vs. Umesh Pal	Malviya Nagar	160 IPC	12.03.2008	Dropped
75	75	64/2008	St vs. Dalip Haddi	Malviya Nagar	379/511 IPC	07.03.2008	Conviction
76	76	985/1998	St vs. Ajeet Kumar	Malviya Nagar	61 Excise Act	11.03.2008	Conviction
77	77	589/2007	St vs. Raman	Malviya Nagar	68/1/14 Excise Act	04.03.2008	Fine
78	78	685/2007	St vs. Rinku	Malviya Nagar	68 Excise Act	04.03.2008	Fine
79	79	50/2005	St vs. Bhaget Bahadur	Malviya Nagar	31 Excise Act	04.03.2008	Conviction
80	80	1154/2007	St vs. Shamshad	Malviya Nagar	160 IPC	04.03.2008	Fine

81	61	1035/2006	St vs. Manoj Kumar	Malviya Nagar	25 Arms Act	03.03.2008	Acquitted
82	82	493/2005	St vs. Harun etc	Malviya Nagar	379/411 IPC	28.03.2008	Conviction
83	83	78/2005	St vs. Kuldeep etc	Malviya Nagar	457/323/34 IPC	27.03.2008	Quashed
84	84	1073/2007	St vs. Subhash	Malviya Nagar	279 IPC	26.03.2008	Fine
85	85	847/2006	St vs. Anil Kumar	Malviya Nagar	323/341/506 IPC	27.03.2008	Acquitted
86	86	386/2006	St vs. Gaurav Jain	Malviya Nagar	279/338 IPC	27.03.2008	Compromise
87	87	208/2003	St vs. Kundan Singh	Malviya Nagar	279/304A IPC	04.03.2008	Acquitted
88	88	5/2002	St vs. Gabbar	Malviya Nagar	25 Arms Act	10.03.2008	Plead guilty
89	89	979/2004	St vs. Anjana	Malviya Nagar	279/337 IPC	29.03.2008	Compromise
90	90	344/2004	St vs. Nizama	Malviya Nagar	323/341/506 IPC	17.03.2008	Compromise
91	91	210/1995	St vs. Pawan	Malviya Nagar	380/411 IPC	10.03.2008	PO
92	92	726/1997	St vs. Gagan Chadha	Malviya Nagar	427/506 IPC	05.03.2008	Acquitted
93	93	487/2001	St vs. Santosh	Malviya Nagar	324 IPC	20.03.2008	Acquitted
94	94	538/2005	St vs. Harun	Malviya Nagar	25 Arms Act	28.03.2008	Convicted
95	95	591/1999	St vs. Rajkumar	Malviya Nagar	506/418/34 IPC	26.03.2008	Discharged
96	96	125/2002	St vs. Vinod Rana	Malviya Nagar	380 IPC	18.03.2008	Acquitted
97	97	606/2000	St vs. Rahul Ramagundama	Malviya Nagar	452/506/509 IPC	12.03.2008	Acquitted
98	98	1195/2007	St vs. Lokesh Malik	Malviya Nagar	379/411/34 IPC	01.04.2008	Discharged
99	99	307/2002	St vs. Raju	Malviya Nagar	61 Excise Act	02.04.2008	Convicted
100	100	835/2005	St vs. Bir Singh	Malviya Nagar	379/411/323 IPC	04.04.2008	Acquitted
101	101	568/2007	St vs. Pradeep	Malviya Nagar	25 Arms Act	05.04.2008	Convicted
102	102	187/2006	St vs. Neeru Mandal	Malviya Nagar	279/337 IPC	06.04.2008	Fine
103	103	764/2007	St vs. Jeevan Kallu	Malviya Nagar	68 Excise Act	08.04.2008	Plead Guilty
104	104	259/2008	St vs. Abid	Malviya Nagar	379/511 IPC	16.04.2008	Plead guilty
105	105	498/2006	St vs. Narender	Malviya Nagar	68 Excise Act	08.04.2008	Plead guilty
106	106	246/2008	St vs. Safiq	Malviya Nagar	25 Arms Act	09.04.2008	Convicted
107	107	99/1999	St vs. Sudhir Malik	Malviya Nagar	506 IPC	09.04.2008	PO
108	108	814/2001	St vs. Pramod	Malviya Nagar	25 Arms Act	10.04.2008	PO
109	109	846/2003	St vs. Rajesh	Malviya Nagar	279/427/181 IPC	10.04.2008	Fine
110	110	145/1997	St vs. Niyamat	Malviya Nagar	406/411 IPC	11.04.2008	PO
111	111	223/2008	St vs. Iqbal	Malviya Nagar	380/411 IPC	11.04.2008	Conviction
112	112	347/1998	St vs. Shayma Nand	Malviya Nagar	356/379/411 IPC	11.04.2008	PO

113	113	214/2001	St vs. Ashok Mehta	Malviya Nagar	448/420 IPC	15.04.2008	Compromise
114	114	863/2003	St vs. Phool Chand Sharma	Malviya Nagar	279/337 IPC	15.04.2008	PO
115	115	242/1999	St vs. Nav Rattan	Malviya Nagar	323/427 IPC	15.04.2008	Acquitted
116	116	145/2004	St vs. Rama Nand	Malviya Nagar	279/338 IPC	16.04.2008	Plead guilty
117	117	674/2007	St vs. Savitri Devi	Malviya Nagar	380/411 IPC	16.04.2008	Conviction
118	118	1060/2005	St vs. Varun etc.	Malviya Nagar	160 IPC	16.04.2008	Dropped
119	119	1340/2006	St vs. Deepak	Malviya Nagar	323/341/289 IPC	19.04.2008	Acquitted
120	120	1341/2006	St vs. Hasim	Malviya Nagar	323/341/506 IPC	19.04.2008	Acquitted
121	121	878/2002	St vs. Rahul	Malviya Nagar	279/337 IPC	19.04.2008	Abated
122	122	710/2004	St vs. Cancellation	Malviya Nagar	419/420 IPC	21.04.2008	Report accepted
123	123	504/2003	St vs. Balram	Malviya Nagar	61 Excise Act	21.04.2008	Plead guilty
124	124	289/2007	St vs. Krishan Kumar	Malviya Nagar	68 Excise Act	22.04.2008	Dropped
125	125	358/2003	St vs. Raj Kumar	Malviya Nagar	25 Arms Act	22.04.2008	PO
126	126	583/1996	St vs. Sukhbir Singh	Malviya Nagar	279/337 IPC	22.04.2008	PO
127	127	611/2004	St vs. Prembir	Malviya Nagar	279 IPC	24.04.2008	Acquitted
128	128	218/2003	St vs. Ashish Maphan	Malviya Nagar	279/337 IPC	24.04.2008	Plead guilty
129	129	134/2008	St vs. Sunny	Malviya Nagar	379/411 IPC	24.04.2008	Convicted
130	130	493/1997	St vs. Rajender	Malviya Nagar	380/411 IPC	24.04.2008	Acquitted
131	131	1143/2007	St vs. Md Rafiq	Malviya Nagar	160 IPC	25.04.2008	Fine
132	132	137/1995	St vs. Inshad	Malviya Nagar	411/34 IPC	25.04.2008	PO
133	133	1179/2007	St vs. Grish Pandey	Malviya Nagar	160 IPC	26.04.2008	PO
134	134	417/2005	St vs. Hemani Suri	Malviya Nagar	325 IPC	26.04.2008	Abated
135	135	152/2006	St vs. Ramkrishan Makkar	Malviya Nagar	323/341/427 IPC	27.04.2008	Compromise
136	136	191/1998	St vs. Mohan etc	Malviya Nagar	454/380/411 IPC	30.04.2008	PO
137	137	186/2006	St vs. Ishawati @ Geeta (note- CC no. 2072, Rajinder Singh vs. Ishawati)	Malviya Nagar	379/420 IPC	05.03.2008	Untrace accepted
138	138	314/1994	St vs. Rani Shankar	Malviya Nagar	379/411 IPC	05.02.2008	Acquitted
139	139	479/2003	St vs. Aftab @ Raju	Malviya Nagar	25 Arms Act	18.02.2008	Convicted
140	140	313/2000	St vs. Prem Prakash	Malviya Nagar	279/338 IPC	02.02.2008	Compromise
141	141	319/2006	St vs. Aslam	Malviya Nagar	457/380	16.02.2008	PO
142	142	416/2000	St vs. Ashok Kumar	Malviya Nagar	279/304A IPC	07.02.2008	Acquitted

143	143	1260/1998	St vs. Puran	Malviya Nagar	25 Arms Act	07.01.2008	Acquitted
144	144	721/1997	St vs. Lekh Raj	Malviya Nagar	379/411 IPC	02.02.2008	Acquitted
145	145	971/2003	St vs. Rajesh etc	Malviya Nagar	379/356 IPC	04.02.2008	Acquitted
146	146	549/1999	St vs. Sheikh Kalam	Malviya Nagar	457/380 IPC	18.03.2008	PO
147	147	559/1998	St vs. Ashok Kumar	Malviya Nagar	381/411 IPC	22.02.2008	PO
148	148	197/2000	St vs. Nagin etc	Malviya Nagar	356/379/411 IPC	05.03.2008	PO
149	149	738/2002	St vs. Rani	Malviya Nagar	411/482 IPC	07.03.2008	PO
150	150	534/2000	St vs. Fida Hussain	Malviya Nagar	356/379 IPC	19.02.2008	Acquitted

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List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Rajesh Kumar Singh, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	DOD	Decision
151	151	113/1999	State vs Suman	M. Nagar	279/304 A IPC	04.02.2008	Acquited
152	152	42/1999	State vs Sunil Pawar	M. Nagar	341/323 IPC	03.02.2008	Comp
153	153	105/2001	State vs Riyazuddin	M. Nagar	379/411 IPC	05.03.2008	P.O
154	154	240/1998	State vs Tamana	M. Nagar	8 ITP Act	15.04.2008	P.O
155	155	841/2003	State vs Satvir Suri	M. Nagar	341/323 IPC	24.08.2008	Acquited
156	156	773/2003	State vs Lalit Etc	M. Nagar	279/338 IPC	11.01.2008	Convicted
157	157	607/2000	State vs Anu Kumar	M. Nagar	13 ACP Act	24.03.2008	Ex.....
158	158	1291/2006	State vs Inder Singh	M. Nagar	451/323/508 IPC	05.03.2008	Quashed
159	159	1029/2007	State vs Madam Lal	M. Nagar	283 IPC	30.05.2008	Fine
160	160	243/2000	State vs Rajesh	M. Nagar	454/380 IPC	20.05.2008	Convicted
161	161	637/2006	State vs Sunny Vohra	M. Nagar	279/338 IPC	27.05.2008	P.O
162	162	204/2002	State vs Venkatesh	M. Nagar	61/1/14 Ex Act	21.05.2008	*
163	163	113/2007	State vs Gautam	M. Nagar	188 IPC	23.05.2008	*
164	164	1471/2006	State vs Amit Kumar	M. Nagar	323/451 IPC	15.05.2008	Acquited
165	165	168/2003	State vs Cancellation	M. Nagar	420 IPC	17.05.2008	Quashed
166	166	930/2003	State vs Amar Pal	M. Nagar	420 IPC	18.05.2008	Discharged
167	167	1046/2007	State vs Gyan Singh	M. Nagar	279 IPC	18.05.2007	Fine
168	168	55/2000	State vs Rahul	M. Nagar	379/356/34 IPC	27.05.2008	Fine
169	169	175/2009	State vs Jalis Ahmad	M. Nagar	379 IPC	22.05.2008	Acquited
170	170	631/2005	State vs Devender Kr	M. Nagar	279/338 IPC	27.05.2008	Fine
171	171	1027/2000	State vs Rishant Wadhwa	M. Nagar	A Act	09.05.2007	Fine
172	172	211/2000	State vs Umesh Singh	M. Nagar	279/337 IPC	15.05.2008	P.O
173	173	31/1996	State vs Yashender Chauh	M. Nagar	452/323 IPC	16.05.2008	Acquited
174	174	382/1999	State vs Sham Lal	M. Nagar	448/380/34 IPC	15.05.2008	Discharged
175	175	916/2000	State vs Hali Ram	M. Nagar	61/1/14 Ex Act	23.05.2008	P.O
176	176	1010/2002	State vs Raje	M. Nagar	25/54/59 A Act	02.05.2008	P.O
177	177	50/2003	State vs Ishwar	M. Nagar	279/338 IPC	01.05.2008	P.O
178	178	494/2006	State vs Pawan Rana	M. Nagar	393/323 IPC	16.05.2008	Release On Pro
179	179	845/2005	State vs Gyan Chand	M. Nagar	68/1/14 Ex Act	01.05.2008	Fine
180	180	330/2005	State vs Rajni	M. Nagar	61/1/14 Ex Act	27.05.2008	Convicted
181	181	464/2003	State vs Surender	M. Nagar	61/1/14 Ex Act	15.05.2008	Convicted
182	182	313/2005	State vs Rahisuddin	M. Nagar	341/323 IPC	21.05.2008	Acquited
183	183	957/1998	State vs Suresh	M. Nagar	61/1/14 Ex Act	27.05.2008	Convicted
184	184	1027/2007	State vs Ashok Kr	M. Nagar	283 IPC	30.05.2008	Dropped
185	185	1183/2006	State vs Mukesh Seni	M. Nagar	283 IPC	14.05.2008	*
186	186	482/2004	State vs Cancellation	M. Nagar	420/467/408 IPC	14.05.2008	Report Accpectd
187	187	544/2004	State vs Manoj Kr	M. Nagar	380/411 IPC	16.05.2008	Acquited
188	188	822/2001	State vs Shabbu Ahmad	M. Nagar	279/338 IPC	30.05.2008	Fine
189	189	442/2003	State vs Maukesh Kr	M. Nagar	324/34 IPC	21.05.2008	Acquited
190	190	335/2006	State vs Raju	M. Nagar	25/54/59 A Act	15.05.2008	Acquited
191	191	647/2001	State vs Jalar Ali	M. Nagar	279/338 IPC	19.05.2008	Comp
192	192	699/2007	State vs Kapil Pandey	M. Nagar	324/34 IPC	02.06.2008	Comp
193	193	1028/2007	State vs Sameer	M. Nagar	283 IPC	12.06.2008	Fine
194	194	360/2008	State vs Ved Prakash	M. Nagar	379/511 IPC	12.06.2008	Convicted
195	195	1089/2006	State vs Rajinder Kr	M. Nagar	68/1/14 Ex Act	13.06.2008	Fine
196	196	241/2008	State vs Kamal Singh	M. Nagar	454/380 IPC	02.06.2008	Convicted
197	197	461/2008	State vs Babbal	M. Nagar	379/411 IPC	11.06.2008	Convicted
198	198	466/2002	State vs Manoj	M. Nagar	61/1/14 Ex Act	13.06.2008	Convicted
199	199	824/1997	State vs Pritam Gahlot	M. Nagar	279/338 IPC	05.06.2008	Fine

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201	201	577/2004	State vs Sonu Kumar	M. Nagar	A Act	13.06.2008	Convicted
202	202	1030/2006	State vs Bhupender Singh	M. Nagar	279/304 A IPC	10.06.2008	Abated
203	203	318/2004	State vs Sant Ram	M. Nagar	279/337 IPC	10.06.2008	Convicted
204	204	844/1999	State vs Sanjay	M. Nagar	61/1/14 Ex Act	28.06.2008	P.O
205	205	99/2005	State vs Ghashyam	M. Nagar	323/506 IPC	03.06.2008	Comp
206	206	165/2007	State vs Satveer Singh	M. Nagar	279/337 IPC	10.06.2008	Convicted
207	207	328/2008	State vs Raju	M. Nagar	379/411 IPC	13.06.2008	Convicted
208	208	104/2008	State vs Baichan Singh	M. Nagar	457/380/411 IPC	27.06.2008	Convicted
209	209	937/2004	State vs Om Prakash	M. Nagar	279 IPC	03.06.2008	Convicted
210	210	1034/2007	State vs Cancellation	M. Nagar	3279/337 IPC	07.07.2007	Report Accepted
211	211	947/2007	State vs Pushpa	M. Nagar	325/508/342 IPC	28.07.2008	Acquitted
212	212	34/1997	State vs Ajay Sharma	M. Nagar	371/338 IPC	29.07.2008	Acquitted
213	213	678/2005	State vs Rama Shankar	M. Nagar	379/411 IPC	24.07.2008	
214	214	616/2005	State vs Kishan K	M. Nagar	25/54/59 A Act	14.07.2008	Convicted
215	215	139/2006	State vs Untrace	M. Nagar	323/354 IPC	09.07.2008	Untrace
216	216	1120/2005	State vs Ashiq Hussain	M. Nagar	420 IPC	21.07.2008	P.O
217	217	738/2004	State vs Gopal Yadav	M. Nagar	279/338 IPC	21.07.2008	Convicted
218	218	513/2002	State vs Anil Pd.	M. Nagar	61/1/14 Ex Act	25.07.2008	Convicted
219	219	336/1998	State vs Sunil Sahani	M. Nagar	61/1/14 Ex Act	19.07.2008	Acquitted
220	220	148/1994	State vs Rewati Singh	M. Nagar	457/350 IPC	02.07.2008	Acquitted
221	221	648/1997	State vs Tarun Kr	M. Nagar	379/411 IPC	30.07.2008	Acquitted
222	222	209/1994	State vs Harinder Singh	M. Nagar	279/338 IPC	09.07.2008	Fine
223	223	543/1998	State vs Grish Saxena	M. Nagar	279/338 IPC	10.07.2008	Convicted
224	224	437/2008	State vs Vijay	M. Nagar	379/411 IPC	28.07.2008	Convicted
225	225	106/2008	State vs Raju	M. Nagar	458/380/411 IPC	28.07.2008	Convicted
226	226	476/2008	State vs Mohd Rafiq	M. Nagar	379/411 IPC	16.07.2008	Convicted
227	227	72/2008	State vs Vijay	M. Nagar	68/1/14 Ex Act	23.07.2008	Dropped
228	228	118/2008	State vs Arjun Bhadur	M. Nagar	379/411 IPC	30.07.2008	Fine
229	229	1014/1997	State vs Rajender Singh	M. Nagar	67/1/14	31.07.2008	Acquitted
230	230	486/2008	State vs Mohd Ashraf	M. Nagar	3279/411 IPC	02.07.2008	Convicted
231	231	451/2006	State vs Ajay Pal Singh	M. Nagar	279/337 IPC	02.07.2008	P.O
232	232	379/2006	State vs Sner Singh	M. Nagar	379/411 IPC	11.07.2008	P.O
233	233	150/1994	State vs Rewati Singh	M. Nagar	457/380/411 IPC	02.07.2008	Acquitted
234	234	14/1996	State vs Sukhbir Singh	M. Nagar	61/1/14 Ex Act	02.07.2008	Dropped
235	235	49/2002	State vs Michel Chine	M. Nagar	14 F Act	14.07.2008	P.O
236	236	92/1999	State vs Vijay Kumar	M. Nagar	279/337 IPC	31.07.2008	P.O
237	237	1066/1998	State vs Dilbar	M. Nagar	380/411 IPC	4.06.2008	P.O
238	238	588/1996	State vs Hakim Ali	M. Nagar	337 IPC	11.06.2008	P.O
239	239	375/1997	State vs Parshant	M. Nagar	341/323 IPC	05.06.2008	Convicted
240	240	155/1994	State vs Bachan Khan	M. Nagar	380/411 IPC	02.07.2008	Acquitted
241	241	817/1999	State vs Karamveer	M. Nagar	279/337 IPC	30.07.2008	Acquitted
242	242	91/2007	State vs Rohit	M. Nagar	326/1208	17.07.2008	P.O
243	243	540/2002	State vs Untrace	M. Nagar	406/420/408/47 IPC	09.05.2008	Untrace
244	244	192/1994	State vs Chavinder Etc	M. Nagar	392/34 IPC	17.07.2008	P.O
List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Kuldeep Narayan, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	OOD	Decision
245	245	67/2003	State vs Rajeev Virmani	M. Nagar	279/337 IPC	15.09.2008	Acquitted
246	246	529/2008	State vs Ravi Mohan	M. Nagar	454/380341 IPC	20.09.2008	Acquitted
247	247	1068/2007	State vs Shambhu Etc	M. Nagar	323/341/325/34 IPC	08.10.2008	Withdraw
248	248	504/2008	State vs Not Known	M. Nagar	379 IPC	18.10.2008	RR
249	249	968/2006	State vs Schin @ Gola	M. Nagar	25/54/59 A Act	18.10.2008	Discharged

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250	250	601/1999	State vs Sanjeev Kumar	M. Nagar	279/338 IPC	24.10.2008	Convicted
251	251	621/2007	State vs Sundar Kumar	M. Nagar	25/54/59 A Act	31.10.2008	Discharged
List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Kuldeep Narayan, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	DOD	Decision
252	252	968/2008	State vs Ravi Mohan	M. Nagar	1454/380 IPC	29.11.2008	Discharged
253	253	255/04	State vs Sheikh M.....	M. Nagar	379/411 IPC	21.11.2008	P.O
254	254	345/2004	State vs Harender Singh	M. Nagar	279/411	21.11.2008	P.O
255	255	398/2003	State vs Jitender Kumar	M. Nagar	379/411 IPC	02.11.2008	Acquitted
256	256	412/1999	State vs Sunil Kumar	M. Nagar	61/1/14 Ex Act	15.11.2008	Convicted
257	257	488/2001	State vs Mohd Nadeem	M. Nagar	25/54/59 A Act	19.11.2008	P.O
258	258	750/2008	State vs Anil Sharma	M. Nagar	3 WB Act	20.11.2008	Fine
259	259	245/2008	State vs Ram Sanjeev Yadav	M. Nagar	283 IPC	01.11.2008	Convicted
260	260	669/2008	State vs Rahul	M. Nagar	379/411 IPC	05.11.2008	Convicted
261	261	160/2008	State vs Sanjeet Kumar Etc	M. Nagar	341/323/506 IPC	03.10.2008	RR
262	262	184/2008	State vs Rakesh	M. Nagar	324/341/34 IPC	15.09.2008	RR
263	263	132/2003	State vs Vijay Pal	M. Nagar	585/2007	08.10.2008	Discharged

List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Kuldeep Narayan, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	DOD	Decision
265	265	749/2008	State vs Tajender Singh	M. Nagar	3 WB Act	20.11.2008	Convicted
266	266	548/2007	State vs Ashok Chadha	M. Nagar	279/337 IPC	08.12.2008	Convicted
267	267	338/2002	State vs Md Yonus @Chote	M. Nagar	25/54/59 A Act	17.12.2008	Acquitted
268	268	642/2004	State vs Karan Singh	M. Nagar	279/338 IPC	18.12.2008	Convicted
269	269	1191/2008	State vs Yohaman	M. Nagar	341/323 IPC	22.012.2008	Compromised
270	270	119/2002	State vs Ashish Etc	M. Nagar	341/323 IPC	22.12.2008	Acquitted

List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Kuldeep Narayan, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	DOD	Decision
271	271	457/2008	State vs Untrace	M. Nagar	379 IPC	16.10.2008	P.O
List of 2008 (PS: Malviya Nagar) New Delhi							
In the Court of Sh. Rajesh Kumar Singh, MM, New Delhi							
S.No.	Gsh No.	FIR No.	Case Title	PS	U/s	DOD	Decision
272	272	303/2005	State vs Kanhiya Lal @Rahul	M. Nagar	356/379 IPC	24.087.2008	Acquitted

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✓ Complete
2008
Amar
Colony

List of 2008 (Amar Colony)						
In the Court of Sh. Ajay Goel, MM, PHC, ND						
1	1	47/2007	State vs. Unknown	Amar Colony	379 IPC	08.01.2008 Cancelled
2	2	113/2007	State vs. Rajesh @ Vikram	Amar Colony	379/411 IPC	14.01.2008 Convicted
3	3	08/2008	State vs. Imran	Amar Colony	25/54/59 Arms Act	21.01.2008 Convicted
4	4	111/2008	State vs. Shah Alam	Amar Colony	25/54/59 Arms Act	04.02.2008 Convicted
5	5	23/2008	State vs. Manoj @ Sanjay	Amar Colony	25/54/59 Arms Act	26.02.2008 Convicted
6	6	111/2007	State vs. Mohd. Hasan etc.	Amar Colony	380/411/34 IPC	20.02.2008 Acquitted
7	7	62/2008	State vs. Ravi	Amar Colony	379/511 IPC	07.03.2008 Convicted
8	8	46/2007	State vs. Deepak Tangri @ Deepoy	Amar Colony	411/482 IPC	24.03.2008 Discharged
9	9	97/2008	State vs. Mohd. Sajid	Amar Colony	509 IPC	27.03.2008 Convicted
10	10	76/2008	State vs. Unknown	Amar Colony	363 IPC	03.04.2008 Cancelled
11	11	120/2007	State vs. Raheem @ Mata	Amar Colony	454 IPC	04.04.2008 Convicted
12	12	55/2008	State vs. Kabir	Amar Colony	454 IPC	08.04.2008 Convicted
13	13	22/2008	State vs. Mohd. Firoz etc.	Amar Colony	457/380/511/34 IPC	09.04.2008 Convicted
14	14	53/2008	State vs. Manoj Kumar	Amar Colony	454 IPC	17.04.2008 Convicted
15	15	87/2008	State vs. Imran @ Lenghra etc	Amar Colony	324/341/34 IPC	23.04.2008 Convicted/PO
16	16	140/2008	State vs. Nisar Ahmad	Amar Colony	279 IPC	28.04.2008 Convicted
17	17	108/2008	State vs. Izul	Amar Colony	25/54/59 IPC	29.04.2008 Convicted
18	18	21/2008	State vs. Moti Lal	Amar Colony	326 IPC	14.05.2008 Convicted
19	19	175/2007	State vs. Kailash	Amar Colony	379/411 IPC	30.05.2008 Convicted
20	20	181/2008	State vs. Hari Roy	Amar Colony	292 IPC	12.06.2008 Discharged

21	21	157/2008	State vs. Ali Hasan	Amar Colony	380/411 IPC	12.06.2008	Convicted
22	22	153/2008	State vs. Shahid @ Shakil	Amar Colony	379/411 IPC	13.06.2008	Convicted
23	23	134/2008	State vs. Lawrence	Amar Colony	379/411 IPC	13.06.2008	Convicted
24	24	150/2007	State vs. Pramod Kumar Sadai	Amar Colony	381/411 IPC	09.04.2008	Convicted
25	25	94/2008	State vs. Pinki	Amar Colony	381/411 IPC	16.05.2008	Convicted
26	26	215/2008	State vs. Nadeem	Amar Colony	25/54/59 Arms Act	04.07.2008	Convicted
27	27	109/2008	State vs. Julkhab	Amar Colony	279 IPC	14.07.2008	Convicted
28	28	168/2007	State vs. Irfan	Amar Colony	324/506 IPC	19.07.2008	Convicted
29	29	194/2008	State vs. Tej Bahadur	Amar Colony	279 IPC	23.07.2008	Convicted
30	30	242/2008	State vs. Dinesh	Amar Colony	411 IPC	25.07.2008	Discharged
31	31	188/2008	State vs. Hans Raj	Amar Colony	279 IPC	31.07.2008	Convicted
32	32	183/2008	State vs. Aajul	Amar Colony	379/411/34 IPC	08.08.2008	Convicted
33	33	130/2008	State vs. Vikram Chauhan	Amar Colony	353 IPC	08.08.2008	Convicted
34	34	12/2007	State vs. Babulal	Amar Colony	61/1/14 IPC	26.08.2008	Convicted
35	35	112/2007	State vs. Unknown	Amar Colony	279/337 IPC	29.08.2008	Cancelled
36	36	152/2007	State vs. Unknown	Amar Colony	379 IPC	30.08.2008	Cancelled
37	37	33/2008	State vs. Unknown	Amar Colony	363/366 IPC	30.08.2008	Cancelled
38	38	176/2008	State vs. Gurmeet Singh	Amar Colony	279/427 IPC	01.09.2008	Convicted
39	39	283/2008	State vs. Irfan Anwar	Amar Colony	365 IPC	02.09.2008	Cancelled
40	40	80/2007	State vs. Unknown	Amar Colony	379 IPC	02.09.2008	Cancelled
41	41	56/2008	State vs. Unknown	Amar Colony	365 IPC	03.09.2008	Cancelled
42	42	79/2008	State vs. Unknown	Amar Colony	379 IPC	04.09.2008	Cancelled
43	43	186/2008	State vs. Nabi Hussain	Amar Colony	380/411 IPC	05.09.2008	Convicted

44	44	340/2008	State vs. Rohit Kumar	Amar Colony	329/411 IPC	10.09.2008	Convicted
45	45	343/2008	State vs. Jagbir	Amar Colony	279/337 IPC	19.09.2008	Cancelled
46	46	169/2008	State vs. unknown	Amar Colony	288/337 IPC	27.09.2008	Cancelled
47	47	136/2008	State vs. Raju	Amar Colony	380/411 IPC	03.10.2008	Convicted
48	48	232/2008	State vs. Kunwar Pal	Amar Colony	379/380/411 IPC	10.10.2008	Convicted
49	49	391/2008	State vs. Sandeep Kumar	Amar Colony	379/511 IPC	16.10.2008	Convicted
50	50	303/2008	State vs. Bhagat	Amar Colony	380 IPC	18.10.2008	Convicted
51	51	240/2008	State vs. Kunwar Pal	Amar Colony	380/411 IPC	24.10.2008	Convicted
52	52	136/2007	State vs. Naina Devi	Amar Colony	61/1/14 Ex. Act	24.10.2008	Convicted
53	53	367/2008	State vs. Inderjeet	Amar Colony	509/323 IPC	31.10.2008	Convicted
54	54	382/2008	State vs. Jitender Kumar	Amar Colony	509 IPC	31.10.2008	Convicted
55	55	345/2008	State vs. Inderjeet	Amar Colony	363 IPC	31.10.2008	Cancelled
56	56	316/2008	State vs. Unknown	Amar Colony	363 IPC	31.10.2008	Cancelled
57	57	147/2008	State vs. Unknown	Amar Colony	379 IPC	29.08.2008	Cancelled

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List of 2008 (Lajpat Nagar)							
In the Court of Sh. Ajay Goel, MM, ND							
S No.	G. No.	FIR No.	Case Title	PS	U/s	DOD	Decision
1	1	312/2003	State vs. Ranbir Kumar etc.	Lajpat Nagar	279/337 IPC	04.01.2008	Compromised/acquitted
2	2	793/2005	State vs. Manoj @ Vijay	Lajpat Nagar	379/511 IPC	03.01.2008	PO
3	3	885/2007	State vs. Ravi	Lajpat Nagar	379/411 IPC	03.01.2008	Convicted
4	4	658/2001	State vs. Suresh Kumar	Lajpat Nagar	61/1/14 Ex. Act	04.01.2008	Convicted
5	5	237/2001	State vs. Raju	Lajpat Nagar	61/1/14 Ex. Act	07.01.2008	Convicted
6	6	1068/2009	State vs. Raju	Lajpat Nagar	61/1/14 Ex. Act	07.01.2008	Convicted
7	7	1163/2005	State vs. K Raju	Lajpat Nagar	61/1/14 Ex. Act	07.01.2008	Convicted
8	8	686/2007	State vs. Aarti etc.	Lajpat Nagar	68/1/14 Ex. Act	07.01.2008	Convicted/fine
9	9	195/2006	State vs. Inder Kumar etc.	Lajpat Nagar	68/1/14 Ex. Act	07.01.2008	Convicted/Fine
10	10	344/2003	State vs. Babui	Lajpat Nagar	61/1/14 Ex. Act	07.01.2008	Convicted
11	11	744/2007	State vs. Salim	Lajpat Nagar	454/380/511 IPC	07.01.2008	Convicted
12	12	88/2006	State vs. Tripta Rani etc.	Lajpat Nagar	188 IPC	08.01.2008	Convicted/Fine
13	13	1123/2005	State vs. Bihari Lal	Lajpat Nagar	61/1/14 Ex. Act	09.01.2008	Convicted
14	14	14/2008	State vs. Raja	Lajpat Nagar	25/54/58 Arms Act	10.01.2008	Convicted
15	15	276/2007	State vs. Dinesh @ Toni	Lajpat Nagar	323/341/506 IPC	11.01.2008	Compromised/Acquitted
16	16	44/2001	State vs. Ashok Kumar	Lajpat Nagar	380/411 IPC	11.01.2008	Convicted
17	17	809/2002	State vs. Suresh Kumar	Lajpat Nagar	61/1/14 Ex. Act	11.01.2008	Convicted
18	18	272/2004	State vs. Mohinder	Lajpat Nagar	61/1/14 Ex. Act	11.01.2008	PO

19	19	928/2007	State vs. Chhotte Khan	Lajpat Nagar	25/54/59 Arms Act	14.01.2008	Convicted
20	20	960/2007	State vs. Tek Chand	Lajpat Nagar	25/54/59 Arms Act	14.01.2008	Convicted
21	21	11/2008	State vs. unknown	Lajpat Nagar	379 IPC	14.01.2008	Cancelled
22	22	899/1996	State vs. Prabhjot Singh	Lajpat Nagar	406/420/506 IPC	11.01.2008	PO
23	23	431/2000	State vs. Momin and Mohd. Murad	Lajpat Nagar	457/380/411 IPC	14.01.2008 11.01.2001	PO
24	24	211/2000	State vs. Durga Dass	Lajpat Nagar	61/1/14 Ex. Act	17.01.2008	PO
25	25	86/2001	State vs. Rakesh Kumar	Lajpat Nagar	279/304A IPC	17.01.2008	Convicted
26	26	31/2001	State vs. Ali Hussain @ Ali	Lajpat Nagar	380/411 IPC	21.01.2008	PO
27	27	129/2006	State vs. Jogender	Lajpat Nagar	61/1/14 Ex. Act	21.01.2008	Convicted
28	28	112/2004	State vs. Vishnu	Lajpat Nagar	61/1/14 Ex. Act	21.01.2008	PO
29	29	560/2003	State vs. Kamla	Lajpat Nagar	61/1/14 Ex. Act	22.01.2008	PO
30	30	852/2004	State vs. Harjeet Singh	Lajpat Nagar	279/337/538 IPC	22.01.2008	PO
31	31	39/2006	State vs. Prakash @ Gum Bahadur	Lajpat Nagar	279/337 IPC	25.01.2008	Acquitted
32	32	543/2000	State vs. Pawan Kumar	Lajpat Nagar	279/338 IPC	28.01.2008	PO
33	33	704/2005	State vs. Vipin Kumar	Lajpat Nagar	279/427 IPC & 185 MV Act	29.01.2008	Convicted
34	34	671/2003	State vs. Nanda Ballabh Joshi	Lajpat Nagar	61/1/14 IPC	30.01.2008	Convicted
35	35	1016/1999	State vs. Harsh Ram	Lajpat Nagar	353/186/147/149/332 IPC	29.01.2008	Convicted (Acquitted in Sessions Order)
36	36	511/2002	Uma Shankar Giri	Lajpat Nagar	61/1/14 Ex. Act	30.01.2008	PO
37	37	126/2002	State vs. Manju	Lajpat Nagar	61/1/14 Ex. Act	15.01.2008	Acquitted
38	38	478/2005	State vs. Akram Ali	Lajpat Nagar	25/54/59 Arms Act	01.03.2008	PO

39	39	467/2005	State vs. Chajju	Lajpat Nagar	61/1/14 Ex. Act	01.03.2008	Acquitted
40	40	551/2003	Mohd. Abdul Rehman	Lajpat Nagar	61/1/14 Ex. Act	01.03.2008	PO
41	41	779/2007	State vs. Nagender Joshi	Lajpat Nagar	279/357 IPC	03.03.2008	Convicted
42	42	601/2003	State vs. Mohd. Dulal @ Salim	Lajpat Nagar	25/54/59 Arms Act	04.03.2008	PO
43	43	739/2007	State vs. Asif Khan	Lajpat Nagar	68/1/14 Ex. Act	05.03.2008	Convicted
44	44	690/2004	State vs. Raja @ Raje	Lajpat Nagar	25/54/59 Arms Act	07.03.2008	PO
45	45	64/2006	State vs. Munna	Lajpat Nagar	283 IPC	07.03.2008	Convicted
46	46	15/2008	State vs. Shakil	Lajpat Nagar	379/411 IPC	07.03.2008	Convicted
47	47	1310/2006	State. K. Raju	Lajpat Nagar	61/1/14 Ex. Act	11.03.2008	Acquitted
48	48	482/2006	State vs. Ram Kumar Verma	Lajpat Nagar	61/1/14 Ex. Act	10.03.2008	Abatted
49	49	987/2006	State vs. Sujeet Kumar	Lajpat Nagar	379/411 IPC	11.03.2008	Convicted
50	50	247/2005	State vs. Ramesh Chand	Lajpat Nagar	61/1/14 Ex. Act	13.03.2008	PO
51	51	835/2007	State vs. Mohd. Niyaz @ Kalu	Lajpat Nagar	25/54/59 Arms Act	15.03.2008	Convicted
52	52	53/2006	State vs. Anila Tandon	Lajpat Nagar	279/337 IPC	16.03.2008	Convicted
53	53	483/2004	State vs. Harpinder Singh @ Happy etc.	Lajpat Nagar	379/411/466/471 IPC	20.03.2008	PO
54	54	1058/2006	State vs. Mahesh	Lajpat Nagar	68/1/14 Ex. Act	24.03.2008	Convicted
55	55	243/2006	State vs. Ram Chander	Lajpat Nagar	61/1/14 Ex. Act	24.03.2008	Abatted
56	56	40/2003	State vs. Singha Ram	Lajpat Nagar	61/1/14 Ex. Act	24.03.2008	PO
57	57	24/2002	State vs. Rohit Rao	Lajpat Nagar	408 IPC	22.03.2008	PO
58	58	574/2007	State vs. Naresh Kumar	Lajpat Nagar	509 IPC	25.03.2008	Compromised
59	59	578/2007	State vs. Anirudh Mehta	Lajpat Nagar	68/1/14 Ex. Act	27.03.2008	Convicted
60	60	946/2006	State vs. Gautam Gandhi	Lajpat Nagar	323/341/34 IPC	27.03.2008	Compromised

61	61	947/2006	State vs. Hemant Gandhi etc.	Lajpat Nagar	323/341/34 IPC	27.03.2008	Compromised
62	62	531/2005	State vs. Chander Prakesh	Lajpat Nagar	323/341/427 IPC	28.03.2008	Compromised
63	63	446/2006	State vs. Sidharth Sharma etc.	Lajpat Nagar	323/341/427 IPC	29.03.2008	Compromised
64	64	445/2006	State vs. Ajit Singh etc.	Lajpat Nagar	323/341/34 IPC	29.03.2008	Compromised
65	65	150/1991	State vs. Udayvir	Lajpat Nagar	279/337 IPC	01.03.2008	Convicted
66	66	91/2005	State vs. Sarphool	Lajpat Nagar	61/1/14 Ex. Act	10.03.2008	Convicted
67	67	175/1999	State vs. Sukhvinder Singh	Lajpat Nagar	323/341 IPC	12.03.2008	Compromised/Acquitted
68	68	815/2002	State vs. Azad Kumar	Lajpat Nagar	61/1/14 Ex. Act	13.03.2008	PO
69	69	743/1995	State vs. Dhrender @ Maurya @ Dhiru etc.	Lajpat Nagar	379/411/420/419/468 IPC	18.03.2008	Acquitted
70	70	748/2000	State vs. Anil Monga	Lajpat Nagar	7/10/55 E.C. Act & 186/353/392/224 IPC	19.03.2008	Convicted
71	71	231/2004	State vs. Kamla	Lajpat Nagar	61/1/14 Ex. Act	24.03.2008	PO
72	72	1219/1997	State vs. Jitender Batra	Lajpat Nagar	279/304A IPC	26.03.2008	Convicted
73	73	44/2006	Shambhu Nath Patra	Lajpat Nagar	61/1/14 Ex. Act	01.02.2008	Convicted
74	74	1216/2006	State vs. Sharun etc.	Lajpat Nagar	160 IPC	02.02.2008	Convicted
75	75	326/2005	State vs. Rajender	Lajpat Nagar	341/323 IPC	06.02.2008	Acquitted
76	76	697/2004	State vs. Manoj @ Chaval	Lajpat Nagar	25/54/59 Arms Act	06.02.2008	PO
77	77	907/2007	State vs. Mahavir Singh	Lajpat Nagar	279/60/192 IPC	07.02.2008	Convicted
78	78	865/2000	State vs. Beena	Lajpat Nagar	61/1/14 Ex. Act	12.02.2008	PO
79	79	940/2006	State vs. Yoginder Singh	Lajpat Nagar	279 IPC	12.02.2008	Convicted
80	80	434/2002	State vs. Kamla	Lajpat Nagar	61/1/14 Ex. Act	14.02.2008	PO

81	81	84/2003	State vs. Istkar @ Sethi	Lajpat Nagar	61/1/14 Ex. Act	14.02.2008	PO
82	82	490/2003	State vs. Nitin @ Sagar	Lajpat Nagar	25/54/59 Arms Act	16.02.2008	PO
83	83	77/2004	State vs. Wasiuddin	Lajpat Nagar	408/420 IPC	18.02.2008	PO
84	84	5/2008	State vs. Babu	Lajpat Nagar	379/311 IPC	18.02.2008	Convicted
85	85	919/2004	State vs. Babu Lal	Lajpat Nagar	61/1/14 Ex. Act	19.02.2008	Acquitted
86	86	1070/2006	State vs. Nargo Lal etc.	Lajpat Nagar	336/341 IPC	22.02.2008	Convicted
87	87	325/1997	State vs. Mahender Sharma	Lajpat Nagar	25/54/59 Arms Act	22.02.2008	PO
88	88	826/2005	State vs. Tushar Balla	Lajpat Nagar	279/338 IPC	27.02.2008	Convicted
89	89	562/2000	State vs. Bansi Lal	Lajpat Nagar	61/1/14	27.02.2008	PO
90	90	755/2000	State vs. Suresh @ Surya	Lajpat Nagar	61/1/14 Ex. Act	28.02.2008	Convicted
91	91	106/2001	State vs. Monu etc.	Lajpat Nagar	375/34 IPC	01.04.2008	Acquitted
92	92	24/2005	State vs. Abdul Sattar	Lajpat Nagar	25/54/59 Arms Act	02.04.2008	PO
93	93	373/2005	State vs. K. Raju	Lajpat Nagar	61/1/14 Ex. Act	04.04.2008	Convicted
94	94	233/2005	State vs. Manoop Dawar	Lajpat Nagar	279/337 IPC	05.04.2008	Compromised
95	95	773/2007	State vs. Amit Bhushan	Lajpat Nagar	323/341/34 IPC	05.04.2008	Convicted
96	96	184/1999	State vs. Suresh etc.	Lajpat Nagar	379/411 IPC	08.04.2008	Acquitted
97	97	1004/2005	State vs. Fraycem	Lajpat Nagar	25/54/59 Arms Act	09.04.2008	PO
98	98	991/2006	State vs. Janabai etc.	Lajpat Nagar	379/41/34 IPC	11.04.2008	PO
99	99	1225/2006	State vs. Unknown	Lajpat Nagar	302 IPC	11.04.2008	Cancelled
100	100	796/1998	State vs. Sunil Arora	Lajpat Nagar	406/506 IPC	11.04.2008	Acquitted
101	101	1364/2006	State vs. Dipen Dhaliwal	Lajpat Nagar	279 IPC & 185 MV Act	11.04.2008	Convicted
102	102	95/2008	State vs. Unknown	Lajpat Nagar	279/336 IPC	15.04.2008	Unknown

103	103	935/2007	State vs. Sayed Sahabuddin	Lajpat Nagar	279/338 IPC	16.04.2008	Compromised/Convicted
104	104	39/2006	State vs. Rajender	Lajpat Nagar	279 IPC	30.04.2008	Convicted
105	105	503/2002	State vs. Vjender Singh	Lajpat Nagar	61/1/14 Ex. Act	30.04.2008	PO
106	106	235/2004	State vs. Banke Lal	Lajpat Nagar	61/1/14 Ex. Act	30.04.2008	PO
107	107	248/2002	Ram Murat	Lajpat Nagar	61/1/14 Ex. Act	28.04.2008	PO
108	108	841/2009	State vs. Kamal	Lajpat Nagar	279/338 IPC	28.04.2008	PO
109	109	666/2003	State vs. Singha Ram	Lajpat Nagar	61/1/14 Ex. Act	25.04.2008	PO
110	110	1098/2006	State vs. Mukul Kumar etc.	Lajpat Nagar	379/411/34 IPC	25.04.2008	Convicted
111	111	615/2006	State vs. Aman Thakur etc.	Lajpat Nagar	160 IPC	24.04.2008	PO
112	112	717/2009	State vs. Narul Haq	Lajpat Nagar	454/380/511 IPC	24.04.2008	PO
113	113	1090/2005	State vs. Nishu	Lajpat Nagar	25/54/59 Arms Act	22.04.2008	PO
114	114	607/2007	State vs. Shahid	Lajpat Nagar	279 IPC	19.04.2008	Convicted
115	115	651/2000	State vs. Santosh Singh	Lajpat Nagar	61/1/14 Ex. Act	01.05.2008	Acquitted
116	116	1096/1998	State vs. Mohd. Modu	Lajpat Nagar	457/511 IPC	03.05.2008	Acquitted
117	117	256/2007	State vs. K. Raju	Lajpat Nagar	61/1/14 Ex. Act	05.05.2008	Convicted
118	118	984/2004	State vs. Meena	Lajpat Nagar	411 IPC & 103 DP Act	09.05.2008	PO
119	119	156/2004	State vs. Vijay Kumar	Lajpat Nagar	61/1/14 Ex. Act	09.05.2008	Convicted
120	120	68/2008	State vs. Amir Ali @ Akram	Lajpat Nagar	457/380/411 IPC	06.05.2008	Acquitted
121	121	100/2008	State vs. Sunil @ Sonu	Lajpat Nagar	279/337 IPC	06.05.2008	Compromised
122	122	99/2006	State vs. Ashok Bhardwaj	Lajpat Nagar	283 IPC	15.05.2008	Convicted
123	123	842/2006	State vs. Angad Singh Anand	Lajpat Nagar	279/504 IPC	14.05.2008	Untrace
124	124	994/2007	State vs. Praveen Chand	Lajpat Nagar	279 IPC	14.05.2008	Convicted

125	125	1023/2005	State vs. Ankit Khattar	Lajpat Nagar	279/337/338 IPC	09.05.2008	Acquitted
126	126	1397/2006	State vs. Ram Kumar	Lajpat Nagar	61/1/14 Ex. Act	22.05.2008	Convicted
127	127	607/2006	State vs. Shambhu Kumar	Lajpat Nagar	186/353/332/34 IPC	16.05.2008	Convicted
128	128	168/2004	State vs. R.K. Bhargava	Lajpat Nagar	147/148/323/356 IPC	15.05.2008	Quashed
129	129	172/2004	State vs. R.K. Bhargava	Lajpat Nagar	147/148/323/356 IPC	15.05.2008	Quashed
130	130	282/2002	State vs. Karan Latra @ Sonu	Lajpat Nagar	279/411 IPC	28.05.2008	PO
131	131	356/2001	State vs. Necta Ram @ Geeta	Lajpat Nagar	25/54/59 Arms Act	30.05.2008	PO
132	132	1066/2004	State vs. Ram Sawroop	Lajpat Nagar	61/1/14 Arms Act	03.06.2008	Acquitted
133	133	142/2006	State vs. Sandeep Sharma	Lajpat Nagar	279/185 IPC	03.06.2008	Convicted
134	134	297/2005	State vs. Mantu	Lajpat Nagar	294/509 IPC	04.06.2008	PO
135	135	269/2007	State vs. Mohd. Aslam	Lajpat Nagar	279/338 IPC & 3/181 MV Act	09.06.2008	Convicted
136	136	323/2006	State vs. Ramanand	Lajpat Nagar	408 IPC	12.06.2008	PO
137	137	816/2003	State vs. Sunil Gupta	Lajpat Nagar	420 IPC	12.06.2008	PO
138	138	48/2001	State vs. Hasibullah	Lajpat Nagar	363/376 IPC	12.06.2008	PO
139	139	1265/2006	State vs. Sachin Kohli etc.	Lajpat Nagar	341/323/341 IPC	28.06.2008	Compromised
140	140	664/2003	State vs. Rukman	Lajpat Nagar	25/54/59 Arms Act	07.02.2008	PO
141	141	328/2006	State vs. Shamshad etc.	Lajpat Nagar	379/41/468/471/34 IPC	08.02.2009	Convicted
142	142	274/1992	State vs. Upender Nath Snvastava	Lajpat Nagar	420/468/471/341 IPC	13.02.2008	Quashed
143	143	568/2003	State vs. Chinakun	Lajpat Nagar	61/1/14 Ex. Act	16.02.2008	Convicted

144	144	100/2004	State vs. Sudama Mandal	Lajpat Nagar	61/1/14 Ex. Act	16.02.2008	PO
145	145	1067/2004	State vs. Apaar Chabra	Lajpat Nagar	279/338 IPC	17.02.2008	Compromised
146	146		No Entry				
147	147	966/1999	State vs. Asdev Singh Sodhi	Lajpat Nagar	420 IPC	21.02.2008	Acquitted
148	148	833/2005	State vs. Untrace	Lajpat Nagar	363 IPC	26.02.2008	Untrace
149	149	976/1999	State vs. Saunki Ram	Lajpat Nagar	279/304A IPC	09.04.2008	Untrace
150	150	1049/2004	State vs. Dalip Kumar	Lajpat Nagar	279/338 IPC	16.04.2008	Compromised
151	151	803/2005	State vs. Vikash	Lajpat Nagar	25/54/59 Arms Act	28.04.2008	PO
152	152	493/2006	State vs. Jitesh Arora etc.	Lajpat Nagar	160 IPC	01.05.2008	Convicted
153	153	477/2000	State vs. Manoj Kumar Rawat	Lajpat Nagar	25/54/59 Arms Act	01.05.2008	Acquitted
154	154	802/2000	State vs. Brij Mohan	Lajpat Nagar	61/1/14 Ex. Act	01.05.2008	Acquitted
155	155	114/2001	State vs. Raju	Lajpat Nagar	61/1/14 Ex. Act	01.05.2008	Acquitted
156	156	957/2004	State vs. Day Massey	Lajpat Nagar	25/54/59 Arms Act	01.05.2008	PO
157	157	564/2000	State vs. Mufli Gupta	Lajpat Nagar	61/1/14 Ex. Act	03.05.2008	Convicted
158	158	875/1996	State vs. Kailash Sharma	Lajpat Nagar	357/342/506/34 IPC	05.05.2008	PO
159	159	665/1995	State vs. Chanderveer Singh	Lajpat Nagar	408/418/420/467/12 06/34/411 IPC	08.05.2008	PO
160	160	750/2002	State vs. Gopal	Lajpat Nagar	61/1/14 Ex. Act	08.05.2008	PO
161	161	36/2006	State vs. Raju	Lajpat Nagar	61/1/14 Ex. Act	21.05.2008	Convicted
162	162	204/2004	State vs. Sukumar Chauhan	Lajpat Nagar	25/54/59 Arms Act	22.05.2008	PO
163	163	40/1998	State vs. Surender @ Sunder	Lajpat Nagar	279/304A IPC	27.05.2008	Acquitted
164	164	674/1996	State vs. Ismail	Lajpat Nagar	25/54/59 Arms Act	26.05.2008	PO
165	165	525/2006	State vs. Mohd. Heelal	Lajpat Nagar	61/1/14 Ex. Act	27.05.2008	Convicted

166	166	142/2004	State vs. Modi Adayan	Lajpat Nagar	61/1/14 Ex. Act	28.05.2008	Convicted
167	167	568/2002	State vs. Vanita etc.	Lajpat Nagar	211/424/500/506/34 IPC	28.05.2008	Discharged
168	168	377/1989	State vs. Raja Gopalan	Lajpat Nagar	25/54/59 Arms Act	28.05.2008	PO
169	169	129/2007	State vs. Pappu Yadav	Lajpat Nagar	279/338 IPC	26.05.2008	PO
170	170	122/2007	State vs. Bachchu Singh	Lajpat Nagar	525/341/34 IPC	10.06.2008	Compromised
171	171	547/1997	State vs. Rajeev Kumar Singh @ Raju etc.	Lajpat Nagar	419 IPC	11.06.2008	PO
172	172	302/2003	State vs. Bharat Vishnu Pandey	Lajpat Nagar	420/442/465/468/50 6/120B IPC	15.07.2008	Cancellation Report Accepted
173	173	368/2005	State vs. Joginder Singh	Lajpat Nagar	356/379/411 IPC	02.07.2008	Acquitted
174	174	1083/2006	State vs. Shahgufta Farzana	Lajpat Nagar	379/411 IPC	02.07.2008	Convicted
175	175	880/2006	State vs. Jasbir Singh Bedi	Lajpat Nagar	188 IPC	14.07.2008	Convicted
176	176	881/2004	State vs. Charan Singh	Lajpat Nagar	323/341 IPC	10.07.2008	PO
177	177	716/2007	State vs. Kailash Pandey	Lajpat Nagar	336 IPC	08.07.2008	Acquitted
178	178	1047/2005	State vs. M.R. Ram Chander	Lajpat Nagar	406/420 IPC	10.07.2008	PO
179	179	171/2008	State vs. Ram Naresh	Lajpat Nagar	279 IPC	15.07.2008	Convicted
180	180	177/2008	State vs. Hitesh Garg	Lajpat Nagar	279 IPC	15.07.2008	Convicted
181	181	135/2008	State vs. Shanti Swaroop	Lajpat Nagar	279 IPC	18.07.2008	Convicted
182	182	195/1997	State vs. Ashok Kumar @ Jodu	Lajpat Nagar	379/411 IPC	18.07.2008	PO
183	183	222/2004	State vs. K. Raju	Lajpat Nagar	61/1/14 Ex. Act	25.07.2008	Convicted
184	184	756/2004	State vs. Pappu	Lajpat Nagar	61/1/14 Ex. Act	30.07.2008	PO
185	185	616/2004	State vs. Vikas Kumar	Lajpat Nagar	379/411 IPC	14.07.2008	PO
186	186	357/2004	State vs. Inderjeet	Lajpat Nagar	61/1/14 Ex. Act	15.07.2008	Convicted

187	187	179/2008	State vs. Unknown	Lajpat Nagar	379 IPC	15.07.2008	Cancellation Report Accepted
188	188	311/2004	State vs. Rajeev Chaudhary	Lajpat Nagar	406/420 IPC	23.07.2008	PO
189	189	141/2004	State vs. Haider Ali	Lajpat Nagar	61/1/14 Ex. Act	23.07.2008	Convicted
190	190	269/2004	State vs. Yashpal Sachdeva	Lajpat Nagar	61/1/14 Ex. Act	01.07.2008	Acquitted
191	191	267/2004	State vs. Ram Lal etc.	Lajpat Nagar	61/1/14 Ex. Act	01.07.2008	Acquitted
192	192	308/2005	State vs. Joginder Prasad etc.	Lajpat Nagar	379/356/34 IPC	02.07.2008	Acquitted
193	193	453/2004	State vs. Panchdev	Lajpat Nagar	279 IPC	04.07.2008	Convicted
194	194	1137/1997	State vs. Kamla	Lajpat Nagar	61/1/14 Ex. Act	14.07.2008	PO
195	195	418/1997	State vs. Mohd. Suleman	Lajpat Nagar	379/411/34 IPC	16.07.2008	Convicted/acquitted
196	196	552/2006	State vs. Suraj	Lajpat Nagar	25/54/59 Arms Act	23.07.2008	Convicted
197	197	867/2007	State vs. ASI Rajender Singh	Lajpat Nagar	23 JJ Act	26.07.2008	Acquitted
198	198	363/1995	State vs. Vijay etc.	Lajpat Nagar	147/198/149/506 IPC	30.07.2008	PO
199	199	104/2001	State vs. Saroj Kumar	Lajpat Nagar	420/406/34 IPC	04.07.2008	PO
In the court of Sh. Ajay Kumar Kuhar, Ld. ACMM							
200	200	610/1997	State vs. Vijay Taneja etc.	Lajpat Nagar	380/395/412/34 IPC	17.05.2008	Acquitted
In the court of Sh. Ajay Goel, Ld. MM							
201	201	539/2001	State vs. Nawab Salam	Lajpat Nagar	25/54/59 Arms Act	01.08.2008	Acquitted
202	202	125/2008	State vs. Kamal Jain	Lajpat Nagar	336 IPC	02.08.2008	Acquitted
203	203	783/2005	State vs. Usha	Lajpat Nagar	379/411 IPC	05.08.2008	PO
204	204	617/2002	State vs. Rahul Sahgal	Lajpat Nagar	279/337 IPC	07.08.2008	Acquitted
205	205	757/2001	State vs. Ramosh Chanderdas	Lajpat Nagar	379/411 IPC	07.08.2008	PO
206	206	784/2001	State vs. Meera	Lajpat Nagar	61/1/14 Ex. Act	18.08.2008	Acquitted

207	207	782/2004	State vs. Vikash	Lajpat Nagar	25/54/59 Arms Act	18.08.2008	PO
208	208	822/2001	State vs. Yashdev etc.	Lajpat Nagar	392/411/34 IPC	19.08.2008	Acquitted
209	209	725/2005	State vs. Rajesh Bhagat @ Arun	Lajpat Nagar	381/34 IPC	19.08.2008	PO
210	210	1084/2005	State vs. Rakesh Kumar	Lajpat Nagar	61/1/14 Ex. Act	21.08.2008	Convicted
211	211	720/2007	State vs. Jawahar	Lajpat Nagar	3 SC/ST Act	23.08.2008	Quashed
212	212	201/2008	State vs. Sonu Kumar	Lajpat Nagar	25/54/59 Arms Act	26.08.2008	Convicted
213	213	209/2004	State vs. Anil Kumar Tickoo	Lajpat Nagar	279/338 IPC	26.08.2008	PO
214	214	887/2007	State vs. Usha Arora	Lajpat Nagar	279/337 IPC	26.08.2008	Convicted
215	215	275/2006	State vs. Alenavi	Lajpat Nagar	411 IPC	30.08.2008	Abated
216	216	769/2007	State vs. Rakesh Juneja etc.	Lajpat Nagar	509 IPC	30.08.2008	Compromised
217	217	93/2008	State vs. Virral Kapoor	Lajpat Nagar	279/338 IPC	01.09.2008	Convicted
218	218	1287/2006	State vs. Manoj Sharma	Lajpat Nagar	68/1/14	03.09.2008	PO
219	219	871/2007	State vs. Gaurav Kapoor	Lajpat Nagar	279/337 IPC	03.09.2008	Compromised
220	220	46/2002	State vs. Daulat Ram	Lajpat Nagar	363/366 IPC	06.09.2008	PO
221	221	1021/1999	State vs. Jasohda Yadav	Lajpat Nagar	380/411 IPC	09.09.2008	PO
222	222	1170/2006	State vs. Narender Dua etc.	Lajpat Nagar	323/341 IPC	10.09.2008	Compromised
223	223	663/2001	State vs. Virender Pal Singh etc.	Lajpat Nagar	16.09.2008	16.09.2008	Compromised
224	224	722/2004	State vs. Imtiaz Munna	Lajpat Nagar	379/411 IPC	16.09.2008	PO
225	225	630/2001	State vs. Ram Pyari	Lajpat Nagar	61/1/14 Ex. Act	16.09.2008	Compromised
226	226	406/2006	State vs. Ram Chander	Lajpat Nagar	61/1/14 Ex. Act	17.09.2008	Abated
227	227	1216/2005	State vs. Arun Kumar @ Ramia	Lajpat Nagar	379/411 IPC	19.09.2008	PO
228	228	355/2006	State vs. Arun Gupta	Lajpat Nagar	160 IPC	19.09.2008	Convicted
229	229	591/2003	State vs. Rakesh Kumar	Lajpat Nagar	323/377 IPC	23.09.2008	Cancellation Report

							accepted
230	230	255/2003	State vs. Babul	Lajpat Nagar	61/1/14 Ex. Act	23.09.2008	Convicted
231	231	141/2005	State vs. Ramesh	Lajpat Nagar	61/1/14 Ex. Act	11.08.2008	PO
232	232	140/2008	State vs. Rahul Dass	Lajpat Nagar	379/411 IPC	12.08.2008	Convicted
233	233	251/1996	State vs. Amit	Lajpat Nagar	379/411/34 IPC	14.08.2008	Acquitted
234	234	494/2007	State vs. Sameer Pakwasa	Lajpat Nagar	495A/406/34 IPC	20.08.2008	Quashed
235	235	249/2002	State vs. Sirajul	Lajpat Nagar	61/1/14 Ex. Act	21.08.2008	PO
236	236	204/1991	State vs. Surender Kumar	Lajpat Nagar	426/468/471 IPC	25.08.2008	PO
237	237	567/2002	State vs. Dalip Kumar	Lajpat Nagar	406/420/468 IPC	01.09.2008	PO
238	238	23/2000	State vs. Bijender Singh	Lajpat Nagar	380/411/341 IPC	04.09.2008	Acquitted
239	239	107/1999	State vs. Jaswinder Singh	Lajpat Nagar	379/411 IPC	19.09.2008	Acquitted
240	240	177/2002	State vs. Ram Pyari	Lajpat Nagar	61/1/14 Ex. Act	15.09.2008	Convicted
241	241	1173/1997	State vs. Bijender	Lajpat Nagar	379/411 IPC	12.09.2008	PO
242	242	640/2000	State vs. Pawan Kumar etc.	Lajpat Nagar	07/10/55 Ex. Act	22.09.2008	Convicted
243	243	548/2003	State vs. Abdul Hamid	Lajpat Nagar	61/1/14 Ex. Act	04.09.2008	Convicted
244	244	1362/2006	State vs. Rakesh Rathi	Lajpat Nagar	279/304A IPC	01.10.2008	Acquitted
245	245	223/2008	State vs. Mister Ansari	Lajpat Nagar	379/411 IPC	03.10.2008	Convicted
246	246	609/2006	State vs. Amit Kumar etc.	Lajpat Nagar	323/411 IPC	03.10.2008	Convicted
247	247	39/2003	State vs. John Lal	Lajpat Nagar	61/1/14 IPC	Not given	PO
248	248	637/2007	State vs. Sant Kumar etc.	Lajpat Nagar	323/554/506/509 IPC	07.10.2008	Cancelled/quashed
249	249	79/1996	State vs. Ram Karan Singh	Lajpat Nagar	279/304A IPC	13.10.2008	Acquitted
250	250	259/2008	State vs. Naresh Gupta	Lajpat Nagar	279 IPC	15.10.2008	Convicted

251	251	360/2002	State vs. Vipin Paschricha etc.	Lajpat Nagar	420/506/34 IPC	20.10.2008	Acquitted
252	252	167/2007	State vs. Mohd. Javed Malik	Lajpat Nagar	420/34 IPC	22.10.2008	Settled
253	253	718/2003	State vs. Raj Kumar	Lajpat Nagar	61/1/14 Ex. Act	22.10.2008	Acquitted
254	254	378/2007	State vs. Sandeep Malhotra	Lajpat Nagar	380/411 IPC	23.10.2008	Acquitted
255	255	139/2008	State vs. Dilshad etc.	Lajpat Nagar	356/379/411/34 IPC	23.10.2008	Convicted
256	256	707/2003	State vs. Ram Lal	Lajpat Nagar	61/1/14 Ex. Act	23.10.2008	Convicted
257	257	970/2008	State vs. Ram Lochan	Lajpat Nagar	61/1/14	31.10.2008	PO
258	258	1258/2006	State vs. Sheshnath	Lajpat Nagar	380 IPC	31.10.2008	Convicted
259	259	52/2008	State vs. Gaurav Chaudhary etc	Lajpat Nagar	323/341 IPC	31.10.2008	Convicted
260	260	1152/2006	State vs. Priyam Kumar Arya	Lajpat Nagar	279/338 IPC	08.10.2008	Convicted
261	261	08/2008	State vs. Jitender Kumar	Lajpat Nagar	279/338 IPC	30.09.2008	Convicted
262	262	608/2002	State vs. Sajid Ali	Lajpat Nagar	25/54/59 Ex. Act	01.10.2008	Acquitted
263	263	1345/2006	State vs. Gopi Nath	Lajpat Nagar	279/338 IPC	10.10.2008	Abated
264	264	252/2008	State vs. Mehkar Singh	Lajpat Nagar	279/338 IPC	10.10.2008	Convicted
265	265	717/1999	State vs. Ravinder Kumar	Lajpat Nagar	353/186/332 IPC	18.10.2008	Convicted
266	266	1326/2006	State vs. Sunny Tiwari	Lajpat Nagar	61/1/14 Ex. Act	18.10.2008	Convicted
267	267	268/1997	State vs. Rajbir Singh	Lajpat Nagar	409 IPC	22.10.2008	Acquitted
268	268	686/2004	State vs. Amit @ Jeetu	Lajpat Nagar	25/54/59 IPC	23.10.2008	Convicted
269	269	618/2004	State vs. Raju @ Labda	Lajpat Nagar	61/1/14 Ex. Act	24.10.2008	Convicted
270	270	841/2000	State vs. Yogeshwar Dutt	Lajpat Nagar	186/353 IPC	23.10.2008	Convicted
271	271	882/2000	State vs. Sayed Mohd. Maqsood	Lajpat Nagar	120B/406 r/w/s 420 IPC	02.09.2008	Acquitted/PO

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Completed
2008
Sarita Vihar

S. No.	Goshw ariz No.	FIR No.	Case Title	PS	U/S	DOD	Decision	
1	1	710/07	Ved Prakash	Sarita Vihar	379/411 IPC	28.01.2008 28	Convicted	
2	2	86/03	Girish Kumar	Sarita Vihar	61/1/14	11-28-08 28-11-08	Fine	
3	3	388/07	Pradeep Etc.	Sarita Vihar	457/380/41 1	5/12/08	Fine	
4	4	590/08	Anil Gupta	Sarita Vihar	3 W.B. Act	22/12/08	Fine	
5	5	1158/04	Tara Chand	Sarita Vihar	61/1/14	2/12/08	Fine	
6	6	249/08	Pradeep	Sarita Vihar	279/338	7/12/08	Fine	
7	7	453/04	Raju	Sarita Vihar	279/337	2/12/08	Fine	
8	8	331/04	Untraced	Sarita Vihar	336	4/12/08	Fine	
9	9	243/06	Khon Chand	Sarita Vihar	61/1/14	4/12/08	Fine	
10	10	71/05	Gurmeet	Sarita Vihar	279/427	12/02/08	Fine	
11	11	92/01	Chandrika Pal	Sarita Vihar	61/1/14	15/12/08	Fine	
12	12	6/07	Saguna	Sarita Vihar	61/1/14	04/12/08	Abated	
13	13	589/08	Anand Gupta	Sarita Vihar	3WB Act	24/12/08	Fine	
14	14	291/07	Ranjit Kumar	Sarita Vihar	279/338/	22/12/08	Fine	
15	15	664/04	St Vs. Kanhaiya Lal	Sarita Vihar	279/337	03/11/08	Fine	
16	16	500/02	St Vs. Mahesh	Sarita Vihar	279/330	14/11/00	Fine	
17	17	549/08	St Vs. Savnesh	Sarita Vihar	3 WB Act	14/11/00	Fine	
18	18	887/07	St Vs. Murari Lal	Sarita Vihar	271/1BPC	21/11/00	Fine	
19	19	503/06	St Vs. Raju & Raju	Sarita Vihar	61/1/14	25/11/00	Fine	
20	20	524/02	St Vs. Raju	Sarita Vihar	61/1/14	25/11/8	Fine	
21	21	548/06	St Vs. Raju @ Rajiv	Sarita Vihar	61/1/14	25/11/8	Fine	
22	22	548/08	St Vs. Wajjullah	Sarita Vihar	3 WB Act	25/11/8	Fine	
23	23	31/99	St Vs. Vjay	Sarita Vihar	61/1/14	26/11/8	Fine	
24	24	539/08	St Vs. Dharmder	Sarita Vihar	3 WB ACT	28/11/8	Fine	
25	25	365/05	St Vs. Jagdish	Sarita Vihar	61/1/14	28/11/8	Fine	
26	26	452/08	Labh Singh Vs. State	Sarita Vihar	200 Cr. P.C.	12/11/08	Stayed	
		Court of Sh. Rakesh Pender						
26A	26A	770/05	Ranbir Singh	Sarita Vihar	279/427	30.09.2018	Fine	
27	27	433/01	Satish Kumar	Sarita Vihar	61/01/14	27.09.2018	Fine	

28	28	57/00	Bhasat Lal	Sarita Vihar	61/01/14	24.09.08	Fine
29	29	620/06	Sabir	Sarita Vihar	279 IPC	22.09.08	Fine
30	30	145/04	Prakash	Sarita Vihar	61/01/14	20.09.08	Fine
31	31	863/07	Praveen Chauhan	Sarita Vihar	325 IPC	11.09.08	Convicted
32	32	358/08	Deepak @ Rajesh	Sarita Vihar	379/411/34	11.09.08	Convicted
33	33	503/05	Charan Singh	Sarita Vihar	61/01/14	08.09.08	Abated
34	34	164/03	Ajay Singh	Sarita Vihar	61/01/14	09.09.08	Fine
35	35	278/05	Charan Singh	Sarita Vihar	61/01/14	08.09.08	Abated
36	36	17/00	Udai Singh	Sarita Vihar	379/411 IPC	04.09.08	PO
37	37	524/03	Abdul Satar	Sarita Vihar	25/54/20	04.09.08	PO
38	38	670/07	Deepak Etc.	Sarita Vihar	323/341/34	04.09.08	Convicted
39	39	392/00	Banwari Lal	Sarita Vihar	61/01/14	02.09.08	Fine
40	40	168/02	Shanker Yadav	Sarita Vihar	323/34 IPC	26.08.08	PO
41	41	134/06	Satish Bajwa	Sarita Vihar	325/35 IPC	21.08.08	Convicted
42	42	244/07	Jai Singh	Sarita Vihar	61/01/2014	20.08.08	Fine
43	43	221/03	Shri Pal	Sarita Vihar	25/54/59	20.09.08	P.O.
44	44	108/08	Saroj Thakur	Sarita Vihar	279/427	17/08/08	Convicted
45	45	448/03	Amit Kumar	Sarita Vihar	279/338	06/08/08	Fine
46	46	416/07	Ranveer Singh	Sarita Vihar	452/323/34	29/07/08	Acquitted
47	47	442/03	Padam Singh	Sarita Vihar	61/01/14	29/07/08	Fine
48	48	414/03	Bijender Singh	Sarita Vihar	452/323	29/07/08	Acquitted
49	49	112/08	Mega Ram	Sarita Vihar	279	29/07/08	Fine
50	50	53/02	Sapan Malik	Sarita Vihar	25/54/59	29/07/08	Acquitted
51	51	194/04	Nadim	Sarita Vihar	25/54/59	25/07/08	PO
52	52	110/04	Smt Shanti Devi	Sarita Vihar	61/01/14	24/07/08	Fine
53	53	457/07	Ravinder Kumar	Sarita Vihar	279/338	23/07/08	Fine
54	54	730/05	Dina Nath Sahni	Sarita Vihar	68/1/14	22/07/08	Fine
55	55	515/01	Mohd/ Saidal	Sarita Vihar	379/411	21/07/08	PO
56	56	133/07	Akhilesh Kr. Singh	Sarita Vihar	68/1/14	21/07/08	Fine
57	57	38/06	Hafiz Zahid	Sarita Vihar	338	20/07/08	Fine
58	58	487/06	Gyanender	Sarita Vihar	379/411	18/07/08	Convicted
59	59	291/03	Bhushan Chaudhary	Sarita Vihar	61/01/14	16/07/08	Fine
60	60	118/07	Dalip Singh	Sarita Vihar	279/338	15/07/08	Fine
61	61	116/04	Sanjay Kumar	Sarita Vihar	406	11/07/08	PO

62	62	140/08	Saleem @ Pappu	Sarita Vihar	61/1/14	10/07/08	Fine	
63	63	239/05	Ravinkapoor @ Vinay	Sarita Vihar	61/1/14	9/7/08	Fine	
64	64	577/07	Nanhe Khan	Sarita Vihar	14 F. Act	7/7/08	Convicted	
65	65	241/07	Amit Kumar etc.	Sarita Vihar	323/341/34	6/7/08	Comp.	
66	66	84/06	Dalip Kr. @ Babli	Sarita Vihar	341/323	6/7/08	Comp.	
67	67	139/05	Rajni	Sarita Vihar	61/1/14	4/7/08	Convicted	
68	68	243/07	Untrace	Sarita Vihar	365	4/7/08	Quashed	
69	69	546/05	Parmod Kumar	Sarita Vihar	379	4/7/08	Discharged	
70	70	350/05	Charan Singh	Sarita Vihar	61/1/14	1/7/08	Abated	
71	71	89/07	Sunari	Sarita Vihar	61/1/14	2/07/08	Convicted	
72	72	777/07	Praveen	Sarita Vihar	279	25/07/08	Fine	
73	73	228/02	Vinod Kumar	Sarita Vihar	279/337	17/07/08	Comp.	
74	74	196/03	Kanchan Lal	Sarita Vihar	61/1/14	12/08/08	Fined	
75	75	264/00	Rajesh	Sarita Vihar	379/411	12/08/08	PO	
76	76	128/05	Narender @ Chhotu	Sarita Vihar	61/1/14	19/08/08	Fine	
77	77	191/03	Ram Chander	Sarita Vihar	61/1/14	4/9/08	Abated	
78	78	299/02	Gubriyal Denifal	Sarita Vihar	61/1/14	11/09/08	Fine	
79	79	53/04	Laxman	Sarita Vihar	61/1/14	25/9/08	Fine	
		In the court of Sh. Rakesh Pandit, MM. N.D.						
80	80	66/2	S Vs. Raju	Sarita Vihar	25/54/59	5/5/8	Acquitted	
81	81	675/6	S Vs. Inran Icha	Sarita Vihar	34	2/5/8	Convicted	
82	82	481	S Vs. Suresh	Sarita Vihar	379/411	16/5/8	Fined	
83	83	513/3	S Vs. Grenial Dahial	Sarita Vihar	61/1/14	16/5/8	Fined	
84	84	300/8	S Vs. Babloo	Sarita Vihar	279 MV Act	27/5/8	Fined	
85	85	306/5	S Vs. Devender	Sarita Vihar	380/411	8/5/8	Fined	
86	86	267/8	S Vs. Brijesh Singh	Sarita Vihar	279	7/8	Fined	
87	87	527/5	S Vs. Khemchand	Sarita Vihar	61/1/14	15/5/8	Fined	
88	88	19/5	S Vs. Shashi etc.	Sarita Vihar	341/323	18/5/8	Compounded	
89	89	559/3	S Vs. Manish Kr. Saxena	Sarita Vihar	25 Act	9/5/8	PO	
90	90	122/6	S Vs. Sushil	Sarita Vihar	61/1/14	16/5/8	Fine	

91	91	46/3	S Vs. Shante Devi	Sarita Vihar	61/1/14	5/6/8	Fine
92	92	160/7	S Vs. Shailender	Sarita Vihar	61/1/14	3/5/8	Fine
93	93	291/8	S Vs. Paramjeet Singh	Sarita Vihar	279	20/5/8	Fine
94	94	792/7	S Vs. Mahipal Singh	Sarita Vihar	279	14/5/8	Fine
95	95	638/7	S Vs. Vijay @ Birju	Sarita Vihar	25	8/5/8	Undergone
96	96	529/4	S Vs. Son Nath	Sarita Vihar	61/1/14	9/5/8	Fine
97	97	283/5	S Vs. Mohd. Wakil	Sarita Vihar	454/580	6/5/8	PO
98	98	21/7	S Vs. Smt. Champa	Sarita Vihar	61/1/14	1/5/8	Convicted
99	99	266/7	S Vs. Jang Bahadur	Sarita Vihar	279	3/5/8	Fine
100	100	70/3	S Vs. Darshan Singh	Sarita Vihar	61/1/14	15/5/8	Fine
101	101	102/5	S Vs. Manoj Kumar	Sarita Vihar	61/1/14	2/5/8	PO
		Sh. Rajesh Pandit, MM New Delhi					
102	102	897/07	S Vs. Harun	Sarita Vihar	279	4.1.08	Fined
103	103	452/02	S Vs. Raju	Sarita Vihar	61-1-14	28.1.08	Fined
104	104	458/01	S Vs. Ramesh Sethi	Sarita Vihar	279/304	17/1/08	Acquitted
105	105	332/05	S Vs. Sazad	Sarita Vihar	279/337	14.01.08	Fined
106	106	18/08	S Vs. Ved Prakash	Sarita Vihar	279	21/01/08	Fined
107	107	379/07	S Vs. Rakesh Kr. Sharma	Sarita Vihar	279	21/01/08	Fined
108	108	79/08	S Vs. Idrish	Sarita Vihar	379	29/01/08	Fined
109	109	60/08	S Vs. Devender	Sarita Vihar	279	22/01/08	Fined
110	110	771/07	S Vs. Naveen Chand	Sarita Vihar	279	24/01/08	Fined
111	111	73/08	S Vs. Rajint	Sarita Vihar	279	28/01/08	Fined
112	112	804/07	S Vs. Ratan Singh	Sarita Vihar	279	9/01/08	Fined
113	113	964/07	S Vs. Dharmeshwar	Sarita Vihar	279	8/01/08	Fined
114	114	413/05	S Vs. Mohsin etc.	Sarita Vihar	341/323	9/1/08	Convicted
115	115	910/07	S Vs. Kalawati etc.	Sarita Vihar	279	28/1/08	Fined

116	116	818/07	S Vs. Kuldeep	Sarita Vihar	25/54/59	2/1/08	Fined
117	117	599/07	S Vs. Shaila Devi	Sarita Vihar	61/01/14	3/1/08	Fined
118	118	320/07	S Vs. Inder Pal	Sarita Vihar	188/34	3/1/08	Discharged
119	119	350/06	S Vs. Bhim Singh	Sarita Vihar	342/323	2/1/08	Compound
120	120	828/07	S Vs. Virender Singh	Sarita Vihar	279	29/1/08	Fined
121	121	745/07	S Vs. Dinesh Kumar	Sarita Vihar	279	9/1/08	Fined
122	122	233/07	S Vs. Maya Devi	Sarita Vihar	61/1/14	9/1/08	Fined
123	123	763/07	S Vs. Ajnor Singh	Sarita Vihar	279	8/1/08	Fined
124	124	872/07	S Vs. Nazir	Sarita Vihar	279	24/1/08	Fined
125	125	67/08	S Vs. Manoj	Sarita Vihar	279	24/1/08	Fined
126	126	59/08	S Vs. Kulwant Singh	Sarita Vihar	279	24/1/08	Fined
127	127	66/08	S Vs. Vinod Kumar	Sarita Vihar	279	24/1/08	Fined
128	128	974/07	S Vs. Dal Chand	Sarita Vihar	279	4/1/08	Fined
129	129	963/07	S Vs. Lal Singh	Sarita Vihar	279	9/1/08	Fined
130	130	870/02	S Vs. Mohd. Firoz	Sarita Vihar	279	27/1/08	Fined
131	131	893/07	S Vs. Raj Kumar	Sarita Vihar	279	8/1/08	Fined
132	132	436/03	S Vs. Lakhna Lal Chaurasia	Sarita Vihar	454/380	15/1/08	Acquitted
133	133	1101/07	S Vs. Dinesh	Sarita Vihar	68/1/14	26.02.08	Fined
134	134	96/08	S Vs. Vinod	Sarita Vihar	279	6/2/08	Fined
135	135	257/07	S Vs. Smt. Shanti Devi	Sarita Vihar	61/1/14	29/2/08	Fined
136	136	477/06	S Vs. Suresh Kumar	Sarita Vihar	61/1/14	8/2/08	Disposed off
137	137	362/03	S Vs. Pappu	Sarita Vihar	61/1/14	29/2/08	Fined
138	138	497/07	S Vs. Rakesh	Sarita Vihar	323/341	7/2/08	Compound
139	139	585/-6	S Vs. Deepak Kr.	Sarita Vihar	61/1/14	8/2/08	Disposed
140	140	359/07	S Vs. Jai Prakash	Sarita Vihar	188	26/2/08	Discharged
141	141	820/07	S Vs. Sonu	Sarita Vihar	380/411	8/2/08	Fined
142	142	653/03	S Vs. Anita Denipal	Sarita Vihar	61/1/14	29/2/08	Fined
143	143	82/08	S Vs. Harban Singh	Sarita Vihar	279	27/2/08	Fined
144	144	304/03	S Vs. Yakooda Magswal	Sarita Vihar	25/59	27/2/08	Convicted

144	144	304/03	S Vs. Yakooda Magswal	Sarita Vihar	25/59	27/2/08	Convicted
145	145	399/04	S Vs. Ankur Gupta	Sarita Vihar	279/337	17/2/08	Fined
146	146	448/07	S Vs. Mohd. Samem	Sarita Vihar	61/1/14	29/2/08	Fined
147	147	179/04	S Vs. Rakesh Kumar	Sarita Vihar	380/41	8/2/08	Convicted
148	148	524/07	S Vs. Vijender Singh	Sarita Vihar	188	26/2/08	Discharged
149	149	524/01	S Vs. Sunhari	Sarita Vihar	61/1/14	27/2/08	Fined
150	150	136/08	S Vs. Hari Shankar	Sarita Vihar	279	27/2/08	Convicted
151	151	608/07	S Vs. Raju	Sarita Vihar	61/1/14	28/2/08	Fined
152	152	13/08	S Vs. Virender Kumar	Sarita Vihar	279	27/2/08	Fined
153	153	23/03	S Vs. Prem Dained	Sarita Vihar	61/1/14	29/2/08	Fined
154	154	107/06	S Vs. Irshad	Sarita Vihar	34/323	3/2/08	Compound
155	155	86/08	S Vs. Anoop Singh	Sarita Vihar	279	6/2/08	Fined
156	156	101/03	S Vs. Abdul Kalcem Sheikh	Sarita Vihar	25/54/09	7/2/08	PO
157	157	424/01	S Vs. Atul Kumar	Sarita Vihar	61/01/14	6/2/08	PO
158	158	223/06	S Vs. Aitop Ahmad	Sarita Vihar	25/54/59	23/3/08	Abated
159	159	800/07	S Vs. Sanjay Chaubey	Sarita Vihar	279/427	4/3/08	Fined
160	160	790/07	S Vs. Bunt	Sarita Vihar	279/427	4/3/08	Fined
161	161	178/06	S Vs. Sumit @ Sonu	Sarita Vihar	323/341	16/3/08	Compound
162	162	928/07	S Vs. Budh Pal	Sarita Vihar	323/341	12/4/08	Compound
163	163	167/08	S Vs. Kamlesh Yadav	Sarita Vihar	279	2/4/08	Fined
164	164	140/06	S Vs. Abdul Jabbar	Sarita Vihar	25-54-59	24/4/08	Convicted
165	165	755/07	S Vs. Ashjay	Sarita Vihar	341/323/34	12/4/08	Compound
166	166	194/08	S Vs. Ashok Kumar	Sarita Vihar	279	29/4/08	Fined
167	167	813/07	S Vs. Shamshad Hussain	Sarita Vihar	34/325	12/4/08	Compound
168	168	99/07	S Vs. Ajit @	Sarita Vihar	356/379	7/4/08	Acquitted

			Rohit				
169	169	54/03	S Vs. Anishk	Sarita Vihar	61-1-14	21/4/08	Convicted
170	170	36/07	S Vs. Padam Singh	Sarita Vihar	61-1-14	26/4/08	Convicted
171	171	799/07	S Vs. Darshan Singh	Sarita Vihar	279	7/4/08	Fined
172	172	24/05	S Vs. Shamim	Sarita Vihar	61-1-14	29/2/08	Fined
173	173	98/08	S Vs. Sagir Ahme	Sarita Vihar	279	6/2/08	Fined
174	174	85/08	S Vs. Subhas Chand	Sarita Vihar	279	6/2/08	Fined
175	175	168/05	S Vs. Sushila	Sarita Vihar	61-1-14	28/2/08	Fined
176	176	97/08	S Vs. Vinod Kumar	Sarita Vihar	279	7/2/08	Fined
177	177	97/00	S Vs. Satpal	Sarita Vihar	61-1-14	27/2/08	Fined
178	178	192/03	S Vs. Jeetu Ram	Sarita Vihar	61-1-14	7/4/08	Fined
179	179	419/06	S Vs. Charan Singh	Sarita Vihar	61-1-14	3/4/08	Abatted
180	180	151/08	S Vs. Bachhu Singh	Sarita Vihar	279	4/4/08	Fined
181	181	624/04	S Vs. Babul	Sarita Vihar	61-1-14	5/4/08	Fined
182	182	515/07	Mohd. Ashraj	Sarita Vihar	380/411	29/4/08	Convicted
183	183	181/06	S Vs. Smt. Nirmala @ Guddu	Sarita Vihar	61-1-14	3/4/08	Fined
184	184	114/07	S Vs. Mohender @ Suresh	Sarita Vihar	379/411	25/4/08	Convicted
185	185	1/01	S Vs. Umrao	Sarita Vihar	61-1-14	7/4/08	Fined
186	186	199/03	S Vs. Sher Bahadur	Sarita Vihar	61-1-14	8/4/08	Fined
187	187	112/07	S Vs. Puran Singh	Sarita Vihar	379/411	24/4/08	Convicted
188	188	104/06	S Vs. Sukhram @ Raju	Sarita Vihar	61-1-14	7/4/08	Fined
189	189	186/08	S Vs. Pappu	Sarita Vihar	279	4/4/08	Fined
190	190	683/07	S Vs. Rajesh	Sarita Vihar	579/411	1/4/08	Convicted
191	191	124/06	S Vs. Manju	Sarita Vihar	61-1-14 Ex. Act	3/4/08	Fined
192	192	307/01	S Vs. Arjun Singh	Sarita Vihar	279/338	3/4/08	Compromised
193	193	179/07	S Vs. Kailash	Sarita Vihar	61-1-14	17/4/08	Fined
		In the court of Sh Rakesh Pandit, MM,					

		New Delhi					
194	194	101/04	S Vs. Devender	Sarita Vihar	301	7/1/08	Fined
195	195	665/07	S Vs. Amer	Sarita Vihar	457/38	53/1/08	Convicted
196	196	884/07	S Vs. Bhupesh	Sarita Vihar	279	3/1/08	Fined
197	197	36/08	S Vs. Vishnu	Sarita Vihar	279	21/1/08	Fined
198	198	735/07	S Vs. Arvind	Sarita Vihar	279	24/1/08	Fined
199	199	796/07	S Vs. Mukim	Sarita Vihar	279	9/1/08	Fined
200	200	553/01	S Vs. Mohd. Sahad Anwar	Sarita Vihar	323	17/1/08	PO
201	201	84/05	S Vs. Kailash	Sarita Vihar	61-1-14	3/1/08	Convicted
202	202	607/07	S Vs. Raj Kumar	Sarita Vihar	380/411	7/1/08	Fined
203	203	757/07	S Vs. Parmod Singh	Sarita Vihar	285	7/1/08	Convicted
204	204	41/07	S Vs. Narender	Sarita Vihar	188	14/1/08	Discharged
205	205	166/07	S Vs. Rajesh	Sarita Vihar	61-1-14	2/1/08	Fined
206	206	533/06	S Vs. Madhusudan	Sarita Vihar	279	3/1/08	Fined
207	207	909/07	S Vs. Asif Khan	Sarita Vihar	279	7/1/08	Fined
208	208	488/07	S Vs. Bhupender	Sarita Vihar	279	30/1/08	Compromise
209	209	115/05	S Vs. Nirmala	Sarita Vihar	61-1-14	4/1/08	Fined
210	210	75/06	S Vs. Sadhu	Sarita Vihar	25/54/59	4/1/08	Convicted
211	211	536/07	S Vs. Ramesh Singh	Sarita Vihar	279/427	9/1/08	Fined
212	212	429/05	S Vs. Lajjawanti	Sarita Vihar	61-1-14	17/1/08	Fined
213	213	970/07	S Vs. Ramesh Yadav	Sarita Vihar	279	2/1/08	Convicted
214	214	871/08	S Vs. Rattan Singh	Sarita Vihar	279	8.2.08	Fined
215	215	421/99	S Vs. Ramender	Sarita Vihar	61-1-14	13/5/08	PO
216	216	310/08	S Vs. Ranjit Tiwari	Sarita Vihar	279	4/5/08	Fined
217	217	370/02	S Vs. Devi Singh	Sarita Vihar	61-1-14	13/6/08	PO
218	218	158/08	S Vs. Ajay Kumar	Sarita Vihar	279	9/6/08	Fined
219	219	526/08	S Vs. Hardesh	Sarita Vihar	279	10/6/08	Fined
220	220	417/07	S Vs. Nirmala	Sarita Vihar	61-1-14	6/6/08	Fined
221	221	316/08	S Vs. Raj Kishore	Sarita Vihar	279	7/6/08	Fined
222	222	150/99	S Vs. Arun Kumar	Sarita Vihar	279/336	11/6/08	PO
223	223	598/07	S Vs. Omdad	Sarita Vihar	61-1-14	6/6/08	Fined

224	224	954/07	S Vs. Kusum	Sarita Vihar	61-1-14	4/6/08	Fined
225	225	143/05	S Vs. Rajesh Kumar Chandok	Sarita Vihar	304A	5/6/08	Quashed
226	226	328/08	S Vs. Umesh Kumar	Sarita Vihar	279	12/6/08	Fined
227	227	606/07	S Vs. Jirtaza	Sarita Vihar	61-1-14	6/6/08	Convicted
228	228	315/08	S Vs. Kamal Kishore	Sarita Vihar	279	7/6/08	Fined
229	229	698/07	S Vs. Chander Parkash	Sarita Vihar	379/411	2/6/08	Fined
230	230	317/07	S Vs. Jai Singh	Sarita Vihar	279	7/6/08	Fined
231	231	752/07	S Vs. Jai Singh	Sarita Vihar	61-1-14	3/6/08	Convicted
232	232	225/00	S Vs. Ravinder	Sarita Vihar	61-1-14	13/5/08	PO
233	233	274/08	S Vs. Ashok Kumar	Sarita Vihar	279	13/5/08	Fined
234	234	120/06	S Vs. Shyam Singh	Sarita Vihar	61-1-14	13/5/08	Fined
235	235	428/00	S Vs. Darshan Singh	Sarita Vihar	61-1-14	15/5/08	Fined
236	236	121/06	S Vs. Karan Singh	Sarita Vihar	279	8/5/08	Fined
237	237	90/08	S Vs. Raju	Sarita Vihar	61-1-14	2/6/08	Fined
238	238	303/07	S Vs. Maya Devi	Sarita Vihar	61-1-14	6/6/08	Fined
239	239	54/08	S Vs. Ghanshyam	Sarita Vihar	61-1-14	2/6/08	Fined
240	240	125/01	S Vs. Babloo	Sarita Vihar	25A	4/6/08	PO
241	241	197/00	S Vs. Dinesh Mandal	Sarita Vihar	61-1-14	7/4/08	Fined
242	242	201/08	S Vs. Ashok Kumar	Sarita Vihar	279	1/4/08	Fined
243	243	102/02	S Vs. Darshan Singh	Sarita Vihar	61-1-14	28/5/08	Convicted
244	244	187/08	S Vs. Suddamahar	Sarita Vihar	279	4/4/08	Fined
245	245	195/08	S Vs. Inam	Sarita Vihar	279	30/5/08	Fined
246	246	128/07	S Vs. Beena	Sarita Vihar	341/325	29/4/08	Compounded
247	247	270/00	S Vs. Raj Kumar	Sarita Vihar	61-1-14	26/5/098	Fined
248	248	12/06	S Vs. Amitab Bahhan	Sarita Vihar	25A	25/4/08	Undergone
249	249	479/03	S Vs. Rajendra	Sarita Vihar	323/341	12/5/08	Compound
	18/6/11	In the court of Sh. Rakesh Pandit, MM					

250	250	584/07	S Vs. Mohd. Saiyyad	Sarita Vihar	323/352	12.4/08	Compromise
251	251	304/06	S Vs. Kailash	Sarita Vihar	61-1-14	16/1/08	Fined
252	252	133/05	S Vs. Sunder Singh	Sarita Vihar	61-1-14	5/6/08	Fined
253	253	353/05	S Vs. Kanhiya	Sarita Vihar	61-1-14	4/6/08	Fined
254	254	972/07	S Vs. Jaswant Singh	Sarita Vihar	279	2/6/08	Fined
		30/11/11	In the court of Sh. Rakesh Pandit MM, ND				
255	255	494/03	S Vs. Nirmala	Sarita Vihar	61-1-14	17/7/08	Convicted
256	256	575/04	S Vs. Lajjawati	Sarita Vihar	61-1-14	11/7/08	Fined
257	257	325/05	S Vs. Sushila	Sarita Vihar	61-1-14	22/7/08	Fined
258	258	277/03	S Vs. Sohan	Sarita Vihar	279/427	26/7/08	PO
259	259	180/06	S Vs. Ranbir Singh	Sarita Vihar	61-1-14	17/7/08	Fine
260	260	430/02	S Vs. Om Kumar	Sarita Vihar	452/323/34	10/7/08	Acquitted
261	261	616/04	S Vs. Suddarshan Reddy	Sarita Vihar	279/337	8/7/08	Fine
		28/1/12	In the court of Sh. Rakesh Pandit MM, ND				
262	262	44/04	S Vs. Sandeep	Sarita Vihar	379/411	18/10/08	Fined
263	263	629/04	S Vs. Darshan Singh	Sarita Vihar	61-1-14	10/10/08	Fined
264	264	407/07	S Vs. Aftab Ahmed	Sarita Vihar	392/34	14/08/08	Acquitted
265	265	62/08	S Vs. Mohd. Akeel	Sarita Vihar	279/337	17/08/08	Compromise
266	266	327/05	S Vs. Ramesh Singh	Sarita Vihar	61-1-14	10/10/08	PO
267	267	195/05	S Vs. Illiyas Khan	Sarita Vihar	25,54,59	10/10/08	Acquitted
268	268	282/2011	S Vs. Javed	Sarita Vihar	25/54/59	13/10/08	PO
269	269	306/07	S Vs. Ram Prashad	Sarita Vihar	279/337	17/10/08	Fined
270	270	619/04	S Vs. Bal Krishan Bhagat	Sarita Vihar	279/338	25/10/08	Compounded
271	271	394/06	S Vs. Rupesh	Sarita Vihar	25/54/59	22/10/08	Convicted

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✓ Complete
2008
Ch. Puri

**LIST OF PS CHANKYA PURI FOR THE YEAR 2008
DECIDED BY SH. SANJAY BANSAL LD MM**

G.NO	FIR NO	CASE TITTLE	U/S.	DOD	DECISION
01	193/06	ST VS GAUMA DEVI	61/1/14	29/01/80	PROCEEDING CLOSED
02	157/95	ST VS VINOD TIWARI ETC	392/34	14/01/08	ACQUITED
03	164/00	ST VS MUSTAQ ETC	420/468	17/01/08	DO
04	13/00	ST VS HARSHARAN SINGH	420/468	23/01/08	DO
05	97/05	ST VS ASHOK KR	279/338	10/01/08	ABATED
06	30/98	ST VS RAM KR SHARMA	279/338	30/01/08	DO
07	330/04	ST VS FERAZ HUSSIAN	379/411	14/01/08	CONVICTED
08	121/02	ST VS MAMTA DEVI	61/01/14	11/01/08	FINED
09	145/01	ST VS GOPAL SINGH	420/468	28/01/08	AQUITED
10	400/99	ST VS AJIT PAL SINGH	420/468	17/01/08	AQUITED
11	165/05	ST VS NEEL KUMAR	325/324	11/01/08	COMPOUND
12	189/95	ST VS RAJIV BHAKRI	61/1/14	31/01/08	FINED
13	90/06	ST VS RAVI	68/1/14	10/01/08	CLOSED
14	93/06	ST VS MEENA	384/35	16/01/08	DISCHARGED
15	96/07	ST VS CANCELLATION	279/337	29/01/08	ACCEPTED
16	87/00	ST VS GURSEN SINGH	420/468	08/01/07	AQUITED
17	157/03	ST VS BHUPINDER	420/468	30/01/08	DISCHARGED
18	80/04	ST VS GOMA DEVI	61/1/14	17/01/08	FINED
19	122/07	ST VS RAM ADHAR	379/411	04/01/08	UNDERGONE
20	105/01	ST VS SANTI SAROOP	420/468	15/01/08	AQUITED
21	270/02	ST VS KULBHUSHAN	420/468	07/01/08	DISCHARGED
22	104/01	ST VS SURBRINDER SINGH	420/468	18/01/08	AQUITED
23	92/03	ST VS AMIT SETHI	68/1/14	18/01/08	DO
24	281/02	ST VS MANIT SINGH	420/468	21/01/08	DO
25	120/99	ST VS JAI PAL SINGH	465/471	27/02/08	DO
26	119/97	ST VS SURESH KR	279/338	01/02/08	DO
27	188/03	ST VS AMIT	323/341	08/02/08	DO

28	134/04	ST VS RAJESH KR	279/338	18/02/08	COMPOUND
29	316/01	ST VS SANTOSH SINGH	420/468	08/02/08	AQUITED
30	355/01	ST VS DINESH CHANDER	420/468	14/02/08	PO
31	203/05	ST VS MANMOHAN SINGH	12/9/55	13/02/08	DISCHAR
32	364/99	ST VS PRAVEEN UPADHYAY	279/337	29/02/08	DISCHARGED
33	115/02	ST VS MOHD IRFAN KHAN	420/468	15/02/08	AQUITED
34	281/04	ST VS BANWARI LAL	61 EX ACT	21/02/08	CONVICATED
35	108/01	ST VS MANJEET SINGH	420/468	20/02/08	AQUITED
36	188/01	ST VS RAVI	61/1/14	07/02/08	FINED
37	275/03	St vs SAMPATI	61 EX ACT	12/02/08	FINED
38	407/99	ST VS AMPUR	279/338	11/02/08	AQUITED
39	131/01	ST VS RAM VISHAL	61/1/14	18/02/08	FINED
40	202/06	ST VS SURENDER SINGH	279	26/02/08	FINED
41	116/05	ST VS AMAR SINGH	12/9/55	01/02/08	FINED
42	389/99	ST VS IRFAN ABDUL	420/466	04/02/08	AQUITED
43	363/01	ST VS INDERJEET SINGH	420/468	12/02/08	DO
44	286/05	ST VS ZARINA KHATON	61/1/14	28/02/08	FINED
45	266/05	ST VS MANOHAR LAL	61/1/14	21/02/08	DO
46	84/05	ST VS MANJEET SINGH	279/337	27/02/08	FINED
47	80/7	ST VS VINOD CHAWLA	68/1/14	18/02/08	DO
48	322/02	ST VS MOHANJEET SINGH	279/468	29/02/08	ABATED
49	410/99	ST VS MITESH GUNWANT LALA	420/468	28/02/08	AQUITED
50	323/99	ST VS MAHESH BHAI	420/468	05/02/08	DO
51	303/98	ST VS RAGUBIR SINGH	61/1/14	12/02/08	FINED
52	192/05	ST VS SURESH SINGH	61/1/14	20/02/08	FINED
53	158/00	ST VS ARCHNA BEN	420/468/47 1	25/02/08	AQUITED
54	186/00	ST VS PALWINDER SINGH	323/341	21/02/08	AQUITED
55	227/08	ST VS CANCELLED	279/337	19/03/08	CANCELLED
56	109/06	ST VS VIPIN	186/353	29/03/08	ABATED
57	167/04	ST VS SAFEEQ AHMED	279/337	11/03/08	AQUITED
58	75/05	ST VS PARKASH ARYA	379/356	11/03/08	DO

59	221/04	ST VS NIDHAN SINGH	420/511	24/03/08	AQUITED
60	258/06	ST VS RAKEKSH KR PAWAR	279/337	10/03/08	FINED
61	324/99	ST VS BRIJ RAJ	419/420	31/03/08	AQUITED
62	354/97	ST VS SANJAY SUNITA	279/338	05/03/08	AQUITED
63	02/06	ST VS CANCELLATION	406/420	29/03/08	ACCEPTED
64	203/06	ST VS ZARINA	61/1/14	11/03/08	FINED
65	403/01	ST VS KULDEEP SINGH	420/468	24/03/08	AQUITTED
66	3/07	ST VS KAMAL KR SHARMA	447	19/03/08	FINED
67	141/02	ST VS PARBAT SINGH	61/1/14	24/03/08	FINED
68	319/00	ST VS MANJEET	61/1/14	07/03/08	FINED
69	74/95	ST VS HARENDER KR	420/468	01/03/08	AQUITED
70	53/96	ST VS SHAM SINGH	279/337	31/03/08	AQUITED
71	35/06	ST VS MANU	279/337	31/03/08	FINED
72	219/01	ST VS MAHABIR SINGH	61 EX ACT	17/03/08	FINED
73	138/01	ST VS BHOPINDER SINGH	420/511	14/03/08	AQUITED
74	71/97	ST VS CHAND SINGH	279/304	11/03/08	DO
75	57/07	ST VS KRISHNA	61/1/14	04/03/08	FINED
76	202/96	ST VS KRISHAN PAL	279/304A	12/03/08	AQUITED
77	338/00	ST VS GURVINDER SINGH	279/338	12/03/08	DO
78	181/99	ST VS SURENDER SINGH	279/337	15/02/08	DO
79	103/01	ST VS RAVI KR	379/411	19/03/08	PO
80	386/00	ST VS GURVINDER SINGH	420/471	15/04/08	PO
81	03/08	ST VS VIRENDER	379/411	30/04/08	UNDERGONE
82	352/01	ST VS SHEKHAR SHARMA	61 EX ACT	21/04/08	FINED
83	277/00	ST VS JARINA	61 EX ACT	30/04/08	FINED
84	260/96	ST VS RAKESH KR	61 EX ACT	28/04/08	FINED
85	228/06	ST VS SAMPATI	DO	15/04/08	DO
86	297/01	ST VS ANMOL SINGH	420/468	08/04/08	DISCHARGED
87	131/05	ST VS MUKESH CHAND	279/337	06/04/08	FINED
88	262/94	ST VS SANJAY MITTAL	279/338	19/4/08	AQUITED
89	386/01	ST VS HARJINDER SINGH	420/468	22/04/08	DO
90	36/03	ST VS MOHD KHALID	279/338	08/04/08	DO
91	25/00	MD NASIR	279/304A	01/04/08	DISCHARGED

92	12/02	STATE VS VIVEK KUMAR	420/468	02/04/08	DISCHARGED
93	165/99	HARSH KR	61/1/14	23/04/08	FINED
94	09/98	RAVI PARKASH TIWARI	447/452	26/04/08	QUASHED
95	190/05	MAMTA	61 EX ACT	28/04/08	FINED
96	95/01	KUNWAR SINGH RAWAT	408	25/04/08	FINED
97	123/04	VIKAS THAPA	279/337	29/05/08	AQUITED
98	229/00	KAUSHAL KR	419/420	01/05/08	ABATED
99	432/99	VINISH ARYA	420/468	29/05/08	AQUITED
100	428/01	BANWARI SINGH	420/468	23/05/08	AQUITED
101	64/97	KULWANT RAI	279/338	06/05/08	FINED
102	26/00	RAJINDER SINGH	420/468	05/05/08	ACQUITED
103	283/02	TARANJEET SINGH	420/468	02/05/08	DO
104	393/99	NEERAJ KUMR	380/411	14/05/08	DO
105	39/03	UMESH PANWAR	279/338	30/05/08	FINED
106	74/03	MANDDEP SINGH	420/468	05/05/08	AQUITED
107	461/98	SANTOSH KR	279/338	30/05/08	FINED
108	127/7	DARSHANA	61/1/14	07/05/08	CONVICATED
109	262/05	RAKESH KR MANGOTRE	279/338	28/05/08	FINED
110	408/99	ST VS LABH SINGH	420/468	16/05/08	AQUITED
111	198/06	DARSHAN	61/1/14	07/05/08	FINED
112	84/06	KUNAL SAWHNEY	279/338	19/05/08	FINED
113	251/00	ST VS BALEN	323/341	13/05/08	PO
114	85/04	MAHINDER SINGH	279/338	22/05/08	AQUITED
115	407/01	AMARJEET SINGH	420/468	05/05/08	DISCHARGED
116	86/02	ST VS RAJESH MEHRA	420/467	24/05/08	PO
117	299/01	ST VS BALVINDER SINGH	420/468	19/05/08	PO
118	229/00	V IKASH MADAN	420/468	30/05/08	AQUITED
119	213/02	ST VS RAJIV SAINI	420/511	07/06/08	PO
120	52/02	ST VS MADAN GOPAL	420/468	05/05/08	AQUITED
121	72/03	ST VS RAJAN KR	420/468	13/5/08	DO
122	115/01	SHIVAPPA SHALLY	420/468	28/07/08	DO
123	313/00	MANSOOR ALI	420/468	03/07/08	AQUITED
124	52/06	NARESH KUMAR	279/337	24/07/08	FINED
125	05/07	ZAREENA KHATOON	61 EX ACT	26/07/08	FINED

126	268/99	STATE VS ROOP KAUR	420/468	28/07/08	PO
127	53/06	KSMIR SINGH	61/1/14	15/7/08	FINED
128	213/07	GYAN SINGH	279/337	20/07/08	COMPOUND
129	28/03	CHAM BAHADUR	27/59	18/07/08	UNDERGONE
130	104/07	PARVEEN KUMAR	420/34	25/07/08	AQUITDF
131	260/02	ST VS RAM AADHR	279/337	09/07/08	ABATED
132	469/98	SANJEEV KR	465/471	11/07/08	AQUITED
133	06/6	JAI PAL SINGH	279/337	20/7/08	FINED
134	155/06	GOMA	61/1/14	16/07/08	FINED
135	14/03	RANDHIR SINGH	323/341	24/7/08	AQUITED
136	08/08	SUBHASH CHAND SHARMA	279/337	31/07/08	FINED
137	239/07	RAMESH CHAND JAIN	279/337	20/07/08	FINED
138	253/03	KAPIL JAIN	279/338	14/07/08	AQUITED
139	264/06	CANCELLATION	288/338	26/07/08	CANCELLED
140	192/07	JAMIR KHAN	61/1/14	10/07/08	FINED
141	54/98	PAWAN JAIN	420/468	04/07/08	PO
142	213/01	RAMAN SINGH	279/337	08/07/08	FINED
143	163/02	SHIV VARAN	279/337	10/07/08	AQUITED
144	370/97	RAZZI KKHAN	408/411	26/07/08	PO
145	324/04	MANOHAR KUMAR	279/337	20/07/08	FINED
146	404/01	DIWAN SINGH	279/338	26/07/08	FINED
147	47/98	SACHIN	324/323	11/7/08	AQUITED
148	71/04	BALVINDER SINGH	420/468	11/7/08	DISCHARGED
149	46/08	ZAMIR KHAN	61/1/14	17/07/08	FINED
150	21/08	KRISHNA	61/1/14	19/7/08	FINED
151	251/7	BHANU PRAKASH	279/337	20/7/08	COMPOUND
152	150/02	RAJEEV SONDHI ETC	420/468	16/07/08	AQUITED
153	242/04	DARSHAN	61 EX ACT	16/07/08	FINED
154	431/99	SALIM KHAN	420/468	04/07/08	AQUITED
155	336/02	KULVINDER SINGH	420/468	09/07/08	DISCHARGED
156	351/01	RAJESH KR	279/337	14/7/08	PO
157	414/99	ST VS TATHAGATA	420/468	25/7/08	AQUITED
158	56/02	DARSHANA	61/1/14	16/7/08	FINED

159	354/99	STATE VS HARVINDER SINGH	279/304	08/7/08	AQUITED
160	322/01	GURJEET SINGH	420/468	04/08/08	AQUITED
161	122/98	RENU KUMAR	61/1/14	05/8/08	FINED
162	212/02	AMAR KUMAR	324	31/8/08	AQUITED
163	168/07	VIKRAM SINGH	279/338	12/8/08	FINED
164	136/02	IQBAL RASHID	420/511	20/8/08	ABATED
165	120/03	RAJ KISHORE	61/1/14	20/8/08	PO
166	337/98	GURVINDER SINGH	420/468	07/8/08	AQUITED
167	291/04	GURMEET SINGH	420/468	27/8/08	DO
168	357/01	DINESH	27/54/	12/8/08	DO
169	66/08	DARSHANA	61/1/14	18/8/08	FINED
170	268/02	MANLANA ASHAD MEDNI	168	05/8/08	DISCHARGED
171	248/05	ARVIND KUMAR	279/337	29/8/08	FINED
172	173/05	SANJEET KUMAR	279/337	24/8/08	CONVICTED
173	336/99	RAVINDER RAO	420/468	18/8/08	UNDERGONE
174	199/02	CHARAN DASS	279/337	18/8/08	PO
175	194/07	SACHIDANAND PASWAN	279/338	24/8/08	FINED
176	251/03	GURPREET SINGH	420/468	30/8/08	PO
177	107/04	SUBODH KUMAR	279/338	02/8/08	PO
178	9/95	LAL BAHADUR	420/468	01/8/08	AQUITED
179	256/03	HARPAL SINGH	420/468	29/8/08	AQUITED
180	111/06	ST VS SUNIL KR	279/338	07/8/08	FINED
181	144/02	RAVI PARKASH	279/338	28/8/08	AQUITED
182	70/05	MAHABEER SINGH	61/1/14	18/8/08	FINED
183	177/03	SAMPATI	61/1/14	14/8/08	FINED
184	150/05	VIRENDER	279/338	31/8/08	FINED
185	169/05	SATBIR SINGH	279/338	24/8/08	FINED
186	316/00	ST VS MAHIBULLAH	337/338	24/8/08	FINED
187	298/01	GURDEEP SINGH	420/468/	02/8/08	AQUITED
188	297/02	CHARANJEET KUMAR	420/468	18/8/08	DISHCHARGE
189	176/93	PAWAN KUMAR	419/420	05/8/08	AQUITED
190	47/06	R L MADAN	279/338	07/9/08	COMPOUND
191	241/01	AMIT BHALLA	420/468	17/9/8	AQUITED

192	248/06	V CHANDRAN	323/354	20/9/08	QUASHED
193	371/99	AMIT SHARMA	420/468	10/9/08	AQUITED
194	353/00	MIR HASAN ALI	420/468	12/9/08	AQUITED
195	221/96	SATINDER KUMAR	323/341	09/09/08	DO
196	91/02	KASHMIR SINGH	419/420/	06/9/08	PO
197	247/06	RAVINDER SINGH	323/452	20/09/08	CANCELLED
198	201/6	CANCELLATION	279/337	27/9/08	CANCELLED
199	88/07	RAM BIHARI	279/338	07/9/08	FINED
200	160/08	SWETA SINGH	279/427	22/9/08	FINED
201	333/01	RANJIT SINGH AND ORS	420/468	15/9/08	AQUITED
202	187/03	KULDEEP YADAV	279/337	10/9/08	AQUITED
203	291/00	PUNNU SWAMI	61/1/14	06/9/08	ABATED
204	216/03	CANCELLATION	279/337	06/9/08	CANCELLED
205	83/02	NADIR MANSOON	420/468	06/9/08	PO
206	40/00	SURESH	61/1/14	22/9/8	FINED
207	82/05	KRISHAN KUMAR	279/337	07/9/08	FINED
208	55/01	KESAR SINGH	420/468	20/10/08	AQUITED
209	199/97	PRITPAL SINGH	420/468	13/10/08	DO
210	08/03	SUKHVINDER SINGH	420/468/	21/10/08	DO
211	144/05	UMESH BHATT	279/337	01/10/08	DO
212	26/08	CANCELLATION	279/338	18/10/08	CANCELLED
213	221/06	DO	323/341	04/10/08	QUASHED
214	122/02	RAJENDER BHAI	420/468	04/10/08	PO
		IN THE COURT OF SH PRITAM SINGH MM/PHC/NDD			
215	352/98	SWAI SINGH	380/411	05/11/08	PO
216	347/98	KIRAN SINGH	25/54/59	07/11/08	ABATED
217	151/06	AHMAD NASUDDIN	324	07/11/08	PO
218	278/00	PRIYA SIRKAR	8 ITP ACT	01/11/08	PO
219	276/04	SHOAIB	27/61/85	25/11/08	ABATED
220	263/05	HARJEET SINGH	27/61/85	01/11/08	PO
221	70/99	VINOD KUMAR	465/471	03/11/08	PO
222	108/04	MATI UR REHMAN	279/338	17/11/08	PO

223	67/07	MADAN	279/338	10/11/08	FINED
224	214/07	CANCELLATION	279/338	01/11/08	CANCELLED
225	171/03	SHIV RAJ	279/337	23/11/08	PO
226	164/99	NIRMAL SINGH	420/468	06/12/08	PO
227	65/96	RANDHIR SINGH	279/338	20/12/08	PO
228	76/03	SYED ABDUL KHADIR	420/511	16/12/08	FINED
229	324/01	MUKESH KUMAR	61/1/14	06/12/08	PO
230	135/07	BRIJESH KR GUPTA	420/468	16/12/08	CONVICTED
231	270/91	ASHOK KU HAR	363/377	22/04/08	DO
232	310/99	MOHD ALI HUSSAIN	420/468	26/03/08	AQUITTED
233	45/00	GURINDER SINGH	420/468	05/4/08	PO
234	114/99	RACHANA CHHABRA	419/420	26/4/08	UNDERGONE
235	274/01	SURJIT SINGH	420/468	03/05/08	PO
236	319/01	AMARJEET SINGH	420/468	07/05/08	PO
237	15/04	MANSSHE DUBEY	279/338	15/05/08	CONVICTED
238	33/98	RAKESH GUPTA	61/1/14	19/05/08	ACQUITTED
239	45/01	PRADEEP KR	419/468	20/05/08	DO
240	125/01	RAJ KUMAR	420/468	21/5/08	DO
241	99/01	CHANDERKANT	420/468	25/05/08	PO
242	228/95	GURMAIT SINGH	420/468	31/5/08	AQUITED
243	186/99	ST VS KAPIL LUTHER	420/468	04/06/08	AQUITED
244	70/01	ST VS SUKDEV SINGH	511	06/06/08	DO
245	257/02	ST VS GOPALAN	420/468	28/06/08	PO
246	292/98	RAM BIKAS YADAV	279/337	28/06/08	CONVICTED
247	151/04	MOHIT BANSAL ETC	468/471	24/07/08	DO
248	149/99	ST VS HARCHARAN SINGH ETC	420/468/	05/08/08	ACQUITED
249	179/95	ST VS RAJENDER SINGH	420/468	26/08/08	PO
250	256/99	MOHD ABDUL ALI ETC	420/468	30/08/08	PO
251	206/99	RAJBIR SINGH	420/468	02/9/08	AQUITED
252	385/01	HURDU PAL	420/468	06/9/08	DO
253	223/96	JAG DANSAL	160/323	09/9/08	PO
254	335/99	SABAL SINGH	420/468	18/9/08	AQUITED
255	307/01	SHANKAR LAL	420/460/47 1	22/09/08	DO

256	116/92	MANPREET ETC	323/34	25/9/08	PO
257	201/2	PURUSHOTAM SUBEDI	420/511	27/9/08	SINE DIE
258	106/01	HARDEV SINGH	419/420	04/10/08	PO
259	154/00	DHEERAJ YADAV	420/468	21/10/08	AQUITED
260	266/97	ST VS MUKESH SHARMA	379/411	25/10/08	PO
261	270/2000	AVTAR SINGH ETC	420/468	17/10/08	ACQUITED
262	45/95	PARAMJEET SINGH	419/420	24/10/08	DO
263	61/01	GURMAL SINGH ETC	420/468	28/10/08	PO
264	353/98	SATISH KR BATRA	420/468/47 1	16/12/08	PO
265	156/95	HARISH CHANDER ARYA	392/323/34	14/01/08	AQUITED
266	80/2000	DHARMENDER KUMAR	279/338	02/05/08	PO
267	278/99	KANCHAN KUMAR	420/468	17/5/08	AQUITED
268	157/2000	SURINDER SINGH	420/468	28/6/08	PO
269	347/2000	PRIYA KUMAR ETC	420/468/47 1	09/7/08	PO
270	118/08	AJAY KUMAR	279	04/8/08	FINED
271	166/08	VEER BAHADUR	279	12/8/08	FINED
272	41/95	ST VS BABU SINGH	279/304A	01/5/08	AQUITED
273	413/01	SATNAM SINGH	420/468	29/05/08	AQUITED
274	399/98	DUR DROP LOMA ETC	420/468	26/7/08	SINE DIE
275	126/07	KHEM LAL SHARMA	68 EX ACT	04/01/08	FINED
276	178/07	RAJ KUMAR	279/427	27/02/08	FINED
277	52/00	KULVINDER SINGH	419/420	09/07/08	AQUITED

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complete
2008
NFC

P.S. NEW FRIENDS COLONY 2008

COURT OF SH. MANISH YADUVANSHI MM

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
01	172/03	Rajesh kumar	61/1/14	1.4.08	Convicted
02	473/01	Habibul rehman	447	3.4.08	Convicted
03	181/05	Dinesh singh	323	4.4.08	Acquitted
04	596/06	Sher singh	341/323	6.4.08	Acq/compoun
05	198/08	Firoz akhtar	279/337	6.4.08	Convicted
06	147/08	Dinesh giri	279/427	7.4.08	Convicted
07	607/07	Ravi	25/54/59	7.4.08	NFC
08	503/01	Sarfraj	506/34	9.4.08	Acquitted
09	113/08	Mohd wasim	341/324	10.4.08	Convicted
10	573/04	Shubh kant kamat	188	10.04.08	
11	342/06	Saleem alam	25 A Act	11.4.08	
12	160/08	Noor jamal		11.04.08	Convicted
13	371/07	Rajni kant	279/338	20.4.08	Convicted
14	273/07	Mahesh dass	323/341	20.04.08	Comp.
15	395/05	Puneet khanger	279/337	20.04.08	Convicted
16	636/99	Vijender singh	279/337	20.4.08	Convicted
17	166/04	Hasna ajeej	451	20.4.08	Acquitted
18	174/08	Rajesh	25 A Act	21.4.08	Convicted
19	563/06	Jitender@jitu		22.04.08	Convicted
20	137/04	Meena	61/1/14	25.4.08	Convicted
21	27/07	Rahim	25 A Act	26.04.08	Convicted
22	20/05	Shahid khan	341/323	28.4.08	Time barred
23	141/04	Surender	279	30.4.08	Convicted
24	450/05	Afzal beg	325	4.5.08	Acquitted
25	454/04	Sanjay kumar	279/337/338	4.5.08	Convicted
26	553/04	Bhupender kumar	61/1/14	3.5.08	Convicted/fin
27	481/00	Mohd jakir hussain	324	3.5.08	Convicted
28	382/01	Gopal sharma	279	2.05.08	Acquitted
29	254/08	Dharmender	25 A Act	2.5.08	Convicted
30	431/04	Sher bhahadur	61/1/14	2.5.08	Convicted
31	187/03	Akram	25 A Act	28.5.08	Convicted
32	431/05	Raj kumar	61/1/14	28.5.08	Convicted

33	10/05	Vicky paswan	25 A Act	27.05.08	Acquitted
34	386/04	Arjun kumar	25 A Act	26.05.08	Convicted
35	483/07	Asar nawaz usmani	279/337	25.5.08	Convicted
36	171/08	Nidhi malla	279/337	25.05.08	Convicted
37	333/07	Joginder kumar	341/325/34	25.5.08	Acquitted
38	511/06	Tinku@pinku	61/1/14	22.05.08	
39	110/01	N. K. gupta	406/418	21.5.08	Discharged
40	560/05	Shah jahanek	324/34	20.05.08	Acquitted
41	30/01	Dhurav Pd.	25 A Act	9.05.08	Acquitted
42	79/00	Nurul	25 A Act	12.5.08	Convicted
43	551/01	Wazihd islam	25 A Act	16.05.08	Acquitted
44	32/99	Mohd rashid	379/411	17.05.08	Acquitted
45	506/06	Irfan ali	411/420/467	17.05.08	Cancellation
46	286/03	Rakesh rai	341/506/323	9.5.08	Acquitted
47	615/07	Puran singh	25 A Act	8.5.08	Convicted
48	157/99	Alam etc		7.5.08	PO
49	560/04	Nanak chand	25 A Act	12.6.08	Convicted
50	106/07	Mohd farooq	25 A Act	13.06.08	Convicted
51	669/05	Syed sameer ahmed	309	12.06.08	Convicted
52	231/99	Bijender singh	323/34	6.6.08	Acquitted
53	566/01	Jagdish kumar	279/427	3.6.08	Acquitted
54	450/03	Nitin Kapoor	279/337	3.6.08	Convicted
55	251/05	Hari kishan	25 A Act	2.6.08	PO
56	392/07	Rizwan ahmed	188	2.6.08	Convicted
57	143/01	Ahmed saeed	279/427	1.5.08	Convicted
58	477/99	Mahaveer singh	406	23.5.08	Quashed
59	663/01	Rambir	279/338	4.6.08	Acquitted
60	501/99	Sikender kumar	279/304a	22.4.08	Acquitted
61	76/07	Vinay kumar	279/338	20.04.08	Convicted
62	150/07	Akhtar	356/379/411	4.4.08	Convicted
63	558/06	Mutahir	341/324/506	6.4.08	Acquitted
64	159/08	Malkit singh gill	156 crpc	21.4.08	Sine die
65	98/08	Laik etc vs maroof etc	323/324	22.04.08	Sine die
66	602/07	Tariq vs syed aizaz	406/420/506	4.4.08	Sine die
67	69/03	Usha mehta vs sho nfc	156 crpc	01.05.08	U. report
68	152/01	Arjun parkash vs sk gupta	407/468	20.5.08	U. report
69	191/08	Gaurav etc	3,4,9,55, dpg	7.7.08	Convicted

70	612/00	Abdul hasin	451/323	9.7.08	PO
71	334/08	Hanif etc	323/341	27.7.08	Compounded
72	456/02	Shakti arora	3/181 MV	10.7.08	Acquitte
73	59/00	Chandra bhan	411/34	29.7.08	Sine die
74	387/06	Braham parkash	25/54/59	29.7.08	Convicted
75	534/04	Tej pal	341/323	27.7.08	Compounded
76	471/07	Rajesh batta	279/427	6.7.08	Convicted
77	71/08	Mohd sagar		29.7.08	Comp.
78	177/08	Noor mohd	25 A Act	30.7.08	Acquitte
79	121/03	Sarpal	279/337	24.07.08	Acquitted
80	311/04	Wazir singh	279/338	27.7.08	Convicted
81	35/06	Prashant	279/427	20.7.08	Convicted
82	81/00	Kapil	325/341/34	20.07.08	Comp.
83	597/02	Sanjay lakhera	279/337	27.7.08	Compounded
84	93/04	Sher mohd	279/338	20.07.08	Fine/comp.
85	566/02	Asha	61/1/14	31.7.08	Fine
86	270/03	Sadhina sharma	279/337	27.7.08	Fined/comp.
87	131/04	Kamlesh	68/1/14	21.7.08	Cognizance
88	19/05	Tilak raj	325/34	27.7.08	Compounded
89	142/08	Rehsuddin	25 A Act	9.7.08	Convicted
90	24/01	Rajender sharma	61/1/14	6.8.08	Convicted
91	300/07	Sandeep	279/338	17.08.08	Fine
92	250/08	Sanjay	279/337	3.8.08	Compounded
93	406/05	Debashish dass	279/338	17.8.08	Fined
94	58/04	Ram parvesh	279/327	8.8.08	Convicted
95	656/07	Bapi mandal	379/411	28.5.08	Acquitted
96	346/08	Munna	324/34	4.8.08	Convicted
97	537/06	Karan gujral		17.08.08	Acquitted
98	93/08	Rakesh madan	279/338	17.08.08	Convicted
99	324/08	Dohasji dorji	309	2.08.08	Convicted
100	588/99	Dharminder	61/1/14	2.8.08	PO
101	588/04	Jaspal singh	279/337	31.08.08	Comp.
102	667/01	Mukesh kumar jha	25/54/59		Convicted
103	295/07	Jamshed	283	14.08.08	Cognizance
104	33/08	Oliver charles	341/323	31.08.08	Comp.
105	85/99	Sagar	380/411	22.08.08	Acquitted
106	307/04	Mukesh kumar	279/337	17.08.08	Convicted

107	404/08	Saurabh gupta	279/323	31.08.08	Convicted
108	647/99	Anish etc	341/324	2.08.08	Acquitted
109	421/00	Kamla devi	160	5.8.08	PO
110	223/05	Ahmed salim		4.8.08	PO
111	95/02	Pawan bhatia	408/420	22.8.08	PO
112	635/07	Mohd saboor	25 A Act	9.7.08	Convicted
113	486/07	Paras ram yadav	279/337	3.8.08	Comp.
114	100/08	Rama kant	338/279	3.08.08	Comp.
115	226/02	Afsar etc	341/323	4.08.08	Convicted
116	442/08	Dhirender	324	7.9.08	Comp.
117	154/07	Amarjeet	279/338	7.9.08	Fined
118	415/06	Jagmal etc	325/34	19.10.08	Comp.
119	432/05	Ashok kumar etc	323/341	19.10.08	Acquitted
120	173/08	Raju @ pankaj	25/54/59	12.09.08	Convicted
121	399/08	Cancellation	411	9.9.08	Report accept
122	489/04	Sahid khan	341/323	7.9.08	Acquitted
123	354/00	Ram saran ravis	279/337	28.9.08	Convicted
124	339/08	Monu mirja	25 A Act	9.9.08	Convicted
125	329/04	Kayum & jahir	341/323	28.9.08	Acquitted
126	299/02	Akbar khan	12/9/55	10.9.08	Abated
127	533/06	Sayed zahibuddin	279/338	7.9.08	Acquitted
128	554/07	Balraj etc	451/323	7.9.08	Comp.
129	174/04	Khemchand	61/1/14	10.09.08	Convicted
130	522/04	Rajesh kumar	279/337	28.9.08	Convicted
131	451/00	Vinod kumar	25/54/59	30.9.08	Acquitted
132	366/07	Ahmed sayeed	374/34	21.9.08	
133	539/99	Raju	61/1/14	1.9.08	PO
134	341/07	Rashid ansari	25 A Act	18.11.08	Convicted
135	72/03	Panchu mandal	279/338	7.11.08	Convicted
136	598/08	Surinder singh	279	4.11.08	
137	121/05	L. bala krishna	406	24.10.08	Comp/
138	113/01	S. S. bhattacharya	279/337	4.10.08	Acquitted
139	385/08	Faeem s/o almuddin	379/356	8.10.08	Convicted
140	185/05	Ram	25 A Act	18.10.08	Acquitted
141	116/08	Arif atri	379/411	18.10.08	Discharged
142	148/03	Sunil	61/1/14	1.9.08	Convicted
143	497/07	Mukesh sharma	341/323	5.10.08	Acquitted

144	433/05	Ayadya parshad	373/341	19.10.08	Acquitted
145	155/05	Saboor khan	25/54/59	3.10.08	Convicted
146	322/06	Md. danish etc	452/323	5.10.08	Acquitted
147	443/08	Vinod goel	354	23.10.08	Acquitted
148	442/00	Majhar khan	325	5.10.08	Acquitted
149	176/07	Jai ram mehta	341/323	7.9.08	Acquitted
150	518/04	Saboor khan	25/54/59	3.10.08	Acquitted
151	138/99	Latfur	25/54/59	22.10.08	PO
152	40/04	Ravinder @ kala	61/1/14		Convicted
153	240/99	Brij pal	279/332	24.11.08	Abated
154	170/07	Jabbar	25 A act	26.11.08	Convicted
155	684/07	Varti seth etc	341/323	24.11.08	Compounded
156	427/03	Gopal bhatt	279/338	7.9.08	Convicted
157	40/06	Smt. Vimal	279/338	7.9.08	Convicted
158	680/07	Vishal	379/411	1.12.08	Convicted
159	400/05	Rohit	25/54/59	1.12.08	Convicted
160	472/07	Ramu	279/337	5.10.08	Convicted
161	191/06	Mukesh kumar	279/338	5.10.08	Convicted
162	414/06	Sonu yadav	323/341	19.10.08	Acquitted
163	63/05	Sanjay	283	4.12.08	Convicted
164	282/06	Faraz ahmed	323/355/34	5.12.08	Compromised
165	166/08	k. raju	341/379	7.12.08	Compromised
166	158/07	Aditya mehra	279/338	19.10.08	Convicted
167	332/06	Surender kumar shukla	279/337/338	7.12.08	Compounded
168	193/08	Sanjay sharma	325	13.12.08	Compounded
169	563/02	Kishan lal etc	325/323/34	6.07.08	Acquitted
170	79/08	Manish kumar	279/337	8.10.08	Fined
171	460/00	Shanti	61/1/14	19.11.08	PO
172	110/08	Anil kumar	279/338	08.10.08	Convicted
173	403/07	Arif khan	279/338	18.10.08	Convicted
174	119/08	Satya narain	279/337	06.07.08	Convicted
175	60/08	Tabish iman	279/338	20.07.08	Convicted
176	565/07	Mohd haroon	279/337	7.9.08	Fine
177	573/07	Mohd taju	25 A Act	9.1.08	Convicted
178	64/99	Rakash nath	279/338	20.1.08	Compromised
179	324/00	Manohan singh	279/338	23.1.08	Acquitted
180	94/06	Arif	25 A Act	04.1.08	Convicted

181	419/07	Jalal khan	326	04.1.08	PO
182	492/07	Saleeme noju	25 A act	8.1.08	Convicted
183	639/06	Imanuddin	279/427	9.1.08	Convicted
184	46/05	Naresh thapa	68/1/14	9.1.08	PO
185	582/07	Mohd sharif	25 A Act	10.1.08	Convicted
186	572/07	Nasir	25 A Act	10.01.08	Convicted
187	252/07	Mamman AS	279/337	20.1.08	Compounded
188	384/05	Vishnu	279/338	20.1.08	compounded
189	280/05	Amjad	325/341	20.1.08	Acquitted
190	494/06	Mumtaz ahmed	279/338	20.1.08	Compounded
191	442/07	Ravinder kumar	341/323	20.1.08	Acquitted
192	561/05	Mahboob alam	323/341	20.1.08	Compounded
193	504/07	Mahender singh	279/427	20.1.08	Compounded
194	562/05	Naushad alam	323/341	20.1.08	Acquitted
195	273/07	Babloo kh.	323/341	20.1.08	Compounded
196	129/03	Raj kumar	279/338	20.1.08	Compounded
197	125/06	Ranjeet jha	325	20.1.08	Compounded
198	687/06	Manoj kumar	273/338	20.1.08	Compounded
199	537/07	Nakul gandhi	279/337	20.1.08	Compounded
200	405/02	Paramjeet singh	25 A Act	21.1.08	PO
201	424/07	Noor mohd	25 A Act	22.1.08	Convicted
202	542/07	Shiva kumar	279	22.01.08	Convicted
203	441/07	Jagdish kumar	279/427	22.1.08	Convicted
204	145/07	Mohd yusuf	25 A act	24.1.08	Convicted
205	476/07	Devender singh	25 A act	29.1.08	Convicted
206	451/03	Hari lal	61/1/14	25.1.08	Convicted
207	97/05	Reshi kumar	279/337	17.02.08	Fine
208	577/07	Reppen	25 A act	16.2.08	Convicted
209	517/07	Sukhbir	25 A act	16.2.08	Convicted
210	407/07	Bablu	25 A act	7.2.08	Acquitted
211	272/05	Cancellation	279/338	22.2.08	Accepted
212	13/06	Iqbal	323/325	3.2.08	Compounded
213	679/05	Sunil kumar	408/420	6.2.08	Quashed
214	698/06	Umesh	279	3.2.08	Compounded
215	5/03	Mohd kutub	324/341	7.2.08	Convicted
216	637/05	Satpal	279/337	17.2.08	Compounded
217	429/03	Shiva kumar	61/1/14	29.2.08	PO

218	15/04	Mohd shamshad	379/411	28.2.08	Convicted
219	642/07	Narayan mahan	25 A act	12.2.08	Convicted
220	105/05	Deepak negi	279/337	3.2.08	Compounded
221	28/04	Mukesh rana	279/338	24.2.08	Compounded
222	530/07	Noor mohd	25 A act	16.2.08	Convicted
223	494/07	Tanveer alam	323/324	3.2.08	Abated
224	218/6	Saleem	25 A act	4.2.08	Convicted
225	400/03	Hari lal	61/1/14	11.2.08	Convicted
226	579/07	Puran singh	379	15.2.08	Discharged
227	505/06	Rajesh	61/1/14	1.2.08	Convicted
228	163/03	Azhar ali	27/61/85	15.2.08	Convicted
229	236/05	Mukram	341/323	17.2.08	Compounded
230	120/05	Ajay	279/337	17.2.08	Fine
231	37/04	Ashqar	279/338	17.2.08	Compounded
232	463/06	Ram niwas	356/379	22.2.08	Discharged
233	432/07	Asif iqbal	379/411	31.3.08	Convicted
234	574/04	Suresh kumar	379	20.3.08	Convicted
235	60/06	Satender etc	341/323	30.3.08	Compounded
236	83/04	Thakur jordar singh	279/338	16.3.08	Compounded
237	136/07	Om prakash	341/323	30.3.08	Compounded
238	231/07	Akhtar hussain	337	30.03.08	Compounded
239	73/04	Praveen	279/338	30.3.08	Compounded
240	87/03	Shamshad haq.	25 A act	7.3.08	Acquitted
241	594/05	Md. bablu	341/323	2.3.08	Acquitted
242	192/08	Ram swaroop	279	10.3.08	Convicted
243	114/04	Jagbir singh	279/338	30.3.08	Compounded
244	158/08	Munna	25 A Act	12.3.08	Convicted
245	317/07	Furkan	379/411	4.3.08	Convicted
246	335/01	Bhim singh	279/338	30.3.08	Compounded
247	625/07	Peter messery	25 A act	12.3.08	Convicted
248	233/06	Nadeem	325	2.3.08	Compounded
249	533/05	Rohtash	61/1/14	11.3.08	Convicted
250	308/00	Jamil	182	12.3.08	Acquitted
251	3/08	Prakash thapa	323/341	30.3.08	Compounded
252	534/07	Md. mujan	25 A act	3.3.08	Convicted
253	507/06	Farid ali	25 A act	29.3.08	Convicted
254	595/05	Arun kumar	323/341	2.3.08	Acquitted

255	286/06	L arora	68/1/14	29.3.08	Discharged
256	645/07	Gaurav jain	341/323	30.3.08	Compounded
257	477/00	Vijender	379/420	20.3.08	Quashed
258	492/06	Vijay kumar	279/338	3.3.08	Fine
259	462/05	Paramanand	279/338	17.2.08	Compounded
260	116/07	Hari ram	279/338	20.1.08	Compounded
261	247/05	Ahkush	279/338	20.1.08	Convicted

Vinay Nagar
Complete
2008

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LIST OF PS VINAY NAGAR 2008
DECIDED BY SH SPS LALLER MM

GNO	FIR NO	CASE TITTLE	U/S.	DOD	DECISION
01	227/08	ST VS PRADEEP KR	61 EX ACT	15/11/08	PLEAD GUILTY
02	397/08	HAWA SINGH	279	25/11/08	FINED
03	527/06	RICH PAL	379/411	19/12/08	PLEAD GUILTY
04	363/08	VINOD	379/411	13/12/08	UNDERGONE
05	540/07	RAKESH KR	279/338	17/12/08	ADMOSHED
06	370/08	RAJESH	379/411	11/12/08	UNDERGONE
07	380/08	RAJ KUMAR	379/411	02/12/08	DISCHARGED
08	95/05	ST VS MARDAN(DECIDED BY SH SAMEER BAJPAI)	61/1/14	24/01/08	FINED
09	05/02	NEMI CHAND	07/10/55	31/01/08	FINED
10	569/05	MONIKA	61/1/14	24/1/08	FINED
11	541/07	SUBHAH	379/511	02/01/08	UNDERGONE
12	84/06	RAJESH	457/411	04/01/08	UNDERGONE
13	83/06	RAM LAL	61/1/14	15/01/08	FINED
14	65/06	SURENDER SINGH	279/337	07/01/08	FINED
15	536/07	MUSTAQ HUSSAIN	457/380	03/01/08	UNDERGONE
16	228/04	SADHU KR	61/1/14	03/01/08	FINED
17	471/05	ROHTASH SINGH	279/337	11/01/08	FINED
18	566/07	MOHD MUSTAQ AHMAD	25/54/59	07/01/09	UNDERGONE
19	355/00	VIJAY SINGH	379/411	15/01/08	CONVICTED
20	248/05	RAJESH	61/1/14	24/01/08	FINED
21	178/04	HUKAM SINGH	279	12/02/08	FINED
22	577/07	SURENDER	379/411	01/02/08	UNDERGONE
23	526/05	SANDEEP JAIN	325/34	24/02/08	COMPOUNDED
24	443/05	NARENDER KR	337/279	03/02/08	AQUITED
25	485/03	DRUV DEV	61/1/14	19/02/08	FINED
26	471/02	NARAYAN	25 A ACT	29/02/08	PO

27	459/07	ANAND SINGH RAWAT	323/341	24/02/08	AQUITED
28	483/06	RAM LAL	61/1/14	07/02/08	FINED
29	14/08	MANJEET	185/03	29/02/08	FINED
30	376/02	DEVENDER	61/1/14	29/02/08	PO
31	134/99	KALI CHARAN	61/1/14	29/02/08	PO
32	520/03	VIKASH VERMA	25/54/59	13/01/08	AQUITED
33	466/02	SADHU KR	61/1/14	03/01/08	FINED
34	408/07	RAMESH	379/411	02/01/08	UNDERGONE
35	501/00	PHOOL SINGH	379/411	22/01/08	AQUITTED
36	317/01	RAM KHILAWAN	341/323	30/01/08	AQUITTED
37	291/06	IRFAN KHAN	224	04/01/08	UNDERGONE
38	207/01	GOPAL SINGH	279/337	23/01/08	FINED
39	193/07	RAJESH KR	61/1/14	21/01/08	FINED
40	433/98	PRITI	351/379	15/01/08	UNDERGONE
41	544/01	BALMIKI MEHTO	323/341	07/01/08	AQUITED
42	294/1	AMARJIT SINGH	279/337	11/02/08	PO
43	437/07	JITENDER	379/411	26/02/08	UNDERGONE
44	168/02	SARFU	25/54/59	29/02/08	PO
45	366/07	IMRAN KHAN	379/511	06/02/08	CONVICTED
46	275/05	SUMIT PANDEY	279/338	21/02/08	DISCHARGED
47	326/04	SANJAY	324/341	14/02/08	AQUITED
48	294/02	RAM VIJAY SINGH	323/354	25/02/08	DO
49	08/02	PARKASH	61/1/14	12/02/08	CONVICTED
50	207/07	AMIT KATYAL	323/341	05/2/08	COMPROMISE D
51	99/07	SACHIN	323/341	18/01/08	DISCHARGED
52	341/05	RAJBIR	356/329	01/02/08	UNDERGONE
53	596/04	MADHURI DEVI	61/1/14	11/01/08	FINED
54	52/01	NAGESHWAR	341/457	23/02/08	AQUITTED
55	285/02	DEEP KR	279/337	15/01/08	AQUITTED
56	159/03	SUDAMA PRASAD	61/1/14	08/01/08	FINED
57	127/01	DRUV DEV GUPTA	61/1/14	16/01/08	FINED
58	64/05	SADHU GUPTA	DO	15/02/08	CONVICTEFD
59	354/01	LALIT	DO	23/02/08	DO

60	137/01	QUAMIL ETC	379/411	28/02/08	PLEAD GUILTY
61	14/04	TEJPAL	25/54/59	12/02/08	UNDERGONE
62	271/03	RAGHAV	61/1/14	04/02/08	FINED
63	25/07	LALIT KR	188	21/2/08	FINED
64	88/00	UMESH	341/323	28/02/08	AQUITTED
65	253/01	MADAN GOPAL	279/337	17/02/08	DISCHARGED
66	457/07	PREM CHAND	279/337	3/2/08	DISCHARGED
67	369/06	PRAKASH	61/1/14	11/02/08	FINED
68	259/07	IMRAN KHAN	365/392	01/02/08	AQUITED
69	120/00	KALLU	61/1/14	13/02/08	FINED
70	119/03	SUDAMA PD	DO	13/02/08	FINED
71	59/04	JAYPAL	279	04/11/08	FINED
72	576/07	SHETLA PRAKASH	283/290 IPC	20/03/08	FINED PAID
73	448/07	SANJAY	279/338	30/03/08	FINED PAID
74	328/03	DHARMENDER	325	30/03/08	AQUITEED
75	611/06	GAJENDRUN	279	31/03/08	ADMOSHED
76	557/04	SADHU KR.	61/1/14	12/03/08	FINED PAID
77	168/00	ASHI ETC.	160/34	31/03/08	ACQIOTTED
78	69/03	RAHELM @ NATHU	25/54/59	18/03/08	UNDERGONE
79	138/04	KIRPAL	379	19/03/08	UNDERGONE
80	358/03	BRIJESH KR.	61/1/14	17/03/08	FINED PAID
81	483/04	J.P.S. VERMA	341/34	18/03/08	QUASHED
82	468/08	SUNIL KKR	323/341	30/3/08	AQUITED
83	673/04	ROJA	25/54/59	18/03/08	UNDERGONE
84	439/05	RADHEY SHYAM	61/1/14	12/03/08	FINED
85	337/37	VARUN	61/1/14	14/03/08	FINED
86	29/08	YUNUS	379/411	07/03/08	UNDERGONE
87	03/08	ALAM	454/380	27/03/08	PLEAD GUILTY
88	45/00	SANJAY SHARMA	379/411	16/02/08	PO
89	73/08	JANESH PURSHOTTAM	68/1/14	14/03/08	FINED
90	714/01	BALRAJ SINGH	279/338	17/3/08	AQUITED
91	39/02	SAMUNDER SINGH	279	28/03/08	DO
92	599/07	VIKRAM SOLANKI	279	31/3/08	FINED

93	440/2	AMARDEEP	452/326	28/03/08	PO
94	520/96	BISHNU YADAV	379/411	31/3/08	AQUITTED
95	81/03	RAMAN AGWANI	279/337	19/3/08	DO
96	159/01	HARI OM	279/337	31/3/08	CONVICATED
97	308/01	ABID ETC	454/380	25/3/08	PLEAD GUILTY
98	58/98	MAHESH KR	420/406	05/11/08	PO
99	597/07	SUNIL @ SANJAY	379/411	2/4/08	CONVICATED
100	277/00	NARENDERE PAL ETC	341/325	3/4/08	COMPOUNDED
101	99/03	RAJ PAL	279/338	4/4/08	CONVICATED
102	377/07	W N MASSAY	279/338	6/4/08	DO
103	85/07	PREM PAL	279/337	6/4/08	FINED
104	493/01	RAJU	279/338	6/4/08	CONVICATED
105	582/07	BALWAN SINGH	279	15/4/08	FINED
106	10/08	SONU	379/411	16/4/08	CONVICATED
107	406/94	ONKAR SINGH	143 RAILWAY ACT	19/4/08	DO
108	117/04	AJAY SHARMA	279/338	21/4/08	FINED
109	53/00	MADAN LAL	279/337	24/4/08	FINED
110	281/07	KAPIL KR TYAGI	337	4/5/08	UNDERGONE
111	110/08	ST VS SANJAY	309	12/5/08	UNDERGONE
112	71/08	GHANSHYAM DASS	7,10,55	13/5/08	FINED
113	34/08	BHARAT SINGH	379/411	14/5/08	CONVICATED
114	270/98	PARVEEN KUMAR	279/304A	15/5/08	DO
115	290/04	MANOJ KR ETC	406	15/5/08	DISCHARGED
116	454/05	HIMANSHU	279/338	15/5/08	AQUITTED
117	53/08	SUNDER LAL	454/380/41 1	16/5/08	CONVICATED
118	567/06	SHANKAR PARSAD	279/337	16/5/08	FINED
119	218/04	NARESH	288/338	16/5/08	AQUITTED
120	211/02	DHEERAJ	61/1/14	19/5/08	CONVICATED
121	513/99	VIKASH ETC	341/323/50 6	25/5/08	AQUITTED
122	589/07	ST VS JAWHAR LAL	279/338	25/5/08	FINED
123	399/06	RANDEEP	279/338	25/5/08	FINED

124	383/06	SATBIR SINGH	279/338	25/5/08	FINED IN
125	344/02	CT MAHENDER SINGH	279	6/6/08	ABATED
126	191/97	SAYED RIZWAN	279/338	07/6/08	CONVICATED
127	72/08	MUKESH KR JAIN	7/10/55	9/6/08	FINED
128	73/98	KAPIL KUMAR	279/337	9/6/08	CONVICATED
129	55/04	MADHUR MADHAV SHARMA	379/411	10/6/08	DO
130	592/07	SANTOSH KR	324/34	11/6/08	DO
131	9/07	SHASHI BALA	379/411	11/6/08	CONVICATED
132	386/06	DIVESH BHUTANI	283/290	13/6/08	FINED
133	422/01	RAJIV DUTT	323/341	26/6/08	COMPOUNDED
134	526/07	KARAN SINGH	279	27/6/08	FINED
135	482/96	RAMESH KR	186/353/33 2	4/7/08	AQUAITED
136	426/7	HARJEET SINGH	279/337	06/7/08	AQUITTED
137	107/08	SANJAY	454/511	7/7/08	CONVICATED
138	486/04	KAVITA	379/411	7/7/08	DO
139	01/02	INDERJEET SINGH	279/337	8/7/08	FINED
140	70/02	SATISH KUMAR	279/337	11/7/08	AQUITTED
141	156/08	DALIP	379/411	11/7/08	CONVICATED
142	145/05	SACHIN	454/38/0	15/7/08	DO
143	244/98	RAMESH GUPTA	420/468/47 1	16/7/08	DISCHARGED
144	83/08	VISHWAJEET	25/54/59	17/7/08	CONVICATED
145	75/08	DO	454/380	17/7/08	DO
146	241/08	SATISH AGNIHOTRI	379/411	18/7/08	DO
147	219/200 0	SANDEEP BISHT	279/337	20/7/08	COMPOUNDED
148	553/97	ANIL SHARMA	279/337	21/7/08	AQUITTED
149	7/00	ST VS JITENDER SINGH	25/54/59	22/7/08	DO
150	522/99	SANJAY	379/411/34	22/7/08	PO
151	249/01	JITENDER KR SAITIGA	180/353/33 2	22/7/08	CONVICATED
152	202/8	MOHD SUMAN	25/54/59	24/7/08	DO
153	29/93	K T ZIMIL	279/338	26/7/08	AQUITTED

154	637/06	C NADESAN	279/337	26/7/08	COMPOUNDED
155	82/08	SONU	279/337	27/7/08	ADMOLISHED
156	620/07	SURENDER SINGH	279/337	27/7/08	CONVICATED
157	328/7	SUMIT NEGI	68/1/14	30/7/08	FINED
158	508/04	SANTOSH	25/54/59	30/7/08	PO
159	366/03	HARBANSH SINGH	283/290	30/7/08	PO
160	289/04	ASHOK KR	279/337	31/7/08	DO
161	148/08	BHARAT SINGH	68/1/14	31/7/08	ADMOLISHED
162	510/02	ROHIT PASWAN	25/54/59	31/7/08	PO
163	443/02	PANKAJ BERI	283	31/7/08	PO
164	62/01	KAILASH	279	31/7/08	FINED
165	285/00	SUNIL KR	279/337	31/7/08	PO
166	296/01	PANKAJ GUPTA	279/338	03/8/08	COMPOUNDED
167	231/7	SHAKEEL	25/54/59	06/8/08	CONVICATED
168	470/93	AMIT THAKUR	279/338	08/8/08	COMPOUNDED
169	142/04	ST VS UTTAM KUNDU	420	8/8/08	CONVICATED
170	374/04	RAGHAV	61/1/14	14/8/08	DO
171	588/05	SUNNY KHSHITIZ	325/34	17/8/08	AQUITTED
172	318/07	ZAKIR	454/380	19/8/08	CONVICATED
173	55/00	UMED SINGH	279/337	20/8/08	COMPOUNDED
174	373/00	SANJEEV KUMAR	380/411	22/8/08	DO
175	234/00	DALBIR SINGH	279/337	22/8/08	ABATED
176	167/07	BIJENDER SINGH	279/338	24/8/08	COMPOUNDED
177	95/08	GAFFAR AHMED	279/337	25/8/08	DO
178	485/99	BANI SINGH	379/411	26/8/08	CONVICATED
179	9/98	DARSHAN SINGH	345A	28/8/08	DO
180	68/01	DINESH CHAND	341/323	29/8/08	AQUITTED
181	374/02	PARKASH	384/506	29/8/08	ABATED
182	187/05	SATISH KUMAR	25/54/59	29/8/08	CONVICATED
183	244/99	PARVEEN	341/323	29/8/08	DO
184	185/04	JEET BAHADUR	65/1/14	30/8/08	PO
185	244/03	HEM RAJ	188	30/8/08	PO
186	210/97	RAJ KUMAR	379/511	30/8/08	CONVICATED

187	222/01	BIJENDER	61/1/14	30/8/08	PO
188	619/05	ASHOK KR	341/323	01/9/08	AQUITED
189	618/05	ST VS GOPAL DASS	324/323	01/9/08	COMPOUNDED
190	93/07	FIROZ	25/54/59	02/9/08	CONVICATED
191	120/99	BALBIR SINGH	7/10/55	2/9/08	FINED
192	532/00	AMRIT PAL SINGH	279/304	4/9/08	AQUITED
193	297/03	DHANESHWAR	381/411	06/09/08	CONVICATED
194	236/08	MANOJ KUMAR	279/337	7/9/08	FINED
195	564/7	JARNAIL SINGH	279/338	07/9/08	COMPOUNDED
196	265/07	SUNIL KR	279/337	7/9/08	FINED
197	199/6	SHIV KUMAR	454/380	25/4/08	CONVICATED
198	117/01	CAPT RAJINDER SINGH	323/325	31/3/08	AQUITTED

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Complete
Hauz Khas
2008

Sheet1

List of 2008 (Hauz Khas (2008))							
In the Court of				MM, ND (Judge name is not given)			
S. NO.	G. No.	FIR No.	Case Title	PS	U/s	DoB	Decision
1	1	271/2000	St. Vs. Mulakh Raj	Hauz Khas	279/337	09.01.2008	Convicted
2	2	462/2002	St. Vs. Chandar Parkash	Hauz Khas	61/1/14	02.01.2008	Convicted
3	3	692/2007	St. Vs. Anil @ Nikki	Hauz Khas	25/54/59	14.01.2009	Convicted
4	4	421/1996	St. Vs. Hangyan	Hauz Khas	379	31.01.2008	Acquitted
5	5	711/2007	St. Vs. Sonu	Hauz Khas	25/54/59	04.01.2008	Convicted
6	6	658/2007	St. Vs. Amit Raj	Hauz Khas	3WB Act	07.01.2008	Fined
7	7	6/2008	St. Vs. Ashish	Hauz Khas	3WB Act	22.01.2008	Fined
8	8	4/2008	St. Vs. Tahir	Hauz Khas	180	08.01.2008	Fined
9	9	667/2007	St. Vs. Suresh	Hauz Khas	180	16.01.2008	Undergone
10	10	323/2004	St. Vs. Mohd. Anil etc	Hauz Khas	311/323	02.01.2008	Compound
11	11	21/2008	St. Vs. Kalfesh Sharma	Hauz Khas	279	04.02.2008	Fined
12	12	76/2008	St. Vs. Anil Kumar	Hauz Khas	279	01.02.2008	Fined
13	13	660/2008	St. Vs. Narender Singh	Hauz Khas	341/323/34	21.01.2008	D/W Compound
14	14	518/2006	St. Vs. Hariv Kumar @ Aapoo	Hauz Khas	25/54/58	20.02.2006	Convicted
15	15	19/2008	St. Vs. S.K. Sahabuddin	Hauz Khas	279	04.02.2008	Fined
16	16	996/2000	St. Vs. Sawadhin	Hauz Khas	279/337	07.01.2008	Fined
17	17	499/2007	St. Vs. Mohd. Assaudin	Hauz Khas	283	02.01.2008	Convicted/Admonished
18	18	12/2008	St. Vs. Harenler Chauhan	Hauz Khas	160	29.01.2008	Fined
19	19	771/2007	St. Vs. Mohd. Ayyaz	Hauz Khas	25 Arms Act	18.02.2008	Undergone
20	20	716/2007	St. Vs. Arun Kumar	Hauz Khas	3WB Act	03.01.2008	Fined
21	21	679/2007	St. Vs. Rakesh Nanda	Hauz Khas	3WB Act	03.01.2008	Fined
22	22	579/2007	St. Vs. Rajesh Dua	Hauz Khas	3WB Act	12.02.2008	Fined

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23	23	39/2008	St. Vs. Mahender Kumar	Hauz Khas	68/1/14	06.02.2008	Fined
24	24	552/1999	St. Vs. Junginder Singh	Hauz Khas	279/337	07.02.2008	Compound
25	25	588/2004	St. Vs. Raj Kumar Sharma	Hauz Khas	279/337	16.02.2008	Convicted
26	26	568/2003	St. Vs. Mobin Ali	Hauz Khas	25 Arms Act	15.01.2008	Convicted
27	27	447/2005	St. Vs. Rakesh Kumar Sood	Hauz Khas	323/34	29.01.2008	Convicted
28	28	873/2000	St. Vs. Raj Singh	Hauz Khas	279/337	24.01.2008	Compound
29	29	87/2008	St. Vs. Rani @ Dhani	Hauz Khas	25 Arms Act	06.02.2008	Undergone
30	30	43/2008	St. Vs. Shyam Bahadur	Hauz Khas	3WB Act	15.02.2008	Admonished
31	31	745/2007	St. Vs. Brahmanand Dass	Hauz Khas	160	06.02.2008	Fined
32	32	638/2007	St. Vs. Shamu @ Moka	Hauz Khas	25 Arms Act	12.02.2008	Acquitted
33	33	647/2000	St. Vs. Pramad Singh	Hauz Khas	353/189/336	28.01.2008	Expired
34	34	532/2003	St. Vs. Ashok Kumar Rey	Hauz Khas	25/54/59	12.02.2008	Convicted
35	35	740/1999	St. Vs. Hanender Singh	Hauz Khas	384/385	04.02.2008	Acquitted
36	36	444/1997	St. Vs. Jawohar Lal	Hauz Khas	378/411	21.01.2008	Convicted
37	37	539/2004	St. Vs. Varun Khanna	Hauz Khas	363	05.01.2008	Acquitted
38	38	626/2008	St. Vs. Pratab Das	Hauz Khas	25 Arms Act	21.01.2008	Convicted
39	39	18/2008	St. Vs. Ram Navas	Hauz Khas	160	22.01.2008	Fined
40	40	739/2008	St. Vs. Raja Sat Ali	Hauz Khas	160	16.01.2008	Fined
41	41	07/2008	St. Vs. Ram Gopal etc.	Hauz Khas	160	22.01.2008	Fined
42	42	16/2008	St. Vs. Sankar Ghosh	Hauz Khas	68/1/14	14.01.2008	Admonished
43	43	707/2007	St. Vs. Ram Sharan	Hauz Khas	160	10.01.2008	Admonished
44	44	244/2008	St. Vs. Bibal Kumar Sharma	Hauz Khas	3WB Act	07.01.2008	Fined
45	45	17/2008	St. Vs. Har Singh	Hauz Khas	3WB Act	18.01.2008	Fined

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46	46	621/2007	St. Vs. Vijay Kumar Singh	Hauz Khas	68 Excise Act	11.01.2008	Fined
47	47	107/2004	St. Vs. Digambar Singh	Hauz Khas	279/337	28.01.2008	Convicted
48	48	74/2003	St. Vs. Vinod @ Ved	Hauz Khas	61/1/14	28.01.2008	Convicted
49	49	890/1999	St. Vs. Deep Lal Sahni	Hauz Khas	279/337	01.02.2008	Convicted
50	50	537/2002	St. Vs. Tejbir Singh	Hauz Khas	279/337	29.02.2008	Fined
51	51	322/2002	St. Vs. Balram Singh	Hauz Khas	61/1/14	04.02.2008	Convicted
52	52	746/2001	St. Vs. Abdullah	Hauz Khas	279/337	04.01.2008	Fined
53	53	751/2001	St. Vs. Kaptaan Singh	Hauz Khas	323/341/34	04.01.2008	Compound
54	54	807/2001	St. Vs. Rajesh Singh	Hauz Khas	279/337	18.02.2008	Convicted
55	55	574/2006	St. Vs. Mohd. Wasim	Hauz Khas	25 Arms Act	18.02.2008	Convicted
56	56	856/2001	St. Vs. Sambhu	Hauz Khas	309	02.02.2008	Convicted
57	57	890/2006	St. Vs. Hari Om @ Dharmerinder Tyagi	Hauz Khas	279/338	17.02.2008	Compound
58	58	460/1995	St. Vs. Hajeer Verma	Hauz Khas	506/34	08.01.2008	Acquitted
59	59	508/1997	St. Vs. Karan Pal	Hauz Khas	279/337	28.01.2008	Compound
60	60	318/2004	St. Vs. Rahul Dogra	Hauz Khas	279/337	18.01.2008	Compound
61	61	181/2003	St. Vs. Sudhir Kumar	Hauz Khas	279/338	09.01.2008	Undergone
In the court of Ms. Ravinder Bedi, MM, PHC, ND							
62	62	929/2000	St. Vs. Ikram etc	Hauz Khas	420	08.01.2008	Compound
63	63	362/1997	St. Vs. Ashok Kumar	Hauz Khas	394/323	08.01.2008	Acquitted
64	64	148/2001	St. Vs. Subhash @ Rakesh	Hauz Khas	379/111	07.01.2008	Convicted
65	65	214/2005	St. Vs. Ajit Singh	Hauz Khas	408	17.01.2008	Convicted
66	66	445/2001	St. Vs. Rajit @ Shyam	Hauz Khas	379/511	18.01.2008	Convicted
67	67	251/2004	St. Vs. Neeral Kumar	Hauz Khas	379/41/34	18.01.2008	Fined
68	68	469/2000	St. Vs. Vikram Bhungurwala	Hauz Khas	7/9/304A	28.01.2008	Discharged
69	69	522/2002	St. Vs. Raj Singh	Hauz Khas	325/34	08.01.2008	Fined
70	70	533/2004	St. Vs. Surat Lal Kamavat	Hauz Khas	279/337	16.01.2008	Compound
71	71	525/1997	St. Vs. Avinash Sagar	Hauz Khas	379/411	29.01.2008	Acquitted

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72	72	49/1999	St. Vs. Prem Bahadur St. Vs. Adish Kumar	Hauz Khas	457/308/411/34	25.02.2008	Acquitted
73	73	252/1995	Jan	Hauz Khas	408	23.02.2008	Acquitted
74	74	308/1994	St. Vs. Gopal Ray	Hauz Khas	279/338	25.02.2008	P.O.
75	75	560/1996	St. Vs. Aika Kumar	Hauz Khas	279/338	24.02.2008	Compound
76	76	478/2004	St. Vs. Prakash Chand St. Vs. Santosh Kumar	Hauz Khas	279/338	21.02.2008	Compound
77	77	446/2001	Pandey St. Vs. Raj Kishore	Hauz Khas	408	21.01.2008	P.O.
78	78	115/2002	Gaur	Hauz Khas	323/332	07.01.2008	Convicted
79	79	176/1994	St. Vs. Rohtash	Hauz Khas	279/304A	04.01.2008	Acquitted
80	80	84/1996	St. Vs. Kulwinder	Hauz Khas	279/338	30.01.2008	Acquitted
81	81	211/1997	St. Vs. Ajay Shukra	Hauz Khas	360/111	18.02.2008	Acquitted
82	82	282/1999	St. Vs. Sanjay etc.	Hauz Khas	378/411/34	04.01.2008	P.O.
83	83	71/1992	St. Vs. Jumma Khan	Hauz Khas	279/338	02.01.2008	P.O.
84	84	334/2004	St. Vs. Mukesh Kumar	Hauz Khas	25 Arms Act	04.02.2008	Convicted
85	85	784/2007	St. Vs. Ravi Prasad etc	Hauz Khas	160	07.01.2008	Admonished
86	86	94/2008	St. Vs. Umesh Chaturvedi	Hauz Khas	279/427	29.04.2008	Fined
87	87	199/2005	St. Vs. Sandeep Kumar	Hauz Khas	279/337	08.04.2008	Fined/compound
88	88	377/2007	St. Vs. Bibison	Hauz Khas	279/338	27.04.2008	Fined
89	89	880/1997	St. Vs. Yogender Singh	Hauz Khas	381/411/34	25.04.2008	Acquitted
90	90	150/2008	St. Vs. Manmohan	Hauz Khas	68/1/14	25.04.2008	Convicted
91	91	836/1999	St. Vs. Dev Raj	Hauz Khas	279/338	20.04.2008	Fined
92	92	156/2008	St. Vs. Nandu Rai	Hauz Khas	279	19.04.2008	Fined
93	93	108/1999	St. Vs. Sajid Raja	Hauz Khas	279/338	12.04.2008	Convicted
94	94	52/2008	St. Vs. Manoj Kumar	Hauz Khas	283	03.04.2008	Convicted
95	95	120/2006	St. Vs. Pardeep Kumar Sharma	Hauz Khas	279/337/338	27.04.2008	Fined
96	96	543/2002	St. Vs. Apriiti Bchra	Hauz Khas	279/338	16.04.2008	Convicted

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97	97	167/2003	St. Vs. Laxman Karnavat	Hauz Khas	25/6/99	01.04.2008	Convicted
98	98	267/2009	St. Vs. Anil Kumar Chauhan	Hauz Khas	379/411	26.03.2008	P.O.
99	99	926/1996	St. Vs. Satbir Singh	Hauz Khas	392/365	01.03.2008	Acquitted
100	100	216/1995	St. Vs. Sarish Kumar	Hauz Khas	325	17.03.2008	Convicted
101	101	132/2008	St. Vs. Lekhraj	Hauz Khas	68/1/14	24.03.2008	Convicted
102	102	82/2008	St. Vs. I. Brehain Kumar & 2. Sunder	Hauz Khas		29.02.2008	Admonished
103	103	100/2002	St. Vs. Gaje Singh	Hauz Khas	25/5/59	04.03.2008	Convicted
104	104	2/2005	St. Vs. I. Bisthu & 2. Vinod	Hauz Khas	68/1/14	15.01.2008	Fined

P.S. HAUZ KHAS 2008

COURT OF SH. RAVINDER SINGH/KULDEEP NARAYAN/PARVEEN SINGH, MM

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
105	63/08	Vineet kr	68/1/14	8/2/08	Fine
106	356/06	Faim	25/54/59	14/3/08	Convicted
107	698/07	Khusid	279	16/3/08	Fine
108	48/08	Shiv raj	279	4/2/08	Fine
109	141/07	Adit kohli	279/304A	12/3/08	Quashed
110	83/08	Hari om	279/427	29/2/08	Fine
111	49/08	Dinesh tiwari	68/1/14	6/2/08	Convicted
112	50/08	Gurdev singh	279	4/2/08	Convicted
113	64/08	Bharat singh	379/411	19/3/08	Convicted
114	528/03	Dharmender	379	17/3/08	Convicted
115	197/05	Irshad	411	24/3/08	Convicted
116	164/02	Rajesh	380/411	7/4/08	Convicted
117	189/07	Satpal	68/1/14	24/4/08	Convicted
118	158/07	Sunil kumar	356/379	30/4/08	Acquitted
119	590/08	Lalit sehjial	279	30/4/08	Fine
120	2/99	Manoj kumar	279/337	16/4/08	Acquitted
121	723/08	Jitender	25/54/59	28/4/08	Convicted
122	624/01	Rizwan bawa/suhail bawa	420/468	2/4/08	PO
123	140/08	Rakesh nanda	3 WB Act	19/4/08	Fine
124	617/06	Raheem	25/54/59	19/4/08	Convicted
125	209/07	Sehnawaz @ sonu	25/54/59	19/3/08	Convicted
126	668/05	Bhim singh	25/54/59	10/4/08	Convicted
127	70/08	Vinod	279	30/4/08	Fined
128	518/95	Dhan singh/ramesh	379/420	29/4/08	Acquitted
129	420/01	Anil chauhan	379	26/3/08	PO
130	641/97	Sanjiv sharma	379	25/4/08	Convicted
131	174/07	Ramesh	68/1/14	24/4/08	Fined
132	145/08	Kundan kr	68/1/14	25/4/08	Fined
133	374/91	Vipin/khaitan/gurucharn	379/411	1/3/08	PO
134	45/08	Sartaz etc	160	7/2/08	Fine
135	449/07	Puneshwar mukhuja	309	11/3/08	Admonished
136	57/03	Sitam ram	279/337	24/3/08	Acquitted

137	43/01	Vijay kumar	279/337	14/3/08	PO
138	9/08	Sanjeev yadav	3 WB	11/3/08	Fined
139	704/07	Raju	379	26/3/08	Convicted
140	250/05	Ved parkash	341	10/3/08	Compromise
141	66/08	Devender singh	68/1/14	3/3/08	Admonished
142	415/97	Kamal etc	379/411	10/3/08	PO
143	475/06	Nasiruddin	25/54/59	16/4/08	Convicted
144	761/02	Sohil/hitesh	25/54/59	23/3/08	Quashed
145	204/02	Pawan/nasir/anil	379/411	26/3/08	PO
146	504/99	Sanmwgham	411/379	05/4/08	PO
147	476/06	Sarajuddin	25/54/59	7/4/08	Convicted
148	136/08	Narender	68/1/14	30/4/08	Fined
149	256/6	Mahesh	25/54/59	16/4/08	Convicted
150	39/98	Ashok	34/323	3/3/08	Convicted
151	87/08	Sadhu ram	160	10/3/08	Fined
152	671/06	Lokesh kr	279	26/3/08	Fined
153	340/02	Lagooria	61/1/14	1/3/08	PO
154	85/08	Bhagwan singh	68/1/14	1/3/08	Fined
155	481/04	Om parkash	309	26/3/08	PO
156	20/98	Santosh kumar	279/337	10/3/08	PO
157	159/03	P. bimmu	61/1/14	29/2/08	Fined
158	790/97	Ravinder kr	380/454	5/4/08	Convicted
159	575/04	Harpinder singh	379/411	26/3/08	PO
160	27/07	Shakhar	379/411	16/7/08	Convicted
161	743/06	Ashok	323/452	22/8/08	Acquitted
162	266/06	Thomas gold	457/511	23/8/08	Acquitted
163	485/95	Shan kumar	279/304	1/8/08	PO
164	153/08	Jaitender	3 WB	6/5/08	Fined
165	658/05	Javed hussain	379/411	2/4/08	PO
166	288/01	Inderjeet yadav	279/338	21/8/08	PO
167	114/98	Suresh	25/54/59	7/7/08	PO
168	86/08	Raghu	413/457	23/8/08	Convicted
169	807/99	Prem chand	279/337	14/7/08	Fined
170	188/04	Kamraj ali	379/411	8/7/08	PO
171	12/00	Biju	379	15/7/08	Convicted
172	175/2	Manpreet	279/337	8/7/08	PO
173	1024/00	Ramesh chand	279/337	6/7/08	Fined

174	323/94	Jagdish	279/304	8/7/08	PO
175	146/02	Anil	380/411	16/5/08	Convicted
176	707/97	Ravi keshwari	506/507	10/7/08	Died
177	972/04	Rakesh kumar	380	24/7/08	Acquitted
178	82/07	Rajinder kr	185	27/7/08	Fined
179	602/03	Anil tayal	188	2/7/08	Discharged
180	447/02	Dharmender	279/338	6/7/08	Fined
181	22/08	Ramesh	160	2/7/08	Fined
182	96/07	Arjun	379/411	9/7/08	Convicted
183	440/3	Jageshwar	279/337	15/7/08	Fined
184	162/03	Charanjeet	68/1/14	31/7/08	PO
185	790/06	Amit kumar	25/54/59	3/7/08	Convicted
186	431/07	Gagan thak.	279/337	11/8/08	Fined
187	375/01	Zakir hussain	279/337	1/8/08	PO
188	461/03	Jai singh	328/365	1/8/08	PO
189	178/08	Devender rai	68/1/14	6/5/08	Fined
190	670/06	Shankar	379	10/6/08	Convicted
191	777/01	Prem	279	3/7/08	Acquitted
192	465/02	Mukesh	279/337	8/7/08	Discharged
193	553/98	Suraj singh	279/338	8/7/08	PO
194	138/04	Pankaj dutt	188	10/7/08	Admonished
195	859/99	Mukesh	279	21/5/08	Acquitted
196	159/01	Rajesh kumar	25/27	21/5/08	Acquitted
197	450/02	Manoj	379/411	28/5/08	PO
198	513/02	Manoj kumar	379/411	7/5/08	PO
199	417/95	Rajesh kumar	279/337	13/5/08	Acquitted
200	302/91	Prahald kumar	379/467	5/5/08	PO
201	606/07	Nasim miyan	25/54	15/2/08	Convicted
202	337/02	Mohd tariq	25/54/59	29/8/08	Acquitted
203	360/05	Parma nand	25/54/59	15/7/08	Convicted
204	86/04	Bhogender	338	8/7/08	Compounded
205	263/08	Sanjeev kr	25/54/59	25/8/08	Convicted
206	472/02	Randhir singh	354/323	25/8/08	Acquitted
207	613/04	Aslam	341/323	4/8/08	Fined
208	309/98	Sunil	147/149	19/7/08	Acquitted
209	517/06	Satish	25/54/59	21/5/08	Convicted
210	730/06	Srikant	279	25/5/08	Fined

211	564/97	P.K. Jhun Junwala		2/5/08	Quashed
212	440/02	Rajesh kak.	279/337	18/5/08	Fined
213	448/05	Neetu	379	1/5/08	Fined
214	1015/1	Ramnath	279	17/5/08	PO
215	49/07	Bhagat ram	279	16/5/08	Fined
216	56/08	Bharat singh	379	28/5/08	Convicted
217	483/03	Sam alam	279	6/5/08	PO
218	676/05	Priyadarshi	279	1/5/08	Quashed
219	256/01	Ravi das	324	7/5/08	PO
220	1087/97	Govind ajwani	420	22/5/08	Compromise
221	205/04	Sanmugam	25/54/59	7/5/08	Convicted
222	166/08	Saish kumar	279	3/5/08	Fined
223	61/04	Amit	379	31/5/08	Convicted
224	216/07	Jagdish chander	25/54/59	28/5/08	Convicted
225	435/02	Anil chauhan	379/34	7/5/08	PO
226	554/05	Surjeet singh	380	30/5/08	Compromise
227	555/97	Rishipal	279	2/5/08	Acquitted
228	131/99	Monuddin khan	454	7/5/08	PO
229	29/06	Mohd hafiz hilal	25/54/59	21/5/08	PO
230	336/02	Raj kumar	61/1/14	17/5/08	Abated
231	29/06	Mohd arif	25/54/59	03/04/08	Convicted
232	206/98	Sheel kumar	279	16/5/08	Acquitted
233	333/03	Yad ram	279	24/5/08	Convicted
234	436/06	Vinod	25/54/59	4/6/08	Convicted
235	721/06	Gulshad	25/54/59	9/7/08	Convicted
236	477/03	Kamal sagar	279/337	8/7/08	Discharge
237	265/00	Mohd salem	454	8/7/08	PO
238	437/06	Altaf alam	25/54/59	7/7/08	Convicted
239	409/06	Arti rastogi	279/338	26/7/08	Fined
240	226/96	Tilak raj sharma	457/381	4/5/08	PO
241	349/05	Rahul	68/1/14	27/5/08	Admonished
242	186/08	Kavleshwar sharma	279	15/5/08	Fined
243	292/99	Akhil gupta	420	28/5/08	Acquitted
244	550/96	Sahanwaz	25/54/59	7/5/08	PO
245	344/07	Mauzam ansari	457	24/5/08	Convicted
246	783/06	Jaddish chander	379	7/5/08	Convicted
247	903/98	Rajinder singh	239	1/5/08	PO

248	752/98	Haran	380/411	7/5/08	PO
249	567/00	Ranjit singh	279/338	4/5/08	Compromised
250	306/02	Ramji	279/338	7/5/08	PO
251	293/99	HK verma	420/120	31/5/08	Compromised
252	897/97	Shalinder	326	17/5/08	Terminated
253	452/07	Sohang parkash	448/34	16/5/08	Acquitted
254	129/99	Kaushal kumar	279/337	28/5/08	Acquitted
255	194/99	Surjan etc	341/323	19/5/08	PO
256	264/00	Sewa ram	279/338	21/5/08	Acquitted
257	771/98	Surender kumar	323/325	8/5/08	PO
258	213/08	Laxman	279	3/6/08	Fined
259	130/08	Kaku	25/54/59	27/6/08	Sentenced/co
260	113/07	Ram kishan	379/411	3/6/08	Conviction
261	158/05	Sanjay prakash	279/304	6/6/8	Conviction
262	70/07	Imran	25/54/59	29/5/08	Conviction
263	295/02	Narender kr	420/468	6/5/08	Discharge
264	649/99	Jaswant	379	16/5/08	PO
265	164/08	Ram singh	279	12/5/08	Fined
266	293/94	Dharmvir	279	7/5/08	PO
267	165/08	Laxmi	454	28/5/08	Convicted
268	1051/97	Gulbir singh	341/323	28/5/08	PO
269	430/01	Vinod kumar	329	30/5/08	Convicted
270	714/98	Ajay Kapoor	420	1/5/08	PO
271	206/00	Murari singh	279	15/5/08	Fine
272	128/02	Mohd yasin	420	28/6/08	PO
273	809/01	Bala ram	420	9/6/08	Convicted
274	213/07	Tarun	379/411	6/6/08	Convicted
275	1051/00	Rahul	25/54/59	3/6/08	PO
276	233/08	Satish kr	279/427	8/7/08	Fined
277	495/04	Verender kr	420	4/7/08	Terminated
278	252/07	Bal bahadur	457	17/7/08	PO
279	1052/1	Sarwarn kumar	61/1/14	26/7/08	Fined
280	438/03	Ali mohd	25 A Act	9/7/08	PO
281	510/04	Vijay singh	379	14/7/08	Convicted
282	50/04	Lam saiba ram makane	341/323	9/7/08	PO
283	413/02	Anil chauhan	379	9/7/08	PO
284	384/00	Ram narain	506/509	15/7/08	Settled

285	815/97	Vijay etc	452/506	29/5/08	Convicted
286	210/08	Ram singh	68/1/14	2/6/08	Fined
287	531/04	Bittu singh	25/54/59	3/6/08	Convicted
288	280/08	Naim	279	30/8/08	Fined
289	19/06	Naim	279	27/8/08	PO
290	75/00	Akshay rai	452	25/8/08	Terminated
291	309/06	Kamesh	379	27/8/08	PO
292	475/03	Ved parksh	279	30/08/08	Acquitted
293	245/96	Beer singh	279	8/7/08	Acquitted
294	77/02	Hoti	279	1/8/08	PO
295	628/04	Nitin	380	7/8/08	Convicted
296	118/03	Bhawan srivastava	406	1/08/08	PO
297	33/06	Parhav gupta	279	13/3/08	Fined
298	180/02	Ravinder nath	279	8/7/08	Acquitted
299	210/04	Rakesh kumar	25/54/59	15/7/08	Sentenced
300	338/06	Dharmendra	379/411	20/8/08	PO
301	520/06	Mohd askar ahmad	25/54/59	1/8/08	Convicted
302	546/06	Dinesh	379/411	1/8/08	Convicted
303	266/03	Untrace challan	379/411	26/7/08	Untrace
304	419/91	Ram avtar	279/304	29/8/08	Acquitted
305	479/04	Lalit kumar	279/338	24/8/08	Fined
306	888/98	Sunil mohla	324	27/8/08	Acquitted
307	62/99	Rachna devi	420	24/8/08	Comp.
308	681/96	Manoj kumar	454/380	5/6/08	Acquitted
309	218/08	Surender	279	10/6/08	Fined
310	75/06	Babloo	25/54/59	10/6/08	Convicted
311	204/08	Ganga ram	68/1/14	10/6/08	Fined
312	690/00	Lal singh	279/337	5/6/08	Fined
313	565/99	Sudhir singh	454/380	3/6/08	Sentence
314	18/02	Thoiba singh	379/411	5/6/08	PO
315	460/01	Jagdeep singh	279/337	5/6/08	Settled
316	483/00	Pawan kumar	454/380	3/6/08	Sentence
317	171/99	Balvinder singh	279/337	25/5/08	Fine/con.
318	389/94	Balwan	379/411	10/7/08	Convicted
319	595/95	Gopal gupta/papp chopra	407/408	26/5/08	Convicted
320	199/08	Jazroo	279	3/6/08	Fine/con.
321	917/00	Rahul rama gundan		5/6/08	Comp

322	532/00	Vijay kumar/sunil	379	6/6/08	PO
323	27/05	Shailender tiwari	279	19/4/08	PO
324	813/00	Yogender	379	17/4/08	Acquitted
325	517/04	Rakesh kumar	379	3/6/08	Convicted
326	323/05	Puran singh	380/411	17/7/08	Con. Underg.
327	67/08	Amit etc	160	13/2/08	Admonished
328	211/06	Jagmohan tirki	25/54/59	3/9/08	Convicted
329	516/07	Ajay	25/54/59	1/9/08	Fined
330	517/05	Chander shekhar	279/379	1/9/08	PO
331	222/04	Navin chopra		26/6/08	Admonished
332	682/00	Anand singh	279/338	30/9/08	Fined
333	41/06	Atamjit singh	409	9/9/08	Quashed
334	998/97	Piyare lal	379/411	6/5/08	Acquitted
335	740/07	Naveet singh		6/2/08	Convicted
336	518/01	Munna khan	279/337	1/3/8	Compromise
337	282/04	Ajay kumar	379/411	29/1/08	Discharge
338	16/04	Rajesh m. venkat	279/337	10/9/08	Discharge
339	780/99	Manoj kumar	279/337	3/10/08	Compromise
340	7/05	Anuj kumar	279/338	9/9/08	Fined
341	49/90	Dinesh chand	448/380	15/07/08	Quashed
342	121/08	Pal singh	68/1/14	7/4/08	Fined
343	187/06	Jagdev singh	279/338	1/8/08	PO
344	235/08	Durgesh rai	68/1/14	2/7/08	Fined
345	11/06	Rahul yadav	379/411	5/6/08	Convicted
346	DLIR0762	Narayan jha		16/5/08	Fined
347	681/99	Mukesh kumar	279	7/6/08	Acquitted
348	411/04	Daya nand		4/9/08	Abated
349	DLIV3314	Vishnu thapa	66/192 MV	2/9/08	Convicted
350	DD No.36A	Ramesh chand	3/181 MV	30/4/08	Fine
351	DLIPB3697	Ajay kumar	66/192	17/10/08	Fine
352	DLIPB5209	Sahid	66/192	3/9/08	Fine
353	DLIPB4438	Zakir hussain	66/192	6/9/08	PO
354	DD No.72B	Shiv kr		6/10/08	Fined
355	DLIPA2046	Vinay kr	66/192	11/4/08	Fined
356	581/04	Raj kr/anil chauhan	379/411	20/2/08	PO
357	DLIPA5441	Bhim ram	66/1/92	16/4/08	Convicted
358	DLIPA7947	Gajender Singh	66/192	11/4/08	Fined

359	35/05	Prem gupta	279/337	3/9/08	PO
360	57/08	Atiraj	160	6/2/08	Fined
361	111/08	Curdev	279/337	19/3/08	Fined
362	35/08	Mohd tanwar	68/1/14	20/3/08	Admonished
363	34/08	John J.	3 WB act	1/2/08	Admonished
364	DD 42A/85B	Anupam	135 MV	15/3/08	Fined
365	41/08	Manohal lal	160	7/8/08	Fined
366	591/02	Prashant panwar	341/323	5/9/08	Compromise
367	540/03	Harpreet singh	408	14/3/08	Discharged
368	80/08	Ravinder	25/54/59	16/4/08	Sentenced
369	729/05	Abhishek agarwal	323/341	15/9/08	Compromise
370	524/07	Mohd alam	68/1/14	1/9/08	PO
371	725/97	Abdul hassam	379/411	6/5/08	PO
372	31/06	Rohit singh	509/506	6/5/08	Compromise
373	67/06	Kavita katria		13/6/08	Compromise
374	DD 58	Sanjeev patiyal	184/185	24/4/08	Convicted
375	316/96	Sant ram	457	4/5/08	PO
376	544/02	Dharambir singh	379/411	1/9/08	PO
377	443/06	Himanshu miglam	279/337	8/9/08	Convicted
378	102/04	Pradeep singh	279/337	5/10/08	Compromise
379	318/08	Nandan singh	279	8/10/08	Fine
380	152/00	Pawan prakash	61/1/14	15/10/08	Convicted
381	727/06	Chander bhan	6/1/14	20/10/08	Convicted
382	768/07	Arif	279	20/10/08	Convicted
383	354/08	Mohan	279	21/10/08	Convicted
384	834/83	Om prakash goel	420/471	30/8/08	Acquitted
385	127/08	Sheikh anirual	68/1/14	3/4/08	Fined
386	774/08	Sarvjit singh	323	2/9/08	Compromised
387	418/03	Meenaiah	279/337	1/9/08	PO
388	479/99	Permal	279/337	1/9/08	PO
389	718/07	Sarjeet singh	325	21/10/08	Compounded
390	327/08	Rajesh sharma	68/1/14	8/9/08	Convicted
391	302/08	Gagan	68/1/14	8/10/08	Convicted
392	337/08	Ganga sagar	68/1/14	30/9/08	Fined
393	330/08	Umesh	68/1/14	08/9/08	Convicted
394	96/03	Aarik john	309	13/6/08	Admonished
395	160/08	Sachin	3WB Act	08/5/08	Admonished

396	124/08	Abdul kalam	3WB Act	26/5/08	Fined
397	230/08	Tushar etc	68/1/14	27/6/08	Convicted
398	294/08	Bani kank	68/1/14	06/08/08	Admonished
399	301/08	Suresh kumar	68/1/14	22/08/08	Fined
400	125/08	Sanjay	68/1/14	24/3/08	Convicted
401	119/08	Siddarth		10/4/08	Admonished
402	84/08	Mantu karjee	160	24/3/08	Fined
403	194/08	Major prem kumar	3WB act	30/5/08	Convicted
404	180/08	Mahesh kumar	3WB act	16/5/08	Convicted
405	112/08	Sneha/ shiv kumar	160	19/5/08	Convicted
406	02/04	Daya ram	68/1/14	23/5/08	Admonished
407	172/08	Brij bhushan	68/1/14	22/5/08	Admonished
408	310/08	Suresh kumar	68/1/14	25/8/08	Fined
409	307/08	Raju	68/1/14	27/8/08	Fined
410	205/08	Sunil kumar	68/1/14	02/6/08	Fined
411	174/08	Shashi kant	3WB act	13/5/08	Fined
412	143/08	Jagdish chand	68/1/14	29/4/08	Admonished
413	275/08	Chander bhura kumar	3WB act	11/08/08	Admonished
414	113/5	Shyam bali	279/337	27/11/08	Acquitted
415	165/03	Parmod kumar	25 Arms act	24/12/08	Acquitted
416	131/08	Naresh @ ramesh	25/54/59	27/06/08	Convicted
417	404/08	Narender	3WB act	22/12/08	D/D
418	384/08	Vir singh	3WB act	22/12/08	R/R
419	398/08	Narender singh	3WB act	22/12/08	R/R
420	20/07	Jai parkash	394	19/12/08	R/R
421	314/08	Varun singh chauhan	3WB act	19/11/08	R/R
422	597/96	Sehdev chaudhary	279/304A	8/12/08	R/R
423	384/87	Laxmi chand	25/54/59	22/12/08	Acquitted
424	852/98	Tej prakash @ teji	379/411	16/12/08	Acquitted
425	315/08	Varun singh	3WB act	22/11/08	R/R
426	592/06	Acharya shri gopal goswami	420/506	3/11/08	Discharge/RR
427	743/00	Dhani ram @ dhanda	326	20/11/08	Acquitted
428	729/07	Ajay @ kanjja	25/54/59	06/02/08	Convicted

W.O. 2001
as per Register

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2008
R.K. Puram

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Court of Sh. Sameer Bajpai, MM/PHC/NDD/ND/PS R. K. Puram, Delhi.

Sl. No.	Gos hwa ra No.	FIR No.	PS	Title	Under Section	D.O.D.	Decided As
1	1	369/06	R. K. Puram	State Vs Vijay Kumar	279 IPC 3 PDPP Act	17/01/2008	Convicted/Fine
2	2	18/2000	R. K. Puram	State Vs Rajender Prasad	61/1/14	16/01/2008	Fine
3	3	531/2006	R. K. Puram	State Vs Keshav Dev	279/337 IPC	20/01/2008	Comp./Fine
4	4	780/2004	R. K. Puram	State Vs Manoj	61/1/14	23/01/2008	Fine
5	5	793/2004	R. K. Puram	State Vs Parkash Shah	283/290 IPC	18/01/2008	Fine
6	6	414/2004	R. K. Puram	State Vs Sukhvinder Singh	279/338 IPC	21/01/2008	Comp./Fine
7	7	187/2002	R. K. Puram	State Vs Rahul	61/1/14	18/01/2008	Fine
8	8	218/2004	R. K. Puram	State Vs Ram Khiladi	61/1/14	31/01/2008	Fine
9	9	555/2003	R. K. Puram	State Vs Subhash	61/1/14	31/01/2008	Fine
10	10	265/1994	R. K. Puram	State Vs Hari Ram	304 IPC	29/01/2008	abated
11	11	330/2000	R. K. Puram	State Vs Mukesh Kumar	25/54/59	15/01/2008	Undergone
12	12	324/2007	R. K. Puram	State Vs Chetan Makhijani	279/337 IPC	20/01/2008	Comp./Convicted
13	13	165/2004	R. K. Puram	State Vs Dharmender	61/1/14	16/01/2008	Fine
14	14	145/2001	R. K. Puram	State Vs Manoj Chauhan	279/337/338 IPC	28/01/2008	Acquitted
15	15	595/2000	R. K. Puram	State Vs Subhash	61/1/14	28/01/2008	Fine
16	16	436/2007	R. K. Puram	State Vs Kanhaiya	379/411 IPC	03/01/2008	Convicted
17	17	262/1997	R. K. Puram	State Vs Satish Chand	411 IPC	30/01/2008	Acquitted
18	18	112/2000	R. K. Puram	State Vs China Puna	61/1/14	22/01/2008	Fine
19	19	200/2007	R. K. Puram	State Vs Anita	425/434/ IPC	04/01/2008	Fine
20	20	700/2005	R. K. Puram	State Vs Ramakant Tiwari	279/337 IPC	07/01/2008	Comp./Fine

21	21	362/1994	R. K. Puram	State Vs Satpal	468/420/471	16/01/2008	Acquitted
22	22	646/2000	R. K. Puram	State Vs Chhotu Lal	279/338 IPC	30/01/2008	Abated
23	23	14/2005	R. K. Puram	State Vs C Rangan	61/1/14	31/01/2008	Fine
24	24	212/2002	R. K. Puram	State Vs Ratan lal	61/1/14	31/01/2008	Fine
25	25	166/2001	R. K. Puram	State Vs Ajeet Yadav	341/325 IPC	30/01/2008	Compromise
26	26	379/2004	R. K. Puram	State Vs Murari	279/337 IPC	15/01/2008	Comp./Fine
27	27	711/2001	R. K. Puram	State Vs Kashi	61/1/14	04/01/2008	Fine
28	28	01/2002	R. K. Puram	State Vs Gautam	61/1/14	31/01/2008	Fine
29	29	193/2007	R. K. Puram	State Vs Vinod	61/1/14	24/01/2008	Fine
30	30	511/2006	R. K. Puram	State Vs Ranjeet	25/54/59	14/01/2008	Convicted
31	31	293/1997	R. K. Puram	State Vs Daya Shankar	279/338/427 IPC	20/01/2008	Comp./Fine
32	32	11/2006	R. K. Puram	State Vs Hemant Sahi	279/337/338 IPC	17/01/2008	Fine
33	33	94/2001	R. K. Puram	State Vs Ramesh	61/1/14	30/01/2008	Fine
34	34	188/2006	R. K. Puram	State Vs Vinod Kumar	61/1/14	29/01/2008	Fine
35	35	260/1998	R. K. Puram	State Vs Parmod Kumar	61/1/14	31/01/2008	P.O.
36	36	537/2002	R. K. Puram	State Vs Sunita	61/1/14	16/01/2008	Fine
37	37	442/2001	R. K. Puram	State Vs Om Parkash	61/1/04	16/01/2008	Fine
38	38	553/2005	R. K. Puram	State Vs Vinod Kumar	61/1/14	22/01/2008	Fine
39	39	168/1995	R. K. Puram	State Vs Uttam Chand	61/1/14	11/01/2008	P.O.
40	40	571/2000	R. K. Puram	State Vs Davender	61/1/14	14/01/2008	Fine
41	41	548/2005	R. K. Puram	State Vs Pawan Kumar	279/337	20/01/2008	Fine
42	42	97/1998	R. K. Puram	State Vs Raj Pal	379/411	30/01/2008	Acquitted
43	43	669/2002	R. K.	State Vs Ashok Mishra	279 IPC	08/01/2008	Fine

			Puram				
44	44	287/2006	R. K. Puram	State Vs Jai Kishan	287/06	07/01/2008	Comp./ Fine
45	45	472/1998	R. K. Puram	State Vs Kamal Kanti	279/337 IPC	31/01/2008	Comp./ Fine
46	46	310/1996	R. K. Puram	State Vs Ashok Kumar	324/34	07/01/2008	Acquitted
47	47	268/2002	R. K. Puram	State Vs Prem Singh	279/337 IPC	31/01/2008	Acquitted
48	48	392/2001	R. K. Puram	State Vs hardeep Singh	279/338/ IPC	31/01/2008	Acquitted
49	49	228/2007	R. K. Puram	State Vs Navin Bhatia	454/511	05/02/2008	Convicted
50	50	458/1997	R. K. Puram	State Vs Priya Swami	61/1/14	27/02/2008	Convicted/Fine
51	51	218/2007	R. K. Puram	State Vs Joiel	279/337	03/02/2008	Comp./Convicted
52	52	261/2006	R. K. Puram	State Vs Dilbagh	61/1/14	16/02/2008	Conv./ Fine
53	53	188/2005	R. K. Puram	State Vs Rupesh Gupta	61/1/14	27/02/2008	Conv./ Fine
54	54	260/1997	R. K. Puram	State Vs Salvi	61/1/14	15/02/2008	Conv./ Fine
55	55	865/2004	R. K. Puram	State Vs Moinuddin	279/337 IPC	27/02/2008	Comp./Convicted
56	56	713/2006	R. K. Puram	State Vs Subhash Yadav	379/411 IPC	26/02/2008	Convicted
57	57	124/2005	R. K. Puram	State Vs Marima	61/1/14	27/02/2008	Conv./Fine
58	58	65/2003	R. K. Puram	State Vs Om Parkash	61/1/14	25/02/2008	Conv./Fine
59	59	385/2005	R. K. Puram	State Vs Seema	61/1/14	15/02/2008	Convicted
60	60	621/2002	R. K. Puram	State Vs Muikesh Seikhar	325	17/02/2008	Compromise
61	61	419/2003	R. K. Puram	State Vs Gori Shankar	279/337	27/02/2008	Fine/Convicted
62	62	171/2004	R. K. Puram	State Vs Raja	61/1/14	21/02/2008	Convicted
63	63	764/2004	R. K. Puram	State Vs Sanjay Khattry	279/338 IPC	01/02/2008	Fine/Compromise d
64	64	59/2008	R. K. Puram	State Vs Shinnosuka Okund	309 IPC	22/02/2008	Convicted/Admo nished
65	65	160/2004	R. K. Puram	State Vs Amit @ Sonu	61/1/14	15/02/2008	Conv./Fine

66	66	321/2005	R. K. Puram	State Vs Resham Kumar	12/9/55 G. Act	11/02/2008	Fine
67	67	117/2007	R. K. Puram	State Vs Ramesh	279/427 IPC	15/02/2008	Conv./Fine
68	68	169/2005	R. K. Puram	State Vs Salik Ram	160 IPC	13/03/2008	Conv./Fine
69	69	196/2003	R. K. Puram	State Vs Ram Shankar	408/411	12/03/2008	Undergone/Fine
70	70	204/2007	R. K. Puram	State Vs Perai Swami	61/1/14	11/03/2008	Convicted
71	71	798/2000	R. K. Puram	State Vs Ramwari	341/325	13/03/2008	Quashed
72	72	211/2002	R. K. Puram	State Vs Sunita Devi	61/1/14	11/03/2008	Conv./Fine
73	73	634/2002	R. K. Puram	State Vs Arjun	61/1/14	07/03/2008	Conv./Fine
74	74	101/2004	R. K. Puram	State Vs Harvinder Singh	279/338	10/03/2008	Convicted
75	75	573/2002	R. K. Puram	State Vs C. Rangan	61/1/14	21/02/2008	Convicted
76	76	653/2004	R. K. Puram	State Vs Dilbagh	61/1/14	16/02/2008	Conv./Fine
77	77	124/2004	R. K. Puram	State Vs Seema	61/1/14	25/02/2008	Conv./Fine
78	78	612/2005	R. K. Puram	State Vs Jai Parkash	61/1/14	25/02/2008	Conv./Fine
79	79	190/2005	R. K. Puram	State Vs Seema	61/1/14	25/02/2008	Conv./Fine
80	80	483/2000	R. K. Puram	State Vs Kassi	61/1/14	05/02/2008	Fine
81	81	80/2007	R. K. Puram	State Vs Naveen Bhatia	454/380/411 IPC	05/02/2008	Convicted
82	82	130/1995	R. K. Puram	State Vs Anita	379/511	07/02/2008	Convicted
83	83	613/2006	R. K. Puram	State Vs Ankit Jain	363 IPC	28/02/2008	Withdrawn
84	84	74/2005	R. K. Puram	State Vs Bablu	61/1/14	11/02/2008	Convicted
85	85	485/1998	R. K. Puram	State Vs Hari Singh	279/304 A IPC	07/02/2008	Acquitted
86	86	384/2007	R. K. Puram	State Vs Md. Inran Khan	379/34	01/02/2008	Convicted
87	87	479/2004	R. K. Puram	State Vs Gurdeep Singh	279/338	03/02/2008	Comp./Fine
88	88	491/2007	R. K.	State Vs Rishi Raj Meena	3 W. B. Act	06/02/2008	Admonished

			Puram				
89	89	734/2002	R. K. Puram	State Vs Parhlad	61/1/14	06/02/2008	Fine
90	90	573/2000	R. K. Puram	State Vs Kuldeep Singh	279/338	28/02/2008	Acquitted
91	91	358/2005	R. K. Puram	State Vs Anu	61/1/14	14/02/2008	Conv./Fine
92	92	123/2007	R. K. Puram	State Vs Sandeep	341/323/34 IPC	03/02/2008	Compounded
93	93	880/1999	R. K. Puram	State Vs Mahadev	61/1/14	21/02/2008	Conv./Fine
94	94	653/2005	R. K. Puram	State Vs Vinod Kumar	279/337 IPC & 3/181 MV Act	25/02/2008	Comp./Fine
95	95	590/2001	R. K. Puram	State Vs Parkash Chand	279/338	28/03/2008	P.O.
96	96	716/2001	R. K. Puram	State Vs Chander Bhan	341/325	31/03/2008	Acquitted
97	97	510/1999	R. K. Puram	State Vs Lalita	61/1/14	11/03/2008	Conv./Fine
98	98	47/2005	R. K. Puram	State Vs Krishna	61/1/14	10/03/2008	Conv./Fine
99	99	241/2006	R. K. Puram	State Vs Kehar Singh	279/3 PDPP Act	26/02/2008	Conv./Fine
100	100	315/2007	R. K. Puram	State Vs Prem Singh	61/1/14	26/02/2008	Convicted
101	101	499/2007	R. K. Puram	State Vs Yadram	279/338 IPC	25/02/2008	Compromised/Convicted
102	102	205/2002	R. K. Puram	State Vs Diwan Chand	454/380	26/02/2008	Abated
103	103	608/2007	R. K. Puram	State Vs Laxmidutt Joshi	283/290 IPC	20/03/2008	Fine
104	104	30/2003	R. K. Puram	State Vs Raju	61/1/14	28/02/2008	Fine
105	105	110/2004	R. K. Puram	State Vs Vinod	61/1/14 Ex. Act	25/03/2008	Conv./Fine
106	106	551/1997	R. K. Puram	State Vs Vikrant	341/323/506/34/3 25 IPC	30/03/2008	Compound/Convicted/Admonished
107	107	297/2007	R. K. Puram	State Vs Om Parkash	279/337	31/03/2008	Acquitted
108	108	525/2001	R. K. Puram	State Vs Robert Anthony	279/337	14/03/2008	Comp./Fine
109	109	624/2005	R. K. Puram	State Vs Sanjeev Kashyap	509/427 IPC	12/03/2008	Compromise
110	110	155/1996	R. K. Puram	State Vs Raju	341/323	10/03/2008	Acquitted

111	111	664/2006	R. K. Puram	State Vs Maya	61/1/14	28/03/2008	Conv./Fine
112	112	557/2002	R. K. Puram	State Vs Madin	61/1/14	25/03/2008	Conv./Fine
113	113	551/2002	R. K. Puram	State Vs Ram Bharosa	279/338	25/03/2008	Acquitted
114	114	360/2004	R. K. Puram	State Vs Sehdevan Singh	279/338	28/03/2008	Discharged
115	115	517/1996	R. K. Puram	State Vs Om Parkash	61/1/14	18/03/2008	Conv./Fine
116	116	09/2003	R. K. Puram	State Vs Dinesh Gautam	279/337	31/03/2008	Acquitted
117	117	197/2002	R. K. Puram	State Vs Rakesh	279/337	29/03/2008	Conv./Fine
118	118	442/2006	R. K. Puram	State Vs Suresh	279/427 IPC	31/03/2008	Fine
119	119	782/2003	R. K. Puram	State Vs Rishi Deva	324/427	29/03/2008	Acquitted
120	120	329/2003	R. K. Puram	State Vs Hoshiyar Singh	279/338	16/03/2008	Comp./Convicted
121	121	597/2002	R. K. Puram	State Vs Rohtash	279/337 IPC	19/03/2008	Conv./Fine
122	122	619/2004	R. K. Puram	State Vs Rakesh Kumar	279/427/IPC & 3/181 MV Act	31/03/2008	Fine
123	123	716/2004	R. K. Puram	State Vs Vijay @ Ramesh	61/1/14	31/03/2008	Conv./Fine
124	124	646/1998	R. K. Puram	State Vs Ashok Singh Rawat	379/411	01/03/2008	P. O.
125	125	453/1994	R. K. Puram	State Vs B. B. Babu	279/338 IPC	31/03/2008	P. O.
126	126	564/2000	R. K. Puram	State Vs Jagbir Singh	279/338 IPC	19/03/2008	Acquitted
127	127	330/2003	R. K. Puram	State Vs Bhagwan nayak	61/1/14	19/03/2008	Conv./Fine
128	128	738/1994	R. K. Puram	State Vs Harvinder Singh	341/323/325/506	31/03/2008	Acquitted
129	129	635/2007	R. K. Puram	State Vs Nawal Kishore	283/290 IPC	20/03/2008	Fine
130	130	124/2003	R. K. Puram	State Vs Lalita	61/1/14 Ex. Act	31/03/2008	Conv./Fine
131	131	454/2004	R. K. Puram	State Vs Sher Raj	61/1/14	14/03/2008	Conv./Fine
132	132	493/2003	R. K. Puram	State Vs Raju	61/1/14	12/03/2008	Conv./Fine
133	133	690/2004	R. K.	State Vs Vinod Kumar	61/1/14	12/03/2008	Conv./Fine

134	134	248/2003	R. K. Puram	State Vs Zakir Khan	279/427/ IPC	18/03/2008	Conv./Fine
135	135	185/2005	R. K. Puram	State Vs Nitin	61/1/14	18/03/2008	Conv./Fine
136	136	58/2003	R. K. Puram	State Vs Mukesh Luthra	289/324	17/03/2008	Comp./Convicted
137	137	639/2007	R. K. Puram	State Vs Prakash Thapa	379/411	25/03/2008	Convicted
138	138	01/2005	R. K. Puram	State Vs Vijender Singh	61/1/14	12/03/2008	Conv./Fine
139	139	246/2005	R. K. Puram	State Vs Sonu @ Amit	61/1/14	07/03/2008	Fine
140	140	749/1999	R. K. Puram	State Vs Jhamman Lal	452/323/506/34	25/03/2008	Comp./Convicted
141	141	190/2001	R. K. Puram	State Vs Gurjeet Singh	279/338	27/03/2008	Comp./Fine/Convicted
Court of Sh. S. P. S. Laler, MM/PHC/NDD/ND/PS R. K. Puram, Delhi.							
142	142	224/2003	R. K. Puram	State Vs Md. Rahim	324 IPC	18/11/2008	Plead Guilty
143	143	444/2008	R. K. Puram	State Vs Md. Mukeem	279 IPC	14/11/2008	Fine
144	144	633/2002	R. K. Puram	State Vs Dora Singh	279/338 IPC	07/11/2008	Compounded
145	145	425/2007	R. K. Puram	State Vs Amit Kumar	411/34 IPC	03/11/2008	Discharged
146	146	442/2008	R. K. Puram	State Vs Pratap Singh Rana	279 IPC	14/11/2008	Fine
147	147	653/2007	R. K. Puram	State Vs For Cancellation	279 / 337	19/11/2008	Accepted
148	148	966/1994	R. K. Puram	State Vs Rakesh Etc.	420/34 IPC	12/12/2008	Compounded
149	149	282/2008	R. K. Puram	State Vs Shyam Samrat	379/411 IPC	02/12/2008	Undergone
150	150	281/2008	R. K. Puram	State Vs Shyam Samrat	379/411 IPC	02/12/2008	Undergone
151	151	705/2002	R. K. Puram	State Vs Arun Kumar	279/338 IPC	11/12/2008	Plead guilty
152	152	573/2005	R. K. Puram	State Vs C. Rangan	61/1/14 Ex.Act	08/12/2008	Fixed
153	153	447/2003	R. K. Puram	State Vs Anubi Etc.	324	04/12/2008	Compounded
154	154	316/2008	R. K. Puram	State Vs Vasu Rukhar	3 W. Act	24/12/2008	Fixed

Court of Sh. Sameer Bajpai, MM/PHC/NDD/ND/PS R. K. Puram, Delhi.							
155	155	615/2002	R. K. Puram	State Vs Raj Bala	147/148	06/06/2008	D/W
156	156	260/2003	R. K. Puram	State Vs Sandeep	341/323/34	02/06/2008	Acquitted
157	157	169/2008	R. K. Puram	State Vs Malkit Singh	279	02/06/2008	Fixed
158	158	291/2003	R. K. Puram	State Vs Surender Sharma	279/337	28/06/2008	Acquitted
159	159	362/2000	R. K. Puram	State Vs Harinder Pd. & Ors.	341/323/506	09/06/2008	Acquitted
160	160	233/2005	R. K. Puram	State Vs Abid	379/411/34 IPC	10/06/2008	Compromised
161	161	643/1994	R. K. Puram	State Vs Ramesh & Ors.	379 IPC	06/06/2008	Convicted
162	162	173/2005	R. K. Puram	State Vs Krishna	61/1/14 Ex.Act	28/06/2008	Fine
163	163	18/2007	R. K. Puram	State Vs Mahesh Kumar	68/1/14 Ex.Act	28/06/2008	Fine
164	164	352/2005	R. K. Puram	State Vs Krishna	61/1/14 Ex.Act	05/06/2008	Fine
165	165	343/2006	R. K. Puram	State Vs Prem Chand	279/338	07/06/2008	Fine
166	166	818/2006	R. K. Puram	State Vs Dilbagh	61/78/1/14	13/06/2008	Convicted
167	167	193/2000	R. K. Puram	State Vs Gautam	61/1/14 Ex.Act	06/06/2008	Convicted
168	168	165/2007	R. K. Puram	State Vs Vaibhav Vyas	279/338	28/06/2008	Admonished
169	169	183/2008	R. K. Puram	State Vs Bharat Kashyap	279/337 IPC	05/06/2008	Compounded
170	170	425/2005	R. K. Puram	State Vs Vinod Kumar	61/1/14	06/06/2008	Compounded
171	171	04/2008	R. K. Puram	State Vs Arvind Kumar	307	02/06/2008	Return to Army Court
172	172	287/2004	R. K. Puram	State Vs Raj Kumar	279 IPC	02/06/2008	Fine
173	173	193/2005	R. K. Puram	State Vs Subhash Chand	279/338	07/06/2008	Comp.
174	174	459/2002	R. K. Puram	State Vs Dinesh	61/1/14 Ex.Act	02/06/2008	Fine
175	175	371/2000	R. K. Puram	State Vs Subhash	61/1/14 Ex. Act	06/06/2008	Fine
176	176	150/2008	R. K. Puram	State Vs Ramesh Chaudhary	279 IPC	26/06/2008	Fine

177	177	589/2015	R. K. Puram	State Vs John Bryan Linderbeas	14	03/04/2008	Quashed
178	178	750/2004	R. K. Puram	State Vs Brij Kishore	279/337	21/04/2008	Convicted
179	179	290/2004	R. K. Puram	State Vs Kamlesh	279/337	24/04/2008	Convicted
180	180	611/2015	R. K. Puram	State Vs Dilbagh Singh	61/1/14 Ex. Act	25/04/2008	Acquitted
181	181	72/2001	R. K. Puram	State Vs Rishi Pal	61/1/14 Ex. Act	25/04/2008	Convicted
182	182	33/2003	R. K. Puram	State Vs Bablu	454/380/411 IPC	01/04/2008	Acquitted
183	183	499/2001	R. K. Puram	State Vs Priti Khetrapal	279/304A	24/04/2008	Acquitted
184	184	391/2000	R. K. Puram	State Vs Abbas	379/411/34 IPC	17/04/2008	P.O.
185	185	284/2015	R. K. Puram	State Vs Bala	420/34 IPC	03/04/2008	Convicted
186	186	400/2003	R. K. Puram	State Vs Suresh Kumar	25/54/59	22/04/2008	Undergone
187	187	715/2004	R. K. Puram	State Vs Sarabhjeet	279/337	20/04/2008	Compromise
188	188	733/2004	R. K. Puram	State Vs Nawal Kishore	279/338	27/04/2008	Convicted
189	189	597/2007	R. K. Puram	State Vs Ravi Mehra	279/337	20/04/2008	Convicted
190	190	442/2007	R. K. Puram	State Vs Himanshu	3 West bengal Act	21/04/2008	Convicted
191	191	129/2007	R. K. Puram	State Vs Mahesh	279/337/427	23/04/2008	Convicted
192	192	479/2005	R. K. Puram	State Vs Deepak	279/338	06/04/2008	Convicted
193	193	96/1999	R. K. Puram	State Vs Naresh	279/337	26/04/2008	Acquitted
194	194	592/2005	R. K. Puram	State Vs Kapil	279/427 IPC	09/04/2008	Convicted
195	195	674/2005	R. K. Puram	State Vs Michael Thomas	380/411 IPC	28/02/2008	Abated
196	196	389/2002	R. K. Puram	State Vs C. P. Chander Rao	279/338	27/02/2008	Convicted
197	197	87/2007	R. K. Puram	State Vs Sushil	279/427	06/02/2008	Convicted
198	198	353/1997	R. K. Puram	State Vs Jai Kishan	353/97	12/02/2008	Acquitted
199	199	863/2004	R. K.	State Vs Manoj	61/1/14 Ex. Act	06/02/2008	Convicted

		Puram				
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**LIST OF PS R K PURAM FOR THE YEAR 2008
DECIDED BY SH SAMEER BAJPAI MM/PHC
NO. 200 HAS BEEN LEFT BY PAGING**

G NO	FIR NO	CASE TITTLE	U/S	DOD	DECISION
201	04/98	ST VS VIRENDER PAL	279/338	05/02/08	AQUITTED
202	148/03	ST VS KISHORE	324	05/02/08	DO
203	826/04	ST VS RAVI RAJONA	279/338	03/02/08	COMPROMISED
204	596/04	ST VS RAM BHADUR	61/1/14	01/02/08	CONVICTED
205	396/07	ST VS MOHD IMRAN KHAN	356/379	01/02/08	CONVICTED
206	103/07	ST VS NAVVEN BHATIA	454/380	05/02/08	DO
207	442/03	ST VS DINESH	279/338	28/02/08	AQUITED
208	662/04	ST VS VIJAY KR	279/338	17/04/08	AQUITED
209	105/04	ST VS SUBHASH CHAND	323/341/34	01/04/08	COMPROMISED
210	460/05	ST VS JITENDER SINGH	279/337	21/04/08	CONVICTED
211	590/94	ST VS DURGESH	380/411/34	25/04/08	CONVICTED
212	84/01	ST VS VIJAY	279/338	02/04/08	AQUITED
213	423/04	ST VS SALVI	61/1/14	26/04/08	CONVICTED
214	330/01	ST VS DEVENDER PAL	323/34	11/04/08	AQUITTED
215	468/06	ST VS MAHINDER SINGH	3 WEST BENGAL ACT	04/04/08	CONVICTED
216	662/03	ST VS BABLU ETC	454/380	09/04/08	AQUITTED
217	64/03	ST VS SEEMA	61/1/04	15/02/08	CONVICTED
218	834/03	ST VS VINOD	61/1/14	01/02/08	DO
219	291/04	ST VS SALVI	61/1/14	15/02/08	DO
220	815/06	ST VS AMAR SINGH	61/1/14	07/02/08	DO
221	522/02	ST VS DEEPTI RAWAT	¾ WB ACT	16/02/08	CONVICTED
222	477/02	ST VS ANNU DEV	61/1/14	18/02/08	DO
223	786/06	ST VS MANOJ	279/427	16/02/08	CONVICATED
224	49/05	ST VS VIR SINGH	25/54/59	25/02/08	CONVICTED
225	400/07	ST VS SANTOSH UPADHYAY	279/337	25/05/08	FINED
226	419/01	ST VS RAJESH KR	279/338	13/05/08	AQUITTED

227	430/02	VINOD	61/1/14	19/05/08	CONVICTED
228	322/09	SATSIH KUMAR	61/1/14	16/05/08	DO
229	672/05	AMAR SINGH	61/1/14	17/05/05	DO
230	488/07	GUPTESHWAR MAJHI	279/338	25/05/08	COMPOUNDED
231	144/04	PREM SINGH	279/338	25/05/08	DO
232	744/06	BEIM BAHADUR	279/338	25/05/08	FINED
233	473/02	GURJEET SINGH	279/338	15/05/08	AQUITTED
234	400/05	PARKASH KHADKA	292	13/05/08	FINED
235	730/02	ST VSGURDEV SINGH	324/34	25/05/08	AQUITTED
236	507/02	ST VS AMIT	61/1/14	12/05/08	CONVICTED
237	161/06	ST VS DILBAGH SINGH	61/1/14	16/05/08	DO
238	35/07	AJEET SINGH	188	15/05/08	FINED
239	567/07	BHARAT BHUSHAN	279/338	03/08/08	AQUITTED
240	682/07	ABDUL KABIR	324	19/08/08	COMPOUNDED
241	200/08	ST VS SUNIL KUMAR	279/427	25/08/08	FINED
242	207/04	LAL BABU KUMAR	279/338	06/08/08	CONVICTED
243	24/08	MOHSIN AHMED	279/338	03/08/08	AQUITTED
244	278/01	ST VS RAM KISHAN	341/324	22/08/08	AQUITTED
245	284/04	MAHESH KUMAR	279/338	03/8/08	DO
246	462/03	MAN MOHAN	279/338	03/8/08	COMPROMISED
247	580/99	ANURAG MOHAN	279/338	02/8/08	AQUITTED
248	435/89	St VS KUSUM DEVI	323/327	01/08/08	CONVICTED
249	806/97	DONDA NATHQ	392/34	28/08/08	UNDERGONE
250	354/07	RAVINDER KUMAR	279/427	05/08/08	FINED
251	457/07	DILBAGH	61/1/14	02/08/08	CONVICTED
252	122/05	ARUN KUMAR	279/338	03/08/08	AQUITTED
253	655/00	SURENDER	379/411	26/8/05	AQUITTED
254	189/07	AGAM ARORA	279/	08/08/08	FINED
255	448/98	DHARAM LAL	341/325	03/08/08	AQUITTED
256	438/07	SUMIT KUMAR	279/337	22/08/08	DO
257	638/96	RAM SWAROOP	61/1/14	22/08/08	DO
258	294/96	KARTAR SINGH	279/338	17/8/08	DO
259	538/04	MAHAVIR PARSAD	279/338	08/08/08	DO
260	76/96	JITENDER	379/411	17/05/08	DO

261	164/01	CHANDER BHAN	279/338	24/04/08	COMPOUNDED
262	274/01	V BALASURAMANI	420	25/4/08	CANCELLED
263	465/07	DILBASH	61/1/14	02/8/08	CONVICATED
264	695/03	RAJ KUMAR	25/54/59	30/8/08	PO
265	830/04	ROSHAN LAL	283/90	01/09/08	FINED
266	254/05	ASHOK ANTHONY	279/337	07/9/08	FINED
267	411/05	RAM BACHAN	283/290	30/8/08	PO
268	258/06	MANOJ KUMAR	61/1/14	04/09/08	CONVICATED
269	301/08	NEMI CHAND	279	28/08/08	FINED
270	293/03	RAM KHILORI	61/1/14	25/08/08	FINED
271	45/08	DEVENDER SINGH	279/427	03/9/08	FINED
272	679/08	SUNIL KUMAR	61/1/14	04/08/08	PO
273	791/03	NOOR MOHD	61/1/14	30/8/08	ABATED
274	366/04	DHARAMPAL	279/337	31/8/08	FINED
275	555/7	SANJAY KUMAR	338	24/8/08	COMPOUNDED
276	48/08	KISHAN SHAH	279/427	05/8/08	FINED
277	712/02	MOHD MUKHTIYAR	279/338	20/8/08	COMPROMISED
278	649/03	SEEMA SHARMA	279/338	03/8/08	COMPOUNDED
279	25/08	PARMINDER SINGH	279/337	03/8/08	COMPROMISED
280	556/05	MUKESH KUMAR	279/337	22/08/08	FINED
281	969/99	NARENDER KUMAR	63/68	03/9/08	AQUITED
282	471/01	ST VS GULSHAN	186/353	03/9/08	COMPROMISED
283	247/07	MANPREET SINGH	25/54/59	02/9/08	UNDERGONE
284	142/99	NARAIN TIWARI	279	04/9/08	PO
285	49/08	VED BIHARI SHARMA	21 NDPS	02/9/08	UNDERGONE
286	172/08	SWAROOP CHANDRA	279	09/8/08	FINED
287	813/06	PREM PAL	61/1/14	25/8/08	CONVICATED
288	22/03	ACHHE LAL	279	20/8/08	FINED
289	522/05	CHANDER PRAKASH	279/338	24/8/08	COMPROMISE
290	481/09	SHIV CHARAN SHARMA	7/10/55	02/9/08	FINED
291	808/02	SANJEEV KR	323/341	31/8/08	COMPROMISE
292	547/96	AMARJEET	279/304	04/8/08	AQUITTED
293	167/04	SONU @ klshan	324/341	20/8/08	COMPOUNDED
294	291/99	SUNDER	457/380	02/9/08	CONVICATED

295	723/97	LALITA	45	05/9/08	FINED
296	248/04	SHANKAR	125/01	29/8/08	FINED
297	468/96	SUSHIL KUMAR	341/323	26/4/08	AQUITTED
298	96/08	BALA MURGAN	182/417	16/7/08	FINED
299	281/04	ANKITA BATURA	279/338	20/7/08	AQUITED
300	52/06	AMAR SINGH	61/1/14	05/7/08	CONVICATED
301	790/03	ANKIT BHARGAVA	279/337	05/7/08	AQUITED
302	832/06	DEVENDER SINGH	452/380	23/7/08	CONVICATED
303	206/02	PRIYA SWAMI	61/1/14	15/7/08	CONVICATED
304	781/06	LEELA RAM	323/341	26/7/08	COMPOUNDED
305	53/94	V S HANSA	224 IPC	30/7/08	ABATED
306	286/00	KAILASH	279/334	03/7/08	CONVICATED
307	486/02	VINOD	25/54/59	09/7/08	DO
308	165/06	AMAR SINGH	61/1/14	05/07/08	CONVICATED
309	380/03	SITARA	61/1/14	31/7/08	CONVICATED
310	821/00	KALWA HUSSIAN	12 P ACT	23/7/08	DO
311	652/99	VIJAY	379/411	01/7/08	DO
312	221/03	ALIM	25/54/59	31/7/08	PO
313	153/06	RANBIR SINGH	279/338	05/7/08	FINED
314	21/99	VASUDEV	61/1/14	17/07/08	CONVICATED
315	664/03	C RANJAN	61/1/14	16/7/08	DO
316	251/07	KAWALJEET	279/427	02/7/08	FINED
317	125/99	LOVELY	61/1/14	21/7/08	CONVICATED
318	380/06	NEERAJ	323/34	06/7/08	COMPOUNDED
319	613/07	SLIMBER SON	341/324	20/7/08	DO
320	55/03	MAHENDER PARTAP	279/304A	14/7/08	AQUITED
321	104/97	ALBERT SALISTON	279/304A	26/7/08	DO
322	246/98	KISHORE	341/323	21/7/08	DO
323	577/04	RAJIV	61/1/14	31/7/08	FINED
324	624/07	ABHINAV WADHAWAN	279/337	20/7/08	ADMOSHED
325	406/95	ATTAR SINGH	406/468	08/7/08	PO
326	389/03	SHER SINGH	61/1/14	31/7/08	CONVICATED
327	194/02	RAJ KUMAR	61/1/14	23/7/08	DO
328	01/06	SEEMA	61/1/14	29/7/08	DO

329	294/05	LAL CHAND	279/337	14/7/08	AQUITTED
330	718/06	RAJESH GUPTA	279	09/7/08	FINED
331	622/98	NARESH KR ETC	61/1/14	04/7/08	CONVICATED
332	293/03	HARI LAL	354/34	06/7/08	COMPOUNDED
333	332/05	JAGAT BAHADUR	68/1/14	10/7/08	CONVICATED
334	753/04	ST VS VIJAY KR	61/1/14	04/7/08	DO
335	580/02	RAJA	61/1/14	22/7/08	DO
336	401/97	MANISH	380/411	01/7/08	ABATED
337	560/96	BHAGESH KR TYAGI	3,4,5,8 ITP ACT	04/7/08	PO
338	630/02	ASHOK KUMAR	279/338	02/7/08	COMPOUNDED
339	912/99	MADAN LAL	279/338	14/7/09	ABATED
340	468/04	BHAJAN LAL	61/1/14	10/7/08	CONVICATED
341	183/95	BRHMA NAND	420/468	26/7/08	CONVICATED
342	751/95	HARBHAGWAN	61/1/14	31/7/08	PO
343	237/00	JASBIR SINGH	279/338	20/7/08	FINED
344	51/04	ST VS SONU	61/1/14	29/7/08	CONVICATED
345	94/06	SHER SINGH	279/338	26/7/08	AQUITTED
346	13/04	SABKHAN	25/54/59	30/7/08	CONVICATED
347	40/06	DHARMENDER SINGH	279/338	26/7/08	FINED
348	120/08	DILAWR SINGH	279/337	20/7/08	COMPOUNDED
349	282/00	AMRIK SINGH	61/1/14	31/7/08	PO
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351	519/07	ST VS MAUJAN ANSARI	457/380	26/3/08	CONVICATED

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2	800/2006	STATE VS. KAKU RAJ	A.ACT	2.1.07	UNDERGO NE
3	904/2006	STATE VS. HAMID	A.ACT	2.1.07	CONVICT
4	112/1994	STATE VS. PREM SINGH	407/120B IPC	4.1.07	QUASHED
5	67/1993	STATE VS. SANTOSH K. YADAV	380/411 IPC	6.1.07	ACQUITTE D
6	601/1999	STATE VS. CT. SITA RAM	451/323 IPC	6.1.07	ACQUITTE D
7	530/2000	STATE VS. RAKESH	25 A. ACT	6.1.07	ACQUITTE D
8	917/2006	STATE VS. ASHOK	A.ACT	6.1.07	CONVICT
9	207/2006	STATE VS. ANITA	61/1/14	8.1.07	CONVICT
10	966/2006	STATE VS. AKASH	A.ACT	9.1.07	CONVICT
11	455/2005	STATE VS. DALIP	A.ACT	9.1.07	ACQUITTE D
12	327/2003	STATE VS. JAGDISH	279/304A/ B/181 IPC	9.1.07	P.O
13	694/2002	STATE VS. RAJKUMAR	408 IPC	12.1.07	P.O
14	220/2004	STATE VS. INDERJEET	323/341 IPC	15.1.07	ACQUITTE D
15	938/2006	STATE VS. RAMESH	A.ACT	16.1.07	UNDERGO NE
16	738/2004	STATE VS. SHYAM	457/380/41 1/34 IPC	6.1.07	CONVICT
17	32/2006	STATE VS. GUDDI	61/1/14	16.1.07	CONVICT
18	94/2006	STATE VS. KAMMO	61/1/14	17.1.07	CONVICT
19	969/2006	STATE VS. JAGBIR KR.	A.ACT	16.1.07	CONVICT
20	780/1998	STATE VS. DHARMENDER	392/34 IPC	18.1.07	UNDERGO NE
21	330/2003	STATE VS. SUNIL KUMAR	103 DP ACT	19.1.07	UNDERGO NE
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24	329/2006	STATE VS. GUDDI	323/341/34 IPC	21.1.07	COMPRO MISE
25	698/2005	STATE VS. RAJENDER	285 IPC	21.1.07	CONVICT
26	737/2004	STATE VS. SANJAY	323/341 IPC	21.1.07	COMPRO MISE
27	179/2005	STATE VS. GIRIRAJ	279/338 IPC	21.1.07	CONVICT
28	953/2005	STATE VS. JAICHAND	279/338 IPC	21.1.07	CONVICT
29	694/2004	STATE VS. RAVINDER SINGH	279/337 IPC	21.1.07	CONVICT
30	639/2004	STATE VS. JASPINDER SINGH		21.1.07	CONVICT
31	978/2006	STATE VS. SURENDRA	A.ACT	17.1.07	CONVICT
32	83/2002, 846/2005	STATE VS. SUMMEY ETC	323/341/34 IPC	21.1.07	DISCHAR GE
33	582/2006	STATE VS. BUSHANDER	323/324/34 IPC	21.1.07	COMPRO MISE
34	704/2001	STATE VS. VINOD ETC	341/323/34 IPC	21.1.07	COMPRO MISE
35	381/1997	STATE VS. MOHAN SINGH	341/323/34 IPC	21.1.07	ACQUITTE D
36	957/1998	STATE VS. BHUPINDER SINGH	279/338 IPC	21.1.07	CONVICT
37	1043/2006	STATE VS. KANHIYA	A.ACT	29.1.07	CONVICT
38	986/2006	STATE VS. PREM KISHAN	A.ACT	29.1.07	CONVICT
39	962/2005	STATE VS. SANJAY	A.ACT	25.1.07	CONVICT
40	1012/2006	STATE VS. RAHUL	61/1/14	24.1.07	CONVICT
41	760/2005	STATE VS. VIDHA KISHAN	379/356/41 1 IPC	22.1.07	CONVICT
42	131/2002	STATE VS. SATNAM SINGH	279/338 IPC	21.1.07	CONVICT
43	108/2004	STATE VS. RAMBABU	279/337 IPC	21.1.07	CONVICT

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47	279/2005	STATE VS. SURINDER SINGH	279/337 IPC	21.1.07	CONVICT
48	92/2003	STATE VS. KAWAL SINGH	279/338 IPC	21.1.07	CONVICT
49	655/2003	STATE VS. MUKESH	279/338 IPC	21.1.07	CONVICT
50	425/2001	STATE VS. KAILASH KR.	407/379/41 1	29.1.07	CONVICT
51	939/2005	STATE VS. AMIT SHAH	279/338 IPC	21.1.07	CONVICT
52	592/1996	STATE VS. SANJAY	279/337 IPC	21.1.07	CONVICT
53	395/1999	STATE VS. KAWALJEET	341/323 IPC	21.1.07	CONVICT
54	1073/2006	STATE VS. GAGAN	A.ACT	29.1.07	CONVICT
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57	406/1998	STATE VS. RAMU	279/304A IPC	12.2.07	P.O
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59	132/2002	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
60	319/2002	STATE VS. DAVINDER	A.ACT	28.2.07	ACQUITTE D
61	334/1991	STATE VS. NIRANJANSA	380IPC	05.2.07	DISCHAR GE
62	1014/2006	STATE VS. PARDEEP	A.ACT	1.2.07	UNDERGO NE
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64	759/2006	STATE VS. JAKIR	A.ACT	3.2.07	CONVICT
65	854/2006	STATE VS. BABULAL	61/1/14	3.2.07	UNDERGO NE
66	1069/2006	STATE V.S MANOJ	A.ACT	5.2.07	UNDERGO NE
67	1078/2006	STATE VS. ASHOK	A.ACT	5.2.07	CONVICT
68	204/2005	STATE VS. JAI SINGH	61/1/14	9.2.07	CONVICT
69	544/2006	STATE VS. MEERA	61/1/14	14.2.07	CONVICT
70	1077/2006	STATE VS. RAJEIN	A.ACT	17.2.07	UNDERGO NE
71	447/2006	STATE VS. ASHOK	61/1/14	17.2.07	CONVICT
72	436/2002	STATE VS. RAMESH	61/1/14	19.2.07	CONVICT
73	553/2002	STATE VS. RAJESH	292 IPC	19.2.07	CONVICT
74	712/2006	STATE VS. RAMDASS	61/1/14	20.2.07	CONVICT
75	435/1998	STATE VS. SANTOSH KR.	279/337 IPC	20.2.07	CONVICT
76	725/2005	STATE VS. MANOJ AGGARWAL	292 IPC	21.2.07	UNDERGO NE
77	27/2007	STATE VS. KAILASH	A.ACT	21.2.07	UNDERGO NE
78	432/2006	STATE VS. GYASI LAL	61/1/14	22.2.07	CONVICT
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81	191/2006	STATE VS. GANPAT	61/1/14	22.2.07	CONVICT
82	92/2006	STATE VS. MEERA	61/1/14	23.2.07	CONVICT
83	583/1995	STATE VS. IQBAL ETC.	392/34 IPC	12.2.07	ACQUITTE D
84	602/1996	STATE VS. SUNIL KR.	A.ACT	23.2.07	ACQUITTE D
85	23/2007	STATE VS. RANSUDDIN	A.ACT	23.2.07	CONVICT
86	63/2006	STATE VS. MANJU	61/1/14	23.2.07	CONVICT
87	1/2006	STATE VS. KAILASH	61/1/14	23.2.07	UNDERGO NE
88	728/2006	STATE VS. SHEELA	61/1/14	26.2.07	CONVICT
89	478/2006	STATE VS. RAM SINGH	61/1/14	26.2.07	CONVICT
90	47/2006	STATE VS. KAPIL	61/1/14	27.2.07	CONVICT
91	774/2006	STATE VS. ANAND	326/506 IPC	27.2.07	CONVICT
92	334/1997	STATE VS. GOPAL	279/337 IPC	06.2.07	P.O
93	111/1997	STATE VS. VIJAY BAHADUR	279/304 IPC	28.2.07	CONVICT
94	315/1995	STATE VS. SIDHI DAM ETC	147/148/14 9 IPC	5.2.07	P.O
95	847/1998	STATE VS. LAXMAN SINGH	EX.ACT	1.2.07	CONVICT
96	489/1997	STATE VS. KAMAL KR.	279/338 IPC	23.2.07	CONVICT
97	171/1996	STATE VS. SHRI RAM ETC.	452/323/32 5 IPC	21.2.07	CONVICT
98	193/2002	STATE VS. DALE RAM	341/325 IPC	19.2.07	P.O
99	160/1998	STATE VS. MUKESH	279/338/33 7IPC	17.2.07	CONVICT
100	7/1994	STATE VS. CHAMAN LAL	279/304A IPC	15.2.07	CONVICT
101	440/2004	STATE VS. DALJINDER	39/34IPC	18.3.07	CONVICT
102	346/2003	STATE VS. HITENDER	279/338 IPC	18.3.07	CONVICT
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105	585/2002	STATE VS. WAHID ALI	341/323 IPC	17.3.07	ACQUITTE D
106	63/2007	STATE VS. NASEERGUHI	188 IPC	17.3.07	CONVICT
107	92/2007	STATE VS. ABDUL GAFFAR	A.ACT	17.3.07	UNDERGO NE
108	355/2005	STATE VS. VISHNU	A.ACT	16.3.07	UNDERGO NE
109	534/2006	STATE VS. PARVATI DEVI	61/1/14	15.3.07	ABATED
110	372/2000	STATE VS BIHUDIN	61/1/14	13.3.07	CONVICT
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117	902/2006	STATE VS. VIJAY	A.ACT	3.3.07	ACQUITTE D
118	493/2006	STATE VS. PHOOL DEVI	61/1/14	1.3.07	CONVICT
119	1091/2005	STATE VS. SMT. GULAB		2.3.07	CONVICT
120	602/2006	STATE VS. TIKAM CHAND	341/506IP C	2.3.07	QUASHED
121	606/1996	STATE VS. KASHTARO LAL	447 IPC	7.3.07	ACQUITTE D
122	1019/2006	STATE VS. JAI SINGH	323/241 IPC	18.3.07	ACQUITTE D
123	309/2006	STATE VS. LAXMAN	323/341 IPC	18.3.07	ACQUITTE D
124	418/2005	STATE VS. PARVENI	279/337 IPC	18.3.07	CONVICT
125	236/2000	STATE VS. SUSHIL KR	279/337 IPC	18.3.07	CONVICT
126	741/2006	STATE VS. SUKHBIR	279/427 IPC	18.3.07	CONVICT

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128	310/2006	STATE VS. RAM NARAYAN	323/241 IPC	18.3.07	ACQUITTE D
129	606/2000	STATE VS. LEKHRAJ	188 IPC	18.3.07	CONVICT
130	934/2006	STATE VS. KALYAN	279/337/31 181 IPC	18.3.07	ACQUITTE D
131	494/2006	STATE VS. SHYAM SINGH	279/337 IPC	18.3.07	CONVICT
132	886/2006	STATE VS. LALAN	341/324/34 IPC	18.3.07	ACQUITTE D
133	710/2005	STATE VS. JAI PAL	323/341 IPC	18.3.07	ACQUITTE D
134	560/2005	STATE VS. KAURNALAL	61/1/14	19.3.07	CONVICT
135	82/2006	STATE VS. SITA	61/1/14	19.3.07	CONVICT
136	668/2005	STATE VS. RAJESH	61/1/14	22.3.07	CONVICT
137	970/2005	STATE VS. RAGHWAN	61/1/14	22.3.07	CONVICT
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139	48/2007	STATE VS. DEVENDER	188 IPC	24.3.07	CONVICT
140	179/1994	STATE VS. SATYAPAL	4/5 EX. ACT	24.3.07	CONVICT
141	481/2006	STATE VS. GOPAL	61/1/14	28.3.07	CONVICT
142	381/2006	STATE VS. SITA RAM	61/1/14	28.3.07	CONVICT
143	266/1994	STATE VS. JAMAL AHMAD	304 IPC	29.3.07	ACQUITTE D
144	275/1994	STATE VS. K. SIVABULRAI	30A	30.3.07	CONVICT
145	154/2006	STATE VS. SUMITRA	61/1/14	29.3.07	CONVICT
146	87/1997	STATE VS. YOGESH	379/411 IPC	22.3.07	CONVICT
147	403/1996	STATE VS. MONU MEBAH	A. ACT	24.3.07	ACQUITTE D
148	128/2007	STATE VS. IRFAN	A. ACT	29.3.07	CONVICT
149	909/2006	STATE VS. DHARMENDER	324/34 IPC	18.3.07	ACQUITTE D
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153	625/2000	STATE VS. PAPPU	61/1/14	4.4.07	CONVICT
154	810/2006	STATE VS. SHANTI	61/1/14	4.4.07	CONVICT
155	512/2002	STATE VS. SUNIL KR.	61/1/14	4.4.07	CONVICT
156	983/2006	STATE VS. MANJU	61/1/14	7.4.07	CONVICT
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160	160	1002/2006	St. Vs. Ram Shah	O.I.A	61/1/14	12.04.2007	Convicted
161	161	187/2000	St. Vs. Geeta	O.I.A	61/1/14	16.04.2007	Convicted
162	162	167/2007	St. Vs. Raju	O.I.A	A. Act	17.04.2007	Convicted
163	163	301/1997	St. Vs. Raj Singh	O.I.A	392/34	17.04.2007	Discharged and undergone
164	164	1006/2006	St. Vs. Kabil	O.I.A	A. Act	18.04.2007	Acquitted
165	165	169/2000	St. Vs. Hem Raj	O.I.A	381/411	19.04.2007	Convicted
166	166	349/1998	St. Vs. Deep Chand	O.I.A	186/353/323	19.04.2007	Convicted
167	167	38/1995	St. Vs. Kuldeep Singh	O.I.A	452/427/232	17.04.2007	Acquitted
168	168	256/2000	St. Vs. Dheeraj	O.I.A	279/337	22.04.2007	Convicted
169	169	396/2006	St. Vs. Charan Singh	O.I.A	279/337	22.04.2007	Convicted
170	170	548/2002	St. Vs. Parvesh	O.I.A	341/323	22.04.2007	Acquitted
171	171	63/2001	St. Vs. Mandeep Singh	O.I.A	279/337	22.04.2007	Convicted
172	172	192/1993	St. Vs. Ashok Kumar	O.I.A	324	26.04.2007	P.O
173	173	147/1998	St. Vs. Suresh	O.I.A	242	11.04.2007	P.O
174	174	132/2007	St. Vs. Liyakat	O.I.A	379/411	25.04.2007	Convicted
175	175	798/1998	St. Vs. Gulveer Singh	O.I.A	279/338	22.04.2007	Convicted
176	176	699/2006	St. Vs. Ravinder	O.I.A	341/323	22.04.2007	Acquitted
177	177	899/2006	St. Vs. Shyam Sunder	O.I.A	323/34	22.04.2007	Acquitted
178	178	905/2006	St. Vs. Meera	O.I.A	61/1/14	24.04.2007	Convicted
179	179	374/2003	St. Vs. Rakesh	O.I.A	279/337	22.04.2007	Convicted
180	180	709/2006	St. Vs. Vijay	O.I.A	A. Act	25.04.2007	Acquitted
181	181	14/2006	St. Vs. Smt. Kamla	O.I.A	61/1/14	28.04.2007	Convicted
182	182	318/2007	St. Vs. Ranjeet Singh	O.I.A	279	29.04.2007	Convicted
183	183	917/2004	St. Vs. Vishal Choudhary	O.I.A	338	29.04.2007	Convicted
184	184	725/2006	St. Vs. Bhusan Pal	O.I.A	341/323/329	29.04.2007	Acquitted

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186	186	50/2004	St. Vs. Mohd. Harun	O.I.A	341/323	29.04.2007	Acquitted
187	187	252/2001	St. Vs. Anoop Singh	O.I.A	341/323	29.04.2007	Acquitted
188	188	294/2006	St. Vs. Guddi	O.I.A	61/1/14	30.04.2007	Convicted
189	189	326/2006	St. Vs. Sarita	O.I.A	61/1/14	30.04.2007	Convicted
190	190	722/2006	St. Vs. Scereta	O.I.A	61/1/14	30.04.2007	Convicted
191	191	322/2002	St. Vs. Malik Om Prakash	O.I.A	-	29.04.2007	Compromised
192	192	576/2003	St. Vs. Tej Singh et	O.I.A	323/451	22.04.2007	Acquitted
193	193	1033/2006	St. Vs. Manju	O.I.A	61/1/14	03.04.2007	Convicted
194	194	281/2006	St. Vs. Sheela	O.I.A	61/1/14	01.05.2007	Convicted
195	195	50/2003	St. Vs. Sheela	O.I.A	61/1/14	01.05.2007	Convicted
196	196	009/2006	St. Vs. Sheetal	O.I.A	61/1/14	03.05.2007	Convicted
197	197	721/2006	St. Vs. Kamla	O.I.A	61/1/14	04.05.2007	Convicted
198	198	692/1997	St. Vs. Vijay	O.I.A	341/342	05.05.2007	Acquitted
199	199	221/2006	St. Vs. Kanchan	O.I.A	61/1/14	05.05.2007	Convicted
200	200	837/2006	St. Vs. Meera	O.I.A	61/1/14	05.05.2007	Convicted
201	201	706/1996	St. Vs. Mohd. Yakeed	O.I.A	323/342	07.05.2007	Acquitted
202	202	332/2006	St. Vs. Anil Patak	O.I.A	68/1/14	07.05.2007	Convicted
203	203	947/2006	St. Vs. Sheela	O.I.A	61/1/14	07.05.2007	Convicted
204	204	1039/2005	St. Vs. Sheela	O.I.A	61/1/14	08.05.2007	Convicted
205	205	677/2004	St. Vs. Kaushalaya	O.I.A	61/1/14	08.05.2007	Convicted
206	206	198/2007	St. Vs. Jagdish	O.I.A	25/54/59	10.05.2007	Convicted
207	207	486/2006	St. Vs. Smt. Rani	O.I.A	61/1/14	05.05.2007	Convicted
208	208	141/2007	St. Vs. Murad	O.I.A	25 Arms Act	10.05.2007	Convicted
209	209	635/2006	St. Vs. Dhanna	O.I.A	61/1/14	07.05.2007	Convicted
210	210	160/2007	St. Vs. Pradeep	O.I.A	A. Act	10.05.2007	Convicted
211	211	441/1999	St. Vs. Gouri Shankar	O.I.A	341/323/34	10.05.2007	Acquitted
212	212	779/2006	St. Vs. Sita Ram	O.I.A	61/1/14	21.05.2007	Convicted
213	213	436/1995	St. Vs. Viban Parend	O.I.A	279/304A	22.05.2007	Convicted
214	214	261/2006	St. Vs. Guddi	O.I.A	61/1/14	26.05.2007	Convicted
215	215	475/2006	St. Vs. Dansh	O.I.A	61/1/14	28.05.2007	Convicted
216	216	453/2006	St. Vs. Maya	O.I.A	61/1/14	29.05.2007	Convicted

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218	218	45/2001	St. Vs. Deva	O.I.A	279/304	30.05.2007	Abated
219	219	594/2001	St. Vs. Mohd. Akram	O.I.A	379/411	23.05.2007	Convicted
220	220	73/1996	St. Vs. Ramesh Kumar	O.I.A	279/304	20.03.2007	Convicted
221	221	843/1997	St. Vs. Ashok Kumar	O.I.A	61/1/14	07.05.2007	P.O
222	222	395/1994	St. Vs. Geyander	O.I.A	420/408	28.05.2007	Acquitted
223	223	161/2004	St. Vs. Sobhat Yadav	O.I.A	279/337	30.05.2007	Convicted
224	224	649/2006	St. Vs. Kanila	O.I.A	61/1/14	30.05.2007	Convicted
225	225	69/2007	St. Vs. Manohar	O.I.A	61/1/14	31.05.2007	Convicted
226	226	105/2006	St. Vs. Lal Singh	O.I.A	61/1/14	31.05.2007	Convicted
227	227	109/2007	St. Vs. Foola	O.I.A	61/1/14	31.05.2007	Convicted
228	228	320/2007	St. Vs. Amar Singh	O.I.A	A. Act	31.05.2007	Convicted
229	229	61/1995	St. Vs. Surender Kumar	O.I.A		31.05.2007	Acquitted
230	230	933/2006	St. Vs. Soma	O.I.A	61/1/14	12.05.2007	Convicted
231	231	290/1999	St. Vs. Akram	O.I.A	387	12.05.2007	Acquitted
232	232	545/2006	St. Vs. Rajni	O.I.A	61/1/14	14.05.2007	Convicted
233	233	516/1996	St. Vs. Kalyan	O.I.A	279/338	15.05.2007	Convicted
234	234	878/2006	St. Vs. Smt. Laccha	O.I.A	61/1/14	15.05.2007	Convicted
235	235	739/2006	St. Vs. Vedri	O.I.A	61/1/14	16.05.2007	Convicted
236	236	831/2006	St. Vs. Nisha	O.I.A	61/1/14	17.05.2007	Convicted
237	237	304/2006	St. Vs. Vijay Kumar	O.I.A	323/341/34	18.05.2007	Convicted
238	238	167/2006	St. Vs. Brij Krishan	O.I.A	380/457/311	19.05.2007	Convicted
239	239	224/2006	St. Vs. Duresh	O.I.A	61/1/14	19.05.2007	Convicted
240	240	465/2006	St. Vs. Somulra	O.I.A	61/1/14	19.05.2007	Convicted
241	241	1063/2006	St. Vs. Shukla	O.I.A	61/1/14	19.05.2007	Convicted
242	242	61/2007	St. Vs. Ashok	O.I.A	188	14.05.2007	Convicted
243	243	53/2007	St. Vs. Ram Kishan	O.I.A	188	19.05.2007	Convicted
244	244	110/2000	St. Vs. Bhupinder Singh	O.I.A	323/323	20.05.2007	Convicted
245	245	385/2002	St. Vs. Sri Prakash	O.I.A	279/323/34	20.05.2007	Convicted
246	246	841/2006	St. Vs. Salim	O.I.A	323/34	20.05.2007	Acquitted

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247	247	701/1998	St. Vs. Joginder Singh	O.I.A	341/323/34	20.05.2007	Convicted
248	248	145/2001	St. Vs. Hawa Singh	O.I.A	279/337	20.05.2007	Convicted
249	249	660/2001	St. Vs. Abdul Bukh	O.I.A	324/341/34	20.05.2007	Acquitted
250	250	927/2005	St. Vs. Rattan lal	O.I.A	323/341	20.05.2007	Convicted
251	251	333/2003	St. vs. Vinod Kumar	O.I.A	279/377	20.05.2007	Convicted
252	252	406/2001	St. Vs. Anil Kumar	O.I.A	279338	20.05.2007	Convicted
253	253	817/2006	St. Vs. Bato Ram	O.I.A	323/341/34	20.05.2007	Acquitted
254	254	199/2006	St. Vs. Daddan	O.I.A	323/341/34	20.05.2008	Acquitted
255	255	104/2007	St. Vs. Reshma	O.I.A	61/1/14	01.06.2007	Convicted
256	256	495/2006	St. Vs. Seema	O.I.A	61/1/14	01.06.2007	Convicted
257	257	178/2006	St. Vs Gyarsi Lal	O.I.A	61/1/14	02.06.2007	Convicted
258	258	285/2006	St. Vs. Azad Singh	O.I.A	279/307	03.06.2007	Convicted
259	259	727/2004	St. Vs. Ravinder Etc	O.I.A	03/08/07	03.06.2007	Acquitted
260	260	458/2004	St. Vs Krishan Madam	O.I.A	341/323/34	03.06.2007	Acquitted
261	261	316/206	St. Vs. Varun et	O.I.A	323/341	03.06.2007	Acquitted
262	262	447/2005	St. vs. Dinesh Pathak	O.I.A	323/341/566	03.06.2007	Acquitted
263	263	344/2006	St. Vs. Salman	O.I.A	323/341	03.06.2007	Acquitted
264	264	598/2003	St. Vs. Raj kumar	O.I.A	279/337	03.06.2007	Convicted
265	265	319/2006	St. Vs. Salman Singh	O.I.A	323/34	03.06.2007	Acquitted
266	266	299/1999	St. Vs. Mohd. Islam	O.I.A	341/323/425	03.06.2007	Convicted
267	267	722/2001	St. Vs. Vijay Kumar	O.I.A	338	03.06.2007	Acquitted
268	268	889/2006	St. Vs. Sunil Kumar	O.I.A	323/341	03.06.2007	Acquitted
269	269	128/2000	St. Vs. Mohd. Nageeb etc	O.I.A	341/323	03.06.2007	Acquitted
270	270	156/2006	St. Vs. Dharam Pal	O.I.A	279/337	03.06.2007	Convicted
271	271	535/2006	St. Vs. Suran	O.I.A	61/1/14	04.06.2007	Convicted
272	272	1053/2006	St. Vs. Foola	O.I.A	61/1/14	05.06.2007	Convicted
273	273	936/2006	St. Vs. Phoola	O.I.A	61/1/14	05.06.2007	Convicted
274	274	158/2007	St. Vs. Ram Singh	O.I.A	61/1/14	05.06.2007	Convicted
275	275	1038/2006	St. Vs. Ram Singh	O.I.A	61/1/14	06.06.2007	Convicted
276	276	394/2006	St. Vs. Servesh	O.I.A	61/1/14	08.06.2007	Convicted

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277	277	1037/2006	St. Vs. Laxman	O.I.A	61/1/14	08.06.2007	Convicted
278	278	411/2007	St. Vs. Suresh	O.I.A	A. Act	21.06.2007	Convicted
279	279	366/2007	St. Vs. Rakesh Kumar	O.I.A	A. Act	21.06.2007	Convicted
280	280	473/2007	St. Vs. Mohd. Ismle	O.I.A	A. Act	21.06.2007	Convicted
281	281	427/2007	St. Vs. Uttam Singh	O.I.A	A. Act	22.06.2007	Convicted
282	282	350/2007	St. Vs. Gobi	O.I.A	A. Act	23.06.2007	Convicted
283	283	552/2006	St. Vs. Lal Singh	O.I.A	61/1/14	25.06.2007	Convicted
284	284	393/2007	St. Vs. Jagbir	O.I.A	A. Act	25.06.2007	Convicted
285	285	426/2006	St. Vs. Kamlesh	O.I.A	61/1/14	25.06.2007	Convicted
286	286	778/2006	St. Vs. Kamlesh	O.I.A	61/1/14	27.06.2007	Convicted
287	287	282/2007	St. Vs. Soni Devi	O.I.A	61/1/14	27.06.2007	Convicted
288	288	333/2007	St. Vs. Narender	O.I.A	A. Act	27.06.2007	Convicted
289	289	335/2007	St. Vs. Narain Dass	O.I.A	A. Act	30.06.2007	Convicted
290	290	654/2006	St. Vs. Gyasi Lal	O.I.A	61/1/14	30.06.2007	Convicted
291	291	363/2007	St. Vs. Rajesh @ Raju	O.I.A	-	30.06.2007	Convicted
292	292	1036/2006	St. Vs. Jagdish	O.I.A	61/1/14	26.06.2007	Convicted
293	293	643/2004	St. Vs. Raj Kumar	O.I.A	323/328	01.07.2007	Acquitted
294	294	743/2006	St. Vs. Ashok	O.I.A	279/338/85	01.07.2007	Convicted
295	295	690/2000	St. Vs. Kartar	O.I.A	341/323	01.07.2007	Acquitted
296	296	325/2006	St. Vs. Virender	O.I.A	279/338	01.07.2007	Convicted
297	297	757/2005	St. Vs. Kanhiya Lal	O.I.A	61/1/14	02.07.2007	Aladed Dead
298	298	342/2007	St. Vs. Rasik Dass	O.I.A	A. Act	02.07.2007	Convicted
299	299	421/2007	St. Vs. Naresh	O.I.A	A. Act	03.07.2007	Convicted
300	300	7/2007	St. Vs. Ashif	O.I.A	379/44/356	03.07.2007	Convicted
301	301	1003/2006	St. Vs. Ahmed Ali	O.I.A	-	04.04.2007	Convicted
302	302	107/2002	St. Vs. Hukum Singh	O.I.A	279/337	06.07.2007	P.O
303	303	351/2007	St. Vs. Deepak	O.I.A	A. Act	05.07.2007	Convicted
304	304	206/2007	St. Vs. Deepak	O.I.A	A. Act	05.07.2007	Undergone
305	305	744/2006	St. Vs. Suraj	O.I.A	A. Act	06.07.2007	Convicted
306	306	297/1994	St. Vs. Jagjit etc	O.I.A	-	07.07.2007	Acquitted
307	307	46/1998	St. Vs. Rajey	O.I.A	447	06.07.2007	Acquitted
308	308	231/2007	St. Vs. Guddi	O.I.A	61/1/14	07.07.2007	Convicted

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309	309	416/2007	St. Vs. Sonal	O.I.A	A. Act	07.07.2007	Convicted
310	310	44/1996	St. Vs. Bato Ram	O.I.A	279/304A	04.07.2007	Acquitted
311	311	972/2000	St. Vs. Ganpat	O.I.A	61/1/14	07.07.2007	Convicted
312	312	673/1997	St. Vs. Yogender	O.I.A	279/337/338	08.07.2007	Convicted
313	313	381/2002	St. Vs. Ramlal	O.I.A	324	08.07.2007	Acquitted
314	314	610/2006	St. Vs. Ranjeen etc	O.I.A	323/341	08.07.2007	Acquitted
315	315	471/2004	St. Vs. Rambabo	O.I.A	279/338	08.07.2007	Convicted
316	316	237/2000	St. Vs. Manpreet Singh	O.I.A	325	08.07.2007	Acquitted
317	317	770/2005	St. Vs. Lalit Kumar	O.I.A	279/338	08.07.2007	Convicted
318	318	789/2006	St. Vs. Shimla	O.I.A	61/1/14	09.07.2007	Convicted
319	319	302/1995	St. Vs. Kartan Singh etc	O.I.A	323/34	09.07.2007	Convicted
320	320	187/2007	St. Vs. Geeta	O.I.A	61/1/14	10.07.2007	Convicted
321	321	259/2006	St. Vs. Ganpat	O.I.A	61/1/14	10.07.2007	Convicted
322	322	955/1998	St. Vs. Prabhan Kumar	O.I.A	279/304A	10.07.2007	Acquitted
323	323	422/2006	St. Vs. Narender	O.I.A	25/54/59	11.07.2007	Convicted
324	324	329/2007	St. Vs. Ramesh kumar	O.I.A	A. Act	12.07.2007	Convicted
325	325	5/1995	St. Vs. Rajender Singh	O.I.A	279/338	13.07.2007	P.O
326	326	459/2000	St. Vs. Sushila	O.I.A	61/1/14	03.07.2007	Convicted
327	327	96/1996	St. Vs. Avdesh pal	O.I.A	325/34	13.07.2007	Acquitted
328	328	268/1997	St. Vs. Sanjay	O.I.A	279/337	13.07.2007	P.O
329	329	740/2002	St. Vs. Aman Veer	O.I.A	323/341	22.07.2007	Convicted
330	330	547/2007	St. Vs. Ajay Kumar	O.I.A	A. Act	30.07.2007	Convicted
331	331	683/2006	St. Vs. Rajo	O.I.A	Ex. Act	13.07.2007	Convicted
332	332	567/2007	St. Vs. Bay Nalim singh	O.I.A	283	16.07.2007	Convicted
333	333	472/2007	St. Vs. Rajesh	O.I.A	A. Act	18.07.2007	Convicted
334	334	389/2006	St. Vs. Ram Kumar	O.I.A	61/1/14	20.07.2007	Convicted
335	335	636/2006	St. Vs. Veer singh	O.I.A	341/323	22.07.2007	Acquitted

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336	336	222/2006	St. Vs. Jernail Singh	O.I.A	323/341	22.07.2007	Compromised
337	337	425/2004	St. Vs. Ashwani jain	O.I.A	287/338	22.07.2007	Compromised
338	338	750/2000	St. Vs. Ramesh	O.I.A	61/1/14	26.07.2007	Convicted
339	339	16/1999	St. Vs. Yogesh Kumar	O.I.A	279/338	28.07.2007	Convicted
340	340	102/2007	St. Vs. Vijay Kumar	O.I.A	61/1/14	28.07.2007	Convicted
341	341	56/2007	St. Vs. Sheela	O.I.A	61/1/14	28.07.2007	Convicted
342	342	998/2005	St. Vs. Kunwar Singh	O.I.A	61/1/14	28.07.2007	Convicted
343	343	76/2006	St. Vs. Sugna	O.I.A	Ex. Act	30.07.2007	Convicted
344	344	477/2007	St. Vs. Ikram	O.I.A	A. Act	30.07.2007	Convicted
345	345	1033/2005	St. Vs. Sheela	O.I.A	61/1/14	31.07.2007	Convicted
346	346	884/2006	St. Vs. Anita	O.I.A	61/1/14	01.08.2007	Convicted
347	347	764/2005	St. Vs. Sita Ram	O.I.A	61/1/14	01.08.2007	Convicted
348	348	242/2000	St. Vs. Ashok Kumar	O.I.A	379/411	02.08.2007	P.O
349	349	206/2007	St. Vs. Guddi	O.I.A	61/1/14	04.08.2007	Convicted
350	350	512/2000	St. Vs. Avinash Bhen	O.I.A	279/337	05.08.2007	Convicted
351	351	624/2000	St. Vs. Jitender	O.I.A	279/337	05.08.2007	Convicted
352	352	302/2007	St. Vs. Shyam Singh	O.I.A	323/34	05.08.2007	Acquitted
353	353	426/2007	St. Vs. Sonil Khan	O.I.A	279/304	05.08.2007	Convicted
354	354	166/2007	St. Vs. Zahid	O.I.A	341/323	05.08.2007	Acquitted
355	355	832/2006	St. Vs. Bem	O.I.A	323/34	05.08.2007	Acquitted
356	356	72/2007	St. Vs. Jagat	O.I.A	341/323	05.08.2007	Acquitted
357	357	647/1998	St. Vs. Rajesh	O.I.A	341/324	05.08.2007	Acquitted
358	358	529/2007	St. Vs. Mohd. Saleem	O.I.A	457/323	05.08.2007	Acquitted
359	359	33/2002	St. Vs. Chote	O.I.A	25/54/59	06.08.2007	Acquitted
360	360	658/2000	St. Vs. Jagdeesh	O.I.A	61/1/14	06.08.2007	Convicted
361	361	605/2006	St. Vs. Susheela	O.I.A	61/1/14	06.08.2007	Convicted
362	362	59/2007	St. Vs. Dhana	O.I.A	61/1/14	07.08.2007	Convicted
363	363	296/2007	St. Vs. Kamla	O.I.A	61/1/14	07.08.2007	Convicted
364	364	624/2006	St. Vs. Goma	O.I.A	61/1/14	07.08.2007	Convicted
365	365	87/2006	St. Vs. Ramesh	O.I.A	61/1/14	08.08.2007	Convicted
366	366	148/2007	St. Vs. Reshma	O.I.A	61/1/14	08.08.2007	Convicted
367	367	224/2007	St. vs. Vinod Kumar	O.I.A	61/1/14	08.08.2007	Convicted
368	368	397/2007	St. Vs. Babloo	O.I.A	A. Act	09.08.2007	Convicted

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369	369	462/2006	St. Vs. Sheela	O.I.A	61/1/14	09.08.2007	Convicted
370	370	780/2006	St. Vs. Sugna	O.I.A	61/1/14	09.08.2007	Convicted
371	371	847/2006	St. Vs. Vijay	O.I.A	61/1/14	09.08.2007	Convicted
372	372	1051/2005	St. Vs. Vijay	O.I.A	61/1/14	09.08.2007	Convicted
373	373	480/2007	St. Vs. Jai Kishan	O.I.A	379/811	09.08.2007	Convicted
374	374	42/2007	St. Vs. Sheela	O.I.A	Ex. Act	10.08.2007	Convicted
375	375	650/2001	St. Vs. Ram Niwas	O.I.A	279/338	03.08.2007	P.O
376	376	388/2007	St. Vs. Anulbah	O.I.A	A. Act	10.08.2007	Convicted
377	377	932/2006	St. Vs. Deepak Khan	O.I.A	61/1/14	10.08.2007	Convicted
378	378	12/2007	St. Vs. Suresh	O.I.A	61/1/14	10.08.2007	Convicted
379	379	881/2006	St. Vs. Subhash	O.I.A	61/1/14	10.08.2007	Convicted
380	380	94/2007	St. Vs. Kamla	O.I.A	61/1/14	10.08.2007	Convicted
381	381	308/2007	St. Vs. Guddi	O.I.A	61/1/14	10.08.2007	Convicted
382	382	4/2007	St. Vs. Sheela	O.I.A	61/1/14	10.08.2007	Convicted
383	383	229/2007	St. Vs. Phoola	O.I.A	61/1/14	13.08.2007	Convicted
384	384	83/2007	St. Vs. Puran Singh	O.I.A	61/1/14	13.08.2007	Convicted
385	385	893/2006	St. Vs. Sheela	O.I.A	61/1/14	14.08.2007	Convicted
386	386	28/1997	St. Vs. Ahok Kumar	O.I.A	381/411	16.08.2007	Acquitted
387	387	693/2006	St. Vs. Ramesh	O.I.A	61/1/14	17.08.2007	Convicted
388	388	254/2007	St. Vs. Mahender	O.I.A	61/1/14	17.08.2007	Convicted
389	389	169/1996	St. vs. Savitri	O.I.A	332/353	09.08.2007	Convicted
390	390	94/2005	St. Vs. Santa Devi	O.I.A	324	05.08.2007	Acquitted
391	391	912/2004	St. Vs. Reshma Singh	O.I.A	379/411	03.08.2007	Convicted
392	392	440/2006	St. Vs. Rajender	O.I.A	A. Act	17.08.2007	Convicted
393	393	833/2006	St. Vs. Jagdish	O.I.A	61/1/14	-	Convicted
394	394	1029/2006	St. vs. Subhash	O.I.A	61/1/14	-	Convicted
395	395	222/2008	St. vs. Ram Niwas	O.I.A	420/408/471	-	Abated
396	396	409/1997	St. vs. Amar Shah	O.I.A	279/338	14.08.2007	Abated
397	397	553/2007	St. Vs. Sultan	O.I.A	A. Act	17.08.2007	Convicted
398	398	491/2007	St. Vs. Nilesh Kumar	O.I.A	A. Act	18.08.2007	Convicted
399	399	530/2006	St. Vs. Raju	O.I.A	61/1/14	18.08.2007	Convicted
400	400	870/2006	St. Vs. Sushila	O.I.A	61/1/14	18.08.2007	Convicted
401	401	487/2007	St. Vs. Ashok	O.I.A	A. Act	18.08.2007	Convicted

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402	402	175/2007	St. Vs. Lalit	O.I.A	323/341	19.08.2007	Acquitted
403	403	176/2007	St. vs. Sonu	O.I.A	341/323/34	19.08.2007	Acquitted
404	404	501/2006	St. Vs. Ram Rati	O.I.A	324/341/34	19.08.2007	Acquitted
405	405	892/2006	St. Vs. Ramesh etc	O.I.A	323/34	19.08.2007	Acquitted
406	406	624/2002	St. Vs. Lal ram	O.I.A	341/323	19.08.2007	Acquitted
407	407	103/2005	St. Vs. Hasman	O.I.A	A. Act	21.08.2007	Convicted
408	408	600/2007	St. vs. Nazakt	O.I.A	A. Act	23.08.2007	Convicted
409	409	391/2007	St. Vs. Anshaw	O.I.A	61/1/14	23.08.2007	Convicted
410	410	1096/2006	St. Vs. Ramesh	O.I.A	61/1/14	24.08.2007	Convicted
411	411	18/2007	St. Vs. Meera	O.I.A	61/1/14	24.08.2007	Convicted
412	412	612/2007	St. Vs. Shyam Dass	O.I.A	188	24.08.2007	Convicted
413	413	172/2007	St. Vs. Ram Kumar	O.I.A	61/1/14	24.08.2007	Convicted
414	414	220/2007	St. Vs. Sukhbir Singh	O.I.A	380/457/411	23.08.2007	Convicted
415	415	3/1995	St. Vs. Mushir Khan	O.I.A	A. Act	21.08.2007	Convicted
416	416	1056/2006	St. Vs. Kaushalaya	O.I.A	61/1/14	20.08.2007	Convicted
417	417	15/2000	St. Vs. Karan Singh	O.I.A	379/511	20.08.2007	Convicted
418	418	1066/2006	St. Vs. Babo	O.I.A	61/1/14	20.08.2007	Convicted
419	419	216/2005	St. Vs. Abdul	O.I.A	341/323	19.08.2007	Acquitted
420	420	492/2000	St. Vs. Ram Chand	O.I.A	301/325	26.08.2007	Acquitted
421	421	35/2007	St. vs. Kodala	O.I.A	61/1/14	27.08.2007	Convicted
422	422	135/1998	St. Vs. Rattan Singh	O.I.A	448/451/338	27.08.2007	Quashed
423	423	874/1998	St. Vs. Dharmender	O.I.A	A. Act	27.08.2007	Convicted
424	424	952/2005	St. Vs. Rajesh yadav	O.I.A	61/1/14	29.08.2007	Abated
425	425	641/2007	St. vs. Maseer khan	O.I.A	25 Arms Act	31.08.2007	Convicted
426	426	182/2003	St. Vs. Pardeem Kumar	O.I.A	25/54/59	31.08.2007	Convicted
427	427	469/2002	St. Vs. Naushad Ali	O.I.A	379	31.08.2007	Convicted
428	428	841/2005	St. Vs. Naina	O.I.A	61/1/14	31.08.2007	Convicted
429	429	176/1999	St. Vs. Manoj	O.I.A	A. Act	31.08.2007	Convicted
430	430	220/2006	St. Vs. Prabhu	O.I.A	61/1/14	31.08.2007	Convicted
431	431	710/2004	St. vs. Vinod	O.I.A	61/1/14	06.09.2007	Convicted
432	432	420/2006	St. Vs. Kaushalaya	O.I.A	61/1/14	06.09.2007	Convicted
433	433	981/2006	St. Vs. Ramesh	O.I.A	61/1/14	06.09.2007	Convicted

434	434						
435	435	414/2006	St. Vs. Mohd. Deen	O.I.A	285	06.09.2007	Convicted
436	436	305/2007	St. Vs. Shambhu	O.I.A		06.09.2007	Convicted
437	437	95/2007	St. Vs. Babu Lal	O.I.A	61/1/14	07.09.2007	Convicted
438	438	895/2006	St. Vs. Kammo	O.I.A	61/1/14	07.09.2007	Convicted
439	439	664/2007	St. Vs. Pramod	O.I.A	25/54/59	11.09.2007	Convicted
440	440	24/2007	St. Vs. Seema	O.I.A	61/1/14	11.06.2007	Convicted
441	441	1097/2005	St. Vs. Sheela	O.I.A	61/1/14	11.09.2007	Convicted
442	442	967/2006	St. Vs. Shabu	O.I.A	61/1/14	12.09.2007	
443	443	46/2007	St. Vs. Santosh	O.I.A	61/1/14	12.09.2007	Convicted
444	444	1040/2006	St. Vs. Reshma	O.I.A	61/1/14	13.09.2007	Convicted
445	445	569/2006	St. Vs. Smt. Gulab	O.I.A	61/1/14	14.09.2007	Convicted
446	446	613/2006	St. Vs. Gurdes	O.I.A	25/54/59	14.09.2007	Undergone
447	447	270/1995	St. Vs. Arvind Sharma	O.I.A	408/468/479/411	14.09.2007	P.O
448	448	822/1997	St. Vs. Keshwar Chaudhar etc	O.I.A	341/323/34	14.09.2007	Acquitted
449	449	118/2001	St. Vs. Ram Singh	O.I.A	61/1/14 & 420	14.09.2007	P.O
450	450	521/2001	St. Vs. Haldhar Singh	O.I.A	407	14.09.2007	P.O
451	451	535/2000	St. Vs. Sunil	O.I.A	326	10.09.2007	Acquitted
452	452	499/2006	St. Vs. Prabhu Mehto	O.I.A	61/1/14	06.09.2007	Convicted
453	453	564/1996	St. Vs. Mishri Lal	O.I.A	342/323/4	14.09.2007	Acquitted
454	454	409/2007	St. Vs. Shiv Lal	O.I.A	61/1/14	21.09.2007	Convicted/Fined
455	455	207/2007	St. Vs. Tara Chand	O.I.A	61/1/14	22.09.2007	Convicted/Fined
456	456	509/2004	St. Vs. Mukesh Kumar	O.I.A	224	14.09.2007	Convicted
457	457	169/2007	St. Vs. Geeta	O.I.A	61/1/14	15.09.2007	Convicted
458	458	238/2007	St. Vs. Vipin Kumar	O.I.A	379/511	15.09.2007	Convicted
459	459	714/2004	St. Vs. Gulshan Namla	O.I.A	279	15.09.2007	Compromised
460	460	265/2004	St. Vs. Kanhiya Lai	O.I.A	25/54/59	15.09.2007	Convicted
461	461	302/2006	St. Vs. Shambhu Mehto	O.I.A	61/1/14	15.09.2007	Convicted
462	462	689/2007	St. Vs. Deepak Rana	O.I.A	A. Act	15.09.2007	Convicted
463	463	632/2007	St. Vs. Harshanker	O.I.A	188	15.09.2007	Convicted

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464	464	587/2007	St. Vs. Mohd. Azim	O.I.A	G. Act	15.09.2007	Convicted
465	465	286/2007	St. Vs. Mohd. Ta	O.I.A	61/1/14	15.09.2007	Convicted
466	466	746/2006	St. Vs. Munna Lal	O.I.A	61/1/14	15.09.2007	Convicted
467	467	590/2007	St. Vs. Naresh Kumar	O.I.A	A. Act	15.09.2007	Convicted
468	468	667/2007	St. Vs. Abhijit Singh	O.I.A	A. Act	15.09.2007	Convicted
469	469	287/2007	St. Vs. Budh Singh	O.I.A	61/1/14	15.09.2007	Convicted
470	470	373/2007	St. vs. Ram Singh	O.I.A	61/1/14	15.09.2007	Convicted
471	471	170/2007	St. Vs. Subhil	O.I.A	279/338	16.09.2007	Convicted
472	472	168/1998	St. Vs. Satish	O.I.A	292/293	16.09.2007	Convicted
473	473	429/1997	St. Vs. Ashok Kumar	O.I.A	279/337	16.09.2007	Convicted
474	474	1061/2005	St. Vs. Raju Gupta	O.I.A	279/338	16.09.2007	Convicted
475	475	679/2007	St. Vs. Trilokinath	O.I.A	25/54/59	20.09.2007	Convicted
476	476	92/1995	St. Vs. Ranji Lal	O.I.A	279/304A	19.09.2007	Abated
477	477	17/2007	St. Vs. Gyarshi Lal	O.I.A	61/1/14	17.09.2007	Convicted
478	478	06/2007	St. Vs. Rekha	O.I.A	61/1/14	18.09.2007	Convicted
479	479	574/2003	St. Vs. Pappu	O.I.A	25/54/59	19.09.2007	Convicted
480	480	588/2002	St. Vs. Hari Om	O.I.A	61/1/14	19.09.2007	Undergone
481	481	613/2007	St. Vs. Kamal	O.I.A	A. Act	20.09.2007	Convicted
482	482	651/2007	St. Vs. Parik @ Ors.	O.I.A	A. Act	20.09.2007	Convicted
483	483	215/2007	St. Vs. Puran Singh	O.I.A	61/1/14	20.09.2007	Convicted
484	484	682/2007	St. Vs. Sonu	O.I.A	25/54/59	20.09.2007	Convicted
485	485	346/2006	St. Vs. Mukesh Kumar	O.I.A	61/1/14	22.09.2007	Convicted
486	486	223/2007	St. vs. Ram Krishan	O.I.A	61/1/14	22.09.2007	Convicted
487	487	793/2005	St. Vs. Nand Ram	O.I.A	61/1/14	24.09.2007	Convicted
488	488	382/2007	St. Vs. Gyarsi Lal	O.I.A	61/1/14	24.09.2007	Convicted
489	489	484/2007	St. Vs. Rani	O.I.A	61/1/14	24.09.2007	Convicted
490	490	425/2002	St. Vs. Deen Mohd.	O.I.A	25/54/59	26.09.2007	Convicted
491	491	82/2007	St. Vs. Ramesh	O.I.A	61/1/14	27.09.2007	Convicted
492	492	867/2006	St. Vs. Manju	O.I.A	61/1/14	29.09.2007	Convicted
493	493	114/2006	St. Vs. Algu	O.I.A	341/325 B	30.09.2007	Acquitted
494	494	221/1996	St. Vs. Bhandon Yadav etc	O.I.A	435/323/34	29.09.2007	Acquitted/P.O
495	495	811/1998	St. Vs. Khushbu Ali	O.I.A	279/337	22.09.2007	Convicted

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496	496	608/2007	St. Vs. Salim	O.I.A	25/54/59	21.09.2007	Convicted
497	497	211/1992	St. Vs. Gurmeet	O.I.A	25/54/59	29.09.2007	Acquitted
498	498	407/2006	St. Vs. Raja Etc	O.I.A	323/341	30.09.2007	Acquitted
499	499	232/2006	St. Vs. Babhi	O.I.A	61/1/14	27.09.2007	Convicted
500	500	625/1997	St. Vs. Kishan	O.I.A	279/338	30.09.2007	Convicted
501	501	904/2005	St. Vs. Kailash Chand	O.I.A	279/338	30.09.2007	Convicted
502	502	499/1997	St. Vs. Akhtar Ali	O.I.A	380/411	26.09.2007	Convicted
503	503	335/2005	St. Vs. Kaushalaya	O.I.A	61/1/14	24.09.2007	Convicted
504	504	55/2007	St. Vs. Budh Singh	O.I.A	61/1/14	21.09.2007	Convicted
505	505	159/1999	St. Vs. Vicky @ Sunil	O.I.A	-	29.09.2007	Convicted
506	506	693/2007	St. Vs. Bhikhan Mehto	O.I.A	-	12.09.2007	Convicted
507	507	1010/2006	St. Vs. Vijay Kumar	O.I.A	61/1/14	04.10.2007	Convicted
508	508	5/2007	St. Vs. Maya	O.I.A	61/1/14	04.10.2007	Convicted
509	509	138/2007	St. Vs. Pappy	O.I.A	61/1/14	05.10.2007	Convicted
510	510	573/2004	St. Vs. Nityanand	O.I.A	61/1/14	05.10.2007	P.O
511	511	956/2005	St. Vs. Suresh	O.I.A	61/1/14	05.10.2007	Convicted
512	512	247/2007	St. Vs. Shanti	O.I.A	61/1/14	06.10.2007	Convicted
513	513	344/2007	St. Vs. Guddi	O.I.A	Ex. Act	04.10.2007	Convicted
514	514	39/2007	St. Vs. Ramesh Chand	O.I.A	61/1/14	03.10.2007	Convicted
515	515	126/2007	St. Vs. Rajani	O.I.A	61/1/14	03.10.2007	Convicted
516	516	26/2007	St. Vs. Sheela	O.I.A	61/1/14	03.10.2007	Convicted
517	517	813/2004	St. Vs. Lala Jha	O.I.A	408	03.10.2007	P.O
518	518	503/2001	St. vs. Subhash	O.I.A	61/1/14	03.10.2007	P.O
519	519	599/2005	St. Vs. Ganpat	O.I.A	61/1/14	03.10.2007	-
520	520						
521	521	871/1998	St. Vs. Ram Avtar	O.I.A	65/171 (F)	03.10.2007	P.O
522	522	984/2008	St. Vs. Dhanna	O.I.A	61/1/14	03.10.2007	Convicted
523	523	164/2007	St. Vs. Summan	O.I.A	61/1/14	15.10.2007	Convicted
524	524	712/2007	St. Vs. Ashok Kumar	O.I.A	A. Act	15.10.2007	Convicted
525	525	662/2007	St. vs. Kashi Ram	O.I.A	A. Act	15.10.2007	Convicted
526	526	593/2000	St. Vs. Salender	O.I.A	279/338	15.10.2007	P.O
527	527	607/2007	St. Vs. Kamal	O.I.A	61/1/14	14.10.2007	Convicted

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528	528	707/2007	St. Vs. Furkhan	O.I.A	A. Act	12.10.2007	Convicted
529	529	705/2007	St. Vs. Bashir	O.I.A	A. Act	12.10.2007	Convicted
530	530	781/2007	St. Vs. Rajju Pappa,	O.I.A	A. Act	20.10.2007	Convicted
531	531	816/1998	St. Vs. Usman Ali	O.I.A		18.10.2007	Convicted
532	532	155/2007	St. Vs. Manju	O.I.A		18.10.2007	Convicted
533	533	965/2006	St. Vs. Tinkoo	O.I.A	61/1/14	18.10.2007	Convicted
534	534	702/2007	St. Vs. Kapil	O.I.A	A. Act	16.10.2007	Convicted
535	535	545/2006	St. Vs. Gulab singh	O.I.A	380/411/34	16.10.2007	P.O
536	536	760/2007	St. Vs. Rahisuddin	O.I.A	A. Act	12.10.2007	Convicted
537	537	374/2007	St. Vs. Sita Ram	O.I.A	61/1/14	06.10.2007	Convicted
538	538	309/2007	St. Vs. Soma	O.I.A	61/1/14	06.10.2007	
539	539	62/2007	St. Vs. Gulab	O.I.A	61/1/14	06.10.2007	Convicted
540	540	910/2008	St. Vs. Sita Ram	O.I.A	61/1/14	06.10.2007	Convicted
541	541	341/2007	St. Vs. Maya	O.I.A	Ex. Act	06.10.2007	Convicted
542	542	590/1997	St. Vs. Banwari Lal	O.I.A		06.10.2007	Convicted
543	543	457/2006	St. Vs. Mahesh Etc	O.I.A	341/323		Acquitted
544	544	317/2004	St. vs. Subhash	O.I.A	325/34	07.10.2007	Acquitted
545	545	851/2006	St. Vs. Mukesh Gupta	O.I.A	341/323	07.10.2007	Acquitted
546	546	38/2001	St. Vs. Babli	O.I.A	447	07.10.2007	Convicted
547	547	61/1999	St. Vs. Kedar	O.I.A	279/337	07.10.2007	Convicted
548	548	481/1998	St. Vs. Sushil sharma	O.I.A	406/409	11.10.2007	Quashed
549	549	204/2006	St. Vs. Tinku	O.I.A	61/1/14	12.10.2007	Convicted
550	550	117/2006	St. Vs. Jagdish	O.I.A	61/1/14	12.10.2007	Convicted
551	551	721/2007	St. Vs. Shamim	O.I.A	25/54/59	12.10.2007	Convicted
552	552	218/2007	St. Vs. Keshan Devi	O.I.A	61/1/14	31.10.2007	Convicted
553	553	591/2007	St. Vs. Vicky	O.I.A	61/1/14	31.10.2007	Convicted
554	554	521/2007	St. Vs. Kamla	O.I.A	61/1/14	31.10.2007	Convicted
555	555	475/2007	St. Vs. Ashok	O.I.A	61/1/14	31.10.2007	Convicted
556	556	442/2007	St. Vs. Sheela	O.I.A	61/1/14	31.10.2007	Convicted
557	557	335/2007	St. Vs. Shiv Lal	O.I.A	61/1/14	30.10.2007	Convicted
558	558	64/2007	St. Vs. Tara	O.I.A	61/1/14	30.10.2007	Convicted
559	559	576/2007	St. Vs. Sheela Devi	O.I.A	61/1/14	29.10.2007	Convicted
560	560	737/2006	St. Vs. Kammo	O.I.A	61/1/14	31.10.2007	Convicted

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561	561	295/1994	St. Vs. Ashok Kumar	O.I.A	304A	31.10.2007	Acquitted
562	562	438/2007	St. Vs. Phoola	O.I.A	61/1/14	29.10.2007	Convicted
563	563	452/2007	St. Vs. Manbar	O.I.A	61/1/14	29.10.2007	Convicted
564	564	189/2000	St. Vs. Joginder	O.I.A	279/304A	29.10.2007	P.O
565	565	139/2000	St. Vs. Rakesh	O.I.A	279/338	28.10.2007	Convicted
566	566	244/2000	St. Vs. Leeta Dhar	O.I.A	341/323	28.10.2007	Acquitted
567	567	429/1999	St. Vs. Laxman	O.I.A	381/411	03.10.2007	Convicted
568	568	619/2007	St. Vs. Sanjay	O.I.A	379/411	25.10.2007	Convicted
569	569	380/2007	St. Vs. Raj Kumar	O.I.A	-	25.10.2007	Convicted
570	570	353/2001	St. Vs. Saleem	O.I.A	379/411	25.10.2007	Convicted
571	571	746/2007	St. Vs. Raj Kumar	O.I.A	A. Act	27.10.2007	Convicted
572	572	205/1997	St. Vs. Khera Khanev	O.I.A	323/506/34	28.10.2007	Acquitted
573	573	997/2006	St. Vs. Amar Singh	O.I.A	279/338	28.10.2007	Convicted
574	574	703/2001	St. Vs. Pintoo Kumar	O.I.A	323/341	23.10.2007	P.O
575	575	203/2002	St. Vs. Kanhiya Lal	O.I.A	61/1/14	23.10.2007	Abated
576	576	534/2007	St. Vs. Reshma	O.I.A	61/1/14	25.10.2007	Convicted
577	577	171/2007	St. Vs. Lalita Kumar	O.I.A	-	28.10.2007	Convicted
578	578	11/2007	St. Vs. Raman Deep	O.I.A	-	28.10.2007	Convicted
579	579	550/2006	St. Vs. Munna Lal	O.I.A	341/323	28.10.2007	Acquitted
580	580	311/1995	St. Vs. Sita Ram	O.I.A	279/338	28.10.2007	Convicted
581	581	379/2004	St. Vs. Raju	O.I.A	279/338	28.10.2007	Convicted
582	582	427/2003	St. Vs. Dharam Pal	O.I.A	341/323	28.10.2007	Acquitted
583	583	596/2007	St. Vs. Giri Raj	O.I.A	188	02.11.2007	Convicted
584	584	78/2007	St. Vs. Anita	O.I.A	61/1/14	02.11.2007	Convicted
585	585	225/2007	St. Vs. Guddi	O.I.A	61/1/14	03.11.2007	Convicted
586	586	178/2007	St. Vs. Giri Raj	O.I.A	279/338	04.11.2007	Convicted
587	587	864/2003	St. Vs. Anil	O.I.A	323/34	04.11.2007	Compromised
588	588	416/2005	St. Vs. Birjesh	O.I.A	341/324	04.11.2007	Acquitted
589	589	975/2005	St. Vs. Ansar Ahmed	O.I.A	-	-	Convicted
590	590	863/2005	St. Vs. Sanjeet Bagahi	O.I.A	323/341	-	Compromised
591	591	333/2005	St. Vs. Nadeem	O.I.A	279/337	04.11.2007	Convicted
592	592	1008/2006	St. Vs. Ram Chander	O.I.A	61/1/14	05.11.2007	Convicted

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593	593	620/2006	St. Vs. Heera	O.I.A	61/1/14	05.11.2007	Convicted
594	594	548/2005	St. Vs. Vikram	O.I.A	A. Act	05.11.2007	Convicted
595	595	377/2007	St. Vs. Phool Kumar	O.I.A	A. Act	06.11.2007	Convicted
596	596	731/2007	St. Vs. Babu Kumar	O.I.A	-	07.11.2007	Convicted
597	597	794/2007	St. Vs. Ajay	O.I.A	-	07.11.2007	Convicted
598	598	796/2007	St. Vs. Chander Pal	O.I.A	-	07.11.2007	Convicted
599	599	751/2007	St. Vs. Raj kumar	O.I.A	379 A	07.11.2007	Convicted
600	600	818/2007	St. Vs. Sunil	O.I.A	A. Act	07.11.2007	Convicted
601	601	583/2007	St. Vs. Shakil Ahmed	O.I.A	379/411	-	Convicted
602	602	552/2007	St. Vs. Shakil Ahmed	O.I.A	379/411	07.11.2007	Convicted
603	603	768/2007	St. Vs. Sukhdev	O.I.A	A. Act	07.11.2007	Convicted
604	604	770/2007	St. Vs. Jeetu	O.I.A	A. Act	07.11.2007	Convicted
605	605	771/2007	St. Vs. Sunil	O.I.A	A. Act	07.11.2007	Convicted
606	606	560/1997	St. Vs. Ramesh Chand	O.I.A	457/380/411	07.11.2007	Convicted
607	607	186/1998	St. Vs. Pawan kumar	O.I.A	324/34	-	Convicted
608	608	899/2005	St. Vs. Kailash	O.I.A	61/1/14	-	Convicted
609	609	311/2007	St. Vs. Mohd. Ahmed	O.I.A	328/452	-	Convicted
610	610	888/1998	St. Vs. Narain Singh	O.I.A	392/411	-	Convicted
611	611	165/2007	St. Vs. Ramesh Gupta	O.I.A	61/1/14	-	Convicted
612	612	135/2006	St. Vs. Kamla Devi	O.I.A	61/1/14	-	Convicted
613	613	829/2005	St. Vs. Ramesh	O.I.A	61/1/14	14.11.2007	Convicted
614	614	987/2006	St. Vs. Kanwar Sen	O.I.A	61/1/14	14.11.2007	Convicted
615	615	661/2005	St. Vs. Pappy	O.I.A	61/1/14	14.11.2007	Convicted
616	616	60/2007	St. Vs. Kamla	O.I.A	61/1/14	14.11.2007	Convicted
617	617	608/2006	St. Vs. Tilak Raj	O.I.A	188	14.11.2007	Convicted
618	618	678/1997	St. Vs. Bhagwat dayal	O.I.A	407	14.11.2007	Convicted/PO
619	619	189/2007	St. Vs. Kavar Sen	O.I.A	61/1/14	14.11.2007	Convicted
620	620	973/2006	St. Vs. Phoola Devi	O.I.A	61/1/14	12.11.2007	Convicted
621	621	293/2007	St. Vs. Meera	O.I.A	61/1/14	12.11.2007	Convicted
622	622	376/2006	St. Vs. Kammo	O.I.A	61/1/14	12.11.2007	Convicted
623	623	228/2006	St. vs. Subhash	O.I.A	61/1/14	12.11.2007	Convicted
624	624	620/2002	St. Vs. Anil	O.I.A	420	13.11.2007	P.O

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625	625	301/2006	St. Vs. Sugna	O.I.A	61/1/14	12.11.2007	Convicted
626	626	257/2007	St. Vs. Ubay	O.I.A	61/1/14	13.11.2007	Convicted
627	627	62/1997	St. Vs. Ram Naresh	O.I.A	-	13.11.2007	Convicted/P.O
628	628	852/2006	St. Vs. Ganga Jha	O.I.A	308/324	01.12.2007	Quashed
629	629	1093/2006	St. Vs. Shanti	O.I.A	Ex. Act	01.12.2007	Convicted
630	630	492/2007	St. Vs. Sanjay kumar	O.I.A	323/341	02.12.2007	Acquitted
631	631	924/2005	St. Vs. Prem Singh	O.I.A	279/338	02.12.2007	Convicted
632	632	299/2007	St. Vs. Vijay Kumar	O.I.A	323/341	02.12.2007	Acquitted
633	633	976/2006	St. Vs. Kanwar Sen	O.I.A	61/1/14	04.12.2007	Convicted
634	634	401/2007	St. Vs. Sushila w/o sagar	O.I.A	61/1/14	04.12.2007	Convicted
635	635	941/2006	St. Vs. Sugana	O.I.A	61/1/14	04.12.2007	Convicted
636	636	813/2006	St. Vs. Soni	O.I.A	61/1/14	05.12.2007	Convicted
637	637	702/2002	St. Vs. Kanhiya	O.I.A	61/1/14	05.12.2007	Abated
638	638	814/2007	St. Vs. Rakesh	O.I.A	A. Act	05.12.2007	Convicted
639	639	270/2007	St. Vs. Dinanath etc	O.I.A	61/1/14	07.12.2007	Convicted
640	640	853/2006	St. Vs. Vindo Kumar	O.I.A	308/324	07.12.2007	Quashed
641	641	242/2007	St. Vs. Meera	O.I.A	61/1/14	07.12.2007	Convicted
642	642	456/2007	St. Vs. Jagdish	O.I.A	68/1/14	07.12.2007	Convicted
643	643	796/2006	St. Vs. Ram Singh	O.I.A	61/1/14	07.12.2007	Convicted
644	644	371/2006	St. Vs. Kailash	O.I.A	61/1/14	07.12.2007	Convicted
645	645	292/1996	St. Vs. Virender Singh	O.I.A	-	07.12.2007	P.O
646	646	244/1998	St. Vs. Mohd. Nadeem	O.I.A	506	08.12.2007	Acquitted
647	647	923/2007	St. Vs. Harjinder Singh	O.I.A	341/323/34	08.12.2007	Convicted
648	648	151/1998	St. Vs. Anil	O.I.A	-	10.12.2007	Convicted
649	649	604/1999	St. Vs. Rashid	O.I.A	451/427/323	02.12.2007	Acquitted
650	650	298/2007	St. Vs. Rakesh	O.I.A	279/323	02.12.2007	Convicted
651	651	631/2007	St. Vs. Kaushalaya	O.I.A	61/1/14	20.12.2007	Convicted
652	652	336/2002	St. Vs. Kashi Ram	O.I.A	379/411	04.12.2007	P.O
653	653	17/2001	St. Vs. Naresh	O.I.A	-	20.12.2007	Convicted
654	654	42/2003	St. Vs. Mukesh Gupta	O.I.A	323/341	20.12.2007	Acquitted

655	655	827/2007	St. Vs. Vivikarna	O.I.A	A. Act	20.12.2007	Convicted
656	656	460/2007	St. Vs. Mohd. Ikram @ Bhala	O.I.A	12/9/55 G Act	10.12.2007	Convicted
657	657	370/2007	St. Vs. Roop Narain	O.I.A	61/1/14	10.12.2007	Convicted
658	658	856/2007	St. Vs. Riyaz Mohd.	O.I.A	A. Act	10.12.2007	Convicted
659	659	725/2007	St. Vs. Mahender Sahu	O.I.A	61/1/14	10.12.2007	Convicted
660	660	944/2005	St. Vs. Shanno	O.I.A	61/1/14	10.12.2007	Convicted
661	661	502/2007	St. Vs. Shubhma Mehto	O.I.A	61/1/14	10.12.2007	Convicted
662	662	980/2006	St. Vs. Kanhiya	O.I.A	61/1/14	10.12.2007	Abated
663	663	839/2007	St. Vs. Ramkshan	O.I.A	A. Act	14.12.2007	Convicted
664	664	239/2007	St. Vs. Pappy	O.I.A	61/1/14	15.12.2007	Convicted
665	665	451/2007	St. Vs. Maya	O.I.A	61/1/14	15.12.2007	Convicted
666	666	201/2007	St. Vs. Sanno	O.I.A	-	15.12.2007	Convicted
667	667	448/2006	St. Vs. Kunwar Saini	O.I.A	61/1/14	15.12.2007	Convicted
668	668	580/2007	St. Vs. Ramesh	O.I.A	61/1/14	15.12.2007	Convicted
669	669	218/1997	St. Vs. Mohd. Seen	O.I.A	457/380	18.12.2007	Convicted
670	670	978/2003	St. Vs. Mohd. Usam	O.I.A	279/338	23.12.2007	Convicted
671	671	802/2006	St. Vs. Pintoo Kumar	O.I.A	341/323	23.12.2007	Acquitted
672	672	445/2006	St. Vs. Raj Kumar	O.I.A	279/337	23.12.2007	Convicted
673	673	744/2000	St. Vs. Shah Naz	O.I.A	341/323	23.12.2007	Acquitted
674	674	872/2006	St. Vs. Pankaj	O.I.A	323/341	23.12.2007	Acquitted
675	675	95/2002	St. Vs. Manoj Kumar	O.I.A	324	23.12.2007	Acquitted
676	676	137/2006	St. Vs. Maheshwar	O.I.A	279/338	23.12.2007	Compromised
677	677	169/2001	St. Vs. Ajay	O.I.A	279/338	23.12.2007	Compromised
678	678	94/2002	St. Vs. Ved Prakash	O.I.A	279/337	23.12.2007	Convicted
679	679	376/1999	St. Vs. Dukhan Pd.	O.I.A	323/325	24.12.2007	Convicted
680	680	881/2007	St. Vs. Sanjay	O.I.A	A. Act	24.12.2007	Convicted
681	681	865/2007	St. Vs. Mohd. Saleem	O.I.A	A. Act	24.12.2007	Convicted
682	682	861/2007	St. Vs. Rajeev	O.I.A	A. Act	24.12.2007	Convicted
683	683	748/2002	St. Vs. Daya ram	O.I.A	279/338	23.12.2007	Convicted
684	684	58/2007	St. Vs. Kaushalaya	O.I.A	61/1/14	18.12.2007	Convicted

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685	685	118/2007	St. Vs. Raman Mathuria	O.I.A	279/338	16.12.2007	Convicted
686	686	195/2007	St. Vs. Sunita	O.I.A	341/323/34	16.12.2007	Acquitted
687	687	257/2001	St. Vs. Kanhiya Lal	O.I.A	61/1/14	15.12.2007	Abated
688	688	860/2007	St. Vs. Saleem	O.I.A	A. Act	15.12.2007	Convicted
689	689	450/1996	St. Vs. Trilok Yadav	O.I.A	325	15.12.2007	Acquitted
690	690	542/1999	St. Vs. Kamluddin	O.I.A	325/323	16.12.2007	Acquitted
691	691	519/2003	St. Vs. Lokesh Kumar	O.I.A	379/411		Convicted
692	692	734/2004	St. Vs. Shyam Kumar & Ors.	O.I.A	458/380/414	10.01.2007	Convicted
693	693	484/1994	St. Vs. Narender Kumar	O.I.A	279/304A	25.08.2007	Acquitted
694	694	136/1996	In the Court of Sh. Namrita Aggarwal, MM, ND St. Vs. Chaman Lal	O.I.A	279/338	06.10.2007	Convicted
695	695	580/1999	In the Court of Sh. Satish Kumar, MM, ND St. Vs. Nathu Ram	O.I.A	279/337	25.10.2007	Convicted
696	696	671/1996	In the Court of Sh. Sourabh Kulsureshtha, MM, ND St. Vs. Giani	O.I.A	279/304A	15.10.2007	Convicted
697	697	550/1996	St. Vs. Sham Nath	O.I.A	279/304A	02.02.2007	Convicted

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List of 2008 (POLICE STATION VASANT VIHAR)							
In the Court of Sh.SAMEER BAJPAL, MM, PHC, New Delhi							
S.N	GOSHW	RA NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
1		1	93/2000	STATE VS. KALI CHARAN	61/1/14	8.8.08	ACQUITTED
2		2	371/2006	STATE VS. SUKHVINDER DAGAR	506/34 IPC	24.1.08	QUASHED
3		3	233/2005	STATE VS. UNTRACE	302 IPC	18.1.08	P.O
4		4	549/2006	STATE VS. ARAVIND KR. BATRA	279/338 IPC	20.1.08	CONVICTED
5		5	374/2002	STATE VS. SANT LAL	3 W.B. ACT	31.1.08	P.O
6		6	100/2006	STATE VS. RANI	61/1/14	30.1.08	FINED
7		7	484/2007	STATE VS. MOHD. MUSABBIR	25/54/59 A.ACT	3.1.08	CONVICTED
8		8	86/2006	STATE VS. MANOJ YADAV	279/338 IPC	21.1.08	CONVICTED
9		9	390/1999	STATE VS. NARENDER SINGH	341/323	30.1.08	ACQUITTED
10		10	219/2004	STATE VS. MADAN KUMAR	25/54/59 A.ACT	21.1.08	CONVICTED
11		11	297/2007	STATE VS. KIRORI MAL SHARMA	287/338 IPC	30.1.08	FINED
12		12	161/2004	STATE VS. RAM SAGAR	379/411	11.1.08	CONVICTED
13		13	305/2005	STATE VS. JAI SINGH	289/129 IPC	8.1.08	ADMONISHE D
14		14	337/1999	STATE VS. SANJAY DHAKA	341/323 IPC	29.1.08	ACQUITTED
15		15	251/1998	STATE VS. RAJAT KR	408/498 IPC	18.1.08	P.O
16		16	62/1998	STATE VS. SUNIL KR.	61/1/14	8.1.08	FINED
17		17	299/2007	STATE VS. MOHD. IMRAN	392/184 IPC	1.2.08	GUILTY
18		18	559/2006	STATE VS. RAJKUMAR	229/338 IPC	3.2.08	COMPROMIS E
19		19	308/2007	STATE VS. MOHD. IMRAN	25/54/59 A.ACT	1.2.08	GUILTY
20		20	317/2001	STATE VS. SYED NASIR	506/323 IPC	25.2.08	GUILTY
21		21	145/2002	STATE VS. SHAKEEL AHMED	288/338 IPC	7.2.08	ADMONISHE D
22		22	46/2008	STATE VS. NITIN	279 IPC	23.2.08	FINED

			STATE VS. JANAK VINU			
23	23	43/2007	RAI MITRA	233 IPC	19.3.08	FINED
24	24	57/2007	STATE VS. SHAMBOO	68/1/14	25.3.08	GUILTY
25	25	319/2006	STATE VS. PARMESHAWAR	279/337 IPC	17.2.08	COMPROMIS E
26	26	203/1999	STATE VS. BAL MUKUND	406/420 IPC	13.2.08	COMPROMIS E
27	27	280/2006	STATE VS. ROHTASH	279/427 IPC	2.3.08	FINED
28	28	52/2008	STATE VS. JITENDER	279/337 IPC	20.3.08	FINED
29	29	234/2007	STATE VS ANIL TOKAS	379/411 IPC	11.3.08	QUASHED
30	30	427/2007	STATE VS. AMIT SINGHAL	279 IPC	20.3.08	FINED
31	31	190/2002	STATE VS. DINESH	287/338 IPC	10.3.08	GUILTY
32	32	396/2002	STATE VS. MEENA	61/1/14	17.3.08	FINED
33	33	310/2002	STATE VS. NIKAL KUMAR	341/325 IPC	27.3.08	ACQUITTED
34	34	305/2007	STATE VS. TANRAJ KHAN	279/337 IPC	16.3.08	FINED
35	35	306/2005	STATE VS. AJIT SINGH	25/54/59 A.ACT	20.3.08	GUILTY
36	36	118/2006	STATE VS. MS. LEELA	379/511 IPC	20.3.08	CONVICTED
37	37	84/2006	STATE VS. HARI CHAND	279/338 IPC	16.2.08	FINED
38	38	370/2006	STATE VS. DHARMENDRA	506/34 IPC	25.2.08	QUASHED
39	39	112/2006	STATE VS. JAGBIR SINGH	279/337 IPC	30.3.08	CONVICTED
40	40	148/2006	STATE VS. RAJESH KR. GUPTA	279/338 IPC	30.3.08	GUILTY
41	41	198/2006	STATE VS. SATISH KR. DAHIYA	279/338 IPC	2.2.08	ACQUITTED
42	42	130/2007	STATE VS. DHARMENDRA	279/337 IPC	28.2.08	FINED
43	43	170/2006	STATE VS. TONY	279/34 IPC	2.12.08	GUILTY
44	44	60/2007	STATE VS. RAJENDER SINGH	279/338 IPC	3.2.08	COMPROMIS E
45	45	387/2004	STATE VS. RAK SUNDER SOHA	61/1/14	27.2.08	CONVICTED

46	46	486/2007	STATE VS. RAM PARKASH	279 IPC	8.1.08	FINED
47	47	195/1998	STATE VS. VED PRAKASH	420 IPC	2.1.08	FINED
48	48	517/2006	STATE VS. SAT NARAYAN	279/337/ 338 IPC	28.1.08	COMPROMISE
49	49	292/2004	STATE VS. BIRBAL	365/34 IPC	9.3.08	WITHDRAWN
50	50	261/2005	STATE VS. JOGINDER@JOGI	61/1/14	14.5.08	CONVICTED
51	51	21/2006	STATE VS. SURINDER SINGH	292 IPC	14.5.08	FINED
52	52	412/2007	STATE VS. GUKUL CH. SHAH LALDHAR	279/338 IPC	13.5.08	FINED
53	53	382/2006	STATE VS. RIYA	34/5 IT ACT	11.4.08	FINED
54	54	372/2006	STATE VS. MANOJ KR	188 IPC	19.4.08	FINED
55	55	267/2005	STATE VS. DHARAMBIR /MOHAN SINGH	12/9/55 G.ACT	25.4.08	FINED
56	56	413/2007	STATE VS. MAZAM ANSARI	457/380/ 411 IPC	24.4.08	CONVICTED
57	57	461/2007	STATE VS. KARANDEEP SINGH	279/337 IPC	23.4.08	COMPOUND S
58	58	90/2006	STATE VS. AMIT KR.	292 IPC	1.4.08	FINED
59	59	5/2005	STATE VS. ASHWANI KR. SHARMA	279/338 IPC	6.4.08	FINED
60	60	1/2008	STATE VS. SONU	279 IPC	22.4.08	FINED
61	61	18/2007	STATE VS. JAGDISH	68/1/14	24.4.08	FINED
62	62	19/2008	STATE VS. RAFIQ	279 IPC	19.4.08	FINED
63	63	449/1998	STATE VS. S.N.SAIPU	279/338 IPC	22.4.08	P.O
64	64	238/2003	STATE VS. SACHIN	279/337 IPC	25.4.08	P.O
65	65	472/2006	STATE VS. ANAND SINGH	448/411/ 34 IPC	4.4.08	QUASHED
66	66	149/2000	STATE VS. RAMESHWAR	279/338 IPC	20.4.08	FINED
67	67	69/2005	STATE VS. SIMRAN KALRA	279/304A	8.4.08	
68	68	324/1884	STATE VS. SUSHIL JAIN	420/468 IPC	12.5.08	CONVICTED
COURT OF SH. S.P.S. LALER MM						
69	69	261/2008	STATE VS. SANJEEV SHARMA	25/54/59 A.ACT	24.12.08	PLEAD GUILTY

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70	70	340/2008	STATE VS. PRIYANKA VERMA	379/411 IPC	24.12.0 8	FINED
71	71	231/2008	STATE VS. F VICKY ALVISH	379/411 IPC	20.11.0 8	UNDERGON E
72	72	6/2008	STATE VS. ISHANT SHARMA	279 IPC	4.12.08	ADMONISHE D
73	73	193/2008	STATE VS. RINKU	365 IPC	8	CONVICTED
74	74	493/2006	STATE VS. MUKESH KR.	279 IPC	8	22.11.0 S
COURT OF SH. SAMEER BAJPAI, MM						
75	75	30/2005	STATE VS. MOHAN	12/9/55 G.ACT	26.7.08	FINED
76	76	493/1997	STATE VS. MANISH MALHOTRA	420/468 IPC	1.7.08	ABATED
77	77	480/2004	STATE VS. LALA PRASAD YADAV	279/337 IPC	20.7.08	COMPOUND S
78	78	377/2007	STATE VS. RAMESH SINGH	279/337 IPC	6.7.08	ACQUITTED
79	79	201/2006	STATE VS. HASAN ANSARI	279/337 IPC	5.9.08	ACQUITTED
80	80	367/2004	STATE VS. SANJAY	379/411 IPC	2.9.08	ABATED
81	81	140/2002	STATE VS. VIJAY MEHRA	279/337 IPC	20.7.08	COMPOUND S
82	82	311/2003	STATE VS. RAHUL BHALLA	279/337 IPC	25.7.08	COMPOUND S
83	83	51/2008	STATE VS. PRAKASH SINGH	279/337 IPC	20.7.08	COMPOUND S
84	84	323/1994	STATE VS. HARENDER PAL SINGH	406/411 IPC	03.7.08	ACQUITTED
85	85	56/2008	STATE VS. SANJAY KR. SINGH	279/337 IPC	27.7.08	COMPOUND S
86	86	163/2006	STATE VS. RADHEY SHYAM	25/54/59 A.ACT	10.7.08	ACQUITTED
87	87	7/2007	STATE VS. SMT. ADITI AHUJA	279/338 IPC	5.7.08	ACQUITTED
88	88	53/2007	STATE VS. KALVINDER SINGH	279/337 IPC	7.9.08	ACQUITTED
89	89	507/1995	STATE VS. NARESH KR.	379/411 PC	26.7.08	ACQUITTED
90	90	325/2005	STATE VS. RAMESH KR.	61/1/14	23.7.08	CONVICTED

91	91	273/2001	STATE VS. VIPUL AGGARWAL	279/338 IPC	2.7.08	ACQUITTED
92	92	467/2006	STATE VS. KRISHAN GOPAL	451/506/ 34 IPC	18.7.08	QUASHED
93	93	342/2008	STATE VS. SUNIL KR.	279/337 IPC	20.7.08	CONVICTED
94	94	473/2006	STATE VS. RANJEET	25/54/59 A.ACT	18.7.08	UNDERGON E
95	95	76/2001	STATE VS. AFRAN	25/54/59 A.ACT	15.7.08	CONVICTED
96	96	108/2007	STATE VS. SEHJAD IBRAHIM AMAR	186/353/ 332/506/ 34 IPC	21.7.08	UNDERGON E
97	97	302/2004	STATE VS. NANHA	363/366/ 376IPC	31.7.08	P.O
98	98	388/2004	STATE VS. SANGPRIYA GUPTA	379/411 IPC	31.7.08	ABATED
99	99	161/2003	STATE VS. VAIBHAV SHARMA	279/337 IPC	26.7.08	COMPOUND S
100	100	265/2004	STATE VS. VIPIN KR.	420 IPC	17.7.08	COMPOUND S
101	101	381/2006	STATE VS. SEESHPAL SINGH	279/337 IPC	31.8.08	ACQUITTED
102	102	126/2006	STATE VS. UPENDER SINGH	285/336/ PC	4.8.08	CONVICTED
103	103	318/2007	STATE VS. GURVINDER PAL SINGH	279/427/ PC	26.8.08	ADMONISHE D
104	104	477/2005	STATE VS. SANJAY MALIK	279/338 IPC	3.8.08	CONVICTED
105	105	176/1998	STATE VS. BAL KISHAN	419/420/ 379/337 IPC	8.8.08	QUASHED
106	106	144/2008	STATE VS. HEM RAJ	88 MV ACT	4.8.08	FINED
107	107	463/2006	STATE VS. MADAN KR.	380/411 IPC	20.8.08	CONVICTED
108	108	335/1999	STATE VS. JOGINDER	61/1/14	30.8.08	P.O
109	109	403/2005	STATE VS. JAFFAR	379/411 IPC	6.8.08	CONVICTED
110	110	430/2006	STATE VS. MUWARYA ALAM	451/427/ IPC	451/427 IPC	FINED
111	111	536/2006	STATE VS. MANOHAR LAL	279/337 IPC	10.6.08	CONVICTED
112	112	281/1999	STATE VS. KALI CHARAN	61/1/14	6.6.08	FINE/CONVI CT

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113	113	181/2004	STATE VS. AJAY KR.	435/34 IPC	2.6.08	QUASHED
114	114	278/2002	STATE VS. LEELA DHAR ETC	341/323/ PC	28.6.08	COMPOUND S
115	115	32/2000	STATE VS. MOHD. YANIS	279/304 IPC	26.6.08	ACQUITTED
116	116	279/2002	STATE VS. IADESHIT CHAND	323/341/ 34 IPC	28.6.08	COMPOUND S
117	117	356/1996	STATE VS. LAL RINGAI	279/338 IPC	30.6.08	COMPOUND S
118	118	591/2006	STATE VS. LAXMI	8 ITP	7.6.08	FINED
119	119	90/2008	STATE VS. SUNIL KR. YADAV	25/54/59 A.ACT	10.6.08	UNDERGON E
120	120	50/2008	STATE VS. DEEPALI DUTTA	381/411 IPC	6.6.08	UNDERGON E
121	121	287/2004	STATE VS. JAGDISH SINGH	61/1/14	6.6.08	CONVICTED
122	122	208/2007	STATE VS. PALLAVI SHBSVEDI	332/353/ PC	5.6.08	QUASHED
123	123	42/2008	STATE VS. VARUN SAXENA	279/338 IPC	7.9.08	COMPOUND S

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LIST OF THE YEAR 2008 OF POLICE STATION DEFENCE COLONY
DECIDED BY SH CHANDER SHEKHAR LD.MM

GNO	FIR NO	CASE TITTLE	UNDER SECTION	DATE OF DECISION	DECISION
01	665/06	STATE VS SONIA GUPTA	279/338	10/9/08	CONVICTED
02	108/98	ST VS BHANWAR SINGH	61/1/14	29/9/08	AQUITTED
03	316/94	NABIL NAYEF	14	4/10/08	PO
04	394/05	ST VS SANDHYA PATRA	381	15/10/08	PO
05	776/2	DINESH SINGH	25/54/59	18/10/08	AQUITTED
06	121/04	MOHD AKSHTAR	25 ARMS ACT	25/10/08	CONVICTD
07	664/00	RAMESH	61 ACT	20/10/08	DO
08	627/06	GOPAL DUTT	324 IPC	8/10/08	AQUITTED
09	22/4	SAKET KUMAR	420	4/10/08	DO
10	33/04	PREM BABU	381 IPC	21/10/08	PO
11	48/97	PITER L C RALTER	394/341	13/10/08	PO
12	21/06	MITTU GOPAL	381 IPC	15/10/08	PO
13	47/03	PAPPU SINGH	379/411	7/10/8	PO
14	81/05	RAVI KUMAR	25/54/59	16/9/08	AQUITTED
15	749/99	KARUN	509 IPC	17/9/08	PO
16	459/98	DILIP KUMAR	379/411	17/9/08	PO
17	704/97	SAROJ	324 IPC	28/9/08	DISPOSED
18	373/98	SURESH KUMAR	341/448	26/03/8	QUASHED
19	873/99	RAJ KR SHARMA	325/34	10/6/08	AQUITTED
20	624/99	ASHISH GUPTA	323/341	20/10/08	AQUITTED
21	206/07	ADHIR BANERJEE	379/411	9/6/08	DO
22	112/06	ST VS AMIT KUMAR	323/325/341	22/5/08	DO
23	135/08	RAM KARTIK	25/54/59	3/6/08	CONVICTED
24	13/8	AZAD SINGH	25/54/59	3/6/08	DO

25	31/00	YOGESH KUMAR	379/341	15/01/08	AQUITTED
26	445/99	ST VS RAMU	61/1/14	30/1/08	CONVICTED
27	296/03	HARISH CHAND	279/338	4/01/08	AQUITTED
28	218/04	JEET SINGH	25 A ACT	3/1/08	CONVICTED
29	1385/97	RAMESH SURI	384/448	17/01/08	QUASHED
30	138/07	PARSHAD	356/379	9/1/08	CONVICTED
31	399/7	SANFUL	25 A ACT	7/01/08	DO
32	738/99	ST VS RADHA KRISHAN	288/304	7/01/08	AQUITTED
33	61/07	PRAHALD VIJAY	379/411	9/01/08	CONVICTED
34	242/01	VIJAY	353/186	29/02/08	AQUITED
35	529/7	SUBHASH YADAV	25 A ACT	7/2/08	CONVICTED
36	653/04	ST VS RAMA SWAMI	61/1/14	5/2/08	CONVICTED
37	410/05	SAHILE SHEARA	393/411	16/02/08	AQUITTED
38	398/97	SANJAY	379/411	22/02/08	DO
39	353/02	NAVRATTAN SINGH	336	24/2/08	CONVICTED
40	187/02	MUSAFIR MEHTO	341/427	14/02/08	AQUITTED
41	63/00	NITIN SAIN	279/337	12/2/08	CONVICTED
42	241/01	MANJEET	186/332/3 53	29/02/08	AQUITED
43	195/02	VIRENDER PAL	279/427	25/03/08	CONVICTED
44	119/07	SANJAY	341/323	01/5/08	COMPROMIS E
45	200/4	MD AZIM	506 IPC	23/5/08	QUASED
46	465/7	KRISHAN BAHADUR	381/411	22/5/08	CONVICTED
47	322/6	RAMESH	68/1/14	26/5/08	DO
48	770/99	MOHD DILWAR	454/380	19/5/08	CONVICTED
49	235/4	MD AZIM	452/323	23/5/08	QUASHED
50	511/03	RAMESH	25 A ACT	12/5/08	ABATED
51	164/99	SATNAM SINGH	279/338	31/5/08	CONVICTED
52	626/07	RAVINDER	379/411	23/5/08	CONVICTED
53	32/7	BALBIR SINGH	279/337	16/5/08	DO
54	112/07	CANCELLATION	338	22/5/08	ACCEPTED
55	789/06	ST VS RAMESH	279/337	21/5/08	CONVICTED

		KUMAR			
56	1033/98	SALIM	61/1/14	10/6/08	DO
57	487/04	SHYAM	279/338	29/6/08	FINED
58	9/07	MANNI	61/1/14	6/6/08	CONVICATED
59	113/04	VIJAY SINGH	61/1/14	6/6/08	DO
60	143/04	YADRAM	25 A ACT	4/6/08	CONVICATED
61	966/00	AKASH	68/1/14	6/6/08	PROCEEDING STOPPED
62	289/04	HARENDER	332/461	31/7/08	DISCHARGED
63	667/07	PARMOD	283 IPC	1/8/08	DO
64	2/01	DAYA KISHAN	279/337	26/8/08	FINED
65	419/03	SAFATREE	341/354	5/03/08	DISCHARGED
66	156/99	ASHOK H ADVANI	406 IP	10/3/08	QUASHED
67	638/5	VINIT SINGH	323/341	13/3/08	QUASHED
68	81/03	KISHAN PAL	25 A ACT	13/03/08	ABATED
69	636/05	ST VS DEEPAK KUKREJA	323/341	13/03/08	QUASHED
70	203/7	AADAV BANERJEE	356/379	17/3/08	AQUITTED
71	6/08	MUNNA	25 A ACT	28/03/08	CONVICATED
72	377/00	RITESH KUMAR	325	7/4/08	AQUITTED
73	688/06	RAJESH SINGH	68/1/14	9/4/08	DISCHARGED
74	378/04	KHARGOSH	341/323	9/4/08	DO
75	610/05	RAM KISHAN	68/1/14	9/4/08	DO
76	562/03	DR SITARGHLAHIN	406	19/4/08	QUASHED
77	591/07	GANDA LAL	68/1/14	19/4/08	FINED
78	711/05	SUMIT SANSALWAL	160	29/4/08	DISCHARGED
79	642/04	IMANUDDIN	283 IPC	29/4/08	DO
80	325/05	RAM PADARTH SINGH	283	29/4/08	DO
81	83/05	TANZIM SANPA	186/353	29/4/08	DO
82	128/97	UNTRACED	304 IPC	3/6/08	ACCEPTED
83	539/04	UMESH	379/411	18/1/08	CONVICATED
84	82/01	ANIL BHARUNI	406/468	11/02/08	QUASHED
85	491/03	RAVI KUMAR	380/411	21/2/08	CONVICATED

86	400/99	RAMAN @ ROMY	323/341	29/2/08	AQUITTED
87	106/00	RAVINDER	380/411	13/03/08	CONVICTEED
88	5/08	AZAD SINGH PAWAR	454/380	25/4/08	DO
89	423/97	VIRENDER KUMAR	381/411	12/5/08	AQUITTED
90	131/99	RAJ KR SHARMA	380	22/05/08	PO
91	164/8	DINESH KR	279/427	31/5/08	CONVICTED
92	321/93	YUDHVEER SINGH	448/420	8/7/08	QUASHED
93	65/03	DHIR SINGH	61/1/14	23/9/08	PO
94	535/01	R P GUPTA ETC	451/422	6/6/08	DISCHARGED

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Completed
K. m. Pan. 2008

P.S. KOTLA MUBARAKPUR 2008

COURT OF SH. MANISH YADHAVANSHI, MM

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
01	382/95	Ajay bir singh	279/304A	2/4/08	PO
02	6/99	Angraj singh	279/337	4/4/08	PO
03	206/06	Fahmud	224	4/4/08	Convicted
04	204/06	Fahmood	379/511	4/4/08	Convicted
05	151/00	Mirtar bahadur	353/186/332	4/4/08	PO
06	159/01	Kanhiya etc	61/1/14	5/4/08	Convicted
07	318/04	Rajesh	25 A Act	5/4/08	PO
08	357/03	Rajinder kumar	279/338	6/4/08	Convicted
09	257/03	Satender singh	279/338	6/4/08	Convicted
10	271/04	Rajeev babbar	279/338	6/4/08	Convicted
11	323/99	Deepak kumar	279/338	7/4/08	Acquitted
12	541/01	Shyam bahadur	12/9/55	8/4/08	PO
13	319/07	Sanjay etc	341/323	9/4/08	Acquitted
14	136/03	Raju	61/1/14	9/4/08	Convicted
15	139/96	Govind sharma	324/341	9/4/08	Acquitted
16	386/03	Roop lai	61/1/14	9/4/08	Convicted
17	184/04	Meera	61/1/14	10/4/08	Convicted
18	169/07	Sanjay	61/1/14	11/4/08	Convicted
19	511/99	Ravinder kumar	279/337	11/4/08	Acquitted
20	527/05	Vinod kumar gautam	384/389	16/4/08	Cancellation
21	35/08	Harvinder singh	25 a act	16/4/08	Convicted
22	36/08	Ram bahadur	25 a act	16/4/08	Convicted
23	28/04	Prem krishan etc	294	16/4/08	Convicted
24	588/07	Sonu etc	324/341/34	20/4/08	Acquitted
25	5/00	Manohar singh	289/338	20/4/08	Convicted
26	81/03	S b saluja	279	20/4/08	Admonished
27	6/05	Deep chand etc	341/323	20/4/08	Acquitted
28	539/07	Rikki pal	279/338	20/4/08	Convicted
29	285/07	Ashok	323/341	20/4/08	Acquitted
30	497/03	Surender singh	156 (3)	21/4/08	Complaint/dis
31	283/03	Brij mohan @birju	279/337	22/4/08	Acquitted
32	42/03	Akbar	25 a act	22/4/08	PO
33	244/03	Har Pd.	61/1/14	22/4/08	Convicted

34	161/06	Meera devi	61/1/14	23/4/08	Convicted
35	485/97	Balbir singh	279/337	24/4/08	PO
36	358/02	RR gautam	288/336	25/4/08	Disposed off
37	320/03	Vijay pal	61/1/14	25/4/08	Convicted
38	CC 2236/1	Meenu vs prem singh	307/323/341..	25/4/08	Sine die
39	343/07	Mohan	61/1/14	1/5/08	PO
40	91/02	Mukhtyar singh	279/337	4/5/08	Convicted
41	115/98	Madan mohan goyal	341/427/380	5/5/08	Acquitted
42	380/99	Om parkash	186/353	8/05/8	Abated
43	472/96	Raju	363	9/5/8	Acquitted
44	373/05	Heera lai	309	12/5/08	Convicted
45	294/03	Sandeep gupta	379/411	12/5/08	Acquitted
46	129/05	Amit chaudhary etc	448/34	12/5/08	Cognizance
47	235/05	Sanjay pachari	341/323	12/5/08	Cognizance
48	422/96	Vinod kaul	408/420	13/5/08	Acquitted
49	594/05	Santosh devi	61/1/14	15/5/08	Convicted
50	102/02	Babir mohd	61/1/14	16/5/08	Convicted
51	578/07	Sukhdev singh	279/427	17/5/08	Convicted
52	139/07	Sanjay etc	323/341	19/5/08	Acquitted
53	Cc 461/1/07	Ishwar singh vs raj kumar	200 crpc	19/5/08	Complaints
54	329/04	Dhure singh yadav	68/1/14	19/5/08	Acquitted
55	241/03	Subodh kumar	25 a act	22/5/08	PO
56	232/01	Ramesh	61/1/14	23/5/08	Abated
57	86/07	Ripu sudan mishra	279/338	25/5/08	Convicted
58	568/06	Arjun etc	341/323	25/5/08	Acquitted
59	187/03	Mohd iqbal ahmed	279/337	25/5/08	Convicted
60	643/05	Ravi chawla	3/181	25/5/08	Convicted
61	353/02	Ram raj	279/337	27/5/08	PO
62	Cc 551/1/04	Om parkash vs chet ram	506/503	28/5/08	D/W
63	550/06	Mohd uzer	279	29/5/08	Convicted
64	61/02	Rajesh	61/1/14	30/5/08	PO
65	389/07	Dhayar chand	279/337	2/6/08	PO
66	681/06	Cancellation	366	3/6/08	Cancellation
67	Cc 2101/1/3	Satya wati vs madhu parihal	308/397	4/6/08	Complaints
68	438/01	Mukesh		6/6/08	PO
69	393/94	S s rao	325/34	24/10/08	Acquitted
70	49/06	Mubarak alam	279/338	7/9/08	Compromised

71	103/00	Paramjit singh	279/337	30/9/08	Acquitted
72	334/01	Puran chand	353/186/332	4/9/08	PO
73	138/99	Mahipal singh rawat	279	29/9/08	Sine die
74	409/02	Satender singh	279/337	28/9/08	Compounded
75	216/95	Avtar singh	279/338	30/9/08	Acquitted
76	515/05	Ravi kumar	323/341	7/9/08	Compounded
77	171/03	Abbas mithani	420/120	24/9/08	PO
78	424/04	Prem prakash	279/337	7/9/08	Compounded
79	103/02	Ramesh	61/1/14	4/9/08	Abated
80	307/03	Surender singh	325	28/9/08	Compounded
81	361/06	Inderjeet singh	279/338	7/9/08	Convicted
82	217/05	Kushal pal singh	279/338	12/9/08	Acquitted
83	378/07	Ishwar singh	323/341/506	21/9/08	Compromised
84	75/05	Rajan etc	341/323	7/9/08	Compounded
85	371/02	Cancellation	193/195/197	2/9/08	Cancellation
86	419/00	Suresh @ surender	379/411	9/9/08	Acquitted
87	59/01	Amit @ vikki	279/337	7/9/08	Convicted
88	750/06	Harveer singh	279	21/9/08	Convicted
89	351/04	Kishan pal	380/506	21/7/08	Quashed
90	199/02	Vijay kr	323/341	6/7/08	Acquitted
91	232/04	Untrace	342/326	17/7/08	Cancellation
92	649/05	Narmada rani	323/341	27/7/08	Acquitted
93	315/01	Sunder lal	323/341	30/7/08	Acquitted
94	59/08	Bapi khan	341/323	27/7/08	Compromised
95	517/05	Kuldeep etc	323/341	6/7/08	Acquitted
96	312/06	Sourabh singh	279/338	20/7/08	Fined
97	373/02	Sonu @ rapi	25 a act	14/7/08	PO
98	337/01	Jopi jasaf	279	14/07/08	PO
99	08/07	Pasvinder	279/337	27/7/08	Compounded
100	438/04	Meera devi	61/1/14	30/7/08	Convicted
101	382/00	Mukesh	325	27/7/08	Acquitted
102	222/07	Sudesh kumar	341/323	27/7/08	Compounded
103	316/05	Janak raj	341/329	27/7/08	Compounded
104	401/06	Umesh kumar	279/338	6/7/08	Convicted
105	205/95	Ram narain	279/427	7/7/08	Convicted
106	281/05	Sanjay etc	341/323	6/7/08	Acquitted
107	121/08	Rakesh etc	341/323	31/7/08	Cancellation

108	352/07	Khairati lal	341/323	27/7/08	Compounded
109	58/08	Tohid	380	28/7/08	Acquitted
110	585/99	Moti ram	279/337	27/7/08	Compounded
111	637/07	Chandan kumari	323/341	27/7/08	Compromised
112	536/04	Masti @ brij nath	324	20/7/08	Compounded
113	660/98	Jobby paul	279/427	14/7/08	Convicted
114	433/98	Ku. alka malik	279/337	16/7/08	Convicted
115	187/07	Bhagwan Dass	323/341	20/7/08	Acquitted
116	383/97	Saleem	379/411	14/7/08	PO
117	114/99	Rattandeep lal	341/323	6/8/08	PO
118	52/08	Sanjay @ leelu	25/54/59	22/10/08	Acquitted
119	194/99	Lakhan singh	379/411	25/9/08	PO
120	642/07	Rajiv	323/341/34	17/8/08	Acquitted
121	336/01	Amit mango	279/338	17/8/08	Convicted
122	556/98	Ashok	324	29/8/08	PO
123	532/07	Rahul	379/411	22/8/08	Convicted
124	215/96	Laxman singh	279/304A	28/8/08	PO
125	353/07	Sanjeev	323/341	17/8/08	Acquitted
126	78/94	Mohd alam	420	4/8/08	Sine die
127	413/06	Vijay kumar	279	24/8/08	Compounded
128	434/05	Aashu	341/323	17/8/08	Acquitted
129	739/96	Balvinder singh	279/427	5/8/08	PO
130	59/03	Anil kumar	25/54/59	27/8/08	PO
131	713/06	Girdhari lal	341/323	17/8/08	Acquitted
132	538/01	Mohan singh etc	160	1/8/08	PO
133	182/02	Raghwan @ guddu	381/411	2/8/08	Acquitted
134	577/04	Raja etc	160	4/8/08	PO
135	14/00	Jeet singh	279/337	8/10/08	Acquitted
136	441/98	Mohd idris	279	6/10/08	Convicted
137	342/05	Om prakash etc	323/341/34	7/12/08	Acquitted
138	116/08	Preeti sharma	279/337	5/10/08	Convicted
139	329/05	Ranjit	279	24/10/08	Convicted
140	242/99	Sarvan kumar	379/411	25/10/08	Sine die
141	143/97	Narender kumar	354	10/10/08	Acquitted
142	635/07	Pradeep	379	15/11/08	Convicted
143	403/05	Ajay kumar	186/322	3/10/08	Convicted
144	343/04	Arun patel @tinku	324	23/10/08	Acquitted

145	474/05	Anil kumar	323/34	19/10/08	Acquitted
146	375/01	kr. seema @ gulshan	25/54/59	14/10/08	Convicted
147	33/07	Raj kumar	279/337	5/10/08	Convicted
148	105/08	Arif alvi	379/411	6/10/08	Discharged
149	126/08	Arif alvi	379/411	6/10/08	A/discharged
150	31/95	Jahir khan		21/1/08	PO
151	573/07	Prakash pujari	25/54/59	18/1/08	Convicted
152	132/02	Untrace	337	03/1/08	Released
153	594/98	Prem nath	448/34	24/1/08	Acquitted
154	166/06	Sonu	341/323	20/1/08	Compounded
155	448/99	Passhotham singh	279	10/1/08	PO
156	465/07	Raju @ bhagwan dass	323	20/1/08	Compounded
157	343/02	Ratan chand	279	20/1/08	Compounded
158	185/00	Raj kamal mehta	342/323	20/1/08	Convicted
159	340/00	Dinesh kumar	61/1/14	24/1/08	Convicted
160	342/04	Ramesh saluja	279/337	09/1/08	Acquitted
161	322/05	Sharvan khanna	279/337	20/1/08	Compounded
162	334/04	Leela dhar	25	17/1/08	Acquitted
163	143/02	Kailash parsad singh	341/323	23/1/08	Acquitted
164	450/01	Amar singh	61/1/14	09/1/08	Convicted
165	452/97	Ranjeet kumar	229/304	24/1/8	PO
166	102/03	Mewal lal	379	15/1/8	Convicted
167	349/07	Shiv kumar @ shiva	25/54/59	21/1/08	Acquitted
168	179/01	Arbind chaudhary	25/54/59	18/1/08	PO
169	465/06	Bablu	379	08/1/08	Convicted
170	153/06	Sachdeva	61/1/14	25/1/08	RR
171	326/00	Ashok kr gupta	325	20/1/08	Compounded
172	463/05	Sukhbir singh	341/323	21/1/08	Compounded
173	468/04	Amit kr shah	25/54/59	25/1/08	Convicted
174	584/06	Prashant kumar	279/337	20/1/08	Compounded
175	47/04	Leeladhar	25 A act	29/1/08	Acquitted
176	231/00	Anil	61/1/14	15/1/08	Compounded
177	125/00	Naushad ali	279/338	15/1/08	PO
178	406/00	Om prakash	61/1/14	11/1/08	Convicted
179	409/03	Ram shankar	61/1/14	08/1/08	Convicted
180	474/06	Nandan singh	279/337	02/1/08	Convicted
181	496/07	Ishwar singh	341/323	3/2/08	Compounded

182	92/05	Rajeev bhatnagar	279/338	3/2/08	Compounded
183	488/02	Preetam brahma	279	6/2/08	Convicted
184	583/07	Ajay	25 a act	12/2/08	Acquitted
185	253/01	Anil kumar jain	325/341	29/2/08	Discharged
186	454/04	Kedar nath	379/338	3/2/08	DAW
187	85/06	Suresh kumar	279/337	3/2/08	Compounded
188	367/93	Ishwar singh	279/337	11/2/08	Abated
189	91/04	Kiran shukla	68/1/14	13/2/08	PO
190	509/03	Leeladhar	25 a act	5/2/08	Acquitted
191	322/01	Matru	61/1/14	4/2/08	PO
192	DD 64B/07	Haleshwar dass	28/112	21/2/08	Convicted
193	242/97	Parveen kumar	279/337	23/2/08	PO
194	226/02	Manoj kumar	25 a act	23/2/08	Po
195	436/06	Vinod etc	325/341	17/2/08	Compounded
196	498/04	Sandeep gupta	324	24/2/08	Compounded
197	616/98	Sony saini	341/323	28/2/08	PO
198	DD39B/06	Haleshwar dass	28/112	26/2/08	Convicted
199	512/07	Ishwar dayal	323/341	17/2/08	Compounded
200	468/97	Nand lal	279/338	14/2/08	Acquitted
201	261/03	Kamal	25 a act	12/2/08	PO
202	474/03	Dharmender kumar	61/1/14	25/2/08	PO
203	236/07	Ravi	25 a act	6/2/8	Abated
204	43/97	Maheshwar singh	279/304A	23/2/08	Acquitted
205	653/07	Rafique	103	11/2/8	Convicted
206	484/01	Smt santosh	61/1/14	13/2/08	Convicted
207	471/98	Ramu	25 a act	29/2/08	Po
208	349/99	Sanjay	25 a act	22/3/08	PO
209	673/05	Dinesh	279/338	2/3/08	Compromised
210	277/02	Peter massey	25 a act	12/3/8	Convicted
211	546/05	Mukesh kumar	279	25/3/08	Convicted
212	69/04	Mahesh	61/1/14	5/3/08	Acquitted
213	560/07	Padam singh	323/324	24/3/08	Quashed
214	564/07	Rajendra singh	323/341	2/3/08	Acquitted
215	240/99	Kavita	380/411	26/3/08	Convicted
216	186/07	Raghubir singh	279/337	16/3/08	Compounded
217	42/00	Arvind mahajan	279/338	26/3/08	Acquitted
218	95/05	Ram narayan	61/1/14	31/3/08	Convicted

219	459/97	Vijay kishore	457/380	13/3/08	PO
220	630/07	Chandra prakash	323/341	30/3/08	Compounded
221	48/06	Shambhu	279/338	5/10/08	Convicted
222	151/05	Rajeev	279/338	10/1/08	Abated

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List of 2008 (S N Puri, New Delhi)
In the court of Sh. Naveen Arora, AGMM (SE), PHC, NDD, New Delhi.

S. No.	G. No.	FIR No.	Case Title	PS	U/S	DDO	Decision
1	3	41172005	State Vs. Subhash Gupta	S N Puri	2954559	20.11.2008	Convicted
2	3	6821998	State Vs. Mukesh Sharma	S N Puri	279338 IPC	16.11.2008	Convicted
3	3	25772005	State Vs. P. Selvam	S N Puri	617114 Excise Act	07.12.2008	Convicted
4	3	31722005	State Vs. Karan Singh	S N Puri	26637934 IPC	18.11.2008	Acquitted
5	3	10972004	State Vs. Shri Bhagwan	S N Puri	279338 IPC	07.12.2008	Convicted
6	6	05922005	State Vs. Hanif Khan	S N Puri	2554559 A. Act	20.11.2008	Convicted
7	7	1822003	State Vs. Moli Singh	S N Puri	279338 IPC	28.11.2008	Acquitted
8	8	2021998	State Vs. Gan Chand	S N Puri	279338 IPC	26.11.2008	Acquitted
9	9	12222006	State Vs. Secta	S N Puri	617114 Excise Act	10.11.2008	Fine/Convicted
10	10	7741995	State Vs. Mahabir	S N Puri	279338 IPC	10.12.2008	Convicted
11	11	26922005	State Vs. Samundar Rajan	S N Puri	617114 Excise Act	10.12.2008	Convicted
12	12	0272005	State Vs. Deepak Kumar Suri Etc	S N Puri	324323/34 IPC	16.12.2008	Compounded
13	13	752007	State Vs. Vijay Kumar Etc.	S N Puri	341323/34 IPC	11.12.2008	Compounded
14	14	8471996	State Vs. Suresh Kumar	S N Puri	279300A IPC	15.12.2008	Acquitted
15	15	38822004	State Vs. Harbir Singh	S N Puri	2554559	16.12.2008	Convicted
16	16	27822005	State Vs. Dharambir	S N Puri	279300A IPC	15.12.2008	Acquitted
17	17	38822004	State Vs. Mohd. Urrai Etc.	S N Puri	341323/34 IPC	18.12.2008	Compounded
18	18	73322005	State Vs. Satish	S N Puri	617114 Excise Act	17.12.2008	Convicted
In the court of Sh. Ravinder Bedi, MM, PHC, New Delhi							
19	19	58822004	State Vs. Harvi Singh	S N Puri	337 IPC	15.07.2008	Fined
20	20	522006	State Vs. Ram Niwas	S N Puri	279427 IPC	07.07.2008	P.O
21	21	65222005	State Vs. Amit Kumar	S N Puri	2554559 A. Act	10.07.2008	Convicted
22	22	11191997	State Vs. Kamal Kant	S N Puri	381 IPC	02.07.2008	Acquitted
23	23	13722003	State Vs. Sukender	S N Puri	2554559	14.07.2008	Convicted
24	24	4781996	State Vs. Parvez Hashmi	S N Puri		04.08.2008	Withdrawn
25	25	54422000	State Vs. Charandeep	S N Puri	323/341 IPC	16.07.2008	Acquitted
26	26	11522007	State Vs. Ravi	S N Puri	323/341/34 IPC	23.08.2008	Compromise
27	27	44722006	State Vs. Hari Ram	S N Puri	617114 Excise Act	16.07.2008	P.O
28	28	22622002	State Vs. Mond Malhouza	S N Puri	379411 IPC	07.07.2008	Convicted
29	29	22922004	State Vs. Uma Shanker	S N Puri	279338 IPC	08.07.2008	Convicted
30	30	2331998	State Vs. Jogesh Pal	S N Puri	279338 IPC	24.07.2008	Acquitted
31	31	52722003	State Vs. Miraz Etc.	S N Puri		10.07.2008	Fined
32	32	34122004	State Vs. Dinesh	S N Puri	2554559	01.08.2008	Convicted
33	33	5271996	State Vs. Tarsem Singh	S N Puri	279338 IPC	02.07.2008	Acquitted
34	34	4401997	State Vs. Tejbir	S N Puri	324/34 IPC	17.08.2008	Acquitted
35	35	2491998	State Vs. Balraj	S N Puri	279337	06.08.2008	Acquitted
36	36	34622007	State Vs. Mohd. Ali	S N Puri	279337 IPC	07.08.2008	Settled
37	37	7781997	State Vs. Manu Sanker	S N Puri	279337 IPC	27.08.2008	Acquitted
38	38	80622006	State Vs. Satish	S N Puri		24.08.2008	Fined
39	39	44522005	State Vs. Raj Kumar	S N Puri	279 IPC	07.07.2008	P.O
40	40	7451997	State Vs. Tariq Khudker	S N Puri	279459	20.08.2008	Acquitted
41	41	1551998	State Vs. A. K. Nangnamba	S N Puri	279338 IPC	01.08.2008	P.O
42	42	33322004	State Vs. Vinay	S N Puri	2554559	04.08.2008	P.O
43	43	28722004	State Vs. Vishan Karmer	S N Puri	379411/34 IPC	03.08.2008	Convicted
Left by Pajing							
44	44	63022007	State Vs. Narendra Kumar	S N Puri	279337 IPC	09.07.2008	Convicted
45	45	10722004	State Vs. Miraz	S N Puri	380411/34 IPC	10.07.2008	Fined
46	46	16222004	State Vs. Ashok Kumar	S N Puri	2554559	25.07.2008	Acquitted
47	47	20622007	State Vs. Shaikh	S N Puri	341323/341 IPC	04.07.2008	Compromised
48	48	45922003	State Vs. Vijay Etc.	S N Puri	279337 IPC	15.07.2008	Fined
49	49	34822005	State Vs. Ram Yadav	S N Puri	2554559	09.07.2008	Convicted
50	50	54222005	State Vs. Achey Lal	S N Puri	279 IPC	14.07.2008	Terminated
51	51	67022006	State Vs. Sanju	S N Puri	323/341/34 IPC	07.07.2008	Compromised
52	52	19622002	State Vs. Keshav Etc.	S N Puri	129555 G. Act	01.08.2008	P.O
53	53	811997	State Vs. Pothin Pal	S N Puri		25.08.2008	Acquitted
54	54	14422008	State Vs. Mool Chand	S N Puri	279 IPC	26.07.2008	Fined
55	55	5691993	State Vs. Irfan	S N Puri		31.07.2008	P.O/ Shahid- P.O
56	56	8101996	State Vs. Raghubi Singh	S N Puri	379411 IPC	15.07.2008	Acquitted
57	57	66922000	State Vs. Rajesh Kumar	S N Puri	279338 IPC	11.08.2008	Convicted
58	58	7771996	State Vs. Goward Singh	S N Puri	279338 IPC	31.07.2008	P.O
59	59	43222001	State Vs. Sayabir Singh	S N Puri	2554559	21.08.2008	Fined
60	60	4601998	State Vs. Dhani Ram	S N Puri	326/34 IPC	04.08.2008	Compromised
61	61	8122006	State Vs. Indrajit Sharma	S N Puri	279427 IPC	08.07.2008	Fined
62	62	71999	State Vs. Raj Kumar	S N Puri	38734 IPC	18.07.2008	Acquitted
63	63	3581995	State Vs. Pawan Kumar	S N Puri	279338 IPC	21.08.2008	Acquitted
64	64	38822006	State Vs. Rajesh Etc.	S N Puri	341323/306/34 IPC	03.08.2008	Compromised
65	65	33922003	State Vs. Choeraj Kumar	S N Puri	379411/420468/471/411 IPC	26.07.2008	P.O
66	66	23522003	State Vs. Narendra	S N Puri	2554559	03.07.2008	Acquitted
67	67	9831998	State Vs. Sunesh	S N Puri	279338 IPC	24.07.2008	Acquitted
68	68	9581998	State Vs. Khurane	S N Puri	147114	10.07.2008	Acquitted
69	69	3851998	State Vs. Yohannan Kutty	S N Puri	279300A IPC	19.09.2008	Acquitted
70	70	10622004	State Vs. Raju Kumar	S N Puri	2554559	24.07.2008	Convicted
71	71	30422006	State Vs. Mohd. Chhote	S N Puri	341323 IPC	28.07.2008	Compromised
72	72	11581997	State Vs. Tej Pal	S N Puri	279300A IPC	08.07.2008	Acquitted
73	73	1951994	State Vs. Adu Pal	S N Puri	279338 IPC	30.07.2008	P.O
74	74	43622007	State Vs. Deepesh	S N Puri		20.07.2008	Compromised

76	76	459/2007	State Vs. Sanjeev Kumar	S N Puri	341/323/341 IPC	24.08.2008	Compromised
77	77	113/2004	State Vs. Vijay	S N Puri	25 A, Act	01.05.2008	Convicted
78	78	559/2005	State Vs. Rajender	S N Puri		06.09.2008	P.O
79	79	157/2006	State Vs. Ashok Kumar	S N Puri	160/323/34 IPC	02.09.2008	Sentenced
80	80	356/2002	State Vs. Prem Singh	S N Puri	323/3/5/34 IPC	07.09.2008	Compromised
81	81	11405/2006	State Vs. Vinod Kumar	S N Puri	61/1/14 Exclse Act	04.09.2008	Acquitted
82	82	813/1996	State Vs. Mohd. Rahim	S N Puri	324/323/34 IPC	25.04.2008	Acquitted
83	83	458/2001	State Vs. Mukesh	S N Puri	2/9/337 IPC	15.04.2008	Convicted
84	84	144/2003	State Vs. Vinod Kumar	S N Puri	325/341/34 IPC	24.04.2008	Settled
85	85	1015/1997	State Vs. Duwendor Kumar	S N Puri	26 A, Act	03.07.2008	Convicted
86	86	1065/1997	State Vs. Veer Singh	S N Puri	341/323/34 IPC	06.06.2008	Compromised
87	87	155/2006	State Vs. Gulam Hasan	S N Puri	25/5/459	11.06.2008	Convicted
88	88	730/1995	State Vs. Isha Ahmad	S N Puri	3/9/411 IPC	06.08.2008	P.O
89	89	217/2007	State Vs. Amrik Singh	S N Puri	2/9/338 IPC	04.08.2008	Fined
90	90	443/2003	State Vs. Raj Singh	S N Puri	2/9/338 IPC	07.06.2008	Acquitted
91	91	407/2006	State Vs. Madan Etc.	S N Puri	341/323/34 IPC	04.06.2008	Compounded
92	92	591/2005	State Vs. Parichay Chodhary	S N Puri	2/9/337 IPC	26.06.2008	Convicted
93	93	1089/1998	State Vs. Poonam Etc.	S N Puri	448/506/34 IPC	04.08.2008	Acquitted
94	94	812/2007	State Vs. Avad Singh	S N Puri	341/323 IPC	28.06.2008	Compromised
95	95	607/2006	State Vs. S. Subramaniam	S N Puri	45/380/511 IPC	27.06.2008	Acquitted
96	96	558/2007	State Vs. Mani ram	S N Puri	2/5/459	03.06.2008	Convicted
97	97	49/2006	State Vs. Abdul Aziz	S N Puri	452/326/34 IPC	04.06.2008	Convicted
98	98	242/2002	State Vs. Rajesh Kumar	S N Puri	2/9/338 IPC	26.05.2008	Acquitted
99	99	156/2004	State Vs. Shah Nawaz	S N Puri	25/5/459	10.04.2008	Sentenced
100	100	528/2001	State Vs. Dinesh Tiwari	S N Puri	2/9/338 IPC	06.05.2008	Acquitted
101	101	123/2002	State Vs. Jagat Singh	S N Puri	425/323/506 IPC	27.05.2008	Compounded
102	102	717/1998	State Vs. Harjeet Singh	S N Puri	2/9/304A IPC	02.05.2008	Expired
103	103	133/2002	State Vs. Neel Kamth	S N Puri	380/511 IPC	27.05.2008	Acquitted
104	104	612/2006	State Vs. Mohd. Asif	S N Puri	341/323 IPC	06.05.2008	Settled
105	105	1321/1997	State Vs. Kati Charan	S N Puri	341/323/324 IPC	05.05.2008	Convicted
106	106	733/2001	State Vs. Riji Brushan	S N Puri	515/263/68	31.05.2008	Acquitted
107	107	1104/1996	State Vs. Nusrat Iqbal	S N Puri	506/507/304 IPC	18.05.2008	P.O
108	108	236/1999	State Vs. Abhishek Kaushik	S N Puri	341/323/325 IPC	09.05.2008	Acquitted
109	109	439/2005	State Vs. Mehmood	S N Puri	3/9/411 IPC	12.05.2008	Sentenced
110	110	381/2007	State Vs. Om Prakash	S N Puri		24.05.2008	Admonished
111	111		Left by Paging			08.05.2008	Sentenced
112	112	391/2005	State Vs. Radhey Shyam	S N Puri	309 IPC	06.05.2008	P.O
113	113	961/2004	State Vs. Afzal Hussain	S N Puri	3/9/411 IPC	31.05.2008	Convicted
114	114	1015/1998	State Vs. Ashra F-Ashif	S N Puri	454/380 IPC	03.05.2008	P.O
115	115	381/2008	State Vs. Rakesh	S N Puri		07.05.2008	P.O
116	116	1077/1997	State Vs. Asha	S N Puri	61/1/14 Exclse Act	07.05.2008	P.O
117	117	151/2000	State Vs. Imzar	S N Puri	3/9/411 IPC	13.05.2008	Fined
118	118	566/2007	State Vs. Virender	S N Puri	341/323 IPC	04.07.2008	Acquitted
119	119	178/1997	State Vs. Mohd. Azhar	S N Puri	323/506/34 IPC	03.07.2008	Quashed
120	120	76/2007	State Vs. Dharam Pal	S N Puri		16.03.2008	Fined
121	121	507/2006	State Vs. Manoj Kumar	S N Puri	2/9/427 IPC	02.03.2008	Convicted
122	122	2142/2003	State Vs. Suresh	S N Puri	25/59 A, Act	15.01.2008	Sentenced
123	123	185/2007	State Vs. Ashwani Kumar	S N Puri		21.02.2008	Fined
124	124	756/1995	State Vs. Jamiluddin	S N Puri	323/306 IPC	24.02.2008	Compromised
125	125	1431/2006	State Vs. Shiv Kumar	S N Puri		01.02.2008	Convicted
126	126	1450/2001	State Vs. Sushil	S N Puri		11.02.2008	Acquitted
127	127	28/2007	State Vs. Lal Singh	S N Puri	25 A, Act	01.02.2008	Convicted
128	128	428/1998	State Vs. Mazboor Rehman	S N Puri		24.02.2008	Disposed
129	129	297/1999	State Vs. Aslam	S N Puri	323/325/341 IPC	19.02.2008	Acquitted
130	130	169/2006	State Vs. Anna Durai	S N Puri	61 Exclse Act	16.02.2008	Convicted
131	131	108/2001	State Vs. Manoj Kumar Gupta	S N Puri	3/9/411 IPC	17.01.2008	DOD
132	132	1085/1998	State Vs. Sanjay	S N Puri	25 A, Act	03.01.2008	DOD
133	133	198/2007	State Vs. Rajesh Kumar	S N Puri	283 IPC	18.01.2008	DOD
134	134	421/1996	State Vs. Deepak Saraswat	S N Puri	3/9/411 IPC	02.01.2008	DOD
135	135	1216/1998	State Vs. Indrajit Singh	S N Puri	2/9/338 IPC	20.04.2008	Convicted
136	136	131/2002	State Vs. Abid	S N Puri	25 A, Act	24.04.2008	Sentenced
137	137	481/2004	State Vs. Perumal	S N Puri	61/1/14 Exclse Act	11.04.2008	Convicted
138	138	257/2000	State Vs. Dewinder	S N Puri	186/147 IPC	01.04.2008	Admonished
139	139	140/2005	State Vs. Gajender Paswan	S N Puri	2/9 IPC	02.04.2008	Fined
140	140	427/2005	State Vs. Govind Singh	S N Puri	2/9/338 IPC	09.04.2008	Fined
141	141	494/1998	State Vs. Shamsher	S N Puri	3/9/411 IPC	10.04.2008	Convicted
142	142	689/2006	State Vs. Bhagwat Singh	S N Puri	188 IPC	09.04.2008	Fined
143	143	1249/1996	State Vs. Gopal Singh	S N Puri		08.04.2008	Terminated
144	144	83/2006	State Vs. Abdul Wahid	S N Puri	341/323/34 IPC	20.04.2008	Compounded
145	145	883/1996	State Vs. Mohd. Azhar	S N Puri		30.04.2008	Acquitted
146	146	194/2006	State Vs. Kalyan	S N Puri		14.01.2008	Acquitted
147	147	471/2005	State Vs. Kirpal Singh	S N Puri	2/9 IPC	03.01.2008	Acquitted
148	148	277/2003	State Vs. Joy Wilson	S N Puri	25 A, Act	22.01.2008	Acquitted
149	149	195/2007	State Vs. Manoj Kumar	S N Puri	25 A, Act	14.01.2008	Convicted
150	150	146/2002	State Vs. Maszahi Khan	S N Puri	2/9/337 IPC	15.01.2008	Acquitted
151	151	399/2007	State Vs. Sapan Kumar Pal	S N Puri	408 IPC	04.01.2008	Convicted
152	152	1140/1998	State Vs. Gan Chand	S N Puri	2/9/338 IPC	17.01.2008	Convicted
153	153	507/2007	State Vs. Noshad	S N Puri	3/9/411 IPC	04.01.2008	Convicted
154	154	346/2007	State Vs. Raju	S N Puri	3/9/411 IPC	04.01.2008	Convicted

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155	155	133/2004	State Vs. Sherwan Etc.	S N Puri	379/411 IPC	15.01.2008	P.O
156	156	186/2002	State Vs. Chhange	S N Puri	279/308 IPC	09.01.2008	Acquitted
157	157	497/1994	State Vs. Farid Ahmad	S N Puri	426/7706/427 IPC	14.01.2008	P.O
158	158	382/1995	State Vs. Ashish Vashishth	S N Puri	508 IPC	11.01.2008	Convicted
159	159	107/1995	State Vs. O. P. Bansal	S N Puri	420/34 IPC	30.04.2008	P.O
160	160	489/2004	State Vs. Anarjeet Singh	S N Puri	279/337 IPC	24.03.2008	Convicted
161	161	495/2006	State Vs. Dilshad	S N Puri	259/459	10.03.2008	Convicted
162	162	184/1995	State Vs. Anarjeet Singh	S N Puri	329/341 IPC	17.03.2008	P.O
163	163	371/2002	State Vs. Sal Chand	S N Puri		03.03.2008	Convicted
164	164	422/2007	State Vs. Sushant Sagar	S N Puri	498/306/341 IPC	14.03.2008	Terminated
165	165	381/1995	State Vs. Bhola Nath	S N Puri	405/34 IPC	28.03.2008	Acquitted
166	166	170/2005	State Vs. Raju	S N Puri	61/1/14 Excise Act	03.03.2008	Convicted
167	167	437/2003	State Vs. Perumat	S N Puri	61/1/14 Excise Act	18.05.2008	Fined
168	168	376/2005	State Vs. Keshav Kumar	S N Puri	12/9/55 G. Act	04.03.2008	Convicted
169	169	597/1996	State Vs. Narendra Mehta	S N Puri	449/34 IPC	02.05.2008	Acquitted
170	170	1235/1996	State Vs. Najan Sharma	S N Puri	379/411 IPC	31.05.2008	Convicted
171	171	343/1997	State Vs. Fazal Ahmad	S N Puri	100 DP Act	13.05.2008	Acquitted
172	172	680/2006	State Vs. Sunil Kumar	S N Puri	457/380/411 IPC	04.05.2008	P.O
173	173	193/2002	State Vs. Abid	S N Puri	25/54 A. Act	24.04.2008	Sentenced
174	174	799/1994	State Vs. Hajmohan Singh	S N Puri	147/148/149 IPC	05.05.2008	Quashed
175	175	747/1999	State Vs. Shyam Das	S N Puri	259/459	08.05.2008	P.O
176	176	1402/1987	State Vs. Ravinder	S N Puri	379/411 IPC	20.05.2008	P.O
177	177	180/2000	State Vs. Veer Pal	S N Puri	392/304 IPC	30.05.2008	Convicted
178	178	208/2003	State Vs. Arvind Kumar	S N Puri	279/337 IPC	04.05.2008	Fined
179	179	227/2007	State Vs. Pawan Kumar	S N Puri	343/442/304/34 IPC	25.05.2008	Fined
180	180	4/1987	State Vs. Farid Ahmad	S N Puri	380/41/34 IPC	30.05.2008	Acquitted
181	181	5/4/2002	State Vs. Saleem	S N Puri	259/459	13.05.2008	Fined
182	182	207/2004	State Vs. Ifran	S N Puri	259/459	13.05.2008	Fined
183	183	313/1998	State Vs. Mohd. Sarfaraj	S N Puri	426/323/341 IPC	02.01.2008	Acquitted
in the Court of Mr. Ravinder Bedi, MM, New Delhi							
184	184	200/2002	State Vs. Chandia	S N Puri		25.01.2008	Convicted
185	185	455/2005	State Vs. Asif	S N Puri		28.01.2008	Convicted
186	186	58/2000	State Vs. Vinod Kumar	S N Puri		31.01.2008	P.O
187	187	908/1998	State Vs. Bhagirath	S N Puri		14.01.2008	P.O
188	188	917/1998	State Vs. Rafiq Ahmed	S N Puri		03.01.2008	Acquitted
189	189	226/2005	State Vs. Om Prakash	S N Puri		14.01.2008	Undergone
190	190	562/2007	State Vs. Nsim	S N Puri		04.01.2008	Undergone
191	191	192/2007	State Vs. Manoj	S N Puri		14.01.2008	Convicted
192	192	554/2007	State Vs. Shah Nawaj	S N Puri		07.01.2008	Admonished
193	193	459/2005	State Vs. Sayed @ Sahic	S N Puri		22.01.2008	Convicted
194	194	407/2005	State Vs. Sahazad Wahid	S N Puri		11.01.2008	Convicted
195	195	111/2003	State Vs. Om Prakash	S N Puri		07.01.2008	Convicted
196	196	444/1997	State Vs. Sita Ram	S N Puri		30.01.2008	Acquitted
197	197	349/2006	State Vs. Satish	S N Puri		30.01.2008	Acquitted
198	198	350/1998	State vs. Sanjay Gupta	S N Puri		15.01.2008	Convicted
199	199	838/1998	State Vs. Rakesh Kumar	S N Puri		29.01.2008	Compromised
200	200	744/1996	State Vs. Tiliak Raj	S N Puri		07.01.2008	Convicted
201	201	537/2017	State Vs. Rajinder Prasad	S N Puri		03.01.2008	Acquitted
202	202	219/2007	State Vs. Jyoti Etc.	S N Puri	379/51/34 IPC	11.01.2008	Admonished
203	203	193/2005	State Vs. Sonu	S N Puri	259/459	03.07.2008	Convicted
204	204	1329/2007	State Vs. Smt. Anha	S N Puri	259/459	09.04.2008	P.O
205	205	121/1998	State Vs. Vijender Singh	S N Puri	63/1/14 Excise Act	03.07.2008	Uncharged
206	206	57/2006	State Vs. Satish	S N Puri	279/337 IPC	05.09.2008	Acquitted
207	207	210/2006	State Vs. Raju	S N Puri	63/1/14 Excise Act	02.04.2008	Sentenced
208	208	417/2006	State Vs. Jitender Etc.	S N Puri	62/1/14 Excise Act	25.04.2008	Fined
209	209	234/2009	State Vs. Shankar	S N Puri	160 IPC	24.04.2008	Convicted
210	210	1176/1988	State Vs. Sagli	S N Puri	259/459	01.04.2008	Sentenced
211	211	770/1997	State Vs. Vikram	S N Puri	34/92/34 IPC	02.04.2008	Acquitted
212	212	299/2005	State Vs. Ramesh	S N Puri	379/411/34 IPC	28.04.2008	Sentenced
213	213	378/2005	State Vs. Annu Dulari	S N Puri	279/427 IPC	26.04.2008	Convicted
214	214	489/1997	State Vs. Inder Hali	S N Puri	62/1/14 Excise Act	26.04.2008	Convicted
215	215	283/2003	State Vs. Riyazuddin	S N Puri	188/353/357 act	05.04.2008	Sentenced
216	216	449/1999	State Vs. Rameshwar	S N Puri	259/459 A. Act	28.03.2008	Convicted
217	217	302/2003	State Vs. Handhir Singh	S N Puri	259/459	10.03.2008	Sentenced
218	218	272/2001	State Vs. Kalyan Kumar	S N Puri	279/337 IPC	16.03.2008	Fined
219	219	513/1999	State Vs. Sundar Rajan	S N Puri	61/1/14 Excise Act	03.03.2008	Convicted
220	220	183/2005	State Vs. Narendra	S N Puri	279/337 IPC	16.03.2008	Convicted
221	221	053/2005	State Vs. Nishan	S N Puri	259/459	14.03.2008	Acquitted
222	222	38/2002	State Vs. Inder Kant	S N Puri	279/337 IPC	12.03.2008	Convicted
223	223	201/1998	State Vs. Subhashish Mitra	S N Puri	279/337 IPC	12.03.2008	Fined
224	224	628/2006	State Vs. Abhay Kumar	S N Puri	160 IPC	01.03.2008	Fined
225	225	1008/1996	State Vs. Wasim	S N Puri	259/459	17.04.2008	P.O
226	226	115/1997	State Vs. Jagdish	S N Puri	259/459	17.04.2008	Convicted
227	227	922/1990	State Vs. Raju	S N Puri	44/7506/373 IPC	09.04.2008	Fined
228	228	185/2005	State Vs. Hishir Pal	S N Puri	61/1/14 Excise Act	07.04.2008	Sentenced
229	229	1129/1996	State Vs. Sahid	S N Puri	279 IPC	30.04.2008	Sentenced
230	230	450/2003	State Vs. Suresh	S N Puri	343/423/450/40 IPC	14.03.2008	Convicted
231	231	379/2007	State Vs. Dilidish	S N Puri	259/459	03.03.2008	Convicted
232	232	677/2006	State Vs. Ajay Kumar	S N Puri	279/337 IPC	11.03.2008	Convicted
				S N Puri	508 IPC	04.03.2008	Convicted

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233	233	17/1/2007	State Vs. Chandra	S N Puri	61/1/14 Excise Act	25.05.2008	Fined
234	234	492/1995	State Vs. Ashok More	S N Puri	49034 IPC	20.03.2008	P.O
235	235	315/2002	State Vs. Vjay	S N Puri	61/1/14 Excise Act	06.05.2008	Convicted
236	236	647/2006	State Vs. Mohd. Abid	S N Puri	323/324/325 IPC	20.05.2008	Acquitted
237	237	424/1996	State Vs. Mohd. Yasir	S N Puri	2/9/338 IPC	24.05.2008	Sentenced
238	238	251/2004	State Vs. Mohd. Kudus	S N Puri	255/459	05.05.2008	Acquitted
239	239	484/2003	State Vs. Dhagar Singh	S N Puri	448/447/148 IPC	19.05.2008	Sentenced
240	240	222/2005	State Vs. Khokan	S N Puri	235/459	02.05.2008	P.O
241	241	661/2006	State Vs. Ram Bahadur	S N Puri	278/337 IPC	28.05.2008	Sentenced
242	242	1087/2006	State Vs. Suresh Kumar	S N Puri	25/5A A. Act	05.05.2008	Sentenced
243	243	284/2006	State Vs. Satish	S N Puri	61/1/14 Excise Act	18.05.2008	Sentenced
244	244	386/2003	State vs. R. Mukam	S N Puri	25/5459	05.05.2008	Sentenced
245	245	392/2002	State Vs. Rajesh Kumar	S N Puri	25/5459	10.04.2008	Convicted
246	246	674/1995	State Vs. Raju	S N Puri	425/354 IPC	08.05.2008	Acquitted
247	247	3120/2001	State Vs. Susmit Kumar	S N Puri	341/320/34 IPC	28.05.2008	Acquitted
248	248	190/2003	State Vs. Vipin	S N Puri	255/459	12.05.2008	Acquitted
249	249	573/1995	State Vs. Avdesh	S N Puri	278/337 IPC	05.05.2008	Acquitted
250	250	605/2002	State Vs. Saipal	S N Puri	255/459	23.05.2008	P.O
251	251	412/2006	State Vs. Rajbir	S N Puri	61/1/14 Excise Act	25.05.2008	Fined
252	252	385/2000	State vs. Dalbir Singh	S N Puri	384/509 IPC	15.05.2008	Convicted
253	253	800/1995	State Vs. Sheikh Javed	S N Puri	25/5459	12.05.2008	Convicted
254	254	223/70	State Vs. Sushil Kumar	S N Puri		04.01.2008	Fine
255	255	550/2006	State Vs. Babu Dasle	S N Puri		12.02.2008	Quashed
256	256	366/2006	State Vs. Manoj @ Manmohan	S N Puri		14.02.2008	Convicted
257	257	315/1995	State vs. Amar Prate Singh	S N Puri		29.02.2008	Convicted
258	258	1014/1996	State Vs. Tilak Raj	S N Puri		04.02.2008	Acquitted
259	259	1371/1997	State Vs. Devender Singh	S N Puri		11.02.2008	Acquitted
260	260	327/2007	State Vs. Aji Massi	S N Puri		28.02.2008	Fine
261	261	1276/1996	State Vs. Saleem	S N Puri	425/320/506 IPC	24.02.2008	Compromise
262	262	914/1998	State Vs. Irian	S N Puri	255/459	18.02.2008	Death
263	263	122/2007	State vs. Ganesh Chodhary	S N Puri	279/427/337 IPC	03.02.2008	Convicted
264	264	1142/2003	State Vs. Ajcet Singh	S N Puri	25 A. Act	29.02.2008	Convicted
265	265	137/2004	State Vs. Jafir Hussain	S N Puri	279/364	19.02.2008	Acquitted
266	266	306/2016	State vs. Ashok Etc.	S N Puri	341/320/34 IPC	17.02.2008	Compromise
267	267	384/2005	State Vs. Satish Kumar	S N Puri	278/337 IPC	24.02.2008	Compromise
268	268	538/1999	State Vs. Rotul	S N Puri	278/337 IPC	18.02.2008	Abated
269	269	375/2003	State Vs. Deepak Negi	S N Puri	25 A. Act	18.02.2008	Convicted
270	270	528/2006	State Vs. Romiz Shekh	S N Puri	25 A. Act	11.02.2008	Acquitted
271	271	458/1999	State Vs. Pawan Kumar	S N Puri	408/34 IPC	25.02.2008	P.O
272	272	345/2007	State Vs. Raja Etc.	S N Puri	379/11/341 IPC	21.01.2008	Convicted
273	273	292/1997	State Vs. Mohd. Aliq. Etc.	S N Puri	448/447/148 IPC	04.02.2008	Acquitted
274	274	235/2002	State vs. P. Sekhar	S N Puri	61/1/14 Excise Act	08.02.2008	Fined
275	275	290/2005	State Vs. Urnam	S N Puri	25 A. Act	25.02.2008	Convicted
276	276	454/2006	State Vs. Isha Etc.	S N Puri	394/452/34 IPC	23.02.2008	Acquitted
277	277	826/2005	State Vs. Suresh Kumar	S N Puri	25 A. Act	13.02.2008	Convicted
278	278	715/2005	State Vs. Aujan	S N Puri	61/1 Excise Act	23.02.2008	Death
279	279	496/2006	State Vs. Mohd. Suheb	S N Puri	25 A. Act	15.02.2008	Convicted
280	280	407/1998	State Vs. Anuj Kumar Yadav	S N Puri	278/337/338 IPC	28.05.2008	Convicted
281	281	662/2008	State Vs. Dalip Singh	S N Puri	61/1/14 Excise Act	08.07.2008	P.O
282	282	1117/1994	State Vs. Sarf Raj Etc.	S N Puri	375/506 IPC	31.01.2008	P.O
283	283	193/2001	State Vs. Taher Etc.	S N Puri	248/411 IPC	01.09.2008	Convicted
284	284	131/2006	State vs. Nihal Chand	S N Puri	255/459	05.06.2008	Acquitted
285	285	145/2005	State Vs. Vikram	S N Puri	278/338 IPC	03.07.2008	Fine
286	286	698/2007	State Vs. Shiv Raj Sharma Etc	S N Puri		10.03.2008	Acquitted
287	287	35/2005	State Vs. Devender @ Raju	S N Puri	255/459	08.05.2008	Convicted
288	288	504/1999	State Vs. Subhash	S N Puri	279/337 IPC	29.04.2008	Acquitted
289	289	964/2001	State Vs. Mohd. Tayab	S N Puri	255/459	03.04.2008	P.O
290	290	201/2002	State Vs. Aneesh	S N Puri	392/34 IPC	02.01.2008	Acquitted
291	291	1224/2007	State Vs. Iqbal	S N Puri	279/337 IPC	31.05.2008	Acquitted
292	292	416/2000	State Vs. Anju Mehta	S N Puri	448/341 IPC	03.03.2008	Acquitted
293	293	561/2006	State Vs. Mohd. Nasir Etc	S N Puri	308/341/323/34 IPC	17.02.2008	Quashed
294	294	690/2005	State Vs. Niru	S N Puri	278/337 IPC	02.02.2008	P.O
295	295	131/2001	State Vs. Rajiv Rai	S N Puri	278/337 IPC	18.03.2008	Convicted
296	296	587/2007	State Vs. Deepak	S N Puri	68/1/14 Excise Act	18.02.2008	Convicted
297	297	411/1994	State Vs. Mukesh Sharma	S N Puri	278/337/304A	03.03.2008	Convicted
298	298	1074/2001	State Vs. Kewal Yadav	S N Puri	278/337/338 IPC	08.04.2008	Admonished
299	299	1182/1996	State Vs. Dhanu Lal	S N Puri	338/304 IPC	25.03.2008	Acquitted
300	300	607/1998	State Vs. Sharloo Etc.	S N Puri	324/34 IPC	02.04.2008	Convicted
301	301	2027/1993	State vs. Ashok Murgai	S N Puri	420/1208 IPC	22.10.2008	Quashed
302	302	385/2006	State Vs. Shahe James	S N Puri	348/411 IPC	08.10.2008	Compromise
303	303	84/2005	State vs. Manohar Lal Kathyal	S N Puri	278/337 IPC	21.10.2008	Convicted
304	304	139/2007	State Vs. Montu Paswan	S N Puri	278/337 IPC	22.09.2008	Compromise
305	305	409/2005	State vs. Simi, Vidhya Etc.	S N Puri	323/341 IPC	05.10.2008	Compromise
306	306	370/2006	State Vs. Arni Etc.	S N Puri	341/323 IPC	05.10.2008	Compromise
307	307	352/2007	State Vs. Anna Durai	S N Puri	61/1/14 Excise Act	21.10.2008	Fined
308	308	505/2005	State vs. Jitu	S N Puri	61 Excise Act	17.10.2008	Convicted
309	309	643/2006	State Vs. Vjay	S N Puri	382/511 IPC	03.10.2008	Compromise
310	310	424/2002	State vs. Mohd. Ali Etc.	S N Puri	326/425 IPC	25.10.2008	Quashed
311	311	403/2005	State Vs. Mohd. Jafir	S N Puri	341/324 IPC	19.10.2008	Compromise

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312	312	5402003	State vs. Mankesh William	S N Puri	420 IPC	05.10.2008	Acquitted
313	313	12531896	State vs. Purn Mal Etc.	S N Puri	325/3A IPC	16.04.2008	Fined/Convicted
314	314	7087005	State vs. Rohtash	S N Puri	61/314 Excise Act	04.09.2008	Fined
315	315	93671996	State vs. Ram Kumar	S N Puri	2/9/304A IPC	22.08.2008	Acquitted
316	316	4771897	State Vs. Jodh Singh	S N Puri	2/9/337 IPC	07.05.2008	Fined
317	317	9731987	State Vs. Inder Pal Singh	S N Puri	304A IPC	04.07.2008	Acquitted
318	318			S N Puri			
319	319			S N Puri			
320	320			S N Puri			
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345	345			S N Puri			

P.S. SRINIWAS PURI 2008
COURT OF RAVINDER BEDI/PARVEEN SINGH,MM

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
318	493/07	Meera	61 ex act	20/10/08	Convicted
319	409/06	Shahid	323/341	31/10/08	Acquitted
320	671/98	Girdayal mehra	279/304A	23/07/08	Acquitted
321	595/05	Manjit	279/337	1/08/08	PO
322	35/00	Davinder @ kalia	325/34	1/10/08	PO
323	387/05	Rocky	279/427	14/08/08	Fined
324	186/92	Surinder singh	25/54/59	14/07/08	Convicted
325	1334/97	Harvinder singh	186/353	26/8/08	Acquitted
326	36/06	Ram surat	279/338	5/10/08	Settled/plea
327	462/03	Anyur swanry	25 a act	7/7/08	Conceded
328	183/98	Shiva dwivedi	3,4,5,8	15/10/08	Acquitted
329	285/07	Bant @ pankaj	323/341	6/7/08	Acquitted
330	517/06	Satish	61/1/14	24/8/08	Fined
331	844/96	Jitender kumar	279/304	29/4/08	Acquitted
332	81/01	Farooq	506/341	13/3/08	Acquitted
333	628/97	Gopal devi	304A	16/4/08	Acquitted
334	363/01	Hasim	25 a act	30/4/08	PO
335	177/06	Inderpal singh	341/323	2/4/08	Compromised
336	328/00	Mehanga singh	279/337	15/5/08	Sentenced
337	367/01	Jitender kumar	337/338	16/7/08	Compromised
338	1230/97	Sasfaraz ahmad	186/353	11/4/08	Acquitted
339	163/02	Ibadulla etc	392/34	16/5/08	Acquitted
340	148/04	R. murgan@ravi	25/54/59	01/5/08	Sentenced
341	381/03	Ajijn	68/1/14	12/06/08	Admonished
342	571/04	Shezad	68/1/14	12/6/08	Admonished
343	355/04	Mukesh kumar	68/1/14	12/6/08	Admonished
344	499/03	Sakil ahmad	283	13/6/08	Admonished
345	440/03	Amit	68/1/14	12/6/08	Admonished

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✓ Complete
2008
Vasant Kunj

S. No.	Goshwar a No.	FIR No.	Case Title	PS	U/S	DOD	Decision
1	1	831/07	State Vs. M.P. Bhutani	Vasant Kunj	279	10/1/08	Fine
2	2	4/08	State Vs. Ali Sher	Vasant Kunj	279	7/1/08	Convicted
3	3	97/08	State Vs. Liyakat ALi	Vasant Kunj	279	25/2/08	Fine
4	4	788/07	State Vs. Rajiv	Vasant Kunj	379/411	9/2/08	Convicted
5	5	522/03	State Vs. Shiv Raj Singh	Vasant Kunj	61/1/14	1/2/08	Con.
6	6	52/08	State Vs. Chatter Singh	Vasant Kunj	279	12/2/08	Fine
7	7	52/08	State Vs. Chatter Singh	Vasant Kunj	279	12/2/08	Fine
8	8	166/04	State Vs. Rayi eshai	Vasant Kunj	61/1/14	8/2/08	Convicted
9	9	736/07	State Vs. Mukesh	Vasant Kunj	279	9/1/08	Fine
10	10	57/08	State Vs. Abdul Sattar	Vasant Kunj	279	5/2/08	Fine
11	11	750/07	State Vs. Deepak Var	Vasant Kunj	324	4/1/08	Convicted
12	12	411/01	State Vs. Untrace	Vasant Kunj	3/4DP	8/1/08	Cancellation report accepted
13	13	570/07	State Vs. Shanti Das	Vasant Kunj	61/1/14	4/1/08	Convicted
14	14	518/05	State Vs. Vijay Kumar	Vasant Kunj	279	24/1/08	Con.
15	15	731/07	State Vs. Karan Singh	Vasant Kunj	279	21/1/08	Fine
16	16	811/07	State Vs. Rahul Chibber	Vasant Kunj	279	3/1/08	Fine
17	17	575/07	State Vs. Dilshad	Vasant Kunj	283	3/1/08	Fine
18	18	43/08	State Vs. Shamim Khan	Vasant Kunj	279	24/1/08	Fine
19	19	70/04	State Vs. Virender Kumar	Vasant Kunj	323/341	18/11/08	Acq.
20	20	851/07	State Vs. Yashvir	Vasant Kunj	15/1/08	15/1/08	Convicted
21	21	566/07	State Vs. Sanjeev Sehgal	Vasant Kunj	16/1/08	16/1/08	Convicted
22	22	515/00	State Vs. Rohtash	Vasant Kunj	61/1/14	28/1/08	Convicted
23	23	789/02	State Vs. Karim Khan	Vasant Kunj	14 F. Act	7/1/08	Con.
24	24	856/07	State Vs. Mohd. Faizal	Vasant Kunj	4 F Act	4/2/08	Dismissed
25	25	551/07	State Vs. Ishwar Singh	Vasant Kunj	3, 4, WB Act	7/1/08	

26	26	9/08	State Vs. Rahul Labwa	Vasant Kunj	279	4/1/08	
27	27	595/05	State Vs. Kishan Nathu	Vasant Kunj	61/1/14	17/1/08	Con.
28	28	148/04	State Vs. Jaswant	Vasant Kunj	61/1/14	4/1/08	Fine
29	29	765/07	State Vs. Mohd. Manerul Islam	Vasant Kunj	279	28/1/08	Fine
30	30	523/07	State Vs. Lasman	Vasant Kunj	61/1/14	1/2/08	PO
31	31	704/07	State Vs. Mohd. Hameen	Vasant Kunj	14F Act	7/1/08	Convicted
32	32	882/04	State Vs. Kashcahdn	Vasant Kunj	283/290	8/2/08	Con.
33	33	74/03	State Vs. Haran Mohd.	Vasant Kunj	61/1/14	8/1/08	Convicted
34	34	495/08	State Vs. Raju	Vasant Kunj	381	10/1/08	PO
35	35	25/08	State Vs. Iqbal	Vasant Kunj	279	5/2/08	Fine
36	36	795/03	State Vs. Dev Nath	Vasant Kunj	188	25/2/08	Dischargd
37	37	474/04	State Vs. Vikash Kr. Munni	Vasant Kunj	279/338	4/2/08	PO
38	38	172/04	State Vs. Kharoon Khatoon	Vasant Kunj	61/1/14	7/1/08	Con.
39	39	936/04	State Vs. Hanuman	Vasant Kunj	61/1/14	18/1/08	Abated
40	40	740/07	State Vs. Ramveer	Vasant Kunj	279	21/1/08	CONvicted
41	41	596/07	State Vs. Sandeep Verma	Vasant Kunj	¼ WB Act	7/1/08	
42	42	583/07	State Vs. Jitender Malik	Vasant Kunj	¼ wb Act	14/1/08	
43	43	562/07	State Vs. Ravi Kumar	Vasant Kunj	68/1/14	18/1/08	
44	44	50/08	State Vs. Pep Singh	Vasant Kunj	279	4/2/08	
45	45	60/08	State Vs. Hasan Khan	Vasant Kunj	279	15/2/08	Fine
46	46	660/04	State Vs. Rajender @ Pappu	Vasant Kunj	61/1/14	1/2/08	Con.
47	47	260/07	State Vs. Surender	Vasant Kunj	279	5/2/08	Fine/Con.
48	48	733/04	State Vs. Paras Ram	Vasant Kunj	61/1/14	11/2/08	Con.
49	49	180/05	State Vs. Rakesh Kumar	Vasant Kunj	341/323	8/2/08	Comp.
50	50	755/03	State Vs. Rajesh	Vasant Kunj	452/324	10/1/08	PO
51	51	715/07	State Vs. Baljit Singh	Vasant Kunj	279	9/1/08	Fine
52	52	709/07	State Vs. Abid Hussain	Vasant Kunj	279	9/1/08	Fine

53	53	501/02	State Vs. Hanuman	Vasant Kunj	61/1/14	28/1/08	Expired abated
54	54	458/99	State Vs. Surinder	Vasant Kunj	447/427/32 3	9/1/08	Acq.
55	55	89/05	State Vs. Giresh Lohiya	Vasant Kunj	379/21		Discharged
56	56	166/07	State Vs. Sandeep Kumar	Vasant Kunj	279/427	22/2/08	Con.
57	57	564/01	State Vs. Sahil @ Mazahid	Vasant Kunj	103DP	10/2/08	PO
58	58	121/02	State Vs. Bharat	Vasant Kunj	341/323/34	3/2/08	Comp.
59	59	417/03	State Vs. Rajender Kumar	Vasant Kunj	28/02/08	28/2/08	PO
60	60	414/08	State Vs. Mukesh etc.	Vasant Kunj	61/1/14	29/2/08	Con.
61	61	467/02	State Vs. Raju Panwar	Vasant Kunj	379/411	2/2/08	Con.
62	62	242/00	State Vs. Prem Chand	Vasant Kunj	447	21/1/08	Acq.
63	63	31/09	State Vs. Sudama Mehta	Vasant Kunj	379/411	18/2/08	PO
	Sh. Praveen Kumar						
64	64	27/02	State Vs. Raj Kumar	Vasant Kunj	354	22/2/08	PO
65	65	591/01	State Vs. 1) Ravinder Yadav 2) Raj Kr. Chaudhary	Vasant Kunj	61/1/14	18/2/08	PO
66	66	7/05	State Vs. Abid etc.	Vasant Kunj	379/411	10/108	PO
67	67	347/01	State Vs. Puran Chand	Vasant Kunj	279/337	17/2/08	Con
68	68	491/96	State Vs. Ram Lal	Vasant Kunj	279/304	17/1/08	PO
69	69	650/00	State Vs. Khalil	Vasant Kunj	288/332	19/2/08	PO
70	70	44/08	State Vs. Nitai Majumdar	Vasant Kunj	380/411	21/4/08	Fine
71	71	181/08	State Vs. Arun Kumar	Vasant Kunj	279	28/4/08	Fine
72	72	102/07	State Vs. Kanhiya	Vasant Kunj	61/1/14	9/4/08	PO
73	73	165/08	State Vs. Chander Dutt	Vasant Kunj	279	17/04/08	Fine
74	74	173/08	State Vs. Baljeet Verma	Vasant Kunj	279	19/04/08	Fine
75	75	471/98	State Vs. Ramesh Chander	Vasant Kunj	279/337/36 4	23.04.08	Acq.

76	76	171/08	State Vs. Fakruddin	Vasant Kunj	279	16.4/08	Convicted
77	77	193/08	State Vs. Sunder Singh	Vasant Kunj	279	28.4/08	Fine
78	78	616/03	State Vs. Ram Kishan Gaur	Vasant Kunj	380/411	28.4/08	PO
79	79	326/95	State Vs. Rajesh etc.	Vasant Kunj	61/1/14	16/4/08	Convict
80	80	480/00	State Vs. Raju	Vasant Kunj	61/1/14	7/4/08	Acq.
81	81	194/08	State Vs. Sube Singh	Vasant Kunj	279	24/4/08	Fine
82	82	329/05	State Vs. Mithan	Vasant Kunj	341/323/427/34	16/4/08	Comp.
83	83	564/07	State Vs. Paras Ram	Vasant Kunj	61/1/14	28/4/08	Fine
84	84	81/08	State Vs. Monu	Vasant Kunj	457/380/411/34	7/4/08	Untrace Discharge
85	85	739/07	State Vs. Umesh Pd. Singh	Vasant Kunj	279	11/4/08	Fine
86	86	2/01	State Vs. N.K. Sarya Ram	Vasant Kunj	279/337/304A	9/4/08	PO
87	87	466/06	State Vs. Yatender	Vasant Kunj	279/338	6/4/08	Convict
88	88	495/97	State Vs. Majikai	Vasant Kunj	324	26/3/08	Acq.
89	89	460/98	State Vs. Chander Shekhar	Vasant Kunj	341/323/34	6/4/08	Comp.
90	90	551/04	State Vs. Ramesh	Vasant Kunj	279/337/388	28/3/08	PO
91	91	749/03	State Vs. Sanjay	Vasant Kunj	279	27/3/08	PO
92	92	108/08	State Vs. Monu	Vasant Kunj	380/34/411	21/4/08	Discharged/untrace
93	93	117/02	State Vs. Bhavesh Mandal	Vasant Kunj	61/1/14	11/4/08	Convict
94	94	333/05	State Vs. Hitesh Kumar	Vasant Kunj	380/411	14/3/08	Convict
95	95	499/05	State Vs. Unknown	Vasant Kunj	379/411	4/4/08	Cancellation Accepted
96	96	203/04	State Vs. Rohit Devet	Vasant Kunj	279/427	19/4/08	PO
97	97	900/94	State Vs. Deepak Kumar	Vasant Kunj	68/1/14	24/3/08	Fine
98	98	90/05	State Vs. Ashok Kumar	Vasant Kunj	279	12/3/08	Fine
99	99	285/07	State Vs. Anoop Ghandhi	Vasant Kunj	% W Act	27/3/08	Fine/Comp.
100	100	591/08	State Vs. Narender	Vasant Kunj	61/1/14	26/3/08	Fine

			Kumar				
101	101	468/04	State Vs. Alok Shamra @ Babloo	Vasant Kunj	21 NDPS	12/03/08	PO
102	102	947/04	State Vs. Sanjay Mandal	Vasant Kunj	61/1/14	3/03/08	Fine
103	103	582/07	State Vs. Jitender Kumar	Vasant Kunj	61/1/14	31/03/08	Fine
104	104	495/07	State Vs. Vicky @ Ganga	Vasant Kunj	61/1/14	4/03/08	Fine
105	105	127/08	State Vs. Vishnu Dutt Joshi	Vasant Kunj	279	20/03/08	Fine
106	106	139/08	State Vs. Vinod Singh	Vasant Kunj	279	28/03/08	Fine
107	107	123/08	State Vs. Kailash	Vasant Kunj	181 MV Act	14/03/08	Fine
108	108	19/08	State Vs. Jatin Khurana	Vasant Kunj	279	1/03/08	Fine
109	109	280/02	State Vs. Bhuwan Chauhan	Vasant Kunj	279/337	7/04/08	Convicted
110	110	522/04	State Vs. Anoop Singh	Vasant Kunj	279/338	23/04/08	Acq.
111	111	787/07	State Vs. Dinesh Chauhan	Vasant Kunj	363	19/04/08	Cancellation report accepted
112	112	7/08	State Vs. Mahboob etc.	Vasant Kunj		7/04/08	Discharged
113	113	390/00	State Vs. Vinod	Vasant Kunj	61/1/14	17/04/08	Convicted
114	114	192/08	State Vs. Santosh	Vasant Kunj	279	21/04/08	Fine
115	115	204/08	State Vs. Ishwar Singh	Vasant Kunj	279	26/04/08	Fine
116	116	183/08	State Vs. Khursid Khan	Vasant Kunj	279	21/04/08	Fine
117	117	508/07	State Vs. Bimla Devi	Vasant Kunj	61/1/14	2/04/08	Fine
118	118	185/08	State Vs. Raj Kumar	Vasant Kunj	279	21/04/08	Convicted
119	119	157/08	State Vs. Amod Kumar	Vasant Kunj	279	9/04/08	Fine
120	120	189/08	State Vs. Sazid	Vasant Kunj	279	26/04/08	Fine
121	121	366/05	State Vs. Sahil	Vasant Kunj	279/337	31/3/08	Acq
122	122	598/98	State Vs. Krishan Pal	Vasant Kunj	30A	28/04/08	Con.
123	123	149/99	State Vs. Phool Singh	Vasant Kunj	279/304A	13/03/08	Acq
124	124	804/04	State Vs. Subhash	Vasant Kunj	304A	26/3/08	Discharged
125	125	50/05	State Vs. Vinod	Vasant Kunj	61/1/14	10/3/08	Fine

126	126	255/96	State Vs. Suresh Kumar	Vasant Kunj	186/353/332	5/35/3/08/08	Acq
127	127	352/97	State Vs. Ajay Kumar @Kalu	Vasant Kunj	379/411	7/3/08	PO
128	128	387/02	State Vs. R.K. Khaana	Vasant Kunj	252/241	5/3/08	Discharged dropped
129	129	57/01	State Vs. 1) Maya Devi etc. 2) Hari 3) Rakesh	Vasant Kunj		24/3/08	Acquitted
130	130	137/05	State Vs. Vinod Kumar	Vasant Kunj	279/338/427 & 185	4/3/08	Convicted
131	131	106/08	State Vs. Dhanveer Singh	Vasant Kunj	279/338	26/3/08	Con.
132	132	612/08	State Vs. Gopal @ Kahi	Vasant Kunj	511/457	7/3/08	Convicted
133	133	513/01	State Vs. Vineet Saxena	Vasant Kunj	469/420/465	26/3/08	Quash
134	134	479/07	State Vs. Samuel	Vasant Kunj	419/420/465	11/3/08	Convict
135	135	630/98	State Vs. Rajwati	Vasant Kunj	325/34	17/4/08	Convict
136	136	103/07	State Vs. Rahul Gupta	Vasant Kunj	279/337/338	12/3/08	Settled Comp.
137	137	345/01	State Vs. Vinod	Vasant Kunj	341/323	11/3/08	Acq
138	138	812/07	State Vs. Ravi Kumar	Vasant Kunj	279	4/3/08	Con
139	139	349/08	State Vs. 1) K. Asha 2) Nityanand Jha	Vasant Kunj	381	11/3/08	Discharged
140	140	461/99	State Vs. Vijay etc.	Vasant Kunj	379/411/34	24/3/08	Acq
141	141	409/03	State Vs. Surinder	Vasant Kunj	406/420	1/3/08	Discharged
142	142	457/99	State Vs. Sabir etc.	Vasant Kunj	294	1/4/08	Acq
143	143	6/97	State Vs. Rama Devi	Vasant Kunj	420/447/120b		Untrace cancellation is accepted
144	144	270/94	State Vs. Rajesh @ Raju	Vasant Kunj	27A	17.4.08	PO
145	145	231/03	State Vs. Kishan Thapa	Vasant Kunj	279/338	27/3/08	PO
146	146	67/03	State Vs. Sanjay @ Santosh	Vasant Kunj	379/411/34	17/4/08	PO
147	147	405/02	State Vs. Birpal	Vasant Kunj	61/1/14	20/3/08	PO
148	148	165/02	Dharan Singh Vs.	Vasant Kunj	304A/201	28/3/08	Dismissed

**LIST OF THE YEAR 2008 PS VASANT KUNJ
DECIDED BY SH. PRAVEEN SINGH MM**

G.NO	FIR NO	CASE TITTLE	UNDER SECTION	DATE OF DECIDION	DECISION
163	282/08	ST VS KAMLESH	279	4/6/08	FINED
164	550/07	NEERAJ	¾ WB ACT	6/6/08	FINED
165	227/08	ARVIND SINGH	279	13/6/08	FINED
166	279/08	NIRMAL SINGH	68/1/14	09/6/08	FINED
167	602/00	CHARAN SINGH	61/1/14	2/4/08	PO
168	592/07	ST VS ARUN DANG	279	6/6/08	FINED
169	219/8	RAM MEHAR	279	16/5/08	FINED
170	800/4	PREM PAL	61/1/14	7/5/08	FINED
171	562/3	PREM PAL	61/1/14	7/5/08	COMPOUNDED
172	217/08	PAWAN	279	2/5/08	FINED
173	255/08	HOOKIP	279	23/5/08	FINED
174	180/8	AJAY KUMAR	279	5/5/08	FINED
175	234/8	MUKESH	279	16/5/08	DO
176	252/8	VIKAS	279	28/5/08	DO
177	45/8	AZIZ	279/	8/5/08	FINED
178	15/8	CHAND	279	8/5/08	FINED
179	12/90	KAPTAN SINGH RATAN	365	17/5/08	CANCELLATION
180	277/7	BIM	61/1/14	9/5/08	FINED
181	415/02	DINESH CHAUDHARY	61/1/14	04/6/08	ABATED
182	266/8	VASANT YADAV	279	2/6/8	COMPOUNDED

183	98/08	RAM DAYAL KANOTH	279/119	7/6/08	COM
184	249/8	VIJAY	279	26/5/08	FINED
185	10/8	ANIL	279	5/6/08	COM
186	284/08	PREM SHANKAR	279	9/6/08	FINED
187	280/8	MANOJ KR	279	5/6/8	COM
188	213/8	MANOJ KR	279	3/5/08	FINED
189	241/8	RAJU	279	17/5/08	FINED
190	199/8	VINIT KUMAR	279	3/5/08	FINED
191	2/8	PANKAJ	279	8/5/08	COMPOUNDED
192	166/8	PARVEEN KUMAR	279	24/7/08	FINED
193	288/03	RAJENDER KUMAR	279	24/7/08	FINED
194	323/99	JAGAN SINGH	279	25/7/8	AQUITTED
195	271/00	CHANDAN ANURAG	384/506	3/7/08	PO
196	378/99	BALBLOO VERMA	279/411	30/7/8	AQUITTED
197	796/4	ST VS RAJU	61/1/14	16/7/08	FINED
198	584/7	VED PARKASH	188	15/7/8	DISCHARGED
199	95/5	BHAGAT SINGH	279/338	4/7/8	CONVICTED
200	676/99	AMIT KUMAR	61/1/14	5/7/08	FINED
201	323/8	KALAM SINGH	279	1/7/08	FINED
202	336/8	UDAY VEER SINGH	68/1/14	8/7/08	FINED
203	393/7	RAJENDER SINGH	279/338	20/7/8	COMPOUNDED
204	588/7	MAHABIR SINGH	188	15/7/8	DISCHARGED
205	544/7	JAGBIR	188	15/7/8	DO
206	246/5	SATISH KR	61/1/14	8/7/08	CONVICTED
207	580/7	HEM CHAND GUPTA	188	15/7/08	DISCHARGED
208	774/03	VIJAY SINGHAL	61/1/14	16/7/08	PO
209	486/07	SANJAY	188	5/7/08	DISCHARGED
210	474/07	ANUP ANAND	188	4/7/08	DO
211	253/98	HARDEV SINGH	279/304	18/7/08	PO
212	411/02	GUDDU KUMAR	61/1/14	24/7/08	PO
213	68/8	JAI BHAGWAN	279	1/7/08	FINED
214	208/08	NARESH KUMAR	279	17/7/08	FINED

215	491/03	BILLU	61/1/14	24/7/08	PO
216	419/02	BHIM SINGH	279/337	15/7/8	AQUITTED
217	298/07	SUMER CHAND	188	15/7/08	DISCHARGED
218	814/7	LAJWANTI	61/1/14	9/7/08	FINED
219	565/7	UMED PARKASH	188	5/7/08	DISCHARGED
220	757/07	ASHOK KR	279	26/7/08	FINED
221	267/99	KASHESHWAR MANDAL	279/304	16/7/08	PO
222	320/5	PAWAN KUMAR	61/1/14	3/7/08	PO
223	596/03	HAWA SINGH	279/304	10/7/08	CONVICATED
224	524/00	ST VS NANNU	61/1/14	28/7/08	DO
225	193/03	MAHIPAL	279/337	20/7/08	DO
226	98/97	DEVENDER	379/411	22/7/08	PO
227	520/7	VIRENDER	188	15/7/08	DISCHARGED
228	475/07	ARVIND OJHA	188	7/7/08	DO
229	548/7	BADAM SINGH	188	7/7/08	DO
230	543/7	VINOD KUMAR	188	15/7/08	DO
231	565/05	SANJU	279/338	8/7/08	PO
232	577/07	SULTAN SINGH	188	15/7/08	DISCHARGED
233	445/7	KRISHAN KR	¾ WB ACT	22/7/08	FINED
234	454/3	BHUPINDER SINGH	61/1/14	14/7/08	CONVICATED
235	60/02	JASBIR SINGH	341/323	6/7/08	AQUITTED
236	666/99	BHARAT KUMAR	341/323/34	25/7/08	AQUITTED
237	579/03	SUSHIL KUMAR	61/1/14	2/7/08	CONVICATED
238	503/7	DHANANJAY	188	5/7/08	DISCHARGED
239	427/02	DAULAT RAM	61/1/14	17/7/8	PO
240	647/04	RAJESH	61/1/14	23/7/08	EXPIRED
241	81/02	RAMIJI LAL	279/337	7/7/08	PO
242	206/6	MCD VS RAKESH	332/461	9/7/08	CONVICATED
243	254/96	PREM PRAKASH	25/54/59	7/8/08	AQUITED
244	217/02	RAMESH MEENA	407/411	28/8/08	PO
245	254/7	BABLOO	454/380	26/8/08	CONVICATED
246	425/05	CANCELLATION	323/341	8/7/08	ACCEPTED

247	197/06	MUBARAK ALI	25/54/59	30/7/08	PO
248	56/6	ASHOK KUMAR	379/471	12/8/08	AQUITTED
249	367/02	RAHISH @ RAMESH	25/54/59	10/7/08	EXPIRED
250	25/8	CANCELLATION	356/379	5/7/08	DECLINED
251	553/03	SUSHIL KUMAR	61/1/14	2/7/08	CONVICATED
252	363/3	LOKESH BHATIA	420/466	17/7/08	PO
253	514/5	TRILOK CHAND	61/1/14	28/7/08	COMPOUNDED
254	187/5	MOHD SEHZAD KHAN	379/411	17/7/08	COMPOUNDED
255	829/7	RAJWANTI	61/1/14	9/7/08	FINED
256	610/05	SANJAY SHAH	323/325	14/7/08	AQUITTED
257	489/05	SATPAL	25/54/59	2/7/08	COMPOUNDED
258	89/8	PRAVEEN KR	160	23/7/08	FINED
259	843/03	SANTOSH KUMAR	279/338	2/7/08	COMPROMISED
260	248/96	PREM SINGH	452/506	25/7/08	AQUITTED
261	392/03	SOJI RAM	279/427	4/6/08	PO
262	602/98	DHARMINDER	279/338	24/5/08	AQUITTED
263	321/96	RANBIR SINGH	279/337	1/7/08	DO
264	337/08	JAGDISH	61/1/14	8/5/08	PO
265	138/03	RAJENDER SHARMA	380/411	9/5/08	PO
266	9/05	ARUN CHAUDHARY	61/1/14	21/5/08	FINED
267	413/01	PREM PAL	61/1/14	7/5/08	CONVICATED
268	493/97	JOGINDER	379/411	3/5/08	DO
269	219/05	SATISH	363	2/5/08	PO
270	4/00	HARSH SEHGAL	188	5/5/08	DISCHARGED
271	446/00	MOHD SUHAVAN	411	3/5/08	PO
272	404/96	MANJEET ETC	379/467/471	8/12/08	CONVICATED
273	265/06	OM PARKASH	279/337	26/5/06	DO
274	36/03	NASIR AHMED	61/1/14	29/7/08	DO
275	379/01	RAJENDER SINGH	279/337	30/7/08	ABATED
276	351/93	GIRDHARI LAL	406	29/7/08	AQUITTED
277	322/04	MD NASIM	279/337	4/7/08	DO
278	79/04	SUMSUM SUNNY	279/338	5/7/08	PO
279	920/4	AMAR	61/1/14	30/7/08	CONVICATED

280	109/99	ST VS MAMBER AQIL	408	7/7/08	AQUITED
281	161/00	AJESH KR GUPTA	63/68A	30/7/08	CONVICATED
282	274/94	OM PAL	356/379	19/8/08	PO
283	705/03	SUCHIT GIRI	279/427	6/6/08	PO
284	460/03	BALJEET SINGH	323/341	17/5/08	AQUITED
285	544/6	JITENDER @ PALTO	61/1/14	8/5/08	COMPOUNDED
286	842/04	SITA PURI	279	19/5/08	CONVICATED
287	343/04	PREM PAL	61/1/14	7/5/08	COMPOUNDED
288	154/01	MAHENDER KR	279/337	8/5/08	ABATED
289	338/4	MUKESH KR	279/337	28/5/08	AQUITED
290	757/04	SURESH KUMAR	61/1/14	02/6/08	PO
291	531/02	PREM PAL	61/1/14	7/5/08	CONVICATED
292	561/02	ARVIND SINGH	61/1/14	22/5/08	PO
293	32/5	KULWANT SINGH	61/1/14	22/5/08	CONVICATED
294	272/00	SAHIL MEHTA	25/54/59	7/6/08	PO
295	500/04	MUNNA	61/1/14	28/5/08	CONVICATED
296	734/99	SOVINDER	279/337	9/5/08	PO
297	418/02	DHEER SINGH	61/1/14	20/5/08	PO
298	127/02	CANCELLATION	304A	20/5/08	CANCELLATION
299	360/99	TARJEET SINGH	186/332	9/5/08	AQUITED
300	481/03	ARUN KUMAR	279/337	3/5/08	CONVICATED
301	739/99	KHETAN SINGH	279	28/5/08	FINED
302	345/99	SUKHPAL SINGH	341/323	30/5/08	AQUITED
303	129/08	SUNNY KR GUPTA	379/34	30/5/08	DISCHARGED
304	303/03	HARVINDER SINGH	25/54/59	9/5/05	PO
305	55/96	SURESH GIRI	279/338	7/5/08	PO
306	263/04	MITHLESH	279/338	12/6/08	CONVICATED
307	361/97	UJAGGAR SINGH	324/34	10/6/08	AQUITED
308	98/03	AMUL RAJ	279/337	9/6/08	PO
309	716/05	RAM BAHADUR	457/380	24/5/08	AQUITED
310	125/7	AJEET SINGH	279/337	4/6/08	CONVICATED
311	337/02	SANJAY	279/337	21/5/08	PO
312	290/96	RAJ KUMAR	379/511	19/5/08	AQUITED

313	497/06	CHANDAN KUMAR	25/54/59	8/5/08	DO
314	463/96	RAM PAL	448/379	9/5/08	AQUITTED
315	686/05	RAM BAHADUR	380/411	3/5/08	AQUITTED
316	291/03	ARIF	454/380	21/5/08	PO
317	330/98	HARI DASS	147/380	06/6/08	AQUITTED
318	692/5	MADAN THAPA	457/380	3/5/08	DO
319	763/03	BHARTI AGGARWAL	68/1/14	6/6/08	PO
320	509/00	RAMESH KUMAR	279/337	5/6/08	AQUITTED
321	37/01	AJAY SINGH	61/1/14	2/5/08	PO
322	717/03	DEWAN SINGH RANA	61/1/14	7/5/08	PO
323	90/03	FAILIRAM	279/538	9/5/08	PO
324	467/01	BASHIR	61/1/14	27/11/08	FINED
325	65/04	CHATTAR PAL SINGH	279/337	20/11/08	FINED
326	633/05	SATNAM SINGH	279/337	11/11/08	COMPOUNDED
327	841/04	SAMEER SINGH	31/354	2/12/08	DO
328	867/04	RAMESH SHARMA	323/341	2/12/08	AQUITTED
329	862/04	NANHEY BABU	283/290	17/11/08	PO
330	196/03	DILAWAR	25/54/59	20/11/08	PO
331	15/94	GURDISH RAI	420/468	19/11/08	ABATED
332	48/07	MANOJ KUMAR	61/1/14	6/12/08	FINED
333	636/04	KALLUA	420/411	25/11/08	PO
334	570/03	PARDEEP GUPTA	406/411	18/11/08	PO
335	732/03	SUSHIL KR	186/188	12/12/08	FINED
336	555/03	ASHOK THAPA	-----	15/12/08	PO
337	117/04	TRILOK	61/1/14	03/12/08	FINED
338	160/8	ARJUN BAHADUR	379/411	28/11/08	UNDERGONE
339	540/02	PAWAN YADAV	341/323	21/11/08	COMPOUNDED
340	546/01	KHEM BAHADUR	451/323	01/9/08	PO
341	490/01	N K TOMAR	341/323	21/8/08	AQUITTED
342	65/08	NIHAL	454/380	4/8/08	CONVICTED
343	693/3	RAJENDER	61/1/14	01/8/08	COMPOUNDED
344	361/05	JITENDER KR	61/1/14	30/8/08	COMPOUNDED
345	169/02	DHARAM RAJ	279/337	25/8/08	PO

346	350/08	SANJEEV KUMAR	68/1/14	29/8/08	FINED
347	702/04	BABU LAL	61/1/14	26/8/08	PO
348	606/07	SUNIL KUMAR	3 4 WB ACT	12/8/08	FINED
349	312/8	JEWAN LAL	68/1/14	28/8/08	FINED
350	19/02	ABDUL KHAN	61/1/14	21/8/08	PO
351	514/03	SATENDRA KUMAR	61/1/14	01/8/08	FINED
352	838/04	SURENDER	188	22/8/08	DISCHARGED
353	364/8	RAKESH	379/411	22/8/08	COMPOUNDED
354	88/08	VIPIN KR	279	12/8/08	FINED
355	140/6	PREM SINGH	61/1/14	14/8/08	COMPOUNDED
356	146/99	BAIJEET SINGH	279/337	08/8/08	PO
357	868/04	JAMIL	283/289	4/9/08	PO
358	426/08	DLBIR SINGH	279	01/9/08	FINED
359	698/04	RAVINDER	341/323	7/9/08	COMPROMISE
360	682/04	SUNIL KUMAR	61/1/14	03/9/08	CONVICATED
361	165/04	JITENDER	61/1/14	-	COMPOUNDED
362	523/04	KANTA SHREE	61/1/14	25/8/08	COMPOUNDED
363	62/02	KANWAR SINGH	61/1/14	20/8/08	PO
364	410/03	MUKESH KR GARG	61/1/14	4/8/08	FINED
365	616/04	KAMAL KUMAR	61/1/14	04/9/08	PO
366	300/06	HARAVINDER	341/323	7/9/08	AQUITTED
367	555/01	SANT RAJ	452/323	20/8/08	QUASHED
368	78/08	NITAI MAJUMDAR	380/411	4/8/08	CONVICATED
369	181/05	MANGAL SINGH	61/1/14	8/8/08	DO
370	370/97	MOHD NIZAMUDDIN	304	8/5/08	AQUITTED
371	741/97	PRADEEP MALIK	323/341	7/8/08	DO
372	515/05	NITIN	379/411	18/08/08	DO
373	598/06	MAHENDER SINGH	279	7/8/08	PO
374	57/06	TUKI	285/336	30/8/08	COMPOUNDED
375	609/96	RAJJAN SIDDIQUE	147/148	21/8/08	AQUITTED
376	199/05	RANBIR SINGH	68/1/14	13/8/08	COMPOUNDED
377	316/00	RAJENDER KR SHARMA	380/411	28/8/08	AQUITTED

378	277/05	ST VS SHYAM LAL	408	8/8/08	AQUITTED
379	567/98	MUNNA LAL	61/1/14	21/8/08	DO
380	737/99	JITENDER MANN	27/30/54	01/8/08	DO
381	115/06	DEEPAK SINGH	379/411	12/8/08	DO
382	298/96	OM PARKASH	420/468	11/8/08	AQUITTED
383	372/93	RAJ KUMAR	61/1/14	22/8/08	PO
384	591/97	YASH PAL SINGH	186/353	14/01/08	AQUITTED
385	329/99	ASHOK KUMAR	379/411	7/01/08	CONVICATED
386	420/07	MUKHTAR MASEEH	380/411	2/2/08	AQUITTED
387	645/97	RAKESH BATRA	279/304A	4/2/08	AQUITTED
388	63/97	HARI SINGH	279/304	26/2/08	DO
389	250/02	SHTRUGHAN	498/304	19/2/08	PO
390	338/03	CANCELLATION	147/148	20/2/08	FINAL REPORT
391	214/05	GOBIND SINGH	379/411	5/02/08	CONVICATED
392	151/96	PHOOL CHAND	186/353/332	5/2/08	AQUITTED
393	DD NO 51 B	INDERJEET	28/112	29/2/08	FINED
394	23/03	KURIYA ETC	341/323/34	3/2/08	COMPROMISED
395	350/06	SUNDER SINGH	279/337	25/2/08	CONVICATED
396	206/98	PASCAL DUNG-2	279/304A	28/1/08	AQUITTED
397	177/96	RAJ KUMAR	337/338	18/02/08	AQUITTED
398	633/03	SIRAJ	379/411	15/2/08	PO
399	23/96	SANJAY KUMAR	279/338	8/3/08	AQUITTED
400	236/99	RISHI PAL ETC	451/323/34	2/2/08	AQUITTED
401	528/02	BALJIT SINGH	419/420	21/2/08	DO
402	DD NO 45 B/06	TEDDY QUADRAS	28/112	4/01/08	FINED
403	126/07	MANJEET SINGH	279	9/5/08	CONVICATED
404	236/97	RAM PARKASH	289/304	20/2/08	PO
405	540/96	BHUPINDER SINGH	279/337	18/1/08	FINED
406	432/97	RAJESH	61/1/14	14/2/08	PO
407	715/04	RATTAN SINGH	279/338	20/4/08	CONVICATED
408	164/89	KARTAR SINGH	448/34	14/3/08	DO

409	262/99	KARANBIR SINGH	324/34	10/3/08	CONVICTED
410	472/95	RAM SINGH	279/304A	10/3/08	DO

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✓ Complete
2008
H.N.d/n.

List of 2008 (Hazrat Nijamuddin)							
In the Court of Sh. Tarun Kumar Sahrawat, MM, ND							
S. No.	G. No.	FIR No.	Case Title	PS	U/s	DD	Decision
1	1	13/1999	State vs. Vijender Singh	Hazrat Nijamuddin	25/54/59 Arms Act	02.01.2008	PO
2	2	419/2000	State vs. Ram Raj	Hazrat Nijamuddin	279/337 IPC	02.01.2008	PO
3	3	342/2001	State vs. Rafat	Hazrat Nijamuddin	61/1/14 Ex. Act	03.01.2008	PO
4	4	546/2002	State vs. Bijender Kumar	Hazrat Nijamuddin	356/379/392 IPC	04.01.2008	PO
5	5	185/2001	State vs. Anokh Singh	Hazrat Nijamuddin	279/337 IPC	04.01.2008	PO
6	6	407/2000	State vs. Krishna	Hazrat Nijamuddin	61/1/14 Ex. Act	04.01.2008	Convicted
7	7	662/2000	State vs. Ashok Sharma	Hazrat Nijamuddin	61/1/14 Ex. Act	10.01.2008	Convicted
8	8	283/2007	State vs. Maksood	Hazrat Nijamuddin	25/54/59 Arms Act	10.01.2008	Convicted
9	9	48/1999	State vs. Sanju Kumar	Hazrat Nijamuddin	25 Arms Act	10.01.2008	Acquitted
10	10	800/2005	State vs. Kawinder Singh @ Kavi	Hazrat Nijamuddin	188 IPC	10.01.2008	Convicted
11	11	273/1999	State vs. P.N. Surendram	Hazrat Nijamuddin	279/337/338 IPC	10.01.2008	PO
12	12	254/1999	State vs. Bhupender Dass	Hazrat Nijamuddin	160 IPC	11.01.2008	PO
13	13	482/2005	State vs. Alzal Ahmad	Hazrat Nijamuddin	186/353/332 IPC	16.10.2008	PO
14	14	589/2004	State vs. Mohan Kumar	Hazrat Nijamuddin	279/338 IPC	20.01.2008	Convicted
15	15	392/2002	State vs. Ajit Ram	Hazrat Nijamuddin	279/337 IPC	20.01.2008	Compromised
16	16	461/2005	State vs. Islamuddin	Hazrat Nijamuddin	356/379 IPC	21.01.2008	Acquitted
17	17	239/2006	State vs. Saleem Khan @ Pappu	Hazrat Nijamuddin	380 IPC	21.01.2008	PO
18	18	22/2000	State vs. Raj Kumar	Hazrat Nijamuddin	279/337 IPC	21.01.2008	Convicted
19	19	134/2004	State vs. Rajinder Singh	Hazrat Nijamuddin	325/34 IPC	21.01.2008	Compromised/Acquitted

20	20	144/2003	State vs. Rajinder Singh	Hazrat Nijamuddin	325/34 IPC	21.01.2008	Compromised/Acquitted
21	21	466/2001	State vs. Vinay Kumar etc.	Hazrat Nijamuddin	68/1/14 Ex. Act	22.01.2008	PO
22	22	460/2001	State vs. Radha Krishan etc.	Hazrat Nijamuddin	279/337 IPC	24.01.2008	Convicted
23	23	481/2004	State vs. Dharmender Kumar	Hazrat Nijamuddin	279/304A IPC	30.01.2008	PO
24	24	617/1998	State vs. Narender Kumar	Hazrat Nijamuddin	279/338 IPC	30.01.2008	Acquitted
25	25	272/2001	State vs. Peuriwala	Hazrat Nijamuddin	25/54/59 Arms Act	30.01.2008	Convicted
26	26	396/1999	State vs. Bholu Shankar etc.	Hazrat Nijamuddin	379/411/34 IPC	09.01.2008	Convicted/PO
27	27	59/2000	State vs. Moti Singh	Hazrat Nijamuddin	279/337 IPC	08.01.2008	Convicted
28	28	494/2003	State vs. Moti Lal	Hazrat Nijamuddin	61/1/14 Ex. Act	04.01.2008	PO
29	29	141/2007	State vs. Ram Kumar	Hazrat Nijamuddin	288/388 IPC	04.01.2008	Convicted
30	30	581/2000	State vs. Aamir Hussain	Hazrat Nijamuddin	25/54/59 Arms Act	03.01.2008	PO
31	31	458/2000	State vs. Mohd. Ilyas	Hazrat Nijamuddin	25/54/59 Arms Act	03.01.2008	PO
32	32	213/1998	State vs. Mohd. Yusuf	Hazrat Nijamuddin	410 IPC	02.01.2008	PO
33	33	317/1994	State vs. Anil Kumar	Hazrat Nijamuddin	279/304A IPC	21.01.2008	Acquitted
34	34	320/1994	State vs. Raj Kumar	Hazrat Nijamuddin	279/3004 IPC	29.01.2008	PO
35	35	650/2006	State vs. Parkash	Hazrat Nijamuddin	279/337/338 IPC	25.01.2008	Acquitted
36	36	248/1997	State vs. Rajeev Kumar	Hazrat Nijamuddin	279/304A IPC	29.01.2008	Acquitted
37	37	318/2005	State vs. R. S. Grewal	Hazrat Nijamuddin	279/337 IPC	30.10.2008	Convicted
38	38	401/1990	State vs. Tej Pal	Hazrat Nijamuddin	186/332/353 IPC	31.01.2008	Convicted
39	39	578/1996	State vs. Muneem Khan	Hazrat Nijamuddin	279/304A IPC	28.01.2008	Acquitted
40	40	309/204	State vs. Mohd. Yunus	Hazrat Nijamuddin	279/337 IPC	01.02.2008	PO
41	41	838/2005	State vs. Wasim	Hazrat Nijamuddin	379/411 IPC	01.02.2008	PO

42	42	180/2003	State vs. Satender Singh	Hazrat Nizamuddin	68/1/14 Ex. Act	01.02.2008	PO
43	43	412/2001	State vs. Vishwanath Bhagat	Hazrat Nizamuddin	61/1/14 Ex. Act	01.02.2008	PO
44	44	568/2005	State vs. Ved Prakash	Hazrat Nizamuddin	279/427 IPC	01.02.2008	Compromised
45	45	520/1999	State vs. Shyam Lal	Hazrat Nizamuddin	379/411 IPC	02.02.2008	Convicted
46	46	739/2005	State vs. Nilun @ Sagar	Hazrat Nizamuddin	25/54/59 Arms Act	02.02.2008	PO
47	47	336/2002	State vs. Sunder	Hazrat Nizamuddin	279/337 IPC	03.02.2008	Compromised/Convicted
48	48	109/2003	State vs. Kabool	Hazrat Nizamuddin	61/1/14 Ex. Act	04.02.2008	PO
49	49	673/2000	State vs. Vijay Kumar	Hazrat Nizamuddin	279/427 IPC	04.02.2008	PO
50	50	58/1998	State vs. Iqbal etc.	Hazrat Nizamuddin	323/341/34 IPC	05.02.2008	Compromised
51	51	178/1994	State vs. Rakesh Sharma	Hazrat Nizamuddin	279/338 IPC	05.02.2008	PO
52	52	425/1999	State vs. Laxmi	Hazrat Nizamuddin	61/1/14 Ex. Act	05.02.2008	Convicted
53	53	472/2003	State vs. Brahm Dutt	Hazrat Nizamuddin	406 IPC	05.02.2008	PO
54	54	617/2001	State vs. Darshan Singh	Hazrat Nizamuddin	279/338 IPC	05.02.2008	PO
55	55	282/2007	State vs. Raja	Hazrat Nizamuddin	61/1/14 Ex. Act	06.02.2008	Convicted
56	56	442/2002	State vs. Mohd. Salim @ Raju	Hazrat Nizamuddin	379/511 IPC	06.02.2008	PO
57	57	615/2007	State vs. Mohd. Saidul	Hazrat Nizamuddin	25 Arms Act	06.02.2008	Convicted
58	58	175/2005	State vs. Sharad	Hazrat Nizamuddin	379/411 IPC	06.02.2008	Convicted
59	59	284/2001	State vs. Arshad	Hazrat Nizamuddin	279/338/304A IPC	07.02.2008	Convicted
60	60	90/2001	State vs. Asad Khan	Hazrat Nizamuddin	279/337 IPC	07.02.2008	Convicted
61	61	188/2002	State vs. Mohd. Sabir	Hazrat Nizamuddin	61/1/14 Ex. Act	08.02.2008	PO
62	62	601/2007	State vs. Mohd. Shamshad	Hazrat Nizamuddin	25/54/59 Arms Act	11.02.2008	Convicted
63	63	240/2002	State vs. Raju	Hazrat Nizamuddin	61/1/14 Ex. Act	11.02.2008	PO

64	64	284/2000	State vs. Kishan etc.	Hazrat Nijamuddin	379/411 IPC	11.02.2008	Convicted
65	65	602/2007	State vs. Mohd. Saleem	Hazrat Nijamuddin	25 Arms Act	14.02.2008	Convicted
66	66	531/2007	State vs. Sajid Hussain etc.	Hazrat Nijamuddin	341/323/341 IPC	15.02.2008	Compromised/Acquitted
67	67	609/2007	State vs. Mohd. Babool	Hazrat Nijamuddin	380/411/34 IPC	18.02.2008	Convicted
68	68	14/2007	State vs. Sardar Manmohan Singh	Hazrat Nijamuddin	3 WB Act	18.02.2008	Convicted
69	69	14/2008	State vs. Mujammil	Hazrat Nijamuddin	279/337 IPC	18.02.2008	Convicted/Compromised
70	70	653/2007	State vs. Vinod	Hazrat Nijamuddin	25 Arms Act	18.02.2008	Convicted
71	71	193/2006	State vs. Than Singh	Hazrat Nijamuddin	279/427 IPC	18.02.2008	Compromised
72	72	643/1998	State vs. Gyas Ansari @ Mukesh	Hazrat Nijamuddin	451/427 IPC	20.02.2008	Compromised
73	73	817/2005	State vs. Rajeev	Hazrat Nijamuddin	25/54/59 IPC	20.02.2008	Convicted
74	74	303/2001	State vs. Rashid Hussain	Hazrat Nijamuddin	379/411 IPC	22.02.2008	Acquitted
75	75	229/2006	State vs. Taranjit Singh	Hazrat Nijamuddin	324 IPC	22.02.2008	Compromised
76	76	333/1996	State vs. Islamuddin	Hazrat Nijamuddin	304A/201 IPC	25.02.2008	Acquitted
77	77	308/1999	State vs. Meera Ahuja	Hazrat Nijamuddin	279/338 IPC	25.02.2008	Compromised/Fine
78	78	588/2007	State vs. Anand Swaroop	Hazrat Nijamuddin	279 IPC	25.02.2008	Convicted
79	79	530/2005	State vs. Rukshana etc.	Hazrat Nijamuddin	27/6/85	25.02.2008	PO
80	80	624/2007	State vs. Raju	Hazrat Nijamuddin	379/511 IPC	26.02.2008	Convicted
81	81	123/2000	State vs. Mohan	Hazrat Nijamuddin	61/1/14 Ex. Act	26.02.2008	Convicted
82	82	348/2000	State vs. Ajit Kumar Singh	Hazrat Nijamuddin	379/411 IPC	01.02.2008	PO
83	83	132/2007	State vs. Mohd. Manjar Khan	Hazrat Nijamuddin	188 IPC	02.02.2008	PO
84	84	520/2004	State vs. Irfan etc.	Hazrat Nijamuddin	379/411 IPC	04.02.2008	PO

85	85	569/1997	State vs. Manvinder etc.	Hazrat Nijamuddin	379/411/34 IPC	06.02.2008	Convicted
86	86	126/2001	State vs. Sabir @ Javed	Hazrat Nijamuddin	25 Arms Act	08.02.2008	PO
87	87	446/1990	State vs. Raman Kumar	Hazrat Nijamuddin	325 IPC	08.02.2008	Convicted
88	88	587/2004	State vs. Uttam Kumar etc.	Hazrat Nijamuddin	325/341 IPC	19.02.2008	Compromised/Acquitted
89	89	289/2006	State vs. Havi Chand	Hazrat Nijamuddin	25/54/59 Arms Act	21.02.2008	Convicted
90	90	111/2003	State vs. Suresh Chander	Hazrat Nijamuddin	279/337/304A IPC	22.02.2008	Acquitted
91	91	148/1992	State vs. Habib Ahmad	Hazrat Nijamuddin	279/304A IPC	27.02.2008	Acquitted
92	92	124/2000	State vs. Shyam Chawla	Hazrat Nijamuddin	384/420/34 IPC	28.02.2008	Acquitted
93	93	27/1996	State vs. Jagdish Chhabra	Hazrat Nijamuddin	61/1/14 Ex. Act	11.02.2008	Convicted
94	94	339/1997	State vs. Naqibullah etc.	Hazrat Nijamuddin	457/380/34 IPC	08.02.2008	PO
95	95	22/2003	State vs. Nurul Haq @ Noor Islam	Hazrat Nijamuddin	454/380/411 IPC	04.02.2008	PO
96	96	349/1998	State vs. Raj Kumar	Hazrat Nijamuddin	279/338 IPC	07.01.2008	Acquitted
97	97	454/2007	State vs. Ashwani Kumar	Hazrat Nijamuddin	279/338 IPC	07.02.2008	Acquitted
98	98	135/2005	State vs. Chunni Lal etc.	Hazrat Nijamuddin	323/341/34 IPC	01.03.2008	Compromised
99	99	219/2002	State vs. Ramvir	Hazrat Nijamuddin	279/427 IPC	01.03.2008	PO
100	100	500/2002	State vs. Ram Kishan	Hazrat Nijamuddin	279/337 IPC	01.03.2008	PO
101	101	678/2000	State vs. Ayub Khan	Hazrat Nijamuddin	324 IPC	01.03.2008	PO
102	102	782/2005	State vs. Samasuddin	Hazrat Nijamuddin	279/337/427 IPC	03.03.2008	PO
103	103	536/2005	State vs. Mohan @ Thakur	Hazrat Nijamuddin	379 IPC	03.03.2008	PO
104	104	661/1998	State vs. Balwan	Hazrat Nijamuddin	25/54/59 Arms Act	03.03.2008	PO
105	105	157/2004	State vs. Jagdish Raj	Hazrat Nijamuddin	325/504/506 IPC	04.30.2008	Compounded
106	106	424/2003	State vs. Umesh Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	04.03.2008	PO

107	107	580/1995	State vs. Chadl Lal	Hazrat Nijamuddin	279/304A IPC	05.03.2008	Convicted
108	108	81/2006	State vs. Kishan Dutt	Hazrat Nijamuddin	279/337 IPC	05.03.2008	Convicted
109	109	227/2006	State vs. Rajesh @ Raju	Hazrat Nijamuddin	381/411 IPC	05.03.2008	PO
110	110	469/2002	State vs. Keshav Lal etc.	Hazrat Nijamuddin	454/380/506/34 IPC	05.03.2008	Convicted
111	111	357/2002	State vs. Rajesh	Hazrat Nijamuddin	279/337 IPC	05.03.2008	Compounded/co nicted
112	112	36/2006	State vs. Rameshwar Dayal	Hazrat Nijamuddin	279/427 IPC	05.03.2008	Convicted
113	113	474/1999	State vs. Sushil Kumar etc.	Hazrat Nijamuddin	61/1/14 Ex. Act	07.03.2008	PO
114	114	22/1999	State vs. Ashok Kumar	Hazrat Nijamuddin	279/337 IPC	07.03.2008	Acquitted
115	115	563/1997	State vs. Gautam	Hazrat Nijamuddin	341/325 IPC	07.03.2008	PO
116	116	339/2004	State vs. Ramesh Kumar	Hazrat Nijamuddin	379/411 IPC	07.03.2008	Abated
117	117	682/2005	State vs. Ropinder @ Rubi	Hazrat Nijamuddin	25/54/59 Arms Act	07.03.2008	Convicted
118	118	200/2005	State vs. Haider	Hazrat Nijamuddin	21/61/85 NDPS	07.03.2008	PO
119	119	508/2008	State vs. Inderjit Singh	Hazrat Nijamuddin	279/337 IPC & 146/196 MV Act	10.03.2008	Compromised/c onicted
120	120	525/2007	State vs. Ranbir	Hazrat Nijamuddin	279/337 IPC	10.03.2008	Convicted
121	121	218/2002	State vs. Sanjay Singh	Hazrat Nijamuddin	279/338 IPC	01.02.2008	PO
122	122	231/1996	State vs. Babu Lal	Hazrat Nijamuddin	379/34 IPC	03.03.2008	Acquitted
123	123	331/1997	State vs. Mohd. Sakil etc.	Hazrat Nijamuddin	323/324/427 IPC	07.03.2008	Acquitted
124	124	418/2007	State vs. Jagdish Kumar	Hazrat Nijamuddin	188 IPC	11.03.2008	Convicted
125	125	683/2000	State vs. Nar Singam @ Ram	Hazrat Nijamuddin	61/1/14 Ex. Act	11.03.2008	Convicted
126	126	628/2001	State vs. Jagdish etc.	Hazrat Nijamuddin	160/323 IPC	11.03.2008	Convicted
127	127	562/1998	State vs. Gopal Sharma	Hazrat Nijamuddin	324 IPC	11.03.2008	Convicted/Fine

128	128	58/1997	State vs. Surender Kumar	Hazrat Nijamuddin	279/337/304A IPC	12.03.2008	Abated
129	129	189/2002	State vs. Gian Singh	Hazrat Nijamuddin	279/338 IPC	12.03.2008	Compromised/Convicted
130	130	539/2004	State vs. Shashi Kumar	Hazrat Nijamuddin	279/337 IPC	12.03.2008	Compromised/Convicted
131	131	242/2003	State vs. Rajesh Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	12.03.2008	Convicted
132	132	11/2008	State vs. Ali Akbar	Hazrat Nijamuddin	379/411 IPC	13.03.2008	Convicted
133	133	308/2001	State vs. Untrace	Hazrat Nijamuddin	411 IPC	13.03.2008	Cancellation Report Accepted
134	134	262/1996	State vs. Riaz Ahmad	Hazrat Nijamuddin	454/380 IPC	14.03.2008	Convicted
135	135	565/2007	State vs. Sajid Khan	Hazrat Nijamuddin	279 IPC & 132/170 MV Act	14.03.2008	Convicted/fine
136	136	20/1998	State vs. Anand Mandal	Hazrat Nijamuddin	279/338 IPC & 3/181 MV Act	16.03.2008	Convicted
137	137	709/2007	State vs. Chandar Pal	Hazrat Nijamuddin	180 IPC	17.03.2008	Convicted
138	138	103/2007	State vs. Shahid	Hazrat Nijamuddin	341/323/34 IPC	17.03.2008	Compromised
139	139	468/2005	State vs. Dulal	Hazrat Nijamuddin	21/61/85 NDPS Act	17.03.2008	Convicted
140	140	613/2001	State vs. Meharbarn	Hazrat Nijamuddin	188 IPC	17.03.2008	Convicted
141	141	164/1999	State vs. Sangmugam	Hazrat Nijamuddin	61/1/14 Ex. Act	18.03.2008	Convicted
142	142	756/2004	State vs. Kurban Ali	Hazrat Nijamuddin	457/380/411 IPC	18.03.2008	PO
143	143	713/2005	State vs. Mohd. Tahir	Hazrat Nijamuddin	21/61/85 NDPS Act	18.03.2008	Convicted
144	144	319/2002	State vs. Randhir Singh	Hazrat Nijamuddin	61/1/14 Ex. Act	18.03.2008	PO

145	145	431/1991	State vs. Mohd. Azeem	Hazrat Nijamuddin	186/323/353/34 IPC	25.03.2008	PO
146	146	104/1999	State vs. Mohd. Shakil	Hazrat Nijamuddin	279/337/338 IPC	25.03.2008	PO
147	147	332/2001	State vs. Raj Kumar	Hazrat Nijamuddin	279/338 IPC	25.03.2008	PO
148	148	621/2007	State vs. Narender Kumar	Hazrat Nijamuddin	323/341/34 IPC	26.03.2008	Compromised
149	149	174/2005	State vs. Sabir	Hazrat Nijamuddin	379/411 IPC	27.03.2008	PO
150	150	228/2007	State vs. Shiveshwar Nayak	Hazrat Nijamuddin	279/338 IPC	27.03.2008	Compromised/Fine
151	151	231/2007	State vs. Mohd. Idnsh	Hazrat Nijamuddin	466/468/471 IPC	27.03.2008	Convicted
152	152	600/2001	State vs. Sonu	Hazrat Nijamuddin	279/338 IPC	28.03.2008	Convicted
153	153	494/2004	State vs. Rahim @ Nata	Hazrat Nijamuddin	27/61/85 NDPS Act	29.03.2008	Convicted
154	154	363/2006	State vs. Asgar Ali	Hazrat Nijamuddin	26 J.J. Care & PC Act	31.03.2008	Convicted
155	155	166/2004	State vs. Shakil	Hazrat Nijamuddin	279/338 IPC	31.03.2008	Convicted
156	156	702/2004	State vs. Amar Singh	Hazrat Nijamuddin	61/1/14 Ex. Act	31.03.2008	Convicted
157	157	69/2007	State vs. Sushant Arora	Hazrat Nijamuddin	279/338 IPC	11.04.2008	Discharged/Compromised
158	158	680/1997	State vs. Paramjeet Singh	Hazrat Nijamuddin	279/338 IPC	07.04.2008	Acquitted
159	159	706/2005	State vs. Rajeev Kumar	Hazrat Nijamuddin	379/411 IPC	02.04.2008	PO
160	160	459/2004	State vs. Dinesh Kumar	Hazrat Nijamuddin	29/61/85 NDPS Act	25.04.2008	Convicted
161	161	121/2000	State vs. Mohd. Salim	Hazrat Nijamuddin	392/382/379/411 IPC	02.04.2008	PO
162	162	535/2000	State vs. Rohtas	Hazrat Nijamuddin	379/411 IPC	09.04.2008	PO

163	163	28/2008	State vs. Vinod etc.	Hazrat Nijamuddin	27/61/95 NDPS Act	26.04.2008	Convicted
164	164	470/1998	State vs. Badal	Hazrat Nijamuddin	25/54/59 Arms Act	30.04.2008	Convicted
165	165	260/2000	State vs. Om Prakash Singh	Hazrat Nijamuddin	279/338 IPC	23.04.2008	PO
166	166	602/2006	State vs. Vishv Nath	Hazrat Nijamuddin	279/338 IPC	20.04.2008	Compromised
167	167	219/2007	State vs. Murjan @ Pradeep	Hazrat Nijamuddin	25/54/59 IPC	28.04.2008	PO
168	168	566/2007	State vs. Jahangir	Hazrat Nijamuddin	279/338 IPC	04.04.2008	Compromised
169	169	28/2004	State vs. Amit Sharma	Hazrat Nijamuddin	279/337/338 IPC	28.04.2008	Compromised
170	170	322/2001	State vs. Vishwanath Bhagat	Hazrat Nijamuddin	61/1/14 Ex. Act	01.04.2008	PO
171	171	160/2002	State vs. Mohd. Alam	Hazrat Nijamuddin	25/54/59 Arms Act	17.04.2008	PO
172	172	235/2006	State vs. Mohd. Navi	Hazrat Nijamuddin	61/1/14 Ex. Act	08.04.2008	PO
173	173	578/2000	State vs. Raja Ram	Hazrat Nijamuddin	279/338 IPC	02.04.2008	Convicted
174	174	50/2002	State vs. Praveen Kumar	Hazrat Nijamuddin	279/338 IPC	20.04.2008	Compromised
175	175	374/2002	State vs. Anil Chauhan etc.	Hazrat Nijamuddin	379/411/482 IPC	22.04.2008	PO
176	176	562/2007	State vs. Joney Lal	Hazrat Nijamuddin	279/338 IPC	04.04.2008	Compromised
177	177	541/2006	State vs. Vijay Rai	Hazrat Nijamuddin	279/337/338 IPC	17.04.2008	Compromised
178	178	811/2006	State vs. Mohd. Toftq	Hazrat Nijamuddin	251/54/59 Arms Act	30.04.2008	Convicted
179	179	777/2005	State vs. Ikbal Javed	Hazrat Nijamuddin	379/411 IPC	03.04.2008	Acquitted
180	180	60/2004	State vs. Ram Mehar	Hazrat Nijamuddin	279/427 IPC	03.04.2008	Compromised
181	181	680/204	State vs. Ajcet Singh etc.	Hazrat Nijamuddin	323/341/427/34 IPC	22.04.2008	Compromised
182	182	229/1992	State vs. Naresh Kumar Handa	Hazrat Nijamuddin	279/338 IPC	22.04.2008	Compromised/Fine

183	183	253/2006	State vs. Pankaj Mishra	Hazrat Nijamuddin	279/338 IPC	26.04.2008	Compromised
184	184	480/2003	State vs. Mohd Idrish etc.	Hazrat Nijamuddin	379/411/468/34 IPC	22.04.2008	PO
185	185	153/2002	State vs. Subhash Chand Sharma	Hazrat Nijamuddin	341/323/506 IPC	20.04.2008	Compromised
186	186	545/2004	State vs. Kumud Kumar Singh	Hazrat Nijamuddin	279/337 IPC	22.04.2008	Convicted
187	187	342/2003	State vs. Girish Kumar	Hazrat Nijamuddin	279/338/3/181 MV Act	03.04.2008	Compromised
188	188	134/2005	State vs. Rajesh Sethi etc.	Hazrat Nijamuddin	323/325/341/34 IPC	30.04.2008	Compromised
189	189	20/1997	State vs. Jhammam Lal	Hazrat Nijamuddin	279/338 IPC	11.04.2008	Compromised
190	190	676/1997	State vs. Janak Paswan	Hazrat Nijamuddin	341/323/34 IPC	04.04.2008	Convicted
191	191	760/2006	State vs. Khursheed Khan	Hazrat Nijamuddin	279/337 IPC	15.04.2008	Compromised
192	192	275/2006	State vs. Samsun Welson @ Sanjay	Hazrat Nijamuddin	279/337 IPC	25.05.2008	Compromised
193	193	657/2006	State vs. Tnlok Chand	Hazrat Nijamuddin	279/337 IPC	01.04.2008	PO
194	194	683/2007	State vs. Manish Yadav	Hazrat Nijamuddin	279/337 IPC	22.04.2008	Compromised
195	195	287/2007	State vs. Raof	Hazrat Nijamuddin	379/411 IPC	04.04.2008	PO
196	196	10/2000	State vs. Rajender Prasad	Hazrat Nijamuddin	279/337 IPC	04.04.2008	PO
197	197	473/2002	State vs. Prem Pal	Hazrat Nijamuddin	25/54/59 Arms Act	17.04.2008	Convicted
198	198	401/2006	State vs. Beena	Hazrat Nijamuddin	458 ITP Act	04.04.2008	Convicted
199	199	390/2007	State vs. Ranjeet Singh	Hazrat Nijamuddin	279/338 IPC	20.04.2008	Compromised
200	200	419/1998	State vs. Vijay	Hazrat Nijamuddin	279/337 IPC	03.04.2008	Convicted
201	201	08/1999	State vs. Sat Parkash	Hazrat Nijamuddin	25 Arms Act	02.04.2008	Convicted
202	202	459/2000	State vs. Jai Prakash	Hazrat Nijamuddin	354 IPC	04.04.2008	Compromised
203	203	676/2007	State vs. Javed Alam	Hazrat Nijamuddin	323/341/34 IPC	15.04.2008	Compromised

204	204	675/2007	State vs. Vinod Kumar	Hazrat Nijamuddin	279 IPC	11.04.2008	Convicted
205	205	677/2007	State vs. Ramesh Soni	Hazrat Nijamuddin	279/337 IPC	20.04.2008	Compromised
206	206	100/1998	State vs. Abhiyankar Kumar	Hazrat Nijamuddin	420/411/34 IPC	03.04.2008	PO
In the Court of Sh. Naveen Arora, MM, PHC, ND (PS H.N.Din)							
207	207	838/1999	State vs. Chander Singh	Hazrat Nijamuddin	279/337/304A IPC	25.11.2008	Acquitted
208	208	400/2001	State vs. Pappu Kumar	Hazrat Nijamuddin	279/338 IPC	16.11.2008	Convicted
209	209	126/2006	State vs. Vinod	Hazrat Nijamuddin	25/54/59 Arms Act	28.11.2008	Convicted
210	210	602/2005	State vs. Gurpreet Singh	Hazrat Nijamuddin	3/4/9/55 G. Act	16.12.2008	Convicted
211	211	322/2008	State vs. Narayan	Hazrat Nijamuddin	381/411 IPC	03.12.2008	Convicted
212	212	294/2003	State vs. Mohd. Raju	Hazrat Nijamuddin	454/380/411 IPC	18.11.2008	Convicted
213	213	174/2004	State vs. Mohd. Raju	Hazrat Nijamuddin	27/61/85 NDPS Act	18.11.2008	Convicted
214	214	521/2005	State vs. Bablu	Hazrat Nijamuddin	25/54/59 Arms Act	25.11.2008	Sine-a-die
215	215	220/2003	State vs. Sunil Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	28.11.2008	Convicted
216	216	489/2005	State vs. Vijay Kumar	Hazrat Nijamuddin	279/337 IPC	20.11.2008	Compromised/c onvicted
217	217	298/2000	State vs. Mausam Ali	Hazrat Nijamuddin	379/411 IPC	18.11.2008	Convicted
218	218	185/2007	State vs. Pawan Kumar	Hazrat Nijamuddin	279/337 IPC	05.11.2008	Fined
219	219	124/1998	State vs. Manzoor Ahmad	Hazrat Nijamuddin	448/453/380 IPC	26.11.2008	Acquitted
220	220	540/2001	State vs. Mohd. Raju	Hazrat Nijamuddin	27/61/85 NDPS Act	18.11.2008	Convicted
221	221	374/1999	State vs. Rajinder	Hazrat Nijamuddin	279/337 IPC	16.12.2008	Abated
222	222	292/2003	State vs. Sarjeewan Pal Singh	Hazrat Nijamuddin	279/304A IPC	16.12.2008	Acquitted
223	223	88/2005	State vs. Talvinder Singh	Hazrat Nijamuddin	379/411 IPC	20.12.2008	Convicted

224	224	88/2003	State vs. Gopal	Hazrat Nijamuddin	61/1/14 Ex. Act	03.11.2008	Sine-a-die
225	225	591/1999	State vs. Vijay	Hazrat Nijamuddin	379/411 IPC	24.11.2008	Acquitted
226	226	269/2005	State vs. Gafur	Hazrat Nijamuddin	Not given	25.11.2008	Convicted
227	227	205/2006	State vs. Neeraj	Hazrat Nijamuddin	279/427 IPC	24.09.2008	Convicted
228	228	608/2004	State vs. Ram Das	Hazrat Nijamuddin	61/1/14 Ex. Act	12.05.2008	Convicted
229	229	493/2002	State vs. Sushen Mazumdar etc.	Hazrat Nijamuddin	294/34 IPC	06.05.2008	Convicted
230	230	119/2004	State vs. Ompal	Hazrat Nijamuddin	25/54/59 Arms Act	19.05.2008	PO
231	231	498/2001	State vs. Rafat	Hazrat Nijamuddin	61/1/14 Ex. Act	26.05.2008	PO
232	232	616/1999	State vs. Rajeshwar Nath	Hazrat Nijamuddin	279/337 IPC	05.05.2008	Convicted
233	233	670/2006	State vs. Naresh Kumar	Hazrat Nijamuddin	279/337 IPC	19.05.2008	Convicted
234	234	547/2001	State vs. Kalyan	Hazrat Nijamuddin	61/1/14 Ex. Act	01.05.2008	Convicted
235	235	02/2006	State vs. Suresh Singh	Hazrat Nijamuddin	61/1/14 Ex. Act	08.05.2008	Convicted
236	236	272/2004	State vs. Girdhar Khubchandani	Hazrat Nijamuddin	279/338 IPC	03.05.2008	Convicted
237	237	367/2003	State vs. Nasir Kamal	Hazrat Nijamuddin	21 NDPS Act	05.05.2008	PO
238	238	270/1998	State vs. Bhoklal	Hazrat Nijamuddin	279/337 IPC	08.05.2008	Convicted
239	239	111/2007	State vs. Ajit	Hazrat Nijamuddin	61/1/14 Ex. Act	03.05.2008	Convicted
240	240	417/2007	State vs. Anwar	Hazrat Nijamuddin	323/341/34 IPC	18.05.2008	Compromised/Acquitted
241	241	316/2002	State vs. Narinder Singh	Hazrat Nijamuddin	341/323/324/506 IPC	04.09.2008	Acquitted
242	242	33/2000	State vs. Ghanshyam Dass	Hazrat Nijamuddin	279/338 IPC	18.05.2008	Admonished
243	243	02/2008	State vs. Mohd. Rahman etc.	Hazrat Nijamuddin	324/201/34 IPC	30.05.2008	Convicted/Plea bargaining
244	244	785/2005	State vs. Sanjay Kumar Yadav	Hazrat Nijamuddin	279 IPC	13.05.2008	Compromised

245	245	188/1997	State vs. Lakhn Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	27.05.2008	Convicted
246	246	25/1994	State vs. Narain Singh	Hazrat Nijamuddin	420/468 IPC	17.05.2008	Abated
247	247	551/2004	State vs. Babul	Hazrat Nijamuddin	25/54/59 Arms Act	05.05.2008	PO
248	248	06/2008	State vs. Altauddin	Hazrat Nijamuddin	379/411 IPC	23.05.2008	Convicted
249	249	119/2001	State vs. Sharafat Sheikh	Hazrat Nijamuddin	506B IPC	21.05.2008	Quashed
250	250	304/2005	State vs. Naresh Kumar	Hazrat Nijamuddin	27/61/85 NDPS Act	26.05.2008	Convicted
251	251	315/2006	State vs. Durgesh @ Mangal @ Kalu	Hazrat Nijamuddin	25/54/59 Arms Act	26.05.2008	Convicted
252	252	315/2006	State vs. Ajay @ Ajeet	Hazrat Nijamuddin	279/338 IPC	05.05.2008	Compromised
253	253	424/2007	State vs. Mohd. Ali Akbar	Hazrat Nijamuddin	188 IPC	02.05.2008	Convicted
254	254	288/2001	State vs. Arif Ali	Hazrat Nijamuddin	25/54/59 Arms Act	12.05.2008	Convicted/Plea Bargaining
255	255	542/2000	State vs. Kishan Prashad	Hazrat Nijamuddin	279/338 IPC	03.05.2008	PO
256	256	720/1998	State vs. Bhagwan Das	Hazrat Nijamuddin	279/337 IPC	03.05.2008	Convicted/fine
257	257	240/2004	State vs. Altahir	Hazrat Nijamuddin	25/54/59 Arms Act	09.05.2008	Convicted/Plea Bargaining
258	258	603/2007	State vs. Ashok Kalra	Hazrat Nijamuddin	283 IPC	02.05.2008	Convicted
259	259	49/2001	State vs. Ombeer	Hazrat Nijamuddin	61/1/14 Ex. Act	02.05.2008	PO
260	260	395/1999	State vs. Ailuddin	Hazrat Nijamuddin	279/337 IPC	18.05.2008	Compounded/convicted
261	261	254/2003	State vs. Shashi Chandra	Hazrat Nijamuddin	270/338 IPC	02.05.2008	PO
262	262	242/2004	State vs. Yusuf	Hazrat Nijamuddin	27/61/85 NDPS Act	17.05.2008	Convicted
263	263	429/2001	State vs. Dharamvir Singh	Hazrat Nijamuddin	279/338 IPC	23.05.2008	Compromised

264	264	177/2008	State vs. Rajender	Hazrat Nijamuddin	25/54/59 Arms Act	16.05.2008	Acquitted
265	265	620/2007	State vs. Chand	Hazrat Nijamuddin	325/34 IPC	12.05.2008	Compromised
266	266	40/2008	State vs. Ashish	Hazrat Nijamuddin	25/54/59 Arms Act	29.05.2008	Convicted/Plea Bargaining
267	267	683/2006	State vs. Ali Akbar	Hazrat Nijamuddin	25/54/59 Arms Act	15.05.2008	PO
268	268	635/1997	State vs. Sanjay Kumar	Hazrat Nijamuddin	279/338 IPC	09.05.2008	PO
269	269	66/1999	State vs. Taufique	Hazrat Nijamuddin	25/54/59 Arms Act	03.05.2008	PO
270	270	03/2008	State vs. Shah Jalal etc.	Hazrat Nijamuddin	324/201/34 IPC	30.05.2008	Convicted/Plea Bargaining/Fine
271	271	207/2004	State vs. Ramu Goswami	Hazrat Nijamuddin	279/337/338 IPC	05.05.2008	PO
272	272	508/2006	State vs. Salayvan	Hazrat Nijamuddin	279/427 IPC	18.05.2008	Compromised/Fine
273	273	398/2000	State vs. Ved Prakash etc.	Hazrat Nijamuddin	385/34 IPC	06.05.2008	PO
274	274	572/2004	State vs. Abdul Kalam	Hazrat Nijamuddin	25/54/59 Arms Act	30.05.2008	Convicted
275	275	505/1999	State vs. Kulwant Singh	Hazrat Nijamuddin	392 IPC	01.05.2008	PO
276	276	577/1998	State vs. Mohd. Nadeem etc.	Hazrat Nijamuddin	12/09/55	13.05.2008	PO
277	277	134/2000	State vs. Rang Lal	Hazrat Nijamuddin	279/337 IPC	03.05.2008	Compromised
278	278	190/1998	State vs. Ashok Kumar	Hazrat Nijamuddin	61/1/14 Ex. Act	15.05.2008	Convicted
279	279	479/2003	State vs. Mohd. Azad	Hazrat Nijamuddin	279/338 IPC	30.05.2008	Compromised/Convicted/Fine
280	280	341/2007	State vs. Rohit	Hazrat Nijamuddin	379/356/411 IPC	04.06.2008	Convicted
281	281	613/1999	State vs. Rakesh Azad	Hazrat Nijamuddin	25/54/59 Arms Act	26.06.2008	Convicted
282	282	394/1999	State vs. Sazad & Ors.	Hazrat Nijamuddin	26.06.2008	26.06.2008	Sazad, PO, RajKumar-Convicted.

							Firoz-PC, Dinesh- convicted
283	283	427/2007	State vs. Gulshan Kumar etc.	Hazrat Nijamuddin	289 IPC	06.06.2008	Convicted
284	284	634/2004	State vs. Yusuf	Hazrat Nijamuddin	25/54/59 Arms Act	06.06.2008	Convicted/Plea Bargaining
285	285	355/2004	State vs. Chandu	Hazrat Nijamuddin	25/54/59 Arms Act	04.06.2008	Convicted
286	286	151/2008	State vs. Rajesh Grover	Hazrat Nijamuddin	279/337 IPC	13.06.2008	Convicted/Fine
287	287	27/2008	State vs. Ravinder Singh	Hazrat Nijamuddin	279/337 IPC & 3/181, 185 MV Act	10.06.2008	Compromised
288	288	294/1999	State vs. Rajesh Kumar	Hazrat Nijamuddin	279/338 IPC	03.06.2008	Convicted
289	289	66/2008	State vs. Naresh Kumar	Hazrat Nijamuddin	27/61/85 NDPS Act	03.06.2008	Convicted/Plea bargaining
290	290	171/2004	State vs. Harender Singh	Hazrat Nijamuddin	381/411/34 IPC	03.06.2008	Convicted/Plea Bargaining
291	291	557/2005	State vs. Sonu	Hazrat Nijamuddin	379/411 IPC	11.06.2008	Convicted
292	292	213/2007	State vs. Vijay Kumar Yadav	Hazrat Nijamuddin	279/338 IPC	02.06.2008	Fined
293	293	31/2008	State vs. Suhil	Hazrat Nijamuddin	27 NDPS Act	11.06.2008	Convicted
294	294	527/2000	State vs. Abdul Wahab	Hazrat Nijamuddin	381/411 IPC	27.06.2008	Convicted
295	295	474/2005	State vs. Arun Khan	Hazrat Nijamuddin	279/338 IPC	30.06.2008	Convicted
296	296	44/2006	State vs. Indrathra Singh Dhillow	Hazrat Nijamuddin	279/304A IPC	03.06.2008	Acquitted
297	297	62/1999	State vs. Gulam Sahid	Hazrat Nijamuddin	420/123 IPC	28.06.2008	Compounded
298	298	06/2003	State vs. Vinod Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	03.06.2008	Convicted/Plea Bargaining
299	299	55/2008	State vs. Anil Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	11.06.2008	Convicted

300	300	312/2004	State vs. Heera Lal	Hazrat Nijamuddin	61/1/14 Ex. Act	04.06.2008	Acquitted
301	301	537/2005	State vs. Gopal Singh	Hazrat Nijamuddin	279/338 IPC	28.06.2008	Acquitted
302	302	105/1998	State vs. Vishan Chand	Hazrat Nijamuddin	279/338 IPC	05.06.2008	Convicted
303	303	149/2002	State vs. Harjeet Singh	Hazrat Nijamuddin	61/1/14 Ex. Act	03.06.2008	PO
304	304	499/2007	State vs. Imran	Hazrat Nijamuddin	25/54/59 Arms Act	04.06.2007	Convicted/Plea Bargaining
305	305	63/2002	State vs. Nihal Chand	Hazrat Nijamuddin	379 IPC	30.06.2008	Convicted
306	306	691/2001	State vs. Shri Ram	Hazrat Nijamuddin	279/336/427 IPC	12.06.2008	Compromised/Fine
307	307	351/2002	State vs. Tejvir	Hazrat Nijamuddin	Not given	10.06.2008	Convicted
308	308	722/2006	State vs. Satbir Singh	Hazrat Nijamuddin	25/54/59 Arms Act	08.07.2009	PO
309	309	155/2008	State vs. Mohd. Akhtar	Hazrat Nijamuddin	279/337 IPC	03.07.2008	Convicted
310	310	117/2007	State vs. Dev Karan	Hazrat Nijamuddin	279/337 IPC	03.07.2008	Compromised
311	311	12/1998	State vs. Naresh Kumar	Hazrat Nijamuddin	188/353/337/34 IPC	18.07.2008	Convicted/Plea Bargaining
312	312	38/2008	State vs. Mohd. Rafiq	Hazrat Nijamuddin	323/341/34 IPC	18.07.2008	Convicted
313	313	29/2002	State vs. Lal Bahadur	Hazrat Nijamuddin	61/1/14 Ex. Act	03.07.2008	PO
314	314	744/2006	State vs. Vishal Kumar	Hazrat Nijamuddin	379/411 IPC	30.07.2008	Convicted
315	315	258/1997	State vs. Sanjay etc.	Hazrat Nijamuddin	379/411 IPC	08.05.2008	PO
316	316	41/2002	State vs. Mohd. Mian	Hazrat Nijamuddin	25/54/59 Arms Act	24.05.2008	PO
317	317	557/2007	State vs. Niranjan Sharma	Hazrat Nijamuddin	279/427 IPC	05.05.2008	Convicted
318	318	03/2004	State vs. Rahim	Hazrat Nijamuddin	457/511 IPC	21.05.2008	Convicted
319	319	35/2008	State vs. Ashish	Hazrat Nijamuddin	379/411 IPC	29.05.2008	Convicted
320	320	494/2001	State vs. Mani	Hazrat Nijamuddin	61/1/14 Ex. Act	21.05.2008	PO

321	321	650/2007	State vs. Rohit	Hazrat Nijamuddin	342/323/508 IPC	29.05.2008	Compromised
322	322	469/2000	State vs. Amir Hussain	Hazrat Nijamuddin	379/411 IPC	03.05.2008	PO
323	323	402/2007	State vs. Sewa Ram etc.	Hazrat Nijamuddin	160 IPC	12.05.2008	Convicted
324	324	373/1999	State vs. Sanjay	Hazrat Nijamuddin	379/34 IPC	Not given	Sanjay -Convicted, Raju-PO
325	325	493/1998	State vs. Tirath Kumar	Hazrat Nijamuddin	61/1/14 Ex. Act	22.05.2008	Convicted
326	326	310/1999	State vs. Babu Khan etc.	Hazrat Nijamuddin	379/411/34 IPC	23.05.2008	Convicted
327	327	537/2002	State vs. Jesh etc.	Hazrat Nijamuddin	379/411/34 IPC	04.06.2008	PO
328	328	109/2002	State vs. Gurdeep Singh Bhatia etc.	Hazrat Nijamuddin	186/353/332/147/1 49 IPC	06.06.2008	Convicted
329	329	151/2002	State vs. Mohd.Shakil	Hazrat Nijamuddin	379 IPC	28.06.2008	Convicted/Plea Bargaining
330	330	63/1999	State vs. Sarfaraj etc.	Hazrat Nijamuddin	25/54/59 Arms Act	06.06.2008	Convicted
331	331	532/1998	State vs. Rajesh Kumar etc	Hazrat Nijamuddin	380 IPC	07.07.2008	PO
332	332	162/2005	State vs. Ali Hassan	Hazrat Nijamuddin	25/54/59 Arms Act	04.07.2008	PO
333	333	364/2003	State vs. Abrar Khan	Hazrat Nijamuddin	25/54/59 Arms Act	19.07.2008	Convicted
334	334	84/1999	State vs. Kuldeep Singh	Hazrat Nijamuddin	279/338 IPC	18.07.2008	Convicted
335	335	480/2000	State vs. Anup Kumar	Hazrat Nijamuddin	379/411 IPC	03.07.2008	Convicted
336	336	245/2006	State vs. Ashok Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	04.07.2008	PO
337	337	597/2005	State vs. Murslin	Hazrat Nijamuddin	25/54/59 Arms Act	05.07.2008	PO
338	338	385/1992	State vs. Kishore Kumar	Hazrat Nijamuddin	379/411/34 IPC	08.07.2008	Convicted
339	339	481/1998	State vs. Jai Singh	Hazrat Nijamuddin	25/54/59 Arms Act	16.07.2008	Convicted
340	340	29/2007	State vs. Manoj Kumar	Hazrat Nijamuddin	279/427 IPC	04.07.2008	Fine

341	341	389/1998	State vs. Fazaal	Hazrat Nijamuddin	323/341/506 IPC	08.07.2008	Acquitted
342	342	566/1998	State vs. Hari Singh etc.	Hazrat Nijamuddin	379/34 IPC	31.07.2008	Convicted
343	343	583/2003	State vs. Mintu	Hazrat Nijamuddin	279/304 IPC	09.07.2008	PO
344	344	360/2002	State vs. Gopal	Hazrat Nijamuddin	61/1/14 Ex. Act	16.07.2008	PO
345	345	540/1999	State vs. Pradeep	Hazrat Nijamuddin	379/411 IPC	07.07.2008	PO
346	346	201/2002	State vs. Rahis Ahmad	Hazrat Nijamuddin	25/54/59 Arms Act	15.07.2008	Convicted/Plea Bargaining
347	347	105/2005	State vs. Purshottam Pandey	Hazrat Nijamuddin	379/411 IPC	09.07.2008	PO
348	348	434/2007	State vs. Sudhir Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	18.07.2008	Convicted/Plea Bargaining
349	349	332/2005	State vs. Mohd. Dilshad	Hazrat Nijamuddin	25/54/59 Arms Act	05.07.2008	Convicted/Plea Bargaining
350	350	449/1993	State vs. Parsa Ram	Hazrat Nijamuddin	25/54/59 Arms Act	03.07.2008	Convicted
351	351	474/2001	State vs. Mohd. Babu	Hazrat Nijamuddin	25/54/59 Arms Act	15.07.2008	Convicted
352	352	168/2008	State vs. Usman	Hazrat Nijamuddin	25/54/59 Arms Act	24.07.2008	Convicted
353	353	755/2006	State vs. Abdul Hassan	Hazrat Nijamuddin	25/54/59 Arms Act	02.07.2008	PO
354	354	414/2002	State vs. Naseem	Hazrat Nijamuddin	25/54/59 Arms Act	11.07.2008	Acquitted
355	355	183/2008	State vs. Shehnaz etc.	Hazrat Nijamuddin	27/61/85 NDPS Act	28.07.2008	Convicted
356	356	628/2006	State vs. Mohd. Muneer	Hazrat Nijamuddin	25/54/59 Arms Act	08.07.2008	PO
357	357	143/2008	State vs. Rajesh @ Danichi	Hazrat Nijamuddin	379/411 IPC	26.07.2008	Convicted
358	358	256/2002	State vs. Gurvinder Singh	Hazrat Nijamuddin	279/427 IPC	15.07.2008	Convicted
359	359	09/2004	State vs. Oharam Singh	Hazrat Nijamuddin	279/338 IPC	25.07.2008	Compromised
360	360	108/1997	State vs. Mukesh etc.	Hazrat Nijamuddin	324/341 IPC	03.07.2008	Compromised

361	361	52/1999	State vs. Naval Kishore	Hazrat Nijamuddin	279/337 IPC	07.07.2008	Compromised
362	362	491/2002	State vs. Vinod Kumar	Hazrat Nijamuddin	279/337 IPC	20.07.2008	Convicted
363	363	667/2005	State vs. Shaidul	Hazrat Nijamuddin	420/379/34 IPC	02.07.2008	PO
364	364	322/2002	State vs. Sunil Kumar	Hazrat Nijamuddin	279/338 IPC	25.07.2008	Compromised
365	365	253/2005	State vs. Firdosh	Hazrat Nijamuddin	25/54/59 Arms Act	19.07.2008	PO
366	366	259/2005	State vs. Raju Singh	Hazrat Nijamuddin	279/337 IPC	15.07.2008	PO
367	367	212/2005	State vs. Mohd. Gulab	Hazrat Nijamuddin	25/54/59 Arms Act	22.07.2008	Convicted
368	368	60/2008	State vs. Parvaz	Hazrat Nijamuddin	411/468/471 IPC	05.07.2008	Convicted/Plea Bargaining
369	369	165/2003	State vs. Raju @ Vijay	Hazrat Nijamuddin	324 IPC	09.07.2008	PO
370	370	152/2007	State vs. Naresh Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	11.07.2008	Convicted/Plea Bargaining
371	371	569/2002	State vs. Amir Hussain	Hazrat Nijamuddin	25/54/59 Arms Act	07.07.2008	PO
372	372	543/2003	State vs. Ajit Sharma etc.	Hazrat Nijamuddin	379/411/468 IPC	31.07.2008	PO
373	373	507/2001	State vs. Mohd. Matin	Hazrat Nijamuddin	25/54/59 Arms Act	02.07.2008	Convicted
374	374	300/2002	State vs. Raj Kumar etc.	Hazrat Nijamuddin	325/34 IPC	07.07.2008	Compromised
375	375	116/2008	State vs. Sameer Alok	Hazrat Nijamuddin	279/338 IPC	18.07.2008	Convicted
376	376	564/1998	State vs. Hari Singh	Hazrat Nijamuddin	337 IPC	16.07.2008	Acquitted
377	377	373/2003	State vs. Rajinder Singh	Hazrat Nijamuddin	279/338 IPC	05.07.2008	PO
378	378	725/1997	State vs. Mahesh etc.	Hazrat Nijamuddin	147/148/324/452/506 IPC	10.07.2008	Convicted
379	379	527/1999	State vs. Manoj Kumar	Hazrat Nijamuddin	379/411 IPC	01.08.2008	PO
380	380	612/1998	State vs. Ajay Kumar	Hazrat Nijamuddin	279/337 IPC	03.07.2008	Convicted
381	381	39/1992	State vs. Hans Chopra	Hazrat Nijamuddin	186/353/341/506	07.07.2008	Convicted

					IPC		
382	382	283/2002	State vs. Aabid etc.	Hazrat Nizamuddin	12/9/55	19.07.2008	PO
383	383	471/2000	State vs. Gaurav Sharma	Hazrat Nizamuddin	279/337 IPC	20.07.2008	Comp./Convicted
384	384	354/1999	State vs. Raj Bahadur	Hazrat Nizamuddin	384/34 IPC	11.07.2008	PO
385	385	172/1999	State vs. Diwan Singh	Hazrat Nizamuddin	279/337 IPC	05.08.2008	PO
386	386	290/2006	State vs. Pappu Kumar	Hazrat Nizamuddin	279/338 IPC	01.08.2008	Compromised
387	387	182/1993	State vs. Gurmukh Singh	Hazrat Nizamuddin	323/324/34 IPC	13.08.2008	Compromised
388	388	313/1994	State vs. Hardeep Singh etc.	Hazrat Nizamuddin	147/148/353/332/186 IPC	11.08.2008	Convicted
389	389	338/2006	State vs. Litan	Hazrat Nizamuddin	25/54/59 Arms Act	12.08.2008	PO
390	390	200/2006	State vs. Abdul Gaffar	Hazrat Nizamuddin	188 IPC	06.08.2008	Fine/Convicted
391	391	108/2008	State vs. Shekhar	Hazrat Nizamuddin	379/356/411 IPC	14.08.2008	Convicted
392	392	10/2008	State vs. Gagandeep Singh	Hazrat Nizamuddin	341/323/341 IPC	07.08.2008	Compromised
393	393	714/2006	State vs. Harish Kumar	Hazrat Nizamuddin	279/338 IPC	30.08.2008	Compromised/Convicted
394	394	740/2004	State vs. Dilshad	Hazrat Nizamuddin	25/54/59 Arms Act	26.08.2008	Convicted
395	395	201/2005	State vs. Mohd. Hazi	Hazrat Nizamuddin	21 NDPS Act	30.08.2008	Convicted
396	396	308/2003	State vs. Amir Hussain	Hazrat Nizamuddin	25/54/59 Arms Act	04.08.2008	PO
397	397	166/2000	State vs. Gautam Sharma	Hazrat Nizamuddin	61/1/14 Arms Act	01.04.2008	PO
398	398	247/2005	State vs. Amir	Hazrat Nizamuddin	279/337 IPC & 3/181 MV Act	02.08.2008	Compromised/fine
399	399	249/1997	State vs. Amit @ Sumit	Hazrat Nizamuddin	452/354/323/511/342 IPC	01.08.2008	Convicted

400	400	58/1999	State vs. Raju Yadav	Hazrat Nijamuddin	25/54/59 Arms Act	25.08.2008	Fine
401	401	783/2005	State vs. Hari Singh	Hazrat Nijamuddin	379/411/285/34 IPC	13.08.2008	Convicted/Fine
402	402	253/2002	State vs. Jaswant Lal	Hazrat Nijamuddin	279/337 IPC	18.08.2008	Convicted/Fine
403	403	113/2002	State vs. Khem Chand	Hazrat Nijamuddin	279/337 IPC	26.08.2008	Acquitted
404	404	224/2002	State vs. Nasim Khan	Hazrat Nijamuddin	25/54/59 Arms Act	25.08.2008	Fine
405	405	350/1995	State vs. Anil Kumar etc.	Hazrat Nijamuddin	379/411 IPC	05.08.2008	Acquitted
406	406	93/1997	State vs. Shadduddin	Hazrat Nijamuddin	448/380 IPC	03.08.2008	Convicted
407	407	178/2000	State vs. Rajender Kumar etc.	Hazrat Nijamuddin	379/411/34 IPC	04.08.2008	Acquitted
408	408	494/2006	State vs. Naseem @ Cholas	Hazrat Nijamuddin	25/54/59 Arms Act	01.08.2008	Convicted
409	409	559/2003	State vs. Kuddoos	Hazrat Nijamuddin	25/54/59 Arms Act	04.08.2008	PO
410	410	404/2008	State vs. Sarvesh Kumar	Hazrat Nijamuddin	279/338 IPC	01.08.2008	PO
411	411	299/2006	State vs. Ashok Kumar	Hazrat Nijamuddin	325 IPC	02.08.2008	Compromised
412	412	189/2005	State vs. Mohd. Shakeel	Hazrat Nijamuddin	379/411 IPC	28.08.2008	Acquitted
413	413	812/2005	State vs. Mohd. Amir Raju	Hazrat Nijamuddin	379/411 IPC	04.08.2008	PO
414	414	107/2004	State vs. Ravinder	Hazrat Nijamuddin	279/427 IPC	19.07.2008	Abated
415	415	569/2004	State vs. Deepak	Hazrat Nijamuddin	379/411/34 IPC	14.08.2008	PO
416	416	169/2007	State vs. Namrita Singh	Hazrat Nijamuddin	279/337 IPC	25.08.2008	Compromised
417	417	358/2005	State vs. Mohd. Budhan	Hazrat Nijamuddin	379/506/34 IPC	25.08.2008	Acquitted
418	418	110/2007	State vs. Lallu	Hazrat Nijamuddin	61/1/14 Ex. Act	30.08.2008	Convicted
419	419	238/2001	State vs. Harbir Singh	Hazrat Nijamuddin	288/304A IPC	02.08.2008	Acquitted
420	420	175/2001	State vs. Shish Ram etc.	Hazrat Nijamuddin	379/411/34 IPC	01.08.2008	PO
421	421	301/2007	State vs. Rajender Kumar	Hazrat Nijamuddin	279 IPC	08.08.2008	Compromised

422	422	173/2002	State vs. Vijay Mandal	Hazrat Nijamuddin	61/1/14 Ex. Act	05.08.2008	PO
423	423	215/2004	State vs. Mohd. Farukh	Hazrat Nijamuddin	25/54/59 Arms Act	13.08.2008	PO
424	424	83/2004	State vs. Ramesh Kumar	Hazrat Nijamuddin	229/338/304A IPC	02.08.2008	PO
425	425	165/2008	State vs. Rajindra Singh	Hazrat Nijamuddin	279 IPC	28.08.2008	Fine/Convicted
426	426	557/2006	State vs. Harpal Singh	Hazrat Nijamuddin	279/427 IPC	30.09.2008	PO
427	427	555/2003	State vs. Anil Singh	Hazrat Nijamuddin	408/420 IPC	09.09.2008	Quashed
428	428	211/2004	State vs. Premwati	Hazrat Nijamuddin	61/1/14 Ex. Act	08.09.2008	Fined
429	429	90/2006	State vs. Rohtash etc.	Hazrat Nijamuddin	379/411/34 IPC	22.09.2008	Convicted
430	430	183/2007	State vs. Shah Jamal	Hazrat Nijamuddin	25/54/59 Arms Act	06.10.2008	PO
431	431	235/2007	State vs. Rehana	Hazrat Nijamuddin	380/411 IPC	03.09.2008	PO
432	432	01/2007	State vs. Mohd. Yusuf	Hazrat Nijamuddin	25/54/59 Arms Act	06.09.2008	PO
433	433	210/2004	State vs. Ravinder	Hazrat Nijamuddin	379/411/482 IPC	17.09.2008	PO
434	434	403/1998	State vs. Ram Nakshtra Pandey	Hazrat Nijamuddin	279/338 IPC	10.09.2008	Compromised
435	435	359/2002	State vs. Mohd. Naushad	Hazrat Nijamuddin	25 Arms Act	11.09.2008	Convicted
436	436	44/1998	State vs. Mahender Singh etc.	Hazrat Nijamuddin	379/411/34 IPC	08.09.2008	Acquitted
437	437	204/2003	State vs. Bijender	Hazrat Nijamuddin	25/54/59 Arms Act	23.09.2008	Convicted
438	438	625/2005	State vs. Nichan Thakur	Hazrat Nijamuddin	25/54/59 Arms Act	29.09.2008	PO
439	439	499/1998	State vs. Santosh Shahu etc.	Hazrat Nijamuddin	61/1/14 Ex. Act	23.09.2008	PO
440	440	368/2006	State vs. Rakesh Kumar	Hazrat Nijamuddin	279/338 IPC	23.09.2008	Acquitted
441	441	720/2005	State vs. Shankar Kumar	Hazrat Nijamuddin	279/338 IPC	02.09.2008	PO
442	442	90/1996	State vs. Omkar	Hazrat Nijamuddin	279/304A IPC	12.09.2008	Acquitted
443	443	589/1998	State vs. Shiv Kumar	Hazrat Nijamuddin	279/337/338 IPC	01.09.2008	Compromised
444	444	649/2006	State vs. Ketan Tripathi	Hazrat Nijamuddin	279/337 IPC	11.09.2008	Convicted

445	445	661/2004	State vs. Manoj	Hazrat Nijamuddin	279/338 IPC	15.09.2008	Compromised
446	446	198/2003	State vs. Rakesh Kumar	Hazrat Nijamuddin	279/429 IPC	03.09.2008	PO
447	447	628/2003	State vs. Satpat	Hazrat Nijamuddin	25/54/59 Arms Act	02.09.2008	PO
448	448	323/1999	State vs. Sheikh Hannan	Hazrat Nijamuddin	25 Arms Act	01.09.2008	Acquitted
449	449	262/1999	State vs. Suresh Chand	Hazrat Nijamuddin	279/304A IPC	01.09.2008	PO
450	450	639/2007	State vs. Raghubir Singh	Hazrat Nijamuddin	279/337 IPC	23.09.2008	Fined
451	451	231/2006	State vs. Harjeet Singh	Hazrat Nijamuddin	323/506 IPC	15.09.2008	Convicted
452	452	104/2001	State vs. Ajay Kumar	Hazrat Nijamuddin	25/54/59 Arms Act	05.09.2008	PO
453	453	856/2005	State vs. Sher Singh	Hazrat Nijamuddin	279/338 IPC	15.09.008	Compromised
454	454	876/2005	State vs. Mata Prasad	Hazrat Nijamuddin	379/411 IPC	04.09.2008	Compromised
455	455	336/1999	State vs. Ajmat Singh	Hazrat Nijamuddin	279/304A IPC	26.09.2008	Acquitted
456	456	102/1998	State vs. Mohd. Haseen	Hazrat Nijamuddin	279/338 IPC	19.09.2008	PO
457	457	167/2001	State vs. Pramod Kumar Sharma	Hazrat Nijamuddin	279/304A IPC	20.09.2008	Acquitted
458	458	224/1999	State vs. Ranjeet Singh	Hazrat Nijamuddin	279/304A IPC	27.09.2008	Acquitted
459	459	660/2003	State vs. Anis Ahmad	Hazrat Nijamuddin	403/406/415 IPC	03.09.2008	Compromised
460	460	572/1997	State vs. Fakira etc.	Hazrat Nijamuddin	341/323/34 IPC	05.09.2008	PO
461	461	76/2001	State vs. Mohd. Ayub Shah	Hazrat Nijamuddin	25 Arms Act	25.09.2008	Convicted
462	462	358/2007	State vs. Nand Kishore	Hazrat Nijamuddin	25/54/59 Arms Act	12.09.2008	Convicted
463	463	138/2004	State vs. Atul Tyagi	Hazrat Nijamuddin	279/338 IPC	21.09.2008	Compromised
464	464	348/1999	State vs. Saeed Ahmad	Hazrat Nijamuddin	25/54/59 Arms Act	03.09.2008	PO
465	465	473/1997	State vs. Surender @ Billa	Hazrat Nijamuddin	25 Arms Act	19.09.2008	Convicted
466	466	04/2007	State vs. Harish Gupta	Hazrat Nijamuddin	279/427 IPC	03.09.2008	Compromised
467	467	549/2000	State vs. Dharmendra	Hazrat Nijamuddin	279/337 IPC	08.09.2008	PO

468	468	150/2007	State vs. Anul Haque	Hazrat Nijamuddin	350/379/411 IPC	02.09.2008	PO
469	469	388/1998	State vs. Mohd. Gulran	Hazrat Nijamuddin	279/338 IPC	16.09.2008	Acquitted
470	470	231/1999	State vs. Hansrajes Hansa	Hazrat Nijamuddin	25 Arms Act	24.09.2008	Acquitted
471	471	179/2005	State vs. Amir Hussain	Hazrat Nijamuddin	27/61/85 NDPS Act	18.09.2008	Convicted
472	472	493/2007	State vs. Ashok Chauhan	Hazrat Nijamuddin	323/341/342/34 IPC	12.09.2008	Compromised
473	473	200/1998	State vs. Jai Pal	Hazrat Nijamuddin	323/341/342/34 IPC	12.09.2008	Compromised
474	474	545/2000	State vs. Arnt John	Hazrat Nijamuddin	25/54/59 Arms Act	06.09.2008	Convicted
475	475	622/2000	State vs. Mehboob	Hazrat Nijamuddin	61/1/14 Ex. Act	06.09.2008	PO
476	476	461/1999	State vs. Lalbir Singh	Hazrat Nijamuddin	279/338 IPC	20.10.2008	Convicted
477	477	576/2003	State vs. Akhlaq	Hazrat Nijamuddin	25/54/59 Arms Act	18.10.2008	Convicted
478	478	177/1998	State vs. Liyakat etc.	Hazrat Nijamuddin	324/34 IPC	03.10.2008	Acquitted
479	479	250/2008	State vs. Mohd. Wasim Akram @ Guddu	Hazrat Nijamuddin	379/411 IPC	22.10.2009	Convicted
480	480	346/2008	State vs. Asim Gill	Hazrat Nijamuddin	279/337 IPC	18.10.2009	Convicted
481	481	586/2007	State vs. Pramod Kumar Gupta	Hazrat Nijamuddin	279/337 IPC	19.10.2008	Fined
482	482	610/1997	State vs. Asif	Hazrat Nijamuddin	354/341/323 IPC	31.10.2008	Convicted/Compounded
483	483	223/2008	State vs. Hari Verma	Hazrat Nijamuddin	279/338 IPC	16.10.2008	Compromised/Convicted
484	484	630/2007	State vs. Rajesh Sharma	Hazrat Nijamuddin	279/427 IPC	24.10.2008	Convicted
485	485	300/203	State vs. Rajender Kumar	Hazrat Nijamuddin	279/304A IPC	04.10.2008	PO
486	486	576/2000	State vs. Anthony Swami	Hazrat Nijamuddin	381/411 IPC	06.10.2008	PO

487	487	836/1997	State vs. Mahavir	Hazrat Nijamuddin	379/411 IPC	03.10.2008	Convicted
488	488	387/2006	State vs. Daljeet Singh	Hazrat Nijamuddin	25/54/59 Arms Act	17.10.2008	Convicted
489	489	44/2008	State vs. Rakesh Kumar	Hazrat Nijamuddin	279/338 IPC	22.10.2008	Compromised
490	490	611/1999	State vs. Fakira Bhatt etc.	Hazrat Nijamuddin	379/411/34 IPC	08.10.2008	Convicted
491	491	430/1999	State vs. Sanjay	Hazrat Nijamuddin	279/338 IPC	01.10.2008	Convicted/Fined
492	492	363/2001	State vs. Mukesh Khattar	Hazrat Nijamuddin	506 IPC	04.10.2008	Acquitted
493	493	290/1997	State vs. Shamsheer Singh	Hazrat Nijamuddin	279/304 Arms Act	20.10.2008	Acquitted
494	494	530/2003	State vs. Nazim Khan	Hazrat Nijamuddin	279/337 IPC	24.10.2008	PO
495	495	180/2002	State vs. Firoz	Hazrat Nijamuddin	506/34 IPC	03.10.2008	PO
496	496	660/2006	State vs. Alamin	Hazrat Nijamuddin	25/54/59 Arms Act	03.10.2008	PO
497	497	114/2005	State vs. Taiyab	Hazrat Nijamuddin	279/338 IPC	22.10.2008	Convicted
498	498	810/2005	State vs. Naveen Kumar @ Rinku	Hazrat Nijamuddin	279/338 IPC	20.10.2008	Compromised
499	499	240/1999	State vs. Rzm Kumar	Hazrat Nijamuddin	356/379 IPC	23.05.2008	PO
500	500	91/1996	State vs. Shaikat Ali	Hazrat Nijamuddin	279/304A IPC	30.04.2008	Not given
501	501	580/204	State vs. Gurmit Singh	Hazrat Nijamuddin	341/324/506 IPC	22.09.2008	Quashed

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COURT OF MS. KIRAN BANSAL/J.P. NAHAR/VINOD KR. GAUTAM,MM

G.NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
01	27/05	Alam	454/380	26/11/08	Convicted
02	660/05	Ved prakash@vedu	61/1/14	27/11/08	Fined
03	732/05	Ghamandi	61/1/14	20/11/08	Plead/guilty
04	540/02	Neeraj etc	341/323/	11/11/08	Compounded
05	274/06	Ballister	61/1/14	28/11/08	Fined
06	529/01	Kallu @nanak chand	61/1/14	28/11/08	Fined
07	08/06	Nitin	279	21/11/08	Fined
08	583/02	Anil kumar	25/54/59	20/11/08	Acquitted
09	738/99	Dule chand	452/326	12/12/08	Acquitted
10	10/98	Lakhmi chand etc	447/34	17/12/08	Discharged
11	108/07	Naresh kumar	25 A act	14/12/08	Undergone
12	361/95	Jitender goyal	394/34	05/12/08	Acquitted
13	617/04	Sunny dutt	279/338	18/12/08	Fined
14	330/03	Prem chand	279/337/338	11/12/08	Convicted
15	09/06	Mohd. Sameem	68/1/14	11/12/08	Fined
16	186/08	Afsar khan	25 A act	4/12/08	Acquitted
17	664/06	Rati ram	61/1/14	12/12/08	Fined
18	506/01	Ashish gupta vs sunil kr day	323/341/506	10/4/08	Quashed
19	433/96	Nishar	279/337	20/12/08	Convicted
20	372/06	Ashok kumar	379/411	01/3/08	Acquitted
21	777/05	Juveda	61/1/14	23/10/08	Convicted
22	749/06	Virender singh	61/1/14	21/4/08	RR
23	70/07	Rohtas etc	323/341/34	16/3/08	Compromised
24	669/98	Vijay etc	61 Ex act	15/3/08	Convicted
25	555/06	Ranvir singh	279/337	30/10/08	Compromised
26	859/07	Ram pati	279	5/10/08	Comp./rr
27	297/08	Chinta	25/54/59	18/10/08	Convicted
28	188/08	Sandeep kumar	380/411	24/10/08	Fined
29	389/04	Yogender singh	279/337	19/10/08	Fine
30	554/03	Mursalim	25/54/59	30/6/08	Acquitted
31	542/98	Vijay bahadur	279	25/10/08	PO
32	45/95	Jeet ram	323/326	30/6/08	Acquitted
33	8/04	Jubeda khatoon	408	11/6/08	Cancelled
34	452/07	Urvashi kumari	379/406	28/6/08	Cancelled

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35	383/98	Pankaj kumar	354/509	05/6/08	Cancelled
36	81/95	Sajjat	25/54/59	30/6/08	PO
37	552/97	Balwan singh	279/304	07/6/08	Acquitted
38	94/95	Amrit	452/506	04/10/08	Acquitted
39	506/02	Hasmuddin	323/324	17/10/08	Acquitted
40	163/02	Raju	457/34	07/6/08	Acquitted
41	641/06	Ramesh	25 A act	18/10/08	Convicted
42	70/03	Ravi dutt	61/1/14	22/10/08	Fine
43	55/08	Kiran @ nepali		10/4/08	Convicted
44	30/03	Rajbir	18/00	10/4/08	Convicted
45	659/05	Rai singh	61/1/14	16/4/08	Abated
46	170/02	Krishan kumar	279/338	7/7/08	Fine/conv.
47	31/02	Ved prakash	341/323	17/7/08	Convicted
48	430/02	Md. namon	383/332	29/7/08	Acquitted
49	136/93	Mahesh	279/338	02/7/08	PO
50	22/02	Aparna berry	419/420/468	29/7/08	Quashed
51	125/02	Navika mandel	279/337	03/7/08	Acquitted
52	153/05	Manvir	61/1/14	05/7/08	Fined
53	181/03	Hardoi	61/1/14	25/7/08	Fined
54	388/02	Joginder singh	279/304A	21/7/08	Abated
55	54/03	Kanwar singh	61/1/14	02/7/08	Acquitted
56	714/04	Amit	341/323	06/07/08	Compounded
57	431/05	Dali chand	61/1/14	09/7/08	Fined
58	500/99	Ram singh	61/1/14	03/7/08	Abated
59	877/06	Manish dhingra	287/337	06/07/08	Fine/comp.
60	254/06	Jagdish budhari	61/1/14	23/07/08	Fine
61	509/03	Manoj kumar	61/1/14	28/7/08	Abated
62	318/07	Duli chand	61/1/14	25/7/08	Fined
63	544/07	Rajesh	279/337	06/7/08	Compounded
64	209/03	Harminder singh	61/1/14	24/07/08	Abated
65	669/05	Jai ganesh	279/338	06/07/08	Compounded
66	82/07	Kuldeep	279/338	20/7/08	Comp.
67	30/06	Mohd juber	279/338	20/7/08	Acquitted
68	375/96	Bhopal singh	452/380	04/07/08	Acquitted
69	453/99	Badri prasad	61 Ex act	1/09/08	Convicted
70	236/05	Hukum singh	61/1/14	2/9/08	Fine
71	286/04	Banri	61/1/14	2/9/08	Cognizance

72	234/06	Pappu verma	61/1/14	4/9/08	Fined
73	294/08	Rajesh	25 A act	4/9/08	Convicted
74	349/05	Rajender singh	279/337	6/9/08	Acquitted
75	702/06	Devender	451/323	7/9/08	Compromised
76	500/07	Virender singh	61/1/14	08/09/08	Cognizance
77	382/06	Ved prakash	61/1/14	9/9/08	Fined
78	300/08	Rahul	25 A act	15/9/08	Undergone
79	167/98	Omkar	379/411	19/9/08	Acquitted
80	557/96	Zaheer khan	279/338	20/9/8	Acquitted
81	75/04	Dharm pal	25 A act	22/9/08	Convicted
82	321/94	Jai kishan	448/452	10/9/08	Acquitted
83	260/05	Munshi ram	61/1/14	24/9/08	Fined
84	320/03	Khursheed	279/337	29/9/08	Fined
85	105/97	Ananat	379/411	30/9/08	Acquitted
86	576/99	Manoj kumar	61/1/14	4/6/08	Abated
87	342/99	Gurcharan	3,4,5,8	27/6/08	Acquitted
88	683/97	Mukesh	323/341	25/8/08	Quashed by
89	516/04	Ramesh chand	279/337	25/8/08	Abated
90	542/04	Suaran lata	341/323	17/8/08	Acquitted
91	239/98	Uday bhan	25/54/59	29/8/08	Convicted
92	817/07	Ramesh sharma	279	1/8/08	Fined
93	293/08	Subhash	25/54/59	4/8/08	Convicted
94	319/98	Kulwant singh	447	2/4/08	Acquitted
95	495/96	Usha kiran	420/468	18/8/08	Quashed
96	499/06	Harish	341/324/323	3/8/08	Acquitted
97	96/07	Hardei	61/1/14	28/08/08	Fined
98	639/05	Manchand	61/1/14	4/8/08	Fined
99	657/06	Hasimuddin	25 A act	17/10/08	Convicted
100	284/06	Sunder etc	323/341	11/4/08	Compromised
101	386/97	Kulwant singh	447	2/4/08	Acquitted
102	824/99	Het ram	275/304	27/03/08	Convicted
103	42/03	Chhita etc	341/34	24/7/08	Convicted
104	37/08	Raj kumar	25 A act	20/3/08	Fined
105	385/06	Tilak raj	61/1/14	01/3/08	Fined
106	39/08	Man mohan	25 A act	19/3/08	Convicted
107	305/07	Sawlia yadav	279/338	17/2/08	Compromised
108	307/04	Dharmvir	323/325	17/2/08	Compromised

109	486/96	Satyavir singh	279/337	21/2/08	Acquitted
110	315/07	Kuldeep etc	325/341/34	20/4/08	Compromised
111	716/00	Babu lal	323/341/34	17/2/08	Compromised
112	626/03	Narender	379 IPC	13/2/08	PO
113	561/04	Sunil kumar	61/1/14	14/2/08	Fined
114	181/07	Manjeet singh	324	17/2/08	Compromised
115	149/06	Pappu	61/1/14	15/2/08	fined
116	605/96	Sunil kumar	279/304A	16/2/08	Acquitted
117	317/06	Anil kumar	61/1/14	5/2/08	Fined
118	280/06	Vinod kumar	61/1/14	5/2/08	Fined
119	387/02	Anil	25 A act	28/1/08	Convicted
120	257/06	Kiran	381/411	3/1/08	Convicted
121	622/97	Om prakash	379/411	10/1/08	Acquitted
122	687/07	Rohit sarkar	25 A act	9/1/08	Convicted
123	731/07	Bablu	25 A act	21/1/08	Convicted
124	40/06	Sukhram @ sukkha	61/1/14	3/5/08	Abated
125	276/06	Ashok	68/1/14	6/5/08	Abated
126	120/05	Rashid	61/1/14	7/5/08	Fined
127	520/06	Shakuntala etc	420/34	4/5/08	Acquitted
128	302/04	Khushi ram	61/1/14	3/5/08	Abated
129	615/07	Rajender singh	279/304A	28/5/08	Acquitted
130	290/95	Daniel asha ram	380/448	27/5/08	Acquitted
131	494/00	Shekhar rai	61/1/14	23/5/08	PO
132	297/03	Deep chand	61/1/14	28/5/08	Fined
133	75/98	Mukhtiyar singh	25/54/59	17/5/08	Acquitted
134	450/05	Ajay kumar	279/337	20/4/08	Compounded
135	338/95	Anand tyagi	447/506	4/4/08	Acquitted
136	822/02	Suraj parkash goel	324/341	15/03/08	Quashed
137	345/04	Anand panwar	379/411	04/04/08	Acquitted
138	756/00	Raju goel	452/325	15/03/08	Quashed
139	143/07	Ahmad shahid	325/451/34	17/03/08	Compromised
140	169/05	Shyam mati	61/1/14	22/05/08	Fined
141	464/01	Mahender singh	279/338	20/04/08	Comp/acq.
142	531/03	Ravinder	61/1/14	28/04/08	Abated
143	333/95	Vijay kumar jain	420/406	26/06/08	PO
144	754/07	Kashi ram	279 IPC	01/03/08	Fined
145	584/04	Subddin	279/337/338	04/09/08	Acquitted

2008
Ambedkar Nagar

P.S. Ambedkar Nagar 2008
Court of Sh. Gautam Manan, MM/Sh. Rakesh Kumar, MM

(36)

G.No.	FIR No.	Case Title	U/s	DOD	Decision
01	703/06	Mahesh	61/1/14	3/1/08	Convicted
02	822/06	Om prakash	61/1/14	3/1/08	Convicted
03	258/07	Smt munish	61/1/14	3/1/08	Convicted
04	311/06	Munish	61/1/14	3/1/08	Convicted
05	641/06	Sunoar	324/34	3/1/08	Comp.
06	772/07	Anil	25/54/59	2/1/08	Convicted
07	39/05	Anand	25/54/59	2/1/08	Acquitted
08	797/07	Ajay	380/411	3/1/08	Convicted
09	742/07	Deepak bahadur	457/380	3/1/08	Convicted
10	627/06	Sangeeta	61/1/14	2/1/08	Convicted
11	794/07	Anil	25/54/59	2/1/08	Convicted
12	428/06	Puran chand	61/78/1/14	2/1/08	Convicted
13	791/07	Madan lai	25/54/59	2/1/08	Convicted
14	544/03	Manoj kumar	323/341	8/1/08	Comp.
15	19/07	Dharam parjha	380/411	2/1/08	Convicted
16	266/07	Mange ram	61/1/14	2/1/08	PO
17	32/07	Bacha babu kannat	25/54/59	2/1/08	Abated
18	399/07	Yunis @ mustafa	25/54/59	14/1/08	Convicted
19	286/04	md. anwar khan	406	3/1/08	Comp.
20	436/06	Phoolwati	61/1/14	10/1/08	Convicted
21	743/07	Ravinder	379/411	7/1/08	Convicted
22	736/07	Deepak bahadur	457/380	3/1/08	Convicted
23	311/07	Murari lai	61/1/14	11/1/08	Convicted
24	741/07	Saurabh	25/54/59	7/1/08	Convicted
25	692/07	Tohid	279/411	7/1/08	Convicted
26	189/07	Zakir	380/411	4/1/08	Convicted
27	752/06	Salim	379/411	4/1/08	Convicted
28	289/07	Meena	61/1/14	11/1/08	Convicted
29	12/05	Rajender	61/1/14	11/1/08	Convicted
30	739/07	Salim	25/54/59	7/1/08	Convicted
31	122/07	Rattan singh	25/54/59	8/1/08	PO
32	268/1	Sanjay	279/304	8/1/08	Convicted
33	463/01	Prahlad	153A	9/01/08	Convicted
34	405/04	Prema	3DP act	8/1/08	Convicted

35	622/06	Mubarik khan	25/54/59	31/1/08	Acquitted
36	530/07	China rai	61/1/14	31/1/08	Acquitted
37	283/04	Mahesh kumar	25/54/59	29/1/08	Acquitted
38	553/03	P. ravi	61/1/14	25/1/8	Convicted
39	879/06	Md. altaf alam	25/54/59	24/1/08	Acquitted
40	855/06	Kamal gour	61/1/14	24/1/08	Convicted
41	594/06	Ramesh	341/323	24/1/08	Comp.
42	492/04	Sita	61/1/14	22/1/08	Fined
43	675/05	Afzal	61/1/14	23/1/08	Convicted
44	143/07	Shit lal	61/1/14	23/1/08	Convicted
45	486/07	Santosh	61/1/14	22/1/08	Convicted
46	572/05	Sonu	25/54/59	22/1/08	Acquitted
47	230/07	Guddu gupta	324/341	24/1/08	Comp.
48	595/06	Azad	324/341	24/1/08	Comp.
49	26/07	Bunty	25/54/59	23/1/08	Acquitted
50	168/07	Karia	61/1/14	23/1/08	Convicted
51	436/07	Foolwati	61/1/14	23/1/08	Convicted
52	725/07	Sanju devi	61/1/14	21/1/08	Convicted
53	810/07	Shiv lal	9 B (II) Ex.	21/1/08	Convicted
54	238/04	Jitender kumar	25/54/59	21/1/08	Acquitted
55	765/05	Hari chand	25/54/59	21/1/08	Acquitted
56	751/07	Shakuntala	61/1/14	21/1/08	Convicted
57	488/06	Babir ahmad	279/338	20/1/08	Comp.
58	126/06	Babu khan	279/337	18/1/08	Convicted
59	859/06	Mithlesh	61/1/14	18/1/08	Convicted
60	473/07	Mithlesh	61/1/14	18/1/08	Convicted
61	44/04	Mukesh kumar	324	14/1/8	Comp.
62	107/06	Abdul manan	379/411	15/1/08	PO
63	643/06	Babu lal	61/1/14	15/1/08	Convicted
64	305/06	Vikram	25/54/59	14/1/08	Acquitted
65	477/01	Laxmi narain	27/61/85	17/1/08	Convicted
66	784/05	Rupesh karkata	408	17/1/08	PO
67	172/07	Kanchi lal	61/1/14	16/1/08	Convicted
68	785/98	Sanjay burman	279/337	18/1/08	Acquitted
69	163/07	Mithlesh	61/1/14	18/1/08	Convicted
70	46/05	Vinod kumar	61/1/14	17/1/08	Convicted
71	427/06	Surender kumar	279/338	17/1/08	Convicted

72	120/03	Attar singh	337/338	17/1/08	Comp.
73	467/04	Ashwani kumar	279	10/1/08	PO
74	700/05	Yogesh kumar	324/327	29/2/08	Comp.
75	754/06	Amit kumar	25/54/59	28/2/08	Acquitted
76	724/07	Vijay kumar	279/337	26/02/08	Convicted
77	467/99	Bhim singh	61/1/14	26/2/08	Acquitted
78	35/08	Shankar	380/411	21/2/08	Convicted
79	211/07	Shreekant	25/54/59	21/2/08	Acquitted
80	439/03	Shrikant	323/341	21/2/08	Acquitted
81	816/06	Shiv lal	61/1/14	21/2/08	Convicted
82	148/7	Anil @ nikki	25/54/59	12/2/08	Convicted
83	822/07	Vishwanath	279	11/2/08	Fined
84	570/04	Rajni	61/1/14	20/2/08	Convicted
85	699/07	Bharat singh	61/1/14	20/2/08	Convicted
86	400/99	Aarif khan	279/338	20/2/08	Acquitted
87	348/06	Babu lal	337	15/2/08	Convicted
88	548/07	Shamim	379/411	15/2/08	Acquitted
89	169/07	Vijay	61/1/14	14/2/08	Convicted
90	710/04	Jaya shankar	420	12/2/08	PO
91	13/08	Sunil	379/511	12/2/08	Convicted
92	01/08	Shakeel	25/54/59	11/2/08	Convicted
93	198/06	Dharmendar	25/54/59	7/2/08	Convicted
94	354/01	Rajuddin	279/337	01/2/08	Comp.
95	30/07	Mohd. Ahmed	61/1/14	7/2/08	Convicted
96	644/06	Hari shankar	25 A act	7/2/08	Convicted
97	855/95	Johnson messy	384	01/2/08	Acquitted
98	07/06	Raju poddar	394/34	7/2/08	PO
99	755/07	Prem singh	341/323	26/3/8	Comp.
100	546/07	Santosh	61/1/14	27/3/08	Convicted
101	164/06	Hari chandra	61/1/14	28/3/08	Convicted
102	348/00	Jasbeer singh	147/148	30/3/08	Disposed off
103	379/06	Vikram	61/1/14	31/3/08	Convicted
104	419/05	Ram kumar	279/304A	31/3/08	Acquitted
105	571/07	Saraswati	61/1/14	19/3/8	Convicted
106	469/01	Askar hussain	379/411	20/3/8	Convicted
107	229/05	Santosh	379/356	19/3/08	Convicted
108	139/96	Shiv kumar	324/341	28/3/08	Comp

109	365/07	Rajesh	61/1/14	20/3/08	Convicted
110	576/04	Rajesh kumar	356/379	24/3/08	Convicted
111	437/97	Jagdish	379/411	25/3/08	Acquitted
112	196/01	Sharuddin	406/34	29/3/08	Comp.
113	311/5	Prahlad	25/54/59	17/3/08	Acquitte
114	307/06	Sashi	380	3/3/08	PO
115	685/07	Sanjay	61/1/14	29/3/08	Convicted
116	326/07	Chander bhan	61/1/14	29/3/08	Convicted
117	286/98	Mukesh	457/380	13/3/8	Convicted
118	343/06	Shrikant	356/379/	13/3/08	Acquitted
119	991/96	Karan pal singh	451/506	13/3/08	PO
120	862/06	Lakhi kumar	61/1/14	11/3/08	Convicted
121	695/06	Lucky kumar	61/1/14	11/3/8	Convicted
122	239/04	Mahesh sharma	25 A act	3/3/08	Acquitted
123	455/05	Meera	61/1/14	7/3/08	Convicted
124	723/07	Ranjeet	25/27/54/59	10/3/8	Acquitted
125	25/08	Managal singh	379/411	31/3/08	Acquitted
126	123/08	Hitesh	25/54/59	25/4/08	Convicted
127	698/06	Kamal	25/54/59	28/4/08	PO
128	452/00	Rajender sharma	324	30/4/08	Acquitted
129	332/03	Satish kumar	279/338	30/4/08	Convicted
130	195/07	Izhar	61/1/14	30/4/08	Discharged
131	25/03	Rajendra	61/1/14	25/4/08	Discharged
132	24/03	Ved prakash	61/1/14	25/4/08	Discharged
133	198/05	Sanjay	379/411	25/4/08	Convicted
134	683/06	Mukesh	25/54/59	25/4/08	Acquitted
135	850/97	Lila singh	379/411	24/4/08	Convicted
136	253/07	Sanju devi	61/1/14	23/4/08	Convicted
137	289/03	Harish chand	61/1/14	23/4/08	Convicted
138	393/05	Kumar	61/1/14	22/4/8	Convicted
139	530/03	Charandeep singh	279/338	19/4/08	Convicted
140	747/06	Marimuttu	61/1/14	19/4/08	Convicted
141	310/06	Venkatesh	25/54/59	21/4/08	Acquitted
142	342/03	Anand kr. Chaudhary	406	10/4/08	Quashed
143	625/06	Rakesh	61/1/14	10/4/08	Convicted
144	50/08	Anand singh	457/380	11/4/08	Convicted
145	910/98	jai dev	379/411	8/4/08	Convicted

146	802/07	Dev karan	61/1/14	8/4/08	Convicted
147	27/08	Babu lal	61/1/14	7/4/08	Convicted
148	505/02	Surender singh	379/411	4/4/8	Convicted
149	439/07	Sarpo @ asarpo	61/1/14	4/4/08	Convicted
150	780/06	Sarpo devi	61/1/14	4/4/08	Convicted
151	259/07	Ashok	61/1/14	4/4/08	Convicted
152	242/07	Sarpo devi	61/1/14	4/4/08	Fined
153	31/06	Rahul	379/511	03/4/8	Undergone
154	77/08	Sukhbir singh	25/54/59	03/4/08	Acquitted
155	564/06	Sonu dubey	61/1/14	02/4/08	Convicted
156	450/00	Robin	457/380	1/04/08	Undergone
157	657/07	Dev karan	61/1/14	01/4/08	Convicted
158	170/07	Balley ram	61/1/14	29/4/08	Discharged
159	689/07	Bane singh	341/323	12/4/08	Comp
160	690/7	Kishan pal singh	341/323	12/4/08	Comp.
161	100/02	Mehtab @ ikram	25/54/59	2/6/08	Acquitted
162	506/07	Sonia	61/1/14	4/6/08	Fine/convicted
163	516/97	Dharmender etc	147/148/149	4/6/08	Quashed
164	798/06	Kishan chand	61/1/14	5/6/08	Fined
165	915/06	Mukesh kumar	61/1/14	5/6/08	Fined
166	144/07	Jitender @ sonu	25/54/59	5/6/08	Abated
167	242/06	Shiv lal @ rasgan	61/1/14	5/6/08	Fined
168	240/07	Meera	61/1/14	5/6/08	Fined
169	470/07	Chander bhan	61/1/14	6/6/08	Fined
170	707/05	Mahadev	304 B	7/6/08	PO
171	499/06	Kirti	279/337	7/6/08	PO
172	407/06	Rajesh @ kali	61/1/14	10/6/08	Fined
173	578/06	Bane singh	61/1/14	11/6/08	Fined
174	206/08	Madan lal	380/411	11/6/08	Convicted
175	157/08	Viresh @ vinesh	379/411	29/9/08	Convicted
176	10/03	Sameer sharma	279/337	24/9/08	Convicted
177	798/05	Mahesh mandal @ umesh	61/1/14	18/9/08	convicted
178	387/05	Bharam prakash	279/338	25/9/08	Acquitted
179	439/5	Bintu etc	325/506/34	24/9/08	Acquitted
180	344/04	Daljeet singh bhatta	406/420	27/9/08	Quashed
181	26/05	Montu etc	379/411	13/10/08	PO
182	388/04	Ajay goel	420/506/34	01/10/08	Acquitted

183	158/07	Kanwar pal	25/54/59	15/10/08	Convicted
184	264/08	Sonu bisht	380/411	15/10/08	Convicted
185	309/02	Patam nath etc	156/353/308	12/09/08	Fine/convicted
186	223/07	Pratap singh	61/1/14	25/9/08	Fine
187	596/06	Deepak	61/1/14	19/9/08	Fine
188	437/03	Harvinder singh	506/509/452	16/9/08	Quashed/disc.
189	68/5	Somveer	380	6/10/08	Acquitted
190	145/03	Gurmeet singh	279/338	27/9/08	Convicted
191	218/06	Sarpo devi	61/1/14	31/5/08	Fined
192	742/06	Sushil	61/1/14	31/5/08	Fined
193	61/06	Ram nath	61/1/14	31/5/08	Fined
194	42/07	Satya pal singhla	7/10/55	30/5/08	Fine
195	192/08	Raju @ tillu	380/411	30/5/08	Undergone
196	92/00	Masroor hasan zaidi	448/34	30/5/08	Compounded
197	717/05	Kanchi lal	61/1/14	29/5/08	Fined
198	628/06	Mira	61/1/14	28/5/08	Fined
199	198/01	Lekh raj	279/338	28/5/08	Acquitted
200	885/06	Hari singh	61/1/14	29/5/08	Fined
201	657/06	Phoolwati	61/1/14	29/5/8	Fined
202	916/06	Vijay singh etc	323/341/506	29/5/08	Compounded
203	768/05	Harish chand @ lakhan	61/1/14	29/5/08	Fined
204	767/06	Kewal krishan mehra	342/323/506	28/5/08	Compromised
205	790/07	Phoolwati	61/1/14	26/4/08	Fined
206	676/07	Ravi chhari	61/1/14	4/04/08	Fined
207	630/07	Lucky kumar @ pappu	61/1/14	11/3/08	Undergone
208	928/98	Pooran	61/1/14	28/5/08	Acquitted
209	360/06	Akhillesh	25/54/59	29/5/08	Acquitted
210	748/07	Shyamveer singh	279/338	25/5/08	Compromised
211	206/07	Anil kumar	279/338	25/5/08	Compromised
212	335/1	Shailender singh	279/304A	23/5/08	Acquitted
213	821/06	Santosh devi	61/1/14	23/5/08	Fined
214	164/07	Ashok kumar	61/1/14	22/5/08	Fined
215	12/02	Raju	61/1/14	22/5/08	Fined
216	287/00	Dinesh bhandari	25/54/59	21/5/08	Acquitted
217	557/02	Ritika sharma	420	17/5/08	Quashed
218	710/95	Surender singh	451/323/34	16/5/08	Disposed off
219	596/07	Sukhvinder singh sodhi	341/323/506	18/5/08	Compromised

220	399/04	Raju	61/1/14	9/5/08	Convicted
221	110/03	Mahesh kumar	61/1/14	9/5/08	Acquitted
222	177/03	Sunil @ satnarain	279/338	9/5/08	Abated
223	269/03	Mankhu ram	61/1/14	9/5/08	Discharged
224	47/5	Shiv lal	61/1/14	8/5/08	Fined
225	309/01	Bhagwan dass	61/1/14	8/5/08	Fined
226	505/06	Anil	25/54/59	8/5/08	Acquitted
227	42/05	Sanjeev	25/54/59	8/5/08	Acquitted
228	952/06	Vikas @ bahadur	279/337	3/5/08	Compounded
229	237/99	Achhar chouhan	279/338	5/5/08	Compounded
230	68/07	Kumari asha	61/1/14	3/5/08	Fined
231	137/07	Omi	279/337	3/5/08	Fined
232	516/05	Sushil kumar	61/1/14	3/5/08	Fined
233	896/06	P. ravi	61/1/14	3/5/08	Fined
234	407/99	Rahul	63/68A CR	2/5/08	Acquitted
235	124/01	Kiran prakash	61/1/14	1/5/08	Fined
236	151/03	Ganga dass	406/506/420	6/5/08	Acquitted
237	334/97	Pradeep	448/506	8/5/08	Acquitted
238	158/06	Vardhraj	61/1/14	7/5/08	Fined
239	246/07	Murari lal	61/1/14	1/5/08	Fined
240	468/07	Sher singh @ poly etc		28/5/08	Convicted/fine
241	446/02	Mariappa	61/1/14	01/5/08	Fined
242	285/97	Surender kumar	61/1/14	08/5/08	Acquitted
243	789/95	Subhash chand	323/354/34	23/5/08	Fined
244	335/03	Ram pal singh	279/338	25/5/08	Compromised
245	633/98	Shamsher singh	448/380	6/6/08	Quashed
246	549/07	Ajay jha	25/54/59	5/6/08	Acquitted
247	527/07	Silva raj	61/1/14	6/6/08	Fined
248	401/07	Silver raj	61/1/14	2/6/08	Fined
249	771/06	Vinod	324 IPC	15/1/08	Comp.
250	673/04	Sunder raj	25/54/59	15/1/08	PO
251	290/03	Pardeep kumar	61/1/14	10/1/08	Fined
252	32/06	Rahul kr. Verma	25/54/59	08/2/08	Acquitted
253	224/07	Mithlesh	61/1/14	21/4/08	Fined
254	330/06	Man muttu	61/1/14	28/4/08	Fined
255	338/04	Vardhraj	61/1/14	29/4/08	Fined
256	203/08	Vikas pandey	25/54/59	9/6/08	Acquitted

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COURT OF SH. DEVENDER KUMAR JANGALA/I.P. NAHAR, MM

G.No.	FIR No.	Case Title	U/s	DOD	Decision
01	671/07	Shamsuddin	279/338	3/11/08	Fine
02	608/02	Krishan kumar	279/338	3/11/08	Fine
03	57/07	Sushil	279/337	3/11/08	Fine
04	677/04	Ganga ram	279	3/11/08	Fine
05	306/02	Nar singh	61/1/14	10/11/08	Fine
06	222/05	Lakhan singh	61/1/14	11/11/08	Fine
07	631/06	Vikash sharma	279/427	11/11/08	Fine
08	158/04	Rani bhai	61/1/14	12/11/08	Fine
09	59/06	Vikram	61 E. act	14/11/08	Fine
10	964/05	Babu etc	61/1/14	14/11/08	Fine
11	495/99	Yogender singh	325/341	14/11/08	Acquitted
12	39/00	Ishwar chand	61/1/14	14/11/08	Fine
13	568/06	Avdhesh	279/337	15/11/08	Convicted
14	102/06	Uday bhan	279/338	16/11/08	Fine
15	363/06	Ramesh	61/1/14	17/11/08	Abated
16	909/05	Md asraf	25/54/59	19/11/08	Convicted
17	97/03	Anil kumar	61/1/14	19/11/08	Fine
18	260/02	Satish	61/1/14	20/11/08	Fine
19	876/05	Babita	61/1/14	20/11/08	Abated
20	41/05	Vijay kumar	61/1/14	21/11/08	Fine
21	307/92	Ajay kumar etc	379/411	24/11/8	PO
22	508/02	Darbo @ darab singh	61/1/14	25/11/08	Fine
23	525/98	Santosh etc	324/34	26/11/08	Atquitted
24	971/06	Balbir	61/1/14	28/11/08	Fine
25	345/99	Darbo	61/1/14	26/11/08	Fine
26	154/07	Rajni	61/1/14	28/11/08	Fine
27	426/08	Gurmeet singh	420/406	12/11/08	Stayed
28	36/08	Balbir singh	376/511	25/11/08	Stayed
29	859/07	Fakira	379/411	01/2/08	Convicted
30	208/06	Karan singh	61/1/14	01/2/08	Time barred
31	722/05	Main khan	279/337	01/2/08	Time barred
32	649/1	Momin ali	279	3/2/08	Fine
33	923/07	Harish chand	279	3/2/08	Fine
34	819/07	Munna @ alladin	279	3/2/08	Fine

35	583/01	Balvinder singh	279/337/338	3/2/08	Fine
36	21/08	Neeraj patharia	279	3/2/08	Fine
37	717/05	Krishan etc	341/323/34	3/2/08	Acquitted
38	908/07	Sanjay	279	3/2/08	Fine
39	863/07	Sansu	279	3/2/08	Fine
40	834/07	Gurmit	25 A act	4/2/8	Convicted
41	835/7	Virender kumar	25 A act	5/2/08	Convicted
42	78/95	Adish kr @ sanjiv	279/337	5/2/08	Acquitted
43	99/04	Mahender singh	61/1/14	8/2/08	Fine
44	242/98	Rajesh	279/337	7/2/08	Acquitted
45	694/00	Cancellation	420/406/468	7/2/08	Cancellation
46	11/05	Subhash kr thapa	25/54/59	29/2/08	PO
47	10/99	Murari lal	61/1/14	11/2/08	PO
48	455/07	Rajpal	25/54/59	11/2/08	Convicted
49	143/03	Karan singh	61/1/14	13/2/08	Fine
50	285/05	Lucky kumar	61/1/14	16/2/8	Convicted
51	2/05	Satbir singh etc	341/323/34	17/2/08	Acquitted
52	37/4	Ranbir	325	17/2/08	Acquitted
53	426/06	Ram krishan	451/323	17/2/08	Acquitted
54	833/07	Ram singh @ pappu	25/54/59	18/2/08	Convicted
55	111/00	Guddi etc	451/442/323	19/2/08	PO
56	199/95	Dev karan etc	61/1/14	19/2/8	Fine
57	181/06	Ranjeet	61/1/14	20/2/8	Fine
58	627/96	Shashi bhushan	279/304A	21/2/08	Acquitted
59	829/98	Parkash chand	279/338	22/2/08	Acquitted
60	399/96	Sunil @ taison	25/54/59	23/2/08	Acquitted
61	343/99	Chammo	61/1/14	23/2/08	Fine
62	5/08	Chotey lal gupta	279	24/2/08	Fine
63	748/05	Rahul bashist	279/338	24/2/08	Fine
64	259/00	Kuldeep	429	24/2/08	Acquitted
65	770/07	Ram sewak	279	24/2/08	Con/fine
66	826/04	Satish	323/341	24/2/08	Acquitted
67	604/96	Satbir singh	279	25/2/08	PO
68	643/04	Raj kumar	341/323	24/2/08	Acquitted
69	219/06	Parmeshwar	61/1/14	01/2/08	Time barred
70	773/96	Ansu	279/304A	25/2/08	Acquitted
71	261/07	Kamal singh	61/1/14	26/2/08	Convicted

72	412/98	Mahesh	379	27/2/08	Abated
73	66/05	Babita	61/1/14	27/2/08	Abated
74	38/07	Mohd firoz	279/337	28/2/08	Time barred
75	137/06	Geeta	61/1/14	28/02/08	Fine
76	107/06	Mawari	61/1/14	29/2/08	Fined
77	72/06	Geeta	61/1/14	29/2/08	Fined
78	243/99	Surender	61/1/14	29/2/08	Fine
79	213/00	K harender kr	61/1/14	29/2/08	Fine
80	377/06	Ramesh rathi	279/337	22/2/08	Abated
81	211/06	Babita	61/1/14	3/1/08	Abated
82	315/05	Sonu singh	279	4/1/08	Fine
83	827/07	Lalit	283	10/1/08	Fine
84	260/04	Babita	61/1/14	11/1/08	Abated
85	16/05	Sampuran singh	61/1/14	16/1/08	Fine
86	579/02	Lal singh	279/338	20/1/08	Fine/comp.
87	712/05	Dharampal	341/323	21/1/08	Abated
88	688/06	Bhura	61/1/14	22/1/08	Time barred
89	610/06	Roshan lal	61/1/14	22/1/08	Time barred
90	699/06	Babloo	61/1/14	22/1/08	Time barred
91	649/06	Kalu	61/1/14	22/1/08	Time barred
92	588/07	Babita	61/1/14	23/1/08	Abated
93	65/07	Babita	61/1/14	23/1/08	Abated
94	644/07	Avdesh	379/411	24/1/08	Convicted
95	693/07	Kailu	341/323/506	24/1/08	Convicted
96	783/05	Babiu	363	28/1/08	Cancelled
97	701/06	Kamlesh	323/341/34	29/1/08	Time barred
98	732/05	Hansvir singh	279/337	31/1/08	Time barred
99	720/07	Munna etc	379/411	31/1/08	Convicted
100	614/05	Pawan kumar	279/337	31/1/08	Time barred
101	852/05	Mahesh kumar	279/337	31/1/08	Time barred
102	394/03	Ashu	379/411	29/1/08	Time barred
103	29/08	Sukh dev singh	279	01/3/8	Fined
104	848/05	Jagir	61/1/14	3/3/08	Abated
105	787/07	Narender	283	3/3/08	Fine
106	546/07	Mohd jiyaul	283	4/3/08	Fine
107	407/07	Kishan	66/1/14	5/3/08	Fine
108	782/07	Prabhakar kumar	283	10/3/08	Fine

109	498/07	Harish chander	283	12/3/08	Fine
110	514/07	Ram parkash	283	12/3/8	Fine
111	894/07	Ravinder etc	160	17/3/08	Fine
112	469/06	Murgesh	61/1/14	20/3/8	Abated
113	460/07	Chotey lai	283	28/3/08	Fine
114	582/07	Radhey mohan	283	28/3/08	Fine
115	283/02	Gopichand	61/1/14	28/3/8	Po
116	793/07	Surender ram	283	7/4/08	Fine
117	42/08	Pradeep etc	68/1/14	25/4/08	Fine
118	791/07	Dharambir	283	29/4/08	Fine
119	802/07	Pritam singh	283	30/4/08	Fine
120	282/02	Jitender	61/1/14	24/3/08	PO
121	190/05	Ashok etc	341/323	16/3/08	Acquitted
122	929/07	Manish kumar	457/380/511	25/3/8	Convicted
123	417/07	Rajender yadav	457/380/511	18/3/08	Acquitted
124	744/06	Chander pal	279	20/3/08	Convicted
125	290/99	Kamla @ luxmi	61/1/14	5/3/08	Convicted
126	06/08	Ravinder	279	2/3/08	Convicted
127	49/02	Ranjan	279/338	11/3/08	PO
128	410/93	Raj kumar	279/304A	25/3/08	Abated
129	198/03	Jitender kumar	341/323/392	23/1/08	Cancelled
130	420/03	Devender singh	61/1/14	18/3/08	PO
131	75/03	Arun singh	279/338	30/3/08	Fine
132	17/95	Ramesh kumar	279/304A	17/4/08	Disposed off
133	498/02	Rani @ kale	324/341/34	6/4/08	Acquitted
134	197/03	Vishnu dyal	279/337	20/4/08	Fine
135	835/04	Ranjeet etc	341/323/34	20/4/8	Acquitted
136	231/05	Dharmatma	325/341/34	20/4/08	Dishcharge
137	28/00	Mahavir singh	279/	20/4/08	Fine
138	834/04	Dinesh	341/323	20/4/08	Acquitted
139	800/07	Paesu ram	283	16/2/08	Fine
140	797/07	Sandeep kumar	283	8/2/08	Fine
141	237/07	Bhawini pd	3wb act	19/2/8	Fine
142	269/05	Babita	61/1/14	23/4/08	Abated
143	545/06	Babita	61/1/14	19/4/08	Abated
144	264/04	Deepak	279/338	20/4/08	Fine
145	876/07	Bharat singh	279	6/4/08	Fine

146	481/07	Lokmon singh	283	7/4/08	Fine
147	229/07	Dinesh gupta	283	8/4/08	Fine
148	780/07	Lalit kr.	283	7/4/8	Fine
149	744/07	Amar singh	279	6/4/08	Fine
150	142/02	Rang lai	61/1/14	22/4/08	Fine
151	351/04	Vikram singh	279/338	20/4/08	Fine
152	201/08	Vijay kumar	279	20/4/08	Fine
153	583/03	Manju	61/1/14	23/2/08	Fine
154	786/07	Kailash narayan	283	8/2/08	Fine
155	927/07	Vaibhav kumar	279	3/2/08	Fine
156	120/06	Santosh	61/1/14	14/3/08	Fine
157	330/04	Sanjiv	61/1/14	12/3/08	Fine
158	718/07	sanjay	25/54/59	23/5/08	Undergone
156 A	636/05	Man singh	341/323/34	25/5/08	Acquitted
157 A	676/06	Shiv narain	61/1/14	26/5/08	Fine
158 A	456/02	Bhim chand	279/338	4/5/08	Fine
159	197/08	Ved ram	279	25/5/08	Fine
160	796/98	Govind singh	61/1/14	21/5/08	Abated
161	956/06	Smt babita	61/1/14	7/5/8	Abated
162	572/03	Ranjit kumar	25/54/59	13/6/08	PO
163	62/06	Sanjay etc	341/427	4/5/08	Comp.
164	227/6	Ashish	25/54/59	27/5/08	Acquitted
165	54/07	Gajender	188	7/5/08	Time barred
166	155/07	Vikram	61/1/14	9/5/08	Time barred
167	407/03	Girdhari	61/1/14	5/5/08	Fine
168	17/08	Jahid	279	4/5/08	Fined
169	470/07	Lachhu ram	68/1/14	28/5/08	Fined
170	771/07	Harender sahani	283	16/5/08	Fine
171	777/07	Ganesh	283	24/5/8	Fine
172	16/08	Yado yad sahani	279	4/5/8	Fine
173	398/04	Nathu @ dharmender	279/304A	22/5/08	Abated
174	80/03	Murari	61/1/14	28/5/08	Fine
175	1019/06	Mukesh	68/1/14	10/6/08	Fine
176	811/07	Matin mohd	279	7/6/08	Fine
177	242/06	Smt babita	61/1/14	9/6/08	Abated
178	887/05	Sanjay	279/338	9/6/08	Abated
179	1005/05	Lakhi kumar	61/1/14	13/6/08	Fined

180	628/03	Omwati	61/1/14	13/6/08	Fine
181	162/05	Geeta	61/1/14	10/6/08	Fine
182	510/97	Ram das	61/1/14	6/6/08	Fine
183	739/97	Kiran	61/1/14	9/6/08	Acquitted
184	961/06	Phoolwati	61/3/14	5/6/08	Fined
185	234/07	Urmila mishra	3 WB act	9/6/08	Fined
186	262/06	Gurdeep singh	61/1/14	3/7/08	Time barred
187	547/07	Rajinder	188	23/7/08	Time barred
188	211/07	Amit kr	3 WB act	3/7/08	Fine
189	241/03	Lachu singh	279	27/7/08	Fine
190	909/06	Subodh singh	160	27/7/08	Fine
191	4/08	Jamil	279	20/7/08	Fine
192	711/06	Rajender	68/1/14	10/7/08	Fine
193	332/04	Ashok	279/337	27/7/08	Fine
194	886/07	Mempal	279	20/7/8	Fine
195	189/08	Lukas	279	20/7/08	Fine
196	184/08	Tej bir singh	279/337	6/7/08	Fine
197	45/08	Kamal	279	27/7/08	Fine
198	9/08	Rakesh kr	279	27/7/08	Fine
199	563/07	Ved prakash	188	23/7/08	Time barred
200	273/07	Nankesh	380	29/7/08	Undergone
201	398/06	Seema	61/1/14	18/7/08	Fine
202	223/04	Babita	61/1/14	9/7/08	Abated
203	162/08	Saukal	279	27/7/08	Fine
204	132/04	Ramesh singh	61/1/14	25/7/08	Fine
205	26/03	Manoj kr	324	14/7/08	Dismissed
206	360/99	Kooki bai	61/1/14	1/7/08	Acquitted
207	187/06	Maikiyat	61/1/14	17/7/08	Abated
208	371/05	Kamal jain	341/323	20/7/08	Acquitted
209	852/07	Bijan	279/3/181	27/7/08	Fined
210	91/08	Ramesh	279	27/7/08	Fined
211	215/06	Ansad	61/1/14	29/7/08	Fined
212	241/00	Arjun	25/54/59	25/7/08	Undergone
213	296/00	Prem kr	279	27/7/08	Fined
214	617/04	Udaibir	341/325	6/7/08	Acquitted
215	131/06	Ashok kr	61/1/14	25/7/08	Fine
216	215/07	Rahi bhai	61/1/14	3/7/08	Time barred

217	309/07	Dheeru singh	323/341	27/7/08	Acquitted
218	828/05	Mohd najus sebls	25/54/59	15/7/08	Disposed off
219	997/06	Ashok fr	160	17/7/08	Fine
220	829/05	Mohd saku	399/402	15/7/08	RR
221	781/07	Jai gopal	283	14/7/08	Fine
222	158/08	Sunder @ sunil	25/54/59	23/7/08	Undergone
223	921/05	Chamo devi	61/1/14	3/7/08	Dismissed
224	196/03	Jagat narain	341/325	27/7/08	Acquitted
225	256/07	Rajeev	323/506	31/7/08	Undergone
226	620/00	Cancellation	420	25/7/08	Quashed
227	109/00	Bablu chauhan	451/325/506	1/7/08	Quashed
228	157/02	Shiv kr	171	8/7/08	Acquitted
229	98/00	Guddi	61/1/14	18/7/08	Fine
230	673/98	Satbir singh	452/323	27/6/08	Acquitted
231	61/02	Gopal	61/1/14	17/3/08	PO
232	271/99	Chhammo	61/1/14	26/3/8	Acquitted
233	475/02	Javed	25/54/59	29/7/08	Acquitted
234	704/96	Babu ali	325/323	19/7/08	Acquitted
235	413/03	Cancellation	420	25/4/08	Cancelled
236	305/00	Dallu @ manoj	379/411	26/4/08	PO
237	696/04	Kishan pal	323/452	20/4/08	Comp.
238	586/01	Anil kr.	451/323	20/4/08	Acquitted
239	218/05	Shambhu sharma	448/381	9/4/08	Acquitted
240	155/98	Prem prakash	25/54/59	24/5/08	Abated
241	588/97	Md mozahid	500/506	30/5/08	Acquitted
242	164/99	Angad	61/1/14	12/5/08	Convicted
243	1036/05	Harbans lai	420	9/6/08	Quashed
244	600/07	Rahul etc	379/411	24/5/08	Acquitted
245	736/07	Haresh ch.	279	4/5/08	Fine
246	1/03	Meena	25/54/59	6/5/08	Acquitted
247	401/99	Kamla devi	61/1/14	29/5/08	Fine
248	345/3	Manoj singh	420/465/471	20/5/08	PO
249	116/97	Dharmbir	279/338	11/2/08	Acquitted
250	700/02	Manoj kr	325	20/4/08	Acquitted
251	9/01	Hari om	307/34	23/2/08	PO
252	323/98	Sushant kr	279/337/338	30/7/08	Acquitted
253	129/08	Pawan kr	379/411	21/5/08	Undergone

254	151/02	Sunil kr	61/1/14	31/07/08	Acquitted
255	905/07	Kamai	279	27/7/08	Fined
256	644/04	Bablu kr	61/1/14	7/7/08	Fine
257	365/00	Jitender etc	379/303	2/7/08	Acquitted
258	153/05	Vikas	447/509/506	3/7/08	Acquitted
259	376/99	Sanjeev kr	279/337/338	20/7/08	Fine
260	743/98	Chandan	279/337	6/7/08	Fine
261	34/08	Haider ali	279/3/181	17/8/08	Fine
262	759/06	Vinod kumar	341/323	3/8/08	Comp
263	723/07	Awdesh	336	3/8/08	Fine
264	326/93	Ramesh	452/506/34	21/8/8	Abated
265	632/01	Rakesh	341/323/34	3/8/08	Acquitted
266	845/05	Vikram singh	61/1/14	6/8/08	Fine
267	642/03	Kalu ram	279/338	17/8/08	Fine
268	419/05	Vipin kumar	341/323	3/8/08	Comp.
269	273/96	Ashok kumar	61/1/14	11/8/8	Acquitted
270	851/06	Krishan mohan	341/323	17/8/08	Acquitted
271	272/04	Gaurav	341/323	19/8/08	Acquitted
272	67/08	Sahin kr.	279	31/08/08	Fine
273	26/08	Roop singh	279	17/08/08	Fine
274	708/97	Daljeet	279/338	31/8/08	Fine
275	134/06	Brij bhushan	341/323	19/8/08	Convicted
276	896/07	Yunus	279	17/8/08	Fine
277	351/05	Vinod	325/34	17/8/08	Comp.
278	305/08	Dharmender	25/54/59	14/8/8	Convicted
279	501/02	Pawan @ digga	25/54/59	8/08/08	Acquitted
280	320/05	Basir khan	61/1/14	5/8/08	Abated
281	295/03	Padma	61/1/14	5/8/08	Fine
282	760/06	Bedi bharti	341/323	3/8/08	Comp.
283	928/06	Murgesh	61/1/14	7/8/08	Abated
284	47/06	Kuldeep	379/411	16/9/08	Acquitted
285	153/99	Sant ram	279/338	28/9/8	Fine
286	37/08	Balvinder	279	21/9/08	Fine
287	670/96	Baljeet singh	279/304A	12/9/08	Acquitted
288	741/05	Mumtaz etc	341/506	28/9/08	Comp
289	428/07	Dinesh	323/34	24/9/08	Time barred
290	112/07	Harkesh	379/411	1/9/08	Convicted

291	386/06	Chamu	61/1/14	17/9/08	Fined
292	511/00	Narain dass etc	451/323/34	27/9/08	Fine
293	742/05	Kanwar pal singh	341/323	28/9/08	Comp
294	186/01	Jaibir etc	341/323/34	21/9/08	Acquitted
295	239/7	Omwati	61/1/14	29/9/8	Fine
296	7/08	Bijender	279	21/9/08	Fine
297	791/97	Raghuvir singh	294	29/9/08	Acquitted
298	198/07	Gurdayal singh	61/1/14	27/9/08	Fine
299	404/06	Fakira	25/54/59	2/9/08	Convicted
300	196/08	Dinesh chand	279	5/9/08	Fine
301	118/08	Kamal sharma	25 A act	30/9/08	Acquitted
302	454/07	Kamla	61/1/14	4/9/08	Dismissed
303	201/05	Md guddoo	292	4/9/08	Dismissed
304	29/07	Kashmir singh	61/1/14	4/9/08	Dismissed
305	714/02	Chadian	61/1/14	8/9/08	PO
306	842/07	Amit kr	379/411	25/9/08	Convicted
307	97/99	Suresh kr	341/323/34	27/9/08	Undergone
308	218/04	Punramali	61/1/14	29/9/08	PO
309	738/6	Joginder singh	61/1/14	17/9/08	Fine
310	458/06	Rajesh	279/337	17/9/08	Abated
311	151/07	Geeta	61/1/14	27/9/08	Fine
312	66/07	Laxmi devi	61/1/14	27/9/08	Fine
313	293/96	Ashok kumar	186/353/323	16/9/08	Acquitted
314	250/07	Laxmi @ guddu	61/1/14	29/9/08	Fine
315	563/04	Pappy	61/1/14	16/9/08	Fine
316	140/02	Bina	61/1/14	19/9/08	Fine
317	252/08	Deepak shamra	380/411	22/9/08	Convicted
318	712/97	Baldev etc	325/34	8/9/08	Acquitted
319	276/05	Arun rai	347/364A	22/9/08	Disposed off
320	562/07	Satpal	188	4/9/08	Dismissed
321	955/06	Raja ram	61/1/14	4/9/08	Dismissed
322	489/03	Anand	279/338	7/9/08	Fine
323	135/8	Laxman singh	279	28/9/08	Fine
324	552/07	Ghanshyam sharma	188	4/9/08	Dismissed
325	32/08	Jitender kr	279	7/9/08	Fine
326	729/07	Nagesh bhandari	279	4/9/08	Dismissed
327	465/07	Lambooo	61/1/14	4/9/08	Dismissed

328	591/07	Virender pal	188	4/9/08	Dismissed
329	540/03	Parvesh	61/1/14	30/9/08	Fine
330	626/04	Ajeet singh	279/338	21/9/08	Fine
331	697/02	Prem kr	279/337	7/9/08	Fine
332	291/04	Ved prakash	323/341/34	28/9/08	Comp
333	511/98	Sunari	61/1/14	4/10/08	Fine
334	67/6	Sant lal	279/338	19/10/08	Fine
335	188/03	Sunita	61/1/14	20/10/08	Fine
336	763/06	Naresh	61/1/14	13/10/08	Fine
337	558/06	Bijender	61/1/14	22/10/08	Fine
338	462/01	Anil kumar	61/1/14	10/10/08	Fine
339	817/04	Ram swaroop etc	279/341	22/10/08	Fine
340	882/05	Guddi	61/1/14	25/10/08	Fine
341	934/06	Rattna	61/1/14	21/10/08	Fine
342	445/1	Bhara	61/1/14	4/10/08	Fine
343	230/8	Chottey lal	279	5/10/08	Fine
344	447/05	Purnmi	61/1/14	15/10/08	Abated
345	5/04	Tulsi ram	61/1/14	23/10/08	Fine
346	923/06	Suresh kr	61/1/14	4/10/08	Fine
347	863/05	Guddu	292	19/10/8	Fine
348	319/08	Atul aggarwal	279/181	19/10/08	Fine
349	183/04	Darbo	61/1/14	15/10/08	Fine
350	564/04	Tinku @ priyaraman	341/323	4/10/08	Fine
351	293/05	Bhari singh	341/323/34	19/10/08	Acquitted
352	799/06	Suresh kr	61/1/14	25/10/08	Fine
353	201/07	Gulshan etc	323/341/34	10/10/08	Dismissed
354	243/01	Kamlesh	61/1/14	12/10/08	PO
355	364/08	Ranjeet	25/54/59	3/10/08	Undergone
356	36/05	Darab singh	61/1/14	15/10/08	Fine
357	933/05	Vijay kr etc	323/342	3/10/8	Time barred
358	281/99	Umesh kr	61/1/14	15/10/08	Fine
359	433/06	Rajblr singh	323/34	6/10/08	Dismissed
360	848/07	Rakesh	279	5/10/08	Fine
361	285/6	Barelal	61/1/14	31/10/08	Dismissed
362	175/03	Sangharsh bomsa	61/1/14	4/10/08	Fine
363	342/07	Ishwar chand	61/1/14	31/10/08	Dismissed
364	189/06	Smti sarla @ sanjay etc	294/34	31/10/08	Dismissed

365	290	Pankaj kr	279/337	3/10/08	Fine
366	393/00	Laxmi pd bhat	7/10/55 EC	22/12/08	Abated
367	297/03	Surender vasudeva	8/24 DTP	3/12/08	Convicted
368	71/02	Mukesh etc	341/323/34	3/12/08	Comp
369	283/06	Jai raman	61/1/14	13/12/08	Fine
370	185/6	Jai ram	61/1/14	13/12/08	Fine
371	170/07	Hari @ tunda	61/1/14	5/12/08	Fine
372	537/08	Upender	279	2/12/08	Fine
373	875/07	Anil singh	279	4/12/08	Fine
374	718/04	Sheela	61/1/14	4/12/08	Fine
375	160/07	Rajwati	61/1/14	22/12/08	Fine
376	819/06	Ramu	61/1/14	11/12/08	Fine
377	221/03	Vijay laxmi	61/1/14	15/12/08	Fine
378	235/07	dr. sheela bhatti	3WB act	21/12/08	Fine
379	89/8	Raje ali	279	4/12/08	Fine
380	428/08	Yogesh	379/356	22/12/08	Convicted
381	245/06	Mamta devi	61/1/14	20/12/8	Fine
382	408/04	Dheeraj kr	379/411	22/12/08	Convicted
383	165/04	Bhawan singh	61/1/14	10/12/08	Fine
384	635/98	Sumair khan	279/304A	4/2/08	Convicted
385	510/08	Vikas rai	323/506/341	11/11/08	Stayed
386	738/05	Sahid	279/337	31/1/08	Time barred
387	115/96	Raghuvinder	186/353/332	11/1/08	Acquitted
388	25/05	Savita	61/1/14	14/1/08	Fine
389	256/05	Govind	279/338	20/1/08	Fine/comp
390	494/04	Amrish gupta	287/338	20/10/08	Time barred
391	678/05	Amar singh etc	341/323/506	25/1/08	Acquitted
392	576/05	Amar	341/323/34	25/1/08	Acquitted
393	588/01	Ramesh	406/	24/1/08	PO
394	808/05	Neelam etc	341/325	6/7/08	Acquitted
395	235/01	Praveen kr	341/323	20/4/08	Acquitted
396	304/04	Ghasi	377/342/506	23/04/08	Cancelled
397	173/01	Rekha	61/1/14	16/07/08	Timed
398	213/98	Ram charan etc	323/341	10/7/08	PO
399	487/01	Amar singh	323/34	20/4/08	Discharged
400	08/08	Bansant kumar	279	16/3/08	Fine
401	69/01	Shri chand	380/448	08/4/08	Cancellation

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complete
Tilak Marg
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List of 2008 (PS: Tilak Marg)
In The Court of Sh Sanjay Bansal, MM, New Delhi

Case No.	CR No.	Case Title	PS	U/s	DDO	Decision
24	527/2004	State vs Cancellation	Tilak Marg	341/352/506 IPC	25.01.2008	Cancelled
25	436/2006	State vs Mohd Sayed	Tilak Marg	2/9/337 IPC	31.01.2008	Discharged
26	287/2007	State vs Sunil Etc	Tilak Marg	323/34 IPC	02.01.2008	Compound
27	373/2007	State vs Yashpal	Tilak Marg	370/411 IPC	01.01.2008	Convicted/Undergone
28	412/2002	State vs Cancellation	Tilak Marg	341/352/506 IPC	28.01.2008	Cancelled
29	407/2002	State vs Sanjay	Tilak Marg	61/1/14 Ex Act	07.01.2008	Convicted/Fine
30	410/2002	State vs Ejender	Tilak Marg	379/411 IPC	23.01.2008	Convicted/Fine
31	355/2007	State vs Charan Singh	Tilak Marg	379 IPC	17.01.2008	Convicted/Fine
32	429/2006	State vs Anshu Kumar Kohli	Tilak Marg	324/325 IPC	30.01.2008	Quashed
33	306/2005	State vs Hanthir Singh	Tilak Marg	61/1/14 Ex Act	22.01.2008	Convicted/Fine
34	514/2003	State vs Hansh	Tilak Marg	61/1/14 Ex Act	28.01.2008	Convicted/Fine
35	585/2002	State vs Rakesh Kumar	Tilak Marg	336 IPC	18.01.2008	Discharged
36	04/2008	State vs Kiranish	Tilak Marg	103 DP Act	21.01.2008	Convicted/Fine
37	627/000	State vs Surender Kumar	Tilak Marg	270/306A IPC	18.01.2008	Acquitted
38	168/2006	State vs Cancellation	Tilak Marg	465/467/468 IPC	28.01.2008	Cancelled
39	240/2005	State vs Anshu Khanna	Tilak Marg	279/337 IPC	31.01.2008	Convicted/Fine
40	311/2007	State vs Javed	Tilak Marg	279/338 IPC	20.01.2008	Compound
41	562/003	State vs Lavleen Baulroyal	Tilak Marg	279/338 IPC	07.01.2008	Convicted/Fine
42	456/2006	State vs Vijay Kumar Etc	Tilak Marg	27 NDPS	10.01.2008	Convicted/Undergone
43	454/2000	State vs Raju	Tilak Marg	25/54/59 A Act	09.01.2008	Acquitted
44	134/2009	State vs Anil Kumar	Tilak Marg	379/411 IPC	16.01.2008	Discharged
45	91/2001	State vs Satya Narayan	Tilak Marg	389/411 IPC	18.01.2008	Convicted/Undergone
46	119/2003	State vs Dalip Singh	Tilak Marg	61 Ex Act	07.01.2008	Convicted/Fine
47	122/2003	State vs Sanjay	Tilak Marg	61 Ex Act	07.01.2008	Convicted/Fine
48	262/2004	State vs Shendhu	Tilak Marg	279/337 IPC	20.01.2008	Compound
49	127/2004	State vs Raj Pal Singh	Tilak Marg	279/337 IPC	08.01.2008	Convicted/Fine
50	63/1995	State vs Ganga Bahadur	Tilak Marg	279/337 IPC	21.01.2008	PO
51	279/2004	State vs Jagjeet Singh	Tilak Marg	276/192 NDPS	10.01.2008	Discharged
52	CC21867	Kalewan vs Sahab Nath Singh	Tilak Marg	200 CrPC	04.01.2008	Dismissed
53	63/2006	State vs Mohd Gulzar Etc	Tilak Marg	411/34 & 330 IPC	01.02.2008	Convicted/Fine

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54	465/2004	State vs Narinder Cio	Tilak Marg	379/411 IPC	13.02.2008	Convicted/Undergone
55	1/6/2006	State vs LAC Ashuk Kumar	Tilak Marg	278/304A IPC	13.02.2008	Transfer to Army Court
56	CC1965/L	Karamveer vs Secy to Govt of India	Tilak Marg	200 C/IPC	28.02.2008	Dismissed
57	535/2005	State vs Sanjeev Kumar	Tilak Marg	279/337 IPC	25.01.2008	Convicted/Fine
58	130/2000	State vs Neel Kanti Etc	Tilak Marg	507/34 IPC	28.02.2008	Acquitted
59	182/1997	State vs Janna	Tilak Marg	61/1/14 Ex Act	15.02.2008	Convicted/Fine
60	517/2001	State vs Suresh Chand	Tilak Marg	279/337 IPC	17.02.2008	Convicted/Fine
61	134/2002	State vs Gopal	Tilak Marg	61 Ex Act	21.01.2008	Convicted/Fine
62	115/1999	State vs Sajjan Rai	Tilak Marg	25 A Act	04.02.2008	Acquitted
63	226/2006	State vs Mohd Muraza	Tilak Marg	279/337 IPC	17.02.2008	Convicted/Fine
64	1511/2006	State vs Sudhansu @ Sunny	Tilak Marg	279/338 IPC	28.02.2008	Convicted/Fine
65	72/2004	State vs Mond Sajid	Tilak Marg	20 NDPS	04.02.2008	Convicted/Undergone
66	372/2008	State vs Shyam Lal	Tilak Marg	380 IPC	11.02.2008	Convicted/Fine
67	148/2001	State vs Rehma Begum	Tilak Marg	61/1/14 Ex Act	11.02.2008	Abated
68	318/2007	State vs Pappu Singh	Tilak Marg	379/411 IPC	04.02.2008	Convicted/Undergone
69	25/2004	State vs Vinod Kumar	Tilak Marg	279/337 IPC	12.02.2008	Convicted
70	220/1997	State vs Surosh Etc	Tilak Marg	323/337 IPC	14.02.2008	Convicted/Undergone
71	268/2006	State vs Pisana	Tilak Marg	61/1/14 Ex Act	25.02.2008	Convicted/Fine
72	628/1001	State vs Deepak Etc	Tilak Marg	379/411 IPC	02.02.2008	PO
73	66/2003	State vs Anu @ Sunn	Tilak Marg	25/54/59 A Act	06.02.2008	Discharged
74	230/2006	State vs Rakesh Kumar	Tilak Marg	279/304A IPC	04.02.2008	Acquitted
75	478/2002	State vs Anurag	Tilak Marg	279/304A IPC	13.02.2008	Acquitted
76	258/2001	State vs Raj Chopra	Tilak Marg	379/411/34 IPC	04.02.2008	Acquitted
77	125/1997	State vs Rajinder Singh	Tilak Marg	279/337 IPC	07.02.2008	Acquitted
78	362/1997	State vs Rakesh Kumar	Tilak Marg	279/338 IPC	08.02.2008	PO
79	31/999	State vs Anil Kumar	Tilak Marg	354 IPC	04.02.2008	PO
80	204/2004	State vs Sahid	Tilak Marg	379/411 IPC	14.02.2008	PO
81	232/2003	State vs Sunder Dasa	Tilak Marg	279/338 IPC	27.02.2008	Acquitted
82	155/2003	State vs Chote Lal	Tilak Marg	61/1/14 Ex Act	28.02.2008	Convicted/Fine
83	130/2006	State vs Nand Lal	Tilak Marg	279 IPC	26.03.2008	Compound
84	146/1997	State vs Prabhakar Kumar	Tilak Marg	279 IPC	15.03.2008	PO
85	336/2007	State vs Vikash	Tilak Marg	375/511 IPC	17.03.2008	Convicted/Undergone
86	302/2007	State vs H R S Rana	Tilak Marg	323/341/34 IPC	11.03.2008	Compound
87	153/1997	State vs Seta	Tilak Marg	379/411 IPC	03.03.2008	Convicted/Undergone

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88	5162002	State vs Hazra	Tilak Marg	631/14 Ex Act	05.03.2008	Convicted/Fine
89	221/2000	State vs Ranbir	Tilak Marg	51 Ex Act	07.03.2008	Convicted/Fine
90	54/2004	State vs Mangal Singh	Tilak Marg	279/337 IPC	11.03.2008	P.O.
91	526/1996	State vs Ginkar Singh	Tilak Marg	279/304A IPC	13.03.2008	Acquitted
92	54/2008	State vs Azaz Anwar	Tilak Marg	270 IPC & 199 MV Act	26.03.2008	Convicted/Fine
93	101/2004	State vs Kanwar Singh	Tilak Marg	279/338 IPC	27.03.2008	Acquitted
94	193/2006	State vs Imtyaz Zafar	Tilak Marg	279/427 IPC	13.03.2008	Convicted/Fine
95	240/1997	State vs Dabu La'	Tilak Marg	324/342 IPC	17.03.2008	P.O.
96	206/2007	State vs Cancellation	Tilak Marg	208 IPC	01.03.2008	Cancelled
97	506/1999	State vs Vinod Kumar	Tilak Marg	169/352/353 IPC	01.02.2008	Abated
98	434/2006	State vs Mohan Singh	Tilak Marg	325 IPC	26.03.2008	Convicted/Compound
99	71/998	State vs Gurdeep Kaur	Tilak Marg	379/413 IPC	19.03.2008	Convicted/Undergone
100	342/2003	State vs Sant Rani	Tilak Marg	12/9/337 IPC	17.03.2008	Convicted/Fine
101	121/999	State vs Akhlesh Etc	Tilak Marg	323/341/34 IPC	25.03.2008	Acquitted
102	129/2003	State vs Gola	Tilak Marg	361/114 Ex Act	28.03.2008	Convicted/Fine
103	245/1995	State vs Suender	Tilak Marg	279/338 IPC	15.03.2008	P.O.
104	1/2007	State vs Cancellation	Tilak Marg	279/338 IPC	01.03.2008	Cancelled
105	197/2003	State vs Rakesh Kumar	Tilak Marg	379/420/460 IPC	28.03.2008	Quashed
106	362/2007	State vs Arun Mathora	Tilak Marg	279/337 IPC	19.03.2008	Quashed
107	126/1996	State vs Tilak Raj Etc	Tilak Marg	467/168/171 IPC	29.03.2008	Discharged
108	21/993	State vs Motwaker Chhima	Tilak Marg	406 IPC	01.03.2008	Discharged
109	92/2001	State vs Raj Kumar	Tilak Marg	279/338 IPC	01.03.2008	Convicted
110	367/2007	State vs Man Mohan Singh	Tilak Marg	408/420 IPC	01.03.2008	Acquitted
111	324/1996	State vs Bhawal Lal	Tilak Marg	279/334 IPC	19.03.2008	Acquitted
112	573/2003	State vs Ajay Kumar	Tilak Marg	467/380/411 IPC	26.03.2008	Discharged
113	142/2001	State vs Vinod Kumar	Tilak Marg	279/337 IPC	07.03.2008	Acquitted
114	327/2001	State vs Jai Pal Singh	Tilak Marg	279/304A IPC	24.03.2008	Acquitted
115	507/2008	State vs Hasim Ali	Tilak Marg	279 IPC	07.03.2008	Convicted
116	21/1997	State vs Lijwari @ Meena Etc	Tilak Marg	380/411/334 IPC	03.02.2008	Convicted/Fine
117	152/2004	State vs Rosh I Saroop	Tilak Marg	279/337 IPC	12.03.2008	Acquitted
118	250/2006	State vs Kasin	Tilak Marg	279/337 IPC	26.03.2008	Convicted/Fine
119	394/2007	State vs Gajusudhin	Tilak Marg	27 NOPS	23.03.2008	Convicted/Undergone
120	19/2000	State vs Somwari	Tilak Marg	378/411 IPC	04.04.2008	Discharged
121	01/2002	State vs Abdul Rahim	Tilak Marg	61 Ex Act	22.04.2008	Convicted

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122	143/1996	State vs. Toley Franklin	Tilak Marg	279/338 IPC	13.04.2008	Acquited
123	182/2002	State vs. Ryan	Tilak Marg	509 IPC	23.04.2008	P.O.
124	501/1997	State vs. Smit Shobha	Tilak Marg	379/511 IPC	03.04.2008	P.O.
125	670/1996	State vs. Itaru @ Ganja	Tilak Marg	375/411 IPC	03.04.2008	P.O.
126	843/1991	State vs. Sewia Etc	Tilak Marg	323/324/34 IPC	28.04.2008	Acquited
127	74/2005	State vs. R.S. Rathore Etc	Tilak Marg	323/324/34 IPC	28.04.2008	Compound
128	498/1999	State vs. Abdul Khalid	Tilak Marg	325 IPC	08.04.2008	Compound
129	303/2006	State vs. May Etp	Tilak Marg	324/326/341 IPC	29.03.2008	Convicted/Undergann
130	377/2006	State vs. Gaurav	Tilak Marg	279/338 IPC	09.04.2008	Convicted/Compound
131	412/2003	State vs. Ramegn Rishi	Tilak Marg	379/411 IPC	28.04.2008	Compound
132	505/2005	State vs. Ran Baran	Tilak Marg	279/338 IPC	10.04.2008	Acquited
133	525/2005	State vs. Ranjeet Singh	Tilak Marg	506 IPC	29.04.2008	Compound
134	150/2005	State vs. Gurnukh Singh	Tilak Marg	279/337 IPC	23.04.2008	Admitted
135	323/2002	State vs. Prem Chand	Tilak Marg	279/338 IPC	23.04.2008	Acquited
136	5/2003	State vs. Pishpa	Tilak Marg	379/411 IPC	15.04.2008	Acquited
137	617/1990	State vs. Ashok Kumar Etc	Tilak Marg	380/12 IPC	28.04.2008	P.O.
138	492/1997	State vs. Javak Rai	Tilak Marg	325/34 IPC	17.04.2008	Acquited
139	758/1997	State vs. Dhessad Nand	Tilak Marg	379/411 IPC	22.04.2008	Acquited
140	352/2002	State vs. Iyagn Kumar	Tilak Marg	278/337 IPC	29.04.2008	Acquited
141	469/2003	State vs. Daleep Singh	Tilak Marg	61/1/14 Ex Act	08.04.2008	Convicted/Fine
142	329/2003	State vs. Cancellation	Tilak Marg	325/354/448 IPC	05.04.2008	Coma/Bishon/Accepted
143	368/2003	State vs. Noor Mond	Tilak Marg	379/411 IPC	19.05.2008	Acquited
144	132/2004	State vs. Rajeev Jain	Tilak Marg	376/337 IPC	31.05.2008	Settlement
145	67/2001	State vs. Ravinder Singh	Tilak Marg	379/411 IPC	20.05.2008	Acquited
146	654/2004	State vs. Karlor Singh	Tilak Marg	61/1/14 Ex Act	06.05.2008	Convicted/Fine
147	662/2005	State vs. Puneet Chandra	Tilak Marg	61/1/14 Ex Act	20.05.2005	Convicted/Fine
148	663/1999	State vs. Santosh Kumar	Tilak Marg	25/54/9 A Act	17.05.2008	P.O.
149	31/1990	State vs. Yung	Tilak Marg	278/338 IPC	03.05.2008	P.O.
150	125/2002	State vs. Moh Lal	Tilak Marg	61/1/14 Ex Act	24.05.2008	P.O.

**LIST OF THE YEAR 2008 POLICE STATION TILAK MARG
DECIDED BY SH SANJAY BANSAL MM NEW DELHI DISTRICT**

G NO	FIR NO	CASE TITLE	UNDER SECTION	DOD	DECISION
151	591/99	ST VS SHAKTI CHAND RANA	279/338	30/5/08	AQUITED
152	72/98	VAJINDER	279/337	31/5/08	PO
153	336/05	SUHAIB	447	26/5/08	DISCHARGED
154	67/00	ARUN SWAMI	379/411	31/5/08	PO
155	199/7	CANCELLATION	411	01/5/08	CANCELLED
156	134/94	RAKESH RANA	379/337	05/5/08	AQUITED
157	382/92	PRAHJOT SINGH	345/506	3/5/08	ABATED
158	568/00	RADHEY SHYAM	61/1/14	19/5/08	CONVICATED
159	41/99	NASURUDIN	325/34	29/5/08	AQUITTED
160	505/00	MEHRUDIN	654	24/5/08	PO
161	619/97	RAJU	279/337	21/5/08	AQUITTED
162	182/7	CANCELLATION	406	17/5/08	CANCELLED
163	450/03	PANKAJ KUMAR	61/1/14	22/5/08	FINED
164	391/7	SAARIK	279/338	5/5/08	CONVICATED
165	581/99	SATYAJIT SAHAB	279/337	01/5/08	AQUITTED
166	214/03	SHAKEEL KHAN	379/411	16/5/08	DO
167	351/05	CANCELLATION	408/420	31/5/08	QUASHED
168	68/08	BASHIR AHMED	279/337	25/5/08	AQUITTED
169	296/5	BRIJESH KR MARYA	279/337	26/5/08	CONVICATED
170	567/99	JABIR	25/54/59	17/5/08	PO
171	381/07	GULZAL	379/411	01/5/08	CONVICATED
172	146	RAKESH MOHAN	61/1/14	30/5/08//	DISCHARGED
173	123/03	P CHINTA MANI	279/338	16/5/08	AQUITTED
174	3878/1	ALKESH THAKKAR	156 (3) CRPC	31/5/08	QUASHED
175	458/04	GAUTAM MAKHIJA	279/338	03/5/08	CONVICATED
176	430/4	MOHD FAROOQ	420	28/5/08	COMPOUNDED
177	356/96	RAM BAHADUR	279/337	03/6/08	PO
178	276/5	PARDEEP KUMAR	279/337	10/6/08	CONVICATED
179	330/7	STEVEMMEIR	14 FOR ACT	10/6/08	CONVICATED
180	64/04	VINOD	379/411	04/6/08	AQUITTED
181	79/97	MANOJ KUMAR	279/427	7/6/08	PO

182	539/97	SHARMILA DEVI	379/356/411	7/6/08	PO
183	266/07	CANCELLATION	337/338	7/6/08	CANCELLED
184	219/98	DHARAMVIR	279/337	7/6/08	PO
185	365/06	CANCELLATION	384/506	4/6/08	CANCELLED
186	428/05	SANJAY	61/1/14	10/6/08	FINED
187	227/97	ANIL KUMAR	279/337	28/6/07	PO
188	01/99	KHALID	379/411	28/6/08	PO
189	572/02	RAHISH KHAN	279/338	9/6/08	CONVICATED
190	214/04	ROOP DEVI	61/1/14	9/6/08	FINED
191	367/06	VINOD V ETC	323/341/34	24/7/08	AQUITTED
192	120/5	SUNIL KUMR	384/170	26/7/08	UNDERGONE
193	248/5	RAJINDER	379/356/411	21/7/08	ABATED
194	494/96	ANGREJ SINGH	279/338	9/7/08	ABATED
195	599/98	RAJINDER KUMR	279/304A	24/7/08	PO
196	350/05	TILAK RAJ	279/337	03/7/08	AQUITTED
197	531/99	ANIL SHARMA	279/338	28/7/08	ABATED
198	602/4	PRASHANT KUMAR	279/338	22/7/08	AQUITTED
199	271/03	RAMA KUMAR	279/337	17/7/08	AQUITTED
200	190/6	SUBHASH SINGH	279/	16/7/08	CONVICATED
201	250/5	RAJU	61/1/14	21/7/08	CONVICATED
202		WRONG ENTY IN SERIAL NO 202			
203	258/7	RAVI KUMR	279/337	20/7/08	FINED
204	7/3	SIRAJUDDIN	379/411	26/7/08	PO
205	71/08	BABR KHAN	279/338	27/7/08	CONVICATED
206	512/6	PUSPAK LKHANI	279/338	20/7/08	FINED
207	24/1	ARSHAD ALI	379/34	23/7/08	AQUITTED
208	157/01	RADHEY SHYAM	279/338	2/7/08	AQUITTED
209	133/6	VIDHUR DASS	279/337	20/7/08	COMPOUNDED
210	221/98	SUSHIL KUMR	279/337	23/7/08	AQUITTED
211	23/97	SUBHASH CHAND	379/411	30/7/08	ABATED
212	94/6	MANOHAN KUMAR	279/338	24/8/08	CONVICATED
213	97/99	JAGDEV SINGH	279/338	2/8/08	PO
214	231/4	PARTAP	506/507	7/8/08	DISCHARGED
215	67/08	ASHOK KUMAR	279/	29/8/08	CONVICATED
216	9/00	ASHOK KUMAR	379/411	7/8/08	AQUITTED
217	265/99	SUBRATI	25/54/59	30/8/08	PO

218	283/07	PREM SINGH	279/337	24/8/08	CONVICATED
219	165/4	VIKRAM SHARMA	279/338	24/8/08	AQUITTED
220	431/07	SANJEET KUMR	279/337	31/8/08	CONVICATED
221	82/8	SHEHJAD	279	4/8/08	CONVICATED
222	374/7	MOHD WASIM	279	1/8/08	CONVICATED
223	641/4	JAI KISHORE	279/337	30/8/08	FINED
224	434/7	AJEET SINGH	279/338	24/8/08	CONVICATED
225	86/96	BIJENDER SINGH	379/411	7/8/08	AQUITTED
226	343/7	ASHISH	279/304	12/8/08	DISHCARGED
227	94/5	UMESH KUMAR	279/338	24/8/08	CONVICATED
228	533/02	SHIVA YADAV	406/379	2/8/08	PO
229	249/01	SHARAFAT KHAN	61/1/14	18/8/08	CONVICATED
230	143/7	GAUTAM SIKHA	279/337	24/8/08	CONVICATED
231	219/00	BURI CHAND	279/338	31/3/08	DISCHARGED
232	321/6	GULSHAN SHARMA	279/337	24/8/08	FINED
233	242/01	SURESH KUMAR	279/337	5/8/08	AQUITTED
234	844/97	ANAMMA	323/341	4/8/08	PO
235	659/4	CHIRANJ LAL	27/61	2/8/08	PO
236	345/7	KRISHAN KUMAR	279/338	25/8/08	AQUITTED
237	377/99	RANDHIR SINGH	61/1/14	28/8/08	CONVICATED
238	238/97	DHARAM PAL	379/411	4/8/08	AQUITTED
239	472/6	TIRATH	279/338	24/8/08	CONVICATED
240	514/02	JAI PAL SINGH	279/338	24/8/08	CONVICATED
241	158/00	MOHD KAMAL AJMERA	279/338	24/8/08	PO
242	461/07	AJAY	454/380/411	06/8/08	CONVICATED/UND.
243	146/98	RAKESH PUNJABI	25/54/59	27/8/08	ACQUITTED
244	406/03	RAVINDER SINGH	323/341	22/8/08	ACQUITTED
245	452/02	DURGA DASS	279/427	29/8/8	CONVICATED
246	180/07	SH. RAHIS	411	04/7/08	CANCELLED
247	468/95	HEM SINGH	279/304A	11/2/08	CONVICATED/FINE
248	440/4	RAJ PAL SINGH	68/1/14	18/3/08	CONVICATED/FINE
249	45/03	NAVEEN SETHI	279/337	09/5/08	ACQUITTED
250	220/98	SMT. RAM BAI	61/1/14	28/5/08	PO
251	445/03	HALIM ETC	27/61/85	26/7/08	PO
252	8/97	MURTAQ	279/304A	14/7/08	ACQUITTED
253	568/02	RAMAYAN	279/338	20/7/08	CONVICATED

254	404/04	LUKESH KUMAR	279/337	19/7/08	ABATED
255	447/00	DEEP KUMAR	324	18/7/08	ACQUITTED
256	379/05	GAPPA KUMAR	61/1/14	8/7/08	CONVICTED
257	548/96	RAM AVTAR	380/411	18/7/08	CONVICTED/FINE
258	378/07	SANJAY	356/379/34	21/7/08	CONVICTED
259	135/06	SUMIT	379/411/34	14/7/08	CONVICTED/UND.
260	475/05	ANIL	341/324/323	3/7/08	ACQUITTED
261	73/08	RAJEEV MALHOTRA	279/185	25/7/08	CONVICTED/FINE
262	381/04	ARJUN KHANNEE	420/468/471	8/7/08	QUASHED
263	03/05	SUNIL KUMAR	279/337	20/8/08	CONVICTED/FINE
264	77/03	SURESH KUMAR	420/468/471	7/8/08	PO
265	44/93	SHANKAR ETC	379/411/34	4/8/08	ACQUITTED
266	439/98	DEEP KAKAR	279/337/338	26/8/08	ACQUITTED
267	275/99	MD ZUBES SHEIKH	25/54/59	21/8/08	PO
268	71/97	AANGA BAHADUR	411/34	30/8/08	PO
269	482/05	CHARAN SINGH	279/338	7/9/08	CONVICTED/FINE
270	38/00	RAJESH KUMAR	279/338	30/9/08	ACQUITTED
271	25/07	CANCELLATION	279/337	18/9/08	CANCELLED
272	83/05	ROHTASH SINGH	279/337/338	21/9/08	CONVICTED/FINE
273	176/05	RADHA AMMA	325/34	27/9/08	ACQUITTED
274	568/04	ISHA KHAN @ ISHA	279/338	11/9/08	ACQUITTED
275	12/06	ABDUL RASHID	379/411	10/9/08	PO
276	117/08	NOOR BANO	363	18/9/08	CANCELLED
277	125/08	Y.P. DONESIA	279	03/9/08	CONVICTED/FINE
278	266/08	AJAY KUMAR	279/427	22/9/08	CONVICTED/FINE
279	1370/07	SARAVJEET SINGH	279/337	7/9/08	CONVICTED/FINE
280	174/08	BHOLA KUMAR	279	10/9/08	CONVICTED/FINE
281	522/03	SADAB	379/411	10/09/08	PO
282	582/97	GURMEET SINGH	379/411	20/9/08	PO
283	486/01	ASHWANI KUMAR	279/338	07/09/08	ADMONISHED
284	447/05	SIDHARTH KORI	341	12/9/08	COMPOUNDED
285	162/05	SABIR AHMAD	307/120B	23/9/08	ABATED
286	448/03	ABHAY RAJ	61/1/14	02/9/08	CONVICTED/FINE
287	277/05	AMIT KUMAR	279/337/338	07/9/08	CONVICTED/FINE
288	40/07	SANJEEV KUMAR	279/337/338	7/9/8	CONVICTED/FINE
289	81/02	GULSHAN KUMAR	279/338	21/9/08	CONVICTED/FINE
290	422/00	RISHI PAL	279/337	25/9/08	ACQUITTED

291	166/07	CANCELLATION	188	24/9/08	CANCELLED
292	65/03	RAMESH	61/1/14	06/9/08	PO
293	399/03	NARENDER KUMAR	279/337	30/9/08	ACQUITTED
294	185/01	VAILENDRA PD.	279/337	22/9/08	ACQUITTED
295	343/99	BACHU SINGH	61/1/14	16/09/08	PO
296	481/02	SURAJ	61/1/14	24/9/08	CONVICTED/FINE
297	49/05	CANCELLATION	420/323/468	24/9/8	CANCELLED
298	259/99	SHANKEEM	279/338	12/9/08	ACQUITTED
299	196/01	MAHESH KUMAR	279/338	01/9/08	ACQUITTED
300	220/08	VIJAY KUMAR	279/185	05/9/8	CONVICTED/FINE
301	363/06	DALJEET SINGH	279/337/304	16/9/08	ABATED
302	224/02	SALIM	324	21/9/08	ACQUITTED
303	298/05	KAPTAN SINGH	279/338	21/9/08	CONVICTED/FINE
304	603/00	MEHANDI HASAN	279/337	27/9/08	ACQUITTED
305	86/06	SUNIL DASS	61/1/14	24/9/08	CONVICTED
306	91/4	RAJ RAI	457/511	20/9/08	PO
307	13/06	ABDUL RASHID	25/54/59	10/9/08	PO
308	601/04	MANJIT SINGH	323/341/354	24/9/08	COMPOUNDED
309	34/01	SACHIN CHAUHAN	354	3/10/08	ACQUITTED
310	561/97	SURESH	279/427	04/10/08	PO
311	60/04	CANCELLATION	356/379/34	04/10/08	CANCELLED
312	180/05	PARMOD	379/411	04/10/08	CONVICTED/FINE
313	504/06	FARAJ	279/337	05/10/08	CONVICTED/FINE
314	80/05	BISAN KUMAR	279/337	05/10/08	ADMNISHED
315	47/08	SANTOSH KR	379/356/34	13/10/08	ACQUITTED
316	496/04	COMDT. ARMY HOSP.	409/420/467	04/10/08	DISMISSED
317	77/08	DHARMENDER	3 WB ACT	04/10/08	CONVICTED/FINE
318	09/07	RAJEEV KUMAR	279/338	04/10/08	CONVICTED/FINE
319	308/03	SANJAY	279/337	05/10/08	CONVICTED/FINE
320	526/99	JOGI MEHRA	279/338	16/10/08	ACQUITTED
321	393/04	CANCELLATION	406/420	04/10/08	CANCELLED
322	496/04	ANIRUDH BENARJEE	175	04/10/08	DISMISSED
323	110/02	MURLI MANOHAR	279/338	06/10/08	ACQUITTED
324	259/08	KAPIL SHARMA	279	25/10/08	CONVICTED/FINE
325	288/98	AFZAL KHAN	279/338	25/10/08	PO
326	496/04	ACCOUNT OFFICER	468/471/420	04/10/08	DISMISSED
327	43/08	PREM SINGH	394/411	17/10/08	CONVICTED/UND.

328	278/07	SONU	379/411	16/10/08	CONVICTED/UND.
329	08/2	ARVIND	3 WB ACT	22/4/08	CONVICTED/UND
330	213/06	SHIV SINGH	323/377/506	19/05/08	ACQUITTED
331	125/05	ALKASH THACKAR	323/341	31/5/08	QUASHED
332	254/92	KAMAL KR. NIYAJI	147/149/186	15/4/08	ACQUITTED
333	114/93	JASWANT SINGH	420/	24/4/08	ACQUITTED
334	353/95	RAJ BAHADUR	279/338	25/4/08	ABATED
335	236/97	PREM CHAND	279/337	3/5/08	CONVICTED
336	226/06	JASINDER SINGH	309	5/5/08	ACQUITTED
337	91/03	PRADEEP KR	279/337	7/5/08	CONVICTED
338	374/96	VED PRAKASH	279/337	16/5/08	ACQUITTED
339	517/94	NARENDER SINGH	279/337/304	17/5/08	PO
340	277/99	DHEERAJ SACHDEVA	420/468	30/5/08	DISCHARGED
341	263/99	SHAHEED AB.	379/411	31/5/08	PO
342	153/90	RAJ KR	420/468/471	31/5/08	PO/ACQUITTED
343	44/94	MOHD SULAMAN	420/467/468	3/6/08	QUASHED
344	360/03	SATENDER KR	279/337	10/7/08	ACQUITTED
345	413/94	LALA RAM @ SUNNY	25/54/59	16/7/08	ACQUITTED
346	377/04	KASIM	325/341/34	20/7/08	ACQUITTED
347	192/01	RAVI PRAKASH	379/411	21/7/08	ACQUITTED
348	257/03	PAWAN SINGH	61/1/14	24/7/08	CONVICTED
349	126/08	MOHD BANNAY	279	25/7/08	FINE
350	115/96	KARTAN SINGH	279/337/304	17/9/08	ABATED
351	466/00	ARJUN SINGH	379/411	4/10/08	CONVICTED
352	705/97	MAHENDER ETC	325/323	7/4/08	COMPOUNDED
353	05/01	T P SINGH	420/	1/5/08	AQUITTED
354	409/6	SAMEER AHMED	379/411	2/5/08	ABATED
355	86/98	RAM SHANKER	61/1/14	24/5/08	PO
356	181/00	NAG CHAND	279/338	27/5/08	AQUITTED
357	494/99	MOHD KALLAN	365/452	2/6/08	PO
358	54/6	ANGRAJ SINGH	279/304	31/7/08	ABATED
359	99/00	MOHD HUSSAIN	279/338	17/7/08	AQUITTED
360	322/05	PRIYA ETC	379/411	25/7/08	CONVICTED
361	574/02	DAYA NAND	454/380	22/7/08	CONVICTED
362	208/02	MOHD MALIK	279/337	30/7/08	AQUITTED
363	452/08	JAGDISH	279	5/8/08	FINED
364	232/8	MOHD RAMANI	279/427	22/8/08	FINED

365	52/92	HARBER SINGH	353/323	30/9/08	CONVICTED
366	313/5	DARE MBIC ETC	420/34	20/10/08	COMPOUNDED
367	609/91	SS SATIJA	420	17/3/08	PO
368	420/92	GOPAL DASS	279/338	30/4/08	AQUITTD
369	258/96	ANAND SINGH	279/337	7/6/08	PO
370	7/91	RAKESH ETC	279/411	23/8/08	PO
371	345/93	SANJEEV MALIK	408	7/3/08	QUASHED
372	478/06	CANCELLATION	381	25/3/08	ACCEPTED
373	198/7	HEM KUMAR	283	31/5/08	FINED
374	10/7	AJAY KUMAR	68/1/14	8/1/08	FINED
375	326/06	CANCELLATION	379/420	11/4/08	ACCEPTED
376	66/99	BHARTI	324 IPC	25/3/08	PO
377	199/05	CANCELLATION	420/462	20/2/08	ACCEPTED
378	418/7	DO	365 IPC	1/3/08	ACCEPTED

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Complete
2009
Ch. Puri

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**LIST OF FILES FOR THE YEAR OF 2009 PS CHANKYA PURI
DECIDED BY NOT MENTIONED THE NAME OF JUDGE**

GNO	FIR NO	CASE TITTLE	U/S.	DOD	DECISION
01	25/99	ST VS SUKHJINDER SINGH	420/468	31/01/09	PO
02	268/07	SHIV SHANKAR YADAV	103 DP ACT	16/01/09	CONVICTED
03	162/03	KESAR SINGH	279	17/01/09	PO
04	73/06	CANCELLATION	279/337	21/01/09	CANCELLED
05	233/06	DO	406/420	27/01/09	DO
06	188/08	SUKH DARSHAN	279/338	17/01/09	FINED
07	268/00	SNEESH TELGN	420/468/	17/01/09	PO
08	167/98	KASHMIR SINGH	420/468	17/01/09	PO
09	178/08	ABDUL QAZI RADIR	379/34	17/01/09	CONVICTED
10	171/08	ANIL KUMAR	279/337	27/01/09	FINED
11	150/06	NARESH YADAV	279/338	09/01/09	ADMOSHED
12	22/07	SATENDER SINGH	392/411	27/01/09	AQUITED
13	253/96	RANJEET SINGH	279/304	27/01/09	AQUITED
14	11/04	SUMIT JADWANI ETC	61/1/14	17/01/09	PO
15	298/02	ST VS JALANDDIN	61/1/14	12/01/09	FINED
16	197/08	RAM KUMAR	447	13/01/09	CONVICTED
17	241/08	GAURAV CHANDER	279	18/02/09	FINED
18	128/04	SANATAM	279	18/02/09	PO
19	449/98	HARDEEP SINGH	465/411	27/02/09	AQUITED
20	246/03	UPENDER ETC	12/9/55	26/02/09	PO
21	74/00	RAM AVTAR	381/411	17/02/09	AQUITED
22	215/04	ST VS MOHD KAZIM	7 PC R ACT	11/02/09	PO
23	138/08	DINESH KUMR	279/338	09/02/09	COMPOUNDED
24	209/08	BIJOY DHAR	380	21/02/09	UNDERG

					ONE
25	319/02	K N CHANDER LEKHA	304A	22/01/09	DISCHARGED
26	119/02	RAJU	61/1/14	18/02/09	PO
27	153/95	INDERJEET SINGH	409	27/02/09	AQUITED
28	321/02	ASHOK KR RAJPUT	420/468	26/02/09	PO
29	90/98	RAM KARAN CHAUDHARY	279/338	16/01/09	AQUITED
30	11/05	PAWAN AGGARWAL	279/338	07/03/09	AQUITED
31	460/99	SUKHDEV SINGH	183/353	19/03/09	DISCHARGED
32	120/06	ARVIND KUMAR	279	07/08/09	AQUITED
33	405/98	SHIV PRASAD	279/337	07/03/09	PO
34	150/08	ANIL KUMAR	323/341	13/03/09	COMPOUNDED
35	150/00	MANJEET SINGH	279/337/338	07/03/09	FINED
36	232/05	RAJU	61/1/14	26/03/09	FINED
37	148/08	MD ZAMIR KHAN	61/1/14	17/03/09	FINED
38	255/07	GURDEV SINGH	279/337	25/03/09	FINED
39	342/04	UMESH KUMAR	279/338	25/03/09	PO
40	51/08	DEEPAK	279/337	27/03/08	CONVICTED
41	243/99	SANJAY KUMAR	419/467	12/03/09	PO
42	375/00	NANDU	61 EX ACT	06/03/09	PO
43	149/08	PRADEEP KR ETC	325/324/323	26/03/09	COMPOUNDED
44	42/06	SACHIN	309	17/03/09	CONVICTED
45	151/03	MOHINDER SINGH	420/471/468	20/03/09	PO
46	108/08	MUKESH	454/380/411	04/03/09	IMPRISONMENT/CONVICTED
47	347/97	PYARE LAL ETC	147/148/149/323	31/03/09	AQUITED
48	DD NO 27 A	JAJENDU SINGH	28/112	17/03/09	FINED

49.	47/01	KOTHA SRNIWAS RAO	420/468/47 1	06/04/09	PO
50	24/87	V KRISHNAN ETC	406/420	27/04/09	AQUITED
51	113/07	MAUZAM ANSARI	457/380	16/04/09	CONVIC ED
52	181/01	SANJAY KAUSHAL ETV	420/468	30/04/09	PO
53	106/02	KULVINDER SINGH	420/468/47 1	04/04/09	PO
54	30/02	DINESH BHAI	420/468/47 1	29/04/09	PO
55	112/04	SUDHIR KR	279/337	23/04/09	FINED
56	18/07	PANKAJ SACHDEVA	279/337	02/04/09	FINED
57	40/07	VIJAY KR BHASIN	279/337	20/04/09	CONVIC ED
58	174/00	SUKHWINDER SINGH	419/420/46 8	24/04/09/	PO
59	46/09	RAM JATAN JHA	279/337	30/04/09	CONVIC ATED
60	208/03	TILAK RAJ	279/338	29/04/09	FINED
61	44/05	PURSHOTAM PANDEY	379/411	06/04/09	PO
62	69/04	ROCKY	279/337	29/04/09	FINED
63	114/00	MUKHTIAR SINGH	420/468	29/04/09	FINED
64	19/02	JUBI SARDAR	323/341	20/04/09	COMPOU NDED
65	65/09	HARSH KR	68/1/14	15/04/09	FINED
66	134/07	SAHIL DHINGRA	323/341/34	AQUITED	27/04/09
67	172/08	BAHADUR SINGH	420/468	ACCEPTED	17/04/09
68	CC1603 7/1	NARENDER SINGH VS TOKEY TOLOH ETC	147/148	FIR REGISTERED	20/04/09
69	227/05	KAILASH CHAND	325/34	COMPOUNDED	24/04/09
70	439/99	RAJENDER	419/468	PO	24/04/09
71	178/00	ST VS RATTAN	419/420	AQUITED	21/04/09
72	26/93	ST VS DEVANAND	7/10/55	AQUITED	20/04/09
73	206/05	ST VS PAWAN KR	420/468	FINED	20/05/09
74	179/03	PATEL JAGDISH	419/420	PO	04/05/09
75	418/01	GOPAL SINGH	420/468	PO	23/05/09
76	90/00	RAJ KUMAR	279/338	CONVICATED	28/05/09

77	45/06	ST VS GURPREET SINGH	279/338	CONVICTED	23/05/09
78	339/00	ST VS JARINA	61/1/14	FINED	27/05/09
79	212/05	ANIL KUMAR	61/1/14	CONVICTED	20/05/09
80	316/04	SHIV KANT	279/337	CONVICTED	16/05/09
81	109/00	ST VS MUNNA LAL	279/337	PO	11/05/09
82	89/08	ST VS WASIM	324/34	CONVICTED	28/05/09
83	80/02	AJAY KR GILL	279/337	AQUITTED	08/05/09
84	453/98	ST VS ASHOK THAKUR	465/471	PO	23/05/09
85	98/02	BACHAN SINGH	420/468	PO	23/05/09
86	174/03	ST VS MINAL CHANDRA	279/337	AQUITTED	11/05/09
87	174/02	ST VS SARFRAJ	420/468	PO	08/05/09
88	139/01	ST VS MANOHAR LAL	61/1/14	FINED	17/05/09
89	CC 11517/0 1	PRATEEK MADAN VS HARMEET SINGH GHAI	420/467	QUASHED	22/05/09
90	421/01	ST VS NAVEEN MANI LAL	420/120	PO	16/05/09
91	385/98	ST VS AJEET KUMAR	420/468	CONVICTED	06/05/09
92	59/02	ST VS VIJAY KUMAR	420/467	PO	11/05/09
93	09/99	ST VS KISHAN KR	279/338	AQUITED	06/5/09
94	468/98	ST VS SHEHZAD SHAIKH	465/471	PO	16/05/09
95	162/07	ST VS MANOJ JHA	279/337	CONVICTED	08/06/09
96	26/07	ST VS SURJIT PARTAP SINGH	279/338	CONVICTED	01/06/09
97	185/02	DHARAMBIR SHAH	279/338	PO	06/06/09
98	220/04	ST VS HAZARI LAL	279/337	PO	06/06/09
99	114/01	ST VS SANT LAL	279/337	AQUITED	05/06/09
100	278/04	ST VS ASHOK	380/411	AQUITED	01/06/09
101	20/03	ST VS GOPAL ACHARYA	323/324	AQUITED	08/06/09
102	304/03	ST VS SUNIL KR	420/468	PO	09/06/09
103	219/06	ST VS NIKHIL	25/54/59	CONVICTED	25/06/09
104	224/08	ST VS ZARINA KHATUN	61/1/14	CONVICTED	03/06/09
105	314/09	ST VS RAVI AND ORS	324/34	AQUITED	29/06/09
106	323/02	VIKRAM SINGH	61/1/14	CONVICTED	08/06/09
107	188/95	MOHINDER SINGH	419/420	P.O	30/06/09
108	305/04	ASASFI DEVI	309 IPC	CONVICATED	29/06/09
109	80/03	JAGJEET SINGH	420/468/	AQUITTED	09/06/09

110	33/03	GAJE SINGH	25/54/59	AQUITTED	09/06/09
111	84/08	MUKESH @SANJAY	457/380 IPC	CONVICATED	01/06/09
112	386/99	JASPREET	420/471/	AQUITTED	02/06/09
113	63/02	RAJU	61/1/14	PO	28/07/09
114	12/06	SUDHESH KUMAR	279/338	CONVICATED	31/07/09
115	45/07	JASWINDER SINGH	420/471	QUASHED	02/07/09
116	20/05	JARINA KHATOON	61/1/14	CONVICATED	09/07/09
117	132/03	RAINA SHENKAR	379/411	AQUITTED	17/07/09
118	291/02	VINAY TANGRI	420/468	CONVICATED	01/07/09
119	210/01	JAGMOSHAN	224	AQUITTED	23/07/09
120	90/08	VEERPAL	279/427	CONVICATED	30/07/09
121	85/09	CANCELLATION	411	CANCELLED	01/07/09
122	88/98	AKHILESH KUMAR	279/337	Po	06/07/09
123	342/01	CHANDER PAL	61/1/14	CONVICATED	13/09/09
124	331/99	RUPINDER SINGH	420/471	CONVICATED	04/07/09
125	37/01	KULBIR SINGH ETC	420/468/	FINED	18/7/09
126	368/01	SATENDER HPAL SINGH	420/468	CONVICATED	11/07/09
127	353/01	SUCHA SINGH ETC	420/468	CONVICATED	18/07/09
128	41/02	DEVENDER KAUR	420/468	CONVICATED	21/07/09
129	328/02	JITENDER KR MISHRA	420/468	DO	24/07/09
130	199/98	SHAILESH BHAI GONDA	420/468	PO	17/07/09
131	24/03	KRISHNA SWAMY ETC	420/468	DISCHARGED	30/07/09
132	261/03	RAJESH KR ETC	419/420	FINED	30/07/09
133	86/04	SUKHJEET SINGH	420/468	FINED	04/07/09
134	229/07	SUNIL OHRI	380/411	CONVICATED	14/07/09
135	164/01	KASHMIRI LAL ETC	420/468	AQUITED	07/07/09
136	58/02	KASHMIRI LAL	420/468	FINED	01/07/09
137	99/08	SONU SINGH RAJ	457/380	FINED	14/07/09
138	218/06	NIKHIL	356/379	AQUITTED	23/07/09
139	120/05	SURAJ BHAN	279/337	CONVICATED	09/07/09
140	08/07	CANCELLATION	420/468	CANCELLED	02/07/09
141	129/06	JARINA KHATOON	61 EX ACT	FINED	23/09/09
142	430/01	SANTOSH KUJALE	420/468	FINED	17/07/09
143	89/03	BABU LAL	279/337	CONVICATED	18/07/09

144	23/08/	DARSHANA	61/1/14	FINED	29/07/09
145	45/09	VIKRAM MISHRA	279/427	CONVICTED	24/07/09
146	235/08	GOMA DEVI	61 EX ACT	FINED	28/07/09
147	444/98	CANCELLATION	409	CANCELLED	14/07/09
148	239/03	DHARAM PAL	61 EX ACT	CONVICTED	10/07/09
149	311/03	SANDEEP KUMAR	279/337	AQUITTED	08/07/09
150	59/09	SANJEEV KUMR	279/338	CONVICTED	31/07/09
151	381/01	RAJ KUMAR	61/1/14	PO	11/07/09
152	270/07	A RAMAN	279/337	ABATED	06/07/09
153	270/05	PRADEEP SINGH	379/411	AQUITTED	18/08/09
154	249/03	SANTOSH SINGH	420/468	AQUITTED	10/08/09
155	9/96	MANOJ ARORA	420/468	AQUITTED	20/08/09
156	52/05	SUNDER SINGH	279/427	CONVICTED	03/08/09
157	165/03	MANOJ KUMAR	279/337	AQUITTED	22/08/09
158	143/01	RAHUL MAHAJAN	406/420	PO	2/08/09
159	03/09	SUMITA DEVI	61/1/14	CONVICTED	26/08/09
160	112/06	OLAKUNLE	27/61/85	PO	7/08/09
161	122/04	BHUPENDER SINGH	420/511	CONVICATED	10/08/09
162	08/04	KRISHAN	279/337	PO	29/08/09
163	44/99	JEEWAN SINGH	279/304A	AQUITTED	12/08/09
164	435/01	HARMESH	420/468	CONVICTED	25/08/09
165	216/01	BALWINDER SINGH	420/468	AQUITTED	21/08/09
166	20/08	SACHIN	61/1/14	CONVICTED	22/08/09
167	77/05	VIKRAM SINGH	279/304A	AQUITTED	24/08/09
168	207/06	VIJAY KUMAR	61 EX ACT	CONVICATED	12/08/09
169	55/04	VIPIN KUMAR	324	AQUITTED	20/08/09
170	130/05	RAMPAL	279/304	AQUITTED	20/08/09
171	113/09	SATPAL	279	CONVICATED	11/08/09
172	325/04	RASHPAL	419/420	FINED	03/09/09
173	106/04	AMAR NATH	379/411	AQUITED	10/09/09
174	86/03	KURUPAILAH	420/511	CONVICTED	22/09/09
175	254/7	RAM PYARE TIWARI	279/338	CONVICTED	15/9/09
176	97/00	DHARMENDER	279/304A	AQUITTED	14/09/09
177	277/02	BHUPENDEER SINGH	61/1/14	AQUITED	22/9/09

178	193/03	GURDEV SINGH	419/511	PO	22/09/09
179	15/06	MADHU BAHADUR	454/380	CONVICTED	15/9/09
180	07/03	BIJENDER KUMR	279/304A	PO	05/09/09
181	202/07	CANCELLATION	279/338	CANCELLED	03/09/09
182	91/05	DAMINI	279/337	CONVICATED	10/09/09
183	380/01	SATBIR SINGH	420/467	CONVICTEDE	29/09/09
184	02/04	SOHAN KR JHA	279/338	ABATED	04/09/09
185	419/01	RAVINDER SINGH	279/337	PO	10/09/09
186	77/03	HAMEED SALEEEM	420/511	PO	29/09/09
187	192/01	KARTAR SINGH	279/	PO	10/09/09
188	232/01	MAMTA DEVI	61 EX ACT	FINED	29/09/09
189	112/08	MANOHAR	61 EX ACT	CONVICTED	14/09/09
190	220/07	SUKBIR SINGH	341/506	QUASHED	07/09/09
191	218/99	DEEPAK	420/468	AQUITTED	19/09/09
192	71/07	ASLAM @ RAVI ETC	392/411	CONVICTED	07/09/09
193	39/08	JAGTAR SINGH	420/468	FINED	27/10/09
194	182/01	PRABHU SARTER	420/468	PO	07/10/09
195	158/98	USHA DEVI	61/1/14	AQUITTED	12/10/09
196	CC 9078	RAJENDRA VS SHO FIR NO 70/06	156(3) CRPC	QUASHED	12/10/09
197	230/06	BHUPINDER SINGH	279/337	AQUITED	06/10/09
198	216/07	HARDHAR DAS	279/338	FINED	09/10/09
199	269/05	SURESH KUMAR	279/338	CONVICTED	05/10/09
200	179/00	SATNAM	420/468	FINED	26/10/09
201	154/07	TINNU	380/411	ABATED	05/10/09
202	288/04	SURENDER SINGH	420	PO	08/10/09
203	118/07	CANCELLATION	279/338	CANCELED	26/10/09
204	232/07	PIYUSH KR	279/337	ADMONISHED	03/10/09
205	117/07	CANCELLATION	279/338	CANCELLED	27/10/09
206	123/08	RAM AVTAR SHARMA	279/337	FINED	06/10/09
207	197/07	MAUZAM ANSARI	457/380	AQUITTED	01/10/09
208	212/07	MAUZAM ANSARI	457/380	DO	07/10/09
209	33/02	SURENDER PAL YADAV	279/337	PO	13/10/09
210	325/02	MALKIAT SINGH	420/468	AQUITED	30/10/09

211	124/06	CHODUP GONOP	420/468	CONVICTED	01/10/09
212	130/01	RAMESH KR ETC	420/468	FINED	05/10/09
213	217/01	SUNIL KUMAR	61 EX ACT	CONVICTED	07/11/09
214	73/04	KAMAL KUMAR	379/411	COMPOUNDED	11/11/09
215	198/07	VIJAY	61 EX ACT	CONVICTED	03/11/09
216	320/99	KALICHARAN	61 EX ACT	PO	16/11/09
217	223/05	NAVRAJ	279/337	CONVICTED	30/11/10
218	172/06	SANJAY SINGH	419/420	AQUITED	10/11/09
219	79/90	VIJAY	3/5/4 ITP	AQUITED	09/11/09
220	180/09	RANBIR	279	FINED	26/11/09
221	02/03	AMIT BIR SINGH	279/338	FINED	26/11/09
222	172/09	MD RAGIQUE KHAN	279	CONVICTED	30/11/09
223	292/99	AVTAR SINGH	279/337	AQUITED	13/11/09
224	231/00	DEBJYOTI GHOSH	406/420	COMPOUNDED	09/11/09
225	12/09	JARINA KHATOON	61 EX ACT	FINED	07/11/09
226	231/05	KAMAL SINGH	379/411	AQUITED	11/11/09
227	159/08	LALIT DHANKAR	279/337	CONVICTED	23/11/09
228	153/08	CANCELLATION	309 IPC	CANCELLED	23/11/09
229	13/06	SONIYA	61 EX ACT	FINED	13/11/09
230	33/08	HARIOM	279/337	FINED	04/11/09
231	357/00	KAMAL BHAI	420/468	CONVICTED	27/11/09
232	61/00	OM PARKASH	420	FINED	13/11/09
233	102/09	SHIV RAM MEENA	279/304A	ABATED	05/11/09
234	04/05	BHEEM	279/338	PO	11/11/09
235	39/06	RAMESH CHAND	279/337	CONVICTED	12/1/09
236	234/06	NANDINI DAYAL	279/338	ADMOLISHED	30/11/09
237	04/09	DARSHANA	61 EX ACT	CONVICTED	07/11/09
238	71/01	ANGREZ SINGH	420/468	CONVICTED	30/11/09
239	117/05	ASHOK KUMAR	309 IPC	UNDERGONE	07/11/09
240	425/01	YOGESH SACHDEVA	420/468	AQUITTED	09/11/09
241	24/93	SATBIR SINGH PATHANIA	419/420	AQUITTED	02/09/09
242	190/06	RAJ PAL CHAUHAN ETC	379/34	DISCHARGED	28/10/09
243	160/02	MUKESH BHAI PRAHLAD	420/468	FINED	05/9/09
244	282/03	RAVINDER SINGH	420/468	FINED	23/10/09

245	179/05	RANJEET SINGH	279/338	CONVICTED	10/12/09
246	132/08	RAVINDER SINGH	279/338	FINED	02/12/09
247	122/09	MADHU SUDAN	279	CONVICTED	08/12/09
248	163/99	PARMINDER SINGH	420/468	DO	17/12/09
249	65/07	ASHWANI KAPOOR ETC	279/341/34	DISCHARGED	10/12/09
250	206/06	SALEEM	420/34	CONVICTED	22/12/09
251	51/00	BALWINDER SINGH	420/468	AQUITED	16/12/09
252	179/06	CANCELLATION	354	CANCELLED	11/12/09
253	289/04	SUBHASH KR YADAV	279/337	CONVICTED	21/12/09
254	247/99	GURJEET SINGH	420/468/47 1	DO	04/12/09
255	202/01	LDAPAMKLA CHANDAN	420/468	DO	10/12/09
256	195/95	ALOIS TOPPO	279/304	AQUITED	23/12/09
257	166/06	SANJAY SINGH	420/468	CONVICTED	01/12/09
258	234/07	CANCELLATION	337	CANCELLED	16/12/09
259	161/01	SAHIK GILL ETC	420/468/47 1	CONVICTED	16/12/09
260	199/96	RAVINDER KUMAR	279/304	DISCHARGED	16/12/09
261	16/08	AMANDEEP SINGH	279/337	COMPOUNDED	21/12/09
262	121/00	KRISHNA NAND	279/304A	AQUITTED	10/12/09
263	45/03	LAKHBIR SINGH	279/337	COMPOUNDED	04/12/09
264	123/99	ANIL KUMAR	279/304	PO	22/12/09
265	323/00	SURJIT ETC	420/468	AQUITED	17/12/09
266	241/95	ROHTASH SINGH	279/304A	AQUITED	02/12/09
267	138/06	ST VS DENU BAHADUR	81 ITP ACT	FINED	10/02/09
DECIDED BY AJAY PANDEY ACMM/NDD					
268	201/95	ST VS ANIL SINGH	386	AQUITED	23/1/09
269	07/03	LAVLEEN KAUR	420/468	DISCHARGED	06/05/09
270	148/07	CANCELLATION	279/338	CANCELLATION	22/05/09
271	76/96	ST VS RAJEEV KR	379/411/34	PO	07/05/09
272	267/04	ST VS CANCELLED	279/337	CANCELLED	08/10/09
273	49/03	SMT NEERA BUTANI	279/338	AQUITED	02/05/09
274	27/03	DEV RAJUL BHARAT KR	420/468	PO	05/05/09
275	221/05	RAJESH KR	379/411	PO	04/07/09

276	245/02	BALBIR SINGH	420/468	FINED	07/08/09
277	155/09	VEER PAL	279	DISPOSED	23/10/09
278	02/08	ST VS VIPIN	323/341/50 9/34	COMPROMISE	10/09/09
279	203/98	ST VS MUKESH SHARMA	420/468	PO	15/09/09
280	337/97	ST VS VINOD KR THAPAR	468/471	PO	25/05/09

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List of 2009 (Mandir Marg, New Delhi)					
In the Court of Sh. AJAY PANDEY, AC MM, PHC, New Delhi					
GOSH WARA NO.	FIR NO.	CASE TITLE	U/S	DOD	DECISION
1	437/2007	STATE VS. KEWAL KISHAN	379/411	29.1.09	CONVICT
2	172/2008	STATE VS. PREM RAJ	356/379/4 11 IPC	14.1.09	CONVICT
3	492/2006	STATE VS. ASHOK GROVER	406/420 IPC	27.1.09	DISCHARGE
4	44/2006	STATE VS. UNTRACE	279/337 IPC	14.1.09	ACCEPTED
5	367/2004	STATE VS. AMAN GUPTA	279/304A IPC	27.1.09	ACQUITTED
6	165/2008	STATE VS. RAJBIR ETC	27/61/85 NDPS	19.1.09	CONVICT
7	422/2006	STATE VS. GURJEET SINGH	308/323 IPC	22.1.09	QUASHED
8	240/2006	STATE VS. HARPREET	379 IPC	31.1.09	CONVICT
9	47/2006	STATE VS. UNTRACE	379 IPC	12.1.09	ACCEPTED
10	255/2008	STATE VS. SAWAN	379/411 IPC	20.1.09	CONVICT
11	301/2008	STATE VS. JAG MOHAN ETC	379/411/3 4 IPC	16.1.09	CONVICT
12	254/2008	STATE VS. RAM LAKHAN	379/411 IPC	14.1.09	CONVICT
13	19/2007	STATE VS. LAXMAN	408/411 IPC	23.1.09	CONVICT
14	220/2006	STATE VS. RAHUL	279/338 IPC	14.1.09	CONVICT
15	205/1997	STATE VS. SURJIT	379/411 IPC	17.1.09	P.O
16	569/1999	STATE VS. ARUN KR.	279/337/3 38 IPC	24.1.09	ACQUITTED
17	211/2007	STATE VS. MANOHAR	381 IPC	31.1.09	P.O
18	10/2008	STATE VS. SHIV DAVAL@CHINTOO	174A IPC	29.1.09	FINE
19	323/2006	STATE VS. RAJU	27/61/85 NDPS	13.1.09	DISPOSED
20	357/1999	STATE VS. MAHESH KR.	420 IPC	17.1.09	P.O

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21	332/2004	STATE VS. RAKESH	27/61/85 NDPS	28.1.09	PROCEEDING STOP
22	122/2006	STATE VS. SANTOSH KR.	27/61/85 NDPS	31.1.09	P.O
23	371/2005	STATE VS. RAJU	379/411 IPC	23.1.09	ACQUITTED
24	220/2007	STATE VS. MAHESH KR.	279/337 IPC	20.1.09	ACQUITTED
25	65/2003	STATE VS. SUNIL KR.	379 IPC	31.1.09	P.O
26	419/2006	STATE VS. JITENDER VERMA	279/338 IPC	28.1.09	ACQUITTED
27	357/2004	STATE VS. PAWAN AGGARWAL	279/337 IPC	04.3.09	COMPROMISE
28	123/2000	STATE VS. TARSEEM	279/337 IPC	20.3.09	ACQUITTED
29	127/2008	STATE VS. HARISH KR.	283 IPC	23.3.09	FINE
30	239/2008	STATE VS. RAMESH CHAND	279 IPC	20.3.09	
31	148/2004	STATE VS. BITTOO MISHRA	279/337 IPC	23.3.09	
32	359/2006	STATE VS. UNTRACE	279/337 IPC	28.3.09	
33	185/2004	STATE VS. RAJIV KR.	279/337 IPC	02.3.09	
34	268/2008	STATE VS. RAMESH	379/411 IPC	17.2.09	
35	237/2004	STATE VS. SATISH KR.	27/61/85 NDPS	28.2.09	
36	258/2005	STATE VS. JITENDER JAI	25/54/59	10.2.09	
37	213/2008	STATE VS. KRISHN DASS	380/411 IPC	21.2.09	
38	242/2001	STATE VS. SHELLA	61/1/14	28.2.09	P.O
39	259/2008	STATE VS. SONU	457/380/411 IPC	03.2.09	CONVICT
40	226/2008	STATE VS. RAJ KUMAR RAJU	393/341P C	02.2.09	CONVICT
41	99/2006	STATE VS. UNTRACE	380 IPC	28.2.09	ACCEPTED
42	277/2008	STATE VS. ASHOK	379/411 IPC	27.2.09	CONVICT

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43	141/2008	STATE VS. KARANJEET	279 IPC	20.2.09	FINE
44	219/2008	STATE VS. SATENDER	279 IPC	26.2.09	FINE
45	217/2007	STATE VS. ARUN KR.	379/411 IPC	03.2.09	CONVICT
46	268/2007	STATE VS. RAJENDER ETC	68/1/14	06.2.09	FINE
47	110/2006	STATE VS. CHITRA ETC	279/338 IPC	07.3.09	P.O
48	173/2008	STATE VS. AJAY KR.	379/411 IPC	02.3.09	ACQUITTED
49	94/2003	STATE VS. OMPRAKASH	68/1/14	25.3.09	ACQUITTED
50	DD NO. 38 B	STATE VS. KULDEEP	28/112	05.3.09	DISMISSED
51	178/2001	STATE VS. MANJIT	25 ARMS ACT	02.3.09	ACQUITTED
52	DD NO. 19A	STATE VS. SANJAY KR.	103 DP ACT	02.3.09	FINE
53	304/2007	STATE VS. SAURABH ETC.	392/411/3 4 IPC	04.3.09	ACQUITTED
54	DD NO. 14A	STATE VS. RAJ BAHADUR	184	05.3.09	DISPOSED
55	DDNO. 45B/05	STATE VS. SANJAY	92/93	07.3.09	P.O
56	411/2005	STATE VS. ANIL KR.	279/304A IPC	02.3.09	CONVICT
57	198/2007	STATE VS. RAJ KR.	380/411 IPC	02.3.09	CONVICT
58	139/2008	STATE VS. AMIT VERMA	279 IPC	23.3.09	FINE
59	165/2007	STATE VS. ARVIND ETC	341/323 IPC	08.4.09	ACQUITTED
60	47/2007	STATE VS. MOHD. BASHIR	279/337 IPC	09.4.09	COMPROMI SE
61	271/2008	STATE VS. SANJAY	379/411 IPC	09.4.09	ACQUITTED
62	63/2004	STATE VS. RAJENDER @CHITTA		13.4.09	ACQUITTED
63	DDNO.14	STATE VS/ ABDUL HAKIM	103 DP ACT	15.4.09	ACQUITTED
64	12/2009	STATE VS. ROBIN@BOBBY	379/411 IPC	23.4.09	CONVICT

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65	511/2006	STATE VS. UNTRACE	380 IPC	15.4.09	UNTRACE
66	426/2004	STATE VS. CHANDER	379/411 IPC	22.4.09	ACQUITTED
67	314/2006	STATE VS. HARISH DHYANI	341/508/3 4 IPC	18.4.09	COMPROMI SE
68	328/2008	STATE VS. MONIK SIKKA	451/380/4 11 IPC	18.4.09	CONVICT
69	193/2004	STATE VS. UNTRACE	379 IPC	23.4.09	ACCEPTED
70	451/2004	STATE VS. UNTRACE	325/34 IPC	20.4.09	UNTRACE
71	22/2009	STATE VS. KARTIK IPC	379/411 IPC	16.4.09	CONVICTIO N
72	300/2004	STATE VS. HANUMAN PAL	381 IPC	27.4.09	P.O
73	390/2002	STATE VS. PEMA ETC.	380/411 IPC	29.4.09	P.O
74	289/2008	STATE VS. SONU	279 IPC	06.4.09	FINE
75	238/2004	STATE VS. NAVEEN	314/9/55	22.4.09	PROCEEDIN G STOP
76	487/2006	STATE VS. MAHESH KR.	279 IPC	06.5.09	UNDERGON E
77	389/2002	STATE VS. HARISH KR.	7(3) L.R.ACT	02.5.09	CONVICT
78	424/2004	STATE VS. UNTRACE	341/324 IPC	01.5.09	ACCEPTED
79	254/2003	STATE VS. SEEMIT MATHUR	279/338 IPC	06.5.09	ACQUITTED
80	269/2000	STATE VS. JAGMOHAN@SURI	25/54/59	21.5.09	ACQUITTED
81	481/2004	STATE VS. SURINDER SINGH	379/338 IPC	25.5.09	ACQUITTED
82	32/2006	STATE VS. PRASANT OBEROI	279/337 IPC	14.5.09	COMPROMI SE
83	248/2008	STATE VS. VIKAS MALHOTRA	186/353 IPC	28.5.09	CONVICT
84	384/2006	STATE VS. HARISH@CHANNU	361/323 IPC	02.5.09	UNDERGON E
85	120/2001	STATE VS. PARVINDER SINGH	279/338 IPC	01.5.09	ACQUITTED
86	333/2008	STATE VS. DEEPAK@DEEPU	328/379 IPC	25.5.09	DISCHARGE

87	358/2005	STATE VS. VISHAL@RAJA	323/324 IPC	10.6.09	COMPROMISE
88	259/2001	STATE VS. BABU LAL	61/1/14	01.9.09	ACQUITTED
89	93/2009	STATE VS. ANKUR SINGH	279 IPC	07.9.09	CONVICT
90	408/2001	STATE VS. GOVIND	279/337 IPC	11.9.09	CONVICT
91	405/2007	STATE VS. MANISH CHAUDHARY	379/411 IPC	11.9.09	ACQUITTED
92	349/2000	STATE VS. VIR SINGH	308 IPC	15.9.09	P.O
93	287/2007	STATE VS. SANJAY	365 IPC	16.9.09	CANCELLATION
94	22/2005	STATE VS. RADHEY SHYAM	420 IPC	23.9.09	CONVICT
95	40/2000	STATE VS. VIJAY KUMAR	7 LOTTERIES ACT	23.9.09	ACQUITTED
96	544/1998	STATE VS. SAWAN SINGH	420/468/4 71 IPC	23.9.09	ACQUITTED
97	108/2005	STATE VS. SATENDER MEHTA	279/338 IPC	29.9.09	ACQUITTED
98	232/2006	STATE VS. AZAD SHARMA	279/338 IPC	1.10.09	ACQUITTED
99	229/2008	STATE VS. VIJAY SHARMA	420/411 IPC	9.10.09	CONVICT
100	102/2006	STATE VS. JOGENDER SINGH	379/411 IPC	9.10.09	P.O
101	109/2004	STATE VS. UDAYPAL	341/324/3 4 IPC	15.10.09	ACQUITTED
102	111/2002	STATE VS. RAJEEV TANWAR	25/54/59	22.10.09	ACQUITTED
103	350/2001	STATE VS. YASHWANT SINGH	279/337 IPC	26.10.09	P.O
104	337/2005	STATE VS. RAJESH	379 IPC	27.10.09	P.O
105	126/2003	STATE VS. MANOJ KUMAR	279/337 IPC	27.10.09	ACQUITTED
106	187/2009	STATE VS. KARAN KOCHAR	279/337 IPC	27.10.09	FINE
107	316/2004	STATE VS. RAVI KR.	324 IPC	29.10.09	ACQUITTED

108	342/2002	STATE VS. BABU LAL	61/1/14	31.10.09	ACQUITTED
109	78/2009	STATE VS. SUBHASH SHARMA	279/337 IPC	31.10.09	CONVICT
110	148/2009	STATE VS. SUDHAKAR	379/411 IPC	03.11.09	CONVICT
111	66/2007	STATE VS. BADAL	27/61/85 NDPS	03.11.09	CONVICT
112	188/1997	STATE VS. HARPREET SINGH	379 IPC	04.11.09	ACQUITTED
113	59/2002	STATE VS. SHAKHER	379/411 IPC	07.11.09	P.O
114	225/2006	STATE VS. GOUTAM SINGH	12/9/55 G.ACT	17.11.09	FINE
115	373/2001	STATE VS. RAMESH CHAND	379/411 IPC	18.11.09	ACQUITTED
116	345/2005	STATE VS. SIKANDER SINGH	279/338 IPC	19.11.09	ACQUITTED
117	216/2007	STATE VS. VIJAY	309 IPC	19.11.09	CANCELLED
118	390/2005	STATE VS. RANJAN MITRA	506 IPC	23.11.09	ABATED
119	401/1999	STATE VS. PRAVEEN	61/1/14	24.11.09	FINE
120	117/2009	STATE VS. SAWOOD	224 IPC	25.11.09	CONVICT
121	164/2009	STATE VS. SURESH KUMAR	356/379/411 IPC	25.11.09	CONVICT
122	347/2007	STATE VS. MUKHRAM	309 IPC	27.11.09	CONVICT
123	131/2009	STATE VS. PURAN SINGH	356/37/411 IPC	24.10.09	CONVICT
124	164/2004	STATE VS. DISHA BHARDWAJ	471 IPC	01.10.09	CANCELLATION
125	372/2004	STATE VS. RAJNI	3/4 IT P ACT	01.12.09	ACQUITTED
126	502/2005	STATE VS. RAMESH	379/411 IPC	02.12.09	CONVICT
127	426/2002	STATE VS. PARBINDER SINGH	279/338 IPC	09.12.09	ADMONISHED
128	270/2003	STATE VS. RAMWATI	61/1/14	12.12.09	ACQUITTED

129	293/2007	STATE VS/ RAJ SINGH	61/1/14	21.12.09	ACQUITTED
130	122/2003	STATE VS. SHYAM TOMAR	61/1/14	22.12.09	ACQUITTED
131	87/2003	STATE VS. SARDAR DALJIT SINGH	61/1/14	01.7.09	ACQUITTED
132	117/2003	STATE VS. SOMPREET SINGH IPC	279/304A	31.7.09	ACQUITTED
133	473/2006	STATE VS. RAM SAGAR	279 IPC	17.7.09	PROCEEDING STOP
134	241/2005	STATE VS. SHIV KUMAR	454/380 IPC	01.7.09	CONVICT
135	155/2005	STATE VS. SONU ETC.	323/324 IPC	15.7.09	COMPROMISE
136	418/2006	STATE VS. MD.FAZIL ETC.	323/341 IPC	29.7.09	DISCHARGE
137	67/08	STATE VS. SANJAY	279 IPC	13.7.09	UNDERGONE
138	66/2009	STATE VS. DINESH ETC.	379/411 IPC	09.7.09	CONVICT
139	67/1999	STATE VS. AJAY	380/411 IPC	09.7.09	UNDERGONE
140	156/2008	STATE VS. VINOD ETC	323/324 IPC	15.7.09	COMPROMISE
141	58/2008	STATE VS. MUKESH	279/338 IPC	21.8.09	ADMONISHED
142	24/2006	STATE VS. UNTRACE	379 IPC	03.8.09	ACCEPTED
143	95/2005	STATE VS. CHAND PRAKASH	279/337 IPC	31.8.09	ADMONISHED
144	38/2009	STATE VS. VINOD PAPPY	356/379 IPC	27.8.09	CONVICT
145	485/2006	STATE VS. PAWAN	324 IPC	27.8.09	ACQUITTED
146	464/2006	STATE VS. CANCELLATION	SC/ST ACT	10.8.09	ACCEPTED
147	181/2006	STATE VS. UNTRACE	279/338 IPC	10.8.09	ACCEPTED
148	74/2006	STATE VS. MANGAT RAM	279/304A IPC	25.8.09	ACQUITTED
149	34/2009	STATE VS. ASHOK KR	188 IPC	24.8.09	ADMONISHED

IN THE COURT OF MS. GEETANJALI GOEL, MM, PHC					
150	173/2007	STATE VS. SUMESH ETC.	498A/406/ 34 IPC	04.11.09	ACQUITTED
151	36/2003	STATE VS. ASHWAN!	323/342/5 06 IPC	02.9.09	ACQUITTED
152	57/2007	STATE VS. AVINASH MISHRA	498 IPC	19.9.09	ACQUITTED

POLICE STATION: SANGAM VIHAR 2008
COURT OF SH. AJAY GOEL, LD. MM

*Complete
Sangam Vihar
2008.
Annexure - 61*

G.No.	FIR No.	Case Title	U/s	DOD	Decision
01	214/06	SUDARSHAN ETC.	304B/498A	2/1/08	PO
02	276/02	SATPAL	61/1/14	2/1/08	ACQUITTED
03	13DDA	JAI PAL	61/1/14	2/1/08	ACQUITTED
04	321/02	SHASHI	61/1/14	2/1/08	ACQUITTED
05	227/01	SATISH	61/1/14	2/1/08	ACQUITTED
06	220/99	DHARAMVIR	61/1/14	2/1/08	CONVICTED
07	292/02	BHIM SINGH	61/1/14	2/1/08	ACQUITTED
08	96/00	MOHINDER	61/1/14	2/1/08	ACQUITTED
09	14/1	<u>RAJINDER@RAJESH</u>	25/54/59	2/1/08	ACQUITTED
10	117/02	VICKY	25/54/59	2/1/08	ACQUITTED
11	1025/07	<u>NIZAM@BOHA</u>	25/54/59	2/1/08	CONVICTED
12	1171/07	<u>REHMAN@TANKA</u>	25/54/59	4/1/08	CONVICTED
13	1132/07	AABID	25/54/59	3/1/08	CONVICTED
14	609/01	SURESH	61/1/14	4/1/08	ACQUITTED
15	932/05	<u>DINESH@MAHESH</u>	61/1/14	4/1/08	CONVICTED
16	1059/05	MUSHLIM	25/54/59	7/1/08	CONVICTED
17	651/06	KASHMERE SINGH CHOPRA	406/420/506	7/1/08	QUASHED
18	499/05	<u>DINESH@MAHESH</u>	61/1/14	7/1/08	CONVICTED
19	1083/07	<u>KAPIL@LALI</u>	160 IPC	8/1/08	CON/FINE
20	931/06	SUGNA	61/1/14	9/1/08	CONVICTED
21	459/01	SUMIT GILL	279/337	9/1/08	CONVICTED
22	888/07	BIRENDER	379/44	8/1/08	CONVICTED
23	695/01	<u>ROHTASH@TINU</u>	61/1/14	8/1/08	PO
24	837/06	VINDO KUMAR	61/1/14	8/1/08	CONVICTED
25	985/06	ASHOK KUMAR	DO	8/1/08	DO
26	857/06	SHANKUNTLA	61/1/14	9/1/08	DO
27	395/05	GULZAR	DO	DO	DO
28	946/06	GANESH	DO	DO	DO
29	284/06	SHUGNA	DO	10/1/08	DO
30	402/06	SOMWATI	DO	10/1/08	DO
31	443/03	SURESH	DO	DO	DO
32	805/06	JITENDER	DO	DO	DO
33	87/03	MANISH	DO	14/1/08	DO
34	971/05	GEETA	DO	14/1/08	DO

10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47	48	49	50	51	52	53	54	55	56	57	58	59	60	61	62	63	64	65	66	67	68	69	70	71	72	73	74	75	76	77	78	79	80	81	82	83	84	85	86	87	88	89	90	91	92	93	94	95	96	97	98	99	100
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35	958/06	SHARDA	DO	DO	DO
36	485/04	MAHENDER	DO	DO	DO
37	356/06	SONIYA	DO	DO	DO
38	317/04	MAHESH	DO	DO	DO
39	1091/07	DHARAMANDER	25/54/59	DO	DO
40	248/05	BASHI KHAN	61/1/14	16/1/08	ABATED
41	429/06	RAMESH	DO	DO	CONVICATED
42	741/04	SHARDA	DO	DO	DO
43	505/06	DINESH	DO	DO	DO
44	453/06	BABLI	DO	17/1/08	DO
45	698/06	PREMWATI	DO	DO	DO
46	190/05	MANJU	DO	18/1/08	DO
47	430/05	MAHAVIR SINGH	323/34/	20/1/08	COMPOUNDED
48	377/04	VISHAL	279/304	21/1/08	PO
49	577/06	SHANKUNTLA	61/1/14	21/1/08	CONVICATED
50	587/06	MAHESH KR	DO	DO	DO
51	240/05	INDERJEET SINGH	DO	DO	DO
52	563/06	MAHENDER	DO	DO	DO
53	1142/06	SHASHI	DO	24/1/08	DO
54	184/07	SHASHI	DO	DO	DO
55	326/03	SMT SAKUNA	DO	DO	AQUITED
56	814/07	PAPU	380/411	15/1/08	CONVICATED
57	685/06	ANITA	61/1/14	15/1/08	CONVICATED
58	517/03	SHANKER	DO	DO	DO
59	410/03	ULLI	21/61/85	16/1/08	PO
60	1133/05	SANJAY	279/338	24/1/08	COMPOUNDED
61	550/05	PREMWATI	61/1/14	25/1/08	CONVICATED
62	597/06	SMT SHRDA	DO	DO	DO
63	832/05	SOMWATI	DO	DO	DO
64	523/04	SMT REKHA	DO	DO	AQUITED
65	24/06	ANITA	DO	28/1/08	CONVICATED
66	419/06	GOPAL SINGH	DO	DO	DO
67	423/06	SHANKUNTLA	DO	29/01/08	CONVICATED
68	790/06	SURAJ BHAN	DO	21/1/08	DO
69	494/05	RAMESH	DO	21/01/08	DO
70	496/06	PREMWATI	DO	22/1/08	DO
71	589/07	MUKESH	DO	DO	DO
72	228/05	MAHENDER	DO	DO	DO
73	192/06	SEETU	DO	DO	DI

	485/06	CHANDERPAL	DO	DO	ABATED
75	440/04	SANJU	61/1/14	23/1/08	PO
76	528/07	MAHESH	DO	DO	CONVICATED
77	311/07	ASHOK	DO	DO	DO
78	564/07	ASHOK	DO	DO	DO
79	229/06	SMT ANITA	DO	DO	DO
80	473/06	SHARDA	DO	24/1/08	DO
81	32/05	GULLJAR	DO	29/1/08	DO
82	755/06	ANGOORI	DO	DO	DO
83	621/06	RAKESH	DO	DO	DO
84	459/06	SAVITRAI	DO	DO	DO
85	573/04	MAHARAJ SINGH	DO	DO	DO
86	802/05	JAI RANI	DO	30/1/08	DO
87	537/06	SHASHI	DO	DO	DO
88	151/04	NARAYAN SINGH	DO	31/1/08	PO
89	38/08	DEV PRAKASH	25/54/59	DO	CONVICATED
90	1108/07	MOHD ALAM	279	DO	DO
91	219/99	KRISHAN PAL	61/1/14	01/2/08	AQUITED
92	32/03	RAM KUMAR	DO	DO	DO
93	654/01	RATNO	DO	DO	DO
94	278/00	SARPO DEVI	DO	DO	DO
95	169/01	KISHAN KUMR	DO	DO	DO
96	353/99	KISHAN PD GOPAL	DO	DO	DO
97	560/01	KAMLA DEVI	DO	DO	DO
98	613/01	RAVINDER MISHRA	DO	DO	DO
99	98/02	JITENDER KUMAR	DO	DO	DO
100	371/06	HARI SINGH	DO	DO	FINE
101	102/06	MAHESH	DO	2/2/08	FINED
102	995/07	SHAMIM	379/411	4/2/08	FINED
103	769/07	SHAMIM	379/411	DO	CONVICATED
104	419/05	DEEPAK	279/337	DO	AQUITED
105	639/06	HARI SINGH	61/1/14	DO	DO
106	1087/05	PREMWATI	DO	DO	DO
107	861/06	GOPAL SINGH	DO	DO	CONVICATED
108	51/01	SHASHI	DO	DO	AQUITED
109	570/04	MOHD KARIM	DO	5/2/08	PO
110	1107/07	SURAT RAM	279/	DO	CONVICATED
111	1109/07	NARESH	DO	DO	DO
112	707/04	MANOJ BHADANA	25/54/59	7/2/08	DO

8	867/04	GURU DUTT	61/1/14	6/2/08	CONVICTED
114	363/05	VIKRAM	DO	11/2/08	DO
115	31/03	PAPPU	DO	DO	DO
116	515/06	RAJNI	DO	DO	DO
117	436/05	MOHAN LAL	279/337	14/2/08	FINED
118	1086/07	PAWAN	279	11/2/08	CONVICTED
119	1010/07	ANIL KUMAR	25/54/59	12/2/08	DO
120	746/06	MOHINDER	61/1/14	12/2/08	DO
121	79/07	HARI SINGH	DO	DO	DO
122	742/04	RINKU	DO	13/2/08	DO
123	1070/06	RAJ KUMR	379/411/324	14/2/08	DO
124	1046/06	MANTOO SAHANI	160	14/2/08	DO
125	1072/06	SMT SHARDA	61/1/14	14//08	DO
126	271/05	PARBHA	DO	DO	DO
127	654/06	RAKESH	DO	15/2/08	DO
128	438/06	MAN SINGH	DO	DO	DO
129	914/05	MANOJ BHADANA	25/54/59	DO	DO
130	338/01	PAPPU	DO	16/2/08	PO
131	204/01	RATNO	61/1/14	16/2/08	AQUITED
132	221/04	AHMED	DO	DO	PO
133	641/06	KALI	DO	18/02/08	CONVICTED
134	1180/06	SANJAY	DO	DO	DO
135	226/07	SANJAY KR	DO	DO	DO
136	189/06	ANGORI	DO	19/2/08	DO
137	211/01	MANOJ KUMAR	DO	DO	AQUITED
138	717/05	SNAJAY	292	DO	CONVICATED
139	39/08	DEVITBUDDIN	25/54/59	20/2/08	DO
140	104/99	SITARA	61/1/14	20/2/08	DO
141	915/05	KAILASH	DO	DO	DO
142	391/04	RAMESH CHAND	DO	21/2/08	PO
143	708/05	GURDUTT	DO	DO	AQUITED
144	364/02	DEV KARAN	DO	DO	CONVICATED
145	450/04	AJAY	DO	DO	DO
146	242/07	VIBHA	326/341	21/2/08	ABATED
147	69/08	GOVIND YADAV	279	26/2/08	CONVICATED
148	599/03	PRAMOD KUMAR	25/54/59	27/2/08	PO
149	572/05	BALBIR	279/338	DO	ABATED
150	70/08	SONU	279/427	28/2/08	CONVICTED
151	553/02	NEMI CHAND	25/54/59	DO	PO

	109/03	KHEM CHAND	61/1/14	29/2/08	CONVICTED
153	621/7	DEVENDER	304B	DO	DO
154	267/04	PHOOLA CHANDRA	344/34	12/2/08	AQUITED
155	464/06	ANITA	61/1/14	14/11/08	FINED
156	602/04	VIRENDER	325/323	16/11/08	AQUITED
157	872/05	SANDEEP	61/1/14	19/11/08	FINED
158	251/7	PREMWATI	DO	DO	DO
159	127/02	GANGAUR	DO	20/11/08	FINED
160	394/07	SANTOSH	DO	DO	DO
161	76/06	RAJESH	25/54/59	24/11/08	ABATEDF
162	644/08	DEVENDER	279/180	25/11/08	FINED
163	768/05	DINESH	25/54/59	26/11/08	CONVICTED
164	225/05	SHARDA DEVI	61/1/14	DO	DO
165	372/05	NANK RAM	68/1/14	28/11/08	FINED
166	246/03	THUG BAHADUR	61/1/14	01/03/08	PO
167	274/01	GANESH KR	DO	DO	AQUITED
168	133/99	NEM SINGH	DO	DO	DO
169	781/05	MAHESH KR	DO	DO	DO
170	237/03	VINOD	DO	DO	DO
171	596/05	SHAMWATI	DO	DO	DO
172	120/03	UMESH KR	DO	DO	DO
173	907/04	PRABHA	DO	DO	DO
174	24/00	MAHESH	DO	DO	DO
175	365/00	SEETU	DO	DO	DO
176	112/00	REKHA	DO	DO	DO
177	548/04	SUGANA	DO	DO	DO
178	383/03	SONIA	DO	DO	DO
179	369/01	PANKAJ KUMAR	DO	3/3/08	DO
180	655/01	SHAKUNTLA	DO	DO	DO
181	441/06	GULZAR	DO	DO	DO
182	1002/07	SHAMIM	379/411	DO	CONVICTED
183	617/3	TARA	61/1/14	4/3/08	DISCHARGED
184	959/04	AMIR KHAN	25/54/59	DO	PO
185	974/07	JAI NANDAN	279	DO	CONVICATED
186	1073/07	RAJBIR SINGH	DO	DO	DO
187	96/04	GOPAL	279/337	5/3/08	PO
188	462/99	SHRI DHAR	DO	DO	DO
189	36/08	PRAKASH ETC	285/34	DO	CONVICATED
190	103/04	BALA	61/1/14	DO	PO

	370/04	BALA	61/1/14	DO	PO
192	665/02	SHYAM SINGH	420	07/3/08	PO
193	568/04	MAHIPAL	25/54/59	DO	PO
194	181/01	PARVEEN	452/323	DO	AQUITED
195	1181/7	PAPPU	380/411	DO	CONVICATED
196	650/04	RAJBIR SINGH	323/341	11/3/08	COMPOUNDED
197	243/04	GANGA RAM	61/1/14	12/3/08	PO
198	1141/7	RAJESH KR	279	18/3/08	COMPOUNDED
199	317/5	SHIV KUMAR	325	12/3/08	AQUITED
200	119/05	LAL RAM SWAROOP	341/325	14/3/08	ABATED
201	72/99	GURSHAN	323/341	16/3/08	COMPOUNDED
202	122/08	RAJU	25/54/59	18/3/08	CONVICATED
203	713/05	BABLOO	285	18/3/08	DO
204	404/03	SITA RAM	61/1/14	19/3/08	ABATED
205	8/06	KANHIYA LAL	DO	DO	DO
206	438/04	KAMLESH	61/1/14	19/3/08	AQUITED
207	368/03	SUNIL THAKUR	285/336	20/3/08	PO
208	180/99	SUGAR SINGH	285/336	20/3/08	COMPOUNDED
209	92/08	HARVESH	285	DO	CONVICATED
210	327/04	SHEETAL	61/1/14	24/3/08	DO
211	767/04	SANTOSH SHRAM	451	24/3/08	PO
212	663/06	GAJBENDER SINGH	323/341	25/3/08	AQUITED
213	258/04	RAJU	61/1/14	26/03/08	CONVICATED
214	14/03	SATISH	DP	DO	PO
215	128/01	BABU	DO	DO	PO
216	517/05	GURUDUTT	DO	DO	PO
217	487/05	SUDHIR	DO	DO	AQUITED
218	1125/07	VIKASH	379/411	DO	CONVICATED
219	1010/05	SANJAY	25/54/59	28/03/08	DO
220	216/06	GEETA	61/1/14	31/03/08	DO
221	695/07	SURESH GUPTA	379/337	15/1/08	DO
222	813/07	ZOHOOR KHAN	392/356/411	18/1/08	DO
223	879/05	RAJENDER SINGH	324/34	20/1/08	AQUITED
224	168/00	AMAR MISHRA	448/380	25/1/08	DO
225	831/04	SUKH RAM	61/1/14	28/1/08	AQUITED
226	645/03	MEERA	DO	31/1/08	CONVICATED
227	278/99	RAJENDER SINGH	61/1/14	01/2/08	AQUITED
228	576/02	VINOD	DO	DO	DO
229	1020/06	SHMIM	458/38/0	11/2/08	DO

	451/03	RAVENDER	38/2/379	2/2/08	PO
231	331/02	ISHWAR SINGH	279/338	DO	PO
232	272/02	SARAN DEVI	61/1/14	4/2/08	AQUITED
233	719/01	RAJ SINGH	25/54/59	5/2/08	PO
234	656/05	GANGA RAM	61/1/14	DO	PO
235	325/7	HARVINDER	342/377	7/2/08	CONVICATED
236	443/01	MUKESH	61/1/14	5/3/08	PO
237	207/04	CHANDER SHEKHAR	25/54/59	126/3/08	AQUITED
238	270/01	SUKH RAM	338	26/3/08	DO
239	369/01	BABLU	61/1/14	18/3/08	PO
240	39/05	BALRAJ	DO	11/3/08	CONVICATED
241	262/01	MANOJ KR	379/411	25/3/08	PO
242	690/1	RAJBIR	25/54/59	20/3/0	CONVICATED
243	308/00	RAJBIR	61/1/14	11/3/08	DO
244	373/02	VIJENDR SINGH	279/338	28/3/08	AQUITED
245	359/02	WASHIRAM	61/1/14	01/4/08	AQUITED
246	132/3	BRIJ MOHAN	DO	DO	DO
247	591/03	RAJU	DO	DO	DO
248	61/06	RANI	DO	DO	DO
249	572/04	GOPAL	DO	DO	DO
250	1161/05	RANI	DO	DO	DO
251	3/3	ALLAUDDIN	25/54/59	DO	DO
252	132/08	YOGESH KR	DO	2/4/08	CONVICATED
253	693/06	VEERPAL	25/54/59	DO	DO
254	279/04	RAJESH	279/427	DO	PO
255	676/04	MANISH KR	25/54/59	4/4/08	PO
256	826/05	SURAJ BHAN	61/1/14	5/4/08	AQUITED
257	154/05	RANI	DO	9/4/08	DO
258	136/05	TARA CHAND	61/1/14	9/4/08	PO
259	596/04	TARA CHAND	DO	DO	AQUITED
260	152/8	SANJAY	25/54/59	10/4/08	CONVICATED
261	188/4	ANITA	323/341	DO	COMPOUNDED
262	154/3	SHIBBU	61/1/14	11/04/08	AQUITED
263	146/08	ANIL KUMR	25/54/59	15/4/08	CONVICATED
264	413/03	RAJA	25/54/59	DO	PO
265	645/6	SONIYA	61/1/14	DO	AQUITED
266	1004/06	JITENDER	325/342	16/4/08	DO
267	85/00	LAXMI NARAYAN	61/1/14	DO	DO
268	687/04	SONIA	DO	17/4/08	DO

11/10

DATE PAID

25/5/10

25/5/10

AMOUNT

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Saunam Vilas

2008

17-2-09						
1.	214/2008	Sudashan Et.	$2 \frac{1}{08}$	304 B/148 0/14 I.P.C.	PO	$\frac{1}{380}$
2.	276/02	Satpal	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{114}$
3.	130/02	Jai Pal	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{152}$
4.	321/02	Shashi	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{122}$
5.	227/01	Satish	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{140}$
6.	220/02	Dharamvir	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{140}$
7.	292/02	Bhim Singh	$2 \frac{1}{08}$	61/14	Acc	$\frac{1}{122}$
				61/14	Acc	$\frac{1}{140}$

6.	226/00	D/Arainvi2	$2\frac{1}{08}$	61 $\frac{1}{14}$	com.	$\frac{1}{140}$
7.	292/02	Bhmm Smpk.	$2\frac{1}{08}$	61 $\frac{1}{14}$	A c9.	$\frac{1}{122}$
8.	9600	Mohinda	$2\frac{1}{08}$	61 $\frac{1}{14}$	A c9.	$\frac{1}{118}$
9.	14101	Bairinda @ Pasah @ Paja	$2\frac{1}{08}$	$25\frac{54}{59}$	A c9.	$\frac{1}{118}$
10.	117/02	Vicky	$2\frac{1}{08}$	$25\frac{54}{59}$	A c9.	$\frac{1}{132}$
11.	1025/07	NIZAM @ Seta	$2\frac{1}{08}$	$25\frac{54}{59}$	com.	$\frac{1}{118}$

12.	1171/07	Rehman	Tanka	$25 \frac{54}{59}$	$4 \frac{1}{8}$	con.	$\frac{1}{40}$
13.	1132/07	Abdul		$25 \frac{54}{59}$	$3 \frac{1}{8}$	con.	$\frac{1}{46}$
14.	609/01	Suresh		$6 \frac{1}{4}$	$4 \frac{1}{8}$	Acq.	$\frac{1}{140}$
15.	932/05	Dimesha Mahesh		$6 \frac{1}{4}$	$4 \frac{1}{8}$	con.	$\frac{1}{64}$
16.	1059/05						
16.	1059/05	Mushlem		$25 \frac{54}{59}$	$7 \frac{1}{8}$	con.	$\frac{1}{70}$
17.	651/06	Kashwara Sampal Chopra Et.		$406/420/506/54$	$7 \frac{1}{8}$	Quashed	$\frac{1}{152}$
18.	499/05						

17.	651/06	Ashwara Singh Chopra Gt.	106/420/20/34	7 $\frac{1}{8}$	Quarant	$\frac{1}{152}$
18.	499/05	Dinesh Sharma h.	61/14	7 $\frac{1}{8}$	con.	$\frac{1}{58}$
19.	1087/07	Kapil @ Lalr	160/11-c	8 $\frac{1}{8}$	Con/Con	$\frac{1}{78}$
20.	93/06	Sugra	61/14	7 $\frac{1}{8}$	con.	$\frac{1}{34}$
21.	459/01	Sumit Gull	279/53711-c	9 $\frac{1}{8}$	con.	$\frac{1}{208}$
22.	888/07	Bisender	379/144	8 $\frac{1}{8}$	con.	$\frac{1}{26}$

23.	695/01	Rohtash @ Tnu	61 1/4	8 1/08	FD	1/08
24.	837/06	Vinod KR	81 1/4	8 1/08	com.	1/40
25	985/06	Ashok KR	61 1/4	8 1/08	com.	1/40
26	857/06	Shakuntla	61 1/4	9 1/08	com.	1/40
27.	395/05	Gulzar	61 1/4	9 1/08	com.	1/60
28.	946/06	Vinayesh Etc	61 1/4	9 1/08	com.	1/46
29.	284/06	Shugna	61 1/4	10 1/08	com.	1/54
30.	402/06	Somwati	61 1/4	10 1/08	com.	1/44
31	443/03	Suresh @ Bablu	61 1/4	10 1/08	Acq.	1/40
32.	805/06	Sitendera	68 1/4	10 1/08	com.	1/34

33.	875/03	Manish	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{44}$
34.	971/05	Uroeta	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{48}$
35.	958/06	sharda	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{48}$
36.	485/04	mahender	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{62}$
37.	356/06	Seniya	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{51}$
38.	317/04	mahesh	6 $\frac{1}{4}$	14 $\frac{1}{8}$	con.	$\frac{1}{62}$
39.	1091/07	Dharamendra	25 $\frac{34}{51}$	14 $\frac{1}{8}$	con.	$\frac{1}{46}$
40.	248/05	Bushirivan	6 $\frac{1}{4}$	16 $\frac{1}{8}$	stated	$\frac{1}{82}$
41.	429/06	Rakesh	6 $\frac{1}{4}$	16 $\frac{1}{8}$	con.	$\frac{1}{86}$
42.	741/04	sharda	6 $\frac{1}{4}$	16 $\frac{1}{8}$	con.	$\frac{1}{52}$
43.	505/06	Dimesh mahesh	6 $\frac{1}{4}$	17 $\frac{1}{8}$	con.	$\frac{1}{96}$
44.	453/06	Babli	6 $\frac{1}{4}$	17 $\frac{1}{8}$	con.	$\frac{1}{51}$

45.	698/06	Premwate	6/14	17 $\frac{1}{08}$	con.	$\frac{1}{48}$
46.	190/05	Manglu	8/14	18 $\frac{1}{08}$	con.	$\frac{1}{68}$
47.	430/05	Maharaj Singh Ek.	323/54/134	20 $\frac{1}{08}$	comp.	$\frac{1}{64}$
48.	377/04	Vishal @ Mithun	279/54/14C	21 $\frac{1}{08}$	P.O.	$\frac{1}{46}$
49.	577/06	Shakuntla	6/14	21 $\frac{1}{08}$	con.	$\frac{1}{44}$
50.	587/06	Mahesh K.S.	6/14	21 $\frac{1}{08}$	con.	$\frac{1}{44}$
51.	210/05	Indrajit Singh @ kale	6/14	21 $\frac{1}{08}$	con.	$\frac{1}{38}$
52.	563/06	Mahendra	6/14	21 $\frac{1}{08}$	con.	$\frac{1}{38}$
53.	1142/06	Shashu	6/14	24 $\frac{1}{08}$	con.	$\frac{1}{54}$
54.	184/07	Shashi	6/14	24 $\frac{1}{08}$	con.	$\frac{1}{60}$
55.	326/03	smt. Sakuma	6/14	24 $\frac{1}{08}$	Acc.	$\frac{1}{126}$
56.	814/07	Papu	380/411	15 $\frac{1}{08}$	con.	$\frac{1}{68}$

57	685/06	Anita	61/14	15/08	con.	1/50
58	817/03	shanker	61/14	15/08	con.	1/16
59	410/03	Ullu @ Aqa.	21/61/85	NDS Acq 16/08	P.O	1/234
60	1133/05	Sanjay K. Mishra	279/138	24/08	comp	1/112
61	556/05	Prernicatr Etc.	61/14	25/08	con.	1/88
62	597/06	Santa Sharda	61/14	25/08	con.	1/44
63	832/05	Sonwati	61/14	25/08	con.	1/84
64	523/04	Smt. PCKAA	61/14	25/08	Acq.	1/72
65	24/06	Anita	61/14	28/08	con.	1/56
66	419/06	Gopal Singh.	61/14	28/08	con.	1/90
57	423/06	Shakuntla	61/14	29/08	con.	1/48
58	790/06	Soraj Bhan	61/14	21/08	con.	1/40

69.	494/05	Ramesh	61/14	21/08	com.	$\frac{1}{50}$
70	406/06	Brenwati	61/14	22/08	com.	$\frac{1}{64}$
71	589/07	Mukesh	61/14	22/08	com.	$\frac{1}{32}$
72.	228/05	Mahender	61/14	22/08	com.	$\frac{1}{70}$
73.	192/06	Sector	61/14	22/08	com.	$\frac{1}{68}$
74	485/06	Chanderpal	61/14	22/08	Abated	$\frac{1}{64}$
75	440/04	Sanyu	61/14	23/08	FO	$\frac{1}{82}$
76	528/07	Mahesh	61/14	23/08	com.	$\frac{1}{46}$
77	311/07	Ashok E/T.	61/14	23/08	com.	$\frac{1}{68}$
78.	564/07	Ashok	61/14	23/08	com.	$\frac{1}{38}$
79.	229/06	smt. Anita	61/14	23/08	com.	$\frac{1}{48}$
80	473/06	Sharda	61/14	24/08	com.	$\frac{1}{44}$

81	32/05	Gulfaaz	6/14	29/08	con.	1/60
82	755/06	Angoori	6/14	29/08	con.	1/60
83	621/06	Poolesh	6/14	29/08	con.	1/44
84	491/06	Savitri	6/14	30/08	con.	1/58
85	573/04	Maharaj Singh	6/14	30/08	con.	1/58
86	802/05	Jai Ram	6/14	30/08	con.	1/60

87	537/06	Shashi	6/14	30/08	con.	1/60	
88	157/04	Narayan Singh	6/14	31/08	P-O	1/62	
89	38/08	Dev Prakash	25/29		con.	1/60	
90	1108/07	Mohd. Alam	27/14	14-C	con.	1/98	
12-11-09	91	219/99	Kushan Pal	6/14	01/08	A-02	1/142
	92	32/03	Ram Kumar	6/14	01/08	A-02	1/104

93	654/01	Patno	61 1/4	01 2/8	Acq.	1/10
94	278/00	Sarfo Devi	61 1/4	01 2/8	Acq.	1/18
95	169/01	Kishan ka	61 1/4	01 2/8	Acq.	1/58
96	353/19	Kishan Bel. stopad	61 1/4	01 2/8	Acq.	1/5
97	560/01	Kamla Devi	61 1/4	01 2/8	Acq.	1/26
98	613/01	Ravinder Mishra	61 1/4	01 2/8	Acq.	1/78
99.	48/02	Jitender kumar	61 1/4	01 2/8	Acq.	1/52
100	371/06	Hari Singh	61 1/4	01 2/8	Com./Acq.	1/50
101	102/06	Mahesh	61 1/4	02 2/8	Com./Acq.	1/48
102.	095/07	Shamim @ Gunga	379/411	4 2/8	Com.	1/58
103.	769/07	Shamim @ Gunga	379/411	4 2/8	Com.	1/100+19/10

104	419/05	Deepak Mahendran	279/337/08	04 $\frac{2}{08}$	Acq	$\frac{1}{156}$
105	639/06	Hari Singh	61 $\frac{1}{14}$	04 $\frac{2}{08}$	con/Fin	$\frac{1}{44}$
106	1087/05	Bernward	61 $\frac{1}{14}$	04 $\frac{2}{08}$	con	$\frac{1}{68}$
107	861/06	Gopal Singh	61 $\frac{1}{14}$	4 $\frac{2}{08}$	con	$\frac{1}{42}$
108	51/01	Shashi	61 $\frac{1}{14}$	4 $\frac{2}{08}$	Acq	$\frac{1}{184}$

109	570/04	Mohd Kadir	61 $\frac{1}{14}$	5 $\frac{2}{08}$	PO	$\frac{1}{18}$
110	1107/07	Surat Ram	279/14-C	5 $\frac{2}{08}$	con	$\frac{1}{76}$
111	1109/07	Narash	279/14-C	05 $\frac{2}{08}$	con	$\frac{1}{66}$
112	707/04	Manoj Bhadrana	25 $\frac{54}{59}$	7 $\frac{2}{08}$	con	$\frac{1}{142}$
113	867/04	Umm-Dutt	61 $\frac{1}{14}$	6 $\frac{2}{08}$	con	$\frac{1}{78}$

114	363/05	Vikram	61/14	11 $\frac{2}{08}$	con.	$\frac{1}{70}$
115	31/03	Peppu	61/14	11 $\frac{2}{08}$	con.	$\frac{1}{92}$
116	515/06	Smt. Rajni	61/14	11 $\frac{2}{08}$	con.	$\frac{1}{48}$
117	436/05	Mohan Lal	279/337 HC	14 $\frac{2}{08}$	Fin/comp	$\frac{1}{88}$
118	1086/02	Pawan	279 HC	11 $\frac{2}{08}$	con.	$\frac{1}{88}$
119	100/07	Amal kr Shakel	Seni 25 $\frac{54}{59}$	12 $\frac{2}{08}$	con.	$\frac{1}{88}$

120	746/06	Mohinder	61/14	12 $\frac{2}{08}$	con.	$\frac{1}{48}$
121	79/07	Hari Singh	61/14	12 $\frac{2}{08}$	con.	$\frac{1}{48}$
122	742/06	Pinku	61/14	13 $\frac{2}{08}$	con.	$\frac{1}{72}$
123	1070/06	Rajkumar Raju Bk.	379/411/324/341 HC	14 $\frac{2}{08}$	con/ACG	$\frac{1}{88}$
124	1046/06	Mantog Sahani	160 HC	14 $\frac{2}{08}$	con.	$\frac{1}{88}$

125.	1072/06	smt. sharda	61/4	$14\frac{2}{8}$	con.	$\frac{1}{46}$
126.	271/05	smt. Parbha	61/4	$14\frac{2}{8}$	con.	$\frac{1}{50}$
127.	654/06	Parvash	61/4	$15\frac{2}{8}$	con.	$\frac{1}{44}$
128.	433/06	Man Singh.	61/4	$15\frac{2}{8}$	con.	$\frac{1}{44}$
129.	914/05	Manoj Bhadana	$25\frac{54}{59}$	$-15\frac{2}{8}$	con.	$\frac{1}{86}$
130	338/00	Pappu	$25\frac{54}{59}$	$16\frac{2}{8}$	P.O	$\frac{1}{148}$

131	204/01	Patno	61/4	$16\frac{2}{8}$	con.	$\frac{1}{52}$
132.	221/01	Ahmed	61/4	$16\frac{2}{8}$	PO	$\frac{1}{110}$
133.	641/06	Kali-	61/4	$18\frac{2}{8}$	con.	$\frac{1}{44}$
134	1180/06	Sanjay	61/4	$18\frac{2}{8}$	con.	$\frac{1}{48}$
135	224/07	Sanjay Kumari	61/4	$18\frac{2}{8}$	con.	$\frac{1}{40}$
136	189/06	Arjari	61/4	$19\frac{2}{8}$	con.	$\frac{1}{50}$

137.	211/01	Manoj Kumar	61tu	19 $\frac{2}{08}$	Acq.	$\frac{1}{112}$
138.	717/05	Sanjay	242/10	19 $\frac{2}{08}$	com	$\frac{1}{40}$
139	39/08	Dev Budhram	25 $\frac{54}{39}$	20 $\frac{2}{08}$	com	$\frac{1}{42}$
140	104/09	Sitara	20 $\frac{2}{08}$	61tu	com	$\frac{1}{172}$
141	915/05	Karlesh	61tu	20 $\frac{2}{08}$	com	$\frac{1}{48}$
142.	311/09	Rameshchandra	61tu	21 $\frac{2}{08}$	PO	$\frac{1}{86}$
143.	708/05	Vandana		21 $\frac{2}{08}$	PO	$\frac{1}{71}$
144.	364/02	Dev Karam	61tu	21 $\frac{2}{08}$	com	$\frac{1}{188}$
145.	450/00	Ajay	61tu	21 $\frac{2}{08}$	com	$\frac{1}{70}$
146.	242/07	Vibha	326/34 M.P.C.	21 $\frac{2}{08}$	Abatked	$\frac{1}{54}$
147	69/08	Govind Yadav	279/100	26 $\frac{2}{08}$	com	$\frac{1}{90}$

148	599/03	Bhameel kumar	25 ⁵⁴ / ₂₁	27 ² / ₀₈	PO	1/104
149	572/05	Balbir singh @ Balli	27/1/55 7/38/50/14	27 ² / ₀₈	Abattoir	1/152
150	70/08	Sonu @ Janki Prasad	27/1/27/14 C	28 ² / ₀₈	CON.	1/88
151	553/02	Nenu chand @ Nimma	25 ⁵⁴ / ₂₁	28 ² / ₀₈	PO	1/56
152	109/03	Khem chand	61 tu	29 ² / ₀₈	CON.	1/128
153	621/07	Devender K. Bk.	34/1/08/14 1/06/14 Hc	29 ² / ₀₈	CON.	1/100

154. 267/04 FRES - ...

Court of Sh. ...

Ld. M. M. Room No. 5

sent to Saket Court

155	264/06	Anita	61 tu	14 ¹¹ / ₀₈	Fine	1/85
156	602/04	Virender K. Sharma	325/323	16 ¹¹ / ₀₈	A/c	1/93
157	872/05	Sandeep	61 tu	19 ¹¹ / ₀₈	Fine	1/101
158	251/07	Premkoti	61 tu	19 ¹¹ / ₀₈	Fine	1/85

✓ 159	127/02	Gangaur	61/14	20 ¹¹ / ₈	Fine	1/89
✓ 160	394/07	Santosh	61/14	20 ¹¹ / ₈	Fine	1/75
✓ 161	76/06	Rajesh @ Sharda	25 ⁵⁴ / ₅₉	24 ¹¹ / ₈	Abtd	1/131
✓ 162	644/08	Devender	279/3/18, 5/180 ZIP	25 ¹¹ / ₈	Fine	1/85
✓ 163	768/05	Dimesh	25 ⁵⁴ / ₅₉	26 ¹¹ / ₈	com-	1/121
✓ 164	225/05	sharda Devi	61/14	26 ¹¹ / ₈	Fine	1/71

165 372/05 narek kumar

20-11-08

Court of Mr. Justice
Ld. M. M. L. N. Dethu

166	246/03	Thug Bataad	61/14	01 ³ / ₀₈	P.O	1/104
167	274/01	Kamlesh Kumar @ Sonu	61/14	01 ³ / ₀₈	A.C.	1/88
168	133/99	Nem Singh	61/14	01 ³ / ₀₈	A.C.	1/186
169	781/05	Mahesh Kumar	61/14	01 ³ / ₀₈	A.C.	1/68

170	237/03	Vinod	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{46}$
171	596/05	shamwath	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{60}$
172	120/03	Varish kumar	$01\frac{3}{08}$	$6\frac{1}{14}$	Acq.	$\frac{1}{108}$
173	907/04	Prabha	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{98}$
174	24/00	Manesh	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{116}$

175	365/00	Seeta				
176	112/00	Pekha	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{46}$
177	548/04	Sugana	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{54}$
178	383/03	sonia	$6\frac{1}{14}$	$01\frac{3}{08}$	Acq.	$\frac{1}{74}$
179	369/01	Pankaj kumar	$6\frac{1}{14}$	$03\frac{3}{08}$	Acq.	$\frac{1}{116}$
180	655/01	Shakuntla	$6\frac{1}{14}$	$03\frac{3}{08}$	Acq.	$\frac{1}{128}$

181	441/06	Gulzar		61/14	03 ⁰³ / ₀₈	Acq	1/48
182	1002/07	Shamam @ Wamya	579/111 140		05 ⁰³ / ₀₈	cen.	1/108
183	617/03	Tara		61/14	04 ⁰³ / ₀₈	Discharged	1/30
184	959/04	Amir Khan @ Salim	25 ⁵⁴ / ₅₉		04 ³ / ₀₈	P.O	1/100
185	974/02	Jai Nandan		279	04 ³ / ₀₈	cen.	1/74
186	1073/02	Rajbir Singh		279 140	04 ³ / ₀₈	cen.	1/54

187	96/04	Gurpal			05 ⁰³ / ₀₈	P.O	1/124
188	462/09	Shou Dhar		279/338	05 ³ / ₀₈	P.O	1/220
189	36/08	Prakash Etc		285/34 140	05 ⁰³ / ₀₈	cen.	1/80
190	103/04	Bala		61/14	05 ⁰³ / ₀₈	P.O	1/8
191	370/04	Mohd. Kasim		61/14	07 ³ / ₀₈	P.O	1/70
192	665/02	Shyam Singh		420 140	07 ⁰³ / ₀₈	P.O	1/156

193	568/04	Mahipal	25 ⁵⁴ / ₅₉	07 ⁰³ / ₀₈	PO	1/102
194	181/01	Parveen Etc.	452/323/341 PC	07 ⁰³ / ₀₈	Acq.	1/316
195	1181/07	Pappu	380/411	07 ⁰³ / ₀₈	com.	1/86
196	650/04	Rajbir Etc.	323/341/34	11 ⁵ / ₀₈	comp.	1/98
197	243/04	Udangadama Pappu	61 TU	12 ⁰³ / ₀₈	P.O	1/68
198	1141/07	Rajesh kumar	279 PC	18 ⁰³ / ₀₈	com.	2/64

199	317/05	shri kumar	325			
200	119/05	Lala Ram Suroop	341/325	14 ⁰³ / ₀₈	Abatted	1/25
201	72/99	Gurshan	323/341	16 ⁰³ / ₀₈	comp.	1/256
202	122/08	Raju @ Bunde	25 ⁵⁴ / ₅₉	18 ³ / ₀₈	com.	1/38
203	713/05	Bablu	285 PC	18 ³ / ₀₈	com.	1/52
204	400/03	Sita Ram	61 TU	19 ³ / ₀₈	Abatted	1/70
205	08/06	Kanhariya Lal	61 TU	19 ³ / ₀₈	Abatted	1/50

206	458/04	Kamlesh	6/14	19 $\frac{3}{08}$	Aeg.	$\frac{1}{100}$
207	368/03	Sunil Thakur	285/336	20 $\frac{3}{08}$	PO	$\frac{1}{72}$
208	180/09	Sugar Singh Chauhan	279/338	20 $\frac{3}{08}$	Comp	$\frac{1}{164}$
209	92/08	Hemesh	285/14	20 $\frac{3}{08}$	Com.	$\frac{1}{38}$
210	327/04	Sheetal	6/14	24 $\frac{3}{08}$	Com.	$\frac{1}{130}$
211	767/04	Santosh Sharma	245/154/10	24 $\frac{3}{08}$	PO	$\frac{1}{62}$
212	663/06	Basinder Singh Tak.	323/341/54	25 $\frac{3}{08}$	Aeg/Comp	$\frac{1}{150}$

213	258/04	Rajy	-	-	-	-
214	14/03	Satish	6/14	26 $\frac{3}{08}$	PO	$\frac{1}{138}$
215	128/01	Baby	6/14	28 $\frac{3}{08}$	PO	$\frac{1}{134}$
216	517/05	Groundnut	6/14	28 $\frac{3}{08}$	PO	$\frac{1}{16}$
217	487/05	Suelhir	6/14	28 $\frac{3}{08}$	Aeg	$\frac{1}{72}$
218	1125/07	Vikas	379/411	28 $\frac{3}{08}$	Com.	$\frac{1}{136}$

219.	1010/05	Sanjay		25 $\frac{54}{79}$	28 $\frac{5}{78}$	CON.	$\frac{1}{74}$
220.	216/06	Geeta		61 $\frac{1}{14}$	31 $\frac{8}{08}$	CON.	$\frac{1}{58}$
21-11-09							
221	695/07	Suresh Gupta		379/337 A/C	15 $\frac{1}{08}$	CON.	$\frac{1}{78}$
222.	813/07	Zohoor Khan Etc.		392/356/411/34	18 $\frac{1}{08}$	CON.	$\frac{1}{92}$
223.	879/05	Rajender Singh Etc.		324/301 A/C	20 $\frac{1}{08}$	CON/ACQ	$\frac{1}{126 + 91A}$
224.	168/00	Anna Mishra		448/380 A/C	25 $\frac{1}{08}$	ACQ/ACQ	$\frac{1}{126}$
225	831/04	Sukh Ram		61 $\frac{1}{14}$	28 $\frac{1}{08}$	ACQ	$\frac{1}{78}$

226.	345/03	Meesa					
227	278/00	Rajender Singh		61 $\frac{1}{14}$	1 $\frac{02}{08}$	ACQ.	$\frac{1}{30}$
228.	576/02	Vinod		61 $\frac{1}{14}$	01 $\frac{02}{08}$	ACQ.	$\frac{1}{124}$
229.	1020/06	Shamim @ Vinay	458/380/411/34 Accused is convicted in Session court for one year		11 $\frac{2}{08}$	ACQ/CON.	$\frac{1}{322}$
230.	451/03	Rameshwar		382/379/411	2 $\frac{2}{08}$	P.O	$\frac{1}{234}$
231	331/02	Ishwar Singh		279/538	2 $\frac{2}{08}$	P.O	$\frac{1}{110}$
232.	272/01	Sarandevi		61 $\frac{1}{14}$	11 $\frac{2}{08}$	ACQ.	$\frac{1}{78}$

233	719/01	Raj. Singh.		$25 \frac{54}{59}$	$5 \frac{2}{08}$	P.O	$\frac{1}{142}$
234	654/05	Ganga Ram		$61 \frac{1}{14}$	$5 \frac{2}{08}$	P.O	$\frac{1}{94}$
235	325/07	Hazurinder		842/377/506	$7 \frac{2}{08}$	con.	$\frac{1}{184+23A}$
236	418/00	Mukesh Mangal		$61 \frac{1}{14}$	$5 \frac{3}{08}$	P.O	$\frac{1}{122}$
237	207/00	Chander Shekar Tiwari		$25 \frac{54}{59}$	$26 \frac{3}{08}$	Acq	$\frac{1}{152}$
238	270/01	Sukh Ram etc	338 1F-C		$26 \frac{3}{08}$	Acq	$\frac{1}{162}$

239	369/01	Babin					
240	39/05	Babbar		$61 \frac{1}{14}$	$11 \frac{3}{08}$	con.	$\frac{1}{72}$
241	262/01	Manoj Kumar Mittal		379/411	$25 \frac{3}{08}$	P.O	$\frac{1}{38}$
242	690/11	Rasbir		$25 \frac{54}{59}$	$20 \frac{3}{08}$	con.	$\frac{1}{64}$
243	308/00	Rasbir		$61 \frac{1}{14}$	$11 \frac{3}{08}$	con.	$\frac{1}{160}$
244	373/02	Vijender Singh @recty		279/508 1F-C	$28 \frac{3}{08}$	Acq	$\frac{1}{122+13A}$

245	359/02	washiran				
246	132/03	Brij Mohan	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{76}$
247	591/03	Rajy	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{18}$
248	61/06	Rani	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{78}$
249	572/04	Gopal	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{72}$
250	116/05	Rani	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{76}$
251	03/03	Allanabdm	61/14		01 $\frac{4}{08}$	Aca. $\frac{1}{76}$
			25 $\frac{84}{59}$		01 $\frac{4}{08}$	Aca. $\frac{1}{136}$

252	132/08	Yashwantrao				
253	693/06	Veerpat Solanki	188/17		02 $\frac{4}{08}$	con. $\frac{1}{58}$
254	279/04	Rajesh Pappu	279/427		02 $\frac{4}{08}$	PO $\frac{1}{125}$
255	676/04	Mansh kung @ Baveen	3181, 185M Act 25 $\frac{54}{59}$		4 $\frac{04}{08}$	PO $\frac{1}{82+558+558}$
56	826/08	Sudarshan	61/14		05 $\frac{4}{08}$	Aca. $\frac{1}{58}$
57	154/05	Rani	61/14		9 $\frac{4}{08}$	Aca. $\frac{1}{70}$

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258	136/05	Tara Chand	61 1/4	9 4/8	PO	1/76
259	586/04	Tara Chand	61 1/4	09 4/8	A CQ	1/142
260	152/08	Sansay @ Motu @ Chotu	25 5/8	10 4/8	con.	1/52
261	188/04	Amrita @ Guddi Etc.	32 3/4 1/4 1/4	10 4/8	comp.	1/8
262	154/03	Shibdu	61 1/4	11 4/8	A CQ	1/74
263	146/08	Anil @ Kumar Pal	25 5/8	15 4/8	con.	1/16

264	125/05					
265	345/06	Sonika	61 1/4	15 4/8	A CQ	1/54
266	1004/06	Jitender Etc.	32 5/8 3/4 1/4	16 4/8	A CQ	1/100
267	85/00	Laxmi Narayan @ Dimesh	61 1/4	16 4/8	A CQ	1/144
268	687/04	Santa	61 1/4	17 4/8	A CQ	1/68
269	133/00	Gayatri Parbat	25 5/8	23 4/8	Abolled	1/230

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✓ Complete
C.P.
2008

Sheet2

Criminal Record Room, PHC, ND Dated: -14.06.2022

List for the year of 2008/PS Connaught Place

Sl.No.	Goshwara No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge
1	1	692/07	State Vs. Ram Dhiraj	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
2	2	691/07	State Vs. Ram Ashre	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
3	3	694/07	State Vs. Mustafa	283 IPC	08/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
4	4	574/07	State Vs. Suresh Kumar	27 NDPS ACT	Not given	Convit	Sh. Sudesh Kumar, Ld. MM
5	5	722/07	State Vs. Ankil	283 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
6	6	673/07	State Vs. Santosh	283 IPC	10/01/08	Not given	Sh. Sudesh Kumar, Ld. MM
7	7	76/07	State Vs Lalit Kumar	283 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
8	8	770/05	State Vs Cancellation	420Ipc	10/01/08	F.R.Accepted	Sh. Sudesh Kumar, Ld. MM
9	9	729/07	State Vs. Ali Ahmed	283 IPC	10/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
10	10	436/99	State Vs. Jai Parkash Mishra	292 ipc	Not given	P.O.	Sh. Sudesh Kumar, Ld. MM
11	11	493/98	State Vs. Ram Lal	288/304A	10/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM

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12	12	544/99	State Vs. Ramesh Kumar	279 IPC	21/01/08	Expired	Sh. Sudesh Kumar, Ld. MM
13	13	688/07	State Vs. Satish	283 IPC	14/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
14	14	507/07	State Vs. Deepak	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
15	15	495/07	State Vs. Sanjay	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
16	16	511/07	State Vs Raj Mani	283 IPC	15/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
17	17	676/07	State Vs. Naresh	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
18	18	499/07	State Vs. Sunheri	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
19	19	657/93	State Vs. PushpRaj	379 IPC	16/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
20	20	675/07	State Vs. Ravinder Kumar	283 IPC	16/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
21	21	720/07	State Vs Saroj Kumar Yadav	279 IPC	17/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
22	22	564/07	State Vs. Santosh etc.	27/06/85	17/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
23	23	2287/1706 dated 04.11.06	Ansaf Buildwell vs. Mahender Aggarwal	Not given	17/01/08	Quashed	Sh. Sudesh Kumar, Ld. MM
24	24	254/06	State Vs. Untrace	379 IPC	18/01/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
25	25	696/02	State Vs. Ali Sher	279 IPC	23/01/08	Convict	Sh. Sudesh Kumar, Ld. MM

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26	26	242/96	State Vs. Ranbir Singh	279/337/338 Ipc	24/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
27	27	01/08/22	State Vs. Anil Kumar	283 IPC	28/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
28	28	655/01	State Vs. Sankarjit baral	337 IPC	30/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
29	29	396/01	State Vs. Nadeem	279/338 IPC	30/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
30	30	339/06	State Vs. Ranjan Kumar Verma	Not given	30/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
31	31	462/07	State Vs. Naurangi Lal	379/411 IPC	31/01/08	Convict	Sh. Sudesh Kumar, Ld. MM
32	32	243/01	State Vs. Yakil Mohd.	279/337 IPC	30/01/08	Fine	Sh. Sudesh Kumar, Ld. MM
33	33	480/02	State Vs. Nitin Nanda	379/411 IPC	31/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
34	34	712/07	State Vs. Sanjay	283 IPC	01/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
35	35	614/07	State Vs. Long Long Wong	420 IPC	01/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
36	36	1447/98	State Vs. Vijay Kumar Vasu S/o Narayan, Kittu S/o. Babloo	379/411/34 IPC	02/02/08	Convict P.O.	Sh. Sudesh Kumar, Ld. MM
37	37	590/07	State Vs. Shiv Prasad	27/61/85 NDPS Act	04/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
38	38	745/05	State Vs. Sukhdev Singh	420 IPC	04/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
39	39	391/07	State Vs. Sanjay	379/411 IPC	04/02/08	Convict	Sh. Sudesh Kumar, Ld. MM

Sheet2

40	40	Not given	HSBC Vs Basant Kumar Sharma State Case attached Fir no. 236/06PS: CP State Vs Basant Kumar	420 IPC	04/02/08	Compromise	Sh. Sudesh Kumar, Ld. MM
41	41	597/07	State Vs. Ramji Lal	27 NDPS ACT	05/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
42	42	672/07	State Vs. Kamlesh	283 IPC	06/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
43	43	400/06	State Vs. Mohd. Safeeq	379 IPC	27/02/08	Conv.	Sh. Sudesh Kumar, Ld. MM
44	44	631/07	State Vs. Ajay	27 NDPS ACT	06/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
45	45	35/08 CC	State Vs. Rajesh	283 IPC	07/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
46	46	2593/1/07 dated 12.10.07	Manoj Sharma vs Monika State Vs. Chander Jha @ Vicky	200Cr.P. C. 506B/341/34 IPC	Not given	Settled	Sh. Sudesh Kumar, Ld. MM
47	47	527/07	State Vs. Chander Jha @ Vicky	25/54/59 A. Act	08/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
48	48	42/08	State Vs. Nand Kishore	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
49	49	653/07	State Vs. Gauri Shankar	283 IPC	11/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
50	50	633/07	State Vs. Untrace	379 IPC	28/02/08	Sine Die	Sh. Sudesh Kumar, Ld. MM
51	51	04/08	State Vs. Robert	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
52	52	651/07	State Vs. Kamlesh	27 NDPS ACT	27/02/08	Convict	Sh. Sudesh Kumar, Ld. MM

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53	53	554/04	State Vs. Narender Malik	Not given	21/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
54	54	821/00	State Vs. Raj Singh	279/304A Ipc	27/02/08	Expired	Sh. Sudesh Kumar, Ld. MM
55	55	20/98	State Vs. Yoginder Kumar	288/336/304 A	28/02/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
56	56	Goshwara CC 2753/1/05 dated 30.10.07	Left	Inadvertently			Sh. Sudesh Kumar, Ld. MM
57	57	02/08	Alok Bhardwaj Vs Praduman Kr Goel	200Cr.P.C.	28/02/08	Settled	Sh. Sudesh Kumar, Ld. MM
58	58	02/08	State Vs. Ram Roy	283 IPC	27/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
59	59	437/93	State Vs. Inderjeet Sanjeev	Not given	28/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
60	60	186/07	State Vs. Prempal	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
61	61	277/07	State Vs. Naresh Kumar	283 IPC	12/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
62	62	22/08	State Vs Manoj	283 IPC	13/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
63	63	643/07	State Vs Munha etc.	27/61/85 NDPS Act	13/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
64	64	878/07	State Vs Ram Saroop	27/61/85 NDPS Act	13/02/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
65	65	CC 2634/1/0B	Mithai Parsad vs NDMC Employee	Not given	13/02/08	D/D	Sh. Sudesh Kumar, Ld. MM
66	66	15/08	State VS Anil Kumar	283 IPC	14/02/08	Fine	Sh. Sudesh Kumar, Ld. MM

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67	67	432/07	State Vs Kamruddin	27 NDPS ACT	19/02/08	Convict	Sh. Sudesh Kumar, Ld. MM
68	68	429/06	State VS Safiq Javed	356/379/411 IPC	29/02/08	Not given	Sh. Sudesh Kumar, Ld. MM
69	69	847/06	State Vs Chanda Mohan	279/337 IPC	16/02/08	P.O.	Sh. Sudesh Kumar, Ld. MM
70	70	670/97	State Vs Parmatma Pd.	304A/288 IPC	16/02/08	P.O.	Sh. Sudesh Kumar, Ld. MM
71	71	646/07	State VS Sanjeev	283 IPC	08/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
72	72	271/07	State VS Nanak	283 IPC	19/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
73	73	710/07	State Vs Nanak Chand	283 IPC	19/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
74	74	724/07	State Vs Cancellation	448/380/34 IPC	21/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
75	75	28/98	State Vs Om Prakash	283 IPC	21/02/08	Fine	Sh. Sudesh Kumar, Ld. MM
76	76	677/04	State VS Rajiv Tanwar	406 IPC	22/02/08	Quashed	Sh. Sudesh Kumar, Ld. MM
77	77	156/07	State Vs. Santosh kumar	283 IPC	03/03/08	fine	Sh. Sudesh Kumar, Ld. MM
78	78	509/06	State Vs. Cancellation	468/471/420 IPC	10/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
79	79	804/01 dated 22.07.02	M/s Coronation Spg. (India) Vs. Jagdish Pd.	156 (3) CrPC	12/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
80	80	374/07	State Vs. Naresh	283 IPC	14/03/08	Fine	Sh. Sudesh Kumar, Ld. MM

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81	81	465/07	State Vs. Tanveer Ahmed	379/358/411 IPC	14/03/08	convict	Sh. Sudesh Kumar, Ld. MM
82	82	1251/97	State Vs. Jeevan Bhatia @ Sanjeev	420/406 IPC	14/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
83	83	163/07	State Vs. Untrace	379 IPC	19/03/08	F Report Accepted	Sh. Sudesh Kumar, Ld. MM
84	84	450/05	State Vs. Cancellation	420/120 IPC	12/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
85	85	1744/08 dated 21.07.06	Rajinder Kumar Gogia Vs. Ranjeet @ Bacha	Not given	15/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
86	86	607/99	State Vs. Shiva	379/411 IPC	15/03/08	PO	Sh. Sudesh Kumar, Ld. MM
87	87	407/93	State Vs. Dharmpal, Pawan Tulli, Bishan Singh	408/420 IPC	15/03/08	PO quashed	Sh. Sudesh Kumar, Ld. MM
88	88	356/03	State Vs. Vivek Kumar	380/411 IPC	15/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
89	89	451/07	State Vs. Raju	25/54/59 A. Act	17/03/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
90	90	481/07	State Vs. Vikas @ Sonu	379/411 IPC	Not given	Convicted	Sh. Sudesh Kumar, Ld. MM
91	91	949/01/0 6' dated 25.03.06	ESPN Software India Vs. Hotel	156 (3) CrPC	Not given	Quashed	Sh. Sudesh Kumar, Ld. MM
92	92	12/08	State Vs. prem Singh	27 NDPS ACT	18/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
93	93	574/04	State Vs. Randhir Singh	279/337 IPC	19/03/08	Con.	Sh. Sudesh Kumar, Ld. MM

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94	94	62/08	State Vs. Ali Mohd.	283 IPC	24/03/08	fine	Sh. Sudesh Kumar, Ld. MM
95	95	498/07	State Vs. Bobby Gupta	283 IPC	20.03/08	fine	Sh. Sudesh Kumar, Ld. MM
96	96	861/01	State Vs. Shankar Etc	379 IPC	20/03/08	Convict	Sh. Sudesh Kumar, Ld. MM
97	97	1252/96	State Vs. Amar Deep Singh	419/420 iPC	20/03/08	Not given	Sh. Sudesh Kumar, Ld. MM
98	98	436/06	State Vs. Deepak Chand	420 IPC	20/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
99	99	2839/1/07 dated 16.11.07	Ashok Kr Ahuja Vs. Satish Kr.	379/420/508/406/507 IPC	25/03/08	Dismissed as withdrawn	Sh. Sudesh Kumar, Ld. MM
100	100	590/05	State Vs. Cancellation	63/89 C.R. Act	28/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
101	101	455/01/06 dated 10.02.06	Zee Turner Ltd. Vs. Hotel Hans	63/65/68 CR Park	28/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
102	102	2014/01/06 dated 07.09.06	Sanjeev Kr. Vs. Nishant Kr.	406/468 IPC	28/03/08	DW	Sh. Sudesh Kumar, Ld. MM
103	103	116/08	State Vs. Sushil Kumar	283 IPC	28/03/08	fine	Sh. Sudesh Kumar, Ld. MM
104	104	145/96	State Vs. Jagdish Kunmar	406 IPC	29/03/08	expired	Sh. Sudesh Kumar, Ld. MM
105	105	694/05	State Vs. Puran Singh	279/338 IPC	31/03/08	expired	Sh. Sudesh Kumar, Ld. MM
106	106	1217/98	State Vs. Vinod	279/337 IPC	31/03/08	convict	Sh. Sudesh Kumar, Ld. MM

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107	107	C.C. 251/1/06 dated 01.02.06	New Bank of India Vs. Om Prakash	380/406/411/420/120B IPC	29/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
108	108	457/1/06 dated 10.02.06	ESPN Software India Vs. Hotel Hans Palza	379/411 IPC	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
109	109	588/05	State Vs. Cancellation	63/69 C.R. Act	26/03/08	Quashed	Sh. Sudesh Kumar, Ld. MM
110	110	CC 589/1 dated 01.09.06	Escort Fin Ltd. Vs. Mohd. Farooq	406/420 IPC	28/03/08	D/D	Sh. Sudesh Kumar, Ld. MM
111	111	554/1	State Vs. Arvind	379/34 IPC	29/03/08	PO	Sh. Sudesh Kumar, Ld. MM
112	112	680/07	State Vs. Raju Gupta	283 IPC	18/02/08	fine	Sh. Vikas Dhull, Ld. MM
113	113	275/07	State Vs. Yusuf	68 Ex. P. Act	22/02/08	fine	Sh. Vikas Dhull, Ld. MM
114	114	632/07	State Vs. Raj Kumar Kadam	27 NDPS ACT	22/02/08	undergone	Sh. Vikas Dhull, Ld. MM
115	115	529/07	State Vs. Untrace	379 IPC	28/02/08	F.R. Accepted	Sh. Vikas Dhull, Ld. MM
116	116	454/07	State Vs. Lucky	68/1/14 Ex. Act	24/03/08	fine	Sh. Vikas Dhull, Ld. MM
117	117	40/06	State Vs. Rajan Bedi I, II & III Parts	406/420/120 B IPC	05/03/08	Quashed	Sh. Vikas Dhull, Ld. MM
118	118	432/05	State Vs. Cancellation I to V Parts	420 IPC	20/03/08	Quashed	Sh. Vikas Dhull, Ld. MM
119	119	1128/97	State Vs. Jai Prakash Gupta	341/323 IPC	01/04/08	Convict	Sh. Sudesh Kumar, Ld. MM

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120	120	423/05	State Vs. Sanjay Dhingra	420/468 IPC	04/04/08	Cancellation Report accepted quashed	Sh. Sudesh Kumar, Ld. MM
121	121	416/05	State Vs. Gulab	420/511/34 IPC	04/04/08	Compound	Sh. Sudesh Kumar, Ld. MM
122	122	18/03'	State Vs. Babloo, Rajul	68/1/14 Ex. Act	04/04/08	expired convict	Sh. Sudesh Kumar, Ld. MM
123	123	18/08'	State Vs. Ranjeet Kumar	27 NDPS ACT	04/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
124	124	146/02	State Vs. Bijender Singh	279/337 IPC	07/04/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
125	125	19/08'	State Vs. Santosh Kumar	27/61/85 NDPS Act	07/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
126	126	21/06'	State Vs. Untrace	182/505	08/04/08	Untrace Report Accepted original FDR	Sh. Sudesh Kumar, Ld. MM
127	127	356/06	State VS. Cancellation	420/468 IPC	09/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
128	128	163/96	State Vs. Shiv Raj Singh	381/411 IPC	09/04/08	P.O.	Sh. Sudesh Kumar, Ld. MM
129	129	128/08	State Vs. Rahes Gole	283 IPC	11/04/08	fine	Sh. Sudesh Kumar, Ld. MM
130	130	09/07'	State Vs. Untrace	379 IPC	11/04/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
131	131	691/06	State Vs. Mithlesh	420/120B IPC	11/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
132	132	135/08	State Vs. Ashraf	283 IPC	16/04/08	Fine	Sh. Sudesh Kumar, Ld. MM

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133	133	787/95	State Vs. Devender Kr.	468/479/34 IPC	16/04/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
134	134	249/83	State Vs. Akbar	420 IPC	21/04/08	Compromise /compound	Sh. Sudesh Kumar, Ld. MM
135	135	92/06	State Vs. Rakesh Kr.	279/337 IPC	22/04/08	Fine/Convict	Sh. Sudesh Kumar, Ld. MM
136	136	41/94	State Vs. M.L. Khanna	468/420/471 IPC	22/04/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
137	137	CC NO. 2202/1/0 6	Sarojini Rawat Vs. Durga Builder in case FIR No. 82/07, PS CP	420 IPC	23/04/08	Compound	Sh. Sudesh Kumar, Ld. MM
138	138	1150/96	State Vs. Ram Vikas, Pankaj kr. Dharminder	186/353/332 IPC	23/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
139	139	367/94	State Vs. Rajeev Sharma, Ashok Kumar	186/353/332 IPC	24/04/08	Acquitted Convict	Sh. Sudesh Kumar, Ld. MM
140	140	51/08	State Vs. Naphis Naresh	27	25/04/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
141	141	46/05	State VS. Cancellation	406/420 IPC	25/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
142	142	CC No. 331/1/06 dated 06.02.08	Deepika Malik vs Deepati Ansai In case fir no. 706/04 PS: CP	420/511/409 IPC	26/04/08	Quashed P.O.	Sh. Sudesh Kumar, Ld. MM
143	143	1002/96	State Vs. Ram Babu , Gaurav	420/468 IPC	26/04/08	Discharged	Sh. Sudesh Kumar, Ld. MM
144	144	706/04	State VS. Cancellation	406/420 IPC	26/04/08	Quashed	Sh. Sudesh Kumar, Ld. MM
145	145	217/07	State Vs. Viky kashyap, Deepak	392/411 IPC	26/04/08	Convict	Sh. Sudesh Kumar, Ld. MM

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146	146	159/96	State Vs. Ram Vinay Singh	279/337 IPC	03/05/08	P.O	Sh. Sudesh Kumar, Ld. MM
147	147	75/05	State Vs. Gopal Yadav	25 Arms Act	03/05/08	P.O.	Sh. Sudesh Kumar, Ld. MM
148	148	349/99	State Vs. Sanjay Singh	25/27 Arms act	03/05/08	P.O.	Sh. Sudesh Kumar, Ld. MM
149	149	25/08/22 CC1780/01/06dated 28.07.08	State Vs. Chaman , Arun Bedi Exports vs Iqbal Singh Bedi in case FIR no. 40/06PS: CP	27 NDPS Act	03/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
150	150			383/384 IPC	03/05/08	D.W.	Sh. Sudesh Kumar, Ld. MM
151	151	663/07	State Vs. Pawan	283 IPC	03/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
152	152	554/06	State Vs. Lekh Raj	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
153	153	707/07	State Vs. Mool chand	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
154	154	64/08	State Vs. Anand	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
155	155	168/08	State Vs. Meena	283 IPC	05/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
156	156	390/95	State Vs. Laxman Singh	406/IPC	05/05/08	Convict /Probation	Sh. Sudesh Kumar, Ld. MM
157	157	166/07	State Vs. Shailender Mishra	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
158	158	175/08	State Vs. Manoj	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
159	159	177/08	State Vs. Rakesh Kr.	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM

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160	160	467/07	State Vs. Rahul	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
161	161	184/08	State Vs. Umesh	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
162	162	151/08	State Vs. Ramdin	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
163	163	170/08	State Vs. Shri Kishan	283 IPC	06/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
164	164	645/04	State Vs. Paabjod Kaur	406 IPC	07/05/08	Discharged	Sh. Sudesh Kumar, Ld. MM
		87/07 CC no.				Untrace Report Accepted Attached	Sh. Sudesh Kumar, Ld. MM
165	165	252/1/06	Chopra Exim vs Rakesh Seth & State Vs Untrace	406/420 IPC	08/05/08	case	
166	166	526/02	State Vs. Rajinder Singh, Ashok , Santosh	27 NDPS ACT	09/05/08	Convict Undergone.	Sh. Sudesh Kumar, Ld. MM
167	167	264/06	State Vs. Ashok Majumdar	341/380IPC	09/05/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
168	168	199/08	State Vs. Gyan Prakash	283 IPC	12/05/08	Fine	Sh. Sudesh Kumar, Ld. MM
169	169	188/08	State Vs. Anil Kumar	283IPC	12/05/08	fine	Sh. Sudesh Kumar, Ld. MM
170	170	426/07	State VS. Cancellation	420 IPC	13/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
171	171	160/05 CC'NO.	State Vs. Suraj Bhan	406/420 IPC	13/05/08	Settled	Sh. Sudesh Kumar, Ld. MM
		279/01/D 6 dated	Kotak Mahindra vs Suraj Bhan in case Fir no.				Sh. Sudesh Kumar, Ld. MM
172	172	02.02.06	160/05 PS: CP	420/468 IPC	13/05/08	Disposed Off	

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173	173	CC no. 1700/01/07	Manik Aggarwal vs Seven Heaven Dev. In case fir no. 426/07 PS: CP	420/465 IPC	13/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
174	174	210/07	State Vs Krishan	279/427 IPC	15/04/08	Convict	Sh. Sudesh Kumar, Ld. MM
175	175	419/05	State VS Chiranji Lal	279/338 IPC	16/05/08	Convict compound	Sh. Sudesh Kumar, Ld. MM
176	176	1306/94	State Vs Kishan @ Pappu	323/506 IPC 27/54 /59 Arms Act	17/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
177	177	349/05	State Vs Mohan Lal	326 IPC	23/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
178	178	445/07	State Vs Subhash Chand	68/1/14 Ex. Act	23/05/08	convict/Fin.	Sh. Sudesh Kumar, Ld. MM
179	179	562/06	State Vs Cancellation	406 IPC	23/05/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
180	180	434/04	State vS Untrace	380/420 IPC	23/05/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
181	181	358/07	State Vs Untrace	406 IPC	24/05/08	Final Report Accepted	Sh. Sudesh Kumar, Ld. MM
182	182	239/07	State Vs Cancellation	406/420 IPC	24/05/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
183	183	505/94	State Vs O. P. Dhaholiya	406 IPC	24/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
184	184	156/02	State Vs Vimal Kumar	381/411 IPC	24/05/08	P.O.	Sh. Sudesh Kumar, Ld. MM
185	185	460/04	State Vs Tota Ram	279 /304A IPC	26/05/08	Expired abated	Sh. Sudesh Kumar, Ld. MM

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186	186	571/07	State Vs Devi Dayal , Jitender, Mahender	160	26/05/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
187	187	23/07'	State VS Nadeem , Santosh Kr.	394/411/34 IPC	27/05/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
188	188	372/06	State Vs Untrace	420 IPC	27/05/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
189	189	111/97	State Vs Niranjan Kr. , Kumar Persain	451/380 IPC	28/05/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
190	190	CC no. 390/1/06 dated 08.02.06	D. F. C. Vs Rajiv Goswami in case FIR no. 34/04 PS: CP	406 IPC	29/05/08	Quashed	Sh. Sudesh Kumar, Ld. MM
191	191	377/07 attached case CC no. 450/1/07	State vs Untrace , Kotak Mahindra vs Shyam Bajpai	420IPC	26/06/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
192	192	412/02	State Vs Ajay Singh	25/54/59 A. Act	03/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
193	193	CC No. 1216/1/0 6	Kotak Mahindra vs Shamsher Singh In case FIR no. 330/06 PS: CP	406 IPC	04/06/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
194	194	330/06	State Vs Cancellation	406/420 IPC	04/06/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
195	195	667/07	State VS Ravinder	419/420 IPC	04/06/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
196	196	1167/96	State VS Mohal Lal , Smt. Laxmi and Ramji Lal	420/411 IPC	07/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM

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197	197	588/96	State VS Rakesh Hond , Saipal and Ramchander	323/508/34 IPC	10/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
198	198	169/98	State VS Md. Aftab , Ashok Kr. Premchand , Surender Singh, Nisar Ahmed.	418/384 IPC	10/06/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
199	199	60/08	State VS Santosh	379/411 IPC	10/06/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
200	200	52/08	State Vs Bhura	27NDPS Act	12/06/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
201	201	24/08	State Vs Onkar Singh	279IPC	12/06/08	Convict fine Acquitted	Sh. Sudesh Kumar, Ld. MM
202	202	208/06	State Vs Sanjay Kumar	323/341 IPC	13/06/08	Compound	Sh. Sudesh Kumar, Ld. MM
203	203	673/03	State VS Ravi Malhotra	420/120 IPC	27/06/08	Quashed	Sh. Sudesh Kumar, Ld. MM
204	204	488/06	State VS Laxman Singh	279/338 IPC	27/06/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
205	205	747/99	State Vs Mohd. Salim	25 Arms Act	28/06/08	P.O.	Sh. Sudesh Kumar, Ld. MM
206	206	766/96	State Vs Gogi , Vijay	380/411 IPC	28/06/08	P.O. Convict Undergone	Sh. Sudesh Kumar, Ld. MM
207	207	600/04	State Vs Sukhbir Singh	279IPC	28/06/08	Convict Fine.	Sh. Sudesh Kumar, Ld. MM
208	208	186/04	State VS K. Mukesh	25/54/59 A. Act	28/06/08	P.O.	Sh. Sudesh Kumar, Ld. MM
209	209	507/99	State Vs Debbart Goha	406/420IPC	30/08/08	Quashed Acquitted	Sh. Sudesh Kumar, Ld. MM
210	210	268/06	State VS Nilin	406/420 IPC	05/06/08	Compound discharged	Sh. Sudesh Kumar, Ld. MM

211	211	213/95	State vs. Dabal Singh Negi	304A/537 IPC	01/07/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
212	212	209/03	State Vs. Dhirander Pratap	323/34 IPC	01/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
213	213	351/1/06 dated 08.02.06	Kotak Mahindra vs Inderjeet Bhasin in case FIR no. 716/05 PS: CP	408/120B	02/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
214	214	718/05	State Vs. Inderjeet Singh	420/IPC	02/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
215	215	419/07	State Vs. Naval Kishore	283 IPC	03/07/08	Fine	Sh. Sudesh Kumar, Ld. MM
218	216	585/04	State VS. Cancellation	406/420 IPC	03/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
217	217	39/05	State VS. Cancellation attached case Sahazad Salim Vs. S.Ch. Bank	408/409/420 IPC	03/07/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
218	218	122/94	State Vs. Ram Avadh, Balram Jagbeer	285/435 420/467/468	25/07/08	PO.PO. Quashed	Sh. Sudesh Kumar, Ld. MM
219	219	590/98	State VS. Sunil Kr. Etc.	IPC	26/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
220	220	4746/99	State Vs. Om Prakash	279/4304A	26/07/08	Expired abated	Sh. Sudesh Kumar, Ld. MM
221	221	272/08	State Vs. Banu Sheela Mala Williya	27/81/85 NDPS Act	29/07.08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
222	222	660/01	State Vs. Santosh etc, Rajib	379/420 IPC	29/07/08	PO	Sh. Sudesh Kumar, Ld. MM
223	223	602/01	State Vs Vidya Devi	381/411 IPC	30/07/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

Criminal Record Room, PHC, ND Dated: -15.06.2022							
List for the year of 2008, PS Connaught Place							
Sl.No.	Goshwara No.	FIR No.	Case Title	Under Sections	D.O.D.	Decision	Name of the Ld. Judge
224	224	289/08	State Vs Prem Kumar	27/61/85	30/07/08	Convict	Sh. Sudesh Kumar, Ld. MM
225	225	480/96	State Vs Rama (Acquitted) Vaheel (P.O.) Asha (Convict)	NDPS Act	30/07/08	Undergone	Sh. Sudesh Kumar, Ld. MM
226	226	70/05	State Vs Manish, Damodar, Kulrattan Bhani	4/8 ITP Act	31/07/08	Acquitted, P.O., Convict	Sh. Sudesh Kumar, Ld. MM
227	227	18/05	State Vs Randhir Singh	420/34 IPC	31/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
228	228	504/03	State Vs Anil Kumar	406/420 IPC	31/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
229	229	589/06	State Vs Laxman	381 IPC	26/07/08	P.O.	Sh. Sudesh Kumar, Ld. MM
230	230	255/08	State Vs Alka	279/338 IPC	18/07/08	Convict compound	Sh. Sudesh Kumar, Ld. MM
231	231	110/08	State Vs Alka	27/61/85	23/07/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
232	232	636/88	State Vs Manoj	379/511	19/07/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
233	233	549/07	State Vs Prabhal Kr. State Vs Ranjan Aiyer Okyere Charles, Rajvinder Singh	304 A	19/07/08	P.O.	Sh. Sudesh Kumar, Ld. MM
234	234	100/96	State Vs Kumar Gaurav	420/411 IPC	19/07/08	Acquitted, Compound	Sh. Sudesh Kumar, Ld. MM
				279/338 IPC	05/07/08	P.O.	Sh. Sudesh Kumar, Ld. MM

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235	235	155/99	State Vs Gurcharan Singh	325	08/07/08	Expired	Sh. Sudesh Kumar, Ld. MM
236	236	20/03	State Vs Ishwar Singh	279/338 & 119/177	10/07/08	Convict , Compound , Fine	Sh. Sudesh Kumar, Ld. MM
237	237	16/08	State Vs Cancellation	420 IPC	10/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
238	238	344/06	State Vs Cancellation	420/406 IPC	11/07/08	Quashed	Sh. Sudesh Kumar, Ld. MM
239	239	661/03	State Vs Amit Jain	279/337 IPC	11/07/08	Convict , Compound , Fine	Sh. Sudesh Kumar, Ld. MM
240	240	58/06	State Vs Mohd. Vakeel , Tirloh Giri	379 IPC	14/07/08	Discharged on 07.03.06 & Untrace report accepted	Sh. Sudesh Kumar, Ld. MM
241	241	71/96	State Vs Shiv Kumar	406/420 IPC	14/07/08	P.O.	Sh. Sudesh Kumar, Ld. MM
242	242	442/04	State Vs A.Anand	406/420 IPC	14/07/08	Compound	Sh. Sudesh Kumar, Ld. MM
243	243	13/06	State Vs Gurdeep singh	323/34 IPC	17/07/08	Compromise Acquitted	Sh. Sudesh Kumar, Ld. MM
244	244	48/04	State Vs Cancellation	7/10 CC Act	18/07/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
245	245	291/08	State Vs Karma Maya Laxmi	27/61/85	04/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

246	246	392/06	State vs Bijender Attached, c.c. no. 1579/1/06 Kotak Mahindra Vs Bijender Singh	27/61/85	04/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
247	247	367/08	State Vs Trilochan Singh, Gian Singh, Amar Singh	420/468 IPC	07/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
248	248	449/07	State Vs Adam Mohammad	14 Foreign Act	07/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
249	249	208/08	State Vs Pappu @ Marinda	27/61/85	08/08/08	Convict, Undergone	Sh. Sudesh Kumar, Ld. MM
250	250	173/08	State Vs Rakesh Mantoo and Ravi	27/61/85	08/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
251	251	945/91	State Vs Majid, Md. Shahid, Rais	406 IPC	08/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
252	252	477/04	State Vs Sunny @ Moti	406 IPC	11/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
253	253	132/08	State Vs Sumit Garg	279 IPC	11/08/08	Convict Fine	Sh. Sudesh Kumar, Ld. MM
254	254	078/94	State Vs Shiv Shankar	353/186 IPC	11/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
255	255	286/08	State Vs Manoj Thapa	27	12/08/08	undergone	Sh. Sudesh Kumar, Ld. MM
256	256	314/89	State Vs Liyakat Ali State Vs Jamuna Devi, Manda, Kanhaiya,	420 IPC	12/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
257	257	270/08	Sukhmani	27/61/85	12/08/08	Convict	Sh. Sudesh Kumar, Ld. MM

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258	258	266/08	State Vs Kashi Bhai , Geeta , Laxmi,Nanda , Kajal	27/61/85	12/08/08	Convict , Undergone	Sh. Sudesh Kumar, Ld. MM
259	259	120/02	State Vs Anil Kumar	279/338IPC	14/08/08	Convict	Sh. Sudesh Kumar, Ld. MM
260	260	221/08	State Vs Deen Dayal , Deepak , Dinesh	27/61/85	14/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
261	261	CC no. 592/1/08 dated 20.02.08	Sunil yadav Vs Sunny Dhillon	200Cr.P.C	20/08/08	Dismissed	Sh. Sudesh Kumar, Ld. MM
262	262	33/08	State Vs Gopi Nath	379/411 IPC	18/08/08	Undergone Convict	Sh. Sudesh Kumar, Ld. MM
263	263	105/07	State Vs Ajay	356/379 IPC	20/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
264	264	605/00	State Vs Meena , Nisha , Kanchan	379/411 IPC	20/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
265	265	178/08	State Vs Cancellation	420/406	22/08/08	Quashed	Sh. Sudesh Kumar, Ld. MM
266	266	421/07	State Vs Rishabh Jain	279/337IPC	22/08/08	Convict Fine	Sh. Sudesh Kumar, Ld. MM
267	267	490/02	State Vs Dushyant	292	22/08/08	P.O.	Sh. Sudesh Kumar, Ld. MM
268	268	773/97	State Vs Naveen Kumar	292 Ipc	26/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
269	269	119/200	State Vs Santosh Kumar	279/337 IPC	27/08/08	Convict fine	Sh. Sudesh Kumar, Ld. MM
270	270	183/08	State Vs Bhavesh Kumar	379/511 IPC	28/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
271	271	855/99	State VS Deepak @ Lok Inder	379 IPC	28/08/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

272	272	872/99	State Vs Jitender Singh	304A /279 IPC	29/08/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
273	273	298/07	State Vs Rakesh Kumar	408IPC	30/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
274	274	CC no. 169/1/07	Kotak Mahindra vs Rakesh Kumar in case fir no. 298/07 PS: CP 408IPC	156(3)	30/08/08	Compound	Sh. Sudesh Kumar, Ld. MM
275	275	682/92	State Vs Rupinder Tilakchand , Praful Tilakchand	420/465 IPC	30/08/08	P.O. Acquitted	Sh. Sudesh Kumar, Ld. MM
276	276	1086/98	State Vs L. N. Datta Expired . Partha Sarthy P.O.	403/420/468 IPC	30/08/08	Expired , P.O. , Abated	Sh. Sudesh Kumar, Ld. MM
277	277	257/08	State Vs Suraj Rai	27/61/85	08/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
278	278	205/08	State Vs Sunil Kumar	27/61/85	09/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
279	279	203/08	State Vs Pinloo Mahto	27/61/85	10/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
280	280	259/02	State Vs Hondi, Manorma, Ratna , Sarita , Meena	379/382 IPC	11/09/08	Convict undergone	Sh. Sudash Kumar, Ld. MM
281	281	471/01	State Vs Chand Singh	379/411 IPC	15/09/08	P.O.	Sh. Sudesh Kumar, Ld. MM
282	282	297/08	State Vs Cahndle, Dharmender	27/61/85	17/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
283	283	681/07	State Vs Rajesh	283 IPC	18/09/08	Fine	Sh. Sudesh Kumar, Ld. MM

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284	284	111/07	State Vs Untrace	379 IPC	19/09/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
285	285	215/07	State Vs Cancellation	420 IPC	19/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM
286	286	263/08	State Vs Ramesh Kumar	27/61/85	19/09/06	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
287	287	CC No. 2429/1/06 dated 11.12.06	Vardhman Associate Vs Dhanwant Singh In case Fir no. 215/07 PS: CP	420 IPC	19/09/09	Quashed	Sh. Sudesh Kumar, Ld. MM
288	288	299/08	State Vs Pappu , Rakesh	27/61/85	20/09/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
289	289	627/03	State Vs Mohd. Salim	379/411 IPC	20/09/08	P.O.	Sh. Sudesh Kumar, Ld. MM
290	290	581/93	State VS Nimpathji Narayan State Vs Daljit Singh S/o Harbajan Discharged, Ajay P.O. , Brij Bhushan Discharged, Surjit Discharged , Roop Chand Discharged , Daljit S/o Jagat P.O., Manjeet	419/420IPC	20/09/08	P.O.	Sh. Sudesh Kumar, Ld. MM
291	291	994/07	Acquitted	353/186IPC	30/09/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
292	292	275/08	State Vs Ravinder , Raj Kumar and Ajay	27 NDPS ACT	20/09/08	Convict , undergone	Sh. Sudesh Kumar, Ld. MM
293	293	21/07/22	State Vs Cancellation	420 IPC	23/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM
294	294	93/06	State Vs Bharat Bhusal Ahluwalia	323 IPC	23/09/08	Quashed	Sh. Sudesh Kumar, Ld. MM

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295	295	809/99	State Vs. Chaman Lal	420/506 IPC	25/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
296	296	277/08	State Vs. Suresh Rajiv Altaf	27/61/85	25/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
297	297	414/05	State Vs. Sanjay Singh	420/468/471 IPC	27/09/08	Compound	Sh. Sudesh Kumar, Ld. MM
298	298	304/08	State Vs. Rajesh Pandey Balloo	27/61/85	27/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
299	299	303/08	State Vs. Sonu etc.	27/61/85	27/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
300	300	254/08	State Vs. Rakesh Kumar	27 NDPS ACT	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
301	301	523/06	State Vs. Parmod Kumar	292 ipc	30/09/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
302	302	264/08	State Vs. Raju Satpal Vijay Kumar	27/61/85	30/09/08	convict under gone	Sh. Sudesh Kumar, Ld. MM
303	303	271/08	State Vs. Basu Sanjay Shyam Lal	27 NDPS ACT	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
304	304	268/08	State Vs. Alaudin Vijender	27/61/85	30/09/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
305	305	690/07	State Vs. Bhujnath Gupta	283 IPC	30/09/08	Fine	Sh. Sudesh Kumar, Ld. MM
306	306	17/97	State Vs. Ritesh Kr. Tyagi	420/468 IPC	30/09/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
307	307	256/08	State Vs. Rizwan Shankar	27/61/85	30/09/08	Convict	Sh. Sudesh Kumar, Ld. MM
308	308	674/99	State Vs. Rewa	420 IPC	420/120B/468 IPC	Quashed	Sh. Sudesh Kumar, Ld. MM
309	309	284/08	State Vs. Mohd. Nazir	27/61/85	10/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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310	310	290/08	State Vs. Amrat Ram Prakash Anil	27/61/85 27 NDPS ACT	10/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
311	311	307/08	State Vs. Manoj	379/356/411 IPC	10.010.08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
312	312	262/08	State Vs. Vijay	292 Ipc	18/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
313	313	577/01	State VS. Harjai	420 IPC	21/10/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
314	314	110/07	State VS. Cancellation	420/448/471 IPC	21/10/08	FR Accepted	Sh. Sudesh Kumar, Ld. MM
315	315	273/07	State VS. Salish Kumar	379 IPC	21/10/08	PO	Sh. Sudesh Kumar, Ld. MM
316	316	618/07	State VS. Untrace	356/379 IPC	23/10/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
317	317	678/96	State Vs. Mahinder Singh	379/511	31/10/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
318	318	293/08	State VS. Ankit Kaushal	380/411 IPC	01/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
319	319	176/08	State Vs. Kewal Kishan	27/61/85	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
320	320	294/08	State Vs. Manoj	27 NDPS ACT	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
321	321	287/08	State Vs. Naresh, Mohd. Faruq Santosh	27/61/85	05/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
322	322	281/08	State Vs. Rajesh	12/09/55	06/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
323	323	620/03	State VS. Ashok Kumar			Fine	Sh. Sudesh Kumar, Ld. MM

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324	324	232/94	State Vs. Kishan Laf	420/384/406 IPC	21/01/08	Compound Convict	Sh. Sudesh Kumar, Ld. MM
325	325	269/08	State Vs. Chaman Charan	27/61/85	21/11/08	Undergone	Sh. Sudesh Kumar, Ld. MM
326	326	405/07	State VS. Untrace	420 IPC	21/11/08	untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
327	327	375/07	State VS. Untrace	420 IPC	21/11/08	untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
328	328	71/04	State Vs. Rajesh Kumar	279/338	22/11/08	Compound fine convict	Sh. Sudesh Kumar, Ld. MM
329	329	313/08	State Vs. Raju, Suresh and Sanjay	27/61/85	24/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
330	330	762/00	State Vs, Mohd. Faizan	379/411 IPC	24/11/08	PO	Sh. Sudesh Kumar, Ld. MM
331	331	404/96	State Vs. Rajender Singh	279/337 IPC	24/11/08	Convict/ compromise/ fine	Sh. Sudesh Kumar, Ld. MM
332	332	CC No. 401/1/07 dated 21.02.07	KOtak Mahindra vs Mohd. Farooq	156 (3) CrPC	25/11/08	untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
333	333	383/08	State Vs. Pappu	27/61/85	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
334	334	300/08	State VS. Raju etc.	27/61/85	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
335	335	298/08	State Vs. Vinod, Brij Mohan	27 NDPS ACT	25/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
336	336	469/05	State Vs. Raju	380/511	26/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM

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337	337	181/08	State VS. Shashi	379/411 IPC	26/11/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
338	338	25/94	State Vs. Dalip , Jalali, Ravi Jalali	186/332/353 IPC	26/11/08	Acquitted, Expired Abated	Sh. Sudesh Kumar, Ld. MM
339	339	689/95	State VS. Hari Bhagwan Sharma	381 IPC	26/11/08	PO	Sh. Sudesh Kumar, Ld. MM
340	340	355/05	State VS. Rajender	379/411 IPC	02/12/08	Expired	Sh. Sudesh Kumar, Ld. MM
341	341	197/08	State VS. Megha Bhatia	379/333	03/12/08	Convict Compromise fine	Sh. Sudesh Kumar, Ld. MM
342	342	03/08	State VS. Vinod	283 IPC	05/12/08	fine	Sh. Sudesh Kumar, Ld. MM
343	343	354/08	State Vs. Raj Kumar	27/61/85	05/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
344	344	694/86	State Vs. Pankaj Kumar, Shukant Basu	379/411 IPC	06/12/08	PO, expired abated	Sh. Sudesh Kumar, Ld. MM
345	345	577/05	State VS. Cancellation	379, 63/89 CR ACT	06/12/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
346	346	90/99	Sate Vs. Shri Nivasan	420/379/411	06/12/08	PO.	Sh. Sudesh Kumar, Ld. MM
347	347	532/91	State VS. Rohtash Kanwar	420/406/468	06/12/08	PO	Sh. Sudesh Kumar, Ld. MM
348	348	147/95	State Vs. Pahlad Etc	4/5/8 ITP Act	06/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
349	349	564/99	State Vs. Kannon	379/511	06/12/08	PO	Sh. Sudesh Kumar, Ld. MM

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350	350	279/08	State VS. Santosh	27/61/85	08/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
351	351	278/08	State VS. Manish	27/61/85	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
352	352	285/08	State Vs. Lalan	27 NDPS ACT	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
353	353	656/99	State Vs Jaspal Singh	279/337 IPC	11/12/08	P.O.	Sh. Sudesh Kumar, Ld. MM
354	354	282/08	State VS Rajesh , Kappu Swamy	27 NDPS ACT	11/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
355	355	353/08	State Vs Mohd. Sahim , Santosh	379/411 IPC	12/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
356	356	265/08	State Vs Rajesh etc.	27/61/85	12/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
357	357	295/08	State Vs Sanjay & others	27/61/85	12/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
358	358	352/08	State vs vikas	27/61/85	13/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
359	359	431/08	State VS Raja Khan	27/61/85	15.12.08	Convict undergone	Sh. Sudesh Kumar, Ld. MM
360	360	283/08	State Vs Naresh & others	27NDPS Act	13/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
361	361	202/05	State vs untrace	420 IPC	16/12/08	untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
362	362	248/08	State Vs Rajesh	379/411 IPC	16/12/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
363	363	345/08	State VS Radhey	379/411 IPC	20/12/08	Convict undergone	Sh. Sudesh Kumar, Ld. MM

Sheet2

364	364	472/05	State vs Rajesh	279/338	20/12/08	Convict Compromise fine	Sh. Sudesh Kumar, Ld. MM
365	365	550/01	State Vs Ranjan kumar	186/353/337 IPC	22/12/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
366	366	388/98	State VSPrashant Kumar	279/304A Ipc	23/12/08	P.O.	Sh. Sudesh Kumar, Ld. MM
367	367	473/06	State vs untrace	379 IPC	24/12/08	Untrace Report Accepted	Sh. Sudesh Kumar, Ld. MM
368	368	108/96	State Vs Narender Kumar	25/54/59 A. Act	24/12/08	Convict	Sh. Sudesh Kumar, Ld. MM
369	369	340/07	State Vs G. K. Gambhir	406/420 IPC	02/02/08	Quashed	Sh. A. K. Kuhar Ld. ACMM
369	369	CC No. 743/1/6	City Bank Vs Taufeeque A.Khan In case FIR no.29/05 PS: CP	406	15/01/08	Cancellation Report accepted	Sh. Sudesh Kumar, Ld. MM
370	370	181/03	State Vs Pawan Kumar	420 IPC	18/01/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
371	371	338/06	State VS Mohd. Shafique	356/379 IPC	27/02/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
372	372	684/06	State Vs Ravi Kumar	380/457 420/120B IPC	03/03/08	Convict Undergone	Sh. Sudesh Kumar, Ld. MM
373	373	326/94	State VS Mohan Badiga	IPC	17/11/08	P.O.	Sh. Ajay Pandey, Ld.
374	374	244/03	State Vs Ram Chand	419/42/385	25/07/08	Acquitted	Sh. Sudesh Kumar, Ld. MM
375	375	674/95	State Vs Sufia Lee	279/304IPC	15/05/08	Probation	Sh. Sudesh Kumar, Ld. MM

Sheet2

376	376	94/2000 CRL Comptt. No. 1793/1/0	State Vs Bishsh Singh	279/337/PC	12/06/08	Convict	Sh. Sudesh Kumar, Ld. MM Sh. Sudesh Kumar, Ld. MM
377	377	6	Naseem Ahmed vs Satish Kumar Sharma	499/501/500	04/03/08	Dismissed	
378	378	218/05	State vs Vivek	25/54/59 Arms Act	30/08/08	Sine Die	Sh. Sudesh Kumar, Ld. MM
379	379	705/07	State Vs G. O. Drant Vs ICCI Bank ltd.	200Cr. P. C	11/08/08	Dismissed	Sh. Sudesh Kumar, Ld. MM
380	380	706/07	State Vs G. O. Drant Vs ICCI Bank ltd.	200Cr. P. C	11/08/08	Dismissed	Sh. Sudesh Kumar, Ld. MM

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Annexure - 9

✓ Complete
Pt-67
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Sheet1

List of 2008 (Pt. Street (2008))							
In the Court of _____, MM, MD (Judge name is not given)							
S. NO.	G. No.	FIR No.	Case Title	PS	U/s	DoD	Decision
1	1	222/2007	St. Vs. Ashok Kumar	Pt. Street	279	04.01.2008	Fined
2	2	26/2002	St. Vs. Sumit Sehgal	Pt. Street	279/338	16.01.2008	Fined
3	3	391/2000	St. Vs. Gyasuddin	Pt. Street	279/338	16.01.2008	Convicted
4	4	73/2003	St. Vs. Manoj Kumar	Pt. Street	276/1/85	16.01.2008	Convicted
5	5	224/1997	St. Vs. Vijay Bhatia	Pt. Street	279/337	16.01.2008	Acquitted
6	6	93/1998	St. Vs. Rakesh	Pt. Street	279/338	25.01.2008	Acquitted
7	7	265/2001	St. Vs. Naurang Prakash	Pt. Street	279/304	04.02.2008	Acquitted
8	8	290/2002	St. Vs. Manoj Kumar	Pt. Street	279/338	13.02.2008	Acquitted
9	9	279/2007	St. Vs. Sonu	Pt. Street	276/1/85	14.02.2008	Convicted
10	10	279/2006	St. Vs. Ramesh Chand	Pt. Street	279/338	18.02.2008	Convicted
11	11	249/2000	St. Vs. Daroja Singh	Pt. Street	419/420	19.02.2008	Convicted
12	12	79/2004	St. Vs. Gyan Praban	Pt. Street	279/337	20.02.2008	Acquitted
13	13	597/1998	St. Vs. Harinder Singh	Pt. Street	279/338	20.02.2008	Convicted
14	14	186/2007	St. Vs. Kanhya	Pt. Street	379	21.02.2008	Convicted
15	15	2/2008	St. Vs. Ikramuddin	Pt. Street	380/411	21.02.2008	Convicted
16	16	380/2001	St. Vs. Dinesh Choudhary	Pt. Street	506/341	21.02.2008	Acquitted
17	17	543/1997	St. Vs. Brij Mohan	Pt. Street	279/337/304	04.03.2008	Acquitted
18	18	332/2000	St. Vs. Uma Shankar	Pt. Street	61/1/14	04.03.2008	P.O.

19	19	24/1997	St. Vs. Bharat Mani Upadhye	Pt. Street	279/337	07.03.2006	Acquitted
20	20	68/2003	St. Vs. Mohd. Naushad Ali	Pt. Street	279/336	14.03.2008	Compromised
21	21	249/2007	St. Vs. Sohan Lal	Pt. Street	279	15.03.2008	Fined
22	22	163/2000	St. Vs. Sarwan Kumar	Pt. Street	420/506	15.03.2008	Convicted
23	23	244/1998	St. Vs Vinod Kumar	Pt. Street	379/411	19.03.2008	Acquitted
24	24	3/1999	St. Vs. Nand Lal	Pt. Street	279/337	20.03.2008	Convicted
25	25	212/2006	St. Vs. Murali Singh	Pt. Street	279/336	29.03.2008	Convicted
26	26	173/2007	St. Vs. Prag Dutta	Pt. Street	68/1/14	03.04.2008	Fined
27	27	196/2002	St. Vs. Sunita	Pt. Street	25/54/58	03.04.2008	Convicted
28	28	410/2000	St. Vs Tarachand	Pt. Street	279/337	08.04.2008	Convicted
29	29	143/2002	St. Vs. Dinesh	Pt. Street	279/337	10.04.2008	Acquitted
30	30	57/2008	St. Vs. Sanjay Kumar	Pt. Street	279	11.04.2008	Fined
31	31	44/2006	St. Vs. Prem raj	Pt. Street	379/411	19.04.2008	Convicted
32	32	46/2008	St. Vs. Sharwan Kumar	Pt. Street	380/411	19.04.2008	Convicted
33	33	220/1999	St. Vs. Monider Singh	Pt. Street	279/323	22.04.2008	Acquitted
34	34	415/1992	St. Vs. Manish Bhardwaj	Pt. Street	506/323/341	22.04.2008	Acquitted
35	35	267/2006	St. Vs. Harjit Singh	Pt. Street	279/427	23.04.2008	Fined
36	36	297/2005	St. Vs. Vikas Malik	Pt. Street	342/325	26.04.2008	Quashed
37	37	15/1999	St. Vs. Ashish Bhatt	Pt. Street	279/337	26.04.2008	Convicted
38	38	197/2002	St. Vs. Rajesh Parikh	Pt. Street	406/420	28.04.2008	P.O.
39	39	145/2005	St. Vs. Meera Singh	Pt. Street	188	28.04.2008	Acquitted
40	40	206/2003	St. Vs. Satnarian	Pt. Street	279/337	29.04.2008	Acquitted

41	41	100/2004	St. Vs Om Dutt Sharma etc	Pt. Street	68/1/14	30.04.2008	Acquitted
42	42	291/2004	St. Vs. Mukhtar Abbas etc	Pt. Street	147/148/149	01.05.2008	Withdrawn
43	43	251/2006	St. Vs. Nageshwar Mehta	Pt. Street	279/337	02.06.2008	Convicted
44	44	281/2000	St. Vs. Sanjay	Pt. Street	279/337	03.05.2008	Acquitted
45	45	199/2007	St. Vs. Kulwant singh	Pt. Street	378/411	06.05.2008	Convicted
46	46	315/2002	St. Vs. Raju	Pt. Street	279/304A	08.05.2008	Acquitted
47	47	91/2003	St. Vs. Deepanshu Chakarvarta	Pt. Street	408/420	08.05.2008	P.O.
48	48	72/2003	St. Vs. Deepanshu Chakarvarta	Pt. Street	419/420/468	08.05.2008	P.O.
49	49	398/1996	St. Vs. Sandeep Bhutani	Pt. Street	279/304A	09.05.2008	Acquitted
50	50	102/2005	St. Vs. Prabhash etc	Pt. Street	283/338	15.05.2008	Acquitted
51	51	127/2006	St. Vs. Suresh babu	Pt. Street	279/338	19.05.2008	Convicted
52	52	23/1995	St. Vs. Sandeep Kuttar	Pt. Street	279/304A	20.05.2008	P.O.
53	53	161/2004	St. Vs. Kishore Pal	Pt. Street	379/411	27.05.2008	Convicted
54	54	9/2006	St. Vs. Sri Kishan	Pt. Street	279	29.05.2008	Acquitted
55	55	19/1982	St. Vs. Dharamraj	Pt. Street	446 CrPC	31.05.2008	Disposal
56	56	105/2006	St. Vs. Suresh Chawla	Pt. Street	420	27.06.2008	Quashed
57	57	27/1999	St. Vs. Manoj Kumar	Pt. Street	363	04.06.2008	Acquitted
58	58	132/2007	St. Vs. Kenny Cancollah	Pt. Street	420/468	01.07.2008	Accepted
59	59	274/2003	St. Vs. Rajesh Kumar	Pt. Street	279/337	19.07.2008	Convicted

60	60	31/2008	St. Vs. Kaiash	Pt. Street	379/411	30.08.2008	Convicted
61	61	37/2006	St. Vs Ravi Gupta	Pt. Street	279/185 M V Act	04.08.2008	Convicted
62	62	88/2008	St. Vs. Bala Swami	Pt. Street	379/411	02.08.2008	Convicted
63	63	19/2008	St. Vs. Manvar	Pt. Street	447	06.08.2008	Fined
64	64	78/2008	St. Vs. Tara Singh	Pt. Street	276/1/55	13.08.2008	Death
65	65	168/1997	St. Vs Sanjeev Kumar etc	Pt. Street	147/148	21.08.2008	Withdrawn
66	66			In Goshwara	No.66 No Such File Enter		
67	67	63/2008	St. Vs. Savinder Singh	Pt. Street	380/411	27.08.2008	Convicted
68	68	108/2007	St. Vs. Raju	Pt. Street	21/27/85 NDPS Act	01.09.2008	Convicted
69	69	134/2007	St. Vs. Karnail Singh	Pt. Street	279/338	03.09.2008	Fined
70	70	256/2003	St. Vs. Rahul Yadav	Pt. Street	279/338	04.09.2008	Convicted
71	71	35/2008	St. Vs. Gopal Singh	Pt. Street	279	05.09.2008	Fined
72	72	238/2005	St. Vs. Suresh Malhotra	Pt. Street	279/338	12.09.2008	Convicted
73	73	203/2003	St. Vs. Vikas	Pt. Street	279/338	18.09.2008	Acquitted
74	74	39/2003	St. Vs. Santokh Singh etc	Pt. Street	379/411	22.09.2008	Acquitted
75	75	273/2000	St. Vs. Vinod	Pt. Street	380/411	24.09.2008	Acquitted
76	76	61/2007	St. Vs. Kanan Balo	Pt. Street	420/120B	24.09.2008	Accepted
77	77	68/2004	St. Vs Kishan Bahadur	Pt. Street	279/304A	24.09.2008	P.O.
78	78	182/2003	St. Vs. Jeetu @ Jilender	Pt. Street	25/54/59	25.09.2008	Convicted
79	79	63/2004	St. Vs. D.S. Nandal	Pt. Street	353/180	25.09.2008	P.O./acquitted
80	80	146/1999	St. Vs. Sher Khan	Pt. Street	279/304A	25.09.2008	Acquitted
81	81	183/2006	St. Vs. Ankur Malik	Pt. Street	279/338	27.09.2008	Fined
82	82	25/2004	St. Vs. Ajay Singh Raghav	Pt. Street	279/337	01.10.2008	Acquitted

83	83	112/2008	St. Vs. Shayam @ Choti	Pt. Street	379/411	01.10.2008	Convicted
84	84	205/1999	St. Vs. Hardayal Singh	Pt. Street	279/338	01.10.2008	Convicted
85	85	111/2008	St. Vs. Daulat Ram	Pt. Street	356/411	04.10.2008	Convicted
86	86	382/2001	St. Vs. Atul Kumar Shukla	Pt. Street	279/338	06.10.2008	Convicted
87	87	335/2004	St. Vs. Dilsad Ahmed	Pt. Street	379/411	18.10.2008	Acquitted
88	88	246/2006	St. Vs. Pradeep Kumar	Pt. Street	309	20.10.2008	discharged
89	89	49/2008	St. Vs. Daljeet Singh	Pt. Street	279	21.10.2008	Fined
90	90	142/1992	St. Vs. Suresh Chander	Pt. Street	419/420	21.10.2008	Acquitted
91	91	93/2005	St. Vs. Deepak Kumar	Pt. Street	279/337	22.10.2008	Convicted
92	92	153/2008	St. Vs. Sunil etc	Pt. Street	379/411/34	26.10.2008	Fined
93	93	06/2008	St. Vs. Daljit Singh	Pt. Street	279/338	25.10.2008	Fined
94	94	93/2004	St. Vs. Gurmeet Singh	Pt. Street	406/420	25.10.2008	Quashed
In the Court of Sh. Ajay Pandey, ASJ, PHC, ND							
95	95	321/2005	St. Vs. Rajinder Pal	Pt. Street	279/337	06.11.2008	Fined
96	96	48/2007	St. Vs. Kamicha	Pt. Street	147/148	19.11.2008	Withdrawn
97	97	244/2004	St. Vs. Amit Mehrotra	Pt. Street	279/337	19.11.2008	Acquitted
98	98	216/2007	St. Vs. Raju	Pt. Street	279/337	19.11.2008	Disposal
99	99	239/1985	St. Vs. Gagan Bhusan Pal etc	Pt. Street	448	02.12.2008	Acquitted
100	100	152/2004	St. Vs. Karnail Singh	Pt. Street	279/337	03.12.2008	Acquitted
101	101	210/2003	St. Vs. Ved Parkash	Pt. Street	279/323	04.12.2008	Acquitted

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102	102	281/2005	St. Vs. Rajiv Malhotra	Pt. Street	509	05.12.2008	Acquitted
103	103	152/2007	St. Vs. Smt. Shanti	Pt. Street	283	12.12.2008	Fined
104	104	209/2007	St. Vs. Smt. Shanti	Pt. Street	283	12.12.2008	Fined
105	105	218/2003	St. Vs. S. Mukherjee	Pt. Street	279/337	18.12.2008	Acquitted
106	106	105/2004	St. Vs. Prahlad Sraswat	Pt. Street	279/337	18.12.2008	Acquitted
107	107	128/1998	St. Vs. Nikhil Saxena	Pt. Street	186/332	23.12.2008	Convicted
108	108	217/2001	St. Vs. Harminder Singh	Pt. Street	379/411	23.12.2008	Acquitted
109	109	231/1997	St. Vs. Shiv Kumar Srivastav	Pt. Street	420/468	23.12.2008	Acquitted
110	110	167/2007	St. Vs. Kusum Devi	Pt. Street	283	16.12.2008	Convicted
111	111	235/2000	St. Vs. Mayan Kumar Dhiman	Pt. Street	279/304A	23.04.2008	Acquitted